

**STATE FINANCES**  
**A STUDY OF BUDGETS OF**  
**2007-08**



**RESERVE BANK OF INDIA**

## FOREWORD

The Reserve Bank of India (RBI) has been publishing the annual Study on State Finances since 1950-51. Till 1998-99, this study used to be published as a part of the RBI Monthly Bulletin. From 1999-00 onwards, this Study is being published as a stand-alone publication. In its endeavour to enable researchers to have easy access to time series data, the RBI brought out a 'Handbook of Statistics on State Government Finances' in 2004, which contains State-wise time series data on major fiscal indicators since 1980-81 and detailed data under revenue and capital accounts since 1990-91.

This Study on State Finances apart from presenting the statistical data, makes analysis and assessment of finances of State Governments. It is of interest to note that a special theme on 'Outstanding Liabilities of State Governments' was introduced in the Study of State finances for 2005-06. 'Social Sector Expenditure' was the special theme in 2006-07 Study. In the present Study *i.e.*, 'State Finances: A Study of Budgets of 2007-08', 'Fiscal Transfers to the State Governments' is the special theme.

The Study has been prepared in the Division of State and Local Finances of the Department of Economic Analysis and Policy (DEAP) with support from the Regional Offices of DEAP and the Division of Central Finances. Support was also received from Department of Government and Bank Accounts (DGBA) and Internal Debt Management Department (IDMD) of Reserve Bank. The Study benefited from the co-operation and insights received from Finance Departments of the State Governments and valuable technical inputs received from Ministry of Finance, Government of India, officials of CAG and Planning Commission.

The Study has been prepared under the guidance of B.M. Misra, Adviser, by Kumudini Hajra, Director, Rakhe P.B. and Dharendra Gajbhiye, Research Officers. A.K. Dharampal, T.R. Muralidharan, P.P. Joshi, B.A. Rankhambe and E. Fernandes provided support in compilation of data. The Study benefitted from suggestions made by R.K.Pattnaik, Adviser and Jeevan K. Khundrakpam, Director.

The earlier issues of the above Study (since 1950-51 onwards) are available in the Central Library of RBI at Mumbai. Starting with 2001-02, the Study is also available on the RBI's website ([www.rbi.org.in](http://www.rbi.org.in)). In order to improve the quality of the Study, feedback/comments on this Study are solicited. These may be sent to Director, Division of State and Local Finances, Department of Economic Analysis and Policy, Reserve Bank of India, Shahid Bhagat Singh Road, Mumbai 400 001 or through email at [deapdsf@rbi.org.in](mailto:deapdsf@rbi.org.in).

**Rakesh Mohan**  
Deputy Governor  
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## List of Abbreviations

AABY	- Aam Admi Bima Yojana	CSF	- Consolidated Sinking Fund
AD	- Aggregate Disbursements	CSO	- Central Statistical Organisation
ADB	- Asian Development Bank	CSS	- Central Sponsored Scheme
AGR	- Annual Growth Rate	CST	- Central Sales Tax
AIC	- Agricultural Insurance Corporation	CT	- Current Transfer
APR	- Aggregate Plan Resources	Dev. Exp.	- Developmental Expenditure
ASSOCHAM	- Associated Chambers of Commerce and Industry of India	DSS	- Debt Swap Scheme
AR	- Aggregate Receipts	DSLFF	- Division of State and Local Finances
BCR	- Balance from Current Revenues	FCs	- Finance Commissions
BE	- Budget Estimates	EDUSAT	- Educational Satellite
BPL	- Below Poverty Line	EFC	- Eleventh Finance Commission
CAG	- Comptroller and Auditor General of India	FCTs	- Finance Commission Transfers
CAGR	- Compound Annual Growth Rate	FIs	- Financial Institutions
CE	- Capital Expenditure	FRBM	- Fiscal Responsibility and Budget Management
CENVAT	- Central Value Added Tax	FRL	- Fiscal Responsibility Legislation
CGC	- Commonwealth Grants Commission	GDP	- Gross Domestic Product
CGST	- Central Goods and Services Tax	GDT	- Gross Devolution and Transfer
CHST	- Canada Health and Social Transfer	GFD	- Gross Fiscal Deficit
CO	- Capital Outlay	GFS	- Government Finance Statistics
Comm. Exp.	- Committed Expenditure	GFD Exp.	- Gross Fiscal Deficit Expenditure
CPA	- Central Plan Assistance	GIC	- General Insurance Corporation of India
CPS	- Central Plan Schemes	GIA	- Grants-in-Aid
CPSUs	- Central Public Sector Undertakings	Gol	- Government of India
CR	- Capital Receipts	GLFC	- Gross Loans from Centre
CRF	- Calamity Relief Fund	GRF	- Guarantee Redemption Fund
		GSDP	- Gross State Domestic Product
		GST	- Goods and Services Tax

HCG	- Health Care Grant	NAIS	- National Agriculture Insurance Scheme
HFE	- Horizontal Fiscal Equalisation	NCDC	- National Co-operative Development
HRDA	- Haryana Rural Development Authority	NCRT	- National Council of Educational Research and Training
IAY	- Indira Awaas Yojana	NCT	- National Capital Territory
ICFAI	- Institute of Chartered Financial Analysts of India	NDC	- National Development Council
ICDP	- Integrated Child Development Programme	NDT	- Net Devolution and Transfers
ICDS	- Integrated Child Development Scheme	NERUDP	- North Eastern Region Urban Development Project
IGA	- Inter-Governmental Agreement	NLFC	- Net Loans from Centre
IMF	- International Monetary Fund	NEC	- North Eastern Council
IP	- Interest Payment	NGO	- Non-Governmental Organisation
IR	- Interest Receipt	NIC	- National Informatics Centre
ITES	- Information Technology Enabled Service	NIPFP	- National Institute of Public Finance and Policy
ITI	- Industrial Training Institute	NIRE	- Non-Interest Revenue Expenditure
IIT	- Indian Institute of Technology	Non-Dev. Exp.	- Non-Developmental Expenditure
JNNURM	- Jawaharlal Nehru National Urban Renewal Mission	Non-Dev. Rev. Exp.	- Non-Developmental Revenue Expenditure
JVF	- Joint Venture Fund	NPS	- New Pension Scheme
KVIC	- Khadi and Village Industries Commission	NREGP	- National Rural Employment Guarantee Programme
LAF	- Liquidity Adjustment Facility	NREG	- National Rural Employment Guarantee
LFC	- Loans from Centre	NRHM	- National Rural Health Mission
LIC	- Life Insurance Corporation of India	NSG	- Non-Statutory Grants
MDM	- Mid Day Meals	NSSF	- National Small Savings Fund
MoF	- Ministry of Finance	NTR	- Non-Tax Revenue
MoU	- Memorandum of Understanding	OBC	- Other Backward Class
MTFP	- Medium Term Fiscal Plan	OCT	- Other Current Transfers
NABARD	- National Bank for Agriculture and Rural Development	OD	- Overdraft
		ONTR	- Own Non-Tax Revenue
		OTR	- Own Tax Revenue

PC	- Planning Commission	SGST	- State Goods and Services Tax
PD	- Primary Deficit	SHGs	- Self-Help Groups
PDS	- Public Distribution System	SKAY	- Sidha-Kanho Awaas Yojana
PMGSY	- Pradhan Mantri Gram Sadak Yojana	SLR	- Statutory Liquidity Ratio
PPP	- Public Private Partnership	SPF	- State Provident Fund
PRB	- Primary Revenue Balance	SPP	- Specific Purpose Payments
PRI	- Panchayati Raj Institution	SPS	- State Plan Scheme
PSB	- Public Sector Banks	SPSUs	- State Public Sector Undertakings
PSUs	- Public Sector Undertakings	SPV	- Special Purpose Vehicle
PWD	- Public Works Department	SSA	- Sawa Shiksha Abhiyan
RBI	- Reserve Bank of India	SSA	- Serv Swasthya Abhiyan
RD	- Revenue Deficit	SSE	- Social Sector Expenditure
RE	- Revised Estimates	SSGS	- Special State Government Securities
RIDF	- Rural Infrastructure Development Fund	ST	- Scheduled Tribe
RLA	- Recovery of Loans and Advances	STC	- Standing Technical Committee
RR	- Revenue Receipts	S&T	- Science and Technology
RRAT	- Revenue Receipts after Devolution and Transfers	SPVs	- Special Purpose Vehicles
RRBT	- Revenue Receipts before Devolution and Transfers	TBs	- Treasury Bills
RSVY	- Rastriya Sam Vikas Yojana	TA	- Technical Assistance
RTI	- Right to Information	TE	- Total Expenditure
SBI	- State Bank of India	TFC	- Twelfth Finance Commission
SC	- Scheduled Caste	TFF	- Territorial Formula Financing
SCERT	- State Council of Education Research and Technology	TR	- Tax Revenue
SCT	- Share in Central taxes	T&V	- Training and Visit
SCGS	- Special Central Government Securities	UGR	- Underground Reservoir
SDLs	- State Development Loans	ULBs	- Urban Local Bodies
SEBs	- State Electricity Boards	UTI	- Unit Trust of India
SEZ	- Special Economic Zone	VAT	- Value Added Tax
SG	- Statutory Grants	VRS	- Voluntary Retirement Scheme
		WCP	- Women Component Plan
		WMA	- Ways and Means Advances

## STATE FINANCES: A STUDY OF BUDGETS OF 2007-08<sup>1</sup>

### Introduction

The State Governments presented their budgets for 2007-08<sup>2</sup> in an environment of growing recognition to pursue fiscal correction and consolidation. The progressive enactment of Fiscal Responsibility Legislation (FRL) ushered in a rule-based fiscal regime for the State Governments. The efforts of the State Governments towards reducing fiscal imbalances were aided by larger devolution and transfers from the Centre based on the recommendations of the Twelfth Finance Commission (TFC) along with the improvement in tax buoyancy on the strength of macroeconomic fundamentals. Furthermore, all States excepting Uttar Pradesh have implemented Value Added Tax (VAT) in lieu of sales tax, which has been an unqualified success in raising the tax revenue for the States.

The State Governments while presenting their budgets for 2007-08 have taken into account the priorities as laid out in the Eleventh Five Year Plan (2007-12). In order to ensure quality of human resource development, social sector expenditure is proposed to be raised by higher allocations in 2007-08. In view of the priority given to infrastructure development in the Eleventh Five Year Plan, the State Governments have envisaged implementation of various projects, especially power and roads. Many State Governments have proposed to implement the infrastructure projects through the framework of public-private partnership (PPP). The State Governments have also

undertaken development of urban infrastructure under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM).

The State Governments in their budgets for 2007-08 proposed various policy initiatives to carry forward the process of fiscal correction and consolidation through measures aimed at augmenting revenue and improving expenditure management. To augment their revenues, the State Governments announced measures for enhancing resource mobilisation through simplification/rationalisation of tax structure, better enforcement and tax compliance. Some States proposed to review the user charges on power, water and transport. By adopting an outcome-oriented budgetary framework, some States have emphasised on translation of outlays into defined outcomes through monitorable performance indicators. Several States made commitments to contain revenue expenditure through restrictions on fresh recruitment and creation of new posts. State Governments have also focused on administrative reforms at various levels for simplifying administrative processes and procedures. A few more States announced the introduction of a contributory pension scheme for their newly recruited staff to contain rising pension obligations. A few States also proposed a comprehensive review of the functioning of the State PSUs and their restructuring. In order to restore financial viability of electricity boards, some States have signed Memorandum of Understanding (MoU) with

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<sup>2</sup> An analysis of the consolidated fiscal position of State Governments based on the State budgets of twenty-nine States including NCT Delhi for 2007-08 has been published in the Reserve Bank of India Annual Report, 2006-07. This Study covers budgets of twenty-eight State Governments. Information in respect of NCT Delhi and Puducherry are provided additionally as memo item. The Study provides detailed consolidated fiscal position as also State-wise analysis covering budgetary data as well as additional information obtained from the State Governments and the Government of India.



the Central Government for bringing reforms in the power sector. Some States have proposed to introduce "Gender Budget" to ensure empowerment and active participation of women in various development schemes.

The Government of India has taken initiatives to provide support to the State Governments in their developmental role by announcing measures in the area of education, health, social security, agricultural insurance, etc. The Reserve Bank, on its part, has been advising the State Governments on several issues, besides providing support in the form of ways and means advances (WMA)/overdraft (OD) and raising of market borrowings. The Reserve Bank aided the State Governments in organising prepayment of high cost debt, introduction of non-competitive bidding in the auctions of State Government securities and investment of cash balances.

The remainder of the Study is organised as follows. Section II provides Overview of the Study. Section III enumerates the policy initiatives of the State Governments, Government of India and of the Reserve Bank of India. Analysis and assessment of the consolidated budgetary position of the State Governments are made in Section IV. Section V brings out the State-wise assessment of the fiscal performance of the State Governments. Section VI provides an analysis and assessment of the outstanding liabilities, including market borrowings and contingent liabilities of the State Governments. An analysis of fiscal transfers from the Centre to the States as a special theme is presented in Section VII. The emerging issues on State finances are presented in Section VIII followed by concluding observations.

Annex 1 sets out the State-wise major policy initiatives announced in the State budgets. Annex 2 provides the details of the FRL of three States, viz., Jammu and Kashmir, Mizoram and Jharkhand, which were presented in August 2006, October 2006 and May 2007, respectively. Annex 3 provides the summary position of the State Governments (non-Special and Special) according to various fiscal indicators for 2003-06 (average) and revised estimates for 2006-07. Annex 4 provides the

constitutional framework for allocation of functions and finance between the Union and the States. Annex 5 gives the shares in divisible taxes recommended by the successive Finance Commissions and Annex 6 gives the criteria and weights used for tax devolution by the Finance Commissions. The consolidated data on various parameters and fiscal indicators of the twenty-eight State Governments are set out in the Appendix Tables 1-31, while State-wise data are provided in Statements 1-56. The detailed State-wise budgetary data are provided in the Appendix I-IV (Appendix I - Revenue Receipts, Appendix II - Revenue Expenditure, Appendix III - Capital Receipts, Appendix IV - Capital Expenditure).

## **II. OVERVIEW**

The major fiscal indicators of the State Governments have witnessed significant improvement in the recent years. Continuing the fiscal correction and consolidation process, the State Governments in their budgets for 2007-08 have budgeted a consolidated surplus in the revenue account after a gap of two decades. The ratio of gross fiscal deficit (GFD) of the States to gross domestic product (GDP) has been estimated lower at 2.3 per cent in the budget estimates (BE) for 2007-08 (a decline of 0.5 percentage points) after witnessing an increase of 0.3 per cent of GDP in the revised estimates (RE) for 2006-07 over 2005-06 (Accounts) on account of increase in capital expenditure despite a decline in revenue deficit (RD). The proposed correction in GFD during 2007-08 is based on the turnaround envisaged in the revenue account, which has been budgeted to generate a surplus of 0.3 per cent of GDP as compared with a deficit of 0.1 per cent of GDP in 2006-07 (RE). The primary deficit (PD)-GDP ratio is budgeted to decline to 0.1 per cent during 2007-08 from 0.4 per cent in the previous year. Capital outlay-GDP ratio would increase to 2.6 per cent from 2.5 per cent in the preceding year.

The key deficit indicators of the State Governments, viz., RD, GFD and PD recorded significant reduction when revised estimates of 2005-06 translated into accounts (Table 1). The

**Table 1: Key Deficit Indicators**

(Per cent of GDP)

Item	2005-06 (RE)	2005-06 (Accounts)	2006-07 (BE)	2006-07 (RE)	2007-08 (BE)
1	2	3	4	5	6
Revenue Deficit	0.6	0.2	0.2	0.1	-0.3
Gross Fiscal Deficit	3.2	2.5	2.6	2.8	2.3
Primary Deficit	0.7	0.2	0.2	0.4	0.1

**Note** : Negative (-) sign indicates surplus.**Source** : Budget Documents of the State Governments.

correction in the revenue account in 2005-06 (Accounts) was largely on account of a reduction in the revenue expenditure, mainly non-interest revenue expenditure. There was also a decline in capital outlay, which as a ratio to GDP declined from 2.4 per cent in 2005-06 (RE) to 2.2 per cent in accounts.

The trends in the revised estimates of 2006-07 *vis-à-vis* the budget estimates indicate an improvement in the revenue account of the State Governments compared with the budget estimates. The increase in revenue receipts mainly on account of increase in States' own tax revenue and share in Central taxes more than compensated for the increase in the revenue expenditure. The GFD, however, increased notwithstanding the decline in RD, due to higher provision for capital outlay.

The consolidated fiscal position of State Governments in 2007-08 indicates further improvement in terms of the major deficit indicators. The correction in the revenue account during 2007-08 has been envisaged to be achieved primarily through enhancement in revenue receipts, which have been estimated to increase to 13.1 per cent of GDP in 2007-08 from 12.9 per cent in the previous year. The improvement in revenue account would also be facilitated by deceleration in revenue expenditure, which would decline to 12.8 per cent of GDP during 2007-08 from 13.0 per cent in the previous year. The revenue surplus would facilitate a lower level of GFD than in the previous year.

The marked improvement in consolidated fiscal position does not reveal the wide variation that exists across the States. During 2007-08,

twenty States have presented revenue surplus budgets. However, fifteen States have budgeted for higher GFD in 2007-08 over the previous year. Only a few States account for a major part of the envisaged overall correction. State-wise analysis of the fiscal correction process indicates that the non-special category States would account for 85 per cent of the correction in the revenue account and 73 per cent of the correction in GFD.

Assessing the State Budgets in conjunction with Union Budget 2007-08 indicates that grants-in-aid have been overestimated by 17.8 per cent while shareable central taxes have been underestimated by 4.4 per cent. So far as financing of GFD is concerned, the flows from NSSF, which have been generally underestimated in State Budgets, have been overestimated in 2007-08. It may be noted that in their budgets for 2007-08, the consolidated position of revenue surplus of the State Governments has been estimated at Rs.11,973 crore (0.3 per cent of GDP), while GFD has been estimated at Rs.1,08,323 crore (2.3 per cent of GDP). Adjusting for the data of Union Budget 2007-08, the revenue surplus of the State Governments would be placed lower at Rs.503 crore (0.01 per cent of GDP) and the GFD would be placed higher at Rs.1,19,793 crore (2.6 per cent of GDP).

The large and growing GFD of States, particularly since the latter half of the 1990s, led to accumulation in the outstanding debt of State Governments. The outstanding liabilities as ratio to GDP, however, have witnessed a decline in the recent years. The outstanding liabilities of State Governments, as proportion to GDP, are budgeted at 29.9 per cent as at end-March 2008, lower than 30.9 per cent as at end-March 2007. Furthermore, the ratio of interest payments to revenue receipts, which was 26.0 per cent in 2003-04 has been budgeted to come down to 16.9 per cent in 2007-08 mainly on account of the debt swap scheme (DSS). This ratio is required to be gradually brought down to 15 per cent by all States by the end of the terminal year (2009-10) of the award period of the TFC as per its suggested restructuring path for State finances. Loans from National Small Savings Fund (NSSF) remain the dominant component of outstanding debt followed by market borrowings and loans from the Centre.

A significant development in respect of State finances in the recent period has been progressive enactment of Fiscal Responsibility Legislation (FRL) by the State Governments (twenty-six States so far). The enactment of FRL has provided impetus to the process of attaining fiscal sustainability as reduction in key deficit indicators, viz., RD and GFD, is critical for reducing the mounting level of debt of the States. Apart from fiscal sustainability, meeting the targets set in FRLs is crucial not only for maintaining credibility in budgetary operations but also ensuring prudent debt management and greater transparency. Although enactment of FRL by most of the States has ushered in a rule-based fiscal policy framework at the State level, it is important to ensure that the process of fiscal correction does not adversely impact capital outlay and expenditure on social sectors. In particular, the quality of fiscal correction assumes significance. Assessment of fiscal performance indicates that most of the States are reaching their RD and GFD targets well ahead of the stipulated time schedule under their FRL.

Prudent fiscal management requires that durable fiscal consolidation is attempted through fiscal empowerment, *i.e.*, by expanding the scope and size of revenue flows. A fiscal strategy based on revenue maximisation would also provide the necessary flexibility to shift the pattern of expenditure towards developmental purposes. On the other hand, fiscal adjustment predominantly based on expenditure reduction may result in welfare losses and risks the danger of triggering a downturn in overall economic activity. There has been some progress in reforming the tax framework in terms of improvement in tax administration and reduction in tax distortion. The introduction of VAT by the State Governments has been an unqualified success. States' own tax revenue has witnessed buoyancy in recent years. However, the non-tax revenue of States has remained low. Thus, augmenting resource mobilisation from non-tax revenues through appropriate user charges, cost recovery from social and economic services and restructuring of State public sector undertakings (PSUs) assumes importance. Higher user charges will, however, be feasible only when there is a

concomitant improvement in the delivery of the services provided by the States.

With bulk of the responsibilities pertaining to public expenditure on social services placed in the domain of State Governments, it is widely recognised that the level of social sector expenditure has important implications for the level of human development. It may be mentioned that most of the millennium development goals prescribed by the United Nations to be achieved by 2015 relate to social sector. A reorientation of expenditure towards productive purposes may necessitate the adherence to the principles of public expenditure management. In this context, the international experience indicates a wide variety of methods including placing limits on certain expenditures, prioritisation of expenditure, greater decentralisation of executive functions, improved cash management and greater accountability in the delivery of services against specified targets. The adoption of some of these principles could facilitate a qualitatively superior process of fiscal consolidation. Closely related to expenditure management is the issue of monitoring and evaluation of Government programmes. Traditionally, plan monitoring has been done by the States by tracking expenditure levels achieved in relation to outlays. While expenditure is an important measure of the pace of implementation, it is not a measure of effectiveness. Therefore, it is necessary to move from outlays and expenditures to final outcomes.

An issue that has a bearing on the liquidity and cash management by the State Governments relates to their surplus cash balance. The buoyancy in small saving collections over the last few years and the automatic channelisation of these funds to the States has meant that State Governments' borrowings are more than the amount required for financing their GFD. This gets reflected in large surplus cash balances maintained by most of the State Governments in the form of investments in 14-Day Intermediate and Auction Treasury Bills, which at the consolidated level stand at Rs.62,996 crore (as on November 23, 2007). The States get a lower rate of return on these investments than the cost

of borrowings for these resources, thus having an adverse impact on the revenue account.

Fiscal transparency, which is considered to be one of the cornerstones of good governance, has been gaining critical importance in the recent period in the context of prudent fiscal management and attainment of macroeconomic balance. Fiscal transparency requires providing comprehensive and reliable information about past, present, and future activities of economic policy decisions. Transparency in Government fiscal operations would need to be strengthened in tandem with the process of fiscal consolidation and the financial sector reforms so as to enhance credibility of the fiscal stance of the Government. The need for adequate availability of information through State budgets is not only to aid policy makers or to enhance transparency at the State level, but also for investors to make 'informed' decisions. Further, fiscal transparency benefits citizens by giving them the information they need to hold their Government accountable for its policy choices. An issue which deserves special mention in the context of fiscal transparency is the lack of availability of data on the outstanding liabilities and contingent liabilities. Furthermore, persistently large deviations between the budget estimates and the accounts data particularly in respect of revenue receipts of the State Governments adversely impact upon the credibility of the budget estimates and preclude a proper assessment of the likely fiscal outcome.

The State Governments are responsible for most infrastructure services except for telecommunications, civil aviation, railways and major ports. Inadequate investment in infrastructure has constrained the growth and development of the States. The States would need to strengthen their finances through fiscal, structural and institutional reforms which would enable them to release adequate budgetary resources as also enable them to mobilise funds more easily for financing infrastructure. In view of the budget constraints under rule-based fiscal regime, the State Governments also need to promote PPP projects in the area of economic infrastructure.

To sum up, it may be mentioned that the State Governments have witnessed visible reduction in the deficits indicators. The States, however, have to strive to sustain the ongoing process of fiscal correction to achieve durable fiscal consolidation. It is important to note that only a few States account for the major part of the overall correction in the consolidated fiscal position. At the same time, the fiscal position of some States continues to remain weak. In particular, there are concerns regarding the sustainability of high level of debt of a number of States. The State Governments may emphasise on creating fiscal space, which would provide them the necessary flexibility to shift the pattern of expenditure towards development expenditure. In this context, tax reforms aimed at plugging loopholes, levying of appropriate user charges to shore up non-tax revenue and restructuring of State-level public sector undertakings assume significance. A reorientation of expenditure towards productive purposes may necessitate adherence to the principles of public expenditure management by the States. With a view to improving monitoring and evaluation of programmes, the State Governments may aim at a system which is responsive to the needs of improving the efficiency and effectiveness of spending measured in terms of improvement in delivery of services, ensuring intended benefit to the targeted groups, completion of projects as per the time schedule and plugging the leakages in the spending processes.

### III. POLICY INITIATIVES

The State Governments, while presenting their budgets for 2007-08, continued to pursue further the fiscal correction and consolidation in terms of the path of fiscal restructuring prescribed by the TFC. FRL has been enacted by twenty-six State Governments (as at end-October 2007). All States, excepting Uttar Pradesh, have implemented the VAT in lieu of sales tax. The Medium Term Fiscal Plan (MTFP) of various States formulated in terms of their FRLs attempt to address the structural

infirmities with a view to improving tax administration, removing tax distortion and

prioritising expenditure (Box 1). The State Governments have taken into account the priorities

### Box 1: Adoption of Medium Term Fiscal Policy by State Governments with Special Reference to Karnataka

The Twelfth Finance Commission (TFC) mandates the States to enact the Fiscal Responsibility Act (FRA) and formulate the Medium Term Fiscal Policy (MTFP) to receive the benefits of debt relief. All State Governments excepting two, *viz.*, Sikkim and West Bengal have enacted the Fiscal Responsibility Legislation (FRL). The section 3 of the FRLs of the State Governments, in general, requires the MTFP Statement to include the following: (i) a statement of recent economic trends and prospects for growth and development, (ii) an evaluation of the performance of the prescribed fiscal indicators in the previous years, (iii) the medium-term fiscal objectives of the Government, (iv) three-four year rolling targets of fiscal indicators with specification of underlying assumptions, (v) an assessment of sustainability relating to the revenue deficit and the use of capital receipts for generating productive assets, (vi) policies of Government for the ensuing financial year relating to taxation, expenditure, borrowings and other liabilities, *etc.*, and (vii) the strategic priorities and key policies of the Government.

Karnataka was the first among the States to enact FRL in September 2002 followed by Tamil Nadu (May 2003), Kerala (September 2003) and Punjab (May 2004). Taking Karnataka as an example, the salient features of the MTFP statement prepared by the Karnataka Government covering the period from 2007-08 to 2009-10 are set out here.

The MTFP of Karnataka assumes real growth of GSDP at 8 per cent and inflation at 5 per cent. The financial performance of the State for last four years with regard to various indicators shows an improvement. Despite an increase in revenue expenditure, revenue surplus has grown and the fiscal deficit has been kept within 3 per cent of GSDP. Devolution of taxes and grants from the Centre has increased on account of improved buoyancy of Central taxes and the TFC award. The emphasis of the Karnataka Government has been to increase outlays in social sector expenditure so as to ensure better service delivery and provide impetus to equitable growth. Committed expenditure has been kept under control. Development expenditure as a per cent of GSDP has grown, reflecting effort towards increasing outlay for promoting economic growth. The State Government has raised concerns regarding issues pertaining to certain major subsidies, which need to be reviewed in terms of both quantum and targeting.

Revenue reforms initiated with the constitution of the Tax Reforms Commission has given a new impetus to the revenue collection of the State Government. For the purpose of MTFP, based on trend growth rates and recent growth rates in value added tax (VAT), buoyancy of 1.075 has been assumed for the purposes of projection. The State Government has enjoyed buoyant revenue collection under excise in last few financial years. Buoyancy of 1.075 has been assumed for the medium-term plan. Because of unexpected growth in housing sector in last few years, the revenue under stamps and registration has grown beyond budget estimates. Taking this into account, a buoyancy of 1.1-1.5 has been taken for medium-term plan. For motor vehicle tax, a buoyancy of 1.025 has been assumed for making the projections. Collection under non-tax revenue has, however, not kept pace with the growth of economy. Lack of revision of user fees and user charges has been one of the important reasons for that.

In order to meet the expenditure requirements of the State, surplus in revenue account is to be used for capital formation. It is proposed to continue to make higher allocations for high priority development expenditure in areas of health, education, agriculture, irrigation and infrastructure. To improve effectiveness and efficiency of service delivery of basic necessities as well as creation of local assets, the State would increase devolution to both Panchayati Raj Institutions (PRIs) and Urban Local Bodies (ULBs) and provisions for adequate maintenance expenditure. To supplement State's investment in infrastructure, private partnership route for viable projects through transparent bidding procedure would be emphasised. Programme budgeting would be introduced to monitor outcomes against outlays. Revenue expenditure on pre-committed items like interest payments would be brought down further through debt swapping and pre-payment of high cost debt. Through fiscal discipline, the State would avail of benefit of debt waiver scheme also.

As a part of budgetary reforms, the State has made efforts to bring down its off-budget borrowings as well as debt stock. It is proposed to phase out off-budget borrowings from 2008-09 by bringing them on-budget. The State Government has proposed to introduce Commonwealth Secretariat's Debt Reporting and Management Software. This software would not only enable monitoring and supervision of State's debt but would also assist in generating management information reports. Government will classify the guarantees in terms of their level of risks and review them selectively and take corrective action if required. It has been envisaged to create a central data base of all Government guarantees extended by State Government till now and get them rated through a professional rating agency to assess associated risk.

With the prescriptive buoyancy of revenues coupled with higher Central transfers and expenditure restructuring measures suggested, the State is expected to generate revenue surplus of 1.6 per cent of GSDP in 2010-11 as compared with 0.7 per cent of GSDP in 2007-08. Fiscal deficit would be brought down to 2.8 per cent of GSDP in 2010-11 as compared with 2.9 per cent of GSDP in 2007-08 mainly on account of increase in revenue surplus. The emerging fiscal profile shows a decline in the debt stock to GSDP ratio from 30.8 per cent as at end-March 2008 to 27.3 per cent by end-March 2011. Although public finances have improved over the last few years, major challenge for the Karnataka Government would be the adverse impact of the Sixth Pay Commission award. The fiscal space available to Government is limited, since essential items of expenditure like salaries, pensions and interest payment absorb a major share in total expenditure. Apart from effective and credible expenditure rationalisation and additional resource mobilisation, revenue reforms including *inter alia* automation of the tax administration and greater devolution of service tax are crucial for placing State finances on a sustainable fiscal consolidation path.

#### Reference:

1. Medium Term Fiscal Policy Statements of various State Governments.

laid down in the Eleventh Five Year Plan (2007-12) in the State Budgets for 2007-08 as it is the first year of the Plan. Accordingly, allocations for the social sector and rural infrastructure are proposed to be raised by the States. The Government of India has taken initiatives to provide support to the State Governments in their developmental role by announcing measures in the area of education, health, social security, agricultural insurance, *etc.* The Reserve Bank, on its part, has been advising the State Governments on several issues, besides providing support in the form of WMA/OD and raising of market borrowings. The Reserve Bank aided the State Governments in organising prepayment of high cost debt, introduction of non-competitive bidding in the auctions of State Government securities and investment of cash balances. The various policy initiatives and measures that have been proposed for implementation by the State Governments, the Government of India and the Reserve Bank of India are briefly narrated in this section.

### III.1 State Governments

The State Governments, in their budgets for 2007-08, have remained committed to carry forward the process of fiscal correction and consolidation and have announced several policy measures aimed at revenue augmentation, expenditure management and institutional development. On the revenue side, the State Governments have announced measures for mobilisation of additional resources through simplification/rationalisation of tax structure, better enforcement and tax compliance. The States have made commitments to contain non-plan revenue expenditure and reduce pension obligations, while enhancing capital disbursement for the social and rural sectors. The States have also undertaken the development of urban infrastructure under JNNURM. The States have also proposed to implement infrastructure projects through the PPP framework. The State-wise details of major policy measures are set out in Annex 1. The major policy initiatives announced by the State Governments in their budgets for 2007-08 are summarised in the following paragraphs.

#### III.1.1 Revenue Measures

In their budgets, the State Governments in general have placed emphasis on improving tax administration by simplification of rules and procedures, rationalisation of tax rates and making the system of tax collection easy and transparent to ensure better tax compliance. For example, Gujarat has proposed reform and rationalisation of motor vehicle tax, while Bihar has proposed reduction in motor vehicle tax. As a revenue generating measure, Haryana and Rajasthan have proposed cess on banquet halls and lawns. The Kerala Government has proposed to impose stamp duty on demat transactions.

All the State Governments, except Uttar Pradesh, and both the Union Territories (UTs) with legislature, *i.e.*, NCT Delhi and Puducherry, have implemented VAT. The States that have already implemented VAT have announced measures like simplification of VAT return form (West Bengal), audit assessment of VAT to judge the efficiency of collection of VAT (Mizoram) and evaluation of VAT implementation (Himachal Pradesh). Some State Governments (Kerala, Maharashtra and West Bengal) have decided to impose VAT on tobacco and tobacco products in view of the reduction in the rate of Central Sales Tax (CST) from 4 per cent to 3 per cent.

A few States have proposed a reduction in certain taxes aimed at providing incentives to specific sectors/industries. In order to provide a boost to the tourism industry, Gujarat and West Bengal have announced reduction in the rates of luxury tax. Haryana has announced tax relief on energy saving devices to encourage conservation of power in the State. Some States have proposed to reduce power/electricity rates to various sections of population (Andhra Pradesh, Goa and Gujarat). However, in order to conserve energy, States like Goa have imposed energy cess on consumers whose consumption exceeds a certain limit during the month. Rajasthan has also granted tax exemption to hand-made goods of self-help groups (SHGs). The State Governments have also placed emphasis on the need to enhance their non-tax revenues. For example, Jammu and Kashmir has

proposed to review the progress of collection of non-tax revenues apart from devising strategies to augment the revenue flows.

### *III.1.2 Expenditure Measures*

State Governments have continued their efforts to place emphasis on expenditure management and containment of non-plan revenue expenditure. While several States had already imposed ban over recruitments and creation of new posts, Nagaland has proposed a voluntary retirement scheme and ban on creation of new posts. The State Governments have highlighted the need to reduce salary expenditure and proposed measures to reduce administrative expenditure. While aiming at expenditure prioritisation, the State Governments have proposed several developmental schemes for the weaker sections of the society. A number of concessions have been announced in the State Budgets for 2007-08, especially towards reduction in the interest burden of loans extended to the farmers and persons belonging to the scheduled caste/tribe for education purposes. Few State Governments have also proposed to provide loans at lower than market interest rates to women organisations. Several State Governments, including Andhra Pradesh, have proposed insurance schemes for the poorer sections of population and tribal groups. Chhattisgarh has proposed an insurance scheme for farmers to provide protection against losses due to natural calamities, while Goa has proposed to provide insurance cover against accidental fire hazards to small and marginal farmers. Some of the States have proposed setting up of dedicated funds for targeted purposes/sectors, such as corpus fund to rejuvenate sick industries (Bihar), road development fund (Bihar and Jharkhand), garbage management fund (Goa), pension fund (Himachal Pradesh), social sector viability gap fund (Rajasthan). Several State Governments have announced expansion in coverage under pension schemes and increase in rates of pension rates for senior citizens, widows and disabled persons (Himachal Pradesh, Karnataka, Sikkim, Tamil Nadu and West Bengal).

In order to assist the rural and urban local bodies to improve infrastructure and civic services, few State Governments (Punjab, Tamil Nadu and West Bengal) have provided higher devolution to the Panchayati Raj Institutions and Urban Local Bodies.

### *III.1.3 Institutional Measures*

During past few years, the State Governments have adopted various institutional measures, which were oriented towards further strengthening of fiscal discipline, such as legislation in respect of guarantees and fiscal responsibility. Three State Governments, *viz.*, Jammu and Kashmir (August 2006), Mizoram (October 2006) and Jharkhand (May 2007) enacted FRL encompassing targets on various fiscal parameters, thus taking the total number of States that have enacted FRL to twenty-six. The main features of the FRL of Jammu and Kashmir, Mizoram and Jharkhand in terms of various parameters are presented in Annex 2. The States have also implemented measures like introduction of new pension scheme (NPS), setting up of consolidated sinking fund (CSF) and guarantee redemption fund (GRF) and ceiling on guarantees (Table 2).

Most of the State Governments have proposed setting up of committees/institutions/schemes for targeted purposes, such as agricultural technological management authority (Bihar), knowledge incentive scheme (Chhattisgarh), women employment exchange (Gujarat), rural development (Haryana and Uttar Pradesh), streamlining of exemptions given to industries (Jammu and Kashmir), development of roads (Bihar and Jharkhand), public distribution grievance redressal (Jharkhand), regional imbalances (Karnataka), micro-credit (Karnataka), welfare of unorganised workers (Karnataka), bio-fuel mission (Karnataka), dairy development (Karnataka), urban development (Kerala and Mizoram), farmers' welfare (Madhya Pradesh), bamboo promotion (Meghalaya and Mizoram), mineral exploration (Orissa), welfare of weaker sections (Rajasthan, Tamil Nadu and Uttar Pradesh), capacity building (Sikkim), monitoring of welfare schemes (Tamil Nadu) and professional education (Uttar Pradesh). Karnataka Government

**Table 2: Institutional Reforms by State Governments\***

State	Value Added Tax (VAT) Implemented	Fiscal Responsibility Legislation (FRL) enacted	New Pension Scheme (NPS) introduced	Ceilings on Guarantee Imposed	Consolidated Sinking Fund (CSF)	Guarantee Redemption Fund (GRF)
1. Andhra Pradesh	April 2005	June 2005	September 2004	Yes	Yes	Yes
2. Arunachal Pradesh	April 2005	March 2006	No	No	Yes	No
3. Assam	May 2005	September 2005	February 2005	Yes	Yes	No
4. Bihar	April 2005	April 2006	September 2005	No	No	No
5. Chhattisgarh	April 2006	September 2005	November 2004	Yes	Yes	No
6. Goa	April 2005	May 2006	August 2005	Yes	Yes	Yes
7. Gujarat	April 2006	March 2005	April 2005	Yes	Yes	Yes
8. Haryana	April 2003	July 2005	January 2006	Yes	Yes	Yes
9. Himachal Pradesh	April 2005	April 2005	May 2003	No	No	No
10. Jammu and Kashmir	April 2005	August 2006	No	No	No	Yes
11. Jharkhand	April 2006	May 2007	December 2004	No	No	No
12. Karnataka	April 2005	September 2002	April 2006	Yes	No	No
13. Kerala	April 2005	August 2003	No	Yes	Yes	No
14. Madhya Pradesh	April 2006	May 2005	January 2005	Yes	No	Yes
15. Maharashtra	April 2005	April 2005	November 2005	No	Yes	No
16. Manipur	July 2005	August 2005	January 2005	Yes	No	No
17. Meghalaya	April 2006	March 2006	No	No	Yes	No
18. Mizoram	April 2005	October 2006	No	No	Yes	No
19. Nagaland	April 2005	August 2005	No	Yes	Yes	Yes
20. Orissa	April 2005	June 2005	January 2005	Yes	Yes	Yes
21. Punjab	April 2005	October 2003	No	Yes	Yes	No
22. Rajasthan	April 2006	May 2005	January 2004	Yes	No	No
23. Sikkim	April 2005	No	April 2006	Yes	Yes	Yes
24. Tamil Nadu	January 2007	May 2003	April 2003	Yes	Yes	No
25. Tripura	October 2005	June 2005	No	No	Yes	No
26. Uttarakhand	October 2005	October 2005	October 2005	No	Yes	Yes
27. Uttar Pradesh	No	February 2004	April 2005	No	No	No
28. West Bengal	April 2005	No	No	Yes	Yes	No
<b>Sum-up</b>	<b>27</b>	<b>26</b>	<b>19</b>	<b>17</b>	<b>19</b>	<b>10</b>

\* : Position as at end-October, 2007.

**Source** : Based on Information received from respective State Governments and Reserve Bank records.

has proposed to establish a new Directorate of Social Security and Pensions to implement all the pension schemes. Kerala has proposed to integrate various social security schemes after undertaking a comprehensive evaluation. Gender budgeting has been proposed by Madhya Pradesh and Uttarakhand, while Kerala would be forming a Gender Advisory Committee. Some States have also proposed to introduce insurance schemes in pursuance of a new scheme called Aam Admi Bima Yojana (AABY) announced in the Union Budget

2007-08. Few States would explore the possibility of linking their existing schemes with the AABY. Assam has set up a Rural Housing Board to address the problems of rural housing and a Terrorist Victims Welfare Board to help the relatives of terrorist victims on a sustainable basis. A number of State Governments (Assam and Chhattisgarh) have decided to implement the recommendations of the Vaidyanathan Committee to strengthen the co-operative banks. Several State Governments have proposed for a greater role of the local bodies.



### *III.1.4 Other Initiatives*

The State Governments have proposed several schemes particularly directed towards education, health and employment. Almost all the State Governments have proposed to set up (upgrade) new (existing) schools/colleges/universities towards providing basic as well as advanced education facilities to wider sections of populations in their respective States. State Governments have announced extension of the employment guarantee schemes to cover more districts. Jammu and Kashmir has proposed to constitute a high-powered employment mission to look into employment related issues and monitor programmes at various levels. Furthermore, several States (Assam and Sikkim) have proposed setting up of Special Economic Zones (SEZs) and industrial parks for specific industries like information technology. The State Governments are also setting up projects on PPP basis for various purposes, including management of Industrial Training Institutions (ITIs), development of health services, provision of transport services, infrastructure projects, and power projects. Some of the State Governments (Goa, Madhya Pradesh, Maharashtra and Uttar Pradesh) have suggested measures to augment power supply, ensure energy conservation and reduce transmission losses to meet their energy requirements. The State Governments have also announced initiatives to improve irrigation facilities and supply of drinking water in rural as well as urban areas. The West Bengal and Tamil Nadu Government have announced measures to revise and revitalise the tea gardens of their States. Some States (Punjab, Sikkim, Tripura) have also placed emphasis on horticulture and floriculture projects.

Some State Governments have placed emphasis on setting up of environment friendly industrial units. Karnataka has proposed to establish an environment impact assessment authority. Kerala has proposed a scheme to sustain the ecological balance of wet land areas. Sikkim has commissioned an environment and green mission and proposed to constitute an Expert Group to study the state of glaciers and its impact

on water system. Some States have also proposed measures to increase tree and forest cover in their States and encourage eco-tourism.

### **III.2 Government of India**

The Government of India aids the reform process of the State Governments through various measures. The progress of eight flagship programmes under Bharat Nirman would continue to aid the development process in the State Governments.

In the Union Budget 2007-08, the Government of India outlined several initiatives to assist the State Governments in their developmental and social role. The Centre has integrated the polio eradication programme into the National Rural Health Mission (NRHM). There will be intensive coverage in the twenty high risk districts of Uttar Pradesh and ten districts of Bihar. To make a beginning towards introducing a social security scheme for unorganised workers, the Union Government has proposed to extend death and disability insurance cover through Life Insurance Corporation of India (LIC) to rural landless households under a new scheme called "Aam Admi Bima Yojana". This scheme, which proposes to provide insurance cover to the head of the family or one earning member in the family among rural landless households, will be finalised in consultation with the State Governments. The Central Government would bear 50 per cent of the premium of Rs.200 per year per person and the State Governments would be urged to bear the other 50 per cent on behalf of the beneficiaries. A pilot project was launched in thirteen States in March 2005 to repair, renovate and restore water bodies. Such projects are being prepared for Karnataka, Orissa and West Bengal. In order to revive and replicate a programme called 'Training and Visit', in which the agricultural extension workers worked side by side with the farmers during the Green Revolution of the 1960s, the Ministry of Agriculture will draw up a new programme in consultation with the State Governments. The Agricultural Insurance Corporation (AIC), which has been running a pilot weather insurance scheme

since Kharif 2004, will be asked to start a weather based crop insurance scheme on a pilot basis in two or three States in consultation with the State Government concerned, as an alternative to National Agriculture Insurance Scheme (NAIS). The scheme will be operated on an actuarial basis with an element of subsidy. The Centre has announced a scheme for the modernisation and technological upgradation of the coir industry with special emphasis to major coir producing States such as Kerala, Karnataka, Tamil Nadu, Andhra Pradesh and Orissa.

The Union Budget based on the mutual agreement between the Centre and the States proposed to phase out the CST, commencing with a reduction of the CST rate from 4 per cent to 3 per cent from April 1, 2007. The Union Budget provided an amount of Rs.5,495 crore for compensation of losses to the States, if any, on account of the VAT as well as the CST. In the spirit of ongoing co-operative fiscal federalism between the Centre and the States, the Union Budget announced that the Empowered Committee of State Finance Ministers would prepare a roadmap for introducing a national-level Goods and Services Tax (GST) with effect from April 1, 2010 (Box 2). The Central Government is also lending support to the e-governance action plans at the level of State Governments with the aim of improving efficiency, accessibility and transparency in Government functions.

### **III.3 Reserve Bank of India**

The Reserve Bank as the banker and manager of public debt to the State Governments has been sensitising the State Governments on fiscal issues. In this direction, the Reserve Bank has been organising a bi-annual Conference of State Finance Secretaries since 1997 to establish a consultative approach to issues pertaining to the finances of State Governments. This institutional mechanism has helped in providing solution to many of the financial issues of the State Governments. The Reserve Bank provides the facility of WMA/OD to the State Governments and manages market borrowing programmes of the States.

The following measures have been initiated by the Reserve Bank to strengthen debt management operations of the State Governments.

#### *III.3.1 Pre-payment of Debt by State Governments*

Faced with the accumulation of surplus cash balances and a negative spread earned on the investment of such balances, some State Governments had approached the Reserve Bank to arrange for the buy-back of their outstanding State Development Loans (SDLs). Accordingly, the Reserve Bank formulated a general scheme for the buy-back of SDLs with the concurrence of the Government of India. Buy-back auctions were conducted for two State Governments, viz., Orissa and Rajasthan, on February 22, 2007 and March 23, 2007 and a total amount of Rs.479.07 crore of SDLs was bought back. Prepayment of outstanding debt reduces future coupon payment liabilities, generates market interest in the otherwise dormant securities and imparts liquidity in those securities.

#### *III.3.2 Indicative Calendar for Market Borrowings of State Governments*

The Annual Policy Statement of April 2006 had indicated that States, at their discretion and initiative, would be encouraged to develop an advance indicative open market borrowing calendar, with a view to helping investors to plan their investments in advance and, in turn, to avoid undue liquidity pressure in the system. In a move towards greater transparency in market borrowings of State Governments, based on the discussions held during the Conferences of State Finance Secretaries, a Press Release was issued on September 12, 2007 by the Reserve Bank disseminating information on gross allocation (inclusive of net allocation, additional allocation and repayments) during 2007-08 and the amount that could be raised during the remaining period of 2007-08.

#### *III.3.3 Introduction of Non-Competitive Bidding Scheme in the Auctions of State Development Loans*

With a view to widening the investor base in SDLs, the Annual Policy Statement of April 2006

### Box 2: A Roadmap to Goods and Services Tax in India

Goods and Services Tax (GST) is a comprehensive value added tax (VAT) on goods and services levied and collected on the value added at each stage of sale and purchase wherein the manufacturers and dealers claim credit for 'input tax' while the final consumer bears the incidence of the full tax. GST is founded on the premise that in a modern economy where value addition in the production and sale of many products requires inputs of both goods and services which may be bundled indistinguishably there should be a unified rate of tax on goods and services. GST thus removes the infirmities of a tax system and allows the industries and the economy to function efficiently and smoothly.

In India, considerable progress has been made on the front of indirect taxation reforms such as significant convergence in tax rates and extending input tax credit to convert excise duties into a CENVAT, and VAT replacing sales taxes in all the States, excepting Uttar Pradesh since April 2005. A final destination of this indirect tax reforms would be to have a comprehensive VAT in the form of a harmonised GST. The Finance Minister, in the Union Budget for the year 2006-2007, had proposed that India should move towards a national level GST by April 1, 2010 which would be shared between the Centre and the States. A number of critical steps, however, need to be taken before the introduction of GST. Each of the parallel systems of indirect taxation at the Centre and State levels requires to be reformed to eventually harmonise them since GST requires evolving an efficient and harmonised consumption tax system. A first step in this direction would be progressive convergence of the service tax and the CENVAT rate. The central excise duty may have to be converted into a full-fledged manufacturing stage VAT on goods and services while transforming the States sales tax systems into a retail stage destination based VAT before the two systems are integrated and harmonised. Other steps required to bring about a comprehensive and unified system of taxation of goods and services would include: abolition of the Central Sales Tax (CST); determining a suitable GST rate on goods, which is much lower than the sum of core rates of CENVAT at 16 per cent and State VAT at 12.5 per cent; enabling the States to tax goods and services at an equal rate; and enabling the Centre to tax value added in goods up to the retail stage.

On the issue of abolition of CST, the Empowered Committee of the State Finance Ministers and the Ministry of Finance, Government of India reached a broad consensus. Accordingly, it was announced in the Union Budget 2007-08 to phase it out. A package has been envisaged to compensate the losses arising out of the abolition of CST. With regard to a suitable GST rate, the Kelkar Committee has suggested a 20 per cent combined GST rate as it compares well with some of the international GST rates. The highest GST rates of 25 per cent are in Sweden and Denmark followed by Iceland (24.5 per cent) and Finland (22 per cent).

The experiences in federal countries reveal three models of GST viz., a) collection at the federal level; b) collection at the sub-national level; and c) dual level of GST. The third model in turn has three variants: 1) collected by the federal government though the constitutional authority is vested with both tiers of Governments; 2) independent GST collected by the two tiers of Governments; and 3) a single harmonised rate on a common base administered by the States. Each variant of GST has its own merits and demerits. A Centralised GST provides harmonisation of tax rates and exemptions by definition. On the other hand, an exclusive State level GST takes state autonomy to the extreme and calls for external harmonisation efforts apart

from reducing Centre's capacity of equalising transfers in a country characterised by extreme disparities.

A decision on the GST model to be adopted in India is yet to be taken. However, many views have been expressed by the fiscal experts in the contemporary literature. According to one view, a dual-VAT, a variant of the QST-GST model of Canada, with elbow room to the States in the matter of rates and to a limited extent in the base seems to be the most promising alternative in India (Bagchi, A., 2006). It is viewed that centralisation of sales taxation is not essential and similar to the experiences of Canada with VAT and of the US with income taxes, Central and State taxes can exist side by side. It has been suggested that a system of concurrent taxation consisting of a State GST (SGST) and a Central GST (CGST) would be a viable medium-term option. However, one critical question that remains from the vertical imbalances point of view is determining the component tax rates of CGST and SGST given the benchmark for the overall tax rate. The Kelkar Committee in this regard had suggested a division of the 20 per cent GST rate, where 12 per cent is for the Central GST and 8 per cent for the State GST. The Twelfth Finance Commission (TFC), however, had observed that the 12:8 ratio is in favour of the Centre and can increase the vertical imbalance in the system.

From the administrative angle also, there are supports for a two tier structure of GST involving Central and State Governments. The Centre's administrative capacity vests with the Central excise department whereas the States have a larger capacity in the form of States sales tax establishments. It is thus viewed that use of both the Centre and States machinery in the implementation of GST would be ideal. Further, the limitations of resources of the Central tax department and the experience of States in implementing sales tax suggest that every effort should be made to get the best out of the two.

The Finance Minister in the Union Budget 2007-08 had stated that the VAT in India has proved to be an unqualified success. In pursuance, the Empowered Committee of State Finance Ministers and the Central Government are preparing a roadmap for introducing a national level GST with effect from April 1, 2010. In designing the roadmap for GST, efforts should be made to build on the success in the implementation of VAT at the State level.

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had proposed to extend the facility of non-competitive bidding (currently limited to Central Government dated securities) to the primary auction of SDLs. Necessary provisions of the Scheme on “Non-Competitive Bidding Facility” have been incorporated in the Revised General Notification issued by all the State Governments in July 2007. The scheme will be operationalised shortly.

### III.3.4 Working Group to Evolve a Framework for Investment of States’ Balances

The upsurge in the surplus cash balances of State Governments in recent years and the negative spread on these balances has posed newer challenges to the financial and cash management of State Governments. The issues relating to the investment of surplus cash balances of the States were discussed in the 18th Conference of State Finance Secretaries that was held on August 7, 2006 at the Reserve Bank, Mumbai. Taking cognizance of the different views expressed during the Conference, it was decided to constitute a small group of State Finance Secretaries and RBI officials to suggest a framework for alternative investment options of the surplus cash balances of the State Governments. The Working Group included the Finance Secretaries of the State Governments of Rajasthan, Karnataka, Maharashtra and Assam. The Working Group submitted its Report to the Reserve Bank in December 2006. The Report of the Working Group was discussed in the 20th Conference of State Finance Secretaries held in August 2007.

### III.3.5 Constitution of Standing Technical Committee

The Reserve Bank in its Annual Policy Statement for 2006-07, had proposed to constitute a Standing Technical Committee (STC) “*under the aegis of the State Finance Secretaries Conference with representation from the Central and State Governments and the Reserve Bank to advise on the wide-ranging issues relating to the borrowing programmes of Central and State Governments through a consensual and co-operative approach*”. The STC was constituted after consultation with the State Governments and with the concurrence of the Government of India in December 2006. The STC is chaired by the Deputy Governor of the

Reserve Bank and its members include the Principal Finance Secretaries of all the State Governments, senior officials of the Government of India and the Reserve Bank. The secretariat to the STC is provided by the Reserve Bank.

The Terms of Reference of the STC include:

- To make annual projections of the borrowing requirements of the State Governments, taking into account evolving macroeconomic and financial conditions with due regard to the sustainability of debt and the provisions of fiscal responsibility legislation, wherever applicable. The STC’s projections may be conveyed to the RBI by December every year for consideration as an input for internal monetary projections.
- To build alternative scenarios and suggest alternative strategies and instruments for raising resources for States.
- To develop a transparent mechanism for annual allocation of market borrowings among the States.
- To take note of actual borrowings of the State Governments during the year *vis-à-vis* the budgeted GFD. This would help in advising the States to take appropriate action in case of large deviation of actual borrowings through various instruments from their respective budget estimates.
- To develop an appropriate database that would facilitate the above monitoring exercise.
- To assess the fiscal risks from issuances of State Government guarantees.
- To advise the State Governments on various issues relating to their borrowings including the formulation of a market borrowing calendar; the progressive adoption of the auction route for market borrowings; liquidity of State Government securities; and measures for building capacity relating to debt management at the State Government level.

### III.3.6 Management of Foreign Exchange Risk

The external assistance by multilateral agencies to the States has traditionally been routed through the Central Government as part of the Central assistance, with the Centre bearing the foreign exchange risk. However, as part of the policy of disintermediation of the Centre in the borrowings by the State Governments, it was decided by the Central Government that there should be a back-to-back transfer of external assistance to the States. At the 16<sup>th</sup> Conference of the State Finance Secretaries, some of the State Finance Secretaries suggested that the RBI could play an advisory role in assisting the States in hedging their exchange rate risks arising from the policy of back-to-back transfer of external assistance. In the context of the TFC recommendations and following the discussions at the 19<sup>th</sup> Conference of State Finance Secretaries, held in January 2007, the first workshop on the management of foreign exchange risk was organised by the Reserve Bank in May 2007 for the benefit of State Government officials. The States have also proposed alternative mechanisms for providing for foreign exchange risk by setting aside funds in their budgets, where the Reserve Bank is expected to play a role in managing these funds on the lines of CSF. These proposals were discussed at the 20<sup>th</sup> Conference of the State Finance Secretaries, held in August 2007.

### III.3.7 Re-issuance of State Government Securities

In the Annual Policy Statement of April 2007, it was proposed that, with a view to building up a critical mass and thereby improving the secondary liquidity of such securities, reissuance of SDLs may be introduced in consultation with the State Governments. The feasibility of introducing the system of re-issue of SDLs is being examined taking into account the responses received from State Governments.

### III.3.8 Review of Payment of Brokerage Commission on State Development Loans

In the 19<sup>th</sup> Conference of State Finance Secretaries held on January 24, 2007, the provision

for payment of brokerage and commission by the State Governments to the banks/other eligible entities for issuance of SDLs through auction method was reviewed. It was decided to discontinue the payment of brokerage/commission to the banks/other eligible entities by the State Governments in the issuance of SDLs by the auction method. Accordingly, in terms of General Notification issued by all the State Governments in July 2007, payment of brokerage/commission to banks/other eligible entities stands discontinued in case SDLs are issued through auction method.

## IV. CONSOLIDATED FISCAL POSITION OF STATE GOVERNMENTS

The fiscal and institutional reforms aimed towards fiscal correction and consolidation coupled with the implementation of recommendations of TFC and improvement in tax buoyancy on the strength of macroeconomic fundamentals have contributed in bringing about substantial improvement in the consolidated fiscal position of the State Governments since 2005-06. The major deficit indicators, as ratios to GDP, were substantially lower than the averages during 2000-01 to 2004-05. It may be recalled that the consolidated fiscal position of the State Governments had worsened transitorily in 2003-04 after recording an improvement over the period 2000-01 to 2002-03. This section analyses and assesses the consolidated fiscal position of the State Governments in terms of their accounts for 2005-06, 2006-07 and 2007-08<sup>3</sup>.

### IV.1 Accounts: 2005-06

The key deficit indicators of the State Governments, viz., RD, GFD and PD recorded significant reduction when 2005-06 (RE) translated into accounts (Table 3). RD and GFD witnessed sharp declines of Rs.12,813 crore (64.6 per cent) and Rs.22,338 crore (19.9 per cent) respectively, between 2005-06 (RE) and 2005-06 (Accounts). Primary deficit also registered a sharp reduction of Rs.19,070 crore (75.9 per cent). In 2005-06

<sup>3</sup> The analysis pertains to 2005-06 (Accounts), 2006-07 (Revised Estimates) and 2007-08 (Budget Estimates) provided in the budgets of 2007-08 of twenty-eight State Governments.

**Table 3: Variation in Major Items – 2005-06 (Accounts) over 2005-06 (RE)**

Item	Variation		Contribution* (Per cent)
	Amount (Rs. crore)	Per cent	
1	2	3	4
<b>I. Revenue Receipts (i+ii)</b>	<b>-13,384</b>	<b>-3.0</b>	<b>100.0</b>
(i) Tax Revenue (a+b)	-3,262	-1.1	24.4
(a) Own Tax Revenue	-4,563	-2.1	34.1
<i>of which:</i> Sales Tax	-3,961	-3.0	29.6
(b) Share in Central Taxes	1,302	1.4	-9.7
(ii) Non-Tax Revenue	-10,122	-7.5	75.6
(a) States Own			
Non-Tax Revenue	2,580	5.7	-19.3
(b) Grants from Centre	-12,702	-14.2	94.9
<b>II. Revenue Expenditure (i + ii)</b>	<b>-26,197</b>	<b>-5.6</b>	<b>100.0</b>
(i) Non-Interest Revenue Expenditure	-22,928	-6.1	87.5
<i>of which:</i>			
Education, Sports, Art and Culture	-4,930	-5.9	18.8
Medical and Public Health and Family Welfare	-2,217	-9.8	8.5
Energy	-276	-1.3	1.1
Rural Development	-2,316	-11.6	8.8
Agriculture and Allied Activities	-1,341	-6.0	5.1
Administrative Services	-1,944	-5.4	7.4
Pension	-1,768	-4.2	6.7
(ii) Interest Payments	-3,269	-3.7	12.5
<b>III. Capital Receipts</b>	<b>10,242</b>	<b>6.6</b>	<b>100.0</b>
<b>IV. Capital Expenditure</b>	<b>-5,875</b>	<b>-4.5</b>	<b>100.0</b>
<i>of which:</i>			
Capital Outlay	-6,207	-7.4	105.6
<i>of which:</i>			
Rural Development	-723	-15.4	12.3
Irrigation and Flood Control	-615	-2.3	10.5
Special Area Programmes	-900	-41.3	15.3
Transport	-1,244	-7.9	21.2
<i>Memo Item:</i>			
Revenue Deficit	-12,813	-64.6	
Gross Fiscal Deficit	-22,338	-19.9	
Primary Deficit	-19,070	-75.9	

RE: Revised Estimates. \* : Denotes percentage share in relevant total.

**Note** : 1. Capital receipts include public accounts on a net basis while capital expenditure excludes public accounts.

2. Also see Notes to Appendix III and IV.

**Source** : Budget Documents of the State Governments.

(Accounts), RD, GFD, and PD, relative to GDP, were placed at 0.2 per cent, 2.5 per cent and 0.2 per cent as against 0.6 per cent, 3.2 per cent and 0.7

per cent, respectively in the revised estimates (refer to Table 1).

The correction in the revenue account in 2005-06 (Accounts) was largely due to a sharp reduction in the revenue expenditure, mainly non-interest revenue expenditure which fell by Rs.22,928 crore (6.1 per cent). The developmental expenditure in revenue account declined substantially by Rs.17,160 crore accounting for 65.5 per cent of the fall in revenue expenditure. The non-developmental revenue expenditure also registered a decline by Rs.9,296 crore in 2005-06 over 2005-06 (RE). The revenue receipts declined by Rs.13,384 crore on account of a decline in States' own tax revenue and grants from the Centre, which was partly compensated by increase in States' share in Central taxes and their own non-tax revenue.

There was a decline in capital outlay by Rs.6,207 crore (7.4 per cent), which was higher in magnitude than the fall in capital expenditure. The decline in capital outlay was particularly in respect of sectors such as rural development (15.4 per cent), special area programmes (41.3 per cent), transport (7.9 per cent) and irrigation and flood control (2.3 per cent). Thus, despite a decline in revenue receipts by 0.4 per cent of GDP, the overall correction in the key deficit indicators was on account of compression of developmental expenditure (both revenue and capital) by 0.6 per cent of GDP.

## IV. 2 Revised Estimates: 2006-07

The trends in the revised estimates of 2006-07 *vis-à-vis* the budget estimates revealed that there was a decline in RD from 0.2 per cent of GDP in budget estimates to 0.1 per cent of GDP in the revised estimates (Appendix Table 1). On the revenue account, there was a substantial increase in revenue receipts of Rs.22,654 crore (4.5 per cent) in 2006-07 (RE) over 2006-07 (BE), which more than compensated for the increase in the revenue expenditure by Rs.19,872 crore (3.8 per cent) (Table 4 and Appendix Table 2).

The marked rise in revenue receipts by 0.6 per cent of GDP was mainly on account of increase in States' own tax revenue and share in Central taxes, accounting for 39.7 per cent and 27.9 per

**Table 4: Variation in Major Items – 2006-07 (RE) over 2006-07 (BE)**

Item	Variation		Contribution* (Per cent)
	Amount (Rs. crore)	Per cent	
1	2	3	4
<b>I. Revenue Receipts (i+ii)</b>	<b>22,654</b>	<b>4.5</b>	<b>100.0</b>
(i) Tax Revenue (a+b)	15,318	4.3	67.6
(a) Own Tax Revenue	9,001	3.6	39.7
of which: Sales Tax	3,771	2.4	16.6
(b) Share in Central Taxes	6,317	5.8	27.9
(ii) Non-Tax Revenue	7,336	4.8	32.4
(a) States Own Non-Tax Revenue	3,672	7.1	16.2
(b) Grants from Centre	3,664	3.7	16.2
<b>II. Revenue Expenditure (i + ii)</b>	<b>19,872</b>	<b>3.8</b>	<b>100.0</b>
(i) Non-Interest Revenue Expenditure	21,463	5.1	108.0
of which:			
Education, Sports, Art and Culture	2,900	3.2	14.6
Transport and Communication	1,135	8.3	5.7
Energy	5,412	27.9	27.2
Rural Development	1,592	7.7	8.0
Agriculture and Allied Activities	1,887	8.0	9.5
Relief on account of Natural Calamities	3,489	77.3	17.6
Administrative Services	-475	-1.1	-2.4
Pension	-86	-0.2	-0.4
(ii) Interest Payments	-1,591	-1.6	-8.0
<b>III. Capital Receipts</b>	<b>-8,475</b>	<b>-5.6</b>	<b>100.0</b>
of which:			
Market Borrowings	-3,290	-11.6	38.8
Special Securities Issued to NSSF	-2,516	-3.9	29.7
Loans from Centre	-3,328	-24.6	39.3
Recovery of Loans and Advances	3,156	59.3	-37.2
Small Savings, Provident Fund, etc. (Net)	551	5.3	-6.5
Deposit and Advances (Net)	2,928	-253.8	-34.6
<b>IV. Capital Expenditure</b>	<b>13,290</b>	<b>9.7</b>	<b>100.0</b>
of which:			
Capital Outlay	10,399	11.0	78.2
of which:			
Urban Development	109	5.4	0.8
Irrigation and Flood Control	2,242	7.4	16.9
Energy	1,270	13.4	9.6
Transport	1,524	8.1	11.5
<i>Memo Item:</i>			
Revenue Deficit	-2,782	-33.3	
Gross Fiscal Deficit	7,160	6.7	
Primary Deficit	8,752	92.5	

RE : Revised Estimates. BE : Budget Estimates.

\* : Denotes percentage share in relevant total.

**Note** : See Notes to Table 3.

**Source** : Budget Documents of the State Governments.

cent of the increase in revenue receipts, respectively. States' non-tax revenue and grants from the Centre to the States, accounted for 16.2 per cent each of the increase in revenue receipts, respectively (Appendix Table 3).

The developmental component of revenue expenditure increased by 0.5 per cent of GDP on account of higher expenditure on energy, natural calamities, education, rural development and transport and communication (Appendix Table 4).

The GFD increased by Rs.7,160 crore (6.7 per cent), notwithstanding the decline in RD, due to higher provision for capital outlay by Rs.10,399 crore (11.0 per cent). The rise in capital outlay was mainly in respect of economic services such as irrigation and flood control, transport, energy and urban development. As a result, capital outlay, relative to GDP, increased from 2.3 per cent in 2006-07 (BE) to 2.5 per cent in 2006-07 (RE). Reflecting this, GFD as a ratio to GDP increased to 2.8 per cent in the revised estimates from 2.6 per cent in the budget estimates.

An assessment of the revised estimates of 2006-07 indicates an improvement in the fiscal performance of the State Governments compared with the budget estimates, particularly in the revenue account, both in terms of enhancement in revenue receipts and higher provisions for developmental expenditure. It is of interest to note that the incentives provided by the TFC and fiscal rules framed under FRL played important role in containing slippages in budgeted fiscal position.

### IV.3 Budget Estimates: 2007-08

Against the backdrop of an improved fiscal position in the revised estimates for 2006-07 particularly in the revenue account, the State Governments, while presenting their budgets for 2007-08, have shown further commitment to continue the process of fiscal correction and consolidation in line with their FRLs. At the same time, the State Budgets have provided higher allocations for the social and rural sectors in line with the priorities set out in the Eleventh Five Year Plan (Box 3).

### Box 3: Eleventh Five Year Plan: Issues and Challenges for the State Governments

Recognising the enormous improvement in the economic fundamentals, the Eleventh Five Year Plan has the objective of making a decisive impact on improving the quality of life of the people, especially the poor and the marginalised. It emphasises not only faster growth, but one which is more broad-based and inclusive. It has, thus, envisaged an overall average growth of 9.0 per cent, while doubling the agricultural growth to 4.0 per cent and generating 70 million new jobs in the non-agricultural sector for making a dent on poverty. Another key objective is to provide access to basic facilities such as health, education, clean drinking water, sanitation, *etc.* to those deprived. As social services are primarily State subjects, the role of State Governments will be crucial in implementing the schemes under the Eleventh Plan.

#### Issues

Besides the creation of productive employment and reduction in poverty, disparities across regions and communities need to be addressed in the Eleventh Plan, with special attention to the needs of marginalised and unorganised groups. Provision of education and health and other basic facilities to the deprived and agriculture and infrastructure sectors would require huge public investment. Delivery of services needs to improve significantly not only to improve the quality of life of the people but also to enable the Government to levy user charges commensurate with improvement in the quality of services provided. While there is the demographic dividend of falling dependency rate (ratio of dependents to working age population), to reap the benefit, quality education will have to be provided and enough gainful employment created.

#### Challenges

The State Governments need to address the challenges with regard to the following sectors/segments during the Eleventh Plan.

##### i) Agriculture

Doubling agriculture growth to 4.0 per cent would necessitate corrective policies to address the problem of stagnation in agricultural productivity. State Governments need to provide substantial amount of resources for major and medium irrigation, particularly in rain-fed and drought-prone areas. State Governments would also need to act on a number of critical areas which include: providing information to farmers on the type of crops to be sown in case of inadequate rainfall and precautionary measures in case of pest attacks; establish link between agriculture universities and farmers; reduce the indebtedness of farmers; insurance against contingencies; reclamation of degraded land and improvement of soil quality. Enabling environment will also have to be created for diversification into high value items such as fruit, vegetables, flowers, *etc.*, and animal husbandry and fishery. Equal emphasis is needed on provision of credit at affordable rates, functioning of markets and refocus on land reforms.

##### ii) Employment

Services and manufacturing sectors would be the main source of additional employment in future and the emphasis may be placed on promoting labour-intensive areas of these sectors such as food processing, leather products, footwear and textiles, and tourism and construction, with a focus on village and small scale enterprises. Skills need to be imparted, as otherwise employers might opt for capital-intensive technologies due to lack of skilled labour. State Governments also have important role in ensuring that National Rural Employment Guarantee Programme (NREGP) is adequately funded and effectively implemented.

##### iii) Education

Raising the level of literacy and imparting education to the level envisaged in the Eleventh Plan will be a major challenge. The Plan envisages the following: universalisation of Integrated Child Development Programme; providing free and compulsory elementary education to all children up to the age of 14 through programmes such as Sarva Shiksha Abhiyan; expansion of secondary schools; according top priority to vocational training; improvement in the quality of higher education; increase in adult literacy to 85 per cent; evolving an integrated Science and Technology Plan and enlarging the pool of scientific manpower.

##### iv) Health

The Eleventh Plan emphasises: integrated district and block specific health plans for the primary healthcare in partnership with NGOs; address all infirmities and problems across rural primary healthcare; address health needs of the urban poor under Sarv Swasthya Abhiyan; address the problem of shortage of trained personnel in healthcare system by making use of trained paramedical personnel; and increasing availability of sanitation and clean water. To achieve the targets, the present level of public expenditure on health in India will need to multiply by 2-3 times to 2-3 per cent of GDP.

##### v) Improving Manufacturing Competitiveness

For improving competitiveness of the manufacturing sector, State Governments need to act on several fronts. These include: streamlining of tax rates and eliminating Octroi, entry taxes, *etc.*; infrastructure development in local areas such as Special Economic Zones and Special Economic Regions; creation of investor friendly environment; minimising delay in land registration, water and utility connections, environmental and other clearances through a single window supplemented by initiatives by the Centre towards amendment of labour laws, de-reservation for small scale production, elimination of residual restrictions and control and recognition of the special needs of the micro, small and medium enterprises.

##### vi) Disparities and Divides

Reducing the disparities between poor and rich, rural and urban areas, the employed and the under/unemployed, among States, districts and communities, and between genders remain one of the greatest challenge. This can be achieved by ensuring inclusive growth of all these categories through creation of employment, promotion of small scale industries balanced regional development and solving gender specific problems.

##### vii) Required Resources

Investment will have to rise significantly, and the budgetary resources for Plan expenditure of the combined Government is estimated to increase by 2.5 percentage points of GDP to about 9.65 per cent. Yet, the Government will be required to remain fiscally prudent since the Centre and most of the States (26 out of 28) have passed FRL. For the States, substantial flow of resources from the Centre would be required either in the form of normal central assistance or centrally sponsored scheme. The States should also be able to contribute an appropriate percentage of the required expenditure. Reprioritising of expenditure and lowering of non-plan expenditure (including explicit and hidden subsidies) is essential while raising the tax and non-tax revenues.

#### Reference:

Government of India (2006), 'Towards Faster and More Inclusive Growth: An Approach to the 11th Five Year Plan', Planning Commission, December.



IV.3.1 Budget Estimates 2007-08 – Key Deficit Indicators

During 2007-08, the consolidated fiscal position of State Governments is slated to show further improvement in terms of the major deficit indicators. A noteworthy aspect in this regard is that

the consolidated revenue balance is envisaged to turn into a surplus of Rs.11,973 crore (0.3 per cent of GDP) during 2007-08 (BE) from a deficit of Rs.5,566 crore (0.1 per cent of GDP) in 2006-07 (RE). It is pertinent to note that the revenue surplus has been budgeted one year in advance of the FRL stipulations and TFC recommendations (Box 4).

**Box 4: Fiscal Responsibility Legislation and State Finances**

A significant development in respect of State finances in the recent period has been the enactment of Fiscal Responsibility Legislation (FRL) by the State Governments. To facilitate adoption of a rule-based fiscal programme at the State level, the Reserve Bank, based on a decision taken in the Twelfth Conference of State Finance Secretaries held in August 2003, constituted a Group with representatives from several State Governments and Government of India to frame a Model Fiscal Responsibility Bill. The Group submitted its report in January 2005. The enactment of FRL has provided impetus to the process of attaining fiscal sustainability as reduction in key deficit indicators, viz., revenue deficit (RD) and gross fiscal deficit (GFD), is critical for reducing the mounting level of debts of the States. Apart from fiscal sustainability, meeting the targets set in FRLs is crucial not only for maintaining credibility in budgetary operations but also ensuring prudent debt management and greater transparency. Recognising this, the Twelfth Finance Commission (TFC) recommended that each State should enact FRL, which would be a pre-condition for availing debt relief.

All State Governments, except Sikkim and West Bengal, have enacted FRLs so far. Karnataka was the first to enact the FRL in September 2002 followed by Tamil Nadu (May 2003), Kerala (August 2003) and Punjab (October 2003). Following the recommendations of the TFC, twenty-two more States have enacted the FRLs. Although there are variations across States in the choice of target and the time frame for achieving the target, most of the FRLs have stipulated elimination of RD by March 31, 2009 and reduction in GFD as per cent of gross state domestic product (GSDP) to 3 per cent by March 31, 2010, in line with the targets prescribed by the TFC. In addition, several States have imposed limits on guarantees and targeted to reduce their liabilities.

Measures for fiscal correction and consolidation undertaken by the States have had a favourable impact on the State finances. Reflecting this, all non-special category States, except Jharkhand, Punjab, West Bengal and Kerala, are estimated to achieve a revenue balance/surplus in 2007-08 (BE). The remaining four non-special category States would require annual adjustments of 0.8 per cent, 1.4 per cent, 2.7 per cent and 3.4 per cent of GSDP, respectively, to achieve the TFC target in respect of the revenue balance by 2008-09 (Table). While West Bengal has not enacted FRL so far, the Finance Minister of Government of Kerala in his budget speech for 2007-08 stated that Kerala would be achieving a revenue deficit of less than one per cent of GSDP by 2010-11. All special category States, except Himachal Pradesh, have budgeted a revenue surplus in 2007-08.

As regards GFD, eight non-special category States have budgeted GFD at less than 3 per cent of GSDP in 2007-08, i.e., two years ahead of the target prescribed by the TFC. Of the remaining nine States, eight States would require an annual adjustment of 0.2-0.9 per cent of GSDP in the fiscal years 2008-09 and 2009-10, while one State (Jharkhand) would require an annual adjustment of 2.2 per cent of GSDP in the next two fiscal years. Among special

**Table: State Finances and Twelfth Finance Commission Targets for RD and GFD**

(Per cent of GSDP)		
State	2007-08 (BE)	Annual Adjustment*
1	2	3
<b>REVENUE DEFICIT</b>		
<b>Non-Special Category</b>		
1. Kerala	3.4	3.4
2. West Bengal	2.7	2.7
3. Punjab	1.4	1.4
4. Jharkhand	0.8	0.8
<b>Special Category</b>		
1. Himachal Pradesh	0.7	0.7
<b>GROSS FISCAL DEFICIT</b>		
<b>Non-Special Category</b>		
1. Jharkhand	7.4	2.2
2. Kerala	4.8	0.9
3. Punjab	4.6	0.8
4. West Bengal	4.4	0.7
5. Goa	4.3	0.7
6. Bihar	4.2	0.6
7. Uttar Pradesh	3.6	0.3
8. Rajasthan	3.5	0.3
9. Madhya Pradesh	3.3	0.2
<b>Special Category</b>		
1. Sikkim	11.6	4.3
2. Jammu and Kashmir	7.3	2.2
3. Tripura	5.9	1.5
4. Arunachal Pradesh	4.2	0.6
5. Uttarakhand	4.2	0.6
6. Himachal Pradesh	4.1	0.6
7. Assam	3.7	0.4

\* : Annual Adjustment required to eliminate RD by 2008-09 and bring down GFD as a ratio to GSDP to 3 per cent by 2009-10.

category States, four out of eleven States have budgeted GFD at less than 3 per cent of GSDP in 2007-08. Out of the remaining seven States, six States would require an annual adjustment of 0.4-2.2 per cent of GSDP. However, Sikkim, which has not enacted FRL, would require an annual adjustment of 4.3 per cent of GSDP to achieve the TFC target.

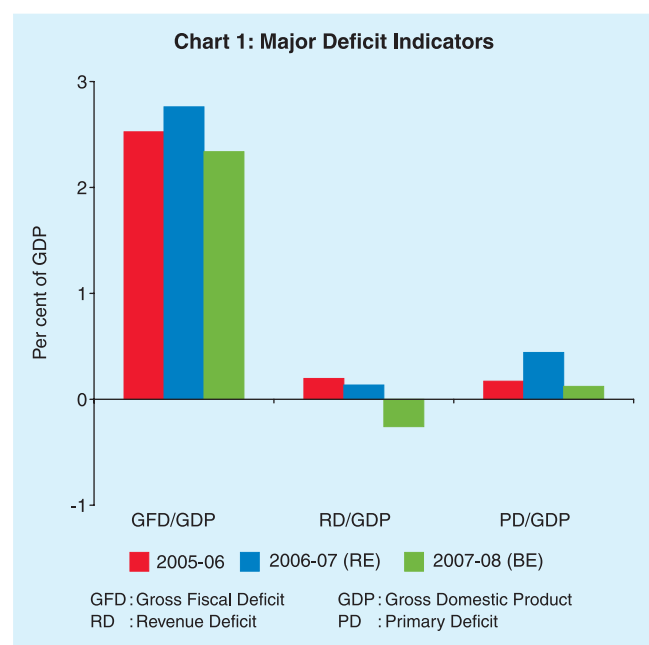
Enactment of FRL by most of the States has ushered in a rule-based fiscal policy framework at the State level. However, the process of fiscal correction should not adversely impact capital outlay and expenditure on social sectors. Any deviation from the targets set by the States under the FRL enacted by them would, however, raise the issue of credibility. Hence, it would be desirable that the States adhere to the rules framed under their respective FRL.

**References:**

1. Government of India (2004), Report of the Twelfth Finance Commission (2005-10), November.
2. Reserve Bank of India (2007), 'Annual Report 2006-07', August.

Consequent upon the budgeted revenue surplus, the GFD would decline by Rs.5,590 crore (4.9 per cent) to Rs.1,08,323 crore (2.3 per cent of GDP). Similarly, the PD is budgeted to decline by Rs.12,561 crore (69.0 per cent) to Rs.5,648 crore (0.1 per cent of GDP) in 2007-08 (Chart 1). Reflecting this, the primary revenue surplus of the State Governments at 2.5 per cent of GDP is budgeted to be higher than the interest payments during 2007-08, *i.e.*, 112 per cent of the interest payments as compared with about 94 per cent of the interest payments in the previous year.

The correction in the revenue account during 2007-08 has been envisaged to be achieved primarily through enhancement in revenue receipts by 14.2 per cent on top of the 23.3 per cent growth recorded in the previous year. The increase in revenue receipts during 2007-08 is budgeted to be contributed by own tax revenue (49.1 per cent), share in Central taxes (27.2 per cent), grants from the Centre (19.1 per cent) and States' own non-tax revenue (4.7 per cent) (Table 5). The revenue from VAT/sales tax, which accounts for nearly half of States' own tax revenue, are budgeted to increase by 15.7 per cent, while taxes on property and capital transactions would rise by 18.3 per cent, respectively (Appendix Table 3).



**Table 5: Variation in Major Items – 2007-08 (BE) over 2006-07 (RE)**

Item	Variation		Contribution* (Per cent)
	Amount (Rs. crore)	Per cent	
1	2	3	4
<b>I. Revenue Receipts (i+ii)</b>	<b>75,304</b>	<b>14.2</b>	<b>100.0</b>
(i) Tax Revenue (a+b)	57,405	15.4	76.2
(a) Own Tax Revenue	36,958	14.4	49.1
of which: Sales Tax	24,860	15.7	33.0
(b) Share in Central Taxes	20,447	17.7	27.2
(ii) Non-Tax Revenue	17,899	11.3	23.8
(a) States Own Non-Tax Revenue	3,534	6.3	4.7
(b) Grants from Centre	14,366	14.0	19.1
<b>II. Revenue Expenditure</b>	<b>57,765</b>	<b>10.8</b>	<b>100.0</b>
(i) Non-Interest Revenue Expenditure	50,795	11.5	87.9
of which:			
Education, Sports, Art and Culture	9,054	9.5	15.7
Medical and Public Health and Family Welfare	2,672	10.7	4.6
Energy	-817	-3.3	-1.4
Rural Development	2,481	11.2	4.3
Agriculture and Allied Activities	3,143	12.3	5.4
Administrative Services	6,556	15.4	11.3
Pension	6,524	13.7	11.3
(ii) Interest Payments	6,971	7.3	12.1
<b>III. Capital Receipts</b>	<b>17,805</b>	<b>12.4</b>	<b>100.0</b>
of which:			
Market Borrowings	11,840	47.4	66.5
Loans from NABARD	1,657	20.4	9.3
Special Securities Issued to NSSF	-2,553	-4.1	-14.3
Loans from Centre	4,721	46.3	26.5
Recovery of Loans and Advances	-3,890	-45.9	-21.8
Reserve Funds (Net)	-543	-11.4	-3.0
Miscellaneous Capital Receipts	7,048	230.8	39.6
Remittances (Net)	-364	-113.9	-2.0
<b>IV. Capital Expenditure</b>	<b>20,908</b>	<b>13.9</b>	<b>100.0</b>
of which:			
Capital Outlay	13,854	13.2	66.3
of which:			
Urban Development	390	18.5	1.9
Irrigation & Flood Control	3,655	11.2	17.5
Energy	4,221	39.2	20.2
Transport	3,227	15.9	15.4
<i>Memo Item:</i>			
Revenue Deficit	-17,539	-315.1	
Gross Fiscal Deficit	-5,590	-4.9	
Primary Deficit	-12,561	-69.0	

BE : Budget Estimates. RE : Revised Estimates.

\* : Denotes percentage share in relevant total.

Note : See Notes to Table 3.

Source : Budget Documents of the State Governments.

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The improvement in revenue account would also be facilitated by deceleration in revenue expenditure to 10.8 per cent during 2007-08 from 22.6 per cent growth in the previous year. The budgeted increase in revenue expenditure during 2007-08 would be primarily contributed by non-interest revenue expenditure (87.9 per cent). Within revenue expenditure, developmental expenditure (economic and social services) would decelerate to 11.3 per cent after recording a sharp increase of 26.0 per cent in the previous year. Non-developmental expenditure would also decelerate to 9.5 per cent (from 17.6 per cent in previous year) on account of deceleration in expenditure on administrative services, pensions and interest payments (Appendix Table 4). Capital outlay is budgeted to increase by 13.2 per cent on account

of higher investment in energy, irrigation and flood control, transport, etc.

The revenue surplus at 0.3 per cent of GDP would facilitate a lower level of GFD of 2.3 per cent of GDP in 2007-08 than the previous year's level of 2.8 per cent, despite increase in capital expenditure.

### IV.3.2 Revenue Receipts

Revenue receipts are budgeted to increase by 14.2 per cent during 2007-08 on top of the 23.3 per cent growth rate registered in the preceding year. Revenue receipts as a ratio to GDP have been estimated to increase by 0.2 percentage points to 13.1 per cent in 2007-08, contributed mainly by own tax revenue and devolution and transfers from the Centre (Table 6) (also see Statements 19 and 25).

**Table 6: Aggregate Receipts of State Governments**

(Amount in Rs. crore)

Item	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-06 (Accounts)	2006-07 (RE)	2007-08 (BE)	Variation (Per cent)	
							Col.6/5	Col.7/6
1	2	3	4	5	6	7	8	9
Aggregate Receipts (1+2)	1,23,415 (16.1)	2,31,618 (14.8)	4,40,075 (17.2)	5,95,628 (16.7)	6,74,736 (16.4)	7,67,845 (16.6)	13.3	13.8
1. Revenue Receipts (a+b)	92,679 (12.1)	1,65,416 (10.7)	2,85,661 (11.2)	4,31,021 (12.1)	5,31,429 (12.9)	6,06,733 (13.1)	23.3	14.2
(a) States Own Revenue	55,546 (7.2)	1,03,542 (6.7)	1,78,171 (7.0)	2,60,247 (7.3)	3,12,738 (7.6)	3,53,229 (7.6)	20.2	12.9
States Own Tax	41,158 (5.4)	78,733 (5.1)	1,41,933 (5.6)	2,12,307 (6.0)	2,57,080 (6.2)	2,94,038 (6.3)	21.1	14.4
States Own Non Tax	14,388 (1.8)	24,809 (1.6)	36,238 (1.4)	47,939 (1.3)	55,657 (1.3)	59,191 (1.3)	16.1	6.3
(b) Central Transfers	37,133 (4.9)	61,874 (4.0)	1,07,490 (4.2)	1,70,774 (4.8)	2,18,691 (5.3)	2,53,504 (5.5)	28.1	15.9
Shareable Taxes	19,790 (2.6)	37,608 (2.4)	61,047 (2.4)	94,024 (2.6)	1,15,737 (2.8)	1,36,184 (2.9)	23.1	17.7
Central Grants	17,343 (2.3)	24,267 (1.6)	46,444 (1.8)	76,750 (2.2)	1,02,955 (2.5)	1,17,320 (2.5)	34.1	14.0
2. Capital Receipts (a+b)	30,737 (4.0)	66,202 (4.1)	1,54,415 (6.0)	1,64,607 (4.6)	1,43,307 (3.5)	1,61,112 (3.5)	-12.9	12.4
(a) Loans from Centre @	14,632 (1.9)	26,440 (1.7)	24,337 (1.0)	8,097 (0.2)	10,197 (0.2)	14,918 (0.3)	25.9	46.3
(b) Other Capital Receipts	16,104 (2.1)	39,762 (2.4)	1,30,078 (5.0)	1,56,510 (4.4)	1,33,109 (3.2)	1,46,193 (3.2)	-15.0	9.8

Avg. : Average. RE : Revised Estimates. BE : Budget Estimates.

@ : With the change in the system of accounting with effect from 1999-2000, States' share in small savings which was included earlier under loans from Centre is included under internal debt and shown as special securities issued to National Small Savings Fund (NSSF) of the Central Government. The data for the years prior to 1999-2000 as reported in this Table, however, exclude loans against small savings, for the purpose of comparability.

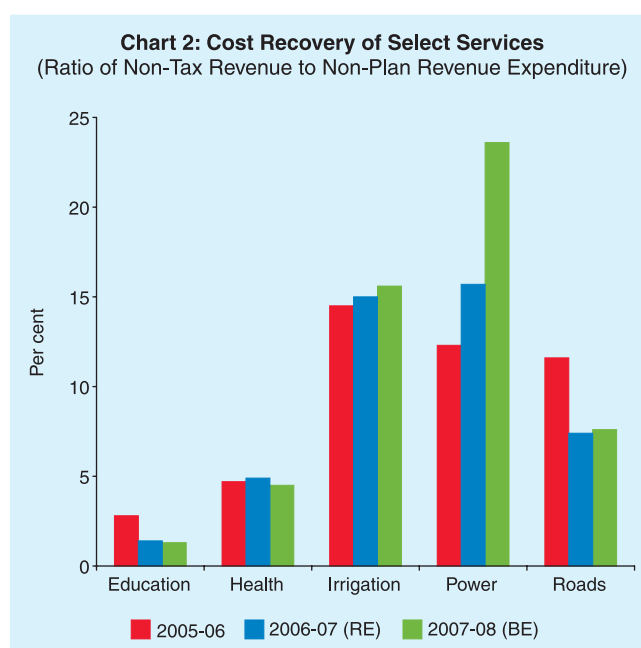
**Note** : 1. The 5-year averages have been provided for a more meaningful comparison across periods.

2. Figures in bracket are percentages to GDP. Totals may not add up due to rounding off.

3. Capital receipts include public accounts on a net basis. Also see Notes to Appendix III.

**Source** : Budget Documents of the State Governments.

States' own tax revenue as a percentage of GDP is estimated to rise marginally during 2007-08, maintaining the upward trend witnessed since the mid-1990s. All the components would contribute to the rise in States' own taxes (Appendix Table 3). The growth in States' own non-tax revenue is budgeted to decelerate to 6.3 per cent during 2007-08 from 16.1 per cent in the preceding year. As a ratio to GDP, the States' own non-tax revenue would, however, be maintained at 1.3 per cent. The low recovery from the various services provided by the State Governments, especially social services, partly explains their low level of non-tax revenue collection. The cost recovery in 2007-08 is budgeted at 1.3 per cent for education, 4.5 per cent for public health, 15.6 per cent for irrigation, 23.6 per cent for power and 7.6 per cent for roads (Table 7 and Chart 2). In addition, the return in terms of dividend and profits from investments made by the State Governments in State public sector undertakings (PSUs) has been quite low due to their lackluster performance. For raising the level of non-tax revenue of the



State Governments, there is a need for enhancing the cost recovery by way of levying of appropriate user charges and restructuring of the State PSUs.

**Table 7: Cost Recovery of Select Services**  
(Ratio of Non-Tax Revenue to Non-Plan Revenue Expenditure)

Item	(Per cent)							
	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07 (RE)	2007-08 (BE)
1	2	3	4	5	6	7	8	9
<b>Social Services</b>								
(a) Education \$	1.2	1.3	1.6	1.8	2.1	2.8	1.4	1.3
(b) Health *	4.6	6.2	5.4	4.7	6.2	4.7	4.9	4.5
<b>Economic Services</b>								
(a) Irrigation #	8.1	7.5	8.4	15.3	16.4	14.5	15.0	15.6
(b) Power	6.5	6.5	9.7	2.8	11.7	12.3	15.7	23.6
(c) Roads @	16.3	19.6	15.6	21.5	14.6	11.6	7.4	7.6

RE : Revised Estimates.

BE : Budget Estimates.

\$ : Also includes expenditure on sports, art and culture.

\* : Includes expenditure on medical and public health and family welfare.

# : Relates to irrigation and flood control for non-plan revenue expenditure while it pertains to major, medium and minor irrigation for non-tax revenue.

@ : Relates to roads and bridges for non-plan revenue expenditure while it pertains to road transport for non-tax revenue.

**Note** : Accounting in respect of power sector has not been uniform across the States which has, at times, resulted in adjustment across years. Hence, the ratios may show fluctuations. Moreover, States have had one-time non-tax receipts under power, such as Rs.2,749 crore grants received by Madhya Pradesh SEB as per the Ahluwalia Committee recommendation during 2003-04 that was returned to the Government of Madhya Pradesh in 2004-05, have been excluded. Further, receipts from Rural Electrification Corporation (REC) that are not in the nature of non-tax such as Rs.240 crore in 2004-05 in case of Government of Uttar Pradesh and Rs.134 crore in 2004-05 for the Government of Uttarakhand, have been excluded.

**Source** : Compiled from the Budget Documents of the State Governments.

IV.3.3 Revenue Expenditure

Revenue expenditure of the State Governments has been budgeted to increase by 10.8 per cent during 2007-08 as compared with 22.6 per cent in the preceding year. As proportion to GDP, revenue expenditure would decline to 12.8 per cent during 2007-08 from 13.0 per cent in the previous year. The increase in revenue expenditure would mainly be accounted for by education, sports, art and culture, rural development, medical and public health, irrigation and flood control and transport and communications. Furthermore, provisions in respect of interest payments, administrative services and pensions are also budgeted for substantial increase during 2007-08. However, interest payments, administrative services and pensions taken together would preempt lower proportion of revenue receipts during 2007-08 than in the previous two years (Chart 3) (also see Appendix Table 4).

IV.3.4 Capital Receipts

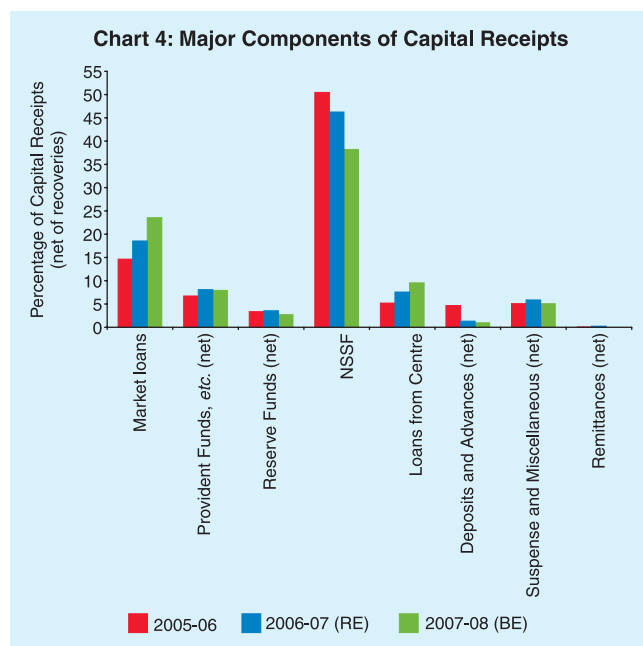
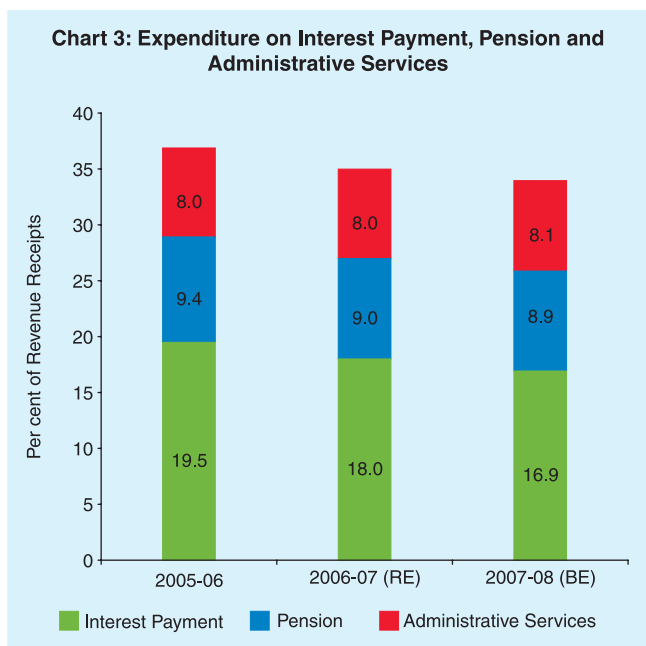
Capital receipts are budgeted to increase by 12.4 per cent during 2007-08 against the decline of 12.9 per cent in the preceding year mainly on account of sharp increase in budgeted amount of market borrowings. It is pertinent to

note that the State Governments have budgeted both special securities issued to NSSF and recovery of loans and advances at lower levels by 4.1 per cent and 45.9 per cent, respectively (Appendix Table 5).

Gross loans from the Centre are budgeted to grow by 46.3 per cent during 2007-08 as compared to a rise of 25.9 per cent in the previous year, primarily on account of provisioning in respect of loans for State Plan schemes (Statement 24). Loans from the Centre, however, are being phased out in terms of the recommendations of the TFC. State Governments would have to take recourse to market borrowings for their Plan schemes. The major components of capital receipts as a ratio to total capital receipts (net of recoveries) of the States are presented in Chart 4.

IV.3.5 Capital Expenditure

The total capital expenditure of the State Governments is budgeted to increase by 13.9 per cent during 2007-08 as compared with an increase of 22.1 per cent in the previous year. Enhancement in capital outlay would account for 66.3 per cent of the increase in capital disbursements in 2007-08, primarily representing developmental outlays in economic services. As a ratio to GDP, capital outlay



would increase to 2.6 per cent from 2.5 per cent in the preceding year. One fourth of the increase in capital disbursements (26.6 per cent) would be on account of discharge of internal debt. Loans and advances by the State Governments are projected to increase by 8.4 per cent during 2007-08 (Appendix Table 6).

#### *IV.3.6 Devolution and Transfer of Resources from the Centre*

Gross devolution and transfer of resources (*i.e.*, shareable tax revenue, grants and loans and advances) from the Centre to the State Governments are estimated to increase by 17.3 per cent to Rs.2,68,422 crore during 2007-08 as compared with 28.0 per cent growth recorded in the previous year. As a ratio to GDP, gross devolution and transfer from the Centre would improve to 5.8 per cent in 2007-08 from 5.5 per cent in the previous year. It may be stated that gross devolution and transfer from the Centre would finance 35.0 per cent of the aggregate disbursements of the State Governments during 2007-08 as compared with 33.3 per cent in the preceding year. In terms of recommendations of the TFC, the States are receiving a higher share in shareable Central taxes and larger grants from the Centre (Appendix Table 7) (refer to Section VII for detailed analysis on devolution and transfer of resources from the Centre to the States).

#### *IV.3.7 Developmental and Non-Developmental Expenditure*

There has been a secular decline in share of developmental expenditure in total disbursements from 69.6 per cent in 1990-91 to 58.8 per cent in 2005-06 with almost a compensating increase in the share of non-developmental expenditure. The share of developmental expenditure in aggregate expenditure, however, rose to 60.9 per cent in 2006-07 (RE) and is budgeted to rise further to 61.0 per cent in 2007-08. As a ratio to GDP, developmental expenditure would be placed at 10.1 per cent during 2007-08, marginally lower

than that of 10.2 per cent in the previous year (Table 8). Within developmental expenditure, social sector expenditure (comprising social services, food storage and warehousing and rural development) would be maintained at 5.9 per cent of GDP during 2007-08 as in the previous year (Chart 5) (Appendix Tables 8-13).

Non-developmental expenditure as a ratio to GDP would be marginally lower at 5.3 per cent during 2007-08 as compared with 5.4 per cent in the previous year. Interest payments, administrative services, pension and miscellaneous general services would account for the major increases in non-developmental expenditure during 2007-08 (Appendix Table 11). Non-Plan component would account for 49.3 per cent of developmental expenditure and 96.8 per cent of non-developmental expenditure during 2007-08 (Appendix Table 12). Revenue expenditure would account for 72.3 per cent of developmental expenditure and 97.7 per cent of non-developmental expenditure (Appendix Table 13). Non-Plan non-developmental expenditure, as a ratio to GDP, would be placed marginally lower at 5.1 per cent during 2007-08 than 5.3 per cent in the previous year. It may be mentioned that committed expenditure consisting of interest payments, administrative services and pension have been showing some signs of stabilisation in recent years. As a percentage of revenue expenditure, committed expenditure would be maintained at 34.6 per cent in 2007-08 as in the previous year. As a ratio to own revenue, committed expenditure would decline from 59.5 per cent to 58.3 per cent over the year (Statements 36 and 37).

##### *IV.3.7.1 Social Sector Expenditure*

The share of social sector expenditure (SSE), including expenditure on social services, rural development and food storage and warehousing, in total expenditure (TE) by the State Governments, which showed a declining trend in the first half of this decade, witnessed an improvement during the recent years (Chart 6). From an average of 32.5 per cent during 2000-05,

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### Table 8: Expenditure Pattern of State Governments

(Amount in Rs. crore)

Item	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-06 (Accounts)	2006-07 (RE)	2007-08 (BE)	Variation (Per cent)	
							Col.6/5	Col.7/6
1	2	3	4	5	6	7	8	9
Aggregate Expenditure (1+2 = 3+4+5)	1,22,270 (16.0)	2,33,441 (15.0)	4,37,299 (17.1)	5,61,682 (15.7)	6,87,946 (16.7)	7,66,620 (16.5)	22.5	11.4
1. Revenue Expenditure <i>of which:</i>	98,009 (12.8)	1,93,816 (12.4)	3,40,752 (13.4)	4,38,034 (12.3)	5,36,995 (13.0)	5,94,760 (12.8)	22.6	10.8
Interest Payments	13,605 (1.7)	31,421 (2.0)	69,685 (2.7)	84,024 (2.4)	95,704 (2.3)	1,02,675 (2.2)	13.9	7.3
2. Capital Expenditure <i>of which:</i>	24,261 (3.2)	39,625 (2.5)	96,547 (3.6)	1,23,648 (3.5)	1,50,951 (3.7)	1,71,859 (3.7)	22.1	13.9
Capital Outlay	11,893 (1.5)	21,044 (1.4)	41,856 (1.6)	77,559 (2.2)	1,04,942 (2.5)	1,18,796 (2.6)	35.3	13.2
3. Developmental Expenditure	81,989 (10.8)	1,45,852 (9.4)	2,39,576 (9.4)	3,30,044 (9.3)	4,19,050 (10.2)	4,67,696 (10.1)	27.0	11.6
4. Non-Developmental Expenditure	33,734 (4.3)	76,035 (4.8)	1,50,715 (5.9)	1,90,021 (5.3)	2,24,475 (5.4)	2,46,130 (5.3)	18.1	9.6
5. Others*	6,547 (0.9)	11,554 (0.7)	47,009 (1.7)	41,617 (1.2)	44,421 (1.1)	52,794 (1.1)	6.7	18.8

Avg. : Average. RE : Revised Estimates. BE : Budget Estimates.

\* : Includes repayments of loans to Centre, discharge of internal debt, grants-in-aid and contribution (compensation and assignments to local bodies).

**Note** : 1. The 5-year averages have been provided for a more meaningful comparison across periods.

2. Figures in bracket are percent to GDP. Totals may not add up due to rounding off.

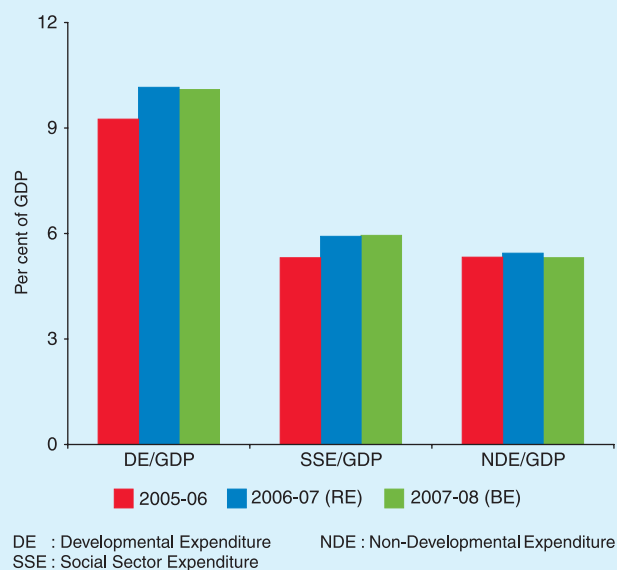
3. Capital expenditure are exclusive of public accounts. Also see Notes to Appendix IV.

**Source** : Budget Documents of the State Governments.

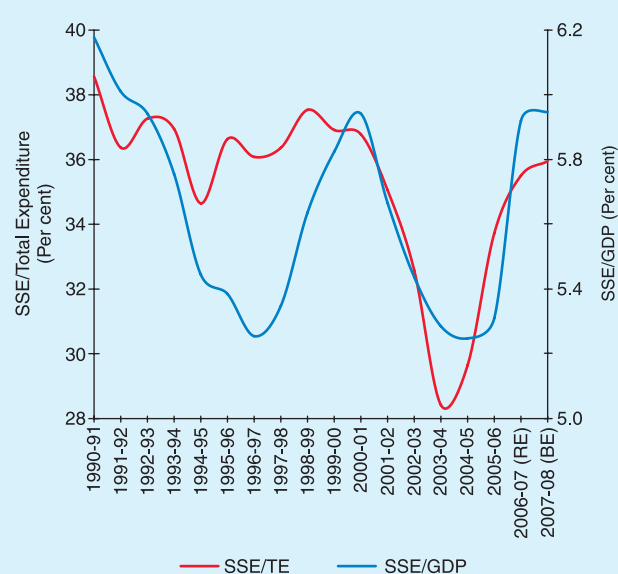
the ratio of SSE-TE increased to 33.7 per cent in 2005-06 and further to 35.5 per cent 2006-07 (RE). SSE-TE ratio is budgeted at 35.9 per cent in 2007-08

(Table 9). SSE as a ratio to GDP would be maintained at 5.9 per cent in 2007-08 as in the previous year.

#### Chart 5: Developmental and Non-Developmental Expenditure



#### Chart 6: Trend in Social Sector Expenditure



**Table 9: Trend in Aggregate Social Sector Expenditure of State Governments**

(Per cent)

Item	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-06 (Accounts)	2006-07 (RE)	2007-08 (BE)
1	2	3	4	5	6	7
TE/GDP	16.0	15.0	17.1	15.7	16.7	16.5
SSE/GDP	5.9	5.5	5.5	5.3	5.9	5.9
SSE/TE	36.8	36.7	32.5	33.7	35.5	35.9

RE: Revised Estimates. BE: Budget Estimates.

Avg. : Average. TE : Total Expenditure.

SSE : Social Sector Expenditure.

**Source** : Budget Documents of State Governments.

In terms of composition of SSE, during 1990-91 to 2004-05, revenue expenditure, capital outlay and loans and advances constituted 93.3 per cent, 4.3 per cent and 2.4 per cent, respectively. In the recent years, there has been some improvement in the share of capital expenditure comprising of capital outlay and loans and advances in aggregate SSE (Table 10). Nonetheless, the States' direct expenditure (*i.e.*, capital outlay) for social infrastructure constitutes a small portion of the aggregate SSE of State Governments. Expenditure on social services (encompassing twelve sub-heads) constitutes the

**Table 10: Trend in Composition of Social Sector Expenditure**

(Per cent to SSE)

Item	Revenue Expenditure	Capital Outlay	Loans and Advances	Total (2+3+4)
1	2	3	4	5
<b>1990-91 to 1994-95 (Average)</b>				
Social Services	78.9	3.8	2.4	85.1
Rural Development	13.6	0.4	0.0	14.0
Food Storage and Warehousing	0.7	0.1	0.0	0.9
<b>Total</b>	<b>93.3</b>	<b>4.3</b>	<b>2.4</b>	<b>100.0</b>
<b>1995-96 to 1999-00 (Average)</b>				
Social Services	82.2	4.0	2.0	88.2
Rural Development	10.2	0.4	0.0	10.6
Food Storage and Warehousing	1.1	0.1	0.1	1.2
<b>Total</b>	<b>93.4</b>	<b>4.5</b>	<b>2.1</b>	<b>100.0</b>
<b>2000-01 to 2004-05 (Average)</b>				
Social Services	80.8	5.5	2.0	88.3
Rural Development	8.7	1.6	0.0	10.2
Food Storage and Warehousing	0.8	0.5	0.1	1.4
<b>Total</b>	<b>90.3</b>	<b>7.6</b>	<b>2.1</b>	<b>100.0</b>
<b>2005-06</b>				
Social Services	78.7	7.5	1.1	87.2
Rural Development	9.3	2.1	0.0	11.4
Food Storage and Warehousing	0.9	0.1	0.4	1.1
<b>Total</b>	<b>88.9</b>	<b>9.7</b>	<b>1.5</b>	<b>100.0</b>
<b>2006-07 (RE)</b>				
Social Services	77.4	8.4	1.4	87.2
Rural Development	9.1	2.4	0.0	11.5
Food Storage and Warehousing	0.7	0.3	0.3	1.3
<b>Total</b>	<b>87.2</b>	<b>11.1</b>	<b>1.8</b>	<b>100.0</b>
<b>2007-08 (BE)</b>				
Social Services	76.6	8.5	2.6	87.7
Rural Development	9.0	2.3	0.0	11.3
Food Storage and Warehousing	0.5	0.1	0.4	1.0
<b>Total</b>	<b>86.1</b>	<b>10.9</b>	<b>3.0</b>	<b>100.0</b>

SSE : Social Sector Expenditure. RE: Revised Estimates.

BE: Budget Estimates.

**Note** : Totals may not add up due to rounding off of figures.**Source** : Budget Documents of the State Governments.



**Table 11: Expenditure on Social Services (Revenue and Capital Accounts) – Composition**

(Per cent to expenditure on social services)

Item	1990-95 (Avg.)	1996-00 (Avg.)	2000-05 (Avg.)	2005-06 (Accounts)	2006-07 (RE)	2007-08 (BE)
1	2	3	4	5	6	7
<b>Expenditure on Social Services (a to l)</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>
(a) Education, Sports, Art and Culture	52.2	52.4	51.4	48.2	45.8	44.1
(b) Medical and Public Health	16.0	12.6	11.7	11.6	11.7	11.3
(c) Family Welfare	0.0	2.5	2.0	1.7	1.7	1.6
(d) Water Supply and Sanitation	7.3	7.5	7.7	8.2	7.7	7.6
(e) Housing	2.9	2.9	2.9	2.3	3.0	4.6
(f) Urban Development	2.3	2.6	3.7	4.2	6.4	8.1
(g) Welfare of SCs, ST and OBCs	6.6	6.5	6.5	7.1	7.3	7.4
(h) Labour and Labour Welfare	1.4	1.3	1.0	1.0	1.1	1.1
(i) Social Security and Welfare	4.5	4.2	5.1	5.7	6.6	7.1
(j) Nutrition	1.7	2.8	2.1	2.4	2.5	2.4
(k) Expenditure on Natural Calamities	2.6	2.9	3.8	5.2	3.8	2.1
(l) Others	2.5	2.0	2.1	2.3	2.7	2.6

Avg. : Average. RE : Revised Estimates. BE : Budget Estimates.

Source : Budget Documents of the State Governments.

major component of SSE, followed by rural development and food storage and warehousing. The share of expenditure on education and health, which constituted 52.2 per cent and 16.0 per cent, respectively of States' expenditure on social services during 1990-91 to 2004-05, has shown a declining trend. On the other hand, there has been an increase in the share of expenditure on services like housing, urban development and social security and welfare (Table 11 and Appendix Table 16 and 17). The State-wise picture of SSE is presented on Statement 47 and 48.

#### *IV.3.7.2 Expenditure on Wages and Salaries and Operations and Maintenance*

The data on wages and salaries and also that of operations and maintenance are not readily available in the budget documents of all the State Governments. An attempt has been made to collate the above data after obtaining the same from the State Governments (Table 12).

The level of expenditure on operations and maintenance is vital for the upkeep of the capital assets of the Governments. The TFC had emphasised on increasing the level and has also

recommended specific grants for this purpose. The proportion of operations and maintenance expenditure in total revenue expenditure, by and large, exhibited a gradual decline over the years (Statement 45). On the other hand, share of wages and salaries in revenue expenditure increased over the second half of the 1990s, but declined to 27.8 per cent in 2006-07 (RE) from the peak level of 39.1 per cent in 2000-01 (Statement 44). A large share (more than one-fourth) of wages and salaries in total revenue expenditure is one of the primary factors underlying the downward rigidity in revenue expenditure. Expenditure on wages and salaries, as proportion to both GDP and revenue expenditure, has stabilised in recent years. State Governments have in recent years initiated measures for containing expenditure on wages and salaries as also pension obligations.

It is relevant to note in this context that the Government of India has constituted the Sixth Pay Commission in October 2006 to examine the pay and pension structure of the Central Government employees and the Report would be submitted within 18 months of its constitution. As has been

**Table 12: Administrative Expenditure of State Governments –  
Wages and Salaries and Operations and Maintenance**

Year	Wages and Salaries			Operations and Maintenance		
	Amount (Rs. crore)	Per cent of Revenue Expenditure	Per cent of GDP	Amount (Rs. crore)	Per cent of Revenue Expenditure	Per cent of GDP
1	2	3	4	5	6	7
1990-91	18,515	37.3	3.3	6,922	16.5	1.2
1991-92	23,042	35.2	3.5	7,302	12.9	1.1
1992-93	26,234	35.5	3.5	9,281	14.6	1.2
1993-94	29,431	35.6	3.4	9,037	12.7	1.1
1994-95	33,317	34.3	3.3	10,585	12.5	1.0
1995-96	37,673	34.4	3.2	11,368	11.9	1.0
1996-97	45,746	33.3	3.3	12,642	11.1	0.9
1997-98	58,282	34.4	3.8	14,872	9.5	1.0
1998-99	71,234	35.6	4.1	17,710	9.6	1.0
1999-00	86,285	36.4	4.4	17,522	8.2	0.9
2000-01	94,507	39.1	4.5	19,529	8.1	0.9
2001-02	93,008	36.3	4.1	19,591	7.6	0.9
2002-03	94,717	35.1	3.9	22,438	8.3	0.9
2003-04	98,741	32.0	3.6	25,464	8.3	0.9
2004-05	1,03,924	31.1	3.3	29,163	8.8	0.9
2005-06	1,04,158	29.1	2.9	33,976	9.5	1.0
2006-07 (RE)	1,23,270	27.8	3.0	42,081	9.5	1.0
2007-08 (BE)	1,30,483	29.4	2.8	44,418	10.0	1.0

RE : Revised Estimates.

BE : Budget Estimates.

**Note** : 1. Statements 44 and 45 provide State-wise details. The number of States included in each year differ.

2. Data as per cent of revenue expenditure (Col. 3 and 6) are based on the number of States included in that year.

**Source**: Based on information received from State Governments.

experienced with the earlier Pay Commissions, the State Governments have by and large followed the Central Pay Commission award to improve the pay structure of their employees. Several State Governments have constituted their own Pay Commissions. The terms of reference, *inter alia*, suggest the need to observe fiscal prudence and the likely impact on State finances if the recommendations are adopted by the States. It would be pertinent to mention (as has been noted by the TFC) that States' finances experienced deterioration in the latter part of 1990s subsequent to their adopting the recommendations of the Fifth Pay Commission for their employees. The States, therefore, need to base their decisions relating to salary levels after due consideration to their fiscal capacity, employee strength, size of population and

the required complementary expenditure for productive employment.

#### IV.3.8 Plan Outlay of State Governments

In the context of the formulation of Eleventh Five Year Plan, the Planning Commission set up a working group on the resources of the States. The aggregate plan resources of the States and Union Territories for the Eleventh plan are estimated at 2.4 times the corresponding figure for the Tenth Plan (Box 5). During 2007-08, the aggregate approved outlay of the State Governments is placed at Rs.2,25,642 crore recording a lower growth of 26.0 per cent than the growth of 31.3 per cent recorded in the previous year. State-wise details of plan outlays of State Governments are set out in Statement 30.

### Box 5: Report of the Working Group on States' Resources for the Eleventh Five Year Plan (2007-2012)

The Steering Committee on Financial Resources (Planning Commission) for the Eleventh Five Year Plan (2007-12) set up a Working Group to examine the trends and the projections of the Resources of the States for the Eleventh Plan under the Chairmanship of Dr.E.A.S. Sarma in January 2006. The Working Group had constituted three Sub-Groups for analysing tax resources, non-tax resources and expenditure in detail. The Working Group on States' Resources submitted its report in July 2007.

The Working Group has projected Aggregate Plan Resources (APR) required to finance the Plan expenditure during the Eleventh Five Year Plan, which is defined as aggregate receipts (comprising current revenues excluding plan grants, non-debt capital receipts and net borrowings) net of non-plan expenditure (comprising non-plan revenue expenditure and non-plan capital expenditure). The difference between the current revenues excluding plan grants and non-plan revenue expenditure gives the Balance from Current Revenues (BCR).

Based on the assumptions made by the Working Group regarding GSDP and the various components of APR on both the revenue and expenditure side, the aggregate resources of the States and the UTs have been projected at Rs.14,09,160 crore during the Eleventh plan. The APR for the Eleventh plan are thus estimated at 2.4 times the corresponding figure for the Tenth plan. The main factor contributing to this increase is the overall improvement in the States' own resources, contributed mainly by the significant improvement expected in the BCR of the States. The details of the projections of the aggregate resources for the Eleventh plan are set out in Table.

The Group deliberated on various policy issues in the context of financing the Eleventh Five Year Plan of the States. These are discussed below:

1. The Report emphasises the need for greater fiscal discipline at the State level since the States would need to raise more resources from the market in future.
2. The existing system of financing plan expenditure, where borrowing has no relationship with the credit worthiness of the State and the end-use of funds, is largely responsible for the fiscal stress of many of the States.
3. The quality of the plan expenditure has deteriorated over the years with a high component of wages and salaries. Thus, it is necessary to establish an appropriate relationship between fiscal health and the ability to borrow.
4. The total borrowings of a State need to be limited by determining desirable limits of debt (relative to GSDP) and fiscal deficit. These limits should be determined by taking into account the growth rate, interest rate, existing debt to GSDP ratio and the need to limit interest payments relative to revenue receipts to a desirable level so that

adequate current resources are available for financing essential general, social and economic services. These limits should be self-determined and self-imposed by the States and should take into account contingent liabilities.

5. In the opinion of the Working Group, the establishment of Loan Council recommended by TFC is essential to ensure that the sustainability of State level debt in the case of each State is examined by an independent body of experts on a continuing basis. This would impart greater transparency to the process of fixing borrowing caps for the States. Further, it has been opined that the Ministry of Finance (MoF) may fix global borrowing ceiling each year and permit the States to determine the pattern of raising loans.
6. In view of the likely reduction in statutory liquidity ratio (SLR) limits for various financial institutions in the coming years, the States may have to borrow from non-SLR sources, which may involve higher rates of interest. This issue needs to be carefully examined by the MoF and appropriate steps taken to provide relief, e.g., by issuance of tax-free non-SLR bonds, to the States.
7. Although the contribution of the services sector to GDP/GSDP is increasing, the States are not in a position to realise revenue from it since the relevant Constitutional provisions do not permit the States to tax the services. The Working Group feels that the Planning Commission/MoF may consider pursuing the States to move towards a General Goods and Services Tax (GST) of their own through appropriate Constitutional changes.
8. The Report mentions about the proliferation of Centrally Sponsored Schemes, which makes the fund transfers to the States more discretionary than formulae based. According to the Report, this trend needs to be reversed in the interest of fiscal federalism. The Working Group feels that the whole process of distribution of Central Plan Assistance should be made transparent and the formula applied in a non-discretionary manner. Furthermore, the Gadgil Mukherjee formula should be suitably amended to improve inter-state equity in transfers by giving a higher weight to per capita income.
9. The present classification of expenditure into Plan and non-Plan has led to distortions in the allocation of resources imposed by an effort to preserve a larger plan size and present successively larger Plans. The Working Group opines that this distinction should be done away with and instead expenditures be classified only as development and non-development expenditures.

#### References:

Government of India (2007), Report of the Working Group on States' Resources for the Eleventh Five Year Plan (2007-2012), Planning Commission, July.

**Table: Resource Projections for States and UTs for the Eleventh Plan (2007-12) – At current prices**

(Rs. crore)

Item	Special Category States	Non-Special Category States	Total	Total States and UTs #
1	2	3	4	5
<b>Aggregate Plan Resources (1 to 4)</b>	<b>1,37,913</b>	<b>11,87,639</b>	<b>13,25,552</b>	<b>14,09,160</b>
<b>1. BCR</b>	<b>-31,216</b>	<b>4,23,146</b>	<b>3,91,930</b>	<b>4,41,742</b>
<i>of which:</i>				
a) Own Tax Revenues	71,196	18,29,885	19,01,082	19,85,801
b) Non-Tax Revenues	38,733	3,23,161	3,61,894	3,73,617
c) Share in Central Taxes	81,946	9,36,635	10,18,581	10,22,231
d) Non-Plan Grants	58,090	75,679	1,33,770	1,36,392
e) Non-Plan Revenue Expenditure	2,81,182	27,42,214	30,23,396	30,75,897
<b>2. Central Assistance</b>	<b>1,27,741</b>	<b>74,453</b>	<b>2,02,194</b>	<b>2,20,382</b>
<b>3. Plan Grants</b>	<b>1,526</b>	<b>9,131</b>	<b>10,656</b>	<b>11,584</b>
<b>4. Net Borrowings</b>	<b>39,862</b>	<b>6,80,909</b>	<b>7,20,772</b>	<b>7,35,453</b>

# : UTs include both with and without legislature.

**Table 13: Trends in Major Deficit Indicators of State Governments**

(Amount in Rs. crore)

Year	Revenue Deficit	Gross Fiscal Deficit	Primary Revenue Balance	Primary Deficit
1	2	3	4	5
1999-00	54,548 (2.8)	90,099 (4.6)	9,907 (0.5)	45,458 (2.3)
2000-01	55,316 (2.6)	87,923 (4.2)	4,331 (0.2)	36,937 (1.8)
2001-02	60,398 (2.6)	94,260 (4.1)	-1,198 (-0.1)	32,665 (1.4)
2002-03	57,179 (2.3)	99,726 (4.1)	-11,848 (-0.5)	30,699 (1.2)
2003-04 (Net of Power Bonds)	63,407 (2.3)	1,20,631 (4.4)	-16,989 (-0.6)	40,235 (1.5)
2004-05	39,158 (1.3)	1,07,774 (3.4)	-47,263 (-1.5)	21,353 (0.7)
2005-06	7,013 (0.2)	90,084 (2.5)	-77,011 (-2.2)	6,060 (0.2)
2006-07 (RE)	5,566 (0.1)	1,13,913 (2.8)	-90,139 (-2.2)	18,209 (0.4)
2007-08 (BE)	-11,973 (-0.3)	1,08,323 (2.3)	-1,14,648 (-2.5)	5,648 (0.1)

RE: Revised Estimates.

BE: Budget Estimates.

Negative (-) sign indicates surplus.

**Note** : 1. Figures in parentheses are percentages to GDP.

2. State Governments had issued power bonds amounting to Rs.28,984 crore during 2003-04 to CPSUs under one-time settlement scheme for dues of SEBs.

**Source** : Budget Documents of the State Governments.

## IV.4 Assessment

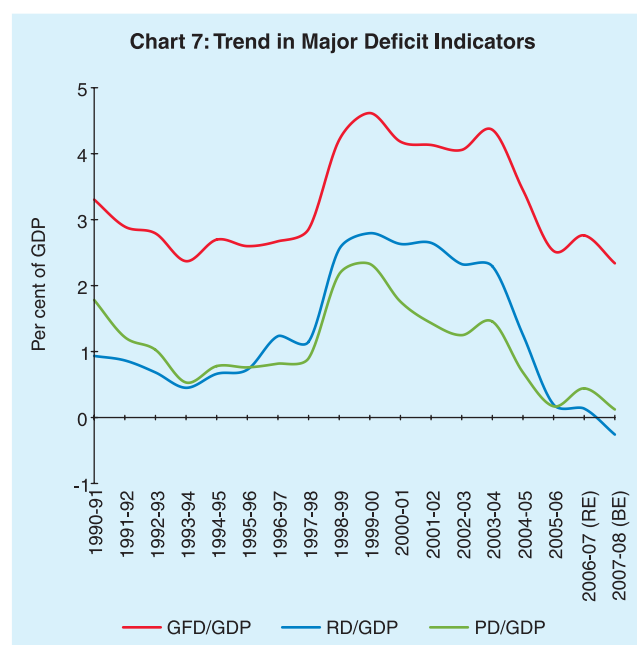
### IV.4.1 Consolidated position

The trend in major deficit indicators as set out in Table 13 and Chart 7 reveals significant improvement witnessed in recent years after recording progressive deterioration from the second half of the 1990s (also see Appendix Table 1).

Continuing with the fiscal consolidation process, the State Governments have budgeted for a reduction in GFD-GDP ratio to 2.3 per cent (decline of 0.5 percentage points) during 2007-08. It may be pointed out that the GFD of the States had witnessed an increase by 0.3 per cent of GDP in 2006-07 (RE) over 2005-06 (Accounts) on account of increase in capital expenditure despite a decline in revenue deficit. The budgeted correction in GFD during 2007-08 is based on the turnaround envisaged in the revenue account, which has been budgeted to generate a surplus of 0.3 per cent of GDP (an improvement of 0.4 percentage points over the previous year). PD-GDP ratio is budgeted to decline to 0.1 per cent from 0.4 per cent in the preceding year. Capital outlay-GDP ratio would increase to 2.6 per cent from 2.5 per cent in the preceding year. It is significant to mention that the State Governments have budgeted a consolidated surplus on the revenue account after two decades.

### IV.4.2 State-wise Correction of Deficits

Notwithstanding the marked improvement in consolidated fiscal position, there are wide variations across the States. During 2007-08, twenty States have presented revenue surplus budgets. However, fifteen States have budgeted for higher GFD. Only a few States account for the major part of the envisaged overall correction. State-wise analysis of the fiscal correction process indicates



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that the non-special category States would account for 85 per cent of the correction in the revenue account and 73 per cent of the correction in GFD during 2007-08.

Bihar, Maharashtra, Uttar Pradesh and Haryana have proposed correction in the revenue balance of Rs.4,236 crore, Rs.3,703 crore, Rs.2,787 crore and Rs.1,802 crore, respectively. From among the Special Category States, Assam, Jammu and Kashmir and Uttarakhand have proposed correction of Rs.1,528 crore, Rs.875 crore and Rs.586 crore, respectively. Thus, correction in the consolidated revenue balance of the States would depend to a large extent on performance of the above mentioned States (Table 14).

Furthermore, Maharashtra and Bihar have envisaged correction in their GFD of Rs.4,462 crore and Rs.3,738 crore, respectively during 2007-08, together accounting for more than total GFD correction proposed by all the States. In the non-Special Category, States such as Uttar Pradesh (Rs.1,395 crore), Tamil Nadu (Rs.1,186 crore), Haryana (Rs.992 crore) and Karnataka (Rs.933 crore) have budgeted for higher GFD during 2007-08 over that of 2006-07 (RE). Among the Special Category States, Assam (Rs.1,583 crore) and Uttarakhand (Rs.417 crore) have proposed lower GFD than in the previous year, while Jammu and Kashmir (Rs.576 crore), Himachal Pradesh (Rs.246 crore) and Tripura (Rs.203 crore) have proposed an increase in GFD. The overall GFD correction of the States during 2007-08 would to a large extent depend upon the fiscal performance of Maharashtra and Bihar in the non-Special Category and Assam in the Special category.

### IV.4.3 Decomposition and Financing of Gross Fiscal Deficit of States

The decomposition of consolidated GFD of all State Governments based on their budget documents reveals that the surplus in the revenue account would finance capital expenditure in 2007-08, while RD formed 4.9 per cent of GFD in the previous year. Accordingly, the share of capital outlay in GFD would move up from 92.1 per cent to

**Table 14: State-wise Correction of RD and GFD – 2007-08 (BE) over 2006-07 (RE)**

State	Revenue Deficit		Gross Fiscal Deficit	
	Correction over 2006-07 (RE) (Rs. crore)	Percentage to Total	Correction over 2006-07 (RE) (Rs. crore)	Percentage to Total
1	2	3	4	5
<b>A. Non-Special Category</b>				
1. Andhra Pradesh	-17	0.1	717	-17.5
2. Bihar	-4,236	28.2	-3,738	91.5
3. Chhattisgarh	-123	0.8	139	-3.4
4. Goa	-27	0.2	35	-0.9
5. Gujarat	152	-1.0	-171	4.2
6. Haryana	-1,802	12.0	992	-24.3
7. Jharkhand	-583	3.9	-788	19.3
8. Karnataka	1,205	-8.0	933	-22.8
9. Kerala	-665	4.4	-906	22.2
10. Madhya Pradesh	-243	1.6	121	-3.0
11. Maharashtra	-3,703	24.7	-4,462	109.2
12. Orissa	-298	2.0	104	-2.5
13. Punjab	-351	2.3	389	-9.5
14. Rajasthan	-118	0.8	319	-7.8
15. Tamil Nadu	-145	1.0	1,186	-29.0
16. Uttar Pradesh	-2,787	18.6	1,395	-34.1
17. West Bengal	-1,252	8.3	-352	8.6
<b>Total (A)</b>	<b>-14,994</b>	<b>100.0</b>	<b>-4,086</b>	<b>100.0</b>
<b>B. Special Category</b>				
1. Arunachal Pradesh	258	-10.1	-118	7.8
2. Assam	-1,528	60.0	-1,583	105.3
3. Himachal Pradesh	196	-7.7	246	-16.4
4. Jammu and Kashmir	-875	34.4	576	-38.3
5. Manipur	372	-14.6	-122	8.1
6. Meghalaya	-170	6.7	-3	0.2
7. Mizoram	14	-0.5	-175	11.6
8. Nagaland	-199	7.8	-157	10.4
9. Sikkim	65	-2.5	46	-3.1
10. Tripura	-92	3.6	203	-13.5
11. Uttarakhand	-586	23.0	-417	27.7
<b>Total (B)</b>	<b>-2,544</b>	<b>100.0</b>	<b>-1,504</b>	<b>100.0</b>
<b>Grand Total (A + B)</b>	<b>-17,539</b>	<b>100.0</b>	<b>-5,590</b>	<b>100.0</b>
<i>Memo item:</i>				
1. NCT Delhi	-1,049	–	938	–
2. Puducherry	55	–	269	–

RE : Revised Estimates. BE : Budget Estimates.

– : Not applicable.

Source : Budget Documents of the State Governments.

109.7 per cent over the year (Appendix Table 18). Securities issued to NSSF would continue to be the major financing item of GFD, though its share would come down due to the expected decline in

### Box 6: National Small Savings Fund and Fiscal Deficit of State Governments

In recent years, the securities issued to the National Small Savings Fund (NSSF) have emerged as the dominant source, constituting over two-thirds of gross fiscal deficit (GFD) financing of the State Governments. Set up in 1999, the NSSF invests in special securities of the Central and State Governments. Between April 1999 and March 2000, the net small savings collections of the NSSF used to be invested in Special State Government Securities (SSGS) and Special Central Government Securities (SCGS) in the ratio 75:25 which was modified to 80:20 in 2000-01. From 2002-03 to 2006-07, the entire net collections credited to the NSSF were passed on to the States against the issue of special securities. These securities have a 25-year tenor with an initial five-year moratorium on repayment. The interest rate on the SSGS has been gradually reduced from 13.5 per cent in 1999-2000 to 9.5 per cent.

Following the recommendations of the Sub-Committee of the National Development Council (NDC) on Debt Outstanding of States against NSSF under the Chairmanship of the Union Finance Minister, it was announced in the Union Budget 2007-08 to reduce the share of the States to 80 per cent of net collections in the NSSF, with the option to the States to take up to 100 per cent of their net collections. Furthermore, the interest rate on loans taken by the State Governments from the NSSF from 1999-2000 to 2002-03 has been reset at 10.5 per cent effective April 1, 2007.

The States were required to use a portion of the flows from the NSSF (20 per cent in first year, 30 per cent in second year and 40 per cent in third year) to prepay their high cost liabilities to the Centre under the Debt Swap Scheme (DSS) during 2002-03 to 2004-05. With the expiry of the DSS, the States had access to the entire small savings collection from 2005-06 as against only 60 per cent in 2004-05. The investment in the SSGS

against collections as on April 1, 2007 was estimated at Rs.4,49,892 crore.

During 1999-2002 (with 75/80 per cent share for State Governments), the NSSF, on an average, financed about 34 per cent of the GFD of the State Governments. With the increase in the share of State Governments to 100 per cent from 2002-03, flows from the NSSF, on an average, financed 53 per cent of the GFD during the period 2002-07. Following the reduction of share to 80 per cent effective April 1, 2007, the NSSF is budgeted to finance 48.8 per cent of GFD of the State Governments during 2007-08.

The NSSF is an autonomous source of funds as the State Governments cannot determine either the quantum or the cost of these borrowings. As a result, several State Governments have had funds in excess of their financing requirements. The accrual of the NSSF funds is reflected in the State Governments maintaining a high level of cash surplus on a continuous basis in the recent past.

During 2007-08, the State Governments have budgeted inflow of Rs.53,679 crore from NSSF as against Rs.46,990 crore estimated in the Union Budget. Restriction on investor category in small savings and diversion to term deposits on account of allowing income tax exemption under Section 80C of the Income Tax Act to investments made in term deposits of scheduled commercial banks with maturity of not less than five years has led to a decline in the inflow from NSSF to the State Governments from the peak level of Rs.73,815 crore during 2005-06.

#### References:

1. Government of India (2007), 'Union Budget 2007-08', February.
2. Reserve Bank of India (2007), 'Annual Report 2006-07', August.

net collections in keeping with the recent trends and the policy decision to reduce the minimum obligation of the States to borrow from the NSSF to 80 per cent of net collections from 100 per cent (Box 6). Market borrowings would correspondingly finance a higher share of GFD during 2007-08 at 24.3 per cent compared with 16.8 per cent during the previous year (Table 15) (Appendix Tables 19 and 20).

#### IV.4.4 Budgetary Data Variation – State Budgets vis-à-vis Union Budget

A perusal of Union Budgets in conjunction with State Budgets for last three years reveals that States have generally overestimated grants-in-aid from the Centre while the amount of shareable Central taxes have been underestimated in the State Budgets. So far as, financing of GFD is concerned, the flows from NSSF, which have

been generally underestimated in State Budgets, have been overestimated in the State budgets in 2007-08. Loans from the Centre have been generally overestimated in the State budgets. The variation of budget estimates data as per the State Budgets and that of the Union Budget for these budgetary heads are set out in Table 16.

In view of the underestimation of the shareable taxes from the Centre to the tune of Rs.6,267 crore in the State budgets of 2007-08 and overestimation of grants by Rs.17,737 crore, the level of revenue receipts would differ from those budgeted by the State Governments. The RD and GFD would, therefore, be somewhat higher than those budgeted by the State Governments.

With regard to financing of GFD, both loans and advances from the Centre and loans against Securities issued to the NSSF have been overestimated by Rs.3,501 crore and Rs.6,689

**Table 15: Decomposition and Financing of Gross Fiscal Deficit – 2005-06 (Accounts) to 2007-08 (BE)**

(Per cent to GFD)

Item	2005-06	2006-07 (RE)	2007-08 (BE)
1	2	3	4
<b>Decomposition (1+2+3-4)</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>
1. Revenue Deficit	7.8	4.9	-11.1
2. Capital Outlay	86.1	92.1	109.7
3. Net Lending	6.1	5.7	10.7
4. Non-debt Capital Receipts	0.0	2.7	9.3
<b>Financing (1 to 11)</b>			
1. Market Borrowings	17.0	16.8	24.3
2. Loans from Centre	0.0	1.8	6.0
3. Special Securities issued to NSSF/Small Savings	81.9	51.5	49.6
4. Loans from LIC, NABARD, NCDC, SBI & Other Banks	4.5	5.6	6.8
5. Small Savings, P.F., etc.	11.6	9.6	11.4
6. Reserve Funds	5.8	4.2	3.9
7. Deposits & Advances	8.1	1.6	1.4
8. Suspense & Miscellaneous	8.8	0.0	-1.3
9. Remittances	0.1	0.3	0.0
10. Others	0.0	-2.8	-0.9
11. Overall Surplus (-) / Deficit (+)	-37.7	11.6	-1.1

RE : Revised Estimates. BE : Budget Estimates.

**Note** : 1. See Notes to Appendix Table 19.

2. 'Others' include Compensation and Other Bonds, Loans from Other Institutions, Appropriation to Contingency Fund, Inter-state Settlement and Contingency Fund.

**Source** : Budget Documents of the State Governments.

crore respectively, in the State budgets of 2007-08. Thus, the financing pattern of GFD gets distorted due to such overestimation/underestimation of the budgetary heads of State Governments as compared with that of the Union Budget.

It may be noted that in their budgets for 2007-08, the consolidated position of revenue surplus of the State Governments has been estimated at Rs.11,973 crore (0.3 per cent of GDP), while GFD has been estimated at Rs.1,08,323 crore (2.3 per cent of GDP). Assessing the State Budgets in conjunction with Union Budget 2007-08 indicate that grants-in-aid have been overestimated by 17.8 per cent while shareable central taxes have been underestimated by 4.4 per cent. Adjusting for the data of Union Budget 2007-08, the revenue surplus of the State Governments would be placed lower at Rs.503 crore (0.01 per cent of GDP). Correspondingly, GFD would be placed higher at Rs.1,19,793 crore (2.6 per cent of GDP). Taking into account the data on loans from Centre and flows from NSSF based on Union Budget 2007-08 and allocation of market borrowings (as per Reserve Bank records), the consolidated financing pattern of the GFD of the State Governments is as set out in Table 17. There would be a decline in the share of flows from NSSF, market borrowings and loans from the Centre in financing of GFD.

**Table 16: Budgetary Data Variation- State Budgets and Union Budget**

(Amount in Rs. crore)

Item	2005-06 (BE)			2006-07 (BE)			2007-08 (BE)		
	State Budgets	Union Budget	Difference*	State Budgets	Union Budget	Difference*	State Budgets	Union Budget	Difference*
1	2	3	4	5	6	7	8	9	10
1. Shareable Taxes from Centre	90,002	94,959	-4,957 (-5.2)	109,420	113,448	-4,028 (-3.6)	136,184	142,450	-6,267 (-4.4)
2. Grants-in-Aid	78,297	77,275	1,023 (1.3)	99,291	83,098	16,193 (19.5)	117,320	99,583	17,737 (17.8)
3. Loans from Centre (Net)	17,507	-9,687	27,194 (280.7)	4,827	-2,507	7,334 (292.6)	6,485	2,984	3,501 (117.3)
4. NSSF (Net)	53,128	86,990	-33,862 (-38.9)	59,141	83,490	-24,349 (-29.2)	53,679	46,990	6,689 (14.2)

\* : Negative (-)/Positive (+) sign implies underestimation/overestimation in State budgets in comparison with Union Budget estimates.

**Note** : Figures in brackets are percentage variation over Union Budget.

**Source** : Budget Documents of the State Governments and the Union Government.

**Table 17: Financing of Gross Fiscal Deficit (GFD) – 2007-08 (Adjusted)**

(Amount in Rs. crore)

Item	2007-08 (BE)		Variation	
	State Budgets	Adjusted	Amount	Per cent
1	2	3	4	5
<b>Gross Fiscal Deficit (GFD)</b>	<b>1,08,323</b>	<b>1,19,793</b>	<b>11,470</b>	<b>10.6</b>
	<b>(100.0)</b>	<b>(100.0)</b>		
1. Market Borrowings*	26,307	34,436	8,129	30.9
	(24.3)	(28.7)		
2. Loans from Centre@	6,485	2,984	-3,501	-54.0
	(6.0)	(2.5)		
3. Special Securities issued to NSSF@	53,679	46,990	-6,689	-12.5
	(49.6)	(39.2)		
4. Loans from LIC, NABARD, NCDC, SBI and other Banks	7,386	7,386	–	–
	(6.8)	(6.2)		
5. Small Savings and Provident Fund, etc.	12,396	12,396	–	–
	(11.4)	(10.3)		
6. Reserve Funds	4,235	4,235	–	–
	(3.9)	(3.5)		
7. Deposits and Advances	1,515	1,515	–	–
	(1.4)	(1.3)		
8. Suspense and Miscellaneous	-1,437	-1,437	–	–
	(-1.3)	(-1.2)		
9. Remittances	-44	-44	–	–
	(0.0)	(0.0)		
10. Others	-973	-973	–	–
	(-0.9)	(-0.8)		
11. Overall Surplus (-)/Deficit (+)	-1,225	12,306	13,531	-1,104.4
	(-1.1)	(10.3)		

\* : Data are adjusted as per the allocation under market borrowing programme for the State Governments during 2007-08.

@ : Data are adjusted as per the Union Budget 2007-08.

—: Nil.

**Note** : 1. Figures in brackets are percentages to GFD.

2. 'Others' include Compensation and Other Bonds, Loans from Other Institutions, Appropriation to Contingency Fund, Inter-state Settlement and Contingency Fund.

**Source** : Budget Documents of the State Governments and the Union Government and Reserve Bank records.

## V. AN ASSESSMENT OF STATE-WISE FISCAL PERFORMANCE

The consolidated position of the State Governments witnessed noticeable fiscal correction in recent years as is evident from the analysis in Section IV. The state-wise analysis, however, reveals that fiscal correction has not been uniform across States, notwithstanding a strong commitment by almost all State Governments to carry forward the process of fiscal correction and consolidation. This Section presents State-wise assessment of fiscal situation based on revised estimates of 2006-07<sup>4</sup> as budget estimates generally undergo substantial revision.

The analysis is based on 15 fiscal indicators that are classified into four broad groups, viz., (a) deficit indicators, (b) revenue performance, (c) expenditure pattern, and (d) debt position. The fiscal indicators are generally expressed in terms of Gross State Domestic Product (GSDP) at current prices and sourced from the Central Statistical Organisation (CSO) and also budget documents of the State Governments. The GSDP of States for recent years, wherever unavailable, has been projected based on previous three year growth rates. State-wise data on these fiscal indicators for 2003-06 (Average) and 2006-07 (RE) are presented in Tables 18 and 19, respectively. The median level of each fiscal indicator, in respect of Special and

<sup>4</sup> In this section, the revised estimates of 2006-07 are compared with the fiscal position that prevailed, on an average, during the triennium 2003-04 through 2005-06 (Accounts).



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non-Special Category of States, is also highlighted in these tables. The States (Special and non-Special Category) have been grouped by their level of performance based on these indicators such that Q1 indicates the better performed States (Annex 3A-D). The detailed State-wise information on major fiscal parameters are set out in Statements 1 to

48. Following the overall position, the analysis of fiscal indicators is undertaken separately for Special and non-Special Category States. In the case of each Category of States, comparisons are made over time (change in the level of a fiscal indicator for a given State Government) and across space (the relative position of a State Government

**Table 18: Fiscal Indicators – 2003-04 to 2005-06 (Average)**

(Per cent)

State	Deficit Indicators						Revenue Performance			Expenditure Pattern				Debt Position	
	GFD/GSDP	RD/GSDP	PD/GSDP	PRB/GSDP	RD/GFD	RD/RR	OTR/GSDP	ONTR/GSDP	CT/GSDP	DEV/GSDP	NON-DEV/GSDP	SSE/GSDP	CO/GSDP	DEBT/GSDP	IP/RR
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
<b>I. Non-Special Category</b>															
1. Andhra Pradesh	3.9	1.0	0.5	-2.4	23.9	6.7	7.9	1.9	4.7	12.5	6.3	6.8	<b>2.8</b>	43.3	23.4
2. Bihar	5.4	0.0	-0.8	-6.1	-20.6	0.3	6.0	0.8	20.7	18.9	14.1	12.8	3.0	76.7	<b>22.4</b>
3. Chhattisgarh	3.2	-0.6	0.7	-3.2	-102.6	-2.3	8.0	2.9	6.9	14.8	5.6	9.1	3.1	29.4	14.8
4. Goa	5.4	<b>1.0</b>	1.9	-2.5	<b>19.2</b>	5.5	9.0	7.5	2.5	17.1	<b>7.3</b>	8.0	4.4	45.3	18.7
5. Gujarat	4.4	1.6	1.2	-1.7	31.1	13.9	7.1	1.7	2.5	10.5	5.5	5.4	2.5	38.5	28.8
6. Haryana	1.9	-0.2	-0.6	-2.7	-131.4	-1.2	8.9	2.8	1.8	9.9	5.6	4.2	1.1	29.1	18.9
7. Jharkhand	7.7	1.8	5.8	-0.1	17.8	10.7	5.8	2.9	9.0	18.1	7.3	11.9	4.4	30.5	10.9
8. Karnataka	2.7	-0.7	0.1	-3.2	-32.2	-3.8	10.5	2.5	4.2	12.7	6.6	6.6	3.0	29.9	14.9
9. Kerala	<b>4.7</b>	3.5	1.2	0.0	74.6	26.3	8.7	0.8	3.6	10.0	7.9	6.7	0.7	42.3	26.6
10. Madhya Pradesh	6.0	1.0	2.7	<b>-2.4</b>	11.3	<b>7.5</b>	7.6	2.6	7.3	16.5	7.1	7.5	4.5	<b>42.5</b>	19.2
11. Maharashtra	4.8	2.0	2.5	-0.3	40.7	18.9	<b>7.9</b>	1.2	1.8	10.0	5.7	5.6	2.3	33.3	21.8
12. Orissa	3.1	0.9	-2.5	-4.7	-32.0	5.3	7.0	2.2	10.6	<b>12.7</b>	10.6	8.1	1.7	62.9	28.2
13. Punjab	4.4	3.1	0.2	-1.1	67.9	20.4	8.0	5.4	2.2	9.0	11.0	4.2	1.0	51.6	27.1
14. Rajasthan	5.5	1.9	1.1	-2.5	31.4	12.5	7.4	<b>2.0</b>	6.2	13.7	7.6	8.7	3.2	52.0	28.4
15. Tamil Nadu	2.4	0.1	0.0	-2.4	-15.4	1.1	10.2	1.2	3.6	10.5	6.4	<b>6.9</b>	2.2	30.2	16.7
16. Uttar Pradesh	5.7	4.0	1.3	-0.4	59.3	26.7	6.8	1.1	8.2	14.0	9.1	7.0	3.4	58.5	27.9
17. West Bengal	5.4	4.0	<b>0.8</b>	-0.6	75.1	42.5	4.7	0.5	<b>4.5</b>	7.6	7.5	4.8	0.7	48.2	48.3
<b>II. Special Category</b>															
1. Arunachal Pradesh	11.4	-4.5	5.7	-10.1	-47.6	-7.0	1.9	6.2	54.0	54.9	18.6	25.3	15.8	78.0	9.1
2. Assam	2.5	-0.3	-0.9	-3.6	162.5	-0.3	6.1	2.6	13.8	17.4	8.8	9.9	3.0	39.1	15.1
3. Himachal Pradesh	8.5	4.8	0.7	-3.0	39.5	21.3	6.1	2.6	16.1	19.9	13.5	12.4	3.8	79.8	32.1
4. Jammu and Kashmir	3.9	-8.5	-1.8	-14.2	3,745.2	-18.1	6.7	2.8	37.8	32.6	18.6	15.2	12.2	77.9	<b>12.1</b>
5. Manipur	8.2	<b>-3.2</b>	2.4	<b>-9.1</b>	-51.4	<b>-6.3</b>	2.0	1.6	40.9	34.5	18.1	19.4	10.9	81.6	13.4
6. Meghalaya	4.4	-0.7	<b>1.0</b>	-4.1	<b>-22.2</b>	-2.3	<b>4.0</b>	<b>2.6</b>	23.0	23.1	11.3	<b>13.6</b>	4.7	45.1	11.5
7. Mizoram	11.4	-3.2	4.8	-9.7	-29.9	-5.7	1.5	3.0	50.5	48.2	19.0	24.7	14.0	105.6	11.8
8. Nagaland	1.8	-5.6	-2.5	-9.9	69.7	-13.6	1.4	1.4	<b>35.2</b>	<b>23.3</b>	<b>16.5</b>	12.0	7.4	46.6	11.6
9. Sikkim	<b>8.1</b>	-11.4	1.8	-17.7	-180.7	-10.3	8.0	53.8	49.8	54.8	65.0	29.9	19.5	<b>74.3</b>	5.8
10. Tripura	3.0	-4.5	-1.4	-8.8	-256.5	-13.7	3.1	1.8	27.0	21.8	12.7	13.3	<b>7.5</b>	58.8	13.8
11. Uttarakhand	8.7	3.1	5.2	-0.4	33.9	15.2	7.0	2.5	11.3	19.8	9.1	11.3	5.1	48.1	17.0
<b>All States*</b>	<b>3.4</b>	<b>1.2</b>	<b>0.8</b>	<b>-1.4</b>	<b>32.2</b>	<b>11.0</b>	<b>5.8</b>	<b>1.4</b>	<b>4.5</b>	<b>9.4</b>	<b>5.8</b>	<b>5.3</b>	<b>2.0</b>	<b>32.9</b>	<b>23.1</b>
<i>Memo Item:</i>															
1. NCT Delhi	1.5	-3.3	-0.2	-5.0	496.1	-34.2	7.8	1.2	0.6	8.0	3.1	4.4	1.3	18.4	17.5
2. Puducherry	4.9	-0.1	1.9	-3.1	-2.7	-0.4	8.4	9.0	14.2	29.4	7.2	14.0	5.1	33.3	9.5

GFD : Gross Fiscal Deficit.

GSDP : Gross State Domestic Product.

RD : Revenue Deficit.

PD : Primary Deficit.

PRB : Primary Revenue Balance.

RR : Revenue Receipts.

OTR : Own Tax Revenue.

ONTR : Own Non-Tax Revenue.

CT : Current Transfers.

DEV : Developmental Expenditure.

NON-DEV : Non-Developmental Expenditure.

SSE : Social Sector Expenditure.

CO : Capital Outlay.

IP : Interest Payment.

\* : Fiscal Indicators for All States are as percentage to GDP, except for RD/GFD, RD/RR and IP/RR.

**Note** : 1. Negative (-) sign indicates surplus in deficit indicators.

2. Figures in bold pertain to median States for the given indicator.

3. The median State is the middle-most State for an indicator after the States have been arranged in the ascending/descending order.

**Source** : Based on Budget Documents of the State Governments.

Table 19: Fiscal Indicators – 2006-07 (RE)

(Per cent)

State	Deficit Indicator						Revenue Performance			Expenditure Pattern				Debt Position	
	GFD/ GSDP	RD/ GSDP	PD/ GSDP	PRB/ GSDP	RD/ GFD	RD/ RR	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	DEV/ GSDP	NON- DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEBT/ GSDP	IP/ RR
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
<b>I. Non-Special Category</b>															
1. Andhra Pradesh	3.0	0.0	0.0	<b>-3.0</b>	0.7	0.1	9.6	<b>2.1</b>	5.4	15.3	6.1	8.0	3.9	42.1	17.7
2. Bihar	10.4	1.1	4.6	-4.7	10.9	3.3	6.8	0.5	27.1	29.2	15.7	18.7	8.7	73.3	16.9
3. Chhattisgarh	2.9	-3.4	0.7	-5.5	-117.6	-14.1	10.7	2.9	10.4	20.2	6.2	13.5	5.1	28.7	8.9
4. Goa	4.7	0.2	1.8	-2.7	4.9	1.4	7.9	6.1	2.9	15.5	6.2	7.1	4.5	39.6	17.0
5. Gujarat	2.5	-0.7	-0.3	-3.6	-29.2	-5.9	7.5	1.6	3.2	10.3	4.9	5.3	3.4	36.4	22.9
6. Haryana	0.6	0.6	-1.4	-1.4	100.8	4.1	9.1	2.6	2.0	11.6	4.3	4.8	1.7	24.5	14.3
7. Jharkhand	9.8	2.0	8.4	0.6	20.7	10.7	5.8	2.7	10.4	22.1	<b>6.7</b>	13.8	5.1	40.0	7.7
8. Karnataka	2.8	-1.5	0.6	-3.6	-52.7	-7.5	12.3	2.2	5.1	15.1	6.5	<b>8.0</b>	4.1	27.5	11.1
9. Kerala	6.1	4.4	2.9	1.1	71.0	31.2	8.8	0.8	4.4	10.4	8.3	7.2	1.2	<b>40.2</b>	23.4
10. Madhya Pradesh	3.7	-1.4	<b>0.5</b>	-4.6	-38.9	-7.1	8.3	1.9	10.1	15.7	7.3	9.3	4.2	43.8	15.7
11. Maharashtra	3.1	0.6	0.8	-1.7	20.4	5.3	<b>8.1</b>	1.1	2.9	9.8	5.4	6.0	2.1	32.4	19.5
12. Orissa	1.3	-1.0	-3.3	-5.6	-81.2	-4.2	8.0	2.6	14.0	14.4	11.3	9.4	2.3	58.2	18.5
13. Punjab	4.8	1.9	1.1	-1.8	39.4	11.0	8.4	5.1	3.7	11.1	10.8	5.1	2.8	47.7	21.6
14. Rajasthan	<b>3.6</b>	-0.1	-0.5	-4.2	-1.9	-0.4	8.1	2.3	7.8	<b>14.4</b>	7.7	9.3	<b>3.8</b>	50.8	22.5
15. Tamil Nadu	2.7	<b>0.1</b>	0.5	-2.2	<b>3.7</b>	<b>0.6</b>	11.6	1.2	3.9	12.7	6.5	7.8	2.6	28.4	13.6
16. Uttar Pradesh	3.6	-1.1	0.2	-4.6	-30.3	-5.6	8.0	1.8	9.9	14.3	8.1	8.4	4.6	55.9	<b>17.7</b>
17. West Bengal	4.5	3.2	0.4	-0.9	71.1	31.1	4.8	0.5	<b>5.1</b>	8.0	6.9	5.6	0.8	47.2	40.2
<b>II. Special Category</b>															
1. Arunachal Pradesh	7.7	-12.5	<b>1.4</b>	-18.9	-162.8	-17.6	2.1	6.2	63.1	60.7	18.5	26.6	20.1	83.6	8.9
2. Assam	7.2	1.2	3.0	-3.0	17.3	3.9	7.0	3.2	21.3	26.0	12.7	15.5	5.7	38.0	13.3
3. Himachal Pradesh	3.9	0.2	-2.0	-5.7	4.9	0.8	5.4	<b>3.1</b>	16.1	17.3	11.2	10.7	3.8	<b>65.1</b>	24.0
4. Jammu and Kashmir	<b>5.8</b>	-7.6	1.0	-12.4	-131.0	-16.0	7.6	2.4	37.8	35.4	18.3	17.4	13.3	81.6	<b>10.0</b>
5. Manipur	4.3	-14.8	-0.9	-20.0	-340.7	-26.0	2.1	3.1	51.7	43.1	18.3	20.3	17.9	83.9	9.2
6. Meghalaya	1.4	<b>-5.4</b>	-2.0	-8.8	-395.5	-13.8	<b>4.3</b>	2.8	32.2	<b>29.4</b>	11.5	<b>15.6</b>	6.4	45.9	8.7
7. Mizoram	8.3	-5.1	1.8	-11.6	-61.2	-8.8	1.8	3.5	52.3	46.9	19.6	23.6	13.9	98.8	11.4
8. Nagaland	5.3	-5.5	1.6	-9.1	-103.8	<b>-14.8</b>	1.6	1.1	<b>34.0</b>	27.2	<b>14.9</b>	13.2	<b>10.7</b>	45.2	9.9
9. Sikkim	10.5	-23.4	4.4	-29.5	-222.8	-18.6	6.8	54.5	64.7	69.6	67.0	34.8	34.0	73.9	4.8
10. Tripura	4.6	-5.3	0.7	<b>-9.2</b>	<b>-116.3</b>	-17.2	3.4	0.7	26.7	21.7	13.2	13.7	9.8	54.0	12.6
11. Uttarakhand	6.3	-1.2	2.9	-4.6	-19.1	-5.2	7.9	2.1	12.9	20.0	8.6	12.1	7.5	45.8	14.8
<b>All States*</b>	<b>2.8</b>	<b>0.1</b>	<b>0.4</b>	<b>-2.2</b>	<b>4.9</b>	<b>1.0</b>	<b>6.2</b>	<b>1.3</b>	<b>5.3</b>	<b>10.2</b>	<b>5.4</b>	<b>5.9</b>	<b>2.5</b>	<b>30.8</b>	<b>18.0</b>
<i>Memo Item:</i>															
1. NCT Delhi	0.7	-3.6	-1.2	-5.4	-532.4	-34.7	8.4	1.2	0.7	7.1	3.6	4.6	1.7	21.4	18.0
2. Puducherry	7.9	2.1	5.0	-0.8	27.0	7.5	8.5	8.3	11.8	28.7	7.9	12.9	5.9	52.9	10.4

Note : See Notes to Table 18.

amongst the remaining States, for a given fiscal indicator). The relative fiscal position of both the categories of States, for a broad range of fiscal indicators based on Tables 18 and 19 have also been exhibited through Charts 8 to 13.

### V. 1 Overall Position – All States

Both the non-Special and Special Category States witnessed improvement in their fiscal performance during 2006-07 (RE) compared with the period 2003-06 as reflected in the improvement in the median value of most of the fiscal indicators (Table 20).

A comparative analysis indicates that the non-Special Category States have relatively higher OTR-GSDP ratio and conversely the Special Category States have higher dependency on the Centre, as reflected in comparatively higher CT-GSDP ratio. Furthermore, the Special Category States have substantially higher DEV-GSDP, SSE-GSDP and CO-GSDP ratios compared to the non-Special Category States. Debt-GSDP ratios are comparatively high for the Special Category States in view of higher GFD-GSDP ratios. The IP-RR ratio for the Special Category States is, however, much lower than the non-Special Category States.

**Table 20: Median Value of Fiscal Indicators**

Indicator	(Per cent)			
	Non-Special Category States		Special Category States	
	2003-06 (Avg.)	2006-07 (RE)	2003-06 (Avg.)	2006-07 (RE)
1	2	3	4	5
1. GFD/GSDP	4.7	3.6	8.1	5.8
2. RD/GSDP	1.0	0.1	-3.2	-5.4
3. PD/GSDP	0.8	0.5	1.0	1.4
4. PRB/GSDP	-2.4	-3.0	-9.1	-9.2
5. RD/GFD	19.2	3.7	-22.2	-116.3
6. RD/RR	7.5	0.6	-6.3	-14.8
7. OTR/GSDP	7.9	8.1	4.0	4.3
8. ONTR/GSDP	2.0	2.1	2.6	3.1
9. CT/GSDP	4.5	5.1	35.2	34.0
10. DEV/GSDP	12.7	14.4	23.3	29.4
11. NON-DEV/GSDP	7.3	6.7	16.5	14.9
12. SSE/GSDP	6.9	8.0	13.6	15.6
13. CO/GSDP	2.8	3.8	7.5	10.7
14. DEBT/GSDP	42.5	40.2	74.3	65.1
15. IP/RR	22.4	17.7	12.1	10.0

**Note :** Based on Tables 18 and 19.

## V.2 Non-Special Category States

### V.2.1 Overall Position

There exists a wide variation in fiscal performance across the non-Special Category States. States such as Haryana, Tamil Nadu, Chhattisgarh and Karnataka have remained as better fiscal performers with revenue surplus (or low RD) and comparatively low GFD-GSDP ratio. These States have relatively higher own tax revenue and, therefore, receive lower Central transfers. Bihar and Jharkhand, which have remained fiscally weak, however, have relatively higher developmental expenditure, social sector expenditure and capital outlay (as a ratio to GSDP). Few States such as Kerala and West Bengal have been poor performers in terms of almost all the fiscal indicators.

### V.2.2 Deficit Indicators

Improvement in fiscal performance, in terms of deficit indicators, was clearly discernible across the States in 2006-07 (RE) as compared with the period 2003-06 (Average) (Charts 8-A, B & C) (also see Statements 1-5).

Improvement was evident in RD-GSDP ratio for the non-Special Category States with the ratio

for the median State declining from 1.0 per cent during 2003-06 to 0.1 per cent in 2006-07 (RE). Seven States (Chhattisgarh, Karnataka, Madhya Pradesh, Uttar Pradesh, Orissa, Gujarat and Rajasthan) were in revenue surplus in 2006-07 (RE) as compared with three States (Chhattisgarh, Karnataka and Haryana) in 2003-06 (Table 21 and Chart 8-B). These States could achieve the target of elimination of RD two years ahead of the target recommended by the TFC to eliminate RD by end-March, 2009. Furthermore, the RD-GSDP ratio for three States was less than 0.5 per cent in 2006-07 (RE) as against two States in 2003-06.

Reflecting the decline in the RD-GSDP ratio, there was improvement in GFD-GSDP ratio, with the ratio for the median State declining from 4.7 per cent during 2003-06 to 3.6 per cent in 2006-07 (RE). The median value of PD-GSDP ratio also improved from 0.8 per cent to 0.5 per cent during the above period (Chart 8-C). The ratio of GFD to GSDP was below 3 per cent for seven out of seventeen non-Special Category States in 2006-07 (RE) (Haryana, Orissa, Gujarat, Karnataka, Tamil Nadu, Chhattisgarh and Andhra Pradesh) as against

**Table 21: Distribution of Non-Special Category States by the level of Revenue Balance / GSDP Ratio**

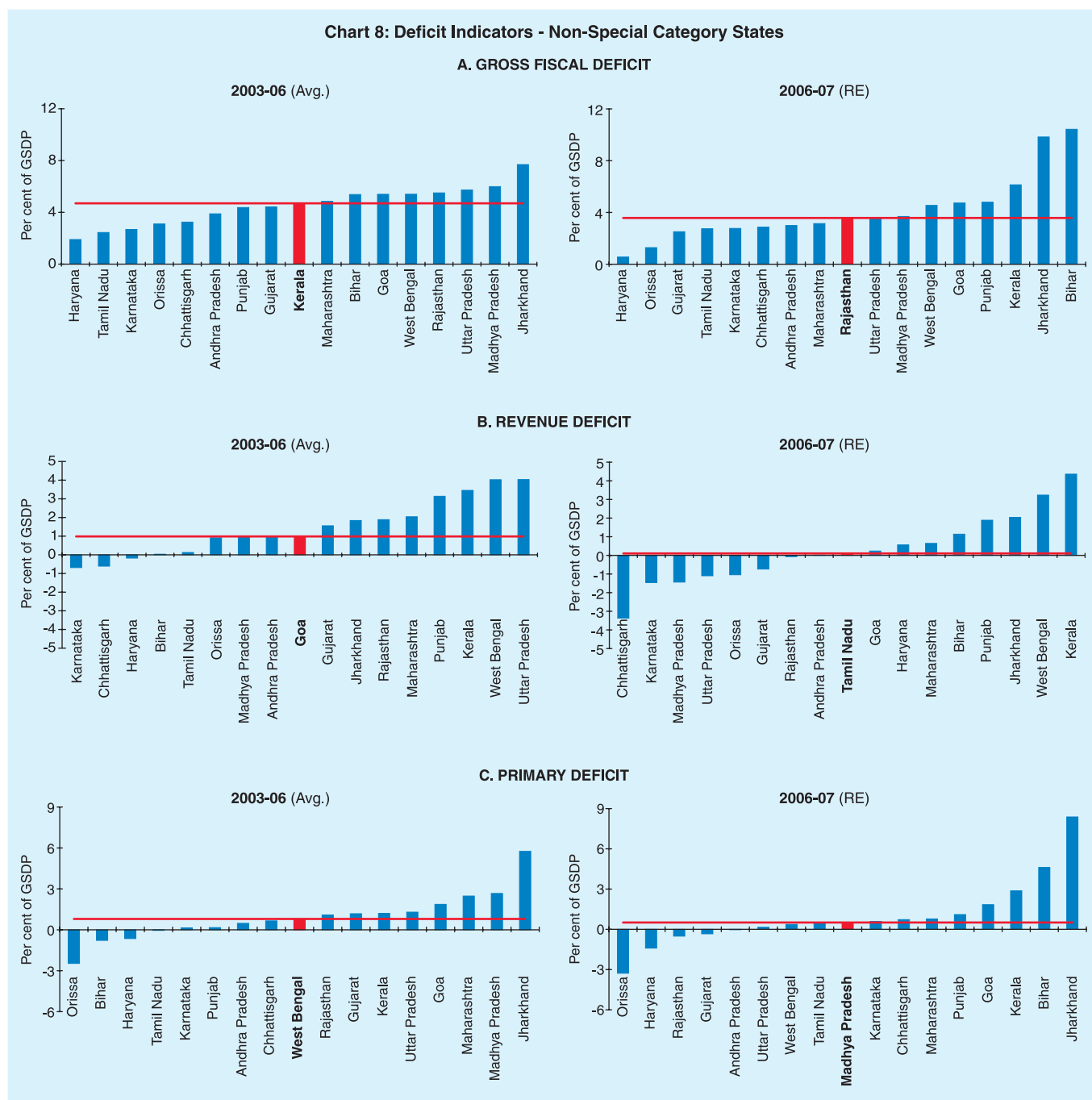
Range (Per cent)	2003-06 (Avg.)	2006-07 (RE)
1	2	3
Revenue Surplus	Karnataka, Chhattisgarh, Haryana	Chhattisgarh, Karnataka, Madhya Pradesh, Uttar Pradesh, Orissa, Gujarat, Rajasthan
Below 0.5	Bihar, Tamil Nadu	Andhra Pradesh, <b>Tamil Nadu</b> , Goa
0.5 to 1.0	Orissa, Madhya Pradesh, <b>Goa</b> , Andhra Pradesh	Haryana, Maharashtra
1.0 to 1.5	–	Bihar
1.5 to 2.0	Gujarat, Jharkhand, Rajasthan, Maharashtra	Punjab, Jharkhand
Above 2.0	Punjab, Kerala, Uttar Pradesh, West Bengal	West Bengal, Kerala

Avg. : Average. RE : Revised Estimates.

**Note :** 1. Based on Tables 18 and 19.

2. Bold indicates the median State.

Chart 8: Deficit Indicators - Non-Special Category States



three States (Haryana, Tamil Nadu and Karnataka) in 2003-06 (Table 22 and Chart 8-A). It may be mentioned that these seven States could achieve the target of 3 per cent of GFD three years ahead of the TFC target of end-March 2010.

The ratio of RD to GFD, which indicates the extent of pre-emption of borrowings for current expenditure, also showed a decline in the case of

several State Governments in 2006-07 (RE) *vis-à-vis* 2003-06 (Average). The RD-GFD median value improved substantially from 19.2 per cent during 2003-06 (Average) to 3.7 per cent in 2006-07 (RE). However, few State Governments, *viz.*, Haryana, Bihar, Jharkhand and Tamil Nadu witnessed deterioration in RD-GFD ratio. The RD-GFD ratio of three States, *viz.*, Haryana, Kerala and West Bengal remained high during 2006-07 (RE).

The median value of the RD-RR ratio in 2006-07 (RE) at 0.6 per cent showed marked improvement over that of 7.5 per cent in 2003-06 (Average). RD-RR ratio was high for Kerala (31.2 per cent), West Bengal (31.1 per cent), Punjab (11.0 per cent) and Jharkhand (10.7 per cent) in 2006-07 (RE) compared with the States of Andhra Pradesh and Tamil Nadu (with the ratio below 1.0 per cent).

The median level of primary revenue surplus (*i.e.*, revenue deficit *minus* interest payments) as ratio to GSDP witnessed an improvement from 2.4 per cent in 2003-06 (Average) to 3.0 per cent in 2006-07 (RE). Primary revenue deficit or a lower order of primary revenue surplus than the interest payment implies resort by the State Governments to borrowed funds to meet the interest payment obligations. In 2006-07 (RE), two non-Special Category States, *viz.*, Kerala and Jharkhand, have primary revenue deficit. Out of the remaining fifteen States, primary revenue surplus was adequate to meet the interest payment obligations in case of seven States. In other words, ten non-Special category States resorted to borrowed funds for financing their entire or part of interest payments in 2006-07 (RE), which is a matter of concern.

**Table 22: Distribution of Non-Special Category States by the level of Gross Fiscal Deficit / GSDP Ratio**

Range (Per cent)	2003-06 (Avg.)	2006-07 (RE)
1	2	3
Below 2	Haryana	Haryana, Orissa
2 to 3	Tamil Nadu, Karnataka	Gujarat, Tamil Nadu, Karnataka, Chhattisgarh, Andhra Pradesh
3 to 4	Orissa, Chhattisgarh, Andhra Pradesh	Maharashtra, Rajasthan, Uttar Pradesh, Madhya Pradesh
4 to 5	Punjab, Gujarat, Kerala, Maharashtra	Goa, Punjab, West Bengal
Above 5	Bihar, Goa, West Bengal, Rajasthan, Uttar Pradesh, Madhya Pradesh, Jharkhand	Kerala, Jharkhand, Bihar

Note : See Notes to Table 21.

### V.2.3 Revenue Performance

All the State Governments witnessed improvement in their own tax revenue performance (as percentage of GSDP) during 2006-07 (RE) over 2003-06 (Average) with the median value of OTR-GSDP improving from 7.9 per cent to 8.1 per cent (Chart 9-A) (also see Statements 18-22). Karnataka (12.3 per cent), Tamil Nadu (11.6 per cent) and Chhattisgarh (10.7 per cent) had the highest own tax revenue-GSDP ratio during 2006-07 (RE), while West Bengal (4.8 per cent), Jharkhand (5.8 per cent) and Bihar (6.8 per cent) occupied the lowest position (Table 23).

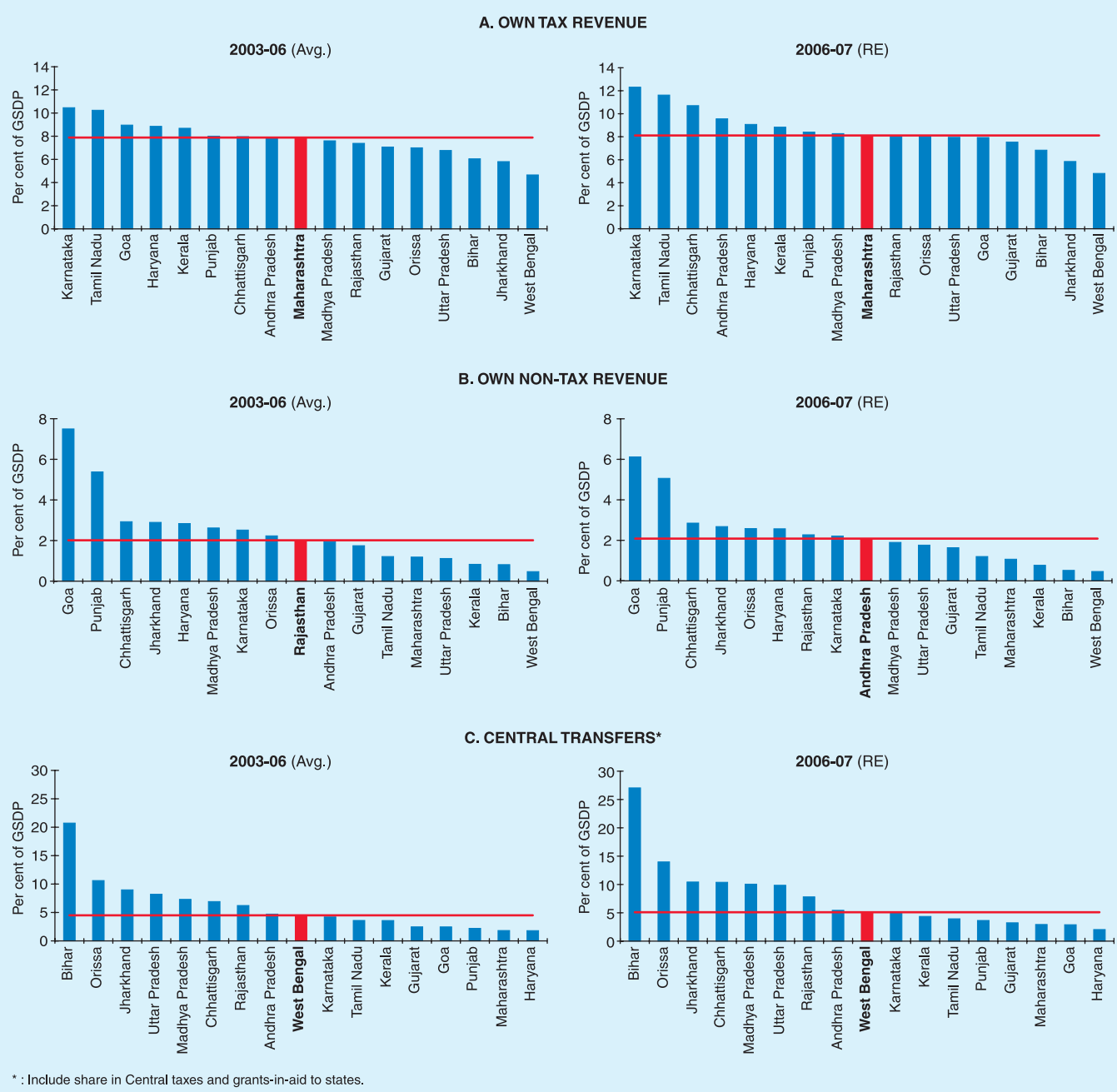
In contrast to the trend observed in own tax revenues, only a few State Governments showed improvement in own non-tax-GSDP ratio during 2006-07 (RE) over 2003-06 (Average). As a result, the median value of non-tax-GSDP ratio increased only marginally from 2.0 to 2.1 per cent (Chart 9-B). While Goa (6.1 per cent) and Punjab (5.1 per cent) continued to have high own non-tax-GSDP ratio, States like Bihar, West Bengal and Kerala had the ratio at less than 1.0 per cent. The low level of non-tax revenue is partly due to low cost recovery (*i.e.*, ratio of non-tax receipts to non-plan revenue expenditure) from sectors such as education, medical and public health and family welfare, irrigation, power

**Table 23: Distribution of Non-Special Category States by the level of Own Tax Revenue / GSDP Ratio**

Range (Per cent)	2003-06 (Avg.)	2006-07 (RE)
1	2	3
Below 5	West Bengal	West Bengal
5 to 7	Jharkhand, Bihar, Uttar Pradesh, Orissa	Jharkhand, Bihar
7 to 9	Gujarat, Rajasthan, Madhya Pradesh, Maharashtra, Chhattisgarh, Andhra Pradesh, Punjab, Kerala, Haryana, Goa	Gujarat, Goa, Uttar Pradesh, Orissa, Rajasthan, Maharashtra, Madhya Pradesh, Punjab, Kerala
Above 9	Tamil Nadu, Karnataka	Haryana, Andhra Pradesh, Chhattisgarh, Tamil Nadu, Karnataka

Note : See Notes to Table 21.

Chart 9: Revenue Performance - Non-Special Category States



and roads (as observed in Section IV). There is a wide variation across the States in terms of cost recovery.

Current transfers (*i.e.*, shareable Central taxes and grants-in-aid) as a ratio to GSDP were high for States like Bihar, Orissa, Jharkhand, Chhattisgarh, Madhya Pradesh, Rajasthan and Uttar Pradesh, reflecting the principle of horizontal equity in such fiscal transfers (Chart 9-C).

#### V.2.4 Pattern of Expenditure

All States except Gujarat, Maharashtra, Madhya Pradesh and Goa witnessed increase in developmental expenditure (DEV)-GSDP ratio in 2006-07 (RE) over 2003-06 (Average) with the median value of DEV-GSDP rising from 12.7 per cent to 14.4 per cent over the period (Chart 10-A). It may be mentioned that the relatively

underdeveloped States such as Bihar (29.2 per cent), Jharkhand (22.1 per cent) and Chhattisgarh (20.2 per cent) had the highest ranking in terms of developmental expenditure-GSDP ratio, whereas West Bengal (8.0 per cent) and Maharashtra (9.8 per cent) had the lowest ranking (Table 24).

The median value of non-developmental expenditure as ratio to GSDP declined from 7.3 per cent to 6.7 per cent in 2006-07 (RE) over 2003-06 (Average) (Chart 10-B). The ratio of non-developmental expenditure to GSDP was high in case of Bihar, Orissa and Punjab (above 10 per cent), while the ratio was lowest for Gujarat and Haryana (less than 5 per cent) in 2006-07 (RE) (also see Statements 12-16).

All States except Goa and Gujarat have shown substantial improvement in respect of social sector expenditures (*i.e.*, social services, rural development, food storage and warehousing) under both revenue and capital accounts as a ratio to GSDP during 2006-07 (RE) over that of 2003-06 (Average) with the median value improving from 6.9 per cent to 8.0 per cent. Amongst all the States, Bihar (18.7 per cent), Jharkhand (13.8 per cent) and Chhattisgarh (13.5 per cent) continued to have higher level of social sector expenditure (in terms

of GSDP). On the other hand, Haryana (4.8 per cent), Punjab (5.1 per cent), Gujarat (5.3 per cent), Maharashtra (6.0 per cent) and West Bengal (5.6 per cent) have lower level of social sector expenditure-GSDP ratio.

All State Governments (barring Madhya Pradesh and Maharashtra) showed an increase in the ratio of capital outlay to GSDP during 2006-07 (RE) over 2003-06 (Average) with the median value rising from 2.8 per cent to 3.8 per cent (Chart 10-C). Bihar, Chhattisgarh, Jharkhand, Uttar Pradesh, Madhya Pradesh, Goa and Karnataka continued to maintain higher proportion of capital outlay in terms of GSDP (above 4 per cent), while Haryana, Kerala and West Bengal continued to have low capital outlay-GSDP ratio (below 2 per cent) (Table 25).

The proportion of consolidated expenditure (revenue and capital outlay) under education (including sports, art and culture) as percentage to aggregate disbursement has been budgeted lower in 2007-08 (Statement 41). On the other hand, the consolidated expenditure on health (medical and public health and family welfare) would be maintained at the previous year's level (Statement 42). There are, however, wide

**Table 24: Distribution of Non-Special Category States by the level of Developmental Expenditure / GSDP Ratio**

Range (Per cent)	2003-06 (Avg.)	2006-07 (RE)
1	2	3
Below 10	West Bengal, Haryana, Punjab, Kerala, Maharashtra	Maharashtra, West Bengal
10 to 13	Andhra Pradesh, Gujarat, Tamil Nadu, Karnataka, <b>Orissa</b>	Gujarat, Tamil Nadu, Kerala, Punjab, Haryana
13 to 16	Rajasthan, Uttar Pradesh, Chhattisgarh	Uttar Pradesh, <b>Rajasthan</b> , Orissa, Karnataka, Andhra Pradesh, Goa, Madhya Pradesh
Above 16	Madhya Pradesh, Goa, Jharkhand, Bihar	Chhattisgarh, Jharkhand, Bihar

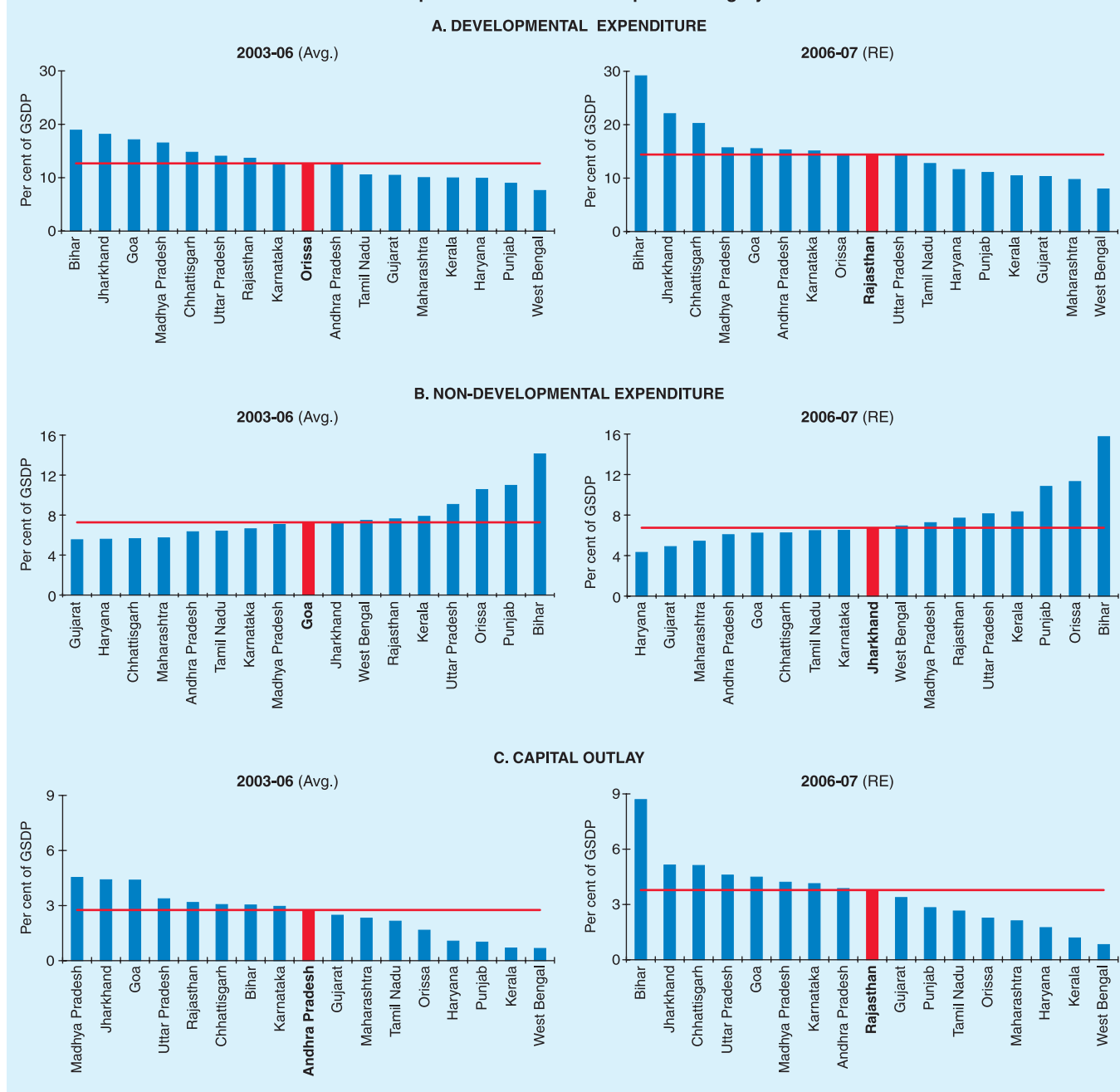
**Note :** See Notes to Table 21.

**Table 25: Distribution of Non-Special Category States by the level of Capital Outlay / GSDP Ratio**

Range (Per cent)	2003-06 (Avg.)	2006-07 (RE)
1	2	3
Below 1	West Bengal, Kerala, Punjab	West Bengal
1 to 2	Haryana, Orissa	Kerala, Haryana
2 to 3	Tamil Nadu, Maharashtra, Gujarat, <b>Andhra Pradesh</b> , Karnataka, Bihar	Maharashtra, Orissa, Tamil Nadu, Punjab
3 to 4	Chhattisgarh, Rajasthan, Uttar Pradesh	Gujarat, <b>Rajasthan</b> , Andhra Pradesh
Above 4	Jharkhand, Goa, Madhya Pradesh	Karnataka, Madhya Pradesh, Goa, Uttar Pradesh, Chhattisgarh, Jharkhand, Bihar

**Note:** See Notes to Table 21.

Chart 10: Expenditure Pattern - Non-Special Category States



variations across the States. In 2006-07 (RE), expenditure under education was less than 13.9 per cent (*i.e.*, average of non-Special Category States) of aggregate disbursements for ten States (Andhra Pradesh, Chhattisgarh, Goa, Gujarat, Haryana, Karnataka, Madhya Pradesh, Orissa, Punjab and Tamil Nadu). Similarly, expenditure under health services as ratio to aggregate disbursements was less than 4.1 per cent (*i.e.*,

average of non-Special Category States) for ten States ( Andhra Pradesh, Chhattisgarh, Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Punjab and Tamil Nadu). State Governments need to take steps to improve the share of expenditure on education and health in aggregate expenditures for making available these social services to larger section of population across the States.



### V.3 Special Category States<sup>5</sup>

#### V.3.1 Overall Position

Most of the Special Category States (nine out of eleven) recorded revenue surplus during 2006-07 (RE) accompanied by high GFD-GSDP ratio on account of higher capital outlays. A few Special Category States have displayed improvement in their fiscal performance subsequent to implementation of FRL.

#### V.3.2 Deficit Indicators

It may be emphasised that nine out of the eleven States in the Special Category recorded a revenue surplus during 2006-07 (RE), same as in 2003-06 (Average), with the median value of revenue surplus to GSDP ratio rising from 3.2 per cent to 5.4 per cent (Table 26 and Chart 11-B). Uttarakhand and Himachal Pradesh witnessed improvement in the revenue account, while Assam experienced deterioration. Sikkim had the highest revenue surplus-GSDP ratio of 23.4 per cent in 2006-07 (RE), but at the same time had the highest GFD-GSDP ratio of 10.5 per cent.

The GFD-GSDP ratio worsened for five States in 2006-07 (RE) as compared with 2003-06 (Average), though the median value declined from 8.1 per cent to 5.8 per cent during the above period (Chart 11-A and Table 27). The median value of PD-GSDP ratio, however, deteriorated from 1.0 per cent to 1.4 per cent (Chart 11-C).

The primary revenue surplus (*i.e.*, revenue deficit minus interest payments) remained adequate for all the Special Category States, except Assam and Himachal Pradesh, to meet interest payment obligations in 2006-07 (RE).

#### V.3.3 Revenue Performance

The own tax revenue as ratio to GSDP which is typically low for the Special Category States

**Table 26: Distribution of Special Category States by the level of Revenue Deficit / GSDP Ratio**

Range (Per cent)	2003-06 (Avg.)	2006-07 (RE)
1	2	3
Revenue Surplus	Sikkim, Jammu and Kashmir, Arunachal Pradesh, Nagaland, Tripura, <b>Manipur</b> , Mizoram, Meghalaya, Assam	Sikkim, Jammu and Kashmir, Nagaland, Arunachal Pradesh, Tripura, Manipur, Mizoram, <b>Meghalaya</b> , Uttarakhand
Below 0.5	–	Himachal Pradesh
0.5 to 1.0	–	–
1.0 to 1.5	–	Assam
1.5 to 2.0	–	–
Above 2.0	Uttarakhand, Himachal Pradesh	–

**Note:** See Notes to Table 21.

showed some improvement with median value improving to 4.3 per cent in 2006-07 (RE) from 4.0 per cent during 2003-06 (Average). The ratio

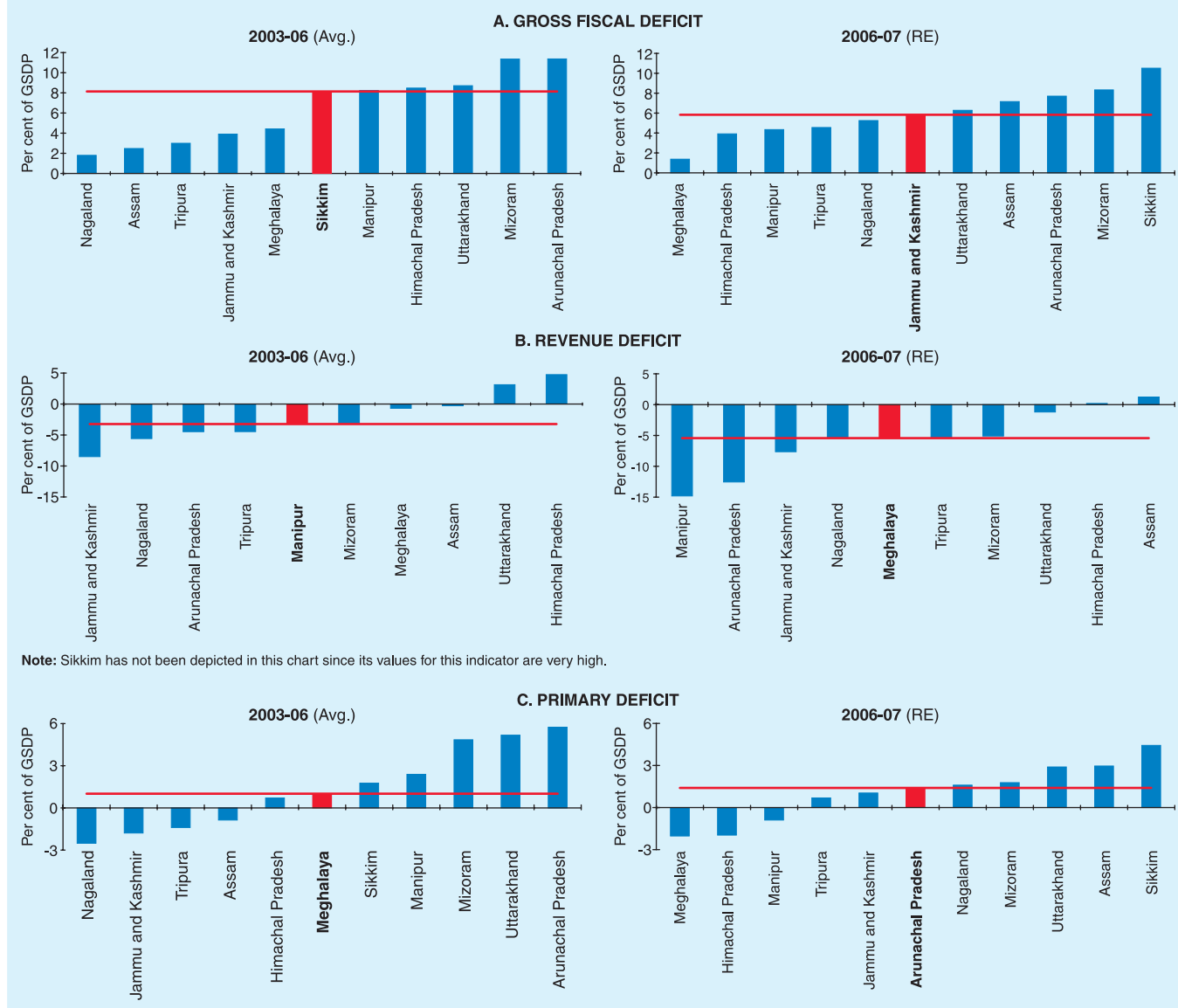
**Table 27: Distribution of Special Category States by the level of Gross Fiscal Deficit / GSDP Ratio**

Range (Per cent)	2003-06 (Avg.)	2006-07 (RE)
1	2	3
1 to 3	Nagaland, Assam, Tripura	Meghalaya
3 to 6	Jammu and Kashmir, Meghalaya	Himachal Pradesh, Nagaland, Manipur, Tripura, <b>Jammu and Kashmir</b>
6 to 9	<b>Sikkim</b> , Manipur, Himachal Pradesh, Uttarakhand	Uttarakhand, Assam, Mizoram, Arunachal Pradesh
Above 9	Mizoram, Arunachal Pradesh	Sikkim

**Note:** See Notes to Table 21.

<sup>5</sup> A distinction is drawn between Special and Non-Special Category States in the context of Plan allocations. The Special Category States are Arunachal Pradesh, Assam, Himachal Pradesh, Jammu and Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and Uttarakhand.

Chart 11: Deficit Indicators - Special Category States



continued to be low in the case of Mizoram and Nagaland (less than 2 per cent) and was high in the case of Uttarakhand, Jammu and Kashmir, Assam and Sikkim (above 6 per cent) (Table 28 and Chart 12-A).

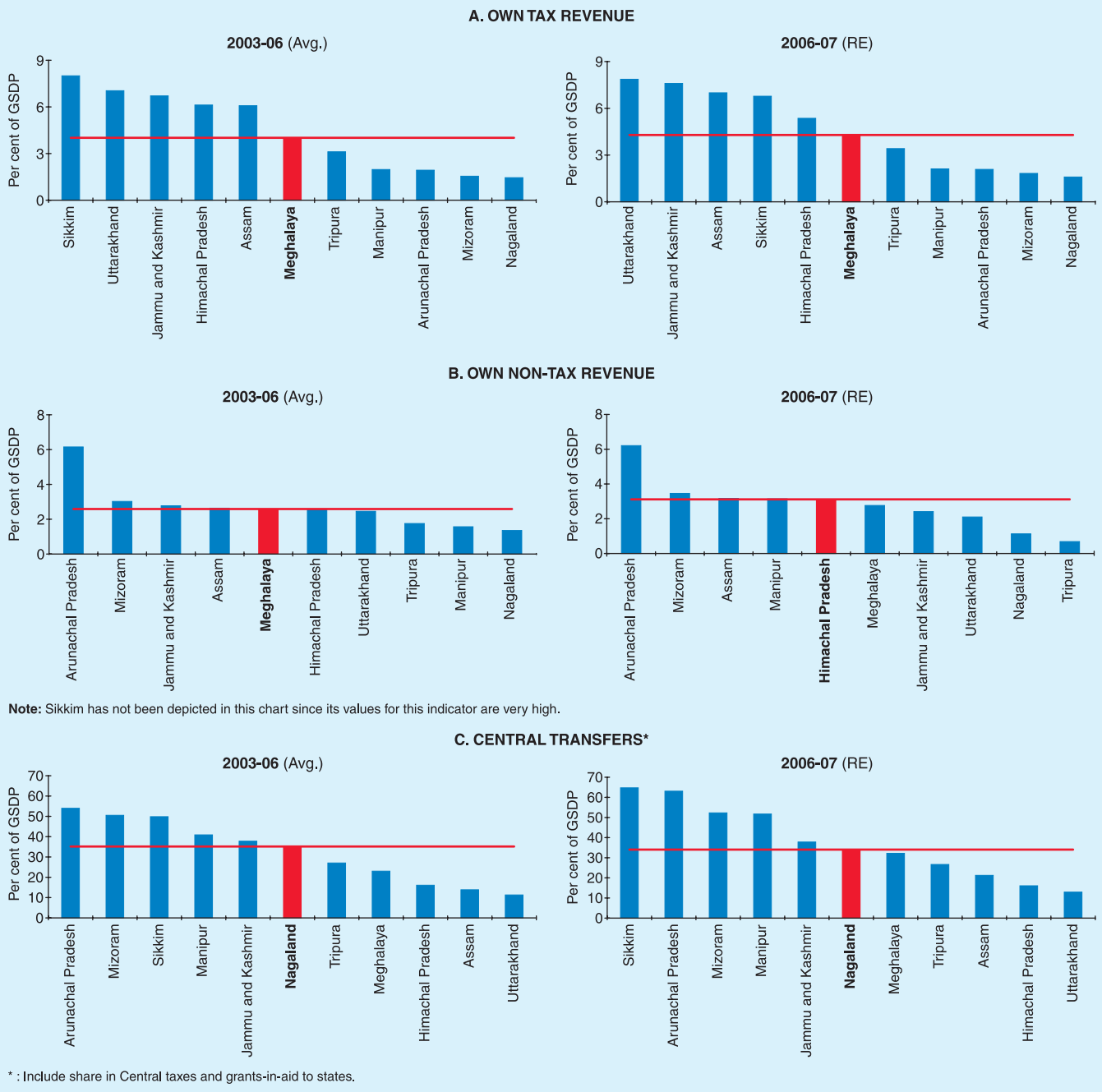
The own non-tax revenue to GSDP ratio of the Special Category States showed an increase in 2006-07 (RE) over 2003-06 (Average) with the median value of the ratio improving from 2.6 per cent to 3.1 per cent over the period (Chart 12-B). The ratio was exceptionally high in the case of Sikkim in both the periods, on account of revenue

generated from State lotteries. The State-wise cost recovery (*i.e.*, ratio of non-tax receipts to non-plan revenue expenditure) in terms of education, health, irrigation, power and roads indicates that the cost recovery from these socio-economic services provided by the State Governments is low across the States. There is, therefore, a need to enhance cost recovery by way of levying appropriate user charges on these services, which would, however, require improvement in quality in service delivery.

The current transfer and devolution from the Centre (shareable Central taxes and grants-

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Chart 12: Revenue Performance - Special Category States



in-aid) continued to be a dominant source of revenues for all the Special Category States, even though the median value of CT-GSDP ratio declined marginally from 35.2 per cent during 2003-06 (Average) to 34.0 per cent in 2006-07 (RE) (Chart 12-C). The ratio of Central transfers was more than 50 per cent of GSDP in case of Arunachal Pradesh, Sikkim, Mizoram and Manipur

in 2006-07 (RE), while the ratio was less than 20 per cent for Himachal Pradesh and Uttarakhand.

### V.3.4 Pattern of Expenditure

Ratio of developmental expenditure to GSDP in Special Category States, which is generally much higher as compared to non-Special Category States, improved further with the

**Table 28: Distribution of Special Category States by the level of Own Tax Revenue / GSDP Ratio**

Range (Per cent)	2003-06 (Avg.)	2006-07 (RE)
1	2	3
Below 2	Mizoram, Nagaland, Arunachal Pradesh	Mizoram, Nagaland
2 to 4	Manipur, Tripura, <b>Meghalaya</b>	Arunachal Pradesh, Manipur, Tripura
4 to 6	–	<b>Meghalaya</b> , Himachal Pradesh
Above 6	Assam, Himachal Pradesh, Jammu and Kashmir, Uttarakhand, Sikkim	Assam, Jammu and Kashmir, Uttarakhand, Sikkim

**Note :** See Notes to Table 21.

median value increasing by 6 percentage points to 29.4 per cent in 2006-07 (RE) from 23.3 per cent during 2003-06 (Average) (Chart 13-A). The ratio of developmental expenditure-GSDP was more than 60 per cent in case of Sikkim and Arunachal Pradesh in 2006-07 (RE), while it was less than 20 per cent for Himachal Pradesh (Table 29).

The median level of non-developmental expenditure as ratio to GSDP declined from 16.5 per cent in 2003-06 (Average) to 14.9 per cent during 2006-07 (RE), indicating improvement in expenditure management by the Special Category States (Chart 13-B). Uttarakhand, Himachal Pradesh, Meghalaya, Assam, Tripura and Nagaland continued to have low (below 15 per cent) non-developmental expenditure-GSDP ratio, while Arunachal Pradesh, Mizoram and Sikkim had high ratio in 2006-07 (RE). The non-developmental expenditure as ratio to GSDP for Sikkim continues to be substantially high (67.0 per cent).

There was significant improvement with regard to social sector expenditure in the Special Category States with the median value of SSE-GSDP ratio improving from 13.6 per cent during 2003-06 (Average) to 15.6 per cent in 2006-07 (RE). Arunachal Pradesh and Sikkim continued to maintain high proportion of SSE (as ratio to GSDP), while Himachal Pradesh and Uttarakhand

**Table 29: Distribution of Special Category States by the level of Developmental Expenditure / GSDP Ratio**

Range (Per cent)	2003-06 (Avg.)	2006-07 (RE)
1	2	3
Below 20	Assam, Uttarakhand, Himachal Pradesh	Himachal Pradesh, Uttarakhand
20 to 40	Tripura, Meghalaya, Jammu and Kashmir, Manipur, <b>Nagaland</b>	Nagaland, Tripura, Assam, <b>Meghalaya</b> , Jammu and Kashmir
40 to 60	Mizoram, Sikkim, Arunachal Pradesh	Manipur, Mizoram
Above 60	–	Arunachal Pradesh, Sikkim

**Note :** See Notes to Table 21.

had lower proportion of SSE during both the periods.

The high level of capital outlay (as a ratio to GSDP) of the Special Category States showed further improvement with the median level improving significantly from 7.5 per cent during 2003-06 (Average) to 10.7 per cent in 2006-07 (RE) (Chart 13-C). While the capital outlay-GSDP ratio continued to be high in the States like Arunachal Pradesh and Sikkim, it was low for Assam, Himachal Pradesh, Meghalaya, Tripura and Uttarakhand in both the periods (Table 30).

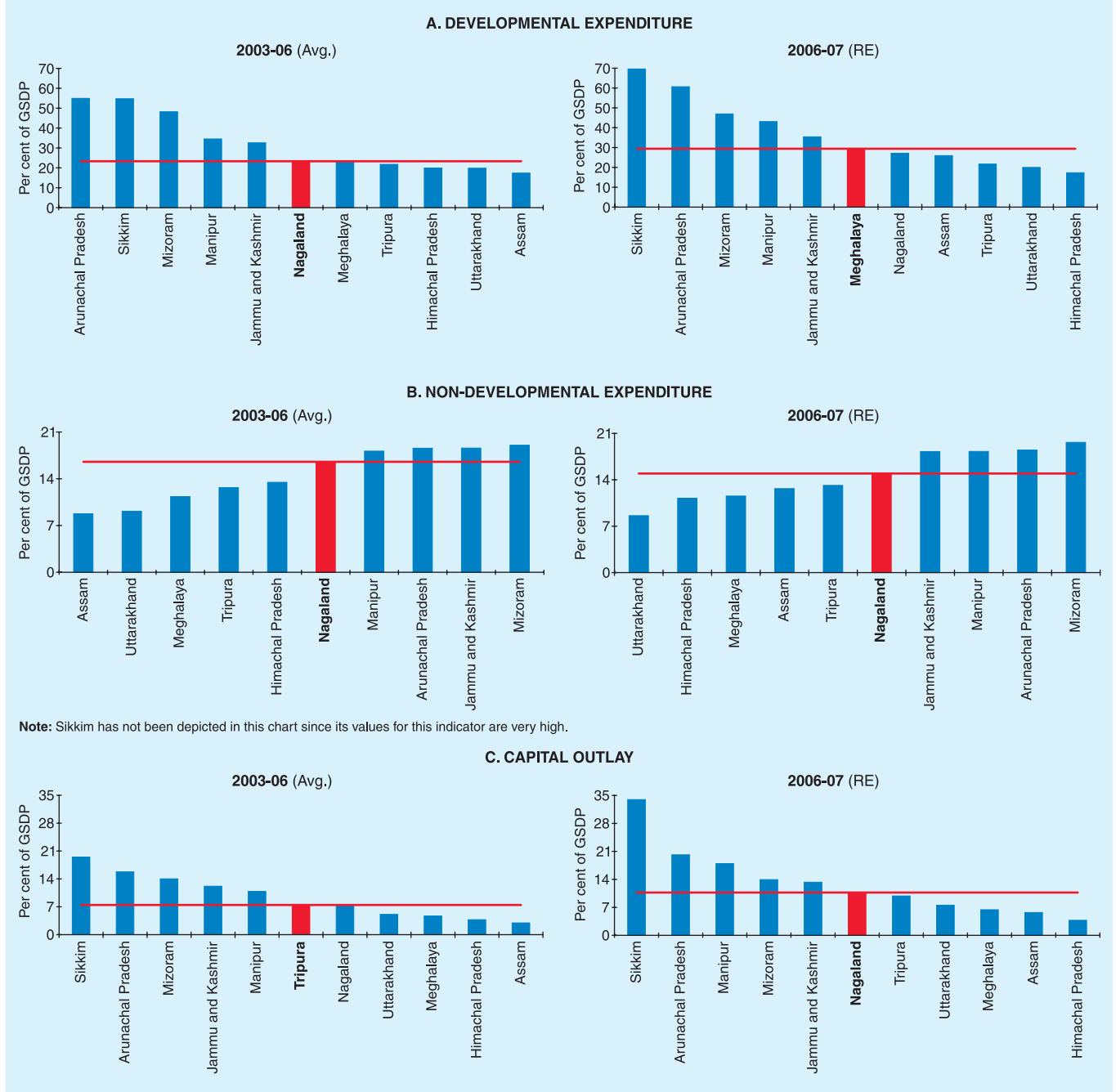
**Table 30: Distribution of Special Category States by the level of Capital Outlay / GSDP Ratio**

Range (Per cent)	2003-06 (Avg.)	2006-07 (RE)
1	2	3
Below 5	Assam, Himachal Pradesh, Meghalaya	Himachal Pradesh
5 to 8	Uttarakhand, Nagaland, <b>Tripura</b>	Assam, Meghalaya, Uttarakhand
8 to 11	Manipur	<b>Nagaland</b> , Tripura
11 to 14	Jammu and Kashmir, Mizoram	Mizoram, Jammu and Kashmir
Above 14	Arunachal Pradesh, Sikkim	Manipur, Arunachal Pradesh, Sikkim

**Note:** See Notes to Table 21.

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Chart 13: Expenditure Pattern - Special Category States



The expenditure on education (as ratio to aggregate disbursements) witnessed improvement in case of a number of Special Category States in 2006-07 (RE) over 2005-06 (Accounts) (Statement 41). Six Special Category States (Arunachal Pradesh, Himachal Pradesh, Jammu and Kashmir, Mizoram, Nagaland and Tripura) witnessed an improvement in expenditure on education (as ratio

to aggregate disbursements) over this period. There are marked differences among the Special Category States in the share of expenditure on education in total disbursements with the ratio being as high as 18.9 per cent for Assam in 2006-07 (RE) whereas it was as low as 9.8 per cent for Sikkim. The ratio of expenditure on health services to aggregate disbursements improved for about half

of the Special Category States (Arunachal Pradesh, Assam, Jammu and Kashmir, Manipur, Mizoram and Tripura) in 2006-07 (RE) over 2005-06 (Accounts) (Statement 42). However, the ratio was highest at 6.4 per cent for Tripura in 2006-07 (RE), while it was lowest at 2.3 per cent for Sikkim.

Notwithstanding the marked improvement in the consolidated fiscal position of the State Governments in the recent years, wide variation in fiscal position across the States exists. It may be mentioned that TFC has recommended a uniform fiscal restructuring plan based on targets for fifteen fiscal parameters to be realised by all State Governments by 2009-10.

## VI. OUTSTANDING LIABILITIES, MARKET BORROWINGS AND CONTINGENT LIABILITIES OF STATE GOVERNMENTS

The large and growing GFD of States, particularly since the latter half of the 1990s, led to accumulation in the outstanding debt of the State Governments. The loans from Centre, which accounted for a significant share of States' debt over the years, have shown a decline. On the other hand, the share of market borrowings and NSSF has increased as compared to the 1990s. This section analyses the outstanding liabilities, market borrowings, contingent liabilities and WMA/OD of the State Governments.

### VI.1 Outstanding Liabilities<sup>6</sup>

#### VI.1.1 Magnitude

The outstanding liabilities of the State Governments as at end-March 1991 were placed at Rs.1,28,155 crore (or 22.5 per cent of GDP). The debt-GDP ratio, which was at a low of 20.9 per cent as at end-March 1997, rose sharply to 32.7 per cent as at end-March 2006 but declined to 30.8 per cent as at end-March 2007 (Table 31). The outstanding liabilities of State Governments are budgeted at Rs.13,78,663 crore as at end-March 2008 with the debt-GDP ratio placed at 29.8 per cent (also see Appendix Tables 21 and 22).

**Table 31: Outstanding Liabilities of State Governments**  
(As at end-March)

Year	Amount	Annual Growth	Debt /GDP
	(Rs.crore)	(Per cent)	
1	2	3	4
1991	1,28,155	–	22.5
1992	1,47,030	14.7	22.5
1993	1,68,365	14.5	22.5
1994	1,87,875	11.6	21.9
1995	2,16,473	15.2	21.4
1996	2,49,535	15.3	21.0
1997	2,85,898	14.6	20.9
1998	3,30,816	15.7	21.7
1999	3,99,576	20.8	23.0
2000	5,09,529	27.5	26.1
2001	5,94,148	16.6	28.3
2002	6,90,747	16.3	30.3
2003	7,86,427	13.9	32.0
2004	9,13,376	16.1	33.0
2005	10,29,174	12.7	32.9
2006	11,67,866	13.5	32.7
2007 (RE)	12,68,683	8.6	30.8
2008 (BE)	13,78,663	8.7	29.8

RE : Revised Estimates. BE : Budget Estimates.

Source: 1. Budget Documents of the State Governments.

2. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG, Government of India.

3. Ministry of Finance, Government of India.

4. Reserve Bank records.

5. Financial Accounts of the Union Government, GOI.

With the concern for the sustainability of the high level of debt, State Governments in their FRLs have placed limits on the level of debt to be achieved within a stipulated timeframe. The TFC has also recommended for 30.8 per cent debt-GDP ratio to be achieved by the States at the end-March 2010 from the viewpoint of ensuring debt sustainability in the medium-term. Furthermore, the TFC has recommended overall cap on borrowings (3 per cent of GSDP) to be achieved by the State Governments by the end of 2009-10. The TFC has also recommended ratio of interest payments to revenue receipts at 15 per cent to be achieved by 2009-10.

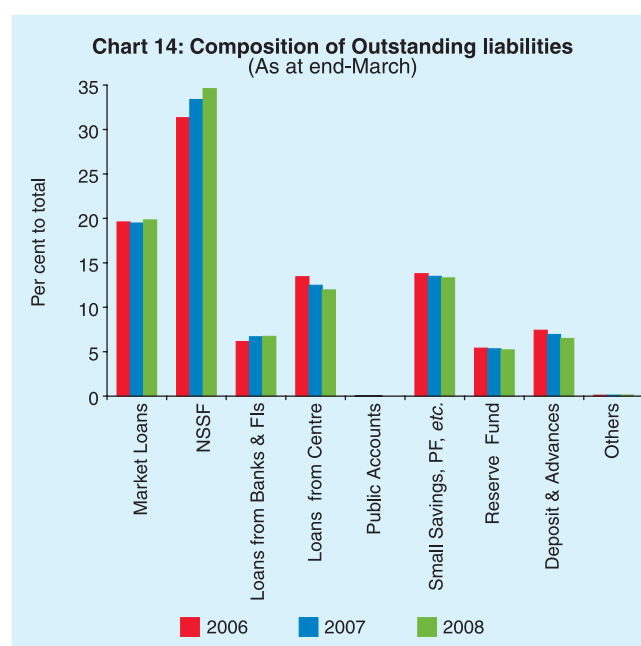
<sup>6</sup> Data on outstanding liabilities since 2003-04 have been compiled according to the methodology explained in Box 7.

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### VI.1.2 Composition of Debt

The composition of outstanding liabilities of the State Governments shows a sharp decline in the share of loans from the Centre with a corresponding increase in the share of special securities issued to NSSF, market borrowings and loans from banks and other financial institutions. Significantly, reserve funds and deposits and advances have constituted over 10 per cent of the outstanding liabilities in the last few years. Loans from NSSF would remain the dominant component (34.7 per cent) during 2007-08 (BE), followed by market borrowings (19.5 per cent) and loans from the Centre (12.0 per cent). Other important sources of debt are small savings, State provident funds, etc. (13.4 per cent) and loans from banks and financial institutions (6.8 per cent) (Chart 14).

The broad composition of outstanding debt is indicated in Table 32. The detailed composition of consolidated outstanding liabilities of the State Governments from 1990-91 to 2007-08 (BE) are set out in Appendix Tables 21 and 22, while the



State-wise composition of outstanding liabilities are provided in Statements 26-28<sup>7</sup>.

It may be mentioned that there is no single source of composition-wise information on outstanding

**Table 32: Composition of Outstanding Liabilities of State Governments**  
(As at end-March)

Item	(Per cent)					
	1991	2000	2005	2006	2007 (RE)	2008 (BE)
1	2	3	4	5	6	7
1. Internal Debt	15.0	24.6	57.8	59.8	61.5	62.7
of which:						
(i) Market Borrowings	12.2	14.8	20.7	19.6	19.1	19.5
(ii) Special Securities issued to NSSF	—	5.0	27.4	31.3	33.5	34.7
(iii) Loans from Banks and FIs	2.0	3.4	6.6	6.2	6.7	6.8
2. Loans and Advances from the Centre	57.4	45.2	15.6	13.4	12.5	12.0
3. Public Accounts (i to iii)	26.8	29.9	26.6	26.6	25.9	25.1
(i) Small Savings, State PF, etc.	13.2	15.8	14.2	13.8	13.5	13.4
(ii) Reserve Funds	3.7	3.9	5.1	5.4	5.4	5.2
(iii) Deposits & Advances	10.0	10.2	7.3	7.4	7.0	6.5
4. Contingency Fund	0.8	0.3	0.1	0.1	0.1	0.1
<b>Total Liabilities (1 to 4)</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>
<b>Total Liabilities (Rs. crore)</b>	<b>1,28,155</b>	<b>5,09,529</b>	<b>10,29,174</b>	<b>11,67,866</b>	<b>12,68,683</b>	<b>13,78,663</b>

RE : Revised Estimates.

BE : Budget Estimates.

'—' : Not applicable.

Source : Same as Table 31.

<sup>7</sup> For state-wise data series on outstanding liabilities of State Governments starting with 1990-91 and up to 2002-03, please refer to Statement 26 of the 'State Finances – A Study of Budgets of 2006-07'.

liabilities of the State Governments. The outstanding liabilities of the State Governments since 2003-04 have been compiled in this study using the methodology explained in Box 7. Furthermore, the budget documents of the State Governments do not provide sufficient details of their outstanding liabilities such as the amounts under various categories and associated terms and conditions (such as rate of interest and maturity structure). Consequently, in-depth analysis of the debt position of the State Governments remains circumscribed.

### VI.1.3 State-wise Debt Position

The detailed State-wise component-wise break-up of outstanding liabilities are provided in Statements 26-28. It may be mentioned that the outstanding liabilities as at end-March 2000 of the three bifurcated States (Bihar, Madhya Pradesh and Uttar Pradesh) have been apportioned to the three newly formed States (Jharkhand, Chhattisgarh and Uttarakhand), respectively on the basis of their

respective proportion of population. The States (non-Special and Special) have been grouped by the levels of their debt-GSDP and IP-RR ratios and the comparative position is provided in Annex 3.

### Non-Special Category States

The median value of debt-GSDP ratio for non-Special Category States declined from 42.5 per cent during 2003-06 to 40.2 per cent at end-March 2007 reflecting the impact of efforts by the State Governments to reduce their levels of debt in line with the commitments made under their FRL and debt restructuring initiatives based on TFC's recommendations (Chart 15A). While States like Haryana, Karnataka, Tamil Nadu, Chhattisgarh and Maharashtra continued to have relatively lower debt-GSDP ratios (below 35.0 per cent) during 2003-06 (Average) and 2006-07 (RE), States like Bihar, Orissa and Uttar Pradesh had much higher debt-GSDP ratio at more than 55 per cent during both the periods (Table 33).

## Box 7: Outstanding Liabilities of State Governments – Methodology of Compilation

The availability of consistent time series data on the outstanding liabilities of State Governments is important as it would throw light on their debt servicing capacity and sustainability of debt. For having unanimity on the definition and composition of State Government liabilities, a Working Group on the Methodology and Compilation of the State Government Liabilities was constituted in August 2004 (for details, see 'State Finances – A Study of Budgets of 2006-07'). The Group, which submitted its Report in December 2005, suggested that the State Governments may publish the data on outstanding liabilities in a prescribed format. The State Governments are, however, not publishing this information in their budget documents.

The main source of data on the outstanding liabilities of State Governments is the Combined Finance and Revenue Accounts of Union and State Governments published by the Comptroller and Auditor General of India (CAG), which is available to the researchers and policy makers with a time lag of about two years. However, consistent data series for all States are not available in respect of NSSF, loans from Centre and power bonds in the CAG Report. These figures are otherwise independently available with the Ministry of Finance (MoF), Government of India and the Reserve Bank.

Therefore, an attempt has been made to compile the data on outstanding liabilities of the State Governments with the following methodology for the year for which Accounts data are available (2005-06):

1. Data on market borrowings (State Development Loans), power bonds and compensation bonds are sourced from Reserve Bank records.
2. Loans from the Centre to States are taken from Finance Accounts of the Union Government.
3. Outstanding amounts under NSSF are taken from the MoF.
4. All other debt items are taken from the CAG publication.

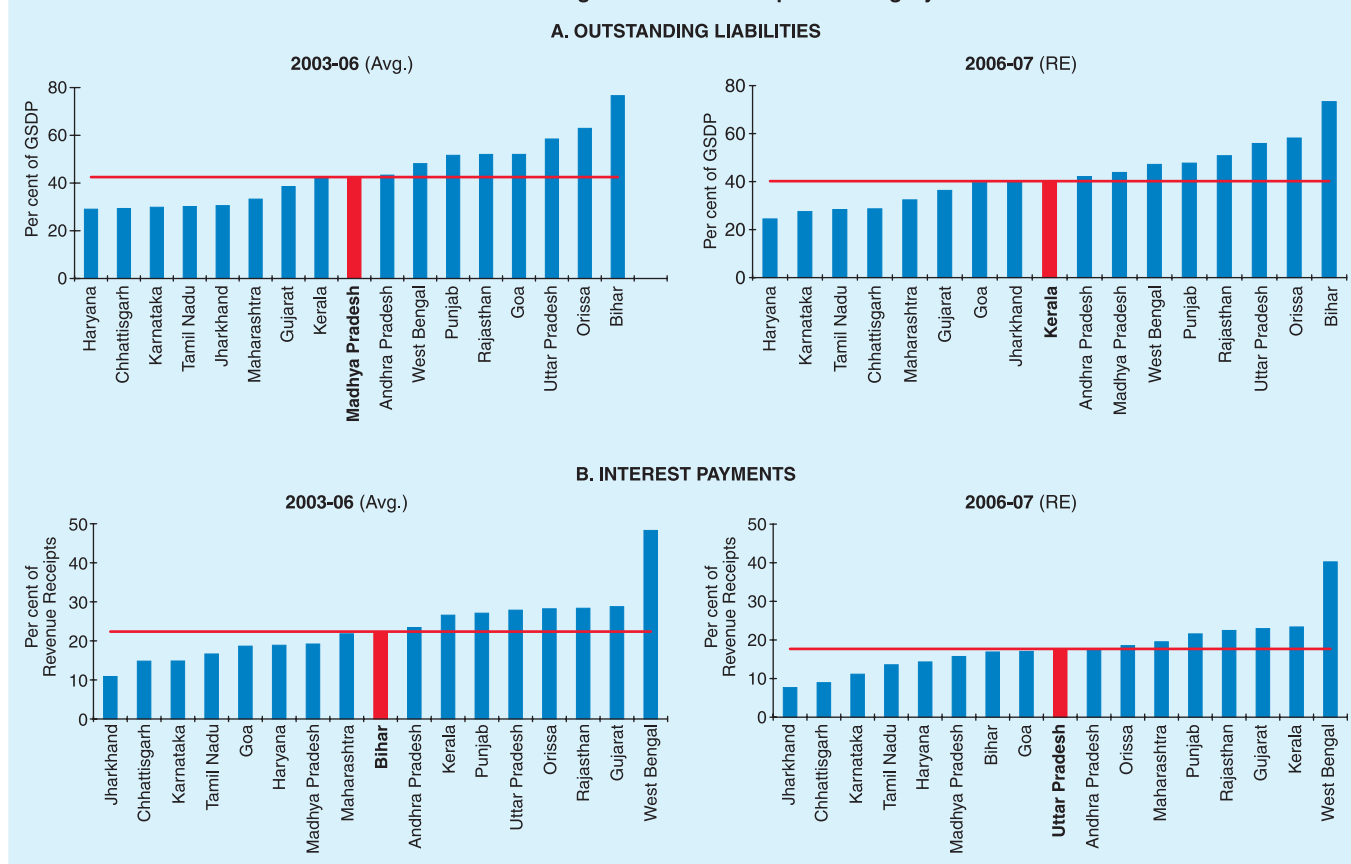
While compiling the outstanding liabilities for 2005-06, power bond figures reported under the head 'Loans from Other Institutions' in the CAG Report were netted out, as power bonds figures are taken separately from the Reserve Bank records.

A similar exercise was undertaken for end-March 2007, where the figures for market borrowings, power bonds and compensation bonds were taken from Reserve Bank records and NSSF from MoF. For all other items, the flow figures compiled from the budget documents of the State Governments were added to the end-March 2006 outstanding figures. With regard to end-March 2008, the flow figures from the budget documents were added to the outstanding figure for end-March 2007 compiled as per the above. In the case of power bonds, the repayment of power bonds figures from the Reserve Bank records were taken and deducted from the outstanding power bonds as on end-March 2007. Following this methodology, the outstanding liabilities of the State Governments have been compiled in this report in the absence of any other consistent data source. Following the same methodology, an exercise to revise the debt position for the previous years, viz., end-March 2004 and end-March 2005 was also undertaken.



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Chart 15: Outstanding Liabilities - Non-Special Category States



The extent of pre-emption of revenue receipts by interest payments (IP/RR), an important indicator of debt sustainability, showed noticeable improvement with the median value declining sharply from 22.4 per cent during 2003-06 (Average) to 17.7 per cent in 2006-07 (RE) (Chart 15B). The ratio was relatively low for Jharkhand, Karnataka and Chhattisgarh in both the periods (below 15.0 per cent), while it was high for West Bengal (above 30 per cent) (Table 34). The decline in the IP/RR ratio reflects to a large extent the decline in interest payments owing to the Debt Swap Scheme (DSS).

In the context of debt sustainability, TFC has emphasised the need for fiscal discipline on the part of the States and suggested that the overall borrowing programme of a State should be within a prescribed limit, determined annually, taking into account borrowing from all sources. The State Governments are gradually putting in place institutional mechanisms to contain the level of debt

Table 33: Distribution of Non-Special Category States by the level of Debt / GSDP Ratio

Range (Per cent)	2003-06 (Avg.)	2006-07 (RE)
1	2	3
Below 35	Haryana, Tamil Nadu, Karnataka, Chhattisgarh, Maharashtra, Jharkhand	Haryana, Karnataka, Tamil Nadu, Chhattisgarh, Maharashtra
35 to 50	Gujarat, Andhra Pradesh, Kerala, <b>Madhya Pradesh</b> , West Bengal	Gujarat, <b>Kerala</b> , Goa, Andhra Pradesh, Jharkhand, Punjab, West Bengal, Madhya Pradesh
50 to 70	Goa, Rajasthan, Punjab, Uttar Pradesh, Orissa	Rajasthan, Uttar Pradesh, Orissa
Above 70	Bihar	Bihar

Note : See Notes to Table 21.

and also bring it to the sustainable level by way of enactment of FRL, setting up of Consolidated Sinking Fund and Guarantee Redemption Fund and placing ceiling on guarantees.

### Special Category States

The median value of the debt-GSDP ratio of Special Category States declined sharply from 74.3 per cent during 2003-06 (Average) to 65.1 per cent during 2006-07 (RE). The present level of debt-GSDP ratio of the Special Category States is perceived to be relatively high notwithstanding the large variation that exists across these States (Chart 16A). While Mizoram and Manipur continued to have very high level of debt (above 80 per cent of their respective GSDP), some other States, viz., Arunachal Pradesh and Jammu and Kashmir witnessed sharp increase in their debt-GSDP ratio in 2006-07 (RE) from the level during 2003-06 (Average), taking the ratio above 80 per cent. Himachal Pradesh, on the other hand, witnessed a noticeable reduction in its debt-GSDP ratio from 79.8 per cent during 2003-06 (Average) to 66.5 per

cent in 2006-07 (RE). Assam, Nagaland, Uttarakhand and Meghalaya continued to have relatively lower level of debt-GSDP ratio (less than 50 per cent) during both the periods (Table 35).

The median level for IP/RR declined from 12.1 per cent during 2003-06 (Average) to 10.0 per cent in 2006-07 (RE) (Chart 16B). The debt servicing burden (IP/RR) for all Special Category States, except for Himachal Pradesh (24.0 per cent), was below 15 per cent during 2006-07, the target set by the TFC to be achieved by end-March 2010. A few Special Category States had IP-RR ratio at below 10 per cent (Table 36).

## VI.2 Market Borrowings

### VI.2.1 Consolidated Position

The State Governments issue dated securities of varying tenures that are mostly subscribed by the banks and financial institutions. The share of market borrowings in the aggregate outstanding liabilities of State Governments gradually moved up from 12.2 per cent at end-March 1991 to 14.8 per cent at end-March 2000 to 20.7 per cent at end-March 2005 (Table 32). Following the implementation of the recommendations of the TFC, no provision is now being made in the Union Budget in respect of Central loans for State plans from 2005-06 and States are required to access the market to raise

**Table 34: Distribution of Non-Special Category States by the level of Interest Payments / Revenue Receipts Ratio**

Range (Per cent)	2003-06 (Avg.)	2006-07 (RE)
1	2	3
Below 15	Jharkhand, Chhattisgarh, Karnataka	Jharkhand, Chhattisgarh, Karnataka, Tamil Nadu, Haryana
15 to 25	Tamil Nadu, Goa, Haryana, Madhya Pradesh, Maharashtra, Bihar, Andhra Pradesh	Madhya Pradesh, Bihar, Goa, <b>Uttar Pradesh</b> , Andhra Pradesh, Orissa, Maharashtra, Punjab, Rajasthan, Gujarat, Kerala
25 to 30	Kerala, Punjab, Uttar Pradesh, Orissa, Rajasthan, Gujarat	—
Above 30	West Bengal	West Bengal

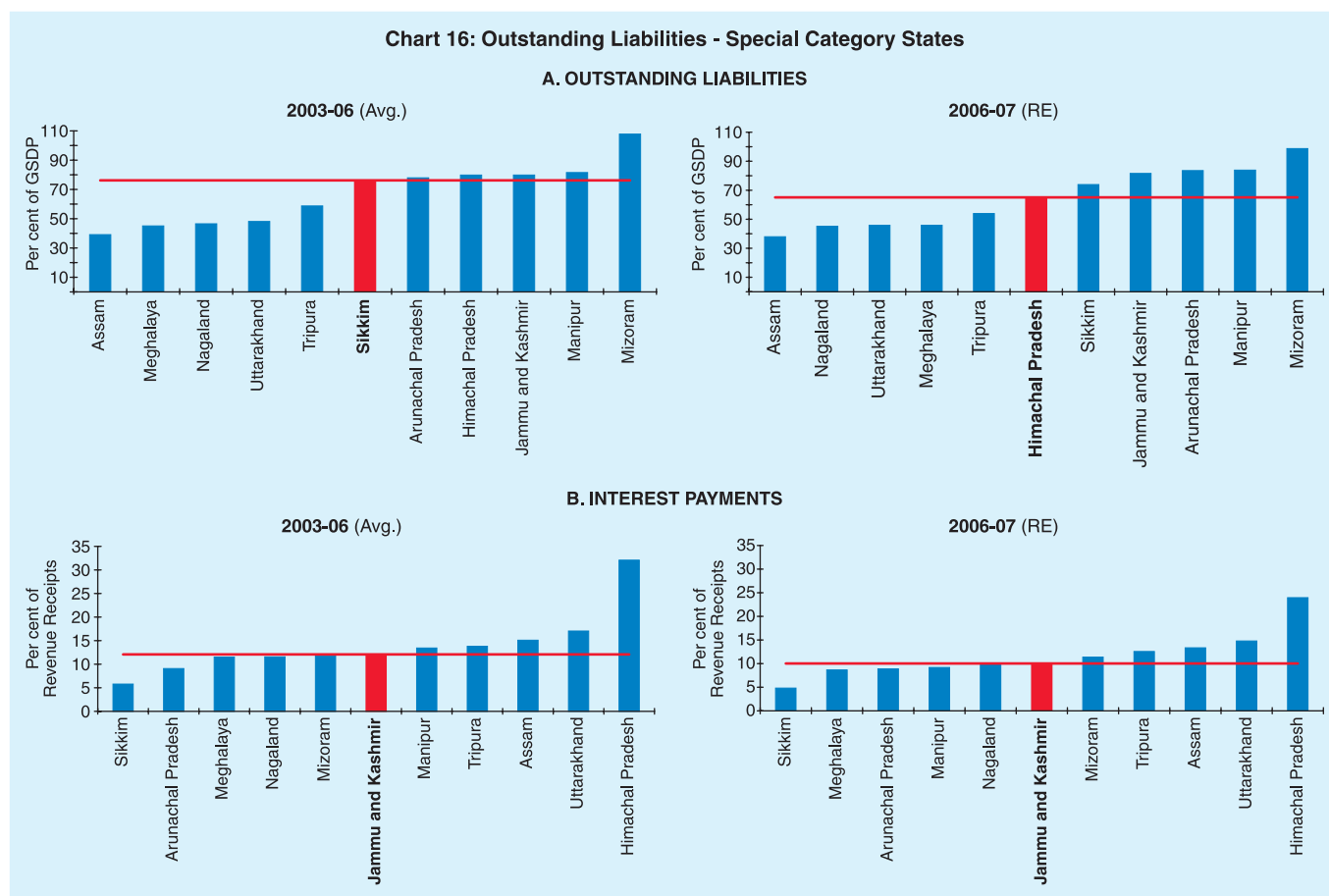
**Note:** See Notes to Table 21.

**Table 35: Distribution of Special Category States by the level of Debt / GSDP Ratio**

Range (Per cent)	2003-06 (Avg.)	2006-07 (RE)
1	2	3
Below 40	Assam	Assam
40 to 50	Meghalaya, Nagaland, Uttarakhand	Uttarakhand, Nagaland, Meghalaya
50 to 60	Tripura	Tripura
Above 60	Jammu and Kashmir, Manipur, Himachal Pradesh, <b>Sikkim</b> , Mizoram, Arunachal Pradesh	<b>Himachal Pradesh</b> , Arunachal Pradesh, Jammu and Kashmir, Manipur, Sikkim, Mizoram

**Note :** See Notes to Table 21.

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resources for Plan programmes<sup>8</sup>. The share of market borrowings by the State Governments in

their total debt has stabilised around 19.5 per cent since end-March 2006.

**Table 36: Distribution of Special Category States by the level of Interest Payments / Revenue Receipts Ratio**

Range (Per cent)	2003-06 (Avg.)	2006-07 (RE)
1	2	3
Below 10	Sikkim, Arunachal Pradesh	Sikkim, Meghalaya, Arunachal Pradesh, Manipur, Nagaland
10 to 15	Meghalaya, Nagaland, Mizoram, <b>Jammu and Kashmir</b> , Manipur, Tripura	Mizoram, Tripura, Assam, Uttarakhand, <b>Jammu and Kashmir</b>
15 to 20	Assam, Uttarakhand	–
Above 20	Himachal Pradesh	Himachal Pradesh

**Note :** See Notes to Table 21.

The declining trend in share of high cost market loans of State Governments continued during 2006-07. As at end-March 2007, the share of outstanding market borrowings with interest rate of 10 per cent and above declined by nearly 5 percentage points to 27.5 per cent from 32.2 per cent as at end-March 2006 (Table 37).

### VI.2.2 Allocation of Market Borrowings during 2007-08

The net allocations of market borrowings to the State Governments, as per Reserve Bank records, have increased steadily (Table 38 and Statement 29). Additional allocations which witnessed a decline till 2006-07, have increased during 2007-08. The net allocation under market

<sup>8</sup> Many State Governments, however, continue to make budgetary provisions under receipts in respect of loans from the Centre.

**Table 37: Interest Rate Profile of the Outstanding Stock of State Government Securities**  
(As at end-March )

Range of Interest Rate	Outstanding Amount (Rs. crore)		Percentage to Total	
	2006	2007	2006	2007
1	2	3	4	5
5.00-5.99	33,825	33,825	14.8	13.9
6.00-6.99	58,563	58,564	25.6	24.1
7.00-7.99	49,601	59,638	21.7	24.5
8.00-8.99	8,004	18,791	3.5	7.7
9.00-9.99	5,412	5,412	2.4	2.2
10.00-10.99	14,563	14,468	6.4	6.0
11.00-11.99	17,062	16,934	7.5	7.0
12.00-12.99	26,146	25,960	11.4	10.7
13.00-13.99	15,722	9,186	6.9	3.8
<b>Total</b>	<b>2,28,898</b>	<b>2,42,777</b>	<b>100.0</b>	<b>100.0</b>

Source : Reserve Bank records.

borrowing programme for State Governments is placed at Rs.28,811 crore during 2007-08, an increase of 67.1 per cent over the previous year.

Taking into account repayments of Rs.11,555 crore and additional allocation of Rs.5,625 crore, the gross allocation amounts to Rs.45,990 crore, higher by 72.9 per cent over the previous year (Appendix Table 23). During 2007-08 (up to November 30, 2007), the States have raised market borrowings amounting to Rs.30,875 crore (or 67.2 per cent of gross allocation) through auctions with cut-off rate in the range of 8.00-8.90 per cent. The weighted average interest rate on market borrowings which had declined since the mid-1990s up to 2003-04, firmed up to 8.39 per cent during 2007-08 (up to November 30, 2007) in line with that of the Central Government securities, reflecting the general upward movement in interest rates (Table 39). In 2007-08 so far (up to November 30, 2007), the entire amount of market borrowings was raised through the auction route as in 2006-07, indicating State Governments' intention to raise market borrowings based on their improved financial condition.

**Table 38: Market Borrowings of State Governments**

(Rs. crore)

Item	2002-03	2003-04	2004-05	2005-06	2006-07	2007-08*
1	2	3	4	5	6	7
1. Net Allocation	12,722	12,767	13,969	16,112	17,242	28,811
2. Additional Allocation	6,422	4,893	3,236	3,522	2,803	5,625
3. Allocation under DSS	10,000	29,000	19,766	—	—	—
4. Total (1+2+3)	29,144	46,660	36,971	19,634	20,046	34,436
5. Repayments	1,789	4,145	5,123	6,274	6,551	11,555
6. Gross Allocation (4+5)	30,933	50,805	42,094	25,908	26,597	45,990
7. Amount raised under DSS	10,000	26,623	16,943	—	—	—
8. Amount raised to prepay RIDF loans	—	—	1,386	—	—	—
9. Total Amount Raised (i + ii)	30,853	50,521	39,101	21,729	20,825	30,875
(i) Tap Issues	27,880	47,626	38,216	11,186	—	—
(ii) Auctions	2,973	2,895	885	10,543	20,825	30,875
	(13)	(8)	(3)	(24)	(22)	(21)
10. Net Amount Raised (9-5)	29,064	46,376	33,978	15,455	14,274	19,320
11. Net Amount Raised (other than DSS) (10-7)	19,064	19,753	17,035	15,455	14,274	19,320
12. Net Amount Raised (other than DSS & RIDF) (11-8)	19,064	19,753	15,649	15,455	14,274	19,320
<i>Memo item:</i>						
(i) Coupon/Cut-off Yield Range (%)	6.60-8.00	5.78-6.40	5.60-7.36	7.32-7.85	7.65-8.66	8.00-8.90
(ii) Weighted Average Interest Rate (%)	7.49	6.13	6.45	7.63	8.10	8.39
(iii) Average Maturity (in years)	10.00	10.05	10.01	10.00	10.00	10.00

\* : Amount raised up to November 30, 2007.

DSS : Debt Swap Scheme. '—' : Nil/Not Applicable.

**Note** : (i) Figures in brackets represent number of States opting for the auction route.

(ii) The data on market borrowings as per RBI records may differ from that reported in the budget documents of the State Governments.

**Source** : Reserve Bank records.

**Table 39: Weighted Average Yield of State Government Securities**

Year	Range (Per cent)	Weighted Average (Per cent)	Gross Amount (Rs. crore)
1	2	3	4
1990-91	11.50	11.50	2,569
1991-92	11.50-12.00	11.82	3,364
1992-93	13.00	13.00	3,805
1993-94	13.50	13.50	4,145
1994-95	12.50	12.50	5,123
1995-96	14.00	14.00	6,274
1996-97	13.75-13.85	13.83	6,536
1997-98	12.30-13.05	12.82	7,749
1998-99	12.15-12.50	12.35	12,114
1999-00	11.00-12.25	11.89	13,706
2000-01	10.50-12.00	10.99	13,300
2001-02	7.80-10.53	9.20	18,707
2002-03	6.60-8.00	7.49	30,853
2003-04	5.78-6.40	6.13	50,521
2004-05	5.60-7.36	6.45	39,101
2005-06	7.32-7.85	7.63	21,729
2006-07	7.65-8.66	8.10	20,825
2007-08*	8.00-8.90	8.39	30,875

\* : Up to November 30, 2007.

Source : Reserve Bank records.

### VI.3 Liquidity Position and Cash Management

Based on the recommendations of the Advisory Committee on Ways and Means Advances and Overdrafts to the State Governments (Chairman: Shri M.P.Bezbaruah), a revised WMA Scheme for State Governments was put in place with effect from April 1, 2006. Accordingly, the aggregate Normal WMA limit was increased by 10.5 per cent to Rs.9,875 crore for the year 2006-07. The State-wise limits of Normal WMA were reviewed towards the end of the year. It was perceived that the extant Normal WMA limits were adequate, *inter alia*, on account of (i) low utilisation of WMA by the State Governments during 2006-07; (ii) acclimatisation of the State Governments to the changes in the fiscal environment as envisaged by the TFC, thereby signaling the end of the transition; and (iii) expected persistence of comfortable liquidity position of the State Governments during 2007-08. Accordingly, it was decided to retain the extant State-wise Normal WMA during 2007-08 (Table 40).

**Table 40: Normal WMA Limits – 1996 to 2007**

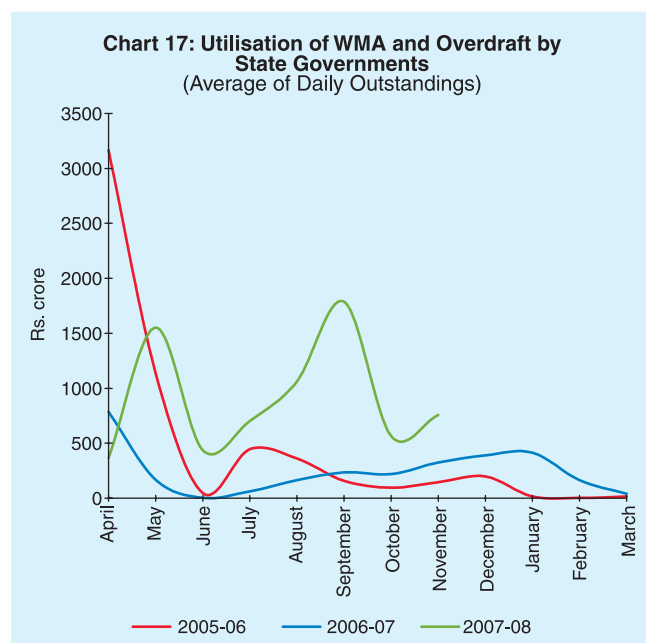
Period	Amount (Rs. crore)	Increase over earlier limits (Per cent)
1	2	3
i. August 1996 to February 1999	2,234	Nil
ii. March 1999 to January 2001	3,941	76.4
iii. February 2001 to March 2002	5,283	34.1
iv. April 2002 to March 2, 2003	6,035	14.2
v. March 3, 2003 to March 31, 2004	7,170	18.8
vi. April 1, 2004 to March 31, 2005	8,140	13.5
vii. April 1, 2005 to March 31, 2006	8,935	9.8
viii. April 1, 2006 to till date	9,875	10.5

Source : Reserve Bank records.

During 2006-07, the average utilisation of normal WMA, special WMA and overdrafts by the States remained low. There was a reduction in the number of States that availed WMA during 2006-07 (8 States as compared with 12 States in 2005-06). Similarly, there was a reduction in the number of the State Governments availing overdraft during 2006-07 (two States as compared with eight States in 2005-06) (Statement 38). This reflected improvement in the overall cash position resulting in build-up of high level of surplus cash balances by most of the State Governments.

The utilisation of WMA and overdraft (average of daily outstandings) by the States at Rs.904 crore during 2007-08 (up to November 30, 2007) was substantially higher than that of Rs.246 crore in the corresponding period of the previous year (Chart 17). During 2007-08 (up to November 30, 2007), seven States availed of WMA for a period of 1-155 days, of which three States resorted to overdraft for a period ranging between 3-65 days (Statement 38). The higher utilisation of WMA reflects temporary mismatches between receipts and expenditure in respect of a few States notwithstanding maintenance of high level of surplus cash balances by a number of State Governments.

Apart from the WMA from the Reserve Bank, the Central Government also provides WMA to the State Governments, which unlike the former is not a direct source of monetary expansion. As per



extant guidelines, the special WMA should be availed before recourse to normal WMA. Data on Centre's (gross) WMA to the State Governments, as reported in the budget documents of the State Governments, during 2000-01 to 2007-08 (BE) are set out in Statement 39. The total amount of such advances has consistently declined from Rs.3,329 crore in 2002-03 (twelve States) to Rs.400 crore in 2006-07 (RE) (two States) and is budgeted at the same level of Rs.400 crore in 2007-08 (two States). Assam among the Special Category States and Kerala among the non-Special Category States have budgeted for such advances during 2007-08.

#### VI.4 Contingent Liabilities

State Governments have been issuing guarantees and letters of comfort on behalf of PSUs and other institutions (including Urban Local Bodies) to enable them to raise resources to meet the requirements of the public investment. This is primarily because the States are not in a position to provide budgetary support for such investments. The outstanding guarantees of State Governments increased from Rs.1,32,029 crore (6.8 per cent of GDP) as at end-March 2000 to Rs.2,19,658 crore (7.9 per cent of GDP) as at end-March 2004, but declined to Rs.1,96,914 crore (5.5 per cent of GDP) as at end-March 2006 (Table 41 and Statement 43).

**Table 41: Outstanding Guarantees of State Governments**

Year (end-March)	Amount (Rs. crore)	Percentage of GDP
1	2	3
1992	40,158	6.1
1993	42,515	5.7
1994	48,865	5.7
1995	48,479	4.8
1996	52,631	4.4
1997	65,339	4.8
1998	73,751	4.8
1999	79,457	4.6
2000	1,32,029	6.8
2001	1,68,719	8.0
2002	1,65,386	7.3
2003	1,84,294	7.5
2004 P	2,19,658	7.9
2005 P	2,04,426	6.5
2006 P	1,96,914	5.5

P : Provisional.

**Note** : Data pertain to 17 States up to 2005 and 16 States for 2006.

**Source** : Information received from State Governments and Budget documents of States.

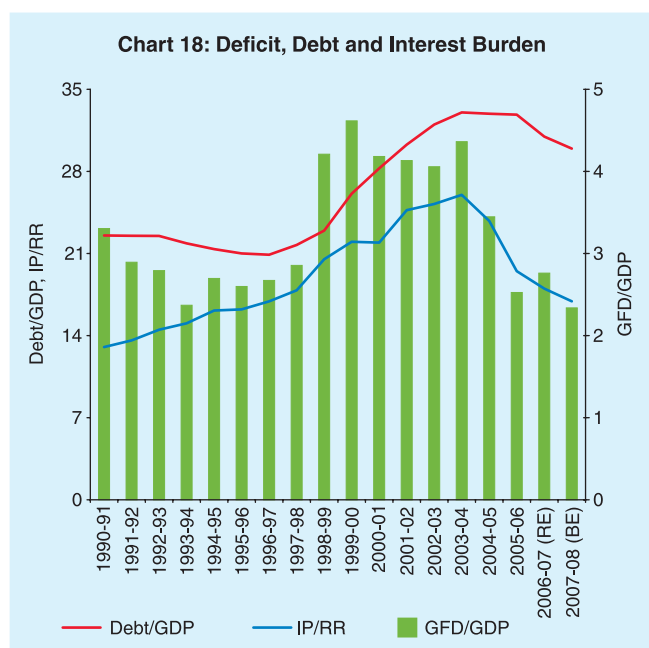
Contingent liabilities do not directly form part of the debt burden of the States. In the event of default by the borrowing agency, however, the States will be required to meet the debt service obligations. In view of the fiscal implication of rising level of guarantees, many States have taken initiatives to place ceilings (statutory or administrative) on guarantees either in their FRL or otherwise and are also in the process of setting up Guarantee Redemption Fund (GRF) through earmarked guarantee fees as recommended by the TFC. So far, ten State Governments have set up GRF. The total investments in GRF at end-June 2007 were placed at Rs.2,481 crore. The Bezbaruah Committee had recommended that the net incremental annual investment of States in CSF/GRF may be made eligible for availing Special WMA up to a ceiling of their Normal WMA limit. Following these recommendations, the Reserve Bank had circulated revised model schemes for GRF amongst the State Governments in May 2006. As on June 30, 2007, three of the ten States had adopted the revised GRF scheme.

## VI.5 Assessment of Debt Position of State Governments

The debt position of State Governments depends not only on the absolute level of their outstanding liabilities but also various indicators which determine the sustainability of the debt. This section assesses the sustainability of the debt of State Governments in terms of burden of interest payments and maturity pattern of State Government securities and issues arising in the context of liquidity management by the State Governments.

### VI.5.1 Interest Payments

The ratio of interest payments to revenue receipts of the State Governments, which is an important indicator of debt sustainability, deteriorated sharply from 13.0 per cent in 1990-91 to a high level of 26.0 per cent in 2003-04, but declined thereafter largely due to the DSS (2002-03 to 2004-05). It is budgeted at 16.9 per cent during 2007-08. This ratio is required to be gradually brought down to 15 per cent by all States by the end of the terminal year (2009-10) of the award period of the TFC as per its suggested restructuring path for State finances. The burden of interest payments if not contained may lead to a vicious circle of deficit, debt and interest payments for the State Governments (Chart 18).



The deceleration in the growth of debt in recent years is the manifestation of the efforts of the State Governments towards containing RD and GFD. The debt relief provided by the Centre to the States in terms of recommendations of TFC has facilitated in reining the debt level in recent years. The impact of an array of initiatives taken by the Central Government and the State Governments including recent DSS to prepay high cost debt to the Centre is evident from the reduction in the average interest rate on the outstanding debt of the State Governments from the peak level of 11.2 per cent in 1999-2000 to 9.5 per cent in 2004-05 and 8.1 per cent in 2007-08 (BE) (Table 42).

### VI.5.2 Maturity Profile of State Government Securities

In terms of maturity profile, 41.2 per cent of the outstanding stock of State Government securities belonged to the maturity bracket of above seven years as at end-March 2007 and 67.1 per cent was above five years maturity. Only 17.4 per cent of outstanding loans were in the 0-3 year maturity bracket and 32.9 per cent were under 5 years maturity bracket (Table 43).

Year	Average Interest Rate*
1	2
1991-92	8.5
1992-93	9.0
1993-94	9.4
1994-95	10.3
1995-96	10.1
1996-97	10.2
1997-98	10.5
1998-99	10.7
1999-00	11.2
2000-01	10.0
2001-02	10.4
2002-03	10.0
2003-04	10.2
2004-05	9.5
2005-06	8.2
2006-07 (RE)	8.2
2007-08 (BE)	8.1

RE : Revised Estimates. BE : Budget Estimates.  
 \* : Worked out by dividing interest payments of the current year by outstanding debt of the previous year.  
**Source** : Same as Table 31.

The maturity profile of market borrowings shows a hump in repayments during 2012-13 to 2015-16 due to high amount of borrowings during 2002-03 to 2004-05 under the DSS (Table 44 and Statements 34-35). The State-wise and security-wise details of outstanding market loans are presented in Statement 32.

### VI.5.3 Investment of Cash balances

An issue that has a bearing on the liquidity management by the State Governments relates to

**Table 43: Maturity Profile of Outstanding State Government Securities**  
(As at end-March 2007)

State	Per cent of Total Amount Outstanding				
	0-1 years	1-3 years	3-5 years	5-7 years	Above 7 years
1	2	3	4	5	6
1. Andhra Pradesh	4.28	16.48	17.13	26.03	36.08
2. Arunachal Pradesh	2.44	4.57	12.37	14.62	66.00
3. Assam	5.10	12.62	15.07	21.62	45.59
4. Bihar	7.50	11.84	22.12	23.94	34.59
5. Chattisgarh	6.86	17.24	20.34	22.99	32.57
6. Goa	2.77	16.11	16.94	23.80	40.38
7. Gujarat	3.74	12.63	16.88	37.88	28.87
8. Himachal Pradesh	1.67	8.78	14.36	28.55	46.63
9. Haryana	5.07	12.15	13.10	31.64	38.04
10. Jammu and Kashmir	3.35	7.19	16.50	27.74	45.22
11. Jharkhand	6.93	10.95	20.25	22.85	39.02
12. Karnataka	3.95	16.06	19.28	27.36	33.35
13. Kerala	5.16	11.52	16.45	18.98	47.88
14. Madhya Pradesh	4.54	11.41	13.16	22.86	48.02
15. Maharashtra	3.88	8.43	11.98	27.39	48.31
16. Manipur	4.28	9.32	10.78	14.22	61.40
17. Meghalaya	4.30	13.83	15.31	12.54	54.02
18. Mizoram	2.56	9.16	11.12	20.93	56.23
19. Nagaland	4.20	13.07	17.11	17.29	48.33
20. Orissa	8.07	14.81	19.65	24.64	32.83
21. Punjab	3.47	11.02	9.10	30.59	45.82
22. Rajasthan	4.69	15.86	17.05	24.94	37.46
23. Sikkim	4.96	18.59	9.24	7.07	60.14
24. Tripura	3.92	15.00	14.35	17.18	49.55
25. Tamil Nadu	4.96	10.26	16.31	26.84	41.63
26. Uttarakhand	2.23	6.25	8.03	40.17	43.32
27. Uttar Pradesh	5.82	16.35	16.00	20.10	41.72
28. West Bengal	4.16	8.64	11.74	29.67	45.79
<b>All States</b>	<b>4.76</b>	<b>12.64</b>	<b>15.54</b>	<b>25.83</b>	<b>41.23</b>

Source : Reserve Bank Records.

**Table 44: Maturity Profile of Outstanding State Loans and Power Bonds**  
(As at end-March 2007)

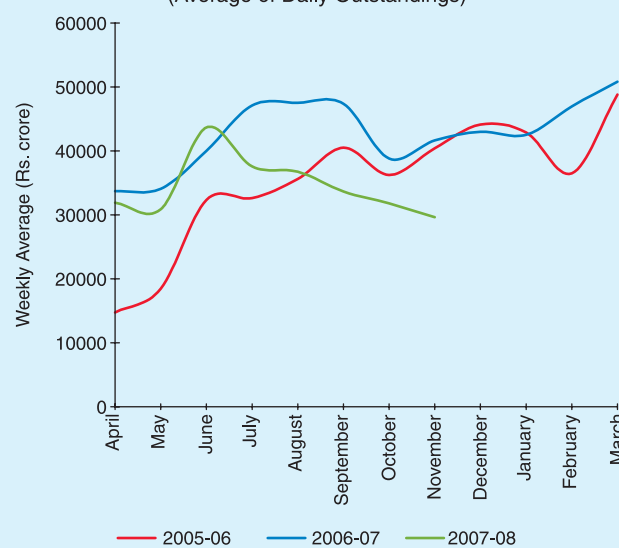
(Rs. crore)

Year	State Loans	Power Bonds	Total
1	2	3	4
2007-08	11,555	1,453	13,008
2008-09	14,371	2,907	17,278
2009-10	16,315	2,907	19,222
2010-11	15,734	2,907	18,641
2011-12	21,999	2,907	24,906
2012-13	30,628	2,870	33,498
2013-14	32,079	2,870	34,949
2014-15	33,384	2,870	36,254
2015-16	35,191	2,907	38,098
2016-17	31,522	1,453	32,975
<b>Total</b>	<b>2,42,777</b>	<b>26,051</b>	<b>2,68,828</b>

Source : Reserve Bank Records.

their surplus cash balance. The large build up of surplus cash balances by the State Governments was reflected in the spurt in their investments in 14-day Intermediate Treasury Bills (ITBs) (Chart 19). The State Governments also invest their surplus cash balances in auction Treasury Bills (TBs). The consolidated investments by the State Governments in 14-day ITBs and auction TBs stood at Rs.62,996 crore as on November 23, 2007. Since the States get a lower rate of return on these

**Chart 19: Investments in 14-day Intermediate Treasury Bills by State Governments**  
(Average of Daily Outstandings)





investments compared to the cost of borrowings for these resources, there would be an adverse impact on their revenue account.

Yet another issue that has a bearing on the liquidity management by the State Governments relates to their negative opening cash balance. A large number of State Governments (seven Special Category and twelve Non-Special Category) have recorded a negative opening cash balance in the budget estimates for 2007-08, varying between (-) Rs.5 crore (West Bengal) and (-) Rs.2,470 crore (Assam). Many of these State Governments had recorded negative opening cash balance in the past as well. An opening cash deficit signifies *ex ante* liquidity problems, which could be exacerbated by the extent to which total receipts fall short of total expenditures (*i.e.*, the conventional budget deficit) during the year, unless alleviated by additional resource mobilisation. This would, in turn, necessitate the drawing down of cash/investment balances or recourse to WMA/OD from the Reserve Bank.

#### VI.5.4 Debt Consolidation and Relief

The TFC put forward a debt relief package for consolidation of Central loans under Debt Consolidation and Relief Facility (DCRF) for the State Governments. The DCRF has two components – (i) a general scheme of debt relief applicable to all States, and (ii) a write-off scheme linked to fiscal performance with a view to providing an incentive for achievement of revenue balance by 2008-09. The availment of DCRF is subject to the enactment of FRL, the quantum of reduction in RD in each successive year and the containment of GFD at the level of 2004-05. Twenty-four State Governments benefitted out of debt consolidation so far (as on August 30, 2007). Further, fourteen State Governments benefitted out of debt write-off and twenty-one State Governments received interest relief so far. The total amount of consolidated loans of the State Governments stands at Rs.1,09,977 crore, debt write-off stands at Rs.8,474 crore and interest relief stands at Rs.8,387 crore as on August 30, 2007 (Statement 46).

## VII. FISCAL TRANSFERS TO THE STATE GOVERNMENTS

Fiscal transfers play an important role in a federal structure of Government by addressing the imbalances between the national and sub-national governments arising on account of the allocation of functions and financial resources to different levels of Government. Under the federal system in India, while the State Governments have a major responsibility with regard to provision of economic and social infrastructure, their own resources fall far short of the requirements, necessitating fiscal transfers from the Centre to the States (Annex 4). As per the provisions in the Indian Constitution, the Finance Commissions (FCs) facilitate the division of financial resources between the Union and the State Governments. Starting with the Ninth FC, the FCs have adopted a normative approach to transfers instead of a gap-filling approach. In view of the need to ensure a larger role for equalisation transfers, the Twelfth FC proposed to increase the share of grants in the total transfers. As regards devolution of taxes, the Tenth FC proposed an alternative scheme of tax devolution giving States a share in the total net proceeds of all Central taxes. However, the scheme was made operational from the Eleventh FC onwards. This devolution scheme gave greater freedom and flexibility to the Central Government in pursuing the tax reforms in an integrated manner and enabled the States to share the aggregate buoyancy of Central taxes.

With the State Governments budgeting a revenue surplus at the consolidated level in 2007-08, the financial position of the States is slated to witness a turnaround after two decades<sup>9</sup>. It is important to analyse and assess the role of fiscal transfers in the context of enactment of Fiscal Responsibility and Budget Management (FRBM) Act by the Union Government and FRL by most of the States (twenty-six so far). This section examines the role of fiscal transfers in determining the fiscal position of the States during the period of four FCs, *viz.*, the Ninth FC (1990-95), the Tenth FC (1995-2000), the Eleventh FC (2000-05), and the Twelfth FC (2005-06 to present).

<sup>9</sup> The consolidated revenue account of the State Governments turned into a deficit starting with the year 1986-87.

## VII.1 Concepts, Constitutional Provisions and Institutional Arrangements

### VII.1.1 Concepts

In a federal set-up, fiscal transfers take place through tax devolution and grants, which are supplemented by loans from the Centre to the States. In line with the practice followed in other federal countries, fiscal transfers in India are guided by the principle of “equalisation”, which neutralises deficiency in fiscal capacity across States but not in revenue effort. The normative approach to fiscal transfers neutralises adverse incentives as States are assessed in terms of revenues that they ought to raise given their respective capacities. Similarly, expenditures are assessed on the basis of needs consistent with an average or minimum acceptable level of service and the relevant cost norms and not driven by the past history of expenditures. The fiscal transfer system in major federations of Australia and Canada is set out in Box 8.

The objective of fiscal transfers is to correct the vertical and horizontal imbalances. Vertical imbalances arise because higher resources have been assigned to the Central Government while State Governments are entrusted with larger responsibilities. Horizontal imbalances arise on account of different fiscal capacities and needs of the States as also the differences in the costs of providing the services (Box 9). Transfers from the Central Government to the State Governments taken together are aimed at correcting vertical imbalances. The allocation of transfers among the State Governments aims at correcting horizontal imbalances. In the present scheme of transfers, tax devolution plays a dual role of correcting vertical as well as horizontal imbalances, while grants-in-aid are mainly targeted towards achieving a degree of equalisation. Apart from statutory grants under the recommendations of the FC, there are plan grants covering Central assistance for State plans as decided by the Planning Commission (PC), as well as plan grants given by the Central Ministries for implementation

of plan schemes (Box 10). Another type of grants, which is much smaller in magnitude, consists of discretionary grants given by the Central ministries to States on the non-plan side.

### VII.1.2 Constitutional Provisions

In India, fiscal transfers from the Centre to the States take place through mechanisms provided in the Constitution. There are both mandatory and enabling provisions in the Constitution for facilitating a wide-ranging transfer of resources through<sup>10</sup>

- a) levy of duties by the Centre but collected and retained by the States (Article 268);
- b) taxes and duties levied and collected by the Centre but assigned in whole to the States (Article 269);
- c) mandatory sharing of the proceeds of income tax (Article 270);
- d) permissible participation in the proceeds of Union excise duties (Article 272);
- e) statutory grants-in-aid of revenue to States (Article 275);
- f) grants for any public purpose (Article 282); and
- g) grant of loans for any public purpose (Article 293).

The sharing of resources as between the Central and State Governments has been entrusted to the Finance Commission (Article 280). It recommends the distribution, between the Union and the States as also among the States, of the net proceeds of taxes and also grants-in-aid of the revenues of States. The main considerations before the FC relate to (a) determining the aggregate share of States, (b) specifying criteria that may be used for deciding shares of the individual States, and (c) determining the weights attached to different allocation criteria. The criteria for *inter se* share of transfers are based on three sets of consideration, *viz.*, needs, cost disabilities and fiscal efficiency.

<sup>10</sup> Source: Vithal, B.P.R. and M.L.Sastry (2001), “Fiscal Federalism in India”, Oxford University Press.

### Box 8: Fiscal Transfers in Australia and Canada

Vertical and horizontal imbalances are a common phenomenon across the federal States, requiring institution of system of fiscal transfer from Central to the State Governments. The features of the federal transfers in two of the major federations, viz., Australia and Canada, are discussed below.

#### Australia

Australia has a well-established institutional set up to address the vertical and horizontal aspects of fiscal transfers. While the Council of Australian Governments decides the vertical transfers, the Ministerial Council for Commonwealth-State Financial Relations provides a platform to discuss the grant allocations to the States, which form a segment of the vertical transfers. In addition, the Special Purpose Ministerial Councils look after Special Purpose Payments (SPP) given to the States by the Commonwealth Government. The Commonwealth Grants Commission (CGC), an advisory body set up in 1933, recommends the criteria for the distribution of horizontal fiscal transfers. The CGC does not look into the issues of vertical imbalance. The Loan Council coordinates the borrowings of the Commonwealth and State Governments.

The evolution of the extent and shape of vertical transfers in Australia can be seen in terms of four distinct phases: (i) prior to 1976, when general revenue assistance was given to States, (ii) 1976 to 1985, when revenue sharing arrangements were put in place, (iii) 1986 to 1997, when the system of financial assistance grants was reintroduced, and (iv) after the Inter-Governmental Agreement in 1999, which provides for the sharing of the GST revenues (Rangarajan and Srivastava, 2004). Vertical transfers in Australia consist of the GST collections, Health Care Grants (HCG) and numerous SPPs. SPPs are recurrent and capital grants given for specific state functions like social services (health, education), social security and welfare, economic services (roads, transport, industry assistance, water resources), and other services (like housing and urban renewal, regional development, disaster relief and debt charges). The SPPs form nearly half of the vertical transfers in Australia. The Commonwealth collects the GST at a uniform rate of 10 per cent across Australia. However, after the Inter-Governmental Agreement (IGA) in 1999, the collections under the GST are fully transferred to the States. Thus, the vertical transfers to the extent of GST collections get determined automatically in Australia.

The Horizontal Fiscal Equalisation (HFE) followed by CGC tries to equalise the fiscal capacities of the different State Governments keeping in mind a uniform standard of public services to be ensured in all the States. The HFE has three pillars, namely, capacity equalisation, internal standards and policy neutrality. The CGC has operated under a formula based process for transfer across the States. Over the years, the CGC refined its criteria for HFE. In 2005, 46.2 per cent of the total revenue of the State Governments constituted grants from the Commonwealth Government and 13.2 per cent of the total revenue of the local governments constituted grants from the higher levels of government (GFS, 2006).

#### Canada

The inter-governmental transfers in Canada consist of equalisation grants, Canadian Health and Social Service Transfers (CHST) and Territorial Formula Financing (TFF). In

addition to these, there is a new facility called the Health Reform Fund (HRF). The equalisation grants aimed at equalising fiscal capacities are mandated in the constitution since 1982. These grants constitute nearly one-fourth of the total inter-governmental transfers in Canada. The absolute amount of equalisation grants is determined by the method of Representative Tax System Approach. Under this approach, the absolute amount of grants to a particular province is calculated by applying the average revenue effort to the difference between standard base and the actual base for that province with respect to various revenue sources. In Canada, the standard base is taken as the average of five provinces.

The CHST is the largest federal transfer to the provincial and territorial governments. The CHST transfers are meant to finance health, education and other social services. The CHST has two forms, i.e., cash and tax transfer points. The tax transfer points, introduced in 1977, are a unique feature of the Canadian system of federal transfers. Under this system, the federal government agreed to reduce its personal and corporate income tax rates and subsequently allowed the provincial and territorial governments to collect revenue from the same tax bases at the rate vacated by the federal government. The extent of tax points are determined by the negotiations between the individual provincial or territorial governments and the federal Government. The large provinces have higher tax points since their tax bases are very large. The CHST cash transfers are computed as residual by deducting the amount of transfer under tax points from the provincial per capita total entitlements. The CHST constitutes almost three-fourth of the total inter-Governmental transfers in Canada.

The three territorial governments in Canada receive a part of their funds from the Federal Government through the TFF. These are special transfers meant to compensate the territories for the higher per capita costs of providing services arising due to small size of population, large area and extreme weather conditions. The TFF is a 'gap filling' formula which takes into account the difference between the expenditure needs and own resources of the territorial governments. The volume of TFF in the total inter-Governmental transfers in Canada accounts for a small share.

In 2005, the provincial Governments and local Governments in Canada received 17.6 per cent and 40.2 per cent of their total revenue through inter-governmental transfers, respectively (GFS, 2006).

#### References:

1. Rangarajan, C. and Srivastava, D. K. (2004), "Fiscal Transfers in Australia: Review and Relevance to India", Working Paper No: 20, National Institute of Public Finance and Policy, New Delhi.
2. Rangarajan, C. and Srivastava, D. K. (2004), "Fiscal Transfers in Canada: Drawing Comparisons and Lessons", Working Paper No: 18, National Institute of Public Finance and Policy, New Delhi.
3. Ma Jun (1997), "Inter-governmental Fiscal Transfer – A Comparison of Nine Countries", The World Bank.
4. International Monetary Fund (2006), Government Finance Statistics (GFS).
5. Commonwealth Grants Commission (2002), Guidelines for Implementing Horizontal Fiscal Equalisation.

### Box 9: Horizontal and Vertical Equity

Inter-Governmental fiscal relations in any federal system need to arbitrate vertical and horizontal imbalances that may arise due to allocation of functions and financial sources to different levels of Government. In the Indian federation, while the Union Government is vested with all functions of national importance such as defence, external affairs, constitution organisation of Supreme Court and the High Courts, elections, *etc.*, the States have to perform important functions touching on the life and welfare of the people such as public order, police, public health, agriculture, water, *etc.* The powers of taxation are also divided between the Union Government and the States, with the former collecting tax on income other than agricultural income, excise duties, customs, and corporation tax, and the latter collecting land revenue, excise on alcoholic liquors, tax on agricultural income, estate duty, taxes on sale/purchase of goods, taxes on vehicles, professions, luxuries, entertainment, stamp duties, *etc.*

A vertical imbalance between the Centre and the States is built into the Constitution by the provisions relating to powers of taxation, which is further accentuated by the assignment of several key functions involving public expenditure to the States on the grounds that being nearest to the people they would be better able to discharge such responsibilities. Sharp horizontal imbalance exists between the States on account of differences in their levels of development due to endowment of natural resources, historical backgrounds and other factors. In India, not only the number of States is large, they differ in various respects such as area, size of population, income, tax base, and mineral and forest resources. Importantly, the share in population of the poorer States requiring transfers is relatively large as compared to the share in population of the richer states. The fiscal transfers from the Centre to the States aim at correcting such in-built vertical and horizontal imbalances for an even and equitable development of all the regions of the country by sharing with the States the resources available to

the Centre and equalisation grants. Vertical imbalance in most federations is corrected through tax assignment, revenue sharing and grants. In India, the vertical imbalance is sought to be corrected by revenue sharing, and the horizontal imbalance through the formula of distribution of the shareable revenues amongst States supplemented by grants. A Finance Commission, constituted every five years, facilitates the fiscal transfers by recommending the distribution, between the Union and the States as also among the States, of the net proceeds of taxes and grants-in-aid.

An important feature of other countries, which follow the federal system of Government, also is the high degree of imbalance between the revenue sources and expenditure responsibilities of the State Governments as well as differences in fiscal capacities across States, giving rise to important role played by fiscal transfers in correcting the imbalance. The Australian federal system has high degree of vertical imbalance and a relatively smaller degree of horizontal imbalance. These imbalances are corrected through tax sharing arrangements and specific purpose grants. On the other hand, the Canadian federalism is marked by a very high degree of both vertical and horizontal imbalances due to substantial inter-Provincial and intra-Provincial variations. Therefore, Canada has an equalising and liberal system of federal transfers that include statutory subsidies and transfers under the Federal-Provincial Fiscal Arrangements and Established Programmes Financing Act, 1977. Both levels of Government in Canada also share costs through conditional matching grants on a wide variety of activities. In USA too, which has a multiple layering of Governments, there is a considerable degree of fiscal imbalance among the States and the mechanism of transfers includes categorical (conditional) grants, block grants and general revenue sharing. A comparative assessment of the inter-Governmental fiscal relations in four countries, *viz.*, Australia, Canada, USA and India, is presented in the following Table.

**Table: Inter-Governmental Fiscal Relations: A Comparison**

	India	Australia	Canada	USA
<b>Division of functions</b>				
1. Important functions like defence, foreign affairs, communications with the Centre	Yes	Yes	Yes	Yes
2. Functions relating to education, law and order, health, <i>etc.</i> , with the States	Yes	Yes	Yes	Yes
<b>Division of tax powers</b>				
1. Important and elastic taxes with the Centre	Yes	Yes	Yes	Yes
2. Centre has overriding powers over States	Yes	Yes	No	No
3. Centre can levy all taxes	No	Yes	Yes	Yes
4. Considerable degree of overlapping	No	No	Yes	Yes
<b>Inter-governmental fiscal relations</b>				
1. Formal	Yes	Yes	–	–
2. Informal	–	–	Yes	Yes
3. Vertical imbalances	Large	Large	Large	Large
4. Horizontal imbalances	High	High	High	High
5. Correction of imbalances	Partial	Very high	High	Not High

#### References :

1. Vithal, B.P.R. and M.L.Sastry (2001), 'Fiscal Federalism in India', Oxford University Press.
2. Government of India (2004), Report of the Twelfth Finance Commission (2005-10), November.

### Box 10: Centrally Sponsored Schemes

In India, funds are transferred from the Centre to the States under both statutory and non-statutory routes. Under statutory route, the Finance Commission recommends the States' share in the shareable taxes and non-plan grants from the Centre for every five years. In addition, funds are transferred from the Centre to the States by the Planning Commission under two non-statutory routes. The first is via support to States' plans called the Central Plan Assistance (CPA) and the second is *via* the Centrally Sponsored Schemes (CSS) of the Central Ministries, which is provided as specific purpose grants under Article 282 of the Constitution.

CSS are not meant to bridge vertical gap, but to provide States additional resources for expenditure which the Central Government considers to be of national/regional priority, although the implementation of these programmes is normally in the domain of the State Governments. The CSS are designed by several Ministries, who then pass the funds to the States from the Central plan budget that the Ministries control. However, approval and clearance of the schemes by the Planning Commission is required, after which the Central Ministries make the State-wise allocations. The outlay and nature of the individual schemes is determined by the provisions and guidelines attached to schemes, which cannot be altered by the States.

In its originality, CSS were to be formulated only where an important national objective such as poverty alleviation was to be addressed, or the programme had a regional or inter-State character or was in the nature of pace setter, or for the purpose of survey or research. However, the number of CSS proliferated by including considerable areas of activity performed by the States. The important reasons for increased involvement of Centre on State subjects are: inability of the States to provide adequate resources for socially relevant programmes, lack of a clear strategy to implement social sector programme by the States and inadequate commitment of resources on priority programmes. The most important contributory factor, however, is the availability of external funding for social programme, a State subject, which was earlier available only for economic activities of the Government. The external funding on social sector, provided as soft loan by the external agencies, requires the conditionality of ensuring accountability and close monitoring and evaluation of the programmes for smooth flow of funds.

Specific purpose grants and loans in the form of specific purpose schemes, which was termed as CSS in 1969, have been a discord between the Centre and the States. States have maintained that if the Centre had additional resources the same could be transferred to States as untied or block assistance, and not as conditional assistance as in CSS. The National Development Council (NDC) in 1969 thus took a decision that Central assistance to State plans should be by and large in the form of block/unconditional assistance and limit the CSS amount to 1/6<sup>th</sup> of the block assistance. However, CSS has grown enormously both in terms of number and amount of assistance.

There are two types of CSS in the Central Plan. The first category (Category I) of CSS includes those schemes for which outlays are explicitly recognised as CSS schemes in the union budget, and is routed through the State budgets. Category II CSS are not recognised as transfers to the States in the union budget and include those schemes which are budgeted with a separate programmatic minor/sub-minor head under the specific functional

head of the department. Category II CSS are either fully or partially routed through the State budgets or bypass the State budgets and go to the State/district agencies directly. As per the Union Budget 2007-08, the amount allocated under category I CSS would be Rs.21,880 crore forming 47.0 per cent of central assistance for State and UT plans for 2007-08 and showing an increase of 42.3 per cent over that of 2006-07 (RE). It is estimated that in 2006-07 there were in total 196 CSS (both category I and II). Of these, 154 CSS involving Rs. 24,802 crore were budgeted to be routed through the State budgets and the remaining 41 CSS involving Rs.36,516 crore would by-pass the State budgets and go directly to the implementing agencies such as Panchayati Raj Institutions (PRIs) (Rao, Gupta and Jena, 2007). The total budgeted outlay under CSS formed 46.7 per cent of the gross budgetary support for Central plan and 33.3 per cent of the approved plan outlay of State Governments in 2006-07.

Even though CSS are mostly funded by the Centre as grants, the States are also required to make matching contributions. In the 1980's, it was generally a matching contribution of 50 per cent by the States, but was reduced to 25 per cent in the 1990's in view of the difficult fiscal situation faced by the States. In view of this required contribution by the States, it has been observed that relatively better off States benefit more from the CSS, as they have better matching resources and better implementation capability. Some of the schemes started in the current decade such as the Pradhan Mantri Gram Sadak Yojana (PMGSY) and Rastriya Sam Vikas Yojana (RSVY), Sarva Shiksha Abhiyan (SSA), Mid Day Meals (MDM) and National Rural Employment Guarantee (NREG) are operated through 100 per cent grants from the Centre.

A few issues relating to CSS have been raised in the academic literature. It has been often stated that proliferation of CSSs creates administrative problems for the State and local bodies. Further, with ever increasing CSS, the fiscal transfer to the States becomes more discretionary rather than formulae based, which may not be desirable in the interest of fiscal federalism. A problem associated with CSSs is that the Central Government designs the parameters within which the schemes operate and this often deprives State Governments of the flexibility that may be needed to take account of local conditions. Another problem is that releases of Central assistance are linked to timely submission of utilisation certificates, a discipline imposed to ensure that transfers lead to actual expenditures. It has been stated that the practice of requiring utilisation certificates before releasing subsequent tranches of assistance can harm implementation, especially when certain types of works can only be done in certain months of the year.

#### References:

1. Dikshit A., Renuka Viswanathan and T. R. Raghunandan (2007), "Efficient Transfer of Funds for Centrally-Sponsored Schemes", *Economic and Political Weekly*, June 9.
2. Garg, Subash Chandra (2006), "Transformation of Central Grants to States – Growing Conditionality and Bypassing State Budgets", *Economic and Political Weekly*, December 2.
3. Rao, C Bhujanga, Manish Gupta and Pratap Ranjan Jena (2007), "Central Flows to Panchayats – A Comparative Study of Madhya Pradesh", *Economic and Political Weekly*, February 3.

The shares of States in divisible taxes recommended by the Twelve FCs so far are presented in Annex 5. Prior to the enactment of the Constitution (Eightieth Amendment) Act, 2000, two main Central taxes were shared with the States, viz., income tax excluding corporation tax (Art. 270) and Union excise duties (Art. 272). The sharing of the income tax was mandatory, while that of the Union excise duties was discretionary. The 80<sup>th</sup> constitutional amendment altered the pattern of sharing of Union taxes in a fundamental way. All Central taxes were brought into a shareable pool (Article 270) and it became mandatory to assign a share from each Central tax to the States, except taxes under article 268 and 269, earmarked cesses, and surcharges under article 271. The amended article 269 contains only CST and consignment tax, which is not levied. The basis for this change was the recommendation by the Tenth FC in its alternative scheme of tax devolution that instead of sharing of individual taxes, the States may have a share in the total net proceeds of all Central taxes excluding surcharges and cesses. The Eleventh FC was the first to implement the above scheme. The new devolution scheme gave greater freedom and flexibility to the Centre in pursuing the tax reforms in an integrated manner and enabled the States to share the aggregate buoyancy of Central taxes. In the Seventh Schedule to the Constitution, the powers to tax services have been assigned to the Central Government. Under article 268A, however, service tax has been taken out of the divisible pool of Central taxes and consequently out of the jurisdiction of the FC.

As regards horizontal sharing, over the past few FCs, the distributive criteria have converged toward the following: (a) among the need factors, population and income distance have gained acceptance; (b) among the cost disability factors, area and infrastructure index distance have tended to be the preferred indicators; and (c) among the fiscal efficiency factors, tax effort and fiscal discipline as measured by the ratio of own tax revenue to revenue expenditure, are regarded as appropriate. The criteria and weights used for tax devolution by successive finance commissions are presented in Annex 6.

The other instrument of horizontal sharing is “grants-in-aid”. With respect to grants, there are two duties cast upon the FC under articles 280(3)(b) and 270. Article 280(3)(b) requires the FC to make recommendations as to the “principles” which should govern such grants-in-aid. Article 275(1) refers to specific “sums” to be recommended to be paid to the States which are assessed to be in “need of assistance”. Need is to be assessed in relation to services provided by the States, the standard of these services in relation to the average or other desirable norms, and the extent to which these requirements can be met by own revenues. Services are interpreted as public goods like general administration and law and order and merit goods like education and health.

It may be mentioned that while grants are provided in terms of absolute amounts and therefore remain fixed, the amount in respect of shareable taxes varies depending upon tax mobilisation of the Central Government, as the transfer is in terms of the proportion of total taxes mobilised.

### *VII.1.3 Institutional Arrangements*

The statutory transfers consisting of sharing of Central tax revenues and grants are distributed based on the recommendations of the FC. In addition to these, plan assistance is given to the States, which consists of grants and loans. The grant-loan ratio for the general category States is 30:70, whereas for the special category States, this ratio is 90:10. In normal central assistance, 30 per cent is earmarked for the special category States. The Central assistance for States from the PC for State Plans, Central Plans, Centrally Sponsored Schemes and Central Sector Plans is determined on the basis of the ‘Gadgil formula’ and subsequent modification and revision of the same (Box 11). The Twelfth FC recommended that the system of imposing a 70:30 ratio between loans and grants for extending plan assistance to non-Special Category States (10:90 in the case of Special Category States) should be done away with.

Furthermore, as States cannot borrow externally, the Government of India acts as an

### Box 11: Gadgil Formula and its Variants

#### 1. Original Gadgil Formula approved by the NDDC in September 1968

- (1) The requirements of Assam, Jammu and Kashmir and Nagaland should first be met out of the total pool of Central assistance.
- (2) The balance of the Central assistance should then be distributed among the remaining fourteen States on the basis of the following criteria:
  - (i) 60 per cent on the basis of population - 1965 mid-year population estimates.
  - (ii) 10 per cent on the basis of per capita State Domestic Product (SDP) - average of three years (1962-63 to 1964-65); assistance to go to those States only whose per capita SDPs are below the national average. Deviation method to be used in distribution.
  - (iii) 10 per cent on the basis of tax efforts of States - State's own per capita tax receipts (1967-68) as percentage of per capita SDP (average of 1962-65).
  - (iv) 10 per cent on the basis of spill-over into the Fourth Plan, of major continuing irrigation and power projects, each costing more than Rs.20 crore and with expenditure of at least 10 per cent incurred.
  - (v) 10 per cent for special problems of individual States.

#### 2. Updated Gadgil Formula

- (1) Requirements of Assam, Himachal Pradesh, Jammu and Kashmir, Nagaland, Manipur, Meghalaya, Sikkim, and Tripura first to be met out of the total Central assistance.
- (2) Balance to be distributed as under:
  - (i) 60 per cent on the basis of population - 1971 population.
  - (ii) 10 per cent on the basis of per capita SDP - average of 1970-73 to States below the average only.
  - (iii) 10 per cent on the basis of tax efforts of States - State's own per capital tax receipts (1973-74) as percentage of per capita SDP (average of 1970-73).

- (iv) 10 per cent on the basis of continuing major irrigation and power projects.
- (v) 10 per cent on the basis of special problems of individual States.  
(Here, there is no change from the original Gadgil Formula. Only the data base has been updated.)

#### 3. Modified Gadgil Formula

- (1) Lump sum amount to be set apart for eight Special Category States.
- (2) Balance amount to be distributed among the remaining 14 states as under:
  - (i) 60 per cent - 1971 population.
  - (ii) 10 per cent - tax effort - 1978-79 tax receipts and 1973-76 per capita SDP.
  - (iii) 20 per cent - average per capita SDP for 1973-76 to States below the average.
  - (iv) 10 per cent - special problems of States.

#### 4. Revised Gadgil Formula

The National Development Council, in its meeting held in December 1991, approved a revised formula for the non-special category States as under:

- (i) 60 per cent - 1971 population.
- (ii) 25 per cent - per capita SDP:
  - (a) 20 per cent for States below the average per capita SDP - Deviation Method.
  - (b) 5 per cent for all States - Distance Method.
- (iii) 7.5 per cent for performance - In tax effort, fiscal management, population control, female literacy, on-time completion of externally aided projects and land reforms.
- (iv) 7.5 per cent - Special problems of individual States.

**Source:** B.P.R.Vithal and M.L.Sastry (2002), "The Gadgil Formula for Allocation of Central Assistance for State Plans", Centre for Economic and Social Studies.

intermediary and transfers funds received for externally aided projects to the States. The Central Government bears the exchange rate risk on these loans and on-lends the funds to the State Governments at a fixed rate of interest determined from time to time. The Twelfth FC recommended that external assistance may be transferred to States on the same terms and conditions as attached to such assistance by external funding agencies thereby making Government of India a

financial intermediary without any gain or loss. The exchange rate risk in this case would be borne by the State Governments.

As regards accounting arrangement for fiscal transfers to the States, all transfers on the revenue account (share in Central taxes and grants-in-aid) and capital account (loans from Centre) take place from the Consolidated Fund of India.

## VII.2 Magnitude of Fiscal Transfers<sup>11</sup>

### VII.2.1 Consolidated Position

The analysis in the following paragraphs covers the trend in fiscal transfers during past two decades, both in gross and net terms, followed by trend in various components namely, share in Central taxes, grants-in-aid and loans from Centre. In addition, the trend in fiscal transfers through FCs and others are also covered.

#### Gross Devolution and Transfers

Gross devolution and transfers (GDT) comprising share in Central taxes (SCT), grants-in-aid (GIA) and loans from Centre (LFC) have increased steadily over the years, but for the

decline in a single year during 1999-00 (Table 45 and Chart 20). Component-wise, the shares of SCT and GIA in GDT have moved up in recent years with phasing out of LFC to the States in terms of recommendations of the TFC.

GDT is budgeted to be 5.8 per cent of GDP in 2007-08 (Appendix Table 24). On an average, the ratio of GDT to GDP during the first three years of Twelfth FC (2005-08) was higher at 5.5 per cent than the Eleventh FC period (5.2 per cent) (Table 46). GDT constituted around 33 per cent of aggregate disbursements and aggregate receipts of the States during 2005-08. The GDT as percentage of GDP witnessed a decline in the 1990s and early 2000s coinciding with the period of Tenth FC and Eleventh FC. During the period of Twelfth FC so far, the

**Table 45: Composition of Gross Devolution and Transfers**

Year	Share in Central Taxes	Grants-in-Aid	Loans from Centre	Total	Share in Central Taxes	Grants-in-Aid	Loans from Centre	Total
	(Rupees crore)				(Per cent to total)			
1	2	3	4	5	6	7	8	9
1986-87	8,384	6,985	7,703	23,072	36.3	30.3	33.4	100.0
1987-88	9,660	8,275	9,034	26,969	35.8	30.7	33.5	100.0
1988-89	10,736	9,660	9,937	30,333	35.4	31.8	32.8	100.0
1989-90	13,097	8,505	11,259	32,862	39.9	25.9	34.3	100.0
1990-91	14,242	12,643	13,974	40,859	34.9	30.9	34.2	100.0
1991-92	16,848	15,226	13,069	45,143	37.3	33.7	29.0	100.0
1992-93	20,580	17,759	13,100	51,439	40.0	34.5	25.5	100.0
1993-94	22,395	21,176	14,277	57,848	38.7	36.6	24.7	100.0
1994-95	24,885	19,911	18,742	63,538	39.2	31.3	29.5	100.0
1995-96	29,048	20,873	18,804	68,725	42.3	30.4	27.4	100.0
1996-97	35,038	22,949	22,931	80,918	43.3	28.4	28.3	100.0
1997-98	40,411	23,853	29,744	94,009	43.0	25.4	31.6	100.0
1998-99	39,421	23,480	39,367	1,02,268	38.5	23.0	38.5	100.0
1999-00	44,121	30,177	21,354	95,652	46.1	31.5	22.3	100.0
2000-01	50,734	37,289	18,707	1,06,730	47.5	34.9	17.5	100.0
2001-02	52,215	42,601	24,396	1,19,213	43.8	35.7	20.5	100.0
2002-03	56,655	45,170	26,831	1,28,657	44.0	35.1	20.9	100.0
2003-04	67,080	50,834	25,871	1,43,785	46.7	35.4	18.0	100.0
2004-05	78,550	56,322	25,878	1,60,750	48.9	35.0	16.1	100.0
2005-06	94,024	76,750	8,097	1,78,871	52.6	42.9	4.5	100.0
2006-07 (RE)	1,15,737	1,02,955	10,197	2,28,889	50.6	45.0	4.5	100.0
2007-08 (BE)	1,36,184	1,17,320	14,918	2,68,422	50.7	43.7	5.6	100.0

RE : Revised Estimates.

BE : Budget Estimates.

Source : Budget Documents of the State Governments.

<sup>11</sup> Data for this section are based on the budget documents of the State Governments. For the period under Twelfth FC, data are available for first three years, i.e., 2005-06 to 2007-08. Therefore, data relating to Twelfth FC are not strictly comparable with the earlier period.



**Table 46: Gross Devolution and Transfers\* – Annual Averages**

Period	GDT (Rs. crore)	GDT/GDP	GDT/AD	GDT/AR	GDT (AAGR)
1	2	3	4	5	6
Ninth FC (1990-95)	51,765	6.8	42.6	42.3	14.2
Tenth FC (1995-00)	88,314	5.7	38.4	38.7	8.9
Eleventh FC (2000-05)	1,31,827	5.2	30.4	30.2	11.0
Twelfth FC (2005-08)	2,25,394	5.5	33.4	33.0	18.8

\* : Gross devolution and transfers (GDT) include share in Central taxes, grants-in-aid from the Centre and gross loans from the Centre.

GDT : Gross Devolution and Transfers.

GDP : Gross Domestic Product.

AD : Aggregate Disbursements.

AR : Aggregate Receipts.

AAGR : Annual Average Growth Rate.

Source : Budget Documents of the State Governments.

compound annual growth rate (CAGR) of GDT at 22.5 per cent was substantially higher than during previous three Finance Commissions (Chart 21).

#### Net Devolution and Transfers

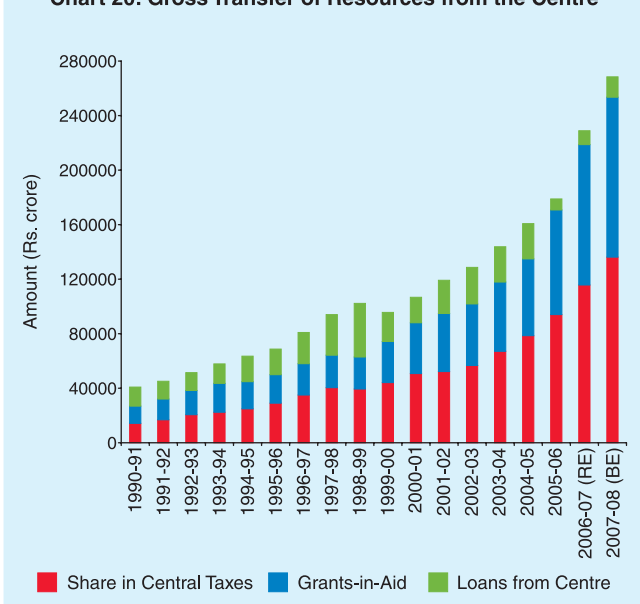
The net devolution and transfers (NDT) from the Centre comprising gross devolution and transfers net of repayments and interest payments are budgeted at 5.3 per cent of GDP in 2007-08 (Appendix Table 25). On an average, the share of NDT during the first three years of Twelfth FC was higher at 4.9 per cent of GDP than the Eleventh FC (3.3 per cent) and Tenth FC (4.1 per cent)

periods (Table 47). NDT constituted around 30 per cent of aggregate disbursements and aggregate receipts. NDT increased at a faster rate (CAGR of 25.2 per cent) during the period of Twelfth FC so far as compared to the earlier periods (Chart 21). Furthermore, CAGR of NDT during 2005-08 surpassed that of GDP, reversing the trend witnessed during the earlier three five year periods when CAGR of GDP was higher than that of NDT.

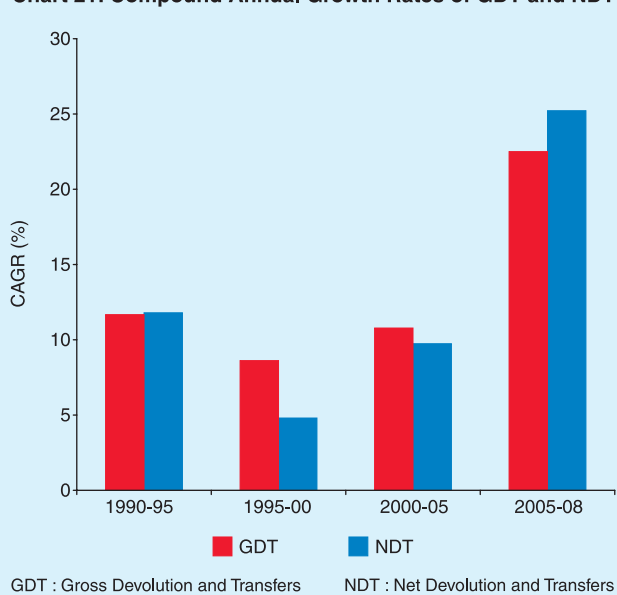
#### Share in Central Taxes

As noted above, SCT has the objectives of correcting vertical and horizontal imbalances. On an

**Chart 20: Gross Transfer of Resources from the Centre**



**Chart 21: Compound Annual Growth Rates of GDT and NDT**



**Table 47: Net Devolution and Transfers\* – Annual Averages**

Period	NDT (Rs. crore)	NDT/GDP	NDT/AD	NDT/AR		NDT (AAGR)
				(Per cent)		
1	2	3	4	5	6	6
Ninth FC (1990-95)	39,798	5.2	32.8	32.5		14.7
Tenth FC (1995-00)	62,965	4.1	27.6	27.8		5.2
Eleventh FC (2000-05)	84,515	3.3	19.4	19.3		11.7
Twelfth FC (2005-08)	2,04,058	4.9	30.1	29.8		35.6

\* : Net devolution and transfers are gross devolution and transfers net of loan repayments and interest payments.

NDT : Net Devolution and Transfers.

GDP : Gross Domestic Product.

AD : Aggregate Disbursements.

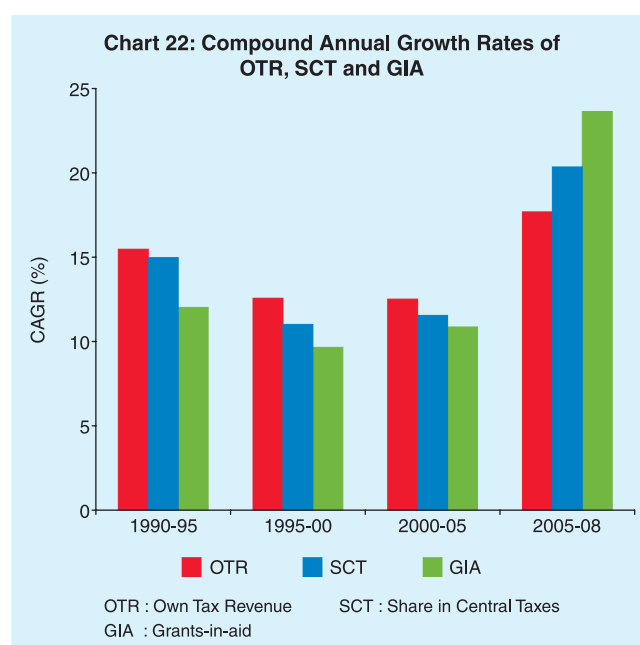
AR : Aggregate Receipts.

AAGR : Annual Average Growth Rate.

Source : Budget Documents of the State Governments.

average basis, the share of SCT in GDT increased from 38.0 per cent during Ninth FC to 42.6 per cent during Tenth FC and further to 46.2 per cent during Eleventh FC. In the first three years of Twelfth FC, the ratio of SCT to GDT increased to 51.3 per cent. SCT as a percentage of GDP increased to 2.8 per cent during 2005-08 as compared with an average of 2.4 per cent during Eleventh FC (Table 48). SCT forms around 22 per cent of the revenue receipts of the States and around one-third of the total tax revenue of States (Appendix Table 26). Thus, SCT has emerged as the major component of GDT during the recent years (also see Table 45).

The CAGR of SCT during 2005-08 at 20.3 per cent was higher than that of States' own tax revenue (OTR) of 17.7 per cent, reversing the trend witnessed during the Ninth, the Tenth and the Eleventh FCs (Chart 22).

**Table 48: Share in Central Taxes – Annual Averages**

Period	SCT (Rs. crore)	SCT/GDT	SCT/GDP	SCT/RR		SCT (AAGR)
				(Per cent)		
1	2	3	4	5	6	7
Ninth FC (1990-95)	19,790	38.0	2.6	21.4	32.5	13.8
Tenth FC (1995-00)	37,608	42.6	2.4	22.7	32.4	12.4
Eleventh FC (2000-05)	61,047	46.2	2.4	21.4	30.1	12.4
Twelfth FC (2005-08)	1,15,315	51.3	2.8	22.0	31.1	20.2

SCT : Share in Central Taxes.

GDT : Gross Devolution and Transfers.

GDP : Gross Domestic Product.

RR : Revenue Receipts.

TR : Tax Revenue.

AAGR : Annual Average Growth Rate.

Source : Budget Documents of the State Governments.

**Table 49: Grants-in-Aid – Annual Averages**

Period	SG	NSG	GIA (2+3)	GIA/GDT	SG/GDP	NSG/GDP	GIA/GDP	GIA (AAGR)
	(Rs. crore)			(Per cent)				
1	2	3	4	5	6	7	8	9
Ninth FC (1990-95)	2,382	14,961	17,343	33.4	0.3	1.9	2.3	19.8
Tenth FC (1995-00)	2,935	21,332	24,267	27.7	0.2	1.4	1.6	9.1
Eleventh FC (2000-05)	9,792	36,651	46,443	35.2	0.4	1.4	1.8	13.4
Twelfth FC (2005-08)	20,620	78,389	99,008	43.9	0.5	1.9	2.4	28.1

SG : Statutory Grants.

NSG : Non-Statutory Grants.

GIA : Grants-in-aid.

GDT : Gross Devolution and Transfers.

GDP : Gross Domestic Product.

AAGR : Annual Average Growth Rate.

Source : Budget Documents of the State Governments.

### Grants-in-Aid

The share of GIA in GDT declined from 33.4 per cent during Ninth FC to 27.7 per cent during Tenth FC, but increased to 35.2 per cent during Eleventh FC. In the first three years of Twelfth FC, the ratio of GIA to GDT increased to 43.9 per cent (Table 49). GIA contributed nearly 19 per cent of revenue receipts of the States and comprise around two-third of non-tax revenue of the States (Appendix Table 27). GIA grew at CAGR of 23.6 per cent during 2005-08, surpassing the growth in SCT as well as States' OTR (Chart 22). The increase was observed in both statutory and non-statutory components.

### Loans from Centre

With the change in accounting framework of small savings and constitution of NSSF with

effect from April 1, 1999 and abolition of Plan loans from the Centre to the States from 2005-06 in line with the recommendations of Twelfth FC, SCT and GIA remain two major components of GDT from the Centre to the States.

The share of gross LFC in GDT declined from 18.6 per cent during Eleventh FC to 4.8 per cent during Twelfth FC. There has also been a sharp decline in LFC as percentage of GDP and its share in total capital receipts of the States (Table 50 and Appendix Table 28). The decline in the importance of LFC reflects discontinuation of plan loans since April 1, 2005 in accordance with the recommendations of the TFC. In the Union Budget for 2005-06, it was indicated that the States and UTs with Legislature would raise loans directly from the market for financing their annual plans. Thus, block loans (plan) will not be available to the State Governments. The required amount, in consonance

**Table 50: Loans from Centre**

Period	GLFC	NLFC	GLFC/GDT	NLFC/NDT	GLFC/GDP	NLFC/GDP	GLFC/CR	GLFC (AAGR)
	(Rs. crore)		(Per cent)					
1	2	3	4	5	6	7	8	9
Ninth FC (1990-95)	14,632	10,384	28.6	26.3	1.9	1.4	48.3	11.6
Tenth FC (1995-00)	26,440	19,190	29.6	29.9	1.7	1.3	43.2	7.7
Eleventh FC (2000-05)	24,337	4,601	18.6	5.9	1.0	0.2	16.5	4.9
Twelfth FC (2005-08)	11,071	2,817	4.8	1.2	0.3	0.1	7.1	1.2

GLFC : Gross Loans from Centre.

NLFC : Net Loans from Centre.

GDT : Gross Devolution and Transfers.

NDT : Net Devolution and Transfers.

GDP : Gross Domestic Product.

CR : Capital Receipts.

AAGR : Annual Average Growth Rate.

Source : Budget Documents of the State Governments.

**Table 51: Finance Commission Devolution and Other Current Transfers**

(Amount in Rs. crore)

Period	SCT	SG	FCT (2+3)	OCT	Total (4+5)
1	2	3	4	5	6
Ninth FC (1990-95)	19,790 (2.6)	2,382 (0.3)	22,172 (2.9)	14,961 (1.9)	37,133 (4.9)
Tenth FC (1995-00)	37,608 (2.4)	2,935 (0.2)	40,542 (2.6)	21,332 (1.4)	61,874 (4.0)
Eleventh FC (2000-05)	61,047 (2.4)	9,792 (0.4)	70,839 (2.8)	36,651 (1.4)	1,07,490 (4.2)
Twelfth FC (2005-08)	1,15,315 (2.8)	20,620 (0.5)	1,35,935 (3.3)	78,389 (1.9)	2,14,323 (5.2)

SCT : Share in Central Taxes.

SG : Statutory Grants.

OCT : Other Current Transfers.

FCT : Finance Commission Transfers.

**Note** : 1. Figures in brackets are as percentage to GDP.

2. Other Current Transfers are same as non-Statutory grants.

**Source** : Budget Documents of the State Governments.

with the approved plan size, will be raised by the State Governments from the market. This decision was in accordance with the principle of prudent fiscal management to allow States to borrow in terms of their credit risk and to disassociate Central Government from acting as an intermediary.

#### *Finance Commission Transfers and other Current Transfers*

The FC transfers comprising SCT and statutory grants and grants for natural calamities, on an average, account for around two-thirds of total current transfers to the States. In terms of GDP, the FC transfers were 3.3 per cent of GDP during the Twelfth FC period, which is the highest ever FC transfers since the Ninth FC (Table 51 and Appendix Table 29). This is because along with SCT, there is substantial increase in the grant component in terms of recommendations of the TFC.

It may be recalled that the Twelfth FC recommended a greater role for grants in overall FC transfers on the following grounds: (a) grants are determined in absolute terms and the amounts are, therefore, known; (b) grants can be targeted better; and (c) in determining grants, better account can be taken of cost disabilities and redistributive considerations that are not adequately captured

in the tax devolution formula. Accordingly, the Twelfth FC allowed increase in share of grants in total FC transfers to 18.87 per cent during the award period 2005-10, from 8.96 per cent during Tenth FC period and 13.47 per cent during Eleventh FC period. Data for 2005-06 to 2007-08 indicate that, on an average, share of grants in FC transfers was 15.2 per cent while that of tax devolution was 84.8 per cent.

Other current transfers comprising transfers from the PC and the Ministry of Finance also witnessed significant increase relative to GDP during the Twelfth FC.

#### *VII.2.2 State-wise Position*

An assessment of the state-wise position reveals wide variations across the States in devolution and transfers on account of differences in the size of the population, revenue-generating capacity and development needs of the States. The State-wise position in terms of gross and net devolution and transfers, share in Central taxes, grants-in-aid, loans from Centre, FC transfers and other current transfers, revenue receipts before and after transfers and role of loans from Centre in financing of GFD are set out in Statements 49-56.

**Table 52: Distribution of Non-Special Category States by the level of GDT / GSDP ratio**

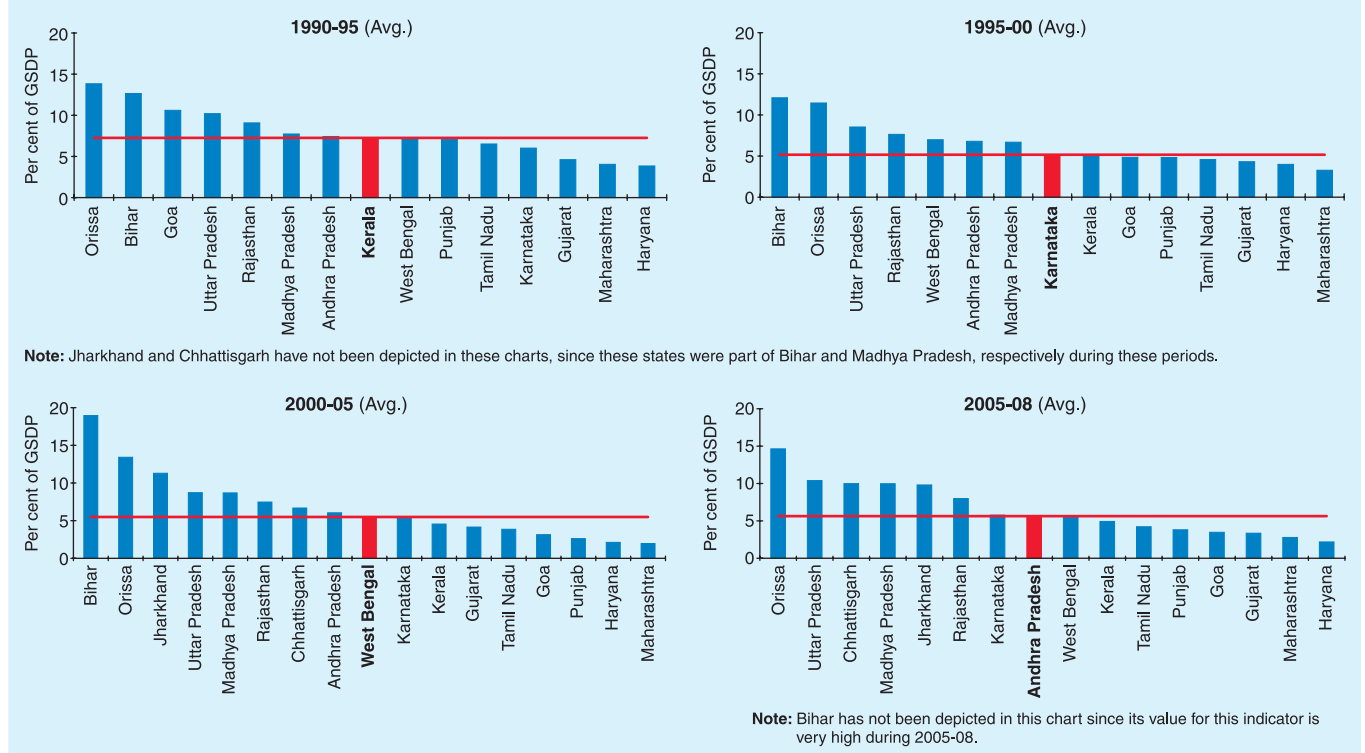
Range (Per cent)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)
Below 5	Haryana, Maharashtra, Gujarat	Maharashtra, Haryana, Gujarat, Tamil Nadu, Punjab, Goa	Maharashtra, Haryana, Punjab, Goa, Tamil Nadu, Gujarat, Kerala	Haryana, Maharashtra, Gujarat, Goa, Punjab, Tamil Nadu, Kerala
5 to 10	Karnataka, Tamil Nadu, Punjab, West Bengal, Kerala, Andhra Pradesh, Madhya Pradesh, Rajasthan	Kerala, <b>Karnataka</b> , Madhya Pradesh, Andhra Pradesh, West Bengal, Rajasthan, Uttar Pradesh	Karnataka, <b>West Bengal</b> , Andhra Pradesh, Chhattisgarh, Rajasthan, Madhya Pradesh, Uttar Pradesh	West Bengal, <b>Andhra Pradesh</b> , Karnataka, Rajasthan, Jharkhand
Above 10	Uttar Pradesh, Goa, Bihar, Orissa	Orissa, Bihar	Jharkhand, Orissa, Bihar	Uttar Pradesh, Orissa, Bihar, Madhya Pradesh, Chhattisgarh

*Non-Special Category States*

Among non-Special Category States, the dependence (measured in terms of ratio of GDT-GSDP) of States like Bihar, Orissa, Chhattisgarh, Uttar Pradesh and Madhya Pradesh on resource transfer from the Centre is higher (above 10 per cent) than that of other non-special category States (Table 52 and Chart 23). It may, however,

be mentioned that the GDT-GSDP ratio would work out to be low for States having high GSDP relative to other States, even though in absolute terms the devolution and transfer for such States may be high. Further, for some of the under-developed States with high population levels, even though the GDT-GSDP ratio may be higher than the median level, the ratio may be low in per capita terms.

**Chart 23: Gross Devolution and Transfers - Non-Special Category States**



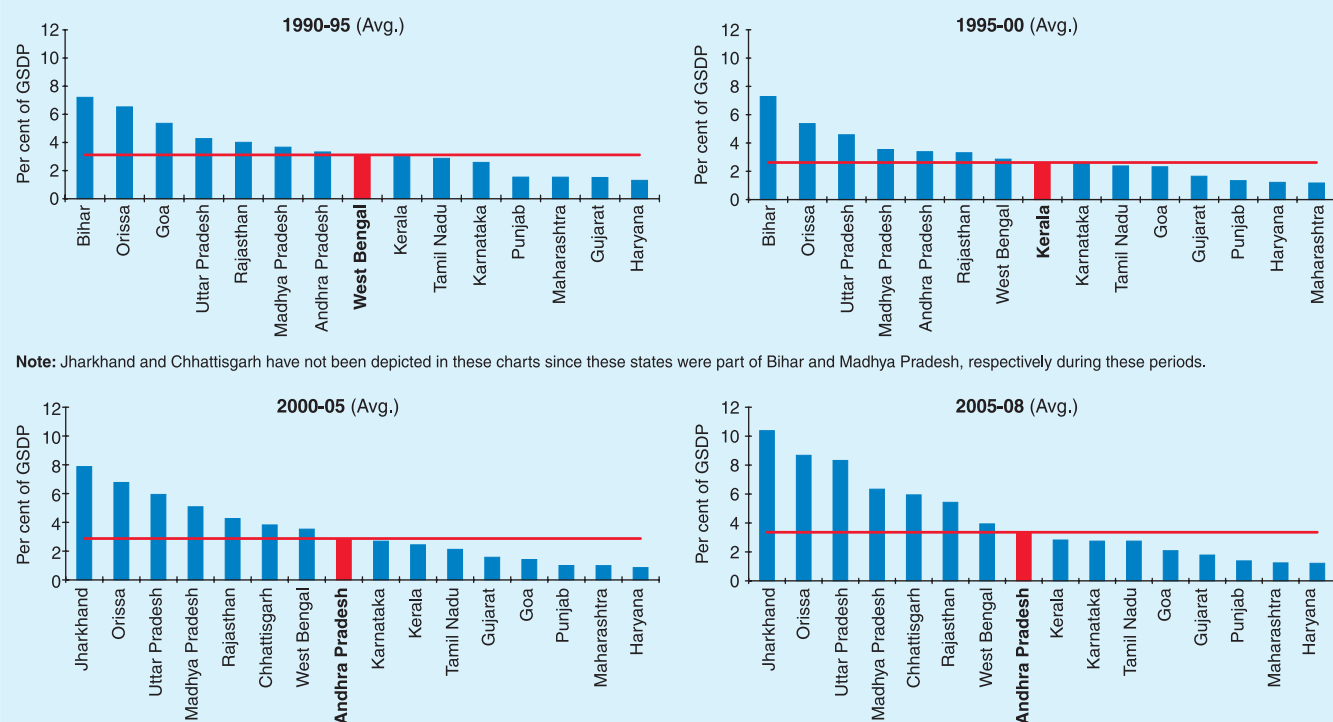
**Table 53: Distribution of Non-Special Category States by the level of FC Devolution / GSDP ratio**

Range (Per cent)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)
Below 2	Haryana, Gujarat, Maharashtra, Punjab	Maharashtra, Haryana, Punjab, Gujarat	Haryana, Maharashtra, Punjab, Goa, Gujarat	Haryana, Maharashtra, Punjab, Gujarat
2 to 5	Karnataka, Tamil Nadu, Kerala, <b>West Bengal</b> , Andhra Pradesh, Madhya Pradesh, Rajasthan, Uttar Pradesh	Goa, Tamil Nadu, Karnataka, <b>Kerala</b> , West Bengal, Rajasthan, Andhra Pradesh, Madhya Pradesh, Uttar Pradesh	Tamil Nadu, Kerala, Karnataka, <b>Andhra Pradesh</b> , West Bengal, Chhattisgarh, Rajasthan	Goa, Tamil Nadu, Karnataka, Kerala, <b>Andhra Pradesh</b> , West Bengal
5 to 8	Goa, Orissa, Bihar	Orissa, Bihar	Orissa, Uttar Pradesh, Madhya Pradesh, Jharkhand	Rajasthan, Chhattisgarh, Madhya Pradesh
Above 8	–	–	Bihar	Uttar Pradesh, Jharkhand, Bihar, Orissa

The ratio of FC devolution to GSDP witnessed improvement in the first three years of the Twelfth FC, *i.e.*, 2005-08, for all the non-Special Category States. The FC devolution-GSDP ratio was more than 8 per cent in case of States like Bihar, Jharkhand, Orissa and Uttar Pradesh (Table 53 and Chart 24).

### Special Category States

The devolution and transfers to Special Category States are much higher in terms of their GSDP and their aggregate disbursements than the non-Special Category States. There are, however, substantial variations across States.

**Chart 24: Finance Commission Devolution - Non-Special Category States**

Note: Jharkhand and Chhattisgarh have not been depicted in these charts since these states were part of Bihar and Madhya Pradesh, respectively during these periods.

Note: Bihar has not been depicted in these charts since its value is very high for this indicator during 2000-05 and 2005-08.

**Table 54: Distribution of Special Category States by the level of GDT / GSDP ratio**

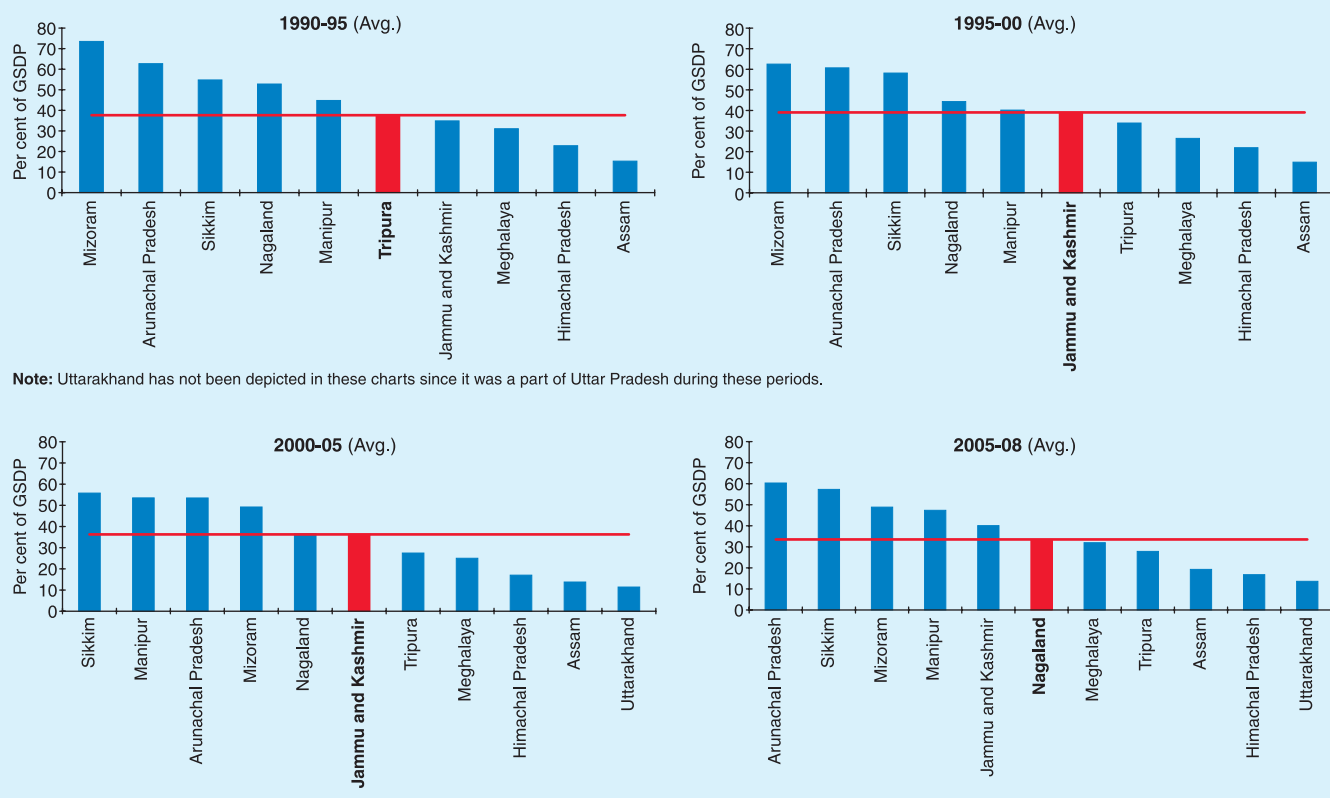
Range (Per cent)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)
Below 20	Assam	Assam	Assam, Uttarakhand, Himachal Pradesh	Uttarakhand, Himachal Pradesh, Assam
20 to 35	Himachal Pradesh, Meghalaya, Jammu and Kashmir	Himachal Pradesh, Meghalaya, Tripura	Meghalaya, Tripura,	Tripura, Meghalaya, <b>Nagaland</b>
35 to 50	<b>Tripura</b> , Manipur,	<b>Jammu and Kashmir</b> , Manipur, Nagaland	Mizoram, <b>Jammu and Kashmir</b> , Nagaland	Manipur, Mizoram, Jammu and Kashmir
Above 50	Arunachal Pradesh, Mizoram, Sikkim, Nagaland	Arunachal Pradesh, Mizoram, Sikkim	Arunachal Pradesh, Manipur, Sikkim	Arunachal Pradesh, Sikkim

During 2005-08, the GDT-GSDP ratio was more than 50 per cent in case of Arunachal Pradesh and Sikkim, while it was less than 20 per cent in case of Assam, Himachal Pradesh and Uttarakhand (Table 54 and Chart 25). The FC devolution-GSDP ratio was high (more than 20 per cent) in case of Mizoram, Manipur and Arunachal Pradesh, while it was low (less than 10 per cent) in case of Assam, Meghalaya and Uttarakhand (Table 55 and Chart 26).

### VII.3 Impact of Fiscal Transfers

As alluded to earlier, the consolidated financial position of the States is slated to witness a turnaround in 2007-08 (BE), with the State Governments aiming to achieve a revenue surplus after two decades. In 2007-08 (BE), the State Governments have estimated a consolidated revenue surplus of Rs.11,973 crore or 0.3 per cent of GDP. The key factors that have enabled the

**Chart 25: Gross Devolution and Transfers - Special Category States**

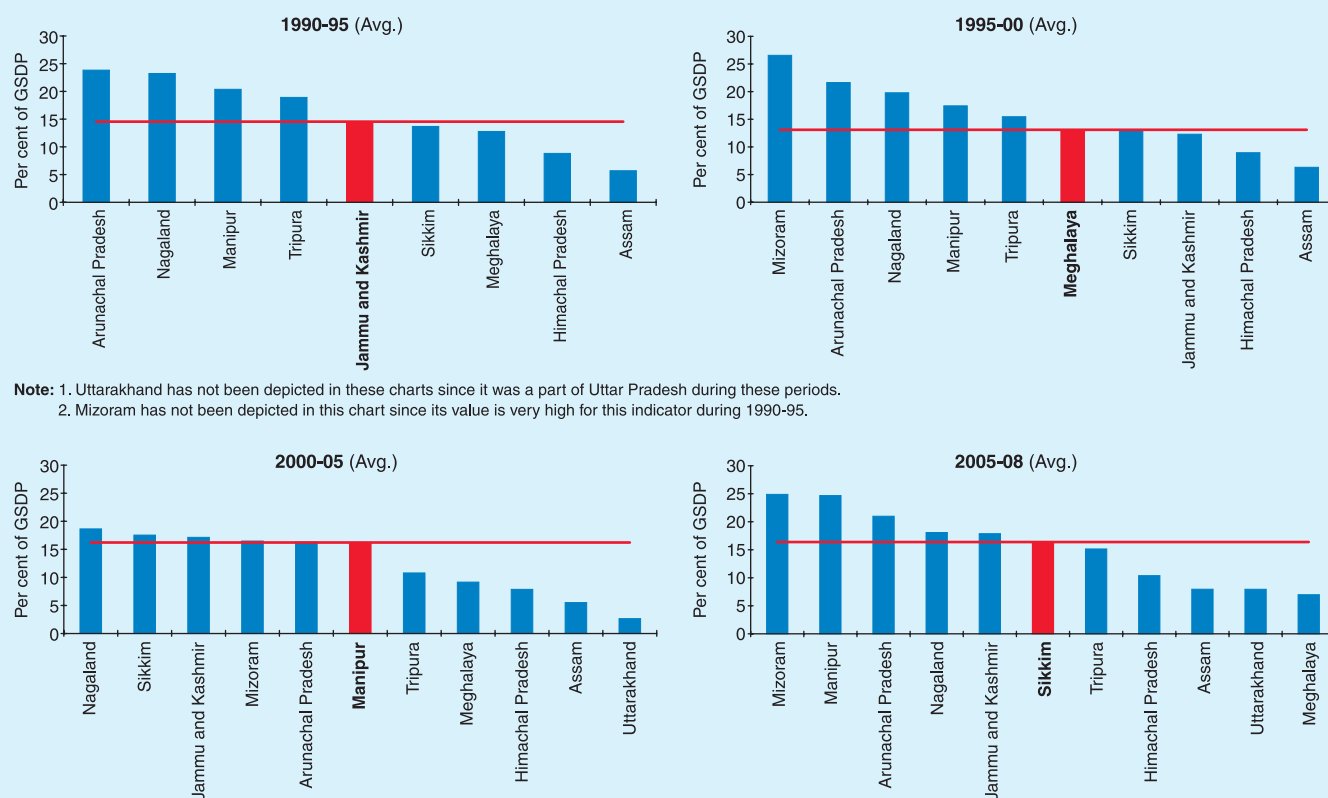


**Table 55: Distribution of Special Category States by the level of FC Devolution / GSDP ratio**

Range (Per cent)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)
Below 10	Assam, Himachal Pradesh	Assam, Himachal Pradesh	Uttarakhand, Assam, Himachal Pradesh, Meghalaya	Meghalaya, Uttarakhand, Assam
10 to 20	Meghalaya, Sikkim, <b>Jammu and Kashmir</b> , Tripura	Jammu and Kashmir, Sikkim, <b>Meghalaya</b> , Tripura, Manipur, Nagaland	Tripura, <b>Manipur</b> , Arunachal Pradesh, Mizoram, Jammu and Kashmir, Sikkim, Nagaland	Himachal Pradesh, Tripura, <b>Sikkim</b> , Jammu and Kashmir, Nagaland
Above 20	Manipur, Nagaland, Arunachal Pradesh, Mizoram	Arunachal Pradesh, Mizoram	–	Arunachal Pradesh, Manipur, Mizoram

improvement in fiscal position of the State Governments are: (i) enactment of FRL by a majority of State Governments, which has set in a rule-based process of fiscal correction and consolidation; (ii) buoyancy in States' own tax revenue, which is budgeted to grow by 14.4 per cent in 2007-08 on top of an increase of 21.1 per cent in 2006-07 (RE); (iii) expenditure management

by the State Governments, and (iv) high current transfers from the Central Government, which are budgeted to grow by 15.9 per cent in 2007-08 on top of an increase of 28.1 per cent in 2006-07 (RE). The impact of fiscal transfers from the Centre to the State Governments is reflected in the revenue account through augmentation of States' revenue receipts and consequent reduction in RD.

**Chart 26: Finance Commission Devolution - Special Category States**



**Table 56: Revenue Receipts before and after Devolution and Transfers**

Period	RRBT	RRAT	RRBT/GDP	RRAT/GDP
	(Rs. crore)		(Per cent)	
1	2	3	4	5
Ninth FC (1990-95)	55,546	92,679	7.2	12.1
Tenth FC (1995-00)	1,03,542	1,65,416	6.7	10.7
Eleventh FC (2000-05)	1,78,171	2,85,661	7.0	11.2
Twelfth FC (2005-08)	3,08,738	5,23,061	7.5	12.7

RRBT : Revenue Receipts before Devolution and Transfers.  
 RRAT : Revenue Receipts after Devolution and Transfers.  
 GDP : Gross Domestic Product.  
**Source** : Budget Documents of the State Governments.

**Revenue Account**

During the period from Ninth to Eleventh Finance Commissions, revenue receipts of the State Governments before transfers averaged 7.0 per cent of GDP, while revenue receipts after transfers averaged 11.3 per cent of GDP. In the first three years of the Twelfth FC, revenue receipts before and after transfers have averaged 7.5 per cent and 12.7 per cent of GDP, respectively (Table 56 and Appendix Table 30). Higher devolution and transfer of resources to the State Governments has facilitated the fiscal correction and consolidation process particularly in achieving substantial improvement on the revenue account.

**Capital Account**

On the capital account, transfers from the Centre in the form of loans facilitate financing of

GFD of the States. Historically, loans from Centre were the largest source of financing GFD till 1998-99. There has been a steep reduction in importance of net LFC in GFD financing – from an average of 48.7 per cent during 1990-95 and 39.7 per cent during 1995-00 to 4.6 per cent during 2000-05 and further to 2.6 per cent during 2005-08 (Table 57 and Appendix Table 31). The decline in LFC to the State Governments, however, was compensated by higher open market borrowings and negotiated loans. The changing milieu of financing pattern of GFD of States also reflects the changes in the accounting norms in respect of small savings on account of institution of NSSF effective April 1, 1999. The collections under NSSF, which are passed on to the State Governments against issue of Special State Government Securities, have turned out to be a buoyant source of funds during past few years. Before institution of NSSF, small savings were treated as loans from Centre to the State Governments.

The introduction of DSS for the period 2002-03 to 2004-05 also significantly reduced the importance of LFC as a financing item of the GFD. Under this Scheme, the States repaid the high cost liabilities owed to the Centre by utilising the proceeds from additional market borrowings and a portion of their current net small savings proceeds over a three-year period ending 2004-05. Under this scheme, the States swapped high cost loans from the Centre amounting Rs.1,03,652 crore during 2002-03 and 2004-05. This helped the State Governments in reducing their interest burden.

To conclude, with the change in accounting framework of small savings and constitution of

**Table 57: Net Loans from Centre and GFD**

Period	NLFC	GFD	NLFC/GFD	Others*/GFD	NLFC/GDP	GFD/GDP
	(Rs. crore)		(Per cent)			
1	2	3	4	5	6	7
Ninth FC (1990-95)	10,384	21,250	48.7	51.3	1.4	2.8
Tenth FC (1995-00)	19,190	54,860	39.7	60.3	1.3	3.4
Eleventh FC (2000-05)	4,601	102,063	4.6	95.4	0.2	4.0
Twelfth FC (2005-08)	2,817	104,107	2.6	97.4	0.1	2.5

\* : Others include market borrowings, loans from banks/financial institutions, State Provident Fund, Reserve Fund, etc.  
 NLFC : Net Loans from Centre. GFD : Gross Fiscal Deficit. GDP : Gross Domestic Product.  
**Source** : Budget Documents of the State Governments.

NSSF with effect from April 1, 1999 and abolition of Plan loans from the Centre to the States from 2005-06 in line with the recommendations of Twelfth FC, the share in Central taxes and grants-in-aid remain two major components of gross devolution and transfer from the Centre to the States. The gross devolution and transfer from the Centre to the State Governments, comprising share in Central taxes, grants-in-aid and loans from the Centre has reached the average level of 5.5 per cent of GDP during the first three years of Twelfth FC (2005-08) as compared with the average level of 5.2 per cent during Eleventh FC period. The higher devolution of Central taxes and transfer of grants during the first three years of the award period of Twelfth FC apart from the buoyant own tax revenues of the States has facilitated improvement in fiscal position of the State Governments. Further, the State-wise analysis indicates higher devolution to poorer States (in terms of GDT-GSDP ratio) reflecting the principle of equalisation.

It is also pertinent to note that there are differences in the data as reported in the Budget Documents of the Union Government and the State Governments. As the data on share in Central taxes as well as grants differ in the budgets of the Centre and States, there is an element of underestimation/overestimation in the State budget data, which is discernible from Table 58. The reconciliation of Union budget data and State budget data remains constrained as state-wise data are not available in the Union Budget documents.

## VIII. ISSUES AND PERSPECTIVES

### VIII.1 The Path of Fiscal Adjustment

The analysis of consolidated fiscal position of the State Governments indicates noticeable reduction in their fiscal imbalances in the recent years reflecting initiation of fiscal correction and consolidation measures by the States in terms of the fiscal restructuring path suggested by the TFC. The States have also come out with Medium Term Fiscal Plans in terms of their FRL. While presenting their budgets for 2007-08, the State Governments have envisaged to carry forward the process of fiscal correction and consolidation and have

**Table 58: Budgetary Data Variation – Union and State Budgets**

(Rs. crore)

Year	Share in Central Taxes	Grants	Plan Grants	Non-plan Grants
1	2	3 = 4+5	4	5
1986-87	-91	-729	-528	-200
1987-88	62	-855	-607	-248
1988-89	67	-463	-204	-259
1989-90	-135	-369	-101	-268
1990-91	-293	-529	-636	108
1991-92	-349	-853	-867	13
1992-93	58	-659	-770	101
1993-94	154	-340	-191	-149
1994-95	45	-610	-547	30
1995-96	-237	-1,114	-825	-167
1996-97	-23	-1,076	284	-1,154
1997-98	-3,137	473	68	774
1998-99	276	-2,225	-743	-1,099
1999-00	640	-63	864	-781
2000-01	-954	-2,332	905	-3,072
2001-02	-627	-301	3,388	-3,532
2002-03	533	1,159	1,439	-93
2003-04	1,314	3,328	5,285	-1,766
2004-05	-45	3,756	4,222	-256
2005-06	-361	4,532	2,790	1,742
2006-07 (RE)	-4,640	14,874	14,938	-65
2007-08 (BE)	-6,266	15,629	20,152	-4,523

RE : Revised Estimates. BE : Budget Estimates.

**Note:** (-) Underestimation / (+) Overestimation in State budget data.

**Source :** 1. Budget Documents of the State Governments.  
2. Union Budget Documents.

budgeted a consolidated surplus in the revenue account after a gap of two decades. The GFD-GDP ratio has been budgeted lower at 2.3 per cent in 2007-08 (BE) (a decline of 0.5 percentage points) after witnessing an increase 0.3 per cent of GDP in 2006-07 (RE) over 2005-06 (Accounts) on account of increase in capital outlay. The budgeted correction in GFD during 2007-08 is based on the turnaround envisaged in the revenue account, which has been budgeted to generate a surplus of 0.3 per cent of GDP as compared to the deficit of 0.1 per cent of GDP in the previous year.

While the path of fiscal correction of the State Governments has been enduring, it may be relevant to flag certain related issues. In particular, the quality of fiscal correction assumes significance.

Several State Governments have achieved the targets of reduction in fiscal deficits (both RD and GFD) ahead of the targets prescribed by the TFC and rules framed under their FRL. While the revenue receipts of the States improved to 12.9 per cent of GDP in 2006-07 (RE) from the average level of 12.1 per cent of GDP during the first half of the 1990s, revenue expenditure increased marginally from the average level of 12.8 per cent of GDP to 13.0 per cent of GDP during the same period. Total developmental expenditure as a ratio to GDP at 10.2 per cent in 2006-07 (RE) remained lower than the average level of 10.8 per cent in first half of 1990s. The capital outlay as a ratio to GDP, however, went up from 1.5 per cent to 2.5 per cent during the above period. On the other hand, non-developmental expenditure went up from the average level of 4.3 per cent of GDP to 5.4 per cent of GDP in the above period.

Prudent fiscal management prescribes that durable fiscal consolidation should be attempted through fiscal empowerment, *i.e.*, by expanding the scope and size of revenue flows. A fiscal strategy based on revenue maximisation would also provide the necessary flexibility to shift the pattern of expenditure towards developmental purposes. On the other hand, fiscal adjustment predominantly based on expenditure reduction may result in welfare losses and risks the danger of triggering a downturn in overall economic activity. There has been some progress in reforming the tax framework in terms of improvement in tax administration and reduction in tax distortion. The introduction of VAT by the State Governments has been an unqualified success. States' own tax revenue has also witnessed buoyancy in recent years. However, it may be mentioned that States' own non-tax revenue as ratio to GDP has declined from 1.8 per cent in the first half of the 1990 to 1.3 per cent in the recent years. Thus, augmenting resource mobilisation from non-tax revenues through appropriate user charges, cost recovery from social and economic services and restructuring of State PSUs assumes importance. The health of State finances would benefit vastly from improvement in cost recovery of various public services and rationalisation of subsidies. Higher user charges will, however, be

feasible only when there is a concomitant improvement in the delivery of the services provided by the States. Improving the delivery of public services should, therefore, be a priority for the State Governments.

### VIII.2 Expenditure Management

A disconcerting aspect of State Government finances is that while developmental expenditure, as ratio to GDP, has hovered between 9-10 per cent in recent years down from the level of around 11 per cent in the first half of 1990s, non-developmental expenditure (comprising, *inter alia*, interest payments, pensions and administrative services), as a ratio to GDP, has moved up in the range of 5-6 per cent from the level of around 4 per cent. A sizable reduction in non-developmental expenditure may not be feasible in the short-term, given the committed nature of many of its constituent items. Within non-developmental expenditure, pension payments are likely to increase in the future in the context of the demographic changes. It is noteworthy that as many as nineteen State Governments have initiated the creation of pension funds based on defined contributions for newly recruited employees, which could to some extent contain future outgo on account of pension. As far as interest payments are concerned, the DSS has resulted in definite savings on interest costs. Debt relief based on the recommendations of TFC would also benefit the States. It is, however, well recognised that such schemes provide only a temporary palliative, and a durable reduction in interest payments would occur *pari passu* with a reduction in outstanding debt. On the other hand, moderation in administrative and establishment expenditures may be feasible if the initiatives taken by some of the States with regard to the restructuring and redeployment of staff gain wider acceptability and momentum. A reorientation of expenditure towards productive purposes may necessitate the adherence to the principles of public expenditure management. In this context, the international experience indicates a wide variety of methods including placing limits on certain expenditures, prioritisation of expenditure, greater decentralisation

of executive functions, improved cash management and greater accountability in the delivery of services against specified targets. The adoption of some of these principles could facilitate a qualitatively superior process of fiscal consolidation.

With bulk of the responsibilities pertaining to public expenditure on social services placed in the domain of State Governments, it is widely recognised that the level of social sector expenditure has important implications for the level of human development. As per the millennium development goals (MDGs) prescribed by the United Nations in 2000, the countries need to achieve certain targets particularly relating to the social sector by 2015. The goals relate to (i) reducing extreme poverty and hunger by half from their 1990 levels; (ii) ensuring universal access to primary education; (iii) eliminating gender disparity; (iv) reducing under-five year mortality rate by two-thirds and the maternal mortality rate by three-fourths; (v) reversing the spread of diseases such as HIV/AIDS and malaria; (vi) preserving environmental resources through the integration of sustainable development policies, and (vii) halve the population without access to safe drinking water and sanitation. A recent report by the Asian Development Bank indicates that India appears on track or has already achieved benchmarks for enrolling more children in primary school, fighting HIV/AIDS and tuberculosis and improving access to clean water. The report, however, states that India significantly lags behind many developing countries in respect of certain goals. In addition to slow progress on important indicators of poverty, hunger, maternal and child health and sanitation, the report says that India appears to be regressing on some climate change issues. As most of the millennium development goals relate to social sectors, the State Governments have a major role to play in reaching the targets. The State Governments may plan for adequate investment in social sector, so that the country would be able to achieve the millennium development goals.

Closely related to expenditure management is the issue of monitoring and evaluation of Government programmes. Traditionally, plan monitoring has been done by the States by tracking

expenditure levels achieved in relation to outlays. While expenditure is an important measure of the pace of implementation, it is not a measure of effectiveness. Therefore, it is necessary to move from outlays and expenditures to final outcomes. The Central Government has made a beginning in outcome budgeting starting with the budget for 2005-06. Several State Governments such as Chhattisgarh, Himachal Pradesh, Madhya Pradesh, Rajasthan and Tripura have also proposed to introduce outcome budgets. At times the causal chain in determining outcomes may involve factors outside the programme itself. This is evident, for example, in the case of health where improvements in health status are often the result not of interventions in the area of curative health but in the provision of clean drinking water, sanitation and education on hygiene, all of which are targeted by other programmes. These considerations point to the need for systematic monitoring of programmes conducted by independent agencies outside those actually implementing these programmes. Such independent monitoring however requires that there be agreed benchmarks for evaluating performance. According to the Approach Paper of the Eleventh Five Year Plan, the Planning Commission is considering making it a firm condition that all proposals submitted to it must require sufficient benchmarking before approval. It also plans to strengthen its evaluation capacity by involving research institutes and civil society organisations which have the capability of undertaking rigorous evidence based evaluation. State Governments may consider initiating similar measures for improving the monitoring and evaluation of plan programmes.

Gender budgeting has been gaining increasing recognition with several countries across the world having introduced gender budgeting in their budgetary exercise. In India, the Annual Plan 2006-07 of Government of India carried forward two important on-going strategies of Women Component Plan (WCP) and Gender Budgeting. The main objective is to mainstream gender perspective in all sectoral policies and programmes and to work towards the ultimate goal of elimination of gender discrimination and creating enabling

environment for gender justice and empowerment of women. The WCP envisages that not less than 30 per cent of funds/benefits are earmarked under various schemes of women related Ministries/ Departments for women. Gender budgeting is perceived as a powerful tool for tracking not only allocation of resources for women but also implementation issues and outcomes. Apart from quantification of allocation of resources for women, the other initiatives include mainstreaming gender concerns in policies and implementation process, collection and compilation of gender disaggregated data, gender development indices, and review and analysis of programmes, policies/interventions with a gender perspective. State Governments have also undertaken steps in this regard. Governments of Madhya Pradesh and Uttarakhand placed a document on gender budget along with their budgets for 2007-08 providing details of allocation of funds for women related schemes. The other State Governments may consider steps to integrate gender budgeting into their mainstream budgets.

### **VIII.3 Fiscal Transparency and Budget Integrity**

Fiscal transparency, which is considered to be one of the cornerstones of good governance, has been gaining critical importance in the recent period in the context of prudent fiscal management and attainment of macroeconomic balance. Fiscal transparency requires providing comprehensive and reliable information about past, present and future impact of economic policy decisions. Transparency in Government fiscal operations at State levels would need to be strengthened in tandem with the process of fiscal consolidation and the financial sector reforms so as to enhance credibility of the fiscal stance of the Government. The need for adequate availability of information through State budgets is not only important to aid policy makers or to enhance transparency at the State level, but also for investors to take 'informed' decisions. Further, fiscal transparency benefits citizens by giving them the information they need to hold the Government accountable for its policy choices.

It may be mentioned that the International Monetary Fund (IMF) introduced a *Code of Good*

*Practices on Fiscal Transparency* in 1998. This led to a voluntary program of fiscal transparency assessments by the countries. In 2007, the IMF revised the codes by taking into account several recent developments. The four pillars of the code are as follows: (i) Clarity of roles and responsibilities, (ii) Open budget processes, (iii) Public availability of information, and (iv) Assurances of integrity. It may be mentioned that the fiscal transparency at the State level has improved of late after the enactment of the FRL by most of the State Governments.

One of the important issues at the State Government level relates to lack of uniformity in the accounting practices. One example is the accounting of power bonds in the budget, where States have followed diverse practices. Some states (Karnataka and Himachal Pradesh) provide power bonds under loans from other institutions (Code 6003(109)). Few States (for example Uttarakhand) provide power bonds under market borrowings (Code 6003(101)) and some other States such as Bihar, Chhattisgarh, Haryana, *etc.*, provide power bonds under compensation and other bonds (Code 6003(106)). Another example is the accounting of loans from NSSF. After the change in accounting practice in 1999-2000, the securities issued to NSSF are required to be shown under internal debt. However, some of the States (for example Andhra Pradesh, Assam, Tripura, Goa, Gujarat, Karnataka, Rajasthan, *etc.*) continue to show these under loans and advances from the Central Government (Code 6004). Further, two States, *viz.*, Arunachal Pradesh and Jammu and Kashmir, do not provide details of 'Discharge of Internal Debt' in their budget. Such practices make it difficult to compile information on item-wise net borrowings and GFD financing of the State Governments. Some of the State Governments such as West Bengal, Nagaland, Kerala, Manipur (for the accounts year) and Tamil Nadu do not provide code-wise and plan/non-plan-wise summary of all grants in the budgets. Some other State Governments such as Maharashtra, West Bengal, Manipur and Gujarat do not provide detailed code-wise summary of internal debt (Code - 6003) from all the demands. Some States such as Maharashtra, Jammu and Kashmir, Arunachal

Pradesh and Gujarat do not provide the code-wise summary details of interest payments (Code 2049) in the budgets. Adopting uniform practices with regard to data reporting in the budgets may be considered by the State Governments.

Yet another issue which deserves special mention in the context of fiscal transparency is the lack of availability of data on the outstanding liabilities and contingent liabilities. Most of the State budgets are silent on these two important fiscal variables. As discussed in the last year's Study, the Working Group on Compilation of State Government Liabilities had prescribed a format, in which the State Governments need to publish the data on the outstanding liabilities in their budget documents. A related problem is the lack of data on wages and salaries and operations and maintenance in the State budgets. Further, the States have also pointed out difficulties in the estimation of pension liabilities on an actuarial basis, since many of the required data are not available at the State Government level. States may also need to take steps to provide the details of off-budget borrowings in the budgets, if any. States would need to enhance transparency in reporting and provide comprehensive information on fiscal developments including data on the items discussed above. In addition, public dissemination of fiscal data on a more frequent basis, say quarterly basis, would be desirable.

The persistently large deviations between the budget estimates and the accounts data particularly in respect of revenue receipts of the State Governments raise serious concerns since these adversely impact upon the credibility of the budget estimates and preclude a proper assessment of the likely fiscal outcome for the year.

#### **VIII.4 Debt Sustainability**

An important issue relating to sustainability of debt is the concern about the ability of the State Governments to service their debt obligations. Over the years, large revenue deficits have led to large fiscal deficits and spiraling debt resulting in the

emergence of a vicious cycle of deficit, debt and debt service payments for most of the State Governments. The consolidated level of debt of the State Governments relative to GDP has increased significantly from 22.5 per cent at end-March 1991 to 32.7 per cent at end-March 2006. Such increase was more prominent during the period 2001-05. In the context of sustainable level of debt, the Eleventh Finance Commission recommended that the proportion of interest payments (IP) to revenue receipts (RR) should be reduced to 18 per cent as compared to the then average of 22 per cent. The TFC report, however, mentioned that from 2000-03, the average ratio in respect of seventeen States was above 18 per cent, of which eleven States were above 22 per cent. Thus, in terms of interest payments-revenue receipts criterion, TFC concluded that seventeen out of twenty-eight States had unsustainable debt. A Study<sup>12</sup> on debt sustainability undertaken by the Reserve Bank had emphasised the measures for expenditure compression, improvement in own revenue collection effort and several institutional changes to contain the problem of State level debt in India. Important measures of institutional changes included enactment of FRL for making the process of fiscal discipline legally binding, introduction of guarantee ceilings, participation in the Consolidated Sinking Fund and the Guarantee Redemption Fund. It is noteworthy that the FRLs of several State Governments include provisions for caps on the debt-GSDP ratio as well as State guarantees.

For ensuring sustainability of debt in terms of a stable debt to GSDP ratio, generation of a primary surplus is a necessary condition, given that the rate of growth of nominal GSDP and nominal rate of interest on the debt stock are equal. In a situation of primary deficit, the debt stabilisation condition requires that rate of growth of nominal GSDP is greater than the nominal rate of interest on the debt stock. In this context, it is important to note that despite an improvement in major deficit indicators of the State Governments, the primary balance of many of the States, and consequently at the consolidated level, continues to be in deficit.

<sup>12</sup> Rajaraman, I., S. Bhide and R.K. Pattnaik (2005), "A Study of Debt Sustainability at State Level in India", RBI, Mumbai.

However, due to higher economic growth and the favourable interest rate environment in the recent years, the debt to GSDP ratio of the States has declined in the recent period. It is also important to recognise the large hump in repayments which will take place during 2012-13 to 2015-16 due to high amount of borrowings during 2002-03 to 2004-05 under the DSS. This will require a larger quantum of gross borrowings and can put an upward pressure on the interest rates at which the State Governments borrow, which may further destabilise the debt sustainability condition. It may be mentioned that the State Governments have budgeted interest payments as ratio of revenue receipts for 2007-08 at 16.9 per cent against the TFC target of 15 per cent for the year 2009-10. The State Governments may make efforts through fiscal restructuring to contain their debt at sustainable level.

The TFC had emphasised the need to determine borrowing limits for each State taking account of borrowings from all sources including small savings and States' public accounts and reserve funds. Several countries have debt and deficit rules at the sub-national level. In the US, all but two States have laws requiring balanced budgets and limits on raising of debt by the States. Nine provinces and territories of Canada have fiscal rules with balanced budgets requiring them to take debt only for the purpose of financing investment projects. Debt ceiling can serve as a useful adjunct to deficit rules. In practice, debt ceilings have been driven by the concern about reducing high debt levels and are generally chosen on the basis of experience of the individual countries.

It may be mentioned that State Governments have been mobilising substantial amounts of off-budget borrowings through Special Purpose Vehicles (SPVs). These are in the nature of guarantees/contingent liabilities, which may ultimately become liabilities for the respective State Governments. In view of the fiscal implications of rising level of guarantees, which were recognised by the State Finance Secretaries' Report on State Government Guarantees (1999) constituted by the Reserve Bank, many States have taken initiatives to place statutory/administrative ceilings on

guarantees. Following the recommendations made in the above mentioned Report, the Reserve Bank had circulated guidelines on the setting up of the GRF in August 2001, which were amended in 2006. The Group of State Finance Secretaries to Assess the Fiscal Risk of State Government Guarantees (2002) had suggested a methodology for assessing the fiscal risk of guarantee obligations. To sensitise the State Government officials on the various issues arising from the fiscal risks arising out of guarantees and to provide technical inputs on the process, the RBI has conducted workshops. Furthermore, the State Finance Secretaries' Working Group on Fiscal Responsibility Legislation at State level has suggested a ceiling on the risk-weighted guarantees to be provided by a State. In this connection, it is noteworthy that the FRL of some of the State Governments contain provisions relating to a cap on the debt-GSDP ratios as also on the guarantees.

Few State Governments have made efforts to raise resources under non-debt capital receipts through sale of lands for reducing their GFD. Such measures for raising resources by disposing off unutilised land may, however, provide only a transitory solution for reducing GFD and thus containing the level of debt. On the other hand, due to buoyancy in small savings collection over the last few years and the formula based share in these collections, the autonomous component of State Governments' borrowings have been more than the required amount for financing their GFD. This more than proportionate increase in the level of outstanding debt of State Governments gets reflected in large surplus cash balances maintained by most of the State Governments in the form of investment in 14-Day Intermediate and Auction Treasury Bills, which at the consolidated level stands at around Rs.62,996 crore as of November 23, 2007. Since the States get a lower rate of return on these investments compared to the cost of borrowings for these resources, there would be an adverse impact on their revenue account.

### **VIII.5 Infrastructure Financing**

Provision of quality and efficient infrastructure services is essential to realise the full growth potential of the economy. It may be

mentioned that the States are responsible for most infrastructure services except for telecommunications, civil aviation, railways and major ports. Inadequate investment in infrastructure has constrained the growth and development of the States. The States would need to strengthen their finances through fiscal, structural and institutional reforms which would enable them to release adequate budgetary resources as also enable them to mobilise funds more easily for financing infrastructure. In view of budget constraints under the rule based fiscal regime, the State Governments also need to promote PPP projects in the area of economic infrastructure. The awareness of concerns and issues relating to PPPs is still lacking and not evenly spread across the different States. With a view to promoting the PPP programme, all State Governments and Central Ministries have been advised by the Government of India to set up a PPP Cell with a senior level officer deputed as PPP nodal officer. Technical assistance (TA) from the Asian Development Bank has been received for overall capacity building in State Governments for PPPs. The TA would fund strengthening of the PPP Cell of the respective State Governments, including hiring of consultants and training of personnel.

## IX. CONCLUDING OBSERVATIONS

An assessment of the fiscal position of the State Governments indicates visible improvement in the key deficit indicators in the recent years. Reflecting this, in the revised estimates of 2006-07, the consolidated RD and GFD of States, as ratios to GDP, have been placed at 0.1 per cent and 2.8 per cent, respectively. Continuing with the fiscal correction process, the State Governments have budgeted for a further reduction in GFD as a ratio to GDP to 2.3 per cent during 2007-08. The reduction in GFD is based on a turnaround envisaged in the revenue account, which is budgeted to generate a surplus of 0.3 per cent of GDP. It is significant to mention that the State Governments have budgeted a consolidated surplus on the revenue account after two decades. In this context, it may also be mentioned that several State Governments have achieved the

targets of reduction in RD and GFD ahead of the path of restructuring recommended by the TFC and their own FRL.

The key factors that have enabled the improvement in fiscal position of the State Governments are: (i) a rule-based process of fiscal correction and consolidation adopted under the FRL by a majority of State Governments; (ii) buoyancy in States' own tax revenue; (iii) expenditure management by the State Governments, and (iv) high current transfers from the Central Government. Higher devolution and transfer of resources to the State Governments has facilitated the fiscal correction and consolidation process particularly in achieving substantial improvement on the revenue account. Higher devolution and current transfers to the poorer States as a ratio of their GSDP also reflect the principle of equalisation.

Given the importance of revenue augmentation in sustaining fiscal correction, the State Governments have announced measures for mobilisation of additional resources through simplification/rationalisation of tax structure, better enforcement and tax compliance. The States have made commitments to contain non-plan revenue expenditure and introduced new pension schemes to contain future pension obligations. The State Governments have also taken into account the priorities laid down in the Eleventh Five Year Plan (2007-12) in the State Budgets for 2007-08. Accordingly, allocations for the social sector and rural infrastructure are proposed to be raised by the States.

The overall improvement in the consolidated fiscal position of the State Governments, however, does not reveal the wide variation that exists in fiscal performance across the States. The State-wise analysis reveals that fiscal correction has not been uniform across States, notwithstanding a strong commitment by almost all State Governments to carry forward the process of fiscal correction and consolidation. Only a few States account for the major part of the overall correction. State-wise analysis of the fiscal correction process indicates that the non-Special Category States would account for 85 per



cent of the correction in the revenue account and 73 per cent of the correction in GFD. With TFC recommending a uniform target oriented fiscal restructuring path to be attained by all the States by end of 2009-10, the fiscally weak States may initiate measures to catch up with the fiscally sound States within the timeframe.

While the State Governments have achieved noticeable improvement in their fiscal position in the recent years, they would have to strive to make the fiscal consolidation durable through strengthening the revenue flows into the budget while placing emphasis on targeting expenditures to meet the developmental objectives. The strength in overall macroeconomic conditions has resulted in higher own revenue receipts and greater fiscal capacity for the States. The buoyancy in revenue mobilisation also needs to be channelised for productive expenditure and investment. It is crucial to ensure that the process of fiscal correction does not adversely affect capital outlay and expenditure on social sectors.

The high level of deficit of State Governments in the past resulted in accumulation of high level of debt by the State Governments. In case of several States, the present level of debt-GSDP ratio is perceived to be alarmingly high. Furthermore, there are concerns about the ability of the State Governments to service their debt obligations. The TFC had emphasised the need to determine borrowing limits for each State taking into account borrowings from all sources including small savings and States' public accounts and reserve funds. In ensuring debt sustainability in terms of a stable debt to GSDP ratio, given the growth rate and the rate of interest, the status of primary balance is of crucial importance. Despite an improvement in the number of fiscal parameters, the primary balance of many of the States, and consequently at the consolidated level, continues to be in deficit. However, due to higher economic growth and the favourable interest rate environment in the recent years, the debt to GDP ratio of the States has been contained from rising. It may be mentioned that the State Governments have budgeted ratio of interest payment to revenue

receipts for 2007-08 at 16.9 per cent against the TFC target of 15 per cent for the year 2009-10. The State Governments may make efforts through fiscal restructuring to contain their debt at sustainable level.

With a view to improving monitoring and evaluation of programmes, the State Governments may consider strengthening their evaluation capacity with a focus on outcome. They may aim at a system which is responsible and responsive for improving the efficiency and effectiveness of spending.

With fiscal transparency gaining critical importance, the State Governments may need to make efforts to enhance transparency by providing adequate details in their budgets on items such as outstanding and contingent liabilities, subsidies, *etc.* In addition, public dissemination of fiscal data on a more frequent basis, say quarterly basis, may be considered. With large deviation observed between budget estimates and the accounts data, particularly in the revenue account of the States in the recent years, it would be useful to improve the entire budget estimation process and methodology. In view of the constitution of the Sixth Pay Commission in October 2006 to examine the pay and pension structure of the Central Government employees, it is important to note that the State Governments have by and large followed the Central Pay Commission award to improve the pay structure of their employees. Several State Governments have constituted their own Pay Commissions. The State finances experienced deterioration in the latter part of 1990s subsequent to adopting the recommendations of the Fifth Pay Commission for their employees. The States, therefore, need to base their decisions relating to salary levels after due consideration to their fiscal capacity, employee strength, size of population and the required complementary expenditure for productive employment.

To conclude, the improvement in the fiscal position of the State Governments has resulted from buoyancy in their tax revenues along with higher current transfers from the Centre. The State

Governments would, however, have to devise strategies for augmenting resource mobilisation from non-tax sources of revenue. With regard to expenditure management, the State Governments may emphasise improvement in effectiveness of service delivery mechanism. The States would

also need to make continuous efforts towards ensuring the channelisation of resources to meet the development needs in line with the priorities laid down in the Eleventh Five Year Plan, while initiating steps to bring down the levels of non-developmental expenditure.

**Annex 1: Major Policy Initiatives of State Budgets 2007-08**

State	Fiscal	Institutional	Sectoral
1. Andhra Pradesh	<ul style="list-style-type: none"> <li>Continue to provide free water supply for Lift Irrigation Scheme.</li> <li>Extend crop loan facility, under which interest relief on crop loans is given, to 3.75 lakh new farmers.</li> </ul>	<ul style="list-style-type: none"> <li>Construct pucca house in another 1/3rd villages under INDIRAMMA.</li> </ul>	<ul style="list-style-type: none"> <li>Establish 4 new degree colleges, 5 junior colleges and 8 hostels to provide education facilities to remote areas.</li> <li>Set up 21st Century Gurukulams across the State to provide quality education to rural children.</li> <li>Extend concept of Jawahar Knowledge Centres to all Degree Colleges to provide gainful employment to Graduates in ITES industry.</li> </ul>
2. Arunachal Pradesh		<ul style="list-style-type: none"> <li>Government to come out with specific women related welfare programmes.</li> </ul>	
3. Assam		<ul style="list-style-type: none"> <li>Revive and revitalise Primary Cooperative Credit Societies.</li> <li>Two new schemes for the poor and physically challenged students.</li> <li>Provide bi-cycle to below poverty line girl students between class VI and class X in rural areas.</li> <li>Set up a Rural Housing Board to address the specific problems of rural housing.</li> <li>Set up a Terrorist Victims Welfare Board to address the welfare of the kins of terrorist victims on a sustainable basis.</li> </ul>	<ul style="list-style-type: none"> <li>Distribute inputs such as power tillers, power threshers, hand compression sprayers, soil testing kit, etc. to the farmers.</li> <li>Give a thrust to agricultural mechanisation through distribution of tractors and creation of Fertiliser Sale Depots in each district.</li> <li>Set up medicinal and aromatic gardens and nurseries in different districts of the State.</li> <li>Start new water supply schemes such as Accelerated Urban Water Supply Programme, Urban Infrastructure Development Scheme, etc. during 2007-08.</li> <li>Set up eight new training schools, five new district hospitals, five new Regional Diagnostic Centres, three new medical colleges, and setting up of Mobile Medical Units in each district.</li> <li>Set up an IT park in Guwahati with all modern plug and play infrastructures.</li> </ul>
4. Bihar	<ul style="list-style-type: none"> <li>Create a corpus fund to rejuvenate the sick industries of the State.</li> <li>Reduction in motor vehicle tax.</li> </ul>	<ul style="list-style-type: none"> <li>Appoint a "Farmer Advisor" in every Panchayat.</li> <li>Constitute an "Agriculture Technological Management Authority" in every district.</li> </ul>	<ul style="list-style-type: none"> <li>Start a scheme of "Health Card" for the school going children, which would contain all the necessary information regarding the child.</li> </ul>

## Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)

State	Fiscal	Institutional	Sectoral
	<ul style="list-style-type: none"> <li>To promote agriculture, exemption to organic fertiliser from taxation.</li> <li>Establish a non-lapsable Bihar Road Development Fund, containing income from plan, non-plan and other sources.</li> </ul>	<ul style="list-style-type: none"> <li>Constitute an 'Autonomous Road Authority' for the development of roads.</li> <li>Start a Central Tribunal in place of the existing system of 'Panchat' for settling of disputes.</li> <li>Set up a High Level Fisheries Training Centre in Patna.</li> <li>Set up Administrative Training Institute in Gaya.</li> <li>Set up a pesticide investigation laboratory in Patna.</li> </ul>	<ul style="list-style-type: none"> <li>Management of selected ITI's on the PPP basis.</li> <li>Distribution of 'Soil Health Cards' to the farmers.</li> <li>Come out with Maintenance Policy for the proper maintenance of roads.</li> <li>Emphasis on developing health services in the State through PPP including setting up new medical colleges and providing additional services, like development of pathology and radiology labs, investigation services, cleaning of hospitals, ambulance services, etc.</li> <li>Start three new medical colleges at Patna, Madhepura and Batia.</li> <li>Set up Chanakya National Law University.</li> <li>Start an Aryabhata Technical University.</li> </ul>
<b>5. Chhattisgarh</b>	<ul style="list-style-type: none"> <li>Provide 25 per cent distribution grant on agricultural instruments in order to extend the use of technology in the agriculture sector.</li> <li>Reduction in the rate of interest on 'Short Term Agricultural Loans' provided to the farmers through co-operative banks to 6 per cent.</li> </ul>	<ul style="list-style-type: none"> <li>Make submission of 'e-return' mandatory for all the registered dealers under the Companies Act.</li> <li>Start a scheme called 'Khalihan Bima Yojana' for those farmers who incurred losses due to natural calamities.</li> <li>Implement the recommendations of the Vaidyanathan Committee to strengthen the Co-operative Banks.</li> <li>Start a new scheme titled 'Vishwakarma Yojana' to ensure the supply of trained and skilled workforce for the growing manufacturing industries.</li> </ul>	<ul style="list-style-type: none"> <li>Introduce a 'Seed Bank' Scheme to promote the use of certified seeds.</li> <li>Introduce Chief Minister Knowledge Incentive Scheme, under which a special scholarship of Rs.10,000/- will be awarded every year to 1,000 SC/ST talented students of Class X<sup>th</sup> and XII<sup>th</sup>.</li> <li>Introduce a new scheme for a regular health check-up of students residing in hostels.</li> <li>Implement a Population and Health Scheme.</li> <li>Establish a 100 bed cancer hospital in Raipur and a 'Centre for Genetic Diseases and Molecular Biology Laboratory' in Medical College Raipur.</li> <li>Establish a 'Forest Research and Training Institute'.</li> <li>Start a Hotel Management Institute.</li> </ul>

**Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)**

State	Fiscal	Institutional	Sectoral
			<ul style="list-style-type: none"> <li>• Set up a medical college in Raigarh.</li> <li>• Start an art school to promote talent in the traditional handicraft sector.</li> <li>• Start 'Mukhyamantri Gram Utkarsh Yojana' for the development of 5 districts not covered under Employment Guarantee Scheme. Out of this, 50 per cent will be utilised for infrastructure work and the remaining 50 percent for employment oriented work.</li> <li>• Introduce a new scheme of capacity development for the welfare and rehabilitation of handicapped people.</li> <li>• Introduce a scheme to upgrade the important state highways and district roads of the state to the international standards.</li> </ul>
<p><b>6. Goa</b></p>	<ul style="list-style-type: none"> <li>• Enhance the support price eligibility for arecanut from the existing Rs.85/- per kg. to Rs.100/- per kg.</li> <li>• Enhance the subsidy from the existing 25 per cent to 50 per cent for sprinkler irrigation system with network of RPVC pipes. Increase cost ceiling for 25 per cent state subsidy to Rs.40,000/- per hectare for HDPE pipe network. Extend 25 per cent subsidy for purchase of other agriculture implements like harvesters, transplanters, bush cutters and paddy threshers.</li> <li>• Provide subsidy of Rs.5 lakh in addition to central subsidy of Rs.5 lakh limiting to 50 per cent of actual cost to group of farmers for getting certification of their agriculture produce as organic through designated societies in the State.</li> <li>• Institute a special fund to be utilised for garbage management on continuing</li> </ul>	<ul style="list-style-type: none"> <li>• Follow cluster approach by promoting single activity in each cluster of SHGs to achieve economies of scale.</li> <li>• Provide exhibition and marketing infrastructure for SHGs to showcase and sell their products in each taluka.</li> <li>• Prepare Plan of Action for Women and Children. Construct two working women hostels, one each in Panaji and Margao.</li> <li>• Make the State garbage free within next two years.</li> <li>• Construct integrated modern bus terminus on Build Own Operate and Transfer basis in PPP format at Panaji, Margao and Mapusa.</li> <li>• Take up remaining 39 village Panchayats for computerisation under Infogram scheme.</li> <li>• Extend the moratorium on purchase of new tourist vehicles or on the issue of</li> </ul>	<ul style="list-style-type: none"> <li>• Start an exclusive residential school for blind having facilities for teaching braille and training them in various activities.</li> <li>• In order to encourage the private sector to provide employment opportunities to the differently abled persons, enhance incentive from Rs.250/- to Rs.500/- per month depending on the salary of disabled employee.</li> <li>• Train care-providers of various NGO's registered with the National Trust, to provide services to persons with disabilities.</li> <li>• Construct new premises for all the 'anganwadi' centres within five years at the rate of about 200 centres per year. Extend retirement benefits to the 'Anganwadi' workers.</li> <li>• Make efforts to lay gas pipe to Goa for providing clean fuel for power, fertilizer and transport sector.</li> </ul>

## Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)

State	Fiscal	Institutional	Sectoral
	<p>basis. Impose an environmental cess of 0.5 per cent on the gross value of electricity bill.</p> <ul style="list-style-type: none"> <li>• Provide insurance cover against accidental fire hazards to cashew and sugarcane crops of small and marginal farmers by subsidizing 50 per cent of insurance premium.</li> <li>• Waive the outstanding balance of loans taken by the scheduled caste farmers from the Agriculture Department.</li> <li>• Provide assistance to Primary Agriculture Credit Cooperative Societies for cleansing their balance sheets and rejuvenate their activities. Enforce the 'Goa Cooperative Societies Act 2001' and the 'Goa Cooperative Societies Rules 2003' by creating necessary infrastructure and staffing pattern and notifying the enforcement in the official gazette.</li> <li>• Waive the outstanding loan amount extended by the Social Welfare Department to SC/ST persons for construction as well as repair of their houses and to differently abled persons for self employment.</li> <li>• Provide grants to the panchayats for systematic collection of plastic materials and their shredding, which can be used in construction of roads.</li> <li>• Evolve suitable package for revival of sick industrial units.</li> <li>• Institute suitable incentive mechanism for setting up of new environment friendly and viable industrial units in the backward talukas.</li> <li>• In order to encourage new industries to the State and expansion of existing industrial units, entry tax exemption on machinery and equipment for</li> </ul>	<p>permits to tourist vehicles by one more year up to 31st March 2008.</p>	<ul style="list-style-type: none"> <li>• Create 5000 hectare of irrigation potential during 2007-08. Take up the project of linking Madei River at Ganjem to Khandepar River at Opa to augment 4.53 million cubic meter of water.</li> <li>• Start a separate Department of Centre for Women's Study at the Goa University.</li> </ul>

**Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)**

State	Fiscal	Institutional	Sectoral
	<p>new units and also to existing units who are investing at least 50 per cent or more on expansion in machinery and equipment.</p> <ul style="list-style-type: none"> <li>• Levy energy cess of 0.5 per cent on the gross electricity consumption to those consumers consuming more than 500 units per month.</li> <li>• Reduction in rate of tax on the inter-State sale of IT products from half per cent to 'Zero' per cent.</li> </ul>		
<p><b>7. Gujarat</b></p>	<ul style="list-style-type: none"> <li>• To provide relief to the poor and marginalised people in rural areas and to promote educational activities in such areas, reduce the rate of electricity duty for residence, recognised educational institutions and hostels in the rural areas from 15 per cent to 10 per cent.</li> <li>• Reduce the rate of electricity duty for residence and recognised educational institutions in the urban areas for consumption of more than 40 units from 30 per cent to 20 per cent.</li> <li>• Reduce the rate of electricity duty for consumers of residuary category from 30 per cent to 25 per cent.</li> <li>• Reduce the rate of electricity duty applicable to hall, auditorium, theatre and hotel and restaurant from 30 per cent to 25 per cent in order to encourage the entertainment and tourism industries.</li> <li>• Redesigning of the Motor Vehicle Tax structure, to reduce the present 67 tax rates to mere 18.</li> <li>• Reduction in the rates of luxury tax.</li> </ul>	<ul style="list-style-type: none"> <li>• Cover further one lakh hectare command area under Participatory Irrigation Management. Under this arrangement, co-operatives and organisations associated with use of water, have been entrusted the management of irrigation facilities.</li> <li>• Start "Bal Bhog" scheme to provide nutritious food to ten lakh children, below 3 years of age, through 'Anganwadis'.</li> <li>• Start Women Employment Exchanges in two metropolitan cities on experimental basis.</li> </ul>	<ul style="list-style-type: none"> <li>• Outline a package of Rs.15,000 crore for tribal development.</li> <li>• Cover an additional area of 1 lakh hectare under micro irrigation such as drip and sprinkler irrigation.</li> <li>• Start 10 new ITIs having the capacity of 4,500 seats.</li> <li>• Start 2,695 additional 'Anganwadis'.</li> </ul>

## Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)

State	Fiscal	Institutional	Sectoral
<b>8. Haryana</b>	<ul style="list-style-type: none"> <li>Identify all the indirect subsidies to the agriculture sector and devise methods to provide all such subsidies directly to the farmers.</li> <li>To encourage conservation of power in the State, give tax relief on Compact Fluorescent Lamps and other energy saving devices in consultation with the Empowered Committee of State Finance Ministers constituted by the Government of India.</li> <li>Reduce the passenger tax to 25 per cent and increase the basic fare proportionately without any change in the total fare payable by the passengers.</li> <li>Cess on banquet halls/lawns and marriage palaces.</li> </ul>	<ul style="list-style-type: none"> <li>Establish the Haryana Rural Development Authority (HRDA), which would take up the planning and development of improved residential facilities and civic infrastructure in villages and semi-urban areas.</li> <li>Take up major infrastructure development works in the mission identified town of Faridabad under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM).</li> <li>Set up a Sports Academy with all modern facilities.</li> <li>To establish institute-industry partnership, establish Institute Managing Committees in the remaining institutes in a phased manner.</li> <li>Start a new scheme titled "Skill Training to Scheduled Caste Students", exclusively for the scheduled caste students in new emerging areas like mobile phone and computer repair, networking, personal grooming, retailing, etc.</li> </ul>	<ul style="list-style-type: none"> <li>Initiate work for augmentation of water supply to 70 litre per capita per day in 1100 villages with the assistance from NABARD and NCR Planning Board. Take up work on sewage treatment plants in six towns of the State.</li> <li>Provide free computer education to all students from class six to twelve. Expansion of EDUSAT coverage to primary schools, Arts senior secondary school and technical institutions to impart quality education.</li> <li>Construct one rural stadium costing Rs.40 lakh each in every block.</li> </ul>
<b>9. Himachal Pradesh</b>	<ul style="list-style-type: none"> <li>25,000 new pensioners to be added in the category of old age, widow and disability pension scheme.</li> <li>Explore the possibility of switching from a specific to an ad valorem excise duty structure and undertake an evaluation of VAT implementation. Initiate studies to explore further areas for increasing tax buoyancies, including switching over to an ad valorem system for electricity duties.</li> <li>In order to check evasion and the undervaluing of property transactions, reduction in stamp duty rate for registration of land sale transactions from 8 per cent to 5 per cent.</li> </ul>	<ul style="list-style-type: none"> <li>Cover more districts under the National Rural Employment Programme.</li> <li>Strengthen the Panchayati Raj functionaries and, as a first step, offer them wages commensurate with their responsibilities.</li> </ul>	<ul style="list-style-type: none"> <li>Medical college in Mandi to be set up in the Government sector and one medical college to be set up in Hamirpur in the private sector.</li> <li>Set up 5 degree colleges, 150 senior secondary schools, 50 high schools and 200 middle schools.</li> <li>Import horticulture plants and root stock to give a boost to horticulture productivity.</li> <li>Continue to facilitate PPP for setting up of cold storages by private companies so as to provide direct access to farmers for marketing their produce through modern food retail stores.</li> </ul>



**Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)**

State	Fiscal	Institutional	Sectoral
	<ul style="list-style-type: none"> <li>• Increase in token tax for vehicles to 5 per cent to check congestion and pollution.</li> <li>• Start a dedicated Pension Fund with an initial corpus of Rs.50 crore, which will be suitably enhanced every year so that in time it will fully meet the outgo on pension requirements.</li> </ul>		<ul style="list-style-type: none"> <li>• Provide road links to all unconnected Panchayats by March 2008 and to all habitations of above 500 population by March 2009.</li> <li>• Implement World Bank aided Hydrology project to improve the quality of portable water.</li> </ul>
<p><b>10. Jammu and Kashmir</b></p>	<ul style="list-style-type: none"> <li>• Set up a four-member Ministerial Committee to review the progress of collection of non-tax revenues on a quarterly basis, apart from looking at strategies to augment the revenue flows.</li> <li>• Intensification of efforts for recovery of arrears of power tariff and water charges payable by Government departments and municipal bodies and private entities.</li> <li>• Upgrade infrastructure for toll collection.</li> <li>• Grant of an amnesty scheme for trade and industry to provide last opportunity for facilitating voluntary liquidation of tax arrears payable under the General Sales Tax.</li> <li>• Introduce a scheme of 'Demand Assessments' under the Jammu and Kashmir General Sales Tax Act, 1962 to clear the huge back log of assessment cases pending disposal under the erstwhile tax regime.</li> <li>• Institute a scheme of rewards for persons providing vital information for better tax recovery.</li> <li>• Bring additional services such as, courier services, coaching institutions, cable network, insurance, banking and other financial services, etc. within the ambit of taxation.</li> <li>• Enhance the rate of tax on 'services' from 4 per cent to 8 per cent.</li> </ul>	<ul style="list-style-type: none"> <li>• Set up a Committee to look into the issue of streamlining the exemptions given to the industries.</li> <li>• Constitute a High Power Employment Mission to take over the responsibility of coordination with different departments and related institutions to look into employment related issues and monitor generation programmes at each level.</li> </ul>	<ul style="list-style-type: none"> <li>• Explore the scope for innovative self employment projects under various sectors.</li> <li>• Industries and Commerce Department to come out with a trade policy which will lay down future road map for enhanced trading activity, particularly in the context of concrete and positive possibilities of trans-LOC trade.</li> <li>• Take steps for reform and restructuring of the power sector.</li> </ul>

## Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)

State	Fiscal	Institutional	Sectoral
	<ul style="list-style-type: none"> <li>Soft loans to travel and taxi operators against viable projects.</li> <li>Introduce settlement scheme for one-time settlement of non-performing loans given by the State Finance Corporation.</li> </ul>		
<b>11. Jharkhand</b>	<ul style="list-style-type: none"> <li>Constitution of a High Level Committee to suggest measures regarding enhancement of resources and for strengthening the fiscal management.</li> <li>Set up integrated check post at nine places to make the tax collection process more systematic and transparent.</li> <li>Establish Jharkhand Road Development Fund for the construction and maintenance of the roads.</li> </ul>	<ul style="list-style-type: none"> <li>Set up Jharkhand State Highway Authority to manage and supervise the work relating to the development and modernisation of roads in the State.</li> <li>Establish SCERT in order to organise and manage the education system on the lines of NCERT of Government of India.</li> <li>Start a new scheme called Sidha-Kanho Awaas Yojana (SKAY) for those persons living below poverty line and have not received the benefits of Indira Awaas Yojana (IAY).</li> <li>Set up a public distribution grievance redressal commission for redressal of the disputes relating to the public distribution shops.</li> </ul>	<ul style="list-style-type: none"> <li>Set up agriculture parks in Chatra and Dumka districts to facilitate spreading of knowledge of modern agricultural techniques and tools.</li> <li>Establish an agriculture university in Goda district.</li> <li>Set up a university in the educationally backward region of Kolahan division.</li> <li>Establish three engineering colleges in the districts of Ramgarh, Chaibasa and Dumka.</li> <li>Open engineering colleges/institutions on PPP basis.</li> <li>Provide computer education in all the Government schools from 9<sup>th</sup> to 12<sup>th</sup> standard to facilitate computer education to the rural folks.</li> </ul>
<b>12. Karnataka</b>	<ul style="list-style-type: none"> <li>Continue credit facility at 4 per cent rate of interest for farmers, weavers and fishermen and extend this facility to "Stree Shakthi" and other SHGs.</li> <li>Higher allocation for capital works in major and minor irrigation works to complete 19 projects.</li> <li>Extend the benefit of loan waiver to provide one-time relief to farmers who have short-term crop loans from cooperative institutions. Extend waiver to weavers and fishermen up to Rs.25,000.</li> <li>Implementation of recommendations of the Fifth Pay Commission appointed by the State.</li> </ul>	<ul style="list-style-type: none"> <li>Provide support to establishment of a permanent "Karnataka Agricultural Commodities Forward Markets Commission".</li> <li>Prepare a special eight year development plan for redressal of regional imbalances and implement recommendations of Dr. Nanjundappa Committee.</li> <li>Establish a new Directorate of Social Security and Pensions to implement all the pension schemes.</li> <li>Initiate the new scheme of "Micro Credit" under which many skilled/unskilled persons belonging to SC, ST, Backward</li> </ul>	<ul style="list-style-type: none"> <li>Initiate the "Karnataka Biofuel Programme" under a mission mode. The first phase of this mission will span over seven years and activity will be taken up in 15 selected talukas.</li> <li>A comprehensive Dairy Development Programme to promote dairying in North Karnataka.</li> <li>Open 25 Morarji Desai residential schools for SCs and 5 for ST students and open 75 new hostels for SCs and 10 for STs.</li> <li>Begin 22 new Morarji Desai residential schools for the backward classes and 75 new hostels.</li> </ul>

**Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)**

State	Fiscal	Institutional	Sectoral
	<ul style="list-style-type: none"> <li>• Under "Sandhya Suraksha" scheme, provide a monthly pension of Rs.400 to citizens above 60 years of age, chosen among small and marginal farmers, labourers from unorganised sector including agricultural labourers, weavers, fishermen, etc.</li> <li>• Increase in monthly pension to widows, aged and physically handicapped persons from Rs.200 to Rs.400.</li> <li>• 0.5 per cent concession on payment of stamp duty at the time of registration of the property for all properties backed by title insurance.</li> <li>• In the interest of the society and the poor people, ban on all kinds of lotteries.</li> </ul>	<p>classes and minorities will be assisted in pursuing small business activities.</p> <ul style="list-style-type: none"> <li>• Explore the possibility of linking "Suvarna Suraksha" scheme with a new scheme called "Aam Admi Bima Yojana" announced in the Union Budget 2007-08.</li> <li>• Establish "Unorganised Workers Welfare Board" covering different segments of the labour force.</li> <li>• Establish "Karnataka State Environment Impact Assessment Authority" and "Karnataka State Expert Appraisal" Committee.</li> <li>• Establish Bangalore Developers, Builders and House Owners Repository" on a PPP basis to collate all declared information by a particular developer.</li> </ul>	<ul style="list-style-type: none"> <li>• Develop Ramanagaram city into a health city.</li> <li>• Upgradation of four polytechnics into engineering colleges and setting up of a constituent engineering college by the Vishweshariah Technological University at Hassan.</li> </ul>
<p><b>13. Kerala</b></p>	<ul style="list-style-type: none"> <li>• Continue exemption from Agricultural Income Tax given last year for all assesseees other than in the corporate sector for one more year.</li> <li>• Continue the exemption from tax on coconut for one more year.</li> <li>• Impose 12.5 per cent tax on all tobacco and tobacco products that would become applicable when the Central Government issues a notification excluding tobacco from the list of declared goods.</li> <li>• Impose stamp duty on demat transactions.</li> <li>• Introduce a package to reduce the losses of Kerala State Road Transport Corporation.</li> </ul>	<ul style="list-style-type: none"> <li>• Introduce a new scheme in association with Sarva Siksha Abhiyan.</li> <li>• Introduce a new scheme for giving scholarship to students.</li> <li>• Integration of social security schemes after a comprehensive evaluation.</li> <li>• Renaming of Social Welfare Department as Welfare and Women's Development Department and formation of a Gender Advisory Committee under this Department.</li> <li>• Formation of the Kerala Urban Development Corporation for urban development.</li> <li>• Local Self Government Institutions to give priority to implementation of administrative reforms, such as, deployment of employees, up to date accounts of Local Self Government Institutions, rules for Budget, accounts, public works, stores purchase, etc.</li> </ul>	<ul style="list-style-type: none"> <li>• Package to increase paddy production involving scientific method of cultivation, loans at subsidised rate of interest to farmers adopting scientific method and a special scheme to ensure subsidiary employment for paddy cultivators.</li> <li>• Special package for the arecanut farmers affected by the Yellow Leaf Disease.</li> <li>• Emphasis on market intervention in agriculture sector.</li> <li>• Convert watershed programme into a massive public movement by lining up farmers, agricultural labourers and volunteers.</li> <li>• Comprehensive health care programme to provide free treatment to the poor and treatment at reduced rate to others in Government hospitals.</li> </ul>

## Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)

State	Fiscal	Institutional	Sectoral
		<ul style="list-style-type: none"> <li>Development of Kochi and Thiruvananthapuram cities under JNNURM.</li> </ul>	<ul style="list-style-type: none"> <li>Introduce a scheme in the environment sector to sustain the ecological balance of wet land areas.</li> <li>Steps for bio-diversity conservation, eco-tourism and protection of national parks and sanctuaries.</li> <li>Reorganise the implementation of IT sector project named 'Akshaya Project' with the participation of Local Self Government Institutions.</li> <li>Take up non-conventional energy activities such as utilisation of rubber seed oil as bio-diesel, production of gas from coconut pith through bio methenation, exploring the feasibility of gasahol production, etc.</li> <li>Improve the quality of English education by way of a scheme devised with the help of NCERT and the Institute of Foreign Language System.</li> </ul>
<b>14. Madhya Pradesh</b>	<ul style="list-style-type: none"> <li>Provide subsidised agriculture loans at the rate of 7 per cent through cooperative credit societies.</li> <li>Introduction of "Gender Budget" to ensure empowerment and active participation of women in various development schemes.</li> <li>Start an Electronic Tender system in order to incorporate greater transparency in the financial management.</li> </ul>	<ul style="list-style-type: none"> <li>Constitution of a "Farmers Commission" to suggest the measures for the welfare of the farmers.</li> <li>Start a new scheme called "Apan Ghar" for those Scheduled Caste and Scheduled Tribe families, which have not received the benefits of the Indra Awaas Yojana (IAY).</li> <li>Form a federation to strengthen the SHGs, which are engaged in poverty eradication programme to ensure optimum use of the available resources and provide better marketing facilities to the groups.</li> <li>Start a scheme aimed at economic empowerment and providing better educational and health services to girls.</li> </ul>	<ul style="list-style-type: none"> <li>Development of 27 State Highways and four major District roads with the financial assistance from ADB and other financial institutions.</li> <li>Emphasis on developing infrastructure through PPP.</li> <li>Upgradation of power transmission and distribution system to minimise the level of losses occurring due to transmission.</li> <li>Establish a veterinary college in Rewa, new animal dispensaries and upgradation and strengthening of animal hospitals.</li> <li>Start a scholarship scheme to enable talented students from the backward classes to undertake higher studies abroad.</li> </ul>

**Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)**

State	Fiscal	Institutional	Sectoral
		<ul style="list-style-type: none"> <li>• Set up 'Bundelkhand Development Authority' to make development strategies according to the specific conditions of this backward region.</li> <li>• Set up a "Centre for Good Governance" in Bhopal for ensuring the quality of the reforms process.</li> </ul>	<ul style="list-style-type: none"> <li>• Start five polytechnic colleges in collaboration with the Central Government.</li> </ul>
<p><b>15. Maharashtra</b></p>	<ul style="list-style-type: none"> <li>• Continue the package of assistance for giving relief to farmers in six districts of Vidarbha.</li> <li>• Tax tobacco and tobacco products at the rate of 12.5 per cent. Exemption for Biris and unmanufactured tobacco.</li> <li>• Provide premium subsidy to small and marginal farmers under National Agricultural Insurance Scheme.</li> <li>• Pay special attention to the tourism sector by giving concessions in the payment of luxury tax, entertainment tax, amusement tax and stamp duty depending upon the location of the tourism project.</li> </ul>		<ul style="list-style-type: none"> <li>• Construction of 8,528 classrooms, 19 block resource centres and 1,073 cluster resource centres under the Sarva Shiksha Abhiyan.</li> <li>• Increase in pre-secondary and secondary scholarship rates.</li> <li>• Accord higher priority to the last mile projects so as to create maximum irrigation potential within the available resources.</li> <li>• Implement Maharashtra State Wide Area Network Project under which all 35 districts will be connected to Mantralaya and all talukas will be connected to the district headquarters.</li> <li>• Measures to augment power supply and ensure energy conservation to make proper use of available power.</li> <li>• Upgradation of medical colleges and hospitals to meet modern standards of medical education and patient care.</li> <li>• Undertake schemes to increase forest and tree cover and encourage eco-tourism in the forest areas.</li> <li>• Implement the World Bank aided National Cyclone Risk Mitigation Project that would benefit coastal districts of the State.</li> <li>• Cover all habitations in rural areas for tackling the drinking water problem, under Bharat Nirman Programme.</li> </ul>

## Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)

State	Fiscal	Institutional	Sectoral
16. Manipur			<ul style="list-style-type: none"> <li>Reimburse the fees in professional courses of unaided and permanently unaided educational institutions to the scheduled caste students.</li> <li>Increase in rate of scholarship to the scheduled caste students studying in secondary schools.</li> <li>Upgrade 4 District Hospitals in the hills and at Jiribam by construction of 50 bedded hospitals under NLPCR.</li> <li>Upgrade the 78 kms. section from Maram to Imphal to four lane and make Old Cachar Road from Bishnupur to Rengpand via Khoupum measuring 93 kms. motorable.</li> </ul>
17. Meghalaya		<ul style="list-style-type: none"> <li>Set up a State Bamboo Development Agency to carry out the State Bamboo Policy with assistance from the National Bamboo Mission.</li> </ul>	<ul style="list-style-type: none"> <li>Cover an area of 1800 hectares under minor irrigation projects. Take up harvesting of rain water and explore the ground water potential.</li> <li>Upgrade the process of computerisation in order to facilitate the implementation of smart card in driving licenses, high security registration plates and issue of permits.</li> <li>Cover 800 non-covered and partially-covered habitations, 1000 rural schools and 50 ICDS Centres under the Central Sector Accelerated Rural Water Supply Programme.</li> <li>Take up land development, afforestation and water distribution works covering 2530 hectares; bring in additional 680 hectares under erosion control works and create 250 water harvesting/ farm ponds.</li> <li>Implement Central Sector Mill Gate Price Scheme, Handloom Cluster Development Programme and Technology Upgradation Fund Scheme.</li> </ul>

**Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)**

State	Fiscal	Institutional	Sectoral
			<ul style="list-style-type: none"> <li>Establish data centres under NEGP, SWAN, Common Service Centres and an IT Estate at New Shillong</li> </ul>
<b>18. Mizoram</b>	<ul style="list-style-type: none"> <li>Finalise the constitution of the Guarantee Redemption Fund.</li> <li>Continue the process of audit assessment of VAT covering more areas.</li> <li>Introduce toll on roads and bridges and water cess on minor irrigation.</li> </ul>		<ul style="list-style-type: none"> <li>Continue to give priority to the "Bamboo Flowering and Famine Combat Scheme".</li> <li>Take up "North Eastern Region Urban Development Project (NERUDP) (Phase-I) for urban development of Aizawl city.</li> </ul>
<b>19. Nagaland</b>		<ul style="list-style-type: none"> <li>Extension of the programme "Year of the Farmer" to 2007-08 with focus on harnessing the abundant resources to reach levels of not only self-sufficiency but also surplus for exports.</li> </ul>	<ul style="list-style-type: none"> <li>Operationalise a nursing college attached with the Naga Hospital Authority, Kohima under the National Rural Health Mission.</li> <li>Establish three new district hospitals in the newly created districts.</li> <li>Set up a sewerage and sanitation system for Kohima with loan from ADB.</li> <li>Commencement of Bachelor degree courses in several subjects, including business administration, computer application, science, hospitality and tourism management under the aegis of ICFAI University.</li> </ul>
<b>20. Orissa</b>	<ul style="list-style-type: none"> <li>Continue to provide free water supply for Lift Irrigation Scheme.</li> </ul>	<ul style="list-style-type: none"> <li>Implement a new scheme to provide self-employment to the unemployed youth.</li> <li>Start a new scheme named "Biju Gram Jyoti" in order to provide electricity in villages having population of less than 300.</li> </ul>	<ul style="list-style-type: none"> <li>Infrastructure Development of Constituent Colleges under Biju Pattnaik University of Technology (BPUT).</li> <li>Implement a new scheme named "Intensive Mineral Exploration and Assessment of Mineral Resources".</li> </ul>
<b>21. Punjab</b>	<ul style="list-style-type: none"> <li>Higher devolution to Panchayati Raj Institutions and Urban Local Bodies to assist the Rural and Urban Local Bodies to improve infrastructure and civic services in their areas.</li> <li>Reduction in basic Stamp Duty rates from 6 per cent to 5 per cent.</li> </ul>	<ul style="list-style-type: none"> <li>Introduce the 'Bhai Ghanaiya Sehat Seva Scheme' for medical insurance up to Rs.2 lakh per year for members of all Cooperative Societies <i>w.e.f.</i> 1.9.2007 enlarging the scope of the earlier scheme which was limited to members of Primary Agricultural Societies alone. Introduce a similar</li> </ul>	<ul style="list-style-type: none"> <li>Popularise a programme for promoting resource conservation technologies, such as zero tillage, deep ploughing, raised bed planting, laser land leveling, etc., to tackle the problem of soil degradation and water depletion.</li> </ul>

## Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)

State	Fiscal	Institutional	Sectoral
		<p>scheme for the BPL families, who would pay premium of Rs.100 per family per year and the remaining premium will be paid by the State Government.</p>	<ul style="list-style-type: none"> <li>Enact an enabling legislation to promote agri-processing and marketing and promote contract farming and organised retail in vegetables, food grains and dairying.</li> <li>Pilot Project for diversification through Agriculture Production Pattern Adjustment Programme in Punjab for productivity and growth and Macro Management Work Plan.</li> <li>Special impetus to horticulture.</li> <li>Set up 20 Farmers Training Centres in the State for bridging the gap between labs and farms.</li> <li>Proposal to revive loss making Milk Unions.</li> </ul>
<b>22. Rajasthan</b>	<ul style="list-style-type: none"> <li>Hand-made goods of SHGs to be tax-free.</li> <li>Luxury tax to be imposed on banquet halls, marriage and party places.</li> <li>'Anywhere registration' facility, started in Jaipur to be extended to the rest of Rajasthan.</li> <li>Launch a new contributory pension scheme, 'Vishwakarma', on the lines of the CPF scheme for government employees for unorganised labour.</li> </ul>	<ul style="list-style-type: none"> <li>Launch a Rajasthan Social Sector Viability Gap Funding Scheme.</li> <li>Set up 'Rajasthan Innovation Foundation' with a corpus of Rs.3 crore.</li> <li>Establish new Directorate of Consumers Affairs.</li> <li>Constitute an 'Economically Weaker Sections Commission' to identify the economically weaker sections and to assess their needs.</li> </ul>	<ul style="list-style-type: none"> <li>Computer education on wheels in each district, with the Government bearing 75 per cent of the cost of the bus and computers.</li> <li>1,500 upper primary schools to be upgraded to secondary schools, 600 secondary schools to be upgraded to higher secondary schools.</li> <li>Set up a new trauma hospital.</li> <li>Start a new hospital at Mansarovar that would be run and managed in partnership with an established hospital such as Bombay Hospital.</li> <li>Amend hotel policy to cover rural and heritage tourism.</li> <li>Open 1,500 new 'Anganvadi' centres.</li> <li>Launch 'Patanjali Aarogya' scheme for prevention of infectious diseases and for prompt diagnosis and treatment.</li> <li>Launch eco-tourism policy for encouraging eco-tourism.</li> </ul>
<b>23. Sikkim</b>	<ul style="list-style-type: none"> <li>Increase in Old Age Pension from Rs.300 to Rs.400 per month.</li> </ul>	<ul style="list-style-type: none"> <li>Appoint a State Diagnostic Expert Committee to study and examine issues of women education, health,</li> </ul>	<ul style="list-style-type: none"> <li>Special emphasis on seed production with supportive facilities for seed testing and certification.</li> </ul>



**Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)**

State	Fiscal	Institutional	Sectoral
	<ul style="list-style-type: none"> <li>• Provide incentive by way of an award to the best NGO in Sikkim working in the field of woman and child development.</li> <li>• Provide easy access to land and other infrastructural facilities and tax exemptions to encourage investment by the renowned private parties in technical institutions, professional institutes and management schools.</li> </ul>	<p>environment, income, employment and socio-political participation.</p> <ul style="list-style-type: none"> <li>• Set up a bio-technology mission to frame a comprehensive policy on all aspects of bio-technology.</li> <li>• Set up a full fledged Directorate of Capacity Building that will be manned by experts and professionals. Each Department will allocate at least 2 per cent of their annual expenditure to their respective capacity building programmes. The Panchayati Raj institutions will also set aside 2 per cent of their total fund allocations exclusively for capacity building exercises.</li> <li>• The Directorate of Capacity Building to operate a fund for promoting foreign language learning in the State.</li> <li>• Commission Environment and Green Mission with the objective of accelerating the process of greening the State over a reasonable time-frame.</li> <li>• Constitute an Expert Group to study the state of Glaciers and its impact on water system in Sikkim.</li> <li>• Introduce legislative action to undertake a new project known as "Initiative on City-State" to develop the urban and rural areas together and bridge the development gaps.</li> <li>• Creation, strengthening and streamlining of three separate Directorates in the Department of Human Resources Development to look after primary education, secondary education and higher education.</li> <li>• Constitute a State Level Education Regulatory Commission to monitor the quality of education, supervise the maintenance of all the</li> </ul>	<ul style="list-style-type: none"> <li>• Extend research grants to undertake research in areas of folk and traditional medicinal practices.</li> <li>• Give mega programme status to horticulture and floriculture projects.</li> </ul>

## Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)

State	Fiscal	Institutional	Sectoral
		<p>education related institutions and oversee the broad orientation of higher education policy.</p> <ul style="list-style-type: none"> <li>• Start a new programme known as Adhyapan Kaushal Kosh (Teaching Skill Fund) to send teachers from the State to institutions outside the State and also to invite eminent teachers and educationists from other States to Sikkim for upgradation of knowledge, teaching skills, curriculum designs and pedagogy techniques.</li> <li>• Set up media centres in all the district headquarters with basic communication facilities.</li> <li>• Set up Special Economic Zone for the small and medium enterprise from both India and abroad.</li> </ul>	
<b>24. Tamil Nadu</b>	<ul style="list-style-type: none"> <li>• Reduce the interest rate on such co-operative crop loans from 7 per cent to 5 per cent. With a view to increasing the investments in farm irrigation infrastructure, Rs.100 crore would be given as loans through Primary Co-operative Agriculture Societies and Rural Development Banks.</li> <li>• Financial assistance to farmers for taking crop insurance.</li> <li>• Enhance the amount of devolution from 8 per cent to 9 per cent of the state's own tax revenue.</li> <li>• Increase in monthly pension given to handloom weavers above 60 years of age from Rs.200 to Rs.400 per month.</li> <li>• Implement e-tendering in two phases - in the first phase, starting from 1.7.2007, tender forms for open tenders for a value exceeding Rs.10 lakh can be obtained through the internet and in the second phase, starting from</li> </ul>	<ul style="list-style-type: none"> <li>• Continue the scheme to reclaim wasteland and distribute them free of cost to poor agricultural families.</li> <li>• With a view to promoting establishment of new industries in the southern districts, establish a Special Economic Zone in Virudhunagar district.</li> <li>• Form 25,000 new SHGs and provide assistance for their capacity building and enabling them to take up income generating activities.</li> <li>• Implement the first phase of the World Bank aided 'Vaazhndhu Kattuvom' project in 15 Panchayat Unions in 15 districts with the objective of promoting the welfare of the most marginalised sections of the society like the poorest of the poor, poor women, disabled and destitute.</li> <li>• Give skill development training to 50,000 unemployed youth through the Government.</li> </ul>	<ul style="list-style-type: none"> <li>• Introduce micro-irrigation techniques with 50 per cent subsidy on 1,30,100 acres of land with a view to promoting judicious use of water.</li> <li>• Encourage modern agricultural techniques by way of introducing precision farming in all districts through demonstration farms.</li> <li>• Implement Irrigated Agriculture Modernisation and Water Bodies Restoration and Management project with assistance from the World Bank with a view to improving the river basins.</li> <li>• Upgrade 100 middle schools as high schools and 80 high schools as higher secondary schools.</li> <li>• Establish computer laboratories in all Government higher secondary schools.</li> <li>• Exempt all students studying undergraduate courses in Government Arts and Science colleges from payment of</li> </ul>

**Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)**

State	Fiscal	Institutional	Sectoral
	<p>1.10.2007, bids can also be submitted on-line through the web sites of the concerned departments.</p>	<ul style="list-style-type: none"> <li>Constitute a State Level High Level Monitoring Committee to monitor the implementation of the major welfare schemes of the Government.</li> </ul>	<p>tuition fees thereby providing higher education free of cost in Government colleges.</p> <ul style="list-style-type: none"> <li>Set up two new Government Industrial Training Institutes (ITI) in Perambalur district and a new Government ITI in Sivaganga district.</li> <li>Establish a new technical university by the name Tirunelveli Anna University with a view to further improving the quality of technical education in southern districts.</li> <li>Set up two new medical colleges at Thiruvavur and Dharmapuri.</li> <li>Implement a scheme with financial assistance from the Tea Board of Government of India to rejuvenate the tea estates in the Nilgiris district and modernise co-operative tea factories.</li> <li>Implement the Metro Rail Project at Chennai city to ease traffic congestion.</li> <li>Schemes to provide adequate protected water supply in 9,000 rural habitations.</li> <li>Implement a scheme to improve the water supply infrastructure and upgrade the solid waste management system of Chennai city under the JNNURM.</li> </ul>
<p><b>25. Tripura</b></p>	<ul style="list-style-type: none"> <li>Introduce Guarantee Redemption Fund.</li> <li>Strengthening of Tax Organisation with a view to providing improved service to the people and for further boosting of collection.</li> <li>Build up a corpus with initial contribution of Rs.2 crore for providing capital support to the SHGs, subject to assessment of their performance.</li> </ul>	<ul style="list-style-type: none"> <li>Extension of Cattle Insurance Scheme in all the Districts, strengthening of Milk Marketing system and expansion of veterinary service network.</li> <li>Consider introduction of Health Insurance Scheme for BPL families on pilot basis.</li> </ul>	<ul style="list-style-type: none"> <li>Set up Tripura Institute of Technology having Degree and Diploma modules.</li> <li>Set up an Agricultural College to meet need for development of the agricultural sector.</li> <li>Emphasis on development of horticulture by undertaking activities like crop demonstration, transfer of modern technology through training and publicity and encouragement of private entrepreneurs.</li> </ul>

## Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)

State	Fiscal	Institutional	Sectoral
			<ul style="list-style-type: none"> <li>• Take up development of additional eight Model Aqua Panchayats, three prawn villages and four special villages.</li> <li>• Introduce the concept of multiple stocking and harvesting in pisciculture.</li> <li>• Emphasis on development of forest area by formation of SHGs, creation of water bodies and additional rubber plantation.</li> <li>• Target of 7550 hectare area to be covered under assured irrigation.</li> <li>• For providing quality education, residential Schools at Buratali and Ashram School at Korbook to be made functional.</li> </ul>
26. Uttarakhand		<ul style="list-style-type: none"> <li>• Established 'Aayush Gram' in each district to encourage the Ayurvedic treatment system.</li> <li>• Establish a rural business hub to encourage the local producers to sell local products, goods, medicines and hand made goods as also to facilitate marketing of their goods.</li> <li>• In order to replenish the fast depleting ground water resources in the State and for the preservation of drinking water, establish a "Rajya Stariya Jal Samvardhan Mission".</li> </ul>	<ul style="list-style-type: none"> <li>• Construct a hotel/convention centre near Tapkeswar on PPP basis.</li> <li>• Construct ropeways on PPP basis to provide easy connectivity to the places of tourist interest located in remote areas.</li> <li>• For the development of infrastructure in urban areas, implement works such as provision of drinking water, sewerage, solid disposal management and construction of roads etc., in 31 cities, with assistance from ADB.</li> <li>• Encourage the use of special types of crops in rain-fed agricultural areas.</li> <li>• Establish an Aviation University/Academy in order to encourage the aviation activities in the State and to acquire technical skill in this field and to draw the attention of entrepreneurs in this sector.</li> <li>• Establish a mental health institute at Dehradun to provide specialised medical facilities for mental health.</li> </ul>

**Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)**

State	Fiscal	Institutional	Sectoral
<b>27. Uttar Pradesh</b>	<ul style="list-style-type: none"> <li>Increase in pension payable to old, handicapped, destitute widows and farmers to Rs.300 from Rs.150.</li> </ul>	<ul style="list-style-type: none"> <li>In order to foster and strengthen the process of rural development, start a new scheme, "Dr. Ambedkar Gram Sabha Vikas Yojana", for the integrated development of the Ambedkar villages. 'Regional Rural Employment Generation Centres' to be set up under this scheme.</li> <li>Introduce a new scheme to provide financial assistance to the urban bodies for the development of urban infrastructure.</li> <li>Start an "Integrated Development Scheme" for the welfare of the backward classes.</li> <li>Introduce a new scheme called 'Operation Green' for increasing forest cover and tree plantation with people's participation.</li> <li>Implement National Rural Employment Guarantee Scheme in all the districts of the State by the end of 11<sup>th</sup> Five Year Plan.</li> <li>Formulate a new Sugar Industry Policy.</li> <li>Privatisation of loss-making sugar mills run by Co-operative sector and State Sugar Mills Corporation.</li> <li>Constitute "Professional Educational Council" to provide effective professional education.</li> </ul>	<ul style="list-style-type: none"> <li>Set up two power houses at Allahabad and Anpara with the cooperation of private investors.</li> <li>Upgrade one engineering institute to develop it on the lines of Indian Institute of Science, Bangalore to promote technical education. Upgrade another engineering institute to IIT level.</li> <li>Set up two new State Homeopathic Colleges and two new Allopathic Medical Colleges.</li> <li>Open 813 new primary schools and 4,500 new Junior High schools in un-served areas.</li> <li>Constitution of 'Vocational Education Board'.</li> <li>Provide financial assistance to encourage opening of degree colleges in private sector in such development blocks where no degree college has yet been set up.</li> <li>Set up 35 Ayurvedic and Unani Hospitals in urban areas, 125 such hospitals in rural areas and 92 new Government Homeopathic Hospitals.</li> </ul>
<b>28. West Bengal</b>	<ul style="list-style-type: none"> <li>Provide bank credit at a low interest (of 4 per cent) to one lakh beneficiaries of land distribution and one lakh recorded share-croppers.</li> <li>Expand the coverage under the scheme of Provident Fund for landless agricultural labourer from 9.42 lakh to 10.50 lakh.</li> </ul>	<ul style="list-style-type: none"> <li>Raise the number of beneficiaries under the provident fund scheme for the workers in the unorganised sector to 10 lakh from about 7.92 lakh workers.</li> <li>Expand the scope of the Settlement Commission by bringing under its purview pending appeal and revision cases against assessment orders passed up to June 30,</li> </ul>	<ul style="list-style-type: none"> <li>Set up 500 primary schools, 750 Sishu Siksha Kendras, 1000 junior high schools and 100 junior madrasahs.</li> <li>Upgrade 500 high schools to higher secondary schools and also 100 madrasahs to high madrasahs.</li> <li>Set up 500 vocational training centres. Set up one Government college each for</li> </ul>

## Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)

State	Fiscal	Institutional	Sectoral
	<ul style="list-style-type: none"> <li>Participate in the "Aam Admi Bima Yojana" for agricultural labourers and integrate this scheme with Provident Fund Scheme for agricultural labourers.</li> <li>Computerisation of the Directorate of Commercial Taxes.</li> <li>Further simplification of the VAT Return Form based on recommendations of the Committee of Commissions of Commercial Taxes once the Report is submitted.</li> <li>Enhance the plan outlay of Panchayats and Rural Development Department.</li> <li>Extend the coverage under the schemes of old age pension, widow pension, disability pension, artisans' pension, farmers' pension and fishermen's pension.</li> <li>Refund of input tax in respect of the quantity exported at the pre-assessment stage for units which export at least 75 per cent of their total sales as has been done in the case of 100 per cent export-oriented units.</li> <li>Extend the applicability of the scheme of settlement of disputes relating to sales tax up to June 30, 2007 on payment of 46 per cent of the disputed tax and 5 per cent of the disputed interest and penalty.</li> <li>Modify the definition of sale price as defined in the West Bengal Value Added Tax Act, 2003 to exclude the sum charged for insurance at the time of delivery or before delivery of the goods from the sale price.</li> <li>Extend soft loans and granting additional relief to encourage reopening of closed tea gardens and fresh investment in replantation and machinery.</li> </ul>	<p>1997 not only under the West Bengal Sales Tax Act, 1994 but also under the Bengal Finance (Sales Tax) Act, 1941 and West Bengal Sales Tax Act, 1954, which have since been repealed.</p> <ul style="list-style-type: none"> <li>Introduce an incentive scheme for assisting the micro and small industries. Depending on the location of the district in the State, the micro-industries will be entitled to capital investment subsidy up to 35 per cent of investment and the small scale units will be entitled to capital investment subsidy up to 20 per cent of investment.</li> <li>Extend training and marketing support to young men and women, registered with the employment exchanges, who intend to set up small scale enterprises, either individually or by forming SHGs.</li> </ul>	<p>North Bengal, Paschimanchal and Sundarban regions and ten more Government aided colleges, where along with general subjects, emphasis will be given on management education and high quality computer education.</p> <ul style="list-style-type: none"> <li>Set up a new full-fledged university in the district of North 24-Parganas.</li> <li>Extend the irrigation facilities and undertake the reclamation works of the rivers passing through the State.</li> <li>Encourage crop diversification by placing special emphasis on floriculture and horticulture.</li> <li>Steps to set up 45 industrial clusters in different districts of the State to promote the growth of small scale industries.</li> </ul>

**Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Contd.)**

State	Fiscal	Institutional	Sectoral
	<ul style="list-style-type: none"> <li>Levy value added tax at the rate of 12.5 per cent on tobacco and tobacco products.</li> </ul>		
<b>29. NCT Delhi</b>	<ul style="list-style-type: none"> <li>Tax holiday to hotels up to four star category coming up in Delhi between April 2007 and October 2010 for promotion of tourism.</li> <li>Extend social audit of the functioning of welfare homes and hospitals.</li> <li>Increase in monthly pension for senior citizens who are economically weak and above the age of 60 years from Rs.400 to Rs.600.</li> <li>Tax on tobacco and tobacco products at the rate of 12.5 per cent.</li> </ul>	<ul style="list-style-type: none"> <li>Undertake construction of houses for weaker sections on a much large scale with the financial support from the Government of India under JNNURM.</li> <li>Provide houses to the slum dwellers by forming Multi-Purpose Cooperative Societies.</li> <li>Set up Yamuna River Development Authority.</li> <li>Create a Directorate for Women and Child Development, to focus exclusively on all schemes for the welfare of women and children in order to increase their reach and effectiveness.</li> </ul>	<ul style="list-style-type: none"> <li>Construct 53 underground reservoirs (UGR) in different parts of the city by December 2009 so as to ensure better and equitable distribution of water supply. Out of 53 UGRs, 13 have already been constructed and five are nearing completion.</li> <li>Provide all civic amenities like roads, drains, water supply, sewerage, parks, community centres, health and educational infrastructure, etc., in unauthorised colonies that have been regularised.</li> <li>Provide sewerage system in all rural villages of Delhi to check untreated waste water of these habitats coming into Yamuna River.</li> <li>Initiate new projects to meet the power demand of Delhi.</li> <li>Set up a University of Science and Technology to provide international quality science and technical education at the post graduate and research levels.</li> <li>Open eight more new schools.</li> <li>In order to provide quality education to the meritorious students of government schools, convert five existing schools into Pratibha Vikas Vidyalayas.</li> <li>Extend computer aided learning project from 200 schools to all the remaining Government and Government Aided Schools.</li> <li>Computerisation of all school libraries.</li> <li>Set up a new University named as 'Ambedkar University' in the Campus of Mahatma Gandhi Rural Energy Training Institute at Bakoli.</li> </ul>

## Annex 1: Major Policy Initiatives of State Budgets 2007-08 (Concl.)

State	Fiscal	Institutional	Sectoral
			<ul style="list-style-type: none"> <li>Waive the fees of girl students for all courses in ITIs.</li> <li>Emphasis on strengthening and expansion of Multi Disciplinary Hospitals, creation of infrastructure to provide comprehensive health care comprising of preventive, promotive, curative and family welfare services.</li> <li>Encourage diversification of crop production from traditional crops to cash crops like floriculture and horticulture.</li> <li>Carry forward the mission of controlling air pollution in all its form.</li> </ul>
<b>30. Puducherry</b>	<ul style="list-style-type: none"> <li>Enhance subsidy on premium paid by the fishing vessel owners to insurance companies.</li> <li>Provide share capital assistance to the Agricultural Credit Societies/Land Development Bank.</li> </ul>	<ul style="list-style-type: none"> <li>Extend crop insurance to crops such as cotton, groundnut and banana.</li> <li>Implement seasonal Rainfall Insurance Scheme called 'Varsha Bima' introduced by the Agriculture Insurance Company of India Limited.</li> <li>Introduce a new scheme called 'Farmers Income Guarantee Scheme' for the benefit of milk producers.</li> <li>Incentive to village and small enterprises, which are mainly owner-run enterprises to generate employment.</li> <li>Encourage employment oriented non-polluting industries, IT, bio-technology and other such industries.</li> <li>Adopt e-governance practices to serve the people better.</li> <li>Computerise the activities of Panchayati Raj institutions as a part of transparent and efficient administration.</li> <li>Constitute District Planning Committee to give due weightage for grass root planning for achieving speedy and balanced economic growth in all the regions.</li> </ul>	<ul style="list-style-type: none"> <li>Implement a new scheme on precision farming in the production of vegetables to act as a model unit for the farming community.</li> <li>Construction of trauma care centre for Mahe General Hospital.</li> <li>To cater to the rapidly growing power demand of Puducherry Town area, establish a Substation at Venkata Nagar.</li> <li>Extend free higher education to the students belonging to the Union Territory of Puducherry in all Government Colleges and Society Colleges under the administrative control of the Government.</li> <li>Provide computers free of cost to the students belonging to BPL families pursuing B. Tech. (Computer Science), M.C.A. and M.Sc. (Computer Science) in Government Colleges.</li> <li>Encourage investment in the field of industrial infrastructure development with public-private participation with the aim to achieve for faster industrial growth.</li> </ul>

Source: Budget Speeches of State Governments, 2007-08.



**Annex 2: Fiscal Responsibility Legislation of States**

Item/State	Jammu and Kashmir	Mizoram	Jharkhand
1	2	3	4
1. Month/Year of Enactment	August 2006	October 2006	May 2007
2. Gross Fiscal Deficit (GFD)	<ul style="list-style-type: none"> <li>• 3 per cent of GSDP by March 2010.</li> <li>• Reduce GFD/GSDP by 0.5 per cent in each financial year beginning April 2006.</li> </ul>	<ul style="list-style-type: none"> <li>• 3 per cent of GSDP by March 2009.</li> <li>• Reduce GFD/GSDP by such percentage points in each financial year so as to achieve 3 per cent of GSDP in March 2009.</li> </ul>	<ul style="list-style-type: none"> <li>• 3 per cent of GSDP by March 2009.</li> <li>• Reduce GFD/GSDP by such percentage points in each financial year so as to achieve 3 per cent of GSDP in March 2009.</li> </ul>
3. Revenue Deficit (RD)	<ul style="list-style-type: none"> <li>• Maintain revenue surplus.</li> <li>• Initiate steps to strengthen revenue surplus.</li> </ul>	<ul style="list-style-type: none"> <li>• Nil by March 31, 2009.</li> </ul>	<ul style="list-style-type: none"> <li>• Nil by March 31, 2009.</li> </ul>
4. Guarantees	<ul style="list-style-type: none"> <li>• Limit the amount of annual incremental risk weighted guarantees to 75 per cent of the total revenue receipts (TRR) in the year preceding the current year or at 7.5 per cent of GSDP in the year preceding the current year, whichever is lower.</li> </ul>	<ul style="list-style-type: none"> <li>• Risk weighted outstanding guarantees in a year shall not exceed twice that of the estimated receipts in the consolidated fund of the State at the close of the financial year.</li> </ul>	–
5. Liabilities	<ul style="list-style-type: none"> <li>• The total outstanding liabilities shall not exceed 55 per cent of estimated GSDP in 2010.</li> <li>• Annual reduction in the outstanding liabilities / GSDP ratio by 500 basis points every year.</li> </ul>	<ul style="list-style-type: none"> <li>• Total outstanding debt, excluding public account, in a year shall not exceed twice that of the estimated receipts in the consolidated fund of the State at the close of the financial year.</li> </ul>	<ul style="list-style-type: none"> <li>• The total debt stock should be limited to 300 per cent of the TRR of the State by 2007-08.</li> <li>• In order to bring the debt stock to a sustainable level, interest payments (IP) to revenue receipts (RR) ratio is to be limited to 18 to 25 per cent.</li> </ul>
6. Expenditure	<ul style="list-style-type: none"> <li>• Pursue expenditure policies that would provide impetus to economic growth, poverty reduction and improvement in human welfare.</li> <li>• Lay down norms for prioritisation of capital expenditure.</li> </ul>	<ul style="list-style-type: none"> <li>• Pursue expenditure policies that would provide impetus to economic growth, poverty reduction and improvement in human welfare.</li> <li>• Lay down norms for prioritisation of capital expenditure.</li> <li>• The Government may, by notification in the Official Gazette, appoint a committee to be called the Public Expenditure Review Committee.</li> </ul>	<ul style="list-style-type: none"> <li>• Pursue expenditure policies that would provide impetus to economic growth and poverty reduction.</li> <li>• Management of expenditure consistent with the level of revenue generated.</li> </ul>

## Annex 2: Fiscal Responsibility Legislation of States (Contd.)

Item/State	Jammu and Kashmir	Mizoram	Jharkhand
1	2	3	4
7. Medium Term Fiscal Plan (MTFP)	<ul style="list-style-type: none"> <li>• The MTFP would include three years rolling targets for the prescribed fiscal indicators.</li> <li>• Assessment of sustainability relating to               <ul style="list-style-type: none"> <li>□ the balance between the revenue receipts and revenue expenditure.</li> <li>□ the use of capital assets for generating productive assets.</li> <li>□ the estimated yearly pension liabilities worked out on actuarial basis for the next ten years.</li> </ul> </li> </ul>	<ul style="list-style-type: none"> <li>• Assessment of sustainability relating to               <ul style="list-style-type: none"> <li>□ the balance between the revenue receipts and revenue expenditure.</li> <li>□ the use of capital assets for generating productive assets.</li> <li>□ the estimated yearly pension liabilities worked out on actuarial basis for the next ten years.</li> </ul> </li> </ul>	<ul style="list-style-type: none"> <li>• The MTFP would include three years rolling targets for the prescribed fiscal indicators with specification of underlying assumptions.</li> <li>• Assessment of sustainability relating to               <ul style="list-style-type: none"> <li>□ the balance between the revenue receipts and revenue expenditure.</li> <li>□ the use of capital assets for generating productive assets.</li> <li>□ the medium term fiscal objectives of the State Government.</li> <li>□ the evaluation of performance of the prescribed fiscal indicators in the previous year <i>vis-à-vis</i> the targets set out earlier and the likely performance in the current financial year as per the revised estimates.</li> <li>□ the strategic priorities of the State Government in the fiscal area for the current financial year in form of a Fiscal Policy Strategy.</li> <li>□ the policies of the State Government for the current financial year relating to expenditure, borrowings and other liabilities, lending and investments and description of other activities, such as guarantees and activities of Public Sector Undertakings which have potential budgetary implications.</li> </ul> </li> </ul>
8. Compliance	<ul style="list-style-type: none"> <li>• Quarterly review of the trend in receipts and expenditure in relation to budget estimates.</li> <li>• May set up an independent agency to review the compliance provisions of the Act.</li> <li>• Whenever there is a shortfall in revenue or excess of expenditure over targets, appropriate</li> </ul>	<ul style="list-style-type: none"> <li>• Half yearly review of the trend in receipts and expenditure in relation to budget estimates.</li> </ul>	<ul style="list-style-type: none"> <li>• Review of the trend in receipts and expenditure in relation to budget estimates.</li> <li>• Whenever there is a shortfall in revenue or excess of expenditure over targets, appropriate measures to be taken for increasing revenue and/or reducing expenditure.</li> <li>• Supplementary estimates will be accompanied by statement of curtailment of expenditure and/or augmentation of revenue.</li> </ul>

**Annex 2: Fiscal Responsibility Legislation of States (Contd.)**

Item/State	Jammu and Kashmir	Mizoram	Jharkhand
1	2	3	4
	<p>measures to be taken for increasing revenue and/or reducing expenditure.</p> <ul style="list-style-type: none"> <li>A statement in both Houses of the Legislative Assembly for any measure proposed in the course of the financial year, which may lead to an increase in revenue deficit, which shall be accompanied by a statement of remedial measures, proposed to neutralise such increase or loss.</li> </ul>		<ul style="list-style-type: none"> <li>No liability shall be created outside the budget provision in a financial year without the approval of Government in Finance Department.</li> <li>In the case of natural calamity, Government shall identify the net fiscal cost of the calamity and such cost would provide ceiling for extent of non-compliance to the specified limits.</li> </ul>
9. Pension	<ul style="list-style-type: none"> <li>Estimated yearly pension liabilities worked out on actuarial basis for the next ten years.</li> <li>If the above is not possible for the first 3 years, then forecasts based on trend growth rates may be made.</li> </ul>	<ul style="list-style-type: none"> <li>Estimated yearly pension liabilities worked out on actuarial basis for the next ten years.</li> <li>If the above is not possible for the first 3 years, then forecasts based on trend growth rates may be made.</li> </ul>	<ul style="list-style-type: none"> <li>Estimated yearly pension liabilities worked out on realistic basis for the next ten years.</li> </ul>
10. Fiscal Transparency	<ul style="list-style-type: none"> <li>Measures to ensure greater transparency in fiscal operations.</li> <li>Disclosure of significant changes in the accounting standards, policies and practices.</li> <li>Disclosure of details of WMA/OD from RBI.</li> <li>Whenever the State undertakes to repay principal and/or interest of any separate legal entity, it has to reflect such liability as the borrowing of the State.</li> </ul>	<ul style="list-style-type: none"> <li>Measures to ensure greater transparency in fiscal operations.</li> <li>Disclosure of significant changes in the accounting standards, policies and practices.</li> <li>Disclosure of details of WMA/OD from RBI.</li> </ul>	<ul style="list-style-type: none"> <li>Measures to ensure greater transparency in fiscal operations.</li> <li>Disclosure of significant changes in the accounting standards, policies and practices.</li> <li>The statement indicating the institution-wise State Government guarantees given, default by these organisations in discharging debt servicing liabilities and contingent liability created in the State Government account on account of default of these organisations shall be placed in the Jharkhand Legislative Assembly.</li> <li>The State Government shall publish full information on the level of its debt and financial assets. The information on debt shall disclose maturity profile and interest rate.</li> </ul>
11. Others	<ul style="list-style-type: none"> <li>RD and GFD may exceed the limits specified under this Act due to ground/s of unforeseen demands on the finances.</li> </ul>	<ul style="list-style-type: none"> <li>RD and GFD may exceed the limits specified under this Act due to ground/s of unforeseen demands on the finances.</li> </ul>	<ul style="list-style-type: none"> <li>RD and GFD may exceed the limits specified under this Act due to ground/s of unforeseen demands on the finances.</li> </ul>

## Annex 2: Fiscal Responsibility Legislation of States (Concl.)

Item/State	Jammu and Kashmir	Mizoram	Jharkhand
1	2	3	4
	<ul style="list-style-type: none"> <li>Pursue policies to raise non-tax revenue with due regard to cost recovery and equity.</li> <li>The State Government may, by notification in the official Gazette, make rules for carrying out the provisions of this Act.</li> <li>If any difficulty arises in giving effect to the provisions of this Act, the State Government may, by order published in the Official Gazette, make such provisions not inconsistent with the provisions of this Act as may appear to be necessary for removing the difficulty.</li> <li>Reduce pre-devolution non-plan revenue deficit by an amount equivalent to one percentage point as compared to the previous financial year beginning from April 1, 2006 so as to bring it down by 20 per cent of GSDP by March 31, 2010 and to maintain the level thereafter.</li> </ul>	<ul style="list-style-type: none"> <li>Pursue policies to raise non-tax revenue with due regard to cost recovery and equity.</li> <li>The State Government may, by notification in the official Gazette, make rules for carrying out the provisions of this Act.</li> <li>If any difficulty arises in giving effect to the provisions of this Act, the State Government may, by order published in the Official Gazette, make such provisions not inconsistent with the provisions of this Act as may appear to be necessary for removing the difficulty.</li> <li>Bring out special statement along with the annual budget giving in detail, number of employees in Government, public sector and aided institutions and related salary.</li> </ul>	<ul style="list-style-type: none"> <li>Pursue policies to raise non-tax revenue with due regard to cost recovery and equity.</li> <li>The State Government may, by notification in the official Gazette, make rules for carrying out the provisions of this Act.</li> <li>If any difficulty arises in giving effect to the provisions of this Act, the State Government may, by order published in the Official Gazette, make such provisions not inconsistent with the provisions of this Act as may appear to be necessary for removing the difficulty.</li> <li>Generate a primary surplus of over 3 per cent of GSDP by 2008.</li> <li>The ratio of salaries to State's own revenue to be reduced to 80 per cent by 2008.</li> <li>The ratio of non-interest committed revenue expenditure to State's own and mandated revenue to be reduced to 55 per cent by 2008.</li> </ul>

- Note :**
- Summary of Fiscal Responsibility Legislations (FRLs) for 16 States (*viz.*, Karnataka, Kerala, Tamil Nadu, Punjab, Uttar Pradesh, Orissa, Maharashtra, Rajasthan, Assam, Gujarat, Himachal Pradesh, Haryana, Chhattisgarh, Madhya Pradesh, Tripura and Andhra Pradesh) were published in Annex 2 (Pages 79-88) of the 'State Finances – A Study of Budgets of 2005-06' and summary of FRLs for 7 States (*viz.*, Manipur, Nagaland, Uttarakhand, Arunachal Pradesh, Meghalaya, Bihar and Goa) were published in Annex 2 of the 'State Finances – A Study of Budgets of 2006-07'.
  - Some of the States have amended their FRLs subsequently. This Annex is, however, based on the latest information available and may not reflect the amendments.

State Finances: A Study of Budgets of 2007-08

**Annex 3A: Summary Position of Non-Special Category States for 2003-06 (Average)**

INDICATOR	Quartile 1 (Q1)	Quartile 2 (Q2)	Quartile 3 (Q3)	Quartile 4 (Q4)
<b>(A) DEFICIT INDICATORS</b>				
1. <b>GFD/GSDP</b>	RANGE: 1.9 to 3.1 Haryana, Tamil Nadu, Karnataka, Orissa	RANGE: 3.2 to 4.4 Chhattisgarh, Punjab, Andhra Pradesh, Gujarat	RANGE: 4.7 to 5.4 <b>Kerala</b> , Bihar, Maharashtra, Goa, West Bengal	RANGE: 5.5 to 7.7 Rajasthan, Jharkhand, Uttar Pradesh, Madhya Pradesh
2. <b>RD/GSDP</b>	RANGE: -0.7 to 0.0 Karnataka, Bihar, Chhattisgarh, Haryana	RANGE: 0.1 to 1.0 Tamil Nadu, <b>Goa</b> , Orissa, Andhra Pradesh, Madhya Pradesh	RANGE: 1.6 to 2.0 Gujarat, Jharkhand, Rajasthan, Maharashtra	RANGE: 3.1 to 4.0 Punjab, Kerala, Uttar Pradesh, West Bengal
3. <b>PD/GSDP</b>	RANGE: -2.5 to 0.0 Orissa, Bihar, Haryana, Tamil Nadu	RANGE: 0.1 to 0.7 Karnataka, Punjab, Andhra Pradesh, Chhattisgarh	RANGE: 0.8 to 1.2 <b>West Bengal</b> , Rajasthan, Kerala, Gujarat	RANGE: 1.3 to 5.8 Uttar Pradesh, Jharkhand, Goa, Maharashtra, Madhya Pradesh
4. <b>PRB/GSDP</b>	RANGE: -6.1 to -3.2 Bihar, Orissa, Karnataka, Chhattisgarh	RANGE: -2.7 to -2.4 Haryana, Rajasthan, Goa, Andhra Pradesh	RANGE: -2.4 to -1.1 <b>Madhya Pradesh</b> , Tamil Nadu, Punjab, Gujarat	RANGE: -0.6 to 0.0 West Bengal, Kerala, Jharkhand, Uttar Pradesh, Maharashtra
5. <b>RD/GFD</b>	RANGE: -131.4 to -32.0 Haryana, Orissa, Chhattisgarh, Karnataka	RANGE: -20.6 to 17.8 Bihar, Jharkhand, Tamil Nadu, Madhya Pradesh	RANGE: 19.2 to 31.4 <b>Goa</b> , Rajasthan, Andhra Pradesh, Gujarat	RANGE: 40.7 to 75.1 Maharashtra, Uttar Pradesh, Kerala, Punjab, West Bengal
6. <b>RD/RR</b>	RANGE: -3.8 to 0.3 Karnataka, Bihar, Chhattisgarh, Haryana	RANGE: 1.1 to 6.7 Tamil Nadu, Orissa, Goa, Andhra Pradesh	RANGE: 7.5 to 13.9 <b>Madhya Pradesh</b> , Jharkhand, Rajasthan, Gujarat	RANGE: 18.9 to 42.5 Maharashtra, Kerala, Punjab, West Bengal, Uttar Pradesh
<b>(B) REVENUE PERFORMANCE</b>				
7. <b>OTR/GSDP</b>	RANGE: 8.9 to 10.5 Haryana, Karnataka, Goa, Tamil Nadu	RANGE: 7.9 to 8.7 Andhra Pradesh, Kerala, Punjab, Chhattisgarh, <b>Maharashtra</b>	RANGE: 7.1 to 7.6 Gujarat, Rajasthan, Madhya Pradesh	RANGE: 4.7 to 7.0 West Bengal, Bihar, Jharkhand, Orissa, Uttar Pradesh
8. <b>ONTR/GSDP</b>	RANGE: 2.9 to 7.5 Jharkhand, Punjab, Chhattisgarh, Goa	RANGE: 2.2 to 2.8 Orissa, Madhya Pradesh, Karnataka, Haryana	RANGE: 1.2 to 2.0 Maharashtra, Gujarat, Tamil Nadu, <b>Rajasthan</b> , Andhra Pradesh	RANGE: 0.5 to 1.1 West Bengal, Kerala, Bihar, Uttar Pradesh
9. <b>CT/GSDP</b>	RANGE: 8.2 to 20.7 Uttar Pradesh, Bihar, Jharkhand, Orissa	RANGE: 4.7 to 7.3 Andhra Pradesh, Rajasthan, Chhattisgarh, Madhya Pradesh	RANGE: 3.6 to 4.5 Kerala, <b>West Bengal</b> , Tamil Nadu, Karnataka	RANGE: 1.8 to 2.5 Haryana, Gujarat, Goa, Maharashtra, Punjab
<b>(C) EXPENDITURE PATTERN</b>				
10. <b>DEV/GSDP</b>	RANGE: 16.5 to 18.9 Madhya Pradesh, Goa, Jharkhand, Bihar	RANGE: 13.7 to 14.8 Rajasthan, Uttar Pradesh, Chhattisgarh	RANGE: 10.5 to 12.7 Gujarat, <b>Orissa</b> , Karnataka, Tamil Nadu, Andhra Pradesh	RANGE: 7.6 to 10.0 West Bengal, Kerala, Punjab, Maharashtra, Haryana
11. <b>NON-DEV/GSDP</b>	RANGE: 5.5 to 5.7 Gujarat, Haryana, Chhattisgarh, Maharashtra	RANGE: 6.3 to 7.1 Andhra Pradesh, Tamil Nadu, Karnataka, Madhya Pradesh	RANGE: 7.3 to 7.6 <b>Goa</b> , West Bengal, Jharkhand, Rajasthan	RANGE: 7.9 to 14.1 Kerala, Bihar, Punjab, Uttar Pradesh, Orissa
12. <b>SSE/GSDP</b>	RANGE: 8.7 to 12.8 Rajasthan, Bihar, Chhattisgarh, Jharkhand	RANGE: 7.0 to 8.1 Uttar Pradesh, Madhya Pradesh, Goa, Orissa	RANGE: 6.6 to 6.9 Karnataka, Kerala, <b>Tamil Nadu</b> , Andhra Pradesh	RANGE: 4.2 to 5.6 Punjab, Haryana, West Bengal, Gujarat, Maharashtra
13. <b>CO/GSDP</b>	RANGE: 3.4 to 4.5 Uttar Pradesh, Jharkhand, Goa, Madhya Pradesh	RANGE: 3.0 to 3.2 Karnataka, Rajasthan, Bihar, Chhattisgarh	RANGE: 2.2 to 2.8 Tamil Nadu, Gujarat, Maharashtra, <b>Andhra Pradesh</b>	RANGE: 0.7 to 1.7 West Bengal, Kerala, Punjab, Haryana, Orissa
<b>(D) DEBT POSITION</b>				
14. <b>DEBT/GSDP</b>	RANGE: 29.0 to 30.2 Haryana, Karnataka, Chhattisgarh, Tamil Nadu	RANGE: 30.5 to 42.3 Jharkhand, Kerala, Maharashtra, Gujarat	RANGE: 42.5 to 51.6 <b>Madhya Pradesh</b> , Andhra Pradesh, West Bengal, Punjab	RANGE: 52.0 to 76.6 Rajasthan, Orissa, Goa, Bihar, Uttar Pradesh
15. <b>IP/RR</b>	RANGE: 10.9 to 16.7 Jharkhand, Karnataka, Chhattisgarh, Tamil Nadu	RANGE: 18.7 to 21.8 Goa, Maharashtra, Haryana, Madhya Pradesh	RANGE: 22.4 to 27.1 <b>Bihar</b> , Andhra Pradesh, Kerala, Punjab	RANGE: 27.9 to 48.3 Uttar Pradesh, Orissa, West Bengal, Rajasthan, Gujarat
<p><b>Note :</b></p> <ol style="list-style-type: none"> <li>The quartile position indicated in this Table is based on the data of fiscal indicators provided in Table 18. The grouping of States into four quartiles viz., Q1, Q2, Q3 and Q4 provides the relative position of each State vis-à-vis others for each fiscal indicator. The States have been arranged in ascending/descending order for each indicator category and then grouped into quartiles. The level of performance declines from Q1 to Q4 for any indicator category.</li> <li>Minus (-) sign indicates surplus in deficit indicators.</li> <li>States in bold indicate the median State for the given indicator.</li> <li>Also see notes to Table 18.</li> </ol>				

## Annex 3B: Summary Position of Non-Special Category States for 2006-07 (RE)

INDICATOR	Quartile 1 (Q1)	Quartile 2 (Q2)	Quartile 3 (Q3)	Quartile 4 (Q4)
<b>(A) DEFICIT INDICATORS</b>				
1. GFD/GSDP	RANGE: 0.6 to 2.7 Haryana, Gujarat, Orissa, Tamil Nadu	RANGE: 2.8 to 3.1 Karnataka, Maharashtra, Chhattisgarh, Andhra Pradesh	RANGE: 3.6 to 4.5 <b>Rajasthan</b> , West Bengal, Uttar Pradesh, Madhya Pradesh	RANGE: 4.7 to 10.4 Punjab, Bihar, Goa, Kerala, Jharkhand
2. RD/GSDP	RANGE: -3.4 to -1.1 Chhattisgarh, Karnataka, Madhya Pradesh, Uttar Pradesh	RANGE: -1.0 to 0.0 Orissa, Andhra Pradesh, Gujarat, Rajasthan	RANGE: 0.1 to 0.6 <b>Tamil Nadu</b> , Goa, Maharashtra, Haryana	RANGE: 1.1 to 4.4 Bihar, Kerala, Punjab, Jharkhand, West Bengal
3. PD/GSDP	RANGE: -3.3 to -0.3 Orissa, Gujarat, Haryana, Rajasthan	RANGE: 0.0 to 0.5 Andhra Pradesh, Uttar Pradesh, West Bengal, Tamil Nadu	RANGE: 0.5 to 0.8 <b>Madhya Pradesh</b> , Karnataka, Maharashtra, Chhattisgarh	RANGE: 1.1 to 8.4 Punjab, Jharkhand, Goa, Kerala, Bihar
4. PRB/GSDP	RANGE: -5.6 to -4.6 Uttar Pradesh, Bihar, Orissa Madhya Pradesh, Chhattisgarh	RANGE: -4.2 to -3.6 Gujarat, Karnataka, Rajasthan	RANGE: -3.0 to -1.8 <b>Andhra Pradesh</b> , Punjab, Tamil Nadu, Goa	RANGE: -1.4 to 1.1 Kerala, Haryana, Jharkhand, Maharashtra, West Bengal
5. RD/GFD	RANGE: -117.6 to -38.9 Chhattisgarh, Orissa, Karnataka, Madhya Pradesh	RANGE: -30.3 to 0.7 Uttar Pradesh, Gujarat, Rajasthan, Andhra Pradesh	RANGE: 3.7 to 20.4 <b>Tamil Nadu</b> , Goa, Maharashtra, Bihar	RANGE: 20.7 to 100.8 Jharkhand, Punjab, Haryana, Kerala, West Bengal
6. RD/RR	RANGE: -14.1 to -5.9 Chhattisgarh, Karnataka, Gujarat, Madhya Pradesh	RANGE: -5.6 to 0.1 Uttar Pradesh, Orissa, Andhra Pradesh, Rajasthan	RANGE: 0.6 to 4.1 <b>Tamil Nadu</b> , Goa, Bihar, Haryana	RANGE: 5.3 to 31.2 Maharashtra, Jharkhand, Kerala, Punjab, West Bengal
<b>(B) REVENUE PERFORMANCE</b>				
7. OTR/GSDP	RANGE: 9.6 to 12.3 Andhra Pradesh, Chhattisgarh, Tamil Nadu, Karnataka	RANGE: 8.3 to 9.1 Madhya Pradesh, Punjab, Haryana, Kerala	RANGE: 8.0 to 8.1 Uttar Pradesh, Orissa, <b>Maharashtra</b> , Rajasthan	RANGE: 4.8 to 7.9 West Bengal, Goa, Jharkhand, Bihar, Gujarat
8. ONTR/GSDP	RANGE: 2.7 to 6.1 Jharkhand, Chhattisgarh, Punjab, Goa	RANGE: 2.2 to 2.6 Karnataka, Rajasthan, Haryana, Orissa	RANGE: 1.6 to 2.1 Gujarat, <b>Andhra Pradesh</b> , Uttar Pradesh, Madhya Pradesh	RANGE: 0.5 to 1.2 West Bengal, Bihar, Maharashtra, Kerala, Tamil Nadu
9. CT/GSDP	RANGE: 10.4 to 27.1 Chhattisgarh, Jharkhand, Orissa, Bihar	RANGE: 5.4 to 10.1 Andhra Pradesh, Rajasthan, Uttar Pradesh, Madhya Pradesh	RANGE: 3.9 to 5.1 Tamil Nadu, Kerala, <b>West Bengal</b> , Karnataka	RANGE: 2.0 to 3.6 Maharashtra, Punjab, Goa, Gujarat, Maharashtra
<b>(C) EXPENDITURE PATTERN</b>				
10. DEV/GSDP	RANGE: 15.7 to 29.2 Madhya Pradesh, Chhattisgarh, Bihar, Jharkhand	RANGE: 14.4 to 15.5 Orissa, Goa, Karnataka, Andhra Pradesh	RANGE: 11.6 to 14.4 Haryana, <b>Rajasthan</b> , Tamil Nadu, Uttar Pradesh	RANGE: 8.0 to 11.1 West Bengal, Kerala, Maharashtra, Gujarat, Punjab
11. NON-DEV/GSDP	RANGE: 4.3 to 6.1 Haryana, Gujarat, Andhra Pradesh, Maharashtra	RANGE: 6.2 to 6.5 Goa, Karnataka, Chhattisgarh, Tamil Nadu	RANGE: 6.7 to 7.7 <b>Jharkhand</b> , Madhya Pradesh, West Bengal, Rajasthan	RANGE: 8.1 to 15.7 Uttar Pradesh, Kerala, Orissa, Punjab, Bihar
12. SSE/GSDP	RANGE: 9.4 to 18.7 Orissa, Bihar, Chhattisgarh, Jharkhand	RANGE: 8.4 to 9.3 Rajasthan, Uttar Pradesh, Madhya Pradesh	RANGE: 7.1 to 8.0 Goa, Andhra Pradesh, Tamil Nadu, <b>Karnataka</b> , Kerala	RANGE: 4.8 to 6.0 Maharashtra, West Bengal, Punjab, Gujarat, Haryana
13. CO/GSDP	RANGE: 4.6 to 8.7 Uttar Pradesh, Chhattisgarh, Jharkhand, Bihar	RANGE: 3.9 to 4.5 Andhra Pradesh, Karnataka, Goa, Madhya Pradesh	RANGE: 2.6 to 3.8 Tamil Nadu, Punjab, <b>Rajasthan</b> , Gujarat	RANGE: 0.8 to 2.3 West Bengal, Kerala, Maharashtra, Haryana, Orissa
<b>(D) DEBT POSITION</b>				
14. DEBT/GSDP	RANGE: 24.5 to 28.7 Haryana, Chhattisgarh, Karnataka, Tamil Nadu	RANGE: 32.4 to 40.0 Maharashtra, Gujarat, Goa, Jharkhand	RANGE: 40.2 to 47.2 <b>Kerala</b> , Andhra Pradesh, Madhya Pradesh, West Bengal	RANGE: 47.7 to 73.3 Punjab, Rajasthan, Uttar Pradesh, Orissa, Bihar
15. IP/RR	RANGE: 7.7 to 13.6 Jharkhand, Tamil Nadu, Chhattisgarh, Karnataka	RANGE: 14.3 to 17.0 Haryana, Madhya Pradesh, Bihar, Goa	RANGE: 17.7 to 19.5 <b>Uttar Pradesh</b> , Andhra Pradesh, Orissa, Maharashtra	RANGE: 21.6 to 40.2 Punjab, Kerala, Rajasthan, Gujarat, West Bengal

**Note :**

- The quartile position indicated in this Table is based on the data of fiscal indicators provided in Table 19. The grouping of States into four quartiles viz., Q1, Q2, Q3 and Q4 provides the relative position of each State vis-à-vis others for each fiscal indicator. The States have been arranged in ascending/descending order for each indicator category and then grouped into quartiles. The level of performance declines from Q1 to Q4 for any indicator category.
- Minus (-) sign indicates surplus in deficit indicators.
- States in bold indicate the median State for the given indicator.
- Also see notes to Table 18.

**Annex 3C: Summary Position of Special Category States for 2003-06 (Average)**

INDICATOR	Quartile 1 (Q1)	Quartile 2 (Q2)	Quartile 3 (Q3)	Quartile 4 (Q4)
<b>(A) DEFICIT INDICATORS</b>				
1. <b>GFD/GSDP</b>	RANGE: 1.8 to 3.0 Nagaland, Assam, Tripura	RANGE: 3.9 to 8.1 Jammu and Kashmir, Meghalaya, <b>Sikkim</b>	RANGE: 8.2 to 8.7 Manipur, Uttarakhand, Himachal Pradesh	RANGE: 11.4 Mizoram, Arunachal Pradesh
2. <b>RD/GSDP</b>	RANGE: -11.4 to -5.6 Sikkim, Nagaland, Jammu and Kashmir	RANGE: -4.5 to -3.2 Arunachal Pradesh, Tripura, Mizoram, <b>Manipur</b>	RANGE: -0.7 to -0.3 Meghalaya, Assam	RANGE: 3.1 to 4.8 Uttarakhand, Himachal Pradesh
3. <b>PD/GSDP</b>	RANGE: -2.5 to -1.4 Nagaland, Tripura, Jammu and Kashmir	RANGE: -0.9 to 1.0 Assam, <b>Meghalaya</b> , Himachal Pradesh	RANGE: 1.8 to 4.8 Sikkim, Mizoram, Manipur	RANGE: 5.2 to 5.7 Uttarakhand, Arunachal Pradesh
4. <b>PRB/GSDP</b>	RANGE: -17.7 to -10.1 Sikkim, Arunachal Pradesh, Jammu and Kashmir	RANGE: -9.9 to -9.1 Nagaland, Mizoram, <b>Manipur</b>	RANGE: -8.8 to -3.6 Tripura, Meghalaya, Assam	RANGE: -3.0 to -0.4 Himachal Pradesh, Uttarakhand
5. <b>RD/GFD</b>	RANGE: -256.5 to -51.4 Tripura, Sikkim, Manipur	RANGE: -47.6 to -22.2 Arunachal Pradesh, Mizoram, <b>Meghalaya</b>	RANGE: 33.9 to 69.7 Uttarakhand, Nagaland, Himachal Pradesh	RANGE: 162.5 to 3745.2 Assam, Jammu and Kashmir
6. <b>RD/RR</b>	RANGE: -18.1 to -13.6 Jammu and Kashmir, Tripura, Nagaland	RANGE: -10.3 to -6.3 Sikkim, <b>Manipur</b> , Arunachal Pradesh	RANGE: -5.7 to -0.3 Mizoram, Assam, Meghalaya	RANGE: 15.2 to 21.3 Uttarakhand, Himachal Pradesh
<b>(B) REVENUE PERFORMANCE</b>				
7. <b>OTR/GSDP</b>	RANGE: 6.7 to 8.0 Sikkim, Uttarakhand, Jammu and Kashmir	RANGE: 4.0 to 6.1 Himachal Pradesh, Assam, <b>Meghalaya</b>	RANGE: 1.9 to 3.1 Tripura, Manipur, Arunachal Pradesh	RANGE: 1.4 to 1.5 Mizoram, Nagaland
8. <b>ONTR/GSDP</b>	RANGE: 3.0 to 53.8 Sikkim, Mizoram, Arunachal Pradesh	RANGE: 2.6 to 2.8 Jammu and Kashmir, Assam, <b>Meghalaya</b> , Himachal Pradesh	RANGE: 1.8 to 2.5 Uttarakhand, Tripura	RANGE: 1.4 to 1.6 Manipur, Nagaland
9. <b>CT/GSDP</b>	RANGE: 49.8 to 54.0 Arunachal Pradesh, Sikkim, Mizoram	RANGE: 35.2 to 40.9 Manipur, <b>Nagaland</b> , Jammu and Kashmir	RANGE: 16.1 to 27.0 Tripura, Meghalaya, Himachal Pradesh	RANGE: 11.3 to 13.8 Assam, Uttarakhand
<b>(C) EXPENDITURE PATTERN</b>				
10. <b>DEV/GSDP</b>	RANGE: 48.2 to 54.9 Arunachal Pradesh, Sikkim, Mizoram	RANGE: 23.3 to 34.5 Manipur, <b>Nagaland</b> , Jammu and Kashmir	RANGE: 19.9 to 23.1 Meghalaya, Tripura, Himachal Pradesh	RANGE: 17.4 to 19.8 Uttarakhand, Assam
11. <b>NON-DEV/GSDP</b>	RANGE: 8.8 to 11.3 Assam, Uttarakhand, Meghalaya	RANGE: 12.7 to 16.5 Tripura, <b>Nagaland</b> , Himachal Pradesh	RANGE: 18.1 to 18.6 Arunachal Pradesh, Manipur, Jammu and Kashmir	RANGE: 19.0 to 65.0 Mizoram, Sikkim
12. <b>SSE/GSDP</b>	RANGE: 24.7 to 29.9 Sikkim, Mizoram, Arunachal Pradesh	RANGE: 13.6 to 19.4 Manipur, <b>Meghalaya</b> , Jammu and Kashmir	RANGE: 12.0 to 13.3 Tripura, Nagaland, Himachal Pradesh	RANGE: 9.9 to 11.3 Uttarakhand, Assam
13. <b>CO/GSDP</b>	RANGE: 14.0 to 19.5 Sikkim, Mizoram, Arunachal Pradesh	RANGE: 7.5 to 12.2 Jammu and Kashmir, Manipur, <b>Tripura</b>	RANGE: 4.7 to 7.4 Nagaland, Meghalaya, Uttarakhand	RANGE: 3.0 to 3.8 Himachal Pradesh, Assam
<b>(D) DEBT POSITION</b>				
14. <b>DEBT/GSDP</b>	RANGE: 39.1 to 46.5 Assam, Nagaland, Meghalaya	RANGE: 48.1 to 76.2 Uttarakhand, Tripura, <b>Sikkim</b>	RANGE: 77.9 to 79.8 Arunachal Pradesh, Himachal Pradesh, Jammu and Kashmir	RANGE: 81.5 to 107.8 Manipur, Mizoram
15. <b>IP/RR</b>	RANGE: 5.8 to 11.5 Sikkim, Meghalaya, Arunachal Pradesh	RANGE: 11.6 to 12.1 Nagaland, Mizoram, <b>Jammu and Kashmir</b>	RANGE: 13.4 to 15.1 Manipur, Tripura, Assam	RANGE: 17.0 to 32.1 Uttarakhand, Himachal Pradesh
<b>Note :</b>				
1. The quartile position indicated in this Table is based on the data of fiscal indicators provided in Table 18. The grouping of States into four quartiles viz., Q1, Q2, Q3 and Q4 provides the relative position of each State vis-à-vis others for each fiscal indicator. The States have been arranged in ascending/descending order for each indicator category and then grouped into quartiles. The level of performance declines from Q1 to Q4 for any indicator category.				
2. Minus (-) sign indicates surplus in deficit indicators.				
3. States in bold indicate the median State for the given indicator.				
4. Also see notes to Table 18.				

## Annex 3D: Summary Position of Special Category States for 2006-07 (RE)

INDICATOR	Quartile 1 (Q1)	Quartile 2 (Q2)	Quartile 3 (Q3)	Quartile 4 (Q4)
<b>(A) DEFICIT INDICATORS</b>				
1. <b>GFD/GSDP</b>	RANGE: 1.4 to 4.3 Meghalaya, Himachal Pradesh, Manipur	RANGE: 4.6 to 5.8 Tripura, Nagaland, <b>Jammu and Kashmir</b>	RANGE: 6.3 to 7.7 Uttarakhand, Assam, Arunachal Pradesh	RANGE: 8.3 to 10.5 Mizoram, Sikkim
2. <b>RD/GSDP</b>	RANGE: -23.4 to -12.5 Sikkim, Manipur, Arunachal Pradesh	RANGE: -7.6 to -5.4 Jammu and Kashmir, Nagaland, <b>Meghalaya</b>	RANGE: -5.3 to -1.2 Tripura, Mizoram, Uttarakhand	RANGE: 0.2 to 1.2 Himachal Pradesh, Assam
3. <b>PD/GSDP</b>	RANGE: -2.0 to -0.9 Meghalaya, Himachal Pradesh, Manipur	RANGE: 0.7 to 1.4 Tripura, Jammu and Kashmir, <b>Arunachal Pradesh</b>	RANGE: 1.6 to 2.9 Nagaland, Mizoram, Uttarakhand	RANGE: 3.0 to 4.4 Assam, Sikkim
4. <b>PRB/GSDP</b>	RANGE: -29.5 to -18.9 Sikkim, Manipur, Arunachal Pradesh	RANGE: -12.4 to -9.2 Jammu and Kashmir, Mizoram, <b>Tripura</b>	RANGE: -9.1 to -5.7 Nagaland, Meghalaya, Himachal Pradesh	RANGE: -4.6 to -3.0 Uttarakhand, Assam
5. <b>RD/GFD</b>	RANGE: -395.5 to -222.8 Meghalaya, Manipur, Sikkim	RANGE: -162.8 to -116.3 Arunachal Pradesh, Jammu and Kashmir, <b>Tripura</b>	RANGE: -103.8 to -19.1 Nagaland, Mizoram, Uttarakhand	RANGE: 4.9 to 17.3 Himachal Pradesh, Assam
6. <b>RD/RR</b>	RANGE: -26.0 to -17.6 Manipur, Sikkim, Arunachal Pradesh	RANGE: -17.2 to -14.8 Tripura, Jammu and Kashmir, <b>Nagaland</b>	RANGE: -13.8 to -5.2 Meghalaya, Mizoram, Uttarakhand	RANGE: 0.8 to 3.9 Himachal Pradesh, Assam
<b>(B) REVENUE PERFORMANCE</b>				
7. <b>OTR/GSDP</b>	RANGE: 7.0 to 7.9 Assam, Jammu and Kashmir, Uttarakhand	RANGE: 4.3 to 6.8 <b>Meghalaya,</b> Himachal Pradesh, Sikkim	RANGE: 2.1 to 3.4 Manipur, Arunachal Pradesh, Tripura	RANGE: 1.6 to 1.8 Nagaland, Mizoram
8. <b>ONTR/GSDP</b>	RANGE: 3.5 to 54.5 Mizoram, Arunachal Pradesh, Sikkim	RANGE: 3.1 to 3.2 <b>Himachal Pradesh,</b> Manipur, Assam	RANGE: 2.1 to 2.8 Uttarakhand, Jammu and Kashmir, Meghalaya	RANGE: 0.7 to 1.1 Tripura, Nagaland
9. <b>CT/GSDP</b>	RANGE: 52.3 to 64.7 Mizoram, Arunachal Pradesh, Sikkim	RANGE: 34.0 to 51.7 <b>Nagaland,</b> Jammu and Kashmir, Manipur	RANGE: 21.3 to 32.2 Assam, Tripura, Meghalaya	RANGE: 12.9 to 16.1 Uttarakhand, Himachal Pradesh
<b>(C) EXPENDITURE PATTERN</b>				
10. <b>DEV/GSDP</b>	RANGE: 46.9 to 69.6 Mizoram, Arunachal Pradesh, Sikkim	RANGE: 29.4 to 43.1 <b>Meghalaya,</b> Jammu and Kashmir, Manipur	RANGE: 21.7 to 27.2 Tripura, Assam, Nagaland	RANGE: 17.3 to 20.0 Himachal Pradesh, Uttarakhand
11. <b>NON-DEV/GSDP</b>	RANGE: 8.6 to 11.5 Uttarakhand, Himachal Pradesh, Meghalaya	RANGE: 12.7 to 14.9 Assam, Tripura, <b>Nagaland</b>	RANGE: 18.3 to 18.5 Manipur, Jammu and Kashmir, Arunachal Pradesh	RANGE: 19.6 to 67.0 Mizoram, Sikkim
12. <b>SSE/GSDP</b>	RANGE: 23.6 to 34.8 Mizoram, Arunachal Pradesh, Sikkim	RANGE: 15.6 to 20.3 <b>Meghalaya,</b> Jammu and Kashmir, Manipur	RANGE: 13.2 to 15.5 Nagaland, Tripura, Assam	RANGE: 10.7 to 12.1 Himachal Pradesh, Uttarakhand
13. <b>CO/GSDP</b>	RANGE: 17.9 to 34.0 Manipur, Arunachal Pradesh, Sikkim	RANGE: 10.7 to 13.9 <b>Nagaland,</b> Jammu and Kashmir, Mizoram	RANGE: 6.4 to 9.8 Meghalaya, Uttarakhand, Tripura	RANGE: 3.8 to 5.7 Himachal Pradesh, Assam
<b>(D) DEBT POSITION</b>				
14. <b>DEBT/GSDP</b>	RANGE: 38.0 to 45.8 Assam, Nagaland, Uttarakhand	RANGE: 45.9 to 65.1 Meghalaya, Tripura, <b>Himachal Pradesh</b>	RANGE: 73.9 to 83.6 Sikkim, Jammu and Kashmir, Arunachal Pradesh	RANGE: 83.9 to 98.8 Manipur, Mizoram
15. <b>IP/RR</b>	RANGE: 4.8 to 8.9 Sikkim, Meghalaya, Arunachal Pradesh	RANGE: 9.2 to 10.0 Manipur, Nagaland, <b>Jammu and Kashmir</b>	RANGE: 11.4 to 13.3 Mizoram, Tripura, Assam	RANGE: 14.8 to 24.0 Uttarakhand, Himachal Pradesh

**Note :**

- The quartile position indicated in this Table is based on the data of fiscal indicators provided in Table 19. The grouping of States into four quartiles viz., Q1, Q2, Q3 and Q4 provides the relative position of each State vis-à-vis others for each fiscal indicator. The States have been arranged in ascending/descending order for each indicator category and then grouped into quartiles. The level of performance declines from Q1 to Q4 for any indicator category.
- Minus (-) sign indicates surplus in deficit indicators.
- States in bold indicate the median State for the given indicator.
- Also see notes to Table 18.



#### Annex 4: Constitutional Framework for Allocation of Functions and Finance

The Indian Constitution under the Seventh Schedule (Article 246) lays down the respective functions and financial resources of the Government at the Union and State level and contains three lists as set out below:

##### List I - Union List (97 Items)

- Functions: Defense, Atomic Energy and Mineral Resources, Foreign Affairs, Diplomatic Relations, Railways, Airways, Posts and Telegraph, Public Debt of the Union, Currency and Coinage, RBI, Banking, Insurance, Stock Exchanges, *etc.*
- Sources: Taxes on Income (other than Agricultural Income), Custom Duties, Excise Duties on manufactured Goods, Corporation Tax, Service Tax, *etc.*

##### List II - State List (66 Items)

- Functions: Public Order, Police, Local Government, Public Health and Sanitation, Hospitals and Dispensaries, Agriculture, Water, Fisheries, Public Debt of State, *etc.*
- Sources: Taxes on Agricultural Income, Taxes on Lands and Buildings, Taxes on Mineral Rights, Excise Duties, Entry Tax, Taxes on Electricity, Taxes on the Sale or Purchase of Goods (VAT), Taxes on Vehicles, Tolls, Taxes on Profession, Trades, Entertainment Taxes, Stamp Duties, *etc.*

##### List III - Concurrent List (47 Items)

- Criminal Law, Criminal Procedure, Administration of India, Social Security, Employment and Unemployment, Labour Welfare, Education, including technical education, medical education and universities, Price Control, Factories, Electricity, *etc.*

**Source:** Constitution of India, Government of India.

### Annex 5: Recommended Shares in Divisible Taxes: First to Twelfth Finance Commissions

Finance Commission	Income tax	Union excise duties (basic)	
	States' share (%)	States' share (%)	Number of articles covered
1	2	3	4
First	55	40	3
Second	60	25	8
Third	66.7	20	35
Fourth	75	20	All
Fifth	75	20	All
Sixth	80	20	All
Seventh	85	40	All
Eighth	85	45	All
Ninth	85	45	All
Tenth	77.5	47.5	All
Eleventh	29.5	29.5	All taxes
Twelfth	30.5	30.5	All taxes

**Source:** Report of the Twelfth Finance Commission 2005-10.

**Annex 6: Criteria and Weights used for Tax Devolution through successive Finance Commissions**

FINANCE COMMISSION	Population	Contribution	Unspecified	Back-wardness	Income Distance	Inverse Per capita income	Poverty	Revenue equalisation	Non-Plan deficit	Area	Index of Infrastructure	Fiscal Discipline	Tax effort
FIRST (1952-57) Income Tax: 55 % Union Excise: 40 %	80.0 100.0	20.0											
SECOND (1957-62) Income Tax: 60 % Union Excise: 25 %	90.0 90.0	10.0	10.0										
THIRD (1962-66) Income Tax: 66.66 % Union Excise: 20 %	80.0	20.0	100.0										
FOURTH (1966-69) Income Tax: 75 % Union Excise: 20 %	80.0 80.0	20.0		20.0									
FIFTH (1969-74) Income Tax: 75 % Union Excise: 20 %	90.0 80.0	10.0		6.66	13.34								
SIXTH (1974-79) Income Tax: 80 % Union Excise: 20 %	90.0 75.0	10.0			25.0								
SEVENTH (1979-84) Income Tax: 85 % Union Excise: 40 %	90.0 25.0	10.0				25.0	25.0	25.0					
EIGHTH (1984-89) Income Tax: 85 % Union Excise: 45 %	22.5 25.0	10.0			45.0 50.0	22.5 25.0							
NINTH (1989-90) Income Tax: 85 % Union Excise: 40 %	22.5 25.0	10.0			45.0 50.0	11.25 12.5	11.25 12.5						
NINTH (1990-95) Income Tax: 85 % Union Excise: 45 %	22.5 25.0	10.0		11.25 12.5	45.0 33.5	11.25 12.5		16.5					
TENTH (1995-2000) Income Tax: 77.5 % Union Excise: 47.5 %	20.0 20.0				60.0 60.0					5.0 5.0	5.0 5.0	10 10	
ELEVENTH (2000-05) All Union Taxes: 29.5 %	10.0				62.5				7.5	7.5	5.0	7.5	
TWELFTH (2005-10) All Union Taxes: 30.5 %	25.0				50.0					10.0		7.5	7.5

Source: Report of the Twelfth Finance Commission 2005-10.

## Explanatory Note on Data Sources and Methodology

### Data Sources

This Study is based on the receipts and expenditure data presented in the budget documents of twenty-eight State Governments. Data in respect of two Union Territories (UTs) with Legislature, viz., National Capital Territory of Delhi (NCT Delhi) and Puducherry are separately provided as memo item in all Statements. The analysis conforms to the data presented in twenty-eight State Budgets and the accounting classification thereof. The detailed Appendices are based on the classification of receipts and expenditure of individual States/UTs into Revenue and Capital Accounts and their bifurcation into 'Plan' and 'Non-Plan'. Some supplementary information regarding level of guarantees (contingent liabilities), expenditure on wages and salaries and operations and maintenance are obtained from the State Governments. Information on Additional Resource Mobilisation (ARM) is not separately presented in this Study and is included in the respective receipt heads. Information obtained from the State Governments relating to institutional reforms is furnished in Table 2. Information received from the Planning Commission relating to State-wise Plan outlays are also incorporated in the Study. Data on debt relief to State Governments based on recommendations of Twelfth Finance Commission (TFC) have been obtained from the Ministry of Finance, Government of India. Besides, several items of data including Ways and Means Advances (WMA)/ Overdraft (OD), market borrowings, investment of State Governments in Central Government securities and maturity profile of the State Development Loans have been sourced from the Reserve Bank records.

The data provided in Appendix III (Capital Receipts) and Appendix IV (Capital Expenditure) are on a gross basis for all items, including Public

Account. Additionally, Appendix III gives total capital receipts which include public accounts on a net basis and Appendix IV provides total capital expenditure exclusive of public accounts. Appendix Tables (consolidated), Statements (State-wise) and the analysis are based on public accounts (net) for capital receipts while public accounts are excluded from capital expenditure. The All States totals in the Study pertain to twenty-eight State Governments, excluding NCT Delhi and Puducherry. The data for Gross State Domestic Product (GSDP) for each State used in this Study have been sourced mainly from the Central Statistical Organisation (CSO). This is supplemented by information received from the respective State Governments and GSDP estimates used in the budget documents of the State Governments. Wherever GSDP data are not available, the data are estimated based on the previous three years' average growth rate. Data on GDP are at current market prices and are obtained from the CSO till 2006-07 (RE) and from Ministry of Finance, Government of India for 2007-08 (BE). It may be noted that the GSDP/GDP for any year undergoes change from budget estimates (BE) to revised estimates (RE) and to accounts. The ratios to GSDP/GDP are worked out based on latest available GSDP/GDP estimates. Percentage variation worked out in Appendix Tables and Statements may differ due to rounding-off of figures.

### Methodology

As set out in the Budget documents, the analysis of the expenditure data is disaggregated into developmental and non-developmental expenditure. All expenditure relating to Revenue Account, Capital Outlay and Loans and Advances are categorised into social services, economic services and general services. Broadly, the social and economic services constitute developmental

expenditure, while expenditure on general services is treated as non-developmental expenditure. This classification does not alter the total receipts, expenditures and overall balance presented in the budget documents. Despite the presentation of data on gross basis in Appendix III and Appendix IV, the Overall Deficit/Surplus (Conventional Deficit/Surplus) used in the analysis is, equal to the Cash Deficit/Surplus (difference between the Closing balance and Opening balance), increase/decrease in Cash Balance Investment Account and the increase/decrease in WMA extended by the Reserve Bank, since the latter two items are excluded from capital receipts (inclusive of public accounts on a net basis) and capital expenditure (excluding public accounts) in Appendix III and Appendix IV, respectively.

#### **Methodology for Debt Statistics**

The Reserve Bank in its Study of 2005-06 budgets had compiled a data series for outstanding

liabilities of State Governments since 1990-91. In the 2006-07 Study, a revised series of outstanding liabilities was published by including data on reserve funds, deposits and advances and contingency funds of State Governments. In the present Study, an attempt has been made to revise the data series from 2003-04 onwards. Methodology of data compilation on debt used in this report, in the absence of any other consistent data source, is detailed in Box 7 appearing on page 49.

The data provided in Appendix Tables 20 and 21 and Statements 26 to 28 on debt position of States are provisional. Based on the State-wise market loans (Statements 32), the maturity profile of outstanding State Government securities is provided in Statements 34-35. These Statements also incorporate the appropriation of liability of the three bifurcated States to their respective newly formed States on the basis of Government of India notifications.

**Note :** State-wise data on major fiscal indicators for the period 1980-81 to 2003-04 (BE) and State-wise detailed data on the transactions in the revenue and capital account for the period 1990-91 to 2003-04 (BE) were presented in "Handbook of Statistics on State Government Finances" published by the Reserve Bank in June 2004. This publication is available on the Reserve Bank's website ([www.rbi.org.in](http://www.rbi.org.in)). The Study on State Finances since 2001-02 is also available on the Reserve Bank's website.

# Appendix Tables

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Reserve Bank of India

Appendix Table 1: Major Deficit Indicators of State Governments

(Amount in Rs. crore)

Year	Gross Fiscal Deficit	Revenue Deficit	Conventional Deficit	Primary Deficit	Net RBI Credit to States
1	2	3	4	5	6
1990-91	18,787 (3.3)	5,309 (0.9)	-72 (0.0)	10,132 (1.8)	420 (0.1)
1991-92	18,900 (2.9)	5,651 (0.9)	156 (0.0)	7,956 (1.2)	-340 (-0.1)
1992-93	20,891 (2.8)	5,114 (0.7)	-1,829 (-0.2)	7,681 (1.0)	176 (0.0)
1993-94	20,364 (2.4)	3,872 (0.5)	363 (0.0)	4,564 (0.5)	591 (0.1)
1994-95	27,308 (2.7)	6,706 (0.7)	-4,346 (-0.4)	7,895 (0.8)	48 (0.0)
1995-96	30,870 (2.6)	8,620 (0.7)	-2,680 (-0.2)	9,031 (0.8)	16 (0.0)
1996-97	36,561 (2.7)	16,878 (1.2)	7,202 (0.5)	11,175 (0.8)	898 (0.1)
1997-98	43,474 (2.9)	17,492 (1.1)	-1,803 (-0.1)	13,675 (0.9)	1,543 (0.1)
1998-99	73,295 (4.2)	44,462 (2.6)	3,268 (0.2)	37,854 (2.2)	5,579 (0.3)
1999-00	90,099 (4.6)	54,548 (2.8)	3,125 (0.2)	45,458 (2.3)	1,312 (0.1)
2000-01	87,923 (4.2)	55,316 (2.6)	-2,379 (-0.1)	36,937 (1.8)	-1,092 (-0.1)
2001-02	94,260 (4.1)	60,398 (2.6)	3,545 (0.2)	32,665 (1.4)	3,451 (0.2)
2002-03	99,726 (4.1)	57,179 (2.3)	-4,291 (-0.2)	30,699 (1.2)	-3,100 (-0.1)
2003-04	1,20,631 (4.4)	63,407 (2.3)	-526 (0.0)	40,235 (1.5)	293 (0.0)
2004-05	1,07,774 (3.4)	39,158 (1.3)	-10,232 (-0.3)	21,353 (0.7)	-2,705 (-0.1)
2005-06	90,084 (2.5)	7,013 (0.2)	-33,947 (-1.0)	6,060 (0.2)	2,425 (0.1)
2006-07 (BE)	1,06,753 (2.6)	8,348 (0.2)	-5,773 (-0.1)	9,458 (0.2)	-
2006-07 (RE)	1,13,913 (2.8)	5,566 (0.1)	13,210 (0.3)	18,209 (0.4)	-2,733 (-0.1)
2007-08 (BE)	1,08,323 (2.3)	-11,973 (-0.3)	-1,225 (-0.0)	5,648 (0.1)	-

RE: Revised Estimates.

BE: Budget Estimates.

—: Not Available.

Note : 1. Negative (–) sign indicates surplus in deficit indicators.

- Conventional deficit represents the difference between aggregate disbursements and aggregate receipts. Aggregate receipts include: (i) revenue receipts; (ii) capital receipts excluding Ways and Means Advances and Overdraft from RBI; and (iii) net receipts under Public Account excluding withdrawals from Cash Balance Investment Account and deposits with RBI. Aggregate disbursements include: (i) revenue expenditure and (ii) capital disbursements excluding repayment of Ways and Means Advances and Overdraft from RBI.
- Revenue deficit is the difference between revenue expenditure and revenue receipts.
- Gross fiscal deficit is the difference between aggregate disbursements net of debt repayments and recovery of loans and revenue receipts and non-debt capital receipts.
- Primary deficit is gross fiscal deficit less of interest payments.
- Figures in brackets are as percentage to GDP.
- Figures in respect of Jammu and Kashmir from 1990-91 to 2005-06 and for Jharkhand from 2001-02 to 2005-06 relate to revised estimates.
- The net RBI credit to State Governments refers to variations in loans and advances given to them by the RBI net of their incremental deposits with the RBI.

Source : Budget Documents of the State Governments and the Reserve Bank records.



**Appendix Table 2: Consolidated Budgetary Position At A Glance**

(Amount in Rs. crore)

Item	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
<b>I. Revenue Account</b>										
A. Receipts	4,31,021	5,08,775	5,31,429	6,06,733	1,00,408	23.3	22,654	4.5	75,304	14.2
B. Expenditure	4,38,034	5,17,123	5,36,995	5,94,760	98,961	22.6	19,872	3.8	57,765	10.8
C. Surplus(+)/Deficit(-) (IA-IB)	-7,013	-8,348	-5,566	11,973						
<b>II. Capital Account*</b>										
A. Receipts	1,64,607	1,51,782	1,43,307	1,61,112	-21,300	-12.9	-8,475	-5.6	17,805	12.4
B. Disbursements	1,23,648	1,37,661	1,50,951	1,71,859	27,304	22.1	13,290	9.7	20,908	13.9
C. Surplus(+)/Deficit(-) (IIA-IIIB)	40,960	14,120	-7,645	-10,748						
<b>III. Aggregate Receipts</b>	<b>5,95,628</b>	<b>6,60,557</b>	<b>6,74,736</b>	<b>7,67,845</b>	<b>79,107</b>	<b>13.3</b>	<b>14,179</b>	<b>2.1</b>	<b>93,109</b>	<b>13.8</b>
<b>IV. Aggregate Disbursements</b>	<b>5,61,682</b>	<b>6,54,784</b>	<b>6,87,946</b>	<b>7,66,620</b>	<b>1,26,264</b>	<b>22.5</b>	<b>33,162</b>	<b>5.1</b>	<b>78,674</b>	<b>11.4</b>
<b>V. Overall Surplus(+)/Deficit(-) (III-IV)</b>	<b>33,947</b>	<b>5,773</b>	<b>-13,210</b>	<b>1,225</b>						
<b>VI. Financing of Overall Surplus(+)/Deficit(-) [V=VI(A+B+C)]</b>										
A. Increase (+)/Decrease (-) in Cash Balances (Net)	-1,827	4,560	-9,469	3,311						
B. Additions to (+)/Withdrawals from (-) Cash Balance Investment Account (Net)	34,761	1,263	-3,672	-2,016						
C. Repayment of (+)/Increase in (-) Ways and Means Advances and Overdrafts from RBI (Net)	1,013	-50	-70	-70						

\* : Excluding (i) WMA from RBI, (ii) Purchase/Sale of Securities from Cash Balance Investment Account, and (iii) Deposit with RBI. Capital receipts include Public Accounts on a net basis while Capital Expenditure are given exclusive of Public Accounts.

**Note** : 1. Figures for 2005-06 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Also see Notes to Appendices.

**Source** : Budget Documents of the State Governments.

**Appendix Table 3: Revenue Receipts**

(Amount in Rs. crore)

Item	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
<b>Total Revenue (I+II)</b>	<b>4,31,021</b>	<b>5,08,775</b>	<b>5,31,429</b>	<b>6,06,733</b>	<b>1,00,408</b>	<b>23.3</b>	<b>11,282</b>	<b>2.2</b>	<b>75,304</b>	<b>14.2</b>
<b>I. Tax Revenue (A+B)</b>	<b>3,06,332</b>	<b>3,57,499</b>	<b>3,72,817</b>	<b>4,30,222</b>	<b>66,485</b>	<b>21.7</b>	<b>6,194</b>	<b>1.7</b>	<b>57,405</b>	<b>15.4</b>
<b>A. Revenue from States' Taxes (i to iii)</b>	<b>2,12,307</b>	<b>2,48,080</b>	<b>2,57,080</b>	<b>2,94,038</b>	<b>44,773</b>	<b>21.1</b>	<b>-123</b>	<b>-</b>	<b>36,958</b>	<b>14.4</b>
(i) Taxes on Income (a+b)	2,563	2,721	2,864	3,028	301	11.7	143	5.3	164	5.7
(a) Agricultural Income Tax	17	22	21	26	5	29.0	-1	-3.0	5	23.1
(b) Tax on Professions, Trades, Callings and Employment	2,547	2,699	2,843	3,002	296	11.6	144	5.3	159	5.6
(ii) Taxes on Property and Capital Transactions (a to c)	27,667	30,779	34,080	40,310	6,413	23.2	2,401	7.6	6,230	18.3
(a) Stamps and Registration Fees	24,868	27,344	30,903	36,862	6,036	24.3	2,659	9.4	5,958	19.3
(b) Land Revenue	2,716	3,332	3,070	3,287	353	13.0	-263	-7.9	217	7.1
(c) Urban Immovable Property Tax	83	102	107	162	24	28.6	5	4.6	55	51.4
(iii) Taxes on Commodities and Services (a to g)	1,82,077	2,14,578	2,20,136	2,50,700	38,059	20.9	-2,667	-1.2	30,564	13.9
(a) Sales Tax*	1,28,769	1,54,342	1,58,113	1,82,973	29,343	22.8	-2,819	-1.8	24,860	15.7
(b) State Excise Duties	25,036	28,558	29,409	31,578	4,374	17.5	-124	-0.4	2,169	7.4
(c) Taxes on Vehicles	11,964	13,232	13,572	15,222	1,608	13.4	-50	-0.4	1,650	12.2
(d) Taxes on Passengers and Goods	6,450	7,463	7,746	8,509	1,297	20.1	266	3.6	763	9.9
(e) Electricity Duties	7,718	8,226	8,559	9,052	842	10.9	333	4.1	493	5.8
(f) Entertainment Tax	649	855	767	851	119	18.3	-132	-14.6	83	10.9
(g) Other Taxes and Duties	1,492	1,901	1,970	2,515	478	32.0	-142	-6.7	545	27.7
<b>B. Share in Central Taxes</b>	<b>94,024</b>	<b>1,09,420</b>	<b>1,15,737</b>	<b>1,36,184</b>	<b>21,712</b>	<b>23.1</b>	<b>6,317</b>	<b>5.8</b>	<b>20,447</b>	<b>17.7</b>
<b>II. Non-tax Revenue (C + D)</b>	<b>1,24,690</b>	<b>1,51,276</b>	<b>1,58,612</b>	<b>1,76,511</b>	<b>33,922</b>	<b>27.2</b>	<b>5,087</b>	<b>3.3</b>	<b>17,899</b>	<b>11.3</b>
<b>C. Grants from the Centre</b>	<b>76,750</b>	<b>99,290</b>	<b>1,02,955</b>	<b>1,17,320</b>	<b>26,205</b>	<b>34.1</b>	<b>2,767</b>	<b>2.8</b>	<b>14,366</b>	<b>14.0</b>
<b>D. States' Own Non-Tax Revenue (a to f)</b>	<b>47,939</b>	<b>51,986</b>	<b>55,657</b>	<b>59,191</b>	<b>7,718</b>	<b>16.1</b>	<b>2,320</b>	<b>4.4</b>	<b>3,534</b>	<b>6.3</b>
(a) Interest Receipts	9,380	8,502	9,302	11,008	-78	-0.8	-422	-4.3	1,706	18.3
(b) Dividends and Profits	578	303	320	335	-258	-44.7	13	4.3	15	4.6
(c) General Services	11,784	15,108	16,972	14,285	5,189	44.0	1,815	12.0	-2,688	-15.8
<i>of which:</i>										
State Lotteries	7,124	10,741	8,670	8,207	1,546	21.7	-2,071	-19.3	-463	-5.3
(d) Social Services	4,549	3,286	4,539	4,474	-9	-0.2	1,225	37.0	-65	-1.4
(e) Economic Services	21,649	24,781	24,522	29,090	2,873	13.3	-307	-1.2	4,568	18.6
(f) Fiscal Services	1	6	2	-	1	170.4	-4	-65.6	-2	-95.4

\* : Comprises General Sales Tax, Central Sales Tax, Sales Tax on motor spirit and Purchase Tax on sugarcane, etc.

'-' : Negligible/Nil.

**Note** : Figures for 2005-06 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

**Appendix Table 4: Revenue Expenditure**

(Amount in Rs. crore)

Item	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>4,38,034</b>	<b>5,17,123</b>	<b>5,36,995</b>	<b>5,94,760</b>	<b>98,961</b>	<b>22.6</b>	<b>19,872</b>	<b>3.8</b>	<b>57,765</b>	<b>10.8</b>
<b>I. Developmental Expenditure (A+B)</b>	<b>2,41,196</b>	<b>2,82,476</b>	<b>3,03,934</b>	<b>3,38,251</b>	<b>62,738</b>	<b>26.0</b>	<b>21,458</b>	<b>7.6</b>	<b>34,318</b>	<b>11.3</b>
<b>A. Social Services (1 to 11)</b>	<b>1,48,552</b>	<b>1,77,535</b>	<b>1,87,960</b>	<b>2,10,153</b>	<b>39,408</b>	<b>26.5</b>	<b>10,425</b>	<b>5.9</b>	<b>22,193</b>	<b>11.8</b>
1. Education, Sports, Art and Culture	78,147	91,915	94,816	1,03,870	16,668	21.3	2,900	3.2	9,054	9.5
2. Medical and Public Health and Family Welfare	20,306	24,826	24,977	27,649	4,671	23.0	151	0.6	2,672	10.7
3. Water Supply and Sanitation	8,465	8,405	8,810	9,468	345	4.1	405	4.8	659	7.5
4. Housing	2,002	3,043	3,388	4,219	1,386	69.2	345	11.3	831	24.5
5. Urban Development	4,687	10,588	11,456	17,219	6,769	144.4	867	8.2	5,764	50.3
6. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	10,457	12,366	13,229	15,639	2,772	26.5	863	7.0	2,411	18.2
7. Labour and Labour Welfare	1,656	2,017	2,346	2,576	690	41.7	329	16.3	230	9.8
8. Social Security and Welfare	9,232	12,987	13,802	16,819	4,570	49.5	815	6.3	3,016	21.9
9. Nutrition	4,022	5,100	5,254	5,746	1,232	30.6	154	3.0	492	9.4
10. Relief on account of Natural Calamities	8,570	4,517	8,006	4,978	-564	-6.6	3,489	77.3	-3,028	-37.8
11. Others*	1,009	1,770	1,877	1,969	868	86.0	106	6.0	93	4.9
<b>B. Economic Services (1 to 9)</b>	<b>92,644</b>	<b>1,04,941</b>	<b>1,15,974</b>	<b>1,28,099</b>	<b>23,330</b>	<b>25.2</b>	<b>11,033</b>	<b>10.5</b>	<b>12,125</b>	<b>10.5</b>
1. Agriculture and Allied Activities	20,987	23,585	25,472	28,615	4,486	21.4	1,887	8.0	3,143	12.3
2. Rural Development	17,588	20,564	22,156	24,636	4,568	26.0	1,592	7.7	2,481	11.2
3. Special Area Programmes	812	1,013	1,295	1,271	483	59.5	281	27.8	-23	-1.8
4. Irrigation and Flood Control	11,395	14,861	15,260	17,233	3,865	33.9	399	2.7	1,973	12.9
5. Energy	21,217	19,385	24,797	23,980	3,580	16.9	5,412	27.9	-817	-3.3
6. Industry and Minerals	3,824	3,938	4,658	5,724	834	21.8	721	18.3	1,066	22.9
7. Transport and Communications	10,657	13,652	14,787	15,808	4,130	38.7	1,135	8.3	1,022	6.9
8. Science, Technology and Environment	295	442	415	501	120	40.9	-26	-6.0	86	20.7
9. General Economic Services	5,870	7,502	7,134	10,329	1,264	21.5	-368	-4.9	3,195	44.8
<b>II. Non-Developmental Expenditure (A to F)</b>	<b>1,86,885</b>	<b>2,21,970</b>	<b>2,19,709</b>	<b>2,40,585</b>	<b>32,823</b>	<b>17.6</b>	<b>-2,261</b>	<b>-1.0</b>	<b>20,877</b>	<b>9.5</b>
A. Organs of State	4,127	5,010	5,343	5,457	1,215	29.4	333	6.6	115	2.1
B. Fiscal Services	9,606	10,728	11,568	12,185	1,962	20.4	841	7.8	617	5.3
C. Interest Payments and Servicing of Debt (1+2)	90,453	1,03,915	1,03,430	1,09,887	12,977	14.3	-485	-0.5	6,456	6.2
1. Appropriation for Reduction or Avoidance of Debt	6,430	6,620	7,726	7,212	1,297	20.2	1,106	16.7	-514	-6.7
2. Interest Payments	84,024	97,295	95,704	1,02,675	11,680	13.9	-1,591	-1.6	6,971	7.3
D. Administrative Services	34,298	42,985	42,511	49,066	8,213	23.9	-475	-1.1	6,555	15.4
E. Pensions	40,647	47,825	47,739	54,263	7,091	17.4	-86	-0.2	6,524	13.7
F. Miscellaneous General Services	7,753	11,507	9,118	9,727	1,365	17.6	-2,389	-20.8	609	6.7
of which: State Lotteries	6,774	10,257	8,290	7,888	1,515	22.4	-1,968	-19.2	-402	-4.8
<b>III. Grants-in-Aid and Contribution</b>	<b>9,953</b>	<b>12,677</b>	<b>13,352</b>	<b>15,923</b>	<b>3,399</b>	<b>34.2</b>	<b>675</b>	<b>5.3</b>	<b>2,571</b>	<b>19.3</b>

\* : Mainly include expenditure on Information and Publicity, Secretariat-Social Services, etc.

**Note** : Figures for 2005-06 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

**Source**: Budget Documents of the State Governments.

## Appendix Table 5: Capital Receipts

(Amount in Rs. crore)

Item	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
<b>Total Capital Receipts (1 to 10)</b>	<b>1,64,607</b>	<b>1,51,782</b>	<b>1,43,307</b>	<b>1,61,112</b>	<b>-21,300</b>	<b>-12.9</b>	<b>-8,475</b>	<b>-5.6</b>	<b>17,805</b>	<b>12.4</b>
1. Internal Debt* of which:	1,16,644	1,10,700	1,03,600	1,14,658	-13,044	-11.2	-7,100	-6.4	11,058	10.7
Market Loans (Gross)	22,795	28,268	24,978	36,818	2,183	9.6	-3,290	-11.6	11,840	47.4
Special Securities issued to NSSF@	78,576	64,815	62,299	59,746	-16,277	-20.7	-2,516	-3.9	-2,553	-4.1
2. Loans from the Centre@	8,097	13,525	10,197	14,918	2,101	25.9	-3,328	-24.6	4,721	46.3
3. Recovery of Loans and Advances	8,904	5,326	8,482	4,592	-422	-4.7	3,156	59.3	-3,890	-45.9
4. Small Savings, Provident Funds, etc. (net)	10,463	10,336	10,887	12,396	423	4.0	551	5.3	1,509	13.9
5. Contingency Fund (net)	838	57	244	178	-594	-70.9	188	-	-66	-27.1
6. Reserve Funds (net)**	5,228	4,365	4,778	4,235	-450	-8.6	413	9.5	-543	-11.4
7. Deposits and Advances (net)***	7,262	-1,154	1,775	1,515	-5,488	-75.6	2,928	-253.8	-260	-14.7
8. Appropriation to Contingency Fund (net)	-801	-	-60	-	741	-92.5	-60	-	60	-100.0
9. Remittances (net)	51	1,975	319	-44	268	520.3	-1,656	-83.8	-364	-113.9
10. Others#	7,920	6,652	3,085	8,665	-4,835	-61.0	-3,567	-53.6	5,580	180.9

‘-’ : Negligible/Nil.

\* Includes market loans, special securities issued to NSSF, land compensation and other bonds, cash credits and loans from State Bank of India and other banks (net) as also loans from National Rural Credit (Long-term Operations) Fund of the NABARD, National Co-operative Development Corporation, Life Insurance Corporation of India, Khadi and Village Industries Commission, etc., but excludes Ways and Means Advances and Overdrafts from the Reserve Bank of India.

@ With the change in the system of accounting with effect from 1999-2000, States' share in small savings which was included earlier under loans from the Centre is included under internal debt and shown as special securities issued to NSSF of the Central Government.

\*\* Reserve funds (net) include reserve funds bearing interest (like the depreciation reserve funds of Government Commercial Undertakings) as well as those not bearing interest (like sinking funds, famine relief fund and roads and bridges funds).

\*\*\* Deposits and advances (net) include deposits bearing interest (like deposits of local funds) as well as those not bearing interest (like defence and postal deposits and civil advances).

# Include Suspense and Miscellaneous (net) and Inter-State Settlement (net) and Miscellaneous Capital Receipts.

**Note** : 1. Figures for 2005-06 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Capital receipts include Public Accounts on a net basis. Also see Notes to Appendices.

**Source** : Budget Documents of the State Governments.

## Appendix Table 6: Capital Disbursements

(Amount in Rs. crore)

Item	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
<b>Capital Disbursements (1 to 4)</b>	<b>1,23,648</b>	<b>1,37,661</b>	<b>1,50,951</b>	<b>1,71,859</b>	<b>27,304</b>	<b>22.1</b>	<b>13,290</b>	<b>9.7</b>	<b>20,908</b>	<b>13.9</b>
1. Capital Outlay (i+ii)	77,559	94,543	1,04,942	1,18,796	27,383	35.3	10,399	11.0	13,854	13.2
i) Developmental Outlay (a+b)	74,823	90,374	1,00,667	1,13,855	25,845	34.5	10,293	11.4	13,187	13.1
a) Social Services	14,137	18,189	20,319	23,239	6,182	43.7	2,130	11.7	2,920	14.4
b) Economic Services	60,686	72,185	80,348	90,616	19,663	32.4	8,163	11.3	10,267	12.8
ii) Non-Developmental Outlay@	2,737	4,168	4,275	4,941	1,538	56.2	106	2.6	666	15.6
2. Discharge of Internal Debt@@ of which:	23,523	22,183	22,882	28,437	-641	-2.7	699	3.2	5,556	24.3
Market Loans	7,490	5,506	5,872	10,511	-1,618	-21.6	366	6.7	4,639	79.0
3. Repayment of Loans to the Centre	8,141	8,698	8,187	8,433	46	0.6	-511	-5.9	246	3.0
4. Loans and Advances by the State Governments (i+ii)	14,424	12,238	14,941	16,193	516	3.6	2,702	22.1	1,253	8.4
i) Developmental Loans (a+b)	14,026	11,758	14,449	15,589	423	3.0	2,691	22.9	1,140	7.9
a) Social Services	3,042	4,745	4,766	8,809	1,724	56.7	21	0.4	4,043	84.8
b) Economic Services	10,984	7,013	9,683	6,780	-1,301	-11.8	2,670	38.1	-2,903	-30.0
ii) Non-Developmental Loans	399	480	492	604	93	23.3	12	2.4	112	22.8

@ : Comprises expenditure on General Services.

@@ : Includes repayment of market loans, land compensation bonds, as also repayment of loans from National Rural Credit (Long-term Operations) Fund of the NABARD, National Co-operative Development Corporation, Life Insurance Corporation of India, etc., but exclude repayments of cash credits and loans from the State Bank of India and other banks and Ways and Means Advances and Overdraft from the RBI.

**Note** : 1. Figures for 2005-06 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Capital Expenditure is given exclusive of Public Accounts. Also see Notes to Appendices.

**Source** : Budget Documents of the State Governments.

**Appendix Table 7: Devolution and Transfer of Resources from the Centre**

(Amount in Rs. crore)

Item	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
<b>I. States' Share in Central Taxes</b>	<b>94,024</b>	<b>1,09,420</b>	<b>1,15,737</b>	<b>1,36,184</b>	<b>21,712</b>	<b>23.1</b>	<b>6,317</b>	<b>5.8</b>	<b>20,447</b>	<b>17.7</b>
<b>II. Grants from the Centre (1 to 5)</b>	<b>76,750</b>	<b>99,290</b>	<b>1,02,955</b>	<b>1,17,320</b>	<b>26,205</b>	<b>34.1</b>	<b>3,664</b>	<b>3.7</b>	<b>14,366</b>	<b>14.0</b>
1. State Plan Schemes	28,748	42,299	41,079	52,499	12,332	42.9	-1,220	-2.9	11,420	27.8
2. Central Plan Schemes	2,216	5,678	5,049	5,551	2,833	127.8	-629	-11.1	502	9.9
3. Centrally Sponsored Schemes	13,314	18,189	19,914	24,655	6,599	49.6	1,725	9.5	4,741	23.8
4. NEC/Special Plan Schemes	339	735	825	736	486	143.5	91	12.3	-90	-10.9
5. Non-Plan Grants (a to c)	32,133	32,390	36,087	33,880	3,954	12.3	3,697	11.4	-2,207	-6.1
a) Statutory Grants	18,049	19,637	17,113	17,067	-936	-5.2	-2,524	-12.9	-45	-0.3
b) Grants for Natural Calamities	3,272	2,532	3,636	2,722	365	11.1	1,104	43.6	-914	-25.1
c) Non-Plan Non-Statutory Grants	10,812	10,221	15,338	14,091	4,526	41.9	5,117	50.1	-1,247	-8.1
<b>III. Gross Loans from the Centre (i+ii)</b>	<b>8,097</b>	<b>13,525</b>	<b>10,197</b>	<b>14,918</b>	<b>2,101</b>	<b>25.9</b>	<b>-3,328</b>	<b>-24.6</b>	<b>4,721</b>	<b>46.3</b>
i) Plan Loans	8,062	13,040	9,768	14,503	1,705	21.2	-3,273	-25.1	4,735	48.5
ii) Non-Plan Loans*	34	485	430	415	395	1,150	-55	-11.4	-14	-3.3
<b>IV. Gross Transfer (I+II+III)</b>	<b>1,78,871</b>	<b>2,22,235</b>	<b>2,28,889</b>	<b>2,68,422</b>	<b>50,017</b>	<b>28.0</b>	<b>6,653</b>	<b>3.0</b>	<b>39,534</b>	<b>17.3</b>
<b>V. Repayment of Loans and Interest Payments (a+b)</b>	<b>21,290</b>	<b>23,104</b>	<b>21,370</b>	<b>21,348</b>	<b>80</b>	<b>0.4</b>	<b>-1,734</b>	<b>-7.5</b>	<b>-22</b>	<b>-0.1</b>
a) Repayment of Loans to the Centre	8,141	8,698	8,187	8,433	46	0.6	-511	-5.9	246	3.0
b) Interest Payments on the Loans from the Centre	13,150	14,406	13,183	12,914	33	0.3	-1,223	-8.5	-269	-2.0
<b>VI. Net Transfer of Resources from the Centre (IV-V)</b>	<b>1,57,581</b>	<b>1,99,132</b>	<b>2,07,519</b>	<b>2,47,075</b>	<b>49,938</b>	<b>31.7</b>	<b>8,387</b>	<b>4.2</b>	<b>39,556</b>	<b>19.1</b>

\* : Include Ways and Means Advances from the Centre.

**Note** : Figures for 2005-06 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

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Appendix Table 8: Developmental and Non-Developmental Expenditure

(Amount in Rs. crore)

Year	Developmental*	Non-Developmental*	Others**	Total
1	2	3	4	5
1990-91	63,370 (69.6)	22,600 (24.8)	5,118 (5.6)	91,088 (100.0)
1991-92	74,588 (69.1)	27,143 (25.1)	6,198 (5.7)	1,07,929 (100.0)
1992-93	80,567 (67.5)	32,104 (26.9)	6,664 (5.6)	1,19,335 (100.0)
1993-94	88,791 (66.3)	37,859 (28.3)	7,199 (5.4)	1,33,849 (100.0)
1994-95	1,02,629 (64.5)	48,964 (30.8)	7,554 (4.7)	1,59,147 (100.0)
1995-96	1,12,888 (64.6)	54,544 (31.2)	7,200 (4.1)	1,74,632 (100.0)
1996-97	1,29,363 (64.9)	61,353 (30.8)	8,537 (4.3)	1,99,253 (100.0)
1997-98	1,42,266 (63.5)	70,652 (31.6)	11,006 (4.9)	2,23,924 (100.0)
1998-99	1,61,200 (61.7)	85,174 (32.6)	15,045 (5.8)	2,61,419 (100.0)
1999-00	1,83,540 (59.6)	1,08,451 (35.2)	15,986 (5.2)	3,07,977 (100.0)
2000-01	2,05,670 (60.5)	1,16,823 (34.2)	17,342 (5.1)	3,39,835 (100.0)
2001-02	2,11,086 (57.3)	1,35,505 (36.8)	22,089 (6.0)	3,68,680 (100.0)
2002-03	2,21,799 (54.1)	1,49,554 (36.5)	38,896 (9.5)	4,10,249 (100.0)
2003-04	2,72,848 (53.1)	1,66,538 (32.4)	74,916 (14.6)	5,14,302 (100.0)
2004-05	2,86,473 (51.8)	1,85,152 (33.3)	81,803 (14.9)	5,53,428 (100.0)
2005-06	3,30,044 (58.8)	1,90,021 (33.8)	41,617 (7.4)	5,61,682 (100.0)
2006-07 (RE)	4,19,050 (60.9)	2,24,475 (32.6)	44,421 (6.5)	6,87,946 (100.0)
2007-08 (BE)	4,67,696 (61.0)	2,46,130 (32.1)	52,794 (6.9)	7,66,620 (100.0)

RE : Revised Estimates.

BE : Budget Estimates.

\* : Includes expenditure on revenue and capital account and loans and advances extended by State Governments.

\*\* : Includes Grants-in-Aid and Contributions (Compensation and Assignments to Local Bodies), Discharge of Internal Debt and Repayment of Loans to the Centre.

Note : 1. Figures in brackets are percentage to total.

2. Figures in respect of Jammu and Kashmir from 1990-91 to 2005-06 and for Jharkhand from 2001-02 to 2005-06 relate to revised estimates.  
Source : Budget Documents of the State Governments.

## Appendix Table 9: Composition of Expenditure

(Per cent to total expenditure)

Item	Year	Developmental*	Non-Developmental*	Others**	Total
1	2	3	4	5	6
Plan	2005-06	24.9	0.7	0.1	25.7
	2006-07 (RE)	29.4	0.9	0.1	30.3
	2007-08 (BE)	31.0	1.0	0.1	32.1
Non-Plan	2005-06	33.8	33.1	7.3	74.3
	2006-07 (RE)	31.5	31.7	6.4	69.7
	2007-08 (BE)	30.1	31.1	6.8	67.9
Total	2005-06	58.8	33.8	7.4	100.0
	2006-07 (RE)	60.9	32.6	6.5	100.0
	2007-08 (BE)	61.0	32.1	6.9	100.0

RE : Revised Estimates.

BE : Budget Estimates.

\* : Includes expenditure on revenue and capital account and loans and advances extended by State Governments.

\*\* : Includes Grants-in-Aid and Contributions (Compensation and Assignments to Local Bodies), Discharge of Internal Debt and Repayment of Loans to the Centre.

**Note** : Figures for 2005-06 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to revised estimates.**Source** : Budget Documents of the State Governments.



Appendix Table 10: Developmental Expenditure – Major Heads

(Amount in Rs. crore)

Item	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Percentage Variation			
					Col.4 over Col.2	Col.4 over Col.3	Col.5 over Col.4	
1	2	3	4	5	6	7	8	
<b>I. Developmental Expenditure (Revenue and Capital) (A + B)</b>	<b>3,16,018</b>	<b>3,72,850</b>	<b>4,04,601</b>	<b>4,52,106</b>	<b>28.0</b>	<b>8.5</b>	<b>11.7</b>	
<b>A. Social Services (1 to 11)</b>	<b>1,62,689 (49.3)</b>	<b>1,95,724 (50.9)</b>	<b>2,08,278 (49.7)</b>	<b>2,33,392 (49.9)</b>	<b>28.0</b>	<b>6.4</b>	<b>12.1</b>	
1. Education, Sports, Art and Culture	79,863	94,096	97,493	1,06,845	22.1	3.6	9.6	
2. Medical and Public Health and Family Welfare	22,031	28,021	28,435	31,283	29.1	1.5	10.0	
3. Water Supply and Sanitation	13,646	15,205	16,325	18,495	19.6	7.4	13.3	
4. Housing	2,747	4,098	4,607	5,523	67.7	12.4	19.9	
5. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	11,698	13,966	15,452	17,830	32.1	10.6	15.4	
6. Labour and Labour Welfare	1,656	2,017	2,346	2,576	41.7	16.3	9.8	
7. Social Security and Welfare	9,476	13,360	14,097	17,251	48.8	5.5	22.4	
8. Nutrition	4,022	5,100	5,254	5,746	30.6	3.0	9.4	
9. Relief on account of Natural Calamities	8,570	4,517	8,006	4,978	-6.6	77.3	-37.8	
10. Urban Development	6,988	12,592	13,568	19,722	94.1	7.8	45.4	
11. Others*	1,991	2,753	2,695	3,144	35.4	-2.1	16.6	
<b>B. Economic Services (1 to 9)</b>	<b>1,53,330 (46.5)</b>	<b>1,77,126 (46.1)</b>	<b>1,96,322 (46.8)</b>	<b>2,18,714 (46.8)</b>	<b>28.0</b>	<b>10.8</b>	<b>11.4</b>	
1. Agriculture and Allied Activities	22,699	26,892	30,077	32,757	32.5	11.8	8.9	
2. Rural Development	21,539	25,436	27,929	30,881	29.7	9.8	10.6	
3. Special Area Programmes	2,093	3,257	3,846	3,488	83.8	18.1	-9.3	
4. Irrigation and Flood Control	37,531	45,369	48,011	53,639	27.9	5.8	11.7	
5. Energy	31,870	28,886	35,567	38,971	11.6	23.1	9.6	
6. Industry and Minerals	4,797	4,874	5,835	6,886	21.6	19.7	18.0	
7. Transport and Communications	25,096	32,361	35,020	39,270	39.5	8.2	12.1	
8. Science, Technology and Environment	310	509	475	564	53.5	-6.5	18.6	
9. General Economic Services	7,396	9,543	9,563	12,259	29.3	0.2	28.2	
<b>II. Loans and Advances by State Governments for Developmental Purposes (A+B)</b>	<b>14,026</b>	<b>11,758</b>	<b>14,449</b>	<b>15,589</b>	<b>3.0</b>	<b>22.9</b>	<b>7.9</b>	
<b>A. Social Services (1 to 7)</b>	<b>3,042 (0.9)</b>	<b>4,745 (1.2)</b>	<b>4,766 (1.1)</b>	<b>8,809 (1.9)</b>	<b>56.7</b>	<b>0.4</b>	<b>84.8</b>	
1. Education, Sports, Art and Culture	53	20	16	15	-68.9	-18.2	-8.2	
2. Medical and Public Health	71	77	77	185	8.5	-	140.4	
3. Family Welfare	1	2	2	2	184.6	0.3	-3.9	
4. Water Supply and Sanitation	846	1,098	1,190	1,439	40.6	8.4	20.9	
5. Housing	750	1,265	1,256	4,956	67.3	-0.7	294.6	
6. Government Servants (Housing)	360	725	542	616	50.5	-25.3	13.8	
7. Others@	961	1,559	1,684	1,597	75.2	8.0	-5.2	
<b>B. Economic Services (1 to 10)</b>	<b>10,984 (3.3)</b>	<b>7,014 (1.8)</b>	<b>9,683 (2.3)</b>	<b>6,780 (1.4)</b>	<b>-11.8</b>	<b>38.1</b>	<b>-30.0</b>	
1. Crop Husbandry	30	11	108	12	264.7	908.5	-88.9	
2. Soil and Water Conservation	3	-	2	-	-39.4	-	-100.0	
3. Food Storage and Warehousing	346	321	831	784	140.4	159.4	-5.7	
4. Co-operation	2,320	1,197	2,154	389	-7.2	80.0	-81.9	
5. Major and Medium Irrigation, etc.	11	18	7	8	-34.8	-57.8	8.8	
6. Power Projects	6,828	4,354	4,988	3,966	-26.9	14.6	-20.5	
7. Village and Small Industries	124	71	90	78	-27.5	27.4	-13.6	
8. Other Industries and Minerals	618	481	731	512	18.4	51.9	-30.0	
9. Rural Development	6	7	7	4	13.8	4.7	-50.4	
10. Others+	697	555	763	1,028	9.5	37.6	34.7	
<b>III. Total Developmental Expenditure (I + II)</b>	<b>3,30,044</b>	<b>3,84,608</b>	<b>4,19,050</b>	<b>4,67,696</b>	<b>27.0</b>	<b>9.0</b>	<b>11.6</b>	

- : Nil/Negligible.

\* : Include expenditure on information and publicity.

@ : Include urban development, social security and welfare, etc.

+ : Include forest, fisheries, animal husbandry, road and water transport services, etc.

Note : 1. Figures in brackets are percentage to total developmental expenditure.

2. Figures for 2005-06 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of the State Governments.

## Appendix Table 11: Non-Developmental Expenditure – Major Heads

(Amount in Rs. crore)

Item	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Percentage Variation		
					Col 4 over Col 2	Col 4 over Col 3	Col 5 over Col 4
1	2	3	4	5	6	7	8
<b>I. Non-Developmental Expenditure (General Services) on Revenue Account (i to v)</b>	<b>1,86,885</b>	<b>2,21,970</b>	<b>2,19,709</b>	<b>2,40,585</b>	<b>17.6</b>	<b>-1.0</b>	<b>9.5</b>
i. Organs of State	4,127	5,010	5,343	5,457	29.4	6.6	2.1
ii. Fiscal Services	9,606	10,728	11,568	12,185	20.4	7.8	5.3
iii. Interest Payments and Servicing of Debt (1+2)	90,453	1,03,915	1,03,430	1,09,887	14.3	-0.5	6.2
1. Appropriation for reduction or avoidance of Debt	6,430	6,620	7,726	7,212	20.2	16.7	-6.7
2. Interest Payments	84,024	97,295	95,704	1,02,675	13.9	-1.6	7.3
iv. Administrative Services (1 to 5)	34,298	42,985	42,511	49,066	23.9	-1.1	15.4
1. Secretariat - General Services	1,491	2,905	2,927	3,733	96.3	0.8	27.6
2. District Administration	3,935	4,855	4,991	5,296	26.8	2.8	6.1
3. Police	21,214	23,443	24,612	26,469	16.0	5.0	7.5
4. Public Works	3,039	4,038	4,225	4,431	39.0	4.6	4.9
5. Others@	4,618	7,744	5,756	9,136	24.6	-25.7	58.7
v. Pension and Miscellaneous General Services	48,401	59,331	56,857	63,990	17.5	-4.2	12.5
<b>II. Non-Developmental Expenditure on Capital Account (1+2)</b>	<b>3,135</b>	<b>4,649</b>	<b>4,766</b>	<b>5,545</b>	<b>52.0</b>	<b>2.5</b>	<b>16.3</b>
1. Non-Developmental (General Services)	2,737	4,168	4,275	4,941	56.2	2.6	15.6
2. Loans for Non-Developmental Purposes (a+b)	399	480	492	604	23.4	2.4	22.9
a) Government Servants (other than housing)	243	344	341	358	40.3	-0.8	4.7
b) Miscellaneous	155	136	150	246	-3.3	10.5	64.1
<b>III. Total Non-Developmental Expenditure (I + II)</b>	<b>1,90,021</b>	<b>2,26,618</b>	<b>2,24,475</b>	<b>2,46,130</b>	<b>18.1</b>	<b>-0.9</b>	<b>9.6</b>
<b>IV. III as percentages of Aggregate Receipts</b>	<b>31.9</b>	<b>34.3</b>	<b>33.3</b>	<b>32.1</b>			
<b>V. III as percentages of Aggregate Disbursements</b>	<b>33.8</b>	<b>34.6</b>	<b>32.6</b>	<b>32.1</b>			

@ : Include expenditure on Public Service Commission, Treasury and Administration, Jails, etc.

Note : Figures for 2005-06 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of the State Governments.

**Appendix Table 12: Developmental and Non-Developmental Expenditure – Plan and Non-Plan Components**

(Rs. crore)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>Aggregate Disbursements (1 to 3) *</b>	<b>1,44,594</b>	<b>4,17,088</b>	<b>5,61,682</b>	<b>1,91,216</b>	<b>4,63,568</b>	<b>6,54,784</b>	<b>2,08,774</b>	<b>4,79,172</b>	<b>6,87,946</b>	<b>2,45,888</b>	<b>5,20,731</b>	<b>7,66,620</b>
<b>1. Developmental Expenditure (a + b)</b>	<b>1,40,095</b>	<b>1,89,949</b>	<b>3,30,044</b>	<b>1,84,824</b>	<b>1,99,784</b>	<b>3,84,608</b>	<b>2,02,074</b>	<b>2,16,976</b>	<b>4,19,050</b>	<b>2,37,291</b>	<b>2,30,404</b>	<b>4,67,696</b>
a) Direct Developmental Expenditure (i + ii)	1,34,317	1,81,701	3,16,018	1,77,489	1,95,361	3,72,850	1,94,237	2,10,363	4,04,601	2,25,524	2,26,582	4,52,106
i) Economic Services	80,806	72,524	1,53,330	1,02,266	74,860	1,77,126	1,12,924	83,398	1,96,322	1,30,177	88,537	2,18,714
ii) Social Services	53,512	1,09,177	1,62,689	75,223	1,20,500	1,95,724	81,314	1,26,965	2,08,278	95,347	1,38,045	2,33,392
b) Loans and Advances for Developmental Purposes (i + ii)	5,778	8,248	14,026	7,335	4,423	11,758	7,837	6,612	14,449	11,767	3,822	15,589
i) Economic Services	4,501	6,483	10,984	4,925	2,089	7,014	5,130	4,553	9,683	5,009	1,771	6,780
ii) Social Services	1,277	1,765	3,042	2,410	2,334	4,745	2,707	2,059	4,766	6,758	2,051	8,809
<b>2. Non-Developmental Expenditure (a + b)</b>	<b>3,875</b>	<b>1,86,145</b>	<b>1,90,021</b>	<b>5,816</b>	<b>2,20,802</b>	<b>2,26,618</b>	<b>6,076</b>	<b>2,18,399</b>	<b>2,24,475</b>	<b>7,974</b>	<b>2,38,156</b>	<b>2,46,130</b>
a) Direct Non-Developmental Expenditure	3,873	1,85,749	1,89,622	5,814	2,20,325	2,26,138	6,075	2,17,909	2,23,983	7,972	2,37,554	2,45,526
b) Loans and Advances for Non-Developmental Purposes	2	396	399	3	477	480	1	491	492	2	602	604
<b>3. Others (a to c)</b>	<b>623</b>	<b>40,994</b>	<b>41,617</b>	<b>576</b>	<b>42,982</b>	<b>43,558</b>	<b>624</b>	<b>43,797</b>	<b>44,421</b>	<b>623</b>	<b>52,171</b>	<b>52,794</b>
a) Repayment of Loans to the Centre	–	8,141	8,141	–	8,698	8,698	–	8,187	8,187	–	8,433	8,433
b) Discharge of Internal Debt	–	23,523	23,523	–	22,183	22,183	–	22,882	22,882	–	28,437	28,437
<i>of which:</i>												
Market Loans	–	7,490	7,490	–	5,506	5,506	–	5,872	5,872	–	10,511	10,511
c) Grants-in-Aid and Contributions	623	9,330	9,953	576	12,102	12,677	624	12,729	13,352	623	15,301	15,923
<i>of which:</i>												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	623	8,866	9,489	576	12,102	12,677	624	12,729	13,352	623	15,301	15,923

‘–’ : Nil/Negligible.

\* : Include expenditure on both Revenue and Capital Account.

**Note** : Figures for 2005-06 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

**Appendix Table 13: Developmental and Non-Developmental Expenditure –  
Revenue and Capital Components**

(Amount in Rs. crore)

Item	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5
<b>I. Developmental Expenditure</b>	<b>3,30,044</b> (58.8)	<b>3,84,608</b> (58.7)	<b>4,19,050</b> (60.9)	<b>4,67,696</b> (61.0)
a) Revenue	2,41,195	2,82,476	3,03,934	3,38,251
b) Capital	88,849	1,02,132	1,15,116	1,29,444
<b>II. Non-developmental Expenditure</b>	<b>1,90,021</b> (33.8)	<b>2,26,618</b> (34.6)	<b>2,24,475</b> (32.6)	<b>2,46,130</b> (32.1)
a) Revenue *	1,86,885	2,21,970	2,19,709	2,40,585
b) Capital **	3,135	4,649	4,766	5,545
<b>III. Others</b>	<b>41,617</b> (7.4)	<b>43,558</b> (6.7)	<b>44,421</b> (6.5)	<b>52,794</b> (6.9)
a) Revenue *	9,953	12,677	13,352	15,923
b) Capital **	31,664	30,880	31,069	36,870
<b>IV. Aggregate Disbursements (I+II+III)</b>	<b>5,61,682</b>	<b>6,54,784</b>	<b>6,87,946</b>	<b>7,66,620</b>

\* : Comprise Grants-in-Aid and Contributions (Compensation and Assignments to Local Bodies).

\*\* : Comprise Discharge of Internal Debt and Repayment of Loans to the Centre.

Note : 1. Figures for 2005-06 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Figures in brackets are percentages to Aggregate Disbursements.

Source : Budget Documents of the State Governments.

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Appendix Table 14: Plan and Non-Plan Expenditure – Revenue and Capital Components

(Amount in Rs. crore)

Item	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5
<b>I. Plan Expenditure</b>	<b>1,44,594</b> (25.7)	<b>1,91,216</b> (29.2)	<b>2,08,774</b> (30.3)	<b>2,45,888</b> (32.1)
a) Revenue	69,626	95,604	1,02,597	1,23,501
b) Capital	74,967	95,612	1,06,176	1,22,387
<b>II. Non-Plan Expenditure</b>	<b>4,17,088</b> (74.3)	<b>4,63,568</b> (70.8)	<b>4,79,172</b> (69.7)	<b>5,20,731</b> (67.9)
a) Revenue	3,68,408	4,21,519	4,34,397	4,71,259
b) Capital	48,680	42,049	44,775	49,473
<b>III. Total Expenditure</b>	<b>5,61,682</b>	<b>6,54,784</b>	<b>6,87,946</b>	<b>7,66,620</b>

**Note** : 1. Figures for 2005-06 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.  
2. Figures in brackets are percentages to Total Expenditure.

**Source** : Budget Documents of the State Governments.

Appendix Table 15: Non-Plan Non-Developmental Expenditure of States

(Amount in Rs. crore)

Item	2005-06 (Accounts)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4
<b>I. Non-Plan Non-Developmental Revenue Expenditure (1 to 5)</b>	<b>1,85,380</b>	<b>2,16,651</b>	<b>2,36,356</b>
1. Organs of States	(1.4)	(16.9)	(9.1)
	4,060	5,231	5,342
	(-8.4)	(28.8)	(2.1)
2. Fiscal Services	9,388	11,152	11,852
	(-15.9)	(18.8)	(6.3)
3. Interest Payments and Servicing of Debt	90,445	1,03,387	1,09,887
	(-2.3)	(14.3)	(6.3)
<i>of which:</i>			
Interest Payments	84,016	95,661	1,02,675
	(-4.5)	(13.9)	(7.3)
<i>of which:</i>			
Interest on loans from Centre	13,150	13,183	12,914
	(-48.7)	(0.3)	(-2.0)
4. Administrative Services	33,190	40,181	45,509
	(10.9)	(21.1)	(13.3)
5. Pensions and Miscellaneous General Services	48,295	56,699	63,767
	(8.2)	(17.4)	(12.5)
<b>II. Non-Plan Non-Developmental Capital Disbursements (1 + 2)*</b>	<b>766</b>	<b>1,749</b>	<b>1,800</b>
	(-71.1)	(128.4)	(2.9)
1. Non-Plan Non-Developmental Capital Outlay	370	1,258	1,197
	(-62.5)	(240.4)	(-4.8)
2. Non-Plan Non-Developmental Loans and Advances by States	396	491	602
	(-76.2)	(23.8)	(22.8)
<b>III. Total Non-Plan Non-Developmental Expenditure</b>	<b>1,86,145</b>	<b>2,18,399</b>	<b>2,38,156</b>
	(0.4)	(17.3)	(9.0)

\* Exclude repayment of Loans to the Centre and Discharge of Internal Debt.

Note : 1. Figures in brackets are percentage variations over the previous year.

2. The figures in respect of Jammu and Kashmir and Jharkhand for 2005-06 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

Appendix Table 16: Composition of Social Sector Expenditure\*

(Rs. crore)

Item	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99
1	2	3	4	5	6	7	8	9	10
<b>1. Revenue Expenditure (i + ii)</b>	<b>32,826</b>	<b>36,617</b>	<b>41,344</b>	<b>46,342</b>	<b>51,292</b>	<b>60,003</b>	<b>67,364</b>	<b>76,107</b>	<b>91,460</b>
<b>(i) Social Services (a to l)</b>	<b>27,962</b>	<b>31,092</b>	<b>34,565</b>	<b>38,685</b>	<b>44,079</b>	<b>52,596</b>	<b>59,097</b>	<b>66,798</b>	<b>80,187</b>
(a) Education, Sports, Art and Culture	15,528	17,077	19,261	21,462	24,556	28,419	32,495	36,377	44,697
(b) Medical and Public Health	4,586	5,054	5,662	6,608	7,271	6,646	7,660	8,716	10,511
(c) Family Welfare	—	—	—	—	—	1,639	1,554	1,730	1,858
(d) Water Supply and Sanitation	1,638	1,845	2,095	2,424	2,979	3,130	3,661	4,557	5,239
(e) Housing	361	398	445	467	561	689	837	907	1,126
(f) Urban Development	634	764	727	791	848	1,102	1,385	1,735	2,134
(g) Welfare of SCs, STs and OBCs	1,790	2,071	2,301	2,569	3,007	3,390	3,890	4,493	5,175
(h) Labour and Labour Welfare	453	489	550	585	658	728	799	1,008	1,051
(i) Social Security and Welfare	1,362	1,477	1,663	1,852	2,092	2,378	2,587	3,004	3,568
(j) Nutrition	536	611	633	665	852	2,136	1,854	1,844	2,116
(k) Expenditure on Natural Calamities	877	1,076	972	948	899	1,927	1,963	1,976	2,104
(l) Others	198	230	256	314	357	413	413	452	608
<b>(ii) Economic Services (a + b)</b>	<b>4,863</b>	<b>5,525</b>	<b>6,779</b>	<b>7,657</b>	<b>7,213</b>	<b>7,407</b>	<b>8,267</b>	<b>9,309</b>	<b>11,273</b>
(a) Rural Development	4,675	5,287	6,362	7,276	6,777	6,568	7,526	8,367	10,460
(b) Food Storage and Warehousing	188	238	416	381	436	839	741	942	813
<b>2. Capital Outlay (i + ii)</b>	<b>1,566</b>	<b>1,690</b>	<b>2,022</b>	<b>1,985</b>	<b>2,409</b>	<b>2,472</b>	<b>2,524</b>	<b>3,862</b>	<b>5,094</b>
<b>(i) Social Services (a to i)</b>	<b>1,257</b>	<b>1,647</b>	<b>1,664</b>	<b>1,787</b>	<b>2,219</b>	<b>2,510</b>	<b>2,887</b>	<b>3,303</b>	<b>4,144</b>
(a) Education, Sports, Art and Culture	284	278	302	304	365	408	435	451	535
(b) Medical and Public Health	237	276	263	272	306	302	330	451	482
(c) Family Welfare	—	—	—	—	—	35	38	65	45
(d) Water Supply and Sanitation	354	499	549	677	894	896	1,026	1,117	1,688
(e) Housing	182	209	188	196	251	346	296	398	580
(f) Urban Development	30	146	97	109	125	179	263	244	176
(g) Welfare of SCs, STs and OBCs	120	162	177	167	189	217	355	411	487
(h) Social Security and Welfare	27	39	37	24	43	25	72	86	89
(i) Others	24	39	50	38	47	101	73	80	62
<b>(ii) Economic Services (a + b)</b>	<b>308</b>	<b>43</b>	<b>358</b>	<b>197</b>	<b>190</b>	<b>-38</b>	<b>-362</b>	<b>559</b>	<b>950</b>
(a) Rural Development	115	204	184	139	136	152	353	330	321
(b) Food Storage and Warehousing	194	-161	174	58	54	-190	-716	229	630
<b>3. Loans and Advances by State Governments (i + ii)</b>	<b>741</b>	<b>948</b>	<b>1,103</b>	<b>1,125</b>	<b>1,442</b>	<b>1,501</b>	<b>2,008</b>	<b>1,458</b>	<b>1,573</b>
<b>(i) Social Services (a to d)</b>	<b>741</b>	<b>948</b>	<b>1,103</b>	<b>1,125</b>	<b>1,442</b>	<b>1,406</b>	<b>1,820</b>	<b>1,436</b>	<b>1,559</b>
(a) Education	—	—	—	—	—	21	9	22	10
(b) Housing	174	213	228	316	274	222	471	293	360
(c) Housing (Government servants)	143	162	185	229	257	279	340	358	448
(d) Others	424	573	690	579	910	884	1,000	764	741
<b>(ii) Economic Services (a + b)</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>95</b>	<b>188</b>	<b>22</b>	<b>14</b>
(a) Rural Development	—	—	—	—	—	—	—	—	—
(b) Food Storage and Warehousing	—	—	—	—	—	95	188	22	14
<b>Total Social Sector Expenditure (1+2+3)</b>	<b>35,132</b>	<b>39,255</b>	<b>44,468</b>	<b>49,451</b>	<b>55,143</b>	<b>63,975</b>	<b>71,896</b>	<b>81,427</b>	<b>98,127</b>

(Contd.)

**Appendix Table 16: Composition of Social Sector Expenditure\* (Concl.)**

(Rs. crore)

Item	1999-2000	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07 (RE)	2007-08 (BE)
1	11	12	13	14	15	16	17	18	19
<b>1. Revenue Expenditure (i + ii)</b>	<b>1,05,688</b>	<b>1,13,366</b>	<b>1,16,342</b>	<b>1,21,866</b>	<b>1,32,204</b>	<b>146,001</b>	<b>1,67,775</b>	<b>2,11,765</b>	<b>2,36,191</b>
<b>(i) Social Services (a to l)</b>	<b>94,097</b>	<b>1,02,385</b>	<b>1,05,350</b>	<b>1,09,075</b>	<b>1,17,517</b>	<b>129,035</b>	<b>1,48,552</b>	<b>1,87,960</b>	<b>2,10,152</b>
(a) Education, Sports, Art and Culture	54,897	58,783	59,095	61,253	64,280	69,371	78,147	94,816	1,03,869
(b) Medical and Public Health	11,805	12,627	12,943	13,443	14,121	15,230	17,542	21,453	23,792
(c) Family Welfare	2,102	2,339	2,466	2,375	2,473	2,530	2,763	3,524	3,857
(d) Water Supply and Sanitation	5,345	5,398	5,519	5,502	6,482	6,923	8,465	8,810	9,468
(e) Housing	1,012	1,285	1,243	1,442	1,739	1,868	2,002	3,388	4,219
(f) Urban Development	2,660	2,678	3,216	3,544	3,921	4,833	4,687	11,456	17,219
(g) Welfare of SCs, STs and OBCs	5,513	6,104	6,778	7,105	7,704	9,189	10,457	13,229	15,639
(h) Labour and Labour Welfare	1,202	1,203	1,132	1,194	1,381	1,483	1,656	2,346	2,576
(i) Social Security and Welfare	4,054	4,897	5,042	6,124	7,104	8,005	9,232	13,802	16,819
(j) Nutrition	2,248	2,478	2,249	2,255	2,836	3,226	4,022	5,254	5,746
(k) Expenditure on Natural Calamities	2,609	3,878	5,012	4,153	4,657	5,566	8,570	8,006	4,978
(l) Others	649	714	655	684	818	810	1,009	1,877	1,969
<b>(ii) Economic Services (a + b)</b>	<b>11,592</b>	<b>10,981</b>	<b>10,992</b>	<b>12,791</b>	<b>14,687</b>	<b>16,966</b>	<b>19,223</b>	<b>23,805</b>	<b>26,040</b>
(a) Rural Development	10,505	10,014	10,192	11,747	13,547	15,391	17,588	22,156	24,636
(b) Food Storage and Warehousing	1,087	967	800	1,045	1,140	1,574	1,635	1,650	1,403
<b>2. Capital Outlay (i + ii)</b>	<b>5,637</b>	<b>8,508</b>	<b>9,669</b>	<b>9,028</b>	<b>11,171</b>	<b>15,573</b>	<b>18,261</b>	<b>26,872</b>	<b>29,801</b>
<b>(i) Social Services (a to i)</b>	<b>4,218</b>	<b>5,348</b>	<b>5,777</b>	<b>7,203</b>	<b>9,294</b>	<b>11,685</b>	<b>14,137</b>	<b>20,319</b>	<b>23,239</b>
(a) Education, Sports, Art and Culture	361	370	513	492	648	984	1,716	2,677	2,975
(b) Medical and Public Health	669	604	605	623	917	1,008	1,722	3,401	3,580
(c) Family Welfare	27	42	34	10	18	3	4	57	54
(d) Water Supply and Sanitation	1,822	3,069	2,686	3,553	3,586	5,180	5,181	7,515	9,027
(e) Housing	500	491	511	635	599	976	745	1,219	1,304
(f) Urban Development	233	322	350	468	1,841	1,774	2,301	2,112	2,502
(g) Welfare of SCs, STs and OBCs	474	394	423	618	781	928	1,242	2,223	2,190
(h) Social Security and Welfare	103	21	36	85	163	158	244	295	432
(i) Others	31	35	619	718	740	675	982	819	1,175
<b>(ii) Economic Services (a + b)</b>	<b>1,419</b>	<b>3,160</b>	<b>3,892</b>	<b>1,825</b>	<b>1,877</b>	<b>3,888</b>	<b>4,124</b>	<b>6,553</b>	<b>6,562</b>
(a) Rural Development	550	1,285	2,280	2,223	2,318	3,015	3,951	5,773	6,245
(b) Food Storage and Warehousing	868	1,876	1,613	-399	-441	873	173	780	318
<b>3. Loans and Advances by State Governments (i + ii)</b>	<b>2,365</b>	<b>3,046</b>	<b>3,242</b>	<b>2,754</b>	<b>2,789</b>	<b>2,503</b>	<b>3,394</b>	<b>5,605</b>	<b>9,957</b>
<b>(i) Social Services (a to d)</b>	<b>2,235</b>	<b>2,980</b>	<b>2,863</b>	<b>2,736</b>	<b>2,784</b>	<b>2,186</b>	<b>3,042</b>	<b>4,766</b>	<b>8,809</b>
(a) Education	4	-	3	34	49	128	53	16	15
(b) Housing	407	440	506	544	810	739	750	1,256	4,956
(c) Housing (Government servants)	994	1,145	952	786	560	320	360	542	616
(d) Others	831	1,395	1,402	1,371	1,365	998	1,879	2,953	3,223
<b>(ii) Economic Services (a + b)</b>	<b>130</b>	<b>66</b>	<b>379</b>	<b>18</b>	<b>5</b>	<b>317</b>	<b>352</b>	<b>838</b>	<b>788</b>
(a) Rural Development	-	-	-	-	-	7	6	7	4
(b) Food Storage and Warehousing	130	66	379	18	5	310	346	831	784
<b>Total Social Sector Expenditure (1+2+3)</b>	<b>1,13,690</b>	<b>1,24,919</b>	<b>1,29,253</b>	<b>1,33,648</b>	<b>1,46,164</b>	<b>1,64,077</b>	<b>1,89,430</b>	<b>2,44,241</b>	<b>2,75,589</b>

RE : Revised Estimates. BE : Budget Estimates. '-': Not available.

\* : Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the State Governments.

Note : Figures in respect of Jammu and Kashmir from 1990-91 to 2005-06 and for Jharkhand from 2001-02 to 2005-06 relate to revised estimates.

Source : Budget Documents of the State Governments.



**Appendix Table 17: Composition of Social Sector Expenditure as per cent to Total**

(Per cent)

Item	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99
1	2	3	4	5	6	7	8	9	10
<b>1. Revenue Expenditure (i + ii)</b>	<b>93.4</b>	<b>93.3</b>	<b>93.0</b>	<b>93.7</b>	<b>93.0</b>	<b>93.8</b>	<b>93.7</b>	<b>93.5</b>	<b>93.2</b>
<b>(i) Social Services (a to l)</b>	<b>79.6</b>	<b>79.2</b>	<b>77.7</b>	<b>78.2</b>	<b>79.9</b>	<b>82.2</b>	<b>82.2</b>	<b>82.0</b>	<b>81.7</b>
(a) Education, Sports, Art and Culture	44.2	43.5	43.3	43.4	44.5	44.4	45.2	44.7	45.5
(b) Medical and Public Health	13.1	12.9	12.7	13.4	13.2	10.4	10.7	10.7	10.7
(c) Family Welfare	-	-	-	-	-	2.6	2.2	2.1	1.9
(d) Water Supply and Sanitation	4.7	4.7	4.7	4.9	5.4	4.9	5.1	5.6	5.3
(e) Housing	1.0	1.0	1.0	0.9	1.0	1.1	1.2	1.1	1.1
(f) Urban Development	1.8	1.9	1.6	1.6	1.5	1.7	1.9	2.1	2.2
(g) Welfare of SCs, STs and OBCs	5.1	5.3	5.2	5.2	5.5	5.3	5.4	5.5	5.3
(h) Labour and Labour Welfare	1.3	1.2	1.2	1.2	1.2	1.1	1.1	1.2	1.1
(i) Social Security and Welfare	3.9	3.8	3.7	3.7	3.8	3.7	3.6	3.7	3.6
(j) Nutrition	1.5	1.6	1.4	1.3	1.5	3.3	2.6	2.3	2.2
(k) Expenditure on Natural Calamities	2.5	2.7	2.2	1.9	1.6	3.0	2.7	2.4	2.1
(l) Others	0.6	0.6	0.6	0.6	0.6	0.6	0.6	0.6	0.6
<b>(ii) Economic Services (a + b)</b>	<b>13.8</b>	<b>14.1</b>	<b>15.2</b>	<b>15.5</b>	<b>13.1</b>	<b>11.6</b>	<b>11.5</b>	<b>11.4</b>	<b>11.5</b>
(a) Rural Development	13.3	13.5	14.3	14.7	12.3	10.3	10.5	10.3	10.7
(b) Food Storage and Warehousing	0.5	0.6	0.9	0.8	0.8	1.3	1.0	1.2	0.8
<b>2. Capital Outlay (i + ii)</b>	<b>4.5</b>	<b>4.3</b>	<b>4.5</b>	<b>4.0</b>	<b>4.4</b>	<b>3.9</b>	<b>3.5</b>	<b>4.7</b>	<b>5.2</b>
<b>(i) Social Services (a to i)</b>	<b>3.6</b>	<b>4.2</b>	<b>3.7</b>	<b>3.6</b>	<b>4.0</b>	<b>3.9</b>	<b>4.0</b>	<b>4.1</b>	<b>4.2</b>
(a) Education, Sports, Art and Culture	0.8	0.7	0.7	0.6	0.7	0.6	0.6	0.6	0.5
(b) Medical and Public Health	0.7	0.7	0.6	0.6	0.6	0.5	0.5	0.6	0.5
(c) Family Welfare	-	-	-	-	-	0.1	0.1	0.1	-
(d) Water Supply and Sanitation	1.0	1.3	1.2	1.4	1.6	1.4	1.4	1.4	1.7
(e) Housing	0.5	0.5	0.4	0.4	0.5	0.5	0.4	0.5	0.6
(f) Urban Development	0.1	0.4	0.2	0.2	0.2	0.3	0.4	0.3	0.2
(g) Welfare of SCs, STs and OBCs	0.3	0.4	0.4	0.3	0.3	0.3	0.5	0.5	0.5
(h) Social Security and Welfare	0.1	0.1	0.1	-	0.1	-	0.1	0.1	0.1
(i) Others	0.1	0.1	0.1	0.1	0.1	0.2	0.1	0.1	0.1
<b>(ii) Economic Services (a + b)</b>	<b>0.9</b>	<b>0.1</b>	<b>0.8</b>	<b>0.4</b>	<b>0.3</b>	<b>-0.1</b>	<b>-0.5</b>	<b>0.7</b>	<b>1.0</b>
(a) Rural Development	0.3	0.5	0.4	0.3	0.2	0.2	0.5	0.4	0.3
(b) Food Storage and Warehousing	0.6	-0.4	0.4	0.1	0.1	-0.3	-1.0	0.3	0.6
<b>3. Loans and Advances by State Governments (i + ii)</b>	<b>2.1</b>	<b>2.4</b>	<b>2.5</b>	<b>2.3</b>	<b>2.6</b>	<b>2.3</b>	<b>2.8</b>	<b>1.8</b>	<b>1.6</b>
<b>(i) Social Services (a to d)</b>	<b>2.1</b>	<b>2.4</b>	<b>2.5</b>	<b>2.3</b>	<b>2.6</b>	<b>2.2</b>	<b>2.5</b>	<b>1.8</b>	<b>1.6</b>
(a) Education	-	-	-	-	-	-	-	-	-
(b) Housing	0.5	0.5	0.5	0.6	0.5	0.3	0.7	0.4	0.4
(c) Housing (Government servants)	0.4	0.4	0.4	0.5	0.5	0.4	0.5	0.4	0.5
(d) Others	1.2	1.5	1.6	1.2	1.7	1.4	1.4	0.9	0.8
<b>(ii) Economic Services (a + b)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>0.1</b>	<b>0.3</b>	<b>-</b>	<b>-</b>
(a) Rural Development	-	-	-	-	-	-	-	-	-
(b) Food Storage and Warehousing	-	-	-	-	-	0.1	0.3	-	-
<b>Total Social Sector Expenditure (1+2+3)</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>

(Contd.)

**Appendix Table 17: Composition of Social Sector Expenditure as per cent to Total (Concl.d.)**

(Per cent)

Item	1999-2000	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07 (RE)	2007-08 (BE)
1	11	12	13	14	15	16	17	18	19
<b>1. Revenue Expenditure (i + ii)</b>	<b>93.0</b>	<b>90.8</b>	<b>90.0</b>	<b>91.2</b>	<b>90.4</b>	<b>89.0</b>	<b>88.8</b>	<b>87.2</b>	<b>86.1</b>
<b>(i) Social Services (a to l)</b>	<b>82.8</b>	<b>82.0</b>	<b>81.5</b>	<b>81.6</b>	<b>80.4</b>	<b>78.6</b>	<b>78.7</b>	<b>77.4</b>	<b>76.6</b>
(a) Education, Sports, Art and Culture	48.3	47.1	45.7	45.8	44.0	42.3	41.4	39.0	37.9
(b) Medical and Public Health	10.4	10.1	10.0	10.1	9.7	9.3	9.3	8.8	8.7
(c) Family Welfare	1.8	1.9	1.9	1.8	1.7	1.5	1.5	1.5	1.4
(d) Water Supply and Sanitation	4.7	4.3	4.3	4.1	4.4	4.2	4.5	3.6	3.5
(e) Housing	0.9	1.0	1.0	1.1	1.2	1.1	1.1	1.4	1.5
(f) Urban Development	2.3	2.1	2.5	2.7	2.7	2.9	2.5	4.7	6.3
(g) Welfare of SCs, STs and OBCs	4.8	4.9	5.2	5.3	5.3	5.6	5.5	5.4	5.7
(h) Labour and Labour Welfare	1.1	1.0	0.9	0.9	0.9	0.9	0.9	1.0	0.9
(i) Social Security and Welfare	3.6	3.9	3.9	4.6	4.9	4.9	4.9	5.7	6.1
(j) Nutrition	2.0	2.0	1.7	1.7	1.9	2.0	2.1	2.2	2.1
(k) Expenditure on Natural Calamities	2.3	3.1	3.9	3.1	3.2	3.4	4.5	3.3	1.8
(l) Others	0.6	0.6	0.5	0.5	0.6	0.5	0.5	0.8	0.7
<b>(ii) Economic Services (a + b)</b>	<b>10.2</b>	<b>8.8</b>	<b>8.5</b>	<b>9.6</b>	<b>10.0</b>	<b>10.3</b>	<b>10.2</b>	<b>9.8</b>	<b>9.5</b>
(a) Rural Development	9.2	8.0	7.9	8.8	9.3	9.4	9.3	9.1	9.0
(b) Food Storage and Warehousing	1.0	0.8	0.6	0.8	0.8	1.0	0.9	0.7	0.5
<b>2. Capital Outlay (i + ii)</b>	<b>5.0</b>	<b>6.8</b>	<b>7.5</b>	<b>6.8</b>	<b>7.6</b>	<b>9.5</b>	<b>9.7</b>	<b>11.1</b>	<b>10.9</b>
<b>(i) Social Services (a to i)</b>	<b>3.7</b>	<b>4.3</b>	<b>4.5</b>	<b>5.4</b>	<b>6.4</b>	<b>7.1</b>	<b>7.5</b>	<b>8.4</b>	<b>8.5</b>
(a) Education, Sports, Art and Culture	0.3	0.3	0.4	0.4	0.4	0.6	0.9	1.1	1.1
(b) Medical and Public Health	0.6	0.5	0.5	0.5	0.6	0.6	0.9	1.4	1.3
(c) Family Welfare	-	-	-	-	-	-	-	-	-
(d) Water Supply and Sanitation	1.6	2.5	2.1	2.7	2.5	3.2	2.7	3.1	3.3
(e) Housing	0.4	0.4	0.4	0.5	0.4	0.6	0.4	0.5	0.5
(f) Urban Development	0.2	0.3	0.3	0.3	1.3	1.1	1.2	0.9	0.9
(g) Welfare of SCs, STs and OBCs	0.4	0.3	0.3	0.5	0.5	0.6	0.7	0.9	0.8
(h) Social Security and Welfare	0.1	-	-	0.1	0.1	0.1	0.1	0.1	0.2
(i) Others	-	-	0.5	0.5	0.5	0.4	0.5	0.3	0.4
<b>(ii) Economic Services (a + b)</b>	<b>1.2</b>	<b>2.5</b>	<b>3.0</b>	<b>1.4</b>	<b>1.3</b>	<b>2.4</b>	<b>2.2</b>	<b>2.7</b>	<b>2.4</b>
(a) Rural Development	0.5	1.0	1.8	1.7	1.6	1.8	2.1	2.4	2.3
(b) Food Storage and Warehousing	0.8	1.5	1.2	-0.3	-0.3	0.5	0.1	0.3	0.1
<b>3. Loans and Advances by State Governments (i + ii)</b>	<b>2.1</b>	<b>2.4</b>	<b>2.5</b>	<b>2.1</b>	<b>1.9</b>	<b>1.5</b>	<b>1.8</b>	<b>2.3</b>	<b>3.5</b>
<b>(i) Social Services (a to d)</b>	<b>2.0</b>	<b>2.4</b>	<b>2.2</b>	<b>2.0</b>	<b>1.9</b>	<b>1.3</b>	<b>1.6</b>	<b>2.0</b>	<b>3.2</b>
(a) Education	-	-	-	-	-	0.1	-	-	-
(b) Housing	0.4	0.4	0.4	0.4	0.6	0.5	0.4	0.5	1.8
(c) Housing (Government servants)	0.9	0.9	0.7	0.6	0.4	0.2	0.2	0.2	0.2
(d) Others	0.7	1.1	1.1	1.0	0.9	0.6	1.0	1.2	1.2
<b>(ii) Economic Services (a + b)</b>	<b>0.1</b>	<b>0.1</b>	<b>0.3</b>	<b>-</b>	<b>-</b>	<b>0.2</b>	<b>0.2</b>	<b>0.3</b>	<b>0.3</b>
(a) Rural Development	-	-	-	-	-	-	-	-	-
(b) Food Storage and Warehousing	0.1	0.1	0.3	-	-	0.2	0.2	0.3	0.3
<b>Total Social Sector Expenditure (1+2+3)</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>

RE : Revised Estimates. BE : Budget Estimates. '-': Not available/Negligible.

Note : 1. See notes to Appendix Table 16.

2. Figures in respect of Jammu and Kashmir from 1990-91 to 2005-06 and for Jharkhand from 2001-02 to 2005-06 relate to revised estimates.

Source : Budget Documents of the State Governments.

**Appendix Table 18: Decomposition of Gross Fiscal Deficit**

(Amount in Rs. crore)

Year	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (2+3+4-5)	Per cent to GFD				
						Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	Total (7+8+9-10)
1	2	3	4	5	6	7	8	9	10	11
1990-91	5,309	9,223	4,255	-	18,787	28.3	49.1	22.6	-	100.0
1991-92	5,651	10,096	3,154	-	18,900	29.9	53.4	16.7	-	100.0
1992-93	5,114	10,655	5,123	-	20,891	24.5	51.0	24.5	-	100.0
1993-94	3,872	12,354	4,139	-	20,364	19.0	60.7	20.3	-	100.0
1994-95	6,706	17,138	3,464	-	27,308	24.6	62.8	12.7	-	100.0
<b>1990-95 (Avg.)</b>	<b>5,330</b>	<b>11,893</b>	<b>4,027</b>	<b>-</b>	<b>21,250</b>	<b>25.2</b>	<b>55.4</b>	<b>19.4</b>	<b>-</b>	<b>100.0</b>
1995-96	8,620	18,226	4,024	-	30,870	27.9	59.0	13.0	-	100.0
1996-97	16,878	17,123	2,754	193	36,562	46.2	46.8	7.5	0.5	100.0
1997-98	17,492	22,137	3,845	-	43,474	40.2	50.9	8.8	-	100.0
1998-99	44,462	22,731	6,606	505	73,295	60.7	31.0	9.0	0.7	100.0
1999-2000	54,549	25,002	10,549	-	90,099	60.5	27.7	11.7	-	100.0
<b>1995-2000 (Avg.)</b>	<b>28,400</b>	<b>21,044</b>	<b>5,555</b>	<b>140</b>	<b>54,860</b>	<b>47.1</b>	<b>43.1</b>	<b>10.0</b>	<b>0.2</b>	<b>100.0</b>
2000-01	55,316	30,260	2,346	-	87,923	62.9	34.4	2.7	-	100.0
2001-02	60,398	31,658	2,206	-	94,261	64.1	33.6	2.3	-	100.0
2002-03	57,179	35,655	6,892	-	99,726	57.3	35.8	6.9	-	100.0
2003-04	63,407	51,573	5,650	-	1,20,631	52.6	42.8	4.7	-	100.0
2004-05	39,158	60,133	8,483	-	1,07,774	36.3	55.8	7.9	-	100.0
<b>2000-05 (Avg.)</b>	<b>55,091</b>	<b>41,856</b>	<b>5,116</b>	<b>-</b>	<b>1,02,063</b>	<b>54.6</b>	<b>40.5</b>	<b>4.9</b>	<b>-</b>	<b>100.0</b>
2005-06	7,013	77,559	5,521	9	90,084	7.8	86.1	6.1	-	100.0
2006-07 (RE)	5,566	1,04,942	6,459	3,054	1,13,913	4.9	92.1	5.7	2.7	100.0
2007-08 (BE)	-11,973	1,18,796	11,602	10,102	1,08,323	-11.1	109.7	10.7	9.3	100.0

Avg. : Average. '-' : Negligible/Nil.

**Note** : 1. Figures in respect of Jammu and Kashmir from 1990-91 to 2005-06 and for Jharkhand from 2001-02 to 2005-06 relate to revised estimates.

2. Negative (-) sign indicates surplus in deficit indicators.

**Source** : Budget Documents of the State Governments.

**Appendix Table 19: Financing of Gross Fiscal Deficit**

(Rs. crore)

Year	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus(-)/ Deficit (+) (13+14+15)	Increase (-)/ Decrease (+) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/ OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1990-91	2,556	9,978	—	241	3,069	1,120	1,670	376	-154	4	-74	266	-427	88	18,787
1991-92	3,305	9,374	—	-19	2,909	1,343	1,587	724	-716	237	156	629	-685	212	18,900
1992-93	3,501	8,921	—	-46	3,622	1,523	2,378	3,197	-337	-38	-1,829	602	-2,248	-183	20,891
1993-94	3,620	9,400	—	113	4,330	1,541	1,561	-556	-226	217	363	561	-137	38	20,364
1994-95	4,075	14,250	—	2,099	4,779	1,713	3,545	788	59	347	-4,347	1,173	-3,667	-1,974	27,308
<b>1990-95 (Avg.)</b>	<b>3,411</b>	<b>10,385</b>	<b>—</b>	<b>478</b>	<b>3,742</b>	<b>1,448</b>	<b>2,148</b>	<b>906</b>	<b>-275</b>	<b>153</b>	<b>-1,146</b>	<b>646</b>	<b>-1,433</b>	<b>-364</b>	<b>21,250</b>
1995-96	5,888	14,075	—	635	4,902	2,101	2,947	3,096	-338	245	-2,680	-465	-3,589	1,204	30,870
1996-97	6,515	16,696	—	686	5,375	2,438	4,465	129	-7,505	558	7,202	6,794	-415	663	36,561
1997-98	7,280	22,649	—	1,504	6,226	2,930	3,521	271	-30	927	-1,803	-561	385	-1,926	43,474
1998-99	10,467	30,350	—	2,382	11,969	3,588	7,131	1,483	2,244	414	3,268	-33,690	32,982	4,228	73,295
1999-2000	12,664	12,178	26,416	3,381	17,877	2,562	9,051	849	77	1,917	3,126	-625	1,268	2,470	90,098
<b>1995-2000 (Avg.)</b>	<b>8,563</b>	<b>19,190</b>	<b>26416*</b>	<b>1,718</b>	<b>9,270</b>	<b>2,724</b>	<b>5,423</b>	<b>1,166</b>	<b>-1,111</b>	<b>812</b>	<b>1,823</b>	<b>-5,710</b>	<b>6,126</b>	<b>-1,328</b>	<b>54,860</b>
2000-01	12,519	8,324	32,606	4,550	13,107	3,099	7,136	2,355	1,032	5,574	-2,379	-849	-727	-769	87,922
2001-02	17,249	10,895	35,648	6,285	10,186	4,521	4,996	-2,452	-427	3,814	3,545	-637	1,203	2,860	94,261
2002-03	28,484	-372	48,966	4,858	9,863	4,799	711	1,212	93	5,403	-4,290	5,057	-2,762	-6,907	99,727
2003-04	47,286	13,940	18,003	4,132	9,325	6,377	-374	-3,651	1,850	24,268	-526	1,713	-1,778	-461	1,20,631
2004-05	34,559	-9,781	64,192	26**	8,883	7,127	8,074	-2,623	1,240	6,335	-10,232	-651	-8,026	-1,782	1,07,774
<b>2000-05 (Avg.)</b>	<b>28,019</b>	<b>4,601</b>	<b>39,883</b>	<b>4,956</b>	<b>10,273</b>	<b>5,185</b>	<b>4,109</b>	<b>-1,032</b>	<b>758</b>	<b>9,079</b>	<b>-2,776</b>	<b>927</b>	<b>-2,418</b>	<b>1,412</b>	<b>1,02,063</b>
2005-06	15,305	-44	73,815	4,055	10,463	5,228	7,262	7,911	51	-17	-33,947	1,827	-34,761	-1,013	90,084
2006-07 (RE)	19,106	2,010	58,667	6,373	10,887	4,778	1,775	31	319	-3,242	13,210	9,469	3,672	70	1,13,913
2007-08 (BE)	26,307	6,485	53,679	7,386	12,396	4,235	1,515	-1,437	-44	-973	-1,225	-3,311	2,016	70	1,08,323

RE : Revised Estimates. BE : Budget Estimates. NSSF : National Small Savings Fund. Avg. : Average. '—' : Not Applicable.

\* Pertains to 1999-2000 as it was introduced from that year only. The sum of items for 1995-2000 (Avg.) will not thus be equal to GFD.

\*\* Tamil Nadu has shown a negative figure of Rs.1,376 crore under Loans from NCDC on account of adjustment of Tamil Nadu Industrial Development Corporation (TIDCO) bonds.

**Note** : 1. 'Others' is a residual and includes, *inter alia*, Contingency Funds, Appropriation to Contingency Funds, Inter-State Settlement, Land Compensation and Other Bonds and Loans from Financial Institutions other than mentioned in the Table.

2. Due to the change in the accounting procedure from 1999-2000, Loans from the Centre excludes States' share in small saving collections which is shown under Securities issued to the NSSF under Internal Debt. Accordingly, repayments of small saving collections included under repayments of Loans to Centre is now shown under discharge of Internal Debt to have consistent accounting for receipts and expenditure.

3. Figures in respect of Jammu and Kashmir from 1990-91 to 2005-06 and for Jharkhand from 2001-02 to 2005-06 relate to revised estimates.

4. All figures are on a net basis.

**Source** : Budget Documents of the State Governments.

**Appendix Table 20: Financing of Gross Fiscal Deficit – As Per cent to Total**

(Per cent)

Year	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and Other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus(-)/ Deficit (+) (13+14+15)	Increase (-)/ Decrease (+) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1990-91	13.6	53.1	–	1.3	16.3	6.0	8.9	2.0	-0.8	–	-0.4	1.4	-2.3	0.5	100.0
1991-92	17.5	49.6	–	-0.1	15.4	7.1	8.4	3.8	-3.8	1.3	0.8	3.3	-3.6	1.1	100.0
1992-93	16.8	42.7	–	-0.2	17.3	7.3	11.4	15.3	-1.6	-0.2	-8.8	2.9	-10.8	-0.9	100.0
1993-94	17.8	46.2	–	0.6	21.3	7.6	7.7	-2.7	-1.1	1.1	1.8	2.8	-0.7	0.2	100.0
1994-95	14.9	52.2	–	7.7	17.5	6.3	13.0	2.9	0.2	1.3	-15.9	4.3	-13.4	-7.2	100.0
<b>1990-95 (Avg.)</b>	<b>16.1</b>	<b>48.8</b>	<b>–</b>	<b>1.8</b>	<b>17.6</b>	<b>6.8</b>	<b>9.9</b>	<b>4.3</b>	<b>-1.4</b>	<b>0.7</b>	<b>-4.5</b>	<b>2.9</b>	<b>-6.2</b>	<b>-1.3</b>	<b>100.0</b>
1995-96	19.1	45.6	–	2.1	15.9	6.8	9.5	10.0	-1.1	0.8	-8.7	-1.5	-11.6	3.9	100.0
1996-97	17.8	45.7	–	1.9	14.7	6.7	12.2	0.4	-20.5	1.5	19.7	18.6	-1.1	1.8	100.0
1997-98	16.7	52.1	–	3.5	14.3	6.7	8.1	0.6	-0.1	2.1	-4.1	-1.3	0.9	-4.4	100.0
1998-99	14.3	41.4	–	3.2	16.3	4.9	9.7	2.0	3.1	0.6	4.5	-46.0	45.0	5.8	100.0
1999-2000	14.1	13.5	29.3	3.8	19.8	2.8	10.0	0.9	0.1	2.1	3.5	-0.7	1.4	2.7	100.0
<b>1995-2000 (Avg.)</b>	<b>16.4</b>	<b>39.7</b>	<b>28.9*</b>	<b>2.9</b>	<b>16.2</b>	<b>5.6</b>	<b>9.9</b>	<b>2.8</b>	<b>-3.7</b>	<b>1.4</b>	<b>3.0</b>	<b>-6.2</b>	<b>6.9</b>	<b>2.0</b>	<b>100.0</b>
2000-01	14.2	9.5	37.1	5.2	14.9	3.5	8.1	2.7	1.2	6.3	-2.7	-1.0	-0.8	-0.9	100.0
2001-02	18.3	11.6	37.8	6.7	10.8	4.8	5.3	-2.6	-0.5	4.0	3.8	-0.7	1.3	3.0	100.0
2002-03	28.6	-0.4	49.1	4.9	9.9	4.8	0.7	1.2	0.1	5.4	-4.3	5.1	-2.8	-6.9	100.0
2003-04	39.2	11.6	14.9	3.4	7.7	5.3	-0.3	-3.0	1.5	20.1	-0.4	1.4	-1.5	-0.4	100.0
2004-05	31.6	-10.8	62.2	–	7.2	6.5	7.4	-2.4	1.1	-12.4	9.6	0.6	7.3	1.6	100.0
<b>2000-05 (Avg.)</b>	<b>26.4</b>	<b>4.3</b>	<b>40.2</b>	<b>4.0</b>	<b>10.1</b>	<b>5.0</b>	<b>4.2</b>	<b>-0.8</b>	<b>0.7</b>	<b>4.7</b>	<b>1.2</b>	<b>1.1</b>	<b>0.7</b>	<b>-0.7</b>	<b>100.0</b>
2005-06	17.0	–	81.9	4.5	11.6	5.8	8.1	8.8	0.1	–	-37.7	2.0	-38.6	-1.1	100.0
2006-07 (RE)	16.8	1.8	51.5	5.6	9.6	4.2	1.6	–	0.3	-2.8	11.6	8.3	3.2	0.1	100.0
2007-08 (BE)	24.3	6.0	49.6	6.8	11.4	3.9	1.4	-1.3	–	-0.9	-1.1	-3.1	1.9	0.1	100.0

RE : Revised Estimates. BE : Budget Estimates. NSSF : National Small Savings Fund. Avg. : Average. '–' : Nil/Negligible/Not applicable.

\* : Pertains to 1999-2000 as it was introduced from that year only. The sum of items for 1995-2000 (Avg.) will not thus be equal to 100.

**Note:** Same as in Appendix Table 19.

**Source:** Budget Documents of the State Governments.

**Appendix Table 21: Composition of Outstanding Liabilities of State Governments**  
(As at end-March)

(Rs. crore)

Year	Market Loans	Power Bonds	Compensation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institutions	Loans from Banks and FIs	Total Internal Debt 13 = sum (7 to 12) 14 = sum (2 to 6)+13	Loans and Advances from Centre	Provident Funds etc.	Reserve Fund	Deposit and Advances (Net Balances)	Contingency Fund	Total Outstanding Liabilities 20 = sum (14-19)
1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6)+13	15	16	17	18	19	20 = sum (14-19)
1991	15,652	-	60	-	1,050	718	241	278	303	630	343	2,513	19,274	73,521	16,861	4,734	12,769	995	1,28,155
1992	19,008	-	64	-	1,288	775	267	151	604	812	301	2,910	23,270	82,979	19,790	5,519	14,502	969	1,47,030
1993	22,480	-	72	-	1,073	894	295	25	733	885	396	3,228	26,853	91,626	23,515	6,698	18,911	762	1,68,365
1994	26,119	-	79	-	1,306	1,044	380	-85	807	893	391	3,429	30,933	1,01,122	27,972	8,180	19,009	658	1,87,875
1995	31,200	-	77	-	608	1,135	421	-79	943	1,071	499	3,989	35,875	1,15,238	32,894	9,013	22,963	489	2,16,473
1996	37,088	-	76	-	1,894	1,257	501	288	1,175	1,101	517	4,838	43,895	1,29,264	38,216	10,577	26,654	929	2,49,535
1997	43,602	-	74	-	2,557	1,418	-	821	1,183	1,108	575	5,106	51,338	1,46,168	44,095	12,350	31,436	511	2,85,898
1998	50,847	-	77	-	630	1,684	-	2,038	1,396	1,107	1,510	7,734	59,289	1,68,656	50,843	14,498	36,609	921	3,30,816
1999	61,477	-	66	-	4,858	2,203	-	3,147	2,057	1,204	2,178	10,789	77,190	1,99,007	63,256	17,320	42,357	445	3,99,576
2000	75,427	-	65	25,251	7,328	3,102	-	4,372	3,177	1,345	5,114	17,110	1,26,346	2,30,331	80,523	19,769	52,193	1,533	5,09,529
2001	86,767	-	62	56,352	6,559	4,216	-	6,501	4,390	1,439	12,667	29,213	1,81,623	2,38,655	93,629	22,868	59,328	714	5,94,147
2002	1,04,027	-	59	90,226	9,419	5,085	-	8,969	7,139	1,622	18,078	40,894	2,49,069	2,49,551	1,03,815	27,389	64,325	1,042	6,90,747
2003	1,33,066	-	63	1,39,193	2,512	6,621	-	11,546	7,896	1,611	23,524	51,198	3,33,753	2,49,179	1,13,678	32,188	65,036	314	7,86,430
2004	1,79,917	28,984	82	1,98,454	3,375	8,967	1,008	11,285	8,222	3,071	33,407	65,960	4,76,772	1,92,981	1,32,043	42,217	69,116	246	9,13,376
2005	2,13,480	29,883	83	2,82,200	1,498	11,994	990	8,226	9,486	1,577	35,648	67,921	5,95,064	1,60,045	1,45,936	52,311	75,290	527	10,29,174
2006	2,28,925	31,581	82	3,65,933	407	12,609	989	11,654	9,680	1,195	35,718	71,845	6,98,773	1,57,004	1,60,955	63,120	86,691	1,322	11,67,866
2007 (RE)	2,42,777	26,051	82	4,25,310	477	12,433	989	18,341	9,314	1,423	42,700	85,200	7,79,896	1,59,014	1,71,842	67,898	88,466	1,566	12,68,683
2008 (BE)	2,69,084	23,144	81	4,78,989	547	12,125	989	26,161	8,908	1,703	43,334	93,221	8,65,065	1,65,502	1,84,238	72,133	89,981	1,744	13,78,663

RE : Revised Estimates. BE : Budget Estimates. '-' : Not applicable/Not available/Negligible.

**Note** : 1. From 1997 to 2003, 'Loans from Other Institutions' also includes 'Other Loans' and 'Loans from GIC'. From 2004, 'Loans from Other Institutions' includes 'Other Loans'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh [2006-07 (RE) and 2007-08 (BE)] and Jammu and Kashmir [2006-07 (RE) and 2007-08 (BE)] were not available, the same has been included under 'Loans from Other Institutions'.

3. Also see 'Explanatory Note on Data Sources and Methodology'.

**Appendix Table 22: Composition of Outstanding Liabilities of State Governments – As Proportion to Total**  
(As at end-March)

(Per cent)

Year	Market Loans	Power Bonds	Compensation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institutions	Loans from Banks and FIs	Total Internal Debt	Loans and Advances from Centre	Provident Funds etc.	Reserve Fund	Deposit and Advances (Net Balances)	Contingency Fund	Total Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = sum (7 to 12)	14 = sum (2 to 6)+13	15	16	17	18	19	20 = sum (14-19)
1991	12.2	–	0.05	–	0.8	0.6	0.2	0.2	0.2	0.5	0.3	2.0	15.0	57.4	13.2	3.7	10.0	0.8	100.0
1992	12.9	–	0.04	–	0.9	0.5	0.2	0.1	0.4	0.6	0.2	2.0	15.8	56.4	13.5	3.8	9.9	0.7	100.0
1993	13.4	–	0.04	–	0.6	0.5	0.2	–	0.4	0.5	0.2	1.9	15.9	54.4	14.0	4.0	11.2	0.5	100.0
1994	13.9	–	0.04	–	0.7	0.6	0.2	–	0.4	0.5	0.2	1.8	16.5	53.8	14.9	4.4	10.1	0.4	100.0
1995	14.4	–	0.04	–	0.3	0.5	0.2	–	0.4	0.5	0.2	1.8	16.6	53.2	15.2	4.2	10.6	0.2	100.0
1996	14.9	–	0.03	–	0.8	0.5	0.2	0.1	0.5	0.4	0.2	1.9	17.6	51.8	15.3	4.2	10.7	0.4	100.0
1997	15.3	–	0.03	–	0.9	0.5	–	0.3	0.4	0.4	0.2	1.8	18.0	51.1	15.4	4.3	11.0	0.2	100.0
1998	15.4	–	0.02	–	0.2	0.5	–	0.6	0.4	0.3	0.5	2.3	17.9	51.0	15.4	4.4	11.1	0.3	100.0
1999	15.4	–	0.02	–	1.2	0.6	–	0.8	0.5	0.3	0.5	2.7	19.3	49.8	15.8	4.3	10.6	0.1	100.0
2000	14.8	–	0.01	5.0	1.4	0.6	–	0.9	0.6	0.3	1.0	3.4	24.8	45.2	15.8	3.9	10.2	0.3	100.0
2001	14.6	–	0.01	9.5	1.1	0.7	–	1.1	0.7	0.2	2.1	4.9	30.6	40.2	15.8	3.8	10.0	0.1	100.0
2002	15.1	–	0.01	13.1	1.4	0.7	–	1.3	1.0	0.2	2.6	5.9	36.1	36.1	15.0	4.0	9.3	0.2	100.0
2003	16.9	–	0.01	17.7	0.3	0.8	–	1.5	1.0	0.2	3.0	6.5	42.4	31.7	14.5	4.1	8.3	–	100.0
2004	19.7	3.2	0.01	21.7	0.4	1.0	0.1	1.2	0.9	0.3	3.7	7.2	52.2	21.1	14.5	4.6	7.6	–	100.0
2005	20.7	2.9	0.01	27.4	0.1	1.2	0.1	0.8	0.9	0.2	3.5	6.6	57.8	15.6	14.2	5.1	7.3	0.1	100.0
2006	19.6	2.7	0.01	31.3	–	1.1	0.1	1.0	0.8	0.1	3.1	6.2	59.8	13.4	13.8	5.4	7.4	0.1	100.0
2007 (RE)	19.1	2.1	0.01	33.5	–	1.0	0.1	1.4	0.7	0.1	3.4	6.7	61.5	12.5	13.5	5.4	7.0	0.1	100.0
2008 (BE)	19.5	1.7	0.01	34.7	–	0.9	0.1	1.9	0.6	0.1	3.1	6.8	62.7	12.0	13.4	5.2	6.5	0.1	100.0

RE :Revised Estimates.

BE : Budget Estimates.

‘–’ : Not applicable /Not available/Negligible.

**Note :** 1. From 1997 to 2003, 'Loans from Other Institutions' also includes 'Other Loans' and 'Loans from GIC'. From 2004, 'Loans from Other Institutions' includes 'Other Loans'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh [2006-07 (RE) and 2007-08 (BE)] and Jammu and Kashmir [2006-07 (RE) and 2007-08 (BE)] were not available, the same has been included under 'Loans from Other Institutions'.

3. Also see 'Explanatory Note on Data Sources and Methodology'.

Appendix Table 23: State Government Market Borrowings

(Rs. crore)

Year	Gross Allocation	Repayment	Net Allocation
1	2	3	4
1990-91	2,569	-	2,569
1991-92	3,364	-	3,364
1992-93	3,805	334	3,471
1993-94	4,145	507	3,638
1994-95	5,123	-	5,123
1995-96	6,274	343	5,931
1996-97	6,536	-	6,536
1997-98	7,749	557	7,192
1998-99	12,114	1,414	10,700
1999-00	13,706	1,301	12,405
2000-01	13,300	420	12,880
2001-02	18,707	1,446	17,261
2002-03*	30,853	1,789	29,064
2003-04*	50,521	4,145	46,376
2004-05*	39,101	5,123	33,978
2005-06	21,729	6,274	15,455
2006-07	20,825	6,551	14,274
2007-08	45,990	11,555	34,436

- : Nil.

\* : Including additional market borrowings of Rs. 10,000 crore for 2002-03, Rs.26,623 crore for 2003-04 and Rs. 16,943 crore for 2004-05 under the debt swap scheme.

Source : Reserve Bank records.



Appendix Table 24: Gross Devolution and Transfers\*

Year	GDT (Rs. crore)	GDT/GDP					GDT (AGR)
		GDT/GDP	GDT/AD	GDT/AR	GDT (AGR)		
1	2	3	4	5	6		
1986-87	23,072	7.4	44.6	45.1	-		
1987-88	26,969	7.6	45.0	45.1	16.9		
1988-89	30,333	7.2	45.2	45.0	12.5		
1989-90	32,862	6.8	42.8	42.9	8.3		
1990-91	40,859	7.2	44.9	44.8	24.3		
1991-92	45,143	6.9	41.8	41.9	10.5		
1992-93	51,439	6.9	43.1	42.5	13.9		
1993-94	57,848	6.7	43.2	43.3	12.5		
1994-95	63,538	6.3	39.9	38.9	9.8		
1995-96	68,725	5.8	39.4	38.8	8.2		
1996-97	80,918	5.9	40.6	42.1	17.7		
1997-98	94,009	6.2	42.0	41.6	16.2		
1998-99	1,02,268	5.9	39.1	39.6	8.8		
1999-00	95,652	4.9	31.1	31.4	-6.5		
2000-01	1,06,730	5.1	31.4	31.2	11.6		
2001-02	1,19,213	5.2	32.3	32.6	11.7		
2002-03	1,28,657	5.2	31.4	31.0	7.9		
2003-04	1,43,785	5.2	28.0	27.9	11.8		
2004-05	1,60,750	5.1	29.0	28.5	11.8		
2005-06	1,78,871	5.0	31.8	30.0	11.3		
2006-07 (RE)	2,28,889	5.5	33.3	33.9	28.0		
2007-08 (BE)	2,68,422	5.8	35.0	35.0	17.3		

RE : Revised Estimates.

BE : Budget Estimates.

\* : Gross devolution and transfers include share in Central taxes, grants-in-aid from the Centre and gross loans from the Centre.

GDT : Gross Devolution and Transfers.

GDP: Gross Domestic Product.

AD : Aggregate Disbursements.

AR : Aggregate Receipts.

AGR : Annual Growth Rate.

Note : Figures in respect of Jammu and Kashmir from 1986-87 to 2005-06 and for Jharkhand from 2001-02 to 2005-06 relate to revised estimates.

Source : Budget Documents of the State Governments.

Appendix Table 25: Net Devolution and Transfers\*

Year	NDT (Rs. crore)	NDT/GDP				NDT/AD		NDT/AR	NDT (AGR)
		1	2	3	4	5	6		
1986-87	17,426			5.6	33.7			34.1	-
1987-88	20,623			5.8	34.4			34.5	18.3
1988-89	23,385			5.5	34.9			34.7	13.4
1989-90	25,132			5.2	32.7			32.8	7.5
1990-91	31,684			5.6	34.8			34.8	26.1
1991-92	34,925			5.3	32.4			32.4	10.2
1992-93	39,431			5.3	33.0			32.5	12.9
1993-94	43,457			5.1	32.5			32.6	10.2
1994-95	49,490			4.9	31.1			30.3	13.9
1995-96	51,034			4.3	29.2			28.8	3.1
1996-97	59,718			4.3	30.0			31.1	17.0
1997-98	69,714			4.6	31.1			30.9	16.7
1998-99	72,792			4.2	27.8			28.2	4.4
1999-00	61,569			3.2	20.0			20.2	-15.4
2000-01	69,665			3.3	20.5			20.4	13.1
2001-02	77,181			3.4	20.9			21.1	10.8
2002-03	71,712			2.9	17.5			17.3	-7.1
2003-04	1,02,983			3.7	20.0			20.0	43.6
2004-05	1,01,034			3.2	18.3			17.9	-1.9
2005-06	1,57,581			4.4	28.1			26.5	56.0
2006-07 (RE)	2,07,519			5.0	30.2			30.8	31.7
2007-08 (BE)	2,47,075			5.3	32.2			32.2	19.1

RE : Revised Estimates.

BE : Budget Estimates.

\* : Net devolution and transfers are gross devolution and transfers net of loan repayments and interest payments.

NDT : Net Devolution and Transfers.

GDP : Gross Domestic Product.

AD : Aggregate Disbursements.

AR : Aggregate Receipts.

AGR : Annual Growth Rate.

**Note** : Figures in respect of Jammu and Kashmir from 1986-87 to 2005-06 and for Jharkhand from 2001-02 to 2005-06 relate to revised estimates.  
**Source** : Budget Documents of the State Governments.

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Appendix Table 26: Share in Central Taxes

Year	SCT (Rs. crore)	SCT/RR					SCT (AGR)
		SCT/GDP	(Per cent)				
1	2	3	4	5	6		
1986-87	8,384	2.7	21.9	33.4	-		
1987-88	9,660	2.7	22.0	33.3	15.2		
1988-89	10,736	2.5	21.3	32.4	11.1		
1989-90	13,097	2.7	23.2	33.5	22.0		
1990-91	14,242	2.5	21.4	31.9	8.7		
1991-92	16,848	2.6	20.9	32.0	18.3		
1992-93	20,580	2.7	22.6	34.0	22.2		
1993-94	22,395	2.6	21.3	32.8	8.8		
1994-95	24,885	2.5	20.7	31.6	11.1		
1995-96	29,048	2.4	21.6	32.0	16.7		
1996-97	35,038	2.5	23.4	33.8	20.6		
1997-98	40,411	2.7	24.2	34.0	15.3		
1998-99	39,421	2.3	22.8	31.5	-2.4		
1999-00	44,121	2.3	21.7	30.8	11.9		
2000-01	50,734	2.4	21.8	30.9	15.0		
2001-02	52,215	2.3	20.9	29.8	2.9		
2002-03	56,655	2.3	20.7	29.3	8.5		
2003-04	67,080	2.4	21.7	30.3	18.4		
2004-05	78,550	2.5	21.6	30.1	17.1		
2005-06	94,024	2.6	21.8	30.7	19.7		
2006-07 (RE)	1,15,737	2.8	21.8	31.0	23.1		
2007-08 (BE)	1,36,184	2.9	22.4	31.7	17.7		

RE : Revised Estimates.

BE : Budget Estimates.

SCT : Share in Central Taxes.

GDP : Gross Domestic Product.

RR : Revenue Receipts.

TR : Tax Revenue.

AGR : Annual Growth Rate.

Note : Figures in respect of Jammu and Kashmir from 1986-87 to 2005-06 and for Jharkhand from 2001-02 to 2005-06 relate to revised estimates.

Source : Budget Documents of the State Governments.

Appendix Table 27: Grants-in-Aid

Year	SG			NSG			GIA (2 + 3)			SG/GDP			NSG/GDP			GIA/GDP			GIA/RR			GIA/NTR			GIA(AGR)		
	(Rs. crore)									(Per cent)																	
1	2	3	4	5	6	7	8	9	10																		
1986-87	1,109	5,876	6,985	0.4	1.9	2.2	18.3	53.2	-																		
1987-88	1,271	7,004	8,275	0.4	2.0	2.3	18.8	55.1	18.5																		
1988-89	1,177	8,483	9,660	0.3	2.0	2.3	19.2	55.9	16.7																		
1989-90	1,529	6,976	8,505	0.3	1.4	1.7	15.0	48.8	-12.0																		
1990-91	2,581	10,062	12,643	0.5	1.8	2.2	19.0	57.8	48.7																		
1991-92	2,468	12,758	15,226	0.4	2.0	2.3	18.9	54.5	20.4																		
1992-93	2,639	15,120	17,759	0.4	2.0	2.4	19.5	58.0	16.6																		
1993-94	2,201	18,975	21,176	0.3	2.2	2.5	20.2	57.7	19.2																		
1994-95	2,021	17,890	19,911	0.2	1.8	2.0	16.6	48.0	-6.0																		
1995-96	4,255	16,618	20,873	0.4	1.4	1.8	15.5	47.8	4.8																		
1996-97	4,129	18,820	22,949	0.3	1.4	1.7	15.3	49.4	9.9																		
1997-98	2,159	21,694	23,853	0.1	1.4	1.6	14.3	49.6	3.9																		
1998-99	2,028	21,452	23,480	0.1	1.2	1.3	13.6	49.5	-1.6																		
1999-00	2,101	28,076	30,177	0.1	1.4	1.5	14.9	50.6	28.5																		
2000-01	8,542	28,747	37,289	0.4	1.4	1.8	16.0	54.7	23.6																		
2001-02	9,854	32,747	42,601	0.4	1.4	1.9	17.1	57.6	14.2																		
2002-03	11,436	33,735	45,170	0.5	1.4	1.8	16.5	56.3	6.0																		
2003-04	9,324	41,509	50,834	0.3	1.5	1.8	16.4	57.7	12.5																		
2004-05	9,804	46,518	56,322	0.3	1.5	1.8	15.5	54.7	10.8																		
2005-06	21,321	55,430	76,750	0.6	1.6	2.2	17.8	61.6	36.3																		
2006-07 (RE)	20,749	82,205	1,02,955	0.5	2.0	2.5	19.4	64.9	34.1																		
2007-08 (BE)	19,789	97,531	1,17,320	0.4	2.1	2.5	19.3	66.5	14.0																		

RE : Revised Estimates.

SG : Statutory Grants.

GIA : Grants-in-Aid.

RR : Revenue Receipts.

AGR : Annual Growth Rate.

**Note** : Figures in respect of Jammu and Kashmir from 1986-87 to 2005-06 and for Jharkhand from 2001-02 to 2005-06 relate to revised estimates.**Source** : Budget Documents of the State Governments.

BE : Budget Estimates.

NSG : Non-Statutory Grants.

GDP : Gross Domestic Product.

NTR : Non-tax Revenue.

Appendix Table 28: Loans from Centre

Year	(Rs. crore)			(Per cent)				
	GLFC	NLFC	GLFC/GDT	NLFC/NDT	GLFC/GDP	NLFC/GDP	GLFC/CR	
1	2	3	4	5	6	7	8	
1986-87	7,703	4,787	33.4	27.5	2.5	1.5	59.8	
1987-88	9,034	5,832	33.5	28.3	2.5	1.6	57.2	
1988-89	9,937	6,688	32.8	28.6	2.4	1.6	58.3	
1989-90	11,259	7,918	34.3	31.5	2.3	1.6	56.1	
1990-91	13,974	9,978	34.2	31.5	2.5	1.8	56.6	
1991-92	13,069	9,374	29.0	26.8	2.0	1.4	48.0	
1992-93	13,100	8,921	25.5	22.6	1.8	1.2	43.6	
1993-94	14,277	9,400	24.7	21.6	1.7	1.1	50.1	
1994-95	18,742	14,250	29.5	28.8	1.9	1.4	43.4	
1995-96	18,804	14,075	27.4	27.6	1.6	1.2	43.9	
1996-97	22,931	16,696	28.3	28.0	1.7	1.2	54.6	
1997-98	29,744	22,650	31.6	32.5	2.0	1.5	50.5	
1998-99	39,367	30,350	38.5	41.7	2.3	1.7	46.1	
1999-00	21,354	12,178	22.3	19.8	1.1	0.6	21.0	
2000-01	18,707	8,325	17.5	11.9	0.9	0.4	16.9	
2001-02	24,396	10,896	20.5	14.1	1.1	0.5	21.1	
2002-03	26,831	-373	20.9	-0.5	1.1	-	19.0	
2003-04	25,871	13,940	18.0	13.5	0.9	0.5	12.6	
2004-05	25,878	-9,781	16.1	-9.7	0.8	-0.3	12.9	
2005-06	8,097	-44	4.5	-	0.2	-	4.9	
2006-07 (RE)	10,197	2,010	4.5	1.0	0.2	-	7.1	
2007-08 (BE)	14,918	6,485	5.6	2.6	0.3	0.1	9.3	

RE : Revised Estimates. BE : Budget Estimates. '-': Negligible.  
 GLFC : Gross Loans from Centre. NLFC : Net Loans from Centre. GDT : Gross Devolution and Transfers.  
 NDT : Net Devolution and Transfers. GDP : Gross Domestic Product. CR : Capital Receipts.  
**Note** : Figures in respect of Jammu and Kashmir from 1986-87 to 2005-06 and for Jharkhand from 2001-02 to 2005-06 relate to revised estimates.  
**Source** : Budget Documents of the State Governments.

Appendix Table 29: Finance Commission Devolution and Other Current Transfers

Year	(Rs. crore)					(Per cent)				
	SCT	SG	FCT (2 + 3)	OCT	Total (4 + 5)	FCT/GDP	OCT/GDP	FCT (AGR)	OCT(AGR)	
1	2	3	4	5	6	7	8	9	10	
1986-87	8,384	1,109	9,493	5,876	15,369	3.1	1.9	-	-	
1987-88	9,660	1,271	10,931	7,004	17,935	3.1	2.0	15.1	19.2	
1988-89	10,736	1,177	11,913	8,483	20,396	2.8	2.0	9.0	21.1	
1989-90	13,097	1,529	14,627	6,976	21,603	3.0	1.4	22.8	-17.8	
1990-91	14,242	2,581	16,823	10,062	26,885	3.0	1.8	15.0	44.2	
1991-92	16,848	2,468	19,316	12,758	32,074	3.0	2.0	14.8	26.8	
1992-93	20,580	2,639	23,219	15,120	38,339	3.1	2.0	20.2	18.5	
1993-94	22,395	2,201	24,595	18,975	43,571	2.9	2.2	5.9	25.5	
1994-95	24,885	2,021	26,906	17,890	44,796	2.7	1.8	9.4	-5.7	
1995-96	29,048	4,255	33,303	16,618	49,921	2.8	1.4	23.8	-7.1	
1996-97	35,038	4,129	39,167	18,820	57,987	2.8	1.4	17.6	13.2	
1997-98	40,411	2,159	42,570	21,694	64,264	2.8	1.4	8.7	15.3	
1998-99	39,421	2,028	41,449	21,452	62,901	2.4	1.2	-2.6	-1.1	
1999-00	44,121	2,101	46,222	28,076	74,298	2.4	1.4	11.5	30.9	
2000-01	50,734	8,542	59,276	28,747	88,023	2.8	1.4	28.2	2.4	
2001-02	52,215	9,854	62,069	32,747	94,817	2.7	1.4	4.7	13.9	
2002-03	56,655	11,436	68,091	33,735	1,01,826	2.8	1.4	9.7	3.0	
2003-04	67,080	9,324	76,404	41,509	1,17,914	2.8	1.5	12.2	23.0	
2004-05	78,550	9,804	88,354	46,518	1,34,871	2.8	1.5	15.6	12.1	
2005-06	94,024	21,321	1,15,345	55,430	1,70,774	3.2	1.6	30.5	19.2	
2006-07 (RE)	1,15,737	20,749	1,36,486	82,205	2,18,691	3.3	2.0	18.3	48.3	
2007-08 (BE)	1,36,184	19,789	1,55,973	97,531	2,53,504	3.4	2.1	14.3	18.6	

RE : Revised Estimates.

BE : Budget Estimates.

SCT : Share in Central Taxes.

SG : Statutory Grants.

OCT : Other Current Transfers.

FCT : Finance Commission Transfers.

AGR : Annual Growth Rate.

GDP : Gross Domestic Product.

**Note** : 1. Other Current Transfers (OCT) are same as non-Statutory grants.

2. Figures in respect of Jammu and Kashmir from 1986-87 to 2005-06 and for Jharkhand from 2001-02 to 2005-06 relate to revised estimates.

**Source** : Budget Documents of the State Governments.

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Appendix Table 30: Revenue Receipts before and after Devolution and Transfers

Year	RRAT (Rs. crore)			RRBT/GDP	RRAT/GDP (Per cent)			RRAT(AGR)	RRAT(AGR)
	RRBT	RRAT	RRAT		RRAT/GDP	RRBT(AGR)	RRAT(AGR)		
1	2	3	4	5	6	7			
1986-87	22,857	38,225	7.3	12.3	-	-			
1987-88	26,067	44,002	7.4	12.4	14.0	15.1			
1988-89	30,024	50,420	7.1	12.0	15.2	14.6			
1989-90	34,933	56,536	7.2	11.6	16.3	12.1			
1990-91	39,582	66,467	7.0	11.7	13.3	17.6			
1991-92	48,462	80,536	7.4	12.3	22.4	21.2			
1992-93	52,752	91,091	7.0	12.2	8.9	13.1			
1993-94	61,426	1,04,997	7.1	12.2	16.4	15.3			
1994-95	75,508	1,20,303	7.5	11.9	22.9	14.6			
1995-96	84,585	1,34,507	7.1	11.3	12.0	11.8			
1996-97	92,053	1,50,041	6.7	10.9	8.8	11.5			
1997-98	1,02,556	1,66,820	6.7	11.0	11.4	11.2			
1998-99	1,09,886	1,72,787	6.3	9.9	7.1	3.6			
1999-00	1,28,629	2,02,927	6.6	10.4	17.1	17.4			
2000-01	1,44,486	2,32,509	6.9	11.1	12.3	14.6			
2001-02	1,54,605	2,49,422	6.8	10.9	7.0	7.3			
2002-03	1,71,848	2,73,674	7.0	11.1	11.2	9.7			
2003-04	1,91,273	3,09,187	6.9	11.2	11.3	13.0			
2004-05	2,28,641	3,63,512	7.3	11.6	19.5	17.6			
2005-06	2,60,247	4,31,021	7.3	12.1	13.8	18.6			
2006-07 (RE)	3,12,738	5,31,429	7.6	12.9	20.2	23.3			
2007-08 (BE)	3,53,229	6,06,733	7.6	13.1	12.9	14.2			

RE : Revised Estimates.

BE : Budget Estimates.

RRBT : Revenue Receipts before Devolution and Transfers.

GDP : Gross Domestic Product.

RRAT : Revenue Receipts after Devolution and Transfers.

AGR : Annual Growth Rate.

Note : Figures in respect of Jammu and Kashmir from 1986-87 to 2005-06 and for Jharkhand from 2001-02 to 2005-06 relate to revised estimates.

Source : Budget Documents of the State Governments.

Appendix Table 31 : Net Loans from Centre and GFD

Year	NLFC (Rs. crore)		GFD	NLFC/GFD	Others*/GFD (Per cent)		NLFC/GDP	GFD/GDP
	1	2			3	4		
1986-87	4,787	9,269	51.6	48.4	1.5	3.0		
1987-88	5,832	11,221	52.0	48.0	1.6	3.2		
1988-89	6,688	11,672	57.3	42.7	1.6	2.8		
1989-90	7,918	15,434	51.3	48.7	1.6	3.2		
1990-91	9,978	18,787	53.1	46.9	1.8	3.3		
1991-92	9,374	18,900	49.6	50.4	1.4	2.9		
1992-93	8,921	20,891	42.7	57.3	1.2	2.8		
1993-94	9,400	20,364	46.2	53.8	1.1	2.4		
1994-95	14,250	27,308	52.2	47.8	1.4	2.7		
1995-96	14,075	30,870	45.6	54.4	1.2	2.6		
1996-97	16,696	36,561	45.7	54.3	1.2	2.7		
1997-98	22,650	43,474	52.1	47.9	1.5	2.9		
1998-99	30,350	73,295	41.4	58.6	1.7	4.2		
1999-00	12,178	90,099	13.5	86.5	0.6	4.6		
2000-01	8,325	87,923	9.5	90.5	0.4	4.2		
2001-02	10,896	94,260	11.6	88.4	0.5	4.1		
2002-03	-373	99,726	-0.4	100.4	-	4.1		
2003-04	13,940	1,20,631	11.6	88.4	0.5	4.4		
2004-05	-9,781	1,07,774	-9.1	109.1	-0.3	3.4		
2005-06	-44	90,084	-	100.0	-	2.5		
2006-07 (RE)	2,010	1,13,913	1.8	98.2	-	2.8		
2007-08 (BE)	6,485	1,08,323	6.0	94.0	0.1	2.3		

RE : Revised Estimates.

BE : Budget Estimates.

- : Negligible.

\* : Others include market borrowings, loans from banks and financial institutions, State Provident Fund, Reserve Fund, etc.

NLFC : Net Loans from Centre.

GFD : Gross Fiscal Deficit.

GDP : Gross Domestic Product.

**Note** : Figures in respect of Jammu and Kashmir from 1986-87 to 2005-06 and for Jharkhand from 2001-02 to 2005-06 relate to revised estimates.**Source** : Budget Documents of the State Governments.





# Statements



## Statement 1: Major Fiscal Indicators

(Per cent)

State	State's Aggregate Disbursement/ Aggregate Disbursement			Gross Fiscal Deficit/ Gross Fiscal Deficit Expenditure			Revenue Deficit/ Gross Fiscal Deficit			Capital Outlay/ Gross Fiscal Deficit		
	2005-06 (Accounts)	2006-07 (RE)	2007-08 (BE)	2005-06 (Accounts)	2006-07 (RE)	2007-08 (BE)	2005-06 (Accounts)	2006-07 (RE)	2007-08 (BE)	2005-06 (Accounts)	2006-07 (RE)	2007-08 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	8.6	8.8	10.2	19.2	14.1	11.8	0.8	0.7	0.4	92.3	129.2	149.3
2. Bihar	4.0	4.5	4.2	17.2	23.3	10.3	-2.2	10.9	-110.2	56.3	83.4	202.2
3. Chhattisgarh	1.7	2.0	2.1	4.6	10.7	10.4	-325.0	-117.6	-115.0	349.8	178.6	227.1
4. Goa	0.5	0.5	0.6	21.8	21.8	18.0	3.6	4.9	1.1	96.3	94.8	97.9
5. Gujarat	6.1	5.6	5.4	20.0	16.8	15.4	6.4	-29.2	-27.5	111.0	134.5	124.0
6. Haryana	2.6	2.8	2.7	2.0	3.9	8.4	-424.8	100.8	-70.0	564.4	313.4	170.5
7. Jharkhand	2.4	2.3	2.1	37.5	34.1	27.8	31.6	20.7	11.3	45.2	52.3	66.6
8. Karnataka	6.2	6.4	6.4	10.8	12.4	13.2	-62.7	-52.7	-25.8	157.9	149.3	130.2
9. Kerala	3.8	4.2	4.0	21.5	30.5	25.7	74.8	71.0	70.7	19.5	19.4	17.8
10. Madhya Pradesh	5.2	4.5	4.5	18.2	15.4	14.3	-0.7	-38.9	-43.1	144.9	114.1	126.4
11. Maharashtra	12.2	11.4	10.8	26.7	20.6	14.0	21.8	20.4	-4.6	57.2	67.3	95.8
12. Orissa	2.8	3.0	3.1	1.9	5.0	5.0	-174.0	-81.2	-102.0	375.5	176.4	186.7
13. Punjab	3.6	3.9	3.9	13.5	21.9	20.7	46.8	39.4	30.9	57.1	59.0	70.1
14. Rajasthan	4.8	4.7	4.7	19.8	16.4	15.7	12.8	-1.9	-4.0	83.4	105.8	99.7
15. Tamil Nadu	6.9	7.7	7.3	6.2	14.1	14.9	-86.7	3.7	1.3	180.2	96.6	100.8
16. Uttar Pradesh	10.7	10.7	11.7	18.2	15.6	14.4	12.6	-30.3	-49.2	86.4	127.1	147.6
17. West Bengal	7.2	6.3	6.1	28.8	30.4	27.3	77.0	71.1	62.4	17.2	18.2	23.7
<b>Total I</b>	<b>89.4</b>	<b>89.3</b>	<b>89.7</b>	<b>18.2</b>	<b>18.0</b>	<b>15.4</b>	<b>14.3</b>	<b>9.9</b>	<b>-4.7</b>	<b>79.5</b>	<b>87.0</b>	<b>103.5</b>
<b>II. Special Category</b>												
1. Arunachal Pradesh	0.4	0.4	0.4	12.2	9.7	5.7	-71.0	-162.8	-116.0	171.0	261.5	214.3
2. Assam	2.2	3.0	2.6	-3.0	18.6	10.8	424.3	17.3	-43.4	-305.1	79.9	138.0
3. Himachal Pradesh	1.5	1.3	1.2	9.9	13.8	15.6	-12.8	4.9	18.5	113.9	96.2	81.1
4. Jammu and Kashmir	2.4	2.0	2.1	12.1	10.9	13.2	-114.4	-131.0	-136.9	211.7	227.9	234.1
5. Manipur	0.5	0.5	0.4	10.1	7.1	3.7	-149.1	-340.7	-381.2	227.0	412.9	469.5
6. Meghalaya	0.4	0.4	0.4	9.3	3.4	2.5	-40.5	-395.5	-617.5	144.9	466.5	700.1
7. Mizoram	0.4	0.3	0.3	19.4	12.6	5.5	-16.5	-61.2	-143.3	113.7	167.3	254.0
8. Nagaland	0.5	0.5	0.5	11.9	12.5	7.1	-67.4	-103.8	-257.4	169.0	203.7	356.1
9. Sikkim	0.4	0.4	0.4	7.0	7.7	8.2	-132.2	-222.8	-155.0	232.3	323.1	255.2
10. Tripura	0.6	0.5	0.6	3.5	12.9	15.5	-574.4	-116.3	-94.9	675.8	216.2	194.8
11. Uttarakhand	1.4	1.3	1.4	25.3	21.5	13.9	3.9	-19.1	-64.6	90.8	120.0	162.8
<b>Total II</b>	<b>10.6</b>	<b>10.7</b>	<b>10.3</b>	<b>9.8</b>	<b>14.3</b>	<b>11.4</b>	<b>-92.8</b>	<b>-46.9</b>	<b>-85.1</b>	<b>188.1</b>	<b>145.0</b>	<b>182.5</b>
<b>Grand Total (I+II)</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>17.3</b>	<b>17.6</b>	<b>14.9</b>	<b>7.8</b>	<b>4.9</b>	<b>-11.1</b>	<b>86.1</b>	<b>92.1</b>	<b>109.7</b>
<i>Memo item:</i>												
1. NCT Delhi	-	-	-	-2.3	6.1	10.2	1,765.5	-532.4	-305.6	-612.9	247.8	197.4
2. Puducherry	-	-	-	13.4	21.7	28.2	-2.7	27.0	24.7	103.5	74.1	75.6

(Contd.)

**Statement 1: Major Fiscal Indicators (Contd.)**

(Per cent)

State	Net Lending/ Gross Fiscal Deficit			Non-Developmental Revenue Expenditure/ Aggregate Disbursement			Non-Developmental Revenue Expenditure/ Revenue Receipts			Interest Payment/ Revenue Expenditure		
	2005-06 (Accounts)	2006-07 (RE)	2007-08 (BE)	2005-06 (Accounts)	2006-07 (RE)	2007-08 (BE)	2005-06 (Accounts)	2006-07 (RE)	2007-08 (BE)	2005-06 (Accounts)	2006-07 (RE)	2007-08 (BE)
1	14	15	16	17	18	19	20	21	22	23	24	25
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	6.9	8.7	59.3	28.1	26.4	24.3	38.7	35.2	34.3	20.1	17.7	15.7
2. Bihar	45.9	5.7	8.0	38.1	33.7	32.4	47.8	44.5	37.5	20.6	16.4	16.3
3. Chhattisgarh	75.2	39.0	-12.2	22.8	22.5	23.8	24.7	25.4	27.6	12.9	10.4	10.3
4. Goa	0.1	0.2	1.0	29.5	27.9	40.6	34.3	32.9	48.0	18.3	16.8	14.7
5. Gujarat	-17.2	-5.2	3.5	33.5	30.9	33.4	45.0	39.0	41.6	24.1	24.4	24.7
6. Haryana	-39.6	-314.2	-0.5	32.0	26.0	26.4	33.1	30.5	29.3	16.6	13.7	14.9
7. Jharkhand	23.2	27.0	22.0	25.5	22.9	28.0	40.5	34.7	38.1	7.4	6.9	14.9
8. Karnataka	4.8	3.4	6.7	29.4	28.4	24.9	33.1	32.2	28.9	13.4	12.0	12.3
9. Kerala	5.6	9.6	11.5	41.8	39.3	40.0	57.2	59.2	57.2	20.6	17.8	17.9
10. Madhya Pradesh	-44.1	24.8	16.8	26.6	29.1	29.5	36.9	35.5	36.0	16.6	16.9	16.4
11. Maharashtra	21.0	12.2	8.8	31.8	34.4	36.6	44.8	44.2	43.7	17.9	18.5	17.9
12. Orissa	-101.4	4.7	15.3	43.9	39.8	36.1	48.5	44.8	41.9	27.2	19.4	22.0
13. Punjab	-3.9	1.6	-1.0	51.9	46.8	45.8	62.0	62.3	59.2	20.4	19.4	17.7
14. Rajasthan	3.8	-3.8	4.3	32.8	33.2	32.6	42.3	41.6	40.8	24.2	22.6	21.6
15. Tamil Nadu	6.5	-0.3	-2.1	33.6	29.3	30.1	38.0	38.0	36.9	14.2	13.5	12.4
16. Uttar Pradesh	1.0	3.2	1.6	35.5	33.9	30.3	46.1	40.2	35.8	19.5	18.7	16.3
17. West Bengal	5.8	10.7	13.9	40.4	41.8	40.7	68.9	66.4	61.5	31.3	30.7	30.4
<b>Total I</b>	<b>6.2</b>	<b>6.0</b>	<b>11.4</b>	<b>34.0</b>	<b>32.7</b>	<b>32.1</b>	<b>44.3</b>	<b>41.9</b>	<b>40.2</b>	<b>19.7</b>	<b>18.3</b>	<b>17.7</b>
<b>II. Special Category</b>												
1. Arunachal Pradesh	-	1.3	1.7	20.8	21.8	22.1	26.4	24.3	24.5	9.4	10.8	9.6
2. Assam	-19.1	2.9	5.5	34.9	31.6	30.6	34.9	40.0	35.5	14.3	12.8	11.6
3. Himachal Pradesh	-1.1	-1.0	0.5	33.4	34.9	35.6	43.0	44.9	45.5	24.2	23.8	23.5
4. Jammu and Kashmir	2.7	3.2	2.9	30.9	33.0	31.5	32.5	34.5	33.6	13.4	11.9	11.8
5. Manipur	22.1	27.8	11.7	33.1	27.4	27.1	29.9	27.6	30.5	11.9	12.4	12.5
6. Meghalaya	-4.4	29.0	17.4	31.8	27.3	23.6	35.8	27.9	23.8	11.4	10.1	8.2
7. Mizoram	2.8	-6.2	-10.7	25.6	28.4	30.2	32.8	32.9	33.1	11.6	12.5	12.1
8. Nagaland	-1.6	0.0	1.3	35.7	33.8	38.3	41.5	38.2	36.7	12.3	11.7	12.6
9. Sikkim	-0.1	-0.3	-0.1	55.0	48.3	53.0	59.2	52.2	57.8	5.8	5.9	5.4
10. Tripura	-1.4	0.1	0.2	35.1	36.4	43.5	35.6	38.0	39.6	15.5	15.2	12.9
11. Uttarakhand	5.3	-1.0	1.8	28.9	28.4	27.7	36.6	35.0	31.2	14.4	15.6	14.3
<b>Total II</b>	<b>4.7</b>	<b>2.0</b>	<b>2.7</b>	<b>32.7</b>	<b>32.0</b>	<b>32.2</b>	<b>36.3</b>	<b>37.2</b>	<b>35.6</b>	<b>14.7</b>	<b>14.0</b>	<b>13.2</b>
<b>Grand Total (I+II)</b>	<b>6.1</b>	<b>5.7</b>	<b>10.7</b>	<b>33.8</b>	<b>32.6</b>	<b>32.1</b>	<b>43.4</b>	<b>41.3</b>	<b>39.7</b>	<b>19.2</b>	<b>17.8</b>	<b>17.3</b>
<i>Memo item:</i>												
1. NCT Delhi	-1,052.7	384.6	208.1	25.8	20.5	23.1	20.5	23.4	22.3	25.7	27.5	26.8
2. Puducherry	-0.8	-1.1	-0.3	18.8	20.8	18.3	21.1	25.8	25.1	9.6	9.7	9.4

## Statement 1: Major Fiscal Indicators (Concl.)

(Per cent)

State	States' Own Tax Revenue/ Revenue Expenditure			States' Own Non Tax Revenue/ Revenue Expenditure			Gross Transfers/ Aggregate Disbursement			Debt Servicing/ Gross Transfers		
	2005-06 (Accounts)	2006-07 (RE)	2007-08 (BE)	2005-06 (Accounts)	2006-07 (RE)	2007-08 (BE)	2005-06 (Accounts)	2006-07 (RE)	2007-08 (BE)	2005-06 (Accounts)	2006-07 (RE)	2007-08 (BE)
1	26	27	28	29	30	31	32	33	34	35	36	37
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	55.0	55.9	57.1	13.4	12.2	12.5	23.7	25.5	23.2	17.6	15.7	11.6
2. Bihar	20.1	19.2	20.7	2.9	1.5	1.7	60.9	57.9	68.5	10.7	6.7	4.8
3. Chhattisgarh	54.3	52.0	51.7	16.5	13.9	14.9	37.2	38.7	37.5	10.1	3.5	4.7
4. Goa	50.1	46.2	36.4	34.7	35.6	47.7	11.0	17.4	14.3	26.4	15.7	14.5
5. Gujarat	61.6	64.5	66.6	13.2	14.0	12.4	21.5	22.4	20.7	20.7	16.8	17.6
6. Haryana	71.8	63.7	73.1	19.5	18.0	17.4	15.9	12.6	13.6	12.7	11.3	9.8
7. Jharkhand	29.6	27.8	29.3	14.3	12.8	13.2	29.2	35.5	39.4	11.6	8.2	7.2
8. Karnataka	66.4	67.9	68.2	13.8	12.2	4.7	25.4	24.8	28.9	12.8	10.7	9.0
9. Kerala	53.1	48.2	51.7	5.1	4.2	4.2	24.5	25.2	25.7	19.5	14.4	14.4
10. Madhya Pradesh	44.3	44.0	45.1	10.7	10.1	9.3	33.0	41.7	43.5	11.4	8.9	7.9
11. Maharashtra	64.2	63.5	67.7	11.4	8.4	8.5	13.8	19.5	21.2	14.6	5.7	6.3
12. Orissa	36.8	34.0	35.9	11.3	11.0	8.6	47.9	53.7	56.1	16.8	10.4	12.2
13. Punjab	49.4	44.2	44.2	24.9	26.6	26.9	16.9	15.9	19.1	13.3	6.1	4.5
14. Rajasthan	46.0	44.7	45.5	12.7	12.6	11.9	32.5	35.3	37.0	11.2	8.8	7.7
15. Tamil Nadu	72.9	68.9	69.4	8.1	7.1	6.4	21.9	19.2	21.7	8.6	9.1	7.1
16. Uttar Pradesh	40.5	43.0	41.0	6.3	9.5	10.1	41.4	41.8	44.6	12.6	9.9	7.3
17. West Bengal	33.4	35.3	37.7	3.3	3.4	3.4	31.8	32.6	34.6	18.8	19.1	16.4
<b>Total I</b>	<b>51.7</b>	<b>51.2</b>	<b>52.6</b>	<b>10.9</b>	<b>10.4</b>	<b>9.8</b>	<b>28.3</b>	<b>30.0</b>	<b>31.9</b>	<b>14.0</b>	<b>10.5</b>	<b>9.0</b>
<b>II. Special Category</b>												
1. Arunachal Pradesh	3.7	3.5	3.7	12.1	10.6	8.1	73.4	77.5	77.0	12.0	1.5	2.7
2. Assam	30.7	21.4	25.1	13.9	9.7	10.5	61.3	53.6	57.3	3.8	8.9	4.9
3. Himachal Pradesh	23.2	21.7	25.8	10.7	12.6	10.6	51.2	51.6	49.4	3.0	3.0	2.9
4. Jammu and Kashmir	17.4	18.9	20.7	7.5	6.0	8.6	70.7	72.0	67.6	2.0	1.1	1.0
5. Manipur	4.7	5.0	5.4	3.8	7.5	6.2	81.8	77.9	78.8	7.5	13.3	13.7
6. Meghalaya	15.1	12.7	12.1	8.7	8.2	6.6	67.3	76.5	79.4	4.6	3.6	2.3
7. Mizoram	3.5	3.5	3.8	7.6	6.6	5.5	68.5	76.2	81.6	4.2	3.4	2.8
8. Nagaland	5.1	5.1	5.2	4.7	3.6	4.0	77.2	77.0	81.1	7.4	2.2	1.8
9. Sikkim	8.3	6.6	6.1	56.0	53.1	58.1	38.8	47.0	40.6	5.8	4.2	3.1
10. Tripura	12.4	13.4	13.3	2.7	2.7	2.6	80.8	73.7	71.6	3.2	1.6	1.6
11. Uttarakhand	31.8	36.2	34.0	11.6	9.7	10.9	40.6	43.1	49.9	2.4	1.7	1.2
<b>Total II</b>	<b>20.3</b>	<b>18.9</b>	<b>20.6</b>	<b>11.5</b>	<b>10.1</b>	<b>10.9</b>	<b>62.2</b>	<b>61.0</b>	<b>61.8</b>	<b>4.0</b>	<b>4.4</b>	<b>3.1</b>
<b>Grand Total (I+II)</b>	<b>48.5</b>	<b>47.9</b>	<b>49.4</b>	<b>10.9</b>	<b>10.4</b>	<b>10.0</b>	<b>31.8</b>	<b>33.3</b>	<b>35.0</b>	<b>11.9</b>	<b>9.3</b>	<b>8.0</b>
<i>Memo item:</i>												
1. NCT Delhi	137.2	125.3	121.7	21.5	17.1	17.1	4.5	4.1	7.9	363.8	259.1	183.1
2. Puducherry	26.7	27.7	27.3	28.5	27.1	26.0	53.6	49.2	41.4	22.0	23.7	25.9

RE : Revised Estimates. BE : Budget Estimates. NCT : National Capital Territory. '-' : Nil/Negligible/Not applicable.

**Note** : 1. Negative (-) sign indicates surplus in deficit indicators.

2. Figures for Jharkhand and Jammu and Kashmir for the year 2005-06 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

## Statement 2: Revenue Deficit/Surplus

(Rs. crore)

State	2005-06 (Accounts)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	Revenue Receipts	Revenue Expenditure	Revenue Surplus(+)/ Deficit(-)	Revenue Receipts	Revenue Expenditure	Revenue Surplus(+)/ Deficit(-)	Revenue Receipts	Revenue Expenditure	Revenue Surplus(+)/ Deficit(-)
1	2	3	4	5	6	7	8	9	10
<b>I. Non-Special Category</b>									
1. Andhra Pradesh	34,851	34,915	-64	45,146	45,200	-54	54,950	54,986	-36
2. Bihar	17,837	17,756	81	22,760	23,513	-752	27,441	23,958	3,483
3. Chhattisgarh	8,839	7,457	1,381	11,926	10,248	1,678	13,467	11,666	1,801
4. Goa	2,169	2,191	-22	2,534	2,569	-35	3,382	3,390	-8
5. Gujarat	25,067	25,465	-399	30,460	28,657	1,803	32,964	31,313	1,651
6. Haryana	13,853	12,640	1,213	15,918	16,571	-653	17,917	16,769	1,149
7. Jharkhand	8,203	9,756	-1,553	10,144	11,234	-1,090	11,612	12,119	-507
8. Karnataka	30,352	28,041	2,311	37,996	35,164	2,832	40,762	39,135	1,627
9. Kerala	15,295	18,424	-3,129	18,967	24,884	-5,916	21,446	26,697	-5,251
10. Madhya Pradesh	20,597	20,563	33	24,860	23,096	1,763	27,996	25,989	2,007
11. Maharashtra	48,438	52,280	-3,842	60,267	63,460	-3,193	68,299	67,788	511
12. Orissa	14,085	13,604	481	17,649	16,901	748	19,467	18,421	1,046
13. Punjab	16,966	18,208	-1,242	19,875	22,066	-2,191	22,750	24,589	-1,839
14. Rajasthan	20,839	21,499	-660	25,434	25,337	96	28,599	28,385	215
15. Tamil Nadu	33,960	32,009	1,951	40,461	40,707	-247	44,532	44,634	-101
16. Uttar Pradesh	45,349	46,617	-1,268	60,030	56,671	3,359	74,018	67,871	6,146
17. West Bengal	23,726	31,117	-7,391	27,041	35,460	-8,420	30,657	37,825	-7,168
<b>II. Special Category</b>									
1. Arunachal Pradesh	1,849	1,668	182	2,393	1,972	420	2,331	2,169	163
2. Assam	12,045	10,536	1,509	16,018	16,648	-630	16,988	16,091	897
3. Himachal Pradesh	6,559	6,466	92	6,946	7,000	-54	7,305	7,556	-250
4. Jammu and Kashmir	11,540	9,724	1,816	11,981	10,067	1,914	13,405	10,616	2,789
5. Manipur	2,409	2,005	404	2,989	2,212	776	2,762	2,358	404
6. Meghalaya	1,747	1,674	72	2,458	2,118	340	3,242	2,732	510
7. Mizoram	1,654	1,588	66	1,993	1,817	176	1,936	1,774	163
8. Nagaland	2,267	2,061	207	2,743	2,336	407	3,060	2,454	605
9. Sikkim	1,964	1,768	197	2,417	1,968	449	2,764	2,380	384
10. Tripura	3,024	2,392	633	3,182	2,634	548	3,663	3,023	640
11. Uttarakhand	5,537	5,611	-74	6,843	6,485	358	9,016	8,073	944
<b>All States</b>	<b>4,31,021</b>	<b>4,38,034</b>	<b>-7,013</b>	<b>5,31,429</b>	<b>5,36,995</b>	<b>-5,566</b>	<b>6,06,733</b>	<b>5,94,760</b>	<b>11,973</b>
<i>Memo item:</i>									
1. NCT Delhi	10,844	6,515	4,328	12,307	8,041	4,266	15,282	9,967	5,316
2. Puducherry	1,802	1,794	7	1,802	1,937	-135	1,960	2,150	-190

**Note** : Figures for Jharkhand and Jammu and Kashmir for the year 2005-06 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

### Statement 3: Conventional Deficit/Surplus

(Rs. crore)

State	2005-06 (Accounts)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	Aggregate Receipts	Aggregate Expenditure	Conventional Surplus(+)/ Deficit(-)	Aggregate Receipts	Aggregate Expenditure	Conventional Surplus(+)/ Deficit(-)	Aggregate Receipts	Aggregate Expenditure	Conventional Surplus(+)/ Deficit(-)
1	2	3	4	5	6	7	8	9	10
<b>I. Non-Special Category</b>									
1. Andhra Pradesh	48,305	48,306	-1	60,730	60,699	31	78,225	78,200	25
2. Bihar	22,870	22,568	302	27,939	30,896	-2,957	32,257	32,257	-
3. Chhattisgarh	10,290	9,725	565	13,589	13,842	-254	15,905	15,952	-47
4. Goa	3,005	2,849	156	3,310	3,328	-18	4,249	4,238	11
5. Gujarat	37,430	34,235	3,195	38,970	38,816	154	42,061	41,731	330
6. Haryana	16,527	14,830	1,697	20,653	19,342	1,312	21,826	20,580	1,246
7. Jharkhand	10,536	13,417	-2,881	15,294	15,726	-432	16,360	16,401	-41
8. Karnataka	37,177	34,973	2,204	43,191	44,327	-1,136	45,715	49,116	-3,401
9. Kerala	21,659	21,115	544	28,189	28,756	-567	30,597	30,735	-138
10. Madhya Pradesh	29,440	28,975	464	30,264	30,663	-399	34,494	34,375	118
11. Maharashtra	71,091	68,677	2,414	77,151	78,257	-1,106	85,544	82,637	2,906
12. Orissa	18,065	15,746	2,318	20,543	20,422	121	23,428	23,512	-84
13. Punjab	22,052	20,453	1,599	25,441	26,871	-1,430	29,654	29,972	-318
14. Rajasthan	28,301	27,220	1,081	32,097	32,468	-371	36,320	35,961	359
15. Tamil Nadu	45,258	38,744	6,514	51,934	53,252	-1,318	55,951	55,995	-43
16. Uttar Pradesh	68,263	59,839	8,424	73,805	73,614	191	90,032	89,411	621
17. West Bengal	43,074	40,587	2,487	41,116	43,193	-2,077	47,157	46,749	408
<b>II. Special Category</b>									
1. Arunachal Pradesh	2,581	2,437	144	2,690	2,838	-148	2,482	2,697	-215
2. Assam	13,670	12,088	1,582	18,315	20,419	-2,105	19,525	19,892	-366
3. Himachal Pradesh	8,909	8,587	322	9,266	9,096	169	9,494	9,494	-
4. Jammu and Kashmir	13,467	13,467	-	13,875	13,873	2	15,832	15,980	-148
5. Manipur	3,038	2,743	295	3,428	3,493	-65	3,254	3,166	88
6. Meghalaya	2,208	2,008	201	2,777	2,643	134	3,686	3,447	239
7. Mizoram	2,180	2,172	8	2,386	2,391	-4	2,269	2,186	83
8. Nagaland	2,707	2,809	-101	3,275	3,299	-24	3,403	3,494	-91
9. Sikkim	2,083	2,146	-63	2,657	2,658	-1	3,070	3,066	4
10. Tripura	3,459	3,301	157	3,563	3,741	-178	4,208	4,446	-239
11. Uttarakhand	7,982	7,664	318	8,288	9,022	-734	10,847	10,928	-82
<b>All States</b>	<b>5,95,628</b>	<b>5,61,682</b>	<b>33,947</b>	<b>6,74,736</b>	<b>6,87,946</b>	<b>-13,210</b>	<b>7,67,845</b>	<b>7,66,620</b>	<b>1,225</b>
<i>Memo item:</i>									
1. NCT Delhi	17,060	11,142	5,918	16,524	20,986	-4,462	15,654	18,561	-2,907
2. Puducherry	2,161	2,173	-12	2,254	2,407	-153	2,753	2,843	-90

— : Nil/Negligible.

**Note** : Figures for Jharkhand and Jammu and Kashmir for the year 2005-06 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.



## Statement 4: Gross Fiscal Deficit/Surplus

(Rs. crore)

State	2005-06 (Accounts)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	Receipts	Expenditure	Surplus(-)/ Deficit(+)	Receipts	Expenditure	Surplus(-)/ Deficit(+)	Revenue Receipts	Expenditure	Surplus(-)/ Deficit(+)
1	2	3	4	5	6	7	8	9	10
<b>I. Non-Special Category</b>									
1. Andhra Pradesh	34,851	43,151	8,300	48,196	56,100	7,904	64,350	72,970	8,621
2. Bihar	17,837	21,537	3,700	22,760	29,658	6,898	27,441	30,600	3,159
3. Chhattisgarh	8,839	9,264	425	11,926	13,354	1,428	13,467	15,034	1,567
4. Goa	2,169	2,772	603	2,534	3,241	707	3,382	4,124	742
5. Gujarat	25,075	31,345	6,270	30,461	36,626	6,165	32,964	38,958	5,994
6. Haryana	13,853	14,139	286	15,918	16,566	648	17,917	19,558	1,640
7. Jharkhand	8,203	13,121	4,918	10,144	15,402	5,257	11,612	16,081	4,469
8. Karnataka	30,352	34,039	3,687	37,996	43,368	5,372	41,462	47,767	6,305
9. Kerala	15,295	19,476	4,182	18,967	27,298	8,331	21,446	28,871	7,425
10. Madhya Pradesh	20,597	25,169	4,572	24,860	29,393	4,533	27,996	32,650	4,655
11. Maharashtra	48,438	66,069	17,630	60,267	75,887	15,620	68,299	79,457	11,158
12. Orissa	14,085	14,361	276	17,649	18,570	921	19,467	20,493	1,025
13. Punjab	16,966	19,622	2,656	19,875	25,441	5,567	22,750	28,705	5,956
14. Rajasthan	20,840	25,990	5,150	25,434	30,436	5,003	28,599	33,921	5,322
15. Tamil Nadu	33,960	36,211	2,251	40,461	47,075	6,614	44,532	52,333	7,801
16. Uttar Pradesh	45,349	55,427	10,078	60,030	71,120	11,090	74,018	86,502	12,485
17. West Bengal	23,726	33,327	9,601	27,041	38,876	11,836	30,657	42,141	11,484
<b>II. Special Category</b>									
1. Arunachal Pradesh	1,849	2,105	256	2,393	2,651	258	2,331	2,472	140
2. Assam	12,045	11,690	-356	16,018	19,666	3,649	16,988	19,054	2,065
3. Himachal Pradesh	6,559	7,279	720	6,946	8,055	1,109	7,305	8,660	1,355
4. Jammu and Kashmir	11,540	13,128	1,588	11,983	13,444	1,461	13,407	15,444	2,037
5. Manipur	2,409	2,680	271	2,989	3,217	228	2,762	2,868	106
6. Meghalaya	1,747	1,926	179	2,458	2,544	86	3,242	3,324	83
7. Mizoram	1,654	2,051	397	1,993	2,282	288	1,936	2,050	114
8. Nagaland	2,267	2,574	306	2,743	3,135	392	3,060	3,295	235
9. Sikkim	1,964	2,113	149	2,417	2,618	202	2,764	3,012	248
10. Tripura	3,024	3,134	110	3,182	3,653	471	3,663	4,337	674
11. Uttarakhand	5,537	7,415	1,878	6,843	8,721	1,878	9,016	10,477	1,460
<b>All States</b>	<b>4,31,030</b>	<b>5,21,114</b>	<b>90,084</b>	<b>5,34,483</b>	<b>6,48,396</b>	<b>1,13,913</b>	<b>6,16,835</b>	<b>7,25,157</b>	<b>1,08,323</b>
<i>Memo item:</i>									
1. NCT Delhi	10,844	10,598	-245	12,307	13,108	801	15,282	17,022	1,740
2. Puducherry	1,802	2,081	279	1,802	2,302	500	1,960	2,728	769

**Note** : Figures for Jharkhand and Jammu and Kashmir for the year 2005-06 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

## Statement 5: Decomposition of Gross Fiscal Deficit

(Amount in Rs. crore)

State	2005-06 (Accounts)				2006-07 (Revised Estimates)				2007-08 (Budget Estimates)			
	Revenue Deficit	Capital Outlay	Net Lending	GFD*	Revenue Deficit	Capital Outlay	Net Lending	GFD\$	Revenue Deficit	Capital Outlay	Net Lending	GFD#
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	64 (0.8)	7,662 (92.3)	574 (6.9)	8,300	54 (0.7)	10,212 (129.2)	689 (8.7)	7,904	36 (0.4)	12,869 (149.3)	5,115 (59.3)	8,621
2. Bihar	-81 (-2.2)	2,084 (56.3)	1,697 (45.9)	3,700	752 (10.9)	5,751 (83.4)	394 (5.7)	6,898	-3,483 (-110.2)	6,389 (202.2)	254 (8.0)	3,159
3. Chhattisgarh	-1,381 (-325.0)	1,487 (349.8)	320 (75.2)	425	-1,678 (-117.6)	2,549 (178.6)	557 (39.0)	1,428	-1,801 (-115.0)	3,559 (227.1)	-191 (-12.2)	1,567
4. Goa	22 (3.6)	580 (96.3)	1 (0.1)	603	35 (4.9)	670 (94.8)	2 (0.2)	707	8 (1.1)	726 (97.9)	8 (1.0)	742
5. Gujarat	399 (6.4)	6,959 (111.0)	-1,079 (-17.2)	6,270	-1,803 (-29.2)	8,292 (134.5)	-322 (-5.2)	6,165	-1,651 (-27.5)	7,433 (124.0)	212 (3.5)	5,994
6. Haryana	-1,213 (-424.8)	1,612 (564.4)	-113 (-39.6)	286	653 (100.8)	2,031 (313.4)	-2,036 (-314.2)	648	-1,149 (-70.0)	2,797 (170.5)	-8 (-0.5)	1,640
7. Jharkhand	1,553 (31.6)	2,222 (45.2)	1,143 (23.2)	4,918	1,090 (20.7)	2,750 (52.3)	1,418 (27.0)	5,257	507 (11.3)	2,977 (66.6)	985 (22.0)	4,469
8. Karnataka	-2,311 (-62.7)	5,822 (157.9)	176 (4.8)	3,687	-2,832 (-52.7)	8,019 (149.3)	184 (3.4)	5,372	-1,627 (-25.8)	8,207 (130.2)	424 (6.7)	6,305
9. Kerala	3,129 (74.8)	817 (19.5)	236 (5.6)	4,182	5,916 (71.0)	1,613 (19.4)	802 (9.6)	8,331	5,251 (70.7)	1,320 (17.8)	854 (11.5)	7,425
10. Madhya Pradesh	-33 (-0.7)	6,623 (144.9)	-2,018 (-44.1)	4,572	-1,763 (-38.9)	5,172 (114.1)	1,124 (24.8)	4,533	-2,007 (-43.1)	5,881 (126.4)	780 (16.8)	4,655
11. Maharashtra	3,842 (21.8)	10,078 (57.2)	3,710 (21.0)	17,630	3,193 (20.4)	10,516 (67.3)	1,911 (12.2)	15,620	-511 (-4.6)	10,690 (95.8)	978 (8.8)	11,158
12. Orissa	-481 (-174.0)	1,038 (375.5)	-280 (-101.4)	276	-748 (-81.2)	1,625 (176.4)	44 (4.7)	921	-1,046 (-102.0)	1,914 (186.7)	157 (15.3)	1,025
13. Punjab	1,242 (46.8)	1,517 (57.1)	-103 (-3.9)	2,656	2,191 (39.4)	3,287 (59.0)	89 (1.6)	5,567	1,839 (30.9)	4,174 (70.1)	-58 (-1.0)	5,956
14. Rajasthan	660 (12.8)	4,294 (83.4)	197 (3.8)	5,150	-96 (-1.9)	5,292 (105.8)	-192 (-3.8)	5,003	-215 (-4.0)	5,307 (99.7)	229 (4.3)	5,322
15. Tamil Nadu	-1,951 (-86.7)	4,055 (180.2)	147 (6.5)	2,251	247 (3.7)	6,388 (96.6)	-20 (-0.3)	6,614	101 (1.3)	7,861 (100.8)	-162 (-2.1)	7,801
16. Uttar Pradesh	1,268 (12.6)	8,711 (86.4)	99 (1.0)	10,078	-3,359 (-30.3)	14,093 (127.1)	355 (3.2)	11,090	-6,146 (-49.2)	18,430 (147.6)	201 (1.6)	12,485
17. West Bengal	7,391 (77.0)	1,653 (17.2)	557 (5.8)	9,601	8,420 (71.1)	2,152 (18.2)	1,264 (10.7)	11,836	7,168 (62.4)	2,720 (23.7)	1,595 (13.9)	11,484

## Statement 5: Decomposition of Gross Fiscal Deficit (Concl'd.)

(Amount in Rs. crore)

State	2005-06 (Accounts)				2006-07 (Revised Estimates)				2007-08 (Budget Estimates)			
	Revenue Deficit	Capital Outlay	Net Lending	GFD*	Revenue Deficit	Capital Outlay	Net Lending	GFD\$	Revenue Deficit	Capital Outlay	Net Lending	GFD#
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>II. Special Category</b>												
1. Arunachal Pradesh	-182 (-71.0)	438 (171.0)	- (0.0)	256	-420 (-162.8)	675 (261.5)	3 (1.3)	258	-163 (-116.0)	301 (214.3)	2 (1.7)	140
2. Assam	-1,509 (424.3)	1,085 (-305.1)	68 (-19.1)	-356	630 (17.3)	2,914 (79.9)	105 (2.9)	3,649	-897 (-43.4)	2,849 (138.0)	113 (5.5)	2,065
3. Himachal Pradesh	-92 (-12.8)	821 (113.9)	-8 (-1.1)	720	54 (4.9)	1,066 (96.2)	-11 (-1.0)	1,109	250 (18.5)	1,098 (81.1)	6 (0.5)	1,355
4. Jammu and Kashmir	-1,816 (-114.4)	3,362 (211.7)	42 (2.7)	1,588	-1,914 (-131.0)	3,330 (227.9)	47 (3.2)	1,461	-2,789 (-136.9)	4,769 (234.1)	59 (2.9)	2,037
5. Manipur	-404 (-149.1)	616 (227.0)	60 (22.1)	271	-776 (-340.7)	941 (412.9)	63 (27.8)	228	-404 (-381.2)	498 (469.5)	12 (11.7)	106
6. Meghalaya	-72 (-40.5)	259 (144.9)	-8 (-4.4)	179	-340 (-395.5)	401 (466.5)	25 (29.0)	86	-510 (-617.5)	578 (700.1)	14 (17.4)	83
7. Mizoram	-66 (-16.5)	451 (113.7)	11 (2.8)	397	-176 (-61.2)	482 (167.3)	-18 (-6.2)	288	-163 (-143.3)	289 (254.0)	-12 (-10.7)	114
8. Nagaland	-207 (-67.4)	518 (169.0)	-5 (-1.6)	306	-407 (-103.8)	798 (203.7)	- (0.0)	392	-605 (-257.4)	838 (356.1)	3 (1.3)	235
9. Sikkim	-197 (-132.2)	346 (232.3)	- (0.0)	149	-449 (-222.8)	651 (323.1)	-1 (-0.3)	202	-384 (-155.0)	633 (255.2)	- (0.0)	248
10. Tripura	-633 (-574.4)	744 (675.8)	-2 (-1.4)	110	-548 (-116.3)	1,018 (216.2)	1 (0.1)	471	-640 (-94.9)	1,312 (194.8)	1 (0.2)	674
11. Uttarakhand	74 (3.9)	1,705 (90.8)	99 (5.3)	1,878	-358 (-19.1)	2,254 (120.0)	-18 (-1.0)	1,878	-944 (-64.6)	2,377 (162.8)	27 (1.8)	1,460
<b>All States</b>	<b>7,013 (7.8)</b>	<b>77,559 (86.1)</b>	<b>5,521 (6.1)</b>	<b>90,084</b>	<b>5,566 (4.9)</b>	<b>1,04,942 (92.1)</b>	<b>6,459 (5.7)</b>	<b>1,13,913</b>	<b>-11,973 (-11.1)</b>	<b>1,18,796 (109.7)</b>	<b>11,602 (10.7)</b>	<b>1,08,323</b>
<i>Memo item:</i>												
1. NCT Delhi	-4,328 (1,765.5)	1,502 (612.9)	2,581 (1,052.7)	-245	-4,266 (532.4)	1,986 (247.8)	3,082 (384.6)	801	-5,316 (305.6)	3,435 (197.4)	3,621 (208.1)	1,740
2. Puducherry	-7 (-2.7)	289 (103.5)	-2 (-0.8)	279	135 (27.0)	370 (74.1)	-5 (-1.1)	500	190 (24.7)	581 (75.6)	-3 (-0.3)	769

GFD : Gross Fiscal Deficit. '-' : Nil/Negligible.

\* : GFD for the Governments of Gujarat and Rajasthan is adjusted for non-debt capital receipts of Rs.8 crore and Rs.1 crore, respectively for the year 2005-06.

\$ : GFD for the Governments of Andhra Pradesh, Gujarat and Jammu and Kashmir is adjusted for non-debt capital receipts of Rs.3,050 crore, Rs.1 crore and Rs.2 crore, respectively for the year 2006-07.

# : GFD for the Governments of Andhra Pradesh, Karnataka and Jammu and Kashmir is adjusted for non-debt capital receipts of Rs.9,400 crore, Rs.700 crore and Rs.2 crore, respectively for the year 2007-08.

**Note** : 1. Negative (-) sign indicates surplus in deficit indicators.

2. Figures in brackets represent percentages to GFD.

3. Figures for Jharkhand and Jammu and Kashmir for the year 2005-06 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

## Statement 6: Financing of Gross Fiscal Deficit – 2005-06 (Accounts)

(Rs. crore)

State	Market Borrowings	Loans from Centre	Small Savings/ NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	1,383	-61	4,834	822	481	33	1,223	2,796	233	-3,445	1	8,300
2. Bihar	343	-443	777	5	365	440	415	-37	30	2,108	-302	3,700
3. Chhattisgarh	-85	-108	981	5	-19	139	115	-20	-15	-1	-565	425
4. Goa	66	-23	604	-6	47	8	-7	67	16	-12	-156	603
5. Gujarat	353	770	7,824	84	258	32	459	-760	9	434	-3,195	6,270
6. Haryana	387	-60	1,851	44	355	14	158	-829	44	20	-1,697	286
7. Jharkhand	106	-135	503	593	153	-	133	52	-18	650	2,881	4,918
8. Karnataka	166	609	3,969	171	656	150	-368	522	40	-23	-2,204	3,687
9. Kerala	1,456	7	2,649	109	50	118	-29	374	-37	27	-544	4,182
10. Madhya Pradesh	944	-96	2,974	494	1	145	595	58	39	-117	-464	4,572
11. Maharashtra	1,147	-35	15,733	222	587	1,019	1,425	-592	-177	716	-2,414	17,630
12. Orissa	103	-533	1,385	168	1,348	-180	149	135	4	14	-2,318	276
13. Punjab	978	-136	3,274	-315	389	191	-85	21	-11	-51	-1,599	2,656
14. Rajasthan	643	273	3,396	310	1,377	-36	429	-28	-13	-119	-1,081	5,150
15. Tamil Nadu	1,214	140	6,094	426	328	-74	-7	1,085	138	-579	-6,514	2,251
16. Uttar Pradesh	2,007	35	6,734	234	1,960	3,162	3,339	755	140	136	-8,424	10,078
17. West Bengal	1,268	-239	6,654	-1	288	129	-1,242	4,040	-5	1,197	-2,487	9,601
<b>II. Special Category</b>												
1. Arunachal Pradesh	286	-11	105	52	113	9	21	-90	22	-107	-144	256
2. Assam	718	-45	618	72	386	-184	-51	-275	15	-26	-1,582	-356
3. Himachal Pradesh	425	-28	803	36	310	13	103	5	116	-739	-322	720
4. Jammu and Kashmir	152	206	600	323	550	98	-250	15	-	-106	-	1,588
5. Manipur	189	-38	127	5	150	8	437	-74	-237	-	-295	271
6. Meghalaya	131	-15	55	13	44	-	162	-10	-4	4	-201	179
7. Mizoram	100	-9	26	-3	99	-9	-2	92	71	41	-8	397
8. Nagaland	214	-13	11	37	4	-3	-46	-27	-32	60	101	306
9. Sikkim	88	-6	17	15	13	3	3	11	-56	-2	63	149
10. Tripura	119	-23	198	-5	70	7	-10	66	-42	-112	-157	110
11. Uttarakhand	404	-23	1,018	145	100	-1	196	558	-217	16	-318	1,878
<b>All States</b>	<b>15,305</b>	<b>-44</b>	<b>73,815</b>	<b>4,055</b>	<b>10,463</b>	<b>5,228</b>	<b>7,262</b>	<b>7,911</b>	<b>51</b>	<b>-16</b>	<b>-33,947</b>	<b>90,084</b>
<i>Memo item:</i>												
1. NCT Delhi	-	-165	5,838	-	-	-	-	-	-	-	-5,918	-245
2. Puducherry	-	268	-1	-	-	-	-	-	-	-	12	279

‘-’: Nil/Negligible.

**Note** : 1. Same as in Appendix Table 19.

2. The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these States are, therefore, not on a net basis except ‘Others’.

3. ‘Others’ include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

**Source** : Budget Documents of the State Governments.

**Statement 7: Financing of Gross Fiscal Deficit – As per cent to Total – 2005-06 (Accounts)**

(Per cent)

State	Market Borrowings	Loans from Centre	Small Savings/ NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	16.7	-0.7	58.2	9.9	5.8	0.4	14.7	33.7	2.8	-41.5	-	100.0
2. Bihar	9.3	-12.0	21.0	0.1	9.9	11.9	11.2	-1.0	0.8	57.0	-8.2	100.0
3. Chhattisgarh	-20.1	-25.5	230.7	1.1	-4.5	32.6	27.1	-4.7	-3.6	-0.1	-132.9	100.0
4. Goa	10.9	-3.8	100.2	-1.0	7.9	1.3	-1.2	11.1	2.6	-2.1	-25.8	100.0
5. Gujarat	5.6	12.3	124.8	1.3	4.1	0.5	7.3	-12.1	0.2	6.9	-51.0	100.0
6. Haryana	135.5	-21.0	647.9	15.3	124.2	4.9	55.3	-290.2	15.3	7.0	-594.1	100.0
7. Jharkhand	2.2	-2.7	10.2	12.1	3.1	-	2.7	1.1	-0.4	13.2	58.6	100.0
8. Karnataka	4.5	16.5	107.7	4.6	17.8	4.1	-10.0	14.2	1.1	-0.6	-59.8	100.0
9. Kerala	34.8	0.2	63.4	2.6	1.2	2.8	-0.7	8.9	-0.9	0.7	-13.0	100.0
10. Madhya Pradesh	20.7	-2.1	65.0	10.8	0.0	3.2	13.0	1.3	0.8	-2.6	-10.2	100.0
11. Maharashtra	6.5	-0.2	89.2	1.3	3.3	5.8	8.1	-3.4	-1.0	4.1	-13.7	100.0
12. Orissa	37.3	-192.7	501.1	60.9	487.6	-65.0	53.8	48.8	1.5	5.0	-838.5	100.0
13. Punjab	36.8	-5.1	123.3	-11.9	14.7	7.2	-3.2	0.8	-0.4	-1.9	-60.2	100.0
14. Rajasthan	12.5	5.3	65.9	6.0	26.7	-0.7	8.3	-0.5	-0.3	-2.3	-21.0	100.0
15. Tamil Nadu	53.9	6.2	270.8	18.9	14.6	-3.3	-0.3	48.2	6.1	-25.7	-289.4	100.0
16. Uttar Pradesh	19.9	0.3	66.8	2.3	19.4	31.4	33.1	7.5	1.4	1.4	-83.6	100.0
17. West Bengal	13.2	-2.5	69.3	-	3.0	1.3	-12.9	42.1	-0.1	12.5	-25.9	100.0
<b>II. Special Category</b>												
1. Arunachal Pradesh	111.7	-4.5	41.1	20.5	44.3	3.5	8.3	-35.2	8.5	-41.8	-56.4	100.0
2. Assam	-201.8	12.8	-173.8	-20.1	-108.4	51.8	14.4	77.3	-4.2	7.3	444.8	100.0
3. Himachal Pradesh	59.0	-3.9	111.4	5.0	43.0	1.8	14.3	0.7	16.1	-102.6	-44.7	100.0
4. Jammu and Kashmir	9.6	13.0	37.8	20.3	34.6	6.2	-15.8	0.9	-	-6.7	-	100.0
5. Manipur	69.6	-14.1	47.0	2.0	55.1	3.0	160.9	-27.4	-87.4	-	-108.6	100.0
6. Meghalaya	73.1	-8.2	30.5	7.2	24.8	-	90.3	-5.3	-2.3	2.2	-112.1	100.0
7. Mizoram	25.1	-2.2	6.6	-0.7	24.8	-2.2	-0.6	23.3	17.8	10.2	-2.1	100.0
8. Nagaland	69.9	-4.4	3.6	12.0	1.4	-1.0	-15.0	-9.0	-10.3	19.6	33.1	100.0
9. Sikkim	59.4	-4.0	11.4	10.0	8.7	1.9	2.1	7.5	-37.8	-1.1	42.0	100.0
10. Tripura	108.3	-21.1	180.0	-4.9	63.1	6.5	-9.0	59.5	-37.7	-101.8	-143.0	100.0
11. Uttarakhand	21.5	-1.2	54.2	7.7	5.3	-0.1	10.4	29.7	-11.6	0.9	-16.9	100.0
<b>All States</b>	<b>17.0</b>	<b>-</b>	<b>81.9</b>	<b>4.5</b>	<b>11.6</b>	<b>5.8</b>	<b>8.1</b>	<b>8.8</b>	<b>0.1</b>	<b>-</b>	<b>-37.7</b>	<b>100.0</b>
<i>Memo item:</i>												
1. NCT Delhi	-	67.5	-2,381.5	-	-	-	-	-	-	-	2,414.0	100.0
2. Puducherry	-	96.1	-0.3	-	-	-	-	-	-	-	4.2	100.0

‘-’: Nil/Negligible.

**Note** : 1. Same as in Appendix Table 19.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

**Source** : Budget Documents of the State Governments.

## Statement 8: Financing of Gross Fiscal Deficit – 2006-07 (RE)

(Rs. crore)

State	Market Borrowings	Loans from Centre	Small Savings/ NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	2,196	343	3,854	839	643	267	124	-	-	-330	-31	7,904
2. Bihar	1,981	-467	2,335	572	15	-	-390	-	-	-105	2,957	6,898
3. Chhattisgarh	-96	175	871	155	61	-261	250	26	16	-24	254	1,428
4. Goa	120	117	397	9	30	-	16	-	-	-	18	707
5. Gujarat	-364	209	5,817	-46	-	-350	-	-	-	-	-154	6,165
6. Haryana	-147	-48	1,013	134	441	-77	125	550	-	-31	-1,312	648
7. Jharkhand	253	-137	1,476	997	198	-	133	52	-18	1,871	432	5,257
8. Karnataka	-234	754	2,485	501	942	506	-685	-30	30	-34	1,136	5,372
9. Kerala	1,491	733	2,899	675	1,316	-32	81	395	252	-45	567	8,331
10. Madhya Pradesh	1,064	7	2,044	610	135	1	551	-1	-40	-236	399	4,533
11. Maharashtra	1,267	304	8,839	151	711	1,842	1,412	-104	68	24	1,106	15,620
12. Orissa	-702	490	951	250	200	-	-1	-11	-7	-	-121	921
13. Punjab	903	-190	2,470	-255	768	257	219	212	-5	-242	1,430	5,567
14. Rajasthan	1,065	141	1,721	290	1,347	174	191	-1	-	-298	371	5,003
15. Tamil Nadu	2,339	387	4,085	321	572	294	93	111	5	-2,911	1,318	6,614
16. Uttar Pradesh	3,248	-688	6,160	263	1,717	1,983	266	-1,500	-	-168	-191	11,090
17. West Bengal	2,157	-95	8,341	-12	314	-82	-445	192	34	-646	2,077	11,836
<b>II. Special Category</b>												
1. Arunachal Pradesh	26	51	-	53	50	-90	-	-	-	-	148	258
2. Assam	721	-252	634	97	415	-	-	-	-	-72	2,105	3,649
3. Himachal Pradesh	553	89	845	245	326	-	-	-	-	-780	-169	1,109
4. Jammu and Kashmir	167	408	300	250	531	212	-291	33	-	-147	-2	1,461
5. Manipur	202	-238	242	4	19	-	-82	9	10	-	65	228
6. Meghalaya	98	-16	52	25	49	-	27	17	-18	-13	-134	86
7. Mizoram	106	-8	32	38	106	-1	9	2	7	-	4	288
8. Nagaland	246	-20	15	31	-20	-	80	-	-	-	24	392
9. Sikkim	140	-5	33	13	23	-	-	-	-	-4	1	202
10. Tripura	15	-28	176	29	76	4	9	55	-13	-31	178	471
11. Uttarakhand	290	-8	580	134	-97	130	82	25	-	8	734	1,878
<b>All States</b>	<b>19,106</b>	<b>2,010</b>	<b>58,667</b>	<b>6,373</b>	<b>10,887</b>	<b>4,778</b>	<b>1,774</b>	<b>31</b>	<b>319</b>	<b>-3,238</b>	<b>13,210</b>	<b>1,13,913</b>
<i>Memo item:</i>												
1. NCT Delhi	-	-0.3	-3,660	-	-	-	-	-	-	-	4,462	801
2. Puducherry	-	350	-3	-	-	-	-	-	-	-	153	500

‘-’: Nil/Negligible.

**Note** : 1. Same as in Appendix Table 19.

2. The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under ‘Others’.

The financing items under ‘Internal Debt’ for these States are, therefore, not on a net basis except ‘Others’.

3. ‘Others’ include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

**Source** : Budget Documents of the State Governments.

## Statement 9: Financing of Gross Fiscal Deficit – As Per cent to Total – 2006-07 (RE)

(Per cent)

State	Market Borrowings	Loans from Centre	Small Savings/ NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	27.8	4.3	48.8	10.6	8.1	3.4	1.6	-	-	-4.2	-0.4	100.0
2. Bihar	28.7	-6.8	33.9	8.3	0.2	-	-5.7	-	-	-1.5	42.9	100.0
3. Chhattisgarh	-6.7	12.3	61.0	10.9	4.3	-18.3	17.5	1.8	1.1	-1.7	17.8	100.0
4. Goa	17.0	16.6	56.2	1.2	4.2	-	2.2	-	-	-	2.6	100.0
5. Gujarat	-5.9	3.4	94.4	-0.7	-	-5.7	-	-	-	-	-2.5	100.0
6. Haryana	-22.7	-7.4	156.3	20.7	68.0	-11.8	19.3	84.9	-	-4.8	-202.4	100.0
7. Jharkhand	4.8	-2.6	28.1	19.0	3.8	-	2.5	1.0	-0.3	35.6	8.2	100.0
8. Karnataka	-4.4	14.0	46.3	9.3	17.5	9.4	-12.8	-0.6	0.6	-0.6	21.1	100.0
9. Kerala	17.9	8.8	34.8	8.1	15.8	-0.4	1.0	4.7	3.0	-0.5	6.8	100.0
10. Madhya Pradesh	23.5	0.2	45.1	13.5	3.0	-	12.2	-	-0.9	-5.2	8.8	100.0
11. Maharashtra	8.1	1.9	56.6	1.0	4.6	11.8	9.0	-0.7	0.4	0.2	7.1	100.0
12. Orissa	-76.2	53.2	103.2	27.1	21.7	-	-0.1	-1.2	-0.8	-	-13.2	100.0
13. Punjab	16.2	-3.4	44.4	-4.6	13.8	4.6	3.9	3.8	-0.1	-4.3	25.7	100.0
14. Rajasthan	21.3	2.8	34.4	5.8	26.9	3.5	3.8	-	-	-5.9	7.4	100.0
15. Tamil Nadu	35.4	5.9	61.8	4.8	8.7	4.5	1.4	1.7	0.1	-44.0	19.9	100.0
16. Uttar Pradesh	29.3	-6.2	55.5	2.4	15.5	17.9	2.4	-13.5	-	-1.5	-1.7	100.0
17. West Bengal	18.2	-0.8	70.5	-0.1	2.7	-0.7	-3.8	1.6	0.3	-5.5	17.5	100.0
<b>II. Special Category</b>												
1. Arunachal Pradesh	10.0	19.9	-	20.4	19.4	-34.8	-	-	-	-	57.4	100.0
2. Assam	19.8	-6.9	17.4	2.7	11.4	-	-	-	-	-	57.7	100.0
3. Himachal Pradesh	49.8	8.0	76.2	22.1	29.4	-	-	-	-	-70.3	-15.3	100.0
4. Jammu and Kashmir	11.5	27.9	20.5	17.1	36.3	14.5	-19.9	2.2	-	-10.1	-0.2	100.0
5. Manipur	88.8	-104.3	106.3	1.9	8.3	-	-35.9	3.9	4.4	-0.1	28.5	100.0
6. Meghalaya	113.8	-18.6	60.5	29.1	56.4	-	31.8	19.3	-21.1	-14.9	-156.4	100.0
7. Mizoram	36.7	-2.8	11.1	13.4	36.6	-0.2	3.3	0.6	2.3	-	1.5	100.0
8. Nagaland	62.7	-5.0	3.8	7.8	-5.1	-	20.4	-	-	-	6.0	100.0
9. Sikkim	69.4	-2.4	16.5	6.5	11.3	-	-	-	-	-1.9	0.7	100.0
10. Tripura	3.2	-5.9	37.3	6.1	16.2	0.9	1.9	11.8	-2.8	-6.6	37.8	100.0
11. Uttarakhand	15.4	-0.4	30.9	7.1	-5.2	6.9	4.4	1.3	-	0.4	39.1	100.0
<b>All States</b>	<b>16.8</b>	<b>1.8</b>	<b>51.5</b>	<b>5.6</b>	<b>9.6</b>	<b>4.2</b>	<b>1.6</b>	<b>-</b>	<b>0.3</b>	<b>-2.8</b>	<b>11.6</b>	<b>100.0</b>
<i>Memo item:</i>												
1. NCT Delhi	-	-	-456.7	-	-	-	-	-	-	-	556.8	100.0
2. Puducherry	-	70.0	-0.6	-	-	-	-	-	-	-	30.6	100.0

‘-’: Nil/Negligible.

**Note** : 1. Same as in Appendix Table 19.

2. The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these States are, therefore, not on a net basis except ‘Others’.

3. ‘Others’ include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

**Source** : Budget Documents of the State Governments.

## Statement 10 : Financing of Gross Fiscal Deficit – 2007-08 (BE)

(Rs. crore)

State	Market Borrowings	Loans from Centre	Small Savings/ NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	3,920	664	3,296	1,099	707	178	-44	-	-	-1,175	-25	8,621
2. Bihar	1,338	-422	1,815	623	250	33	-269	-	-	-208	-	3,159
3. Chhattisgarh	91	171	855	277	24	123	30	6	-5	-53	47	1,567
4. Goa	270	39	389	9	30	-	16	-	-	-	-11	742
5. Gujarat	161	-138	5,799	-28	-	-275	-	-	-	805	-330	5,994
6. Haryana	496	-49	859	200	484	14	135	650	-	97	-1,246	1,640
7. Jharkhand	318	-139	1,676	826	218	-	-162	1	-20	1,708	41	4,469
8. Karnataka	-465	1,527	421	470	1,013	-	-	-	-	-61	3,401	6,305
9. Kerala	1,438	758	2,626	629	1,917	-4	135	-67	-41	-105	138	7,425
10. Madhya Pradesh	1,776	655	1,979	694	92	-220	250	-	-55	-397	-118	4,655
11. Maharashtra	1,268	402	7,906	846	863	1,908	1,187	-15	-	-300	-2,906	11,158
12. Orissa	-333	1,488	-359	242	201	-3	-100	-6	-	-	84	1,025
13. Punjab	2,023	257	2,228	-227	919	466	219	-5	-5	-236	318	5,956
14. Rajasthan	1,763	623	1,169	253	1,414	304	211	-	-	-56	-359	5,322
15. Tamil Nadu	2,607	1,133	3,511	310	543	63	226	-335	3	-304	43	7,801
16. Uttar Pradesh	4,287	-677	7,467	275	1,716	1,357	250	-1,500	-	-69	-621	12,485
17. West Bengal	2,196	115	9,011	-15	346	44	-273	-	-	468	-408	11,484
<b>II. Special Category</b>												
1. Arunachal Pradesh	139	-56	-	71	53	-	6	-248	30	-69	215	140
2. Assam	863	-84	433	159	445	-	-	-	-	-118	366	2,065
3. Himachal Pradesh	521	89	874	101	350	-	-	-	-	-581	-	1,355
4. Jammu and Kashmir	207	403	596	300	590	165	-287	-	-	-85	148	2,037
5. Manipur	167	-238	233	4	23	-	-20	10	20	-5	-88	106
6. Meghalaya	234	-14	42	23	55	-	14	8	-22	-	-239	83
7. Mizoram	111	-5	18	5	110	-1	-	-	-	-	-83	114
8. Nagaland	225	-20	16	25	-22	-	-100	-	-	-	91	235
9. Sikkim	221	-6	6	24	14	-1	-	-	-	-6	-4	248
10. Tripura	75	-28	180	49	84	-	10	40	50	-	239	674
11. Uttarakhand	391	35	632	143	-42	85	82	25	-	27	82	1,460
<b>All States</b>	<b>26,307</b>	<b>6,485</b>	<b>53,679</b>	<b>7,386</b>	<b>12,396</b>	<b>4,235</b>	<b>1,515</b>	<b>-1,437</b>	<b>-45</b>	<b>-973</b>	<b>-1,225</b>	<b>1,08,323</b>
<i>Memo item:</i>												
1. NCT Delhi	-	-	-1,167	-	-	-	-	-	-	-	2,907	1,740
2. Puducherry	-	260	-7	-	-	-	-	-	-	-	90	769

': Nil/Negligible.

**Note** : 1. Same as in Appendix Table 19.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

**Source** : Budget Documents of the State Governments.



**Statement 11: Financing of Gross Fiscal Deficit – As Per cent to Total – 2007-08 (BE)**

(Per cent)

State	Market Borrowings	Loans from Centre	Small Savings/ NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	45.5	7.7	38.2	12.8	8.2	2.1	-0.5	-	-	-13.6	-0.3	100.0
2. Bihar	42.3	-13.3	57.4	19.7	7.9	1.0	-8.5	-	-	-6.6	-	100.0
3. Chhattisgarh	5.8	10.9	54.6	17.7	1.5	7.9	1.9	0.4	-0.3	-3.4	3.0	100.0
4. Goa	36.4	5.3	52.4	1.2	4.0	-	2.1	-	-	-	-1.5	100.0
5. Gujarat	2.7	-2.3	96.7	-0.5	-	-4.6	-	-	-	13	-5.5	100.0
6. Haryana	30.2	-3.0	52.4	12.2	29.5	0.8	8.2	39.6	-	5.9	-75.9	100.0
7. Jharkhand	7.1	-3.1	37.5	18.5	4.9	-	-3.6	-	-0.4	38.2	0.9	100.0
8. Karnataka	-7.4	24.2	6.7	7.4	16.1	-	-	-	-	-1.0	53.9	100.0
9. Kerala	19.4	10.2	35.4	8.5	25.8	-	1.8	-0.9	-0.5	-1.4	1.9	100.0
10. Madhya Pradesh	38.1	14.1	42.5	14.9	2.0	-4.7	5.4	-	-1.2	-8.5	-2.5	100.0
11. Maharashtra	11.4	3.6	70.9	7.6	7.7	17.1	10.6	-0.1	-	-2.7	-26.0	100.0
12. Orissa	-32.5	145.2	-35.0	23.6	19.6	-0.3	-9.8	-0.6	-	-	8.2	100.0
13. Punjab	34.0	4.3	37.4	-3.8	15.4	7.8	3.7	-0.1	-0.1	-4.0	5.3	100.0
14. Rajasthan	33.1	11.7	22.0	4.8	26.6	5.7	4.0	-	-	-1.0	-6.7	100.0
15. Tamil Nadu	33.4	14.5	45.0	4.0	7.0	0.8	2.9	-4.3	-	-3.9	0.6	100.0
16. Uttar Pradesh	34.3	-5.4	59.8	2.2	13.7	10.9	2.0	-12.0	-	-0.6	-5.0	100.0
17. West Bengal	19.1	1.0	78.5	-0.1	3.0	0.4	-2.4	-	-	4.1	-3.6	100.0
<b>II. Special Category</b>												
1. Arunachal Pradesh	99.1	-40.0	-	50.4	37.5	-	4.0	-177.0	21.4	-49	153.6	100.0
2. Assam	41.8	-4.0	21.0	7.7	21.6	-	-	-	-	-5.7	17.7	100.0
3. Himachal Pradesh	38.5	6.6	64.5	7.5	25.8	-	-	-	-	-42.9	-	100.0
4. Jammu and Kashmir	10.2	19.8	29.3	14.7	29.0	8.1	-14.1	-	-	-4.2	7.3	100.0
5. Manipur	157.6	-224.6	219.8	4.1	21.8	-	-18.9	9.4	18.9	-4.7	-83.4	100.0
6. Meghalaya	283.8	-17.3	51.1	27.5	66.5	-	16.5	9.1	-26.6	-	-289.3	100.0
7. Mizoram	97.5	-4.4	16.2	4.7	96.8	-0.4	-	-	-	-	-73.3	100.0
8. Nagaland	95.8	-8.4	7.0	10.6	-9.5	-	-42.5	-	-	-	38.7	100.0
9. Sikkim	89.0	-2.3	2.4	9.6	5.7	-0.3	-	-	-	-2.5	-1.6	100.0
10. Tripura	11.1	-4.1	26.7	7.2	12.5	-	1.5	5.9	7.4	-	35.4	100.0
11. Uttarakhand	26.8	2.4	43.3	9.8	-2.9	5.8	5.6	1.7	-	1.9	5.6	100.0
<b>All States</b>	<b>24.3</b>	<b>6.0</b>	<b>49.6</b>	<b>6.8</b>	<b>11.4</b>	<b>3.9</b>	<b>1.4</b>	<b>-1.3</b>	<b>-</b>	<b>-0.9</b>	<b>-1.1</b>	<b>100.0</b>
<i>Memo item:</i>												
1. NCT Delhi	-	-	-67.1	-	-	-	-	-	-	-	167.1	100.0
2. Puducherry	-	33.8	-0.9	-	-	-	-	-	-	-	11.8	100.0

‘-’: Nil/Negligible.

**Note** : 1. Same as in Appendix Table 19.

2. The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these States are, therefore, not on a net basis except ‘Others’.

3. ‘Others’ include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

**Source:** Budget Documents of the State Governments.

## Statement 12: Developmental Expenditure\*

(Amount in Rs. crore)

State	2005-06 (Accounts)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	29,553	40,424	53,933	36.8	33.4
2. Bihar	12,988	19,291	20,168	48.5	4.5
3. Chhattisgarh	6,734	10,078	11,316	49.6	12.3
4. Goa	1,938	2,319	2,411	19.7	4.0
5. Gujarat	21,569	25,299	25,159	17.3	-0.6
6. Haryana	9,436	13,494	13,997	43.0	3.7
7. Jharkhand	9,708	11,803	11,498	21.6	-2.6
8. Karnataka	22,734	29,283	33,699	28.8	15.1
9. Kerala	10,697	14,174	14,549	32.5	2.6
10. Madhya Pradesh	19,189	19,271	21,158	0.4	9.8
11. Maharashtra	43,408	48,487	48,813	11.7	0.7
12. Orissa	7,648	10,361	11,929	35.5	15.1
13. Punjab	8,765	12,850	14,502	46.6	12.9
14. Rajasthan	17,291	20,167	22,277	16.6	10.5
15. Tamil Nadu	22,042	30,743	33,670	39.5	9.5
16. Uttar Pradesh	32,446	43,896	56,351	35.3	28.4
17. West Bengal	17,247	20,759	22,860	20.4	10.1
<b>II. Special Category</b>					
1. Arunachal Pradesh	1,601	2,033	1,879	27.0	-7.6
2. Assam	7,502	13,236	12,883	76.4	-2.7
3. Himachal Pradesh	4,424	4,902	5,303	10.8	8.2
4. Jammu and Kashmir	8,972	8,874	10,420	-1.1	17.4
5. Manipur	1,774	2,259	2,011	27.4	-11.0
6. Meghalaya	1,305	1,841	2,529	41.1	37.4
7. Mizoram	1,518	1,625	1,413	7.0	-13.1
8. Nagaland	1,577	2,026	1,961	28.4	-3.2
9. Sikkim	933	1,334	1,386	43.1	3.9
10. Tripura	1,926	2,244	2,340	16.5	4.3
11. Uttarakhand	5,120	5,977	7,280	16.7	21.8
<b>All States</b>	<b>3,30,044</b>	<b>4,19,050</b>	<b>4,67,696</b>	<b>27.0</b>	<b>11.6</b>
<i>Memo item:</i>					
1. NCT Delhi	7,639	8,490	12,440	11.1	46.5
2. Puducherry	1,674	1,807	2,209	7.9	22.2

\* : Comprise expenditure on Revenue and Capital Accounts and Loans and Advances extended by State for developmental purposes.

**Note** : Figures of Jharkhand and Jammu and Kashmir for the year 2005-06 (Accounts) relate to Revised Estimates.**Source** : Budget Documents of the State Governments.

## Statement 13: Non-Developmental Expenditure\*

(Amount in Rs. crore)

State	2005-06 (Accounts)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	13,555	16,035	19,032	18.3	18.7
2. Bihar	8,596	10,413	10,458	21.1	0.4
3. Chhattisgarh	2,214	3,109	3,797	40.4	22.1
4. Goa	840	930	1,721	10.7	85.1
5. Gujarat	11,452	12,009	13,933	4.9	16.0
6. Haryana	4,743	5,023	5,423	5.9	8.0
7. Jharkhand	3,423	3,608	4,596	5.4	27.4
8. Karnataka	10,270	12,599	12,213	22.7	-3.1
9. Kerala	8,831	11,307	12,300	28.0	8.8
10. Madhya Pradesh	7,714	8,915	10,153	15.6	13.9
11. Maharashtra	21,861	26,959	30,242	23.3	12.2
12. Orissa	6,913	8,123	8,489	17.5	4.5
13. Punjab	10,620	12,579	13,714	18.4	9.0
14. Rajasthan	8,936	10,776	11,737	20.6	8.9
15. Tamil Nadu	13,032	15,605	16,830	19.7	7.8
16. Uttar Pradesh	21,235	24,919	27,133	17.3	8.9
17. West Bengal	16,377	18,054	19,018	10.2	5.3
<b>II. Special Category</b>					
1. Arunachal Pradesh	507	619	595	22.1	-4.0
2. Assam	4,214	6,457	6,080	53.2	-5.8
3. Himachal Pradesh	2,870	3,174	3,377	10.6	6.4
4. Jammu and Kashmir	4,160	4,574	5,027	10.0	9.9
5. Manipur	907	958	858	5.7	-10.5
6. Meghalaya	640	723	813	12.9	12.6
7. Mizoram	555	680	660	22.5	-2.9
8. Nagaland	1,002	1,115	1,339	11.3	20.1
9. Sikkim	1,181	1,284	1,626	8.8	26.6
10. Tripura	1,159	1,360	1,936	17.4	42.4
11. Uttarakhand	2,215	2,567	3,029	15.9	18.0
<b>All States</b>	<b>1,90,021</b>	<b>2,24,475</b>	<b>2,46,130</b>	<b>18.1</b>	<b>9.6</b>
<i>Memo item:</i>					
1. NCT Delhi	2,871	4,301	4,287	49.8	-0.3
2. Puducherry	410	500	521	22.0	4.3

\* : Comprise expenditure on Revenue and Capital Accounts and Loans and Advances extended by State for non-developmental purposes.

**Note** : Figures of Jharkhand and Jammu and Kashmir for the year 2005-06 (Accounts) relate to Revised Estimates.**Source** : Budget Documents of the State Governments.

## Statement 14: Plan Expenditure

(Amount in Rs. crore)

State	2005-06 (Accounts)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	14,502	22,822	32,973	57.4	44.5
2. Bihar	4,084	9,532	10,200	133.4	7.0
3. Chhattisgarh	3,803	6,646	7,841	74.7	18.0
4. Goa	997	1,206	1,303	20.9	8.0
5. Gujarat	11,113	14,004	14,409	26.0	2.9
6. Haryana	3,707	4,643	5,999	25.3	29.2
7. Jharkhand	6,017	7,949	7,540	32.1	-5.1
8. Karnataka	11,131	16,458	17,256	47.9	4.9
9. Kerala	4,293	5,593	5,372	30.3	-4.0
10. Madhya Pradesh	7,950	11,034	13,118	38.8	18.9
11. Maharashtra	12,980	18,123	20,777	39.6	14.6
12. Orissa	3,094	4,751	5,994	53.6	26.2
13. Punjab	2,274	4,627	6,027	103.5	30.3
14. Rajasthan	7,768	9,375	10,728	20.7	14.4
15. Tamil Nadu	9,505	14,625	16,522	53.9	13.0
16. Uttar Pradesh	15,195	23,240	30,777	52.9	32.4
17. West Bengal	6,765	8,802	10,953	30.1	24.4
<b>II. Special Category</b>					
1. Arunachal Pradesh	1,163	1,447	1,346	24.4	-7.0
2. Assam	3,239	6,608	6,527	104.0	-1.2
3. Himachal Pradesh	2,013	2,209	2,238	9.7	1.3
4. Jammu and Kashmir	4,408	4,014	5,042	-8.9	25.6
5. Manipur	1,070	1,473	1,090	37.7	-26.0
6. Meghalaya	758	1,277	1,938	68.6	51.7
7. Mizoram	996	1,112	846	11.6	-23.9
8. Nagaland	927	1,340	1,377	44.5	2.8
9. Sikkim	640	1,046	1,095	63.5	4.6
10. Tripura	1,031	1,465	1,814	42.1	23.9
11. Uttarakhand	3,171	3,353	4,788	5.8	42.8
<b>All States</b>	<b>1,44,594</b>	<b>2,08,774</b>	<b>2,45,888</b>	<b>44.4</b>	<b>17.8</b>
<i>Memo item:</i>					
1. NCT Delhi	4,298	5,269	9,089	22.6	72.5
2. Puducherry	938	1,074	1,467	14.5	36.6

**Note** : Figures of Jharkhand and Jammu and Kashmir for the year 2005-06 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

## Statement 15: Non-Plan Expenditure

(Amount in Rs. crore)

State	2005-06 (Accounts)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	33,803	37,877	45,227	12.1	19.4
2. Bihar	18,485	21,364	22,057	15.6	3.2
3. Chhattisgarh	5,922	7,196	8,111	21.5	12.7
4. Goa	1,852	2,123	2,936	14.6	38.3
5. Gujarat	23,122	24,812	27,322	7.3	10.1
6. Haryana	11,123	14,699	14,581	32.1	-0.8
7. Jharkhand	7,400	7,777	8,861	5.1	13.9
8. Karnataka	23,842	27,869	31,859	16.9	14.3
9. Kerala	16,822	23,162	25,364	37.7	9.5
10. Madhya Pradesh	21,025	19,629	21,257	-6.6	8.3
11. Maharashtra	55,696	60,135	61,861	8.0	2.9
12. Orissa	12,653	15,671	17,517	23.9	11.8
13. Punjab	18,179	22,244	23,945	22.4	7.6
14. Rajasthan	19,453	23,093	25,233	18.7	9.3
15. Tamil Nadu	29,239	38,627	39,473	32.1	2.2
16. Uttar Pradesh	44,644	50,374	58,634	12.8	16.4
17. West Bengal	33,822	34,391	35,796	1.7	4.1
<b>II. Special Category</b>					
1. Arunachal Pradesh	1,274	1,391	1,352	9.2	-2.9
2. Assam	8,849	13,812	13,365	56.1	-3.2
3. Himachal Pradesh	6,573	6,887	7,256	4.8	5.4
4. Jammu and Kashmir	9,060	9,859	10,938	8.8	10.9
5. Manipur	1,673	2,020	2,076	20.7	2.8
6. Meghalaya	1,250	1,366	1,509	9.3	10.5
7. Mizoram	1,176	1,279	1,340	8.7	4.8
8. Nagaland	1,882	1,959	2,117	4.1	8.0
9. Sikkim	1,506	1,612	1,971	7.0	22.3
10. Tripura	2,271	2,277	2,632	0.3	15.6
11. Uttarakhand	4,493	5,668	6,140	26.1	8.3
<b>All States</b>	<b>4,17,088</b>	<b>4,79,172</b>	<b>5,20,731</b>	<b>14.9</b>	<b>8.7</b>
<i>Memo item:</i>					
1. NCT Delhi	6,843	15,717	9,472	129.7	-39.7
2. Puducherry	1,235	1,333	1,377	7.9	3.3

**Note** : Figures of Jharkhand and Jammu and Kashmir for the year 2005-06 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

## Statement 16: Non-Plan Non-Developmental Expenditure\*

(Amount in Rs. crore)

State	2005-06 (Accounts)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	13,447	15,806	17,884	17.5	13.1
2. Bihar	8,534	9,804	9,682	14.9	-1.2
3. Chhattisgarh	2,182	3,012	3,691	38.0	22.6
4. Goa	739	826	1,612	11.8	95.1
5. Gujarat	11,300	11,748	13,582	4.0	15.6
6. Haryana	4,622	4,896	5,287	5.9	8.0
7. Jharkhand	2,872	3,020	4,349	5.2	44.0
8. Karnataka	10,040	12,109	11,735	20.6	-3.1
9. Kerala	8,588	11,099	12,032	29.2	8.4
10. Madhya Pradesh	7,597	8,781	10,056	15.6	14.5
11. Maharashtra	21,739	26,497	29,605	21.9	11.7
12. Orissa	6,896	8,082	8,402	17.2	4.0
13. Punjab	10,583	12,488	13,572	18.0	8.7
14. Rajasthan	8,807	10,605	11,655	20.4	9.9
15. Tamil Nadu	12,854	15,439	16,570	20.1	7.3
16. Uttar Pradesh	20,932	24,354	26,638	16.3	9.4
17. West Bengal	16,310	17,905	18,793	9.8	5.0
<b>II. Special Category</b>					
1. Arunachal Pradesh	474	578	568	22.0	-1.8
2. Assam	4,004	5,990	5,435	49.6	-9.3
3. Himachal Pradesh	2,802	3,093	3,308	10.4	6.9
4. Jammu and Kashmir	3,724	4,137	4,497	11.1	8.7
5. Manipur	717	826	846	15.1	2.5
6. Meghalaya	606	659	734	8.7	11.5
7. Mizoram	523	648	635	23.7	-2.0
8. Nagaland	932	1,036	1,113	11.2	7.4
9. Sikkim	1,156	1,248	1,573	7.9	26.0
10. Tripura	1,082	1,236	1,426	14.3	15.4
11. Uttarakhand	2,083	2,479	2,876	19.0	16.0
<b>All States</b>	<b>1,86,145</b>	<b>2,18,399</b>	<b>2,38,156</b>	<b>17.3</b>	<b>9.0</b>
<i>Memo item:</i>					
1. NCT Delhi	2,712	4,054	4,025	49.5	-0.7
2. Puducherry	366	420	427	14.7	1.7

\* : Include expenditure on revenue and capital account and loans and advances extended by the State Governments.

**Note** : Figures for Jharkhand and Jammu and Kashmir for the year 2005-06 (Accounts) relate to Revised Estimates.**Source** : Budget Documents of the State Governments.

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Statement 17: Interest Payments

(Amount in Rs. crore)

State	2005-06 (Accounts)		2006-07 (Revised Estimates)		2007-08 (Budget Estimates)		Variation (Per cent)			
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2	Col.5/Col.3	Col.6/Col.4	Col.7/Col.5
							Gross	Net*	Gross	Net*
1	2	3	4	5	6	7	8	9	10	11
<b>I. Non-Special Category</b>										
1. Andhra Pradesh	7,008	4,969	7,983	5,172	8,629	5,008	13.9	4.1	8.1	-3.2
2. Bihar	3,649	3,433	3,845	3,792	3,909	3,851	5.4	10.5	1.7	1.5
3. Chhattisgarh	962	864	1,066	921	1,199	1,072	10.9	6.6	12.4	16.4
4. Goa	400	388	432	424	497	486	7.9	9.4	15.1	14.5
5. Gujarat	6,143	6,012	6,988	6,778	7,745	7,559	13.7	12.7	10.8	11.5
6. Haryana	2,100	1,657	2,278	1,762	2,501	1,909	8.5	6.3	9.8	8.3
7. Jharkhand	720	630	777	718	1,802	1,740	8.0	13.9	131.8	142.3
8. Karnataka	3,765	3,482	4,232	4,053	4,818	4,630	12.4	16.4	13.8	14.2
9. Kerala	3,799	3,753	4,433	4,388	4,778	4,733	16.7	16.9	7.8	7.9
10. Madhya Pradesh	3,422	2,895	3,909	3,818	4,253	4,213	14.2	31.9	8.8	10.3
11. Maharashtra	9,347	7,610	11,769	10,717	12,114	11,087	25.9	40.8	2.9	3.5
12. Orissa	3,697	3,399	3,272	3,096	4,049	3,979	-11.5	-8.9	23.8	28.5
13. Punjab	3,715	3,071	4,288	3,554	4,356	3,525	15.4	15.7	1.6	-0.8
14. Rajasthan	5,210	4,220	5,714	4,703	6,126	5,176	9.7	11.4	7.2	10.1
15. Tamil Nadu	4,559	3,761	5,493	4,617	5,546	4,704	20.5	22.7	1.0	1.9
16. Uttar Pradesh	9,098	8,640	10,614	9,962	11,061	9,397	16.7	15.3	4.2	-5.7
17. West Bengal	9,753	9,375	10,878	10,463	11,485	11,028	11.5	11.6	5.6	5.4
<b>II. Special Category</b>										
1. Arunachal Pradesh	156	149	212	202	208	203	35.8	35.4	-2.2	0.4
2. Assam	1,510	1,474	2,138	1,981	1,862	1,734	41.6	34.4	-12.9	-12.5
3. Himachal Pradesh	1,563	1,513	1,664	1,651	1,772	1,760	6.5	9.1	6.5	6.6
4. Jammu and Kashmir	1,300	1,284	1,201	1,183	1,251	1,232	-7.6	-7.9	4.2	4.2
5. Manipur	238	231	275	266	294	285	15.6	14.8	7.2	7.3
6. Meghalaya	191	184	213	208	225	219	11.5	12.7	5.8	5.5
7. Mizoram	185	178	227	221	214	208	22.8	24.2	-5.6	-5.9
8. Nagaland	254	248	273	269	309	306	7.4	8.3	13.4	13.8
9. Sikkim	103	96	116	112	129	126	13.5	16.8	10.9	12.2
10. Tripura	371	354	400	380	389	369	7.9	7.3	-2.6	-2.8
11. Uttarakhand	808	773	1,012	992	1,150	1,129	25.4	28.3	13.6	13.8
<b>All States</b>	<b>84,024</b>	<b>74,644</b>	<b>95,704</b>	<b>86,402</b>	<b>1,02,675</b>	<b>91,667</b>	<b>13.9</b>	<b>15.8</b>	<b>7.3</b>	<b>6.1</b>
<i>Memo item:</i>										
1. NCT Delhi	1,673	419	2,210	946	2,669	1,089	32.1	126.0	20.7	15.1
2. Puducherry	171	169	187	182	203	200	9.3	7.9	8.2	9.7

\* : Net Interest Payments represents Gross Interest Payment minus Interest Receipts.

Note : Figures for Jharkhand and Jammu and Kashmir for the year 2005-06 (Accounts) relate to Revised Estimates.

Source : Budget Documents of the State Governments.

## Statement 18: Tax Revenue\*

(Amount in Rs. crore)

State	2005-06 (Accounts)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Tax Revenue/All States' Tax Revenue (Per cent)		
				2005-06 (Accounts)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	6	7
<b>I. Non-Special Category</b>						
1. Andhra Pradesh	26,158	33,611	40,590	8.5	9.0	9.4
2. Bihar	13,982	17,049	20,001	4.6	4.6	4.6
3. Chhattisgarh	6,560	8,346	9,343	2.1	2.2	2.2
4. Goa	1,341	1,480	1,557	0.4	0.4	0.4
5. Gujarat	19,071	22,497	25,155	6.2	6.0	5.8
6. Haryana	10,280	11,770	13,594	3.4	3.2	3.2
7. Jharkhand	5,122	6,946	8,345	1.7	1.9	1.9
8. Karnataka	22,845	28,898	32,991	7.5	7.8	7.7
9. Kerala	12,297	15,198	17,591	4.0	4.1	4.1
10. Madhya Pradesh	15,456	17,790	20,102	5.0	4.8	4.7
11. Maharashtra	38,522	46,347	53,002	12.6	12.4	12.3
12. Orissa	9,879	11,965	13,406	3.2	3.2	3.1
13. Punjab	10,217	11,332	12,729	3.3	3.0	3.0
14. Rajasthan	15,180	18,075	20,914	5.0	4.8	4.9
15. Tamil Nadu	28,339	34,436	38,555	9.3	9.2	9.0
16. Uttar Pradesh	37,061	46,262	55,281	12.1	12.4	12.8
17. West Bengal	17,057	21,040	24,321	5.6	5.6	5.7
<b>II. Special Category</b>						
1. Arunachal Pradesh	334	417	490	0.1	0.1	0.1
2. Assam	6,289	7,241	8,268	2.1	1.9	1.9
3. Himachal Pradesh	1,990	2,110	2,603	0.6	0.6	0.6
4. Jammu and Kashmir	2,853	3,391	3,670	0.9	0.9	0.9
5. Manipur	437	522	644	0.1	0.1	0.1
6. Meghalaya	603	690	861	0.2	0.2	0.2
7. Mizoram	281	335	409	0.1	0.1	0.1
8. Nagaland	354	418	471	0.1	0.1	0.1
9. Sikkim	329	339	406	0.1	0.1	0.1
10. Tripura	700	833	929	0.2	0.2	0.2
11. Uttarakhand	2,795	3,482	3,991	0.9	0.9	0.9
<b>All States</b>	<b>3,06,332</b>	<b>3,72,817</b>	<b>4,30,222</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>
<i>Memo item:</i>						
1. NCT Delhi	8,939	10,076	12,125	—	—	—
2. Puducherry	479	537	586	—	—	—

— : Not applicable.

\* : Includes share in Central taxes and States' own tax revenue.

**Note** : Figures for Jharkhand and Jammu and Kashmir for the year 2005-06 (Accounts) relate to Revised Estimates.**Source** : Budget Documents of the State Governments.



State Finances: A Study of Budgets of 2007-08

Statement 19: Own Tax Revenue

(Amount in Rs. crore)

State	2005-06 (Accounts)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	19,207	25,256	31,399	31.5	24.3
2. Bihar	3,561	4,523	4,970	27.0	9.9
3. Chhattisgarh	4,052	5,332	6,028	31.6	13.1
4. Goa	1,096	1,186	1,233	8.1	4.0
5. Gujarat	15,698	18,494	20,868	17.8	12.8
6. Haryana	9,079	10,549	12,251	16.2	16.1
7. Jharkhand	2,888	3,128	3,550	8.3	13.5
8. Karnataka	18,632	23,888	26,691	28.2	11.7
9. Kerala	9,779	11,998	13,790	22.7	14.9
10. Madhya Pradesh	9,115	10,168	11,717	11.6	15.2
11. Maharashtra	33,540	40,324	45,874	20.2	13.8
12. Orissa	5,002	5,753	6,616	15.0	15.0
13. Punjab	8,989	9,758	10,876	8.5	11.5
14. Rajasthan	9,880	11,314	12,913	14.5	14.1
15. Tamil Nadu	23,326	28,046	30,988	20.2	10.5
16. Uttar Pradesh	18,858	24,381	27,802	29.3	14.0
17. West Bengal	10,388	12,535	14,255	20.7	13.7
<b>II. Special Category</b>					
1. Arunachal Pradesh	62	70	79	13.1	13.8
2. Assam	3,232	3,566	4,042	10.3	13.4
3. Himachal Pradesh	1,497	1,517	1,951	1.3	28.6
4. Jammu and Kashmir	1,689	1,903	2,199	12.6	15.6
5. Manipur	95	111	127	16.8	14.9
6. Meghalaya	253	268	332	6.2	23.7
7. Mizoram	55	63	68	14.7	7.9
8. Nagaland	106	119	128	12.7	7.8
9. Sikkim	147	130	145	-11.7	11.4
10. Tripura	296	353	401	19.3	13.5
11. Uttarakhand	1,785	2,350	2,745	31.7	16.8
<b>All States</b>	<b>2,12,307</b>	<b>2,57,080</b>	<b>2,94,038</b>	<b>21.1</b>	<b>14.4</b>
<i>Memo item:</i>					
1. NCT Delhi	8,939	10,076	12,125	12.7	20.3
2. Puducherry	479	537	586	12.0	9.1

**Note** : Figures of Jharkhand and Jammu and Kashmir for the year 2005-06 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

## Statement 20: Non-Tax Revenue\*

(Amount in Rs. crore)

State	2005-06 (Accounts)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Non-Tax Revenue/All States' Non-Tax Revenue (Per cent)		
				2005-06 (Accounts)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	6	7
<b>I. Non-Special Category</b>						
1. Andhra Pradesh	8,693	11,535	14,360	7.0	7.3	8.1
2. Bihar	3,855	5,712	7,440	3.1	3.6	4.2
3. Chhattisgarh	2,279	3,580	4,124	1.8	2.3	2.3
4. Goa	828	1,054	1,825	0.7	0.7	1.0
5. Gujarat	5,996	7,963	7,809	4.8	5.0	4.4
6. Haryana	3,574	4,148	4,323	2.9	2.6	2.4
7. Jharkhand	3,081	3,198	3,267	2.5	2.0	1.9
8. Karnataka	7,507	9,098	7,771	6.0	5.7	4.4
9. Kerala	2,998	3,769	3,854	2.4	2.4	2.2
10. Madhya Pradesh	5,141	7,070	7,894	4.1	4.5	4.5
11. Maharashtra	9,916	13,920	15,297	8.0	8.8	8.7
12. Orissa	4,206	5,683	6,061	3.4	3.6	3.4
13. Punjab	6,750	8,543	10,020	5.4	5.4	5.7
14. Rajasthan	5,659	7,359	7,685	4.5	4.6	4.4
15. Tamil Nadu	5,621	6,025	5,977	4.5	3.8	3.4
16. Uttar Pradesh	8,288	13,768	18,736	6.6	8.7	10.6
17. West Bengal	6,669	6,001	6,336	5.3	3.8	3.6
<b>II. Special Category</b>						
1. Arunachal Pradesh	1,515	1,976	1,841	1.2	1.2	1.0
2. Assam	5,756	8,777	8,720	4.6	5.5	4.9
3. Himachal Pradesh	4,568	4,836	4,702	3.7	3.0	2.7
4. Jammu and Kashmir	8,687	8,590	9,735	7.0	5.4	5.5
5. Manipur	1,972	2,466	2,118	1.6	1.6	1.2
6. Meghalaya	1,144	1,768	2,381	0.9	1.1	1.3
7. Mizoram	1,373	1,659	1,527	1.1	1.0	0.9
8. Nagaland	1,913	2,325	2,589	1.5	1.5	1.5
9. Sikkim	1,635	2,078	2,358	1.3	1.3	1.3
10. Tripura	2,324	2,348	2,734	1.9	1.5	1.5
11. Uttarakhand	2,743	3,361	5,026	2.2	2.1	2.8
<b>All States</b>	<b>1,24,690</b>	<b>1,58,612</b>	<b>1,76,511</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>
<i>Memo item:</i>						
1. NCT Delhi	1,904	2,231	3,157	—	—	—
2. Puducherry	1,322	1,265	1,374	—	—	—

— : Not applicable.

\* : Includes Grants from the Centre and States' own non-tax revenue.

**Note** : Figures for Jharkhand and Jammu and Kashmir for the year 2005-06 (Accounts) relate to Revised Estimates.**Source** : Budget Documents of the State Governments.

## Statement 21: Own Non-Tax Revenue

(Amount in Rs. crore)

State	2005-06 (Accounts)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	4,691	5,510	6,858	17.4	24.5
2. Bihar	522	342	396	-34.4	15.7
3. Chhattisgarh	1,230	1,420	1,744	15.5	22.8
4. Goa	761	915	1,617	20.2	76.8
5. Gujarat	3,353	4,018	3,880	19.8	-3.4
6. Haryana	2,459	2,988	2,925	21.6	-2.1
7. Jharkhand	1,391	1,434	1,599	3.1	11.6
8. Karnataka	3,875	4,297	1,857	10.9	-56.8
9. Kerala	937	1,046	1,133	11.7	8.3
10. Madhya Pradesh	2,208	2,334	2,427	5.7	4.0
11. Maharashtra	5,935	5,322	5,748	-10.3	8.0
12. Orissa	1,532	1,853	1,581	21.0	-14.7
13. Punjab	4,536	5,878	6,620	29.6	12.6
14. Rajasthan	2,738	3,184	3,384	16.3	6.3
15. Tamil Nadu	2,601	2,901	2,846	11.5	-1.9
16. Uttar Pradesh	2,930	5,410	6,824	84.6	26.1
17. West Bengal	1,019	1,207	1,298	18.5	7.5
<b>II. Special Category</b>					
1. Arunachal Pradesh	202	208	176	2.8	-15.3
2. Assam	1,459	1,616	1,694	10.8	4.8
3. Himachal Pradesh	690	882	803	27.8	-8.9
4. Jammu and Kashmir	727	604	913	-16.9	51.1
5. Manipur	76	165	146	115.8	-11.3
6. Meghalaya	146	173	180	18.6	4.2
7. Mizoram	120	120	98	-0.3	-18.2
8. Nagaland	97	84	97	-12.8	14.9
9. Sikkim	990	1,046	1,383	5.6	32.3
10. Tripura	64	71	79	11.7	11.2
11. Uttarakhand	650	629	883	-3.3	40.5
<b>All States</b>	<b>47,939</b>	<b>55,657</b>	<b>59,191</b>	<b>16.1</b>	<b>6.3</b>
<i>Memo item:</i>					
1. NCT Delhi	1,399	1,378	1,699	-1.5	23.3
2. Puducherry	511	525	559	2.7	6.5

**Note** : Figures for Jharkhand and Jammu and Kashmir for the year 2005-06 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

## Statement 22: Share in Central Taxes

(Amount in Rs. crore)

State	2005-06 (Accounts)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	6,951	8,355	9,191	20.2	10.0
2. Bihar	10,421	12,526	15,031	20.2	20.0
3. Chhattisgarh	2,508	3,015	3,315	20.2	10.0
4. Goa	245	294	324	20.3	10.0
5. Gujarat	3,373	4,003	4,287	18.7	7.1
6. Haryana	1,201	1,221	1,343	1.7	10.0
7. Jharkhand	2,233	3,818	4,795	71.0	25.6
8. Karnataka	4,213	5,010	6,300	18.9	25.8
9. Kerala	2,518	3,200	3,801	27.1	18.8
10. Madhya Pradesh	6,341	7,623	8,385	20.2	10.0
11. Maharashtra	4,982	6,023	7,128	20.9	18.3
12. Orissa	4,877	6,213	6,791	27.4	9.3
13. Punjab	1,227	1,574	1,853	28.2	17.7
14. Rajasthan	5,300	6,760	8,001	27.6	18.4
15. Tamil Nadu	5,013	6,390	7,567	27.5	18.4
16. Uttar Pradesh	18,203	21,881	27,479	20.2	25.6
17. West Bengal	6,668	8,505	10,067	27.5	18.4
<b>II. Special Category</b>					
1. Arunachal Pradesh	273	347	411	27.4	18.4
2. Assam	3,057	3,675	4,226	20.2	15.0
3. Himachal Pradesh	493	593	652	20.2	10.0
4. Jammu and Kashmir	1,164	1,488	1,471	27.9	-1.1
5. Manipur	342	411	517	20.2	25.6
6. Meghalaya	351	421	529	20.2	25.6
7. Mizoram	226	271	341	20.2	25.6
8. Nagaland	249	299	343	20.2	14.7
9. Sikkim	182	209	262	14.6	25.4
10. Tripura	404	480	528	18.7	10.0
11. Uttarakhand	1,010	1,132	1,245	12.1	10.0
<b>All States</b>	<b>94,024</b>	<b>1,15,737</b>	<b>1,36,184</b>	<b>23.1</b>	<b>17.7</b>

**Note** : Figures for Jharkhand and Jammu and Kashmir for the year 2005-06 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

**Statement 23: Grants from the Centre**

(Amount in Rs. crore)

State	2005-06 (Accounts)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	4,002	6,025	7,502	50.6	24.5
2. Bihar	3,333	5,369	7,044	61.1	31.2
3. Chhattisgarh	1,049	2,160	2,380	105.9	10.1
4. Goa	67	139	208	108.9	49.5
5. Gujarat	2,643	3,945	3,929	49.3	-0.4
6. Haryana	1,115	1,160	1,398	4.0	20.5
7. Jharkhand	1,691	1,765	1,667	4.4	-5.5
8. Karnataka	3,632	4,801	5,914	32.2	23.2
9. Kerala	2,061	2,723	2,721	32.1	-0.1
10. Madhya Pradesh	2,933	4,736	5,467	61.5	15.5
11. Maharashtra	3,981	8,598	9,549	116.0	11.1
12. Orissa	2,674	3,830	4,480	43.2	17.0
13. Punjab	2,213	2,666	3,400	20.4	27.6
14. Rajasthan	2,921	4,175	4,301	42.9	3.0
15. Tamil Nadu	3,020	3,124	3,131	3.4	0.2
16. Uttar Pradesh	5,358	8,358	11,912	56.0	42.5
17. West Bengal	5,650	4,794	5,038	-15.2	5.1
<b>II. Special Category</b>					
1. Arunachal Pradesh	1,313	1,768	1,665	34.6	-5.8
2. Assam	4,297	7,161	7,026	66.6	-1.9
3. Himachal Pradesh	3,879	3,955	3,899	2.0	-1.4
4. Jammu and Kashmir	7,960	7,985	8,822	0.3	10.5
5. Manipur	1,895	2,302	1,972	21.4	-14.3
6. Meghalaya	998	1,595	2,200	59.9	38.0
7. Mizoram	1,253	1,539	1,429	22.9	-7.1
8. Nagaland	1,816	2,241	2,492	23.4	11.2
9. Sikkim	645	1,032	975	60.1	-5.6
10. Tripura	2,260	2,277	2,655	0.8	16.6
11. Uttarakhand	2,092	2,732	4,143	30.6	51.6
<b>All States</b>	<b>76,750</b>	<b>1,02,955</b>	<b>1,17,320</b>	<b>34.1</b>	<b>14.0</b>
<i>Memo item:</i>					
1. NCT Delhi	505	853	1,458	68.8	70.9
2. Puducherry	811	740	815	-8.8	10.0

**Note** : Figures for Jharkhand and Jammu and Kashmir for the year 2005-06 (Accounts) relate to Revised Estimates.

**Source**: Budget Documents of the State Governments.

## Statement 24: Loans from the Centre

(Amount in Rs. crore)

State	2005-06 (Accounts)		2006-07 (Revised Estimates)		2007-08 (Budget Estimates)		Variation (Per cent)			
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2	Col.5/Col.3	Col.6/Col.4	Col.7/Col.5
							Gross	Net*	Gross	Net*
1	2	3	4	5	6	7	8	9	10	11
<b>I. Non-Special Category</b>										
1. Andhra Pradesh	513	-61	1,127	343	1,478	664	119.7	-663.2	31.2	93.2
2. Bihar	2	-443	4	-467	7	-422	112.7	5.4	75.8	-9.7
3. Chhattisgarh	56	-108	188	175	279	171	234.9	-261.7	48.1	-2.6
4. Goa	2	-23	145	117	75	39	6,129.1	-610.0	-48.1	-66.3
5. Gujarat	1,357	770	756	209	421	-138	-44.3	-72.9	-44.3	-166.2
6. Haryana	40	-60	53	-48	53	-49	32.8	-19.8	-1.5	0.7
7. Jharkhand	-	-135	-	-137	-	-139	-	1.4	-	1.2
8. Karnataka	1,027	609	1,188	754	1,991	1,527	15.7	23.8	67.6	102.5
9. Kerala	603	7	1,334	733	1,383	758	121.1	11,057.5	3.7	3.4
10. Madhya Pradesh	294	-96	434	7	1,097	655	47.7	-107.2	152.9	9,300.5
11. Maharashtra	490	-35	630	304	819	402	28.5	-960.8	30.0	32.3
12. Orissa	-10	-533	923	490	1,923	1,488	-9,049.2	-192.1	108.5	203.5
13. Punjab	24	-136	21	-190	468	257	-13.4	39.7	2,149.1	-235.3
14. Rajasthan	636	273	514	141	1,006	623	-19.2	-48.2	95.8	341.5
15. Tamil Nadu	442	140	692	387	1,451	1,133	56.7	177.3	109.5	192.9
16. Uttar Pradesh	1,217	35	503	-688	513	-677	-58.7	-2,065.0	2.0	-1.5
17. West Bengal	584	-239	780	-95	1,048	115	33.5	-60.1	34.5	-220.6
<b>II. Special Category</b>										
1. Arunachal Pradesh	203	-11	84	51	1	-56	-58.7	-549.6	-99.3	-209.2
2. Assam	55	-45	108	-252	148	-84	93.9	454.8	38.0	-66.8
3. Himachal Pradesh	28	-28	144	89	144	89	413.7	-413.8	-0.3	-0.2
4. Jammu and Kashmir	394	206	521	408	516	403	32.1	97.9	-0.9	-1.2
5. Manipur	5	-38	7	-238	6	-238	32.6	521.1	-7.5	0.2
6. Meghalaya	3	-15	6	-16	7	-14	74.1	8.3	20.3	-10.3
7. Mizoram	10	-9	11	-8	13	-5	12.2	-9.0	20.0	-37.8
8. Nagaland	105	-13	-	-20	-	-20	-100.0	46.4	-	0.7
9. Sikkim	5	-6	8	-5	8	-6	39.5	-19.8	4.7	16.8
10. Tripura	4	-23	-	-28	-	-28	-100.0	19.9	-	0.2
11. Uttarakhand	8	-23	20	-8	64	35	158.1	-65.8	217.7	-550.1
<b>All States</b>	<b>8,097</b>	<b>-44</b>	<b>10,197</b>	<b>2,010</b>	<b>14,918</b>	<b>6,485</b>	<b>25.9</b>	<b>-4,670.8</b>	<b>46.3</b>	<b>222.6</b>
<i>Memo item:</i>										
1. NCT Delhi	-	-165	-	-	-	-	-	-100.0	-	-
2. Puducherry	353	268	443	350	362	260	25.5	30.4	-18.3	-25.6

- : Nil/Negligible.

\* : Net loans represents Gross Loans from Centre minus Repayment of Loans to the Centre.

**Note** : Figures for Jammu and Kashmir and Jharkhand for the year 2005-06 (Accounts) relate to Revised Estimates.**Source** : Budget Documents of the State Governments.

## Statement 25: Gross and Net Devolution and Transfer of Resources from the Centre

(Amount in Rs. crore)

State	2005-06 (Accounts)		2006-07 (Revised Estimates)		2007-08 (Budget Estimates)		Variation (Per cent)			
	Gross	Net*	Gross	Net*	Gross	Net*	Col.4/Col.2	Col.5/Col.3	Col.6/Col.4	Col.7/Col.5
							Gross	Net*	Gross	Net*
1	2	3	4	5	6	7	8	9	10	11
<b>I. Non-Special Category</b>										
1. Andhra Pradesh	11,465	9,452	15,507	13,070	18,171	16,056	35.2	38.3	17.2	22.8
2. Bihar	13,755	12,286	17,899	16,696	22,082	21,012	30.1	35.9	23.4	25.9
3. Chhattisgarh	3,613	3,249	5,363	5,175	5,974	5,692	48.4	59.3	11.4	10.0
4. Goa	314	231	578	487	607	519	84.3	111.2	4.9	6.4
5. Gujarat	7,372	5,845	8,704	7,244	8,638	7,119	18.1	23.9	-0.8	-1.7
6. Haryana	2,356	2,056	2,434	2,159	2,794	2,521	3.3	5.0	14.8	16.8
7. Jharkhand	3,924	3,467	5,583	5,125	6,463	6,000	42.3	47.8	15.8	17.1
8. Karnataka	8,872	7,740	10,999	9,823	14,205	12,927	24.0	26.9	29.1	31.6
9. Kerala	5,182	4,173	7,257	6,214	7,906	6,768	40.0	48.9	8.9	8.9
10. Madhya Pradesh	9,568	8,478	12,792	11,654	14,949	13,772	33.7	37.5	16.9	18.2
11. Maharashtra	9,453	8,072	15,251	14,374	17,496	16,385	61.3	78.1	14.7	14.0
12. Orissa	7,540	6,271	10,965	9,827	13,194	11,581	45.4	56.7	20.3	17.8
13. Punjab	3,465	3,004	4,260	4,001	5,721	5,464	23.0	33.2	34.3	36.6
14. Rajasthan	8,857	7,868	11,449	10,445	13,308	12,279	29.3	32.7	16.2	17.6
15. Tamil Nadu	8,475	7,747	10,206	9,275	12,149	11,292	20.4	19.7	19.0	21.7
16. Uttar Pradesh	24,778	21,667	30,741	27,705	39,904	36,997	24.1	27.9	29.8	33.5
17. West Bengal	12,903	10,474	14,078	11,394	16,153	13,503	9.1	8.8	14.7	18.5
<b>II. Special Category</b>										
1. Arunachal Pradesh	1,789	1,574	2,199	2,166	2,076	2,020	22.9	37.6	-5.6	-6.8
2. Assam	7,409	7,129	10,943	9,974	11,401	10,847	47.7	39.9	4.2	8.8
3. Himachal Pradesh	4,400	4,269	4,692	4,551	4,695	4,558	6.6	6.6	0.1	0.2
4. Jammu and Kashmir	9,518	9,330	9,995	9,882	10,809	10,696	5.0	5.9	8.1	8.2
5. Manipur	2,243	2,074	2,719	2,357	2,495	2,153	21.3	13.6	-8.3	-8.6
6. Meghalaya	1,351	1,289	2,022	1,950	2,736	2,674	49.6	51.2	35.3	37.1
7. Mizoram	1,488	1,425	1,822	1,759	1,783	1,733	22.4	23.4	-2.1	-1.4
8. Nagaland	2,170	2,008	2,540	2,484	2,835	2,782	17.0	23.7	11.6	12.0
9. Sikkim	832	784	1,249	1,196	1,245	1,207	50.0	52.6	-0.3	0.9
10. Tripura	2,668	2,582	2,757	2,713	3,183	3,131	3.3	5.0	15.4	15.4
11. Uttarakhand	3,110	3,037	3,885	3,819	5,452	5,386	24.9	25.7	40.3	41.0
<b>All States</b>	<b>1,78,871</b>	<b>1,57,581</b>	<b>2,28,889</b>	<b>2,07,519</b>	<b>2,68,422</b>	<b>2,47,075</b>	<b>28.0</b>	<b>31.7</b>	<b>17.3</b>	<b>19.1</b>
<i>Memo item:</i>										
1. NCT Delhi	505	-1,333	853	-1,357	1,458	-1,211	68.8	1.8	70.9	-10.8
2. Puducherry	1,165	908	1,184	904	1,177	872	1.6	-0.5	-0.6	-3.5

\* : Net Devolution and Transfers represent Gross Devolution and Transfers minus Repayments of Loans to Centre and Interest payments on Loans from Centre.

**Note** : Figures for Jammu and Kashmir and Jharkhand for the year 2005-06 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

**Statement 26: Composition of Outstanding Liabilities**  
(As at end-March 2004)

State	SDLs	Power Bonds	Compensation bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIs	Internal Debt	Loans from Centre	Provident Fund	Reserve Fund	Deposits and Advances	Contingency Fund	Outstanding Liabilities	
																				2
<b>I. Non-Special Category</b>																				
1. Andhra Pradesh	17,090	2,436	-	10,109	-	472	143	1,449	-	10	3,581	5,654	35,289	18,628	14,888	1,224	5,306	26	75,361	
2. Bihar	8,904	1,594	24	7,797	-9	14	4	65	-	42	11	135	18,444	10,302	7,997	460	2,446	350	39,999	
3. Chhattisgarh	2,623	483	-	1,654	-	20	11	336	57	1	-	425	5,185	2,822	1,511	491	775	40	10,825	
4. Goa	843	-	-	975	66	33	-	33	-	1	98	164	2,047	944	485	53	327	29	3,885	
5. Gujarat	10,849	1,629	2	20,945	42	186	16	-6	-	80	1,409	1,686	35,153	14,273	3,641	1,412	7,721	107	62,307	
6. Haryana	3,825	2,022	-	5,319	-	32	22	418	304	78	53	907	12,074	3,720	4,953	559	1,134	10	22,450	
7. Jharkhand	2,896	-	8	3,173	9	5	2	3	-	5	2	16	6,102	3,106	261	206	340	22	10,036	
8. Karnataka	9,645	551	-	8,119	-	782	89	532	-	56	-	1,460	19,776	10,885	5,885	-	3,375	39	39,959	
9. Kerala	8,221	1,158	1	4,174	565	1,944	248	479	-	275	267	3,214	17,334	5,629	14,403	199	1,578	8	39,151	
10. Madhya Pradesh	7,692	2,664	-	6,658	267	44	23	1,268	-	59	65	1,459	18,739	9,221	6,861	882	2,225	39	37,967	
11. Maharashtra	13,659	1,019	-	30,612	-	2,354	-5	1,050	2	684	2,071	6,156	51,445	16,476	7,689	18,180	12,945	102	1,06,838	
12. Orissa	8,681	1,103	-	3,045	-	31	55	585	-	12	869	1,552	14,381	9,190	7,822	413	1,996	48	33,850	
13. Punjab	6,059	637	-	11,152	455	150	2	681	5,121	11	668	6,634	24,937	9,377	6,767	679	1,033	25	42,819	
14. Rajasthan	12,282	369	-	13,790	-	103	95	954	-	35	654	1,841	28,282	9,881	10,516	581	3,814	35	53,109	
15. Tamil Nadu	11,889	1,962	1	9,609	596	944	144	1,338	-	1,497	3,496	7,419	31,477	9,420	6,932	683	3,098	150	51,759	
16. Uttar Pradesh	23,123	5,872	40	21,515	-31	4	86	768	1,156	7	6,075	8,095	58,613	28,038	13,534	13,850	10,952	-924	1,24,063	
17. West Bengal	14,714	1,964	2	30,918	831	43	21	50	-	123	8,781	9,017	57,445	19,329	4,505	493	7,882	18	89,472	
<b>II. Special Category</b>																				
1. Arunachal Pradesh	262	24	-	87	-	1	-	116	-	-	112	229	602	468	444	84	138	-	1,736	
2. Assam	4,497	858	-	3,099	298	4	25	194	-	19	188	430	9,180	3,454	2,498	679	-173	50	15,688	
3. Himachal Pradesh	2,839	70	-	1,413	118	745	3	302	-	14	3,433	4,497	8,938	1,848	2,720	225	642	5	14,379	
4. Jammu and Kashmir	2,279	1,591	-	1,524	-	420	14	353	1,547	-	354	2,688	8,083	2,792	2,870	770	213	-	14,728	
5. Manipur	529	157	-	93	105	8	-	-	-	22	101	132	1,016	824	539	14	144	-	2,537	
6. Meghalaya	700	14	-	143	-	2	1	63	-	9	126	202	1,059	390	413	32	224	6	2,123	
7. Mizoram	422	46	-	73	27	237	-	41	-	5	104	387	955	359	602	16	675	-	2,606	
8. Nagaland	1,098	79	-	52	5	49	2	35	-	17	235	337	1,571	428	478	-2	-86	-	2,389	
9. Sikkim	296	48	-	62	-	55	2	32	-	-	17	105	510	235	267	6	-10	1	1,010	
10. Tripura	792	64	-	563	-	284	1	8	-	1	66	358	1,777	621	1,662	-12	-1	10	4,057	
11. Uttarakhand	3,208	572	2	1,781	31	1	5	139	36	9	573	764	6,358	322	900	40	603	50	8,273	
<b>All States</b>	<b>1,79,917</b>	<b>28,984</b>	<b>81</b>	<b>1,98,454</b>	<b>3,375</b>	<b>8,967</b>	<b>1,008</b>	<b>11,285</b>	<b>8,221</b>	<b>3,071</b>	<b>33,407</b>	<b>65,960</b>	<b>4,76,772</b>	<b>1,92,981</b>	<b>1,32,043</b>	<b>42,217</b>	<b>69,116</b>	<b>246</b>	<b>9,13,376</b>	
<i>Memo item:</i>																				
1. NCT Delhi	-	-	-	11,938	-	-	-	-	-	-	-	-	11,938	2,211	-	-	-	-	-	14,149
2. Puducherry	-	-	-	380	-	-	-	-	-	-	-	-	380	930	-	-	-	-	-	1,310

(Contd.)



Statement 26: Composition of Outstanding Liabilities (Contd.)  
(As at end-March 2005)

State	SDLS	Power Bonds	Compensation bonds	NSSF	WPIA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NDCDC	Loans from other Institutions	Loans from banks and FIs	Internal Debt	Loans from Centre	Provident Fund	Reserve Fund	Deposits and Advances	Contingency Fund	Outstanding Liabilities	
																				2
<b>I. Non-Special Category</b>																				
1. Andhra Pradesh	19,965	2,436	-	14,981	-	2,289	158	854	-	75	4,376	7,752	45,134	16,131	20,111	1,571	7,403	50	90,399	
2. Bihar	10,463	1,594	24	10,097	-9	14	3	120	-	41	38	216	22,385	9,103	8,401	537	2,407	350	43,183	
3. Chhattisgarh	2,788	483	-	2,550	-	20	11	486	-	60	1	578	6,400	2,383	1,569	751	990	40	12,133	
4. Goa	961	-	-	1,428	-	31	-	28	-	1	98	159	2,547	907	527	80	327	30	4,417	
5. Gujarat	12,660	1,629	2	29,733	-	0	4	-8	142	48	1,333	1,520	45,544	11,470	3,872	1,670	8,566	193	71,334	
6. Haryana	4,755	2,022	-	7,448	-	29	20	527	6	81	96	758	14,984	2,302	5,238	686	1,680	10	24,900	
7. Jharkhand	3,311	899	8	4,766	9	5	2	3	-	4	12	25	9,017	2,943	278	275	426	150	13,090	
8. Karnataka	11,762	551	-	12,386	-	748	78	389	-	74	-	1,289	25,988	9,033	6,470	-	2,813	41	44,345	
9. Kerala	9,598	1,158	1	6,969	235	2,282	274	525	-	290	257	3,628	21,589	5,412	14,791	322	1,496	85	43,695	
10. Madhya Pradesh	9,301	2,664	-	9,423	-	41	21	731	-	45	2,223	3,061	24,449	9,123	7,501	1,218	2,254	40	44,586	
11. Maharashtra	17,547	1,019	3	46,365	-	2,226	-7	445	2	630	2,202	5,499	70,433	8,584	8,184	21,515	15,794	45	1,24,554	
12. Orissa	9,581	1,103	-	4,382	-	28	50	304	-	13	820	1,215	16,281	9,280	8,381	1,263	1,749	29	36,982	
13. Punjab	7,719	637	-	14,793	283	7	2	770	5,121	6	770	6,676	30,109	7,398	7,186	1,106	1,247	25	47,071	
14. Rajasthan	14,359	369	-	18,633	-	991	90	287	-	29	487	1,883	35,444	7,915	11,681	916	3,977	35	59,968	
15. Tamil Nadu	13,788	1,962	-	15,523	391	1,419	134	655	342	48	2,786	5,384	37,049	6,537	6,504	1,246	4,482	150	55,968	
16. Uttar Pradesh	26,435	5,872	40	28,696	-5	-4	79	756	2,111	-45	6,417	9,315	70,353	24,622	15,343	16,102	10,745	-892	1,36,273	
17. West Bengal	18,731	1,964	2	41,353	-	38	18	47	-	109	8,090	8,302	70,352	16,078	4,781	852	5,263	16	97,342	
<b>II. Special Category</b>																				
1. Arunachal Pradesh	279	24	-	129	96	1	-	113	-	2	112	228	756	516	525	100	172	-	2,069	
2. Assam	5,129	858	-	3,932	317	4	23	160	-	-25	167	329	10,566	2,830	2,880	914	-197	50	17,043	
3. Himachal Pradesh	3,691	70	-	2,202	22	692	3	236	-	16	3,777	4,725	10,710	1,104	2,981	156	1,528	5	16,483	
4. Jammu and Kashmir	2,695	1,591	-	2,096	-	496	14	412	1,727	-	334	2,983	9,365	2,316	3,115	871	211	-	15,877	
5. Manipur	598	157	-	127	55	8	-	-	-	22	91	122	1,058	1,482	560	13	252	-	3,365	
6. Meghalaya	825	14	-	200	-	2	1	27	-	9	142	180	1,219	395	503	45	242	6	2,410	
7. Mizoram	501	46	-	106	27	225	2	43	-	5	113	385	1,065	403	728	30	695	-	2,922	
8. Nagaland	1,237	79	-	77	9	54	2	48	-	15	256	376	1,778	451	499	-2	-88	-	2,638	
9. Sikkim	332	48	-	94	-	62	1	9	-	-	16	88	561	240	292	9	47	1	1,150	
10. Tripura	1,025	64	-	762	-	286	-	7	-	1	60	353	2,204	602	2,020	-4	21	10	4,853	
11. Uttarakhnad	3,443	572	2	2,749	65	1	5	253	36	23	573	892	7,724	484	1,013	73	771	58	10,123	
<b>All States</b>	<b>2,13,480</b>	<b>29,883</b>	<b>82</b>	<b>2,82,200</b>	<b>1,498</b>	<b>11,994</b>	<b>990</b>	<b>8,226</b>	<b>9,486</b>	<b>1,577</b>	<b>35,648</b>	<b>67,921</b>	<b>5,95,064</b>	<b>1,60,045</b>	<b>1,45,936</b>	<b>52,311</b>	<b>75,290</b>	<b>527</b>	<b>10,29,174</b>	
Memo item:																				
1. NCT Delhi	-	-	-	15,670	-	-	-	-	-	-	-	-	15,670	166	-	-	-	-	-	15,836
2. Puducherry	-	-	-	591	-	-	-	-	-	-	-	-	591	958	-	-	-	-	1	1,549

**Statement 26: Composition of Outstanding Liabilities (Contd.)**  
(As at end-March 2006)

State	SDLs	Power Bonds	Compensation bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIs	Internal Debt (2 to 6) + 13	Loans from Centre	Provident Fund	Reserve Fund	Deposits and Advances	Contingency Fund	Outstanding Liabilities	
																				2
<b>I. Non-Special Category</b>																				
1. Andhra Pradesh	21,348	2,436	-	19,895	-	2,414	149	1,616	-	9	3,377	7,566	51,245	15,884	25,449	1,925	8,625	49	1,03,177	
2. Bihar	10,811	2,076	23	12,591	-9	13	3	121	-	46	14	197	25,689	8,687	8,766	976	2,822	350	47,290	
3. Chhattisgarh	2,701	483	-	3,530	-	20	11	501	-	50	-	582	7,297	2,246	1,563	939	1,105	40	13,190	
4. Goa	1,027	-	-	2,046	-	29	-	24	-	1	85	140	3,212	882	574	108	319	30	5,126	
5. Gujarat	13,006	1,629	2	38,192	-	-	4	-10	249	27	1,837	2,107	54,936	11,579	4,130	3,210	9,045	124	83,024	
6. Haryana	5,142	2,022	-	9,309	-	25	18	587	-	74	118	822	17,295	2,222	5,593	850	1,009	10	26,979	
7. Jharkhand	3,546	2,115	8	6,400	9	5	2	235	-	1	54	296	12,374	2,793	490	331	785	150	16,924	
8. Karnataka	11,934	551	-	16,713	-	713	72	638	-	31	-	1,454	30,652	9,285	7,126	-	2,444	80	49,587	
9. Kerala	11,061	1,158	1	9,647	-	2,591	299	341	-	274	247	3,752	25,619	5,418	14,841	439	1,468	98	47,883	
10. Madhya Pradesh	10,246	2,664	3	12,458	-	37	20	1,130	123	22	2,115	3,446	28,814	8,988	7,489	1,464	2,850	32	49,647	
11. Maharashtra	18,701	1,019	3	62,098	-	2,531	-8	610	2	383	3,052	6,570	88,390	8,680	8,771	23,051	16,625	711	1,46,228	
12. Orissa	9,687	1,103	-	5,776	-	25	46	480	-	8	758	1,317	17,883	8,836	9,729	2,135	2,033	110	40,724	
13. Punjab	8,697	637	-	18,195	-	6	2	879	4,704	-	719	6,310	33,839	7,221	7,575	1,297	1,182	25	51,140	
14. Rajasthan	15,005	369	-	22,485	-	984	85	559	-	33	373	2,074	39,934	7,927	13,059	879	4,406	35	66,239	
15. Tamil Nadu	15,003	1,962	-	21,617	-	1,351	125	1,166	329	45	2,234	5,249	43,831	6,682	6,832	1,896	4,475	134	63,848	
16. Uttar Pradesh	28,498	5,872	40	36,475	-31	-11	76	919	2,191	-47	6,441	9,569	80,423	23,763	17,230	19,263	14,157	-776	1,54,061	
17. West Bengal	19,999	1,964	2	52,287	-	33	16	44	-	115	9,288	9,496	83,748	15,435	5,069	2,087	8,061	18	1,14,419	
<b>II. Special Category</b>																				
1. Arunachal Pradesh	321	24	-	367	262	2	-	138	-	7	110	258	1,232	497	464	117	102	-	2,412	
2. Assam	5,847	858	-	4,561	-	3	21	232	-	25	144	425	11,691	2,769	3,265	874	-248	50	18,401	
3. Himachal Pradesh	4,116	70	-	3,015	-	607	3	354	-	19	3,037	4,021	11,221	1,073	3,291	169	1,631	5	17,390	
4. Jammu and Kashmir	2,922	1,591	-	2,687	-	586	14	479	2,047	1	475	3,602	10,802	2,196	3,527	922	978	1	18,427	
5. Manipur	787	157	-	254	-	8	-	8	-	19	91	127	1,325	1,445	837	21	688	-	4,316	
6. Meghalaya	956	14	-	255	-	1	1	40	-	8	146	197	1,422	379	347	54	403	6	2,610	
7. Mizoram	601	46	-	132	27	262	-	41	-	6	115	423	1,229	394	720	27	785	-	3,154	
8. Nagaland	1,451	79	-	99	118	75	27	68	-	12	292	473	2,219	434	515	-1	-162	-	3,006	
9. Sikkim	420	48	-	111	-	69	1	17	-	-	14	101	680	230	305	12	61	1	1,289	
10. Tripura	1,144	64	-	961	-	227	-	1	-	1	7	236	2,404	579	2,285	3	76	10	5,358	
11. Uttaranchal	3,949	572	2	3,776	31	1	5	397	36	25	573	1,038	9,367	469	1,113	72	967	30	12,017	
<b>All States</b>	<b>2,28,925</b>	<b>31,581</b>	<b>81</b>	<b>3,65,933</b>	<b>407</b>	<b>12,609</b>	<b>989</b>	<b>11,654</b>	<b>9,680</b>	<b>1,195</b>	<b>35,718</b>	<b>71,845</b>	<b>6,98,773</b>	<b>1,57,004</b>	<b>1,60,955</b>	<b>63,120</b>	<b>86,691</b>	<b>1,321</b>	<b>11,67,866</b>	
<i>Memo item:</i>																				
1. NCT Delhi	-	-	-	21,567	-	-	-	-	-	-	-	-	21,567	-	-	-	-	-	-	21,567
2. Puducherry	-	-	-	798	-	-	-	-	-	-	-	-	798	1,820	-	-	-	-	1	2,619

Statement 26: Composition of Outstanding Liabilities (Contd.)  
(As at end-March 2007)

State	SDLs	Power Bonds	Compensation bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIs	Internal Debt (2 to 6) + 13	Loans from Centre	Provident Fund	Reserve Fund	Deposits and Advances	Contingency Fund	Outstanding Liabilities	
																				2
<b>I. Non-Special Category</b>																				
1. Andhra Pradesh	23,543	2,192	-	24,039	-	2,294	149	2,561	-	23	3,169	8,196	57,971	16,227	26,092	2,191	8,749	49	1,11,279	
2. Bihar	10,393	1,868	23	14,704	-9	13	3	694	-	45	22	776	27,756	8,220	8,781	976	2,432	350	48,514	
3. Chhattisgarh	2,695	435	-	4,295	-	20	11	659	-	47	-	738	8,163	2,421	1,624	679	1,355	40	14,282	
4. Goa	1,108	-	-	2,582	-	27	-	33	-	3	85	148	3,838	989	604	108	335	30	5,914	
5. Gujarat	12,722	1,466	2	43,966	-	-	4	-13	227	6	2,889	3,114	61,270	11,788	4,130	2,860	9,045	124	89,217	
6. Haryana	4,994	1,820	-	10,485	-	22	18	718	-	80	188	1,026	18,320	2,174	6,034	773	1,134	10	28,451	
7. Jharkhand	3,805	1,904	8	7,731	9	5	2	1,055	-	178	1,777	3,016	16,473	2,656	689	331	917	300	21,366	
8. Karnataka	11,700	-	-	19,306	-	678	72	1,215	-	-10	-6	1,949	32,955	10,039	8,068	506	1,759	80	53,407	
9. Kerala	12,847	1,042	1	11,875	-	2,871	299	776	-	234	260	4,440	30,206	6,152	16,157	407	1,549	98	54,568	
10. Madhya Pradesh	11,219	2,398	3	14,579	-	34	20	1,634	243	11	2,107	4,048	32,243	9,005	7,624	1,465	3,401	92	53,830	
11. Maharashtra	19,967	917	3	71,376	-	2,336	-8	787	2	551	3,076	6,744	99,007	8,984	9,482	24,893	18,036	711	1,61,113	
12. Orissa	8,898	993	-	6,862	-	22	46	736	-	5	686	1,494	18,247	9,326	9,929	2,135	2,032	110	41,778	
13. Punjab	9,435	574	-	21,185	-	5	2	1,068	4,255	5	509	5,845	37,038	7,031	8,343	1,553	1,401	25	55,392	
14. Rajasthan	16,070	221	-	24,425	-	799	85	1,076	-	32	223	2,214	42,932	8,068	14,406	1,053	4,597	35	71,090	
15. Tamil Nadu	16,373	-	-	25,631	-	1,279	125	1,563	314	36	1,731	5,067	47,070	7,069	7,404	2,190	4,568	134	68,434	
16. Uttar Pradesh	30,759	5,285	40	42,647	-31	-18	76	1,192	2,191	-50	12,373	15,765	94,465	23,075	18,947	21,247	14,423	-753	1,71,404	
17. West Bengal	20,839	1,767	2	60,987	-	29	16	52	-	100	8,738	8,934	92,530	15,340	5,383	2,006	7,616	20	1,22,895	
<b>II. Special Category</b>																				
1. Arunachal Pradesh	424	22	-	496	332	3	-	183	-	14	136	336	1,609	549	514	27	102	-	2,801	
2. Assam	6,525	772	-	4,689	-	3	21	332	-	23	115	494	12,479	2,518	3,680	874	-248	50	19,352	
3. Himachal Pradesh	4,583	63	-	3,694	-	620	3	585	-	20	2,261	3,490	11,830	1,162	3,617	169	1,631	5	18,415	
4. Jammu and Kashmir	3,538	1,432	-	3,141	-	686	14	629	2,047	1	466	3,843	11,953	2,604	4,058	1,135	688	1	20,438	
5. Manipur	868	141	-	481	-	5	-	18	-	17	178	218	1,709	1,207	856	21	607	-	4,399	
6. Meghalaya	1,120	13	-	279	-	4	1	63	-	7	134	210	1,622	363	395	54	430	6	2,870	
7. Mizoram	709	41	-	140	27	295	-	48	-	4	122	468	1,386	386	825	27	794	-	3,418	
8. Nagaland	1,700	71	-	113	118	97	27	85	-	2	329	540	2,543	414	495	-1	-82	-	3,370	
9. Sikkim	517	43	-	117	-	75	1	24	-	-	13	113	790	225	328	12	61	1	1,417	
10. Tripura	1,159	57	-	1,111	-	227	-	30	-	-	-21	236	2,563	551	2,361	7	85	10	5,578	
11. Uttaranchal	4,266	515	2	4,373	31	1	5	515	36	41	1,140	1,738	10,925	461	1,016	202	1,049	38	13,691	
<b>All States</b>	<b>2,42,777</b>	<b>26,051</b>	<b>82</b>	<b>4,25,310</b>	<b>477</b>	<b>12,432</b>	<b>989</b>	<b>18,341</b>	<b>9,314</b>	<b>1,423</b>	<b>42,699</b>	<b>85,199</b>	<b>7,79,896</b>	<b>1,59,014</b>	<b>1,71,842</b>	<b>67,898</b>	<b>88,466</b>	<b>1,566</b>	<b>12,68,683</b>	
Memo item:																				
1. NCT Delhi	-	-	-	25,569	-	-	-	-	-	-	-	-	25,569	-	-	-	-	-	-	25,568
2. Puducherry	-	-	-	1,165	-	-	-	-	-	-	-	-	1,165	2,170	-	-	-	-	1	3,335

**Statement 26: Composition of Outstanding Liabilities (Concl.)**  
(As at end-March 2008)

State	SDLs	Power Bonds	Compensation bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIs	Internal Debt	Loans from Centre	Provident Fund	Reserve Fund	Deposits and Advances	Contingency Fund	Outstanding Liabilities	
																				2
<b>I. Non-Special Category</b>																				
1. Andhra Pradesh	27,464	1,949	-	27,335	-	2,153	149	3,774	-	50	2,238	8,364	65,112	16,891	26,799	2,369	8,704	49	1,19,925	
2. Bihar	11,731	1,660	24	16,519	-9	13	3	1,322	-	40	22	1,400	31,325	7,798	9,030	1,009	2,163	350	51,675	
3. Chhattisgarh	2,786	387	-	5,151	-	14	11	947	-	43	-4	1,010	9,334	2,592	1,648	802	1,385	40	15,801	
4. Goa	1,377	-	-	2,971	-	25	-	42	-	5	85	157	4,505	1,039	634	108	350	30	6,667	
5. Gujarat	12,883	1,303	2	49,765	-	-	4	-14	204	2	3,694	3,891	67,844	11,650	4,130	2,585	9,045	124	95,377	
6. Haryana	5,491	1,618	-	11,344	-	19	18	913	-	87	488	1,525	19,978	2,126	6,518	787	1,269	10	30,687	
7. Jharkhand	4,124	1,692	6	9,407	9	5	2	1,680	-	379	3,337	5,402	20,640	2,518	906	331	756	450	25,601	
8. Karnataka	11,235	-	-	19,727	-	644	72	1,760	-	-51	-12	2,412	33,375	11,566	9,080	506	1,759	80	56,366	
9. Kerala	14,285	927	1	14,502	-	3,121	299	1,190	-	199	271	5,080	34,794	6,910	18,074	404	1,683	98	61,963	
10. Madhya Pradesh	12,994	2,131	-	16,558	-	30	20	2,215	362	7	2,165	4,799	36,483	9,660	7,716	1,244	3,651	92	58,846	
11. Maharashtra	21,234	815	3	79,281	-	2,086	-8	1,723	2	712	2,776	7,290	1,08,624	9,386	10,345	26,800	19,223	711	1,75,090	
12. Orissa	8,565	882	-	6,503	-	19	46	982	-	4	608	1,659	17,609	10,815	10,129	2,131	1,932	110	42,726	
13. Purjib	11,457	510	-	23,413	-	4	2	1,325	3,768	10	305	5,413	40,793	7,289	9,262	2,019	1,620	25	61,008	
14. Rajasthan	17,833	184	-	25,594	-	614	85	1,518	-	28	186	2,431	46,042	8,690	15,820	1,357	4,808	35	76,752	
15. Tamil Nadu	18,980	-	-	29,141	-	1,203	125	1,995	298	24	1,428	5,073	53,194	8,202	7,947	2,253	4,794	134	76,523	
16. Uttar Pradesh	35,046	4,697	40	50,114	-31	-24	76	1,477	2,191	-53	12,305	15,971	1,05,837	22,401	20,664	22,603	14,673	-753	1,85,425	
17. West Bengal	23,035	1,571	2	69,998	-	25	16	59	-	82	9,402	9,583	1,04,189	15,455	5,729	2,050	7,343	20	1,34,786	
<b>II. Special Category</b>																				
1. Arunachal Pradesh	563	19	-	496	402	3	-	247	-	20	68	338	1,817	493	567	27	108	-	3,012	
2. Assam	7,388	686	-	5,122	-	2	21	485	-	29	83	621	13,816	2,434	4,125	874	-248	50	21,051	
3. Himachal Pradesh	5,104	56	-	4,569	-	671	3	639	-	17	1,888	3,017	12,746	1,251	3,967	169	1,631	5	19,769	
4. Jammu and Kashmir	3,745	1,273	-	3,737	-	786	14	829	2,047	1	380	4,057	12,812	3,008	4,648	1,300	401	1	22,168	
5. Manipur	1,035	126	-	714	-	2	-	28	-	14	173	218	2,092	969	879	21	587	-	4,548	
6. Meghalaya	1,354	11	-	322	-	4	1	87	-	7	118	216	1,903	349	450	54	444	6	3,206	
7. Mizoram	820	36	-	159	27	295	-	55	-	2	80	432	1,474	381	935	26	794	-	3,611	
8. Nagaland	1,926	63	-	129	118	104	27	101	-	5	349	585	2,821	394	473	-1	-182	-	3,506	
9. Sikkim	738	38	-	123	-	80	1	42	-	-	11	135	1,034	219	342	11	61	1	1,669	
10. Tripura	1,234	51	-	1,291	-	227	-	79	-	-	-46	261	2,836	524	2,445	7	95	10	5,917	
11. Uttarakhand	4,657	458	2	5,005	31	1	5	658	36	41	1,139	1,880	12,033	496	974	287	1,131	66	14,988	
<b>All States</b>	<b>2,69,084</b>	<b>23,144</b>	<b>81</b>	<b>4,78,989</b>	<b>547</b>	<b>12,125</b>	<b>989</b>	<b>26,161</b>	<b>8,908</b>	<b>1,703</b>	<b>43,334</b>	<b>93,221</b>	<b>8,65,065</b>	<b>1,65,502</b>	<b>1,84,238</b>	<b>72,133</b>	<b>89,981</b>	<b>1,744</b>	<b>13,78,663</b>	
Memo item:																				
1. NCT Delhi	-	-	-	24,402	-	-	-	-	-	-	-	-	24,402	-	-	-	-	-	-	24,402
2. Puducherry	-	-	-	1,164	-	-	-	-	-	-	-	-	1,164	2,430	-	-	-	-	1	3,595

SDLs : State Development Loans. '-' : Nil/Negligible.

Note : For state-wise data series on outstanding liabilities prior to 2004, please refer to 'State Finances: A Study of Budgets of 2006-07'.

Source : 1. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG.

2. Finance Accounts of the Union Government, CGA, Government of India.

3. Ministry of Finance, Government of India.

4. Reserve Bank Records.

5. Budget Documents of the State Governments.

**Statement 27: Total Outstanding Liabilities of State Governments**  
(As at end-March)

(Rs. crore)

State	1991	1992	1993	1994	1995	1996	1997	1998	1999	2000	2001	2002	2003	2004	2005	2006	2007 (RE)	2008 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
<b>I. Non-Special Category</b>																		
1. Andhra Pradesh	8,150	9,454	11,063	12,940	15,224	17,778	20,201	23,313	28,301	34,829	41,809	48,637	56,030	75,361	90,399	1,03,177	1,11,279	1,19,925
2. Bihar	10,633	11,777	13,551	14,752	16,701	18,695	20,752	23,584	27,109	32,866	29,942	34,135	38,254	39,999	43,183	47,290	48,514	51,675
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	6,967	8,121	9,592	10,825	12,133	13,190	14,282	15,801
4. Goa	903	967	1,049	1,115	1,183	1,275	1,402	1,568	1,936	2,510	2,822	3,746	3,503	3,885	4,417	5,126	5,914	6,667
5. Gujarat	8,076	9,361	10,502	11,467	12,999	14,889	17,006	20,419	25,068	34,190	42,781	47,919	55,175	62,307	71,334	83,024	89,217	95,377
6. Haryana	3,076	3,471	3,899	4,424	5,036	6,171	7,004	8,110	10,250	13,810	14,650	17,726	19,948	22,450	24,900	26,979	28,451	30,687
7. Jharkhand	-	-	-	-	-	-	-	-	-	-	8,448	9,979	11,887	10,036	13,090	16,924	21,366	25,601
8. Karnataka	5,898	6,271	7,160	8,815	9,952	11,074	12,739	14,697	17,455	21,045	25,301	31,337	36,020	39,959	44,345	49,587	53,407	56,366
9. Kerala	4,983	5,833	6,682	7,595	9,280	10,719	12,314	14,469	17,333	22,214	26,259	29,536	34,312	39,151	43,695	47,883	54,568	61,963
10. Madhya Pradesh	7,777	8,803	11,442	10,792	12,165	13,891	15,948	17,975	21,957	25,933	22,127	26,043	29,882	37,967	44,586	49,647	53,830	58,846
11. Maharashtra	12,878	15,279	16,911	18,787	21,979	26,379	30,602	37,052	44,264	58,813	67,601	78,541	89,952	1,06,838	1,24,554	1,46,228	1,61,113	1,75,090
12. Orissa	5,156	6,065	6,792	7,689	8,914	10,295	11,996	13,636	16,281	20,614	24,220	28,161	30,869	33,850	36,982	40,724	41,778	42,726
13. Punjab	7,071	8,131	9,524	10,874	12,454	14,040	15,618	17,904	21,823	26,610	30,763	35,730	40,125	42,819	47,071	51,140	55,392	61,008
14. Rajasthan	6,580	7,647	8,654	10,038	11,866	14,137	16,742	19,229	24,136	31,684	35,541	41,634	47,534	53,109	59,968	66,239	71,090	76,752
15. Tamil Nadu	7,044	8,341	10,206	11,616	13,541	15,134	17,257	19,512	23,189	29,568	34,541	39,069	44,471	51,759	55,968	63,848	68,434	76,523
16. Uttar Pradesh	19,760	22,978	26,366	29,693	34,253	38,998	45,630	52,428	62,103	77,934	83,098	95,822	1,05,126	1,24,063	1,36,273	1,54,061	1,71,404	1,85,425
17. West Bengal	8,857	10,135	11,281	12,926	15,128	17,716	21,114	25,173	32,192	44,042	54,929	66,396	78,325	89,472	97,342	1,14,419	1,22,895	1,34,786
<b>II. Special Category</b>																		
1. Arunachal Pradesh	280	287	262	281	319	397	480	477	566	735	739	790	966	1,736	2,069	2,412	2,801	3,012
2. Assam	4,341	4,658	4,670	4,675	5,228	6,326	6,402	6,469	6,765	8,666	10,227	11,988	13,099	15,688	17,043	18,401	19,352	21,051
3. Himachal Pradesh	1,329	1,492	1,833	1,996	2,556	3,267	3,661	4,298	6,383	7,840	8,705	10,055	12,228	14,379	16,483	17,390	18,415	19,769
4. Jammu and Kashmir	3,358	3,808	4,014	4,510	4,448	4,628	5,294	5,736	6,429	7,739	9,101	9,624	10,528	14,728	15,877	18,427	20,438	22,168
5. Manipur	390	503	531	564	607	676	721	1,040	1,328	1,614	1,870	1,870	1,890	2,537	3,365	4,316	4,399	4,548
6. Meghalaya	218	245	301	381	450	490	475	658	862	1,117	1,388	1,528	1,820	2,123	2,410	2,610	2,870	3,206
7. Mizoram	330	314	322	378	444	538	574	771	842	1,178	1,375	1,713	1,967	2,606	2,922	3,154	3,418	3,611
8. Nagaland	409	476	520	586	624	781	753	876	1,063	1,389	1,604	1,884	2,385	2,389	2,638	3,006	3,370	3,506
9. Sikkim	142	162	199	222	263	292	228	260	415	593	852	929	989	1,010	1,150	1,289	1,417	1,669
10. Tripura	517	573	631	759	856	948	986	1,163	1,525	1,993	2,384	2,817	3,278	4,057	4,853	5,358	5,578	5,917
11. Uttarakhand	-	-	-	-	-	-	-	-	-	-	4,106	5,018	6,274	8,273	10,123	12,017	13,691	14,988
<b>All States</b>	<b>1,28,155</b>	<b>1,47,030</b>	<b>1,68,365</b>	<b>1,87,875</b>	<b>2,16,473</b>	<b>2,49,535</b>	<b>2,85,898</b>	<b>3,30,816</b>	<b>3,99,576</b>	<b>5,09,529</b>	<b>5,94,148</b>	<b>6,90,747</b>	<b>7,86,427</b>	<b>9,13,376</b>	<b>10,29,174</b>	<b>11,67,866</b>	<b>12,68,683</b>	<b>13,78,663</b>
<i>Memo item:</i>																		
1. NCT Delhi	-	-	-	117	627	1,354	2,205	3,081	3,788	6,348	7,924	9,777	12,494	14,149	15,836	21,567	25,568	24,402
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	1,310	1,549	2,619	3,335	3,595

RE : Revised Estimates. BE : Budget Estimates. '-' : Not available/Not applicable.

Note : See 'Explanatory Note on Data Sources and Methodology'.

Source : Same as in Statement 26.

**Statement 28: Total Outstanding Liabilities – As percentage of GSDP**  
(As at end-March)

State	(Per cent)																	
	1991	1992	1993	1994	1995	1996	1997	1998	1999	2000	2001	2002	2003	2004	2005	2006	2007 (RE)	2008 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
<b>I. Non-Special Category</b>																		
1. Andhra Pradesh	23.0	21.9	23.5	22.4	22.1	22.3	22.4	24.3	24.6	27.8	29.8	32.1	34.3	40.9	44.6	44.4	42.1	40.3
2. Bihar	38.1	37.8	40.2	37.8	37.9	42.3	38.6	38.4	39.0	45.2	63.7	72.5	72.0	76.5	75.6	78.0	73.3	68.8
3. Chhattisgarh	–	–	–	–	–	–	–	–	–	–	28.3	27.5	30.7	28.1	30.2	29.8	28.7	29.1
4. Goa	67.3	58.4	52.5	46.5	41.7	38.4	35.4	31.9	31.9	37.1	36.7	46.4	37.9	41.1	45.1	49.7	39.6	38.6
5. Gujarat	26.5	28.0	23.9	23.3	20.5	20.7	19.8	22.4	23.8	31.4	39.4	39.4	39.5	37.6	39.7	38.3	36.4	34.3
6. Haryana	20.9	19.7	20.8	20.0	19.2	20.7	19.7	21.0	23.5	28.2	26.6	29.3	30.1	30.4	30.0	26.8	24.5	23.2
7. Jharkhand	–	–	–	–	–	–	–	–	–	–	30.0	30.5	32.6	25.2	30.4	35.9	40.0	42.2
8. Karnataka	23.6	19.4	20.2	21.5	20.8	19.7	19.5	20.1	19.9	22.2	24.2	28.9	30.4	30.7	29.9	29.0	27.5	25.6
9. Kerala	30.2	28.5	28.7	28.9	29.1	27.7	27.7	29.2	30.8	35.5	37.6	40.8	42.3	43.8	43.5	39.7	40.2	40.2
10. Madhya Pradesh	24.7	26.1	30.3	20.7	21.0	21.4	21.4	22.0	23.5	25.1	30.0	30.8	36.6	38.7	43.3	45.5	43.8	42.2
11. Maharashtra	19.4	20.2	18.0	16.6	16.9	16.7	17.1	19.0	21.1	24.2	28.3	29.4	30.0	32.6	33.5	33.8	32.4	31.0
12. Orissa	45.2	41.4	42.9	41.5	40.1	38.0	45.3	42.3	45.8	53.2	62.4	67.0	70.4	62.2	62.3	64.3	58.2	54.2
13. Punjab	38.4	36.5	37.2	36.0	36.4	36.4	35.3	36.8	39.2	43.6	46.6	50.4	54.4	52.8	53.3	48.8	47.7	47.4
14. Rajasthan	27.5	28.8	27.7	30.4	28.6	29.9	29.1	30.0	33.0	40.3	45.0	47.3	56.3	50.6	52.1	53.3	50.8	49.8
15. Tamil Nadu	20.3	20.4	21.4	20.2	19.7	19.4	19.3	18.8	19.6	23.4	24.5	27.2	28.7	30.7	29.6	30.2	28.4	27.8
16. Uttar Pradesh	32.8	32.8	34.4	34.5	33.9	34.3	33.5	35.8	37.9	44.3	48.0	52.9	53.2	57.7	57.8	59.9	55.9	53.5
17. West Bengal	23.6	23.3	24.2	24.2	24.4	24.0	25.7	25.7	27.9	34.7	39.3	43.2	47.3	48.0	47.1	49.4	47.2	45.6
<b>II. Special Category</b>																		
1. Arunachal Pradesh	55.9	46.4	36.0	31.4	32.9	33.5	39.6	35.7	37.4	45.1	41.5	40.7	45.5	71.6	81.6	80.8	83.6	80.6
2. Assam	39.7	38.2	34.8	30.9	29.8	32.6	30.5	28.4	26.5	29.6	32.5	34.9	34.8	39.0	39.2	39.1	38.0	38.2
3. Himachal Pradesh	41.7	39.8	42.3	41.7	43.9	48.8	47.2	48.6	59.7	64.1	64.1	67.2	75.3	79.6	82.0	77.7	65.1	59.3
4. Jammu and Kashmir	81.0	80.7	76.7	71.1	63.8	57.2	58.0	55.8	56.3	55.4	61.7	60.4	59.4	76.8	76.0	80.9	81.6	79.0
5. Manipur	47.5	51.0	48.6	43.1	43.2	41.5	38.0	48.2	54.7	57.7	64.1	55.9	54.3	69.3	83.4	92.0	83.9	77.4
6. Meghalaya	21.4	20.7	22.9	25.2	27.0	24.6	21.6	26.3	29.3	34.0	37.2	36.9	41.2	44.1	45.8	45.5	45.9	46.9
7. Mizoram	84.8	59.1	53.0	53.1	60.1	57.4	53.5	68.6	67.6	83.6	77.7	89.0	89.7	106.7	107.4	102.8	98.8	92.0
8. Nagaland	53.4	51.6	48.4	42.6	39.1	43.0	37.2	37.7	44.6	54.5	43.6	45.5	50.2	47.4	47.1	45.3	45.2	41.8
9. Sikkim	58.0	60.2	71.5	55.2	59.7	56.1	38.4	38.2	52.8	70.2	87.7	86.0	80.2	72.8	75.1	75.1	73.9	78.1
10. Tripura	39.8	39.1	40.7	42.7	45.5	41.3	35.8	35.3	40.0	43.9	45.2	46.9	50.6	56.6	61.1	58.6	54.0	51.5
11. Uttarakhand	–	–	–	–	–	–	–	–	–	–	33.6	38.1	41.6	47.6	50.1	46.6	45.8	43.4
<b>All States</b> (Per cent of GDP)	<b>22.5</b>	<b>22.5</b>	<b>22.5</b>	<b>21.9</b>	<b>21.4</b>	<b>21.0</b>	<b>20.9</b>	<b>21.7</b>	<b>23.0</b>	<b>26.1</b>	<b>28.3</b>	<b>30.3</b>	<b>32.0</b>	<b>33.0</b>	<b>32.9</b>	<b>32.7</b>	<b>30.8</b>	<b>29.8</b>
<i>Memo item:</i>																		
1. NCT Delhi	–	–	–	0.6	2.4	4.8	6.5	7.5	8.0	11.5	12.9	14.7	17.4	17.5	17.2	20.5	21.4	17.9
2. Puducherry	–	–	–	–	–	–	–	–	–	–	–	–	–	24.1	29.8	45.9	52.9	51.4

RE : Revised Estimates. BE : Budget Estimates.

– : Not available/Not applicable.

Source: Same as in Statement 26.

## Statement 29 : Market Borrowings of State Governments

(Rs. crore)

State Finances: A Study of Budgets of 2007-08

State	2005-06				2006-07				2007-08			
	Gross Allocation	Repayments	Net Allocation (2-3)	Amount Raised	Gross Allocation	Repayments	Net Allocation (6-7)	Amount Raised	Gross Allocation	Repayments	Net Allocation (10-11)	Amount Raised*
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	1,956	573	1,383	1,956	2,726	530	2,196	2,726	5,936	1,008	4,928	2,850
2. Bihar	1,076	380	696	728	1,183	418	766	–	1,622	779	842	–
3. Chhattisgarh	432	86	346	–	476	95	381	–	407	157	250	–
4. Goa	144	18	127	83	159	19	140	100	636	31	605	150
5. Gujarat	858	256	602	602	944	282	662	–	2,275	475	1,800	2,275
6. Haryana	521	134	387	521	598	147	451	–	750	253	496	–
7. Jharkhand	364	129	236	364	401	141	259	401	648	264	384	192
8. Karnataka	1,582	243	1,339	415	1,376	233	1,142	–	1,556	462	1,094	–
9. Kerala	1,808	346	1,462	1,808	2,168	380	1,788	2,168	2,026	663	1,363	2,826
10. Madhya Pradesh	1,551	315	1,236	1,261	1,421	357	1,065	1,420	2,514	538	1,976	1,375
11. Maharashtra	1,580	426	1,154	1,580	1,738	468	1,269	1,738	3,820	775	3,044	2,820
12. Orissa	1,169	401	768	506	1,047	393	653	–	1,085	718	367	–
13. Punjab	1,199	221	978	1,199	981	243	738	981	1,918	328	1,591	1,500
14. Rajasthan	1,363	394	968	1,041	1,499	434	1,065	1,499	2,796	754	2,043	2,415
15. Tamil Nadu	1,650	403	1,246	1,619	1,814	444	1,371	1,814	2,367	813	1,554	1,900
16. Uttar Pradesh	3,096	1,034	2,062	3,096	3,248	979	2,269	3,248	6,494	1,791	4,703	1,000
17. West Bengal	2,324	447	1,876	1,714	1,336	492	844	1,336	5,063	867	4,196	9,263
<b>II. Special Category</b>												
1. Arunachal Pradesh	47	5	42	47	108	5	103	108	149	10	139	20
2. Assam	880	163	717	880	857	179	678	857	727	333	394	517
3. Himachal Pradesh	469	44	425	469	512	44	468	512	675	77	598	500
4. Jammu and Kashmir	298	71	227	298	691	73	617	691	728	118	610	728
5. Manipur	205	16	189	205	99	18	81	99	247	37	210	86
6. Meghalaya	158	27	131	158	192	28	164	192	176	48	128	55
7. Mizoram	115	15	100	115	125	17	108	125	134	18	116	76
8. Nagaland	254	40	214	254	293	44	250	293	359	71	287	215
9. Sikkim	104	16	88	104	115	17	97	115	224	26	199	112
10. Tripura	137	18	119	137	123	20	104	35	86	45	40	–
11. Uttarakhand	568	55	513	568	369	52	317	369	571	95	479	–
<b>All States</b>	<b>25,909</b>	<b>6,274</b>	<b>19,633</b>	<b>21,729</b>	<b>26,597</b>	<b>6,551</b>	<b>20,046</b>	<b>20,825</b>	<b>45,990</b>	<b>11,555</b>	<b>34,436</b>	<b>30,875</b>

\* : Up to November 30, 2007.      '–' : Nil.

Source : Reserve Bank records.

## Statement 30: Plan Outlay of State Governments

(Rs. crore)

State	1999-2000 (Actual Expenditure)	2000-01 (Actual Expenditure)	2001-02 (Actual Expenditure)	2002-03 (Actual Expenditure)	2003-04 (Actual Expenditure)	2004-05 (Actual Expenditure)	2005-06 (Actual Expenditure)	2006-07 (Revised Outlay)	2007-08 (Revised Outlay)
1	2	3	4	5	6	7	8	9	10
<b>I. Non-Special Category</b>									
1. Andhra Pradesh	4,748	7,035	7,969	8,315	10,759	11,457	13,439	20,000	30,500
2. Bihar	2,676	1,638	1,471	2,207	2,627	3,196	4,465	8,671	10,200
3. Chhattisgarh	–	470	1,361	1,767	2,404	2,833	3,465	5,996	7,414
4. Goa	237	361	373	423	568	767	958	1,200	–
5. Gujarat	6,492	4,965	5,357	5,403	7,585	7,603	11,000	12,503	16,000
6. Haryana	1,676	1,718	1,766	1,776	1,866	2,108	2,997	3,300	5,300
7. Jharkhand	–	–	2,024	2,797	1,772	2,991	4,079	4,795	6,676
8. Karnataka	6,363	6,785	7,904	8,164	8,619	11,741	12,678	17,228	17,783
9. Kerala	2,946	2,954	2,398	3,944	3,618	3,544	3,878	6,210	6,950
10. Madhya Pradesh	3,589	3,177	4,532	5,330	5,087	6,610	7,443	9,357	12,011
11. Maharashtra	10,419	9,586	8,526	7,739	8,188	9,817	14,674	14,829	20,200
12. Orissa	2,484	2,562	2,450	2,474	2,437	2,739	2,819	3,600	5,105
13. Punjab	1,753	1,877	2,171	1,766	1,586	1,956	3,825	4,000	5,111
14. Rajasthan	3,601	3,773	4,338	4,431	6,044	6,591	7,700	8,250	11,639
15. Tamil Nadu	5,414	5,777	5,319	5,841	7,088	8,286	8,784	12,500	14,000
16. Uttar Pradesh	6,572	5,956	7,695	6,618	6,132	8,428	13,523	19,000	25,000
17. West Bengal	3,928	5,631	4,595	2,673	2,529	4,268	5,990	7,574	9,150
<b>Total I</b>	<b>62,898</b>	<b>64,265</b>	<b>70,249</b>	<b>71,668</b>	<b>78,908</b>	<b>94,935</b>	<b>1,21,717</b>	<b>1,59,013</b>	<b>2,03,039</b>
<b>II. Special Category</b>									
1. Arunachal Pradesh	468	511	555	532	642	656	738	1,059	1,320
2. Assam	1,405	1,481	1,628	1,415	1,456	2,175	1,869	3,798	3,800
3. Himachal Pradesh	1,624	1,723	1,720	2,051	1,307	1,475	1,676	1,800	2,100
4. Jammu and Kashmir	1,506	1,538	1,743	2,064	2,352	2,839	3,556	4,348	4,850
5. Manipur	453	248	229	209	287	560	611	1,176	1,374
6. Meghalaya	343	463	470	400	487	590	688	900	1,120
7. Mizoram	378	372	402	421	551	550	693	764	850
8. Nagaland	306	318	400	368	479	463	648	792	900
9. Sikkim	193	218	282	340	368	467	472	552	691
10. Tripura	453	474	523	591	576	579	746	874	1,220
11. Uttarakhand	–	821	1,729	1,449	1,678	1,917	3,026	4,017	4,378
<b>Total II</b>	<b>7,129</b>	<b>8,167</b>	<b>9,681</b>	<b>9,840</b>	<b>10,183</b>	<b>12,271</b>	<b>14,723</b>	<b>20,080</b>	<b>22,603</b>
<b>Grand Total (I+II)</b>	<b>70,027</b>	<b>72,432</b>	<b>79,930</b>	<b>81,508</b>	<b>89,091</b>	<b>1,07,206</b>	<b>1,36,440</b>	<b>1,79,093</b>	<b>2,25,642</b>
<i>Memo item:</i>									
1. NCT Delhi	2,298	3,129	4,005	4,406	4,609	4,261	4,286	5,200	9,000
2. Puducherry	–	–	–	–	–	–	916	1,043	1,455

– : Not available/Not applicable.

Source : Planning Commission, Government of India.



## Statement 31: Capital Receipts and Capital Expenditure

(Rs. crore)

State	Capital Receipts			Capital Expenditure		
	2005-06 (Accounts)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	6	7
<b>I. Non-Special Category</b>						
1. Andhra Pradesh	13,454	15,584	23,276	13,391	15,500	23,214
2. Bihar	5,034	5,179	4,816	4,812	7,383	8,299
3. Chhattisgarh	1,451	1,662	2,438	2,268	3,594	4,286
4. Goa	836	776	867	658	760	849
5. Gujarat	12,363	8,510	9,097	8,769	10,159	10,418
6. Haryana	2,674	4,735	3,908	2,190	2,770	3,811
7. Jharkhand	2,334	5,149	4,748	3,661	4,492	4,282
8. Karnataka	6,825	5,195	4,952	6,932	9,162	9,980
9. Kerala	6,364	9,222	9,151	2,691	3,872	4,039
10. Madhya Pradesh	8,843	5,404	6,498	8,412	7,566	8,386
11. Maharashtra	22,653	16,884	17,245	16,397	14,798	14,849
12. Orissa	3,980	2,895	3,961	2,143	3,521	5,090
13. Punjab	5,085	5,566	6,905	2,244	4,806	5,383
14. Rajasthan	7,462	6,663	7,720	5,721	7,131	7,576
15. Tamil Nadu	11,298	11,474	11,419	6,736	12,545	11,361
16. Uttar Pradesh	22,914	13,775	16,015	13,222	16,943	21,540
17. West Bengal	19,349	14,075	16,500	9,471	7,733	8,924
<b>II. Special Category</b>						
1. Arunachal Pradesh	732	297	151	769	866	529
2. Assam	1,624	2,297	2,537	1,551	3,772	3,801
3. Himachal Pradesh	2,350	2,320	2,189	2,120	2,096	1,939
4. Jammu and Kashmir	1,927	1,895	2,427	3,743	3,806	5,364
5. Manipur	629	439	492	738	1,281	808
6. Meghalaya	462	320	444	333	525	715
7. Mizoram	527	393	333	584	574	412
8. Nagaland	440	532	343	748	963	1,039
9. Sikkim	119	240	306	378	691	686
10. Tripura	435	382	545	912	1,108	1,423
11. Uttarakhand	2,445	1,444	1,830	2,053	2,536	2,856
<b>All States</b>	<b>1,64,607</b>	<b>1,43,307</b>	<b>1,61,112</b>	<b>1,23,648</b>	<b>1,50,952</b>	<b>1,71,859</b>
<i>Memo item:</i>						
1. NCT Delhi	6,216	4,217	372	4,626	12,945	8,594
2. Puducherry	359	452	793	379	470	693

**Note** : 1. Capital receipts include Public Accounts on a net basis while capital expenditures are exclusive of Public Accounts.  
2. Also see Notes to Appendices.

**Source** : Budget Documents of the State Governments.

## Statement 32: State Government Market Loans

(Rs. crore)

ANDHRA PRADESH			ARUNACHAL PRADESH		
Sr. No.	Particulars	Balance on the last day of March 2007	Sr. No.	Particulars	Balance on the last day of March 2007
1	2	3	1	2	3
<b>Loans Bearing Interest</b>			<b>Loans Bearing Interest</b>		
1	12.30% Andhra Pradesh S.D.L. 2007	65.15	50	7.89% Andhra Pradesh Government Stock 2016	500.00
2	13.00% Andhra Pradesh S.D.L. 2007	362.52	51	7.93% Andhra Pradesh Government Stock 2016	408.78
3	13.05% Andhra Pradesh S.D.L. 2007	580.00	52	8.65% Andhra Pradesh Government Stock 2016	742.16
4	11.50% Andhra Pradesh S.D.L. 2008	226.04	53	5.90% Andhra Pradesh Government Stock 2017	305.98
5	12.15% Andhra Pradesh S.D.L. 2008	381.12	54	7.17% Andhra Pradesh Government Stock 2017	46.86
6	12.50% Andhra Pradesh S.D.L. 2008	775.72	55	7.99% Andhra Pradesh Government Stock 2017	300.00
7	11.50% Andhra Pradesh S.D.L. 2009	245.36	56	8.17% Andhra Pradesh Government Stock 2017	375.00
8	11.77% Andhra Pradesh S.D.L. 2009	400.00	57	5.00% Urban Land Ceiling (Andhra Pradesh) Bonds 1976	0.13
9	11.85% Andhra Pradesh S.D.L. 2009	251.49		<b>TOTAL [A]</b>	<b>23,543.37</b>
10	12.25% Andhra Pradesh S.D.L. 2009	700.67	<b>Power Bonds</b>		
11	12.50% Andhra Pradesh S.D.L. 2009	400.00	1	8.50% Andhra Pradesh Power Bonds April 2007	0.00
12	10.52% Andhra Pradesh S.D.L. 2010	514.13	2	8.50% Andhra Pradesh Power Bonds October 2007	121.80
13	11.00% Andhra Pradesh S.D.L. 2010	500.01	3	8.50% Andhra Pradesh Power Bonds April 2008	121.80
14	11.50% Andhra Pradesh S.D.L. 2010	239.91	4	8.50% Andhra Pradesh Power Bonds October 2008	121.80
15	11.80% Andhra Pradesh S.D.L. 2010	400.00	5	8.50% Andhra Pradesh Power Bonds April 2009	121.80
16	12.00% Andhra Pradesh S.D.L. 2010	285.07	6	8.50% Andhra Pradesh Power Bonds October 2009	121.80
17	8.37% Andhra Pradesh S.D.L. 2011	350.00	7	8.50% Andhra Pradesh Power Bonds April 2010	121.80
18	9.45% Andhra Pradesh S.D.L. 2011	198.74	8	8.50% Andhra Pradesh Power Bonds October 2010	121.80
19	9.53% Andhra Pradesh Govt. Stock 2011	475.00	9	8.50% Andhra Pradesh Power Bonds April 2011	121.80
20	10.35% Andhra Pradesh S.D.L. 2011	684.46	10	8.50% Andhra Pradesh Power Bonds October 2011	121.80
21	10.50% Andhra Pradesh S.D.L. 2011	200.02	11	8.50% Andhra Pradesh Power Bonds April 2012	121.80
22	11.50% Andhra Pradesh S.D.L. 2011	127.20	12	8.50% Andhra Pradesh Power Bonds October 2012	121.80
23	12.00% Andhra Pradesh S.D.L. 2011	212.31	13	8.50% Andhra Pradesh Power Bonds April 2013	121.80
24	6.67% Andhra Pradesh S.D.L. 2012	294.65	14	8.50% Andhra Pradesh Power Bonds October 2013	121.80
25	7.80% Andhra Pradesh S.D.L. 2012	386.71	15	8.50% Andhra Pradesh Power Bonds April 2014	121.80
26	7.80% Andhra Pradesh S.D.L. 2012 (II series)	442.82	16	8.50% Andhra Pradesh Power Bonds October 2014	121.80
27	7.90% Andhra Pradesh Govt. Stock 2012	250.00	17	8.50% Andhra Pradesh Power Bonds April 2015	121.80
28	8.00% Andhra Pradesh S.D.L. 2012	154.00	18	8.50% Andhra Pradesh Power Bonds October 2015	121.80
29	8.30% Andhra Pradesh S.D.L. 2012	192.54	19	8.50% Andhra Pradesh Power Bonds April 2016	121.80
30	6.03% Andhra Pradesh Government Stock 2013	500.00		<b>TOTAL [B]</b>	<b>2,192.49</b>
31	6.20% Andhra Pradesh S.D.L. 2013	462.14	<i>Loans not Bearing Interest [C]</i>		
32	6.35% Andhra Pradesh S.D.L. 2013	404.26			<b>0.99</b>
33	6.35% Andhra Pradesh S.D.L. 2013 (II Series)	531.53		<b>TOTAL [A+B+C]</b>	<b>25,736.85</b>
34	6.40% Andhra Pradesh S.D.L. 2013	828.00	<b>ARUNACHAL PRADESH</b>		
35	6.60% Andhra Pradesh S.D.L. 2013	808.85	<b>Loans Bearing Interest</b>		
36	6.75% Andhra Pradesh S.D.L. 2013	342.19	1	13.00% Arunachal Pradesh S.D.L. 2007	4.68
37	6.95% Andhra Pradesh S.D.L. 2013	876.00	2	13.05% Arunachal Pradesh S.D.L. 2007	5.65
38	5.60% Andhra Pradesh S.D.L. 2014	732.45	3	11.50% Arunachal Pradesh S.D.L. 2008	3.33
39	5.70% Andhra Pradesh S.D.L. 2014	590.62	4	12.15% Arunachal Pradesh S.D.L. 2008	4.00
40	7.32% Andhra Pradesh S.D.L. 2014	321.15	5	12.50% Arunachal Pradesh S.D.L. 2008	2.22
41	7.36% Andhra Pradesh S.D.L. 2014	734.87	5	11.50% Arunachal Pradesh S.D.L. 2009	3.60
42	5.85% Andhra Pradesh S.D.L. 2015	263.83	6	12.25% Arunachal Pradesh S.D.L. 2009	4.00
43	6.20% Andhra Pradesh S.D.L. 2015	462.25	7	10.52% Arunachal Pradesh S.D.L. 2010	4.01
44	7.02% Andhra Pradesh S.D.L. 2015	354.34	8	11.30% Arunachal Pradesh S.D.L. 2010	2.22
45	7.39% Andhra Pradesh Government Stock 2015	482.10	9	11.50% Arunachal Pradesh S.D.L. 2010	4.30
46	7.77% Andhra Pradesh S.D.L. 2015	782.75	10	12.00% Arunachal Pradesh S.D.L. 2010	2.21
47	7.34% Andhra Pradesh Government Stock 2015	375.00	11	8.60% Arunachal Pradesh Government Stock 2011	5.17
48	7.32% Andhra Pradesh Government Stock 2016	316.53	12	9.45% Arunachal Pradesh S.D.L. 2011	5.17
49	7.74% Andhra Pradesh Government Stock 2016	400.00	13	10.35% Arunachal Pradesh S.D.L. 2011	5.88
			14	10.82% Arunachal Pradesh S.D.L. 2011	10.00

(Contd.)

Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Balance on the last day of March 2007			Balance on the last day of March 2007		
Sr. No.	Particulars		Sr. No.	Particulars	
1	2	3	1	2	3
15	11.50% Arunachal Pradesh S.D.L. 2011	1.77	<b>ASSAM</b>		
16	12.00% Arunachal Pradesh S.D.L. 2011	2.96	<b>Loans Bearing Interest</b>		
17	6.80% Arunachal Pradesh S.D.L. 2012	3.12	1	12.30% Assam S.D.L. 2007	87.40
18	7.80% Arunachal Pradesh S.D.L. 2012	8.43	2	13.00% Assam S.D.L. 2007	120.47
19	7.80% Arunachal Pradesh S.D.L. 2012 [II Series]	4.67	3	13.05% Assam S.D.L. 2007	125.00
20	8.00% Arunachal Pradesh S.D.L. 2012	7.93	4	11.50% Assam S.D.L. 2008	24.10
21	8.30% Arunachal Pradesh S.D.L. 2012	3.05	5	12.15% Assam S.D.L. 2008	200.00
22	6.95% Arunachal Pradesh S.D.L. 2013	14.00	6	12.50% Assam S.D.L. 2008	181.25
23	6.75% Arunachal Pradesh S.D.L. 2013	4.00	7	11.50% Assam S.D.L. 2009	31.83
24	6.40% Arunachal Pradesh S.D.L. 2013	9.02	8	11.85% Assam S.D.L. 2009	100.00
25	6.35% Arunachal Pradesh S.D.L. 2013	8.75	9	12.25% Assam S.D.L. 2009	200.00
26	6.20% Arunachal Pradesh S.D.L. 2013	10.00	10	10.52% Assam S.D.L. 2010	125.00
28	5.60% Arunachal Pradesh S.D.L. 2014	8.50	11	11.30% Assam S.D.L. 2010	86.45
29	7.32% Arunachal Pradesh S.D.L. 2014	5.13	12	11.50% Assam S.D.L. 2010	34.31
30	7.36% Arunachal Pradesh S.D.L. 2014	8.52	13	12.00% Assam S.D.L. 2010	125.00
31	6.20% Arunachal Pradesh S.D.L. 2015	10.00	14	9.45% Assam S.D.L. 2011	155.00
32	5.85% Arunachal Pradesh S.D.L. 2015	11.88	15	10.35% Assam S.D.L. 2011	75.00
33	5.85% Arunachal Pradesh S.D.L. 2015 [II series]	23.00	16	10.82% Assam S.D.L. 2011	129.90
34	7.77% Arunachal Pradesh S.D.L. 2015	7.21	17	11.50% Assam S.D.L. 2011	14.14
35	7.39 % Arunachal Pradesh S.D.L. 2015	6.83	18	12.00% Assam S.D.L. 2011	23.60
36	7.53 % Arunachal Pradesh S.D.L. 2015	9.35	19	6.80% Assam S.D.L. 2012	118.88
37	7.61 % Arunachal Pradesh S.D.L. 2016	23.60	20	7.80% Assam S.D.L. 2012	89.04
38	8.00 % Arunachal Pradesh Government Stock 2016	12.63	21	7.80% Assam S.D.L. 2012 [II Series]	177.19
39	8.04% Arunachal Pradesh Government Stock 2016	48.10	22	8.00% Assam S.D.L. 2012	106.76
40	8.10% Arunachal Pradesh Government Stock 2017	47.00	23	8.30% Assam S.D.L. 2012	194.52
41	5.90% Arunachal Pradesh S.D.L. 2017	58.00	24	6.95% Assam S.D.L. 2013	303.00
<b>TOTAL [A]</b>		<b>423.90</b>	25	6.75% Assam S.D.L. 2013	222.52
<b>Power Bonds</b>			26	6.40% Assam S.D.L. 2013	207.37
1	8.50% Arunachal Pradesh Government Power Bonds April 2007	0.00	27	6.35% Assam S.D.L. 2013	113.41
2	8.50% Arunachal Pradesh Government Power Bonds Oct 2007	1.20	28	6.20% Assam S.D.L. 2013	129.60
3	8.50% Arunachal Pradesh Government Power Bonds April 2008	1.20	29	6.35% Assam S.D.L. 2013 [II Series]	49.53
4	8.50% Arunachal Pradesh Government Power Bonds Oct 2008	1.20	30	5.60% Assam S.D.L. 2014	220.00
5	8.50% Arunachal Pradesh Government Power Bonds April 2009	1.20	31	5.70% Assam S.D.L. 2014	110.49
6	8.50% Arunachal Pradesh Government Power Bonds Oct 2009	1.20	32	7.32% Assam S.D.L. 2014	174.32
7	8.50% Arunachal Pradesh Government Power Bonds April 2010	1.20	33	7.36% Assam S.D.L. 2014	137.11
8	8.50% Arunachal Pradesh Government Power Bonds Oct 2010	1.20	34	6.20% Assam S.D.L. 2015	129.60
9	8.50% Arunachal Pradesh Government Power Bonds April 2011	1.20	35	5.85% Assam S.D.L. 2015	157.60
10	8.50% Arunachal Pradesh Government Power Bonds Oct 2011	1.20	36	7.02% Assam S.D.L. 2015	69.40
11	8.50% Arunachal Pradesh Government Power Bonds April 2012	1.20	37	7.39% Assam S.D.L. 2015	146.62
12	8.50% Arunachal Pradesh Government Power Bonds Oct 2012	1.20	38	7.50% Assam Government Stock 2015	208.84
13	8.50% Arunachal Pradesh Government Power Bonds April 2013	1.20	39	7.77% Assam S.D.L. 2015	224.84
14	8.50% Arunachal Pradesh Government Power Bonds Oct 2013	1.20	40	7.65% Assam Government Stock 2016	200.00
15	8.50% Arunachal Pradesh Government Power Bonds April 2014	1.20	41	7.75% Assam Government Stock 2016	100.00
16	8.50% Arunachal Pradesh Government Power Bonds Oct 2014	1.20	42	7.89% Assam Government Stock 2016	166.46
17	8.50% Arunachal Pradesh Government Power Bonds April 2015	1.20	43	7.95% Assam Government Stock 2016	262.63
18	8.50% Arunachal Pradesh Government Power Bonds Oct 2015	1.20	44	8.11% Assam Government Stock 2016	215.00
19	8.50% Arunachal Pradesh Government Power Bonds April 2016	1.20	45	8.20% Assam Government Stock 2017	212.57
<b>TOTAL [B]</b>		<b>21.66</b>	46	5.90% Assam Government Stock 2017	205.40
<i>Loans Not Bearing Interest [C]</i>		<b>0.00</b>	47	7.17% Assam S.D.L. 2017	33.61
<b>TOTAL [A+B+C]</b>		<b>445.56</b>	48	Assam State Acquisition of Zamindaris Act 1951 Compensation Bonds	0.08
			<b>TOTAL [A]</b>		<b>6,524.82</b>

## Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Balance on the last day of March 2007			Balance on the last day of March 2007		
Sr. No.	Particulars		Sr. No.	Particulars	
1	2	3	1	2	3
<b>Power Bonds</b>			<b>Power Bonds</b>		
1	8.50% Government of Assam Power Bonds 2007	0.00	25	6.75% Bihar S.D.L. 2013	297.97
2	8.50% Government of Assam Power Bonds 2007	42.88	26	6.95% Bihar S.D.L. 2013	299.00
3	8.50% Government of Assam Power Bonds 2008	42.88	27	6.35% Bihar S.D.L. 2013( II SR)	151.98
4	8.50% Government of Assam Power Bonds 2008	42.88	28	5.60% Bihar S.D.L. 2014	359.00
5	8.50% Government of Assam Power Bonds 2009	42.88	29	5.70% Bihar S.D.L. 2014	265.06
6	8.50% Government of Assam Power Bonds 2009	42.88	30	7.32% Bihar S.D.L. 2014	308.53
7	8.50% Government of Assam Power Bonds 2010	42.88	31	7.36% Bihar S.D.L. 2014	266.05
8	8.50% Government of Assam Power Bonds 2010	42.88	32	5.85% Bihar S.D.L. 2015	202.06
9	8.50% Government of Assam Power Bonds 2011	42.88	33	5.85% Bihar S.D.L. 2015 ( II SR)	21.83
10	8.50% Government of Assam Power Bonds 2011	42.88	34	6.20% Bihar S.D.L. 2015	337.20
11	8.50% Government of Assam Power Bonds 2012	42.88	35	7.02% Bihar S.D.L. 2015	213.00
12	8.50% Government of Assam Power Bonds 2012	42.88	36	7.77% Bihar S.D.L. 2015	494.14
13	8.50% Government of Assam Power Bonds 2013	42.88	37	7.39% Bihar S.D.L. 2015	233.49
14	8.50% Government of Assam Power Bonds 2013	42.88	38	5.90% Bihar S.D.L. 2017	568.50
15	8.50% Government of Assam Power Bonds 2014	42.88	39	7.17% Bihar S.D.L. 2017	326.55
16	8.50% Government of Assam Power Bonds 2014	42.88		<b>TOTAL [B]</b>	<b>7,562.21</b>
17	8.50% Government of Assam Power Bonds 2015	42.88		<b>TOTAL [A+B]</b>	<b>10,416.11</b>
18	8.50% Government of Assam Power Bonds 2015	42.88	<b>Power Bonds</b>		
19	8.50% Government of Assam Power Bonds 2016	42.88	1	8.50% Government of Bihar Power Bonds April 2007	0.00
	<b>TOTAL [B]</b>	<b>771.78</b>	2	8.50% Government of Bihar Power Bonds October 2007	103.78
	<i>Loans not Bearing Interest [C]</i>	<b>0.01</b>	3	8.50% Government of Bihar Power Bonds April 2008	103.78
	<b>TOTAL [A+B+C]</b>	<b>7,296.60</b>	4	8.50% Government of Bihar Power Bonds October 2008	103.78
<b>BIHAR<sup>1</sup></b>			5	8.50% Government of Bihar Power Bonds April 2009	103.78
<b>Loans Bearing Interest</b>			6	8.50% Government of Bihar Power Bonds October 2009	103.78
1	13.05% Bihar S.D.L. 2007	149.42	7	8.50% Government of Bihar Power Bonds April 2010	103.78
2	12.30% Bihar S.D.L. 2007	331.10	8	8.50% Government of Bihar Power Bonds October 2010	103.78
3	13.00% Bihar S.D.L. 2007	298.82	9	8.50% Government of Bihar Power Bonds April 2011	103.78
4	11.50% Bihar S.D.L. 2008	184.56	10	8.50% Government of Bihar Power Bonds October 2011	103.78
5	12.50% Bihar S.D.L. 2008	548.37	11	8.50% Government of Bihar Power Bonds April 2012	103.78
6	11.50% Bihar S.D.L. 2009	199.31	12	8.50% Government of Bihar Power Bonds October 2012	103.78
7	11.30% Bihar S.D.L. 2010	298.86	13	8.50% Government of Bihar Power Bonds April 2013	103.78
8	11.50% Bihar S.D.L. 2010	253.77	14	8.50% Government of Bihar Power Bonds October 2013	103.78
9	10.52% Bihar S.D.L. 2010	216.66	15	8.50% Government of Bihar Power Bonds April 2014	103.78
10	12.00% Bihar S.D.L. 2010	59.77	16	8.50% Government of Bihar Power Bonds October 2014	103.78
11	11.50% Bihar S.D.L. 2011	108.88	17	8.50% Government of Bihar Power Bonds April 2015	103.78
12	12.00% Bihar S.D.L. 2011	181.74	18	8.50% Government of Bihar Power Bonds October 2015	103.78
13	2.50% Bihar Zamindari Abolition Compensation Bonds	22.65	19	8.50% Government of Bihar Power Bonds April 2016	103.78
	<b>TOTAL [A]</b>	<b>2,853.90</b>		<b>TOTAL [C]</b>	<b>1,868.05</b>
14	9.45% Bihar S.D.L. 2011	262.00		<i>Loans not Bearing Interest [D]</i>	<b>0.29</b>
15	10.35% Bihar S.D.L. 2011	170.02		<b>TOTAL [A+B+C+D]</b>	<b>12,284.45</b>
16	10.82% Bihar S.D.L. 2011	362.19	<b>JHARKHAND<sup>2</sup></b>		
17	6.80% Bihar S.D.L. 2012	227.09	<b>Loans Bearing Interest</b>		
18	7.80% Bihar S.D.L. 2012	184.30	1	13.05% Bihar S.D.L. 2007	50.58
19	7.80% Bihar S.D.L. 2012 ( II SR)	327.11	2	12.30% Bihar S.D.L. 2007	112.08
20	8.00% Bihar S.D.L. 2012	323.61	3	13.00% Bihar S.D.L. 2007	101.15
21	8.30% Bihar S.D.L. 2012	360.30	4	11.50% Bihar S.D.L. 2008	62.47
22	6.20% Bihar S.D.L. 2013	337.20	5	12.50% Bihar S.D.L. 2008	185.63
23	6.35% Bihar S.D.L. 2013	295.05	6	11.50% Bihar S.D.L. 2009	67.47
24	6.40% Bihar S.D.L. 2013	369.00	7	11.30% Bihar S.D.L. 2010	101.17



## Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Balance on the last day of March 2007			Balance on the last day of March 2007		
Sr. No.	Particulars		Sr. No.	Particulars	
1	2	3	1	2	3
38	7.39% Madhya Pradesh S.D.L. 2015	292.75	10	10.52% Madhya Pradesh S.D.L. 2010	62.94
39	7.53% Madhya Pradesh S.D.L. 2015	50.02	11	11.00% Madhya Pradesh S.D.L. 2010	79.86
40	7.77% Madhya Pradesh S.D.L. 2015	418.04	12	11.50% Madhya Pradesh S.D.L. 2010	40.08
41	7.61% Madhya Pradesh S.D.L. 2016	300.00	13	12.00% Madhya Pradesh S.D.L. 2010	61.49
42	7.65% Madhya Pradesh Government Stock 2016	200.00	14	11.50% Madhya Pradesh S.D.L. 2011	17.71
43	7.95% Madhya Pradesh Government Stock 2016	300.00	15	12.00% Madhya Pradesh S.D.L. 2011	26.01
44	8.66% Madhya Pradesh Government Stock 2016	300.00	16	5.00% Urban Land ceiling (Madhya Pradesh) Bonds	0.15
45	5.90% Madhya Pradesh S.D.L. 2017	129.01		<b>TOTAL [A]</b>	<b>857.87</b>
46	8.20% Madhya Pradesh Government Stock 2017	350.00	16	10.35% Chhatisgarh S.D.L. 2011	84.93
47	8.40 % Madhya Pradesh Government Stock 2017	470.00	17	10.50% Chhatisgarh S.D.L. 2011	40.00
48	5.60% Madhya Pradesh S.D.L. 2014	349.50	18	10.82% Chhatisgarh S.D.L. 2011	30.49
49	5.70% Madhya Pradesh S.D.L. 2014	247.00	19	7.80% Chhatisgarh S.D.L. 2012	56.45
50	7.32% Madhya Pradesh S.D.L. 2014	290.01	20	7.80% Chhatisgarh S.D.L. 2012 [II SR]	154.87
51	7.36% Madhya Pradesh S.D.L. 2014	342.44	21	8.00% Chhatisgarh S.D.L. 2012	65.49
	<b>TOTAL (B)</b>	<b>8,855</b>	22	8.10% Chhatisgarh S.D.L. 2012	67.00
	<b>TOTAL(A+B)</b>	<b>11,219</b>	23	8.30% Chhatisgarh S.D.L. 2012	52.00
	<b>Power Bonds</b>		24	6.75% Chhatisgarh S.D.L. 2013	115.21
1	8.50% Madhya Pradesh Govt. Power Bonds April 2007	0.00	25	6.95% Chhatisgarh S.D.L. 2013	137.01
2	8.50% Madhya Pradesh Govt. Power Bonds October 2007	133.19	26	6.35% Chhatisgarh S.D.L. 2013	72.80
3	8.50% Madhya Pradesh Govt. Power Bonds April 2008	133.19	27	6.20% Chhatisgarh S.D.L. 2013	83.21
4	8.50% Madhya Pradesh Govt. Power Bonds October 2008	133.19	28	5.60% Chhatisgarh S.D.L. 2014	153.68
5	8.50% Madhya Pradesh Govt. Power Bonds April 2009	133.19	29	5.70% Chhatisgarh S.D.L. 2014	106.67
6	8.50% Madhya Pradesh Govt. Power Bonds October 2009	133.19	30	7.32 % Chhatisgarh S.D.L. 2014	132.00
7	8.50% Madhya Pradesh Govt. Power Bonds April 2010	133.19	31	6.20% Chhatisgarh S.D.L. 2015	83.23
8	8.50% Madhya Pradesh Govt. Power Bonds October 2010	133.19	32	5.85% Chhatisgarh S.D.L. 2015	100.02
9	8.50% Madhya Pradesh Govt. Power Bonds April 2011	133.19	33	5.90% Chhatisgarh S.D.L. 2017	302.32
10	8.50% Madhya Pradesh Govt. Power Bonds October 2011	133.19		<b>TOTAL [B]</b>	<b>1,837</b>
11	8.50% Madhya Pradesh Govt. Power Bonds April 2012	133.19		<b>TOTAL [A+B]</b>	<b>2,695</b>
12	8.50% Madhya Pradesh Govt. Power Bonds October 2012	133.19		<b>Power Bonds</b>	
13	8.50% Madhya Pradesh Govt. Power Bonds April 2013	133.19	1	8.50% Chhatisgarh Power Bonds April 2007	0.00
14	8.50% Madhya Pradesh Govt. Power Bonds October 2013	133.19	2	8.50% Chhatisgarh Power Bonds October 2007	24.16
15	8.50% Madhya Pradesh Govt. Power Bonds April 2014	133.19	3	8.50% Chhatisgarh Power Bonds April 2008	24.16
16	8.50% Madhya Pradesh Govt. Power Bonds October 2014	133.19	4	8.50% Chhatisgarh Power Bonds October 2008	24.16
17	8.50% Madhya Pradesh Govt. Power Bonds April 2015	133.19	5	8.50% Chhatisgarh Power Bonds April 2009	24.16
18	8.50% Madhya Pradesh Govt. Power Bonds October 2015	133.19	6	8.50% Chhatisgarh Power Bonds October 2009	24.16
19	8.50% Madhya Pradesh Govt. Power Bonds April 2016	133.19	7	8.50% Chhatisgarh Power Bonds April 2010	24.16
	<b>TOTAL [C]</b>	<b>2,398</b>	8	8.50% Chhatisgarh Power Bonds October 2010	24.16
	<i>Loans Not Bearing Interest [D]</i>	<b>1.20</b>	9	8.50% Chhatisgarh Power Bonds April 2011	24.16
	<b>TOTAL [A+B+C+D]</b>	<b>13,618</b>	10	8.50% Chhatisgarh Power Bonds October 2011	24.16
	<b>CHHATTISGARH<sup>4</sup></b>		11	8.50% Chhatisgarh Power Bonds April 2012	24.16
	<b>Loans Bearing Interest</b>		12	8.50% Chhatisgarh Power Bonds October 2012	24.16
1	12.30% Madhya Pradesh S.D.L. 2007	41.42	13	8.50% Chhatisgarh Power Bonds April 2013	24.16
2	13.00% Madhya Pradesh S.D.L. 2007	47.70	14	8.50% Chhatisgarh Power Bonds October 2013	24.16
3	13.05% Madhya Pradesh S.D.L. 2007	95.83	15	8.50% Chhatisgarh Power Bonds April 2014	24.16
4	11.50% Madhya Pradesh S.D.L. 2008	21.52	16	8.50% Chhatisgarh Power Bonds October 2014	24.16
5	12.15% Madhya Pradesh S.D.L. 2008	80.90	17	8.50% Chhatisgarh Power Bonds April 2015	24.16
6	12.50% Madhya Pradesh S.D.L. 2008	81.62	18	8.50% Chhatisgarh Power Bonds October 2015	24.16
7	11.50% Madhya Pradesh S.D.L. 2009	38.18	19	8.50% Chhatisgarh Power Bonds April 2016	24.16
8	11.85% Madhya Pradesh S.D.L. 2009	64.08		<b>TOTAL [C]</b>	<b>434.90</b>
9	12.25% Madhya Pradesh S.D.L. 2009	98.37		<i>Loans Not Bearing Interest [D]</i>	<b>0.43</b>
				<b>GRAND TOTAL (A+B+C+D)</b>	<b>3,130.58</b>

## Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

GOA			GUJARAT		
Sr. No.	Particulars	Balance on the last day of March 2007	Sr. No.	Particulars	Balance on the last day of March 2007
1	2	3	1	2	3
<b>GOA</b>			<b>GUJARAT</b>		
<b>Loans Bearing Interest</b>			<b>Loans Bearing Interest</b>		
1	13.00% Goa S.D.L. 2007	9.50	11	10.52% Gujarat S.D.L. 2010	488.07
2	13.05% Goa S.D.L. 2007	21.17	12	11.50% Gujarat S.D.L. 2010	84.30
3	11.50% Goa S.D.L. 2008	6.09	13	12.00% Gujarat S.D.L. 2010	71.19
4	12.15% Goa S.D.L. 2008	21.17	14	9.45% Gujarat S.D.L. 2011	200.73
5	12.50% Goa S.D.L. 2008	18.83	15	9.50% Gujarat Government Stock 2011	190.00
6	11.50% Goa S.D.L. 2009	7.31	16	10.35% Gujarat S.D.L. 2011	388.50
7	11.85% Goa S.D.L. 2009	37.57	17	10.50% Gujarat S.D.L. 2011	250.00
8	12.25% Goa S.D.L. 2009	37.43	18	11.50% Gujarat S.D.L. 2011	36.61
9	12.50% Goa S.D.L. 2009	50.00	19	12.00% Gujarat S.D.L. 2011	61.12
10	10.52% Goa S.D.L. 2010	39.74	20	6.80% Gujarat S.D.L. 2012	360.77
11	11.50% Goa S.D.L. 2010	8.73	21	7.33% Gujarat Government Stock 2012	200.00
12	12.00% Goa S.D.L. 2010	40.27	22	7.80% Gujarat S.D.L. 2012	344.21
13	9.45% Goa S.D.L. 2011	20.00	23	7.80% Gujarat S.D.L. 2012 (II Series)	240.04
14	10.35% Goa S.D.L. 2011	40.01	24	7.83% Gujarat Government Stock 2012	245.00
15	11.50% Goa S.D.L. 2011	3.60	25	8.00% Gujarat S.D.L. 2012	99.75
16	12.00% Goa S.D.L. 2011	6.00	26	8.30% Gujarat S.D.L. 2012	277.20
17	6.80% Goa S.D.L. 2012	48.29	27	6.00% Gujarat Government Stock 2013	250.00
18	7.80% Goa S.D.L. 2012	34.31	28	6.20% Gujarat S.D.L. 2013	629.72
19	7.80% Goa S.D.L. 2012 (II Series)	27.41	29	6.35% Gujarat S.D.L. 2013	550.93
20	8.00% Goa S.D.L. 2012	6.69	30	6.35% Gujarat S.D.L. 2013 (II Series)	508.86
21	8.30% Goa S.D.L. 2012	22.58	31	6.40% Gujarat S.D.L. 2013	343.08
22	6.20% Goa S.D.L. 2013	24.81	32	6.75% Gujarat S.D.L. 2013	452.88
23	6.35% Goa S.D.L. 2013	21.70	33	6.95% Gujarat S.D.L. 2013	694.03
24	6.40% Goa S.D.L. 2013	62.15	34	5.60% Gujarat S.D.L. 2014	318.94
25	6.75% Goa S.D.L. 2013	11.24	35	5.70% Gujarat S.D.L. 2014	740.00
26	6.95% Goa S.D.L. 2013	33.75	36	7.32% Gujarat S.D.L. 2014	169.25
27	5.60% Goa S.D.L. 2014	67.22	37	7.36% Gujarat S.D.L. 2014	283.42
28	7.32% Goa S.D.L. 2014	26.39	38	5.85% Gujarat S.D.L. 2015	300.04
29	7.36% Goa S.D.L. 2014	39.35	39	6.20% Gujarat S.D.L. 2015	629.73
30	5.85% Goa S.D.L. 2015	57.33	40	7.77% Gujarat S.D.L. 2015	347.85
31	6.20% Goa S.D.L. 2015	24.82	41	7.61% Gujarat S.D.L. 2016	254.42
32	7.77% Goa S.D.L. 2015	33.22	42	5.90% Gujarat S.D.L. 2017	629.27
33	7.65% Goa S.D.L. 2016	50.00	43	5.00% Urban Land Ceiling (Gujarat) Bonds	1.18
34	5.90% Goa S.D.L. 2017	49.00	44	3.00% Bombay Tenure Abolition Compensation Bonds	0.70
35	7.99% Goa Government Stock 2017	100.00	45	4.50% Gujarat Agricultural Lands Ceiling Act, 1960 Comp. Bonds	0.32
	<b>TOTAL [A]</b>	<b>1,107.68</b>	46	3.00% Gujarat Surviving Alienations Act, 1963 Compensation Bonds	0.17
				<b>TOTAL (A)</b>	<b>12,723.98</b>
<b>GOA</b>			<b>Power Bonds</b>		
<b>Loans Bearing Interest</b>			<b>Loans Bearing Interest</b>		
1	12.30% Gujarat S.D.L. 2007	68.69	1	8.50% Gujarat Govt. Power Bonds April 2007	0.00
2	13.00% Gujarat S.D.L. 2007	131.58	2	8.50% Gujarat Govt. Power Bonds October 2007	81.44
3	13.05% Gujarat S.D.L. 2007	275.00	3	8.50% Gujarat Govt. Power Bonds April 2008	81.44
4	11.50% Gujarat S.D.L. 2008	92.43	4	8.50% Gujarat Govt. Power Bonds October 2008	81.44
5	12.15% Gujarat S.D.L. 2008	210.00	5	8.50% Gujarat Govt. Power Bonds April 2009	81.44
6	12.50% Gujarat S.D.L. 2008	374.42	6	8.50% Gujarat Govt. Power Bonds October 2009	81.44
7	9.40% Gujarat Government Stock 2009	250.00	7	8.50% Gujarat Govt. Power Bonds April 2010	81.44
8	11.50% Gujarat S.D.L. 2009	99.57	8	8.50% Gujarat Govt. Power Bonds October 2010	81.44
9	11.85% Gujarat S.D.L. 2009	80.05	9	8.50% Gujarat Govt. Power Bonds April 2011	81.44
10	12.25% Gujarat S.D.L. 2009	500.00	10	8.50% Gujarat Govt. Power Bonds October 2011	81.44
			11	8.50% Gujarat Govt. Power Bonds April 2012	81.44
			12	8.50% Gujarat Govt. Power Bonds October 2012	81.44
			13	8.50% Gujarat Govt. Power Bonds April 2013	81.44
			14	8.50% Gujarat Govt. Power Bonds October 2013	81.44

## Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Balance on the last day of March 2007			Balance on the last day of March 2007		
Sr. No.	Particulars		Sr. No.	Particulars	
1	2	3	1	2	3
15	8.50% Gujarat Govt. Power Bonds April 2014	81.44	<b>Power Bonds</b>		
16	8.50% Gujarat Govt. Power Bonds October 2014	81.44	1	8.50% Haryana Government Power Bonds April 2007	0.00
17	8.50% Gujarat Govt. Power Bonds April 2015	81.44	2	8.50% Haryana Government Power Bonds October 2007	101.11
18	8.50% Gujarat Govt. Power Bonds October 2015	81.44	3	8.50% Haryana Government Power Bonds April 2008	101.11
19	8.50% Gujarat Govt. Power Bonds April 2016	81.44	4	8.50% Haryana Government Power Bonds October 2008	101.11
	<b>Total [B]</b>	1,465.84	5	8.50% Haryana Government Power Bonds April 2009	101.11
	<b>Total [A+B]</b>	14,189.82	6	8.50% Haryana Government Power Bonds October 2009	101.11
	<i>Loans not Bearing Interest [C]</i>	2.75	7	8.50% Haryana Government Power Bonds April 2010	101.11
	<b>Total [A+B+C]</b>	14,192.57	8	8.50% Haryana Government Power Bonds October 2010	101.11
<b>HARYANA</b>			9	8.50% Haryana Government Power Bonds April 2011	101.11
<b>Loans Bearing Interest</b>			10	8.50% Haryana Government Power Bonds October 2011	101.11
1	12.30% Haryana S.D.L. 2007	77.42	11	8.50% Haryana Government Power Bonds April 2012	101.11
2	13.00% Haryana S.D.L. 2007	76.01	12	8.50% Haryana Government Power Bonds October 2012	101.11
3	13.05% Haryana S.D.L. 2007	100.00	13	8.50% Haryana Government Power Bonds April 2013	101.11
4	11.50% Haryana S.D.L. 2008	56.21	14	8.50% Haryana Government Power Bonds October 2013	101.11
5	12.15% Haryana S.D.L. 2008	170.00	15	8.50% Haryana Government Power Bonds April 2014	101.11
6	12.50% Haryana S.D.L. 2008	64.28	16	8.50% Haryana Government Power Bonds October 2014	101.11
7	11.50% Haryana S.D.L. 2009	60.07	17	8.50% Haryana Government Power Bonds April 2015	101.11
8	11.85% Haryana S.D.L. 2009	144.93	18	8.50% Haryana Government Power Bonds October 2015	101.11
9	12.25% Haryana S.D.L. 2009	111.33	19	8.50% Haryana Government Power Bonds April 2016	101.11
10	10.52% Haryana S.D.L. 2010	140.30		<b>TOTAL [B]</b>	1,820.06
11	11.50% Haryana S.D.L. 2010	53.97		<b>TOTAL [A+B]</b>	6,814.50
12	12.00% Haryana S.D.L. 2010	98.08		<i>Loans not Bearing Interest [C]</i>	0.15
13	9.45% Haryana S.D.L. 2011	80.00		<b>TOTAL [A+B+C]</b>	6,814.65
14	10.35% Haryana S.D.L. 2011	100.01	<b>HIMACHAL PRADESH</b>		
15	11.50% Haryana S.D.L. 2011	26.16	<b>Loans Bearing Interest</b>		
16	12.00% Haryana S.D.L. 2011	40.99	1	13.00% Himachal Pradesh S.D.L. 2007	25.73
17	6.80% Haryana S.D.L. 2012	168.90	2	13.05% Himachal Pradesh S.D.L. 2007	50.88
18	7.80% Haryana S.D.L. 2012	129.78	3	11.50% Himachal Pradesh S.D.L. 2008	16.59
19	7.80% Haryana S.D.L. 2012 [II Series]	77.86	4	12.15% Himachal Pradesh S.D.L. 2008	50.00
20	8.00% Haryana S.D.L. 2012	30.68	5	12.50% Himachal Pradesh S.D.L. 2008	93.02
21	8.30% Haryana S.D.L. 2012	83.92	6	11.50% Himachal Pradesh S.D.L. 2009	13.76
22	6.95% Haryana S.D.L. 2013	289.40	7	11.85% Himachal Pradesh S.D.L. 2009	97.96
23	6.75% Haryana S.D.L. 2013	89.61	8	12.25% Himachal Pradesh S.D.L. 2009	91.21
24	6.40% Haryana S.D.L. 2013	215.55	9	10.52% Himachal Pradesh S.D.L. 2010	134.19
25	6.35% Haryana S.D.L. 2013	185.52	10	11.00% Himachal Pradesh S.D.L. 2010	40.01
26	6.20% Haryana S.D.L. 2013	212.04	11	11.50% Himachal Pradesh S.D.L. 2010	22.54
27	6.35% Haryana S.D.L. 2013 [II Series]	211.70	12	12.00% Himachal Pradesh S.D.L. 2010	48.91
28	5.60% Haryana S.D.L. 2014	204.88	13	9.45% Himachal Pradesh S.D.L. 2011	40.01
29	5.70% Haryana S.D.L. 2014	271.04	14	10.35% Himachal Pradesh S.D.L. 2011	121.45
30	7.32% Haryana S.D.L. 2014	99.44	15	10.50% Himachal Pradesh S.D.L. 2011	50.00
31	7.36% Haryana S.D.L. 2014	165.65	16	11.50% Himachal Pradesh S.D.L. 2011	9.11
32	6.20% Haryana S.D.L. 2015	212.05	17	12.00% Himachal Pradesh S.D.L. 2011	17.33
33	5.85% Haryana S.D.L. 2015	198.86	18	6.80% Himachal Pradesh S.D.L. 2012	99.91
34	7.02% Haryana S.D.L. 2015	86.00	19	7.80% Himachal Pradesh S.D.L. 2012	104.05
35	7.53% Haryana S.D.L. 2015	164.97	20	7.80% Himachal Pradesh S.D.L. 2012 (II Series)	149.88
36	7.77% Haryana S.D.L. 2015	189.86	21	8.00% Himachal Pradesh S.D.L. 2012	22.20
37	7.33% Haryana Government Stock 2016	165.93	22	8.30% Himachal Pradesh S.D.L. 2012	192.56
38	5.90% Haryana S.D.L. 2017	141.02	23	6.20% Himachal Pradesh S.D.L. 2013	141.22
	<b>TOTAL [A]</b>	4,994.44	24	6.35% Himachal Pradesh S.D.L. 2013	123.57



## Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Balance on the last day of March 2007			Balance on the last day of March 2007		
Sr. No.	Particulars		Sr. No.	Particulars	
1	2	3	1	2	3
25	6.35% Himachal Pradesh S.D.L. 2013 (II Series)	155.40	3	13.05% Jammu and Kashmir S.D.L. 2007	50.00
26	6.40% Himachal Pradesh S.D.L. 2013	190.31	4	11.50% Jammu and Kashmir S.D.L. 2008	21.58
27	6.60% Himachal Pradesh S.D.L. 2013	100.00	5	12.15% Jammu and Kashmir S.D.L. 2008	60.00
28	6.75% Himachal Pradesh S.D.L. 2013	68.65	6	12.50% Jammu and Kashmir S.D.L. 2008	45.95
29	6.95% Himachal Pradesh S.D.L. 2013	175.36	7	11.50% Jammu and Kashmir S.D.L. 2009	26.54
30	5.60% Himachal Pradesh S.D.L. 2014	207.76	8	11.85% Jammu and Kashmir S.D.L. 2009	50.44
31	5.70% Himachal Pradesh S.D.L. 2014	174.03	9	12.25% Jammu and Kashmir S.D.L. 2009	50.00
32	7.32% Himachal Pradesh S.D.L. 2014	85.31	10	10.52% Jammu and Kashmir S.D.L. 2010	50.00
33	7.36% Himachal Pradesh S.D.L. 2014	157.50	11	11.50% Jammu and Kashmir S.D.L. 2010	28.80
34	5.85% Himachal Pradesh S.D.L. 2015	175.51	12	12.00% Jammu and Kashmir S.D.L. 2010	38.61
35	6.20% Himachal Pradesh S.D.L. 2015	141.22	13	8.50% Jammu and Kashmir Government Stock 2011	45.00
36	7.02% Himachal Pradesh S.D.L. 2015	89.75	14	9.45% Jammu and Kashmir S.D.L. 2011	38.71
37	7.39% Himachal Pradesh Government Stock 2015	56.25	15	10.35% Jammu and Kashmir S.D.L. 2011	30.00
38	7.53% Himachal Pradesh S.D.L. 2015	212.57	16	10.50% Jammu and Kashmir S.D.L. 2011	150.00
39	7.77% Himachal Pradesh S.D.L. 2015	200.00	17	11.50% Jammu and Kashmir S.D.L. 2011	16.87
40	7.74% Himachal Pradesh Government Stock 2016	300.00	18	12.00% Jammu and Kashmir S.D.L. 2011	19.81
41	5.90% Himachal Pradesh S.D.L. 2017	110.00	19	6.80% Jammu and Kashmir S.D.L. 2012	30.37
42	7.17% Himachal Pradesh S.D.L. 2017	15.85	20	7.80% Jammu and Kashmir S.D.L. 2012	61.14
43	8.35% Himachal Pradesh Government Stock 2017	211.50	21	7.80% Jammu and Kashmir S.D.L. 2012(II Series)	45.54
	<b>TOTAL (A)</b>	<b>4,583.05</b>	22	8.00% Jammu and Kashmir S.D.L. 2012	41.92
	<b>Power Bonds</b>		23	8.00% Jammu and Kashmir S.D.L. 2012	70.00
1	8.50% Himachal Pradesh Government Power Bonds April 2007	0.00	24	8.30% Jammu and Kashmir S.D.L. 2012	123.88
2	8.50% Himachal Pradesh Government Power Bonds October 2007	3.51	25	6.20% Jammu and Kashmir S.D.L. 2013	109.20
3	8.50% Himachal Pradesh Government Power Bonds April 2008	3.51	26	6.35% Jammu and Kashmir S.D.L. 2013	95.56
4	8.50% Himachal Pradesh Government Power Bonds October 2008	3.51	27	6.35% Jammu and Kashmir S.D.L. 2013 (II Series)	65.00
5	8.50% Himachal Pradesh Government Power Bonds April 2009	3.51	28	6.40% Jammu and Kashmir S.D.L. 2013	115.66
6	8.50% Himachal Pradesh Government Power Bonds October 2009	3.51	29	6.60% Jammu and Kashmir S.D.L. 2013	211.99
7	8.50% Himachal Pradesh Government Power Bonds April 2010	3.51	30	6.75% Jammu and Kashmir S.D.L. 2013	87.00
8	8.50% Himachal Pradesh Government Power Bonds October 2010	3.51	31	6.95% Jammu and Kashmir S.D.L. 2013	90.00
9	8.50% Himachal Pradesh Government Power Bonds April 2011	3.51	32	5.60% Jammu and Kashmir S.D.L. 2014	54.15
10	8.50% Himachal Pradesh Government Power Bonds October 2011	3.51	33	5.70% Jammu and Kashmir S.D.L. 2014	106.78
11	8.50% Himachal Pradesh Government Power Bonds April 2012	3.51	34	7.32% Jammu and Kashmir S.D.L. 2014	35.60
12	8.50% Himachal Pradesh Government Power Bonds October 2012	3.51	35	7.36% Jammu and Kashmir S.D.L. 2014	42.20
13	8.50% Himachal Pradesh Government Power Bonds April 2013	3.51	36	5.85% Jammu and Kashmir S.D.L. 2015	17.48
14	8.50% Himachal Pradesh Government Power Bonds October Bonds 2013	3.51	37	6.20% Jammu and Kashmir S.D.L. 2015	109.22
15	8.50% Himachal Pradesh Government Power Bonds April 2014	3.51	38	7.02% Jammu and Kashmir S.D.L. 2015	45.03
16	8.50% Himachal Pradesh Government Power Bonds October 2014	3.51	39	7.53% Jammu and Kashmir S.D.L. 2015	128.38
17	8.50% Himachal Pradesh Government Power Bonds April 2015	3.51	40	7.77% Jammu and Kashmir S.D.L. 2015	95.11
18	8.50% Himachal Pradesh Government Power Bonds October 2015	3.51	41	7.75% Jammu and Kashmir Government Stock 2016	75.00
19	8.50% Himachal Pradesh Government Power Bonds April 2016	3.51	42	7.80% Jammu and Kashmir Government Stock 2016	90.97
	<b>TOTAL [B]</b>	<b>63.22</b>	43	8.04% Jammu and Kashmir Government Stock 2016	149.73
	<b>TOTAL [A+B]</b>	<b>4,646.27</b>	44	5.90% Jammu and Kashmir S.D.L. 2017	75.01
	<i>Loans not Bearing Interest [C]</i>	<i>0.11</i>	45	7.17% Jammu and Kashmir S.D.L. 2017	124.98
	<b>Total [A+B+C]</b>	<b>4,646.38</b>	46	7.95% Jammu and Kashmir Government Stock 2017	200.00
	<b>JAMMU AND KASHMIR</b>		47	8.45% Jammu and Kashmir Government Stock 2017	250.00
	<b>Loans Bearing Interest</b>			<b>TOTAL [A]</b>	<b>3,537.63</b>
1	12.30% Jammu and Kashmir S.D.L. 2007	34.15		<b>Power Bonds</b>	
2	13.00% Jammu and Kashmir S.D.L. 2007	34.30	1	8.50% Jammu and Kashmir Government Power Bonds April 2007	0.00
			2	8.50% Jammu and Kashmir Government Power Bonds October 2007	79.54
			3	8.50% Jammu and Kashmir Government Power Bonds April 2008	79.54
			4	8.50% Jammu and Kashmir Government Power Bonds October 2008	79.54
			5	8.50% Jammu and Kashmir Government Power Bonds April 2009	79.54

## Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Balance on the last day of March 2007			Balance on the last day of March 2007		
Sr. No.	Particulars		Sr. No.	Particulars	
1	2	3	1	2	3
6	8.50% Jammu and Kashmir Government Power Bonds October 2009	79.54	31	6.95% Karnataka S.D.L. 2013	456.79
7	8.50% Jammu and Kashmir Government Power Bonds April 2010	79.54	32	5.60% Karnataka S.D.L. 2014	550.09
8	8.50% Jammu and Kashmir Government Power Bonds October 2010	79.54	33	5.70% Karnataka S.D.L. 2014	435.13
9	8.50% Jammu and Kashmir Government Power Bonds April 2011	79.54	34	7.32% Karnataka S.D.L. 2014	295.70
10	8.50% Jammu and Kashmir Government Power Bonds October 2011	79.54	35	7.36% Karnataka S.D.L. 2014	365.47
11	8.50% Jammu and Kashmir Government Power Bonds April 2012	79.54	36	5.85% Karnataka S.D.L. 2015	518.68
12	8.50% Jammu and Kashmir Government Power Bonds October 2012	79.54	37	5.85% Karnataka S.D.L. 2015 (II Series)	500.03
13	8.50% Jammu and Kashmir Government Power Bonds April 2013	79.54	38	6.20% Karnataka S.D.L. 2015	339.84
14	8.50% Jammu and Kashmir Government Power Bonds October 2013	79.54	39	7.02% Karnataka S.D.L. 2015	261.02
15	8.50% Jammu and Kashmir Government Power Bonds April 2014	79.54	40	7.77% Karnataka S.D.L. 2015	414.92
16	8.50% Jammu and Kashmir Government Power Bonds October 2014	79.54	41	5.90% Karnataka S.D.L. 2017	220.96
17	8.50% Jammu and Kashmir Government Power Bonds April 2015	79.54	42	3.00% Bombay Land Tenure Abolition Acts. (Mysore) Compensation Bonds.	0.29
18	8.50% Jammu and Kashmir Government Power Bonds October 2015	79.54	43	2.75% Mysore Inams Abolition Compensation Bonds.	0.02
19	8.50% Jammu and Kashmir Government Power Bonds April 2016	79.54	44	5.00% Urban Land Ceiling Karnataka Bonds 1976	0.10
<b>TOTAL [B]</b>		1,431.73	<b>TOTAL [A]</b>		11,700.82
<b>TOTAL [A+B]</b>		4,969.37	<b>Power Bonds</b>		
<i>Loans not Bearing Interest [C]</i>		0.90	1	8.50% Karnataka Government Power Bonds April 2007	0.00
<b>Total [A+B+C]</b>		4,970.26	2	8.50% Karnataka Government Power Bonds October 2007	0.00
<b>KARNATAKA</b>			3	8.50% Karnataka Government Power Bonds April 2008	0.00
<b>Loans Bearing Interest</b>			4	8.50% Karnataka Government Power Bonds October 2008	0.00
1	12.30% Karnataka S.D.L. 2007	84.97	5	8.50% Karnataka Government Power Bonds April 2009	0.00
2	13.00% Karnataka S.D.L. 2007	177.01	6	8.50% Karnataka Government Power Bonds October 2009	0.00
3	13.05% Karnataka S.D.L. 2007	200.00	7	8.50% Karnataka Government Power Bonds April 2010	0.00
4	11.50% Karnataka S.D.L. 2008	131.37	8	8.50% Karnataka Government Power Bonds October 2010	0.00
5	12.15% Karnataka S.D.L. 2008	275.75	9	8.50% Karnataka Government Power Bonds April 2011	0.00
6	12.50% Karnataka S.D.L. 2008	426.31	10	8.50% Karnataka Government Power Bonds October 2011	0.00
7	11.50% Karnataka S.D.L. 2009	142.28	11	8.50% Karnataka Government Power Bonds April 2012	0.00
8	11.85% Karnataka S.D.L. 2009	203.96	12	8.50% Karnataka Government Power Bonds October 2012	0.00
9	12.25% Karnataka S.D.L. 2009	500.00	13	8.50% Karnataka Government Power Bonds April 2013	0.00
10	10.52% Karnataka S.D.L. 2010	428.64	14	8.50% Karnataka Government Power Bonds October 2013	0.00
11	11.08% Karnataka Government Stock 2010	200.00	15	8.50% Karnataka Government Power Bonds April 2014	0.00
12	11.50% Karnataka S.D.L. 2010	137.18	16	8.50% Karnataka Government Power Bonds October 2014	0.00
13	11.57% Karnataka Government Stock 2010	250.00	17	8.50% Karnataka Government Power Bonds April 2015	0.00
14	9.10% Karnataka Government Stock 2011	315.00	18	8.50% Karnataka Government Power Bonds October 2015	0.00
15	10.35% Karnataka S.D.L. 2011	400.04	19	8.50% Karnataka Government Power Bonds April 2016	0.00
16	10.82% Karnataka S.D.L. 2011	146.97	<b>TOTAL [B]</b>		0.00
17	11.50% Karnataka S.D.L. 2011	59.14	<b>TOTAL [A+B]</b>		11,700.82
18	12.00% Karnataka S.D.L. 2011	98.81	<i>Loans Not Bearing Interest [C]</i>		0.77
19	6.80% Karnataka S.D.L. 2012	352.24	<b>TOTAL [A+B+C]</b>		11,701.59
20	7.80% Karnataka Government Stock 2012	80.00	<b>KERALA</b>		
21	7.80% Karnataka S.D.L. 2012	150.02	<b>Loans Bearing Interest</b>		
22	7.80% Karnataka S.D.L. 2012 (II Series)	300.04	1	12.30% Kerala S.D.L. 2007	147.91
23	7.90% Karnataka Government Stock 2012	200.00	2	13.00% Kerala S.D.L. 2007	215.03
24	8.00% Karnataka S.D.L. 2012	80.21	3	13.05% Kerala S.D.L. 2007	300.00
25	8.30% Karnataka S.D.L. 2012	259.41	4	11.50% Kerala S.D.L. 2008	142.28
26	6.20% Karnataka S.D.L. 2013	339.68	5	12.15% Kerala S.D.L. 2008	301.62
27	6.35% Karnataka S.D.L. 2013	297.25	6	12.50% Kerala S.D.L. 2008	290.34
28	6.35% Karnataka S.D.L. 2013 (II Series)	391.57	7	11.50% Kerala S.D.L. 2009	154.70
29	6.40% Karnataka S.D.L. 2013	562.46			
30	6.75% Karnataka S.D.L. 2013	151.47			

Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Balance on the last day of March 2007			Balance on the last day of March 2007		
Sr. No.	Particulars		Sr. No.	Particulars	
1	2	3	1	2	3
8	11.85% Kerala S.D.L. 2009	138.21	<b>Power Bonds</b>		
9	12.25% Kerala S.D.L. 2009	452.73	1	8.50% Kerala Government Power Bonds April 2007	0.00
10	10.52% Kerala S.D.L. 2010	302.03	2	8.50% Kerala Government Power Bonds October 2007	57.91
11	11.50% Kerala S.D.L. 2010	152.23	3	8.50% Kerala Government Power Bonds April 2008	57.91
12	11.75% Kerala S.D.L. 2010	200.00	4	8.50% Kerala Government Power Bonds October 2008	57.91
13	12.00% Kerala S.D.L. 2010	75.42	5	8.50% Kerala Government Power Bonds April 2009	57.91
14	8.37% Kerala S.D.L. 2011	138.96	6	8.50% Kerala Government Power Bonds October 2009	57.91
15	9.56% Kerala S.D.L. 2011	289.59	7	8.50% Kerala Government Power Bonds April 2010	57.91
16	10.53% Kerala S.D.L. 2011	200.00	8	8.50% Kerala Government Power Bonds October 2010	57.91
17	11.50% Kerala S.D.L. 2011	72.28	9	8.50% Kerala Government Power Bonds April 2011	57.91
18	12.00% Kerala S.D.L. 2011	120.64	10	8.50% Kerala Government Power Bonds October 2011	57.91
19	6.80% Kerala S.D.L. 2012	197.39	11	8.50% Kerala Government Power Bonds April 2012	57.91
20	6.93% Kerala Government Stock 2012	220.00	12	8.50% Kerala Government Power Bonds October 2012	57.91
21	7.80% Kerala S.D.L. 2012 (II Series)	251.06	13	8.50% Kerala Government Power Bonds April 2013	57.91
22	8.00% Kerala S.D.L. 2012	286.15	14	8.50% Kerala Government Power Bonds October 2013	57.91
23	8.30% Kerala S.D.L. 2012	276.42	15	8.50% Kerala Government Power Bonds April 2014	57.91
24	6.02% Kerala Government Stock 2013	250.00	16	8.50% Kerala Government Power Bonds October 2014	57.91
25	6.20% Kerala S.D.L. 2013	192.05	17	8.50% Kerala Government Power Bonds April 2015	57.91
26	6.35% Kerala S.D.L. 2013	168.01	18	8.50% Kerala Government Power Bonds October 2015	57.91
27	6.35% Kerala S.D.L. 2013 (II Series)	221.46	19	8.50% Kerala Government Power Bonds April 2016	57.91
28	6.40% Kerala S.D.L. 2013	395.01		<b>TOTAL [B]</b>	<b>1,042.43</b>
29	6.75% Kerala S.D.L. 2013	85.97		<b>TOTAL [A+B]</b>	<b>13,890.58</b>
30	6.95% Kerala S.D.L. 2013	258.00		<i>Loans Not Bearing Interest [C]</i>	<b>0.20</b>
31	5.60% Kerala S.D.L. 2014	329.94		<b>TOTAL [A+B+C]</b>	<b>13,890.78</b>
32	5.70% Kerala S.D.L. 2014	396.08	<b>MAHARASHTRA</b>		
33	5.80% Kerala Government Stock 2014	200.00	<b>Loans Bearing Interest</b>		
34	7.25% Kerala Government Stock 2014	355.66	1	13.00% Maharashtra S.D.L. 2007	222.76
35	7.32% Kerala Government Stock 2015	250.00	2	13.05% Maharashtra S.D.L. 2007	552.59
36	7.42% Kerala Government Stock 2015	145.82	3	11.50% Maharashtra S.D.L. 2008	109.50
37	7.33% Kerala Government Stock 2015	361.14	4	12.15% Maharashtra S.D.L. 2008	563.81
38	5.85% Kerala S.D.L. 2015	114.57	5	12.50% Maharashtra S.D.L. 2008	121.46
39	5.85% Kerala S.D.L. 2015 (II Series)	300.02	6	11.50% Maharashtra S.D.L. 2009	116.51
40	6.20% Kerala S.D.L. 2015	192.02	7	11.85% Maharashtra S.D.L. 2009	172.47
41	7.02% Kerala S.D.L. 2015	41.54	8	12.25% Maharashtra S.D.L. 2009	600.00
42	7.45% Kerala S.D.L. 2015	300.00	9	10.52% Maharashtra S.D.L. 2010	421.49
43	7.77% Kerala S.D.L. 2015	422.84	10	11.50% Maharashtra S.D.L. 2010	104.43
44	7.75% Kerala Government Stock 2016	328.00	11	11.70% Maharashtra S.D.L. 2010	280.00
45	7.65% Kerala Government Stock 2016	300.00	12	12.00% Maharashtra S.D.L. 2010	107.70
46	7.87% Kerala Government Stock 2016	400.00	13	8.37% Maharashtra S.D.L. 2011	141.20
47	7.94% Kerala Government Stock 2016	400.00	14	9.40% Maharashtra Government Stock 2011	290.00
48	7.99% Kerala Government Stock 2016	153.23	15	10.35% Maharashtra S.D.L. 2011	500.01
49	8.11% Kerala Government Stock 2016	300.00	16	11.50% Maharashtra S.D.L. 2011	38.97
50	5.90% Kerala S.D.L. 2017	118.99	17	12.00% Maharashtra S.D.L. 2011	150.11
51	7.17% Kerala S.D.L. 2017	327.23	18	6.93% Maharashtra S.D.L. 2012	230.00
52	7.99% Kerala Government Stock 2017	314.59	19	7.80% Maharashtra S.D.L. 2012	328.16
53	8.19% Kerala Government Stock 2017	300.00	20	7.80% Maharashtra S.D.L. 2012 (II Series)	236.97
54	4.25% Kerala House Sites Bonds	0.01	21	7.83% Maharashtra S.D.L. 2012	278.75
55	4.50% Kerala House Sites Bonds	0.00	22	8.00% Maharashtra S.D.L. 2012	150.52
56	4.50% Kerala Land Reforms Bonds	0.99	23	8.30% Maharashtra S.D.L. 2012	207.92
57	4% Jenmikaram Payment (Abolition) Bonds.	0.02			
	<b>TOTAL [A]</b>	<b>12,848.15</b>			

## Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Balance on the last day of March 2007			Balance on the last day of March 2007		
Sr. No.	Particulars		Sr. No.	Particulars	
1	2	3	1	2	3
24	5.78% Maharashtra Government Stock 2013	400.00	8	8.50% Maharashtra Govt. Power Bonds October 2010	50.93
25	6.20% Maharashtra S.D.L. 2013	1,253.75	9	8.50% Maharashtra Govt. Power Bonds April 2011	50.93
26	6.35% Maharashtra S.D.L. 2013	1,096.98	10	8.50% Maharashtra Govt. Power Bonds October 2011	50.93
27	6.35% Maharashtra S.D.L. 2013 (II Series)	700.52	11	8.50% Maharashtra Govt. Power Bonds April 2012	50.93
28	6.40% Maharashtra S.D.L. 2013	643.66	12	8.50% Maharashtra Govt. Power Bonds October 2012	50.93
29	5.60% Maharashtra S.D.L. 2014	610.98	13	8.50% Maharashtra Govt. Power Bonds April 2013	50.93
30	5.70% Maharashtra S.D.L. 2014	1,145.00	14	8.50% Maharashtra Govt. Power Bonds October 2013	50.93
31	6.00% Maharashtra Government Stock 2014	300.00	15	8.50% Maharashtra Govt. Power Bonds April 2014	50.93
32	7.32% Maharashtra S.D.L. 2014	347.66	16	8.50% Maharashtra Govt. Power Bonds October 2014	50.93
33	7.36% Maharashtra S.D.L. 2014	427.16	17	8.50% Maharashtra Govt. Power Bonds April 2015	50.93
34	5.85% Maharashtra S.D.L. 2015	567.42	18	8.50% Maharashtra Govt. Power Bonds October 2015	50.93
35	5.85% Maharashtra S.D.L. 2015 (II Series)	50.06	19	8.50% Maharashtra Govt. Power Bonds April 2016	50.93
36	6.20% Maharashtra S.D.L. 2015	1,253.61		<b>TOTAL [B]</b>	916.73
37	7.02% Maharashtra S.D.L. 2015	136.92		<b>TOTAL [A+B]</b>	20,885.86
38	7.39% Maharashtra S.D.L. 2015	407.39		<i>Loans not Bearing Interest [C]</i>	3.56
39	7.77% Maharashtra S.D.L. 2015	595.35		<b>TOTAL [A+B+C]</b>	20,889.42
40	745% Maharashtra Government Stock 2015	290.00			
41	7.70% Maharashtra Government Stock 2016	286.89			
42	7.74% Maharashtra Government Stock 2016	500.00			
43	7.91% Maharashtra Government Stock 2016	500.00			
44	5.90% Maharashtra S.D.L. 2017	883.92			
45	7.17% Maharashtra S.D.L. 2017	519.97			
46	7.20% Maharashtra S.D.L. 2017	386.38			
47	8.35% Maharashtra Government Stock 2017	737.60			
48	5.00% Urban Land Ceiling (Maharashtra) Bonds	0.33			
49	3.00% Bombay Land Tenure Abolition Acts (Bombay) Compensation Bonds	0.10			
50	3.00% Bombay Land Tenure Abolition Acts (Maharashtra) Compensation Bonds	0.05			
51	3.00% Maharashtra Agricultural Lands (Ceiling of Holding) Act 1961 (repayable in instalment) Compensation Bonds	1.87			
52	3.00% Maharashtra Agricultural Lands (Ceiling of Holdings) Act 1961 Compensation Bonds (Redeemable on maturity)	0.21			
53	3.00% Hyderabad (Abolition of cash Grants) Act, 1952 Compensation Bonds	0.03			
54	3.00% Maharashtra Revenue Patels (Abolition of Office) Act 1962	0.01			
55	3.00% The Saranjams of Feduatory Jahagirdars of Kolhapur (Resumption) rules, 1957	0.00			
56	4.00% Bombay City (Inami & Special Tenure) Abolition & Maharashtra Land Revenue Code (Amendment) Act 1969	0.00			
	<b>TOTAL [A]</b>	19,969.13			
	<b>Power Bonds</b>				
1	8.50% Maharashtra Govt. Power Bonds April 2007	-	1	13.00% Manipur S.D.L. 2007	14.52
2	8.50% Maharashtra Govt. Power Bonds October 2007	50.93	2	13.05% Manipur S.D.L. 2007	22.66
3	8.50% Maharashtra Govt. Power Bonds April 2008	50.93	3	11.50% Manipur S.D.L. 2008	9.77
4	8.50% Maharashtra Govt. Power Bonds October 2008	50.93	4	12.15% Manipur S.D.L. 2008	20.00
5	8.50% Maharashtra Govt. Power Bonds April 2009	50.93	5	12.50% Manipur S.D.L. 2008	9.28
6	8.50% Maharashtra Govt. Power Bonds October 2009	50.93	6	11.50% Manipur S.D.L. 2009	11.43
7	8.50% Maharashtra Govt. Power Bonds April 2010	50.93	7	11.85% Manipur S.D.L. 2009	9.75
			8	12.25% Manipur S.D.L. 2009	20.64
			9	10.52% Manipur S.D.L. 2010	15.76
			10	11.50% Manipur S.D.L. 2010	11.03
			11	12.00% Manipur S.D.L. 2010	9.44
			12	9.45% Manipur S.D.L. 2011	10.00
			13	10.35% Manipur S.D.L. 2011	10.00
			14	11.50% Manipur S.D.L. 2011	4.54
			15	12.00% Manipur S.D.L. 2011	7.59
			16	6.80% Manipur S.D.L. 2012	21.43
			17	7.80% Manipur S.D.L. 2012	10.33
			18	7.80% Manipur S.D.L. 2012 (II Series)	27.52
			19	8.00% Manipur S.D.L. 2012	11.90
			20	8.30% Manipur S.D.L. 2012	13.29
			21	6.20% Manipur S.D.L. 2013	10.40
			22	6.35% Manipur S.D.L. 2013	9.10
			23	6.40% Manipur S.D.L. 2013	26.62
			24	6.75% Manipur S.D.L. 2013	4.50
			25	6.95% Manipur S.D.L. 2013	13.50
			26	5.60% Manipur S.D.L. 2014	34.00
			27	7.36% Manipur S.D.L. 2014	44.06
			28	5.85% Manipur S.D.L. 2015	57.69
			29	5.85% Manipur S.D.L. 2015 (II Series)	28.00
			30	6.20% Manipur S.D.L. 2015	10.40
			31	7.02% Manipur S.D.L. 2015	2.00
			32	7.39% Manipur Government Stock 2015	27.23



## Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. Particulars			Balance on the last	Sr. Particulars			Balance on the last				
No.			day of March 2007	No.			day of March 2007				
1	2		3	1	2		3				
<b>MIZORAM</b>											
<b>Loans Bearing Interest</b>											
1	13.05%	Mizoram S.D.L. 2007	18.15	13	8.50%	Govt. of Mizoram Power Bonds April 2013	2.28				
2	12.15%	Mizoram S.D.L. 2008	15.00	14	8.50%	Govt. of Mizoram Power Bonds Oct 2013	2.28				
3	12.50%	Mizoram S.D.L. 2008	14.97	15	8.50%	Govt. of Mizoram Power Bonds April 2014	2.28				
4	11.85%	Mizoram S.D.L. 2009	14.97	16	8.50%	Govt. of Mizoram Power Bonds Oct 2014	2.28				
5	12.25%	Mizoram S.D.L. 2009	20.00	17	8.50%	Govt. of Mizoram Power Bonds April 2015	2.28				
6	10.52%	Mizoram S.D.L. 2010	20.00	18	8.50%	Govt. of Mizoram Power Bonds Oct 2015	2.28				
7	12.00%	Mizoram S.D.L. 2010	14.97	19	8.50%	Govt. of Mizoram Power Bonds April 2016	2.28				
8	9.45%	Mizoram S.D.L. 2011	13.00			<b>TOTAL [B]</b>	41.01				
9	10.35%	Mizoram S.D.L. 2011	10.32			<b>TOTAL [A+B]</b>	750.09				
10	6.80%	Mizoram S.D.L. 2012	80.59			<i>Loans not Bearing Interest [C]</i>	0.00				
11	7.80%	Mizoram S.D.L. 2012	10.49			<b>TOTAL (A+B+C)</b>	750.09				
12	7.80%	Mizoram S.D.L. 2012 (II Series)	13.89	<b>NAGALAND</b>							
13	8.00%	Mizoram S.D.L. 2012	6.44	<b>Loans Bearing Interest</b>							
14	8.30%	Mizoram S.D.L. 2012	14.12	1	13.00%	Nagaland S.D.L. 2007	18.97				
15	6.20%	Mizoram S.D.L. 2013	7.20	2	13.05%	Nagaland S.D.L. 2007	52.40				
16	6.35%	Mizoram S.D.L. 2013	6.30	3	11.50%	Nagaland S.D.L. 2008	12.84				
17	6.40%	Mizoram S.D.L. 2013	16.96	4	12.15%	Nagaland S.D.L. 2008	50.00				
18	6.75%	Mizoram S.D.L. 2013	3.25	5	12.50%	Nagaland S.D.L. 2008	30.73				
19	6.95%	Mizoram S.D.L. 2013	9.75	6	11.50%	Nagaland S.D.L. 2009	15.06				
20	5.60%	Mizoram S.D.L. 2014	15.50	7	11.85%	Nagaland S.D.L. 2009	63.65				
21	7.32%	Mizoram S.D.L. 2014	9.96	8	12.25%	Nagaland S.D.L. 2009	50.00				
22	7.36%	Mizoram S.D.L. 2014	16.81	9	10.52%	Nagaland S.D.L. 2010	50.00				
23	5.85%	Mizoram S.D.L. 2015	18.01	10	11.50%	Nagaland S.D.L. 2010	14.37				
24	5.85%	Mizoram S.D.L. 2015 (II Series)	11.95	11	9.45%	Nagaland S.D.L. 2011	43.00				
25	6.20%	Mizoram S.D.L. 2015	7.20	12	10.35%	Nagaland S.D.L. 2011	35.00				
26	7.53%	Mizoram S.D.L. 2015	29.28	13	10.82%	Nagaland S.D.L. 2011	54.95				
27	7.77%	Mizoram S.D.L. 2015	20.31	14	11.50%	Nagaland S.D.L. 2011	5.92				
28	7.61%	Mizoram S.D.L. 2016	15.08	15	12.00%	Nagaland S.D.L. 2011	9.88				
29	7.71%	Mizoram Government Stock 2016	50.00	16	6.80%	Nagaland S.D.L. 2012	74.29				
30	7.82%	Mizoram Government Stock 2016	20.52	17	7.80%	Nagaland S.D.L. 2012	36.33				
31	8.05%	Mizoram Government Stock 2016	15.00	18	7.80%	Nagaland S.D.L. 2012 (II Series)	53.49				
32	8.65%	Mizoram Government Stock 2016	19.02	19	8.00%	Nagaland S.D.L. 2012	20.15				
33	5.90%	Mizoram S.D.L. 2017	33.05	20	8.30%	Nagaland S.D.L. 2012	57.65				
34	7.20%	Mizoram S.D.L. 2017	46.82	21	6.20%	Nagaland S.D.L. 2013	8.40				
35	8.39%	Mizoram Government Stock 2017	70.20	22	6.35%	Nagaland S.D.L. 2013	7.35				
		<b>TOTAL [A]</b>	709.08	23	6.35%	Nagaland S.D.L. 2013(II Series)	42.50				
<b>Power Bonds</b>											
1	8.50%	Govt. of Mizoram Power Bonds April 2007	0.00	24	6.40%	Nagaland S.D.L. 2013	57.65				
2	8.50%	Govt. of Mizoram Power Bonds Oct 2007	2.28	25	6.75%	Nagaland S.D.L. 2013	6.99				
3	8.50%	Govt. of Mizoram Power Bonds April 2008	2.28	26	6.95%	Nagaland S.D.L. 2013	7.00				
4	8.50%	Govt. of Mizoram Power Bonds Oct 2008	2.28	27	5.60%	Nagaland S.D.L. 2014	62.00				
5	8.50%	Govt. of Mizoram Power Bonds April 2009	2.28	28	7.32%	Nagaland S.D.L. 2014	21.00				
6	8.50%	Govt. of Mizoram Power Bonds Oct 2009	2.28	29	7.36%	Nagaland S.D.L. 2014	34.27				
7	8.50%	Govt. of Mizoram Power Bonds April 2010	2.28	30	5.85%	Nagaland S.D.L. 2015	82.15				
8	8.50%	Govt. of Mizoram Power Bonds Oct 2010	2.28	31	5.85%	Nagaland S.D.L. 2015(II Series)	21.00				
9	8.50%	Govt. of Mizoram Power Bonds April 2011	2.28	32	6.20%	Nagaland S.D.L. 2015	8.40				
10	8.50%	Govt. of Mizoram Power Bonds Oct 2011	2.28	33	7.02%	Nagaland S.D.L. 2015	1.80				
11	8.50%	Govt. of Mizoram Power Bonds April 2012	2.28	34	7.53%	Nagaland S.D.L. 2015	125.09				
12	8.50%	Govt. of Mizoram Power Bonds Oct 2012	2.28	35	7.77%	Nagaland S.D.L. 2015	59.57				
				36	7.61%	Nagaland S.D.L. 2016	24.17				
				37	7.69%	Nagaland Government Stock 2016	45.00				

## Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Balance on the last day of March 2007			Balance on the last day of March 2007		
Sr. No.	Particulars		Sr. No.	Particulars	
1	2	3	1	2	3
38	7.81% Nagaland Government Stock 2016	40.00	17	10.50% Orissa Government Loan 2011	156.00
39	7.82% Nagaland Government Stock 2016	43.19	18	10.82% Orissa Government Loan 2011	139.00
40	7.95% Nagaland Government Stock 2016	120.00	19	11.50% Orissa Government Loan 2011	79.42
41	5.90% Nagaland S.D.L. 2017	42.00	20	12.00% Orissa Government Loan 2011	145.27
42	7.17% Nagaland S.D.L. 2017	2.04	21	6.80% Orissa Government Loan 2012	186.81
43	8.39% Nagaland Government Stock 2017	90.00	22	7.80% Orissa S.D.L. 2012	154.03
	<b>TOTAL [A]</b>	<b>1,700.25</b>	23	7.80% Orissa S.D.L. 2012 (II series)	280.23
	<b>Power Bonds</b>		24	8.00% Orissa S.D.L. 2012	161.07
1	8.50% Nagaland Government Powr Bonds April 2007	0.00	25	8.30% Orissa S.D.L. 2012	207.24
2	8.50% Nagaland Government Powr Bonds October 2007	3.95	26	6.20% Orissa S.D.L. 2013	220.00
3	8.50% Nagaland Government Powr Bonds April 2008	3.95	27	6.35% Orissa S.D.L. 2013	192.50
4	8.50% Nagaland Government Powr Bonds October 2008	3.95	28	6.40% Orissa S.D.L. 2013	339.28
5	8.50% Nagaland Government Powr Bonds April 2009	3.95	29	6.75% Orissa S.D.L. 2013	333.96
6	8.50% Nagaland Government Powr Bonds October 2009	3.95	30	6.95% Orissa S.D.L. 2013	353.02
7	8.50% Nagaland Government Powr Bonds April 2010	3.95	31	6.35% Orissa S.D.L. 2013 (II Series)	133.10
8	8.50% Nagaland Government Powr Bonds October 2010	3.95	32	5.60% Orissa S.D.L. 2014	313.46
9	8.50% Nagaland Government Powr Bonds April 2011	3.95	33	5.70% Orissa S.D.L. 2014	174.69
10	8.50% Nagaland Government Powr Bonds October 2011	3.95	34	7.32% Orissa S.D.L. 2014	217.83
11	8.50% Nagaland Government Powr Bonds April 2012	3.95	35	7.36% Orissa S.D.L. 2014	168.89
12	8.50% Nagaland Government Powr Bonds October 2012	3.95	36	5.85% Orissa S.D.L. 2015	183.39
13	8.50% Nagaland Government Powr Bonds April 2013	3.95	37	5.85% Orissa S.D.L. 2015 (II Series)	481.46
14	8.50% Nagaland Government Powr Bonds October 2013	3.95	38	6.20% Orissa S.D.L. 2015	220.03
15	8.50% Nagaland Government Powr Bonds April 2014	3.95	39	7.77% Orissa S.D.L. 2015	506.13
16	8.50% Nagaland Government Powr Bonds October 2014	3.95	40	5.90% Orissa S.D.L. 2017	464.21
17	8.50% Nagaland Government Powr Bonds April 2015	3.95	41	7.17% Orissa S.D.L. 2017	191.00
18	8.50% Nagaland Government Powr Bonds October 2015	3.95		<b>TOTAL [A]</b>	<b>8,898.25</b>
19	8.50% Nagaland Government Powr Bonds April 2016	3.95		<b>Power Bonds</b>	
	<b>TOTAL [B]</b>	<b>71.03</b>	1	8.50% Govt. of Orissa Power Bonds April 2007	0.00
	<b>TOTAL [A+B]</b>	<b>1,771.28</b>	2	8.50% Govt. of Orissa Power Bonds Oct 2007	55.14
	<i>Loans not Bearing Interest [C]</i>	<i>0.10</i>	3	8.50% Govt. of Orissa Power Bonds April 2008	55.14
	<b>TOTAL [A+B+C]</b>	<b>1,771.38</b>	4	8.50% Govt. of Orissa Power Bonds Oct 2008	55.14
	<b>ORISSA</b>		5	8.50% Govt. of Orissa Power Bonds April 2009	55.14
	<b>Loans Bearing Interest</b>		6	8.50% Govt. of Orissa Power Bonds Oct 2009	55.14
1	12.30% Orissa Government Loan 2007	86.05	7	8.50% Govt. of Orissa Power Bonds April 2010	55.14
2	12.50% Orissa Government Loan 2007	0.05	8	8.50% Govt. of Orissa Power Bonds Oct 2010	55.14
3	13.00% Orissa Government Loan 2007	271.62	9	8.50% Govt. of Orissa Power Bonds April 2011	55.14
4	13.05% Orissa Government Loan 2007	360.00	10	8.50% Govt. of Orissa Power Bonds Oct 2011	55.14
5	11.50% Orissa Government Loan 2008	134.03	11	8.50% Govt. of Orissa Power Bonds April 2012	55.14
6	12.15% Orissa Government Loan 2008	216.42	12	8.50% Govt. of Orissa Power Bonds Oct 2012	55.14
7	12.50% Orissa Government Loan 2008	319.77	13	8.50% Govt. of Orissa Power Bonds April 2013	55.14
8	11.50% Orissa Government Loan 2009	83.03	14	8.50% Govt. of Orissa Power Bonds Oct 2013	55.14
9	11.85% Orissa S.D.L. 2009	301.40	15	8.50% Govt. of Orissa Power Bonds April 2014	55.14
10	12.25% Orissa S.D.L. 2009	201.30	16	8.50% Govt. of Orissa Power Bonds Oct 2014	55.14
11	11.00% Orissa Government Loan 2010	61.62	17	8.50% Govt. of Orissa Power Bonds April 2015	55.14
12	11.50% Orissa Government Loan 2010	126.22	18	8.50% Govt. of Orissa Power Bonds Oct 2015	55.14
13	10.52% Orissa Government Loan 2010	116.51	19	8.50% Govt. of Orissa Power Bonds April 2016	55.14
14	12.00% Orissa Government Loan 2010	159.20		<b>TOTAL [B]</b>	<b>992.59</b>
15	9.45% Orissa Government Loan 2011	300.00		<b>TOTAL [A+B]</b>	<b>9,890.83</b>
16	10.35% Orissa Government Loan 2011	159.01		<i>Loans not Bearing Interest [C]</i>	<i>0.20</i>
				<b>Total [A+B+C]</b>	<b>9,891.04</b>

## Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Balance on the last day of March 2007			Balance on the last day of March 2007		
Sr. No.	Particulars		Sr. No.	Particulars	
1	2	3	1	2	3
<b>PUNJAB</b>					
<b>Loans Bearing Interest</b>					
1	12.30% Punjab S.D.L. 2007	80.92	8	8.50% Punjab Government Power Bonds October 2010	31.87
2	13.00% Punjab S.D.L. 2007	46.60	9	8.50% Punjab Government Power Bonds April 2011	31.87
3	13.05% Punjab S.D.L. 2007	200.00	10	8.50% Punjab Government Power Bonds October 2011	31.87
4	11.50% Punjab S.D.L. 2008	42.39	11	8.50% Punjab Government Power Bonds April 2012	31.87
5	12.15% Punjab S.D.L. 2008	200.00	12	8.50% Punjab Government Power Bonds October 2012	31.87
6	12.50% Punjab S.D.L. 2008	113.33	13	8.50% Punjab Government Power Bonds April 2013	31.87
7	11.50% Punjab S.D.L. 2009	43.43	14	8.50% Punjab Government Power Bonds October 2013	31.87
8	11.85% Punjab S.D.L. 2009	80.48	15	8.50% Punjab Government Power Bonds April 2014	31.87
9	12.25% Punjab S.D.L. 2009	300.00	16	8.50% Punjab Government Power Bonds October 2014	31.87
10	12.47% Punjab S.D.L. 2009	60.00	17	8.50% Punjab Government Power Bonds April 2015	31.87
11	10.52% Punjab S.D.L. 2010	261.26	18	8.50% Punjab Government Power Bonds October 2015	31.87
12	11.00% Punjab S.D.L. 2010	200.02	19	8.50% Punjab Government Power Bonds April 2016	31.87
13	11.50% Punjab S.D.L. 2010	37.25		<b>TOTAL [B]</b>	573.61
14	12.00% Punjab S.D.L. 2010	100.45		<b>TOTAL [A+B]</b>	10,008.19
15	9.40% Punjab Government Stock 2011	130.00		<i>Loans not Bearing Interest [C]</i>	0.21
16	10.35% Punjab S.D.L. 2011	200.02		<b>GRAND TOTAL [A+B+C]</b>	10,008.40
17	11.50% Punjab S.D.L. 2011	15.35	<b>RAJASTHAN</b>		
18	12.00% Punjab S.D.L. 2011	25.63	<b>Loans Bearing Interest</b>		
19	6.80% Punjab Government Stock 2012	85.00	1	13.00% Rajasthan S.D.L. 2007	231.77
20	7.80% Punjab S.D.L. 2012	212.08	2	13.05% Rajasthan S.D.L. 2007	522.18
21	7.80% Punjab S.D.L. 2012 [II Series]	127.26	3	11.50% Rajasthan S.D.L. 2008	158.82
22	8.00% Punjab S.D.L. 2012	37.28	4	12.15% Rajasthan S.D.L. 2008	442.29
23	8.30% Punjab S.D.L. 2012	51.34	5	12.50% Rajasthan S.D.L. 2008	559.02
24	6.95% Punjab S.D.L. 2013	450.50	6	11.50% Rajasthan S.D.L. 2009	165.28
25	6.75% Punjab S.D.L. 2013	266.34	7	11.85% Rajasthan S.D.L. 2009	243.32
26	6.40% Punjab S.D.L. 2013	205.85	8	12.25% Rajasthan S.D.L. 2009	700.00
27	6.35% Punjab S.D.L. 2013	351.43	9	10.52% Rajasthan S.D.L. 2010	342.56
28	6.20% Punjab S.D.L. 2013	401.66	10	11.00% Rajasthan S.D.L. 2010	280.03
29	6.35% Punjab S.D.L. 2013 [II series]	596.05	11	11.50% Rajasthan S.D.L. 2010	160.79
30	5.90% Punjab Government Stock 2013	189.78	12	12.00% Rajasthan S.D.L. 2010	425.18
31	5.60% Punjab S.D.L. 2014	210.81	13	9.45% Rajasthan S.D.L. 2011	350.00
32	5.70% Punjab S.D.L. 2014	512.11	14	10.35% Rajasthan S.D.L. 2011	446.15
33	5.85% Punjab S.D.L. 2015 [II series]	249.99	15	10.50% Rajasthan S.D.L. 2011	280.00
34	7.02% Punjab S.D.L. 2015	292.50	16	10.82% Rajasthan S.D.L. 2011	134.33
35	6.20% Punjab S.D.L. 2015	401.69	17	11.50% Rajasthan S.D.L. 2011	76.63
36	7.67% Punjab Government Stock 2016	619.30	18	12.00% Rajasthan S.D.L. 2011	127.69
37	7.74% Punjab Government Stock 2016	243.36	19	6.80% Rajasthan S.D.L. 2012	283.94
38	7.79% Punjab Government Stock 2016	580.00	20	7.80% Rajasthan S.D.L. 2012	248.52
39	7.93% Punjab Government Stock 2016	437.86	21	7.80% Rajasthan S.D.L. 2012 (II Series)	425.98
40	5.90% Punjab S.D.L. 2017	256.03	22	8.00% Rajasthan S.D.L. 2012	177.87
41	7.17% Punjab S.D.L. 2017	219.23	23	8.30% Rajasthan S.D.L. 2012	218.08
42	8.32% Punjab S.D.L. 2017	300.00	24	6.20% Rajasthan S.D.L. 2013	381.22
	<b>TOTAL [A]</b>	9,434.58	25	6.35% Rajasthan S.D.L. 2013	333.58
	<b>Power Bonds</b>		26	6.40% Rajasthan S.D.L. 2013	516.65
1	8.50% Punjab Government Power Bonds April 2007	0.00	27	6.75% Rajasthan S.D.L. 2013	711.63
2	8.50% Punjab Government Power Bonds October 2007	31.87	28	6.95% Rajasthan S.D.L. 2013	713.35
3	8.50% Punjab Government Power Bonds APRIL 2008	31.87	29	6.35% Rajasthan S.D.L. 2013 (II Series)	393.37
4	8.50% Punjab Government Power Bonds October 2008	31.87	30	5.60% Rajasthan S.D.L. 2014	512.84
5	8.50% Punjab Government Power Bonds April 2009	31.87	31	5.70% Rajasthan S.D.L. 2014	495.33
6	8.50% Punjab Government Power Bonds October 2009	31.87	32	7.32% Rajasthan S.D.L. 2014	217.06
7	8.50% Punjab Government Power Bonds April 2010	31.87	33	7.36% Rajasthan S.D.L. 2014	504.86
			34	5.85% Rajasthan S.D.L. 2015	571.19



## Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Balance on the last day of March 2007			Balance on the last day of March 2007		
Sr. No.	Particulars		Sr. No.	Particulars	
1	2	3	1	2	3
35	5.85% Rajasthan S.D.L. 2015 (II Series)	300.03	7	11.85% Sikkim S.D.L. 2009	10.90
36	6.20% Rajasthan S.D.L. 2015	381.23	8	12.25% Sikkim S.D.L. 2009	35.00
37	7.02% Rajasthan S.D.L. 2015	267.75	9	10.52% Sikkim S.D.L. 2010	25.00
38	7.77% Rajasthan S.D.L. 2015	540.83	10	11.50% Sikkim S.D.L. 2010	6.11
39	7.65% Rajasthan Government Stock 2016	500.00	11	9.45% Sikkim S.D.L. 2011	4.58
40	7.74% Rajasthan Government Stock 2016	274.01	12	10.35% Sikkim S.D.L. 2011	5.42
41	7.81% Rajasthan Government Stock 2016	300.00	13	11.50% Sikkim S.D.L. 2011	2.52
42	8.62% Rajasthan Government Stock 2016	225.00	14	12.00% Sikkim S.D.L. 2011	4.20
43	8.11% Rajasthan Government Stock 2016	500.00	15	6.80% Sikkim S.D.L. 2012	3.89
44	5.90% Rajasthan S.D.L. 2017	230.00	16	7.80% Sikkim S.D.L. 2012 [II Series]	6.11
46	8.25% Rajasthan Government Stock 2017	200.00	17	6.95% Sikkim S.D.L. 2013	10.00
47	2.50% Rajasthan Jagir Resumption Additional Rehabilitation Bonds.	0.07 0.00	18	6.40% Sikkim S.D.L. 2013	6.67
48	2.50% Rajasthan Jagir Resumption Compensation Rehabilitation Bonds.	0.09 0.00	19	6.35% Sikkim S.D.L. 2013	4.70
49	2.50% Rajasthan Zamindari & Biswari Abolition Compensation Bonds.	0.04 0.00	20	6.20% Sikkim S.D.L. 2013	5.20
	<b>TOTAL [A]</b>	<b>16,070.54</b>	21	5.60% Sikkim S.D.L. 2014	6.11
	<b>Power Bonds</b>		22	7.32% Sikkim S.D.L. 2014	5.63
1	8.50% Govt. of Rajasthan Power Bonds April 2007	0.00	23	7.36% Sikkim S.D.L. 2014	10.68
2	8.50% Govt. of Rajasthan Power Bonds October 2007	18.44	24	6.20% Sikkim S.D.L. 2015	5.20
3	8.50% Govt. of Rajasthan Power Bonds April 2008	18.44	25	5.85% Sikkim S.D.L. 2015	9.83
4	8.50% Govt. of Rajasthan Power Bonds October 2008	18.44	26	7.53% Sikkim S.D.L. 2015	8.71
5	8.50% Govt. of Rajasthan Power Bonds April 2009	18.44	27	7.77% Sikkim S.D.L. 2015	18.49
6	8.50% Govt. of Rajasthan Power Bonds October 2009	18.44	28	7.61% Sikkim S.D.L. 2016	11.15
7	8.50% Govt. of Rajasthan Power Bonds April 2010	18.44	29	7.70% Sikkim Government Stock 2016	65.65
8	8.50% Govt. of Rajasthan Power Bonds October 2010	18.44	30	7.82% Sikkim Government Stock 2016	50.26
9	8.50% Govt. of Rajasthan Power Bonds April 2011	18.44	31	8.65% Sikkim Government Stock 2016	64.35
10	8.50% Govt. of Rajasthan Power Bonds October 2011	18.44	32	5.90% Sikkim S.D.L. 2017	30.00
11	8.50% Govt. of Rajasthan Power Bonds April 2012	0.00	33	7.17% Sikkim S.D.L. 2017	25.15
12	8.50% Govt. of Rajasthan Power Bonds October 2012	0.00		<b>TOTAL [A]</b>	<b>517.43</b>
13	8.50% Govt. of Rajasthan Power Bonds April 2013	0.00		<b>Power Bonds</b>	
14	8.50% Govt. of Rajasthan Power Bonds October 2013	0.00	1	8.50% Government of Sikkim Power Bonds April 2007	0.00
15	8.50% Govt. of Rajasthan Power Bonds April 2014	0.00	2	8.50% Government of Sikkim Power Bonds October 2007	2.39
16	8.50% Govt. of Rajasthan Power Bonds October 2014	0.00	3	8.50% Government of Sikkim Power Bonds April 2008	2.39
17	8.50% Govt. of Rajasthan Power Bonds April 2015	18.44	4	8.50% Government of Sikkim Power Bonds October 2008	2.39
18	8.50% Govt. of Rajasthan Power Bonds October 2015	18.44	5	8.50% Government of Sikkim Power Bonds April 2009	2.39
19	8.50% Govt. of Rajasthan Power Bonds April 2016	18.44	6	8.50% Government of Sikkim Power Bonds September 2009	2.39
	<b>TOTAL [B]</b>	<b>221.27</b>	7	8.50% Government of Sikkim Power Bonds April 2010	2.39
	<b>TOTAL [A+B]</b>	<b>16,291.81</b>	8	8.50% Government of Sikkim Power Bonds October 2010	2.39
	<i>Loans not Bearing Interest [C]</i>	<i>0.16</i>	9	8.50% Government of Sikkim Power Bonds April 2011	2.39
	<b>TOTAL [A+B+C]</b>	<b>16,291.97</b>	10	8.50% Government of Sikkim Power Bonds October 2011	2.39
	<b>SIKKIM</b>		11	8.50% Government of Sikkim Power Bonds April 2012	2.39
	<b>Loans Bearing Interest</b>		12	8.50% Government of Sikkim Power Bonds October 2012	2.39
1	13.00% Sikkim S.D.L. 2007	6.65	13	8.50% Government of Sikkim Power Bonds April 2013	2.39
2	13.05% Sikkim S.D.L. 2007	19.00	14	8.50% Government of Sikkim Power Bonds October 2013	2.39
3	12.15% Sikkim S.D.L. 2008	16.00	15	8.50% Government of Sikkim Power Bonds April 2014	2.39
4	12.50% Sikkim S.D.L. 2008	24.90	16	8.50% Government of Sikkim Power Bonds October 2014	2.39
5	11.50% Sikkim S.D.L. 2009	4.26	17	8.50% Government of Sikkim Power Bonds April 2015	2.39
6	11.50% Sikkim S.D.L. 2009 (1989-90)	5.11	18	8.50% Government of Sikkim Power Bonds October 2015	2.39
			19	8.50% Government of Sikkim Power Bonds April 2016	2.39
				<b>TOTAL [B]</b>	<b>43.02</b>
				<b>TOTAL [A+B]</b>	<b>560</b>
				<i>Loans Not Bearing Interest [C]</i>	<i>0.00</i>
				<b>TOTAL [A+B+C]</b>	<b>560.45</b>

## Statement 32: State Government Market Loans (Contd.)

(Rs. crore)

Sr. Particulars			Balance on the last	Sr. Particulars			Balance on the last				
No.			day of March 2007	No.			day of March 2007				
1	2		3	1	2		3				
<b>TAMIL NADU</b>											
<b>Loans Bearing Interest</b>											
1	12.30%	Tamil Nadu S.D.L. 2007	338.75	1	8.50%	Govt. of Tamil Nadu Power Bonds April 2007	0.00				
2	13.00%	Tamil Nadu S.D.L. 2007	289.12	2	8.50%	Govt. of Tamil Nadu Power Bonds October 2007	0.00				
3	13.05%	Tamil Nadu S.D.L. 2007	185.00	3	8.50%	Govt. of Tamil Nadu Power Bonds April 2008	0.00				
4	11.50%	Tamil Nadu S.D.L. 2008	184.66	4	8.50%	Govt. of Tamil Nadu Power Bonds October 2008	0.00				
5	12.15%	Tamil Nadu S.D.L. 2008	389.59	5	8.50%	Govt. of Tamil Nadu Power Bonds April 2009	0.00				
6	12.50%	Tamil Nadu S.D.L. 2008	231.34	6	8.50%	Govt. of Tamil Nadu Power Bonds October 2009	0.00				
7	11.50%	Tamil Nadu S.D.L. 2009	200.42	7	8.50%	Govt. of Tamil Nadu Power Bonds April 2010	0.00				
8	11.74%	Tamil Nadu Government Stock 2009	200.00	8	8.50%	Govt. of Tamil Nadu Power Bonds October 2010	0.00				
9	11.85%	Tamil Nadu S.D.L. 2009	24.18	9	8.50%	Govt. of Tamil Nadu Power Bonds April 2011	0.00				
10	12.25%	Tamil Nadu S.D.L. 2009	450.00	10	8.50%	Govt. of Tamil Nadu Power Bonds October 2011	0.00				
11	10.52%	Tamil Nadu S.D.L. 2010	400.00	11	8.50%	Govt. of Tamil Nadu Power Bonds April 2012	0.00				
12	11.50%	Tamil Nadu S.D.L. 2010	185.12	12	8.50%	Govt. of Tamil Nadu Power Bonds October 2012	0.00				
13	11.70%	Tamil Nadu S.D.L. 2010	290.00	13	8.50%	Govt. of Tamil Nadu Power Bonds April 2013	0.00				
14	12.00%	Tamil Nadu S.D.L. 2010	152.53	14	8.50%	Govt. of Tamil Nadu Power Bonds October 2013	0.00				
15	9.38%	Tamil Nadu Government Stock 2011	320.00	15	8.50%	Govt. of Tamil Nadu Power Bonds April 2014	0.00				
16	9.45%	Tamil Nadu S.D.L. 2011	137.42	16	8.50%	Govt. of Tamil Nadu Power Bonds October 2014	0.00				
17	10.35%	Tamil Nadu S.D.L. 2011	460.00	17	8.50%	Govt. of Tamil Nadu Power Bonds April 2015	0.00				
18	10.50%	Tamil Nadu S.D.L. 2011	249.94	18	8.50%	Govt. of Tamil Nadu Power Bonds October 2015	0.00				
19	11.50%	Tamil Nadu S.D.L. 2011	86.91	19	8.50%	Govt. of Tamil Nadu Power Bonds April 2016	0.00				
20	12.00%	Tamil Nadu S.D.L. 2011	146.14			<b>TOTAL [B]</b>	0.00				
21	6.80%	Tamil Nadu S.D.L. 2012	145.94			<b>TOTAL [A+B]</b>	16,372.53				
22	7.30%	Tamil Nadu Government Stock 2012	275.00			<i>Loans not Bearing Interest [C]</i>	2.53				
23	7.80%	Tamil Nadu S.D.L. 2012	309.02			<b>TOTAL (A+B+C)</b>	16,375.06				
24	7.80%	Tamil Nadu S.D.L. 2012 [II Series]	406.48	<b>TRIPURA</b>							
25	8.00%	Tamil Nadu S.D.L. 2012	107.37	<b>Loans Bearing Interest</b>							
26	8.30%	Tamil Nadu S.D.L. 2012	134.96	1	13.00%	Tripura S.D.L. 2007	19.12				
27	6.95%	Tamil Nadu S.D.L. 2013	728.57	2	13.05%	Tripura S.D.L. 2007	26.37				
28	6.75%	Tamil Nadu S.D.L. 2013	460.40	3	11.50%	Tripura S.D.L. 2008	10.54				
29	6.40%	Tamil Nadu S.D.L. 2013	657.07	4	12.15%	Tripura S.D.L. 2008	25.00				
30	6.35%	Tamil Nadu S.D.L. 2013	335.00	5	12.50%	Tripura S.D.L. 2008	42.43				
31	6.20%	Tamil Nadu S.D.L. 2013	382.97	6	11.50%	Tripura S.D.L. 2009	12.93				
32	6.35%	Tamil Nadu S.D.L. 2013 [II Series]	443.27	7	11.85%	Tripura S.D.L. 2009	46.92				
33	6.00%	Tamil Nadu Government Stock 2013	250.00	8	12.25%	Tripura S.D.L. 2009	36.13				
34	5.60%	Tamil Nadu S.D.L. 2014	580.56	9	10.52%	Tripura S.D.L. 2010	50.00				
35	5.70%	Tamil Nadu S.D.L. 2014	722.60	10	11.50%	Tripura S.D.L. 2010	12.84				
36	7.10%	Tamil Nadu Government Stock 2014	270.00	11	9.45%	Tripura S.D.L. 2011	27.00				
37	7.36%	Tamil Nadu S.D.L. 2014	449.93	12	10.35%	Tripura S.D.L. 2011	30.00				
38	6.20%	Tamil Nadu S.D.L. 2015	383.01	13	10.82%	Tripura S.D.L. 2011	29.95				
39	5.85%	Tamil Nadu S.D.L. 2015	150.10	14	11.50%	Tripura S.D.L. 2011	5.08				
40	5.85%	Tamil Nadu S.D.L. 2015 [II Series]	249.95	15	12.00%	Tripura S.D.L. 2011	11.49				
41	7.02%	Tamil Nadu S.D.L. 2015	133.01	16	6.80%	Tripura S.D.L. 2012	24.19				
42	7.35%	Tamil Nadu S.D.L. 2015	209.50	17	7.80%	Tripura S.D.L. 2012	25.34				
43	7.77%	Tamil Nadu S.D.L. 2015	200.01	18	7.80%	Tripura S.D.L. 2012 (II Series)	34.92				
44	7.68%	Tamil Nadu Government Stock 2016	600.00	19	6.20%	Tripura S.D.L. 2013	20.40				
45	7.79%	Tamil Nadu Government Stock 2016	609.38	20	6.35%	Tripura S.D.L. 2013	17.85				
47	7.93%	Tamil Nadu Government Stock 2016	400.00	21	6.40%	Tripura S.D.L. 2013	39.42				
48	7.96%	Tamil Nadu Government Stock 2017	500.00	22	6.75%	Tripura S.D.L. 2013	17.00				
49	8.19%	Tamil Nadu Government Stock 2017	500.00	23	6.95%	Tripura S.D.L. 2013	20.00				
50	5.90%	Tamil Nadu S.D.L. 2017	442.86	24	5.60%	Tripura S.D.L. 2014	41.60				
51	8.32%	Tamil Nadu Government Stock 2017	414.47								
		<b>TOTAL (A)</b>	16,372.53								

**Statement 32: State Government Market Loans (Contd.)**

(Rs. crore)

Balance on the last day of March 2007			Balance on the last day of March 2007		
Sr. No.	Particulars		Sr. No.	Particulars	
1	2	3	1	2	3
25	7.32% Tripura S.D.L. 2014	22.00	11	10.52% Uttar Pradesh S.D.L. 2010	45.29
26	7.36% Tripura S.D.L. 2014	39.85	12	11.00% Uttar Pradesh S.D.L. 2010	25.16
27	5.85% Tripura S.D.L. 2015	61.93	13	11.30% Uttar Pradesh S.D.L. 2010	7.39
28	5.85% Tripura S.D.L. 2015 (II Series)	13.00	14	11.50% Uttar Pradesh S.D.L. 2010	23.09
29	6.20% Tripura S.D.L. 2015	20.40	15	12.00% Uttar Pradesh S.D.L. 2010	17.61
30	7.02% Tripura S.D.L. 2015	1.50	16	11.50% Uttar Pradesh S.D.L. 2011	10.31
31	7.45% Tripura Government Stock 2015	40.00	17	12.00% Uttar Pradesh S.D.L. 2011	18.69
32	7.77% Tripura S.D.L. 2015	30.08	18	2.75% UPZARG Bonds	0.59
33	7.61% Tripura S.D.L. 2016	42.09	19	3.25% UP Estates Act Bonds	0.01
34	7.70% Tripura S.D.L. 2016	25.03	20	3.50% U.P.Land Ceiling Comp. Bonds	0.02
35	8.11% Tripura Government Stock 2016	35.00	21	2.50% UPZA Comp. Bonds Certs.	0.02
36	5.90% Tripura S.D.L. 2017	56.00	22	2.50% UPZA Comp. Bonds Certs.	1.47
37	7.17% Tripura S.D.L. 2017	145.94			
	<b>TOTAL [A]</b>	<b>1,159.35</b>		<b>TOTAL [A]</b>	<b>478.60</b>
<b>Power Bonds</b>			23	9.45% Uttarakhand S.D.L. 2011	126.25
1	8.50% Govt. of Tripura Power Bonds April 2007	0.00	24	10.35% Uttarakhand S.D.L. 2011	45.00
2	8.50% Govt. of Tripura Power Bonds October 2007	3.18	25	10.82% Uttarakhand S.D.L. 2011	15.99
3	8.50% Govt. of Tripura Power Bonds April 2008	3.18	26	6.80% Uttarakhand S.D.L. 2012	286.29
4	8.50% Govt. of Tripura Power Bonds October 2008	3.18	27	7.80% Uttarakhand S.D.L. 2012	56.85
5	8.50% Govt. of Tripura Power Bonds April 2009	3.18	28	7.80% Uttarakhand S.D.L. 2012 (2nd series)	22.74
6	8.50% Govt. of Tripura Power Bonds October 2009	3.18	29	8.00% Uttarakhand S.D.L. 2012	19.23
7	8.50% Govt. of Tripura Power Bonds April 2010	3.18	30	8.30% Uttarakhand S.D.L. 2012	21.26
8	8.50% Govt. of Tripura Power Bonds October 2010	3.18	31	6.20% Uttarakhand S.D.L. 2013	339.24
9	8.50% Govt. of Tripura Power Bonds April 2011	3.18	32	6.35% Uttarakhand S.D.L. 2013	296.95
10	8.50% Govt. of Tripura Power Bonds October 2011	3.18	33	6.40% Uttarakhand S.D.L. 2013	127.68
11	8.50% Govt. of Tripura Power Bonds April 2012	3.18	34	6.75% Uttarakhand S.D.L. 2013	291.99
12	8.50% Govt. of Tripura Power Bonds October 2012	3.18	35	6.95% Uttarakhand S.D.L. 2013	292.00
13	8.50% Govt. of Tripura Power Bonds April 2013	3.18	36	5.60% Uttarakhand S.D.L. 2014	209.00
14	8.50% Govt. of Tripura Power Bonds October 2013	3.18	37	7.32 % Uttarakhand S.D.L. 2014	32.54
15	8.50% Govt. of Tripura Power Bonds April 2014	3.18	38	7.36 % Uttarakhand S.D.L. 2014	67.31
16	8.50% Govt. of Tripura Power Bonds October 2014	3.18	39	5.85% Uttarakhand S.D.L. 2015	262.70
17	8.50% Govt. of Tripura Power Bonds April 2015	3.18	40	6.20% Uttarakhand S.D.L. 2015	339.25
18	8.50% Govt. of Tripura Power Bonds October 2015	3.18	41	7.77% Uttarakhand S.D.L. Uttaranchal S.D.L. 2015	92.00
19	8.50% Govt. of Tripura Power Bonds April 2016	3.18	42	7.70% Uttarakhand Government Securities 2016	250.00
	<b>TOTAL [B]</b>	<b>57.16</b>	43	7.72% Uttarakhand Government Securities 2016	226.25
	<b>TOTAL [A+B]</b>	<b>1,216.50</b>	44	7.95% Uttarakhand Government Securities 2016	158.65
	<i>Loans not Bearing Interest [C]</i>	<i>0.06</i>	45	8.38% Uttarakhand Government Securities 2017	210.54
	<b>Total [A+B+C]</b>	<b>1,216.56</b>		<b>TOTAL [B]</b>	<b>3,789.71</b>
<b>UTTARAKHAND<sup>5</sup></b>				<b>TOTAL [A+B]</b>	<b>4,268.31</b>
<b>Loans Bearing Interest</b>			<b>Power Bonds</b>		
1	12.30% Uttar Pradesh S.D.L. 2007	35.12	1	8.50% Govt. of Uttarakhand Power Bonds April 2007	0.00
2	13.00% Uttar Pradesh S.D.L. 2007	32.13	2	8.50% Govt. of Uttarakhand Power Bonds Oct 2007	28.60
3	13.05% Uttar Pradesh S.D.L. 2007	27.68	3	8.50% Govt. of Uttarakhand Power Bonds April 2008	28.60
4	11.50% Uttar Pradesh S.D.L. 2008	21.30	4	8.50% Govt. of Uttarakhand Power Bonds Oct 2008	28.60
5	12.15% Uttar Pradesh S.D.L. 2008	37.68	5	8.50% Govt. of Uttarakhand Power Bonds April 2009	28.60
6	12.50% Uttar Pradesh S.D.L. 2008	47.90	6	8.50% Govt. of Uttarakhand Power Bonds Oct 2009	28.60
7	11.50% Uttar Pradesh S.D.L. 2009	23.32	7	8.50% Govt. of Uttarakhand Power Bonds April 2010	28.60
8	11.85% Uttar Pradesh S.D.L. 2009	40.26	8	8.50% Govt. of Uttarakhand Power Bonds Oct 2010	28.60
9	12.25% Uttar Pradesh S.D.L. 2009	43.43	9	8.50% Govt. of Uttarakhand Power Bonds April 2011	28.60
10	12.50% Uttar Pradesh S.D.L. 2009	20.13	10	8.50% Govt. of Uttarakhand Power Bonds Oct 2011	28.60
			11	8.50% Govt. of Uttarakhand Power Bonds April 2012	28.60
			12	8.50% Govt. of Uttarakhand Power Bonds Oct 2012	28.60

**Statement 32: State Government Market Loans (Contd.)**

(Rs. crore)

Sr. Particulars			Balance on the last	Sr. Particulars			Balance on the last
No.			day of March 2007	No.			day of March 2007
1	2		3	1	2		3
13	8.50%	Govt. of Uttarakhand Power Bonds April 2013	28.60	36	6.95%	Uttar Pradesh S.D.L. 2013	849.15
14	8.50%	Govt. of Uttarakhand Power Bonds Oct 2013	28.60	37	6.35%	Uttar Pradesh S.D.L. 2013 (II Series)	513.57
15	8.50%	Govt. of Uttarakhand Power Bonds April 2014	28.60	38	5.60%	Uttar Pradesh S.D.L. 2014	775.20
16	8.50%	Govt. of Uttarakhand Power Bonds Oct 2014	28.60	39	5.70%	Uttar Pradesh S.D.L. 2014	735.00
17	8.50%	Govt. of Uttarakhand Power Bonds April 2015	28.60	40	7.32%	Uttar Pradesh S.D.L. 2014	1,144.40
18	8.50%	Govt. of Uttarakhand Power Bonds Oct 2015	28.60	41	7.36%	Uttar Pradesh S.D.L. 2014	367.12
19	8.50%	Govt. of Uttarakhand Power Bonds April 2016	28.60	42	5.85%	Uttar Pradesh S.D.L. 2015	794.55
		<b>TOTAL [C]</b>	514.80	43	5.85%	Uttar Pradesh S.D.L. 2015 (II Series)	474.17
		<b>TOTAL [A+B+C]</b>	4,783.11	44	6.20%	Uttar Pradesh S.D.L. 2015	808.05
		<i>Loans not Bearing Interest [C]</i>	0.31	45	7.02%	Uttar Pradesh S.D.L. 2015	491.91
		<b>Total [A+B+C+D]</b>	4,783.42	46	7.53%	Uttar Pradesh S.D.L. 2015	1,500.14
				47	7.77%	Uttar Pradesh S.D.L. 2015	996.97
				48	7.85%	Uttar Pradesh Government Stock 2016	599.33
				49	8.00%	Uttar Pradesh Government Stock 2016	1,632.90
				50	5.90%	Uttar Pradesh S.D.L. 2017	865.40
				51	7.17%	Uttar Pradesh S.D.L. 2017	32.30
				52	8.45%	Uttar Pradesh Government Stock 2017	1,615.01
						<b>TOTAL [B]</b>	21,766.85
						<b>TOTAL [A+B]</b>	30,758.97
						<b>Power Bonds</b>	
				1	8.50%	Govt. of Uttar Pradesh Power Bonds April 2007	0.00
				2	8.50%	Govt. of Uttar Pradesh Power Bonds Oct 2007	293.59
				3	8.50%	Govt. of Uttar Pradesh Power Bonds April 2008	293.59
				4	8.50%	Govt. of Uttar Pradesh Power Bonds Oct 2008	293.59
				5	8.50%	Govt. of Uttar Pradesh Power Bonds April 2009	293.59
				6	8.50%	Govt. of Uttar Pradesh Power Bonds Oct 2009	293.59
				7	8.50%	Govt. of Uttar Pradesh Power Bonds April 2010	293.59
				8	8.50%	Govt. of Uttar Pradesh Power Bonds Oct 2010	293.59
				9	8.50%	Govt. of Uttar Pradesh Power Bonds April 2011	293.59
				10	8.50%	Govt. of Uttar Pradesh Power Bonds Oct 2011	293.59
				11	8.50%	Govt. of Uttar Pradesh Power Bonds April 2012	293.59
				12	8.50%	Govt. of Uttar Pradesh Power Bonds Oct 2012	293.59
				13	8.50%	Govt. of Uttar Pradesh Power Bonds April 2013	293.59
				14	8.50%	Govt. of Uttar Pradesh Power Bonds Oct 2013	293.59
				15	8.50%	Govt. of Uttar Pradesh Power Bonds April 2014	293.59
				16	8.50%	Govt. of Uttar Pradesh Power Bonds Oct 2014	293.59
				17	8.50%	Govt. of Uttar Pradesh Power Bonds April 2015	293.59
				18	8.50%	Govt. of Uttar Pradesh Power Bonds Oct 2015	293.59
				19	8.50%	Govt. of Uttar Pradesh Power Bonds April 2016	293.59
						<b>TOTAL [C]</b>	5,284.67
						<b>TOTAL [A+B+C]</b>	36,083.35
						<i>Loans not Bearing Interest [D]</i>	5.79
						<b>Total [A+B+C+D]</b>	36,089.14
						<b>WEST BENGAL</b>	
						<b>Loans Bearing Interest</b>	
				1	13.00%	West Bengal S.D.L. 2007	295.72
				2	13.05%	West Bengal S.D.L. 2007	570.81
				3	11.50%	West Bengal S.D.L. 2008	148.14

## Statement 32: State Government Market Loans (Concl'd.)

(Rs. crore)

Balance on the last day of March 2007			Balance on the last day of March 2007		
Sr. No.	Particulars		Sr. No.	Particulars	
1	2	3	1	2	3
4	12.15% West Bengal S.D.L. 2008	435.16	40	7.39% West Bengal S.D.L. 2015	449.45
5	12.50% West Bengal S.D.L. 2008	270.60	41	7.53% West Bengal S.D.L. 2015	633.49
6	11.50% West Bengal S.D.L. 2009	180.83	42	7.77% West Bengal S.D.L. 2015	631.53
7	11.85% West Bengal S.D.L. 2009	272.68	43	7.74% West Bengal Government Stock 2016	466.67
8	12.25% West Bengal S.D.L. 2009	494.00	44	7.93% West Bengal Government Stock 2016	869.34
9	10.52% West Bengal S.D.L. 2010	372.56	45	5.90% West Bengal S.D.L. 2017	898.96
10	11.50% West Bengal S.D.L. 2010	178.45	46	7.17% West Bengal S.D.L. 2017	965.99
11	11.80% West Bengal Government Stock 2010	250.00	47	West Bengal Estate Acquisition Compensation Bonds	2.29
12	12.00% West Bengal S.D.L. 2010	104.81		<b>TOTAL [A]</b>	<b>20,841.21</b>
13	9.45% West Bengal S.D.L. 2011	75.00		<b>Power Bonds</b>	
14	9.72% West Bengal Government Stock 2011	250.00	1	8.50% West Bengal Govt. Power Bonds April 2007	–
15	10.35% West Bengal S.D.L. 2011	387.74	2	8.50% West Bengal Govt. Power Bonds October 2007	98.19
16	10.50% West Bengal S.D.L. 2011	150.00	3	8.50% West Bengal Govt. Power Bonds April 2008	98.19
17	11.50% West Bengal S.D.L. 2011	94.10	4	8.50% West Bengal Govt. Power Bonds October 2008	98.19
18	12.00% West Bengal S.D.L. 2011	177.08	5	8.50% West Bengal Govt. Power Bonds April 2009	98.19
19	7.35% West Bengal Government Stock 2012	152.65	6	8.50% West Bengal Govt. Power Bonds October 2009	98.19
20	7.80% West Bengal S.D.L. 2012	384.37	7	8.50% West Bengal Govt. Power Bonds April 2010	98.19
21	7.80% West Bengal S.D.L. 2012 (II Series)	229.05	8	8.50% West Bengal Govt. Power Bonds October 2010	98.19
22	8.00% West Bengal S.D.L. 2012	160.83	9	8.50% West Bengal Govt. Power Bonds April 2011	98.19
23	8.30% West Bengal S.D.L. 2012	245.90	10	8.50% West Bengal Govt. Power Bonds October 2011	98.19
24	5.78% West Bengal Government Stock 2013	335.00	11	8.50% West Bengal Govt. Power Bonds April 2012	98.19
25	6.20% West Bengal S.D.L. 2013	1,170.57	12	8.50% West Bengal Govt. Power Bonds October 2012	98.19
26	6.35% West Bengal S.D.L. 2013	1,024.11	13	8.50% West Bengal Govt. Power Bonds April 2013	98.19
27	6.35% West Bengal S.D.L. 2013 (II Series)	680.60	14	8.50% West Bengal Govt. Power Bonds October 2013	98.19
28	6.40% West Bengal S.D.L. 2013	465.71	15	8.50% West Bengal Govt. Power Bonds April 2014	98.19
29	6.75% West Bengal S.D.L. 2013	838.23	16	8.50% West Bengal Govt. Power Bonds October 2014	98.19
30	6.95% West Bengal S.D.L. 2013	901.77	17	8.50% West Bengal Govt. Power Bonds April 2015	98.19
31	5.60% West Bengal S.D.L. 2014	406.22	18	8.50% West Bengal Govt. Power Bonds October 2015	98.19
32	5.70% West Bengal S.D.L. 2014	1,112.58	19	8.50% West Bengal Govt. Power Bonds April 2016	98.19
33	7.15% West Bengal Government Stock 2014	259.00		<b>TOTAL [B]</b>	<b>1,767.40</b>
34	7.32% West Bengal S.D.L. 2014	182.92		<b>TOTAL [A+B]</b>	<b>22,608.61</b>
35	7.36% West Bengal S.D.L. 2014	289.31		<i>Loans not bearing interest [C]</i>	<b>3.71</b>
36	5.85% West Bengal S.D.L. 2015	164.22		<b>TOTAL [A+B+C]</b>	<b>22,612.32</b>
37	5.85% West Bengal S.D.L. 2015 (II Series)	500.00			
38	6.20% West Bengal S.D.L. 2015	1,170.59			
39	7.02% West Bengal S.D.L. 2015	542.21			

S.D.L. : State Development Loan.

- Note** : 1. The loans at Sr. No.1 to 13 have been apportioned as per Government of India order No. F.9(3)-B(s)/2002 dated July 26, 2002 of the Ministry of Finance, Department of Economic Affairs.
2. The loans at Sr. No.1 to 13 have been apportioned as per Government of India order No. F.9(3)-B(s)/2002 dated July 26, 2002 of the Ministry of Finance, Department of Economic Affairs.
3. The loans at Sr. No.1 to 16 have been apportioned as per Government of India order No. F.9(2)-B(s)/2002 dated June 25, 2002 of the Ministry of Finance, Department of Economic Affairs.
4. The loans at Sr. No.1 to 16 have been apportioned as per Government of India order No. F.9(2)-B(s)/2002 dated June 25, 2002 of the Ministry of Finance, Department of Economic Affairs.
5. The loans at Sr. No.1 to 22 have been apportioned as per Government of India order No. F.9(1)-B(s)/2002 dated October 11, 2002 of the Ministry of Finance, Department of Economic Affairs.
6. The loans at Sr. No.1 to 22 have been apportioned as per Government of India order No. F.9(1)-B(s)/2002 dated October 11, 2002 of the Ministry of Finance, Department of Economic Affairs.

**Source** : Reserve Bank records.

**Statement 33: Outstanding Market Loans of State Governments**  
(As at end-March 2007)

(Rs. crore)

State	State Development Loans	Power Bonds	Market loans Not Bearing Interest	Compensation Bonds	Total Outstanding Market Loans
1	2	3	4	5	6= 2 to 5
<b>I. Non-Special Category</b>					
1. Andhra Pradesh	23,543.2	2,192.5	1.0	0.1	25,736.8
2. Bihar	10,393.5	1,868.0	0.3	22.7	12,284.4
3. Chhattisgarh	2,695.1	434.9	0.4	0.1	3,130.6
4. Goa	1,107.7	–	–	–	1,107.7
5. Gujarat	12,721.6	1,465.8	2.7	2.4	14,192.6
6. Haryana	4,994.4	1,820.1	0.1	–	6,814.7
7. Jharkhand	3,805.5	1,903.8	0.1	7.7	5,717.0
8. Karnataka	11,700.4	–	0.8	0.4	11,701.6
9. Kerala	12,847.1	1,042.4	0.2	1.0	13,890.8
10. Madhya Pradesh	11,218.9	2,397.5	1.2	0.4	13,618.0
11. Maharashtra	19,966.5	916.7	3.6	2.6	20,889.4
12. Orissa	8,898.2	992.6	0.2	–	9,891.0
13. Punjab	9,434.6	573.6	0.2	–	10,008.4
14. Rajasthan	16,070.3	221.3	0.2	0.2	16,292.0
15. Tamil Nadu	16,372.5	–	2.5	–	16,375.1
16. Uttar Pradesh	30,759.0	5,284.7	5.8	–	36,089.1
17. West Bengal	20,838.9	1,767.4	3.7	2.3	22,612.3
<b>II. Special Category</b>					
1. Arunachal Pradesh	423.9	21.7	–	–	445.6
2. Assam	6,524.7	771.8	0.0	0.1	7,296.6
3. Himachal Pradesh	4,583.0	63.2	0.1	–	4,646.4
4. Jammu and Kashmir	3,537.6	1,431.7	0.9	–	4,970.3
5. Manipur	867.9	141.4	0.1	–	1,009.4
6. Meghalaya	1,120.1	12.6	–	–	1,132.7
7. Mizoram	709.1	41.0	–	–	750.1
8. Nagaland	1,700.3	71.0	0.1	–	1,771.4
9. Sikkim	517.4	43.0	–	–	560.4
10. Tripura	1,159.3	57.2	0.1	–	1,216.6
11. Uttrakhand	4,266.2	514.8	0.3	2.1	4,783.4
<b>All States</b>	<b>2,42,777.2</b>	<b>26,050.7</b>	<b>24.6</b>	<b>81.8</b>	<b>2,68,934.3</b>

– : Nil/Negligible.

Source : Reserve Bank records.

**Statement 34: Maturity Profile of Outstanding State Government Securities**  
(Outstanding as on March 31, 2007)

(Rs. crore)

State/Year	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	Total	Power Bonds
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	1,007.67	1,782.88	2,097.53	1,639.13	2,394.24	3,401.21	2,725.92	2,733.42	2,682.46	3,078.77	<b>23,543.23</b>	<b>2,192.49</b>
2. Bihar	779.34	732.93	498.17	892.39	1,406.54	1,335.47	1,153.23	1,433.47	1,266.89	895.05	<b>10,393.47</b>	<b>1,868.05</b>
3. Chhattisgarh	184.96	184.04	280.48	235.01	313.14	463.53	156.01	392.35	183.25	302.32	<b>2,695.10</b>	<b>434.90</b>
4. Goa	30.67	96.09	82.31	88.74	98.88	155.00	108.66	132.96	165.37	149.00	<b>1,107.68</b>	<b>0.00</b>
5. Gujarat	475.27	676.85	929.62	893.56	1,253.91	2,536.92	2,282.59	1,511.60	1,532.04	629.27	<b>12,721.62</b>	<b>1,465.84</b>
6. Haryana	253.43	290.49	316.32	292.35	361.77	755.56	824.82	827.01	931.68	141.02	<b>4,994.44</b>	<b>1,820.06</b>
7. Jharkhand	263.81	248.10	168.63	302.08	468.66	454.98	414.47	462.15	594.06	428.52	<b>3,805.47</b>	<b>1,903.79</b>
8. Karnataka	461.99	833.43	1,046.23	962.80	1,292.62	1,610.57	1,590.96	2,407.42	1,273.45	220.96	<b>11,700.41</b>	<b>0.00</b>
9. Kerala	662.95	734.24	745.63	729.68	1,384.04	1,012.41	1,426.53	1,423.23	2,114.39	2,614.03	<b>12,847.13</b>	<b>1,042.43</b>
10. Madhya Pradesh	509.84	507.30	773.16	642.53	833.79	1,136.97	1,428.18	2,128.87	1,709.26	1,549.01	<b>11,218.92</b>	<b>2,397.50</b>
11. Maharashtra	775.35	794.78	888.98	913.62	1,478.72	1,073.88	4,394.91	2,717.78	3,400.66	3,527.86	<b>19,966.55</b>	<b>916.73</b>
12. Orissa	717.72	670.21	647.35	696.93	1,052.01	1,308.05	884.88	1,356.33	909.55	655.21	<b>8,898.25</b>	<b>992.59</b>
13. Punjab	327.52	415.72	623.93	398.96	459.62	1,141.19	1,744.77	1,265.40	1,600.99	1,456.49	<b>9,434.58</b>	<b>573.61</b>
14. Rajasthan	753.95	1,160.13	1,388.63	1,342.86	1,396.42	2,383.41	1,624.82	2,297.87	1,993.25	1,729.01	<b>16,070.34</b>	<b>221.27</b>
15. Tamil Nadu	812.87	805.59	874.59	1,277.58	1,392.81	2,325.40	2,068.31	2,406.05	2,151.99	2,257.33	<b>16,372.53</b>	<b>0.00</b>
16. Uttar Pradesh	1,791.47	2,396.81	2,633.82	1,925.37	2,996.16	3,236.91	2,945.98	3,987.81	4,699.04	4,145.61	<b>30,758.97</b>	<b>5,284.67</b>
17. West Bengal	866.53	853.90	947.51	1,055.82	1,390.65	2,506.07	3,675.98	3,292.24	3,049.28	3,200.95	<b>20,838.92</b>	<b>1,767.40</b>
<b>II. Special Category</b>												
1. Arunachal Pradesh	10.33	9.55	9.82	20.52	31.93	34.22	27.77	45.15	68.87	165.73	<b>423.90</b>	<b>21.66</b>
2. Assam	332.86	405.35	418.28	414.21	569.02	910.63	499.91	711.32	1,167.50	1,095.66	<b>6,524.74</b>	<b>771.78</b>
3. Himachal Pradesh	76.61	159.61	242.94	255.65	402.65	697.85	610.49	714.36	785.55	637.35	<b>4,583.05</b>	<b>63.22</b>
4. Jammu and Kashmir	118.44	127.53	126.98	267.41	316.19	596.04	385.42	283.75	425.18	890.69	<b>3,537.63</b>	<b>1,431.73</b>
5. Manipur	37.18	39.05	41.82	36.23	57.32	77.28	46.12	108.06	273.00	151.83	<b>867.90</b>	<b>141.38</b>
6. Meghalaya	48.20	73.08	81.86	70.00	101.45	87.00	53.45	102.08	220.31	282.67	<b>1,120.11</b>	<b>12.59</b>
7. Mizoram	18.15	29.97	34.97	34.97	43.88	117.97	30.46	54.22	139.88	204.61	<b>709.08</b>	<b>41.01</b>
8. Nagaland	71.37	93.57	128.71	119.32	171.60	178.10	115.90	140.07	344.38	337.23	<b>1,700.25</b>	<b>71.03</b>
9. Sikkim	25.65	45.16	51.01	31.11	16.72	20.00	16.57	22.42	119.02	169.76	<b>517.43</b>	<b>43.02</b>
10. Tripura	45.49	77.97	95.98	92.79	73.57	121.45	77.67	117.95	219.53	236.94	<b>1,159.35</b>	<b>57.16</b>
11. Uttarakhand	94.93	127.01	139.57	101.99	240.73	949.87	763.87	308.85	1,170.19	369.19	<b>4,266.21</b>	<b>514.80</b>
<b>Total</b>	<b>11,554.52</b>	<b>14,371.33</b>	<b>16,314.86</b>	<b>15,733.62</b>	<b>21,999.04</b>	<b>30,627.93</b>	<b>32,078.66</b>	<b>33,384.18</b>	<b>35,191.00</b>	<b>31,522.06</b>	<b>2,42,777.24</b>	<b>26,050.72</b>
<b>Power Bonds</b>	<b>1,453.00</b>	<b>2,907.00</b>	<b>2,907.00</b>	<b>2,907.00</b>	<b>2,907.00</b>	<b>2,870.00</b>	<b>2,870.00</b>	<b>2,870.00</b>	<b>2,907.00</b>	<b>1,453.00</b>		

Source : Reserve Bank records.

**Statement 35: Maturity Profile of Outstanding State Government Securities – As Percentage to Total**  
(Outstanding as on March 31, 2007)

(Per cent)

State/Year	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	Total
1	2	3	4	5	6	7	8	9	10	11	12
<b>I. Non-Special Category</b>											
1. Andhra Pradesh	4.28	7.57	8.91	6.96	10.17	14.45	11.58	11.61	11.39	13.08	100.00
2. Bihar	7.50	7.05	4.79	8.59	13.53	12.85	11.10	13.79	12.19	8.61	100.00
3. Chhattisgarh	6.86	6.83	10.41	8.72	11.62	17.20	5.79	14.56	6.80	11.22	100.00
4. Goa	2.77	8.68	7.43	8.01	8.93	13.99	9.81	12.00	14.93	13.45	100.00
5. Gujarat	3.74	5.32	7.31	7.02	9.86	19.94	17.94	11.88	12.04	4.95	100.00
6. Haryana	5.07	5.82	6.33	5.85	7.24	15.13	16.51	16.56	18.65	2.82	100.00
7. Jharkhand	6.93	6.52	4.43	7.94	12.32	11.96	10.89	12.14	15.61	11.26	100.00
8. Karnataka	3.95	7.12	8.94	8.23	11.05	13.77	13.60	20.58	10.88	1.89	100.00
9. Kerala	5.16	5.72	5.80	5.68	10.77	7.88	11.10	11.08	16.46	20.35	100.00
10. Madhya Pradesh	4.54	4.52	6.89	5.73	7.43	10.13	12.73	18.98	15.24	13.81	100.00
11. Maharashtra	3.88	3.98	4.45	4.58	7.41	5.38	22.01	13.61	17.03	17.67	100.00
12. Orissa	8.07	7.53	7.28	7.83	11.82	14.70	9.94	15.24	10.22	7.36	100.00
13. Punjab	3.47	4.41	6.61	4.23	4.87	12.10	18.49	13.41	16.97	15.44	100.00
14. Rajasthan	4.69	7.22	8.64	8.36	8.69	14.83	10.11	14.30	12.40	10.76	100.00
15. Tamil Nadu	4.96	4.92	5.34	7.80	8.51	14.20	12.63	14.70	13.14	13.79	100.00
16. Uttar Pradesh	5.82	7.79	8.56	6.26	9.74	10.52	9.58	12.96	15.28	13.48	100.00
17. West Bengal	4.16	4.10	4.55	5.07	6.67	12.03	17.64	15.80	14.63	15.36	100.00
<b>II. Non-Special Category</b>											
1. Arunachal Pradesh	2.44	2.25	2.32	4.84	7.53	8.07	6.55	10.65	16.25	39.10	100.00
2. Assam	5.10	6.21	6.41	6.35	8.72	13.96	7.66	10.90	17.89	16.79	100.00
3. Himachal Pradesh	1.67	3.48	5.30	5.58	8.79	15.23	13.32	15.59	17.14	13.91	100.00
4. Jammu and Kashmir	3.35	3.60	3.59	7.56	8.94	16.85	10.89	8.02	12.02	25.18	100.00
5. Manipur	4.28	4.50	4.82	4.17	6.60	8.90	5.31	12.45	31.46	17.49	100.00
6. Meghalaya	4.30	6.52	7.31	6.25	9.06	7.77	4.77	9.11	19.67	25.24	100.00
7. Mizoram	2.56	4.23	4.93	4.93	6.19	16.64	4.30	7.65	19.73	28.86	100.00
8. Nagaland	4.20	5.50	7.57	7.02	10.09	10.47	6.82	8.24	20.25	19.83	100.00
9. Sikkim	4.96	8.73	9.86	6.01	3.23	3.87	3.20	4.33	23.00	32.81	100.00
10. Tripura	3.92	6.73	8.28	8.00	6.35	10.48	6.70	10.17	18.94	20.44	100.00
11. Uttarakhand	2.23	2.98	3.27	2.39	5.64	22.26	17.91	7.24	27.43	8.65	100.00
<b>Total</b>	<b>4.76</b>	<b>5.92</b>	<b>6.72</b>	<b>6.48</b>	<b>9.06</b>	<b>12.62</b>	<b>13.21</b>	<b>13.75</b>	<b>14.50</b>	<b>12.98</b>	<b>100.00</b>

Source : Reserve Bank records.



**Statement 36: Select Committed Expenditures of State Governments – As Ratio to States' Own Revenue**

(Per cent)

State Finances: A Study of Budgets of 2007-08

State	2005-06				2006-07 (RE)				2007-08 (BE)			
	Interest Payments	Administrative Services	Pension	Total (2+3+4)	Interest Payments	Administrative Services	Pension	Total (6+7+8)	Interest Payments	Administrative Services	Pension	Total (10+11+12)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	29.3	9.4	13.4	52.1	25.9	8.9	12.8	47.6	22.6	11.1	11.8	45.5
2. Bihar	89.4	45.8	60.1	195.3	79.0	53.5	62.2	194.8	72.9	49.3	58.2	180.4
3. Chhattisgarh	18.2	9.5	8.7	36.5	15.8	10.7	10.8	37.3	15.4	14.9	10.1	40.3
4. Goa	21.6	6.9	8.4	36.8	20.6	7.9	7.9	36.3	17.4	6.2	6.7	30.2
5. Gujarat	32.2	6.7	11.0	50.0	31.0	6.4	9.3	46.7	31.3	6.2	9.4	46.9
6. Haryana	18.2	8.2	9.0	35.4	16.8	8.3	8.2	33.4	16.5	7.8	8.1	32.3
7. Jharkhand	16.8	37.6	18.1	72.5	17.0	37.0	17.3	71.4	35.0	31.8	13.7	80.6
8. Karnataka	16.7	7.7	9.9	34.4	15.0	7.8	9.5	32.2	16.9	9.4	12.0	38.2
9. Kerala	35.5	9.5	26.7	71.7	34.0	11.1	31.1	76.1	32.0	11.0	30.7	73.7
10. Madhya Pradesh	30.2	12.7	13.8	56.7	31.3	13.9	13.8	59.0	30.1	16.5	14.1	60.7
11. Maharashtra	23.7	10.7	8.4	42.8	25.8	11.3	8.6	45.6	23.5	13.7	8.0	45.2
12. Orissa	56.6	11.5	20.5	88.6	43.0	12.7	21.3	77.0	49.4	13.5	25.9	88.8
13. Punjab	27.5	12.5	12.2	52.2	27.4	12.5	11.4	51.4	24.9	11.7	10.2	46.9
14. Rajasthan	41.3	10.5	13.1	64.9	39.4	10.2	16.1	65.6	37.6	9.7	16.3	63.5
15. Tamil Nadu	17.6	8.2	17.2	43.0	17.7	9.8	16.7	44.2	16.4	9.8	18.2	44.4
16. Uttar Pradesh	41.8	17.2	18.3	77.2	35.6	14.8	14.6	65.0	31.9	12.7	16.8	61.4
17. West Bengal	85.5	17.5	31.9	134.9	79.2	17.7	25.0	121.9	73.8	15.7	23.8	113.3
<b>II. Special Category</b>												
1. Arunachal Pradesh	59.2	84.9	26.8	171.0	76.4	91.2	28.0	195.7	81.3	93.7	33.4	208.4
2. Assam	32.2	27.7	21.6	81.5	41.3	43.1	28.3	112.6	32.5	38.1	24.9	95.4
3. Himachal Pradesh	71.5	19.5	30.6	121.6	69.4	20.6	33.4	123.4	64.4	18.5	32.0	114.8
4. Jammu and Kashmir	53.8	64.9	30.2	149.0	47.9	70.8	40.3	159.0	40.2	66.7	31.6	138.4
5. Manipur	138.6	157.3	98.3	394.1	99.5	105.3	76.5	281.3	107.6	109.7	73.8	291.1
6. Meghalaya	47.9	65.1	23.4	136.4	48.2	71.4	21.5	141.1	44.0	70.3	22.1	136.4
7. Mizoram	105.4	126.1	50.9	282.4	124.0	145.9	58.0	327.9	128.9	159.6	63.8	352.3
8. Nagaland	125.5	226.5	88.7	440.6	134.0	237.8	110.0	481.9	137.3	214.7	113.6	465.6
9. Sikkim	9.0	9.1	3.7	21.8	9.9	10.8	3.9	24.6	8.5	9.2	3.1	20.7
10. Tripura	103.0	104.9	67.2	275.1	94.2	109.0	65.5	268.7	81.1	143.5	60.7	285.3
11. Uttarakhand	33.2	18.9	18.6	70.7	34.0	18.3	17.6	69.8	31.7	18.2	16.5	66.4
<b>All States</b>	<b>32.3</b>	<b>13.2</b>	<b>15.6</b>	<b>61.1</b>	<b>30.6</b>	<b>13.6</b>	<b>15.3</b>	<b>59.5</b>	<b>29.1</b>	<b>13.9</b>	<b>15.4</b>	<b>58.3</b>
<i>Memo item:</i>												
1. NCT Delhi	16.2	3.1	–	19.3	19.3	3.4	–	22.7	19.3	3.1	–	22.4
2. Puducherry	17.3	9.5	8.7	35.5	17.6	9.6	9.8	37.1	17.7	9.1	9.0	35.7

RE: Revised Estimates.

BE: Budget Estimates.

‘–’: Nil.

**Note** : Committed Expenditure in this Statement includes Interest Payments, Administrative Services and Pension of State Governments.

**Source** : Budget Documents of the State Governments.

## Statement 37: Select Committed Expenditures of State Governments – As Ratio to Revenue Expenditure

(Per cent)

State	2005-06				2006-07 (RE)				2007-08 (BE)			
	Interest Payments	Administrative Services	Pension	Total (2+3+4)	Interest Payments	Administrative Services	Pension	Total (6+7+8)	Interest Payments	Administrative Services	Pension	Total (10+11+12)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	20.1	6.5	9.2	35.7	17.7	6.1	8.7	32.4	15.7	7.7	8.2	31.6
2. Bihar	20.6	10.5	13.8	44.9	16.4	11.1	12.9	40.3	16.3	11.0	13.0	40.4
3. Chhattisgarh	12.9	6.7	6.2	25.8	10.4	7.0	7.1	24.6	10.3	9.9	6.7	26.9
4. Goa	18.3	5.9	7.1	31.2	16.8	6.4	6.4	29.7	14.7	5.2	5.6	25.4
5. Gujarat	24.1	5.0	8.3	37.4	24.4	5.0	7.3	36.7	24.7	4.9	7.4	37.1
6. Haryana	16.6	7.5	8.2	32.3	13.7	6.8	6.7	27.3	14.9	7.0	7.3	29.2
7. Jharkhand	7.4	16.5	7.9	31.8	6.9	15.0	7.0	29.0	14.9	13.5	5.8	34.2
8. Karnataka	13.4	6.2	8.0	27.6	12.0	6.2	7.6	25.8	12.3	6.8	8.7	27.9
9. Kerala	20.6	5.6	15.5	41.7	17.8	5.8	16.3	39.9	17.9	6.1	17.1	41.2
10. Madhya Pradesh	16.6	7.0	7.6	31.2	16.9	7.5	7.5	31.9	16.4	9.0	7.7	33.0
11. Maharashtra	17.9	8.0	6.4	32.3	18.5	8.1	6.2	32.8	17.9	10.4	6.1	34.4
12. Orissa	27.2	5.5	9.8	42.6	19.4	5.7	9.6	34.6	22.0	6.0	11.5	39.5
13. Punjab	20.4	9.3	9.1	38.8	19.4	8.9	8.1	36.4	17.7	8.3	7.3	33.3
14. Rajasthan	24.2	6.2	7.7	38.1	22.6	5.8	9.2	37.6	21.6	5.5	9.4	36.5
15. Tamil Nadu	14.2	6.7	13.9	34.8	13.5	7.4	12.7	33.6	12.4	7.4	13.8	33.7
16. Uttar Pradesh	19.5	8.0	8.6	36.1	18.7	7.8	7.7	34.2	16.3	6.5	8.6	31.3
17. West Bengal	31.3	6.4	11.7	49.5	30.7	6.8	9.7	47.2	30.4	6.4	9.8	46.6
<b>II. Special Category</b>												
1. Arunachal Pradesh	9.4	13.4	4.2	27.0	10.8	12.8	3.9	27.5	9.6	11.0	3.9	24.6
2. Assam	14.3	12.4	9.6	36.3	12.8	13.4	8.8	35.1	11.6	13.6	8.9	34.0
3. Himachal Pradesh	24.2	6.6	10.4	41.1	23.8	7.1	11.4	42.3	23.5	6.7	11.6	41.8
4. Jammu and Kashmir	13.4	16.1	7.5	37.0	11.9	17.6	10.0	39.6	11.8	19.5	9.3	40.6
5. Manipur	11.9	13.4	8.4	33.7	12.4	13.1	9.5	35.1	12.5	12.7	8.6	33.8
6. Meghalaya	11.4	15.5	5.6	32.5	10.1	14.9	4.5	29.4	8.2	13.2	4.1	25.6
7. Mizoram	11.6	13.9	5.6	31.2	12.5	14.7	5.8	33.0	12.1	14.9	6.0	33.0
8. Nagaland	12.3	22.2	8.7	43.3	11.7	20.7	9.6	41.9	12.6	19.7	10.4	42.7
9. Sikkim	5.8	5.8	2.3	14.0	5.9	6.4	2.3	14.7	5.4	5.9	2.0	13.3
10. Tripura	15.5	15.8	10.1	41.4	15.2	17.6	10.5	43.3	12.9	22.8	9.6	45.3
11. Uttarakhand	14.4	8.2	8.1	30.7	15.6	8.4	8.1	32.1	14.3	8.2	7.4	29.9
<b>All States</b>	<b>19.2</b>	<b>7.8</b>	<b>9.3</b>	<b>36.3</b>	<b>17.8</b>	<b>7.9</b>	<b>8.9</b>	<b>34.6</b>	<b>17.3</b>	<b>8.2</b>	<b>9.1</b>	<b>34.6</b>
<i>Memo item:</i>												
1. NCT Delhi	25.7	5.0	–	30.6	27.5	4.8	–	32.3	26.8	4.3	–	31.1
2. Puducherry	9.6	5.2	4.8	19.6	9.7	5.3	5.4	20.3	9.4	4.8	4.8	19.0

RE: Revised Estimates.

BE: Budget Estimates.

– : Nil.

**Note** : Committed Expenditure in this Statement includes Interest Payments, Administrative Services and Pension of State Governments.

**Source** : Budget Documents of the State Governments.

State Finances: A Study of Budgets of 2007-08

Statement 38: Availment of WMA and Overdraft from the Reserve Bank

State	WMA			Overdraft					
	2005-06	2006-07	2007-08#	2005-06	2006-07	2006-07	2007-08#	2007-08#	Number of Days
	Number of Days	Number of Days	Number of Days	Number of Occasions*	Number of Days	Number of Occasions*	Number of Days	Number of Occasions*	Number of Days
1	2	3	4	5	6	7	8	9	10
<b>I. Non-Special Category</b>									
1. Andhra Pradesh	-	-	-	-	-	-	-	-	-
2. Bihar	-	-	-	-	-	-	-	-	-
3. Chhattisgarh	-	-	-	-	-	-	-	-	-
4. Goa	-	-	-	-	-	-	-	-	-
5. Gujarat	-	-	-	-	-	-	-	-	-
6. Haryana	-	-	-	-	-	-	-	-	-
7. Jharkhand	-	29	-	-	-	-	-	-	-
8. Karnataka	-	-	-	-	-	-	-	-	-
9. Kerala	240	223	155	11	63	9	63	8	40
10. Madhya Pradesh	-	-	-	-	-	-	-	-	-
11. Maharashtra	41	42	-	1	20	-	-	-	-
12. Orissa	-	-	-	-	-	-	-	-	-
13. Punjab	22	-	19	-	-	-	-	-	-
14. Rajasthan	-	-	-	-	-	-	-	-	-
15. Tamil Nadu	-	-	-	-	-	-	-	-	-
16. Uttar Pradesh	34	-	-	1	11	-	-	-	-
17. West Bengal	-	-	142	-	-	-	-	6	65
<b>II. Special Category</b>									
1. Arunachal Pradesh	29	2	-	-	18	-	-	-	-
2. Assam	57	-	-	2	22	-	-	-	-
3. Himachal Pradesh	25	1	1	-	-	-	-	-	-
4. Manipur	63	-	3	1	44	-	-	-	-
5. Meghalaya	15	-	-	1	1	-	-	-	-
6. Mizoram	14	1	4	-	-	-	-	-	-
7. Nagaland	42	28	19	1	17	2	16	1	3
8. Tripura	-	-	-	-	-	-	-	-	-
9. Uttrakhand	27	63	-	1	13	-	-	-	-

# : Up to November 30, 2007.

- : Nil.

\* : Refers to fresh occurrences of overdraft during the year.

Source : Reserve Bank records.

## Statement 39: Ways and Means Advances from the Centre

(Rs. crore)

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07 (RE)	2007-08 (BE)
1	2	3	4	5	6	7	8	9
<b>I. Non-Special Category</b>								
1. Andhra Pradesh	75	329	135	-	-	-	-	-
2. Bihar	-	-	-	-	-	-	-	-
3. Chhattisgarh	-	-	-	-	-	-	-	-
4. Goa	-	-	-	-	-	-	-	-
5. Gujarat	550	91	-	-	-	-	-	-
6. Haryana	-	-	-	-	-	-	-	-
7. Jharkhand	-	-	-	-	-	-	-	-
8. Karnataka	-	-	-	500	-	-	-	-
9. Kerala	-	203	178	310	350	350	350	350
10. Madhya Pradesh	-	-	312	-	250	-	-	-
11. Maharashtra	-	-	25	-	-	-	-	-
12. Orissa	250	382	695	400	-	-	-	-
13. Punjab	250	305	-	150	200	-	-	-
14. Rajasthan	-	-	198	-	-	-	-	-
15. Tamil Nadu	-	-	-	-	-	-	-	-
16. Uttar Pradesh	-	-	-	1	-	-	13	-
17. West Bengal	200	227	650	-	-	-	-	-
<b>II. Special Category</b>								
1. Arunachal Pradesh	-	-	-	-	-	-	-	-
2. Assam	200	675	470	50	200	-	50	50
3. Himachal Pradesh	110	187	-	125	100	-	-	-
4. Jammu and Kashmir	-	-	-	-	-	-	-	-
5. Manipur	196	433	573	445	331	-	-	-
6. Meghalaya	-	-	65	-	65	-	-	-
7. Mizoram	-	37	-	-	-	-	-	-
8. Nagaland	-	70	27	-	100	100	-	-
9. Sikkim	-	-	-	-	-	-	-	-
10. Tripura	-	-	-	-	-	-	-	-
11. Utarakhand	-	-	-	-	-	-	-	-
<b>All States</b>	<b>1,831</b>	<b>2,939</b>	<b>3,329</b>	<b>1,980</b>	<b>1,596</b>	<b>463</b>	<b>400</b>	<b>400</b>

RE: Revised Estimates.

BE: Budget Estimates.

': Nil.

Note : All figures are on a gross basis.

Source : Budget Documents of the State Governments.

State Finances: A Study of Budgets of 2007-08

**Statement 40: Investment Outstanding in 14-day Intermediate Treasury Bills**  
(As at end-March)

(Rs. crore)

State	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07
1	2	3	4	5	6	7
<b>I. Non-Special Category</b>						
1. Andhra Pradesh	139	190	1,183	1,701	2,076	3,416
2. Bihar	91	943	299	2,845	2,848	1,674
3. Chhattisgarh	352	589	271	335	882	1,121
4. Goa	-	-	-	80	258	353
5. Gujarat	-	747	289	227	3,420	2,105
6. Haryana	-	149	632	1,571	3,861	2,898
7. Jharkhand	1,482	217	1,259	1,139	147	963
8. Karnataka	1,885	388	296	2,033	4,213	1,597
9. Kerala	-	-	-	-	147	828
10. Madhya Pradesh	-	27	-	200	646	2,507
11. Maharashtra	857	1,021	1,831	1,095	3,255	4,711
12. Orissa	-	-	102	653	1,722	2,621
13. Punjab	-	-	-	-	1,527	457
14. Rajasthan	-	-	179	930	1,805	-
15. Tamil Nadu	-	-	-	-	2,944	3,407
16. Utar Pradesh	-	407	240	-	3,234	5,481
17. West Bengal	-	-	-	935	3,302	1,136
<b>Total (I)</b>	<b>4,806</b>	<b>4,678</b>	<b>6,580</b>	<b>13,744</b>	<b>36,288</b>	<b>35,276</b>
<b>II. Special Category</b>						
1. Arunachal Pradesh	48	97	6	-	-	39
2. Assam	-	-	-	-	1,378	2,549
3. Himachal Pradesh	-	-	-	-	337	-
4. Manipur	-	-	-	-	138	315
5. Meghalaya	89	123	148	160	165	366
6. Mizoram	-	36	11	114	84	-
7. Nagaland	-	245	25	-	-	-
8. Tripura	-	103	8	297	476	538
9. Utarakhand	-	311	77	-	118	133
<b>Total (II)</b>	<b>137</b>	<b>916</b>	<b>275</b>	<b>571</b>	<b>2,695</b>	<b>3,941</b>
<b>Grand Total (I+II)</b>	<b>4,943</b>	<b>5,594</b>	<b>6,856</b>	<b>14,314</b>	<b>38,983</b>	<b>39,217</b>

Source : Nil.

Source : Reserve Bank records.

## Statement 41 : Expenditure\* on Education\$ – As Ratio to Aggregate Disbursements

(Per cent)

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07 (RE)	2007-08 (BE)
1	2	3	4	5	6	7	8	9
<b>I. Non-Special Category</b>								
1. Andhra Pradesh	13.3	12.5	11.7	11.6	9.8	11.1	11.7	10.4
2. Bihar	23.7	20.7	18.4	18.9	15.8	19.6	17.5	16.9
3. Chhattisgarh	13.1	12.4	11.0	10.8	12.3	13.4	13.2	13.4
4. Goa	11.9	10.5	12.0	12.1	13.9	12.3	13.7	10.0
5. Gujarat	13.6	12.7	13.5	11.2	11.5	12.6	12.2	12.2
6. Haryana	14.6	13.8	13.7	10.2	11.6	13.4	12.3	14.3
7. Jharkhand	–	16.2	19.0	14.2	14.9	15.8	15.2	15.9
8. Karnataka	17.7	16.0	14.8	12.9	12.7	14.0	13.5	14.5
9. Kerala	20.0	19.0	17.6	15.7	16.2	16.6	17.2	18.1
10. Madhya Pradesh	16.3	12.5	12.2	9.9	8.8	10.2	11.9	12.1
11. Maharashtra	22.3	22.1	18.9	15.5	14.0	15.7	16.2	15.0
12. Orissa	15.9	14.6	14.3	12.2	12.6	14.7	12.6	12.9
13. Punjab	13.2	11.7	12.1	10.2	10.1	11.3	10.4	10.8
14. Rajasthan	18.8	18.2	15.5	14.1	13.8	17.2	15.2	14.8
15. Tamil Nadu	18.0	17.3	13.8	12.6	11.2	13.6	13.2	15.1
16. Uttar Pradesh	16.8	16.0	14.6	9.1	12.5	15.2	15.2	14.0
17. West Bengal	17.1	16.2	15.9	11.8	14.9	13.7	15.2	14.7
<b>II. Special Category</b>								
1. Arunachal Pradesh	6.4	13.3	12.1	9.1	10.7	9.9	10.9	8.4
2. Assam	25.5	21.9	22.4	22.3	17.0	20.8	18.9	18.7
3. Himachal Pradesh	17.0	16.2	14.5	12.4	13.5	14.1	15.0	16.8
4. Jammu and Kashmir	11.1	11.6	10.9	11.1	9.7	9.3	10.0	9.2
5. Manipur	20.2	13.7	13.3	13.1	15.3	15.4	12.1	12.3
6. Meghalaya	16.6	17.9	15.3	15.2	15.0	15.5	14.8	14.9
7. Mizoram	16.2	16.0	14.5	12.0	13.8	13.4	13.9	13.4
8. Nagaland	13.8	11.0	11.0	10.8	11.0	11.6	11.8	11.2
9. Sikkim	14.2	8.0	7.6	11.8	8.8	10.4	9.8	8.6
10. Tripura	19.3	18.6	19.2	18.3	20.0	15.3	16.8	14.7
11. Uttrakhand	21.5	21.1	20.0	17.6	18.4	17.2	16.9	16.7
<b>All States</b>	<b>17.4</b>	<b>16.2</b>	<b>15.1</b>	<b>12.6</b>	<b>12.7</b>	<b>14.2</b>	<b>14.2</b>	<b>13.9</b>
<b>All States (Per cent to GDP)</b>	<b>2.8</b>	<b>2.6</b>	<b>2.5</b>	<b>2.3</b>	<b>2.3</b>	<b>2.2</b>	<b>2.4</b>	<b>2.3</b>
<i>Memo item:</i>								
1. NCT Delhi	15.1	13.7	12.1	10.9	13.1	14.9	9.5	13.4
2. Puducherry	–	–	–	–	–	10.7	9.9	9.1

RE: Revised Estimates. BE: Budget Estimates.

– : Not applicable/Not available.

\* : Revenue Expenditure and Capital Outlay.

\$ : Include expenditure on Sports, Art and Culture.

Source: Budget Documents of the State Governments.

**Statement 42: Expenditure\* on Medical and Public Health and Family Welfare –  
As Ratio to Aggregate Disbursements**

State	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07 (RE)	2007-08 (BE)
	1	2	3	4	5	6	7	8
<b>I. Non-Special Category</b>								
1. Andhra Pradesh	4.7	4.4	4.0	3.7	3.2	3.4	3.4	3.3
2. Bihar	5.9	4.9	4.2	3.8	3.1	4.5	4.4	4.1
3. Chhattisgarh	4.1	4.3	4.0	3.3	3.3	3.4	3.9	4.7
4. Goa	4.4	3.8	4.0	4.5	4.7	4.9	4.7	3.7
5. Gujarat	3.4	2.8	3.2	2.7	2.8	3.1	2.9	3.1
6. Haryana	3.3	3.0	3.3	2.4	2.7	3.1	2.7	2.8
7. Jharkhand	–	4.9	4.2	4.1	3.7	6.9	6.3	5.6
8. Karnataka	5.1	4.9	4.2	3.4	3.0	3.3	3.6	3.9
9. Kerala	5.3	5.8	4.8	4.3	4.5	4.7	4.9	4.6
10. Madhya Pradesh	5.1	4.1	4.1	3.3	3.1	3.4	4.0	3.9
11. Maharashtra	3.9	4.3	3.7	3.2	2.7	3.2	3.3	3.3
12. Orissa	4.2	3.7	3.8	3.2	4.0	3.0	3.4	3.6
13. Punjab	4.5	3.9	3.5	3.0	2.9	3.4	3.0	3.1
14. Rajasthan	5.2	5.2	4.2	4.0	3.7	4.4	4.2	4.3
15. Tamil Nadu	4.9	4.9	4.1	3.8	3.2	4.2	3.7	4.2
16. Uttar Pradesh	4.0	3.6	3.8	2.7	3.8	5.1	6.4	5.2
17. West Bengal	5.6	5.0	4.9	3.7	4.2	3.9	4.4	4.4
<b>II. Special Category</b>								
1. Arunachal Pradesh	5.0	4.9	4.5	3.5	4.5	3.1	4.1	3.0
2. Assam	4.7	4.2	3.7	3.5	2.9	3.4	5.0	6.0
3. Himachal Pradesh	5.6	4.9	4.5	4.3	4.6	4.6	4.4	4.5
4. Jammu and Kashmir	4.9	5.5	5.2	5.5	4.9	4.5	5.4	5.1
5. Manipur	4.8	3.4	2.9	3.2	2.6	3.0	3.1	2.8
6. Meghalaya	5.6	6.6	5.9	5.5	4.9	5.5	4.7	4.6
7. Mizoram	5.4	5.4	5.0	5.0	4.3	3.5	3.7	4.0
8. Nagaland	5.2	4.1	4.6	4.0	5.7	4.3	4.0	4.8
9. Sikkim	3.7	2.2	2.0	2.9	2.6	2.8	2.3	2.6
10. Tripura	4.0	3.7	3.8	3.4	3.5	4.7	6.4	5.8
11. Uttrakhand	3.1	4.4	3.8	3.4	3.9	4.6	4.6	4.9
<b>All States</b>	<b>4.6</b>	<b>4.4</b>	<b>4.0</b>	<b>3.4</b>	<b>3.4</b>	<b>3.9</b>	<b>4.1</b>	<b>4.1</b>
<b>All States (Per cent to GDP)</b>	<b>0.7</b>	<b>0.7</b>	<b>0.7</b>	<b>0.6</b>	<b>0.6</b>	<b>0.6</b>	<b>0.7</b>	<b>0.7</b>
<i>Memo Item:</i>								
1. NCT Delhi	7.2	6.7	6.3	6.0	6.6	8.2	5.5	7.8
2. Puducherry	–	–	–	–	–	5.4	7.7	7.2

RE: Revised Estimates.

BE: Budget Estimates.

– : Not applicable/Not available.

\* : Revenue Expenditure and Capital Outlay.

Source: Budget Documents of the State Governments.

(Per cent)

**Statement 43: Outstanding Guarantees of State Governments**  
(As at end-March)

(Rs. crore)

State	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99 #	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06 P
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1. Andhra Pradesh*	3,633	5,021	5,326	5,848	4,343	7,947	9,885	10,469	13,794	13,138	10,237	15,337	15,317	17,707	17,386
2. Assam	1,008	1,022	1,022	945	1,430	1,430	1,430	1,430	1,033	1,100	1,854	1,101	1,023	607	1,221
3. Bihar	1,359	1,477	1,652	73	1,184	525	525	525	1,149	1,157	997	789	899	1,166	591
4. Gujarat	4,514	5,190	5,387	6,501	6,519	6,602	7,274	7,299	13,450	17,301	18,723	19,001	17,624	15,683	14,079
5. Haryana*	1,264	1,526	1,856	1,811	2,362	3,749	4,119	4,119	4,315	8,209	9,174	7,684	5,869	4,380	5,574
6. Himachal Pradesh*	370	482	502	495	798	989	1,299	1,299	3,109	1,921	4,113	2,153	4,610	4,315	6,888
7. Jammu and Kashmir*	459	443	480	275	599	599	599	599	790	1,143	1,033	1,033	3,629	5,071	–
8. Karnataka*	3,057	2,255	3,640	3,862	4,669	4,887	6,122	6,517	9,829	12,989	11,845	13,314	14,179	17,451	8,983
9. Kerala	1,744	2,296	2,320	3,229	2,082	2,069	2,466	2,866	7,952	8,756	11,937	11,410	13,836	12,316	11,935
10. Madhya Pradesh*	677	720	1,890	287	440	3,485	3,485	3,485	9,841	10,482	9,670	9,670	9,974	9,435	13,692
11. Maharashtra	7,351	6,132	7,305	7,706	8,127	7,636	9,933	12,851	21,161	44,954	35,520	38,002	67,068	58,818	59,470
12. Orissa*	1,090	1,333	1,357	1,484	1,716	1,919	2,094	2,292	3,837	3,787	5,309	5,499	5,178	3,823	3,496
13. Punjab*	1,303	1,225	1,517	2,360	2,525	6,691	7,044	7,292	8,744	6,067	6,149	18,632	12,987	10,585	9,226
14. Rajasthan*	2,727	3,143	3,573	3,929	4,758	5,754	6,154	6,454	11,270	11,954	12,912	14,819	17,239	12,703	13,098
15. Tamil Nadu*	2,895	3,205	3,604	2,128	3,456	4,339	4,339	4,637	9,287	12,388	12,004	11,918	10,818	7,779	6,329
16. Uttar Pradesh	4,257	4,852	5,135	5,300	4,730	4,338	4,503	4,643	8,090	6,391	6,268	3,601	8,364	8,433	11,426
17. West Bengal*	2,450	2,193	2,299	2,246	2,893	2,380	2,480	2,680	4,378	6,982	7,641	10,331	11,044	14,154	13,519
<b>Total</b>	<b>40,158</b>	<b>42,515</b>	<b>48,865</b>	<b>48,479</b>	<b>52,631</b>	<b>65,339</b>	<b>73,751</b>	<b>79,457</b>	<b>1,32,029</b>	<b>1,68,719</b>	<b>1,65,386</b>	<b>1,84,294</b>	<b>2,19,658</b>	<b>2,04,426</b>	<b>1,96,914</b>
<b>Per cent of GDP</b>	<b>6.1</b>	<b>5.7</b>	<b>5.7</b>	<b>4.8</b>	<b>4.4</b>	<b>4.8</b>	<b>4.8</b>	<b>4.6</b>	<b>6.8</b>	<b>8.0</b>	<b>7.3</b>	<b>7.5</b>	<b>7.9</b>	<b>6.5</b>	<b>5.5</b>

‘-’: Not available.

P: Provisional.

\* : Outstanding guarantees for the year 1991-92 to 1996-97 include principal and interest components.

# : Data pertain to April to September.

**Source:** Information received from the State Governments and also Budget documents of the State Governments.



## Statement 44: Expenditure on Wages and Salaries

(Amount in Rs. crore)

State	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07 (RE)	2007-08 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
1. Andhra Pradesh	2,048 (37.2)	2,470 (38.3)	2,732 (38.0)	3,083 (38.5)	3,622 (38.1)	3,773 (35.5)	4,219 (29.3)	4,768 (32.8)	5,936 (35.0)	6,668 (37.0)	7,978 (34.6)	8,165 (33.0)	8,103 (31.1)	8,718 (29.2)	8,825 (28.2)	10,269 (29.4)	12,049 (26.7)	13,550 (24.6)
2. Assam	-	-	-	-	-	-	-	-	-	-	3,264 (50.9)	3,410 (49.8)	3,646 (51.3)	3,877 (45.9)	4,056 (39.7)	4,435 (42.1)	4,951 (29.7)	-
3. Bihar\$	2,410 (49.3)	2,640 (46.0)	3,024 (46.0)	3,262 (44.6)	3,448 (44.6)	3,833 (45.3)	4,047 (49.0)	4,561 (50.9)	5,321 (50.1)	6,686 (41.5)	7,129 (49.7)	5,276 (42.0)	5,073 (36.2)	5,020 (34.3)	5,005 (34.2)	-	-	-
4. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	833 (51.7)	1,916 (39.0)	1,948 (35.2)	2,059 (31.2)	2,103 (29.6)	2,139 (28.7)	2,806 (27.4)	3,636 (31.2)
5. Gujarat	636 (15.6)	765 (14.6)	890 (14.3)	917 (13.2)	1,049 (13.9)	1,299 (14.8)	1,345 (13.1)	1,547 (12.7)	2,124 (13.6)	2,116 (12.1)	2,229 (10.1)	2,310 (10.2)	2,460 (11.5)	2,548 (11.6)	2,567 (10.6)	2,709 (10.6)	2,801 (9.8)	-
6. Haryana	687 (35.5)	774 (34.0)	881 (37.0)	980 (28.8)	1,171 (18.7)	1,369 (25.5)	1,597 (23.6)	1,827 (27.6)	2,703 (38.5)	2,627 (37.8)	2,687 (37.4)	2,920 (33.7)	3,156 (33.8)	3,143 (31.1)	3,455 (30.3)	3,737 (29.6)	4,123 (24.9)	4,611 (27.5)
7. Himachal Pradesh	-	-	-	-	646 (40.0)	769 (40.4)	879 (40.9)	1,053 (39.0)	1,412 (42.3)	1,578 (41.3)	1,683 (38.5)	1,877 (41.0)	2,062 (40.1)	2,148 (38.4)	2,198 (37.9)	-	-	-
8. Karnataka*	1,289 (32.5)	1,431 (28.9)	1,657 (29.6)	1,941 (31.3)	2,213 (30.5)	2,481 (29.2)	2,871 (28.1)	3,365 (30.9)	3,810 (30.6)	4,576 (30.0)	4,630 (27.7)	5,030 (27.0)	4,941 (26.3)	5,323 (25.0)	5,530 (22.2)	5,899 (21.0)	6,783 (19.3)	8,640 (22.1)
9. Kerala	1,683 (59.6)	1,384 (43.0)	1,419 (38.8)	1,836 (42.8)	2,194 (43.3)	2,230 (38.3)	2,617 (38.5)	2,842 (34.5)	3,298 (35.7)	4,566 (39.5)	4,561 (38.4)	4,263 (36.6)	4,745 (32.2)	5,136 (33.1)	5,417 (31.6)	5,677 (30.8)	8,192 (32.9)	9,106 (34.1)
10. Madhya Pradesh	-	2,461 (45.4)	2,638 (42.8)	3,048 (40.5)	3,308 (42.4)	3,815 (41.8)	4,257 (37.1)	4,795 (40.9)	6,440 (45.3)	7,012 (43.5)	6,015 (40.1)	4,934 (34.3)	5,310 (36.5)	4,987 (26.6)	6,200 (32.6)	6,039 (29.4)	6,901 (29.9)	8,187 (31.5)
11. Maharashtra	3,848 (44.0)	4,908 (48.8)	5,548 (48.0)	6,216 (47.4)	6,837 (46.2)	7,899 (46.0)	8,890 (42.6)	10,074 (44.0)	11,125 (43.4)	16,089 (54.5)	18,188 (48.6)	18,475 (48.3)	18,499 (45.7)	19,627 (46.0)	20,678 (40.5)	22,816 (43.6)	25,380 (40.0)	28,669 (42.3)
12. Mizoram	89 (29.3)	104 (32.4)	127 (34.1)	147 (35.1)	172 (37.1)	204 (36.0)	240 (38.7)	262 (39.6)	280 (40.5)	393 (43.9)	437 (42.7)	474 (42.0)	487 (43.1)	503 (39.1)	556 (39.9)	544 (34.3)	624 (34.3)	729 (41.1)
13. Orissa	906 (41.4)	991 (37.6)	1,157 (38.0)	1,274 (36.6)	1,427 (35.4)	1,798 (38.3)	2,209 (43.2)	2,814 (50.8)	3,091 (45.3)	3,741 (44.2)	3,803 (43.1)	3,736 (37.8)	3,929 (39.2)	4,002 (36.8)	4,074 (32.9)	4,350 (32.0)	4,877 (28.9)	5,335 (29.0)
14. Rajasthan	-	-	-	-	-	-	3,089 (36.7)	3,395 (37.8)	4,737 (40.9)	5,043 (37.6)	5,101 (33.9)	5,298 (33.2)	5,282 (31.0)	5,745 (30.5)	6,081 (30.5)	6,815 (31.7)	7,228 (28.5)	8,100 (28.5)
15. Sikkim	-	-	-	-	-	-	-	-	-	-	398 (52.2)	403 (24.2)	428 (22.8)	447 (37.9)	449 (26.0)	500 (28.3)	425 (21.6)	446 (18.7)
16. Tamil Nadu	2,350 (41.6)	2,530 (29.1)	2,869 (33.6)	3,235 (36.9)	3,603 (37.4)	4,136 (37.9)	4,818 (36.9)	5,559 (37.2)	7,469 (42.2)	8,295 (40.0)	8,251 (37.9)	8,262 (38.3)	7,981 (31.1)	7,966 (31.5)	8,507 (29.2)	8,980 (28.1)	12,696 (31.2)	15,220 (34.1)
17. Uttar Pradesh	2,569 (26.9)	2,585 (24.9)	3,291 (25.9)	3,492 (26.3)	3,628 (23.6)	4,066 (23.2)	4,670 (24.3)	6,033 (27.2)	6,389 (24.5)	7,054 (24.5)	7,721 (24.9)	6,962 (21.9)	7,395 (22.5)	8,039 (16.0)	8,423 (18.9)	9,057 (19.4)	12,003 (21.2)	12,175 (17.9)
18. West Bengal	-	-	-	-	-	-	-	5,386 (47.6)	7,098 (49.8)	9,842 (50.5)	9,600 (43.4)	9,297 (39.7)	9,270 (40.0)	9,451 (36.7)	9,801 (34.8)	10,190 (32.7)	11,430 (32.2)	12,079 (31.9)
<b>All States</b>	<b>18,515</b> (37.3)	<b>23,042</b> (35.2)	<b>26,234</b> (35.5)	<b>29,431</b> (35.6)	<b>33,317</b> (34.3)	<b>37,673</b> (34.4)	<b>45,746</b> (33.3)	<b>58,282</b> (34.4)	<b>71,234</b> (35.6)	<b>86,285</b> (36.4)	<b>94,507</b> (39.1)	<b>93,008</b> (36.3)	<b>94,717</b> (35.1)	<b>98,741</b> (32.0)	<b>1,03,924</b> (31.1)	<b>1,04,158</b> (29.1)	<b>1,23,270</b> (27.8)	<b>1,30,483</b> (29.4)
<i>Memo item:</i>																		
1. NCT Delhi#	-	-	-	-	-	-	-	761 (32.8)	962 (33.9)	1,012 (28.7)	1,064 (28.8)	1,106 (21.9)	1,172 (25.5)	1,275 (25.1)	1,441 (24.7)	-	-	-
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	378 (21.1)	446 (23.0)	444 (20.6)

RE : Revised Estimates. BE : Budget Estimates. '-' : Not available/Not applicable.  
 \$ : Figures since 2001-02 relate to bifurcated Bihar. \* : Relates to salary expenditure. # : Figures since 1998-99 relate to compensation of employees.  
 Note : Figures in brackets are percentage to total revenue expenditure of the respective State Governments.  
 Source : Information received from respective State Governments.

## Statement 45: Expenditure on Operations and Maintenance

( Amount in Rs. crore)

State	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07 (RE)	2007-08 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
1. Andhra Pradesh	576 (10.5)	722 (11.2)	746 (10.4)	871 (10.9)	810 (8.5)	911 (8.6)	1,103 (7.7)	1,085 (7.5)	1,427 (8.4)	1,395 (7.7)	2,499 (10.8)	2,899 (11.7)	3,117 (12.0)	3,828 (12.8)	3,833 (12.2)	3,884 (11.1)	5,017 (11.1)	6,692 (12.2)
2. Assam	-	-	-	-	-	-	-	-	-	-	402 (6.3)	322 (4.7)	333 (4.7)	366 (4.3)	511 (5.0)	541 (5.1)	562 (3.4)	-
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	47 (2.9)	125 (2.5)	221 (4.0)	212 (3.2)	189 (2.7)	114 (1.5)	463 (4.5)	473 (4.1)
4. Gujarat	193 (4.7)	259 (4.9)	640 (10.3)	356 (5.1)	373 (4.9)	425 (4.8)	403 (3.9)	794 (6.5)	433 (2.8)	483 (2.8)	1,224 (5.6)	909 (4.0)	1,419 (6.6)	2,180 (9.9)	1,380 (5.7)	791 (3.1)	636 (2.2)	-
5. Haryana	86 (4.4)	88 (3.9)	99 (4.2)	115 (3.4)	135 (2.1)	158 (3.0)	171 (2.5)	208 (3.1)	191 (2.7)	254 (3.7)	220 (3.1)	259 (3.0)	318 (3.4)	414 (4.1)	349 (3.1)	456 (3.6)	715 (4.3)	736 (4.4)
6. Himachal Pradesh\$	-	-	-	-	204 (12.6)	208 (10.9)	228 (10.6)	271 (10.0)	355 (10.6)	364 (9.5)	401 (9.2)	297 (6.5)	268 (5.2)	379 (6.8)	349 (6.0)	-	-	-
7. Karnataka	11 (0.3)	14 (0.3)	9 (0.2)	12 (0.2)	16 (0.2)	15 (0.2)	14 (0.1)	15 (0.1)	16 (0.1)	33 (0.2)	49 (0.3)	93 (0.5)	89 (0.5)	253 (1.2)	274 (1.1)	448 (1.6)	847 (2.4)	735 (1.9)
8. Kerala @	-	-	-	-	-	-	-	254 (3.1)	236 (2.6)	272 (2.3)	248 (2.1)	291 (2.5)	347 (2.4)	354 (2.3)	434 (2.5)	504 (2.7)	629 (2.5)	622 (2.3)
9. Madhya Pradesh\$	-	268 (4.9)	291 (5.4)	342 (5.5)	339 (4.5)	367 (4.7)	414 (4.5)	436 (3.8)	418 (3.6)	410 (2.9)	371 (2.5)	366 (2.5)	311 (2.1)	204 (1.1)	246 (1.4)	268 (1.3)	420 (1.8)	535 (2.1)
10. Maharashtra*	3,194 (36.5)	3,079 (30.6)	3,817 (33.1)	3,552 (27.1)	3,864 (26.1)	4,266 (24.9)	5,690 (27.3)	6,461 (28.2)	7,029 (27.4)	6,675 (22.6)	7,207 (19.3)	7,444 (19.4)	8,630 (21.3)	9,229 (21.6)	12,350 (24.2)	16,002 (30.6)	18,400 (29.0)	18,574 (27.4)
11. Mizoram	17 (5.6)	21 (6.5)	26 (6.9)	30 (7.1)	32 (7.0)	25 (4.4)	46 (7.4)	49 (7.5)	43 (6.2)	48 (5.3)	56 (5.5)	59 (5.2)	118 (10.4)	130 (10.1)	126 (9.0)	174 (11.0)	191 (10.5)	149 (8.4)
12. Orissa	97 (4.4)	106 (4.0)	156 (5.1)	176 (5.1)	199 (4.9)	223 (4.7)	261 (5.1)	260 (4.7)	262 (3.8)	320 (3.8)	426 (4.8)	424 (4.3)	436 (4.4)	423 (3.9)	484 (3.9)	672 (4.9)	1,220 (7.2)	1,546 (8.4)
13. Rajasthan	-	-	-	-	-	-	-	-	1,380 (11.9)	1,493 (11.1)	794 (5.3)	851 (5.3)	1,117 (6.6)	1,136 (6.0)	1,224 (6.1)	1,274 (5.9)	1,566 (6.2)	1,622 (5.7)
14. Sikkim	-	-	-	-	-	-	-	-	-	-	1,389 (181.9)	1,400 (84.1)	1,522 (80.9)	1,707 (144.5)	1,650 (95.7)	1,751 (99.1)	2,256 (114.7)	2,648 (111.3)
15. Tamil Nadu	915 (16.2)	1,109 (12.8)	1,146 (13.4)	1,268 (14.5)	1,415 (14.7)	1,498 (13.7)	1,728 (13.2)	1,816 (12.1)	1,941 (11.0)	1,815 (8.8)	1,867 (8.6)	1,683 (7.8)	2,144 (8.3)	2,472 (9.8)	3,159 (10.8)	3,829 (12.0)	4,137 (10.2)	4,000 (9.0)
16. Uttar Pradesh	1,832 (19.2)	1,637 (15.7)	2,353 (18.5)	2,317 (17.4)	3,199 (20.8)	3,272 (18.6)	2,584 (13.5)	2,478 (11.2)	3,043 (11.7)	2,718 (9.5)	749 (2.4)	749 (2.4)	1,034 (3.1)	1,110 (2.2)	1,376 (3.1)	1,664 (3.6)	2,433 (4.3)	2,791 (4.1)
17. West Bengal	-	-	-	-	-	-	-	745 (6.6)	937 (6.6)	1,242 (6.4)	1,580 (7.1)	1,420 (6.1)	1,015 (4.4)	1,068 (4.1)	1,232 (4.4)	1,603 (5.2)	2,589 (7.3)	3,295 (8.7)
<b>All States</b>	<b>6,922 (16.5)</b>	<b>7,302 (12.9)</b>	<b>9,281 (14.6)</b>	<b>9,037 (12.7)</b>	<b>10,585 (12.5)</b>	<b>11,368 (11.9)</b>	<b>12,642 (11.1)</b>	<b>14,872 (9.5)</b>	<b>17,710 (9.6)</b>	<b>17,522 (8.2)</b>	<b>19,529 (8.1)</b>	<b>19,591 (7.6)</b>	<b>22,438 (8.3)</b>	<b>25,464 (8.3)</b>	<b>29,163 (8.8)</b>	<b>33,976 (9.5)</b>	<b>42,081 (9.5)</b>	<b>44,418 (10.0)</b>
<i>Memo item:</i>																		
1. NCT Delhi#	-	-	-	-	-	-	-	94 (4.1)	104 (3.7)	116 (3.3)	138 (3.7)	129 (2.6)	135 (2.9)	141 (2.8)	164 (2.8)	-	-	-
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1,556 (86.7)	1,691 (87.3)	2,103 (97.8)

BE : Budget Estimates. RE : Revised Estimates. '-' : Not available/Not applicable.

\$ : Relates to maintenance.

@ : Includes Travel Expenses, Office Expenses, Rent, Minor Works, Machinery and Equipment, Materials and Supplies, Maintenance, Motor Vehicles, Fuel charges and Other charges.

\* : Includes expenditure under maintenance works, tools and plants, machinery and equipment, material and supplies, 'grants-in-aid non-salary' and suspense.

# : Data relate to repair and maintenance.

Note : Figures in brackets are percentage to total revenue expenditure of the respective State Governments.

Source : Information received from respective State Governments.

**Statement 46: Debt/Interest Relief availed by eligible States under Debt Consolidation and Relief Facility recommended by the Twelfth Finance Commission**

(As on August 30, 2007)

(Rs. crore)

State	Debt Consolidation	2005-06		2006-07	
		Debt Relief	Interest Relief	Debt Relief	Interest Relief
1	2	3	4	5	6
1. Andhra Pradesh	14,062	483	553	703	527
2. Arunachal Pradesh	404	—	17	20	16
3. Assam	2,108	—	72	—	50
4. Bihar	7,699	—	306	—	284
5. Chhattisgarh	1,865	93	71	93	66
6. Goa * #	404	—	—	20	17
7. Gujarat	9,437	316	378	472	357
8. Haryana	1,933	97	77	—	69
9. Himachal Pradesh	906	27	37	45	34
10. Jammu and Kashmir	—	—	—	—	—
11. Jharkhand	—	—	—	—	—
12. Karnataka	7,166	358	292	358	276
13. Kerala	4,177	—	168	—	156
14. Madhya Pradesh	7,261	363	288	363	273
15. Maharashtra	6,799	—	271	340	237
16. Manipur	751	38	30	38	17
17. Meghalaya #	298	—	—	15	12
18. Mizoram #	259	—	—	13	11
19. Nagaland	317	—	13	16	12
20. Orissa	7,638	382	314	382	197
21. Punjab \$	3,068	64	131	68	134
22. Rajasthan	6,174	309	224	309	195
23. Sikkim	—	—	—	—	—
24. Tamil Nadu	5,266	263	213	263	195
25. Tripura	445	22	19	—	18
26. Uttarakhand	262	—	7	13	6
27. Uttar Pradesh	21,278	1,064	910	1,064	836
28. West Bengal	—	—	—	—	—
<b>All States</b>	<b>1,09,977</b>	<b>3,879</b>	<b>4,392</b>	<b>4,595</b>	<b>3,995</b>

\* : Excluding loans of Rs.239.22 crore pertaining to ex-UT period. '—' : Not applicable.

# : Consolidation done w.e.f. 2006-07 as these States enacted their FRL during 2006-07.

\$ : State's entitlement of debt waiver for 2006-07 was Rs.153.39 crore. The balance of Rs.85.89 crore will be provided in 2007-08.

**Note** : 1. Twenty-six States have enacted Fiscal Responsibility Legislation (FRL).

2. Proposal for consolidation of Central loans in respect of Jammu and Kashmir and Jharkhand are under consideration.

3. Debt Relief was provided to fourteen eligible States during 2005-06 and to nineteen eligible States during 2006-07.

**Source** : Ministry of Finance, Government of India.

### Statement 47: Social Sector Expenditure\*

(Rs. crore)

State	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07 (RE)	2007-08 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
<b>I. Non-Special Category</b>																		
1. Andhra Pradesh	2,741	3,121	3,662	3,919	4,265	5,507	6,284	6,759	8,927	8,831	10,006	10,876	11,179	13,367	13,821	14,900	21,119	28,247
2. Bihar	2,381	3,073	3,143	3,434	3,524	3,796	4,014	4,375	5,354	8,338	7,408	5,783	6,466	7,023	6,117	8,663	12,392	13,165
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	968	2,435	2,820	3,244	3,635	4,295	6,726	7,101
4. Goa	162	181	192	216	223	257	292	350	415	470	518	543	626	686	798	880	1,063	1,173
5. Gujarat	1,993	2,344	2,456	2,844	3,273	3,666	4,068	4,953	6,609	7,571	9,681	9,029	8,177	8,992	10,127	10,995	13,055	13,378
6. Haryana	776	781	955	1,093	1,304	1,698	1,628	1,829	2,474	2,572	3,387	3,675	2,810	2,818	3,497	4,742	5,630	6,887
7. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	3,727	4,904	4,320	5,127	6,156	7,392	7,173
8. Karnataka	1,842	2,299	2,557	3,063	3,449	3,995	4,526	4,886	5,851	6,803	7,541	7,642	7,570	8,315	9,764	11,675	15,479	19,225
9. Kerala	1,477	1,594	1,791	2,061	2,387	2,691	3,215	4,239	4,660	5,432	5,242	4,932	6,338	5,924	7,344	7,524	9,768	10,472
10. Madhya Pradesh	2,439	2,664	3,020	3,508	3,854	4,416	5,267	5,622	6,887	7,417	7,153	6,007	7,158	6,787	7,268	9,426	11,375	13,005
11. Maharashtra	3,792	4,601	5,561	6,204	6,723	8,361	9,195	10,609	11,407	12,844	15,429	15,452	15,704	18,877	20,433	24,268	29,928	31,307
12. Orissa	1,113	1,310	1,492	1,747	1,864	2,188	2,467	2,636	3,246	4,889	4,065	4,122	4,210	4,360	4,598	5,386	6,778	7,763
13. Punjab	957	1,099	1,058	1,335	1,565	1,767	1,231	2,242	3,054	2,724	3,887	3,730	2,990	3,525	3,747	4,052	5,935	6,963
14. Rajasthan	1,866	2,036	2,393	2,783	3,291	3,912	4,324	4,697	5,953	6,377	7,224	7,730	8,032	9,228	9,845	10,920	12,995	13,733
15. Tamil Nadu	2,985	3,433	3,929	4,251	4,550	5,145	6,210	6,654	8,153	8,862	9,618	9,190	9,662	11,586	13,617	14,297	18,778	21,221
16. Uttar Pradesh	4,711	4,443	5,573	5,212	6,031	6,466	7,693	9,080	10,477	11,669	12,135	12,279	13,103	12,999	16,932	20,141	25,643	31,643
17. West Bengal	2,824	2,716	2,747	3,323	3,827	4,097	4,991	5,180	6,626	9,338	9,623	9,581	8,463	9,008	9,732	11,445	14,470	16,404
<b>II. Special Category</b>																		
1. Arunachal Pradesh	128	137	172	198	217	263	317	334	332	372	325	449	421	620	650	742	891	511
2. Assam	932	1,113	1,138	1,397	1,538	1,815	1,708	1,892	2,151	2,640	3,077	3,035	3,233	3,709	4,775	4,452	7,907	8,018
3. Himachal Pradesh	444	495	581	621	731	881	994	1,242	1,553	1,701	1,963	1,912	1,973	2,348	2,328	2,804	3,017	3,204
4. Jammu and Kashmir	600	732	887	901	1,047	1,223	1,393	1,623	1,496	1,726	2,044	2,321	2,518	2,493	3,104	4,030	4,348	4,651
5. Manipur	151	185	196	210	241	307	384	416	391	605	449	550	562	603	873	939	1,065	869
6. Meghalaya	160	189	198	238	216	288	314	338	390	502	578	565	570	640	741	767	976	1,319
7. Mizoram	153	173	200	212	239	292	343	320	379	506	505	542	562	652	647	722	817	726
8. Nagaland	182	179	224	269	299	364	353	370	415	479	585	544	567	644	629	804	986	929
9. Sikkim	61	73	81	90	101	151	166	188	254	245	259	314	348	406	479	501	667	727
10. Tripura	264	286	261	324	383	429	517	594	673	776	896	968	974	963	1,121	1,121	1,420	1,489
11. Uttarakhand	-	-	-	-	-	-	-	-	-	-	355	1,320	1,708	2,027	2,327	2,781	3,621	4,287
<b>All States</b>	<b>35,132</b>	<b>39,255</b>	<b>44,468</b>	<b>49,451</b>	<b>55,143</b>	<b>63,975</b>	<b>71,896</b>	<b>81,427</b>	<b>98,127</b>	<b>1,13,690</b>	<b>1,24,919</b>	<b>1,29,253</b>	<b>1,33,648</b>	<b>1,46,164</b>	<b>1,64,077</b>	<b>1,89,430</b>	<b>2,44,241</b>	<b>2,75,590</b>
<i>Memo item:</i>																		
1. NCT Delhi	-	-	-	386	1,155	1,365	1,714	2,043	2,245	2,461	3,000	2,989	3,492	3,465	4,267	4,566	5,514	7,296
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	797	810	1,252

RE : Revised Estimates.

BE : Budget Estimates.

'-' : Not applicable/Not available.

\* : Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the State Governments.

Source : Budget Documents of the State Governments.

## Statement 48: Social Sector Expenditure\* to Total Expenditure

(Per cent)

State	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99	1999-00	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06	2006-07 (RE)	2007-08 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
<b>I. Non-Special Category</b>																		
1. Andhra Pradesh	41.7	40.2	40.8	37.2	34.2	38.5	38.6	38.1	40.7	38.8	35.6	35.0	32.5	33.3	29.3	30.8	34.8	36.1
2. Bihar	38.3	45.2	40.6	40.7	41.2	40.3	42.7	42.8	44.0	42.7	43.7	38.9	36.4	36.7	30.5	38.4	40.1	40.8
3. Chhattisgarh	-	-	-	-	-	-	-	-	-	-	50.5	43.3	41.3	36.2	37.7	44.2	48.6	44.5
4. Goa	40.9	38.8	38.6	38.7	37.1	27.2	30.8	27.6	28.5	29.1	26.4	23.1	26.1	28.4	31.4	30.9	31.9	27.7
5. Gujarat	36.4	33.9	30.8	33.8	34.5	33.9	32.3	33.3	34.5	35.3	35.6	35.2	30.4	27.3	29.0	32.1	33.6	32.1
6. Haryana	32.4	28.6	32.3	26.6	18.9	27.7	20.8	23.4	28.8	30.8	37.0	34.3	26.6	18.6	24.2	32.0	29.1	33.5
7. Jharkhand	-	-	-	-	-	-	-	-	-	-	-	47.0	50.0	44.4	44.1	45.9	47.0	43.7
8. Karnataka	37.0	36.8	36.0	37.9	38.9	38.4	37.8	38.8	39.3	38.2	38.3	34.8	31.4	28.4	28.5	33.4	34.9	39.1
9. Kerala	43.7	39.8	41.1	40.1	40.1	38.9	40.5	43.2	43.9	42.1	39.9	37.6	37.4	30.0	36.2	35.6	34.0	34.1
10. Madhya Pradesh	41.3	40.1	39.4	39.5	41.4	41.7	40.2	39.5	43.1	41.3	42.3	35.4	37.7	28.4	24.7	32.5	37.1	37.8
11. Maharashtra	35.2	38.2	39.7	38.8	33.6	39.1	36.8	38.3	37.6	33.6	36.6	36.4	33.3	30.9	28.1	35.3	38.2	37.9
12. Orissa	36.5	36.0	38.1	39.2	37.4	39.3	39.1	38.5	37.6	48.3	36.8	34.2	31.7	28.0	28.9	34.2	33.2	33.0
13. Punjab	28.1	21.9	25.1	25.6	20.9	25.2	16.3	23.7	27.9	22.7	27.6	23.8	17.2	17.3	17.8	19.8	22.1	23.2
14. Rajasthan	39.5	35.0	37.7	37.5	39.1	35.9	39.4	37.0	41.6	39.2	41.3	40.7	37.3	35.7	34.1	40.1	40.0	38.2
15. Tamil Nadu	45.1	35.8	40.3	42.2	39.8	41.1	40.3	38.4	41.0	39.2	39.4	37.0	32.0	34.3	32.6	36.9	35.3	37.9
16. Uttar Pradesh	38.5	33.5	34.5	32.0	28.6	31.1	33.4	34.1	33.3	33.7	33.1	32.2	31.1	18.7	28.6	33.7	34.8	35.4
17. West Bengal	46.9	43.9	41.3	41.7	41.2	39.0	38.3	38.2	38.6	41.2	36.0	34.1	30.5	23.4	29.1	28.2	33.5	35.1
<b>II. Special Category</b>																		
1. Arunachal Pradesh	32.1	31.0	34.1	34.4	31.5	32.8	35.6	34.3	33.1	33.9	26.9	32.5	30.9	28.3	31.2	30.4	31.4	19.0
2. Assam	34.7	40.3	36.3	38.6	38.5	41.3	40.0	37.7	41.3	37.3	40.3	35.5	36.2	35.0	32.4	36.8	38.7	40.3
3. Himachal Pradesh	39.7	21.1	40.1	36.7	36.4	37.5	37.7	36.0	37.3	36.1	36.9	33.7	29.8	29.0	29.0	32.7	33.2	33.7
4. Jammu and Kashmir	29.7	32.0	38.2	34.7	31.4	34.2	34.6	33.2	25.6	24.3	26.1	28.8	28.8	28.3	27.9	29.9	31.3	29.1
5. Manipur	33.4	34.6	23.8	32.9	35.6	37.9	37.9	36.7	35.1	34.0	32.5	26.0	26.0	26.0	33.6	34.2	30.5	27.5
6. Meghalaya	39.3	38.3	36.4	34.9	36.8	37.0	40.0	39.7	38.7	42.0	40.6	40.5	35.9	36.2	35.8	38.2	36.9	38.3
7. Mizoram	30.6	41.8	40.9	40.7	40.3	40.8	42.4	36.8	42.4	43.6	39.2	40.7	40.0	35.7	35.6	33.3	34.2	33.2
8. Nagaland	33.0	27.6	26.2	28.9	33.0	35.0	32.2	30.0	27.9	32.1	31.9	26.9	29.6	27.0	27.6	28.6	29.9	26.6
9. Sikkim	33.3	32.2	32.4	34.4	16.8	15.2	13.4	13.5	15.7	15.1	27.3	16.5	16.3	27.5	22.2	23.3	25.1	23.7
10. Tripura	43.1	42.3	39.8	41.2	43.5	43.4	43.8	44.0	43.9	43.8	42.0	39.3	38.4	34.8	37.6	34.0	37.9	33.5
11. Uttarakhand	-	-	-	-	-	-	-	-	-	-	32.0	40.0	35.2	32.7	36.6	36.3	40.1	39.2
<b>All States</b>	<b>38.6</b>	<b>36.4</b>	<b>37.3</b>	<b>36.9</b>	<b>34.6</b>	<b>36.6</b>	<b>36.1</b>	<b>36.4</b>	<b>37.5</b>	<b>36.9</b>	<b>36.8</b>	<b>35.1</b>	<b>32.6</b>	<b>28.4</b>	<b>29.6</b>	<b>33.7</b>	<b>35.5</b>	<b>35.9</b>
<i>Memo item:</i>																		
1. NCT Delhi	-	-	-	48.2	48.0	46.3	48.8	48.5	45.4	41.6	40.8	34.6	34.2	29.6	33.1	41.0	26.3	39.3
2. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	36.7	33.6	44.0

RE : Revised Estimates.

BE : Budget Estimates.

'-' : Not applicable/Not available.

\* : Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the State Governments.

Source : Budget Documents of the State Governments.

**Statement 49: Gross Devolution and Transfers\***

State	GDT (Rs. crore)				GDT to GSDP (Per cent)				GDT to Aggregate Disbursement (Per cent)			
	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	3,720	6,794	10,142	15,048	7.4	6.8	6.0	5.6	40.4	37.0	28.5	24.2
2. Bihar	4,428	7,274	10,552	17,912	12.7	12.1	19.0	26.4	58.5	62.4	59.2	62.4
3. Chhattisgarh	—	—	2,264	4,984	—	—	6.7	10.0	—	—	36.1	37.8
4. Goa	201	228	276	499	10.6	4.8	3.1	3.5	41.0	19.1	11.9	14.2
5. Gujarat	2,016	4,006	5,819	8,238	4.6	4.3	4.2	3.4	26.2	26.0	19.8	21.6
6. Haryana	758	1,531	1,429	2,528	3.8	4.0	2.1	2.2	21.7	20.0	12.1	14.0
7. Jharkhand	—	—	4,293	5,323	—	—	11.3	9.8	—	—	44.0	34.7
8. Karnataka	2,199	3,867	6,502	11,359	6.0	5.2	5.3	5.8	30.9	28.8	25.6	26.4
9. Kerala	1,707	2,529	3,798	6,782	7.3	5.1	4.6	4.9	37.4	26.9	22.8	25.2
10. Madhya Pradesh	3,222	5,574	7,628	12,436	7.7	6.7	8.7	10.0	42.0	39.0	36.7	39.4
11. Maharashtra	3,754	6,362	5,948	14,067	4.0	3.3	2.0	2.8	26.4	23.0	11.2	18.1
12. Orissa	2,233	3,679	6,364	10,567	13.8	11.5	13.4	14.6	56.1	49.6	46.9	52.6
13. Punjab	1,800	2,393	1,964	4,482	7.1	4.8	2.6	3.8	37.6	25.8	11.4	17.3
14. Rajasthan	2,826	4,848	7,036	11,205	9.1	7.6	7.5	8.0	43.4	37.5	31.4	34.9
15. Tamil Nadu	3,218	4,671	6,191	10,277	6.5	4.6	3.9	4.2	33.9	27.0	20.1	20.9
16. Uttar Pradesh	7,983	12,481	17,541	31,808	10.2	8.5	8.7	10.4	51.0	46.5	36.9	42.6
17. West Bengal	3,527	6,853	9,229	14,378	7.2	7.0	5.5	6.0	48.7	46.5	30.4	33.0
<b>II. Special Category</b>												
1. Arunachal Pradesh	456	833	1,165	2,021	62.7	60.7	53.5	66.0	88.1	87.4	71.6	75.9
2. Assam	2,098	3,487	5,186	9,918	15.3	14.9	13.8	19.3	65.2	68.3	52.5	57.4
3. Himachal Pradesh	988	2,005	2,801	4,596	22.8	21.9	17.0	16.8	60.2	59.3	42.3	50.8
4. Jammu and Kashmir	1,933	4,127	6,452	10,107	34.9	39.0	36.3	40.1	75.9	82.5	72.2	70.1
5. Manipur	497	875	1,894	2,486	44.8	40.2	53.5	47.4	81.4	76.7	89.0	79.5
6. Meghalaya	415	675	1,118	2,037	31.1	26.4	25.0	32.0	76.6	73.7	68.1	74.4
7. Mizoram	428	725	1,100	1,698	73.5	62.5	48.2	45.1	85.1	81.5	72.1	75.4
8. Nagaland	585	990	1,686	2,515	52.8	44.3	36.5	33.5	75.7	77.5	81.9	78.5
9. Sikkim	176	398	689	1,109	54.8	58.2	55.8	57.3	64.5	29.1	42.4	42.1
10. Tripura	598	1,110	1,803	2,870	37.6	33.9	27.5	27.8	83.1	82.2	69.8	75.4
11. Uttarakhand	—	—	1,813	4,149	—	—	11.4	13.6	—	—	45.8	44.5
<b>Total</b>	<b>51,765</b>	<b>88,314</b>	<b>1,31,827</b>	<b>2,25,394</b>	<b>6.8</b>	<b>5.7</b>	<b>5.2</b>	<b>5.5</b>	<b>42.4</b>	<b>37.7</b>	<b>29.7</b>	<b>32.6</b>
<i>Memo item:</i>												
1. NCT Delhi	368	1,082	796	939	1.5	2.8	1.1	0.8	20.8	26.7	8.1	5.5
2. Puducherry	—	—	—	1,175	—	—	—	18.7	—	—	—	48.1

\* : Gross Devolution and Transfers (GDT) include share in Central taxes, grants-in-aid from the Centre and gross loans from the Centre.

Avg. : Average. '—': Not applicable/Not available.

GSDP : Gross State Domestic Product.

Source: Budget Documents of the State Governments.

**Statement 50: Net Devolution and Transfers\***

State	NDT (Rs. crore)				NDT to GSDP ( Per cent)				NDT to Aggregate Disbursement ( Per cent)			
	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	2,976	4,839	6,018	12,859	6.0	4.9	3.6	4.8	32.4	26.6	17.2	20.5
2. Bihar	3,513	5,674	8,194	16,665	10.0	9.4	14.7	24.5	46.5	48.9	45.8	57.9
3. Chhattisgarh	—	—	1,579	4,705	—	—	4.7	9.4	—	—	25.6	35.5
4. Goa	142	127	91	412	7.7	2.8	1.1	2.8	29.4	10.9	4.0	11.7
5. Gujarat	1,173	2,269	2,262	6,736	2.7	2.5	1.6	2.7	15.2	15.0	7.6	17.6
6. Haryana	496	884	407	2,246	2.5	2.4	0.6	1.9	14.2	11.7	3.5	12.4
7. Jharkhand	—	—	3,606	4,864	—	—	9.5	8.9	—	—	36.8	31.7
8. Karnataka	1,674	2,736	3,917	10,163	4.6	3.7	3.3	5.2	23.4	20.5	15.8	23.5
9. Kerala	1,258	1,783	2,245	5,718	5.3	3.6	2.7	4.1	27.5	19.1	13.5	21.1
10. Madhya Pradesh	2,579	4,463	5,628	11,301	6.2	5.4	6.4	9.0	33.6	31.3	27.3	35.8
11. Maharashtra	2,456	3,626	1,375	12,944	2.7	1.9	0.4	2.6	17.4	13.5	2.4	16.6
12. Orissa	1,755	2,908	4,210	9,226	10.9	9.0	8.8	12.8	44.1	39.1	30.9	45.7
13. Punjab	1,075	277	-95	4,156	4.5	0.6	-0.1	3.5	24.2	3.5	-0.5	15.9
14. Rajasthan	2,214	3,397	3,824	10,197	7.1	5.4	4.1	7.3	33.7	26.5	17.3	31.7
15. Tamil Nadu	2,569	3,258	3,298	9,438	5.2	3.2	2.1	3.9	27.0	19.0	11.0	19.2
16. Uttar Pradesh	6,616	8,887	11,771	28,790	8.4	6.1	5.8	9.4	41.9	33.4	24.3	38.4
17. West Bengal	2,550	4,555	5,282	11,790	5.2	4.7	3.1	4.9	35.2	31.7	17.3	27.0
<b>II. Special Category</b>												
1. Arunachal Pradesh	434	793	1,075	1,920	59.6	57.8	49.4	62.5	83.7	83.2	66.4	71.9
2. Assam	1,539	2,658	4,015	9,317	11.3	11.4	10.6	18.1	48.4	52.4	40.1	54.1
3. Himachal Pradesh	843	1,649	2,142	4,459	19.5	18.2	12.9	16.3	51.5	49.5	31.9	49.2
4. Jammu and Kashmir	1,534	3,754	5,869	9,969	27.7	35.4	32.8	39.5	60.4	74.7	65.4	69.1
5. Manipur	445	795	1,379	2,195	40.2	36.6	39.0	41.9	73.3	69.8	65.5	70.4
6. Meghalaya	375	632	1,010	1,971	28.2	24.8	22.6	30.9	69.7	69.0	61.6	71.9
7. Mizoram	383	697	1,020	1,639	63.1	60.2	44.6	43.5	76.1	78.5	66.8	72.8
8. Nagaland	486	901	1,558	2,425	43.8	40.5	33.8	32.2	63.4	71.1	75.8	75.5
9. Sikkim	165	362	624	1,062	51.1	53.0	50.4	54.9	60.3	26.5	38.3	40.3
10. Tripura	549	1,042	1,657	2,809	34.6	31.9	25.3	27.2	76.3	77.2	64.2	73.7
11. Uttarakhand	—	—	1,275	4,081	—	—	8.0	13.4	—	—	35.0	43.7
<b>Total</b>	<b>39,798</b>	<b>62,965</b>	<b>84,515</b>	<b>2,04,058</b>	<b>5.2</b>	<b>4.1</b>	<b>3.3</b>	<b>4.9</b>	<b>32.6</b>	<b>27.1</b>	<b>19.0</b>	<b>29.4</b>
<i>Memo item:</i>												
1. NCT Delhi	368	701	-1,079	-1,300	1.5	1.9	-1.3	-1.1	20.8	18.3	-9.4	-8.3
2. Puducherry	—	—	—	895	—	—	—	14.3	—	—	—	36.7

\* : Net Devolution and Transfers (NDT) include GDT net of loan repayments and interest payments.

Avg. : Average. '—' : Not applicable/Not available.

GSDP : Gross State Domestic Product.

Source : Budget Documents of the State Governments.

**Statement 51: Share in Central Taxes**

State	SCT (Rs. crore)				SCT to GSDP (Per cent)				SCT to Total Revenue Receipts (Per cent)				SCT to Tax Revenue (Per cent)			
	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
<b>I. Non-Special Category</b>																
1. Andhra Pradesh	1,512	3,053	4,494	8,166	3.0	3.1	2.6	3.1	21.2	23.6	18.6	18.4	30.5	32.6	25.3	24.7
2. Bihar	2,221	4,236	7,224	12,659	6.3	7.1	13.0	18.7	38.8	46.7	58.0	56.1	59.3	62.4	70.8	74.4
3. Chhattisgarh	—	—	1,296	2,946	—	—	3.8	5.9	—	—	26.2	26.1	—	—	37.8	36.6
4. Goa	71	90	125	288	3.6	1.9	1.4	2.1	18.2	9.0	7.3	10.8	33.2	20.7	16.2	19.6
5. Gujarat	673	1,439	1,722	3,888	1.4	1.6	1.2	1.6	11.0	12.9	9.7	13.2	15.2	17.6	14.2	17.5
6. Haryana	253	467	554	1,255	1.3	1.2	0.8	1.1	8.8	8.3	6.3	7.9	14.8	15.2	8.8	10.6
7. Jharkhand	—	—	2,281	3,615	—	—	6.0	6.6	—	—	32.5	35.4	—	—	50.2	52.0
8. Karnataka	906	1,882	3,021	5,174	2.5	2.5	2.5	2.6	16.6	17.8	16.4	14.2	21.7	22.6	20.8	18.3
9. Kerala	668	1,294	1,866	3,173	2.8	2.6	2.3	2.3	19.7	19.1	17.4	17.0	25.2	23.1	20.6	21.0
10. Madhya Pradesh	1,495	2,870	4,247	7,450	3.6	3.5	4.9	6.0	24.1	26.4	29.7	30.5	38.8	38.4	40.7	41.9
11. Maharashtra	1,373	2,243	2,901	6,044	1.5	1.1	1.0	1.2	12.0	10.8	8.7	10.2	16.6	14.2	10.8	13.1
12. Orissa	956	1,572	3,073	5,960	5.8	5.0	6.4	8.3	33.3	34.0	35.5	34.9	54.9	52.7	50.9	50.6
13. Punjab	339	571	727	1,551	1.3	1.2	1.0	1.3	10.5	9.4	6.6	7.8	71.8	75.6	56.0	60.2
14. Rajasthan	1,035	1,841	3,338	6,687	3.3	2.9	3.5	4.8	21.1	21.9	23.5	26.7	37.3	34.1	33.7	36.9
15. Tamil Nadu	1,380	2,355	3,296	6,323	2.8	2.3	2.1	2.6	19.1	17.7	15.0	15.8	24.3	21.0	18.0	18.6
16. Uttar Pradesh	3,190	6,294	11,679	22,521	4.0	4.3	5.8	7.4	28.8	35.9	39.5	37.9	44.7	46.8	47.8	48.7
17. West Bengal	1,432	2,632	4,974	8,413	2.9	2.7	2.9	3.5	26.7	29.7	30.9	30.8	34.1	36.5	39.6	40.3
<b>II. Special Category</b>																
1. Arunachal Pradesh	109	231	130	344	15.0	16.4	5.9	11.1	22.2	26.1	10.4	15.6	96.4	95.6	76.8	82.9
2. Assam	641	1,272	1,987	3,653	4.6	5.4	5.3	7.1	24.6	30.3	27.8	24.4	54.1	58.3	50.9	50.2
3. Himachal Pradesh	272	628	398	579	6.2	6.7	2.4	2.1	24.3	26.2	10.4	8.3	54.6	55.8	29.4	26.0
4. Jammu and Kashmir	462	1,009	782	1,375	8.4	9.5	4.4	5.4	23.9	23.5	10.5	11.2	69.6	72.1	43.6	41.6
5. Manipur	149	286	204	423	13.4	12.9	5.8	8.0	29.8	32.4	15.0	15.6	89.3	90.3	76.0	79.1
6. Meghalaya	117	261	200	434	8.7	10.0	4.4	6.9	26.2	33.3	15.3	17.8	71.8	75.6	56.0	60.2
7. Mizoram	132	232	102	279	22.6	19.6	4.4	7.3	28.5	30.7	8.9	15.0	97.0	96.5	78.3	81.6
8. Nagaland	162	368	144	297	14.6	16.2	3.1	3.9	30.2	37.1	8.1	11.0	89.7	91.5	67.4	71.5
9. Sikkim	36	90	91	217	11.2	13.0	7.3	11.2	15.6	7.0	6.2	9.1	73.9	77.1	48.9	60.4
10. Tripura	205	393	285	471	12.8	11.6	4.3	4.6	33.6	33.6	14.0	14.3	85.9	84.2	60.6	57.4
11. Uttarakhand	—	—	360	1,129	—	—	2.2	3.8	—	—	12.4	16.2	—	—	27.3	33.3
<b>Total</b>	<b>19,790</b>	<b>37,608</b>	<b>61,047</b>	<b>1,15,315</b>	<b>2.6</b>	<b>2.4</b>	<b>2.4</b>	<b>2.8</b>	<b>21.4</b>	<b>22.7</b>	<b>21.4</b>	<b>22.0</b>	<b>32.5</b>	<b>32.4</b>	<b>30.1</b>	<b>31.1</b>
<i>Memo item:</i>																
1. NCT Delhi	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—
2. Puducherry	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—	—

SCT : Share in Central Taxes. GSDP : Gross State Domestic Product. Avg. : Average. '—' : Not applicable.  
**Source:** Budget Documents of the State Governments.



Statement 52: Grants-in-Aid

State	Statutory Grants (Rs. crore)				Non-Statutory Grants (Rs. crore)				Total Grants (Rs. crore)				Statutory Grants to GSDP (Per cent)			
	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
<b>I. Non-Special Category</b>																
1. Andhra Pradesh	140	296	399	736	921	1,367	2,627	5,106	1,061	1,663	3,025	5,843	0.3	0.3	0.2	0.3
2. Bihar	322	86	198	151	861	1,231	1,621	5,097	1,183	1,317	1,818	5,249	0.9	0.2	0.4	0.2
3. Chhattisgarh	–	–	–	–	–	–	636	1,863	–	–	636	1,863	–	–	–	–
4. Goa	34	17	1	1	32	41	65	136	66	58	66	138	1.8	0.4	–	–
5. Gujarat	28	86	530	493	454	703	1,488	3,013	482	790	2,018	3,506	0.1	0.1	0.4	0.2
6. Haryana	6	8	30	141	195	357	520	1,084	201	365	550	1,224	–	–	–	0.1
7. Jharkhand	–	–	83	156	–	–	1,078	1,552	–	–	1,451	1,708	–	–	0.2	0.3
8. Karnataka	26	66	282	213	554	823	1,538	4,569	580	889	1,819	4,783	0.1	0.1	0.2	0.1
9. Kerala	36	14	161	697	431	594	789	1,805	467	609	950	2,502	0.2	–	0.2	0.5
10. Madhya Pradesh	37	74	198	374	1,059	1,328	1,618	4,005	1,096	1,402	1,816	4,378	0.1	0.1	0.2	0.3
11. Maharashtra	65	71	76	160	917	1,210	1,846	7,216	982	1,281	1,923	7,376	0.1	–	–	–
12. Orissa	114	118	134	243	636	959	1,573	3,419	750	1,077	1,707	3,661	0.7	0.4	0.3	0.4
13. Punjab	63	93	33	70	212	285	610	2,690	275	378	643	2,760	0.2	0.2	–	0.1
14. Rajasthan	206	268	650	923	918	1,114	1,803	2,876	1,124	1,383	2,453	3,799	0.7	0.4	0.7	0.7
15. Tamil Nadu	36	74	112	395	768	969	1,744	2,697	804	1,043	1,856	3,092	0.1	0.1	0.1	0.2
16. Uttar Pradesh	157	372	332	2,899	2,402	1,955	2,669	5,644	2,559	2,327	3,001	8,543	0.2	0.3	0.2	0.9
17. West Bengal	81	176	966	1,884	808	1,047	1,531	3,277	888	1,223	2,497	5,161	0.2	0.2	0.6	0.8
<b>II. Special Category</b>																
1. Arunachal Pradesh	62	64	227	360	255	496	746	1,222	317	561	973	1,582	8.9	5.2	10.4	11.8
2. Assam	140	197	86	408	961	1,412	2,453	5,753	1,102	1,610	2,539	6,161	1.1	0.9	0.2	0.8
3. Himachal Pradesh	109	176	885	2,251	426	751	1,280	1,660	535	927	2,165	3,911	2.6	2.3	5.5	8.3
4. Jammu and Kashmir	322	280	2,243	3,102	915	2,317	3,089	5,153	1,237	2,597	5,333	8,256	6.1	2.8	12.7	12.4
5. Manipur	76	87	363	878	228	420	663	1,179	303	507	1,026	2,056	7.0	4.6	10.4	16.7
6. Meghalaya	52	67	195	7	203	311	639	1,590	256	379	834	1,598	4.1	3.1	4.7	0.1
7. Mizoram	77	72	268	587	200	386	666	820	277	458	934	1,407	13.6	7.0	11.7	15.6
8. Nagaland	93	71	717	1,055	231	451	723	1,128	323	522	1,440	2,183	8.7	3.6	15.6	14.1
9. Sikkim	7	–	132	95	120	264	427	790	127	264	558	884	2.5	–	10.2	5.1
10. Tripura	94	101	424	1,088	255	537	1,005	1,309	349	638	1,429	2,397	6.1	3.8	6.5	10.6
11. Uttarakhand	–	–	68	1,253	–	–	1,205	1,736	–	–	1,273	2,989	–	–	0.4	4.2
<b>Total</b>	<b>2,382</b>	<b>2,935</b>	<b>9,792</b>	<b>20,620</b>	<b>14,961</b>	<b>21,332</b>	<b>36,651</b>	<b>78,389</b>	<b>17,343</b>	<b>24,267</b>	<b>46,443</b>	<b>99,008</b>	<b>0.3</b>	<b>0.2</b>	<b>0.4</b>	<b>0.5</b>
<i>Memo item:</i>																
1. NCT Delhi	–	59	326	326	19	246	181	613	93	305	507	939	–	0.1	0.4	0.3
2. Puducherry	–	–	–	90	–	–	–	699	–	–	–	789	–	–	–	1.4

(Contd.)

**Statement 52: Grants-in-Aid (Concl'd.)**

State	Non-Statutory Grants to GSDP (Per cent)				Total Grants to GSDP (Per cent)				Total Grants to Revenue Receipts (Per cent)				Total Grants to Non-Tax Receipts (Per cent)			
	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)
1	18	19	20	21	22	23	24	25	26	27	28	29	30	31	32	33
<b>I. Non-Special Category</b>																
1. Andhra Pradesh	1.8	1.4	1.6	1.9	2.1	1.7	1.8	2.2	14.9	13.0	12.6	12.8	48.4	47.3	47.2	50.2
2. Bihar	2.5	2.0	3.0	7.4	3.4	2.2	3.3	7.7	20.7	14.1	14.2	22.6	59.8	54.8	77.9	91.7
3. Chhattisgarh	—	—	1.9	3.7	—	—	1.9	3.7	—	—	13.4	15.9	—	—	43.7	54.7
4. Goa	1.7	0.9	0.7	0.9	3.5	1.3	0.7	0.9	17.6	6.1	3.8	4.9	38.8	10.8	7.1	10.9
5. Gujarat	1.0	0.7	1.1	1.2	1.1	0.8	1.4	1.4	8.3	7.0	11.4	11.8	31.3	26.4	36.2	48.0
6. Haryana	1.0	0.9	0.8	0.9	1.0	0.9	0.8	1.1	7.1	6.5	6.4	7.7	20.0	16.0	22.5	30.5
7. Jharkhand	—	—	2.8	2.9	—	—	3.8	3.2	—	—	20.2	17.5	—	—	56.2	53.7
8. Karnataka	1.5	1.1	1.3	2.3	1.6	1.2	1.5	2.4	10.5	8.2	10.0	13.0	44.8	38.3	47.8	59.1
9. Kerala	1.8	1.2	1.0	1.3	2.0	1.2	1.1	1.8	13.7	9.0	8.8	13.5	61.9	52.6	57.0	70.5
10. Madhya Pradesh	2.5	1.6	1.8	3.2	2.6	1.7	2.1	3.5	17.7	12.9	12.6	17.6	46.7	41.2	47.6	64.4
11. Maharashtra	1.0	0.6	0.6	1.4	1.0	0.7	0.6	1.4	8.6	6.3	5.7	12.2	31.3	26.6	30.2	54.8
12. Orissa	4.0	2.9	3.2	4.7	4.6	3.3	3.6	5.1	26.5	22.7	19.5	21.2	67.6	63.9	64.3	68.3
13. Punjab	0.8	0.6	0.8	2.3	1.1	0.8	0.9	2.4	8.7	6.2	6.0	13.8	32.4	16.1	14.5	32.6
14. Rajasthan	2.9	1.8	1.9	2.0	3.6	2.2	2.6	2.7	22.9	16.5	17.5	15.2	52.8	47.1	57.8	54.8
15. Tamil Nadu	1.6	0.9	1.1	1.1	1.6	1.0	1.1	1.3	11.2	7.8	8.3	7.9	53.9	49.2	49.1	52.7
16. Uttar Pradesh	3.1	1.3	1.3	1.8	3.3	1.6	1.5	2.7	23.4	13.4	10.2	13.9	65.7	58.4	58.2	63.0
17. West Bengal	1.7	1.1	0.9	1.4	1.8	1.2	1.5	2.2	16.7	13.7	16.0	19.3	76.5	73.6	73.4	81.4
<b>II. Special Category</b>																
1. Arunachal Pradesh	34.6	36.0	34.5	39.7	43.5	41.2	44.9	51.5	64.5	65.0	78.9	72.1	83.9	89.4	90.9	88.8
2. Assam	6.8	6.0	6.5	11.1	7.9	6.9	6.7	12.0	41.4	38.8	35.2	40.6	75.7	80.7	77.4	78.9
3. Himachal Pradesh	9.8	8.1	7.7	6.0	12.4	10.4	13.2	14.3	47.6	40.7	57.4	56.5	85.6	77.1	88.6	83.2
4. Jammu and Kashmir	15.6	22.0	17.2	20.3	21.7	24.8	29.9	32.8	59.7	61.6	71.0	67.1	90.8	91.3	93.5	91.7
5. Manipur	20.3	19.1	18.8	22.6	27.3	23.7	29.2	39.3	60.8	59.0	76.6	75.7	91.4	92.0	95.5	94.2
6. Meghalaya	15.2	12.0	14.0	24.9	19.3	15.1	18.7	25.0	57.9	49.1	64.5	63.3	91.1	87.4	88.7	90.0
7. Mizoram	33.8	32.9	29.2	21.8	47.3	40.0	41.0	37.5	59.3	62.2	83.8	75.6	84.6	91.3	94.5	92.5
8. Nagaland	20.4	20.3	15.6	14.9	29.1	23.9	31.2	29.0	60.0	55.0	84.8	81.1	90.4	92.4	96.3	95.9
9. Sikkim	37.0	39.1	35.0	40.6	39.5	39.1	45.2	45.7	54.8	21.1	37.2	36.9	70.9	23.1	42.9	43.5
10. Tripura	15.8	16.1	15.3	12.7	21.9	19.9	21.8	23.3	57.4	56.1	70.8	72.9	94.2	93.3	92.0	97.1
11. Uttarakhand	—	—	7.6	5.6	—	—	8.0	9.8	—	—	44.8	41.2	—	—	82.2	80.0
<b>Total</b>	<b>1.9</b>	<b>1.4</b>	<b>1.4</b>	<b>1.9</b>	<b>2.3</b>	<b>1.6</b>	<b>1.8</b>	<b>2.4</b>	<b>18.8</b>	<b>14.7</b>	<b>16.3</b>	<b>18.8</b>	<b>55.2</b>	<b>49.4</b>	<b>56.2</b>	<b>64.3</b>
<i>Memo item:</i>																
1. NCT Delhi	—	0.6	0.2	0.5	0.2	0.7	0.7	0.8	2.4	8.8	7.5	7.0	48.4	66.6	38.6	37.0
2. Puducherry	—	—	—	11.2	—	—	—	12.5	—	—	—	42.6	—	—	—	59.7

GSDP : Gross State Domestic Product. Avg. : Average. '—' : Not applicable/Not available

Source : Budget Documents of the State Governments.

**Statement 53: Loans from Centre**

(Amount in Rs. crore)

State	Gross Loans from Centre (GLFC)				Net Loans from Centre (NLFC)				GLFC to GSDP (Per cent)			
	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	1,147	2,078	2,623	1,039	914	1,415	668	315	2.3	2.1	1.6	0.4
2. Bihar	1,024	1,721	1,509	4	705	1,277	676	-444	3.0	2.8	2.7	-
3. Chhattisgarh	-	-	415	175	-	-	-14	79	-	-	1.2	0.3
4. Goa	63	79	85	74	44	49	-6	44	3.5	1.7	1.0	0.5
5. Gujarat	862	1,777	2,079	844	627	1,385	563	280	2.1	1.9	1.5	0.4
6. Haryana	303	699	325	49	223	510	-71	-52	1.5	1.9	0.5	-
7. Jharkhand	-	-	562	-	-	-	293	-137	-	-	1.4	-
8. Karnataka	714	1,097	1,662	1,402	546	835	458	963	1.9	1.5	1.4	0.7
9. Kerala	572	627	981	1,107	366	435	188	499	2.4	1.3	1.2	0.8
10. Madhya Pradesh	630	1,302	1,566	608	373	990	655	189	1.5	1.5	1.8	0.5
11. Maharashtra	1,398	2,838	1,125	646	1,046	2,198	-483	224	1.5	1.5	0.4	0.1
12. Orissa	527	1,031	1,584	945	316	769	545	482	3.4	3.2	3.4	1.2
13. Punjab	1,187	1,445	594	171	974	694	-398	-23	4.7	2.9	0.8	0.1
14. Rajasthan	668	1,624	1,245	718	424	1,071	205	345	2.2	2.5	1.3	0.5
15. Tamil Nadu	1,034	1,272	1,039	861	797	914	-439	553	2.1	1.3	0.7	0.3
16. Uttar Pradesh	2,235	3,860	2,861	744	1,725	2,982	936	-443	2.9	2.6	1.4	0.3
17. West Bengal	1,206	2,998	1,758	804	914	2,551	791	-73	2.5	3.1	1.1	0.3
<b>II. Special Category</b>												
1. Arunachal Pradesh	30	41	62	96	18	30	6	-5	4.3	3.1	2.7	3.3
2. Assam	355	605	660	104	91	190	-56	-127	2.8	2.6	1.8	0.2
3. Himachal Pradesh	180	451	238	105	130	343	-57	50	4.2	4.8	1.5	0.4
4. Jammu and Kashmir	234	521	338	477	83	339	50	339	4.7	4.8	1.9	1.9
5. Manipur	44	82	664	6	7	33	225	-171	4.1	3.6	18.5	0.1
6. Meghalaya	43	35	85	5	20	23	23	-15	3.1	1.3	1.9	0.1
7. Mizoram	20	35	63	11	-12	27	20	-7	3.6	3.0	2.8	0.3
8. Nagaland	100	100	101	35	21	43	24	-18	9.2	4.2	2.3	0.5
9. Sikkim	13	43	41	7	9	25	5	-6	4.1	6.1	3.3	0.4
10. Tripura	44	80	90	1	23	61	28	-26	2.9	2.3	1.4	-
11. Uttarakhand	-	-	181	31	-	-	-234	2	-	-	1.2	0.1
<b>Total</b>	<b>14,632</b>	<b>26,440</b>	<b>24,337</b>	<b>11,071</b>	<b>10,384</b>	<b>19,190</b>	<b>4,601</b>	<b>2,817</b>	<b>1.9</b>	<b>1.7</b>	<b>1.0</b>	<b>0.3</b>
<i>Memo item:</i>												
1. NCT Delhi	321	777	289	-	129	708	-451	-55	-	2.1	0.4	-
2. Puducherry	-	-	-	386	-	-	-	293	-	-	-	6.1

(Contd.)

**Statement 53: Loans from Centre (Concl.)**

(Amount in Rs. crore)

State	NLFC to GSDP (Per cent)				GLFC to Capital Receipts (Per cent)				NLFC to Capital Receipts (Per cent)			
	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)
1	14	15	16	17	18	19	20	21	22	23	24	25
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	1.8	1.4	0.5	0.1	55.4	38.5	23.0	5.8	43.5	26.4	8.5	1.5
2. Bihar	2.1	2.1	1.2	-0.7	57.4	35.7	27.1	0.1	39.5	26.1	12.3	-8.9
3. Chhattisgarh	-	-	-	0.1	-	-	16.7	8.9	-	-	-3.4	3.4
4. Goa	2.6	1.0	-	0.3	64.5	42.3	15.7	9.2	42.6	26.4	1.3	5.6
5. Gujarat	1.5	1.5	0.4	0.1	44.6	43.8	17.3	8.2	32.3	34.3	4.6	2.4
6. Haryana	1.1	1.4	-0.1	-	46.7	29.0	9.8	1.3	33.9	20.4	-1.2	-1.5
7. Jharkhand	-	-	-0.4	0.2	-	-	24.7	-	-	-	-	-3.8
8. Karnataka	1.4	1.1	0.5	0.5	43.2	39.2	23.0	26.0	32.6	30.1	8.0	18.1
9. Kerala	1.5	0.9	0.2	0.3	46.5	26.8	16.6	13.0	28.9	19.1	3.5	5.4
10. Madhya Pradesh	0.9	1.2	0.8	0.1	44.3	38.7	24.3	9.4	26.0	29.2	10.8	3.0
11. Maharashtra	1.2	1.2	-0.1	-	46.0	39.8	5.9	3.5	34.5	31.3	-1.8	1.3
12. Orissa	2.0	2.4	1.2	0.6	45.0	39.0	31.9	26.7	26.9	29.1	10.9	13.7
13. Punjab	4.0	1.5	-0.5	-	66.1	46.8	9.2	2.5	54.3	25.1	-5.8	-0.8
14. Rajasthan	1.3	1.7	0.2	0.2	43.3	38.7	14.3	9.8	25.3	26.0	2.5	4.6
15. Tamil Nadu	1.6	0.9	-0.2	0.2	45.0	34.0	12.2	7.5	34.1	24.8	-2.1	4.8
16. Uttar Pradesh	2.2	2.0	0.5	-0.1	48.3	42.8	16.7	4.1	36.9	33.1	5.0	-3.0
17. West Bengal	1.9	2.6	0.5	-	62.4	56.0	12.0	5.0	46.4	48.1	5.3	-0.4
<b>II. Special Category</b>												
1. Arunachal Pradesh	2.6	2.3	0.3	-0.1	105.9	55.8	20.8	18.8	19.0	36.6	1.9	-7.2
2. Assam	0.9	0.8	-0.1	-0.2	35.9	75.8	25.8	4.7	-25.4	23.0	-1.9	-5.7
3. Himachal Pradesh	3.0	3.8	-0.4	0.2	45.9	132.2	9.4	4.7	33.7	104.3	-2.5	2.2
4. Jammu and Kashmir	2.0	3.0	0.3	1.3	68.1	164.2	40.6	23.1	17.1	107.9	5.0	16.3
5. Manipur	0.9	1.4	6.1	-3.1	40.2	46.3	86.7	1.2	9.5	18.5	31.0	-36.2
6. Meghalaya	1.5	0.9	0.5	-0.2	48.7	20.4	26.5	1.3	27.9	13.0	8.6	-3.8
7. Mizoram	-3.9	2.4	0.8	-0.2	-96.0	32.1	15.1	2.9	-101.2	25.4	4.7	-1.7
8. Nagaland	2.1	1.8	0.7	-0.2	59.6	34.2	51.6	7.9	16.8	16.8	44.2	-4.2
9. Sikkim	3.0	3.6	0.5	-0.3	36.7	44.7	22.6	3.4	26.4	25.1	1.8	-3.0
10. Tripura	1.5	1.8	0.5	-0.3	38.3	38.0	17.0	0.3	19.6	28.4	6.5	-5.9
11. Uttarakhand	-	-	-1.4	-	-	-	12.0	1.7	-	-	-8.1	0.1
<b>Total</b>	<b>1.4</b>	<b>1.3</b>	<b>0.2</b>	<b>0.1</b>	<b>48.3</b>	<b>43.2</b>	<b>16.5</b>	<b>7.1</b>	<b>34.1</b>	<b>31.7</b>	<b>3.7</b>	<b>1.8</b>
<i>Memo item:</i>												
1. NCT Delhi	1.3	1.9	-0.5	-0.1	96.1	80.3	9.1	-	-	73.4	-9.7	-0.9
2. Puducherry	-	-	-	4.7	-	-	-	80.7	-	-	-	61.6

GSDP: Gross State Domestic Product. Avg. : Average. '-': Not applicable/Not available/Negligible.

Source: Budget Documents of the State Governments.

### Statement 54: Finance Commission Devolution

(Amount in Rs. crore)

State	Finance Commission (FC) Devolution				Other Current Transfers				Total Current Transfers			
	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>I. Non-Special Category</b>												
1. Andhra Pradesh	1,652	3,349	4,893	8,902	921	1,367	2,627	5,106	2,573	4,716	7,520	14,008
2. Bihar	2,543	4,321	7,422	12,811	861	1,231	1,621	5,097	3,404	5,553	9,043	17,908
3. Chhattisgarh	–	–	1,296	2,946	–	–	636	1,863	–	–	1,932	4,809
4. Goa	105	107	126	289	32	41	65	136	138	148	191	425
5. Gujarat	700	1,525	2,252	4,381	454	703	1,488	3,013	1,154	2,229	3,740	7,394
6. Haryana	259	475	584	1,396	195	357	520	1,084	454	832	1,104	2,479
7. Jharkhand	–	–	1,908	3,771	–	–	1,280	1,660	–	–	2,563	4,490
8. Karnataka	932	1,947	3,303	5,388	554	823	1,538	4,569	1,486	2,770	4,841	9,957
9. Kerala	704	1,308	2,028	3,870	431	594	789	1,805	1,135	1,902	2,816	5,675
10. Madhya Pradesh	1,532	2,944	4,445	7,823	1,059	1,328	1,618	4,005	2,591	4,272	6,063	11,828
11. Maharashtra	1,439	2,314	2,977	6,205	917	1,210	1,846	7,216	2,356	3,524	4,824	13,420
12. Orissa	1,070	1,689	3,207	6,203	636	959	1,573	3,419	1,706	2,648	4,780	9,621
13. Punjab	401	663	760	1,622	212	285	610	2,690	613	948	1,370	4,311
14. Rajasthan	1,241	2,110	3,988	7,610	918	1,114	1,803	2,876	2,158	3,224	5,791	10,486
15. Tamil Nadu	1,416	2,429	3,408	6,718	768	969	1,744	2,697	2,184	3,398	5,153	9,415
16. Uttar Pradesh	3,346	6,667	12,011	25,420	2,402	1,955	2,669	5,644	5,748	8,622	14,680	31,064
17. West Bengal	1,513	2,809	5,940	10,297	808	1,047	1,531	3,277	2,321	3,856	7,471	13,574
<b>II. Special Category</b>												
1. Arunachal Pradesh	171	296	358	704	255	496	746	1,222	426	792	1,104	1,925
2. Assam	782	1,470	2,073	4,061	961	1,412	2,453	5,753	1,743	2,882	4,526	9,814
3. Himachal Pradesh	382	804	1,283	2,830	426	751	1,280	1,660	808	1,555	2,563	4,490
4. Jammu and Kashmir	784	1,289	3,025	4,477	915	2,317	3,089	5,153	1,699	3,605	6,115	9,630
5. Manipur	225	372	567	1,301	228	420	663	1,179	453	792	1,230	2,480
6. Meghalaya	169	328	395	441	203	311	639	1,590	373	640	1,034	2,031
7. Mizoram	209	304	370	867	200	386	666	820	409	690	1,037	1,686
8. Nagaland	255	439	861	1,351	231	451	723	1,128	485	890	1,584	2,480
9. Sikkim	43	90	222	312	120	264	427	790	163	354	649	1,102
10. Tripura	299	494	709	1,559	255	537	1,005	1,309	554	1,031	1,713	2,868
11. Uttarakhand	–	–	428	2,382	–	–	1,205	1,736	–	–	1,632	4,118
<b>Total</b>	<b>22,172</b>	<b>40,542</b>	<b>70,839</b>	<b>1,35,935</b>	<b>14,961</b>	<b>21,332</b>	<b>36,651</b>	<b>78,389</b>	<b>37,133</b>	<b>61,874</b>	<b>1,07,490</b>	<b>2,14,323</b>
<i>Memo item:</i>												
1. NCT Delhi	–	59	326	326	–	246	181	613	–	305	507	939
2. Puducherry	–	–	–	90	–	–	–	699	–	–	–	789

(Contd.)

**Statement 54: Finance Commission Devolution (Concl.)**

State	FC Devolution to GSDP (Per cent)				Other Current Transfers to GSDP (Per cent)			
	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)
1	14	15	16	17	18	19	20	21
<b>I. Non-Special Category</b>								
1. Andhra Pradesh	3.3	3.4	2.9	3.4	1.8	1.4	1.6	1.9
2. Bihar	7.2	7.3	13.3	18.9	2.5	2.0	3.0	7.4
3. Chhattisgarh	–	–	3.8	5.9	–	–	1.9	3.7
4. Goa	5.4	2.3	1.4	2.1	1.7	0.9	0.7	0.9
5. Gujarat	1.5	1.7	1.6	1.8	1.0	0.7	1.1	1.2
6. Haryana	1.3	1.2	0.9	1.2	1.0	0.9	0.8	0.9
7. Jharkhand	–	–	7.9	10.4	–	–	7.7	6.0
8. Karnataka	2.6	2.6	2.7	2.7	1.5	1.1	1.3	2.3
9. Kerala	3.0	2.6	2.4	2.8	1.8	1.2	1.0	1.3
10. Madhya Pradesh	3.7	3.5	5.1	6.3	2.5	1.6	1.8	3.2
11. Maharashtra	1.5	1.2	1.0	1.2	1.0	0.6	0.6	1.4
12. Orissa	6.5	5.4	6.8	8.7	4.0	2.9	3.2	4.7
13. Punjab	1.5	1.3	1.0	1.4	0.8	0.6	0.8	2.3
14. Rajasthan	4.0	3.3	4.3	5.4	2.9	1.8	1.9	2.0
15. Tamil Nadu	2.9	2.4	2.1	2.7	1.6	0.9	1.1	1.1
16. Uttar Pradesh	4.3	4.6	5.9	8.3	3.1	1.3	1.3	1.8
17. West Bengal	3.1	2.9	3.5	4.3	1.7	1.1	0.9	1.4
<b>II. Special Category</b>								
1. Arunachal Pradesh	23.8	21.6	16.3	23.0	34.6	36.0	34.5	39.7
2. Assam	5.7	6.3	5.5	8.0	6.8	6.0	6.5	11.1
3. Himachal Pradesh	8.8	9.0	7.9	10.4	9.8	8.1	7.7	6.0
4. Jammu and Kashmir	14.5	12.3	17.1	17.9	15.6	22.0	17.2	20.3
5. Manipur	20.4	17.4	16.2	24.7	20.3	19.1	18.8	22.6
6. Meghalaya	12.8	13.1	9.2	7.0	15.2	12.0	14.0	24.9
7. Mizoram	36.1	26.6	16.1	23.0	33.8	32.9	29.2	21.8
8. Nagaland	23.2	19.8	18.6	18.1	20.4	20.3	15.6	14.9
9. Sikkim	13.7	13.0	17.5	16.4	37.0	39.1	35.0	40.6
10. Tripura	18.9	15.5	10.8	15.1	15.8	16.1	15.3	12.7
11. Uttarakhand	–	–	2.7	8.0	–	–	7.6	5.6
<b>Total</b>	<b>2.9</b>	<b>2.6</b>	<b>2.8</b>	<b>3.3</b>	<b>1.9</b>	<b>1.4</b>	<b>1.4</b>	<b>1.9</b>
<i>Memo item:</i>								
1. NCT Delhi	–	0.1	0.4	0.3	–	0.6	0.2	0.5
2. Puducherry	–	–	–	1.4	–	–	–	11.2

GSDP : Gross State Domestic Product.

Avg. : Average.

‘–’ : Not applicable/Not available/Negligible.

**Note** : FC devolution includes share in central taxes, statutory grants and grants-in-aid for natural calamities.

**Source** : Budget Documents of the State Governments.

**Statement 55: TRR net of Share in Central Taxes and Grants**

State	TRR before Transfers (Rs. crore)				TRR after Transfers (Rs. crore)				TRR before Transfers to GSDP (Per cent)				TRR after Transfers to GSDP (Per cent)			
	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
<b>I. Non-Special Category</b>																
1. Andhra Pradesh	4,574	8,479	16,469	30,974	7,147	13,195	23,988	44,982	9.2	8.3	9.8	11.6	14.3	13.0	14.2	16.8
2. Bihar	2,309	3,639	3,440	4,771	5,713	9,192	12,482	22,679	6.6	6.0	6.1	7.1	16.2	15.3	22.4	33.5
3. Chhattisgarh	–	–	3,044	6,602	–	–	4,977	11,411	–	–	8.9	13.3	–	–	14.7	22.9
4. Goa	261	874	1,536	2,269	398	1,022	1,726	2,695	12.6	17.7	17.5	16.2	19.6	20.9	19.6	19.2
5. Gujarat	4,604	8,968	13,883	22,103	5,758	11,196	17,622	29,497	10.5	9.6	9.9	9.0	13.0	12.0	12.6	11.9
6. Haryana	2,725	4,809	7,660	13,417	3,179	5,641	8,765	15,896	13.0	12.6	11.2	11.5	15.3	14.7	12.9	13.7
7. Jharkhand	–	–	2,666	4,663	–	–	3,807	6,937	–	–	7.4	8.8	–	–	23.0	25.2
8. Karnataka	3,991	7,813	13,888	26,413	5,476	10,583	18,728	36,370	11.0	10.5	11.2	13.6	15.1	14.2	15.2	18.6
9. Kerala	2,298	4,863	7,931	12,894	3,432	6,765	10,747	18,569	9.6	9.7	9.6	9.4	14.5	13.5	13.0	13.5
10. Madhya Pradesh	3,619	6,622	8,395	12,656	6,211	10,895	14,458	24,484	8.6	8.0	9.5	10.2	14.8	13.1	16.4	19.7
11. Maharashtra	9,117	17,103	28,406	45,581	11,473	20,628	33,229	59,002	9.6	8.7	9.5	9.1	12.1	10.5	11.1	11.8
12. Orissa	1,157	2,001	3,956	7,445	2,863	4,650	8,736	17,067	7.0	6.3	8.2	10.4	17.5	14.6	18.2	23.8
13. Punjab	2,798	5,118	9,694	15,553	3,411	6,066	11,065	19,864	10.6	10.4	12.7	13.3	12.9	12.3	14.5	17.0
14. Rajasthan	2,758	5,169	8,374	14,471	4,917	8,393	14,165	24,957	8.8	8.2	8.9	10.4	15.7	13.3	15.0	17.8
15. Tamil Nadu	5,049	9,949	16,873	30,236	7,233	13,347	22,026	39,651	10.2	9.7	10.5	12.5	14.7	13.0	13.7	16.3
16. Uttar Pradesh	5,289	8,916	14,804	28,735	11,037	17,538	29,484	59,799	6.7	6.1	7.4	9.4	14.0	12.0	14.6	19.5
17. West Bengal	3,039	4,990	8,551	13,567	5,360	8,846	16,023	27,141	6.2	5.2	5.0	5.7	11.0	9.1	9.4	11.4
<b>II. Special Category</b>																
1. Arunachal Pradesh	66	77	137	266	492	869	1,241	2,191	8.8	5.7	6.2	8.7	67.3	63.3	57.0	71.4
2. Assam	874	1,299	2,693	5,203	2,617	4,181	7,220	15,017	6.4	5.5	7.1	10.2	18.9	17.8	19.1	29.3
3. Himachal Pradesh	317	834	1,244	2,446	1,125	2,389	3,807	6,937	7.2	8.6	7.4	8.8	25.8	25.7	23.0	25.2
4. Jammu and Kashmir	319	646	1,410	2,678	2,017	4,251	7,524	12,309	5.8	6.0	7.8	10.6	36.0	40.3	42.2	48.8
5. Manipur	47	74	113	240	499	866	1,342	2,720	4.2	3.5	3.2	4.5	44.8	40.0	38.2	51.8
6. Meghalaya	71	138	264	451	443	778	1,298	2,482	5.3	5.4	5.9	7.2	33.3	30.5	29.0	39.1
7. Mizoram	56	51	81	175	465	741	1,118	1,861	11.5	4.5	3.5	4.7	81.4	64.0	48.9	49.5
8. Nagaland	53	76	118	210	538	966	1,703	2,690	4.7	3.4	2.5	2.8	48.3	43.5	36.8	35.8
9. Sikkim	102	916	948	1,280	264	1,270	1,597	2,382	26.9	133.9	76.5	66.4	77.6	186.0	129.0	123.3
10. Tripura	56	120	313	421	609	1,151	2,026	3,290	3.5	3.6	4.7	4.1	38.2	35.2	30.8	31.9
11. Uttarakhand	–	–	1,280	3,014	–	–	2,912	7,132	–	–	7.9	10.0	–	–	18.1	23.5
<b>Total</b>	<b>55,546</b>	<b>1,03,542</b>	<b>1,78,171</b>	<b>3,08,738</b>	<b>92,679</b>	<b>1,65,416</b>	<b>2,85,661</b>	<b>5,23,061</b>	<b>7.2</b>	<b>6.7</b>	<b>7.0</b>	<b>7.5</b>	<b>12.1</b>	<b>10.7</b>	<b>11.2</b>	<b>12.7</b>
<i>Memo item:</i>																
1. NCT Delhi	491	2,996	6,348	11,872	509	3,302	6,855	12,811	–	7.3	8.5	9.8	–	8.1	9.2	10.6
2. Puducherry	–	–	–	1,066	–	–	–	1,855	–	–	–	16.9	–	–	–	29.4

TRR : Total Revenue Receipts.

GSDP : Gross State Domestic Product.

Avg.: Average.

'–': Not applicable/Not available.

Source : Budget Documents of the State Governments.

**Statement 56: Net Loans from Centre**

State	Net Loans from Centre (NLFC) (Rs. crore)				Gross Fiscal Deficit (GFD) (Rs. crore)				NLFC to GFD (Per cent)				NLFC to GSDP (Per cent)			
	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)	1990-95 (Avg.)	1995-00 (Avg.)	2000-05 (Avg.)	2005-08 (Avg.)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
<b>I. Non-Special Category</b>																
1. Andhra Pradesh	914	1,415	668	315	1,569	3,668	7,459	8,275	58.2	38.6	9.0	3.8	1.8	1.4	0.5	0.1
2. Bihar	705	1,277	676	-444	1,445	2,386	3,831	4,586	48.8	53.5	17.7	-9.7	2.1	2.1	1.2	-0.7
3. Chhattisgarh	-	-	-14	79	-	-	1,084	1,140	-	-	-1.3	7.0	-	-	-	0.1
4. Goa	44	49	-6	44	83	187	440	684	52.5	26.4	-1.4	6.5	2.6	1.0	-	0.3
5. Gujarat	627	1,385	563	280	1,333	3,938	7,687	6,143	47.1	35.2	7.3	4.6	1.5	1.5	0.4	0.1
6. Haryana	223	510	-71	-52	444	1,517	2,123	858	50.2	33.6	-3.4	-6.1	1.1	1.4	-0.1	-
7. Jharkhand	-	-	293	-137	-	-	1,978	1,061	-	-	14.8	-12.9	-	-	-0.4	0.2
8. Karnataka	546	835	458	963	1,126	2,480	4,694	5,121	48.5	33.7	9.8	18.8	1.4	1.1	0.5	0.5
9. Kerala	366	435	188	499	876	2,562	4,426	6,646	41.8	17.0	4.3	7.5	1.5	0.9	0.2	0.3
10. Madhya Pradesh	373	990	655	189	1,056	2,684	4,848	4,587	35.3	36.9	13.5	4.1	0.9	1.2	0.8	0.1
11. Maharashtra	1,046	2,198	-483	224	2,196	6,943	14,142	14,803	47.6	31.7	-3.4	1.5	1.2	1.2	-0.1	-
12. Orissa	316	769	545	482	866	2,292	3,009	741	36.4	33.6	18.1	65.1	2.0	2.4	1.2	0.6
13. Punjab	974	694	-398	-23	1,385	2,456	4,436	4,726	70.4	28.3	-9.0	-0.5	4.0	1.5	-0.5	-
14. Rajasthan	424	1,071	205	345	1,146	3,629	5,939	5,158	37.0	29.5	3.5	6.7	1.3	1.7	0.2	0.2
15. Tamil Nadu	797	914	-439	553	1,406	3,196	5,544	5,555	56.7	28.6	-7.9	10.0	1.6	0.9	-0.2	0.2
16. Uttar Pradesh	1,725	2,982	936	-443	3,509	8,129	11,844	11,217	49.2	36.7	7.9	-4.0	2.2	2.0	0.5	-0.1
17. West Bengal	914	2,551	791	-73	1,485	5,775	11,363	10,973	61.6	44.2	7.0	-0.7	1.9	2.6	0.5	-
<b>II. Special Category</b>																
1. Arunachal Pradesh	18	30	6	-5	17	69	267	218	106.0	43.3	2.1	-2.5	2.6	2.3	0.3	-0.1
2. Assam	91	190	-56	-127	345	562	1,473	1,786	26.3	33.9	-3.8	-7.1	0.9	0.8	-0.1	-0.2
3. Himachal Pradesh	130	343	-57	50	317	829	1,978	1,061	41.0	41.4	-2.9	4.7	3.0	3.8	-0.4	0.2
4. Jammu and Kashmir	83	339	50	339	276	620	1,030	1,695	30.0	54.6	4.8	20.0	2.0	3.0	0.3	1.3
5. Manipur	7	33	225	-171	34	244	312	202	20.7	13.5	72.1	-84.9	0.9	1.4	6.1	-3.1
6. Meghalaya	20	23	23	-15	66	112	229	116	29.8	20.4	10.1	-12.9	1.5	0.9	0.5	-0.2
7. Mizoram	-12	27	20	-7	3	126	331	266	-371.0	21.4	5.9	-2.7	-3.9	2.4	0.8	-0.2
8. Nagaland	21	43	24	-18	150	222	246	311	14.1	19.4	9.7	-5.7	2.1	1.8	0.7	-0.2
9. Sikkim	9	25	5	-6	34	80	73	199	27.2	31.7	7.4	-2.8	3.0	3.6	0.5	-0.3
10. Tripura	23	61	28	-26	85	152	420	418	26.6	40.0	6.7	-6.3	1.5	1.8	0.5	-0.3
11. Uttarakhand	-	-	-234	2	-	-	1,006	1,739	-	-	-23.3	0.1	-	-	-1.4	-
<b>Total</b>	<b>10,384</b>	<b>19,190</b>	<b>4,601</b>	<b>2,817</b>	<b>21,250</b>	<b>54,860</b>	<b>1,02,063</b>	<b>1,04,107</b>	<b>48.9</b>	<b>35.0</b>	<b>4.5</b>	<b>2.7</b>	<b>1.4</b>	<b>1.3</b>	<b>0.2</b>	<b>0.1</b>
<i>Memo item:</i>																
1. NCT Delhi	129	708	-451	-55	-	863	1,932	765	-	82.1	-23.3	-7.2	1.3	1.9	-0.5	-0.1
2. Puducherry	-	-	-	293	-	-	-	516	-	-	-	56.8	-	-	-	4.7

GSDP : Gross State Domestic Product. Avg.: Average. '-' : Not applicable/Not available/Negligible.

Source : Budget Documents of the State Governments.





# **Appendices**

## **I to IV**

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## Appendix I: Revenue Receipts of States and Union Territories with Legislature

(Rs. lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>3,485,120</b>	<b>4,433,117</b>	<b>4,514,598</b>	<b>5,494,959</b>	<b>184,941</b>	<b>199,999</b>	<b>239,265</b>	<b>233,127</b>
<b>I. TAX REVENUE (A+B)</b>	<b>2,615,826</b>	<b>3,170,675</b>	<b>3,361,147</b>	<b>4,058,988</b>	<b>33,424</b>	<b>33,649</b>	<b>41,694</b>	<b>49,025</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>1,920,740</b>	<b>2,366,792</b>	<b>2,525,630</b>	<b>3,139,913</b>	<b>6,171</b>	<b>6,280</b>	<b>6,980</b>	<b>7,940</b>
<b>1. Taxes on Income (i+ii)</b>	<b>22,707</b>	<b>33,000</b>	<b>33,000</b>	<b>38,300</b>	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	22,707	33,000	33,000	38,300	–	–	–	–
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>208,549</b>	<b>239,348</b>	<b>264,348</b>	<b>389,448</b>	<b>152</b>	<b>220</b>	<b>400</b>	<b>720</b>
i) Land Revenue	6,875	12,848	12,848	12,948	111	150	200	500
ii) Stamp and Registration fees	201,345	225,000	250,000	375,000	41	70	200	220
iii) Urban Immovable Property Tax	329	1,500	1,500	1,500	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>1,689,484</b>	<b>2,094,444</b>	<b>2,228,282</b>	<b>2,712,165</b>	<b>6,019</b>	<b>6,060</b>	<b>6,580</b>	<b>7,220</b>
i) Sales Tax (a to f)	1,254,161	1,546,533	1,683,900	2,056,800	<b>4,769</b>	<b>4,000</b>	<b>5,300</b>	<b>5,800</b>
a) State Sales Tax/VAT	1,150,020	1,403,200	1,512,371	1,875,271	4,769	4,000	5,300	5,800
b) Central Sales Tax	101,737	139,106	169,106	179,106	–	–	–	–
c) Sales Tax on Motor Spirit and Lubricants	30	28	28	28	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	1,704	1,000	1,000	1,000	–	–	–	–
f) Other Receipts	670	3,199	1,395	1,395	–	–	–	–
ii) State Excise	268,457	325,000	342,100	412,500	951	1,800	1,000	1,100
iii) Taxes on Vehicles	135,574	177,700	157,700	189,240	299	260	280	320
iv) Taxes on Goods and Passengers	5,035	7,231	7,231	7,593	–	–	–	–
v) Taxes and Duties on Electricity	15,196	16,664	16,034	17,583	–	–	–	–
vi) Entertainment Tax	5,632	10,349	10,349	10,449	–	–	–	–
vii) Other Taxes and Duties	5,429	10,967	10,968	18,000	–	–	–	–
<b>B. Share in Central Taxes</b>	<b>695,086</b>	<b>803,883</b>	<b>835,517</b>	<b>919,075</b>	<b>27,253</b>	<b>27,369</b>	<b>34,714</b>	<b>41,085</b>
<b>II. NON-TAX REVENUE (C+D)</b>	<b>869,293</b>	<b>1,262,441</b>	<b>1,153,451</b>	<b>1,435,970</b>	<b>151,517</b>	<b>166,350</b>	<b>197,570</b>	<b>184,102</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>469,137</b>	<b>524,006</b>	<b>550,981</b>	<b>685,762</b>	<b>20,236</b>	<b>18,749</b>	<b>20,812</b>	<b>17,618</b>
<b>1. Interest Receipts</b>	<b>203,952</b>	<b>263,321</b>	<b>281,081</b>	<b>362,026</b>	<b>698</b>	<b>450</b>	<b>1,000</b>	<b>450</b>
<b>2. Dividends and Profits</b>	<b>4,588</b>	<b>5,797</b>	<b>5,797</b>	<b>7,087</b>	–	–	–	–
<b>3. General Services</b>	<b>84,379</b>	<b>29,439</b>	<b>29,439</b>	<b>30,911</b>	<b>4,077</b>	<b>1,095</b>	<b>1,780</b>	<b>2,180</b>
<i>of which: State Lotteries</i>	–	–	–	–	–	–	–	–
<b>4. Social Services (i to ix)</b>	<b>14,130</b>	<b>16,182</b>	<b>20,023</b>	<b>22,081</b>	<b>435</b>	<b>486</b>	<b>741</b>	<b>1,006</b>
i) Education, Sports, Art and Culture	6,935	7,175	10,611	10,400	75	73	208	73
ii) Medical and Public Health	4,059	4,375	4,375	4,595	17	40	40	40
iii) Family Welfare	120	2	401	401	–	–	–	–

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	134	221	221	232	6	9	9	9
v) Urban Development	201	1,187	1,187	1,062	205	200	200	600
vi) Labour and Employment	1,599	1,542	1,542	1,582	1	3	3	3
vii) Social Security and Welfare	185	188	197	265	4	10	10	10
viii) Water Supply and Sanitation	511	1,002	1,002	1,052	126	150	270	270
ix) Others	386	490	487	2,492	1	1	1	1
<b>5. Fiscal Services</b>	—	—	—	—	—	—	—	—
<b>6. Economic Services (i to xvii)</b>	<b>162,088</b>	<b>209,267</b>	<b>214,641</b>	<b>263,657</b>	<b>15,026</b>	<b>16,718</b>	<b>17,291</b>	<b>13,982</b>
i) Crop Husbandry	658	824	1,013	865	140	135	135	135
ii) Animal Husbandry	733	122	122	128	38	50	50	50
iii) Fisheries	215	182	182	191	10	17	17	17
iv) Forestry and Wildlife	13,793	13,860	13,860	14,553	1,371	1,200	900	900
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	1,245	3,363	3,363	3,532	10	15	15	15
vii) Other Agricultural Programmes	4	6	6	6	4	56	56	56
viii) Major and Medium Irrigation Projects	4,782	6,203	6,513	6,813	—	—	—	—
ix) Minor Irrigation	198	626	626	657	3	—	—	—
x) Power	2,226	2,473	3,305	3,007	8,877	11,400	10,567	8,500
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	150	191	191	201	43	40	40	40
xiii) Industries@	107,374	126,592	126,592	175,134	2,501	1,515	3,055	1,565
xiv) Ports and Light Houses	4,110	7,169	7,169	7,527	—	—	—	—
xv) Road Transport	—	—	—	—	857	1,018	1,184	1,432
xvi) Tourism	—	1,538	1,538	1,615	23	18	18	18
xvii) Others*	26,600	46,118	50,161	49,428	1,149	1,254	1,254	1,254
<b>D. Grants from the Centre (1 to 5)</b>	<b>400,156</b>	<b>738,435</b>	<b>602,470</b>	<b>750,208</b>	<b>131,281</b>	<b>147,601</b>	<b>176,758</b>	<b>166,484</b>
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	144,874	274,843	201,832	350,862	72,639	92,262	87,477	105,829
2. Central Plan Schemes	17,185	184,568	139,398	151,108	4,390	—	—	—
3. Centrally Sponsored Schemes	119,823	146,364	121,330	140,628	10,490	19,381	42,600	21,319
4. NEC/ Special Plan Scheme	—	—	—	—	4,912	3,316	7,359	3,642
5. Non-Plan Grants (a to c)	118,274	132,660	139,910	107,610	38,850	32,642	39,322	35,694
a) Statutory Grants	36,130	51,720	51,720	51,720	27,184	28,838	31,155	31,851
b) Grants for relief on account of Natural Calamities	25,806	27,096	33,548	21,999	8,967	2,184	6,622	2,248
c) Others	56,338	53,844	54,642	33,891	2,699	1,620	1,545	1,595

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	ASSAM				BIHAR			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,204,537</b>	<b>1,566,145</b>	<b>1,601,755</b>	<b>1,698,823</b>	<b>1,783,671</b>	<b>2,239,079</b>	<b>2,276,032</b>	<b>2,744,103</b>
<b>I. TAX REVENUE (A+B)</b>	<b>628,898</b>	<b>750,168</b>	<b>724,057</b>	<b>826,787</b>	<b>1,398,169</b>	<b>1,667,912</b>	<b>1,704,866</b>	<b>2,000,116</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>323,220</b>	<b>382,688</b>	<b>356,577</b>	<b>404,185</b>	<b>356,078</b>	<b>452,267</b>	<b>452,267</b>	<b>496,997</b>
<b>1. Taxes on Income (i+ii)</b>	<b>10,682</b>	<b>13,317</b>	<b>12,206</b>	<b>13,757</b>	–	–	–	–
i) Agricultural Income Tax	702	1,200	1,200	1,650	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	9,980	12,117	11,006	12,107	–	–	–	–
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>16,076</b>	<b>27,572</b>	<b>17,572</b>	<b>19,439</b>	<b>56,031</b>	<b>77,242</b>	<b>77,242</b>	<b>79,467</b>
i) Land Revenue	7,465	18,307	8,307	9,155	5,502	7,242	7,242	7,467
ii) Stamp and Registration fees	8,588	9,265	9,265	10,284	50,529	70,000	70,000	72,000
iii) Urban Immovable Property Tax	23	–	–	–	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>296,462</b>	<b>341,799</b>	<b>326,799</b>	<b>370,989</b>	<b>300,047</b>	<b>375,025</b>	<b>375,025</b>	<b>417,530</b>
i) Sales Tax (a to f)	256,841	274,371	274,371	312,951	173,359	236,467	236,467	287,993
a) State Sales Tax/VAT	144,559	–	–	–	167,883	227,506	227,506	276,657
b) Central Sales Tax	–	50,661	50,661	55,726	5,418	8,961	8,961	11,336
c) Sales Tax on Motor Spirit and Lubricants	-7	–	–	–	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	1	–	–	–
e) Receipts of Turnover Tax	734	–	–	–	6	–	–	–
f) Other Receipts	111,555	223,710	223,710	257,225	51	–	–	–
ii) State Excise	16,039	18,461	18,461	20,492	31,859	40,000	40,000	50,000
iii) Taxes on Vehicles	15,591	17,263	17,263	19,162	30,244	35,000	35,000	37,500
iv) Taxes on Goods and Passengers	6,152	29,077	14,077	15,625	61,338	60,364	60,364	38,133
v) Taxes and Duties on Electricity	1,329	1,799	1,799	1,888	1,806	1,207	1,207	1,969
vi) Entertainment Tax	231	441	441	465	1,376	1,764	1,764	1,734
vii) Other Taxes and Duties	279	387	387	406	65	223	223	201
<b>B. Share in Central Taxes</b>	<b>305,678</b>	<b>367,480</b>	<b>367,480</b>	<b>422,602</b>	<b>1,042,091</b>	<b>1,215,645</b>	<b>1,252,599</b>	<b>1,503,119</b>
<b>II. NON-TAX REVENUE (C+D)</b>	<b>575,639</b>	<b>815,977</b>	<b>877,698</b>	<b>872,036</b>	<b>385,502</b>	<b>571,167</b>	<b>571,167</b>	<b>743,987</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>145,927</b>	<b>146,992</b>	<b>161,627</b>	<b>169,433</b>	<b>52,230</b>	<b>34,239</b>	<b>34,239</b>	<b>39,625</b>
<b>1. Interest Receipts</b>	<b>3,641</b>	<b>1,130</b>	<b>15,765</b>	<b>12,810</b>	<b>21,607</b>	<b>5,312</b>	<b>5,312</b>	<b>5,889</b>
<b>2. Dividends and Profits</b>	<b>1,547</b>	<b>1,083</b>	<b>1,083</b>	<b>1,159</b>	<b>4</b>	<b>78</b>	<b>78</b>	<b>79</b>
<b>3. General Services</b>	<b>3,474</b>	<b>3,474</b>	<b>3,474</b>	<b>3,721</b>	<b>6,435</b>	<b>5,790</b>	<b>5,790</b>	<b>9,305</b>
<i>of which: State Lotteries</i>	–	–	–	–	–	–	–	–
<b>4. Social Services (i to ix)</b>	<b>3,859</b>	<b>2,469</b>	<b>2,469</b>	<b>2,642</b>	<b>7,936</b>	<b>3,956</b>	<b>3,956</b>	<b>6,888</b>
i) Education, Sports, Art and Culture	2,715	624	624	668	3,299	781	781	3,076
ii) Medical and Public Health	350	556	556	595	1,510	1,480	1,480	1,573
iii) Family Welfare	47	12	12	13	82	–	–	–

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	ASSAM				BIHAR			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	233	230	230	246	162	137	137	103
v) Urban Development	2	13	13	14	—	—	—	—
vi) Labour and Employment	210	221	221	236	317	111	111	125
vii) Social Security and Welfare	224	42	42	45	1,476	625	625	1,002
viii) Water Supply and Sanitation	75	758	758	811	104	20	20	24
ix) Others	3	13	13	14	986	802	802	985
<b>5. Fiscal Services</b>	—	—	—	—	—	—	—	—
<b>6. Economic Services (i to xvii)</b>	<b>133,406</b>	<b>138,836</b>	<b>138,836</b>	<b>149,101</b>	<b>16,248</b>	<b>19,103</b>	<b>19,103</b>	<b>17,464</b>
i) Crop Husbandry	33	36	36	39	184	250	250	56
ii) Animal Husbandry	41	55	55	59	36	58	58	67
iii) Fisheries	85	117	117	125	569	730	730	740
iv) Forestry and Wildlife	3,842	2,995	2,995	3,750	889	759	759	465
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	38	27	27	29	284	295	295	248
vii) Other Agricultural Programmes	21	24	24	26	6	—	—	6
viii) Major and Medium Irrigation Projects	21	30	30	32	1,244	2,650	2,650	2,650
ix) Minor Irrigation	17	50	50	54	42	50	50	50
x) Power	103	1	1	1	—	—	—	—
xi) Petroleum	121,616	130,000	130,000	139,100	—	—	—	—
xii) Village and Small Industries	313	142	142	152	36	42	42	48
xiii) Industries@	46	89	101	108	10,091	9,512	9,512	10,310
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	1	1	1	3	3	3	3
xvi) Tourism	8	10	10	11	1	—	—	1
xvii) Others*	7,222	5,259	5,247	5,614	2,863	4,754	4,754	2,820
<b>D. Grants from the Centre (1 to 5)</b>	<b>429,712</b>	<b>668,985</b>	<b>716,071</b>	<b>702,603</b>	<b>333,272</b>	<b>536,928</b>	<b>536,928</b>	<b>704,362</b>
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	267,301	371,438	386,408	410,081	155,146	277,996	277,996	356,270
2. Central Plan Schemes	3,971	14,515	14,888	15,916	8,999	8,488	8,488	15,370
3. Centrally Sponsored Schemes	52,486	140,141	166,401	134,134	48,598	85,659	85,659	160,270
4. NEC/ Special Plan Scheme	11,135	38,717	43,282	40,024	—	—	—	—
5. Non-Plan Grants (a to c)	94,819	104,174	105,092	102,448	120,529	164,785	164,785	172,452
a) Statutory Grants	84,941	14	14	14	533	149,018	8,000	8,000
b) Grants for relief on account of Natural Calamities	—	22,137	22,137	15,336	5,584	11,492	11,492	11,831
c) Others	9,878	82,023	82,941	87,097	114,412	4,275	145,293	152,621

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	CHHATTISGARH				GOA			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>883,851</b>	<b>1,079,718</b>	<b>1,192,629</b>	<b>1,346,696</b>	<b>216,887</b>	<b>314,212</b>	<b>253,380</b>	<b>338,199</b>
<b>I. TAX REVENUE (A+B)</b>	<b>655,973</b>	<b>749,766</b>	<b>834,603</b>	<b>934,338</b>	<b>134,119</b>	<b>136,877</b>	<b>148,029</b>	<b>155,692</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>405,202</b>	<b>479,624</b>	<b>533,153</b>	<b>602,792</b>	<b>109,649</b>	<b>107,432</b>	<b>118,584</b>	<b>123,307</b>
<b>1. Taxes on Income (i+ii)</b>	<b>2,057</b>	<b>1,873</b>	<b>1,873</b>	<b>2,061</b>	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	2,057	1,873	1,873	2,061	–	–	–	–
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>33,969</b>	<b>47,004</b>	<b>45,377</b>	<b>50,918</b>	<b>6,557</b>	<b>5,814</b>	<b>7,466</b>	<b>8,096</b>
i) Land Revenue	2,689	12,004	7,386	7,395	508	769	769	769
ii) Stamp and Registration fees	31,280	35,000	37,991	43,523	6,049	5,045	6,697	7,327
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>369,176</b>	<b>430,747</b>	<b>485,903</b>	<b>549,813</b>	<b>103,092</b>	<b>101,618</b>	<b>111,118</b>	<b>115,211</b>
i) Sales Tax (a to f)	208,920	250,062	290,300	328,000	74,331	75,000	83,000	84,110
a) State Sales Tax/VAT	101,490	192,057	220,300	243,000	66,611	70,900	75,250	75,010
b) Central Sales Tax	41,519	58,005	70,000	85,000	7,148	3,000	7,500	8,900
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	–	–	–	–
d) Surcharge on Sales Tax	39	–	–	–	334	100	100	100
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	65,872	–	–	–	238	1,000	150	100
ii) State Excise	63,450	66,001	70,444	82,822	5,535	6,700	6,700	6,700
iii) Taxes on Vehicles	20,597	27,500	25,000	30,248	6,384	7,000	7,800	8,475
iv) Taxes on Goods and Passengers	39,533	42,531	49,500	60,000	13,080	9,043	8,043	9,051
v) Taxes and Duties on Electricity	36,231	44,090	50,095	48,100	–	–	–	–
vi) Entertainment Tax	341	492	492	540	518	600	800	1,000
vii) Other Taxes and Duties	104	71	72	103	3,244	3,275	4,775	5,875
<b>B. Share in Central Taxes</b>	<b>250,771</b>	<b>270,142</b>	<b>301,450</b>	<b>331,546</b>	<b>24,470</b>	<b>29,445</b>	<b>29,445</b>	<b>32,385</b>
<b>II. NON-TAX REVENUE (C+D)</b>	<b>227,878</b>	<b>329,951</b>	<b>358,026</b>	<b>412,357</b>	<b>82,768</b>	<b>177,335</b>	<b>105,351</b>	<b>182,507</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>122,955</b>	<b>146,940</b>	<b>141,983</b>	<b>174,396</b>	<b>76,116</b>	<b>157,442</b>	<b>91,458</b>	<b>161,732</b>
<b>1. Interest Receipts</b>	<b>9,767</b>	<b>10,950</b>	<b>14,551</b>	<b>12,713</b>	<b>1,277</b>	<b>788</b>	<b>788</b>	<b>1,142</b>
<b>2. Dividends and Profits</b>	<b>6</b>	<b>136</b>	<b>136</b>	<b>136</b>	<b>18</b>	<b>108</b>	<b>108</b>	<b>108</b>
<b>3. General Services</b>	<b>6,012</b>	<b>5,611</b>	<b>4,540</b>	<b>4,721</b>	<b>943</b>	<b>70,401</b>	<b>5,586</b>	<b>70,387</b>
<i>of which: State Lotteries</i>	–	–	–	–	–	69,317	2	69,317
<b>4. Social Services (i to ix)</b>	<b>4,251</b>	<b>2,481</b>	<b>3,603</b>	<b>2,671</b>	<b>7,709</b>	<b>10,089</b>	<b>10,089</b>	<b>10,245</b>
i) Education, Sports, Art and Culture	2,331	186	186	205	478	664	664	812
ii) Medical and Public Health	307	1,583	2,583	1,583	1,267	617	617	617
iii) Family Welfare	11	15	15	15	–	–	–	–



## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	CHHATTISGARH				GOA			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	207	114	114	114	23	26	26	26
v) Urban Development	42	40	40	40	18	10	10	10
vi) Labour and Employment	287	118	139	149	170	243	243	243
vii) Social Security and Welfare	44	6	6	6	27	5	5	10
viii) Water Supply and Sanitation	153	217	217	257	5,725	8,523	8,523	8,523
ix) Others	869	202	303	302	1	1	1	4
<b>5. Fiscal Services</b>	<b>1</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>6. Economic Services (i to xvii)</b>	<b>102,918</b>	<b>127,762</b>	<b>119,153</b>	<b>154,155</b>	<b>66,169</b>	<b>76,056</b>	<b>74,887</b>	<b>79,850</b>
i) Crop Husbandry	520	603	603	513	117	135	135	149
ii) Animal Husbandry	263	257	262	288	73	1,261	92	177
iii) Fisheries	173	200	200	227	88	90	90	99
iv) Forestry and Wildlife	20,317	21,153	21,153	32,000	191	222	222	222
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	582	700	700	620	14	34	34	30
vii) Other Agricultural Programmes	3,080	43	43	43	6	9	9	5
viii) Major and Medium Irrigation Projects	3898	9,877	8,989	9,735	1,032	851	851	977
ix) Minor Irrigation	772	1,424	2,978	3,361	148	1,036	1,036	600
x) Power	-	10,000	-	-	59,491	67,500	67,500	72,000
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	75	47	44	50	241	187	187	312
xiii) Industries@	72,186	82,523	82,523	104,862	2,677	2,700	2,700	2,900
xiv) Ports and Light Houses	-	-	-	-	1,430	1,051	1,051	1,500
xv) Road Transport	-	-	-	-	-	-	-	-
xvi) Tourism	-	-	-	-	34	180	180	40
xvii) Others*	1,052	935	1,658	2,456	627	800	800	839
<b>D. Grants from the Centre (1 to 5)</b>	<b>104,923</b>	<b>183,011</b>	<b>216,043</b>	<b>237,961</b>	<b>6,652</b>	<b>19,893</b>	<b>13,893</b>	<b>20,775</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	41,491	73,694	103,156	121,785	2,995	12,959	6,959	12,959
2. Central Plan Schemes	23,902	29,095	28,416	27,557	495	963	963	845
3. Centrally Sponsored Schemes	32,415	37,700	34,873	46,799	2,478	3,162	3,162	2,509
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Non-Plan Grants (a to c)	7,115	42,522	49,598	41,820	684	2,809	2,809	4,462
a) Statutory Grants	-	-	-	-	-	-	-	-
b) Grants for relief on account of Natural Calamities	-	-	-	-	87	166	166	174
c) Others	7,115	42,522	49,598	41,820	597	2,643	2,643	4,288

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	GUJARAT				HARYANA			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>2,506,687</b>	<b>2,628,184</b>	<b>3,045,992</b>	<b>3,296,422</b>	<b>1,385,331</b>	<b>1,374,665</b>	<b>1,591,812</b>	<b>1,791,735</b>
<b>I. TAX REVENUE (A+B)</b>	<b>1,907,054</b>	<b>2,000,775</b>	<b>2,249,660</b>	<b>2,515,492</b>	<b>1,027,962</b>	<b>1,068,585</b>	<b>1,176,971</b>	<b>1,359,410</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>1,569,791</b>	<b>1,624,410</b>	<b>1,849,360</b>	<b>2,086,752</b>	<b>907,864</b>	<b>958,230</b>	<b>1,054,870</b>	<b>1,225,100</b>
<b>1. Taxes on Income (i+ii)</b>	<b>11,932</b>	<b>16,050</b>	<b>16,000</b>	<b>12,300</b>	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	11,932	16,050	16,000	12,300	–	–	–	–
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>155,338</b>	<b>145,450</b>	<b>160,450</b>	<b>173,750</b>	<b>135,286</b>	<b>101,960</b>	<b>141,000</b>	<b>179,200</b>
i) Land Revenue	38,023	25,000	30,000	26,750	1,312	1,960	1,000	1,200
ii) Stamp and Registration fees	115,316	120,000	130,000	145,000	133,973	100,000	140,000	178,000
iii) Urban Immovable Property Tax	1,999	450	450	2,000	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>1,402,520</b>	<b>1,462,910</b>	<b>1,672,910</b>	<b>1,900,702</b>	<b>772,579</b>	<b>856,270</b>	<b>913,870</b>	<b>1,045,900</b>
i) Sales Tax (a to f)	1,056,134	1,090,000	1,300,000	1,508,000	560,445	639,000	675,000	783,200
a) State Sales Tax/VAT	636,048	689,000	52,000	30,000	435,995	484,000	483,405	557,545
b) Central Sales Tax	191,521	210,400	205,000	306,905	124,446	155,000	191,595	225,655
c) Sales Tax on Motor Spirit and Lubricants	228,315	190,000	39,000	48,405	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	48	–	–	–	–	–	–	–
f) Other Receipts	202	600	1,004,000	1,122,690	4	–	–	–
ii) State Excise	4,806	5,852	5,852	5,000	110,686	120,000	120,000	132,000
iii) Taxes on Vehicles	115,397	120,000	120,000	128,400	17,212	16,000	25,000	27,500
iv) Taxes on Goods and Passengers	15,630	20,843	20,843	22,302	75,760	73,000	84,000	92,400
v) Taxes and Duties on Electricity	189,968	200,000	200,000	214,000	6,153	6,120	8,220	9,000
vi) Entertainment Tax	4,424	7,600	6,600	3,500	1,354	1,500	1,000	1,100
vii) Other Taxes and Duties	16,161	18,615	19,615	19,500	968	650	650	700
<b>B. Share in Central Taxes</b>	<b>337,263</b>	<b>376,365</b>	<b>400,300</b>	<b>428,740</b>	<b>120,097</b>	<b>110,355</b>	<b>122,101</b>	<b>134,310</b>
<b>II. NON-TAX REVENUE (C+D)</b>	<b>599,633</b>	<b>627,410</b>	<b>796,332</b>	<b>780,930</b>	<b>357,370</b>	<b>306,080</b>	<b>414,841</b>	<b>432,325</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>335,337</b>	<b>333,396</b>	<b>401,814</b>	<b>387,994</b>	<b>245,857</b>	<b>198,096</b>	<b>298,848</b>	<b>292,496</b>
<b>1. Interest Receipts</b>	<b>13,091</b>	<b>16,995</b>	<b>21,000</b>	<b>18,695</b>	<b>44,248</b>	<b>59,040</b>	<b>51,611</b>	<b>59,216</b>
<b>2. Dividends and Profits</b>	<b>13,958</b>	<b>4,008</b>	<b>4,008</b>	<b>4,409</b>	<b>192</b>	<b>330</b>	<b>346</b>	<b>351</b>
<b>3. General Services</b>	<b>40,613</b>	<b>49,790</b>	<b>73,954</b>	<b>53,773</b>	<b>29,745</b>	<b>12,947</b>	<b>14,434</b>	<b>13,912</b>
<i>of which: State Lotteries</i>	–	–	–	–	18,829	5	73	3
<b>4. Social Services (i to ix)</b>	<b>23,535</b>	<b>23,259</b>	<b>23,407</b>	<b>26,084</b>	<b>88,600</b>	<b>41,590</b>	<b>141,485</b>	<b>122,605</b>
i) Education, Sports, Art and Culture	6,481	6,850	6,850	7,330	9,206	8,570	11,700	11,911
ii) Medical and Public Health	5,382	5,500	5,500	5,800	3,050	4,040	4,407	4,488
iii) Family Welfare	53	100	100	100	9	12	12	10

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	GUJARAT				HARYANA			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	747	1,222	1,222	1,380	175	200	211	220
v) Urban Development	5,485	2,890	2,890	4,550	71,409	23,010	120,286	100,210
vi) Labour and Employment	1,421	1,588	1,736	1,859	933	586	649	654
vii) Social Security and Welfare	224	380	380	225	422	397	400	343
viii) Water Supply and Sanitation	152	145	145	155	3,284	4,670	3,725	4,675
ix) Others	3,590	4,584	4,584	4,685	111	105	95	94
<b>5. Fiscal Services</b>	<b>8</b>	<b>5</b>	<b>5</b>	<b>8</b>	—	—	—	—
<b>6. Economic Services (i to xvii)</b>	<b>244,132</b>	<b>239,339</b>	<b>279,440</b>	<b>285,025</b>	<b>83,071</b>	<b>84,189</b>	<b>90,974</b>	<b>96,412</b>
i) Crop Husbandry	1,044	900	900	990	268	303	288	303
ii) Animal Husbandry	360	550	550	550	165	231	180	185
iii) Fisheries	323	600	600	600	96	140	123	151
iv) Forestry and Wildlife	4,276	6,000	4,500	4,986	3,284	3,062	3,011	2,432
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	1,655	1,926	1,926	2,061	712	850	450	470
vii) Other Agricultural Programmes	21	2	2	2	212	187	121	131
viii) Major and Medium Irrigation Projects	24,862	30,000	30,000	31,700	6,413	8,500	10,961	11,565
ix) Minor Irrigation	464	1,284	1,284	1,374	11	12	17	—
x) Power	2,126	5	5	100	297	310	500	525
xi) Petroleum	3	1	1	1	—	—	—	—
xii) Village and Small Industries	353	550	550	550	107	260	262	273
xiii) Industries@	189,005	175,100	215,200	215,800	15,295	13,502	16,003	17,263
xiv) Ports and Light Houses	4,551	8,857	8,857	9,077	—	—	—	—
xv) Road Transport	5	2	2	2	54,844	55,520	57,700	61,700
xvi) Tourism	1	1	1	1	173	77	104	77
xvii) Others*	15,083	13,561	15,062	17,231	1,195	1,235	1,254	1,337
<b>D. Grants from the Centre (1 to 5)</b>	<b>264,296</b>	<b>294,014</b>	<b>394,518</b>	<b>392,936</b>	<b>111,513</b>	<b>107,984</b>	<b>115,992</b>	<b>139,828</b>
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	133,234	167,006	196,795	213,368	51,087	32,851	35,011	41,326
2. Central Plan Schemes	3,958	—	—	155	1,038	16,389	17,036	27,632
3. Centrally Sponsored Schemes	56,750	70,865	81,899	126,162	32,499	33,177	35,213	39,711
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	70,353	56,143	115,824	53,251	26,889	25,567	28,732	31,160
a) Statutory Grants	—	2,336	2,336	2,500	18,446	—	—	—
b) Grants for relief on account of Natural Calamities	48,881	19,373	79,256	15,027	3,706	9,795	9,795	10,285
c) Others	21,472	34,434	34,232	35,724	4,737	15,772	18,937	20,875

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>655,862</b>	<b>652,123</b>	<b>694,603</b>	<b>730,546</b>	<b>1,154,024</b>	<b>1,256,531</b>	<b>1,198,059</b>	<b>1,340,490</b>
<b>I. TAX REVENUE (A+B)</b>	<b>199,028</b>	<b>200,163</b>	<b>210,955</b>	<b>260,311</b>	<b>285,317</b>	<b>338,862</b>	<b>339,098</b>	<b>367,011</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>149,702</b>	<b>150,563</b>	<b>151,663</b>	<b>195,090</b>	<b>168,935</b>	<b>190,028</b>	<b>190,264</b>	<b>219,864</b>
<b>1. Taxes on Income (i+ii)</b>	–	–	–	–	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	–	–	–	–
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>8,352</b>	<b>8,862</b>	<b>8,863</b>	<b>9,264</b>	<b>4,492</b>	<b>5,000</b>	<b>5,626</b>	<b>6,903</b>
i) Land Revenue	109	168	168	176	148	256	178	230
ii) Stamp and Registration fees	8,243	8,695	8,695	9,088	4,335	4,735	5,445	6,670
iii) Urban Immovable Property Tax	–	–	–	–	9	9	3	3
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>141,350</b>	<b>141,700</b>	<b>142,800</b>	<b>185,826</b>	<b>164,443</b>	<b>185,028</b>	<b>184,638</b>	<b>212,961</b>
i) Sales Tax (a to f)	72,698	78,000	78,000	111,500	109,200	123,500	121,100	142,231
a) State Sales Tax/VAT	64,162	70,501	68,700	98,572	85,400	97,400	95,000	107,800
b) Central Sales Tax	8,049	7,499	7,499	11,985	–	–	–	–
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	23,800	26,100	26,100	34,431
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	487	–	1,801	943	–	–	–	–
ii) State Excise	32,897	33,000	33,000	36,269	19,000	22,300	21,500	22,500
iii) Taxes on Vehicles	10,151	11,000	11,000	12,000	4,593	5,028	6,350	7,150
iv) Taxes on Goods and Passengers	4,261	4,000	4,000	4,635	24,650	26,200	26,230	27,500
v) Taxes and Duties on Electricity	8,929	5,200	6,300	7,822	7,000	8,000	9,456	13,578
vi) Entertainment Tax	12	17	17	19	–	–	2	2
vii) Other Taxes and Duties	12,402	10,484	10,483	13,581	–	–	–	–
<b>B. Share in Central Taxes</b>	<b>49,326</b>	<b>49,600</b>	<b>59,292</b>	<b>65,221</b>	<b>116,382</b>	<b>148,834</b>	<b>148,834</b>	<b>147,147</b>
<b>II. NON-TAX REVENUE (C+D)</b>	<b>456,835</b>	<b>451,960</b>	<b>483,647</b>	<b>470,235</b>	<b>868,707</b>	<b>917,669</b>	<b>858,962</b>	<b>973,479</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>68,968</b>	<b>68,373</b>	<b>88,171</b>	<b>80,328</b>	<b>72,743</b>	<b>82,061</b>	<b>60,415</b>	<b>91,305</b>
<b>1. Interest Receipts</b>	<b>4,929</b>	<b>1,219</b>	<b>1,376</b>	<b>1,277</b>	<b>1,600</b>	<b>2,028</b>	<b>1,857</b>	<b>1,944</b>
<b>2. Dividends and Profits</b>	<b>2,861</b>	<b>65</b>	<b>102</b>	<b>85</b>	<b>2,062</b>	<b>2,700</b>	<b>2,700</b>	<b>3,000</b>
<b>3. General Services</b>	<b>4,728</b>	<b>4,557</b>	<b>5,594</b>	<b>6,004</b>	<b>3,451</b>	<b>3,309</b>	<b>3,927</b>	<b>3,627</b>
<i>of which: State Lotteries</i>	–4	–	–	–	–	–	–	–
<b>4. Social Services (i to ix)</b>	<b>7,283</b>	<b>7,103</b>	<b>7,531</b>	<b>8,540</b>	<b>3,190</b>	<b>3,292</b>	<b>3,273</b>	<b>3,705</b>
i) Education, Sports, Art and Culture	4,164	3,746	3,933	4,785	109	114	131	136
ii) Medical and Public Health	531	478	557	585	1,057	1,080	1,179	1,188
iii) Family Welfare	6	10	6	7	–	–	–	–

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	196	226	226	235	130	195	115	117
v) Urban Development	518	254	411	412	—	—	—	—
vi) Labour and Employment	320	300	300	301	75	80	85	90
vii) Social Security and Welfare	178	169	177	184	3	4	4	4
viii) Water Supply and Sanitation	1,300	1,858	1,858	1,966	1,815	1,820	1,760	2,170
ix) Others	70	63	63	65	1	1	1	1
<b>5. Fiscal Services</b>	—	—	—	—	—	—	—	—
<b>6. Economic Services (i to xvii)</b>	<b>49,167</b>	<b>55,429</b>	<b>73,568</b>	<b>64,422</b>	<b>62,440</b>	<b>70,732</b>	<b>48,657</b>	<b>79,029</b>
i) Crop Husbandry	841	468	468	488	394	402	384	466
ii) Animal Husbandry	53	39	39	40	370	394	433	453
iii) Fisheries	74	91	91	105	112	275	121	126
iv) Forestry and Wildlife	14,963	9,802	4,997	4,864	6,398	7,391	4,318	4,719
v) Plantations	1	1	1	1	—	—	—	—
vi) Co-operation	168	96	96	245	16	16	16	16
vii) Other Agricultural Programmes	5	5	5	5	10	20	9	20
viii) Major and Medium Irrigation Projects	44	11	12	13	218	250	241	221
ix) Minor Irrigation	54	42	65	75	201	251	216	211
x) Power	25,147	40,000	61,182	52,500	53,100	60,000	40,742	70,245
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	56	39	41	39	158	149	258	155
xiii) Industries@	6,703	4,206	5,811	5,206	740	840	1,128	1,621
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	1	11	11	11	—	—	—	—
xvi) Tourism	27	26	26	27	28	42	73	63
xvii) Others*	1,031	593	724	803	697	703	717	713
<b>D. Grants from the Centre (1 to 5)</b>	<b>387,867</b>	<b>383,587</b>	<b>395,476</b>	<b>389,907</b>	<b>795,963</b>	<b>835,608</b>	<b>798,547</b>	<b>882,174</b>
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	117,320	139,320	139,320	142,250	365,723	453,136	392,134	475,466
2. Central Plan Schemes	1,393	1,213	1,780	1,213	—	—	—	—
3. Centrally Sponsored Schemes	27,960	10,629	21,857	12,499	35,000	70,000	70,000	70,000
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	241,194	232,425	232,519	233,945	395,241	312,472	336,413	336,708
a) Statutory Grants	217,728	210,714	210,714	212,096	288,851	261,450	255,070	265,624
b) Grants for relief on account of Natural Calamities	18,849	7,770	7,770	7,999	62,433	6,672	35,077	23,580
c) Others	4,617	13,941	14,035	13,850	43,957	44,350	46,266	47,504

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	JHARKHAND				KARNATAKA			
	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>820,277</b>	<b>1,014,447</b>	<b>1,014,447</b>	<b>1,161,207</b>	<b>3,035,205</b>	<b>3,587,507</b>	<b>3,799,580</b>	<b>4,076,209</b>
<b>I. TAX REVENUE (A+B)</b>	<b>512,151</b>	<b>694,613</b>	<b>694,613</b>	<b>834,549</b>	<b>2,284,497</b>	<b>2,714,267</b>	<b>2,889,757</b>	<b>3,299,117</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>288,847</b>	<b>312,815</b>	<b>312,815</b>	<b>355,034</b>	<b>1,863,155</b>	<b>2,253,378</b>	<b>2,388,794</b>	<b>2,669,117</b>
<b>1. Taxes on Income (i+ii)</b>	<b>—</b>	<b>-20</b>	<b>-20</b>	<b>-22</b>	<b>33,187</b>	<b>34,388</b>	<b>38,279</b>	<b>39,750</b>
i) Agricultural Income Tax	—	—	—	—	162	170	153	161
ii) Taxes on Professions, Trades, Callings and Employment	—	-20	-20	-22	33,025	34,218	38,126	39,589
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>15,500</b>	<b>12,825</b>	<b>12,825</b>	<b>14,556</b>	<b>232,870</b>	<b>266,826</b>	<b>343,875</b>	<b>448,622</b>
i) Land Revenue	3,000	3,300	3,300	3,745	11,650	8,215	10,761	8,622
ii) Stamp and Registration fees	12,500	9,525	9,525	10,811	221,220	258,611	333,114	440,000
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>273,347</b>	<b>300,010</b>	<b>300,010</b>	<b>340,500</b>	<b>1,597,098</b>	<b>1,952,164</b>	<b>2,006,640</b>	<b>2,180,745</b>
i) Sales Tax (a to f)	214,995	245,800	245,800	278,983	986,954	1,243,010	1,238,031	1,486,852
a) State Sales Tax/VAT	149,916	180,721	180,721	205,118	861,431	1,056,396	1,052,163	1,283,285
b) Central Sales Tax	65,079	65,079	65,079	73,865	125,523	186,614	185,868	203,567
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	—	—	—	—
ii) State Excise	15,500	18,600	18,600	21,111	339,679	406,034	451,995	330,000
iii) Taxes on Vehicles	27,000	16,280	16,280	18,478	110,545	128,500	147,966	156,000
iv) Taxes on Goods and Passengers	7,393	12,000	12,000	13,620	104,145	115,537	109,564	126,960
v) Taxes and Duties on Electricity	7,331	6,000	6,000	6,810	27,709	30,000	30,000	34,020
vi) Entertainment Tax	281	993	993	1,127	8,806	4,484	4,484	5,790
vii) Other Taxes and Duties	847	337	337	371	19,260	24,599	24,600	41,123
<b>B. Share in Central Taxes</b>	<b>223,304</b>	<b>381,798</b>	<b>381,798</b>	<b>479,515</b>	<b>421,342</b>	<b>460,889</b>	<b>500,963</b>	<b>630,000</b>
<b>II. NON-TAX REVENUE (C+D)</b>	<b>308,126</b>	<b>319,834</b>	<b>319,834</b>	<b>326,658</b>	<b>750,708</b>	<b>873,240</b>	<b>909,823</b>	<b>777,092</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>139,072</b>	<b>143,351</b>	<b>143,351</b>	<b>159,912</b>	<b>387,471</b>	<b>408,844</b>	<b>429,675</b>	<b>185,710</b>
<b>1. Interest Receipts</b>	<b>8,924</b>	<b>5,925</b>	<b>5,925</b>	<b>6,148</b>	<b>28,300</b>	<b>17,861</b>	<b>17,861</b>	<b>18,754</b>
<b>2. Dividends and Profits</b>	<b>300</b>	<b>300</b>	<b>300</b>	<b>341</b>	<b>1,688</b>	<b>1,760</b>	<b>1,760</b>	<b>273</b>
<b>3. General Services</b>	<b>3,426</b>	<b>3,664</b>	<b>3,664</b>	<b>4,159</b>	<b>203,021</b>	<b>257,366</b>	<b>293,199</b>	<b>15,423</b>
<i>of which: State Lotteries</i>	—	—	—	—	176,653	245,420	245,420	—
<b>4. Social Services (i to ix)</b>	<b>3,922</b>	<b>4,713</b>	<b>4,713</b>	<b>5,349</b>	<b>12,913</b>	<b>13,260</b>	<b>13,260</b>	<b>13,924</b>
i) Education, Sports, Art and Culture	654	718	719	816	4,491	4,900	4,900	5,145
ii) Medical and Public Health	580	580	580	658	4,392	5,017	5,017	5,268
iii) Family Welfare	25	25	25	28	15	120	120	127

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	JHARKHAND				KARNATAKA			
	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	100	74	74	84	1,647	1,151	1,151	1,208
v) Urban Development	1	13	13	15	61	114	114	119
vi) Labour and Employment	196	196	196	223	1,273	1,145	1,145	1,203
vii) Social Security and Welfare	1,400	1,500	1,500	1,703	648	529	529	555
viii) Water Supply and Sanitation	396	897	897	1,018	35	61	61	64
ix) Others	570	710	709	804	351	224	223	235
<b>5. Fiscal Services</b>	—	—	—	—	—	—	—	—
<b>6. Economic Services (i to xvii)</b>	<b>122,500</b>	<b>128,749</b>	<b>128,749</b>	<b>143,915</b>	<b>141,549</b>	<b>118,596</b>	<b>103,595</b>	<b>137,336</b>
i) Crop Husbandry	404	367	367	417	1,069	1,581	1,581	1,660
ii) Animal Husbandry	18	34	34	39	373	422	422	443
iii) Fisheries	136	153	153	174	452	372	372	390
iv) Forestry and Wildlife	2,500	2,500	2,500	2,838	11,580	16,941	16,941	17,788
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	46	245	245	278	3,107	3,463	3,463	3,636
vii) Other Agricultural Programmes	63	5	5	6	32	3	3	3
viii) Major and Medium Irrigation Projects	2,657	2,923	2,923	1,122	2,230	4,045	4,045	4,247
ix) Minor Irrigation	58	64	64	73	736	662	662	695
x) Power	—	—	—	—	4,255	—	—	4,300
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	8	38	38	43	2,905	1,938	1,938	2,035
xiii) Industries@	115,141	120,401	120,401	136,655	35,202	35,428	35,428	60,449
xiv) Ports and Light Houses	—	—	—	—	788	793	793	833
xv) Road Transport	1	57	57	65	—	—	—	—
xvi) Tourism	—	90	90	102	736	776	776	815
xvii) Others*	1,468	1,872	1,871	2,105	78,084	52,173	37,171	40,042
<b>D. Grants from the Centre (1 to 5)</b>	<b>169,054</b>	<b>176,483</b>	<b>176,483</b>	<b>166,746</b>	<b>363,237</b>	<b>464,396</b>	<b>480,148</b>	<b>591,382</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	44,620	56,958	56,958	32,601	91,528	184,749	184,749	203,719
2. Central Plan Schemes	44,688	32,774	32,774	38,676	3,692	69,359	13,569	14,947
3. Centrally Sponsored Schemes	68,430	39,283	39,283	41,841	94,443	93,877	165,419	259,588
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	11,316	47,468	47,468	53,628	173,574	116,411	116,411	113,128
a) Statutory Grants	1,850	6,319	6,319	9,334	6,892	15,000	15,000	15,000
b) Grants for relief on account of Natural Calamities	9,456	9,728	9,728	10,015	8,600	9,028	9,028	9,481
c) Others	10	31,421	31,421	34,279	158,082	92,383	92,383	88,647

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	KERALA				MADHYA PRADESH			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,529,452</b>	<b>1,914,004</b>	<b>1,896,704</b>	<b>2,144,575</b>	<b>2,059,679</b>	<b>2,348,019</b>	<b>2,485,986</b>	<b>2,799,584</b>
<b>I. TAX REVENUE (A+B)</b>	<b>1,229,682</b>	<b>1,468,986</b>	<b>1,519,755</b>	<b>1,759,127</b>	<b>1,545,605</b>	<b>1,704,463</b>	<b>1,779,015</b>	<b>2,010,159</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>977,862</b>	<b>1,166,296</b>	<b>1,199,754</b>	<b>1,378,978</b>	<b>911,470</b>	<b>1,002,946</b>	<b>1,016,757</b>	<b>1,171,675</b>
<b>1. Taxes on Income (i+ii)</b>	<b>615</b>	<b>624</b>	<b>624</b>	<b>656</b>	<b>15,845</b>	<b>16,073</b>	<b>15,901</b>	<b>16,722</b>
i) Agricultural Income Tax	615	624	624	656	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	15,845	16,073	15,901	16,722
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>119,191</b>	<b>152,127</b>	<b>144,769</b>	<b>163,850</b>	<b>108,642</b>	<b>108,421</b>	<b>127,500</b>	<b>153,000</b>
i) Land Revenue	4,388	5,572	5,331	5,569	7,716	8,421	12,500	13,000
ii) Stamp and Registration fees	110,142	140,037	132,920	152,412	100,948	100,000	115,000	140,000
iii) Urban Immovable Property Tax	4,662	6,518	6,518	5,869	-21	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>858,056</b>	<b>1,013,545</b>	<b>1,054,362</b>	<b>1,214,473</b>	<b>786,983</b>	<b>878,452</b>	<b>873,356</b>	<b>1,001,953</b>
i) Sales Tax (a to f)	703,797	812,956	889,770	1,003,551	450,842	535,700	510,000	590,000
a) State Sales Tax/VAT	625,307	400,458	788,258	895,396	408,862	438,295	449,141	520,575
b) Central Sales Tax	48,636	44,300	51,024	56,925	41,664	97,350	60,859	69,425
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	–	–	–	–
d) Surcharge on Sales Tax	177	3	220	330	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	29,677	368,195	50,268	50,900	316	55	–	–
ii) State Excise	84,100	94,473	86,188	98,686	137,038	143,000	150,000	170,000
iii) Taxes on Vehicles	62,851	76,000	72,808	83,508	55,602	65,000	67,500	77,500
iv) Taxes on Goods and Passengers	–	–	–	–	57,858	57,000	67,638	80,000
v) Taxes and Duties on Electricity	3,152	26,569	2,056	25,000	84,227	76,336	76,336	82,500
vi) Entertainment Tax	106	201	164	174	922	1,403	1,862	1,933
vii) Other Taxes and Duties	4,050	3,346	3,376	3,554	493	13	20	20
<b>B. Share in Central Taxes</b>	<b>251,820</b>	<b>302,690</b>	<b>320,000</b>	<b>380,149</b>	<b>634,135</b>	<b>701,517</b>	<b>762,258</b>	<b>838,484</b>
<b>II. NON-TAX REVENUE (C+D)</b>	<b>299,770</b>	<b>445,019</b>	<b>376,949</b>	<b>385,447</b>	<b>514,074</b>	<b>643,555</b>	<b>706,970</b>	<b>789,425</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>93,677</b>	<b>111,262</b>	<b>104,629</b>	<b>113,307</b>	<b>220,820</b>	<b>205,908</b>	<b>233,416</b>	<b>242,703</b>
<b>1. Interest Receipts</b>	<b>4,636</b>	<b>4,951</b>	<b>4,548</b>	<b>4,555</b>	<b>52,720</b>	<b>4,443</b>	<b>9,053</b>	<b>3,999</b>
<b>2. Dividends and Profits</b>	<b>1,819</b>	<b>4,010</b>	<b>3,020</b>	<b>2,520</b>	<b>572</b>	<b>942</b>	<b>1,963</b>	<b>2,257</b>
<b>3. General Services</b>	<b>41,662</b>	<b>45,982</b>	<b>39,985</b>	<b>45,179</b>	<b>18,620</b>	<b>14,026</b>	<b>50,685</b>	<b>14,528</b>
<i>of which:</i> State Lotteries	22,957	25,100	23,500	25,145	–	–	–	–
<b>4. Social Services (i to ix)</b>	<b>12,455</b>	<b>16,282</b>	<b>16,575</b>	<b>17,395</b>	<b>7,643</b>	<b>4,193</b>	<b>4,544</b>	<b>4,745</b>
i) Education, Sports, Art and Culture	8,209	11,493	11,733	12,157	1,220	114	110	135
ii) Medical and Public Health	2,980	3,322	3,322	3,800	1,173	1,794	1,830	1,844
iii) Family Welfare	3	13	13	6	76	107	107	117



## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	KERALA				MADHYA PRADESH			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	387	182	182	197	1,416	1,313	1,127	1,251
v) Urban Development	103	100	100	108	140	95	118	121
vi) Labour and Employment	497	467	525	559	509	322	394	412
vii) Social Security and Welfare	96	79	82	106	355	3	22	10
viii) Water Supply and Sanitation	–	257	257	278	559	435	807	825
ix) Others	182	369	362	184	2,195	8	30	30
<b>5. Fiscal Services</b>	–	–	–	–	–	–	–	–
<b>6. Economic Services (i to xvii)</b>	<b>33,105</b>	<b>40,037</b>	<b>40,501</b>	<b>43,658</b>	<b>141,265</b>	<b>182,304</b>	<b>167,169</b>	<b>217,174</b>
i) Crop Husbandry	1,374	1,468	1,708	1,583	1,203	834	976	1,149
ii) Animal Husbandry	568	626	626	688	316	384	334	223
iii) Fisheries	536	251	251	550	106	193	172	193
iv) Forestry and Wildlife	18,963	25,032	25,032	26,844	49,040	45,000	46,000	52,500
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	3,578	3,539	3,539	3,822	1,423	1,643	1,113	1,533
vii) Other Agricultural Programmes	1	3	3	3	951	288	1,087	1,102
viii) Major and Medium Irrigation Projects	487	625	625	890	2,957	6,790	6,476	6,853
ix) Minor Irrigation	146	152	152	164	776	1,353	1,360	3,699
x) Power	–	–	–	–	8	13,479	13,154	20,000
xi) Petroleum	1	1	1	1	–	–	–	–
xii) Village and Small Industries	472	455	455	574	338	106	106	108
xiii) Industries@	2,521	3,181	3,181	3,336	82,429	110,380	94,568	127,880
xiv) Ports and Light Houses	253	161	240	256	–	–	–	–
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	307	243	348	364	2	–	–	–
xvii) Others*	3,899	4,300	4,339	4,581	1,718	1,854	1,823	1,934
<b>D. Grants from the Centre (1 to 5)</b>	<b>206,093</b>	<b>333,757</b>	<b>272,320</b>	<b>272,141</b>	<b>293,254</b>	<b>437,648</b>	<b>473,554</b>	<b>546,722</b>
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	48,581	79,517	91,801	107,132	126,360	157,162	159,012	236,507
2. Central Plan Schemes	1,839	–	–	–	6,588	98,029	124,448	122,558
3. Centrally Sponsored Schemes	29,597	78,586	79,074	93,827	83,520	60,816	66,655	75,744
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	126,076	175,654	101,445	71,181	76,786	121,640	123,439	111,913
a) Statutory Grants	70,891	163,880	58,947	58,947	53,271	40,480	–	–
b) Grants for relief on account of Natural Calamities	6,413	6,733	6,733	7,070	19,067	19,618	24,667	15,148
c) Others	48,772	5,041	35,765	5,164	4,448	61,542	98,772	96,765

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	MAHARASHTRA				MANIPUR			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>4,843,828</b>	<b>5,914,588</b>	<b>6,026,737</b>	<b>6,829,887</b>	<b>240,896</b>	<b>279,213</b>	<b>298,869</b>	<b>276,216</b>
<b>I. TAX REVENUE (A+B)</b>	<b>3,852,224</b>	<b>4,712,995</b>	<b>4,634,719</b>	<b>5,300,211</b>	<b>43,710</b>	<b>47,584</b>	<b>52,219</b>	<b>64,395</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>3,354,025</b>	<b>4,145,419</b>	<b>4,032,386</b>	<b>4,587,406</b>	<b>9,496</b>	<b>10,426</b>	<b>11,094</b>	<b>12,744</b>
<b>1. Taxes on Income (i+ii)</b>	<b>115,772</b>	<b>110,003</b>	<b>123,200</b>	<b>129,800</b>	<b>1,197</b>	<b>1,365</b>	<b>1,370</b>	<b>1,400</b>
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	115,772	110,003	123,200	129,800	1,197	1,365	1,370	1,400
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>569,483</b>	<b>654,000</b>	<b>685,000</b>	<b>789,000</b>	<b>413</b>	<b>341</b>	<b>341</b>	<b>375</b>
i) Land Revenue	42,897	94,000	60,000	69,000	132	80	80	88
ii) Stamp and Registration fees	526,586	560,000	625,000	720,000	281	261	261	287
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>2,668,770</b>	<b>3,381,416</b>	<b>3,224,186</b>	<b>3,668,606</b>	<b>7,886</b>	<b>8,720</b>	<b>9,383</b>	<b>10,969</b>
i) Sales Tax (a to f)	1,967,674	2,631,451	2,396,200	2,746,500	7,117	7,280	8,500	10,000
a) State Sales Tax/VAT	1,712,047	1,661,254	1,508,600	1,943,200	7,117	7,280	8,500	10,000
b) Central Sales Tax	231,818	275,000	251,400	205,500	–	–	–	–
c) Sales Tax on Motor Spirit and Lubricants	16,569	683,197	621,300	590,200	–	–	–	–
d) Surcharge on Sales Tax	933	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	6,307	12,000	14,900	7,600	–	–	–	–
ii) State Excise	282,385	310,000	325,000	350,000	326	363	363	399
iii) Taxes on Vehicles	130,911	141,000	180,000	207,000	334	398	398	438
iv) Taxes on Goods and Passengers	50,463	52,500	54,567	59,400	68	85	85	94
v) Taxes and Duties on Electricity	166,087	150,222	169,670	178,154	27	587	30	30
vi) Entertainment Tax	24,489	33,999	27,500	35,500	–	–	–	–
vii) Other Taxes and Duties	46,761	62,244	71,249	92,052	14	7	7	8
<b>B. Share in Central Taxes</b>	<b>498,199</b>	<b>567,576</b>	<b>602,333</b>	<b>712,805</b>	<b>34,214</b>	<b>37,158</b>	<b>41,125</b>	<b>51,651</b>
<b>II. NON-TAX REVENUE (C+D)</b>	<b>991,605</b>	<b>1,201,593</b>	<b>1,392,018</b>	<b>1,529,676</b>	<b>197,186</b>	<b>231,629</b>	<b>246,650</b>	<b>211,821</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>593,505</b>	<b>669,564</b>	<b>532,236</b>	<b>574,767</b>	<b>7,646</b>	<b>12,725</b>	<b>16,498</b>	<b>14,627</b>
<b>1. Interest Receipts</b>	<b>173,724</b>	<b>104,834</b>	<b>105,275</b>	<b>102,702</b>	<b>614</b>	<b>896</b>	<b>896</b>	<b>941</b>
<b>2. Dividends and Profits</b>	<b>366</b>	<b>425</b>	<b>375</b>	<b>425</b>	<b>–</b>	<b>1</b>	<b>1</b>	<b>1</b>
<b>3. General Services</b>	<b>152,190</b>	<b>278,446</b>	<b>142,648</b>	<b>156,127</b>	<b>1,210</b>	<b>432</b>	<b>7,945</b>	<b>5,460</b>
<i>of which:</i> State Lotteries	79,629	226,280	90,139	100,000	–	–	–	–
<b>4. Social Services (i to ix)</b>	<b>43,297</b>	<b>44,480</b>	<b>45,107</b>	<b>46,333</b>	<b>413</b>	<b>737</b>	<b>502</b>	<b>547</b>
i) Education, Sports, Art and Culture	11,341	8,171	8,521	8,685	97	213	120	130
ii) Medical and Public Health	12,692	13,900	14,300	14,872	29	59	30	35
iii) Family Welfare	476	1,584	1,584	1,182	–	–	–	–

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	MAHARASHTRA				MANIPUR			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	2,146	2,245	2,245	2,357	111	140	140	150
v) Urban Development	4,379	5,268	5,280	5,285	—	—	—	—
vi) Labour and Employment	4,357	4,550	4,547	4,775	2	4	3	3
vii) Social Security and Welfare	4,999	4,976	4,976	5,225	—	1	—	—
viii) Water Supply and Sanitation	527	982	848	933	169	310	200	220
ix) Others	2,380	2,804	2,806	3,019	5	10	9	9
<b>5. Fiscal Services</b>	<b>57</b>	—	—	—	—	—	—	—
<b>6. Economic Services (i to xvii)</b>	<b>223,871</b>	<b>241,379</b>	<b>238,831</b>	<b>269,180</b>	<b>5,409</b>	<b>10,659</b>	<b>7,154</b>	<b>7,678</b>
i) Crop Husbandry	3,154	3,565	3,565	3,745	7	10	12	15
ii) Animal Husbandry	1,229	1,274	1,717	1,503	7	10	10	10
iii) Fisheries	378	479	479	503	2	10	8	10
iv) Forestry and Wildlife	9,202	14,673	14,858	22,291	149	160	210	220
v) Plantations	—	—	—	—	—	10	—	—
vi) Co-operation	5,576	5,733	5,760	6,048	13	12	14	15
vii) Other Agricultural Programmes	193	225	225	236	1	—	2	2
viii) Major and Medium Irrigation Projects	37,239	60,980	48,011	62,000	197	130	347	350
ix) Minor Irrigation	6,547	5,131	3,032	3,462	8	5	9	10
x) Power	17,461	9,623	15,623	9,646	4,987	10,285	6,500	7,000
xi) Petroleum	3	—	—	—	—	—	—	—
xii) Village and Small Industries	299	300	310	315	18	11	11	12
xiii) Industries@	69,911	72,360	77,323	87,523	1	3	9	10
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	28	—	—	—	3	2	2	3
xvii) Others*	72,651	67,036	67,928	71,908	16	11	20	21
<b>D. Grants from the Centre (1 to 5)</b>	<b>398,100</b>	<b>532,029</b>	<b>859,782</b>	<b>954,909</b>	<b>189,540</b>	<b>218,904</b>	<b>230,152</b>	<b>197,194</b>
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	125,533	219,701	241,701	362,202	85,299	110,130	112,225	80,158
2. Central Plan Schemes	28,616	1,973	1,973	250	3,692	6,200	8,695	4,579
3. Centrally Sponsored Schemes	85,751	164,315	161,442	138,235	12,790	9,500	11,271	10,167
4. NEC/ Special Plan Scheme	—	—	—	—	2,834	3,475	5,259	4,664
5. Non-Plan Grants (a to c)	158,200	146,040	454,666	454,222	84,925	89,599	92,702	97,626
a) Statutory Grants	5,724	10,000	15,661	10,000	81,141	88,512	88,814	93,319
b) Grants for relief on account of Natural Calamities	16,718	—	—	—	—	—	—	—
c) Others	135,758	136,040	439,005	444,222	3,784	1,087	3,888	4,307

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	MEGHALAYA				MIZORAM			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>174,692</b>	<b>245,813</b>	<b>245,778</b>	<b>324,177</b>	<b>165,365</b>	<b>169,499</b>	<b>199,339</b>	<b>193,636</b>
<b>I. TAX REVENUE (A+B)</b>	<b>60,323</b>	<b>68,980</b>	<b>68,980</b>	<b>86,117</b>	<b>28,089</b>	<b>31,823</b>	<b>33,460</b>	<b>40,902</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>25,266</b>	<b>26,839</b>	<b>26,839</b>	<b>33,193</b>	<b>5,506</b>	<b>4,678</b>	<b>6,315</b>	<b>6,813</b>
<b>1. Taxes on Income (i+ii)</b>	<b>116</b>	<b>115</b>	<b>115</b>	<b>128</b>	<b>453</b>	<b>430</b>	<b>430</b>	<b>450</b>
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	116	115	115	128	453	430	430	450
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>580</b>	<b>598</b>	<b>598</b>	<b>829</b>	<b>176</b>	<b>112</b>	<b>120</b>	<b>123</b>
i) Land Revenue	33	48	48	37	159	100	100	102
ii) Stamp and Registration fees	547	550	550	792	17	12	20	21
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>24,570</b>	<b>26,126</b>	<b>26,126</b>	<b>32,236</b>	<b>4,877</b>	<b>4,136</b>	<b>5,765</b>	<b>6,240</b>
i) Sales Tax (a to f)	17,337	18,000	18,000	23,316	4,159	3,500	5,100	5,500
a) State Sales Tax/VAT	3,619	8,088	8,088	10,081	4,159	3,500	5,100	5,500
b) Central Sales Tax	1,372	3,564	3,564	3,564	–	–	–	–
c) Sales Tax on Motor Spirit and Lubricants	8,998	6,348	6,348	9,671	–	–	–	–
d) Surcharge on Sales Tax	10	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	3,338	–	–	–	–	–	–	–
ii) State Excise	5,916	6,000	6,000	7,158	146	136	140	145
iii) Taxes on Vehicles	873	850	850	1,056	435	380	400	450
iv) Taxes on Goods and Passengers	276	460	460	570	99	85	90	95
v) Taxes and Duties on Electricity	4	136	136	5	–	–	–	–
vi) Entertainment Tax	126	419	419	27	–	–	–	–
vii) Other Taxes and Duties	38	261	261	104	37	35	35	50
<b>B. Share in Central Taxes</b>	<b>35,057</b>	<b>42,141</b>	<b>42,141</b>	<b>52,924</b>	<b>22,583</b>	<b>27,145</b>	<b>27,145</b>	<b>34,089</b>
<b>II. NON-TAX REVENUE (C+D)</b>	<b>114,369</b>	<b>176,833</b>	<b>176,798</b>	<b>238,060</b>	<b>137,277</b>	<b>137,676</b>	<b>165,879</b>	<b>152,734</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>14,600</b>	<b>17,348</b>	<b>17,313</b>	<b>18,035</b>	<b>12,009</b>	<b>11,502</b>	<b>11,973</b>	<b>9,797</b>
<b>1. Interest Receipts</b>	<b>667</b>	<b>550</b>	<b>515</b>	<b>600</b>	<b>694</b>	<b>250</b>	<b>600</b>	<b>625</b>
<b>2. Dividends and Profits</b>	<b>1</b>	<b>19</b>	<b>19</b>	<b>19</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>
<b>3. General Services</b>	<b>1,737</b>	<b>3,409</b>	<b>3,409</b>	<b>2,294</b>	<b>1,211</b>	<b>1,404</b>	<b>3,070</b>	<b>801</b>
<i>of which: State Lotteries</i>	89	1,800	1,800	924	645	800	2,482	300
<b>4. Social Services (i to ix)</b>	<b>316</b>	<b>380</b>	<b>380</b>	<b>364</b>	<b>669</b>	<b>631</b>	<b>675</b>	<b>657</b>
i) Education, Sports, Art and Culture	55	110	110	100	80	62	46	48
ii) Medical and Public Health	70	105	105	96	47	40	42	42
iii) Family Welfare	–	–	–	–	–	–	–	–

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	MEGHALAYA				MIZORAM			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	16	49	49	30	43	35	40	45
v) Urban Development	3	2	2	3	—	—	—	—
vi) Labour and Employment	118	55	55	58	—	—	—	—
vii) Social Security and Welfare	1	10	10	11	27	30	80	35
viii) Water Supply and Sanitation	51	43	43	60	464	460	460	480
ix) Others	2	6	6	6	7	4	7	7
<b>5. Fiscal Services</b>	—	—	—	—	—	—	—	—
<b>6. Economic Services (i to xvii)</b>	<b>11,879</b>	<b>12,990</b>	<b>12,990</b>	<b>14,758</b>	<b>9,434</b>	<b>9,217</b>	<b>7,628</b>	<b>7,715</b>
i) Crop Husbandry	199	331	331	301	22	15	31	32
ii) Animal Husbandry	132	180	180	120	54	65	65	65
iii) Fisheries	1	6	6	6	2	4	4	4
iv) Forestry and Wildlife	1,530	1,430	1,430	1,785	416	275	300	320
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	57	61	61	64	67	2	2	2
vii) Other Agricultural Programmes	61	129	129	113	52	50	50	55
viii) Major and Medium Irrigation Projects	—	—	—	—	—	—	—	—
ix) Minor Irrigation	3	6	6	6	3	5	1	1
x) Power	—	—	—	—	8,181	8,287	6,582	6,643
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	13	34	34	34	23	10	15	15
xiii) Industries@	9,757	10,500	10,500	12,143	33	10	30	10
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	155	159	159	165
xvi) Tourism	—	2	2	2	62	60	60	65
xvii) Others*	126	311	311	184	364	275	329	338
<b>D. Grants from the Centre (1 to 5)</b>	<b>99,769</b>	<b>159,485</b>	<b>159,485</b>	<b>220,025</b>	<b>125,268</b>	<b>126,174</b>	<b>153,906</b>	<b>142,936</b>
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	44,536	81,577	81,577	115,771	50,918	64,612	64,767	76,963
2. Central Plan Schemes	341	3,231	3,231	5,380	419	110	406	110
3. Centrally Sponsored Schemes	11,790	23,359	23,359	41,119	9,091	14	19,146	15
4. NEC/ Special Plan Scheme	2,499	7,020	7,020	8,609	4,480	2	6,544	3
5. Non-Plan Grants (a to c)	40,603	44,298	44,298	49,146	60,360	61,436	63,043	65,846
a) Statutory Grants	—	—	—	—	54,219	57,912	57,912	62,777
b) Grants for relief on account of Natural Calamities	424	871	871	896	247	508	501	523
c) Others	40,179	43,427	43,427	48,250	5,894	3,016	4,630	2,546

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	NAGALAND				ORISSA			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>226,721</b>	<b>271,603</b>	<b>274,291</b>	<b>305,982</b>	<b>1,408,471</b>	<b>1,546,508</b>	<b>1,764,852</b>	<b>1,946,720</b>
<b>I. TAX REVENUE (A+B)</b>	<b>35,404</b>	<b>39,433</b>	<b>41,758</b>	<b>47,068</b>	<b>987,903</b>	<b>1,040,149</b>	<b>1,196,528</b>	<b>1,340,631</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>10,552</b>	<b>11,901</b>	<b>11,891</b>	<b>12,814</b>	<b>500,228</b>	<b>508,348</b>	<b>575,262</b>	<b>661,552</b>
<b>1. Taxes on Income (i+ii)</b>	<b>1,487</b>	<b>1,404</b>	<b>1,404</b>	<b>1,516</b>	<b>6,646</b>	<b>6,500</b>	<b>7,200</b>	<b>7,920</b>
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	1,487	1,404	1,404	1,516	6,646	6,500	7,200	7,920
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>144</b>	<b>145</b>	<b>145</b>	<b>157</b>	<b>30,568</b>	<b>47,000</b>	<b>47,000</b>	<b>53,480</b>
i) Land Revenue	55	59	59	64	6,962	18,000	18,000	21,000
ii) Stamp and Registration fees	89	86	86	93	23,606	29,000	29,000	32,480
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>8,921</b>	<b>10,352</b>	<b>10,342</b>	<b>11,141</b>	<b>463,014</b>	<b>454,848</b>	<b>521,062</b>	<b>600,152</b>
i) Sales Tax (a to f)	7,716	9,180	9,180	9,914	301,172	281,747	337,675	402,488
a) State Sales Tax/VAT	7,716	9,180	9,180	9,914	252,417	235,822	283,011	358,131
b) Central Sales Tax	–	–	–	–	48,755	45,930	54,664	44,357
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	–	–	–	–	–	-5	–	–
ii) State Excise	196	270	270	292	38,933	49,000	49,000	55,370
iii) Taxes on Vehicles	872	760	760	793	40,586	48,000	48,000	55,200
iv) Taxes on Goods and Passengers	135	130	130	140	46,334	37,000	47,000	53,693
v) Taxes and Duties on Electricity	1	1	1	1	35,313	39,000	38,119	33,000
vi) Entertainment Tax	–	–	–	–	10	28	21	7
vii) Other Taxes and Duties	1	11	1	1	666	73	1,247	394
<b>B. Share in Central Taxes</b>	<b>24,852</b>	<b>27,532</b>	<b>29,867</b>	<b>34,254</b>	<b>487,675</b>	<b>531,801</b>	<b>621,266</b>	<b>679,079</b>
<b>II. NON-TAX REVENUE (C+D)</b>	<b>191,317</b>	<b>232,169</b>	<b>232,532</b>	<b>258,913</b>	<b>420,568</b>	<b>506,359</b>	<b>568,323</b>	<b>606,089</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>9,682</b>	<b>9,120</b>	<b>8,446</b>	<b>9,704</b>	<b>153,189</b>	<b>136,951</b>	<b>185,337</b>	<b>158,078</b>
<b>1. Interest Receipts</b>	<b>560</b>	<b>378</b>	<b>378</b>	<b>340</b>	<b>29,802</b>	<b>6,000</b>	<b>17,556</b>	<b>6,996</b>
<b>2. Dividends and Profits</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>12,059</b>	<b>3,876</b>	<b>4,929</b>	<b>6,000</b>
<b>3. General Services</b>	<b>2,493</b>	<b>1,778</b>	<b>1,778</b>	<b>1,754</b>	<b>6,356</b>	<b>9,853</b>	<b>44,291</b>	<b>8,875</b>
<i>of which: State Lotteries</i>	1,564	1,080	1,080	1,000	–	–	–	–
<b>4. Social Services (i to ix)</b>	<b>395</b>	<b>471</b>	<b>471</b>	<b>509</b>	<b>10,070</b>	<b>8,929</b>	<b>8,952</b>	<b>12,104</b>
i) Education, Sports, Art and Culture	22	24	24	26	4,299	1,500	3,081	4,725
ii) Medical and Public Health	7	15	15	16	926	1,354	1,250	1,470
iii) Family Welfare	–	–	–	–	6	5	5	9

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	NAGALAND				ORISSA			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	223	273	273	295	1,190	1,575	1,282	1,654
v) Urban Development	—	—	—	—	23	18	180	37
vi) Labour and Employment	3	4	4	4	357	252	321	404
vii) Social Security and Welfare	31	18	18	19	37	13	13	53
viii) Water Supply and Sanitation	106	135	135	146	2,933	4,000	2,586	3,358
ix) Others	3	2	2	3	299	212	234	394
<b>5. Fiscal Services</b>	—	—	—	—	<b>1</b>	—	—	—
<b>6. Economic Services (i to xvii)</b>	<b>6,234</b>	<b>6,493</b>	<b>5,819</b>	<b>7,101</b>	<b>94,901</b>	<b>108,293</b>	<b>109,609</b>	<b>124,103</b>
i) Crop Husbandry	6	11	11	12	586	548	246	683
ii) Animal Husbandry	37	43	43	47	87	68	70	105
iii) Fisheries	4	1	1	1	224	205	175	315
iv) Forestry and Wildlife	621	426	502	542	5,913	8,000	10,480	6,200
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	89	5	5	5	212	224	146	235
vii) Other Agricultural Programmes	4	4	4	4	127	94	27	137
viii) Major and Medium Irrigation Projects	—	—	—	—	3,902	6,000	4,578	7,200
ix) Minor Irrigation	1	1	1	1	481	1,000	295	1,100
x) Power	4,271	4,800	4,200	5,280	291	345	109	362
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	130	19	19	21	32	9	8	37
xiii) Industries@	5	7	7	7	80,516	90,007	90,002	104,516
xiv) Ports and Light Houses	—	—	—	—	46	61	141	64
xv) Road Transport	734	1,115	965	1,115	—	—	—	—
xvi) Tourism	26	24	24	26	21	25	12	32
xvii) Others*	306	37	37	40	2,463	1,707	3,320	3,117
<b>D. Grants from the Centre (1 to 5)</b>	<b>181,635</b>	<b>223,049</b>	<b>224,086</b>	<b>249,209</b>	<b>267,379</b>	<b>369,408</b>	<b>382,986</b>	<b>448,011</b>
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	43,998	71,059	71,471	82,120	107,880	168,350	152,717	209,608
2. Central Plan Schemes	22,277	29,442	27,383	32,792	4,570	46,834	53,472	54,912
3. Centrally Sponsored Schemes	—	—	—	—	48,269	53,038	70,141	79,752
4. NEC/ Special Plan Scheme	2,863	4,143	4,453	4,115	—	—	—	—
5. Non-Plan Grants (a to c)	112,497	118,405	120,779	130,182	106,660	101,186	106,656	103,739
a) Statutory Grants	99,360	103,766	103,766	112,444	48,804	—	—	—
b) Grants for relief on account of Natural Calamities	287	295	295	303	—	—	—	23,953
c) Others	12,850	14,344	16,718	17,435	57,856	101,186	106,656	79,786

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	PUNJAB				RAJASTHAN			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,696,647</b>	<b>2,004,011</b>	<b>1,987,497</b>	<b>2,274,954</b>	<b>2,083,919</b>	<b>2,399,134</b>	<b>2,543,356</b>	<b>2,859,949</b>
<b>I. TAX REVENUE (A+B)</b>	<b>1,021,682</b>	<b>1,129,393</b>	<b>1,133,173</b>	<b>1,272,911</b>	<b>1,518,030</b>	<b>1,730,305</b>	<b>1,807,461</b>	<b>2,091,430</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>898,937</b>	<b>981,064</b>	<b>975,790</b>	<b>1,087,603</b>	<b>988,022</b>	<b>1,093,212</b>	<b>1,131,422</b>	<b>1,291,326</b>
<b>1. Taxes on Income (i+ii)</b>	–	–	–	–	25	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	25	–	–	–
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>168,679</b>	<b>176,625</b>	<b>200,050</b>	<b>230,053</b>	<b>111,658</b>	<b>131,007</b>	<b>137,007</b>	<b>162,506</b>
i) Land Revenue	1,629	1,625	50	53	8,430	11,006	9,006	10,006
ii) Stamp and Registration fees	167,050	175,000	200,000	230,000	103,180	120,000	127,500	147,500
iii) Urban Immovable Property Tax	–	–	–	–	48	1	501	5,000
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>730,258</b>	<b>804,439</b>	<b>775,740</b>	<b>857,550</b>	<b>876,339</b>	<b>962,205</b>	<b>994,415</b>	<b>1,128,820</b>
i) Sales Tax (a to f)	462,688	538,200	512,500	577,800	559,364	624,000	665,000	767,600
a) State Sales Tax/VAT	416,417	451,997	476,748	551,610	505,579	573,888	611,596	705,957
b) Central Sales Tax	35,660	86,203	35,752	25,400	34,823	35,519	37,852	43,692
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	790	–	–	–	–
f) Other Receipts	10,611	–	–	–	18,962	14,593	15,552	17,951
ii) State Excise	156,816	162,844	160,000	172,600	152,180	160,000	157,000	172,000
iii) Taxes on Vehicles	43,119	47,120	47,150	48,800	90,818	95,000	95,000	105,000
iv) Taxes on Goods and Passengers	–	–	–	–	23,671	22,500	22,500	25,000
v) Taxes and Duties on Electricity	66,941	55,475	55,500	57,600	47,135	57,605	51,416	55,220
vi) Entertainment Tax	562	684	495	500	1,119	1,300	1,500	1,600
vii) Other Taxes and Duties	133	116	95	250	2,052	1,800	1,999	2,400
<b>B. Share in Central Taxes</b>	<b>122,745</b>	<b>148,329</b>	<b>157,383</b>	<b>185,308</b>	<b>530,008</b>	<b>637,093</b>	<b>676,039</b>	<b>800,104</b>
<b>II. NON-TAX REVENUE (C+D)</b>	<b>674,964</b>	<b>874,619</b>	<b>854,324</b>	<b>1,002,043</b>	<b>565,889</b>	<b>668,829</b>	<b>735,895</b>	<b>768,519</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>453,632</b>	<b>556,004</b>	<b>587,762</b>	<b>662,029</b>	<b>273,767</b>	<b>270,188</b>	<b>318,402</b>	<b>338,429</b>
<b>1. Interest Receipts</b>	<b>64,407</b>	<b>81,169</b>	<b>73,433</b>	<b>83,115</b>	<b>99,021</b>	<b>91,575</b>	<b>101,062</b>	<b>94,924</b>
<b>2. Dividends and Profits</b>	<b>10,197</b>	<b>234</b>	<b>110</b>	<b>110</b>	<b>2,257</b>	<b>2,253</b>	<b>2,769</b>	<b>2,715</b>
<b>3. General Services</b>	<b>334,963</b>	<b>420,250</b>	<b>441,448</b>	<b>513,083</b>	<b>48,529</b>	<b>30,342</b>	<b>53,317</b>	<b>62,493</b>
<i>of which: State Lotteries</i>	320,211	407,355	406,039	496,939	–	–	–	–
<b>4. Social Services (i to ix)</b>	<b>13,543</b>	<b>14,982</b>	<b>25,823</b>	<b>17,050</b>	<b>23,387</b>	<b>28,335</b>	<b>27,153</b>	<b>29,787</b>
i) Education, Sports, Art and Culture	2,217	3,257	4,957	5,544	2,462	2,125	3,121	3,184
ii) Medical and Public Health	4,422	5,915	4,605	4,881	1,670	2,962	2,904	3,014
iii) Family Welfare	23	37	35	35	33	25	25	25



Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	PUNJAB				RAJASTHAN			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	204	248	248	248	359	540	321	331
v) Urban Development	2,744	604	11,119	1,150	57	79	82	89
vi) Labour and Employment	672	789	843	844	311	259	266	277
vii) Social Security and Welfare	395	639	539	539	201	155	211	224
viii) Water Supply and Sanitation	2,826	3,470	3,470	3,800	18,039	22,000	20,035	22,454
ix) Others	40	23	8	10	255	190	188	189
<b>5. Fiscal Services</b>	—	—	—	—	—	—	—	—
<b>6. Economic Services (i to xvii)</b>	<b>30,522</b>	<b>39,369</b>	<b>46,948</b>	<b>48,671</b>	<b>100,573</b>	<b>117,683</b>	<b>134,101</b>	<b>148,510</b>
i) Crop Husbandry	594	835	852	863	297	425	269	265
ii) Animal Husbandry	667	421	734	807	145	133	133	141
iii) Fisheries	114	140	139	141	730	565	660	700
iv) Forestry and Wildlife	1,180	1,790	1,786	1,886	4,007	4,275	4,310	4,865
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	337	410	410	450	1,479	897	1,559	1,515
vii) Other Agricultural Programmes	1,661	1,560	1,827	2,010	257	342	295	338
viii) Major and Medium Irrigation Projects	2,617	9,428	11,936	11,934	4,679	7,075	5,754	6,048
ix) Minor Irrigation	18	15	15	15	1,842	2,645	2,221	2,611
x) Power	75	—	—	—	—	4	100	100
xi) Petroleum	—	—	—	—	740	12,000	827	927
xii) Village and Small Industries	74	60	60	60	49	18	60	60
xiii) Industries@	1,161	1,381	1,153	1,273	81,455	85,045	114,555	128,040
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	17,082	14,518	16,343	17,417	—	—	—	—
xvi) Tourism	—	—	—	—	2,422	2,511	1,636	1,515
xvii) Others*	4,942	8,811	11,693	11,815	2,471	1,748	1,722	1,385
<b>D. Grants from the Centre (1 to 5)</b>	<b>221,332</b>	<b>318,615</b>	<b>266,562</b>	<b>340,014</b>	<b>292,122</b>	<b>398,641</b>	<b>417,493</b>	<b>430,090</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	31,022	29,262	36,128	83,755	87,691	128,628	118,648	126,295
2. Central Plan Schemes	545	7,803	10,371	20,118	6,730	—	—	—
3. Centrally Sponsored Schemes	19,423	85,780	69,058	121,818	111,675	168,411	175,430	208,711
4. NEC/ Special Plan Scheme	—	—	—	—	547	—	—	—
5. Non-Plan Grants (a to c)	170,342	195,770	151,005	114,323	85,479	101,602	123,415	95,084
a) Statutory Grants	—	10,524	10,524	10,524	46,127	65,160	67,310	65,160
b) Grants for relief on account of Natural Calamities	—	—	—	—	31,173	32,732	41,366	25,734
c) Others	170,342	185,246	140,481	103,799	8,179	3,710	14,739	4,190

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	SIKKIM				TAMIL NADU			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>196,432</b>	<b>217,034</b>	<b>241,666</b>	<b>276,441</b>	<b>3,395,999</b>	<b>3,873,159</b>	<b>4,046,066</b>	<b>4,453,228</b>
<b>I. TAX REVENUE (A+B)</b>	<b>32,934</b>	<b>30,366</b>	<b>33,862</b>	<b>40,636</b>	<b>2,833,876</b>	<b>3,303,624</b>	<b>3,443,609</b>	<b>3,855,543</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>14,720</b>	<b>11,902</b>	<b>12,992</b>	<b>14,472</b>	<b>2,332,602</b>	<b>2,701,071</b>	<b>2,804,609</b>	<b>3,098,819</b>
<b>1. Taxes on Income (i+ii)</b>	<b>4,781</b>	<b>3,600</b>	<b>3,800</b>	<b>4,200</b>	<b>13</b>	<b>-</b>	<b>-</b>	<b>-</b>
i) Agricultural Income Tax	-	-	-	-	13	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	4,781	3,600	3,800	4,200	-	-	-	-
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>288</b>	<b>237</b>	<b>257</b>	<b>306</b>	<b>227,620</b>	<b>252,056</b>	<b>280,533</b>	<b>334,674</b>
i) Land Revenue	61	89	89	92	17,948	5,263	6,917	7,077
ii) Stamp and Registration fees	227	148	168	214	208,486	245,165	271,988	325,888
iii) Urban Immovable Property Tax	-	-	-	-	1,186	1,628	1,628	1,709
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>9,651</b>	<b>8,065</b>	<b>8,935</b>	<b>9,966</b>	<b>2,104,969</b>	<b>2,449,015</b>	<b>2,524,076</b>	<b>2,764,145</b>
i) Sales Tax (a to f)	5,664	4,700	5,000	5,500	1,555,469	1,808,966	1,855,222	2,003,084
a) State Sales Tax/VAT	4,076	2,400	2,400	2,400	1,369,386	1,628,100	1,628,100	1,807,191
b) Central Sales Tax	729	300	400	400	186,084	180,866	227,122	195,893
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	-	-	-	-	-
d) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
e) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
f) Other Receipts	859	2,000	2,200	2,700	-	-	-	-
ii) State Excise	3,296	2,600	2,700	2,800	317,665	367,326	380,012	437,012
iii) Taxes on Vehicles	424	230	250	300	112,493	124,828	128,471	141,022
iv) Taxes on Goods and Passengers	-	-	-	-	98,494	112,400	121,984	143,331
v) Taxes and Duties on Electricity	-	-	-	-	9,522	25,000	25,000	25,000
vi) Entertainment Tax	56	55	55	55	1,258	40	263	93
vii) Other Taxes and Duties	211	480	930	1,311	10,068	10,456	13,124	14,603
<b>B. Share in Central Taxes</b>	<b>18,214</b>	<b>18,464</b>	<b>20,870</b>	<b>26,164</b>	<b>501,274</b>	<b>602,553</b>	<b>639,000</b>	<b>756,724</b>
<b>II. NON-TAX REVENUE (C+D)</b>	<b>163,498</b>	<b>186,669</b>	<b>207,805</b>	<b>235,806</b>	<b>562,121</b>	<b>569,537</b>	<b>602,456</b>	<b>597,685</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>99,009</b>	<b>101,322</b>	<b>104,558</b>	<b>138,300</b>	<b>260,075</b>	<b>267,442</b>	<b>290,057</b>	<b>284,593</b>
<b>1. Interest Receipts</b>	<b>631</b>	<b>107</b>	<b>407</b>	<b>308</b>	<b>79,744</b>	<b>73,437</b>	<b>87,604</b>	<b>84,228</b>
<b>2. Dividends and Profits</b>	<b>114</b>	<b>75</b>	<b>75</b>	<b>75</b>	<b>2,247</b>	<b>1,413</b>	<b>1,499</b>	<b>1,488</b>
<b>3. General Services</b>	<b>92,045</b>	<b>96,144</b>	<b>96,247</b>	<b>126,870</b>	<b>22,496</b>	<b>50,628</b>	<b>60,759</b>	<b>53,250</b>
<i>of which: State Lotteries</i>	89,835	94,330	94,329	124,829	-	-	-	-
<b>4. Social Services (i to ix)</b>	<b>477</b>	<b>364</b>	<b>372</b>	<b>478</b>	<b>44,622</b>	<b>35,124</b>	<b>48,166</b>	<b>43,848</b>
i) Education, Sports, Art and Culture	95	60	60	61	20,998	16,703	23,643	21,564
ii) Medical and Public Health	91	45	45	45	9,069	9,845	9,570	9,640
iii) Family Welfare	-	-	-	-	3,601	12	3,766	1,213

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	SIKKIM				TAMIL NADU			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	28	35	36	36	2,501	2,518	4,533	4,708
v) Urban Development	68	74	74	74	2,150	82	165	115
vi) Labour and Employment	16	5	10	10	2,803	2,905	2,900	3,013
vii) Social Security and Welfare	44	47	47	52	2,039	2,108	2,742	2,742
viii) Water Supply and Sanitation	116	88	89	190	293	26	18	19
ix) Others	19	10	11	10	1,168	925	829	834
<b>5. Fiscal Services</b>	—	—	—	—	<b>2</b>	—	—	—
<b>6. Economic Services (i to xvii)</b>	<b>5,742</b>	<b>4,632</b>	<b>7,457</b>	<b>10,569</b>	<b>110,964</b>	<b>106,839</b>	<b>92,029</b>	<b>101,778</b>
i) Crop Husbandry	36	39	39	39	6,643	7,096	7,078	7,230
ii) Animal Husbandry	41	50	50	50	762	788	847	850
iii) Fisheries	1	2	2	3	1,744	1,942	834	834
iv) Forestry and Wildlife	997	700	800	750	13,859	17,138	8,247	12,286
v) Plantations	201	200	200	282	—	—	—	—
vi) Co-operation	—	—	—	—	2,972	2,568	974	976
vii) Other Agricultural Programmes	—	—	—	—	1,999	2,309	3,556	3,737
viii) Major and Medium Irrigation Projects	—	—	—	—	1,490	1,795	2,233	2,097
ix) Minor Irrigation	31	10	10	10	216	418	322	336
x) Power	2,800	2,400	4,900	8,000	—	—	—	—
xi) Petroleum	—	—	—	—	2	1	—	—
xii) Village and Small Industries	14	26	25	25	2,041	1,300	987	527
xiii) Industries@	29	9	9	9	46,588	52,806	60,787	66,730
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	1,367	1,100	1,300	1,300	—	—	—	—
xvi) Tourism	81	80	80	82	3,509	1,100	1,564	1,565
xvii) Others*	144	16	42	19	29,138	17,577	4,601	4,610
<b>D. Grants from the Centre (1 to 5)</b>	<b>64,489</b>	<b>85,347</b>	<b>103,247</b>	<b>97,506</b>	<b>302,047</b>	<b>302,095</b>	<b>312,398</b>	<b>313,093</b>
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	36,636	53,594	57,978	58,132	98,588	187,594	205,708	206,463
2. Central Plan Schemes	271	170	240	70	6,713	4,447	5,933	4,548
3. Centrally Sponsored Schemes	9,621	19,632	30,926	23,272	67,732	40,539	39,837	41,693
4. NEC/ Special Plan Scheme	2,090	4,305	6,015	7,762	—	—	—	—
5. Non-Plan Grants (a to c)	15,871	7,646	8,088	8,270	129,014	69,515	60,920	60,389
a) Statutory Grants	14,326	4,706	4,706	5,286	600	47,605	38,899	37,275
b) Grants for relief on account of Natural Calamities	1,315	1,353	1,353	1,393	7,841	16,465	16,465	17,288
c) Others	230	1,587	2,029	1,591	120,573	5,445	5,556	5,826

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	TRIPURA				UTTARAKHAND			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>302,411</b>	<b>320,415</b>	<b>318,167</b>	<b>366,295</b>	<b>553,701</b>	<b>744,086</b>	<b>684,334</b>	<b>901,650</b>
<b>I. TAX REVENUE (A+B)</b>	<b>70,048</b>	<b>74,001</b>	<b>83,323</b>	<b>92,884</b>	<b>279,451</b>	<b>313,703</b>	<b>348,230</b>	<b>399,052</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>29,610</b>	<b>31,160</b>	<b>35,323</b>	<b>40,084</b>	<b>178,455</b>	<b>207,142</b>	<b>235,023</b>	<b>274,535</b>
<b>1. Taxes on Income (i+ii)</b>	<b>2,209</b>	<b>2,100</b>	<b>2,403</b>	<b>2,515</b>	<b>349</b>	<b>387</b>	<b>455</b>	<b>472</b>
i) Agricultural Income Tax	14	–	10	15	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	2,195	2,100	2,393	2,500	349	387	455	472
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>1,747</b>	<b>1,760</b>	<b>1,900</b>	<b>2,110</b>	<b>34,257</b>	<b>33,802</b>	<b>38,395</b>	<b>48,628</b>
i) Land Revenue	325	160	300	310	918	975	1,443	2,062
ii) Stamp and Registration fees	1,421	1,600	1,600	1,800	33,339	32,827	36,952	46,566
iii) Urban Immovable Property Tax	1	–	–	–	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>25,655</b>	<b>27,300</b>	<b>31,020</b>	<b>35,459</b>	<b>143,849</b>	<b>172,954</b>	<b>196,174</b>	<b>225,435</b>
i) Sales Tax (a to f)	20,339	21,800	24,680	28,500	101,433	115,884	136,471	155,150
a) State Sales Tax/VAT	20,339	21,800	24,680	28,500	23	69,447	121,261	135,950
b) Central Sales Tax	–	–	–	–	101,410	9,182	14,237	16,000
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	–	36,292	384	2,500
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	–	–	–	–	–	963	589	700
ii) State Excise	3,230	4,000	3,600	3,888	29,275	40,094	37,061	45,971
iii) Taxes on Vehicles	1,743	1,500	2,150	2,416	11,485	13,610	15,495	17,000
iv) Taxes on Goods and Passengers	–	–	–	–	–	1	1	1
v) Taxes and Duties on Electricity	2	–	–	–	1,224	2,759	6,619	6,708
vi) Entertainment Tax	3	–	–	–	446	572	506	560
vii) Other Taxes and Duties	339	–	590	655	-14	34	21	45
<b>B. Share in Central Taxes</b>	<b>40,438</b>	<b>42,841</b>	<b>48,000</b>	<b>52,800</b>	<b>100,996</b>	<b>106,561</b>	<b>113,207</b>	<b>124,516</b>
<b>II. NON-TAX REVENUE (C+D)</b>	<b>232,363</b>	<b>246,413</b>	<b>234,844</b>	<b>273,411</b>	<b>274,250</b>	<b>430,383</b>	<b>336,104</b>	<b>502,598</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>6,360</b>	<b>6,034</b>	<b>7,107</b>	<b>7,902</b>	<b>65,009</b>	<b>78,412</b>	<b>62,855</b>	<b>88,337</b>
<b>1. Interest Receipts</b>	<b>1,662</b>	<b>600</b>	<b>2,000</b>	<b>2,000</b>	<b>3,460</b>	<b>2,768</b>	<b>2,040</b>	<b>2,162</b>
<b>2. Dividends and Profits</b>	<b>27</b>	<b>30</b>	<b>30</b>	<b>33</b>	<b>7</b>	<b>32</b>	<b>32</b>	<b>12</b>
<b>3. General Services</b>	<b>2,150</b>	<b>2,459</b>	<b>2,126</b>	<b>2,417</b>	<b>9,426</b>	<b>18,249</b>	<b>11,954</b>	<b>20,440</b>
<i>of which: State Lotteries</i>	–	–	–	–	–	–	–	–
<b>4. Social Services (i to ix)</b>	<b>548</b>	<b>588</b>	<b>548</b>	<b>609</b>	<b>4,152</b>	<b>4,645</b>	<b>4,449</b>	<b>5,002</b>
i) Education, Sports, Art and Culture	87	110	100	116	2,484	3,596	3,158	3,512
ii) Medical and Public Health	245	300	300	330	604	298	426	429
iii) Family Welfare	1	–	–	–	6	7	3	3

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	TRIPURA				UTTARAKHAND			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	111	150	122	134	163	191	151	164
v) Urban Development	–	–	–	–	105	82	171	173
vi) Labour and Employment	11	13	12	13	116	102	141	152
vii) Social Security and Welfare	7	–	7	8	115	97	205	210
viii) Water Supply and Sanitation	75	–	–	–	315	3	9	100
ix) Others	11	15	7	8	243	269	185	260
<b>5. Fiscal Services</b>	<b>1</b>	<b>600</b>	<b>200</b>	<b>–</b>	<b>–</b>	<b>2</b>	<b>–</b>	<b>1</b>
<b>6. Economic Services (i to xvii)</b>	<b>1,973</b>	<b>1,757</b>	<b>2,203</b>	<b>2,843</b>	<b>47,964</b>	<b>52,716</b>	<b>44,381</b>	<b>60,720</b>
i) Crop Husbandry	143	175	150	193	280	841	272	360
ii) Animal Husbandry	131	121	130	150	103	92	106	113
iii) Fisheries	60	59	63	65	3	4	3	5
iv) Forestry and Wildlife	487	550	550	605	15,947	13,090	17,434	18,951
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	7	6	7	8	119	151	399	451
vii) Other Agricultural Programmes	–	–	–	–	20	19	3	21
viii) Major and Medium Irrigation Projects	–	–	–	–	621	161	431	521
ix) Minor Irrigation	30	14	33	36	92	165	119	126
x) Power	110	–	–	–	23,081	32,800	17,200	31,600
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	5	11	5	6	83	48	128	128
xiii) Industries@	847	700	1,100	1,600	5,327	4,437	6,318	7,090
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	20	11	107	110
xvi) Tourism	58	42	63	68	1,661	500	393	505
xvii) Others*	96	79	101	111	606	397	1,466	739
<b>D. Grants from the Centre (1 to 5)</b>	<b>226,003</b>	<b>240,379</b>	<b>227,737</b>	<b>265,509</b>	<b>209,242</b>	<b>351,972</b>	<b>273,248</b>	<b>414,261</b>
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	79,957	92,454	85,430	109,794	81,977	186,494	126,856	227,362
2. Central Plan Schemes	772	400	800	900	2,118	2,390	989	6,228
3. Centrally Sponsored Schemes	14,052	20,251	23,214	27,465	13,113	31,300	16,691	41,224
4. NEC/ Special Plan Scheme	2,533	12,502	2,610	4,748	–	–	–	–
5. Non-Plan Grants (a to c)	128,688	114,772	115,683	122,602	112,034	131,788	128,713	139,447
a) Statutory Grants	104,341	106,430	106,400	112,291	99,265	122,034	123,918	128,976
b) Grants for relief on account of Natural Calamities	860	992	1,500	1,021	10,653	7,244	4,328	8,750
c) Others	23,487	7,350	7,783	9,290	2,116	2,510	467	1,721

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	UTTAR PRADESH				WEST BENGAL			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>4,534,916</b>	<b>5,614,439</b>	<b>6,003,015</b>	<b>7,401,769</b>	<b>2,372,589</b>	<b>2,670,280</b>	<b>2,704,077</b>	<b>3,065,731</b>
<b>I. TAX REVENUE (A+B)</b>	<b>3,706,103</b>	<b>4,453,568</b>	<b>4,626,171</b>	<b>5,528,140</b>	<b>1,705,671</b>	<b>2,074,241</b>	<b>2,103,971</b>	<b>2,432,129</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>1,885,790</b>	<b>2,348,378</b>	<b>2,438,100</b>	<b>2,780,219</b>	<b>1,038,838</b>	<b>1,272,679</b>	<b>1,253,514</b>	<b>1,425,475</b>
<b>1. Taxes on Income (i+ii)</b>	<b>1,180</b>	<b>600</b>	<b>600</b>	<b>700</b>	<b>25,065</b>	<b>30,246</b>	<b>27,557</b>	<b>30,188</b>
i) Agricultural Income Tax	–	–	–	–	150	208	150	150
ii) Taxes on Professions, Trades, Callings and Employment	1,180	600	600	700	24,915	30,038	27,407	30,038
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>310,547</b>	<b>358,178</b>	<b>420,000</b>	<b>437,873</b>	<b>209,548</b>	<b>223,560</b>	<b>239,334</b>	<b>273,649</b>
i) Land Revenue	10,869	8,178	10,000	10,273	91,711	89,451	100,877	110,964
ii) Stamp and Registration fees	299,678	350,000	410,000	427,600	117,759	134,000	138,367	162,581
iii) Urban Immovable Property Tax	–	–	–	–	78	109	90	103
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>1,574,063</b>	<b>1,989,600</b>	<b>2,017,500</b>	<b>2,341,646</b>	<b>804,225</b>	<b>1,018,873</b>	<b>986,623</b>	<b>1,121,638</b>
i) Sales Tax (a to f)	1,128,467	1,452,800	1,482,800	1,731,410	610,877	762,248	723,890	850,571
a) State Sales Tax/VAT	729,935	855,000	940,000	1,193,000	537,884	678,950	637,392	748,936
b) Central Sales Tax	88,309	90,000	112,000	68,200	71,397	81,969	84,605	99,411
c) Sales Tax on Motor Spirit and Lubricants	17,394	495,000	418,000	448,815	3	700	4	4
d) Surcharge on Sales Tax	5,769	–	–	–	1,588	600	1,882	2,212
e) Receipts of Turnover Tax	–	–	–	–	4	15	5	6
f) Other Receipts	287,060	12,800	12,800	21,395	1	14	1	1
ii) State Excise	308,854	365,000	365,000	419,200	74,346	86,995	88,941	101,766
iii) Taxes on Vehicles	96,520	70,968	70,968	82,630	53,756	75,984	57,331	64,588
iv) Taxes on Goods and Passengers	10,519	64,232	64,232	70,700	63	65	72	82
v) Taxes and Duties on Electricity	18,227	22,000	22,000	24,005	38,246	47,985	79,927	63,250
vi) Entertainment Tax	8,310	13,200	11,923	13,122	4,483	5,369	5,092	5,779
vii) Other Taxes and Duties	3,166	1,400	577	579	22,453	40,228	31,369	35,602
<b>B. Share in Central Taxes</b>	<b>1,820,313</b>	<b>2,105,190</b>	<b>2,188,071</b>	<b>2,747,921</b>	<b>666,833</b>	<b>801,562</b>	<b>850,457</b>	<b>1,006,654</b>
<b>II. NON-TAX REVENUE (C+D)</b>	<b>828,812</b>	<b>1,160,872</b>	<b>1,376,846</b>	<b>1,873,630</b>	<b>666,918</b>	<b>596,039</b>	<b>600,106</b>	<b>633,602</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>293,032</b>	<b>357,804</b>	<b>541,046</b>	<b>682,386</b>	<b>101,881</b>	<b>124,460</b>	<b>120,717</b>	<b>129,784</b>
<b>1. Interest Receipts</b>	<b>45,794</b>	<b>65,157</b>	<b>65,157</b>	<b>166,482</b>	<b>37,808</b>	<b>27,978</b>	<b>41,538</b>	<b>45,741</b>
<b>2. Dividends and Profits</b>	<b>777</b>	<b>592</b>	<b>592</b>	<b>592</b>	<b>158</b>	<b>55</b>	<b>174</b>	<b>191</b>
<b>3. General Services</b>	<b>35,853</b>	<b>56,313</b>	<b>269,055</b>	<b>172,035</b>	<b>17,108</b>	<b>33,630</b>	<b>23,139</b>	<b>24,736</b>
<i>of which: State Lotteries</i>	–	–	–	–	2,006	2,638	2,106	2,212
<b>4. Social Services (i to ix)</b>	<b>104,934</b>	<b>20,404</b>	<b>20,404</b>	<b>25,725</b>	<b>10,174</b>	<b>19,252</b>	<b>15,245</b>	<b>16,487</b>
i) Education, Sports, Art and Culture	93,481	7,122	7,122	8,563	2,264	3,845	2,327	2,557
ii) Medical and Public Health	3,975	6,304	6,304	7,833	5,316	12,319	10,135	10,872
iii) Family Welfare	102	150	150	200	51	58	56	62

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	UTTAR PRADESH				WEST BENGAL			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	1,084	2,346	2,346	3,464	967	1,799	1,064	1,170
v) Urban Development	86	3,198	3,198	3,890	352	74	387	426
vi) Labour and Employment	1,267	869	869	1,164	358	216	410	451
vii) Social Security and Welfare	1,423	400	400	424	320	403	369	404
viii) Water Supply and Sanitation	170	–	–	–	129	176	142	156
ix) Others	3,346	14	14	187	417	363	354	389
<b>5. Fiscal Services</b>	<b>5</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>
<b>6. Economic Services (i to xvii)</b>	<b>105,669</b>	<b>215,339</b>	<b>185,838</b>	<b>317,552</b>	<b>36,632</b>	<b>43,544</b>	<b>40,621</b>	<b>42,627</b>
i) Crop Husbandry	4,084	2,868	2,868	2,936	532	781	644	705
ii) Animal Husbandry	1,059	2,255	2,255	2,377	423	589	606	652
iii) Fisheries	235	295	295	313	685	522	525	567
iv) Forestry and Wildlife	16,198	12,746	12,746	18,515	3,861	5,119	4,272	4,699
v) Plantations	–	–	–	–	8	2	–	–
vi) Co-operation	627	1,156	1,156	1,184	534	708	587	646
vii) Other Agricultural Programmes	300	277	277	294	31	40	34	38
viii) Major and Medium Irrigation Projects	17,751	12,869	12,869	17,298	515	514	566	623
ix) Minor Irrigation	2,121	2,657	2,657	4,315	1,925	2,678	2,118	2,329
x) Power	14,870	135,000	103,500	210,571	1	1	1	1
xi) Petroleum	–	–	–	–	1	3	2	2
xii) Village and Small Industries	343	8	8	8	141	228	155	171
xiii) Industries@	35,567	35,058	35,058	44,904	2,233	2,858	2,466	2,712
xiv) Ports and Light Houses	–	–	–	–	5	8	6	6
xv) Road Transport	919	187	187	198	–	–	–	–
xvi) Tourism	31	750	750	851	515	158	566	623
xvii) Others*	11,564	9,212	11,212	13,788	25,222	29,335	28,073	28,853
<b>D. Grants from the Centre (1 to 5)</b>	<b>535,780</b>	<b>803,068</b>	<b>835,800</b>	<b>1,191,244</b>	<b>565,037</b>	<b>471,579</b>	<b>479,390</b>	<b>503,818</b>
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	191,624	271,664	271,664	429,942	146,207	190,876	161,450	271,202
2. Central Plan Schemes	15,948	582	582	120	6,457	8,787	9,044	9,067
3. Centrally Sponsored Schemes	125,558	211,911	229,710	388,997	108,089	101,228	107,739	117,993
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	202,650	318,911	333,844	372,185	304,284	170,688	201,157	105,556
a) Statutory Grants	174,587	272,306	292,483	334,142	269,686	144,978	161,618	79,457
b) Grants for relief on account of Natural Calamities	22,195	22,836	22,836	23,510	17,605	18,112	18,112	18,647
c) Others	5,868	23,769	18,525	14,533	16,993	7,598	21,427	7,452

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	ALL STATES			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>43,102,112</b>	<b>50,877,532</b>	<b>53,142,885</b>	<b>60,673,309</b>
<b>I. TAX REVENUE (A+B)</b>	<b>30,633,154</b>	<b>35,749,925</b>	<b>37,281,683</b>	<b>43,022,171</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>21,230,734</b>	<b>24,807,967</b>	<b>25,708,028</b>	<b>29,403,800</b>
<b>1. Taxes on Income (i+ii)</b>	<b>256,318</b>	<b>272,055</b>	<b>286,397</b>	<b>302,813</b>
i) Agricultural Income Tax	1,656	2,202	2,137	2,632
ii) Taxes on Professions, Trades, Callings and Employment	254,662	269,853	284,260	300,181
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>2,766,714</b>	<b>3,078,092</b>	<b>3,407,992</b>	<b>4,030,996</b>
i) Land Revenue	271,625	333,244	306,959	328,655
ii) Stamp and Registration fees	2,486,775	2,734,632	3,090,344	3,686,157
iii) Urban Immovable Property Tax	8,314	10,215	10,689	16,184
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>18,207,701</b>	<b>21,457,820</b>	<b>22,013,640</b>	<b>25,069,991</b>
i) Sales Tax (a to f)	12,876,923	15,434,154	15,811,257	18,297,304
a) State Sales Tax/VAT	10,473,167	11,521,140	11,474,771	13,684,400
b) Central Sales Tax	1,561,097	1,834,508	1,894,748	1,990,812
c) Sales Tax on Motor Spirit and Lubricants	295,102	1,437,665	1,111,163	1,134,054
d) Surcharge on Sales Tax	8,851	703	2,202	2,642
e) Receipts of Turnover Tax	2,496	1,015	1,005	1,796
f) Other Receipts	536,210	639,124	1,327,366	1,483,600
ii) State Excise	2,503,560	2,855,848	2,940,928	3,157,782
iii) Taxes on Vehicles	1,196,410	1,323,159	1,357,170	1,522,174
iv) Taxes on Goods and Passengers	644,957	746,284	774,611	850,925
v) Taxes and Duties on Electricity	771,759	822,755	855,921	905,243
vi) Entertainment Tax	64,865	85,509	76,741	85,076
vii) Other Taxes and Duties	149,228	190,111	197,012	251,489
<b>B. Share in Central Taxes</b>	<b>9,402,420</b>	<b>10,941,958</b>	<b>11,573,655</b>	<b>13,618,371</b>
<b>II. NON-TAX REVENUE (C+D)</b>	<b>12,468,957</b>	<b>15,127,609</b>	<b>15,861,200</b>	<b>17,651,137</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>4,793,942</b>	<b>5,198,534</b>	<b>5,565,726</b>	<b>5,919,088</b>
<b>1. Interest Receipts</b>	<b>937,978</b>	<b>850,112</b>	<b>930,189</b>	<b>1,100,782</b>
<b>2. Dividends and Profits</b>	<b>57,825</b>	<b>30,322</b>	<b>32,005</b>	<b>33,467</b>
<b>3. General Services</b>	<b>1,178,356</b>	<b>1,510,788</b>	<b>1,697,237</b>	<b>1,428,466</b>
<i>of which:</i> State Lotteries	712,414	1,074,125	866,971	820,669
<b>4. Social Services (i to ix)</b>	<b>454,857</b>	<b>328,677</b>	<b>453,916</b>	<b>447,380</b>
i) Education, Sports, Art and Culture	190,349	92,905	109,540	116,462
ii) Medical and Public Health	65,818	83,923	82,073	86,209
iii) Family Welfare	4,746	2,294	6,436	3,554



## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	ALL STATES			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5
iv) Housing	14,710	17,444	17,894	20,208
v) Urban Development	88,152	37,407	146,040	118,503
vi) Labour and Employment	18,200	16,946	17,670	18,807
vii) Social Security and Welfare	14,924	12,834	13,595	14,413
viii) Water Supply and Sanitation	40,448	52,506	48,335	54,004
ix) Others	17,509	12,420	12,333	15,220
<b>5. Fiscal Services</b>	<b>76</b>	<b>608</b>	<b>206</b>	<b>9</b>
<b>6. Economic Services (i to xvii)</b>	<b>2,164,851</b>	<b>2,478,027</b>	<b>2,452,173</b>	<b>2,908,985</b>
i) Crop Husbandry	24,831	25,846	25,212	26,191
ii) Animal Husbandry	8,283	10,573	10,203	10,382
iii) Fisheries	7,158	7,646	6,413	7,154
iv) Forestry and Wildlife	225,772	236,288	225,113	262,776
v) Plantations	210	213	201	283
vi) Co-operation	24,966	28,144	26,362	28,134
vii) Other Agricultural Programmes	9,122	5,698	7,802	8,397
viii) Major and Medium Irrigation Projects	119,856	171,707	161,042	184,888
ix) Minor Irrigation	16,942	21,756	19,399	25,371
x) Power	231,757	408,713	355,671	510,381
xi) Petroleum	122,366	142,006	130,831	140,031
xii) Village and Small Industries	8,521	6,267	6,120	5,999
xiii) Industries@	975,341	1,041,150	1,115,521	1,319,656
xiv) Ports and Light Houses	11,183	18,100	18,257	19,263
xv) Road Transport	75,989	73,702	78,019	83,519
xvi) Tourism	9,757	8,255	8,318	8,472
xvii) Others*	292,797	271,962	257,690	268,087
<b>D. Grants from the Centre (1 to 5)</b>	<b>7,675,015</b>	<b>9,929,075</b>	<b>10,295,474</b>	<b>11,732,049</b>
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	2,874,765	4,229,886	4,107,927	5,249,922
	—	—	—	—
2. Central Plan Schemes	221,606	567,763	504,877	555,052
3. Centrally Sponsored Schemes	1,331,444	1,818,918	1,991,390	2,465,492
4. NEC/ Special Plan Scheme	33,893	73,480	82,542	73,567
5. Non-Plan Grants (a to c)	3,213,307	3,239,027	3,608,736	3,388,017
a) Statutory Grants	1,804,896	1,963,702	1,711,286	1,706,737
b) Grants for relief on account of Natural Calamities	327,167	253,200	363,646	272,211
c) Others	1,081,244	1,022,126	1,533,805	1,409,068

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,084,354</b>	<b>1,109,873</b>	<b>1,230,686</b>	<b>1,528,215</b>	<b>180,187</b>	<b>182,190</b>	<b>180,242</b>	<b>195,980</b>
<b>I. TAX REVENUE (A+B)</b>	<b>893,928</b>	<b>888,400</b>	<b>1,007,575</b>	<b>1,212,503</b>	<b>47,940</b>	<b>48,200</b>	<b>53,700</b>	<b>58,600</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>893,928</b>	<b>888,400</b>	<b>1,007,575</b>	<b>1,212,503</b>	<b>47,940</b>	<b>48,200</b>	<b>53,700</b>	<b>58,600</b>
<b>1. Taxes on Income (i+ii)</b>	–	–	–	–	–	–	–	–
i) Agricultural Income Tax	–	–	–	–	–	–	–	–
ii) Taxes on Professions, Trades, Callings and Employment	–	–	–	–	–	–	–	–
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>82,766</b>	<b>85,000</b>	<b>90,000</b>	<b>135,000</b>	<b>2,428</b>	<b>1,735</b>	<b>2,626</b>	<b>2,627</b>
i) Land Revenue	1	–	–	–	31	26	26	27
ii) Stamp and Registration fees	82,765	85,000	90,000	135,000	2,397	1,709	2,600	2,600
iii) Urban Immovable Property Tax	–	–	–	–	–	–	–	–
<b>3. Taxes on Commodities and Services (i to vii)</b>	<b>811,162</b>	<b>803,400</b>	<b>917,575</b>	<b>1,077,503</b>	<b>45,512</b>	<b>46,465</b>	<b>51,074</b>	<b>55,973</b>
i) Sales Tax (a to f)	650,055	649,800	739,800	873,000	30,422	32,400	35,700	39,400
a) State Sales Tax/VAT	556,064	549,775	639,775	753,175	30,422	32,400	35,700	39,400
b) Central Sales Tax	93,918	100,000	100,000	119,800	–	–	–	–
c) Sales Tax on Motor Spirit and Lubricants	–	–	–	–	–	–	–	–
d) Surcharge on Sales Tax	–	–	–	–	–	–	–	–
e) Receipts of Turnover Tax	–	–	–	–	–	–	–	–
f) Other Receipts	73	25	25	25	–	–	–	–
ii) State Excise	102,480	97,500	108,000	116,640	12,517	11,500	12,700	13,800
iii) Taxes on Vehicles	29,874	32,500	35,000	46,300	2,556	2,550	2,658	2,757
iv) Taxes on Goods and Passengers	12	200	200	200	–	–	–	–
v) Taxes and Duties on Electricity	–	–	–	–	–	–	–	–
vi) Entertainment Tax	3,424	4,100	4,200	4,950	–	–	–	–
vii) Other Taxes and Duties	25,317	19,300	30,375	36,413	17	15	16	16
<b>B. Share in Central Taxes</b>	–	–	–	–	–	–	–	–
<b>II. NON-TAX REVENUE (C+D)</b>	<b>190,426</b>	<b>221,473</b>	<b>223,111</b>	<b>315,712</b>	<b>132,247</b>	<b>133,990</b>	<b>126,542</b>	<b>137,380</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>139,896</b>	<b>131,722</b>	<b>137,799</b>	<b>169,932</b>	<b>51,099</b>	<b>54,900</b>	<b>52,500</b>	<b>55,900</b>
<b>1. Interest Receipts</b>	<b>125,417</b>	<b>122,249</b>	<b>126,400</b>	<b>157,976</b>	<b>239</b>	<b>260</b>	<b>502</b>	<b>276</b>
<b>2. Dividends and Profits</b>	<b>3,862</b>	<b>400</b>	<b>1,900</b>	<b>2,072</b>	<b>174</b>	<b>219</b>	<b>185</b>	<b>203</b>
<b>3. General Services</b>	<b>4,911</b>	<b>4,876</b>	<b>4,645</b>	<b>4,835</b>	<b>789</b>	<b>1,128</b>	<b>1,119</b>	<b>1,166</b>
<i>of which: State Lotteries</i>	–	–	–	–	–	–	–	–
<b>4. Social Services (i to ix)</b>	<b>3,160</b>	<b>2,755</b>	<b>2,759</b>	<b>2,870</b>	<b>868</b>	<b>908</b>	<b>898</b>	<b>951</b>
i) Education, Sports, Art and Culture	1,140	820	820	853	46	70	50	55
ii) Medical and Public Health	1,393	1,320	1,320	1,373	357	435	437	470
iii) Family Welfare	1	1	1	1	–	–	–	–

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Concl'd.)**

(Rs. lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	221	220	250	260	95	41	41	42
v) Urban Development	1	–	1	1	1	15	15	16
vi) Labour and Employment	339	340	350	364	88	83	91	93
vii) Social Security and Welfare	63	50	15	16	31	12	12	12
viii) Water Supply and Sanitation	–	–	–	–	235	240	240	250
ix) Others	2	4	2	2	14	12	12	13
<b>5. Fiscal Services</b>	–	–	–	–	–	–	–	–
<b>6. Economic Services (i to xvii)</b>	<b>2,546</b>	<b>1,442</b>	<b>2,095</b>	<b>2,179</b>	<b>49,028</b>	<b>52,384</b>	<b>49,796</b>	<b>53,305</b>
i) Crop Husbandry	42	32	40	42	53	28	29	30
ii) Animal Husbandry	39	32	32	33	9	13	10	10
iii) Fisheries	4	10	2	2	12	11	12	13
iv) Forestry and Wildlife	14	20	5	5	13	1	1	1
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	6	15	5	5	15	17	17	17
vii) Other Agricultural Programmes	2	5	1	1	1	1	1	1
viii) Major and Medium Irrigation Projects	322	210	300	312	–	1	1	1
ix) Minor Irrigation	5	6	5	6	13	25	22	24
x) Power	1,127	190	900	936	48,688	52,100	49,500	53,000
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	265	170	170	177	14	4	10	10
xiii) Industries@	9	12	5	5	48	65	65	65
xiv) Ports and Light Houses	–	–	–	–	46	26	43	44
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	6	5	5	5	27	31	12	13
xvii) Others*	705	735	625	650	89	63	75	77
<b>D. Grants from the Centre (1 to 5)</b>	<b>50,530</b>	<b>89,751</b>	<b>85,312</b>	<b>145,780</b>	<b>81,149</b>	<b>79,090</b>	<b>74,042</b>	<b>81,480</b>
1. State Plan Schemes <i>of which: Advance release of Plan Assistance for Natural Calamities</i>	13,427	50,251	50,049	103,280	81,149	30,130	24,685	28,400
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	4,400	7,000	2,763	10,000	–	1,500	584	1,380
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	25	–
5. Non-Plan Grants (a to c)	32,703	32,500	32,500	32,500	–	47,460	48,748	51,700
a) Statutory Grants	32,703	32,500	32,500	32,500	–	10,760	12,048	15,000
b) Grants for relief on account of Natural Calamities	–	–	–	–	–	–	–	–
c) Others	–	–	–	–	–	36,700	36,700	36,700

– : Nil/Negligible/Not available.

@ : Include Non-Ferrous Mining and Metallurgical Industries and Other Industries.

\* : Include receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc.

Also see notes to Appendices.

Source : Budget Documents of the State Governments.

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature  
ANDHRA PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>648,229</b>	<b>2,843,301</b>	<b>3,491,530</b>	<b>1,248,901</b>	<b>3,283,799</b>	<b>4,532,700</b>	<b>1,226,115</b>	<b>3,293,838</b>	<b>4,519,953</b>	<b>1,566,792</b>	<b>3,931,812</b>	<b>5,498,604</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>639,973</b>	<b>1,479,806</b>	<b>2,119,779</b>	<b>1,234,042</b>	<b>1,674,441</b>	<b>2,908,483</b>	<b>1,211,254</b>	<b>1,693,902</b>	<b>2,905,156</b>	<b>1,462,947</b>	<b>2,122,774</b>	<b>3,585,721</b>
<b>A. Social Services (1 to 12)</b>	<b>415,264</b>	<b>800,488</b>	<b>1,215,752</b>	<b>780,975</b>	<b>910,865</b>	<b>1,691,840</b>	<b>757,325</b>	<b>927,736</b>	<b>1,685,061</b>	<b>954,145</b>	<b>1,093,949</b>	<b>2,048,094</b>
1. Education, Sports, Art and Culture	69,167	464,586	533,753	161,756	545,706	707,462	161,288	543,633	704,921	194,388	611,578	805,966
2. Medical and Public Health	17,899	109,888	127,787	36,694	130,077	166,771	36,776	127,557	164,333	39,478	168,746	208,224
3. Family Welfare	32,972	881	33,853	37,019	1,114	38,134	37,019	1,111	38,130	41,032	393	41,425
4. Water Supply and Sanitation	81,404	9,497	90,901	115,251	12,049	127,301	90,266	11,396	101,662	102,281	19,581	121,862
5. Housing	27,537	1,325	28,862	92,942	1,661	94,603	92,942	1,652	94,594	109,375	1,755	111,130
6. Urban Development	47,367	28,200	75,567	78,408	20,774	99,182	78,408	17,953	96,361	148,055	20,826	168,881
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	84,067	49,308	133,375	156,950	68,288	225,239	158,672	66,717	225,389	154,467	120,092	274,559
8. Labour and Labour Welfare	1,435	6,748	8,183	2,297	8,064	10,362	2,297	8,034	10,331	2,381	10,490	12,871
9. Social Security and Welfare	45,637	12,913	58,550	87,986	7,206	95,192	87,986	6,982	94,968	117,403	28,268	145,671
10. Nutrition	7,265	54,961	62,226	11,119	72,981	84,100	11,119	72,979	84,098	43,733	72,988	116,721
11. Relief on account of Natural Calamities	—	55,319	55,319	—	36,284	36,284	—	63,313	63,313	—	31,967	31,967
12. Others*	514	6,862	7,376	552	6,660	7,212	552	6,409	6,961	1,552	7,265	8,817
<b>B. Economic Services (1 to 9)</b>	<b>224,709</b>	<b>679,318</b>	<b>904,027</b>	<b>453,067</b>	<b>763,576</b>	<b>1,216,643</b>	<b>453,929</b>	<b>766,166</b>	<b>1,220,095</b>	<b>508,802</b>	<b>1,028,825</b>	<b>1,537,627</b>
1. Agriculture and Allied Activities (i to xii)	54,891	65,090	119,981	80,840	85,544	166,384	81,602	83,834	165,436	103,163	97,660	200,823
i) Crop Husbandry	32,772	10,144	42,916	50,712	12,584	63,295	50,612	12,525	63,137	67,771	16,976	84,747
ii) Soil and Water Conservation	245	1,538	1,783	554	2,081	2,635	554	2,072	2,626	638	2,348	2,986
iii) Animal Husbandry	2,219	18,163	20,382	2,532	22,848	25,380	2,994	22,735	25,729	6,803	26,300	33,103
iv) Dairy Development	—	66	66	—	—	—	—	—	—	—	—	—
v) Fisheries	1,040	1,791	2,831	1,817	2,128	3,946	2,217	2,115	4,332	2,554	2,419	4,973
vi) Forestry and Wild Life	16,463	12,831	29,294	20,433	15,799	36,231	20,433	15,758	36,191	20,024	17,842	37,866
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	1,050	11,469	12,519	2,010	16,152	18,162	2,010	15,676	17,686	2,910	16,930	19,840
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	1,076	8,557	9,633	2,782	13,354	16,136	2,782	12,354	15,136	2,463	14,179	16,642
xii) Other Agricultural Programmes	26	531	557	—	599	599	—	599	599	—	666	666
2. Rural Development	65,150	103,976	169,126	135,700	137,098	272,799	135,700	128,232	263,932	119,280	132,362	251,642
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	50,913	211,128	262,041	155,136	277,615	432,751	155,136	296,719	451,855	175,835	379,070	554,905
of which:												
i) Major and Medium Irrigation	46,810	200,285	247,095	149,345	265,924	415,269	149,345	284,298	433,643	158,943	365,687	524,630
ii) Minor Irrigation	3,352	3,179	6,531	4,643	3,601	8,244	4,643	3,599	8,242	15,888	3,820	19,708
iii) Flood Control and Drainage	—	7,665	7,665	—	8,091	8,091	—	8,822	8,822	—	9,564	9,564
5. Energy	1,726	178,413	180,139	5,684	151,983	157,667	5,684	130,389	136,073	6,098	252,018	258,116
of which: Power	1,580	178,355	179,935	5,408	151,780	157,188	5,408	130,187	135,595	5,822	251,744	257,566
6. Industry and Minerals (i to iii)	20,488	4,943	25,431	31,624	5,900	37,524	31,624	5,675	37,299	43,740	12,760	56,500
i) Village and Small Industries	13,298	2,606	15,904	17,058	1,923	18,981	17,058	1,879	18,937	21,854	4,541	26,395
ii) Industries@	4,348	2,337	6,685	7,739	3,977	11,716	7,739	3,796	11,535	14,886	8,219	23,105
iii) Others**	2,842	—	2,842	6,827	—	6,827	6,827	—	6,827	7,000	—	7,000

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**ANDHRA PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	20	104,058	104,078	14	91,565	91,579	14	107,532	107,546	514	139,374	139,888
i) Roads and Bridges	–	65,995	65,995	–	80,618	80,618	–	98,070	98,070	500	123,312	123,812
ii) Others @@	20	38,063	38,083	14	10,946	10,960	14	9,462	9,476	14	16,062	16,076
8. Science, Technology and Environment	212	67	279	414	142	555	414	139	553	714	162	876
9. General Economic Services (i to iv)	31,309	11,643	42,952	43,655	13,729	57,384	43,755	13,646	57,401	59,458	15,419	74,877
i) Secretariat – Economic Services	22,057	3,134	25,191	32,547	3,849	36,396	32,647	3,809	36,456	47,535	4,396	51,931
ii) Tourism	4,386	225	4,611	6,251	1,525	7,776	6,251	1,520	7,771	6,251	1,552	7,803
iii) Civil Supplies	3,650	4,723	8,373	3,751	4,184	7,935	3,751	4,173	7,924	4,251	4,789	9,040
iv) Others +	1,216	3,561	4,777	1,106	4,171	5,277	1,106	4,144	5,250	1,421	4,682	6,103
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>8,256</b>	<b>1,340,954</b>	<b>1,349,210</b>	<b>14,860</b>	<b>1,581,278</b>	<b>1,596,138</b>	<b>14,861</b>	<b>1,573,926</b>	<b>1,588,787</b>	<b>103,845</b>	<b>1,780,959</b>	<b>1,884,804</b>
<b>A. Organs of State</b>	<b>1,082</b>	<b>27,924</b>	<b>29,006</b>	<b>1,150</b>	<b>38,218</b>	<b>39,368</b>	<b>1,150</b>	<b>37,782</b>	<b>38,932</b>	<b>392</b>	<b>46,977</b>	<b>47,369</b>
<b>B. Fiscal Services (i to ii)</b>	<b>1,550</b>	<b>52,407</b>	<b>53,957</b>	<b>2,636</b>	<b>62,997</b>	<b>65,633</b>	<b>2,636</b>	<b>60,277</b>	<b>62,913</b>	<b>2,636</b>	<b>71,380</b>	<b>74,016</b>
i) Collection of Taxes and Duties	1,550	42,209	43,759	2,636	53,332	55,968	2,636	52,006	54,642	2,636	61,684	64,320
ii) Other Fiscal Services	–	10,198	10,198	–	9,665	9,665	–	8,271	8,271	–	9,696	9,696
<b>C. Interest Payments and Servicing of     Debt (1 + 2)</b>	<b>–</b>	<b>720,775</b>	<b>720,775</b>	<b>–</b>	<b>819,667</b>	<b>819,667</b>	<b>–</b>	<b>819,666</b>	<b>819,666</b>	<b>–</b>	<b>886,407</b>	<b>886,407</b>
1. Appropriation for Reduction or Avoidance of Debt	–	19,965	19,965	–	21,349	21,349	–	21,348	21,348	–	23,544	23,544
2. Interest Payments (i to iv)	–	700,810	700,810	–	798,318	798,318	–	798,318	798,318	–	862,863	862,863
i) Interest on Loans from the Centre	–	143,972	143,972	–	177,308	177,308	–	165,300	165,300	–	130,026	130,026
ii) Interest on Internal Debt	–	509,554	509,554	–	557,833	557,833	–	569,841	569,841	–	649,717	649,717
of which:												
(a) Interest on Market Loans	–	182,839	182,839	–	194,030	194,030	–	194,030	194,030	–	220,030	220,030
(b) Interest on NSSF	–	–	–	–	–	–	–	–	–	–	–	–
iii) Interest on Small Savings, Provident Funds, etc.	–	47,173	47,173	–	63,176	63,176	–	63,176	63,176	–	83,118	83,118
iv) Others	–	111	111	–	1	1	–	1	1	–	2	2
<b>D. Administrative Services (i to v)</b>	<b>5,624</b>	<b>220,129</b>	<b>225,753</b>	<b>11,074</b>	<b>266,978</b>	<b>278,051</b>	<b>11,075</b>	<b>262,783</b>	<b>273,858</b>	<b>100,817</b>	<b>323,765</b>	<b>424,582</b>
i) Secretariat - General Services	606	6,568	7,174	4,978	6,971	11,950	4,978	6,834	11,812	94,842	7,924	102,766
ii) District Administration	–	32,243	32,243	–	39,879	39,879	–	39,568	39,568	–	52,448	52,448
iii) Police	4,372	138,391	142,763	3,000	151,687	154,687	3,000	149,642	152,642	3,000	178,039	181,039
iv) Public Works	2	5,138	5,140	2	15,570	15,572	2	15,527	15,529	2	25,036	25,038
v) Others ++	644	37,789	38,433	3,093	52,871	55,964	3,095	51,212	54,307	2,973	60,318	63,291
<b>E. Pensions</b>	<b>–</b>	<b>319,695</b>	<b>319,695</b>	<b>–</b>	<b>393,403</b>	<b>393,403</b>	<b>–</b>	<b>393,403</b>	<b>393,403</b>	<b>–</b>	<b>452,413</b>	<b>452,413</b>
<b>F. Miscellaneous General Services</b>	<b>–</b>	<b>24</b>	<b>24</b>	<b>–</b>	<b>16</b>	<b>16</b>	<b>–</b>	<b>15</b>	<b>15</b>	<b>–</b>	<b>17</b>	<b>17</b>
of which:												
Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
<b>III. Grants-in-Aid and Contributions</b>	<b>–</b>	<b>22,541</b>	<b>22,541</b>	<b>–</b>	<b>28,079</b>	<b>28,079</b>	<b>–</b>	<b>26,010</b>	<b>26,010</b>	<b>–</b>	<b>28,079</b>	<b>28,079</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	–	22,541	22,541	–	28,079	28,079	–	26,010	26,010	–	28,079	28,079

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**ARUNACHAL PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>72,365</b>	<b>94,399</b>	<b>166,764</b>	<b>82,883</b>	<b>98,068</b>	<b>180,951</b>	<b>76,964</b>	<b>120,252</b>	<b>197,216</b>	<b>104,441</b>	<b>112,412</b>	<b>216,853</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>70,618</b>	<b>47,273</b>	<b>117,891</b>	<b>82,215</b>	<b>48,916</b>	<b>131,130</b>	<b>76,274</b>	<b>62,829</b>	<b>139,102</b>	<b>103,781</b>	<b>56,007</b>	<b>159,788</b>
<b>A. Social Services (1 to 12)</b>	<b>40,457</b>	<b>16,650</b>	<b>57,107</b>	<b>18,179</b>	<b>18,978</b>	<b>37,157</b>	<b>36,510</b>	<b>27,164</b>	<b>63,674</b>	<b>18,202</b>	<b>22,052</b>	<b>40,254</b>
1. Education, Sports, Art and Culture	12,520	9,087	21,607	11,218	9,036	20,253	14,674	10,404	25,078	11,028	10,570	21,598
2. Medical and Public Health	1,335	5,353	6,688	1,265	5,575	6,841	1,797	6,383	8,180	1,272	6,678	7,950
3. Family Welfare	396	—	396	43	—	43	414	—	414	14	—	14
4. Water Supply and Sanitation	13,338	953	14,291	3,301	344	3,645	14,492	1,141	15,633	3,175	501	3,676
5. Housing	742	239	981	800	—	800	880	324	1,204	880	—	880
6. Urban Development	—	54	54	—	147	147	14	465	479	—	182	182
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	—	—	—	—	—	—	—	—	—	—	—	—
8. Labour and Labour Welfare	171	78	249	245	83	328	215	95	310	158	98	256
9. Social Security and Welfare	2,052	392	2,444	857	431	1,288	3,191	414	3,605	1,193	472	1,665
10. Nutrition	113	10	123	318	7	325	689	10	699	345	7	352
11. Relief on account of Natural Calamities	9,668	—	9,668	—	2,912	2,912	—	7,350	7,350	—	2,997	2,997
12. Others*	122	484	606	132	443	575	144	578	722	137	547	684
<b>B. Economic Services (1 to 9)</b>	<b>30,161</b>	<b>30,623</b>	<b>60,784</b>	<b>64,036</b>	<b>29,937</b>	<b>93,973</b>	<b>39,764</b>	<b>35,665</b>	<b>75,428</b>	<b>85,579</b>	<b>33,955</b>	<b>119,534</b>
1. Agriculture and Allied Activities (i to xii)	10,681	9,761	20,442	7,626	9,753	17,379	11,709	11,565	23,274	7,501	10,703	18,204
i) Crop Husbandry	3,959	1,999	5,958	2,290	2,051	4,340	4,451	2,201	6,652	2,132	2,303	4,435
ii) Soil and Water Conservation	1,086	898	1,984	809	902	1,711	957	940	1,897	752	949	1,701
iii) Animal Husbandry	938	1,238	2,176	723	1,189	1,912	1,111	1,329	2,440	748	1,327	2,075
iv) Dairy Development	25	25	50	30	28	58	25	30	55	30	30	60
v) Fisheries	296	192	488	272	193	465	242	215	457	240	224	464
vi) Forestry and Wild Life	3,248	2,709	5,957	3,281	2,735	6,016	4,575	2,845	7,420	3,337	2,961	6,298
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	2,447	2,447	—	2,386	2,386	—	3,701	3,701	—	2,591	2,591
ix) Agricultural Research and Education	53	53	106	62	54	117	34	62	96	34	65	99
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	237	176	413	158	191	349	260	214	474	174	223	397
xii) Other Agricultural Programmes	839	24	863	—	25	25	54	28	82	54	30	84
2. Rural Development	1,990	3,457	5,447	2,067	2,497	4,564	2,184	2,544	4,728	2,040	2,505	4,545
3. Special Area Programmes	2,595	3	2,598	5,629	3	5,632	5,635	3	5,638	3,408	4	3,412
4. Irrigation and Flood Control	3,869	656	4,525	4,610	685	5,296	5,419	782	6,201	7,390	782	8,172
of which:												
i) Major and Medium Irrigation	40	—	40	48	—	48	48	—	48	48	—	48
ii) Minor Irrigation	3,629	656	4,285	4,322	685	5,008	4,611	762	5,373	7,072	782	7,854
iii) Flood Control and Drainage	—	—	—	—	—	—	308	20	328	10	—	10
5. Energy	861	9,462	10,323	208	10,546	10,753	190	11,882	12,072	1,248	11,161	12,409
of which: Power	238	9,462	9,700	22	10,546	10,567	4	11,882	11,886	1,062	11,160	12,222
6. Industry and Minerals (i to iii)	943	620	1,563	762	531	1,293	1,037	733	1,770	770	630	1,400
i) Village and Small Industries	847	619	1,466	647	531	1,178	872	733	1,605	648	630	1,278
ii) Industries@	96	—	96	115	—	115	155	—	155	112	—	112
iii) Others**	—	1	1	—	—	—	10	—	10	10	—	10

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**ARUNACHAL PRADESH**

(Rs. lakh)

State Finances: A Study of Budgets of 2007-08

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	3,521	5,789	9,310	3,569	5,079	8,648	3,324	7,223	10,547	3,305	7,175	10,480
i) Roads and Bridges	2,964	1,078	4,042	3,302	289	3,591	3,011	1,240	4,251	3,045	1,413	4,458
ii) Others @@	557	4,711	5,268	267	4,790	4,359	313	5,983	6,296	260	5,762	3,492
8. Science, Technology and Environment	1,035	-	1,035	1,027	-	1,027	1,152	-	1,152	1,028	-	1,028
9. General Economic Services (i to iv)	4,666	875	5,541	38,537	843	39,381	9,114	933	10,046	58,889	995	59,884
i) Secretariat – Economic Services	3,913	80	3,993	37,967	87	38,054	7,947	87	8,034	58,192	87	58,279
ii) Tourism	336	14	350	254	18	272	441	24	465	340	25	365
iii) Civil Supplies	141	419	560	162	340	502	481	389	870	164	441	605
iv) Others +	276	362	638	155	399	553	245	433	677	193	442	635
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>1,747</b>	<b>47,126</b>	<b>48,873</b>	<b>669</b>	<b>49,152</b>	<b>49,821</b>	<b>690</b>	<b>57,424</b>	<b>58,114</b>	<b>660</b>	<b>56,405</b>	<b>57,064</b>
<b>A. Organs of State</b>	<b>21</b>	<b>2,179</b>	<b>2,200</b>	<b>-</b>	<b>1,569</b>	<b>1,569</b>	<b>24</b>	<b>1,889</b>	<b>1,913</b>	<b>-</b>	<b>1,762</b>	<b>1,762</b>
<b>B. Fiscal Services (i to ii)</b>	<b>13</b>	<b>364</b>	<b>377</b>	<b>13</b>	<b>363</b>	<b>376</b>	<b>13</b>	<b>480</b>	<b>493</b>	<b>13</b>	<b>473</b>	<b>486</b>
i) Collection of Taxes and Duties	-	349	349	-	347	347	-	461	461	-	456	456
ii) Other Fiscal Services	13	15	28	13	16	29	13	19	32	13	17	30
<b>C. Interest Payments and Servicing of     Debt (1 + 2)</b>	<b>-</b>	<b>16,752</b>	<b>16,752</b>	<b>-</b>	<b>18,969</b>	<b>18,969</b>	<b>-</b>	<b>22,521</b>	<b>22,521</b>	<b>-</b>	<b>22,257</b>	<b>22,257</b>
1. Appropriation for Reduction or Avoidance of Debt	-	1,107	1,107	-	900	900	-	1,276	1,276	-	1,476	1,476
2. Interest Payments (i to iv)	-	15,645	15,645	-	18,069	18,069	-	21,245	21,245	-	20,781	20,781
i) Interest on Loans from the Centre	-	-	-	-	-	-	-	-	-	-	-	-
ii) Interest on Internal Debt	-	-	-	-	-	-	-	-	-	-	-	-
of which:												
(a) Interest on Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others	-	15,645	15,645	-	18,069	18,069	-	21,245	21,245	-	20,781	20,781
<b>D. Administrative Services (i to v)</b>	<b>1,713</b>	<b>20,713</b>	<b>22,426</b>	<b>656</b>	<b>20,404</b>	<b>21,060</b>	<b>654</b>	<b>24,691</b>	<b>25,345</b>	<b>647</b>	<b>23,296</b>	<b>23,942</b>
i) Secretariat - General Services	60	2,439	2,499	26	1,770	1,797	38	2,572	2,610	26	2,294	2,320
ii) District Administration	-	4,090	4,090	-	4,134	4,134	-	4,918	4,918	-	4,714	4,714
iii) Police	1,049	9,263	10,312	-	10,040	10,040	-	10,966	10,966	-	10,462	10,462
iv) Public Works	523	3,975	4,498	550	3,296	3,846	529	4,839	5,368	529	4,538	5,067
v) Others ++	81	946	1,027	80	1,163	1,243	87	1,396	1,483	92	1,288	1,379
<b>E. Pensions</b>	<b>-</b>	<b>7,075</b>	<b>7,075</b>	<b>-</b>	<b>7,798</b>	<b>7,798</b>	<b>-</b>	<b>7,790</b>	<b>7,790</b>	<b>-</b>	<b>8,548</b>	<b>8,548</b>
<b>F. Miscellaneous General Services</b>	<b>-</b>	<b>43</b>	<b>43</b>	<b>-</b>	<b>50</b>	<b>50</b>	<b>-</b>	<b>52</b>	<b>52</b>	<b>-</b>	<b>69</b>	<b>69</b>
of which:												
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

**ASSAM**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>212,704</b>	<b>840,927</b>	<b>1,053,631</b>	<b>344,313</b>	<b>1,265,310</b>	<b>1,609,623</b>	<b>367,318</b>	<b>1,297,447</b>	<b>1,664,765</b>	<b>363,829</b>	<b>1,245,252</b>	<b>1,609,081</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>192,092</b>	<b>440,288</b>	<b>632,380</b>	<b>300,544</b>	<b>675,280</b>	<b>975,824</b>	<b>323,549</b>	<b>699,012</b>	<b>1,022,562</b>	<b>302,207</b>	<b>689,944</b>	<b>992,151</b>
<b>A. Social Services (1 to 12)</b>	<b>109,573</b>	<b>289,137</b>	<b>398,710</b>	<b>167,704</b>	<b>480,634</b>	<b>648,338</b>	<b>175,897</b>	<b>487,106</b>	<b>663,003</b>	<b>157,430</b>	<b>513,724</b>	<b>671,154</b>
1. Education, Sports, Art and Culture	32,738	218,822	251,560	36,696	341,294	377,990	43,543	341,406	384,949	37,906	333,520	371,425
2. Medical and Public Health	5,156	27,544	32,700	11,027	65,185	76,211	11,027	70,173	81,200	18,569	81,126	99,696
3. Family Welfare	6,526	693	7,219	13,872	6,623	20,495	13,872	6,623	20,495	11,912	6,599	18,511
4. Water Supply and Sanitation	20,253	12,631	32,884	3,326	17,491	20,817	3,326	17,541	20,867	2,509	12,346	14,854
5. Housing	620	47	667	154	1,284	1,437	154	1,284	1,437	285	1,166	1,451
6. Urban Development	6,133	2,521	8,654	13,657	4,098	17,755	13,657	4,172	17,829	14,535	6,766	21,301
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	12,116	12,931	25,047	40,789	1,972	42,761	42,134	3,058	45,192	55,648	39,251	94,899
8. Labour and Labour Welfare	172	2,535	2,708	1,359	3,660	5,019	1,359	3,698	5,057	3,618	3,395	7,013
9. Social Security and Welfare	22,395	7,714	30,108	41,836	6,745	48,581	41,836	6,865	48,701	2,569	5,761	8,330
10. Nutrition	3,425	1,454	4,880	4,863	202	5,065	4,863	202	5,065	9,607	39	9,646
11. Relief on account of Natural Calamities	-	58	58	-	29,514	29,514	-	29,514	29,514	-	20,448	20,448
12. Others*	39	2,188	2,227	127	2,566	2,693	127	2,571	2,698	272	3,307	3,579
<b>B. Economic Services (1 to 9)</b>	<b>82,519</b>	<b>151,151</b>	<b>233,670</b>	<b>132,840</b>	<b>194,645</b>	<b>327,485</b>	<b>147,653</b>	<b>211,907</b>	<b>359,559</b>	<b>144,777</b>	<b>176,220</b>	<b>320,997</b>
1. Agriculture and Allied Activities (i to xii)	16,061	38,718	54,779	30,091	52,510	82,601	30,305	53,959	84,264	34,343	49,831	84,174
i) Crop Husbandry	6,611	8,094	14,705	13,156	12,512	25,668	13,156	13,062	26,218	17,641	11,529	29,170
ii) Soil and Water Conservation	493	1,728	2,221	567	2,269	2,836	567	2,269	2,836	405	1,462	1,867
iii) Animal Husbandry	756	7,780	8,536	2,328	11,477	13,805	2,529	11,549	14,079	2,256	11,843	14,099
iv) Dairy Development	946	753	1,698	1,547	1,159	2,706	1,547	1,159	2,706	1,435	1,087	2,522
v) Fisheries	1,889	1,222	3,110	2,297	1,625	3,922	2,297	1,625	3,922	2,665	1,526	4,191
vi) Forestry and Wild Life	3,670	9,862	13,532	7,016	14,496	21,512	7,016	14,498	21,514	6,075	13,432	19,507
vii) Plantations	-	-	-	2	-	2	2	-	2	2	-	2
viii) Food Storage and Warehousing	59	2,181	2,240	265	1,921	2,186	277	2,740	3,017	198	1,473	1,671
ix) Agricultural Research and Education	1,566	4,523	6,089	2,546	4,166	6,711	2,546	4,166	6,711	3,030	4,422	7,452
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	45	2,340	2,385	276	2,554	2,830	276	2,554	2,830	630	2,759	3,389
xii) Other Agricultural Programmes	28	234	261	91	330	421	91	338	429	6	299	305
2. Rural Development	24,574	13,108	37,683	41,748	34,177	75,925	55,448	34,187	89,635	46,915	33,857	80,772
3. Special Area Programmes	1,564	613	2,177	5,951	227	6,178	6,390	227	6,617	9,826	291	10,117
4. Irrigation and Flood Control	-	21,866	21,866	-	31,443	31,443	-	31,866	31,866	-	35,091	35,091
of which:												
i) Major and Medium Irrigation	-	3,653	3,653	-	6,231	6,231	-	6,294	6,294	-	4,763	4,763
ii) Minor Irrigation	-	9,986	9,986	-	13,765	13,765	-	14,101	14,101	-	17,830	17,830
iii) Flood Control and Drainage	-	8,074	8,074	-	11,204	11,204	-	11,227	11,227	-	12,236	12,236
5. Energy	917	31,342	32,259	11	16,474	16,485	11	30,535	30,546	6	3,338	3,344
of which: Power	909	31,336	32,245	-	16,460	16,460	-	30,521	30,521	-	3,322	3,322
6. Industry and Minerals (i to iii)	5,311	8,079	13,390	9,082	8,364	17,446	9,082	8,599	17,680	10,298	6,155	16,453
i) Village and Small Industries	3,919	7,496	11,415	7,545	7,659	15,204	7,545	7,894	15,439	9,056	5,434	14,490
ii) Industries@	1,392	583	1,975	1,537	704	2,241	1,537	704	2,241	1,242	721	1,963
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-



**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**ASSAM**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	3,758	30,904	34,662	4,795	46,430	51,225	4,795	47,488	52,283	8,829	42,296	51,125
i) Roads and Bridges	3,259	26,930	30,188	4,023	40,884	44,907	4,023	40,967	44,990	3,693	40,880	44,573
ii) Others @@	499	3,975	4,473	772	5,546	6,318	772	6,521	7,293	5,136	1,416	6,552
8. Science, Technology and Environment	140	32	172	171	57	228	171	57	228	416	60	476
9. General Economic Services (i to iv)	30,194	6,489	36,683	40,990	4,965	45,955	41,451	4,990	46,440	34,144	5,301	39,444
i) Secretariat – Economic Services	29,688	4,486	34,174	40,505	2,315	42,820	40,505	2,339	42,844	32,982	2,563	35,545
ii) Tourism	156	365	521	185	357	542	185	357	542	695	376	1,071
iii) Civil Supplies	110	23	133	4	36	39	211	36	247	–	36	36
iv) Others +	240	1,615	1,855	296	2,258	2,554	549	2,258	2,807	467	2,326	2,793
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>20,612</b>	<b>399,550</b>	<b>420,161</b>	<b>43,769</b>	<b>588,506</b>	<b>632,275</b>	<b>43,769</b>	<b>596,834</b>	<b>640,603</b>	<b>61,622</b>	<b>541,477</b>	<b>603,099</b>
<b>A. Organs of State</b>	<b>71</b>	<b>11,302</b>	<b>11,373</b>	<b>–</b>	<b>15,955</b>	<b>15,955</b>	<b>–</b>	<b>16,703</b>	<b>16,703</b>	<b>–</b>	<b>12,635</b>	<b>12,635</b>
<b>B. Fiscal Services (i to ii)</b>	<b>113</b>	<b>11,923</b>	<b>12,036</b>	<b>477</b>	<b>22,084</b>	<b>22,561</b>	<b>477</b>	<b>22,107</b>	<b>22,584</b>	<b>627</b>	<b>22,122</b>	<b>22,749</b>
i) Collection of Taxes and Duties	113	11,819	11,932	477	21,979	22,456	477	22,003	22,480	627	22,012	22,639
ii) Other Fiscal Services	–	104	104	–	104	104	–	104	104	–	110	110
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>–</b>	<b>165,412</b>	<b>165,412</b>	<b>–</b>	<b>231,429</b>	<b>231,429</b>	<b>–</b>	<b>231,430</b>	<b>231,430</b>	<b>–</b>	<b>206,589</b>	<b>206,589</b>
1. Appropriation for Reduction or Avoidance of Debt	–	14,400	14,400	–	17,600	17,600	–	17,600	17,600	–	20,400	20,400
2. Interest Payments (i to iv)	–	151,012	151,012	–	213,829	213,829	–	213,830	213,830	–	186,189	186,189
i) Interest on Loans from the Centre	–	17,945	17,945	–	60,941	60,941	–	60,942	60,942	–	32,118	32,118
ii) Interest on Internal Debt	–	103,671	103,671	–	125,277	125,277	–	125,277	125,277	–	125,338	125,338
of which:												
(a) Interest on Market Loans	–	57,248	57,248	–	61,443	61,443	–	61,443	61,443	–	65,498	65,498
(b) Interest on NSSF	–	41,996	41,996	–	48,171	48,171	–	48,171	48,171	–	54,445	54,445
iii) Interest on Small Savings, Provident Funds, etc.	–	29,396	29,396	–	27,611	27,611	–	27,611	27,611	–	28,733	28,733
iv) Others	–	–	–	–	–	–	–	–	–	–	–	–
<b>D. Administrative Services (i to v)</b>	<b>20,427</b>	<b>109,714</b>	<b>130,142</b>	<b>43,292</b>	<b>172,355</b>	<b>215,647</b>	<b>43,292</b>	<b>179,911</b>	<b>223,203</b>	<b>60,995</b>	<b>157,427</b>	<b>218,422</b>
i) Secretariat - General Services	20,383	9,323	29,706	38,158	33,209	71,367	38,158	35,533	73,691	52,969	21,142	74,111
ii) District Administration	–	4,585	4,585	–	5,670	5,670	–	6,093	6,093	–	5,300	5,300
iii) Police	–	71,966	71,966	100	97,291	97,391	100	100,267	100,367	100	92,565	92,665
iv) Public Works	16	9,705	9,722	9	16,835	16,844	9	16,895	16,904	–	19,536	19,536
v) Others ++	28	14,135	14,163	5,025	19,351	24,376	5,025	21,124	26,149	7,926	18,885	26,811
<b>E. Pensions</b>	<b>–</b>	<b>101,148</b>	<b>101,148</b>	<b>–</b>	<b>146,646</b>	<b>146,646</b>	<b>–</b>	<b>146,646</b>	<b>146,646</b>	<b>–</b>	<b>142,662</b>	<b>142,662</b>
<b>F. Miscellaneous General Services</b>	<b>–</b>	<b>51</b>	<b>51</b>	<b>–</b>	<b>37</b>	<b>37</b>	<b>–</b>	<b>37</b>	<b>37</b>	<b>–</b>	<b>41</b>	<b>41</b>
of which:												
Payment on account of State Lotteries	–	–	–	–	1	1	–	1	1	–	1	1
<b>III. Grants-in-Aid and Contributions</b>	<b>–</b>	<b>1,089</b>	<b>1,089</b>	<b>–</b>	<b>1,525</b>	<b>1,525</b>	<b>–</b>	<b>1,600</b>	<b>1,600</b>	<b>–</b>	<b>13,831</b>	<b>13,831</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	–	1,089	1,089	–	1,525	1,525	–	1,600	1,600	–	13,831	13,831

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**BIHAR**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>243,140</b>	<b>1,532,459</b>	<b>1,775,599</b>	<b>363,269</b>	<b>1,814,687</b>	<b>2,177,956</b>	<b>412,941</b>	<b>1,938,333</b>	<b>2,351,274</b>	<b>436,537</b>	<b>1,959,239</b>	<b>2,395,776</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>240,914</b>	<b>681,987</b>	<b>922,901</b>	<b>313,090</b>	<b>844,792</b>	<b>1,157,882</b>	<b>362,274</b>	<b>976,061</b>	<b>1,338,335</b>	<b>367,235</b>	<b>999,474</b>	<b>1,366,709</b>
<b>A. Social Services (1 to 12)</b>	<b>154,109</b>	<b>532,083</b>	<b>686,192</b>	<b>198,810</b>	<b>612,044</b>	<b>810,854</b>	<b>201,137</b>	<b>669,457</b>	<b>870,594</b>	<b>184,063</b>	<b>713,758</b>	<b>897,821</b>
1. Education, Sports, Art and Culture	46,188	393,208	439,396	71,559	423,853	495,412	72,464	457,433	529,897	28,583	509,880	538,463
2. Medical and Public Health	151	75,872	76,023	512	90,631	91,143	634	102,887	103,521	510	99,438	99,948
3. Family Welfare	—	11,671	11,671	—	18,499	18,499	—	18,516	18,516	—	19,899	19,899
4. Water Supply and Sanitation	16,182	13,063	29,245	6,030	15,792	21,822	9,230	15,804	25,034	7,230	18,200	25,430
5. Housing	—	52	52	—	95	95	—	95	95	—	1,090	1,090
6. Urban Development	5,862	5,590	11,452	56,294	5,345	61,639	54,394	7,097	61,491	65,326	5,342	70,668
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,060	6,985	10,045	8,620	6,166	14,786	8,620	6,166	14,786	10,822	8,429	19,251
8. Labour and Labour Welfare	61,734	- 48,182	13,552	13,625	3,644	17,269	13,625	4,308	17,933	40,275	4,061	44,336
9. Social Security and Welfare	128	26,519	26,647	387	29,695	30,082	387	30,054	30,441	4,952	28,178	33,130
10. Nutrition	20,671	—	20,671	41,238	—	41,238	41,238	—	41,238	25,319	—	25,319
11. Relief on account of Natural Calamities	—	44,892	44,892	—	15,477	15,477	—	24,064	24,064	—	15,939	15,939
12. Others*	133	2,413	2,546	545	2,847	3,392	545	3,033	3,578	1,046	3,302	4,348
<b>B. Economic Services (1 to 9)</b>	<b>86,805</b>	<b>149,904</b>	<b>236,709</b>	<b>114,280</b>	<b>232,748</b>	<b>347,028</b>	<b>161,137</b>	<b>306,604</b>	<b>467,741</b>	<b>183,172</b>	<b>285,716</b>	<b>468,888</b>
1. Agriculture and Allied Activities (i to xii)	15,516	25,530	41,046	8,294	33,828	42,122	27,221	35,503	62,724	28,165	36,245	64,410
i) Crop Husbandry	12,641	6,751	19,392	4,344	12,391	16,735	16,770	11,642	28,412	18,867	11,860	30,727
ii) Soil and Water Conservation	47	706	753	98	1,176	1,274	78	996	1,074	310	441	751
iii) Animal Husbandry	149	5,724	5,873	310	6,883	7,193	310	7,588	7,898	433	7,900	8,333
iv) Dairy Development	81	317	398	207	349	556	5,207	549	5,756	3,207	364	3,571
v) Fisheries	159	821	980	379	1,324	1,703	400	1,326	1,726	400	1,295	1,695
vi) Forestry and Wild Life	1,465	3,307	4,772	1,514	3,493	5,007	3,014	4,227	7,241	3,014	4,349	7,363
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	664	4,779	5,443	926	4,860	5,786	926	4,861	5,787	1,700	6,174	7,874
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	195	2,959	3,154	392	3,183	3,575	392	4,144	4,536	109	3,678	3,787
xii) Other Agricultural Programmes	115	166	281	124	169	293	124	170	294	125	184	309
2. Rural Development	51,798	54,460	106,258	66,944	57,237	124,181	96,104	57,878	153,982	132,010	59,165	191,175
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	15,146	33,131	48,277	32,590	40,158	72,748	32,602	43,090	75,692	10,097	47,800	57,897
of which:												
i) Major and Medium Irrigation	—	16,215	16,215	—	18,097	18,097	—	19,631	19,631	—	22,220	22,220
ii) Minor Irrigation	12,442	9,444	21,886	28,684	12,825	41,509	28,697	13,875	42,572	4,517	14,929	19,446
iii) Flood Control and Drainage	—	5,691	5,691	—	5,893	5,893	—	6,240	6,240	—	7,692	7,692
5. Energy	81	61	142	384	41,523	41,907	384	108,029	108,413	628	72,281	72,909
of which: Power	—	61	61	—	41,523	41,523	—	108,029	108,029	—	72,281	72,281
6. Industry and Minerals (i to iii)	1,399	2,194	3,593	2,549	2,927	5,476	4,111	3,152	7,263	10,541	2,964	13,505
i) Village and Small Industries	948	919	1,867	2,045	1,272	3,317	2,327	1,411	3,738	4,121	1,330	5,451
ii) Industries@	451	1,275	1,726	504	1,655	2,159	1,784	1,741	3,525	6,420	1,634	8,054
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**BIHAR**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	162	28,339	28,501	385	46,288	46,673	385	46,294	46,679	410	55,844	56,254
i) Roads and Bridges	122	28,185	28,307	265	46,126	46,391	265	46,126	46,391	290	55,658	55,948
ii) Others @@	40	154	194	120	162	282	120	168	288	120	186	306
8. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
9. General Economic Services (i to iv)	2,704	6,190	8,894	3,135	10,788	13,923	331	12,659	12,990	1,322	11,418	12,740
i) Secretariat – Economic Services	-	1,550	1,550	2	1,731	1,733	2	1,939	1,941	1,000	2,073	3,073
ii) Tourism	175	272	447	100	218	318	100	218	318	113	232	345
iii) Civil Supplies	2,377	2,470	4,847	2,804	5,994	8,798	-	6,931	6,931	-	6,450	6,450
iv) Others +	152	1,898	2,050	229	2,845	3,074	229	3,571	3,800	209	2,663	2,872
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>2,226</b>	<b>850,052</b>	<b>852,278</b>	<b>50,179</b>	<b>969,458</b>	<b>1,019,637</b>	<b>50,667</b>	<b>961,835</b>	<b>1,012,502</b>	<b>69,302</b>	<b>959,765</b>	<b>1,029,067</b>
<b>A. Organs of State</b>	<b>936</b>	<b>33,215</b>	<b>34,151</b>	<b>1,636</b>	<b>29,744</b>	<b>31,380</b>	<b>1,664</b>	<b>35,678</b>	<b>37,342</b>	<b>1,649</b>	<b>30,507</b>	<b>32,156</b>
<b>B. Fiscal Services (i to ii)</b>	<b>1,137</b>	<b>19,667</b>	<b>20,804</b>	<b>1,630</b>	<b>24,947</b>	<b>26,577</b>	<b>1,630</b>	<b>25,919</b>	<b>27,549</b>	<b>1,995</b>	<b>27,061</b>	<b>29,056</b>
i) Collection of Taxes and Duties	1,137	19,458	20,595	1,630	24,707	26,337	1,630	25,652	27,282	1,995	26,804	28,799
ii) Other Fiscal Services	-	209	209	-	240	240	-	267	267	-	257	257
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>-</b>	<b>364,889</b>	<b>364,889</b>	<b>-</b>	<b>420,959</b>	<b>420,959</b>	<b>-</b>	<b>384,533</b>	<b>384,533</b>	<b>-</b>	<b>390,941</b>	<b>390,941</b>
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	364,889	364,889	-	420,959	420,959	-	384,533	384,533	-	390,941	390,941
i) Interest on Loans from the Centre	-	102,441	102,441	-	109,667	109,667	-	73,226	73,226	-	64,096	64,096
ii) Interest on Internal Debt	-	199,233	199,233	-	258,221	258,221	-	258,221	258,221	-	268,388	268,388
of which:												
(a) Interest on Market Loans	-	94,289	94,289	-	98,675	98,675	-	98,675	98,675	-	95,520	95,520
(b) Interest on NSSF	-	103,470	103,470	-	126,193	126,193	-	126,193	126,193	-	150,900	150,900
iii) Interest on Small Savings, Provident Funds, etc.	-	62,762	62,762	-	52,554	52,554	-	52,554	52,554	-	57,964	57,964
iv) Others	-	453	453	-	517	517	-	532	532	-	493	493
<b>D. Administrative Services (i to v)</b>	<b>153</b>	<b>186,727</b>	<b>186,880</b>	<b>46,913</b>	<b>191,834</b>	<b>238,747</b>	<b>47,373</b>	<b>213,048</b>	<b>260,421</b>	<b>65,658</b>	<b>198,902</b>	<b>264,560</b>
i) Secretariat - General Services	2	4,423	4,425	138	5,088	5,226	133	5,787	5,920	682	5,685	6,367
ii) District Administration	-	47,739	47,739	45,170	12,291	57,461	45,175	12,318	57,493	61,255	13,173	74,428
iii) Police	112	104,749	104,861	105	131,513	131,618	105	146,608	146,713	940	135,283	136,223
iv) Public Works	-	11,140	11,140	-	21,700	21,700	-	22,239	22,239	-	20,867	20,867
v) Others ++	39	18,676	18,715	1,500	21,242	22,742	1,960	26,096	28,056	2,781	23,894	26,675
<b>E. Pensions</b>	<b>-</b>	<b>245,554</b>	<b>245,554</b>	<b>-</b>	<b>301,974</b>	<b>301,974</b>	<b>-</b>	<b>302,657</b>	<b>302,657</b>	<b>-</b>	<b>312,354</b>	<b>312,354</b>
<b>F. Miscellaneous General Services</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
of which:												
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>-</b>	<b>420</b>	<b>420</b>	<b>-</b>	<b>437</b>	<b>437</b>	<b>-</b>	<b>437</b>	<b>437</b>	<b>-</b>	<b>-</b>	<b>-</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	420	420	-	437	437	-	437	437	-	-	-

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**CHHATTISGARH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>200,839</b>	<b>544,875</b>	<b>745,714</b>	<b>288,568</b>	<b>671,159</b>	<b>959,727</b>	<b>329,354</b>	<b>695,442</b>	<b>1,024,796</b>	<b>404,243</b>	<b>762,319</b>	<b>1,166,562</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>200,373</b>	<b>293,385</b>	<b>493,758</b>	<b>286,882</b>	<b>320,742</b>	<b>607,624</b>	<b>327,338</b>	<b>348,710</b>	<b>676,048</b>	<b>401,871</b>	<b>353,849</b>	<b>755,720</b>
<b>A. Social Services (1 to 12)</b>	<b>127,730</b>	<b>157,043</b>	<b>284,773</b>	<b>187,501</b>	<b>186,840</b>	<b>374,341</b>	<b>224,655</b>	<b>194,738</b>	<b>419,393</b>	<b>272,179</b>	<b>210,257</b>	<b>482,436</b>
1. Education, Sports, Art and Culture	55,817	66,590	122,407	80,952	73,868	154,820	92,286	73,878	166,164	105,802	86,397	192,199
2. Medical and Public Health	6,868	19,149	26,018	18,075	21,731	39,806	15,273	21,068	36,341	24,742	25,904	50,646
3. Family Welfare	3,270	—	3,270	7,509	8	7,517	7,367	8	7,375	7,981	15	7,996
4. Water Supply and Sanitation	14,600	5,484	20,083	25,193	5,870	31,063	25,410	6,051	31,460	33,946	6,468	40,414
5. Housing	3,276	1,603	4,879	2,150	5,411	7,561	2,150	5,541	7,691	2,618	3,554	6,172
6. Urban Development	5,162	1,027	6,189	5,874	2,091	7,965	33,504	2,082	35,586	40,959	2,161	43,120
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	10,336	38,708	49,044	9,840	45,545	55,385	12,688	43,845	56,533	11,149	48,717	59,866
8. Labour and Labour Welfare	702	1,998	2,700	1,745	2,271	4,016	2,057	2,302	4,359	2,730	2,806	5,536
9. Social Security and Welfare	9,968	9,758	19,726	15,057	11,288	26,345	16,705	12,393	29,098	21,639	15,013	36,652
10. Nutrition	17,690	3	17,694	20,998	—	20,998	16,856	—	16,856	20,504	—	20,504
11. Relief on account of Natural Calamities	—	11,346	11,346	—	16,990	16,990	—	25,544	25,544	—	17,336	17,336
12. Others*	41	1,376	1,417	108	1,767	1,875	359	2,027	2,385	109	1,888	1,996
<b>B. Economic Services (1 to 9)</b>	<b>72,643</b>	<b>136,342</b>	<b>208,985</b>	<b>99,381</b>	<b>133,902</b>	<b>233,283</b>	<b>102,683</b>	<b>153,972</b>	<b>256,654</b>	<b>129,692</b>	<b>143,592</b>	<b>273,284</b>
1. Agriculture and Allied Activities (i to xii)	26,680	72,307	98,988	35,460	48,632	84,092	39,462	63,529	102,991	55,753	53,665	109,418
i) Crop Husbandry	7,389	5,139	12,528	8,140	6,389	14,529	9,126	5,733	14,859	11,278	7,140	18,418
ii) Soil and Water Conservation	170	678	848	5	849	854	5	797	802	65	977	1,042
iii) Animal Husbandry	3,299	5,531	8,830	6,022	5,502	11,524	8,081	5,587	13,668	8,211	6,141	14,351
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	533	540	1,073	641	593	1,234	652	601	1,253	696	679	1,375
vi) Forestry and Wild Life	10,326	26,051	36,377	11,150	25,159	36,309	14,245	30,587	44,831	15,815	29,442	45,258
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	2,548	32,833	35,381	6,585	7,960	14,545	4,438	18,200	22,637	15,516	6,138	21,654
ix) Agricultural Research and Education	1,341	570	1,911	1,200	902	2,102	1,200	901	2,101	650	1,788	2,438
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	1,074	967	2,041	1,717	1,278	2,995	1,716	1,124	2,840	1,748	1,342	3,090
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	1,774	18	1,791
2. Rural Development	29,386	28,400	57,785	48,495	30,007	78,502	43,774	29,898	73,672	48,479	30,554	79,032
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	4,551	7,749	12,300	2,894	7,036	9,930	2,835	7,643	10,478	3,217	6,998	10,215
of which:												
i) Major and Medium Irrigation	2,841	6,572	9,413	—	5,894	5,894	—	6,423	6,423	—	5,901	5,901
ii) Minor Irrigation	1,636	1,177	2,813	2,747	1,142	3,889	2,746	1,219	3,965	2,908	1,097	4,005
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	4,302	9,366	13,668	2,810	9,333	12,143	5,175	13,523	18,697	10,630	10,760	21,390
of which: Power	1,786	9,366	11,152	1,290	9,332	10,622	3,655	13,523	17,177	9,110	10,760	19,870
6. Industry and Minerals (i to iii)	3,607	3,989	7,597	4,708	7,200	11,908	6,274	7,089	13,362	6,953	8,179	15,132
i) Village and Small Industries	1,656	1,757	3,413	2,579	2,073	4,652	3,487	2,065	5,552	2,814	2,324	5,138
ii) Industries@	1,951	2,232	4,183	2,129	5,087	7,216	2,787	5,023	7,810	4,139	5,856	9,995
iii) Others**	—	—	—	—	40	40	—	—	—	—	—	—

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**CHHATTISGARH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	2,411	13,754	16,165	2,250	30,722	32,972	2,250	31,332	33,582	1,836	32,281	34,117
i) Roads and Bridges	2,411	13,736	16,147	2,250	30,712	32,962	2,250	31,322	33,572	50	32,270	32,320
ii) Others @@	–	18	18	–	10	10	–	10	10	1,786	11	1,797
8. Science, Technology and Environment	314	50	364	641	55	696	741	55	796	695	72	767
9. General Economic Services (i to iv)	1,393	726	2,119	2,123	917	3,040	2,173	903	3,075	2,130	1,082	3,212
i) Secretariat – Economic Services	–	230	230	6	304	310	6	297	303	6	398	404
ii) Tourism	1,335	–	1,335	2,000	–	2,000	2,000	–	2,000	2,000	–	2,000
iii) Civil Supplies	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others +	58	496	554	117	613	730	167	606	772	124	684	808
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>466</b>	<b>218,225</b>	<b>218,691</b>	<b>1,686</b>	<b>318,042</b>	<b>319,728</b>	<b>2,016</b>	<b>300,778</b>	<b>302,794</b>	<b>2,372</b>	<b>368,820</b>	<b>371,191</b>
<b>A. Organs of State</b>	<b>49</b>	<b>6,221</b>	<b>6,269</b>	<b>54</b>	<b>9,034</b>	<b>9,088</b>	<b>54</b>	<b>9,710</b>	<b>9,764</b>	<b>220</b>	<b>10,944</b>	<b>11,164</b>
<b>B. Fiscal Services (i to ii)</b>	<b>74</b>	<b>14,709</b>	<b>14,783</b>	<b>776</b>	<b>30,572</b>	<b>31,348</b>	<b>1,023</b>	<b>30,371</b>	<b>31,395</b>	<b>838</b>	<b>35,599</b>	<b>36,438</b>
i) Collection of Taxes and Duties	74	14,677	14,751	776	30,509	31,285	1,023	30,323	31,346	838	35,546	36,385
ii) Other Fiscal Services	–	31	31	–	63	63	–	48	48	–	53	53
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>–</b>	<b>101,154</b>	<b>101,154</b>	<b>–</b>	<b>124,824</b>	<b>124,824</b>	<b>–</b>	<b>116,633</b>	<b>116,633</b>	<b>–</b>	<b>129,863</b>	<b>129,863</b>
1. Appropriation for Reduction or Avoidance of Debt	–	5,000	5,000	–	10,000	10,000	–	10,000	10,000	–	10,000	10,000
2. Interest Payments (i to iv)	–	96,154	96,154	–	114,824	114,824	–	106,633	106,633	–	119,863	119,863
i) Interest on Loans from the Centre	–	19,949	19,949	–	18,995	18,995	–	17,551	17,551	–	17,385	17,385
ii) Interest on Internal Debt	–	57,291	57,291	–	72,778	72,778	–	67,783	67,783	–	78,976	78,976
of which:												
(a) Interest on Market Loans	–	21,476	21,476	–	24,479	24,479	–	22,779	22,779	–	21,721	21,721
(b) Interest on NSSF	–	31,694	31,694	–	40,066	40,066	–	40,915	40,915	–	49,091	49,091
iii) Interest on Small Savings, Provident Funds, etc.	–	12,142	12,142	–	14,527	14,527	–	12,438	12,438	–	14,527	14,527
iv) Others	–	6,772	6,772	–	8,524	8,524	–	8,862	8,862	–	8,976	8,976
<b>D. Administrative Services (i to v)</b>	<b>344</b>	<b>49,978</b>	<b>50,322</b>	<b>856</b>	<b>83,682</b>	<b>84,538</b>	<b>939</b>	<b>70,989</b>	<b>71,927</b>	<b>1,313</b>	<b>114,110</b>	<b>115,423</b>
i) Secretariat - General Services	–	2,369	2,369	43	3,134	3,177	76	3,257	3,333	73	3,615	3,688
ii) District Administration	–	4,266	4,266	–	5,228	5,228	–	5,228	5,228	–	6,636	6,636
iii) Police	128	34,051	34,179	723	42,206	42,929	734	44,984	45,717	1,135	53,315	54,450
iv) Public Works	216	3,316	3,531	–	6,843	6,843	–	7,342	7,342	–	11,242	11,242
v) Others ++	–	5,976	5,976	90	26,271	26,361	129	10,178	10,307	105	39,301	39,406
<b>E. Pensions</b>	<b>–</b>	<b>46,157</b>	<b>46,157</b>	<b>–</b>	<b>69,914</b>	<b>69,914</b>	<b>–</b>	<b>73,060</b>	<b>73,060</b>	<b>–</b>	<b>78,288</b>	<b>78,288</b>
<b>F. Miscellaneous General Services</b>	<b>–</b>	<b>6</b>	<b>6</b>	<b>–</b>	<b>16</b>	<b>16</b>	<b>–</b>	<b>16</b>	<b>16</b>	<b>–</b>	<b>16</b>	<b>16</b>
of which:												
Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
<b>III. Grants-in-Aid and Contributions</b>	<b>–</b>	<b>33,265</b>	<b>33,265</b>	<b>–</b>	<b>32,375</b>	<b>32,375</b>	<b>–</b>	<b>45,954</b>	<b>45,954</b>	<b>–</b>	<b>39,650</b>	<b>39,650</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	–	33,265	33,265	–	32,375	32,375	–	45,954	45,954	–	39,650	39,650

## Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

### GOA

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>41,470</b>	<b>177,601</b>	<b>219,072</b>	<b>54,906</b>	<b>262,721</b>	<b>317,628</b>	<b>52,955</b>	<b>203,912</b>	<b>256,868</b>	<b>56,381</b>	<b>282,610</b>	<b>338,991</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>40,850</b>	<b>103,927</b>	<b>144,776</b>	<b>53,465</b>	<b>112,826</b>	<b>166,291</b>	<b>51,815</b>	<b>121,605</b>	<b>173,420</b>	<b>55,052</b>	<b>121,645</b>	<b>176,697</b>
<b>A. Social Services (1 to 12)</b>	<b>27,332</b>	<b>46,381</b>	<b>73,713</b>	<b>36,194</b>	<b>48,944</b>	<b>85,139</b>	<b>35,430</b>	<b>50,607</b>	<b>86,037</b>	<b>37,392</b>	<b>53,493</b>	<b>90,885</b>
1. Education, Sports, Art and Culture	6,901	26,408	33,309	9,200	27,235	36,435	13,481	28,142	41,623	8,438	30,060	38,498
2. Medical and Public Health	3,579	8,617	12,196	3,902	9,041	12,943	3,996	9,417	13,413	4,076	9,721	13,797
3. Family Welfare	210	—	210	307	—	307	307	—	307	320	—	320
4. Water Supply and Sanitation	2,672	7,875	10,547	2,100	8,373	10,473	2,100	8,373	10,473	2,126	9,308	11,434
5. Housing	—	476	476	—	436	436	—	436	436	—	468	468
6. Urban Development	3,490	408	3,898	10,218	554	10,772	4,318	1,034	5,352	10,422	802	11,224
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	123	14	137	198	18	216	443	18	461	421	18	439
8. Labour and Labour Welfare	493	820	1,313	560	921	1,480	609	921	1,530	550	969	1,519
9. Social Security and Welfare	8,252	1,316	9,568	8,175	1,782	9,956	8,452	1,577	10,029	9,849	1,572	11,421
10. Nutrition	238	77	315	295	80	375	295	80	375	295	80	375
11. Relief on account of Natural Calamities	—	153	153	—	281	281	—	387	387	—	262	262
12. Others*	1,374	217	1,591	1,240	224	1,464	1,429	222	1,651	895	233	1,128
<b>B. Economic Services (1 to 9)</b>	<b>13,518</b>	<b>57,545</b>	<b>71,063</b>	<b>17,271</b>	<b>63,882</b>	<b>81,153</b>	<b>16,385</b>	<b>70,998</b>	<b>87,383</b>	<b>17,659</b>	<b>68,153</b>	<b>85,812</b>
1. Agriculture and Allied Activities (i to xii)	4,157	2,479	6,636	4,639	2,782	7,421	4,624	2,880	7,504	4,950	3,034	7,984
i) Crop Husbandry	979	674	1,653	1,365	742	2,107	1,185	742	1,927	1,422	768	2,190
ii) Soil and Water Conservation	75	63	138	135	62	197	135	62	197	84	62	146
iii) Animal Husbandry	357	459	816	481	518	999	481	617	1,098	516	632	1,148
iv) Dairy Development	495	10	505	704	28	732	704	28	732	676	17	693
v) Fisheries	1,451	214	1,665	1,153	229	1,382	1,235	229	1,464	1,228	235	1,463
vi) Forestry and Wild Life	617	660	1,277	611	761	1,372	754	761	1,515	698	810	1,508
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	3	64	67	5	67	72	5	67	72	5	74	79
ix) Agricultural Research and Education	7	69	76	22	76	98	22	76	98	37	76	113
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	173	228	401	163	252	415	103	252	355	284	309	593
xii) Other Agricultural Programmes	—	38	38	—	46	46	—	46	46	—	51	51
2. Rural Development	2,763	1,423	4,186	2,928	1,750	4,678	2,931	1,750	4,681	2,869	1,915	4,784
3. Special Area Programmes	224	—	224	243	—	243	275	—	275	222	—	222
4. Irrigation and Flood Control	362	1,872	2,234	453	2,028	2,481	453	2,328	2,781	1,286	2,029	3,315
of which:											10,520	
i) Major and Medium Irrigation	—	834	834	—	904	904	—	946	946	623	962	1,585
ii) Minor Irrigation	113	936	1,049	159	1,009	1,168	159	1,193	1,352	275	933	1,208
iii) Flood Control and Drainage	34	71	105	44	80	124	44	152	196	121	95	216
5. Energy	1,158	41,795	42,953	1,283	46,637	47,920	1,283	51,937	53,220	1,417	49,783	51,200
of which: Power	1,125	41,796	42,921	1,250	46,637	47,887	1,250	51,937	53,187	1,417	49,754	51,171
6. Industry and Minerals (i to iii)	1,308	212	1,520	3,689	408	4,098	2,763	409	3,172	3,629	518	4,147
i) Village and Small Industries	1,088	133	1,221	2,345	308	2,653	1,158	308	1,466	1,754	414	2,168
ii) Industries@	220	79	299	1,344	100	1,444	1,605	101	1,706	1,650	104	1,754
iii) Others**	—	—	—	—	—	—	—	—	—	225	—	225

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**GOA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	758	8,803	9,561	1,041	9,151	10,192	1,041	10,551	11,592	730	9,564	10,294
i) Roads and Bridges	287	6,642	6,929	175	6,888	7,063	175	7,888	8,063	66	7,163	7,229
ii) Others @@	471	2,161	2,632	866	2,263	3,129	866	2,663	3,529	664	2,401	3,065
8. Science, Technology and Environment	325	-	325	370	-	370	370	-	370	380	-	380
9. General Economic Services (i to iv)	2,463	961	3,424	2,626	1,126	3,751	2,645	1,143	3,788	2,176	1,310	3,486
i) Secretariat – Economic Services	8	402	410	10	498	508	10	515	525	10	646	656
ii) Tourism	2,391	224	2,615	2,503	248	2,751	2,516	248	2,764	2,049	263	2,312
iii) Civil Supplies	1	94	95	1	111	112	4	111	115	3	123	126
iv) Others +	63	241	304	112	268	380	115	269	384	114	278	392
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>621</b>	<b>73,675</b>	<b>74,295</b>	<b>1,441</b>	<b>149,895</b>	<b>151,336</b>	<b>1,141</b>	<b>82,307</b>	<b>83,448</b>	<b>1,329</b>	<b>160,965</b>	<b>162,294</b>
<b>A. Organs of State</b>	<b>69</b>	<b>2,110</b>	<b>2,179</b>	<b>74</b>	<b>2,415</b>	<b>2,489</b>	<b>74</b>	<b>2,660</b>	<b>2,734</b>	<b>76</b>	<b>3,044</b>	<b>3,120</b>
<b>B. Fiscal Services (i to ii)</b>	<b>293</b>	<b>1,134</b>	<b>1,427</b>	<b>804</b>	<b>1,558</b>	<b>2,362</b>	<b>404</b>	<b>1,578</b>	<b>1,982</b>	<b>695</b>	<b>1,532</b>	<b>2,227</b>
i) Collection of Taxes and Duties	293	1,127	1,420	804	1,544	2,348	404	1,564	1,968	695	1,523	2,218
ii) Other Fiscal Services	-	7	7	-	14	14	-	14	14	-	9	9
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>-</b>	<b>42,037</b>	<b>42,037</b>	<b>-</b>	<b>45,196</b>	<b>45,196</b>	<b>-</b>	<b>45,197</b>	<b>45,197</b>	<b>-</b>	<b>51,700</b>	<b>51,700</b>
1. Appropriation for Reduction or Avoidance of Debt	-	2,000	2,000	-	2,000	2,000	-	2,000	2,000	-	2,000	2,000
2. Interest Payments (i to iv)	-	40,037	40,037	-	43,196	43,196	-	43,197	43,197	-	49,700	49,700
i) Interest on Loans from the Centre	-	5,754	5,754	-	6,295	6,295	-	6,295	6,295	-	5,237	5,237
ii) Interest on Internal Debt	-	28,500	28,500	-	31,833	31,833	-	31,833	31,833	-	38,130	38,130
of which:												
(a) Interest on Market Loans	-	8,493	8,493	-	9,233	9,233	-	9,233	9,233	-	9,686	9,686
(b) Interest on NSSF	-	17,352	17,352	-	20,000	20,000	-	20,000	20,000	-	26,385	26,385
iii) Interest on Small Savings, Provident Funds, etc.	-	4,316	4,316	-	4,011	4,011	-	4,011	4,011	-	5,110	5,110
iv) Others	-	1,467	1,467	-	1,058	1,058	-	1,058	1,058	-	1,223	1,223
<b>D. Administrative Services (i to v)</b>	<b>258</b>	<b>12,574</b>	<b>12,832</b>	<b>564</b>	<b>15,521</b>	<b>16,084</b>	<b>563</b>	<b>15,979</b>	<b>16,542</b>	<b>483</b>	<b>17,053</b>	<b>17,536</b>
i) Secretariat - General Services	-	853	853	-	913	913	-	988	988	-	963	963
ii) District Administration	-	919	919	-	1,220	1,220	-	1,166	1,166	-	1,322	1,322
iii) Police	1	6,589	6,590	-	7,941	7,941	-	8,370	8,370	-	9,299	9,299
iv) Public Works	91	2,351	2,442	300	3,231	3,531	300	3,231	3,531	300	3,029	3,329
v) Others ++	166	1,862	2,028	264	2,216	2,479	263	2,224	2,487	183	2,440	2,623
<b>E. Pensions</b>	<b>-</b>	<b>15,583</b>	<b>15,583</b>	<b>-</b>	<b>16,500</b>	<b>16,500</b>	<b>-</b>	<b>16,500</b>	<b>16,500</b>	<b>-</b>	<b>18,975</b>	<b>18,975</b>
<b>F. Miscellaneous General Services</b>	<b>-</b>	<b>237</b>	<b>237</b>	<b>-</b>	<b>68,705</b>	<b>68,705</b>	<b>100</b>	<b>393</b>	<b>493</b>	<b>75</b>	<b>68,661</b>	<b>68,736</b>
of which:												
Payment on account of State Lotteries	-	21	21	-	68,350	68,350	-	33	33	-	68,356	68,356
<b>III. Grants-in-Aid and Contributions</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**GUJARAT**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>392,142</b>	<b>2,154,408</b>	<b>2,546,550</b>	<b>480,041</b>	<b>2,147,513</b>	<b>2,627,555</b>	<b>558,565</b>	<b>2,307,140</b>	<b>2,865,706</b>	<b>682,070</b>	<b>2,449,265</b>	<b>3,131,335</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>384,171</b>	<b>1,022,765</b>	<b>1,406,936</b>	<b>461,350</b>	<b>945,837</b>	<b>1,407,187</b>	<b>538,391</b>	<b>1,122,829</b>	<b>1,661,220</b>	<b>660,086</b>	<b>1,091,022</b>	<b>1,751,107</b>
<b>A. Social Services (1 to 12)</b>	<b>200,772</b>	<b>626,515</b>	<b>827,287</b>	<b>260,027</b>	<b>565,469</b>	<b>825,496</b>	<b>313,539</b>	<b>691,562</b>	<b>1,005,101</b>	<b>385,985</b>	<b>626,147</b>	<b>1,012,132</b>
1. Education, Sports, Art and Culture	25,464	390,738	416,202	48,043	382,982	431,025	43,751	404,586	448,338	64,884	413,426	478,310
2. Medical and Public Health	27,542	64,251	91,794	29,995	60,423	90,417	29,511	63,495	93,006	39,191	63,603	102,794
3. Family Welfare	1,795	10,698	12,492	5,910	12,111	18,021	2,891	10,139	13,030	4,556	10,782	15,338
4. Water Supply and Sanitation	12,059	10,521	22,579	10,440	8,696	19,136	22,026	8,796	30,822	30,030	9,236	39,266
5. Housing	21,305	6,882	28,187	25,139	10,004	35,142	25,459	8,638	34,097	27,248	8,585	35,833
6. Urban Development	28,511	21,459	49,971	45,324	23,776	69,099	96,463	32,901	129,364	115,899	22,846	138,746
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	42,185	24,852	67,037	43,786	22,652	66,438	48,413	22,873	71,286	52,068	22,325	74,393
8. Labour and Labour Welfare	4,094	9,306	13,399	5,384	9,954	15,338	5,386	10,221	15,606	7,154	11,211	18,366
9. Social Security and Welfare	11,498	12,087	23,585	13,901	9,807	23,707	14,804	8,953	23,757	15,864	7,562	23,426
10. Nutrition	23,378	16,056	39,434	30,567	12,967	43,534	23,320	23,876	47,196	26,700	22,580	49,280
11. Relief on account of Natural Calamities	-	55,826	55,826	-	8,063	8,063	-	92,584	92,584	-	29,988	29,988
12. Others*	2,941	3,840	6,782	1,539	4,036	5,575	1,514	4,499	6,013	2,390	4,001	6,391
<b>B. Economic Services (1 to 9)</b>	<b>183,399</b>	<b>396,250</b>	<b>579,649</b>	<b>201,323</b>	<b>380,368</b>	<b>581,691</b>	<b>224,853</b>	<b>431,267</b>	<b>656,119</b>	<b>274,101</b>	<b>464,875</b>	<b>738,976</b>
1. Agriculture and Allied Activities (i to xii)	38,867	52,857	91,724	42,961	50,871	93,831	46,693	56,601	103,294	66,453	60,060	126,513
i) Crop Husbandry	18,689	13,469	32,157	20,353	14,353	34,706	19,852	17,802	37,654	31,780	19,654	51,434
ii) Soil and Water Conservation	7,565	606	8,171	7,486	641	8,127	11,751	709	12,460	13,918	741	14,659
iii) Animal Husbandry	3,468	5,879	9,348	4,488	5,742	10,231	4,324	5,984	10,307	6,416	6,465	12,882
iv) Dairy Development	169	45	214	258	45	303	389	351	740	2,942	45	2,987
v) Fisheries	977	7,402	8,379	1,516	5,122	6,638	1,514	4,776	6,290	2,450	6,189	8,639
vi) Forestry and Wild Life	3,227	12,184	15,410	3,315	11,919	15,234	3,207	12,780	15,987	3,529	12,852	16,381
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	504	1,361	1,865	504	1,411	1,915	504	1,380	1,884	810	1,454	2,264
ix) Agricultural Research and Education	3,091	8,263	11,355	3,015	8,060	11,076	3,015	9,237	12,253	2,859	8,871	11,730
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	1,172	3,505	4,676	1,516	3,435	4,951	1,626	3,441	5,067	1,245	3,642	4,887
xii) Other Agricultural Programmes	5	144	149	510	142	652	510	142	652	505	146	651
2. Rural Development	57,154	21,568	78,721	69,143	22,998	92,141	84,921	23,964	108,885	86,017	20,361	106,378
3. Special Area Programmes	490	2,336	2,826	531	2,276	2,807	524	2,409	2,933	648	2,293	2,941
4. Irrigation and Flood Control	8,061	29,180	37,241	9,517	29,495	39,011	13,819	38,001	51,819	15,786	31,508	47,294
of which:												
i) Major and Medium Irrigation	398	23,758	24,156	623	24,026	24,649	1,210	30,418	31,628	2,965	25,969	28,934
ii) Minor Irrigation	7,052	5,185	12,238	8,245	5,093	13,339	11,810	5,649	17,459	11,885	5,169	17,054
iii) Flood Control and Drainage	135	193	328	110	367	477	227	1,929	2,156	320	369	689
5. Energy	34,244	173,108	207,352	15,270	171,382	186,652	25,419	177,345	202,764	12,689	214,254	226,943
of which: Power	34,160	173,108	207,268	15,186	171,382	186,568	25,337	177,345	202,682	12,605	214,254	226,859
6. Industry and Minerals (i to iii)	18,747	4,382	23,128	25,172	4,500	29,673	24,169	4,618	28,788	38,880	6,189	45,069
i) Village and Small Industries	8,175	2,245	10,420	10,473	2,356	12,829	11,031	2,491	13,522	16,402	2,891	19,293
ii) Industries@	10,571	2,131	12,702	14,700	2,140	16,839	13,138	2,120	15,258	22,478	3,293	25,771
iii) Others**	-	6	6	-	4	4	-	8	8	-	5	5



**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**GUJARAT**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	16,004	93,295	109,299	20,797	81,085	101,882	11,584	109,582	121,166	35,182	110,314	145,496
i) Roads and Bridges	16,004	57,454	73,458	20,797	45,353	66,150	11,584	73,828	85,412	35,182	74,576	109,758
ii) Others @@	–	35,841	35,841	–	35,732	35,732	–	35,753	35,753	–	35,738	35,738
8. Science, Technology and Environment	4,460	105	4,565	4,817	105	4,922	4,120	110	4,230	3,024	111	3,135
9. General Economic Services (i to iv)	5,373	19,418	24,791	13,115	17,656	30,771	13,604	18,636	32,240	15,421	19,785	35,206
i) Secretariat – Economic Services	980	2,783	3,762	1,649	2,767	4,416	1,624	2,959	4,583	2,141	2,994	5,136
ii) Tourism	3,438	21	3,459	10,448	22	10,470	10,983	199	11,182	10,448	18	10,466
iii) Civil Supplies	332	14,575	14,907	577	13,196	13,774	578	13,745	14,324	712	15,060	15,772
iv) Others +	624	2,039	2,663	440	1,671	2,111	419	1,733	2,152	2,119	1,713	3,833
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>7,972</b>	<b>1,120,838</b>	<b>1,128,809</b>	<b>18,691</b>	<b>1,191,772</b>	<b>1,210,463</b>	<b>20,174</b>	<b>1,168,897</b>	<b>1,189,071</b>	<b>21,984</b>	<b>1,348,207</b>	<b>1,370,191</b>
<b>A. Organs of State</b>	<b>35</b>	<b>18,033</b>	<b>18,068</b>	<b>1,087</b>	<b>18,821</b>	<b>19,908</b>	<b>735</b>	<b>21,166</b>	<b>21,901</b>	<b>808</b>	<b>25,933</b>	<b>26,741</b>
<b>B. Fiscal Services (i to ii)</b>	<b>444</b>	<b>18,302</b>	<b>18,746</b>	<b>394</b>	<b>19,101</b>	<b>19,495</b>	<b>470</b>	<b>19,904</b>	<b>20,374</b>	<b>825</b>	<b>19,045</b>	<b>19,870</b>
i) Collection of Taxes and Duties	444	18,109	18,553	394	18,868	19,262	470	19,686	20,157	825	18,819	19,644
ii) Other Fiscal Services	–	193	193	–	233	233	–	217	217	–	226	226
<b>C. Interest Payments and Servicing of     Debt (1 + 2)</b>	<b>803</b>	<b>738,520</b>	<b>739,323</b>	<b>–</b>	<b>795,474</b>	<b>795,474</b>	<b>4,337</b>	<b>774,442</b>	<b>778,779</b>	<b>–</b>	<b>862,546</b>	<b>862,546</b>
1. Appropriation for Reduction or Avoidance of Debt	–	125,000	125,000	–	80,000	80,000	–	80,000	80,000	–	88,000	88,000
2. Interest Payments (i to iv)	803	613,520	614,323	–	715,474	715,474	4,337	694,442	698,779	–	774,546	774,546
i) Interest on Loans from the Centre	–	94,018	94,018	–	129,801	129,801	–	91,306	91,306	–	95,960	95,960
ii) Interest on Internal Debt	–	451,537	451,537	–	516,433	516,433	–	533,169	533,169	–	605,338	605,338
of which:												
(a) Interest on Market Loans	–	119,440	119,440	–	120,609	120,609	–	118,329	118,329	–	122,695	122,695
(b) Interest on NSSF	–	317,984	317,984	–	381,906	381,906	–	396,590	396,590	–	462,045	462,045
iii) Interest on Small Savings, Provident Funds, etc.	–	31,094	31,094	–	31,721	31,721	–	34,071	34,071	–	36,954	36,954
iv) Others	803	36,871	37,674	–	37,519	37,519	4,337	35,896	40,233	–	36,294	36,294
<b>D. Administrative Services (i to v)</b>	<b>6,689</b>	<b>120,617</b>	<b>127,306</b>	<b>17,210</b>	<b>122,286</b>	<b>139,496</b>	<b>14,632</b>	<b>128,333</b>	<b>142,965</b>	<b>20,352</b>	<b>134,072</b>	<b>154,424</b>
i) Secretariat - General Services	3,505	4,188	7,693	5,722	3,974	9,696	4,656	4,782	9,438	6,705	4,659	11,363
ii) District Administration	461	8,275	8,736	783	7,285	8,068	775	7,775	8,550	954	8,610	9,564
iii) Police	834	84,248	85,083	4,703	78,775	83,477	2,297	83,539	85,836	9,946	88,329	98,275
iv) Public Works	248	8,894	9,143	1	16,755	16,756	1	16,459	16,460	151	15,959	16,110
v) Others ++	1,640	15,012	16,652	6,001	15,498	21,499	6,903	15,778	22,681	2,596	16,515	19,111
<b>E. Pensions</b>	<b>–</b>	<b>210,117</b>	<b>210,117</b>	<b>–</b>	<b>190,965</b>	<b>190,965</b>	<b>–</b>	<b>209,644</b>	<b>209,644</b>	<b>–</b>	<b>231,440</b>	<b>231,440</b>
<b>F. Miscellaneous General Services</b>	<b>–</b>	<b>15,248</b>	<b>15,248</b>	<b>–</b>	<b>45,124</b>	<b>45,124</b>	<b>–</b>	<b>15,407</b>	<b>15,407</b>	<b>–</b>	<b>75,171</b>	<b>75,171</b>
of which:												
Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
<b>III. Grants-in-Aid and Contributions</b>	<b>–</b>	<b>10,805</b>	<b>10,805</b>	<b>–</b>	<b>9,904</b>	<b>9,904</b>	<b>–</b>	<b>15,415</b>	<b>15,415</b>	<b>–</b>	<b>10,036</b>	<b>10,036</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	–	10,805	10,805	–	9,904	9,904	–	15,415	15,415	–	10,036	10,036

## Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

### HARYANA

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>201,480</b>	<b>1,062,509</b>	<b>1,263,990</b>	<b>223,387</b>	<b>1,183,278</b>	<b>1,406,666</b>	<b>254,960</b>	<b>1,402,165</b>	<b>1,657,125</b>	<b>315,087</b>	<b>1,361,768</b>	<b>1,676,855</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>197,621</b>	<b>583,415</b>	<b>781,037</b>	<b>219,569</b>	<b>664,298</b>	<b>883,866</b>	<b>251,087</b>	<b>893,079</b>	<b>1,144,166</b>	<b>311,101</b>	<b>808,358</b>	<b>1,119,459</b>
<b>A. Social Services (1 to 12)</b>	<b>128,979</b>	<b>270,580</b>	<b>399,560</b>	<b>150,683</b>	<b>299,132</b>	<b>449,815</b>	<b>171,235</b>	<b>302,607</b>	<b>473,842</b>	<b>212,941</b>	<b>342,954</b>	<b>555,895</b>
1. Education, Sports, Art and Culture	33,165	163,812	196,977	40,547	191,758	232,305	47,680	186,921	234,601	73,745	217,453	291,198
2. Medical and Public Health	9,689	28,853	38,542	17,987	30,340	48,327	12,531	31,186	43,717	11,835	36,826	48,662
3. Family Welfare	6,386	—	6,386	6,345	—	6,345	5,963	—	5,963	6,225	—	6,225
4. Water Supply and Sanitation	596	35,097	35,693	1,200	35,780	36,980	1,200	37,470	38,670	705	39,929	40,634
5. Housing	—	1,205	1,205	—	764	764	—	2,006	2,006	—	1,154	1,154
6. Urban Development	5,087	6,430	11,518	10,364	6,523	16,887	13,364	6,632	19,996	20,313	6,643	26,956
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	6,360	2,310	8,670	6,324	2,409	8,733	10,289	3,087	13,375	13,320	3,629	16,949
8. Labour and Labour Welfare	2,452	7,557	10,009	3,219	9,377	12,596	3,069	8,227	11,296	2,327	8,994	11,320
9. Social Security and Welfare	60,499	7,492	67,991	57,873	6,997	64,871	68,216	8,721	76,936	68,992	10,321	79,313
10. Nutrition	4,230	45	4,275	6,310	46	6,357	8,410	50	8,460	14,530	49	14,579
11. Relief on account of Natural Calamities	—	15,443	15,443	—	13,093	13,093	—	16,130	16,130	—	15,750	15,750
12. Others*	516	2,337	2,853	514	2,042	2,556	514	2,177	2,691	950	2,205	3,155
<b>B. Economic Services (1 to 9)</b>	<b>68,642</b>	<b>312,835</b>	<b>381,477</b>	<b>68,885</b>	<b>365,166</b>	<b>434,051</b>	<b>79,852</b>	<b>590,472</b>	<b>670,324</b>	<b>98,160</b>	<b>465,404</b>	<b>563,565</b>
1. Agriculture and Allied Activities (i to xii)	17,324	36,361	53,685	21,690	38,940	60,630	22,202	40,004	62,206	29,425	46,940	76,365
i) Crop Husbandry	3,116	6,801	9,918	4,362	7,214	11,576	5,454	7,263	12,718	11,326	7,694	19,021
ii) Soil and Water Conservation	615	1,590	2,205	710	1,662	2,372	710	1,722	2,432	550	1,806	2,356
iii) Animal Husbandry	1,652	11,635	13,286	3,240	12,741	15,981	2,440	12,405	14,845	2,945	13,430	16,375
iv) Dairy Development	170	81	252	263	117	380	209	92	301	265	97	362
v) Fisheries	877	396	1,274	1,041	409	1,450	759	435	1,193	862	799	1,660
vi) Forestry and Wild Life	9,145	4,142	13,286	9,935	4,375	14,310	9,895	4,534	14,429	10,299	4,758	15,057
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	508	508	—	542	542	—	1,211	1,211	—	499	499
ix) Agricultural Research and Education	805	9,105	9,911	818	9,573	10,390	812	10,091	10,904	2,014	10,494	12,508
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	943	2,014	2,957	1,321	2,214	3,535	1,923	2,155	4,078	1,164	7,261	8,425
xii) Other Agricultural Programmes	—	88	88	—	94	94	—	97	97	—	102	102
2. Rural Development	17,184	10,928	28,111	17,568	10,637	28,205	17,570	15,067	32,637	21,334	19,311	40,645
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	15,480	34,204	49,684	18,900	49,803	68,703	18,940	55,095	74,035	23,380	57,986	81,366
of which:												
i) Major and Medium Irrigation	6,293	33,838	40,131	11,100	48,724	59,824	11,140	54,001	65,141	11,300	56,837	68,137
ii) Minor Irrigation	—	366	366	—	1,079	1,079	—	1,094	1,094	—	1,149	1,149
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	2,273	139,524	141,798	1,700	165,593	167,293	2,320	375,866	378,186	432	230,757	231,189
of which: Power	1,874	139,509	141,383	1,300	165,575	166,875	1,920	375,849	377,769	—	230,340	230,340
6. Industry and Minerals (i to iii)	10,528	1,385	11,912	5,342	1,629	6,971	15,701	1,690	17,391	5,357	2,536	7,893
i) Village and Small Industries	8,277	171	8,448	3,376	183	3,558	13,411	181	13,592	3,413	324	3,736
ii) Industries@	2,250	1,214	3,464	1,967	1,446	3,413	2,290	1,509	3,799	1,945	2,212	4,157
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**HARYANA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	2,724	88,813	91,537	205	96,782	96,987	205	100,924	101,129	7,200	105,864	113,064
i) Roads and Bridges	2,619	21,838	24,457	—	27,327	27,327	—	30,339	30,339	7,000	31,679	38,679
ii) Others @@	105	66,975	67,080	205	69,455	69,660	205	70,585	70,790	200	74,186	74,386
8. Science, Technology and Environment	842	46	889	780	56	836	797	56	853	676	158	834
9. General Economic Services (i to iv)	2,287	1,574	3,861	2,700	1,727	4,427	2,117	1,770	3,887	10,357	1,852	12,209
i) Secretariat – Economic Services	2,088	666	2,755	2,465	753	3,218	2,026	765	2,791	10,341	775	11,115
ii) Tourism	—	185	185	—	181	181	—	176	176	—	184	184
iii) Civil Supplies	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others +	199	723	922	235	793	1,028	91	829	919	17	893	909
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>3,859</b>	<b>454,108</b>	<b>457,967</b>	<b>3,819</b>	<b>491,498</b>	<b>495,316</b>	<b>3,873</b>	<b>481,494</b>	<b>485,368</b>	<b>3,986</b>	<b>520,201</b>	<b>524,187</b>
<b>A. Organs of State</b>	<b>89</b>	<b>12,693</b>	<b>12,782</b>	<b>201</b>	<b>11,871</b>	<b>12,072</b>	<b>201</b>	<b>13,507</b>	<b>13,708</b>	<b>100</b>	<b>13,862</b>	<b>13,962</b>
<b>B. Fiscal Services (i to ii)</b>	<b>23</b>	<b>11,322</b>	<b>11,345</b>	<b>54</b>	<b>13,026</b>	<b>13,080</b>	<b>37</b>	<b>13,763</b>	<b>13,800</b>	<b>75</b>	<b>13,926</b>	<b>14,001</b>
i) Collection of Taxes and Duties	23	11,029	11,052	54	12,565	12,619	37	13,293	13,330	75	13,432	13,507
ii) Other Fiscal Services	—	293	293	—	461	461	—	471	471	—	494	494
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>—</b>	<b>214,173</b>	<b>214,173</b>	<b>—</b>	<b>245,118</b>	<b>245,118</b>	<b>—</b>	<b>232,935</b>	<b>232,935</b>	<b>—</b>	<b>255,517</b>	<b>255,517</b>
1. Appropriation for Reduction or Avoidance of Debt	—	4,190	4,190	—	5,100	5,100	—	5,100	5,100	—	5,402	5,402
2. Interest Payments (i to iv)	—	209,983	209,983	—	240,018	240,018	—	227,835	227,835	—	250,115	250,115
i) Interest on Loans from the Centre	—	19,980	19,980	—	24,557	24,557	—	17,389	17,389	—	17,142	17,142
ii) Interest on Internal Debt	—	146,489	146,489	—	167,508	167,508	—	163,180	163,180	—	181,734	181,734
of which:												
(a) Interest on Market Loans	—	41,065	41,065	—	45,609	45,609	—	42,458	42,458	—	46,041	46,041
(b) Interest on NSSF	—	79,824	79,824	—	89,043	89,043	—	94,932	94,932	—	102,961	102,961
iii) Interest on Small Savings, Provident Funds, etc.	—	41,230	41,230	—	45,563	45,563	—	44,873	44,873	—	48,397	48,397
iv) Others	—	2,285	2,285	—	2,389	2,389	—	2,392	2,392	—	2,841	2,841
<b>D. Administrative Services (i to v)</b>	<b>3,747</b>	<b>91,115</b>	<b>94,862</b>	<b>3,564</b>	<b>105,552</b>	<b>109,116</b>	<b>3,635</b>	<b>109,118</b>	<b>112,753</b>	<b>3,811</b>	<b>113,832</b>	<b>117,643</b>
i) Secretariat - General Services	—	5,940	5,940	—	3,694	3,694	—	4,203	4,203	—	4,041	4,041
ii) District Administration	—	5,072	5,072	—	5,413	5,413	—	5,575	5,575	—	5,662	5,662
iii) Police	—	64,512	64,512	—	72,227	72,227	—	72,045	72,045	—	76,686	76,686
iv) Public Works	3,705	6,018	9,723	3,504	13,913	17,417	3,575	15,977	19,552	3,745	16,372	20,117
v) Others ++	42	9,573	9,615	60	10,306	10,366	60	11,318	11,378	66	11,070	11,136
<b>E. Pensions</b>	<b>—</b>	<b>103,313</b>	<b>103,313</b>	<b>—</b>	<b>115,117</b>	<b>115,117</b>	<b>—</b>	<b>111,335</b>	<b>111,335</b>	<b>—</b>	<b>122,469</b>	<b>122,469</b>
<b>F. Miscellaneous General Services</b>	<b>—</b>	<b>21,493</b>	<b>21,493</b>	<b>—</b>	<b>814</b>	<b>814</b>	<b>—</b>	<b>836</b>	<b>836</b>	<b>—</b>	<b>595</b>	<b>595</b>
of which:												
Payment on account of State Lotteries	—	19,423	19,423	—	23	23	—	46	46	—	16	16
<b>III. Grants-in-Aid and Contributions</b>	<b>—</b>	<b>24,986</b>	<b>24,986</b>	<b>—</b>	<b>27,483</b>	<b>27,483</b>	<b>—</b>	<b>27,591</b>	<b>27,591</b>	<b>—</b>	<b>33,209</b>	<b>33,209</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	24,986	24,986	—	27,483	27,483	—	27,591	27,591	—	33,209	33,209

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**HIMACHAL PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>118,339</b>	<b>528,276</b>	<b>646,615</b>	<b>115,371</b>	<b>562,162</b>	<b>677,533</b>	<b>116,093</b>	<b>583,908</b>	<b>700,001</b>	<b>118,840</b>	<b>636,720</b>	<b>755,560</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>116,401</b>	<b>247,788</b>	<b>364,189</b>	<b>113,673</b>	<b>256,953</b>	<b>370,626</b>	<b>113,588</b>	<b>274,424</b>	<b>388,012</b>	<b>116,861</b>	<b>305,710</b>	<b>422,571</b>
<b>A. Social Services (1 to 12)</b>	<b>66,563</b>	<b>164,288</b>	<b>230,851</b>	<b>69,461</b>	<b>155,388</b>	<b>224,850</b>	<b>68,706</b>	<b>166,115</b>	<b>234,821</b>	<b>69,034</b>	<b>195,518</b>	<b>264,552</b>
1. Education, Sports, Art and Culture	17,546	99,718	117,264	20,408	105,342	125,750	20,285	106,335	126,620	19,811	129,142	148,953
2. Medical and Public Health	15,814	14,956	30,770	15,903	15,370	31,274	16,252	15,875	32,127	18,561	16,953	35,514
3. Family Welfare	3,456	259	3,715	3,562	253	3,816	3,561	255	3,816	3,480	280	3,760
4. Water Supply and Sanitation	13,707	21,718	35,425	8,170	15,513	23,683	8,168	24,153	32,321	4,137	28,634	32,771
5. Housing	1,374	395	1,769	1,565	315	1,880	1,515	328	1,843	1,847	346	2,193
6. Urban Development	2,946	286	3,232	998	2,621	3,619	1,008	2,646	3,654	1,607	3,357	4,964
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,421	562	1,983	3,162	532	3,693	3,188	549	3,737	3,277	594	3,871
8. Labour and Labour Welfare	106	1,425	1,531	154	1,486	1,640	167	1,556	1,723	345	1,680	2,025
9. Social Security and Welfare	8,720	2,534	11,254	13,238	2,472	15,709	13,146	2,864	16,010	13,457	2,638	16,095
10. Nutrition	1,158	—	1,158	868	—	868	868	—	868	943	—	943
11. Relief on account of Natural Calamities	5	21,366	21,371	—	10,360	10,360	—	10,360	10,360	—	10,665	10,665
12. Others*	310	1,069	1,379	1,434	1,124	2,558	548	1,194	1,742	1,569	1,229	2,798
<b>B. Economic Services (1 to 9)</b>	<b>49,838</b>	<b>83,500</b>	<b>133,338</b>	<b>44,212</b>	<b>101,564</b>	<b>145,776</b>	<b>44,882</b>	<b>108,309</b>	<b>153,191</b>	<b>47,827</b>	<b>110,192</b>	<b>158,019</b>
1. Agriculture and Allied Activities (i to xii)	21,004	25,987	46,991	23,311	24,862	48,172	23,370	25,033	48,403	22,934	24,073	47,007
i) Crop Husbandry	4,043	7,436	11,479	3,256	5,848	9,105	3,162	5,983	9,145	3,703	6,402	10,105
ii) Soil and Water Conservation	1,641	1,160	2,801	1,616	1,248	2,864	1,628	1,258	2,886	1,616	1,347	2,963
iii) Animal Husbandry	1,483	5,550	7,033	1,155	5,822	6,977	1,067	5,843	6,910	1,537	6,343	7,880
iv) Dairy Development	403	220	623	83	221	304	83	221	304	85	243	328
v) Fisheries	167	373	540	152	382	534	149	385	534	133	423	556
vi) Forestry and Wild Life	7,697	8,934	16,631	12,288	9,014	21,301	12,370	9,014	21,384	10,339	7,468	17,807
vii) Plantations	4	45	49	6	45	51	6	45	51	7	50	57
viii) Food Storage and Warehousing	27	541	568	35	514	549	39	518	557	25	518	543
ix) Agricultural Research and Education	5,443	597	6,040	4,625	597	5,222	4,625	596	5,221	5,385	—	5,385
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	96	1,131	1,227	95	1,170	1,266	241	1,170	1,411	104	1,279	1,383
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	3,066	7,609	10,675	3,685	9,131	12,816	4,594	9,251	13,845	7,088	9,727	16,815
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	1,300	7,670	8,970	1,212	11,088	12,300	1,197	11,612	12,809	253	12,881	13,134
of which:												
i) Major and Medium Irrigation	215	300	515	340	240	580	340	240	580	—	263	263
ii) Minor Irrigation	1,045	7,369	8,414	823	10,826	11,649	808	11,350	12,158	200	12,596	12,796
iii) Flood Control and Drainage	29	—	29	25	22	47	25	22	47	30	22	52
5. Energy	9,736	2,616	12,352	5,570	9,310	14,881	5,307	14,743	20,050	6,157	13,227	19,384
of which: Power	9,599	2,469	12,068	5,301	9,187	14,488	5,116	14,614	19,730	5,850	13,091	18,941
6. Industry and Minerals (i to iii)	2,324	1,377	3,701	1,919	1,384	3,303	1,899	1,430	3,329	2,550	1,494	4,044
i) Village and Small Industries	2,259	903	3,162	1,818	905	2,723	1,798	949	2,747	2,479	973	3,452
ii) Industries@	65	475	540	101	480	580	101	481	582	71	521	592
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**HIMACHAL PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	4,633	36,596	41,229	708	43,967	44,675	708	44,416	45,124	1,268	46,710	47,978
i) Roads and Bridges	4,537	31,388	35,925	577	38,856	39,433	577	39,290	39,867	1,237	41,840	43,077
ii) Others @@	96	5,208	5,304	131	5,111	5,242	131	5,126	5,257	31	4,870	4,901
8. Science, Technology and Environment	200	35	235	160	36	196	160	36	196	144	39	183
9. General Economic Services (i to iv)	7,575	1,610	9,185	7,647	1,787	9,434	7,647	1,788	9,435	7,433	2,041	9,474
i) Secretariat – Economic Services	7,155	529	7,684	7,125	582	7,707	7,124	582	7,706	7,023	612	7,635
ii) Tourism	344	47	391	518	53	571	518	53	571	405	175	580
iii) Civil Supplies	–	589	589	–	632	632	–	634	634	–	683	683
iv) Others +	76	445	521	5	520	524	5	519	524	5	571	576
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>1,938</b>	<b>279,869</b>	<b>281,807</b>	<b>1,698</b>	<b>304,922</b>	<b>306,620</b>	<b>2,505</b>	<b>309,197</b>	<b>311,702</b>	<b>1,979</b>	<b>330,694</b>	<b>332,673</b>
<b>A. Organs of State</b>	<b>120</b>	<b>6,615</b>	<b>6,735</b>	<b>194</b>	<b>5,611</b>	<b>5,805</b>	<b>194</b>	<b>6,566</b>	<b>6,760</b>	<b>213</b>	<b>6,608</b>	<b>6,821</b>
<b>B. Fiscal Services (i to ii)</b>	<b>335</b>	<b>8,068</b>	<b>8,403</b>	<b>133</b>	<b>8,077</b>	<b>8,210</b>	<b>150</b>	<b>8,187</b>	<b>8,337</b>	<b>147</b>	<b>8,819</b>	<b>8,966</b>
i) Collection of Taxes and Duties	335	7,910	8,245	133	7,989	8,122	150	8,081	8,231	147	8,726	8,873
ii) Other Fiscal Services	–	158	158	–	88	88	–	106	106	–	93	93
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>–</b>	<b>156,272</b>	<b>156,272</b>	<b>–</b>	<b>175,356</b>	<b>175,356</b>	<b>–</b>	<b>166,430</b>	<b>166,430</b>	<b>–</b>	<b>177,248</b>	<b>177,248</b>
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	–	–	–	–	–	–	–	–
2. Interest Payments (i to iv)	–	156,272	156,272	–	175,356	175,356	–	166,430	166,430	–	177,248	177,248
i) Interest on Loans from the Centre	–	7,490	7,490	–	10,597	10,597	–	8,612	8,612	–	8,192	8,192
ii) Interest on Internal Debt	–	124,816	124,816	–	137,459	137,459	–	130,408	130,408	–	139,046	139,046
of which:												
(a) Interest on Market Loans	–	35,334	35,334	–	36,911	36,911	–	33,223	33,223	–	39,603	39,603
(b) Interest on NSSF	–	22,493	22,493	–	–	–	–	–	–	–	–	–
iii) Interest on Small Savings, Provident Funds, etc.	–	23,966	23,966	–	27,300	27,300	–	27,410	27,410	–	30,010	30,010
iv) Others	–	–	–	–	–	–	–	–	–	–	–	–
<b>D. Administrative Services (i to v)</b>	<b>1,483</b>	<b>41,249</b>	<b>42,732</b>	<b>1,371</b>	<b>45,281</b>	<b>46,652</b>	<b>2,161</b>	<b>47,242</b>	<b>49,403</b>	<b>1,619</b>	<b>49,236</b>	<b>50,855</b>
i) Secretariat - General Services	–	2,698	2,698	–	2,504	2,504	–	2,630	2,630	–	2,796	2,796
ii) District Administration	1,333	4,435	5,768	1,225	4,559	5,784	2,015	4,581	6,596	1,464	4,990	6,454
iii) Police	–	19,504	19,504	–	19,082	19,082	–	20,161	20,161	–	20,877	20,877
iv) Public Works	70	7,079	7,149	32	11,764	11,797	32	12,005	12,037	20	12,664	12,684
v) Others ++	80	7,533	7,613	114	7,370	7,484	114	7,865	7,979	135	7,909	8,044
<b>E. Pensions</b>	<b>–</b>	<b>66,976</b>	<b>66,976</b>	<b>–</b>	<b>69,825</b>	<b>69,825</b>	<b>–</b>	<b>80,000</b>	<b>80,000</b>	<b>–</b>	<b>88,000</b>	<b>88,000</b>
<b>F. Miscellaneous General Services</b>	<b>–</b>	<b>689</b>	<b>689</b>	<b>–</b>	<b>772</b>	<b>772</b>	<b>–</b>	<b>772</b>	<b>772</b>	<b>–</b>	<b>783</b>	<b>783</b>
of which:												
Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
<b>III. Grants-in-Aid and Contributions</b>	<b>–</b>	<b>619</b>	<b>619</b>	<b>–</b>	<b>287</b>	<b>287</b>	<b>–</b>	<b>287</b>	<b>287</b>	<b>–</b>	<b>316</b>	<b>316</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	–	619	619	–	287	287	–	287	287	–	316	316

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**JAMMU AND KASHMIR**

(Rs. lakh)

Item	2005-06 (Revised Estimates)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>114,530</b>	<b>857,871</b>	<b>972,400</b>	<b>87,624</b>	<b>875,376</b>	<b>962,999</b>	<b>79,389</b>	<b>927,295</b>	<b>1,006,684</b>	<b>53,711</b>	<b>1,007,874</b>	<b>1,061,586</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>110,352</b>	<b>486,945</b>	<b>597,297</b>	<b>87,064</b>	<b>470,200</b>	<b>557,263</b>	<b>78,781</b>	<b>514,391</b>	<b>593,172</b>	<b>53,259</b>	<b>558,266</b>	<b>611,525</b>
<b>A. Social Services (1 to 12)</b>	<b>59,535</b>	<b>234,452</b>	<b>293,987</b>	<b>55,064</b>	<b>200,157</b>	<b>255,221</b>	<b>52,756</b>	<b>238,149</b>	<b>290,905</b>	<b>40,863</b>	<b>235,369</b>	<b>276,232</b>
1. Education, Sports, Art and Culture	25,978	84,927	110,904	17,271	102,353	119,624	16,822	103,637	120,459	18,974	110,134	129,108
2. Medical and Public Health	13,264	37,281	50,545	13,357	41,687	55,044	11,400	42,468	53,868	864	55,571	56,435
3. Family Welfare	2,645	—	2,645	2,800	—	2,800	2,800	—	2,800	2,800	—	2,800
4. Water Supply and Sanitation	7,522	22,819	30,341	8,031	22,454	30,485	8,253	27,037	35,290	—	36,904	36,904
5. Housing	—	2,876	2,876	—	2,889	2,889	—	3,046	3,046	3,060	—	3,060
6. Urban Development	1,655	13,155	14,810	3,822	12,562	16,384	3,828	13,559	17,387	4,109	13,614	17,723
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,667	357	2,025	1,733	388	2,121	1,796	432	2,228	1,982	455	2,436
8. Labour and Labour Welfare	771	616	1,387	268	1,093	1,361	270	669	938	440	762	1,201
9. Social Security and Welfare	4,972	5,626	10,598	6,401	5,399	11,800	6,205	7,543	13,748	7,115	6,090	13,205
10. Nutrition	901	61	962	1,217	62	1,279	1,217	57	1,273	1,340	65	1,405
11. Relief on account of Natural Calamities	—	64,618	64,618	—	8,922	8,922	—	37,355	37,355	—	9,187	9,187
12. Others*	160	2,115	2,275	166	2,347	2,513	166	2,346	2,512	180	2,587	2,767
<b>B. Economic Services (1 to 9)</b>	<b>50,816</b>	<b>252,493</b>	<b>303,309</b>	<b>31,999</b>	<b>270,043</b>	<b>302,042</b>	<b>26,025</b>	<b>276,242</b>	<b>302,267</b>	<b>12,396</b>	<b>322,898</b>	<b>335,293</b>
1. Agriculture and Allied Activities (i to xii)	20,952	34,051	55,002	13,664	43,112	56,776	14,373	45,206	59,579	484	60,700	61,184
i) Crop Husbandry	6,438	4,810	11,248	6,809	5,110	11,919	6,881	4,831	11,712	25	11,824	11,849
ii) Soil and Water Conservation	1,127	946	2,073	262	1,703	1,965	263	1,926	2,189	—	2,434	2,434
iii) Animal Husbandry	2,611	10,967	13,578	2,617	10,873	13,490	2,776	11,869	14,645	145	14,551	14,696
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	384	1,560	1,944	50	1,878	1,928	10	1,927	1,937	10	2,053	2,063
vi) Forestry and Wild Life	7,110	12,077	19,187	242	19,457	19,699	242	20,557	20,799	242	21,637	21,879
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	54	—	54	56	—	56	56	—	56	62	—	62
ix) Agricultural Research and Education	3,068	2,008	5,076	3,460	2,239	5,699	3,620	2,287	5,907	—	5,695	5,695
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	160	1,237	1,397	166	1,389	1,555	171	1,332	1,503	—	1,671	1,671
xii) Other Agricultural Programmes	—	446	446	—	464	464	355	476	831	—	834	834
2. Rural Development	5,173	5,840	11,013	5,106	6,175	11,281	5,541	6,296	11,837	5,366	8,131	13,496
3. Special Area Programmes	—	988	988	—	1,107	1,107	—	929	929	—	1,268	1,268
4. Irrigation and Flood Control	6,367	13,043	19,410	506	19,225	19,730	539	20,414	20,953	10	24,079	24,089
of which:												
i) Major and Medium Irrigation	1,529	1,859	3,388	—	2,936	2,936	—	3,751	3,751	—	4,745	4,745
ii) Minor Irrigation	2,854	8,789	11,642	—	12,194	12,194	—	12,638	12,638	—	14,220	14,220
iii) Flood Control and Drainage	1,515	1,898	3,414	—	3,615	3,615	—	3,517	3,517	—	4,074	4,074
5. Energy	11,827	182,716	194,543	2,648	182,405	185,053	—	185,453	185,453	—	205,402	205,402
of which: Power	11,827	182,716	194,543	2,648	182,405	185,053	—	185,453	185,453	—	205,402	205,402
6. Industry and Minerals (i to iii)	3,986	7,566	11,552	4,152	7,962	12,114	4,257	7,778	12,035	134	12,703	12,837
i) Village and Small Industries	3,670	6,587	10,257	3,800	6,851	10,652	3,912	6,860	10,772	134	11,077	11,211
ii) Industries@	—	—	—	—	—	—	345	918	1,263	—	1,626	1,626
iii) Others**	316	979	1,295	352	1,110	1,462	—	—	—	—	—	—

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**JAMMU AND KASHMIR**

(Rs. lakh)

State Finances: A Study of Budgets of 2007-08

Item	2005-06 (Revised Estimates)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	3	3,584	3,588	4	3,884	3,888	4	3,687	3,691	-	3,697	3,697
i) Roads and Bridges	-	3,584	3,584	-	3,694	3,694	-	3,687	3,687	-	3,697	3,697
ii) Others @@	3	-	3	4	190	194	4	-	4	-	-	-
8. Science, Technology and Environment	684	69	753	-	721	721	-	838	838	-	968	968
9. General Economic Services (i to iv)	1,824	4,636	6,460	5,920	5,453	11,373	1,311	5,640	6,951	6,402	5,950	12,352
i) Secretariat – Economic Services	707	1,575	2,282	5,735	1,543	7,278	947	1,600	2,547	1,809	1,841	3,650
ii) Tourism	965	2,066	3,031	26	2,951	2,977	190	3,041	3,231	452	2,986	3,438
iii) Civil Supplies	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others +	152	995	1,148	158	960	1,118	175	999	1,174	4,141	1,123	5,265
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>4,178</b>	<b>370,926</b>	<b>375,104</b>	<b>560</b>	<b>405,176</b>	<b>405,736</b>	<b>608</b>	<b>412,903</b>	<b>413,511</b>	<b>452</b>	<b>449,608</b>	<b>450,060</b>
<b>A. Organs of State</b>	<b>100</b>	<b>8,527</b>	<b>8,627</b>	<b>100</b>	<b>8,675</b>	<b>8,775</b>	<b>100</b>	<b>7,922</b>	<b>8,022</b>	<b>100</b>	<b>10,973</b>	<b>11,073</b>
<b>B. Fiscal Services (i to ii)</b>	<b>-</b>	<b>6,448</b>	<b>6,448</b>	<b>-</b>	<b>6,761</b>	<b>6,761</b>	<b>-</b>	<b>6,779</b>	<b>6,779</b>	<b>-</b>	<b>8,123</b>	<b>8,123</b>
i) Collection of Taxes and Duties	-	6,442	6,442	-	6,754	6,754	-	6,737	6,737	-	7,769	7,769
ii) Other Fiscal Services	-	7	7	-	7	7	-	42	42	-	354	354
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>-</b>	<b>130,020</b>	<b>130,020</b>	<b>-</b>	<b>135,300</b>	<b>135,300</b>	<b>-</b>	<b>120,209</b>	<b>120,209</b>	<b>-</b>	<b>125,225</b>	<b>125,225</b>
1. Appropriation for Reduction or Avoidance of Debt	-	20	20	-	100	100	-	100	100	-	100	100
2. Interest Payments (i to iv)	-	130,000	130,000	-	135,200	135,200	-	120,109	120,109	-	125,125	125,125
i) Interest on Loans from the Centre	-	-	-	-	-	-	-	-	-	-	-	-
ii) Interest on Internal Debt	-	-	-	-	-	-	-	-	-	-	-	-
of which:	-	-	-	-	-	-	-	-	-	-	-	-
(a) Interest on Market Loans	-	-	-	-	-	-	-	-	-	-	-	-
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	-	-
iii) Interest on Small Savings, Provident Funds, etc.	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others	-	130,000	130,000	-	135,200	135,200	-	120,109	120,109	-	125,125	125,125
<b>D. Administrative Services (i to v)</b>	<b>4,078</b>	<b>152,888</b>	<b>156,966</b>	<b>460</b>	<b>178,407</b>	<b>178,866</b>	<b>508</b>	<b>176,989</b>	<b>177,498</b>	<b>352</b>	<b>207,083</b>	<b>207,435</b>
i) Secretariat - General Services	218	2,170	2,388	227	2,382	2,609	263	2,160	2,423	250	2,787	3,037
ii) District Administration	-	2,943	2,943	-	3,206	3,206	-	3,165	3,165	-	3,594	3,594
iii) Police	-	117,759	117,759	-	123,696	123,696	-	137,030	137,030	-	144,053	144,053
iv) Public Works	3,637	11,455	15,092	-	15,461	15,461	-	15,915	15,915	-	16,352	16,352
v) Others ++	223	18,561	18,784	233	33,661	33,894	245	18,720	18,966	102	40,296	40,399
<b>E. Pensions</b>	<b>-</b>	<b>73,038</b>	<b>73,038</b>	<b>-</b>	<b>76,006</b>	<b>76,006</b>	<b>-</b>	<b>101,000</b>	<b>101,000</b>	<b>-</b>	<b>98,200</b>	<b>98,200</b>
<b>F. Miscellaneous General Services</b>	<b>-</b>	<b>4</b>	<b>4</b>	<b>-</b>	<b>28</b>	<b>28</b>	<b>-</b>	<b>4</b>	<b>4</b>	<b>-</b>	<b>4</b>	<b>4</b>
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Payment on account of State Lotteries	-	1	1	-	25	25	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
of which:	-	-	-	-	-	-	-	-	-	-	-	-
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**JHARKHAND**

(Rs. lakh)

Item	2005-06 (Revised Estimates)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>334,215</b>	<b>641,379</b>	<b>975,594</b>	<b>409,435</b>	<b>676,284</b>	<b>1,085,719</b>	<b>418,181</b>	<b>705,252</b>	<b>1,123,433</b>	<b>402,892</b>	<b>809,003</b>	<b>1,211,894</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>288,395</b>	<b>355,141</b>	<b>643,536</b>	<b>358,321</b>	<b>377,442</b>	<b>735,763</b>	<b>367,868</b>	<b>403,776</b>	<b>771,644</b>	<b>389,103</b>	<b>380,097</b>	<b>769,200</b>
<b>A. Social Services (1 to 12)</b>	<b>128,950</b>	<b>249,765</b>	<b>378,715</b>	<b>170,520</b>	<b>298,936</b>	<b>469,456</b>	<b>174,587</b>	<b>289,346</b>	<b>463,934</b>	<b>190,041</b>	<b>273,046</b>	<b>463,088</b>
1. Education, Sports, Art and Culture	48,678	143,228	191,906	56,594	154,137	210,731	57,645	154,145	211,790	88,424	144,338	232,762
2. Medical and Public Health	8,799	59,018	67,817	12,589	55,773	68,362	12,732	55,988	68,720	5,639	44,131	49,770
3. Family Welfare	16,847	2,013	18,860	13,482	1,512	14,994	13,481	1,512	14,994	17,405	1,246	18,650
4. Water Supply and Sanitation	2,175	11,736	13,911	2,013	12,800	14,813	2,013	12,828	14,841	2,300	12,563	14,863
5. Housing	2,025	208	2,233	178	9,308	9,486	178	10,308	10,486	180	10,581	10,761
6. Urban Development	600	865	1,465	19,233	758	19,991	19,233	1,963	21,197	1,000	847	1,847
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	16,307	12,737	29,044	18,047	16,830	34,877	18,047	16,870	34,917	17,245	17,803	35,048
8. Labour and Labour Welfare	1,852	2,183	4,035	3,126	2,624	5,750	3,126	2,624	5,750	3,290	2,654	5,944
9. Social Security and Welfare	15,705	7,391	23,096	27,181	7,082	34,263	27,055	7,672	34,726	37,027	7,093	44,120
10. Nutrition	15,712	—	15,712	17,778	—	17,778	20,778	—	20,778	17,172	—	17,172
11. Relief on account of Natural Calamities	—	8,000	8,000	—	35,743	35,743	—	22,772	22,772	—	28,839	28,839
12. Others*	250	2,386	2,636	299	2,369	2,668	300	2,664	2,964	360	2,952	3,312
<b>B. Economic Services (1 to 9)</b>	<b>159,445</b>	<b>105,376</b>	<b>264,821</b>	<b>187,801</b>	<b>78,506</b>	<b>266,307</b>	<b>193,281</b>	<b>114,429</b>	<b>307,710</b>	<b>199,061</b>	<b>107,051</b>	<b>306,112</b>
1. Agriculture and Allied Activities (i to xii)	27,684	24,177	51,861	44,672	20,146	64,818	46,975	20,453	67,427	60,563	20,414	80,977
i) Crop Husbandry	8,312	2,766	11,078	8,450	2,823	11,273	8,450	2,823	11,273	21,170	2,672	23,842
ii) Soil and Water Conservation	713	833	1,546	2,145	962	3,107	2,145	962	3,107	1,300	881	2,181
iii) Animal Husbandry	962	3,806	4,768	2,367	4,203	6,570	2,367	4,203	6,570	2,992	4,389	7,381
iv) Dairy Development	1,327	474	1,801	5,139	482	5,621	5,139	482	5,621	5,126	456	5,582
v) Fisheries	639	373	1,012	1,061	427	1,488	1,051	437	1,488	1,444	380	1,825
vi) Forestry and Wild Life	11,937	7,196	19,133	13,290	7,427	20,717	13,820	7,627	21,447	12,075	7,417	19,492
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	1,315	2,103	3,418	2,180	2,113	4,293	2,180	2,113	4,293	2,870	2,300	5,170
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	2,460	6,558	9,018	10,000	1,641	11,641	11,783	1,738	13,521	13,351	1,849	15,200
xii) Other Agricultural Programmes	19	68	87	40	68	108	40	68	108	235	70	305
2. Rural Development	82,881	19,906	102,787	85,166	26,134	111,300	90,525	26,004	116,529	53,334	23,615	76,949
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	9,044	4,049	13,093	540	13,173	13,713	540	17,873	18,413	440	14,746	15,186
of which:												
i) Major and Medium Irrigation	—	10,257	10,257	—	10,607	10,607	—	14,136	14,136	—	11,189	11,189
ii) Minor Irrigation	200	2,362	2,562	140	2,566	2,706	140	3,737	3,877	40	3,556	3,596
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	12,391	40,458	52,849	13,238	1,120	14,358	13,238	29,670	42,908	39,500	29,815	69,315
of which: Power	9,909	40,458	50,367	10,438	1,120	11,558	10,438	29,670	40,108	35,500	29,815	65,315
6. Industry and Minerals (i to iii)	11,139	2,123	13,262	15,944	2,357	18,301	16,093	2,507	18,600	15,858	2,650	18,508
i) Village and Small Industries	1,321	950	2,271	4,272	1,151	5,423	4,271	1,191	5,462	6,299	1,221	7,520
ii) Industries@	9,818	1,173	10,991	11,672	1,206	12,878	11,822	1,316	13,138	9,559	1,429	10,988
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—



**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**JHARKHAND**

(Rs. lakh)

Item	2005-06 (Revised Estimates)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	9,111	11,917	21,028	21,218	12,327	33,545	18,875	14,650	33,525	22,283	12,680	34,963
i) Roads and Bridges	350	11,896	12,246	390	12,303	12,693	390	12,283	12,673	449	11,169	11,618
ii) Others @@	8,761	21	8,782	20,828	24	20,852	18,485	2,367	20,852	21,834	1,512	23,346
8. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
9. General Economic Services (i to iv)	7,195	2,746	9,941	7,023	3,249	10,272	7,035	3,272	10,308	7,083	3,131	10,214
i) Secretariat – Economic Services	-	1,234	1,234	-	1,403	1,403	-	1,425	1,425	-	1,479	1,479
ii) Tourism	300	162	462	400	166	566	400	166	566	596	125	721
iii) Civil Supplies	6,528	701	7,229	6,125	926	7,051	6,125	926	7,051	6,300	756	7,056
iv) Others +	367	649	1,016	498	754	1,252	510	755	1,265	187	770	957
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>45,820</b>	<b>286,176</b>	<b>331,996</b>	<b>51,114</b>	<b>298,576</b>	<b>349,690</b>	<b>50,313</b>	<b>301,210</b>	<b>351,523</b>	<b>13,789</b>	<b>428,889</b>	<b>442,679</b>
<b>A. Organs of State</b>	-	<b>10,023</b>	<b>10,023</b>	<b>800</b>	<b>9,664</b>	<b>10,464</b>	-	<b>10,867</b>	<b>10,867</b>	-	<b>12,547</b>	<b>12,547</b>
<b>B. Fiscal Services (i to ii)</b>	<b>2,270</b>	<b>9,332</b>	<b>11,602</b>	<b>4,826</b>	<b>9,949</b>	<b>14,775</b>	<b>4,825</b>	<b>9,992</b>	<b>14,817</b>	<b>1,888</b>	<b>13,359</b>	<b>15,247</b>
i) Collection of Taxes and Duties	2,270	9,004	11,274	4,826	9,616	14,442	4,825	9,658	14,483	1,888	13,211	15,098
ii) Other Fiscal Services	-	328	328	-	333	333	-	333	333	-	149	149
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>71,953</b>	<b>71,953</b>	-	<b>77,741</b>	<b>77,741</b>	-	<b>77,743</b>	<b>77,743</b>	-	<b>180,193</b>	<b>180,193</b>
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	71,953	71,953	-	77,741	77,741	-	77,743	77,743	-	180,193	180,193
i) Interest on Loans from the Centre	-	32,191	32,191	-	32,089	32,089	-	32,089	32,089	-	32,407	32,407
ii) Interest on Internal Debt	-	18,898	18,898	-	21,770	21,770	-	21,770	21,770	-	123,621	123,621
of which:												
(a) Interest on Market Loans	-	16,500	16,500	-	18,000	18,000	-	18,000	18,000	-	36,520	36,520
(b) Interest on NSSF	-	600	600	-	720	720	-	720	720	-	78,245	78,245
iii) Interest on Small Savings, Provident Funds, etc.	-	20,727	20,727	-	23,812	23,812	-	23,812	23,812	-	24,000	24,000
iv) Others	-	137	137	-	70	70	-	73	73	-	165	165
<b>D. Administrative Services (i to v)</b>	<b>43,550</b>	<b>117,404</b>	<b>160,954</b>	<b>45,488</b>	<b>122,108</b>	<b>167,596</b>	<b>45,488</b>	<b>123,494</b>	<b>168,982</b>	<b>11,902</b>	<b>152,038</b>	<b>163,940</b>
i) Secretariat - General Services	150	2,979	3,129	200	2,973	3,173	200	3,258	3,458	120	55,723	55,843
ii) District Administration	28,680	4,243	32,923	35,528	4,631	40,159	35,528	4,771	40,299	1,685	5,029	6,714
iii) Police	13,475	85,840	99,315	8,250	90,806	99,056	8,250	91,367	99,617	9,067	72,457	81,524
iv) Public Works	45	10,013	10,058	62	11,643	11,705	62	11,848	11,910	53	8,136	8,189
v) Others ++	1,200	14,329	15,529	1,448	12,055	13,503	1,448	12,250	13,698	977	10,693	11,670
<b>E. Pensions</b>	-	<b>77,464</b>	<b>77,464</b>	-	<b>79,114</b>	<b>79,114</b>	-	<b>79,114</b>	<b>79,114</b>	-	<b>70,752</b>	<b>70,752</b>
<b>F. Miscellaneous General Services</b>	-	-	-	-	-	-	-	-	-	-	-	-
of which:												
Payment on account of State Lotteries	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>	-	<b>62</b>	<b>62</b>	-	<b>266</b>	<b>266</b>	-	<b>266</b>	<b>266</b>	-	<b>16</b>	<b>16</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	62	62	-	266	266	-	266	266	-	16	16

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

**KARNATAKA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>506,866</b>	<b>2,297,224</b>	<b>2,804,090</b>	<b>785,956</b>	<b>2,648,099</b>	<b>3,434,055</b>	<b>843,686</b>	<b>2,672,740</b>	<b>3,516,426</b>	<b>998,159</b>	<b>2,915,385</b>	<b>3,913,544</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>505,664</b>	<b>1,178,947</b>	<b>1,684,611</b>	<b>773,244</b>	<b>1,209,044</b>	<b>1,982,288</b>	<b>829,661</b>	<b>1,309,872</b>	<b>2,139,533</b>	<b>987,987</b>	<b>1,557,902</b>	<b>2,545,889</b>
<b>A. Social Services (1 to 12)</b>	<b>311,081</b>	<b>578,798</b>	<b>889,879</b>	<b>512,974</b>	<b>611,492</b>	<b>1,124,466</b>	<b>523,431</b>	<b>680,293</b>	<b>1,203,724</b>	<b>625,016</b>	<b>853,293</b>	<b>1,478,309</b>
1. Education, Sports, Art and Culture	105,366	378,374	483,740	128,480	421,178	549,658	140,413	450,451	590,864	150,795	544,229	695,024
2. Medical and Public Health	26,315	74,091	100,406	29,503	85,866	115,369	32,283	88,986	121,269	34,441	109,037	143,478
3. Family Welfare	12,627	817	13,444	18,577	785	19,362	20,250	821	21,071	20,691	995	21,686
4. Water Supply and Sanitation	13,886	920	14,806	16,649	892	17,541	22,351	912	23,263	22,069	1,082	23,151
5. Housing	25,265	2,002	27,267	19,407	4,545	23,952	19,874	4,545	24,419	28,063	5,001	33,064
6. Urban Development	43,253	5,851	49,104	146,980	2,323	149,303	130,191	2,480	132,671	201,183	8,156	209,339
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	41,422	26,132	67,554	64,292	28,109	92,401	68,180	30,077	98,257	85,509	39,410	124,919
8. Labour and Labour Welfare	2,293	4,377	6,670	4,190	5,194	9,384	4,715	5,423	10,138	7,538	6,411	13,949
9. Social Security and Welfare	21,456	25,743	47,199	70,854	29,965	100,819	71,113	30,211	101,324	60,488	104,902	165,390
10. Nutrition	8,565	6,978	15,543	11,197	13,039	24,236	11,197	13,039	24,236	11,228	13,691	24,919
11. Relief on account of Natural Calamities	—	47,488	47,488	—	12,939	12,939	—	45,244	45,244	—	12,641	12,641
12. Others*	10,633	6,025	16,658	2,845	6,657	9,502	2,864	8,104	10,968	3,011	7,738	10,749
<b>B. Economic Services (1 to 9)</b>	<b>194,583</b>	<b>600,149</b>	<b>794,732</b>	<b>260,270</b>	<b>597,552</b>	<b>857,822</b>	<b>306,230</b>	<b>629,579</b>	<b>935,809</b>	<b>362,971</b>	<b>704,609</b>	<b>1,067,580</b>
1. Agriculture and Allied Activities (i to xii)	65,785	220,880	286,665	107,204	176,269	283,473	114,322	171,187	285,509	156,689	216,635	373,324
i) Crop Husbandry	20,648	14,561	35,209	34,963	34,973	69,936	46,893	24,747	71,640	59,277	36,987	96,264
ii) Soil and Water Conservation	15,330	2,265	17,595	21,733	2,699	24,432	14,826	2,868	17,694	22,693	5,103	27,796
iii) Animal Husbandry	4,907	13,391	18,298	9,174	13,402	22,576	10,307	13,989	24,296	12,082	16,341	28,423
iv) Dairy Development	980	—	980	4,990	1,100	6,090	4,990	1,100	6,090	7,950	—	7,950
v) Fisheries	1,610	1,066	2,676	2,974	1,091	4,065	2,975	1,212	4,187	5,079	1,347	6,426
vi) Forestry and Wild Life	8,302	17,634	25,936	16,695	17,398	34,093	17,654	19,513	37,167	19,479	22,759	42,238
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	75,156	75,156	—	73,874	73,874	—	73,955	73,955	500	62,286	62,786
ix) Agricultural Research and Education	4,400	7,251	11,651	6,200	7,541	13,741	6,200	7,541	13,741	8,000	7,843	15,843
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	9,608	89,556	99,164	10,475	24,191	34,666	10,477	26,262	36,739	21,629	63,969	85,598
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	63,050	14,550	77,600	66,096	31,382	97,478	66,161	31,945	98,106	80,039	34,138	114,177
3. Special Area Programmes	2,900	14,245	17,145	7,653	15,000	22,653	7,654	30,000	37,654	7,141	30,000	37,141
4. Irrigation and Flood Control	6,461	15,121	21,582	7,583	14,429	22,012	10,616	17,241	27,857	9,514	16,882	26,396
of which:												
i) Major and Medium Irrigation	290	6,542	6,832	390	5,963	6,353	398	6,831	7,229	951	7,329	8,280
ii) Minor Irrigation	2,004	8,530	10,534	2,153	8,436	10,589	2,266	10,380	12,646	2,784	9,517	12,301
iii) Flood Control and Drainage	—	49	49	—	30	30	—	30	30	—	36	36
5. Energy	1,425	182,268	183,693	3,195	241,700	244,895	4,174	241,870	246,044	2,623	215,176	217,799
of which: Power	1,063	182,268	183,331	1,851	241,700	243,551	2,830	241,870	244,700	1,832	215,176	217,008
6. Industry and Minerals (i to iii)	13,511	22,258	35,769	18,778	16,413	35,191	21,482	18,995	40,477	32,033	30,761	62,794
i) Village and Small Industries	11,507	19,517	31,024	17,227	14,220	31,447	19,775	16,754	36,529	29,590	28,192	57,782
ii) Industries@	2,004	2,741	4,745	1,151	2,193	3,344	1,307	2,241	3,548	2,023	2,569	4,592
iii) Others**	—	—	—	400	—	400	400	—	400	420	—	420

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**KARNATAKA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	31,488	44,122	75,610	15,510	92,670	108,180	45,782	107,432	153,214	58,952	86,461	145,413
i) Roads and Bridges	31,488	33,700	65,188	15,510	76,262	91,772	45,782	76,404	122,186	58,952	67,724	126,676
ii) Others @@	—	10,422	10,422	—	16,408	16,408	—	31,028	31,028	—	18,737	18,737
8. Science, Technology and Environment	1,577	1	1,578	4,153	1	4,154	4,157	1	4,158	3,631	1	3,632
9. General Economic Services (i to iv)	8,386	86,704	95,090	30,098	9,688	39,786	31,882	10,908	42,790	12,349	74,555	86,904
i) Secretariat – Economic Services	3,038	2,375	5,413	1,378	4,069	5,447	1,628	4,920	6,548	2,081	4,974	7,055
ii) Tourism	3,094	149	3,243	5,050	162	5,212	5,052	168	5,220	5,733	239	5,972
iii) Civil Supplies	195	343	538	220	369	589	238	497	735	69	697	766
iv) Others +	2,059	83,837	85,896	23,450	5,088	28,538	24,964	5,323	30,287	4,466	68,645	73,111
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>1,202</b>	<b>1,002,381</b>	<b>1,003,583</b>	<b>12,712</b>	<b>1,286,037</b>	<b>1,298,749</b>	<b>14,025</b>	<b>1,209,839</b>	<b>1,223,864</b>	<b>10,172</b>	<b>1,167,044</b>	<b>1,177,216</b>
<b>A. Organs of State</b>	<b>20</b>	<b>24,743</b>	<b>24,763</b>	<b>1,200</b>	<b>29,985</b>	<b>31,185</b>	<b>1,260</b>	<b>32,493</b>	<b>33,753</b>	<b>1,000</b>	<b>33,923</b>	<b>34,923</b>
<b>B. Fiscal Services (i to ii)</b>	<b>633</b>	<b>38,988</b>	<b>39,621</b>	<b>3,150</b>	<b>39,480</b>	<b>42,630</b>	<b>3,300</b>	<b>42,231</b>	<b>45,531</b>	<b>2,077</b>	<b>46,489</b>	<b>48,566</b>
i) Collection of Taxes and Duties	633	35,047	35,680	3,150	35,247	38,397	3,300	37,982	41,282	2,077	43,174	45,251
ii) Other Fiscal Services	—	3,941	3,941	—	4,233	4,233	—	4,249	4,249	—	3,315	3,315
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>—</b>	<b>376,482</b>	<b>376,482</b>	<b>—</b>	<b>436,602</b>	<b>436,602</b>	<b>—</b>	<b>423,209</b>	<b>423,209</b>	<b>—</b>	<b>481,800</b>	<b>481,800</b>
1. Appropriation for Reduction or Avoidance of Debt	—	—	—	—	—	—	—	—	—	—	—	—
2. Interest Payments (i to iv)	—	376,482	376,482	—	436,602	436,602	—	423,209	423,209	—	481,800	481,800
i) Interest on Loans from the Centre	—	71,516	71,516	—	32,606	32,606	—	74,209	74,209	—	81,404	81,404
ii) Interest on Internal Debt	—	251,746	251,746	—	288,818	288,818	—	290,951	290,951	—	311,474	311,474
of which:												
(a) Interest on Market Loans	—	101,477	101,477	—	101,231	101,231	—	99,764	99,764	—	95,550	95,550
(b) Interest on NSSF	—	131,178	131,178	—	166,186	166,186	—	171,352	171,352	—	195,625	195,625
iii) Interest on Small Savings, Provident Funds, etc.	—	53,211	53,211	—	64,009	64,009	—	58,038	58,038	—	88,912	88,912
iv) Others	—	9	9	—	51,169	51,169	—	11	11	—	10	10
<b>D. Administrative Services (i to v)</b>	<b>549</b>	<b>172,691</b>	<b>173,240</b>	<b>8,362</b>	<b>277,563</b>	<b>285,925</b>	<b>9,465</b>	<b>209,362</b>	<b>218,827</b>	<b>7,095</b>	<b>260,701</b>	<b>267,796</b>
i) Secretariat - General Services	56	4,425	4,481	1,462	5,384	6,846	1,562	5,536	7,098	570	6,722	7,292
ii) District Administration	—	13,825	13,825	—	15,766	15,766	—	17,318	17,318	—	19,617	19,617
iii) Police	—	102,270	102,270	4,900	114,241	119,141	5,900	119,237	125,137	3,800	133,090	136,890
iv) Public Works	135	28,212	28,347	400	33,522	33,922	400	34,434	34,834	200	38,542	38,742
v) Others ++	358	23,959	24,317	1,600	108,650	110,250	1,603	32,837	34,440	2,525	62,730	65,255
<b>E. Pensions</b>	<b>—</b>	<b>223,679</b>	<b>223,679</b>	<b>—</b>	<b>266,554</b>	<b>266,554</b>	<b>—</b>	<b>266,554</b>	<b>266,554</b>	<b>—</b>	<b>341,582</b>	<b>341,582</b>
<b>F. Miscellaneous General Services</b>	<b>—</b>	<b>165,798</b>	<b>165,798</b>	<b>—</b>	<b>235,853</b>	<b>235,853</b>	<b>—</b>	<b>235,990</b>	<b>235,990</b>	<b>—</b>	<b>2,549</b>	<b>2,549</b>
of which:												
Payment on account of State Lotteries	—	165,128	165,128	—	233,389	233,389	—	233,389	233,389	—	—	—
<b>III. Grants-in-Aid and Contributions</b>	<b>—</b>	<b>115,896</b>	<b>115,896</b>	<b>—</b>	<b>153,018</b>	<b>153,018</b>	<b>—</b>	<b>153,029</b>	<b>153,029</b>	<b>—</b>	<b>190,439</b>	<b>190,439</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	115,896	115,896	—	153,018	153,018	—	153,029	153,029	—	190,439	190,439

## Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)

### KERALA

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>321,551</b>	<b>1,520,819</b>	<b>1,842,370</b>	<b>310,933</b>	<b>2,144,550</b>	<b>2,455,483</b>	<b>318,636</b>	<b>2,169,714</b>	<b>2,488,351</b>	<b>313,692</b>	<b>2,355,998</b>	<b>2,669,690</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>304,180</b>	<b>662,624</b>	<b>966,804</b>	<b>300,307</b>	<b>857,186</b>	<b>1,157,493</b>	<b>303,997</b>	<b>869,589</b>	<b>1,173,587</b>	<b>288,439</b>	<b>943,449</b>	<b>1,231,889</b>
<b>A. Social Services (1 to 12)</b>	<b>113,095</b>	<b>476,542</b>	<b>589,638</b>	<b>161,176</b>	<b>669,200</b>	<b>830,376</b>	<b>165,418</b>	<b>672,170</b>	<b>837,588</b>	<b>181,340</b>	<b>742,789</b>	<b>924,129</b>
1. Education, Sports, Art and Culture	17,987	327,699	345,686	21,693	472,453	494,146	21,989	470,203	492,192	17,013	538,031	555,044
2. Medical and Public Health	8,428	75,280	83,708	9,043	115,798	124,841	9,147	117,344	126,491	7,525	116,954	124,479
3. Family Welfare	10,399	4	10,403	11,180	-	11,180	11,180	-	11,180	15,000	-	15,000
4. Water Supply and Sanitation	13,995	8,468	22,463	33,288	9,371	42,659	33,288	9,371	42,659	20,565	10,308	30,873
5. Housing	6,500	2,622	9,122	4,350	1,435	5,785	4,350	1,531	5,881	2,078	1,348	3,426
6. Urban Development	21,439	8,127	29,566	31,846	1,242	33,088	32,095	1,239	33,334	58,839	1,346	60,185
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	17,458	4,948	22,405	24,352	10,956	35,308	27,152	11,951	39,103	28,421	13,839	42,260
8. Labour and Labour Welfare	345	14,651	14,996	1,158	13,733	14,891	989	14,188	15,177	1,955	14,851	16,806
9. Social Security and Welfare	15,660	22,421	38,081	23,801	32,289	56,090	24,587	33,059	57,646	29,658	33,486	63,144
10. Nutrition	-	19	19	-	57	57	-	60	60	-	84	84
11. Relief on account of Natural Calamities	160	10,048	10,208	-	8,977	8,977	-	10,355	10,355	-	9,427	9,427
12. Others*	725	2,256	2,981	465	2,891	3,356	641	2,868	3,509	286	3,116	3,402
<b>B. Economic Services (1 to 9)</b>	<b>191,085</b>	<b>186,081</b>	<b>377,166</b>	<b>139,131</b>	<b>187,986</b>	<b>327,117</b>	<b>138,580</b>	<b>197,420</b>	<b>335,999</b>	<b>107,100</b>	<b>200,660</b>	<b>307,760</b>
1. Agriculture and Allied Activities (i to xii)	26,000	60,745	86,745	42,692	75,920	118,611	49,675	77,532	127,206	36,624	81,743	118,367
i) Crop Husbandry	7,605	11,355	18,960	19,763	17,743	37,505	25,472	17,654	43,126	15,370	28,740	44,110
ii) Soil and Water Conservation	2,065	1,196	3,261	2,878	1,600	4,478	2,878	1,602	4,480	1,812	1,877	3,689
iii) Animal Husbandry	4,120	8,426	12,546	3,981	10,984	14,966	3,981	11,022	15,003	3,830	12,504	16,334
iv) Dairy Development	837	1,155	1,992	1,031	1,618	2,650	1,928	1,622	3,549	933	1,792	2,724
v) Fisheries	2,277	1,524	3,801	4,251	2,599	6,850	4,600	2,634	7,234	4,812	2,618	7,430
vi) Forestry and Wild Life	3,419	10,272	13,691	5,580	14,413	19,993	5,616	14,432	20,048	4,228	14,066	18,294
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	747	3,314	4,061	588	11,940	12,528	588	13,356	13,944	379	5,347	5,726
ix) Agricultural Research and Education	2,937	4,984	7,921	2,620	6,070	8,690	2,618	6,069	8,687	2,110	6,667	8,777
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	386	18,565	18,951	880	7,395	8,275	880	7,583	8,463	585	8,073	8,658
xii) Other Agricultural Programmes	1,607	-46	1,561	1,119	1,557	2,676	1,114	1,558	2,672	2,565	60	2,625
2. Rural Development	97,665	36,089	133,754	38,759	9,296	48,055	32,084	9,323	41,407	15,271	10,418	25,689
3. Special Area Programmes	1,096	-	1,096	1,313	-	1,313	1,313	-	1,313	1,313	-	1,313
4. Irrigation and Flood Control	1,826	21,041	22,867	3,161	24,889	28,050	3,185	24,186	27,371	6,030	25,369	31,399
of which:												
i) Major and Medium Irrigation	12	12,024	12,036	26	13,842	13,868	41	13,470	13,511	40	14,693	14,733
ii) Minor Irrigation	859	7,289	8,148	1,685	9,806	11,491	1,694	9,794	11,488	2,964	10,676	13,640
iii) Flood Control and Drainage	101	1,727	1,828	-	1,241	1,241	-	922	922	1,366	-	1,366
5. Energy	9,861	100	9,961	4,130	2,325	6,455	5,313	135	5,448	5,793	198	5,991
of which: Power	9,330	10	9,340	4,130	6	4,136	4,123	6	4,129	4,400	55	4,455
6. Industry and Minerals (i to iii)	11,069	4,570	15,639	19,385	5,075	24,460	18,690	6,046	24,736	13,795	5,611	19,406
i) Village and Small Industries	5,691	4,108	9,799	9,476	4,322	13,798	10,645	4,329	14,974	9,646	4,789	14,435
ii) Industries@	5,379	462	5,841	9,909	304	10,213	8,045	717	8,762	4,149	822	4,971
iii) Others**	-	-	-	-	449	449	-	1,000	1,000	-	-	-

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**KERALA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	24,974	55,795	80,769	10,176	60,951	71,127	10,281	70,528	80,809	10,105	66,452	76,557
i) Roads and Bridges	24,887	53,269	78,156	10,060	57,234	67,294	10,165	66,777	76,942	10,030	62,206	72,236
ii) Others @@	87	2,526	2,613	116	3,717	3,833	116	3,751	3,867	75	4,246	4,321
8. Science, Technology and Environment	4,415	1,745	6,160	4,335	1,832	6,167	4,270	1,832	6,102	4,423	2,015	6,438
9. General Economic Services (i to iv)	14,178	5,996	20,174	15,181	7,697	22,878	13,770	7,838	21,608	13,746	8,854	22,600
i) Secretariat – Economic Services	6,347	1,598	7,945	8,600	2,081	10,681	7,543	2,088	9,631	5,686	2,455	8,141
ii) Tourism	6,643	1,621	8,264	5,221	1,683	6,903	5,215	1,802	7,017	6,983	1,941	8,924
iii) Civil Supplies	13	475	488	46	621	667	46	623	669	26	712	738
iv) Others +	1,175	2,302	3,477	1,314	3,313	4,627	966	3,325	4,291	1,051	3,746	4,797
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>17,371</b>	<b>858,195</b>	<b>875,566</b>	<b>10,626</b>	<b>1,096,260</b>	<b>1,106,886</b>	<b>14,639</b>	<b>1,109,021</b>	<b>1,123,660</b>	<b>25,253</b>	<b>1,202,336</b>	<b>1,227,589</b>
<b>A. Organs of State</b>	–	<b>21,722</b>	<b>21,722</b>	–	<b>23,876</b>	<b>23,876</b>	–	<b>24,397</b>	<b>24,397</b>	–	<b>23,637</b>	<b>23,637</b>
<b>B. Fiscal Services (i to ii)</b>	<b>4,523</b>	<b>34,687</b>	<b>39,210</b>	–	<b>48,983</b>	<b>48,983</b>	<b>2,150</b>	<b>50,073</b>	<b>52,223</b>	<b>203</b>	<b>52,152</b>	<b>52,355</b>
i) Collection of Taxes and Duties	4,523	27,278	31,802	–	41,530	41,530	2,150	41,613	43,763	203	44,687	44,890
ii) Other Fiscal Services	–	7,409	7,409	–	7,453	7,453	–	8,460	8,460	–	7,465	7,465
<b>C. Interest Payments and Servicing of     Debt (1 + 2)</b>	–	<b>392,984</b>	<b>392,984</b>	–	<b>457,781</b>	<b>457,781</b>	–	<b>459,910</b>	<b>459,910</b>	–	<b>496,658</b>	<b>496,658</b>
1. Appropriation for Reduction or Avoidance of Debt	–	13,059	13,059	–	15,000	15,000	–	16,593	16,593	–	18,828	18,828
2. Interest Payments (i to iv)	–	379,925	379,925	–	442,781	442,781	–	443,317	443,317	–	477,830	477,830
i) Interest on Loans from the Centre	–	41,250	41,250	–	46,239	46,239	–	44,248	44,248	–	51,322	51,322
ii) Interest on Internal Debt	–	221,621	221,621	–	240,972	240,972	–	240,705	240,705	–	269,281	269,281
of which:												
(a) Interest on Market Loans	–	89,090	89,090	–	97,780	97,780	–	97,684	97,684	–	110,620	110,620
(b) Interest on NSSF	–	72,091	72,091	–	92,928	92,928	–	97,146	97,146	–	111,210	111,210
iii) Interest on Small Savings, Provident Funds, etc.	–	117,054	117,054	–	155,571	155,571	–	156,769	156,769	–	157,128	157,128
iv) Others	–	–	–	–	–	–	–	1,595	1,595	–	100	100
<b>D. Administrative Services (i to v)</b>	<b>2,360</b>	<b>99,968</b>	<b>102,328</b>	<b>2,620</b>	<b>144,762</b>	<b>147,382</b>	<b>1,804</b>	<b>142,526</b>	<b>144,330</b>	<b>14,465</b>	<b>149,080</b>	<b>163,545</b>
i) Secretariat - General Services	720	5,473	6,192	1,071	7,046	8,117	691	7,122	7,812	–	7,547	7,547
ii) District Administration	–	6,539	6,539	–	9,263	9,263	–	9,251	9,251	6,800	10,604	17,404
iii) Police	980	58,444	59,424	300	87,110	87,410	300	85,483	85,783	140	88,513	88,653
iv) Public Works	–	8,987	8,987	–	14,037	14,037	–	12,779	12,779	–	18,959	18,959
v) Others ++	661	20,525	21,186	1,249	27,305	28,554	813	27,892	28,705	7,525	23,457	30,982
<b>E. Pensions</b>	–	<b>286,118</b>	<b>286,118</b>	–	<b>405,483</b>	<b>405,483</b>	–	<b>405,633</b>	<b>405,633</b>	–	<b>457,822</b>	<b>457,822</b>
<b>F. Miscellaneous General Services</b>	<b>10,488</b>	<b>22,716</b>	<b>33,203</b>	<b>8,006</b>	<b>15,375</b>	<b>23,381</b>	<b>10,685</b>	<b>26,481</b>	<b>37,166</b>	<b>10,585</b>	<b>22,985</b>	<b>33,570</b>
of which:												
Payment on account of State Lotteries	–	17,184	17,184	–	14,300	14,300	–	21,351	21,351	–	21,500	21,500
<b>III. Grants-in-Aid and Contributions</b>	–	–	–	–	<b>191,104</b>	<b>191,104</b>	–	<b>191,104</b>	<b>191,104</b>	–	<b>210,213</b>	<b>210,213</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	–	–	–	–	191,104	191,104	–	191,104	191,104	–	210,213	210,213

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**MADHYA PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>421,247</b>	<b>1,635,100</b>	<b>2,056,347</b>	<b>516,289</b>	<b>1,734,708</b>	<b>2,250,997</b>	<b>582,488</b>	<b>1,727,160</b>	<b>2,309,648</b>	<b>687,621</b>	<b>1,911,290</b>	<b>2,598,911</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>398,007</b>	<b>787,298</b>	<b>1,185,304</b>	<b>488,737</b>	<b>718,277</b>	<b>1,207,014</b>	<b>554,392</b>	<b>746,205</b>	<b>1,300,597</b>	<b>660,966</b>	<b>791,797</b>	<b>1,452,763</b>
<b>A. Social Services (1 to 12)</b>	<b>226,042</b>	<b>439,792</b>	<b>665,834</b>	<b>276,307</b>	<b>462,666</b>	<b>738,974</b>	<b>310,914</b>	<b>476,241</b>	<b>787,155</b>	<b>379,172</b>	<b>514,110</b>	<b>893,282</b>
1. Education, Sports, Art and Culture	66,527	224,049	290,576	85,442	268,180	353,622	87,677	270,437	358,114	110,081	299,257	409,338
2. Medical and Public Health	12,913	69,885	82,798	13,807	79,525	93,332	16,712	79,291	96,003	8,100	90,925	99,025
3. Family Welfare	9,569	108	9,677	11,699	—	11,699	11,699	320	12,019	18,086	402	18,488
4. Water Supply and Sanitation	10,985	20,660	31,645	8,500	23,059	31,559	9,420	23,259	32,679	13,885	23,708	37,593
5. Housing	2,820	4,571	7,391	3,170	6,529	9,699	3,346	7,766	11,112	6,161	6,704	12,865
6. Urban Development	15,299	1,253	16,552	20,519	956	21,475	51,386	991	52,378	65,009	1,066	66,075
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	69,243	47,030	116,273	61,442	16,677	78,119	62,286	17,064	79,350	74,149	19,781	93,930
8. Labour and Labour Welfare	1,133	4,513	5,647	3,177	5,117	8,294	2,989	4,814	7,803	3,463	5,805	9,268
9. Social Security and Welfare	24,011	21,717	45,728	35,036	23,009	58,045	41,361	24,082	65,443	46,336	25,570	71,906
10. Nutrition	13,508	255	13,763	33,474	380	33,855	23,980	220	24,200	33,822	210	34,032
11. Relief on account of Natural Calamities	—	42,108	42,108	—	35,087	35,087	—	43,171	43,171	—	35,094	35,094
12. Others*	35	3,643	3,677	42	4,148	4,189	58	4,826	4,884	80	5,587	5,667
<b>B. Economic Services (1 to 9)</b>	<b>171,965</b>	<b>347,506</b>	<b>519,470</b>	<b>212,430</b>	<b>255,611</b>	<b>468,040</b>	<b>243,478</b>	<b>269,964</b>	<b>513,442</b>	<b>281,794</b>	<b>277,687</b>	<b>559,481</b>
1. Agriculture and Allied Activities (i to xii)	46,202	82,320	128,522	59,844	103,933	163,777	69,926	110,414	180,340	70,517	104,909	175,426
i) Crop Husbandry	16,512	11,966	28,478	27,673	12,980	40,652	23,675	13,089	36,764	29,324	14,195	43,519
ii) Soil and Water Conservation	718	2,199	2,918	1,609	2,417	4,026	1,295	2,337	3,632	1,183	2,540	3,723
iii) Animal Husbandry	3,579	13,107	16,686	5,055	14,636	19,692	5,387	15,802	21,189	4,667	20,015	24,682
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	759	883	1,642	1,769	1,229	2,997	975	1,230	2,205	1,256	1,659	2,916
vi) Forestry and Wild Life	21,311	43,187	64,498	19,153	41,505	60,658	27,980	46,617	74,597	25,383	46,704	72,087
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	41	5,400	5,441	721	13,758	14,479	1,321	13,843	15,164	844	12,058	12,901
ix) Agricultural Research and Education	1,654	3,465	5,119	1,673	3,713	5,385	1,908	3,709	5,617	2,119	3,801	5,920
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	1,626	2,114	3,741	2,192	13,696	15,887	7,385	13,787	21,172	5,740	3,937	9,677
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	99,665	12,170	111,835	132,368	13,965	146,333	153,853	15,142	168,996	185,512	16,414	201,926
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	8,061	24,660	32,721	615	27,245	27,860	545	27,839	28,384	535	29,948	30,484
of which:												
i) Major and Medium Irrigation	7,565	19,419	26,984	—	21,133	21,133	—	21,738	21,738	—	23,558	23,558
ii) Minor Irrigation	272	5,219	5,492	435	6,084	6,519	360	6,074	6,434	355	6,390	6,745
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	6,602	191,745	198,347	10,194	55,043	65,237	9,194	59,643	68,837	11,983	61,903	73,886
of which: Power	6,602	191,745	198,347	10,194	55,043	65,237	9,194	59,643	68,837	11,983	61,903	73,886
6. Industry and Minerals (i to iii)	6,859	3,822	10,681	7,992	8,767	16,758	8,112	8,904	17,015	9,268	11,919	21,188
i) Village and Small Industries	3,467	3,113	6,581	6,600	3,420	10,020	6,527	3,496	10,024	6,457	3,666	10,123
ii) Industries@	3,390	709	4,099	1,391	5,347	6,739	1,584	5,407	6,991	2,812	8,254	11,066
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
MADHYA PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	–	29,810	29,810	–	42,950	42,950	–	43,849	43,849	30	48,370	48,400
i) Roads and Bridges	–	29,808	29,808	–	42,918	42,918	–	43,817	43,817	–	48,323	48,323
ii) Others @@	–	1	1	–	32	32	–	32	32	30	47	77
8. Science, Technology and Environment	3,842	190	4,032	830	149	979	829	149	978	2,568	168	2,736
9. General Economic Services (i to iv)	733	2,789	3,523	587	3,560	4,147	1,018	4,026	5,044	1,380	4,057	5,437
i) Secretariat – Economic Services	1	678	679	1	783	784	–	810	810	36	908	944
ii) Tourism	382	203	585	536	252	788	856	252	1,108	1,245	256	1,501
iii) Civil Supplies	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others +	350	1,909	2,259	50	2,526	2,575	162	2,964	3,126	99	2,892	2,992
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>2,979</b>	<b>756,332</b>	<b>759,312</b>	<b>6,263</b>	<b>920,647</b>	<b>926,910</b>	<b>5,469</b>	<b>877,012</b>	<b>882,481</b>	<b>5,327</b>	<b>1,002,513</b>	<b>1,007,840</b>
<b>A. Organs of State</b>	–	<b>17,704</b>	<b>17,704</b>	–	<b>23,312</b>	<b>23,312</b>	–	<b>25,345</b>	<b>25,345</b>	–	<b>27,045</b>	<b>27,045</b>
<b>B. Fiscal Services (i to ii)</b>	<b>1,573</b>	<b>87,848</b>	<b>89,421</b>	<b>4,862</b>	<b>101,280</b>	<b>106,141</b>	<b>4,332</b>	<b>104,925</b>	<b>109,256</b>	<b>2,913</b>	<b>108,926</b>	<b>111,839</b>
i) Collection of Taxes and Duties	1,573	85,573	87,146	4,862	99,852	104,714	4,332	103,628	107,960	2,913	108,599	111,512
ii) Other Fiscal Services	–	2,275	2,275	–	1,428	1,428	–	1,297	1,297	–	327	327
<b>C. Interest Payments and Servicing of     Debt (1 + 2)</b>	–	<b>342,179</b>	<b>342,179</b>	–	<b>414,503</b>	<b>414,503</b>	–	<b>391,002</b>	<b>391,002</b>	–	<b>425,333</b>	<b>425,333</b>
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	100	100	–	100	100	–	–	–
2. Interest Payments (i to iv)	–	342,179	342,179	–	414,403	414,403	–	390,902	390,902	–	425,333	425,333
i) Interest on Loans from the Centre	–	69,957	69,957	–	73,134	73,133	–	71,154	71,154	–	73,530	73,530
ii) Interest on Internal Debt	–	226,677	226,677	–	271,230	271,230	–	258,020	258,020	–	285,062	285,062
of which:												
(a) Interest on Market Loans	–	82,580	82,580	–	94,173	94,173	–	85,745	85,745	–	93,476	93,476
(b) Interest on NSSF	–	94,640	94,640	–	121,868	121,868	–	121,868	121,868	–	140,868	140,868
iii) Interest on Small Savings, Provident Funds, etc.	–	37,144	37,144	–	60,757	60,757	–	51,180	51,180	–	56,326	56,326
iv) Others	–	8,401	8,401	–	9,282	9,282	–	10,549	10,549	–	10,415	10,415
<b>D. Administrative Services (i to v)</b>	<b>1,406</b>	<b>142,220</b>	<b>143,626</b>	<b>1,402</b>	<b>204,127</b>	<b>205,529</b>	<b>1,138</b>	<b>172,070</b>	<b>173,207</b>	<b>2,414</b>	<b>231,233</b>	<b>233,646</b>
i) Secretariat - General Services	–	4,162	4,162	200	4,982	5,182	1	5,298	5,299	875	5,749	6,624
ii) District Administration	–	13,366	13,366	–	16,462	16,462	–	17,286	17,286	–	19,264	19,264
iii) Police	1,118	93,183	94,301	1,202	94,756	95,958	1,137	101,909	103,046	1,375	108,871	110,246
iv) Public Works	288	10,971	11,259	–	20,045	20,045	–	22,159	22,159	–	20,379	20,379
v) Others ++	–	20,537	20,537	–	67,882	67,882	–	25,418	25,418	163	76,971	77,134
<b>E. Pensions</b>	–	<b>155,715</b>	<b>155,715</b>	–	<b>176,637</b>	<b>176,637</b>	–	<b>172,916</b>	<b>172,916</b>	–	<b>199,905</b>	<b>199,905</b>
<b>F. Miscellaneous General Services</b>	–	<b>10,668</b>	<b>10,668</b>	–	<b>788</b>	<b>788</b>	–	<b>10,755</b>	<b>10,755</b>	–	<b>10,071</b>	<b>10,071</b>
of which:												
Payment on account of State Lotteries	–	–	–	–	1	1	–	1	1	–	1	1
<b>III. Grants-in-Aid and Contributions</b>	<b>20,262</b>	<b>91,470</b>	<b>111,731</b>	<b>21,289</b>	<b>95,783</b>	<b>117,072</b>	<b>22,627</b>	<b>103,943</b>	<b>126,570</b>	<b>21,328</b>	<b>116,980</b>	<b>138,308</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	20,262	91,470	111,731	21,289	95,783	117,072	22,627	103,943	126,570	21,328	116,980	138,308

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**MAHARASHTRA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>530,540</b>	<b>4,697,445</b>	<b>5,227,985</b>	<b>801,445</b>	<b>5,082,559</b>	<b>5,884,003</b>	<b>936,335</b>	<b>5,409,653</b>	<b>6,345,989</b>	<b>1,145,896</b>	<b>5,632,923</b>	<b>6,778,820</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>520,258</b>	<b>2,402,932</b>	<b>2,923,190</b>	<b>770,607</b>	<b>2,266,395</b>	<b>3,037,003</b>	<b>902,533</b>	<b>2,683,957</b>	<b>3,586,490</b>	<b>1,099,865</b>	<b>2,598,290</b>	<b>3,698,155</b>
<b>A. Social Services (1 to 12)</b>	<b>318,760</b>	<b>1,672,959</b>	<b>1,991,719</b>	<b>507,340</b>	<b>1,560,706</b>	<b>2,068,046</b>	<b>619,935</b>	<b>1,801,976</b>	<b>2,421,911</b>	<b>713,981</b>	<b>1,737,788</b>	<b>2,451,768</b>
1. Education, Sports, Art and Culture	52,375	1,023,808	1,076,183	65,741	1,067,697	1,133,438	87,838	1,165,460	1,253,298	75,703	1,155,758	1,231,461
2. Medical and Public Health	39,369	159,341	198,710	33,450	168,666	202,116	42,267	174,494	216,761	56,176	178,791	234,967
3. Family Welfare	11,651	2,042	13,693	28,897	2,801	31,698	28,992	2,526	31,518	28,924	2,910	31,833
4. Water Supply and Sanitation	58,077	106,016	164,093	69,737	69,280	139,017	79,452	68,593	148,045	101,235	88,243	189,479
5. Housing	17,345	25,246	42,590	7,889	21,769	29,659	31,207	25,040	56,247	63,389	18,824	82,213
6. Urban Development	5,301	18,167	23,468	154,664	40,826	195,490	144,900	53,326	198,226	166,478	41,002	207,480
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	83,758	81,523	165,280	86,003	85,713	171,716	122,024	85,496	207,520	141,725	87,811	229,535
8. Labour and Labour Welfare	4,115	23,178	27,293	6,767	23,523	30,290	8,755	25,675	34,430	9,331	24,348	33,679
9. Social Security and Welfare	11,600	54,496	66,096	14,643	58,872	73,515	26,519	59,867	86,385	29,311	61,540	90,852
10. Nutrition	34,621	21,718	56,339	38,170	1,361	39,531	46,200	1,361	47,561	38,944	3,287	42,230
11. Relief on account of Natural Calamities	28	152,469	152,497	50	14,698	14,748	450	134,079	134,529	1,353	69,575	70,928
12. Others*	522	4,955	5,477	1,329	5,498	6,828	1,333	6,058	7,390	1,412	5,699	7,110
<b>B. Economic Services (1 to 9)</b>	<b>201,498</b>	<b>729,973</b>	<b>931,471</b>	<b>263,268</b>	<b>705,690</b>	<b>968,957</b>	<b>282,597</b>	<b>881,982</b>	<b>1,164,579</b>	<b>385,885</b>	<b>860,502</b>	<b>1,246,387</b>
1. Agriculture and Allied Activities (i to xii)	46,825	226,397	273,222	62,183	204,940	267,123	78,237	251,423	329,659	68,860	236,647	305,507
i) Crop Husbandry	25,714	35,492	61,207	32,545	29,966	62,511	34,640	32,154	66,794	36,044	33,595	69,639
ii) Soil and Water Conservation	1,572	866	2,438	1,231	934	2,165	1,206	1,062	2,268	1,645	742	2,387
iii) Animal Husbandry	3,846	20,504	24,351	9,729	20,892	30,621	10,088	29,657	39,745	8,827	22,594	31,421
iv) Dairy Development	1,295	68,511	69,806	400	59,729	60,129	4,199	48,666	52,864	700	61,977	62,677
v) Fisheries	1,436	6,974	8,411	3,106	15,202	18,308	3,076	9,650	12,726	2,072	11,785	13,857
vi) Forestry and Wild Life	2,298	36,178	38,476	4,629	32,626	37,255	7,187	37,090	44,278	7,313	40,122	47,434
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	7,791	7,791	—	8,212	8,212	—	8,363	8,363	—	8,578	8,578
ix) Agricultural Research and Education	2,230	23,637	25,867	1,865	24,994	26,859	2,201	25,714	27,915	1,500	27,064	28,564
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	8,434	26,444	34,877	8,678	12,385	21,063	15,640	59,065	74,705	10,759	30,190	40,949
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	54,510	147,281	201,792	59,694	184,800	244,495	79,841	229,143	308,984	160,620	204,631	365,251
3. Special Area Programmes	2,102	21	2,123	2,106	24	2,130	3,271	24	3,295	2,317	25	2,342
4. Irrigation and Flood Control	18,048	113,789	131,837	52,796	106,854	159,650	23,671	117,773	141,444	64,627	107,548	172,175
of which:												
i) Major and Medium Irrigation	3,721	94,197	97,917	40,498	90,664	131,162	5,455	92,930	98,385	45,672	89,846	135,519
ii) Minor Irrigation	12,875	18,201	31,076	10,329	15,546	25,876	16,480	24,174	40,654	17,317	17,041	34,358
iii) Flood Control and Drainage	—	1,382	1,382	—	633	633	—	659	659	—	649	649
5. Energy	25,700	173,613	199,313	47,059	122,867	169,926	48,014	183,722	231,736	50,097	184,685	234,781
of which: Power	15,124	169,780	184,904	46,159	122,867	169,026	47,099	183,654	230,753	48,367	184,685	233,051
6. Industry and Minerals (i to iii)	28,928	16,861	45,790	12,453	19,358	31,811	20,513	30,631	51,144	3,917	56,937	60,854
i) Village and Small Industries	723	2,411	3,133	3,190	2,712	5,903	2,487	3,668	6,156	2,923	2,867	5,790
ii) Industries@	28,205	14,451	42,656	9,263	16,646	25,908	18,026	26,962	44,988	994	54,070	55,064
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

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Appendix



**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**MAHARASHTRA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	11,873	43,567	55,440	8,807	51,812	60,619	9,601	53,977	63,578	15,523	54,483	70,006
i) Roads and Bridges	5,734	43,355	49,089	2,761	51,593	54,355	3,551	53,763	57,314	10,922	54,258	65,179
ii) Others @@	6,138	212	6,351	6,046	218	6,264	6,050	214	6,264	4,602	225	4,827
8. Science, Technology and Environment	1,300	-	1,300	2,204	1	2,204	2,454	1	2,454	2,552	1	2,553
9. General Economic Services (i to iv)	12,210	8,444	20,654	15,965	15,035	31,000	16,996	15,290	32,285	17,372	15,547	32,918
i) Secretariat – Economic Services	3,320	5,839	9,159	761	6,055	6,816	1,031	6,212	7,244	940	6,425	7,365
ii) Tourism	8,104	4	8,107	15,078	6,254	21,331	15,878	6,254	22,131	16,189	6,254	22,443
iii) Civil Supplies	2	-	2	28	-	28	28	-	28	8	-	8
iv) Others +	784	2,601	3,385	98	2,726	2,825	59	2,824	2,882	234	2,868	3,102
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>7,011</b>	<b>2,162,639</b>	<b>2,169,650</b>	<b>27,444</b>	<b>2,731,858</b>	<b>2,759,302</b>	<b>28,609</b>	<b>2,636,285</b>	<b>2,664,894</b>	<b>42,163</b>	<b>2,944,911</b>	<b>2,987,074</b>
<b>A. Organs of State</b>	-	<b>43,356</b>	<b>43,356</b>	-	<b>50,215</b>	<b>50,215</b>	-	<b>53,130</b>	<b>53,130</b>	-	<b>55,451</b>	<b>55,451</b>
<b>B. Fiscal Services (i to ii)</b>	<b>2,867</b>	<b>316,640</b>	<b>319,507</b>	<b>3,449</b>	<b>304,969</b>	<b>308,418</b>	<b>4,447</b>	<b>382,715</b>	<b>387,162</b>	<b>4,142</b>	<b>401,548</b>	<b>405,690</b>
i) Collection of Taxes and Duties	2,867	311,019	313,886	3,449	300,699	304,149	4,447	381,441	385,888	4,142	400,808	404,950
ii) Other Fiscal Services	-	5,621	5,621	-	4,270	4,270	-	1,274	1,274	-	740	740
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>975,624</b>	<b>975,624</b>	-	<b>1,252,488</b>	<b>1,252,488</b>	-	<b>1,229,532</b>	<b>1,229,532</b>	-	<b>1,267,485</b>	<b>1,267,485</b>
1. Appropriation for Reduction or Avoidance of Debt	-	40,900	40,900	-	52,600	52,600	-	52,600	52,600	-	56,100	56,100
2. Interest Payments (i to iv)	-	934,724	934,724	-	1,199,888	1,199,888	-	1,176,932	1,176,932	-	1,211,385	1,211,385
i) Interest on Loans from the Centre	-	85,557	85,557	-	67,499	67,499	-	55,065	55,065	-	69,393	69,393
ii) Interest on Internal Debt	-	700,566	700,566	-	980,125	980,125	-	963,513	963,513	-	970,545	970,545
of which:												
(a) Interest on Market Loans	-	144,775	144,775	-	153,697	153,697	-	156,485	156,485	-	168,399	168,399
(b) Interest on NSSF	-	493,203	493,203	-	639,891	639,891	-	639,891	639,891	-	699,622	699,622
iii) Interest on Small Savings, Provident Funds, etc.	-	128,244	128,244	-	140,546	140,546	-	139,513	139,513	-	151,713	151,713
iv) Others	-	20,357	20,357	-	11,718	11,718	-	18,841	18,841	-	19,734	19,734
<b>D. Administrative Services (i to v)</b>	<b>4,144</b>	<b>416,596</b>	<b>420,740</b>	<b>23,994</b>	<b>518,905</b>	<b>542,899</b>	<b>24,162</b>	<b>490,952</b>	<b>515,115</b>	<b>38,021</b>	<b>669,271</b>	<b>707,292</b>
i) Secretariat - General Services	2,125	7,669	9,794	2,002	8,348	10,350	2,002	8,416	10,418	2,202	8,545	10,747
ii) District Administration	919	109,695	110,614	21,500	119,782	141,282	21,683	124,368	146,051	31,605	123,870	155,475
iii) Police	-	230,420	230,420	-	261,969	261,969	-	277,058	277,058	3,644	295,967	299,611
iv) Public Works	482	35,141	35,622	342	32,891	33,233	327	40,153	40,480	410	35,387	35,797
v) Others ++	619	33,671	34,290	150	95,916	96,066	150	40,958	41,108	160	205,501	205,661
<b>E. Pensions</b>	-	<b>332,796</b>	<b>332,796</b>	-	<b>340,555</b>	<b>340,555</b>	-	<b>390,716</b>	<b>390,716</b>	-	<b>414,979</b>	<b>414,979</b>
<b>F. Miscellaneous General Services</b>	-	<b>77,628</b>	<b>77,628</b>	-	<b>264,727</b>	<b>264,727</b>	-	<b>89,240</b>	<b>89,240</b>	-	<b>136,177</b>	<b>136,177</b>
of which:												
Payment on account of State Lotteries	-	76,713	76,713	-	224,054	224,054	-	88,625	88,625	-	95,500	95,500
<b>III. Grants-in-Aid and Contributions</b>	<b>3,270</b>	<b>131,874</b>	<b>135,144</b>	<b>3,393</b>	<b>84,305</b>	<b>87,698</b>	<b>5,193</b>	<b>89,411</b>	<b>94,605</b>	<b>3,868</b>	<b>89,722</b>	<b>93,590</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3,270	85,486	88,756	3,393	84,305	87,698	5,193	89,411	94,605	3,868	89,722	93,590

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**MANIPUR**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>39,361</b>	<b>161,089</b>	<b>200,450</b>	<b>39,221</b>	<b>160,251</b>	<b>199,472</b>	<b>47,293</b>	<b>173,927</b>	<b>221,219</b>	<b>58,333</b>	<b>177,482</b>	<b>235,815</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>39,183</b>	<b>89,339</b>	<b>128,522</b>	<b>39,071</b>	<b>85,381</b>	<b>124,452</b>	<b>46,847</b>	<b>91,838</b>	<b>138,684</b>	<b>58,276</b>	<b>93,190</b>	<b>151,467</b>
<b>A. Social Services (1 to 12)</b>	<b>22,904</b>	<b>45,553</b>	<b>68,457</b>	<b>20,780</b>	<b>41,905</b>	<b>62,685</b>	<b>23,724</b>	<b>43,860</b>	<b>67,584</b>	<b>20,405</b>	<b>46,432</b>	<b>66,836</b>
1. Education, Sports, Art and Culture	10,792	30,396	41,188	7,938	28,427	36,364	8,126	29,312	37,439	7,558	29,715	37,272
2. Medical and Public Health	445	6,577	7,022	378	5,462	5,840	763	6,110	6,873	789	6,886	7,675
3. Family Welfare	819	—	819	1,057	—	1,057	918	—	918	690	—	690
4. Water Supply and Sanitation	163	2,758	2,921	50	1,873	1,923	50	1,983	2,033	45	2,091	2,136
5. Housing	—	2,500	2,500	—	2,045	2,045	—	2,042	2,042	—	2,009	2,009
6. Urban Development	1,525	323	1,848	1,173	395	1,568	1,141	394	1,535	921	1,713	2,634
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	5,273	659	5,932	5,779	998	6,777	5,862	1,024	6,886	4,672	1,057	5,729
8. Labour and Labour Welfare	159	471	629	84	380	464	244	406	650	142	416	558
9. Social Security and Welfare	2,647	1,288	3,935	2,788	1,218	4,005	4,543	1,496	6,040	3,751	1,335	5,086
10. Nutrition	935	8	943	1,485	6	1,490	1,978	8	1,986	1,779	8	1,787
11. Relief on account of Natural Calamities	—	—	—	—	572	572	—	572	572	10	615	625
12. Others*	146	574	720	50	530	580	98	512	610	48	588	636
<b>B. Economic Services (1 to 9)</b>	<b>16,279</b>	<b>43,786</b>	<b>60,065</b>	<b>18,292</b>	<b>43,475</b>	<b>61,767</b>	<b>23,123</b>	<b>47,978</b>	<b>71,101</b>	<b>37,872</b>	<b>46,759</b>	<b>84,630</b>
1. Agriculture and Allied Activities (i to xii)	5,458	8,974	14,433	5,559	7,583	13,142	7,821	7,765	15,586	5,998	8,098	14,096
i) Crop Husbandry	2,282	2,100	4,382	2,235	1,765	4,000	3,126	1,838	4,964	2,808	1,883	4,691
ii) Soil and Water Conservation	905	735	1,640	1,198	566	1,764	1,448	593	2,041	1,268	633	1,901
iii) Animal Husbandry	264	2,601	2,865	340	2,045	2,386	537	2,056	2,594	255	2,164	2,419
iv) Dairy Development	52	63	115	25	59	84	25	61	86	25	65	90
v) Fisheries	286	995	1,281	204	860	1,064	214	838	1,051	205	818	1,022
vi) Forestry and Wild Life	1,508	1,109	2,617	1,433	1,197	2,630	2,342	1,214	3,556	1,290	1,325	2,615
vii) Plantations	3	—	3	3	—	3	3	—	3	5	—	5
viii) Food Storage and Warehousing	4	490	494	7	377	384	7	454	461	7	431	439
ix) Agricultural Research and Education	16	117	134	24	96	120	32	94	126	32	100	132
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	135	764	899	87	618	705	85	617	702	101	678	779
xii) Other Agricultural Programmes	3	—	3	3	—	3	3	—	3	3	—	3
2. Rural Development	3,437	2,446	5,882	3,603	1,572	5,175	3,453	1,522	4,975	3,136	3,376	6,512
3. Special Area Programmes	1,704	—	1,704	1,643	—	1,643	4,475	—	4,475	4,014	—	4,014
4. Irrigation and Flood Control	1,408	2,968	4,375	1,425	3,376	4,800	1,583	3,512	5,095	1,475	3,591	5,066
of which:												
i) Major and Medium Irrigation	892	1,197	2,089	843	1,907	2,750	1,012	1,940	2,952	867	1,966	2,833
ii) Minor Irrigation	3	725	728	—	711	711	9	709	718	8	724	732
iii) Flood Control and Drainage	—	899	899	—	642	642	—	730	730	—	773	773
5. Energy	104	19,328	19,432	195	19,847	20,042	195	23,910	24,105	195	20,090	20,285
of which: Power	—	19,328	19,328	—	19,847	19,847	—	23,910	23,910	—	20,090	20,090
6. Industry and Minerals (i to iii)	634	4,115	4,749	1,940	1,838	3,778	1,978	1,932	3,910	1,883	2,024	3,907
i) Village and Small Industries	525	3,912	4,437	1,765	1,697	3,462	1,802	1,771	3,573	1,708	1,881	3,590
ii) Industries@	110	202	312	176	141	316	171	41	212	170	39	209
iii) Others**	—	—	—	—	—	—	5	120	125	5	104	109

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)  
MANIPUR**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	–	4,744	4,744	–	8,235	8,235	–	8,292	8,292	–	8,494	8,494
i) Roads and Bridges	–	4,744	4,744	–	8,235	8,235	–	8,292	8,292	–	8,494	8,494
ii) Others @@	–	–	–	–	–	–	–	–	–	–	–	–
8. Science, Technology and Environment	764	149	913	1,040	67	1,107	960	73	1,033	1,035	69	1,104
9. General Economic Services (i to iv)	2,770	1,063	3,833	2,887	959	3,846	2,658	973	3,631	20,136	1,016	21,152
i) Secretariat – Economic Services	2,638	279	2,917	2,755	271	3,026	2,466	287	2,753	19,945	305	20,250
ii) Tourism	27	154	181	21	128	148	82	130	211	93	132	225
iii) Civil Supplies	–	–	–	–	–	–	11	–	11	–	–	–
iv) Others +	105	630	735	111	560	672	99	557	655	99	578	677
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>178</b>	<b>71,750</b>	<b>71,928</b>	<b>150</b>	<b>74,870</b>	<b>75,020</b>	<b>446</b>	<b>82,089</b>	<b>82,535</b>	<b>57</b>	<b>84,291</b>	<b>84,348</b>
<b>A. Organs of State</b>	<b>1</b>	<b>2,233</b>	<b>2,234</b>	<b>–</b>	<b>3,341</b>	<b>3,341</b>	<b>–</b>	<b>2,922</b>	<b>2,922</b>	<b>–</b>	<b>2,910</b>	<b>2,910</b>
<b>B. Fiscal Services (i to ii)</b>	<b>82</b>	<b>1,973</b>	<b>2,056</b>	<b>64</b>	<b>1,684</b>	<b>1,748</b>	<b>192</b>	<b>1,736</b>	<b>1,928</b>	<b>15</b>	<b>1,702</b>	<b>1,717</b>
i) Collection of Taxes and Duties	82	1,915	1,997	64	1,663	1,727	192	1,713	1,905	15	1,681	1,696
ii) Other Fiscal Services	–	59	59	–	21	21	–	24	24	–	21	21
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>–</b>	<b>23,753</b>	<b>23,753</b>	<b>–</b>	<b>25,283</b>	<b>25,283</b>	<b>–</b>	<b>27,464</b>	<b>27,464</b>	<b>–</b>	<b>29,449</b>	<b>29,449</b>
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	–	–	–	–	–	–	–	–
2. Interest Payments (i to iv)	–	23,753	23,753	–	25,283	25,283	–	27,464	27,464	–	29,449	29,449
i) Interest on Loans from the Centre	–	12,507	12,507	–	11,565	11,565	–	11,850	11,850	–	9,698	9,698
ii) Interest on Internal Debt	–	7,373	7,373	–	8,651	8,651	–	10,783	10,783	–	14,760	14,760
of which:												
(a) Interest on Market Loans	–	5,373	5,373	–	6,107	6,107	–	6,766	6,766	–	8,431	8,431
(b) Interest on NSSF	–	1,424	1,424	–	55	55	–	2,560	2,560	–	4,853	4,853
iii) Interest on Small Savings, Provident Funds, etc.	–	3,873	3,873	–	5,067	5,067	–	4,830	4,830	–	4,991	4,991
iv) Others	–	–	–	–	–	–	–	–	–	–	–	–
<b>D. Administrative Services (i to v)</b>	<b>95</b>	<b>26,863</b>	<b>26,958</b>	<b>86</b>	<b>26,065</b>	<b>26,151</b>	<b>254</b>	<b>28,805</b>	<b>29,059</b>	<b>42</b>	<b>29,986</b>	<b>30,028</b>
i) Secretariat - General Services	43	1,627	1,670	10	1,551	1,561	142	1,563	1,705	–	1,603	1,603
ii) District Administration	–	1,359	1,359	–	1,120	1,120	–	1,187	1,187	–	1,222	1,222
iii) Police	–	18,866	18,866	–	15,918	15,918	–	20,318	20,318	–	21,561	21,561
iv) Public Works	–	2,214	2,214	–	4,902	4,902	–	3,070	3,070	–	2,852	2,852
v) Others ++	51	2,797	2,848	76	2,574	2,650	112	2,667	2,779	42	2,748	2,790
<b>E. Pensions</b>	<b>–</b>	<b>16,849</b>	<b>16,849</b>	<b>–</b>	<b>18,437</b>	<b>18,437</b>	<b>–</b>	<b>21,106</b>	<b>21,106</b>	<b>–</b>	<b>20,206</b>	<b>20,206</b>
<b>F. Miscellaneous General Services</b>	<b>–</b>	<b>78</b>	<b>78</b>	<b>–</b>	<b>61</b>	<b>61</b>	<b>–</b>	<b>57</b>	<b>57</b>	<b>–</b>	<b>39</b>	<b>39</b>
of which:												
Payment on account of State Lotteries	–	78	78	–	60	60	–	51	51	–	38	38
<b>III. Grants-in-Aid and Contributions</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>
of which:												
Compensation and Assignments to Local Bodies and <i>Panchayati Raj</i> Institutions	–	–	–	–	–	–	–	–	–	–	–	–

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**MEGHALAYA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>49,157</b>	<b>118,291</b>	<b>167,448</b>	<b>83,537</b>	<b>128,240</b>	<b>211,777</b>	<b>83,537</b>	<b>128,239</b>	<b>211,776</b>	<b>133,176</b>	<b>140,033</b>	<b>273,209</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>46,903</b>	<b>58,012</b>	<b>104,915</b>	<b>80,470</b>	<b>62,739</b>	<b>143,209</b>	<b>80,470</b>	<b>62,739</b>	<b>143,209</b>	<b>129,070</b>	<b>66,940</b>	<b>196,010</b>
<b>A. Social Services (1 to 12)</b>	<b>21,401</b>	<b>34,074</b>	<b>55,475</b>	<b>35,825</b>	<b>38,054</b>	<b>73,879</b>	<b>35,825</b>	<b>38,054</b>	<b>73,879</b>	<b>53,333</b>	<b>40,856</b>	<b>94,189</b>
1. Education, Sports, Art and Culture	11,604	19,503	31,107	17,466	21,400	38,866	17,466	21,400	38,866	27,635	23,113	50,748
2. Medical and Public Health	2,513	6,022	8,534	3,590	5,724	9,314	3,590	5,724	9,314	5,515	6,125	11,640
3. Family Welfare	783	85	868	912	122	1,034	912	122	1,034	971	132	1,103
4. Water Supply and Sanitation	715	4,639	5,354	1,162	4,907	6,069	1,162	4,907	6,069	1,535	5,300	6,835
5. Housing	825	888	1,713	921	1,207	2,128	921	1,207	2,128	1,008	1,305	2,313
6. Urban Development	802	336	1,138	1,724	613	2,337	1,724	613	2,337	3,095	647	3,742
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	245	96	341	1,405	1,128	2,533	1,405	1,128	2,533	1,350	1,138	2,488
8. Labour and Labour Welfare	152	454	606	478	550	1,028	478	550	1,028	812	600	1,412
9. Social Security and Welfare	1,216	364	1,580	2,718	404	3,121	2,718	404	3,121	3,199	425	3,624
10. Nutrition	2,387	71	2,458	5,150	168	5,318	5,150	168	5,318	7,865	178	8,043
11. Relief on account of Natural Calamities	—	1,129	1,129	—	1,161	1,161	—	1,161	1,161	—	1,195	1,195
12. Others*	159	487	646	298	671	969	298	671	969	349	698	1,047
<b>B. Economic Services (1 to 9)</b>	<b>25,502</b>	<b>23,938</b>	<b>49,440</b>	<b>44,645</b>	<b>24,685</b>	<b>69,330</b>	<b>44,645</b>	<b>24,685</b>	<b>69,330</b>	<b>75,737</b>	<b>26,084</b>	<b>101,821</b>
1. Agriculture and Allied Activities (i to xii)	7,731	8,575	16,307	12,743	8,728	21,471	12,743	8,728	21,471	21,467	9,384	30,851
i) Crop Husbandry	2,997	1,791	4,788	4,459	1,840	6,299	4,459	1,840	6,299	8,865	2,024	10,889
ii) Soil and Water Conservation	1,664	1,397	3,061	2,065	1,590	3,655	2,065	1,590	3,655	4,090	1,736	5,826
iii) Animal Husbandry	930	1,531	2,461	1,351	1,690	3,041	1,351	1,690	3,041	2,440	1,825	4,265
iv) Dairy Development	202	298	500	261	350	611	261	350	611	463	281	744
v) Fisheries	368	321	688	483	370	853	483	370	853	642	400	1,042
vi) Forestry and Wild Life	1,166	2,476	3,642	3,483	2,020	5,503	3,483	2,020	5,503	3,555	2,180	5,735
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	93	278	371	174	295	469	174	295	469	204	320	524
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	203	380	582	339	450	789	339	450	789	988	486	1,474
xii) Other Agricultural Programmes	108	104	212	128	123	251	128	123	251	220	132	352
2. Rural Development	8,480	1,247	9,728	9,058	1,195	10,253	8,653	1,195	9,848	15,157	1,291	16,448
3. Special Area Programmes	405	—	405	4,340	—	4,340	4,340	—	4,340	6,521	—	6,521
4. Irrigation and Flood Control	456	808	1,265	557	801	1,358	557	801	1,358	1,034	865	1,899
of which:												
i) Major and Medium Irrigation	2	—	2	—	—	—	—	—	—	—	—	—
ii) Minor Irrigation	454	745	1,199	557	740	1,297	557	740	1,297	1,034	800	1,834
iii) Flood Control and Drainage	1	63	64	—	61	61	—	61	61	—	65	65
5. Energy	5,833	1,080	6,913	13,560	1,250	14,810	13,965	1,250	15,215	20,100	1,250	21,350
of which: Power	5,612	1,080	6,692	13,675	—	13,675	12,425	1,250	13,675	19,800	1,250	21,050
6. Industry and Minerals (i to iii)	1,358	5,624	6,983	1,560	3,351	4,911	1,560	3,351	4,911	2,839	3,555	6,394
i) Village and Small Industries	1,125	1,139	2,264	1,283	1,229	2,511	1,283	1,229	2,511	2,424	1,326	3,750
ii) Industries@	233	4,486	4,719	277	2,123	2,400	277	2,123	2,400	415	2,229	2,644
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**MEGHALAYA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	–	5,254	5,254	–	7,673	7,673	–	7,673	7,673	–	7,948	7,948
i) Roads and Bridges	–	5,254	5,254	–	7,673	7,673	–	7,673	7,673	–	7,948	7,948
ii) Others @@	–	–	–	–	–	–	–	–	–	–	–	–
8. Science, Technology and Environment	–	14	14	–	28	28	–	28	28	–	28	28
9. General Economic Services (i to iv)	1,238	1,336	2,573	2,826	1,658	4,485	2,826	1,658	4,485	8,619	1,763	10,382
i) Secretariat – Economic Services	802	466	1,269	2,235	550	2,785	2,235	550	2,785	5,125	600	5,725
ii) Tourism	169	87	256	239	148	387	239	148	387	2,933	155	3,088
iii) Civil Supplies	100	417	517	150	430	580	150	430	580	300	452	752
iv) Others +	166	366	532	203	530	733	203	530	733	261	556	817
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>2,254</b>	<b>60,279</b>	<b>62,533</b>	<b>3,067</b>	<b>65,501</b>	<b>68,568</b>	<b>3,067</b>	<b>65,500</b>	<b>68,567</b>	<b>4,106</b>	<b>73,093</b>	<b>77,199</b>
<b>A. Organs of State</b>	<b>26</b>	<b>4,991</b>	<b>5,017</b>	<b>42</b>	<b>2,923</b>	<b>2,965</b>	<b>42</b>	<b>2,981</b>	<b>3,023</b>	<b>10</b>	<b>3,634</b>	<b>3,644</b>
<b>B. Fiscal Services (i to ii)</b>	<b>180</b>	<b>2,087</b>	<b>2,267</b>	<b>200</b>	<b>2,075</b>	<b>2,275</b>	<b>200</b>	<b>2,075</b>	<b>2,275</b>	<b>250</b>	<b>2,308</b>	<b>2,558</b>
i) Collection of Taxes and Duties	180	2,079	2,259	200	2,062	2,262	200	2,062	2,262	250	2,295	2,545
ii) Other Fiscal Services	–	8	8	–	12	12	–	12	12	–	13	13
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>–</b>	<b>19,925</b>	<b>19,925</b>	<b>–</b>	<b>22,194</b>	<b>22,194</b>	<b>–</b>	<b>22,194</b>	<b>22,194</b>	<b>–</b>	<b>23,576</b>	<b>23,576</b>
1. Appropriation for Reduction or Avoidance of Debt	–	825	825	–	906	906	–	906	906	–	1,054	1,054
2. Interest Payments (i to iv)	–	19,100	19,100	–	21,288	21,288	–	21,288	21,288	–	22,522	22,522
i) Interest on Loans from the Centre	–	4,426	4,426	–	5,048	5,048	–	5,043	5,043	–	4,110	4,110
ii) Interest on Internal Debt	–	12,174	12,174	–	13,439	13,439	–	13,444	13,444	–	15,312	15,312
of which:												
(a) Interest on Market Loans	–	7,881	7,881	–	8,316	8,316	–	8,316	8,316	–	9,856	9,856
(b) Interest on NSSF	–	2,109	2,109	–	2,679	2,679	–	2,679	2,679	–	3,035	3,035
iii) Interest on Small Savings, Provident Funds, etc.	–	2,500	2,500	–	2,800	2,800	–	2,800	2,800	–	3,100	3,100
iv) Others	–	–	–	–	1	1	–	1	1	–	1	1
<b>D. Administrative Services (i to v)</b>	<b>2,048</b>	<b>23,923</b>	<b>25,971</b>	<b>2,825</b>	<b>28,766</b>	<b>31,591</b>	<b>2,825</b>	<b>28,708</b>	<b>31,533</b>	<b>3,846</b>	<b>32,191</b>	<b>36,037</b>
i) Secretariat - General Services	–	2,544	2,544	–	3,742	3,742	–	3,742	3,742	–	4,042	4,042
ii) District Administration	–	887	887	–	1,040	1,040	–	1,040	1,040	–	1,123	1,123
iii) Police	–	11,981	11,981	–	13,048	13,048	–	13,048	13,048	–	14,800	14,800
iv) Public Works	1,908	3,626	5,534	2,522	5,751	8,273	2,522	5,751	8,273	3,436	6,693	10,129
v) Others ++	140	4,885	5,026	303	5,185	5,488	303	5,127	5,430	410	5,533	5,943
<b>E. Pensions</b>	<b>–</b>	<b>9,322</b>	<b>9,322</b>	<b>–</b>	<b>9,498</b>	<b>9,498</b>	<b>–</b>	<b>9,498</b>	<b>9,498</b>	<b>–</b>	<b>11,338</b>	<b>11,338</b>
<b>F. Miscellaneous General Services</b>	<b>–</b>	<b>31</b>	<b>31</b>	<b>–</b>	<b>45</b>	<b>45</b>	<b>–</b>	<b>44</b>	<b>44</b>	<b>–</b>	<b>47</b>	<b>47</b>
of which:												
Payment on account of State Lotteries	–	29	29	–	42	42	–	42	42	–	45	45
<b>III. Grants-in-Aid and Contributions</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	–	–	–	–	–	–	–	–	–	–	–	–

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

**MIZORAM**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>53,992</b>	<b>104,808</b>	<b>158,800</b>	<b>48,528</b>	<b>107,291</b>	<b>155,819</b>	<b>62,968</b>	<b>118,733</b>	<b>181,701</b>	<b>55,723</b>	<b>121,628</b>	<b>177,351</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>52,156</b>	<b>52,481</b>	<b>104,637</b>	<b>47,489</b>	<b>50,537</b>	<b>98,026</b>	<b>61,540</b>	<b>54,500</b>	<b>116,039</b>	<b>54,647</b>	<b>58,669</b>	<b>113,316</b>
<b>A. Social Services (1 to 12)</b>	<b>27,996</b>	<b>26,763</b>	<b>54,759</b>	<b>24,242</b>	<b>27,127</b>	<b>51,369</b>	<b>33,666</b>	<b>29,109</b>	<b>62,775</b>	<b>28,281</b>	<b>32,388</b>	<b>60,669</b>
1. Education, Sports, Art and Culture	13,715	14,110	27,825	10,979	14,793	25,772	16,320	15,577	31,898	11,707	17,557	29,264
2. Medical and Public Health	3,662	2,980	6,642	3,839	3,440	7,279	4,447	3,440	7,888	4,144	4,380	8,524
3. Family Welfare	761	44	805	143	66	209	881	66	947	153	42	195
4. Water Supply and Sanitation	2,673	2,799	5,472	3,402	1,414	4,816	3,372	1,424	4,796	1,977	1,685	3,662
5. Housing	654	401	1,055	498	382	880	664	416	1,080	398	415	813
6. Urban Development	1,204	249	1,453	1,513	265	1,778	2,247	265	2,512	5,424	554	5,978
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,136	4,510	6,646	2,166	4,611	6,777	2,166	4,939	7,105	2,226	5,378	7,604
8. Labour and Labour Welfare	287	153	440	150	167	317	231	169	400	180	181	361
9. Social Security and Welfare	1,360	908	2,268	630	524	1,154	1,744	639	2,383	662	658	1,319
10. Nutrition	1,023	27	1,050	682	27	709	1,382	27	1,410	1,200	29	1,229
11. Relief on account of Natural Calamities	-	370	370	-	677	677	-	1,366	1,366	-	697	697
12. Others*	521	212	733	240	761	1,001	211	780	991	210	813	1,023
<b>B. Economic Services (1 to 9)</b>	<b>24,160</b>	<b>25,718</b>	<b>49,877</b>	<b>23,247</b>	<b>23,410</b>	<b>46,657</b>	<b>27,874</b>	<b>25,391</b>	<b>53,265</b>	<b>26,366</b>	<b>26,281</b>	<b>52,646</b>
1. Agriculture and Allied Activities (i to xii)	11,248	6,428	17,677	7,520	6,095	13,615	11,280	6,821	18,101	7,215	6,963	14,179
i) Crop Husbandry	6,251	1,196	7,447	3,839	1,267	5,106	5,792	1,331	7,123	3,957	1,397	5,354
ii) Soil and Water Conservation	388	379	766	400	378	778	316	378	694	320	487	807
iii) Animal Husbandry	1,489	919	2,408	751	961	1,711	1,314	961	2,274	617	1,099	1,717
iv) Dairy Development	134	40	174	36	41	78	83	41	124	50	44	94
v) Fisheries	338	134	472	280	143	424	406	143	550	250	185	435
vi) Forestry and Wild Life	1,616	1,357	2,972	1,321	1,423	2,744	2,525	1,470	3,996	1,216	1,541	2,757
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	292	2,130	2,422	329	1,592	1,921	158	2,196	2,353	80	1,847	1,927
ix) Agricultural Research and Education	10	-	10	12	-	12	12	-	12	12	-	12
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	391	173	563	351	187	538	469	198	668	513	259	772
xii) Other Agricultural Programmes	341	101	441	200	103	303	205	103	308	200	104	304
2. Rural Development	2,455	435	2,890	2,306	456	2,763	3,997	456	4,454	4,409	556	4,965
3. Special Area Programmes	1,735	-	1,735	2,676	-	2,676	3,395	-	3,395	3,123	-	3,123
4. Irrigation and Flood Control	715	62	776	163	74	237	184	74	258	564	96	660
of which:												
i) Major and Medium Irrigation	1	-	1	1	-	1	1	-	1	1	-	1
ii) Minor Irrigation	685	62	746	147	74	221	155	74	229	543	96	639
iii) Flood Control and Drainage	-	-	-	-	-	-	-	-	-	-	-	-
5. Energy	2,349	13,103	15,453	2,951	9,907	12,858	2,951	10,839	13,790	3,061	11,050	14,111
of which: Power	2,295	13,103	15,398	2,890	9,918	12,808	2,890	10,850	13,740	3,000	11,061	14,061
6. Industry and Minerals (i to iii)	2,804	892	3,696	2,069	956	3,025	2,608	956	3,564	1,845	1,089	2,934
i) Village and Small Industries	2,677	759	3,436	1,969	807	2,776	2,483	807	3,290	1,713	913	2,627
ii) Industries@	126	133	260	100	149	249	125	149	274	132	175	308
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**MIZORAM**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	1,544	3,580	5,124	1,568	4,765	6,333	1,886	4,906	6,792	1,870	5,037	6,907
i) Roads and Bridges	1,213	2,212	3,425	749	3,340	4,090	858	3,468	4,326	842	3,500	4,342
ii) Others @@	330	1,369	1,699	819	1,425	2,244	1,028	1,438	2,466	1,028	1,537	2,565
8. Science, Technology and Environment	152	-	152	-	-	-	170	-	170	239	10	249
9. General Economic Services (i to iv)	1,158	1,217	2,375	3,994	1,157	5,150	1,401	1,339	2,740	4,039	1,481	5,520
i) Secretariat – Economic Services	366	390	755	3,096	462	3,558	313	462	775	3,254	498	3,752
ii) Tourism	332	37	370	290	38	328	335	40	375	310	88	398
iii) Civil Supplies	215	495	710	212	528	739	460	533	993	214	570	784
iv) Others +	245	295	540	396	129	525	294	304	598	261	325	586
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>1,836</b>	<b>52,327</b>	<b>54,163</b>	<b>1,039</b>	<b>56,754</b>	<b>57,793</b>	<b>1,428</b>	<b>64,233</b>	<b>65,661</b>	<b>1,077</b>	<b>62,959</b>	<b>64,035</b>
<b>A. Organs of State</b>	<b>3</b>	<b>1,854</b>	<b>1,857</b>	<b>23</b>	<b>1,693</b>	<b>1,716</b>	<b>43</b>	<b>1,918</b>	<b>1,962</b>	<b>28</b>	<b>1,812</b>	<b>1,839</b>
<b>B. Fiscal Services (i to ii)</b>	<b>114</b>	<b>2,062</b>	<b>2,176</b>	<b>100</b>	<b>1,926</b>	<b>2,026</b>	<b>106</b>	<b>2,866</b>	<b>2,972</b>	<b>120</b>	<b>2,088</b>	<b>2,208</b>
i) Collection of Taxes and Duties	114	1,997	2,111	100	1,868	1,968	106	2,806	2,912	120	2,030	2,150
ii) Other Fiscal Services	-	65	65	-	58	58	-	59	59	-	58	58
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>-</b>	<b>19,065</b>	<b>19,065</b>	<b>-</b>	<b>21,387</b>	<b>21,387</b>	<b>-</b>	<b>23,379</b>	<b>23,379</b>	<b>-</b>	<b>22,809</b>	<b>22,809</b>
1. Appropriation for Reduction or Avoidance of Debt	-	600	600	-	700	700	-	700	700	-	1,400	1,400
2. Interest Payments (i to iv)	-	18,465	18,465	-	20,687	20,687	-	22,679	22,679	-	21,409	21,409
i) Interest on Loans from the Centre	-	4,426	4,426	-	4,361	4,361	-	4,361	4,361	-	3,188	3,188
ii) Interest on Internal Debt	-	9,149	9,149	-	10,418	10,418	-	12,410	12,410	-	11,200	11,200
of which:												
(a) Interest on Market Loans	-	8,508	8,508	-	8,951	8,951	-	10,943	10,943	-	9,474	9,474
(b) Interest on NSSF	-	1,128	1,128	-	1,441	1,441	-	1,441	1,441	-	1,700	1,700
iii) Interest on Small Savings, Provident Funds, etc.	-	4,890	4,890	-	5,908	5,908	-	5,908	5,908	-	7,020	7,020
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>D. Administrative Services (i to v)</b>	<b>1,719</b>	<b>20,366</b>	<b>22,085</b>	<b>916</b>	<b>21,085</b>	<b>22,000</b>	<b>1,279</b>	<b>25,405</b>	<b>26,684</b>	<b>929</b>	<b>25,581</b>	<b>26,510</b>
i) Secretariat - General Services	-	1,918	1,918	-	2,138	2,138	-	4,015	4,015	-	4,339	4,339
ii) District Administration	107	1,304	1,411	125	1,454	1,579	125	1,476	1,601	140	1,537	1,677
iii) Police	610	11,146	11,756	4	10,941	10,945	28	12,994	13,022	10	13,009	13,019
iv) Public Works	258	1,461	1,719	258	2,134	2,392	258	2,135	2,393	270	2,250	2,520
v) Others ++	744	4,538	5,282	529	4,418	4,946	867	4,786	5,653	509	4,446	4,955
<b>E. Pensions</b>	<b>-</b>	<b>8,915</b>	<b>8,915</b>	<b>-</b>	<b>10,598</b>	<b>10,598</b>	<b>-</b>	<b>10,598</b>	<b>10,598</b>	<b>-</b>	<b>10,601</b>	<b>10,601</b>
<b>F. Miscellaneous General Services</b>	<b>-</b>	<b>65</b>	<b>65</b>	<b>-</b>	<b>66</b>	<b>66</b>	<b>-</b>	<b>67</b>	<b>67</b>	<b>-</b>	<b>68</b>	<b>68</b>
of which:												
Payment on account of State Lotteries	-	65	65	-	66	66	-	67	67	-	68	68
<b>III. Grants-in-Aid and Contributions</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**NAGALAND**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>42,246</b>	<b>163,805</b>	<b>206,051</b>	<b>50,469</b>	<b>168,490</b>	<b>218,959</b>	<b>55,146</b>	<b>178,472</b>	<b>233,619</b>	<b>54,002</b>	<b>191,433</b>	<b>245,435</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>41,430</b>	<b>70,632</b>	<b>112,061</b>	<b>49,662</b>	<b>69,772</b>	<b>119,434</b>	<b>53,966</b>	<b>74,866</b>	<b>128,832</b>	<b>53,034</b>	<b>80,179</b>	<b>133,213</b>
<b>A. Social Services (1 to 12)</b>	<b>16,023</b>	<b>39,199</b>	<b>55,221</b>	<b>17,280</b>	<b>36,291</b>	<b>53,571</b>	<b>20,430</b>	<b>39,007</b>	<b>59,437</b>	<b>17,386</b>	<b>43,735</b>	<b>61,121</b>
1. Education, Sports, Art and Culture	5,924	24,659	30,583	6,968	23,904	30,872	8,254	25,264	33,517	6,819	28,250	35,069
2. Medical and Public Health	2,194	7,596	9,790	2,055	6,882	8,936	2,092	7,353	9,445	1,518	8,977	10,495
3. Family Welfare	806	369	1,175	847	410	1,257	847	435	1,282	1,867	459	2,325
4. Water Supply and Sanitation	139	3,053	3,192	111	1,954	2,065	208	2,097	2,304	127	2,280	2,407
5. Housing	475	296	771	200	268	468	200	289	489	400	302	702
6. Urban Development	30	311	341	98	63	161	98	359	456	64	386	450
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,356	—	1,356	1,644	—	1,644	2,872	—	2,872	1,331	—	1,331
8. Labour and Labour Welfare	392	583	975	407	586	993	399	613	1,012	295	663	958
9. Social Security and Welfare	2,552	653	3,205	2,664	605	3,268	2,701	842	3,543	2,394	721	3,114
10. Nutrition	2,042	15	2,056	2,098	42	2,141	2,537	15	2,552	2,370	16	2,386
11. Relief on account of Natural Calamities	—	462	462	—	394	394	—	475	475	—	405	405
12. Others*	113	1,203	1,316	189	1,184	1,373	223	1,266	1,489	202	1,276	1,478
<b>B. Economic Services (1 to 9)</b>	<b>25,407</b>	<b>31,433</b>	<b>56,840</b>	<b>32,382</b>	<b>33,481</b>	<b>65,863</b>	<b>33,536</b>	<b>35,858</b>	<b>69,395</b>	<b>35,648</b>	<b>36,443</b>	<b>72,092</b>
1. Agriculture and Allied Activities (i to xii)	7,222	9,084	16,306	10,631	8,641	19,272	10,897	8,848	19,745	9,672	9,431	19,103
i) Crop Husbandry	2,400	2,270	4,670	2,618	2,262	4,879	3,218	2,260	5,478	2,668	2,379	5,047
ii) Soil and Water Conservation	1,613	1,072	2,685	1,717	1,002	2,719	2,114	1,009	3,123	1,398	1,062	2,460
iii) Animal Husbandry	1,659	1,803	3,461	1,868	2,004	3,872	1,525	2,011	3,536	1,220	2,125	3,344
iv) Dairy Development	102	52	153	48	24	72	210	24	234	180	26	206
v) Fisheries	265	412	677	492	412	904	547	423	970	468	448	916
vi) Forestry and Wild Life	683	1,775	2,458	3,055	1,606	4,661	2,344	1,712	4,055	3,059	1,798	4,857
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	80	567	647	16	579	594	109	583	691	22	617	640
ix) Agricultural Research and Education	166	404	571	174	354	528	188	359	548	183	415	598
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	254	729	983	644	399	1,043	644	467	1,111	474	562	1,036
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	7,586	1,136	8,723	8,054	1,504	9,558	8,110	1,949	10,059	7,295	2,092	9,387
3. Special Area Programmes	1,404	240	1,644	1,857	225	2,082	2,440	223	2,662	3,050	234	3,284
4. Irrigation and Flood Control	1,804	703	2,507	3,365	765	4,130	3,728	777	4,504	5,020	818	5,838
of which:												
i) Major and Medium Irrigation	—	—	—	—	—	—	—	—	—	—	—	—
ii) Minor Irrigation	1,804	703	2,507	3,365	765	4,130	3,728	777	4,504	5,020	818	5,838
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	46	9,676	9,722	50	9,746	9,796	49	11,400	11,449	51	9,802	9,853
of which: Power	—	9,675	9,675	—	9,746	9,746	—	11,400	11,400	—	9,765	9,765
6. Industry and Minerals (i to iii)	2,896	1,441	4,337	3,161	1,459	4,620	2,588	1,739	4,327	4,397	2,293	6,689
i) Village and Small Industries	2,822	911	3,733	3,076	912	3,988	2,492	1,193	3,685	4,204	1,717	5,920
ii) Industries@	75	530	605	85	547	632	96	546	642	193	576	769
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—



**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**NAGALAND**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	20	7,590	7,610	35	9,442	9,477	35	9,124	9,159	80	9,604	9,684
i) Roads and Bridges	–	5,769	5,769	–	7,629	7,629	–	7,210	7,210	–	7,658	7,658
ii) Others @@	20	1,822	1,841	35	1,813	1,848	35	1,914	1,949	80	1,946	2,026
8. Science, Technology and Environment	197	27	225	674	26	700	1,070	61	1,130	733	42	775
9. General Economic Services (i to iv)	4,231	1,536	5,767	4,555	1,672	6,227	4,619	1,739	6,358	5,351	2,127	7,477
i) Secretariat – Economic Services	3,855	665	4,520	3,915	779	4,695	3,910	804	4,714	4,751	935	5,686
ii) Tourism	121	172	293	339	182	521	354	187	541	382	196	578
iii) Civil Supplies	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others +	255	699	954	300	711	1,012	355	748	1,103	218	995	1,213
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>816</b>	<b>93,174</b>	<b>93,990</b>	<b>807</b>	<b>98,718</b>	<b>99,525</b>	<b>1,180</b>	<b>103,607</b>	<b>104,787</b>	<b>968</b>	<b>111,254</b>	<b>112,222</b>
<b>A. Organs of State</b>	<b>18</b>	<b>2,616</b>	<b>2,635</b>	<b>50</b>	<b>2,305</b>	<b>2,355</b>	<b>90</b>	<b>2,634</b>	<b>2,724</b>	<b>50</b>	<b>2,873</b>	<b>2,923</b>
<b>B. Fiscal Services (i to ii)</b>	<b>401</b>	<b>1,719</b>	<b>2,119</b>	<b>361</b>	<b>1,749</b>	<b>2,110</b>	<b>540</b>	<b>1,769</b>	<b>2,310</b>	<b>547</b>	<b>1,851</b>	<b>2,398</b>
i) Collection of Taxes and Duties	401	1,717	2,117	361	1,747	2,108	540	1,767	2,308	547	1,849	2,396
ii) Other Fiscal Services	–	2	2	–	2	2	–	2	2	–	2	2
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>–</b>	<b>25,389</b>	<b>25,389</b>	<b>–</b>	<b>28,091</b>	<b>28,091</b>	<b>–</b>	<b>28,868</b>	<b>28,868</b>	<b>–</b>	<b>32,843</b>	<b>32,843</b>
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	–	–	–	1,607	1,607	–	1,918	1,918
2. Interest Payments (i to iv)	–	25,389	25,389	–	28,091	28,091	–	27,261	27,261	–	30,925	30,925
i) Interest on Loans from the Centre	–	4,305	4,305	–	4,069	4,069	–	3,552	3,552	–	3,246	3,246
ii) Interest on Internal Debt	–	17,801	17,801	–	19,900	19,900	–	19,807	19,807	–	23,712	23,712
of which:												
(a) Interest on Market Loans	–	12,482	12,482	–	14,867	14,867	–	14,867	14,867	–	17,662	17,662
(b) Interest on NSSF	–	–	–	–	–	–	–	–	–	–	–	–
iii) Interest on Small Savings, Provident Funds, etc.	–	3,282	3,282	–	4,122	4,122	–	3,902	3,902	–	3,968	3,968
iv) Others	–	–	–	–	–	–	–	–	–	–	–	–
<b>D. Administrative Services (i to v)</b>	<b>397</b>	<b>45,424</b>	<b>45,822</b>	<b>396</b>	<b>43,147</b>	<b>43,543</b>	<b>550</b>	<b>47,818</b>	<b>48,368</b>	<b>371</b>	<b>47,973</b>	<b>48,344</b>
i) Secretariat - General Services	–	3,359	3,359	–	3,210	3,210	–	3,467	3,467	–	3,343	3,343
ii) District Administration	100	4,160	4,260	100	3,635	3,735	100	3,801	3,901	50	3,978	4,028
iii) Police	–	30,277	30,277	–	29,993	29,993	150	33,418	33,568	–	33,249	33,249
iv) Public Works	–	3,323	3,323	–	2,002	2,002	–	2,659	2,659	–	2,843	2,843
v) Others ++	297	4,305	4,602	296	4,307	4,603	300	4,473	4,772	321	4,560	4,881
<b>E. Pensions</b>	<b>–</b>	<b>17,942</b>	<b>17,942</b>	<b>–</b>	<b>23,300</b>	<b>23,300</b>	<b>–</b>	<b>22,370</b>	<b>22,370</b>	<b>–</b>	<b>25,585</b>	<b>25,585</b>
<b>F. Miscellaneous General Services</b>	<b>–</b>	<b>84</b>	<b>84</b>	<b>–</b>	<b>126</b>	<b>126</b>	<b>–</b>	<b>147</b>	<b>147</b>	<b>–</b>	<b>129</b>	<b>129</b>
of which:												
Payment on account of State Lotteries	–	84	84	–	91	91	–	90	90	–	97	97
<b>III. Grants-in-Aid and Contributions</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	–	–	–	–	–	–	–	–	–	–	–	–

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**ORISSA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>211,274</b>	<b>1,149,079</b>	<b>1,360,353</b>	<b>299,416</b>	<b>1,294,572</b>	<b>1,593,988</b>	<b>315,489</b>	<b>1,374,591</b>	<b>1,690,079</b>	<b>410,926</b>	<b>1,431,221</b>	<b>1,842,147</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>210,587</b>	<b>452,514</b>	<b>663,101</b>	<b>296,696</b>	<b>492,479</b>	<b>789,175</b>	<b>313,229</b>	<b>558,817</b>	<b>872,046</b>	<b>405,900</b>	<b>589,352</b>	<b>995,252</b>
<b>A. Social Services (1 to 12)</b>	<b>133,597</b>	<b>334,178</b>	<b>467,775</b>	<b>182,622</b>	<b>336,200</b>	<b>518,822</b>	<b>179,138</b>	<b>394,630</b>	<b>573,768</b>	<b>209,139</b>	<b>395,656</b>	<b>604,795</b>
1. Education, Sports, Art and Culture	32,056	199,102	231,158	23,248	216,060	239,308	34,479	221,075	255,554	64,781	237,918	302,699
2. Medical and Public Health	-5,643	43,259	37,616	6,577	50,800	57,377	4,425	50,958	55,383	13,057	57,108	70,165
3. Family Welfare	7,434	14	7,448	10,156	1,174	11,330	10,277	1,174	11,451	11,268	1,194	12,462
4. Water Supply and Sanitation	18,827	12,498	31,325	16,355	14,406	30,761	16,019	11,351	27,370	13,529	11,137	24,666
5. Housing	613	7,318	7,931	1,011	8,008	9,019	687	10,188	10,875	15	13,085	13,100
6. Urban Development	1,451	4,301	5,752	7,863	2,457	10,320	2,347	2,629	4,976	7,320	2,534	9,854
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	22,245	13,705	35,950	27,828	11,520	39,348	34,713	12,483	47,196	33,477	16,983	50,460
8. Labour and Labour Welfare	1,606	2,231	3,837	1,813	2,318	4,131	1,425	2,501	3,926	2,779	2,739	5,518
9. Social Security and Welfare	22,172	17,886	40,058	31,528	12,064	43,592	38,523	21,842	60,365	41,426	24,786	66,212
10. Nutrition	22,398	660	23,058	24,278	121	24,399	30,515	132	30,647	19,718	148	19,866
11. Relief on account of Natural Calamities	9,500	30,155	39,655	31,024	14,075	45,099	4,668	56,845	61,513	707	24,117	24,824
12. Others*	938	3,049	3,987	941	3,197	4,138	1,060	3,452	4,512	1,063	3,907	4,970
<b>B. Economic Services (1 to 9)</b>	<b>76,990</b>	<b>118,336</b>	<b>195,326</b>	<b>114,074</b>	<b>156,279</b>	<b>270,353</b>	<b>134,091</b>	<b>164,188</b>	<b>298,278</b>	<b>196,762</b>	<b>193,696</b>	<b>390,458</b>
1. Agriculture and Allied Activities (i to xii)	14,325	41,733	56,058	19,424	43,318	62,742	24,131	45,564	69,695	47,404	50,290	97,694
i) Crop Husbandry	6,267	10,530	16,797	5,759	12,410	18,169	8,462	12,481	20,943	25,489	13,837	39,326
ii) Soil and Water Conservation	3,833	2,716	6,549	3,100	2,589	5,689	3,911	3,079	6,990	2,761	3,139	5,900
iii) Animal Husbandry	509	7,423	7,932	1,137	7,774	8,911	1,421	8,199	9,620	2,182	9,030	11,212
iv) Dairy Development	785	36	821	535	40	575	532	44	576	224	51	275
v) Fisheries	1,048	1,674	2,722	1,976	1,644	3,620	1,816	1,808	3,624	2,413	1,944	4,357
vi) Forestry and Wild Life	927	9,169	10,096	5,799	8,511	14,310	4,549	9,198	13,747	11,926	10,921	22,847
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	668	4,853	5,521	699	4,428	5,127	519	4,492	5,011	519	4,540	5,059
ix) Agricultural Research and Education	257	2,055	2,312	389	2,630	3,019	389	2,735	3,124	389	2,791	3,180
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	29	3,089	3,118	28	3,084	3,112	2,528	3,311	5,839	1,403	3,811	5,214
xii) Other Agricultural Programmes	2	188	190	2	208	210	4	217	221	98	226	324
2. Rural Development	21,797	29,597	51,394	21,625	28,356	49,981	33,411	29,534	62,945	72,816	30,413	103,229
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	4,688	18,845	23,533	3,895	19,878	23,773	6,246	22,053	28,299	8,367	28,463	36,830
of which:												
i) Major and Medium Irrigation	227	10,436	10,663	175	11,404	11,579	292	12,908	13,200	140	17,122	17,262
ii) Minor Irrigation	3,573	4,589	8,162	2,424	4,424	6,848	4,019	4,845	8,864	5,857	6,045	11,902
iii) Flood Control and Drainage	-	3,739	3,739	-	3,967	3,967	-	4,202	4,202	-	4,811	4,811
5. Energy	3,582	504	4,086	17,826	314	18,140	13,005	365	13,370	10,936	397	11,333
of which: Power	3,517	487	4,004	7,046	297	7,343	3,031	348	3,379	8,535	380	8,915
6. Industry and Minerals (i to iii)	5,582	2,508	8,090	4,408	4,193	8,601	7,166	4,672	11,838	9,513	5,186	14,699
i) Village and Small Industries	2,825	2,893	5,718	3,830	2,843	6,673	5,497	3,178	8,675	6,092	3,484	9,576
ii) Industries@	2,203	1,314	3,517	553	1,350	1,903	1,644	1,494	3,138	3,396	1,702	5,098
iii) Others**	554	-1,699	-1,145	25	-	25	25	-	25	25	-	25

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Appendix

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**ORISSA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	36	20,457	20,493	5,509	55,301	60,810	4,185	56,555	60,740	5,475	73,148	78,623
i) Roads and Bridges	–	19,787	19,787	5,500	54,789	60,289	4,176	56,023	60,199	5,473	72,684	78,157
ii) Others @@	36	670	706	9	512	521	9	532	541	2	464	466
8. Science, Technology and Environment	1,045	233	1,278	1,788	266	2,054	1,641	300	1,941	3,085	341	3,426
9. General Economic Services (i to iv)	25,935	4,459	30,394	39,599	4,653	44,252	44,306	5,145	49,451	39,166	5,458	44,624
i) Secretariat – Economic Services	25,359	2,982	28,341	39,092	3,140	42,232	43,974	3,410	47,384	38,690	3,684	42,374
ii) Tourism	262	318	580	385	308	693	177	338	515	324	373	697
iii) Civil Supplies	–	166	166	–	157	157	–	220	220	4	205	209
iv) Others +	314	993	1,307	122	1,048	1,170	155	1,177	1,332	148	1,196	1,344
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>687</b>	<b>681,879</b>	<b>682,566</b>	<b>2,720</b>	<b>773,261</b>	<b>775,981</b>	<b>2,260</b>	<b>788,032</b>	<b>790,292</b>	<b>5,026</b>	<b>809,780</b>	<b>814,806</b>
<b>A. Organs of State</b>	<b>157</b>	<b>9,619</b>	<b>9,776</b>	<b>234</b>	<b>12,053</b>	<b>12,287</b>	<b>247</b>	<b>13,976</b>	<b>14,223</b>	<b>228</b>	<b>11,079</b>	<b>11,307</b>
<b>B. Fiscal Services (i to ii)</b>	<b>440</b>	<b>18,259</b>	<b>18,699</b>	<b>2,149</b>	<b>18,454</b>	<b>20,603</b>	<b>1,860</b>	<b>20,464</b>	<b>22,324</b>	<b>3,554</b>	<b>22,588</b>	<b>26,142</b>
i) Collection of Taxes and Duties	440	18,013	18,453	2,149	18,172	20,321	1,860	20,182	22,042	3,554	22,291	25,845
ii) Other Fiscal Services	–	246	246	–	282	282	–	282	282	–	297	297
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>–</b>	<b>435,717</b>	<b>435,717</b>	<b>–</b>	<b>459,005</b>	<b>459,005</b>	<b>–</b>	<b>476,005</b>	<b>476,005</b>	<b>–</b>	<b>434,918</b>	<b>434,918</b>
1. Appropriation for Reduction or Avoidance of Debt	–	66,007	66,007	–	78,807	78,807	–	148,807	148,807	–	30,007	30,007
2. Interest Payments (i to iv)	–	369,710	369,710	–	380,198	380,198	–	327,198	327,198	–	404,911	404,911
i) Interest on Loans from the Centre	–	74,710	74,710	–	122,131	122,131	–	70,562	70,562	–	117,801	117,801
ii) Interest on Internal Debt	–	153,844	153,844	–	174,000	174,000	–	176,754	176,754	–	202,390	202,390
of which:												
(a) Interest on Market Loans	–	86,691	86,691	–	92,210	92,210	–	93,393	93,393	–	83,684	83,684
(b) Interest on NSSF	–	47,115	47,115	–	60,526	60,526	–	62,587	62,587	–	97,826	97,826
iii) Interest on Small Savings, Provident Funds, etc.	–	135,924	135,924	–	78,205	78,205	–	78,820	78,820	–	84,714	84,714
iv) Others	–	5,232	5,232	–	5,862	5,862	–	1,062	1,062	–	6	6
<b>D. Administrative Services (i to v)</b>	<b>90</b>	<b>75,193</b>	<b>75,283</b>	<b>337</b>	<b>80,967</b>	<b>81,304</b>	<b>153</b>	<b>96,185</b>	<b>96,338</b>	<b>1,244</b>	<b>109,055</b>	<b>110,299</b>
i) Secretariat - General Services	–	4,686	4,686	220	4,936	5,156	37	5,282	5,319	11	5,777	5,788
ii) District Administration	–	4,561	4,561	–	4,449	4,449	–	4,970	4,970	946	5,307	6,253
iii) Police	6	42,957	42,963	–	43,975	43,975	–	50,677	50,677	–	61,485	61,485
iv) Public Works	–	9,772	9,772	1	13,829	13,830	–	18,277	18,277	10	19,420	19,430
v) Others ++	84	13,217	13,301	116	13,778	13,894	116	16,979	17,095	277	17,066	17,343
<b>E. Pensions</b>	<b>–</b>	<b>133,857</b>	<b>133,857</b>	<b>–</b>	<b>193,421</b>	<b>193,421</b>	<b>–</b>	<b>162,041</b>	<b>162,041</b>	<b>–</b>	<b>212,626</b>	<b>212,626</b>
<b>F. Miscellaneous General Services</b>	<b>–</b>	<b>9,234</b>	<b>9,234</b>	<b>–</b>	<b>9,361</b>	<b>9,361</b>	<b>–</b>	<b>19,361</b>	<b>19,361</b>	<b>–</b>	<b>19,514</b>	<b>19,514</b>
of which:												
Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
<b>III. Grants-in-Aid and Contributions</b>	<b>–</b>	<b>14,686</b>	<b>14,686</b>	<b>–</b>	<b>28,832</b>	<b>28,832</b>	<b>–</b>	<b>27,742</b>	<b>27,742</b>	<b>–</b>	<b>32,089</b>	<b>32,089</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	–	14,686	14,686	–	28,832	28,832	–	27,742	27,742	–	32,089	32,089

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**PUNJAB**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>96,064</b>	<b>1,724,778</b>	<b>1,820,842</b>	<b>147,436</b>	<b>1,997,189</b>	<b>2,144,625</b>	<b>150,276</b>	<b>2,056,280</b>	<b>2,206,556</b>	<b>214,266</b>	<b>2,244,631</b>	<b>2,458,897</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>94,829</b>	<b>636,984</b>	<b>731,813</b>	<b>146,285</b>	<b>773,413</b>	<b>919,698</b>	<b>149,176</b>	<b>777,330</b>	<b>926,506</b>	<b>212,394</b>	<b>843,927</b>	<b>1,056,322</b>
<b>A. Social Services (1 to 12)</b>	<b>28,108</b>	<b>332,298</b>	<b>360,406</b>	<b>72,342</b>	<b>436,840</b>	<b>509,182</b>	<b>57,388</b>	<b>414,211</b>	<b>471,599</b>	<b>66,199</b>	<b>429,078</b>	<b>495,277</b>
1. Education, Sports, Art and Culture	11,717	217,192	228,909	46,483	229,694	276,177	38,102	229,933	268,035	35,398	256,741	292,139
2. Medical and Public Health	1,353	61,628	62,981	4,426	78,504	82,930	1,431	70,528	71,958	4,656	71,042	75,698
3. Family Welfare	5,069	1,535	6,605	6,373	1,676	8,049	5,387	1,692	7,079	7,253	1,858	9,111
4. Water Supply and Sanitation	65	19,049	19,114	60	21,459	21,519	-	21,064	21,064	-	22,629	22,629
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Urban Development	-	1,612	1,612	16	1,728	1,744	16	11,699	11,715	-	4,813	4,813
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,423	5,870	8,293	4,748	6,782	11,530	3,680	6,726	10,406	7,144	6,976	14,120
8. Labour and Labour Welfare	36	5,809	5,845	1,901	6,448	8,349	29	6,563	6,592	2,263	7,627	9,890
9. Social Security and Welfare	7,053	10,296	17,349	8,091	57,723	65,814	8,000	38,832	46,832	8,485	12,652	21,136
10. Nutrition	-	-	-	-	-	-	-	-	-	-	-	-
11. Relief on account of Natural Calamities	-	7,301	7,301	-	30,666	30,666	-	24,711	24,711	-	42,278	42,278
12. Others*	391	2,006	2,397	244	2,161	2,405	744	2,463	3,206	1,000	2,463	3,463
<b>B. Economic Services (1 to 9)</b>	<b>66,721</b>	<b>304,686</b>	<b>371,407</b>	<b>73,943</b>	<b>336,573</b>	<b>410,516</b>	<b>91,788</b>	<b>363,119</b>	<b>454,907</b>	<b>146,196</b>	<b>414,849</b>	<b>561,045</b>
1. Agriculture and Allied Activities (i to xii)	8,949	39,783	48,732	18,907	40,089	58,996	12,436	41,735	54,171	40,499	46,881	87,380
i) Crop Husbandry	2,041	6,908	8,949	5,310	7,766	13,076	1,777	7,831	9,608	21,419	8,631	30,051
ii) Soil and Water Conservation	170	3,171	3,341	415	3,288	3,703	773	3,357	4,129	1,301	3,276	4,577
iii) Animal Husbandry	704	10,865	11,570	1,683	11,088	12,771	1,872	11,961	13,833	3,725	13,002	16,727
iv) Dairy Development	265	492	757	286	524	810	1,716	523	2,239	8,798	591	9,389
v) Fisheries	68	609	677	241	657	898	152	675	827	953	741	1,694
vi) Forestry and Wild Life	4,151	2,270	6,421	7,910	2,556	10,466	4,585	2,557	7,143	3,965	2,767	6,732
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	1,550	10,106	11,656	2,000	9,085	11,085	500	9,620	10,120	300	12,596	12,896
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	-	5,034	5,034	1,062	4,714	5,776	1,062	4,879	5,941	38	4,938	4,976
xii) Other Agricultural Programmes	-	328	328	-	411	411	-	331	331	-	339	339
2. Rural Development	306	4,450	4,756	4,688	4,740	9,428	9,175	6,098	15,273	31,181	6,249	37,430
3. Special Area Programmes	-	-	-	-	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	2	59,414	59,416	-	57,238	57,238	-	61,063	61,063	-	66,834	66,834
of which:												
i) Major and Medium Irrigation	-	46,709	46,709	-	47,194	47,194	-	50,666	50,666	-	56,063	56,063
ii) Minor Irrigation	-	8,218	8,218	-	4,486	4,486	-	4,594	4,594	-	4,849	4,849
iii) Flood Control and Drainage	2	4,487	4,489	-	4,908	4,908	-	5,154	5,154	-	5,272	5,272
5. Energy	-	155,131	155,131	-	172,722	172,722	-	195,196	195,196	-	200,420	200,420
of which: Power	-	155,093	155,093	-	172,655	172,655	-	195,136	195,136	-	200,357	200,357
6. Industry and Minerals (i to iii)	5,155	1,954	7,109	308	2,577	2,885	10,850	3,586	14,436	181	12,868	13,050
i) Village and Small Industries	125	1,927	2,052	245	2,485	2,730	825	3,448	4,273	181	2,668	2,850
ii) Industries@	5,030	28	5,057	63	92	155	10,025	137	10,162	-	10,200	10,200
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**PUNJAB**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	-2,284	37,362	35,078	150	52,288	52,438	2	47,943	47,945	350	48,611	48,961
i) Roads and Bridges	-2,284	9,141	6,856	-	23,484	23,484	-	23,024	23,024	-	23,862	23,862
ii) Others @@	-	28,221	28,221	150	28,804	28,954	2	24,919	24,921	350	24,749	25,099
8. Science, Technology and Environment	195	79	274	10	83	93	19	86	105	1,820	94	1,914
9. General Economic Services (i to iv)	54,398	6,513	60,911	49,880	6,836	56,716	59,306	7,413	66,719	72,165	32,892	105,057
i) Secretariat – Economic Services	54,108	663	54,771	49,685	673	50,358	59,059	658	59,717	71,931	709	72,640
ii) Tourism	27	61	88	30	65	95	30	76	106	110	83	193
iii) Civil Supplies	11	4,875	4,886	26	5,064	5,090	16	5,625	5,641	113	30,887	31,000
iv) Others +	252	915	1,166	139	1,034	1,173	201	1,053	1,254	11	1,213	1,224
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>1,235</b>	<b>1,050,392</b>	<b>1,051,627</b>	<b>1,151</b>	<b>1,206,042</b>	<b>1,207,193</b>	<b>1,100</b>	<b>1,238,016</b>	<b>1,239,115</b>	<b>1,872</b>	<b>1,344,157</b>	<b>1,346,029</b>
<b>A. Organs of State</b>	-	<b>13,678</b>	<b>13,678</b>	-	<b>16,606</b>	<b>16,606</b>	<b>120</b>	<b>18,637</b>	<b>18,757</b>	<b>164</b>	<b>18,039</b>	<b>18,203</b>
<b>B. Fiscal Services (i to ii)</b>	<b>960</b>	<b>20,957</b>	<b>21,917</b>	-	<b>22,844</b>	<b>22,844</b>	<b>500</b>	<b>25,014</b>	<b>25,514</b>	<b>1,598</b>	<b>26,838</b>	<b>28,436</b>
i) Collection of Taxes and Duties	960	15,264	16,224	-	17,015	17,015	500	19,383	19,883	1,598	21,002	22,600
ii) Other Fiscal Services	-	5,693	5,693	-	5,829	5,829	-	5,631	5,631	-	5,836	5,836
<b>C. Interest Payments and Servicing of     Debt (1 + 2)</b>	-	<b>371,517</b>	<b>371,517</b>	-	<b>417,747</b>	<b>417,747</b>	-	<b>428,845</b>	<b>428,845</b>	-	<b>435,646</b>	<b>435,646</b>
1. Appropriation for Reduction or Avoidance of Debt	-	-	-	-	-	-	-	-	-	-	-	-
2. Interest Payments (i to iv)	-	371,517	371,517	-	417,747	417,747	-	428,845	428,845	-	435,646	435,646
i) Interest on Loans from the Centre	-	30,109	30,109	-	37,565	37,565	-	4,841	4,841	-	4,678	4,678
ii) Interest on Internal Debt	-	270,484	270,484	-	297,616	297,616	-	345,098	345,098	-	349,437	349,437
of which:												
(a) Interest on Market Loans	-	68,105	68,105	-	71,388	71,388	-	74,312	74,312	-	77,462	77,462
(b) Interest on NSSF	-	153,274	153,274	-	181,896	181,896	-	198,407	198,407	-	206,519	206,519
iii) Interest on Small Savings, Provident Funds, etc.	-	57,233	57,233	-	66,776	66,776	-	62,542	62,542	-	62,972	62,972
iv) Others	-	13,691	13,691	-	15,790	15,790	-	16,364	16,364	-	18,559	18,559
<b>D. Administrative Services (i to v)</b>	<b>275</b>	<b>168,761</b>	<b>169,036</b>	<b>1,151</b>	<b>187,951</b>	<b>189,102</b>	<b>480</b>	<b>195,539</b>	<b>196,018</b>	<b>110</b>	<b>205,149</b>	<b>205,259</b>
i) Secretariat - General Services	156	5,988	6,144	970	6,355	7,325	104	6,927	7,031	-	7,081	7,081
ii) District Administration	-	7,808	7,808	-	9,166	9,166	-	13,080	13,080	-	12,697	12,697
iii) Police	-	114,591	114,591	-	120,999	120,999	-	126,666	126,666	-	134,601	134,601
iv) Public Works	-	19,815	19,815	50	28,157	28,207	-	24,569	24,569	-	26,426	26,426
v) Others ++	119	20,559	20,678	131	23,274	23,405	376	24,297	24,672	110	24,344	24,454
<b>E. Pensions</b>	-	<b>165,567</b>	<b>165,567</b>	-	<b>169,342</b>	<b>169,342</b>	-	<b>178,431</b>	<b>178,431</b>	-	<b>179,085</b>	<b>179,085</b>
<b>F. Miscellaneous General Services</b>	-	<b>309,912</b>	<b>309,912</b>	-	<b>391,552</b>	<b>391,552</b>	-	<b>391,550</b>	<b>391,550</b>	-	<b>479,400</b>	<b>479,400</b>
of which:												
Payment on account of State Lotteries	-	309,686	309,686	-	391,345	391,345	-	391,345	391,345	-	479,189	479,189
<b>III. Grants-in-Aid and Contributions</b>	-	<b>37,402</b>	<b>37,402</b>	-	<b>17,734</b>	<b>17,734</b>	-	<b>40,934</b>	<b>40,934</b>	-	<b>56,547</b>	<b>56,547</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	37,402	37,402	-	17,734	17,734	-	40,934	40,934	-	56,547	56,547

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**RAJASTHAN**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>313,153</b>	<b>1,836,767</b>	<b>2,149,921</b>	<b>373,923</b>	<b>2,029,511</b>	<b>2,403,434</b>	<b>391,865</b>	<b>2,141,846</b>	<b>2,533,711</b>	<b>514,304</b>	<b>2,324,169</b>	<b>2,838,473</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>308,817</b>	<b>958,913</b>	<b>1,267,731</b>	<b>371,605</b>	<b>1,007,406</b>	<b>1,379,011</b>	<b>383,539</b>	<b>1,091,096</b>	<b>1,474,635</b>	<b>511,537</b>	<b>1,158,851</b>	<b>1,670,388</b>
<b>A. Social Services (1 to 12)</b>	<b>134,463</b>	<b>664,976</b>	<b>799,439</b>	<b>169,474</b>	<b>702,913</b>	<b>872,387</b>	<b>168,919</b>	<b>721,978</b>	<b>890,897</b>	<b>168,958</b>	<b>816,100</b>	<b>985,058</b>
1. Education, Sports, Art and Culture	58,825	406,374	465,199	53,314	443,038	496,352	51,588	434,546	486,134	42,169	482,102	524,271
2. Medical and Public Health	13,089	84,867	97,956	21,763	89,764	111,527	19,622	89,422	109,044	23,470	100,291	123,761
3. Family Welfare	13,252	2,448	15,700	16,775	2,716	19,491	16,731	2,694	19,425	22,036	3,124	25,160
4. Water Supply and Sanitation	103	90,606	90,709	79	84,616	84,695	1,272	85,705	86,977	80	89,635	89,715
5. Housing	71	2,782	2,853	—	1,848	1,848	—	2,202	2,202	—	2,450	2,450
6. Urban Development	6,202	7,384	13,586	15,065	7,333	22,398	12,962	7,409	20,371	12,522	67,223	79,745
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	13,758	3,529	17,287	20,369	3,761	24,130	21,972	3,870	25,842	21,399	4,776	26,175
8. Labour and Labour Welfare	175	4,514	4,689	492	4,689	5,181	365	4,741	5,106	447	5,244	5,691
9. Social Security and Welfare	2,991	18,156	21,147	4,974	18,807	23,781	12,603	22,353	34,956	7,685	23,977	31,662
10. Nutrition	25,474	117	25,591	36,630	123	36,753	31,791	124	31,915	39,133	136	39,269
11. Relief on account of Natural Calamities	500	41,787	42,287	—	43,873	43,873	—	66,090	66,090	—	34,568	34,568
12. Others*	23	2,412	2,435	13	2,345	2,358	13	2,822	2,835	17	2,574	2,591
<b>B. Economic Services (1 to 9)</b>	<b>174,354</b>	<b>293,937</b>	<b>468,292</b>	<b>202,131</b>	<b>304,493</b>	<b>506,624</b>	<b>214,620</b>	<b>369,118</b>	<b>583,738</b>	<b>342,579</b>	<b>342,751</b>	<b>685,330</b>
1. Agriculture and Allied Activities (i to xii)	35,480	49,607	85,087	30,574	52,132	82,706	31,952	51,482	83,434	32,279	55,917	88,196
i) Crop Husbandry	24,472	11,873	36,345	15,928	12,033	27,961	15,501	12,421	27,922	15,329	13,763	29,092
ii) Soil and Water Conservation	4,473	1,821	6,294	6,445	2,009	8,454	6,592	1,852	8,444	6,139	1,931	8,070
iii) Animal Husbandry	1,739	12,403	14,142	2,159	13,485	15,644	2,111	13,180	15,291	2,157	14,697	16,854
iv) Dairy Development	267	—	267	—	—	—	173	—	173	345	—	345
v) Fisheries	78	716	794	151	748	899	147	758	905	123	812	935
vi) Forestry and Wild Life	3,132	14,583	17,715	5,025	15,322	20,347	3,904	15,075	18,979	4,966	16,127	21,093
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	546	—	546	389	—	389
ix) Agricultural Research and Education	769	5,505	6,274	670	5,462	6,132	629	5,264	5,893	611	5,313	5,924
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	545	2,424	2,969	196	2,780	2,976	2,349	2,626	4,975	2,220	2,940	5,160
xii) Other Agricultural Programmes	5	282	287	—	293	293	—	306	306	—	334	334
2. Rural Development	53,390	39,734	93,125	76,071	42,570	118,641	64,096	39,353	103,449	72,510	44,476	116,986
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	15	—	15
4. Irrigation and Flood Control	1,862	90,924	92,786	1,974	97,393	99,367	1,926	97,682	99,608	1,887	101,577	103,464
of which:												
i) Major and Medium Irrigation	942	81,349	82,291	984	87,328	88,312	991	87,339	88,330	1,001	90,803	91,804
ii) Minor Irrigation	114	6,132	6,246	55	6,605	6,660	66	6,880	6,946	25	7,154	7,179
iii) Flood Control and Drainage	—	—	—	—	—	—	—	—	—	—	—	—
5. Energy	40,302	79,682	119,984	43,909	63,296	107,205	45,907	129,121	175,028	40,340	88,471	128,811
of which: Power	40,270	79,682	119,952	43,865	63,296	107,161	45,865	129,121	174,986	40,280	88,470	128,750
6. Industry and Minerals (i to iii)	2,909	6,107	9,016	3,613	6,164	9,777	3,619	6,533	10,152	3,571	6,827	10,398
i) Village and Small Industries	1,712	1,091	2,803	1,628	1,134	2,762	1,682	1,220	2,902	1,646	1,227	2,873
ii) Industries@	1,197	5,016	6,213	1,985	5,030	7,015	1,937	5,313	7,250	1,925	5,600	7,525
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**RAJASTHAN**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	28,116	22,562	50,678	32,116	36,864	68,980	43,116	38,871	81,987	32,216	38,956	71,172
i) Roads and Bridges	28,116	21,500	49,616	32,116	36,864	68,980	43,116	37,893	81,009	32,216	38,956	71,172
ii) Others @@	—	1,062	1,062	—	—	—	—	978	978	—	—	—
8. Science, Technology and Environment	248	247	495	279	258	537	245	259	504	267	286	553
9. General Economic Services (i to iv)	12,047	5,074	17,121	13,595	5,815	19,410	23,759	5,817	29,576	159,494	6,241	165,735
i) Secretariat – Economic Services	8,519	870	9,389	9,522	951	10,473	19,453	939	20,392	155,369	1,048	156,417
ii) Tourism	1,693	259	1,952	1,911	281	2,192	2,335	283	2,618	1,946	311	2,257
iii) Civil Supplies	695	2,737	3,432	751	3,371	4,122	784	3,370	4,154	774	3,554	4,328
iv) Others +	1,140	1,208	2,348	1,411	1,212	2,623	1,187	1,225	2,412	1,405	1,328	2,733
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>4,336</b>	<b>877,696</b>	<b>882,032</b>	<b>2,318</b>	<b>1,022,092</b>	<b>1,024,410</b>	<b>8,326</b>	<b>1,049,992</b>	<b>1,058,318</b>	<b>2,767</b>	<b>1,163,610</b>	<b>1,166,377</b>
<b>A. Organs of State</b>	<b>1,219</b>	<b>19,881</b>	<b>21,100</b>	<b>1,100</b>	<b>20,023</b>	<b>21,123</b>	<b>1,172</b>	<b>21,695</b>	<b>22,867</b>	<b>1,255</b>	<b>23,074</b>	<b>24,329</b>
<b>B. Fiscal Services (i to ii)</b>	<b>1,214</b>	<b>39,191</b>	<b>40,405</b>	<b>610</b>	<b>45,528</b>	<b>46,138</b>	<b>5,736</b>	<b>41,697</b>	<b>47,433</b>	<b>1,313</b>	<b>43,914</b>	<b>45,227</b>
i) Collection of Taxes and Duties	1,214	34,096	35,310	610	38,542	39,152	5,736	40,860	46,596	1,313	43,263	44,576
ii) Other Fiscal Services	—	5,095	5,095	—	6,986	6,986	—	837	837	—	651	651
<b>C. Interest Payments and Servicing of     Debt (1 + 2)</b>	<b>—</b>	<b>521,020</b>	<b>521,020</b>	<b>—</b>	<b>580,225</b>	<b>580,225</b>	<b>—</b>	<b>606,366</b>	<b>606,366</b>	<b>—</b>	<b>672,563</b>	<b>672,563</b>
1. Appropriation for Reduction or Avoidance of Debt	—	—	—	—	—	—	—	35,000	35,000	—	60,000	60,000
2. Interest Payments (i to iv)	—	521,020	521,020	—	580,225	580,225	—	571,366	571,366	—	612,563	612,563
i) Interest on Loans from the Centre	—	62,578	62,578	—	64,438	64,438	—	63,160	63,160	—	64,556	64,556
ii) Interest on Internal Debt	—	350,816	350,816	—	395,799	395,799	—	387,338	387,338	—	414,842	414,842
of which:												
(a) Interest on Market Loans	—	128,774	128,774	—	140,261	140,261	—	132,407	132,407	—	144,415	144,415
(b) Interest on NSSF	—	202,370	202,370	—	235,271	235,271	—	235,916	235,916	—	251,582	251,582
iii) Interest on Small Savings, Provident Funds, etc.	—	104,642	104,642	—	116,033	116,033	—	116,845	116,845	—	128,867	128,867
iv) Others	—	2,984	2,984	—	3,955	3,955	—	4,023	4,023	—	4,298	4,298
<b>D. Administrative Services (i to v)</b>	<b>1,903</b>	<b>131,117</b>	<b>133,020</b>	<b>608</b>	<b>142,122</b>	<b>142,730</b>	<b>1,418</b>	<b>146,035</b>	<b>147,453</b>	<b>199</b>	<b>157,119</b>	<b>157,318</b>
i) Secretariat - General Services	33	5,095	5,128	5	5,526	5,531	5	5,413	5,418	10	6,019	6,029
ii) District Administration	113	12,346	12,459	90	13,218	13,308	55	13,098	13,153	—	14,684	14,684
iii) Police	1,585	86,983	88,568	319	91,946	92,265	1,145	91,300	92,445	43	101,882	101,925
iv) Public Works	114	7,457	7,571	150	13,243	13,393	120	14,323	14,443	85	13,526	13,611
v) Others ++	58	19,236	19,294	44	18,189	18,233	93	21,901	21,994	61	21,008	21,069
<b>E. Pensions</b>	<b>—</b>	<b>165,063</b>	<b>165,063</b>	<b>—</b>	<b>232,819</b>	<b>232,819</b>	<b>—</b>	<b>232,736</b>	<b>232,736</b>	<b>—</b>	<b>265,482</b>	<b>265,482</b>
<b>F. Miscellaneous General Services</b>	<b>—</b>	<b>1,424</b>	<b>1,424</b>	<b>—</b>	<b>1,375</b>	<b>1,375</b>	<b>—</b>	<b>1,463</b>	<b>1,463</b>	<b>—</b>	<b>1,458</b>	<b>1,458</b>
of which:												
Payment on account of State Lotteries	—	—	—	—	—	—	—	—	—	—	—	—
<b>III. Grants-in-Aid and Contributions</b>	<b>—</b>	<b>158</b>	<b>158</b>	<b>—</b>	<b>13</b>	<b>13</b>	<b>—</b>	<b>758</b>	<b>758</b>	<b>—</b>	<b>1,708</b>	<b>1,708</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	158	158	—	13	13	—	758	758	—	1,708	1,708

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**SIKKIM**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>29,418</b>	<b>147,343</b>	<b>176,761</b>	<b>35,549</b>	<b>156,717</b>	<b>192,266</b>	<b>39,548</b>	<b>157,220</b>	<b>196,768</b>	<b>46,253</b>	<b>191,749</b>	<b>238,002</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>28,705</b>	<b>31,714</b>	<b>60,419</b>	<b>34,289</b>	<b>33,541</b>	<b>67,830</b>	<b>38,138</b>	<b>32,427</b>	<b>70,565</b>	<b>43,820</b>	<b>34,491</b>	<b>78,311</b>
<b>A. Social Services (1 to 12)</b>	<b>14,632</b>	<b>19,148</b>	<b>33,780</b>	<b>15,492</b>	<b>20,301</b>	<b>35,793</b>	<b>18,557</b>	<b>20,334</b>	<b>38,891</b>	<b>21,445</b>	<b>21,670</b>	<b>43,115</b>
1. Education, Sports, Art and Culture	7,842	11,958	19,800	7,523	12,190	19,713	9,562	12,202	21,764	10,536	13,325	23,861
2. Medical and Public Health	1,562	3,048	4,610	1,496	3,113	4,609	2,127	3,113	5,240	3,037	3,610	6,647
3. Family Welfare	579	—	579	546	—	546	546	—	546	606	—	606
4. Water Supply and Sanitation	755	645	1,400	772	636	1,408	893	636	1,529	1,468	584	2,052
5. Housing	1,140	727	1,867	961	814	1,775	961	814	1,775	1,577	571	2,148
6. Urban Development	286	261	547	755	306	1,061	763	306	1,069	351	324	675
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	539	75	614	878	451	1,329	960	451	1,411	831	277	1,108
8. Labour and Labour Welfare	71	79	150	70	85	155	101	85	186	165	94	259
9. Social Security and Welfare	1,058	240	1,298	1,415	278	1,693	1,438	290	1,728	1,527	286	1,813
10. Nutrition	560	36	596	569	44	613	575	44	619	619	46	665
11. Relief on account of Natural Calamities	—	1,534	1,534	228	1,814	2,042	231	1,814	2,045	228	1,868	2,096
12. Others*	240	545	785	279	570	849	400	579	979	500	685	1,185
<b>B. Economic Services (1 to 9)</b>	<b>14,073</b>	<b>12,566</b>	<b>26,639</b>	<b>18,797</b>	<b>13,240</b>	<b>32,037</b>	<b>19,581</b>	<b>12,093</b>	<b>31,674</b>	<b>22,375</b>	<b>12,821</b>	<b>35,196</b>
1. Agriculture and Allied Activities (i to xii)	4,931	5,120	10,051	5,015	4,962	9,977	6,799	4,975	11,774	7,534	5,245	12,779
i) Crop Husbandry	1,109	1,062	2,171	1,095	1,114	2,209	1,336	1,114	2,450	1,670	1,231	2,901
ii) Soil and Water Conservation	163	247	410	120	282	402	120	282	402	140	289	429
iii) Animal Husbandry	571	657	1,228	713	671	1,384	821	671	1,492	997	757	1,754
iv) Dairy Development	333	18	351	550	20	570	550	20	570	485	20	505
v) Fisheries	44	149	193	36	148	184	45	148	193	146	171	317
vi) Forestry and Wild Life	760	1,196	1,956	1,255	1,178	2,433	1,474	1,191	2,665	1,427	1,252	2,679
vii) Plantations	—	278	278	—	278	278	—	278	278	—	282	282
viii) Food Storage and Warehousing	226	1,241	1,467	246	882	1,128	248	882	1,130	205	856	1,061
ix) Agricultural Research and Education	87	—	87	27	—	27	27	—	27	40	—	40
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	211	272	483	218	389	607	218	389	607	349	387	736
xii) Other Agricultural Programmes	1,427	—	1,427	755	—	755	1,960	—	1,960	2,075	—	2,075
2. Rural Development	3,186	54	3,240	3,424	328	3,752	3,419	327	3,746	3,615	327	3,942
3. Special Area Programmes	230	—	230	900	—	900	540	—	540	150	—	150
4. Irrigation and Flood Control	716	141	857	1,663	145	1,808	1,679	144	1,823	1,140	142	1,282
of which:												
i) Major and Medium Irrigation	—	—	—	—	—	—	—	—	—	—	—	—
ii) Minor Irrigation	437	130	567	772	137	909	778	137	915	755	135	890
iii) Flood Control and Drainage	274	10	284	886	7	893	896	7	903	360	7	367
5. Energy	980	3,209	4,189	1,905	3,167	5,072	1,904	1,923	3,827	1,782	2,374	4,156
of which: Power	950	3,209	4,159	1,862	3,166	5,028	1,861	1,923	3,784	1,700	2,374	4,074
6. Industry and Minerals (i to iii)	2,043	415	2,458	1,817	419	2,236	1,887	419	2,306	2,211	434	2,646
i) Village and Small Industries	565	328	893	568	325	893	599	325	924	812	333	1,146
ii) Industries@	1,478	87	1,565	1,249	94	1,343	1,288	94	1,382	1,399	101	1,500
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—



**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**SIKKIM**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	873	3,399	4,272	1,841	3,932	5,773	1,851	4,018	5,869	2,264	4,001	6,265
i) Roads and Bridges	791	1,598	2,389	1,747	2,339	4,086	1,757	2,389	4,146	2,026	2,433	4,459
ii) Others @@	82	1,801	1,883	94	1,593	1,687	94	1,629	1,723	238	1,568	1,806
8. Science, Technology and Environment	107	-	107	170	-	170	232	-	232	351	-	351
9. General Economic Services (i to iv)	1,007	228	1,235	2,062	287	2,349	1,269	287	1,556	3,328	298	3,626
i) Secretariat – Economic Services	348	23	371	1,136	25	1,161	195	25	220	2,287	25	2,312
ii) Tourism	467	120	587	518	149	667	562	149	711	615	156	771
iii) Civil Supplies	-	-	-	-	29	29	47	29	76	94	26	120
iv) Others +	192	85	277	408	84	492	465	84	549	332	91	423
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>713</b>	<b>115,629</b>	<b>116,342</b>	<b>1,260</b>	<b>123,176</b>	<b>124,436</b>	<b>1,410</b>	<b>124,793</b>	<b>126,203</b>	<b>2,433</b>	<b>157,258</b>	<b>159,691</b>
<b>A. Organs of State</b>	-	<b>1,761</b>	<b>1,761</b>	-	<b>2,056</b>	<b>2,056</b>	-	<b>2,186</b>	<b>2,186</b>	-	<b>2,389</b>	<b>2,389</b>
<b>B. Fiscal Services (i to ii)</b>	<b>8</b>	<b>806</b>	<b>814</b>	<b>8</b>	<b>1,561</b>	<b>1,569</b>	<b>25</b>	<b>1,561</b>	<b>1,586</b>	<b>20</b>	<b>1,462</b>	<b>1,482</b>
i) Collection of Taxes and Duties	8	806	814	8	1,561	1,569	25	1,561	1,586	20	1,462	1,482
ii) Other Fiscal Services	-	-	-	-	-	-	-	-	-	-	-	-
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	-	<b>11,360</b>	<b>11,360</b>	-	<b>12,634</b>	<b>12,634</b>	-	<b>12,822</b>	<b>12,822</b>	-	<b>14,097</b>	<b>14,097</b>
1. Appropriation for Reduction or Avoidance of Debt	-	1,100	1,100	-	1,173	1,173	-	1,173	1,173	-	1,173	1,173
2. Interest Payments (i to iv)	-	10,260	10,260	-	11,461	11,461	-	11,649	11,649	-	12,924	12,924
i) Interest on Loans from the Centre	-	3,706	3,706	-	3,887	3,887	-	4,012	4,012	-	2,434	2,434
ii) Interest on Internal Debt	-	4,521	4,521	-	5,324	5,324	-	5,387	5,387	-	8,205	8,205
of which:												
(a) Interest on Market Loans	-	3,701	3,701	-	4,418	4,418	-	4,481	4,481	-	5,879	5,879
(b) Interest on NSSF	-	-	-	-	-	-	-	-	-	-	1,300	1,300
iii) Interest on Small Savings, Provident Funds, etc.	-	2,033	2,033	-	2,250	2,250	-	2,250	2,250	-	2,285	2,285
iv) Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>D. Administrative Services (i to v)</b>	<b>658</b>	<b>9,669</b>	<b>10,327</b>	<b>1,252</b>	<b>10,825</b>	<b>12,077</b>	<b>1,385</b>	<b>11,305</b>	<b>12,690</b>	<b>1,263</b>	<b>12,806</b>	<b>14,069</b>
i) Secretariat - General Services	-	1,004	1,004	15	952	967	12	1,070	1,082	125	1,126	1,251
ii) District Administration	-	384	384	-	391	391	-	396	396	-	426	426
iii) Police	289	6,169	6,458	-	6,314	6,314	136	6,564	6,700	26	7,041	7,067
iv) Public Works	116	525	641	137	1,494	1,631	137	1,544	1,681	331	1,812	2,143
v) Others ++	253	1,587	1,840	1,100	1,674	2,774	1,100	1,731	2,831	781	2,401	3,182
<b>E. Pensions</b>	<b>47</b>	<b>4,105</b>	<b>4,152</b>	-	<b>4,259</b>	<b>4,259</b>	-	<b>4,578</b>	<b>4,578</b>	-	<b>4,663</b>	<b>4,663</b>
<b>F. Miscellaneous General Services</b>	-	<b>87,928</b>	<b>87,928</b>	-	<b>91,841</b>	<b>91,841</b>	-	<b>92,341</b>	<b>92,341</b>	<b>1,150</b>	<b>121,841</b>	<b>122,991</b>
of which:												
Payment on account of State Lotteries	-	87,616	87,616	-	91,329	91,329	-	91,329	91,329	-	121,329	121,329
<b>III. Grants-in-Aid and Contributions</b>	-	-	-	-	-	-	-	-	-	-	-	-
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**TAMIL NADU**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>513,546</b>	<b>2,687,321</b>	<b>3,200,867</b>	<b>663,784</b>	<b>3,322,297</b>	<b>3,986,081</b>	<b>808,452</b>	<b>3,262,273</b>	<b>4,070,725</b>	<b>865,162</b>	<b>3,598,205</b>	<b>4,463,367</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>477,676</b>	<b>1,231,215</b>	<b>1,708,891</b>	<b>632,407</b>	<b>1,558,760</b>	<b>2,191,167</b>	<b>773,109</b>	<b>1,513,752</b>	<b>2,286,861</b>	<b>829,755</b>	<b>1,679,484</b>	<b>2,509,239</b>
<b>A. Social Services (1 to 12)</b>	<b>343,733</b>	<b>787,908</b>	<b>1,131,641</b>	<b>499,333</b>	<b>898,976</b>	<b>1,398,309</b>	<b>608,974</b>	<b>881,452</b>	<b>1,490,426</b>	<b>702,071</b>	<b>1,027,956</b>	<b>1,730,027</b>
1. Education, Sports, Art and Culture	32,872	468,384	501,256	43,608	598,659	642,267	42,260	644,896	687,156	72,704	751,529	824,233
2. Medical and Public Health	18,199	92,591	110,790	24,703	125,366	150,069	24,593	129,286	153,879	16,505	163,507	180,012
3. Family Welfare	27,394	1,103	28,497	26,377	1,986	28,363	27,425	2,482	29,907	29,948	4,552	34,500
4. Water Supply and Sanitation	5,955	509	6,464	8,063	1,779	9,842	8,929	1,768	10,697	2,913	1,908	4,821
5. Housing	10,248	4,162	14,410	46,387	3,276	49,663	47,700	3,925	51,625	75,891	3,554	79,445
6. Urban Development	18,204	1,325	19,529	57,605	3,675	61,280	67,476	3,667	71,143	67,201	3,209	70,410
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	51,061	25,375	76,436	52,770	31,407	84,177	63,617	33,580	97,197	62,475	38,642	101,117
8. Labour and Labour Welfare	602	12,266	12,868	1,181	13,656	14,837	13,545	1,471	15,016	1,927	14,366	16,293
9. Social Security and Welfare	101,713	18,276	119,989	144,116	23,703	167,819	136,764	29,151	165,915	180,739	31,739	212,478
10. Nutrition	77,342	857	78,199	94,356	1,190	95,546	101,430	1,297	102,727	116,551	2,094	118,645
11. Relief on account of Natural Calamities	-	157,455	157,455	-	12,679	12,679	-	22,896	22,896	-	4,795	4,795
12. Others*	143	5,605	5,748	167	81,600	81,767	75,235	7,033	82,268	75,217	8,061	83,278
<b>B. Economic Services (1 to 9)</b>	<b>133,943</b>	<b>443,307</b>	<b>577,250</b>	<b>133,074</b>	<b>659,784</b>	<b>792,858</b>	<b>164,135</b>	<b>632,300</b>	<b>796,435</b>	<b>127,684</b>	<b>651,528</b>	<b>779,212</b>
1. Agriculture and Allied Activities (i to xii)	39,639	85,534	125,173	42,525	131,374	173,899	58,091	138,697	196,788	50,269	149,726	199,995
i) Crop Husbandry	13,493	40,857	54,350	12,172	77,886	90,058	14,242	81,170	95,412	13,960	85,569	99,529
ii) Soil and Water Conservation	6,190	884	7,074	9,502	1,073	10,575	12,019	1,112	13,131	11,215	2,597	13,812
iii) Animal Husbandry	2,809	10,284	13,093	2,205	14,055	16,260	2,797	12,336	15,133	656	15,860	16,516
iv) Dairy Development	478	1,990	2,468	498	1,296	1,794	498	1,398	1,896	318	1,537	1,855
v) Fisheries	3,367	1,301	4,668	5,798	1,682	7,480	16,393	1,688	18,081	10,524	2,096	12,620
vi) Forestry and Wild Life	4,251	7,319	11,570	4,646	8,758	13,404	4,164	8,819	12,983	4,154	10,573	14,727
vii) Plantations	1	-	1	2	-	2	2	-	2	2	-	2
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	4,549	6,671	11,220	5,671	7,217	12,888	5,935	8,219	14,154	8,016	8,507	16,523
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	4,481	12,844	17,325	1,988	15,244	17,232	1,987	19,647	21,634	1,281	17,566	18,847
xii) Other Agricultural Programmes	20	3,384	3,404	43	4,163	4,206	54	4,308	4,362	143	5,421	5,564
2. Rural Development	46,723	13,090	59,813	51,163	19,842	71,005	58,262	18,212	76,474	40,060	23,592	63,652
3. Special Area Programmes	869	58	927	716	72	788	1,240	78	1,318	557	82	639
4. Irrigation and Flood Control	4,919	48,314	53,233	6,151	47,415	53,566	5,973	40,840	46,813	5,571	49,783	55,354
of which:												
i) Major and Medium Irrigation	2,737	43,427	46,164	3,738	42,501	46,239	3,436	35,921	39,357	2,952	43,948	46,900
ii) Minor Irrigation	586	3,971	4,557	562	4,625	5,187	669	4,499	5,168	513	5,415	5,928
iii) Flood Control and Drainage	-	915	915	-	289	289	-	420	420	-	420	420
5. Energy	94	102,613	102,707	2,148	118,089	120,237	158	118,111	118,269	1,170	113,927	115,097
of which: Power	-	102,613	102,613	2,000	118,089	120,089	-	118,111	118,111	1,000	113,927	114,927
6. Industry and Minerals (i to iii)	23,520	6,917	30,437	21,816	19,373	41,189	29,867	20,148	50,015	22,335	20,963	43,298
i) Village and Small Industries	22,320	6,273	28,593	16,328	15,836	32,164	27,212	16,509	43,721	19,092	17,192	36,284
ii) Industries@	1,151	781	1,932	4,988	3,537	8,525	2,560	3,639	6,199	3,193	3,771	6,964
iii) Others**	49	-137	-88	500	-	500	95	-	95	50	-	50

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**TAMIL NADU**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	13,440	48,443	61,883	2,504	81,871	84,375	3,830	82,356	86,186	2,088	86,112	88,200
i) Roads and Bridges	13,440	48,316	61,756	2,504	81,756	84,260	3,830	82,134	85,964	2,088	86,072	88,160
ii) Others @@	–	127	127	–	115	115	–	222	222	–	40	40
8. Science, Technology and Environment	1,058	51	1,109	1,909	63	1,972	1,122	68	1,190	1,528	77	1,605
9. General Economic Services (i to iv)	3,681	138,287	141,968	4,142	241,685	245,827	5,592	213,790	219,382	4,106	207,266	211,372
i) Secretariat – Economic Services	330	1,987	2,317	613	2,492	3,105	590	2,611	3,201	500	2,953	3,453
ii) Tourism	2,436	373	2,809	2,705	500	3,205	4,022	517	4,539	2,705	549	3,254
iii) Civil Supplies	72	132,819	132,891	33	234,516	234,549	141	206,546	206,687	–	199,132	199,132
iv) Others +	843	3,108	3,951	791	4,177	4,968	839	4,116	4,955	901	4,632	5,533
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>3,035</b>	<b>1,286,055</b>	<b>1,289,090</b>	<b>2,537</b>	<b>1,548,289</b>	<b>1,550,826</b>	<b>6,503</b>	<b>1,530,274</b>	<b>1,536,777</b>	<b>6,567</b>	<b>1,638,245</b>	<b>1,644,812</b>
<b>A. Organs of State</b>	<b>512</b>	<b>24,000</b>	<b>24,512</b>	<b>546</b>	<b>39,139</b>	<b>39,685</b>	<b>511</b>	<b>43,607</b>	<b>44,118</b>	<b>571</b>	<b>34,019</b>	<b>34,590</b>
<b>B. Fiscal Services (i to ii)</b>	<b>1,241</b>	<b>66,384</b>	<b>67,625</b>	<b>554</b>	<b>79,527</b>	<b>80,081</b>	<b>1,016</b>	<b>71,370</b>	<b>72,386</b>	<b>134</b>	<b>56,416</b>	<b>56,550</b>
i) Collection of Taxes and Duties	1,241	58,963	60,204	554	71,930	72,484	1,016	66,265	67,281	134	51,258	51,392
ii) Other Fiscal Services	–	7,421	7,421	–	7,597	7,597	–	5,105	5,105	–	5,158	5,158
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>–</b>	<b>500,879</b>	<b>500,879</b>	<b>–</b>	<b>579,881</b>	<b>579,881</b>	<b>–</b>	<b>594,289</b>	<b>594,289</b>	<b>–</b>	<b>599,583</b>	<b>599,583</b>
1. Appropriation for Reduction or Avoidance of Debt	–	45,000	45,000	–	45,000	45,000	–	45,000	45,000	–	45,000	45,000
2. Interest Payments (i to iv)	–	455,879	455,879	–	534,881	534,881	–	549,289	549,289	–	554,583	554,583
i) Interest on Loans from the Centre	–	42,625	42,625	–	50,670	50,670	–	62,585	62,585	–	54,000	54,000
ii) Interest on Internal Debt	–	342,185	342,185	–	411,141	411,141	–	414,923	414,923	–	447,652	447,652
of which:												
(a) Interest on Market Loans	–	119,398	119,398	–	129,589	129,589	–	126,330	126,330	–	137,750	137,750
(b) Interest on NSSF	–	161,387	161,387	–	218,594	218,594	–	218,594	218,594	–	251,080	251,080
iii) Interest on Small Savings, Provident Funds, etc.	–	54,543	54,543	–	59,938	59,938	–	57,782	57,782	–	45,207	45,207
iv) Others	–	16,526	16,526	–	13,132	13,132	–	13,999	13,999	–	7,724	7,724
<b>D. Administrative Services (i to v)</b>	<b>1,282</b>	<b>211,645</b>	<b>212,927</b>	<b>1,437</b>	<b>276,107</b>	<b>277,544</b>	<b>4,976</b>	<b>297,874</b>	<b>302,850</b>	<b>5,862</b>	<b>324,886</b>	<b>330,748</b>
i) Secretariat - General Services	100	5,734	5,834	373	6,905	7,278	157	7,409	7,566	196	8,370	8,566
ii) District Administration	–	35,282	35,282	–	51,843	51,843	3,004	48,833	51,837	5,000	53,577	58,577
iii) Police	–	122,653	122,653	–	146,787	146,787	–	168,958	168,958	–	185,316	185,316
iv) Public Works	–	12,409	12,409	–	27,557	27,557	–	28,428	28,428	–	28,737	28,737
v) Others ++	1,182	35,567	36,749	1,064	43,015	44,079	1,815	44,246	46,061	666	48,886	49,552
<b>E. Pensions</b>	<b>–</b>	<b>445,957</b>	<b>445,957</b>	<b>–</b>	<b>567,612</b>	<b>567,612</b>	<b>–</b>	<b>517,009</b>	<b>517,009</b>	<b>–</b>	<b>617,298</b>	<b>617,298</b>
<b>F. Miscellaneous General Services</b>	<b>–</b>	<b>37,190</b>	<b>37,190</b>	<b>–</b>	<b>6,023</b>	<b>6,023</b>	<b>–</b>	<b>6,125</b>	<b>6,125</b>	<b>–</b>	<b>6,043</b>	<b>6,043</b>
of which:												
Payment on account of State Lotteries	–	22	22	–	1	1	–	3	3	–	–	–
<b>III. Grants-in-Aid and Contributions</b>	<b>32,835</b>	<b>170,051</b>	<b>202,886</b>	<b>28,840</b>	<b>215,248</b>	<b>244,088</b>	<b>28,840</b>	<b>218,247</b>	<b>247,087</b>	<b>28,840</b>	<b>280,476</b>	<b>309,316</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	32,835	170,051	202,886	28,840	215,248	244,088	28,840	218,247	247,087	28,840	280,476	309,316

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

**TRIPURA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>41,241</b>	<b>197,916</b>	<b>239,157</b>	<b>50,659</b>	<b>225,640</b>	<b>276,299</b>	<b>52,609</b>	<b>210,779</b>	<b>263,389</b>	<b>58,076</b>	<b>244,259</b>	<b>302,335</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>35,709</b>	<b>90,573</b>	<b>126,281</b>	<b>46,932</b>	<b>94,262</b>	<b>141,194</b>	<b>47,172</b>	<b>90,135</b>	<b>137,307</b>	<b>46,195</b>	<b>104,902</b>	<b>151,097</b>
<b>A. Social Services (1 to 12)</b>	<b>24,763</b>	<b>53,169</b>	<b>77,932</b>	<b>32,366</b>	<b>66,361</b>	<b>98,727</b>	<b>31,337</b>	<b>61,775</b>	<b>93,112</b>	<b>29,267</b>	<b>72,666</b>	<b>101,932</b>
1. Education, Sports, Art and Culture	5,275	41,031	46,306	6,362	52,022	58,384	7,437	45,665	53,103	3,615	55,060	58,674
2. Medical and Public Health	2,311	6,451	8,763	3,193	7,422	10,615	3,447	7,547	10,994	4,152	8,379	12,531
3. Family Welfare	1,073	—	1,073	1,332	—	1,332	1,134	—	1,134	1,283	—	1,283
4. Water Supply and Sanitation	453	315	768	512	987	1,499	519	1,087	1,606	179	1,521	1,700
5. Housing	—	294	294	—	600	600	—	600	600	—	600	600
6. Urban Development	1,373	89	1,461	4,644	53	4,697	979	227	1,206	2,137	228	2,365
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	7,956	1,198	9,154	7,663	1,167	8,830	9,193	1,166	10,359	8,816	1,174	9,990
8. Labour and Labour Welfare	133	513	646	164	593	757	223	591	814	252	626	878
9. Social Security and Welfare	3,944	1,226	5,170	6,563	1,764	8,327	6,534	1,950	8,483	6,989	2,324	9,313
10. Nutrition	1,850	88	1,938	1,487	99	1,586	1,425	94	1,519	1,207	102	1,309
11. Relief on account of Natural Calamities	—	1,330	1,330	—	937	937	—	2,112	2,112	—	1,857	1,857
12. Others*	395	635	1,030	446	717	1,163	446	735	1,181	636	795	1,432
<b>B. Economic Services (1 to 9)</b>	<b>10,946</b>	<b>37,403</b>	<b>48,349</b>	<b>14,566</b>	<b>27,901</b>	<b>42,467</b>	<b>15,835</b>	<b>28,360</b>	<b>44,195</b>	<b>16,929</b>	<b>32,236</b>	<b>49,165</b>
1. Agriculture and Allied Activities (i to xii)	4,274	11,040	15,314	6,200	12,573	18,773	7,235	12,300	19,535	8,776	13,891	22,667
i) Crop Husbandry	2,415	4,362	6,777	3,235	4,862	8,097	4,029	4,860	8,890	4,861	5,600	10,461
ii) Soil and Water Conservation	71	526	597	178	591	769	166	588	754	105	613	718
iii) Animal Husbandry	244	1,994	2,238	402	2,212	2,614	525	2,130	2,655	771	2,473	3,244
iv) Dairy Development	29	95	123	16	127	143	17	92	109	14	107	121
v) Fisheries	508	845	1,353	1,003	923	1,926	903	880	1,782	1,063	941	2,004
vi) Forestry and Wild Life	858	1,949	2,807	1,099	2,511	3,610	1,354	2,423	3,778	1,362	2,704	4,066
vii) Plantations	9	—	9	14	—	14	21	—	21	25	—	25
viii) Food Storage and Warehousing	31	657	687	60	688	748	54	685	739	50	749	799
ix) Agricultural Research and Education	14	—	14	80	—	80	34	—	34	244	—	244
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	95	612	707	113	659	772	132	641	773	281	704	985
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	4,442	2,975	7,417	5,625	3,501	9,126	5,750	3,529	9,279	4,933	4,316	9,250
3. Special Area Programmes	183	—	183	344	—	344	311	—	311	512	—	512
4. Irrigation and Flood Control	36	2,393	2,429	72	2,608	2,680	71	2,683	2,755	53	3,026	3,079
of which:												
i) Major and Medium Irrigation	—	—	—	—	—	—	—	—	—	—	—	—
ii) Minor Irrigation	36	1,739	1,775	72	1,985	2,057	71	2,080	2,151	53	2,333	2,385
iii) Flood Control and Drainage	—	654	654	—	623	623	—	604	604	—	694	694
5. Energy	2	12,365	12,368	4	120	124	4	122	126	11	163	174
of which: Power	—	12,329	12,329	—	78	78	—	78	78	—	111	111
6. Industry and Minerals (i to iii)	1,470	1,195	2,665	1,482	1,365	2,847	1,876	1,327	3,203	1,750	1,443	3,193
i) Village and Small Industries	1,240	1,180	2,420	1,140	1,336	2,476	1,561	1,298	2,859	987	1,425	2,413
ii) Industries@	—	—	—	—	—	—	—	—	—	—	—	—
iii) Others**	230	15	245	342	29	371	315	29	344	763	18	781

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**TRIPURA**

(Rs. lakh)

State Finances: A Study of Budgets of 2007-08

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	14	6,642	6,657	21	6,769	6,790	25	7,473	7,498	23	8,264	8,287
i) Roads and Bridges	–	5,819	5,819	–	5,741	5,741	–	6,441	6,441	–	7,237	7,237
ii) Others @@	14	823	837	21	1,028	1,049	25	1,032	1,057	23	1,027	1,050
8. Science, Technology and Environment	105	44	149	111	48	159	42	48	90	177	51	228
9. General Economic Services (i to iv)	418	749	1,167	707	917	1,624	522	877	1,399	694	1,082	1,776
i) Secretariat – Economic Services	154	120	273	352	131	483	115	133	248	227	142	369
ii) Tourism	93	23	116	116	36	152	134	32	166	160	39	198
iii) Civil Supplies	109	310	419	171	393	564	227	379	606	257	500	757
iv) Others +	62	296	358	68	357	425	47	332	379	51	401	452
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>172</b>	<b>107,343</b>	<b>107,515</b>	<b>299</b>	<b>131,378</b>	<b>131,677</b>	<b>327</b>	<b>120,645</b>	<b>120,971</b>	<b>5,566</b>	<b>139,357</b>	<b>144,922</b>
<b>A. Organs of State</b>	<b>36</b>	<b>2,336</b>	<b>2,371</b>	<b>85</b>	<b>2,572</b>	<b>2,657</b>	<b>49</b>	<b>2,915</b>	<b>2,964</b>	<b>78</b>	<b>3,654</b>	<b>3,732</b>
<b>B. Fiscal Services (i to ii)</b>	<b>19</b>	<b>2,171</b>	<b>2,190</b>	<b>41</b>	<b>1,968</b>	<b>2,009</b>	<b>15</b>	<b>1,998</b>	<b>2,013</b>	<b>16</b>	<b>2,289</b>	<b>2,305</b>
i) Collection of Taxes and Duties	19	2,085	2,104	41	1,869	1,910	15	1,892	1,907	16	2,178	2,194
ii) Other Fiscal Services	–	86	86	–	99	99	–	106	106	–	111	111
<b>C. Interest Payments and Servicing of     Debt (1 + 2)</b>	<b>–</b>	<b>41,062</b>	<b>41,062</b>	<b>–</b>	<b>38,169</b>	<b>38,169</b>	<b>–</b>	<b>41,979</b>	<b>41,979</b>	<b>–</b>	<b>40,928</b>	<b>40,928</b>
1. Appropriation for Reduction or Avoidance of Debt	–	4,000	4,000	–	–	–	–	2,000	2,000	–	2,000	2,000
2. Interest Payments (i to iv)	–	37,062	37,062	–	38,169	38,169	–	39,979	39,979	–	38,928	38,928
i) Interest on Loans from the Centre	–	5,886	5,886	–	6,556	6,556	–	1,687	1,687	–	2,383	2,383
ii) Interest on Internal Debt	–	21,260	21,260	–	20,983	20,983	–	26,131	26,131	–	24,757	24,757
of which:												
(a) Interest on Market Loans	–	9,119	9,119	–	8,778	8,778	–	11,180	11,180	–	10,000	10,000
(b) Interest on NSSF	–	8,204	8,204	–	8,500	8,500	–	11,260	11,260	–	11,000	11,000
iii) Interest on Small Savings, Provident Funds, etc.	–	9,915	9,915	–	10,630	10,630	–	12,161	12,161	–	11,788	11,788
iv) Others	–	–	–	–	–	–	–	–	–	–	–	–
<b>D. Administrative Services (i to v)</b>	<b>117</b>	<b>37,613</b>	<b>37,730</b>	<b>173</b>	<b>60,668</b>	<b>60,841</b>	<b>263</b>	<b>45,965</b>	<b>46,228</b>	<b>5,472</b>	<b>63,364</b>	<b>68,836</b>
i) Secretariat - General Services	–	1,520	1,520	–	1,696	1,696	–	1,766	1,766	–	1,963	1,963
ii) District Administration	14	2,104	2,119	17	1,890	1,907	116	2,013	2,129	108	2,224	2,332
iii) Police	–	25,859	25,859	–	28,059	28,059	–	28,980	28,980	–	30,029	30,029
iv) Public Works	55	3,970	4,026	85	7,741	7,826	68	8,582	8,649	598	9,074	9,671
v) Others ++	48	4,159	4,207	71	21,282	21,353	80	4,625	4,705	4,766	20,074	24,840
<b>E. Pensions</b>	<b>–</b>	<b>24,162</b>	<b>24,162</b>	<b>–</b>	<b>28,000</b>	<b>28,000</b>	<b>–</b>	<b>27,787</b>	<b>27,787</b>	<b>–</b>	<b>29,121</b>	<b>29,121</b>
<b>F. Miscellaneous General Services</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>1</b>	<b>1</b>	<b>–</b>	<b>1</b>	<b>1</b>	<b>–</b>	<b>1</b>	<b>1</b>
of which:												
Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
<b>III. Grants-in-Aid and Contributions</b>	<b>5,361</b>	<b>–</b>	<b>5,361</b>	<b>3,428</b>	<b>–</b>	<b>3,428</b>	<b>5,110</b>	<b>–</b>	<b>5,110</b>	<b>6,315</b>	<b>–</b>	<b>6,315</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	5,361	–	5,361	3,428	–	3,428	5,110	–	5,110	6,315	–	6,315

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**UTTARAKHAND**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>139,631</b>	<b>421,466</b>	<b>561,097</b>	<b>231,576</b>	<b>528,048</b>	<b>759,624</b>	<b>156,596</b>	<b>491,933</b>	<b>648,529</b>	<b>231,915</b>	<b>575,343</b>	<b>807,258</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>139,575</b>	<b>207,161</b>	<b>346,736</b>	<b>231,278</b>	<b>250,448</b>	<b>481,726</b>	<b>156,451</b>	<b>222,650</b>	<b>379,101</b>	<b>231,183</b>	<b>262,310</b>	<b>493,492</b>
<b>A. Social Services (1 to 12)</b>	<b>76,995</b>	<b>148,579</b>	<b>225,574</b>	<b>145,874</b>	<b>172,175</b>	<b>318,048</b>	<b>87,736</b>	<b>153,990</b>	<b>241,727</b>	<b>148,623</b>	<b>183,018</b>	<b>331,641</b>
1. Education, Sports, Art and Culture	25,624	99,860	125,484	35,605	116,795	152,400	33,151	106,592	139,742	43,731	121,843	165,575
2. Medical and Public Health	5,038	20,549	25,587	10,325	26,022	36,347	6,530	18,149	24,679	9,850	24,180	34,030
3. Family Welfare	2,245	—	2,245	3,206	—	3,206	2,449	—	2,449	3,460	—	3,460
4. Water Supply and Sanitation	18,238	9,423	27,661	24,948	5,000	29,948	23,544	5,000	28,544	32,072	6,000	38,072
5. Housing	—	255	255	—	260	260	—	107	107	—	162	162
6. Urban Development	10,588	250	10,838	48,960	322	49,282	4,563	317	4,880	22,847	423	23,270
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	6,375	4,789	11,163	6,341	4,612	10,953	5,273	4,092	9,365	10,081	5,128	15,209
8. Labour and Labour Welfare	997	1,730	2,727	4,845	2,168	7,013	1,068	1,890	2,958	4,002	2,324	6,326
9. Social Security and Welfare	7,254	4,414	11,669	11,082	5,649	16,731	10,626	6,342	16,967	21,541	6,498	28,039
10. Nutrition	—	—	—	—	—	—	—	—	—	—	—	—
11. Relief on account of Natural Calamities	40	5,602	5,642	65	9,494	9,559	133	8,773	8,905	502	13,881	14,384
12. Others*	595	1,707	2,302	496	1,854	2,350	400	2,730	3,130	536	2,579	3,115
<b>B. Economic Services (1 to 9)</b>	<b>62,580</b>	<b>58,582</b>	<b>121,162</b>	<b>85,404</b>	<b>78,274</b>	<b>163,677</b>	<b>68,715</b>	<b>68,659</b>	<b>137,374</b>	<b>82,560</b>	<b>79,292</b>	<b>161,851</b>
1. Agriculture and Allied Activities (i to xii)	23,423	27,380	50,802	37,058	31,433	68,491	31,666	29,832	61,498	34,092	33,484	67,577
i) Crop Husbandry	6,946	6,444	13,390	10,710	7,515	18,225	10,164	6,862	17,027	15,627	8,425	24,051
ii) Soil and Water Conservation	470	—	470	535	—	535	644	—	644	240	—	240
iii) Animal Husbandry	812	2,901	3,713	1,418	3,269	4,687	914	2,965	3,878	689	3,594	4,283
iv) Dairy Development	780	162	943	814	205	1,019	938	197	1,135	998	217	1,215
v) Fisheries	62	117	180	197	159	357	95	192	287	470	235	706
vi) Forestry and Wild Life	12,578	11,501	24,079	18,395	13,362	31,756	15,398	12,464	27,862	12,418	13,905	26,322
vii) Plantations	—	25	25	—	—	—	—	—	—	—	50	50
viii) Food Storage and Warehousing	—	1,051	1,051	—	1,325	1,325	—	1,192	1,192	800	1,079	1,879
ix) Agricultural Research and Education	1,011	4,658	5,669	3,475	4,886	8,361	1,566	5,413	6,979	1,289	5,550	6,839
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	764	519	1,283	1,513	712	2,225	1,946	548	2,494	1,562	429	1,991
xii) Other Agricultural Programmes	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	19,047	7,435	26,482	22,326	9,007	31,333	20,007	7,600	27,607	27,701	9,735	37,436
3. Special Area Programmes	—	—	—	—	—	—	—	—	—	—	—	—
4. Irrigation and Flood Control	1,315	15,479	16,794	1,608	18,390	19,997	549	15,420	15,969	1,008	17,639	18,647
of which:												
i) Major and Medium Irrigation	50	10,769	10,819	—	13,357	13,357	68	11,434	11,501	5	12,878	12,883
ii) Minor Irrigation	986	4,419	5,405	1,108	4,743	5,851	274	3,981	4,255	303	4,470	4,773
iii) Flood Control and Drainage	—	291	291	—	290	290	—	5	5	—	290	290
5. Energy	9,311	141	9,452	4,741	192	4,933	3,881	157	4,038	1,809	177	1,986
of which: Power	7,944	11	7,956	3,500	42	3,542	2,770	8	2,778	1,030	33	1,063
6. Industry and Minerals (i to iii)	1,623	1,063	2,686	2,934	1,294	4,228	1,778	1,135	2,913	2,424	1,301	3,725
i) Village and Small Industries	1,606	851	2,457	2,901	1,041	3,942	1,756	943	2,700	2,413	1,075	3,488
ii) Industries@	17	212	229	33	253	286	21	192	213	11	226	237
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**UTTARAKHAND**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	1,631	5,914	7,544	2,762	16,747	19,509	3,005	13,439	16,445	6,175	15,507	21,682
i) Roads and Bridges	1,631	5,105	6,736	2,762	12,824	15,586	3,005	11,621	14,626	6,113	12,584	18,697
ii) Others @@	–	808	808	–	3,923	3,923	–	1,819	1,819	62	2,923	2,985
8. Science, Technology and Environment	1,700	–	1,700	3,885	–	3,885	1,341	–	1,341	1,238	–	1,238
9. General Economic Services (i to iv)	4,531	1,171	5,702	10,090	1,211	11,301	6,488	1,076	7,564	8,113	1,449	9,562
i) Secretariat – Economic Services	3,405	308	3,713	7,900	116	8,016	4,350	95	4,445	4,876	113	4,989
ii) Tourism	970	214	1,185	2,112	317	2,429	2,047	246	2,293	2,236	476	2,712
iii) Civil Supplies	–	174	174	15	220	235	–	191	191	925	217	1,141
iv) Others +	156	475	630	63	558	621	92	542	634	76	644	720
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>56</b>	<b>202,641</b>	<b>202,697</b>	<b>299</b>	<b>256,271</b>	<b>256,569</b>	<b>145</b>	<b>239,609</b>	<b>239,753</b>	<b>732</b>	<b>280,678</b>	<b>281,411</b>
<b>A. Organs of State</b>	<b>–</b>	<b>5,882</b>	<b>5,882</b>	<b>10</b>	<b>10,382</b>	<b>10,392</b>	<b>–</b>	<b>8,582</b>	<b>8,582</b>	<b>408</b>	<b>14,056</b>	<b>14,464</b>
<b>B. Fiscal Services (i to ii)</b>	<b>48</b>	<b>10,027</b>	<b>10,075</b>	<b>267</b>	<b>14,808</b>	<b>15,075</b>	<b>120</b>	<b>9,392</b>	<b>9,512</b>	<b>276</b>	<b>14,625</b>	<b>14,901</b>
i) Collection of Taxes and Duties	48	9,863	9,911	267	14,582	14,849	120	9,227	9,347	276	14,369	14,646
ii) Other Fiscal Services	–	164	164	–	226	226	–	165	165	–	256	256
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>–</b>	<b>95,253</b>	<b>95,253</b>	<b>–</b>	<b>114,125</b>	<b>114,125</b>	<b>–</b>	<b>114,734</b>	<b>114,734</b>	<b>–</b>	<b>126,042</b>	<b>126,042</b>
1. Appropriation for Reduction or Avoidance of Debt	–	14,500	14,500	–	13,500	13,500	–	13,500	13,500	–	11,000	11,000
2. Interest Payments (i to iv)	–	80,753	80,753	–	100,625	100,625	–	101,234	101,234	–	115,042	115,042
i) Interest on Loans from the Centre	–	4,227	4,227	–	3,800	3,800	–	3,800	3,800	–	3,700	3,700
ii) Interest on Internal Debt	–	63,060	63,060	–	77,211	77,211	–	79,534	79,534	–	92,226	92,226
of which:												
(a) Interest on Market Loans	–	28,552	28,552	–	27,951	27,951	–	29,716	29,716	–	31,814	31,814
(b) Interest on NSSF	–	32,041	32,041	–	40,000	40,000	–	41,175	41,175	–	48,500	48,500
iii) Interest on Small Savings, Provident Funds, etc.	–	8,038	8,038	–	12,582	12,582	–	12,582	12,582	–	13,583	13,583
iv) Others	–	5,427	5,427	–	7,033	7,033	–	5,318	5,318	–	5,533	5,533
<b>D. Administrative Services (i to v)</b>	<b>8</b>	<b>46,085</b>	<b>46,093</b>	<b>22</b>	<b>64,531</b>	<b>64,553</b>	<b>24</b>	<b>54,427</b>	<b>54,451</b>	<b>48</b>	<b>65,953</b>	<b>66,001</b>
i) Secretariat - General Services	–	3,312	3,312	–	4,711	4,711	–	3,260	3,260	–	5,080	5,080
ii) District Administration	–	2,887	2,887	–	4,067	4,067	–	3,328	3,328	–	4,496	4,496
iii) Police	–	23,528	23,528	–	31,695	31,695	–	28,395	28,395	–	33,411	33,411
iv) Public Works	–	11,231	11,231	–	17,847	17,847	–	13,794	13,794	–	16,223	16,223
v) Others ++	8	5,128	5,136	22	6,210	6,232	24	5,649	5,673	48	6,744	6,792
<b>E. Pensions</b>	<b>–</b>	<b>45,305</b>	<b>45,305</b>	<b>–</b>	<b>52,319</b>	<b>52,319</b>	<b>–</b>	<b>52,319</b>	<b>52,319</b>	<b>–</b>	<b>59,997</b>	<b>59,997</b>
<b>F. Miscellaneous General Services</b>	<b>–</b>	<b>89</b>	<b>89</b>	<b>–</b>	<b>105</b>	<b>105</b>	<b>–</b>	<b>156</b>	<b>156</b>	<b>–</b>	<b>5</b>	<b>5</b>
of which:												
Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
<b>III. Grants-in-Aid and Contributions</b>	<b>–</b>	<b>11,664</b>	<b>11,664</b>	<b>–</b>	<b>21,329</b>	<b>21,329</b>	<b>–</b>	<b>29,675</b>	<b>29,675</b>	<b>–</b>	<b>32,355</b>	<b>32,355</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	–	11,664	11,664	–	21,329	21,329	–	29,675	29,675	–	32,355	32,355

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**UTTAR PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>644,481</b>	<b>4,017,233</b>	<b>4,661,714</b>	<b>926,105</b>	<b>4,576,017</b>	<b>5,502,122</b>	<b>998,603</b>	<b>4,668,515</b>	<b>5,667,118</b>	<b>1,392,541</b>	<b>5,394,597</b>	<b>6,787,138</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>640,020</b>	<b>1,696,535</b>	<b>2,336,555</b>	<b>907,270</b>	<b>1,928,170</b>	<b>2,835,440</b>	<b>978,085</b>	<b>2,008,960</b>	<b>2,987,045</b>	<b>1,373,701</b>	<b>2,401,667</b>	<b>3,775,369</b>
<b>A. Social Services (1 to 12)</b>	<b>473,114</b>	<b>1,087,857</b>	<b>1,560,971</b>	<b>671,560</b>	<b>1,245,736</b>	<b>1,917,296</b>	<b>731,321</b>	<b>1,276,737</b>	<b>2,008,058</b>	<b>1,001,145</b>	<b>1,539,571</b>	<b>2,540,716</b>
1. Education, Sports, Art and Culture	157,925	721,065	878,990	228,698	834,265	1,062,962	230,564	852,869	1,083,433	277,778	942,404	1,220,182
2. Medical and Public Health	45,391	170,027	215,418	55,219	208,575	263,795	57,260	208,600	265,861	55,295	240,853	296,148
3. Family Welfare	33,512	10,631	44,143	40,172	13,021	53,193	41,038	13,326	54,364	38,802	14,430	53,232
4. Water Supply and Sanitation	62,347	91	62,438	53,115	—	53,115	56,990	—	56,990	61,338	—	61,338
5. Housing	50	1,788	1,838	50	2,357	2,407	50	2,517	2,567	70	3,253	3,323
6. Urban Development	4,957	6,101	11,058	31,263	12,269	43,532	31,263	17,439	48,702	230,354	19,045	249,398
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	88,382	58,345	146,727	117,252	55,385	172,638	117,282	56,385	173,668	76,720	141,485	218,205
8. Labour and Labour Welfare	1,751	11,307	13,058	1,875	12,043	13,918	36,083	12,043	48,127	3,577	13,983	17,559
9. Social Security and Welfare	77,921	66,617	144,538	143,674	71,543	215,217	160,547	73,239	233,787	256,843	121,875	378,718
10. Nutrition	—	—	—	—	—	—	—	—	—	—	—	—
11. Relief on account of Natural Calamities	—	37,315	37,315	—	30,472	30,472	—	31,370	31,370	—	33,359	33,359
12. Others*	877	4,571	5,448	242	5,806	6,048	242	8,948	9,190	369	8,885	9,254
<b>B. Economic Services (1 to 9)</b>	<b>166,906</b>	<b>608,678</b>	<b>775,584</b>	<b>235,711</b>	<b>682,434</b>	<b>918,144</b>	<b>246,764</b>	<b>732,223</b>	<b>978,987</b>	<b>372,556</b>	<b>862,096</b>	<b>1,234,653</b>
1. Agriculture and Allied Activities (i to xii)	34,691	113,348	148,040	53,142	110,188	163,330	62,563	110,733	173,295	134,415	126,890	261,304
i) Crop Husbandry	17,096	54,227	71,323	25,125	53,531	78,656	25,649	53,531	79,180	65,518	58,091	123,609
ii) Soil and Water Conservation	11,542	7,014	18,556	16,713	7,428	24,141	19,444	7,428	26,872	26,307	9,081	35,387
iii) Animal Husbandry	1,760	15,857	17,617	4,884	17,823	22,707	4,911	17,827	22,737	8,919	19,788	28,708
iv) Dairy Development	1,379	752	2,131	1,384	812	2,195	1,432	812	2,243	12,204	948	13,152
v) Fisheries	1,124	1,816	2,941	1,469	1,716	3,186	1,658	1,716	3,375	3,493	2,056	5,549
vi) Forestry and Wild Life	402	14,100	14,502	630	16,619	17,249	2,333	16,619	18,952	2,419	20,760	23,179
vii) Plantations	—	254	254	—	269	269	—	269	269	—	327	327
viii) Food Storage and Warehousing	—	8,305	8,305	—	1	1	—	1	1	—	1	1
ix) Agricultural Research and Education	1,277	4,189	5,466	2,821	4,681	7,502	2,921	5,221	8,142	8,075	5,749	13,824
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	108	6,311	6,419	115	6,619	6,734	4,215	6,619	10,834	7,480	9,333	16,812
xii) Other Agricultural Programmes	2	523	525	—	689	689	—	689	689	—	756	756
2. Rural Development	77,163	148,779	225,941	123,743	108,378	232,121	124,569	108,496	233,065	153,841	149,479	303,320
3. Special Area Programmes	4,950	—	4,950	6,300	2,500	8,800	6,300	2,500	8,800	5,000	2,500	7,500
4. Irrigation and Flood Control	24,927	114,146	139,073	28,268	186,147	214,416	28,423	182,197	210,621	28,259	223,222	251,481
of which:												
i) Major and Medium Irrigation	100	91,027	91,127	100	142,883	142,983	100	138,933	139,033	100	171,031	171,131
ii) Minor Irrigation	15,339	19,669	35,008	16,467	39,854	56,321	16,622	39,854	56,476	17,267	48,781	66,048
iii) Flood Control and Drainage	—	3,450	3,450	—	3,410	3,410	—	3,410	3,410	—	3,410	3,410
5. Energy	4,810	135,295	140,105	2,188	107,893	110,081	2,269	160,893	163,162	2,129	160,522	162,651
of which: Power	3,949	135,008	138,957	—	107,578	107,578	—	160,578	160,578	—	160,149	160,149
6. Industry and Minerals (i to iii)	18,094	10,980	29,074	11,478	9,238	20,716	11,517	9,277	20,794	35,470	36,495	71,966
i) Village and Small Industries	6,980	5,465	12,445	6,965	5,580	12,545	7,004	5,586	12,590	7,930	6,736	14,666
ii) Industries@	10,914	4,381	15,296	3,811	3,464	7,275	3,811	3,498	7,308	26,540	4,350	30,890
iii) Others**	200	1,134	1,334	703	193	896	703	193	896	1,000	25,409	26,409



**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**UTTAR PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	78	76,375	76,453	222	146,962	147,184	222	146,982	147,204	140	149,086	149,226
i) Roads and Bridges	–	73,109	73,109	–	143,481	143,481	–	143,481	143,481	–	144,739	144,739
ii) Others @@	78	3,266	3,344	222	3,481	3,703	222	3,501	3,723	140	4,346	4,486
8. Science, Technology and Environment	550	210	760	9,097	343	9,440	9,546	343	9,889	12,032	480	12,512
9. General Economic Services (i to iv)	1,642	9,545	11,187	1,273	10,784	12,056	1,355	10,802	12,157	1,270	13,423	14,693
i) Secretariat – Economic Services	357	4,080	4,438	224	4,560	4,784	224	4,560	4,784	38	5,670	5,708
ii) Tourism	309	654	962	565	718	1,282	577	718	1,294	182	867	1,049
iii) Civil Supplies	–	572	572	–	746	746	70	746	816	–	980	980
iv) Others +	976	4,239	5,215	485	4,760	5,244	485	4,778	5,263	1,050	5,905	6,956
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>4,462</b>	<b>2,087,506</b>	<b>2,091,968</b>	<b>18,834</b>	<b>2,378,521</b>	<b>2,397,355</b>	<b>20,519</b>	<b>2,390,202</b>	<b>2,410,721</b>	<b>18,840</b>	<b>2,630,289</b>	<b>2,649,128</b>
<b>A. Organs of State</b>	<b>1,142</b>	<b>47,773</b>	<b>48,915</b>	<b>2,112</b>	<b>68,143</b>	<b>70,255</b>	<b>2,112</b>	<b>69,232</b>	<b>71,344</b>	<b>2,503</b>	<b>74,148</b>	<b>76,651</b>
<b>B. Fiscal Services (i to ii)</b>	<b>763</b>	<b>93,159</b>	<b>93,922</b>	<b>3,060</b>	<b>102,001</b>	<b>105,061</b>	<b>4,283</b>	<b>103,017</b>	<b>107,300</b>	<b>4,672</b>	<b>122,874</b>	<b>127,547</b>
i) Collection of Taxes and Duties	763	92,411	93,173	3,060	101,082	104,142	4,283	102,098	106,381	4,672	121,820	126,492
ii) Other Fiscal Services	–	748	748	–	919	919	–	919	919	–	1,055	1,055
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>–</b>	<b>1,173,505</b>	<b>1,173,505</b>	<b>–</b>	<b>1,312,806</b>	<b>1,312,806</b>	<b>–</b>	<b>1,348,562</b>	<b>1,348,562</b>	<b>–</b>	<b>1,411,937</b>	<b>1,411,937</b>
1. Appropriation for Reduction or Avoidance of Debt	–	263,680	263,680	–	287,207	287,207	–	287,207	287,207	–	305,793	305,793
2. Interest Payments (i to iv)	–	909,825	909,825	–	1,025,599	1,025,599	–	1,061,355	1,061,355	–	1,106,144	1,106,144
i) Interest on Loans from the Centre	–	192,867	192,867	–	152,620	152,620	–	184,562	184,562	–	171,747	171,747
ii) Interest on Internal Debt	–	624,059	624,059	–	701,372	701,372	–	705,185	705,185	–	749,342	749,342
of which:												
(a) Interest on Market Loans	–	273,571	273,571	–	256,805	256,805	–	256,108	256,108	–	266,950	266,950
(b) Interest on NSSF	–	309,018	309,018	–	375,256	375,256	–	380,834	380,834	–	417,720	417,720
iii) Interest on Small Savings, Provident Funds, etc.	–	83,747	83,747	–	160,602	160,602	–	160,602	160,602	–	174,002	174,002
iv) Others	–	9,152	9,152	–	11,006	11,006	–	11,006	11,006	–	11,052	11,052
<b>D. Administrative Services (i to v)</b>	<b>2,557</b>	<b>371,246</b>	<b>373,803</b>	<b>8,662</b>	<b>439,336</b>	<b>447,998</b>	<b>9,124</b>	<b>432,992</b>	<b>442,116</b>	<b>1,164</b>	<b>437,390</b>	<b>438,554</b>
i) Secretariat - General Services	12	12,311	12,323	3,284	90,002	93,286	3,746	85,919	89,665	–	16,657	16,657
ii) District Administration	–	19,671	19,671	5,000	21,433	26,433	5,000	21,437	26,437	650	24,953	25,603
iii) Police	113	254,980	255,093	–	265,762	265,762	–	267,296	267,296	–	321,561	321,561
iv) Public Works	136	31,975	32,111	224	3,451	3,675	224	-1,438	-1,214	228	4,663	4,892
v) Others ++	2,296	52,310	54,607	154	58,688	58,842	154	59,778	59,932	285	69,555	69,840
<b>E. Pensions</b>	<b>–</b>	<b>399,080</b>	<b>399,080</b>	<b>–</b>	<b>454,150</b>	<b>454,150</b>	<b>–</b>	<b>434,300</b>	<b>434,300</b>	<b>–</b>	<b>581,936</b>	<b>581,936</b>
<b>F. Miscellaneous General Services</b>	<b>–</b>	<b>2,743</b>	<b>2,743</b>	<b>5,000</b>	<b>2,086</b>	<b>7,086</b>	<b>5,000</b>	<b>2,100</b>	<b>7,100</b>	<b>10,500</b>	<b>2,004</b>	<b>12,504</b>
of which:												
Payment on account of State Lotteries	–	1	1	–	49	49	–	49	49	–	1	1
<b>III. Grants-in-Aid and Contributions</b>	<b>–</b>	<b>233,192</b>	<b>233,192</b>	<b>–</b>	<b>269,326</b>	<b>269,326</b>	<b>–</b>	<b>269,352</b>	<b>269,352</b>	<b>–</b>	<b>362,641</b>	<b>362,641</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	–	233,192	233,192	–	269,326	269,326	–	269,352	269,352	–	362,641	362,641

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**WEST BENGAL**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>429,408</b>	<b>2,682,272</b>	<b>3,111,681</b>	<b>496,855</b>	<b>3,007,349</b>	<b>3,504,204</b>	<b>523,373</b>	<b>3,022,666</b>	<b>3,546,039</b>	<b>665,252</b>	<b>3,117,254</b>	<b>3,782,506</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>424,299</b>	<b>1,019,198</b>	<b>1,443,498</b>	<b>490,973</b>	<b>1,180,486</b>	<b>1,671,459</b>	<b>517,037</b>	<b>1,202,443</b>	<b>1,719,480</b>	<b>654,694</b>	<b>1,207,615</b>	<b>1,862,309</b>
<b>A. Social Services (1 to 12)</b>	<b>218,012</b>	<b>761,991</b>	<b>980,003</b>	<b>317,931</b>	<b>891,084</b>	<b>1,209,015</b>	<b>329,415</b>	<b>887,649</b>	<b>1,217,064</b>	<b>444,132</b>	<b>905,718</b>	<b>1,349,850</b>
1. Education, Sports, Art and Culture	70,788	484,673	555,461	100,734	568,694	669,428	110,785	545,234	656,019	113,532	570,121	683,653
2. Medical and Public Health	13,761	118,245	132,006	23,053	135,560	158,613	20,175	135,644	155,819	23,802	142,657	166,459
3. Family Welfare	18,070	381	18,451	17,749	796	18,545	19,778	409	20,187	19,191	431	19,622
4. Water Supply and Sanitation	6,869	13,890	20,759	7,891	13,938	21,829	7,835	19,438	27,273	7,808	15,787	23,595
5. Housing	26	6,091	6,117	140	8,887	9,027	50	8,632	8,682	200	8,870	9,070
6. Urban Development	40,446	53,571	94,017	69,998	65,864	135,861	61,849	87,495	149,344	159,023	60,891	219,914
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	17,943	9,900	27,843	23,100	11,037	34,137	24,425	11,487	35,912	22,838	15,213	38,051
8. Labour and Labour Welfare	70	5,433	5,503	287	6,244	6,531	280	6,164	6,444	1,256	6,570	7,826
9. Social Security and Welfare	31,373	38,969	70,342	46,844	47,119	93,962	54,205	49,084	103,289	64,767	50,263	115,030
10. Nutrition	13,107	45	13,152	21,401	454	21,855	23,283	455	23,738	23,395	455	23,850
11. Relief on account of Natural Calamities	11	23,473	23,484	-	24,149	24,149	-	14,717	14,717	-	25,213	25,213
12. Others*	5,548	7,320	12,868	6,734	8,343	15,077	6,750	8,890	15,640	8,320	9,247	17,567
<b>B. Economic Services (1 to 9)</b>	<b>206,287</b>	<b>257,208</b>	<b>463,495</b>	<b>173,042</b>	<b>289,401</b>	<b>462,444</b>	<b>187,622</b>	<b>314,794</b>	<b>502,416</b>	<b>210,562</b>	<b>301,897</b>	<b>512,459</b>
1. Agriculture and Allied Activities (i to xii)	15,204	63,199	78,403	20,278	74,597	94,875	22,350	69,979	92,329	21,689	74,346	96,035
i) Crop Husbandry	6,106	13,506	19,612	8,568	15,196	23,763	11,168	15,030	26,198	8,922	15,968	24,890
ii) Soil and Water Conservation	64	1,002	1,066	75	1,434	1,509	75	1,251	1,326	82	1,348	1,430
iii) Animal Husbandry	1,959	11,327	13,286	1,747	12,995	14,742	2,060	12,726	14,786	2,490	13,509	15,999
iv) Dairy Development	100	6,992	7,092	230	11,269	11,499	230	7,500	7,730	48	7,932	7,980
v) Fisheries	2,665	1,826	4,491	1,929	1,941	3,870	2,628	2,069	4,697	1,888	2,167	4,055
vi) Forestry and Wild Life	1,864	11,951	13,815	3,519	13,003	16,522	3,892	13,008	16,900	3,980	13,723	17,703
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	22	7,339	7,361	43	8,742	8,785	44	8,226	8,270	80	8,708	8,788
ix) Agricultural Research and Education	1,681	5,031	6,712	1,011	5,365	6,376	1,083	5,545	6,628	1,016	6,104	7,120
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	628	3,675	4,303	2,967	3,981	6,948	983	3,998	4,981	2,993	4,221	7,214
xii) Other Agricultural Programmes	115	550	665	190	671	861	187	626	813	190	666	856
2. Rural Development	71,993	50,619	122,612	88,251	62,253	150,504	81,886	80,639	162,525	111,464	66,320	177,784
3. Special Area Programmes	24,890	15,312	40,202	21,327	16,373	37,700	28,505	16,464	44,969	25,297	17,332	42,629
4. Irrigation and Flood Control	2,469	51,300	53,769	3,092	53,922	57,014	3,087	62,794	65,881	3,462	58,296	61,758
of which:												
i) Major and Medium Irrigation	1,500	16,380	17,880	1,530	6,738	8,268	1,529	24,101	25,630	1,777	20,068	21,845
ii) Minor Irrigation	119	26,195	26,314	396	26,931	27,326	391	30,541	30,932	410	30,236	30,646
iii) Flood Control and Drainage	469	8,129	8,598	736	7,769	8,505	737	8,152	8,889	810	7,992	8,802
5. Energy	42,481	-	42,481	901	-	901	1,701	-	1,701	3,760	-	3,760
of which: Power	41,795	-	41,795	1	-	1	801	-	801	2,760	-	2,760
6. Industry and Minerals (i to iii)	36,904	9,716	46,620	20,048	8,564	28,612	30,861	8,511	39,372	21,174	8,565	29,739
i) Village and Small Industries	6,533	8,477	15,010	4,643	7,096	11,739	5,434	7,120	12,554	4,658	7,095	11,753
ii) Industries@	30,371	1,239	31,610	15,405	1,468	16,874	25,427	1,391	26,818	16,516	1,470	17,986
iii) Others**	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**WEST BENGAL**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	10,299	59,054	69,353	16,740	65,705	82,445	16,648	67,936	84,584	19,689	67,969	87,658
i) Roads and Bridges	7,981	23,260	31,241	14,500	29,186	43,686	9,966	34,949	44,915	13,177	33,586	46,763
ii) Others @@	2,318	35,794	38,112	2,240	36,519	38,759	6,682	32,987	39,669	6,512	34,383	40,895
8. Science, Technology and Environment	578	25	603	931	26	957	926	27	953	2,109	29	2,138
9. General Economic Services (i to iv)	1,469	7,983	9,452	1,474	7,962	9,436	1,658	8,444	10,102	1,918	9,040	10,958
i) Secretariat – Economic Services	111	3,248	3,359	266	3,797	4,063	246	3,883	4,129	247	4,146	4,393
ii) Tourism	318	1,633	1,951	454	364	818	557	1,093	1,650	814	1,157	1,971
iii) Civil Supplies	414	1,444	1,858	676	1,736	2,412	697	1,595	2,292	749	1,767	2,516
iv) Others +	626	1,658	2,284	78	2,065	2,143	158	1,873	2,031	108	1,970	2,078
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>4,511</b>	<b>1,630,260</b>	<b>1,634,771</b>	<b>5,282</b>	<b>1,793,734</b>	<b>1,799,016</b>	<b>5,736</b>	<b>1,789,101</b>	<b>1,794,837</b>	<b>8,638</b>	<b>1,877,877</b>	<b>1,886,515</b>
<b>A. Organs of State</b>	<b>1,001</b>	<b>23,042</b>	<b>24,043</b>	<b>205</b>	<b>29,895</b>	<b>30,100</b>	<b>1,346</b>	<b>31,984</b>	<b>33,330</b>	<b>1,730</b>	<b>26,632</b>	<b>28,362</b>
<b>B. Fiscal Services (i to ii)</b>	<b>439</b>	<b>48,203</b>	<b>48,642</b>	<b>1,084</b>	<b>52,785</b>	<b>53,869</b>	<b>1,078</b>	<b>52,984</b>	<b>54,062</b>	<b>1,685</b>	<b>55,695</b>	<b>57,380</b>
i) Collection of Taxes and Duties	439	45,908	46,347	1,084	50,331	51,415	1,078	50,513	51,591	1,685	53,025	54,710
ii) Other Fiscal Services	–	2,295	2,295	–	2,454	2,454	–	2,471	2,471	–	2,670	2,670
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>–</b>	<b>996,876</b>	<b>996,876</b>	<b>–</b>	<b>1,128,577</b>	<b>1,128,577</b>	<b>–</b>	<b>1,117,812</b>	<b>1,117,812</b>	<b>–</b>	<b>1,184,531</b>	<b>1,184,531</b>
1. Appropriation for Reduction or Avoidance of Debt	–	21,600	21,600	–	30,000	30,000	–	30,000	30,000	–	36,000	36,000
2. Interest Payments (i to iv)	–	975,276	975,276	–	1,098,577	1,098,577	–	1,087,812	1,087,812	–	1,148,531	1,148,531
i) Interest on Loans from the Centre	–	160,582	160,582	–	184,176	184,176	–	180,904	180,904	–	171,687	171,687
ii) Interest on Internal Debt	–	705,406	705,406	–	815,872	815,872	–	812,387	812,387	–	875,084	875,084
of which:												
(a) Interest on Market Loans	–	156,851	156,851	–	164,179	164,179	–	159,039	159,039	–	181,042	181,042
(b) Interest on NSSF	–	447,081	447,081	–	553,323	553,323	–	548,141	548,141	–	606,136	606,136
iii) Interest on Small Savings, Provident Funds, etc.	–	37,177	37,177	–	41,100	41,100	–	41,160	41,160	–	43,260	43,260
iv) Others	–	72,111	72,111	–	57,430	57,430	–	53,361	53,361	–	58,500	58,500
<b>D. Administrative Services (i to v)</b>	<b>3,071</b>	<b>196,538</b>	<b>199,609</b>	<b>3,993</b>	<b>217,528</b>	<b>221,521</b>	<b>3,312</b>	<b>239,579</b>	<b>242,891</b>	<b>5,223</b>	<b>238,336</b>	<b>243,559</b>
i) Secretariat - General Services	–	6,199	6,199	50	7,246	7,296	103	7,430	7,533	120	7,971	8,091
ii) District Administration	–	6,781	6,781	–	7,494	7,494	–	7,505	7,505	–	7,932	7,932
iii) Police	1,470	124,105	125,575	850	131,090	131,940	800	139,858	140,658	1,700	146,271	147,971
iv) Public Works	949	20,731	21,680	1,682	27,911	29,593	966	39,433	40,399	2,355	28,836	31,191
v) Others ++	652	38,722	39,374	1,411	43,787	45,197	1,443	45,353	46,796	1,048	47,326	48,374
<b>E. Pensions</b>	<b>–</b>	<b>364,150</b>	<b>364,150</b>	<b>–</b>	<b>362,244</b>	<b>362,244</b>	<b>–</b>	<b>344,132</b>	<b>344,132</b>	<b>–</b>	<b>369,942</b>	<b>369,942</b>
<b>F. Miscellaneous General Services</b>	<b>–</b>	<b>1,451</b>	<b>1,451</b>	<b>–</b>	<b>2,705</b>	<b>2,705</b>	<b>–</b>	<b>2,610</b>	<b>2,610</b>	<b>–</b>	<b>2,741</b>	<b>2,741</b>
of which:												
Payment on account of State Lotteries	–	1,377	1,377	–	2,598	2,598	–	2,532	2,532	–	2,659	2,659
<b>III. Grants-in-Aid and Contributions</b>	<b>598</b>	<b>32,814</b>	<b>33,412</b>	<b>600</b>	<b>33,129</b>	<b>33,729</b>	<b>600</b>	<b>31,122</b>	<b>31,722</b>	<b>1,920</b>	<b>31,762</b>	<b>33,682</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	598	32,814	33,412	600	33,129	33,729	600	31,122	31,722	1,920	31,762	33,682

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**ALL STATES**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>6,962,631</b>	<b>36,840,761</b>	<b>43,803,392</b>	<b>9,560,378</b>	<b>42,151,885</b>	<b>51,712,264</b>	<b>10,259,736</b>	<b>43,439,727</b>	<b>53,699,463</b>	<b>12,350,122</b>	<b>47,125,873</b>	<b>59,475,995</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>6,749,756</b>	<b>17,369,792</b>	<b>24,119,549</b>	<b>9,217,536</b>	<b>19,030,023</b>	<b>28,247,559</b>	<b>9,891,558</b>	<b>20,501,794</b>	<b>30,393,353</b>	<b>11,864,968</b>	<b>21,960,162</b>	<b>33,825,130</b>
<b>A. Social Services (1 to 12)</b>	<b>3,963,983</b>	<b>10,891,167</b>	<b>14,855,150</b>	<b>5,758,035</b>	<b>11,995,416</b>	<b>17,753,452</b>	<b>6,157,904</b>	<b>12,638,054</b>	<b>18,795,957</b>	<b>7,332,167</b>	<b>13,683,091</b>	<b>21,015,257</b>
1. Education, Sports, Art and Culture	1,061,376	6,753,362	7,814,737	1,444,525	7,747,014	9,191,539	1,529,931	7,951,636	9,481,567	1,723,537	8,663,449	10,386,986
2. Medical and Public Health	300,997	1,453,217	1,754,214	407,725	1,722,321	2,130,046	402,841	1,742,486	2,145,327	436,770	1,942,399	2,379,169
3. Family Welfare	230,544	45,796	276,340	286,848	65,673	352,521	288,120	64,231	352,351	315,955	69,742	385,697
4. Water Supply and Sanitation	398,753	447,732	846,486	429,748	410,733	840,481	451,786	429,186	880,973	469,264	477,569	946,833
5. Housing	122,910	77,250	200,160	207,912	96,396	304,308	233,288	105,479	338,766	324,744	97,151	421,895
6. Urban Development	279,174	189,506	468,680	838,875	219,940	1,058,815	864,191	281,360	1,145,550	1,424,991	296,947	1,721,938
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	609,216	436,446	1,045,662	797,481	439,113	1,236,595	877,350	445,534	1,322,884	903,561	660,382	1,563,943
8. Labour and Labour Welfare	88,298	77,346	165,644	61,022	140,669	201,691	104,099	130,542	234,640	103,651	153,966	257,616
9. Social Security and Welfare	525,807	397,410	923,217	824,309	474,439	1,298,748	892,507	487,721	1,380,227	1,065,860	616,004	1,681,864
10. Nutrition	298,594	103,561	402,155	406,548	103,457	510,004	411,096	114,299	525,394	458,319	116,292	574,612
11. Relief on account of Natural Calamities	19,912	837,047	856,958	31,367	420,304	451,671	5,482	795,125	800,607	2,800	494,962	497,763
12. Others*	28,402	72,494	100,897	21,676	155,359	177,034	97,213	90,456	187,669	102,715	94,228	196,943
<b>B. Economic Services (1 to 9)</b>	<b>2,785,773</b>	<b>6,478,625</b>	<b>9,264,398</b>	<b>3,459,501</b>	<b>7,034,607</b>	<b>10,494,107</b>	<b>3,733,655</b>	<b>7,863,741</b>	<b>11,597,395</b>	<b>4,532,801</b>	<b>8,277,071</b>	<b>12,809,873</b>
1. Agriculture and Allied Activities (i to xii)	651,206	1,447,465	2,098,672	854,746	1,503,755	2,358,500	960,659	1,586,580	2,547,239	1,167,732	1,693,807	2,861,539
i) Crop Husbandry	269,303	298,585	567,888	339,233	377,125	716,358	378,702	374,821	753,523	518,225	431,136	949,360
ii) Soil and Water Conservation	65,008	38,237	103,245	84,302	43,433	127,734	88,684	44,101	132,784	102,336	49,904	152,240
iii) Animal Husbandry	49,795	212,726	262,522	74,861	237,784	312,645	80,401	248,892	329,292	89,527	270,697	360,224
iv) Dairy Development	11,633	82,646	94,279	19,336	79,643	98,978	31,083	65,361	96,445	47,500	77,927	125,427
v) Fisheries	24,716	36,246	60,962	36,740	45,835	82,575	47,639	40,505	88,144	48,539	46,646	95,185
vi) Forestry and Wild Life	144,131	287,977	432,108	186,700	308,644	495,344	200,355	328,610	528,965	197,587	346,194	543,780
vii) Plantations	17	602	619	27	593	619	34	592	626	41	709	750
viii) Food Storage and Warehousing	5,306	158,228	163,533	10,159	141,200	151,359	8,911	156,044	164,955	20,491	119,845	140,335
ix) Agricultural Research and Education	41,106	121,892	162,998	49,751	131,181	180,932	47,408	135,864	183,272	55,629	149,636	205,264
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-	-	-	-	-
xi) Co-operation	35,528	203,175	238,703	50,433	128,163	178,596	72,612	181,566	254,177	79,666	190,676	270,342
xii) Other Agricultural Programmes	4,661	7,152	11,813	3,205	10,156	13,361	4,830	10,225	15,054	8,193	10,438	18,630
2. Rural Development	976,014	782,763	1,758,777	1,195,406	860,985	2,056,391	1,296,019	919,535	2,215,555	1,514,291	949,327	2,463,618
3. Special Area Programmes	47,342	33,816	81,158	63,529	37,807	101,336	76,606	52,856	129,463	73,113	54,030	127,143
4. Irrigation and Flood Control	194,807	944,653	1,139,460	342,745	1,143,318	1,486,063	323,503	1,202,501	1,526,005	376,240	1,347,069	1,723,309
of which:												
i) Major and Medium Irrigation	76,163	731,047	807,210	209,741	868,497	1,078,238	175,405	918,349	1,093,754	227,385	1,047,842	1,275,228
ii) Minor Irrigation	72,468	165,986	238,454	90,291	200,737	291,028	101,754	219,350	321,104	97,991	231,561	329,552
iii) Flood Control and Drainage	2,561	49,387	51,947	1,801	53,142	54,943	2,237	56,285	58,522	3,017	58,471	61,488
5. Energy	232,998	1,888,715	2,121,714	203,762	1,734,784	1,938,546	211,697	2,268,028	2,479,725	234,645	2,163,401	2,398,045
of which: Power	211,457	1,884,059	2,095,516	180,016	1,730,275	1,910,291	186,018	2,266,894	2,452,912	216,053	2,161,710	2,377,763
6. Industry and Minerals (i to iii)	245,140	137,309	382,448	240,187	153,564	393,751	293,962	171,840	465,802	307,317	265,050	572,367
i) Village and Small Industries	117,901	88,741	206,641	138,792	92,207	230,998	165,936	98,837	264,773	171,450	117,746	289,196
ii) Industries@	123,046	48,270	171,317	92,246	59,532	151,778	119,646	71,654	191,300	126,370	121,768	248,138
iii) Others**	4,191	299	4,491	9,149	1,826	10,975	8,380	1,349	9,729	9,498	25,536	35,034

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**ALL STATES**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	165,206	900,524	1,065,729	152,947	1,212,217	1,365,164	183,653	1,295,034	1,478,687	236,538	1,344,299	1,580,838
i) Roads and Bridges	145,550	654,472	800,022	119,988	978,400	1,098,388	148,481	1,050,399	1,198,881	193,351	1,105,918	1,299,269
ii) Others @@	19,656	246,052	265,708	32,959	233,817	266,776	35,172	244,635	279,807	43,188	238,381	281,568
8. Science, Technology and Environment	26,046	3,419	29,465	39,796	4,362	44,158	36,948	4,567	41,514	44,865	5,260	50,125
9. General Economic Services (i to iv)	247,015	339,962	586,977	366,385	383,816	750,200	350,608	362,800	713,408	578,061	454,830	1,032,891
i) Secretariat – Economic Services	179,654	43,240	222,894	259,542	46,766	306,308	240,170	48,765	288,936	477,021	53,455	530,476
ii) Tourism	39,274	9,661	48,936	58,253	17,322	75,575	62,033	18,435	80,468	66,308	19,209	85,517
iii) Civil Supplies	14,965	168,421	183,385	15,751	273,598	289,350	14,066	247,730	261,796	14,963	268,035	282,998
iv) Others +	13,123	118,640	131,763	32,838	46,130	78,968	34,338	47,871	82,209	19,769	114,131	133,900
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>150,549</b>	<b>18,537,975</b>	<b>18,688,524</b>	<b>285,292</b>	<b>21,911,685</b>	<b>22,196,976</b>	<b>305,807</b>	<b>21,665,054</b>	<b>21,970,861</b>	<b>422,883</b>	<b>23,635,640</b>	<b>24,058,523</b>
<b>A. Organs of State</b>	<b>6,707</b>	<b>406,032</b>	<b>412,740</b>	<b>10,903</b>	<b>490,096</b>	<b>500,999</b>	<b>11,188</b>	<b>523,084</b>	<b>534,272</b>	<b>11,583</b>	<b>534,165</b>	<b>545,749</b>
<b>B. Fiscal Services (i to ii)</b>	<b>21,757</b>	<b>938,835</b>	<b>960,592</b>	<b>31,701</b>	<b>1,041,056</b>	<b>1,072,756</b>	<b>41,566</b>	<b>1,115,242</b>	<b>1,156,808</b>	<b>33,275</b>	<b>1,185,205</b>	<b>1,218,480</b>
i) Collection of Taxes and Duties	21,744	886,164	907,908	31,688	987,962	1,019,651	41,553	1,074,458	1,116,011	33,262	1,145,774	1,179,035
ii) Other Fiscal Services	13	52,671	52,684	13	53,093	53,106	13	40,784	40,797	13	39,431	39,444
<b>C. Interest Payments and Servicing of     Debt (1 + 2)</b>	<b>803</b>	<b>9,044,546</b>	<b>9,045,349</b>	<b>-</b>	<b>10,391,532</b>	<b>10,391,532</b>	<b>4,337</b>	<b>10,338,711</b>	<b>10,343,048</b>	<b>-</b>	<b>10,988,686</b>	<b>10,988,686</b>
1. Appropriation for Reduction or Avoidance of Debt	-	642,953	642,953	-	662,042	662,042	-	772,617	772,617	-	721,194	721,194
2. Interest Payments (i to iv)	803	8,401,593	8,402,396	-	9,729,490	9,729,490	4,337	9,566,095	9,570,432	-	10,267,491	10,267,491
i) Interest on Loans from the Centre	-	1,314,974	1,314,974	-	1,440,613	1,440,613	-	1,318,306	1,318,306	-	1,291,439	1,291,439
ii) Interest on Internal Debt	-	5,622,732	5,622,732	-	6,621,983	6,621,983	-	6,663,853	6,663,853	-	7,275,569	7,275,569
of which:												
(a) Interest on Market Loans	-	1,903,612	1,903,612	-	1,989,690	1,989,690	-	1,965,706	1,965,706	-	2,109,778	2,109,778
(b) Interest on NSSF	-	2,771,677	2,771,677	-	3,404,512	3,404,512	-	3,461,370	3,461,370	-	3,972,648	3,972,648
iii) Interest on Small Savings, Provident Funds, etc.	-	1,116,257	1,116,257	-	1,277,171	1,277,171	-	1,257,640	1,257,640	-	1,368,649	1,368,649
iv) Others	803	347,630	348,433	-	389,724	389,724	4,337	326,297	330,634	-	331,832	331,832
<b>D. Administrative Services (i to v)</b>	<b>110,746</b>	<b>3,319,026</b>	<b>3,429,772</b>	<b>229,682</b>	<b>4,068,861</b>	<b>4,298,544</b>	<b>232,931</b>	<b>4,018,124</b>	<b>4,251,055</b>	<b>355,715</b>	<b>4,550,885</b>	<b>4,906,600</b>
i) Secretariat - General Services	28,169	120,975	149,145	59,154	231,343	290,497	57,063	235,637	292,700	159,776	213,563	373,339
ii) District Administration	31,727	361,770	393,496	109,538	375,990	485,528	113,576	385,544	499,120	110,656	418,989	529,645
iii) Police	26,142	2,095,283	2,121,425	24,456	2,319,865	2,344,320	24,081	2,437,138	2,461,219	34,926	2,612,022	2,646,948
iv) Public Works	12,994	290,904	303,898	10,312	393,526	403,838	9,532	412,928	422,460	12,723	430,354	443,077
v) Others ++	11,714	450,094	461,808	26,223	748,138	774,361	28,679	546,877	575,556	37,633	875,958	913,591
<b>E. Pensions</b>	<b>47</b>	<b>4,064,703</b>	<b>4,064,750</b>	<b>-</b>	<b>4,782,489</b>	<b>4,782,489</b>	<b>-</b>	<b>4,773,873</b>	<b>4,773,873</b>	<b>-</b>	<b>5,426,269</b>	<b>5,426,269</b>
<b>F. Miscellaneous General Services</b>	<b>10,488</b>	<b>764,834</b>	<b>775,322</b>	<b>13,006</b>	<b>1,137,651</b>	<b>1,150,657</b>	<b>15,785</b>	<b>896,021</b>	<b>911,806</b>	<b>22,310</b>	<b>950,430</b>	<b>972,740</b>
of which:												
Payment on account of State Lotteries	-	677,428	677,428	-	1,025,724	1,025,724	-	828,953	828,953	-	788,800	788,800
<b>III. Grants-in-Aid and Contributions</b>	<b>59,056</b>	<b>932,993</b>	<b>992,050</b>	<b>54,157</b>	<b>1,125,872</b>	<b>1,180,029</b>	<b>57,177</b>	<b>1,183,467</b>	<b>1,240,644</b>	<b>58,403</b>	<b>1,440,348</b>	<b>1,498,751</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	59,056	801,120	860,176	54,157	1,125,872	1,180,029	57,177	1,183,467	1,240,644	58,403	1,440,348	1,498,751

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**NATIONAL CAPITAL TERRITORY OF DELHI**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>164,622</b>	<b>486,917</b>	<b>651,539</b>	<b>202,666</b>	<b>550,899</b>	<b>753,565</b>	<b>214,899</b>	<b>589,159</b>	<b>804,058</b>	<b>334,029</b>	<b>662,636</b>	<b>996,664</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>157,153</b>	<b>231,225</b>	<b>388,378</b>	<b>192,190</b>	<b>236,738</b>	<b>428,928</b>	<b>204,950</b>	<b>258,129</b>	<b>463,079</b>	<b>323,549</b>	<b>265,355</b>	<b>588,904</b>
<b>A. Social Services (1 to 12)</b>	<b>138,369</b>	<b>192,662</b>	<b>331,030</b>	<b>163,968</b>	<b>213,184</b>	<b>377,152</b>	<b>177,964</b>	<b>225,265</b>	<b>403,229</b>	<b>271,856</b>	<b>241,182</b>	<b>513,038</b>
1. Education, Sports, Art and Culture	25,667	132,645	158,312	33,149	151,963	185,112	34,686	149,452	184,137	53,176	171,876	225,052
2. Medical and Public Health	40,232	36,499	76,731	51,277	40,656	91,933	58,298	38,434	96,732	78,081	44,215	122,296
3. Family Welfare	1,158	–	1,158	3,011	–	3,011	1,628	–	1,628	3,595	–	3,595
4. Water Supply and Sanitation	13,037	–	13,037	8,555	–	8,555	8,551	–	8,551	9,575	–	9,575
5. Housing	60	2,125	2,185	60	2,521	2,581	1,060	2,155	3,215	1,061	2,410	3,471
6. Urban Development	41,947	6,075	48,022	48,565	6,573	55,138	50,965	8,517	59,482	98,565	10,022	108,587
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,160	217	1,378	1,450	299	1,749	1,377	282	1,659	2,016	387	2,403
8. Labour and Labour Welfare	393	2,911	3,304	590	3,355	3,945	760	3,109	3,869	1,522	3,570	5,093
9. Social Security and Welfare	10,455	10,998	21,452	12,085	6,281	18,366	13,634	21,543	35,177	15,429	6,861	22,290
10. Nutrition	3,765	232	3,997	4,772	30	4,802	6,750	33	6,784	8,613	44	8,657
11. Relief on account of Natural Calamities	–	288	288	440	266	706	255	270	525	223	420	643
12. Others*	494	671	1,166	14	1,240	1,254	–	1,471	1,471	–	1,378	1,378
<b>B. Economic Services (1 to 9)</b>	<b>18,784</b>	<b>38,563</b>	<b>57,348</b>	<b>28,222</b>	<b>23,554</b>	<b>51,776</b>	<b>26,986</b>	<b>32,864</b>	<b>59,850</b>	<b>51,693</b>	<b>24,173</b>	<b>75,865</b>
1. Agriculture and Allied Activities (i to xii)	1,508	2,702	4,210	1,850	3,063	4,913	2,147	3,099	5,245	1,806	3,552	5,358
i) Crop Husbandry	77	658	735	197	753	950	201	740	941	233	865	1,098
ii) Soil and Water Conservation	27	9	36	35	13	48	35	11	46	40	14	54
iii) Animal Husbandry	582	639	1,221	643	715	1,358	656	714	1,369	624	813	1,437
iv) Dairy Development	423	37	460	500	40	540	800	154	954	401	160	561
v) Fisheries	1	28	28	1	27	28	1	24	25	3	33	36
vi) Forestry and Wild Life	277	840	1,118	357	940	1,297	357	912	1,269	407	1,067	1,474
vii) Plantations	–	–	–	–	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
ix) Agricultural Research and Education	–	92	92	–	90	90	–	88	88	–	95	95
x) Agricultural Finance Institutions	–	–	–	–	–	–	–	–	–	–	–	–
xi) Co-operation	14	326	339	37	400	437	17	370	387	28	411	439
xii) Other Agricultural Programmes	107	73	180	80	85	165	80	85	165	70	95	165
2. Rural Development	278	200	478	412	270	682	281	208	489	7,830	246	8,076
3. Special Area Programmes	–	–	–	–	–	–	–	–	–	–	–	–
4. Irrigation and Flood Control	33	5,258	5,291	34	5,027	5,061	41	5,074	5,115	42	5,159	5,201
of which:												
i) Major and Medium Irrigation	–	–	–	–	–	–	–	–	–	–	–	–
ii) Minor Irrigation	2	762	764	3	767	770	3	721	724	3	791	794
iii) Flood Control and Drainage	31	4,496	4,527	31	4,260	4,291	38	4,353	4,391	39	4,368	4,407
5. Energy	417	7,171	7,588	651	2,500	3,151	691	9,000	9,691	725	1	726
of which: Power	337	7,171	7,508	601	2,500	3,101	651	9,000	9,651	725	1	726
6. Industry and Minerals (i to iii)	1,219	567	1,786	1,027	683	1,710	1,583	597	2,180	2,342	755	3,097
i) Village and Small Industries	1,219	555	1,774	1,027	663	1,690	1,583	581	2,164	2,342	729	3,071
ii) Industries@	–	12	12	–	20	20	–	16	16	–	26	26
iii) Others**	–	–	–	–	–	–	–	–	–	–	–	–

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**NATIONAL CAPITAL TERRITORY OF DELHI**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	13,457	20,184	33,641	21,148	9,400	30,548	20,256	12,087	32,343	34,865	10,400	45,265
i) Roads and Bridges	12,843	6,909	19,753	14,900	7,000	21,900	14,900	7,900	22,800	31,100	8,000	39,100
ii) Others @@	614	13,275	13,888	6,248	2,400	8,648	5,356	4,187	9,543	3,765	2,400	6,165
8. Science, Technology and Environment	612	13	626	695	19	714	715	23	738	2,025	24	2,049
9. General Economic Services (i to iv)	1,260	2,468	3,728	2,405	2,592	4,997	1,273	2,776	4,049	2,058	4,035	6,093
i) Secretariat – Economic Services	38	279	317	63	356	419	40	284	324	40	369	409
ii) Tourism	618	37	655	1,314	74	1,388	599	221	820	973	67	1,040
iii) Civil Supplies	322	1,528	1,849	190	1,619	1,809	267	1,697	1,964	199	1,829	2,028
iv) Others +	282	624	906	838	543	1,381	367	575	942	846	1,770	2,616
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>7,469</b>	<b>214,913</b>	<b>222,382</b>	<b>10,476</b>	<b>270,015</b>	<b>280,491</b>	<b>9,949</b>	<b>277,845</b>	<b>287,795</b>	<b>10,480</b>	<b>330,587</b>	<b>341,067</b>
<b>A. Organs of State</b>	<b>824</b>	<b>13,214</b>	<b>14,038</b>	<b>1,008</b>	<b>15,743</b>	<b>16,751</b>	<b>1,380</b>	<b>15,543</b>	<b>16,923</b>	<b>1,356</b>	<b>19,009</b>	<b>20,365</b>
<b>B. Fiscal Services (i to ii)</b>	<b>2,155</b>	<b>5,268</b>	<b>7,423</b>	<b>2,760</b>	<b>6,824</b>	<b>9,584</b>	<b>2,697</b>	<b>8,126</b>	<b>10,823</b>	<b>2,085</b>	<b>8,829</b>	<b>10,914</b>
i) Collection of Taxes and Duties	1,593	5,268	6,861	2,560	6,824	9,384	1,827	8,126	9,953	2,075	8,829	10,904
ii) Other Fiscal Services	562	–	562	200	–	200	870	–	870	10	–	10
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>–</b>	<b>168,465</b>	<b>168,465</b>	<b>–</b>	<b>213,007</b>	<b>213,007</b>	<b>–</b>	<b>221,024</b>	<b>221,024</b>	<b>–</b>	<b>266,873</b>	<b>266,873</b>
1. Appropriation for Reduction or Avoidance of Debt	–	1,183	1,183	–	–	–	–	–	–	–	–	–
2. Interest Payments (i to iv)	–	167,282	167,282	–	213,007	213,007	–	221,024	221,024	–	266,873	266,873
i) Interest on Loans from the Centre	–	167,282	167,282	–	213,007	213,007	–	221,024	221,024	–	266,873	266,873
ii) Interest on Internal Debt	–	–	–	–	–	–	–	–	–	–	–	–
of which:	–	–	–	–	–	–	–	–	–	–	–	–
(a) Interest on Market Loans	–	–	–	–	–	–	–	–	–	–	–	–
(b) Interest on NSSF	–	–	–	–	–	–	–	–	–	–	–	–
iii) Interest on Small Savings, Provident Funds, etc.	–	–	–	–	–	–	–	–	–	–	–	–
iv) Others	–	–	–	–	–	–	–	–	–	–	–	–
<b>D. Administrative Services (i to v)</b>	<b>4,490</b>	<b>27,872</b>	<b>32,362</b>	<b>6,708</b>	<b>34,306</b>	<b>41,014</b>	<b>5,872</b>	<b>33,024</b>	<b>38,897</b>	<b>7,039</b>	<b>35,678</b>	<b>42,717</b>
i) Secretariat - General Services	194	1,572	1,766	260	2,107	2,367	334	1,733	2,067	319	2,222	2,541
ii) District Administration	1,190	1,440	2,630	1,458	1,737	3,195	1,622	1,603	3,225	1,611	1,914	3,525
iii) Police	226	101	327	350	163	513	500	147	647	1,050	186	1,236
iv) Public Works	–	16,642	16,642	5	18,872	18,877	10	17,198	17,208	10	19,379	19,389
v) Others ++	2,880	8,117	10,997	4,635	11,427	16,062	3,406	12,344	15,750	4,049	11,977	16,026
<b>E. Pensions</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>
<b>F. Miscellaneous General Services</b>	<b>–</b>	<b>95</b>	<b>95</b>	<b>–</b>	<b>135</b>	<b>135</b>	<b>–</b>	<b>128</b>	<b>128</b>	<b>–</b>	<b>198</b>	<b>198</b>
of which:	–	–	–	–	–	–	–	–	–	–	–	–
Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
<b>III. Grants-in-Aid and Contributions</b>	<b>–</b>	<b>40,779</b>	<b>40,779</b>	<b>–</b>	<b>44,146</b>	<b>44,146</b>	<b>–</b>	<b>53,184</b>	<b>53,184</b>	<b>–</b>	<b>66,694</b>	<b>66,694</b>
of which:	–	–	–	–	–	–	–	–	–	–	–	–
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	–	40,779	40,779	–	44,146	44,146	–	53,184	53,184	–	66,694	66,694

**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Contd.)**  
**PUDUCHERRY**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>64,868</b>	<b>114,574</b>	<b>179,442</b>	<b>79,244</b>	<b>116,700</b>	<b>195,944</b>	<b>70,252</b>	<b>123,465</b>	<b>193,717</b>	<b>88,513</b>	<b>126,473</b>	<b>214,986</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>63,091</b>	<b>77,899</b>	<b>140,990</b>	<b>76,849</b>	<b>78,605</b>	<b>155,454</b>	<b>65,550</b>	<b>81,312</b>	<b>146,862</b>	<b>81,667</b>	<b>83,663</b>	<b>165,330</b>
<b>A. Social Services (1 to 12)</b>	<b>41,005</b>	<b>27,381</b>	<b>68,386</b>	<b>48,307</b>	<b>24,810</b>	<b>73,117</b>	<b>43,134</b>	<b>27,647</b>	<b>70,781</b>	<b>60,359</b>	<b>27,248</b>	<b>87,607</b>
1. Education, Sports, Art and Culture	7,114	12,166	19,280	7,531	12,891	20,422	8,946	13,133	22,079	9,623	13,674	23,297
2. Medical and Public Health	4,621	5,850	10,471	7,005	5,970	12,975	10,093	6,230	16,323	11,710	6,301	18,011
3. Family Welfare	290	22	312	600	23	623	532	24	556	507	25	532
4. Water Supply and Sanitation	1,394	1,085	2,480	1,658	1,162	2,820	1,829	1,230	3,059	1,550	1,335	2,886
5. Housing	5,807	90	5,897	7,758	76	7,834	2,646	646	3,292	8,492	71	8,563
6. Urban Development	2,777	426	3,204	2,818	232	3,050	3,375	496	3,871	2,887	278	3,165
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,194	1,056	3,250	2,237	941	3,178	2,585	1,414	3,999	2,233	1,009	3,242
8. Labour and Labour Welfare	439	484	922	494	503	997	492	526	1,018	567	529	1,096
9. Social Security and Welfare	6,815	2,713	9,528	7,713	2,282	9,995	10,202	2,844	13,046	9,344	3,018	12,362
10. Nutrition	1,874	299	2,173	1,990	312	2,302	2,233	374	2,606	2,259	361	2,619
11. Relief on account of Natural Calamities	7,500	2,858	10,358	8,301	135	8,436	—	454	454	11,051	367	11,418
12. Others*	181	331	511	202	284	486	202	276	478	135	281	416
<b>B. Economic Services (1 to 9)</b>	<b>22,086</b>	<b>50,518</b>	<b>72,604</b>	<b>28,542</b>	<b>53,795</b>	<b>82,337</b>	<b>22,416</b>	<b>53,665</b>	<b>76,081</b>	<b>21,309</b>	<b>56,415</b>	<b>77,724</b>
1. Agriculture and Allied Activities (i to xii)	7,239	1,747	8,986	5,803	1,843	7,646	7,471	2,731	10,202	6,104	2,566	8,670
i) Crop Husbandry	1,782	724	2,506	1,340	755	2,095	1,303	1,386	2,689	1,130	1,354	2,485
ii) Soil and Water Conservation	—	91	91	—	92	92	—	88	88	—	90	90
iii) Animal Husbandry	1,504	422	1,926	1,633	430	2,063	1,566	600	2,166	1,556	500	2,056
iv) Dairy Development	352	22	374	269	32	301	188	34	222	710	25	735
v) Fisheries	2,075	218	2,293	1,064	240	1,304	2,638	257	2,895	1,301	270	1,571
vi) Forestry and Wild Life	341	95	436	153	101	254	153	107	260	242	110	352
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	857	9	866	945	—	945	791	—	791	828	—	828
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—	—	—	—	—
xi) Co-operation	81	153	234	155	180	335	158	245	403	117	204	321
xii) Other Agricultural Programmes	248	12	260	245	13	258	674	14	688	220	13	233
2. Rural Development	1,442	468	1,909	7,512	516	8,028	1,812	526	2,339	1,341	540	1,880
3. Special Area Programmes	2,831	—	2,831	3,000	—	3,000	3,000	—	3,000	3,000	—	3,000
4. Irrigation and Flood Control	1,180	590	1,770	1,714	590	2,304	1,040	870	1,910	1,205	868	2,072
of which:												
i) Major and Medium Irrigation	—	—	—	—	—	—	—	—	—	—	—	—
ii) Minor Irrigation	982	590	1,572	1,423	590	2,013	1,040	627	1,667	1,205	643	1,847
iii) Flood Control and Drainage	198	—	198	291	—	291	—	242	242	—	225	225
5. Energy	362	44,697	45,058	572	48,900	49,472	946	47,900	48,846	685	50,635	51,320
of which: Power	362	44,697	45,058	572	48,900	49,472	946	47,900	48,846	685	50,635	51,320
6. Industry and Minerals (i to iii)	2,221	1,390	3,611	2,079	135	2,213	2,108	134	2,241	2,603	148	2,752
i) Village and Small Industries	1,899	114	2,013	1,904	132	2,036	1,933	131	2,065	2,483	146	2,629
ii) Industries@	322	1,276	1,598	175	3	177	175	2	177	120	3	123
iii) Others**	—	—	—	—	—	—	—	—	—	—	—	—



**Appendix II: Revenue Expenditure of States and Union Territories with Legislature (Concl.d.)**  
**PUDUCHERRY**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Transport and Communications (i + ii)	4,120	725	4,845	3,551	791	4,342	3,662	732	4,394	2,254	764	3,018
i) Roads and Bridges	3,900	639	4,539	3,351	699	4,050	3,651	639	4,290	2,232	658	2,891
ii) Others @@	220	86	306	200	92	292	11	93	104	22	105	127
8. Science, Technology and Environment	114	6	120	115	8	123	124	8	131	115	9	124
9. General Economic Services (i to iv)	2,578	895	3,473	4,196	1,013	5,209	2,253	764	3,017	4,002	886	4,887
i) Secretariat – Economic Services	335	553	888	1,029	651	1,680	178	394	572	735	486	1,221
ii) Tourism	821	61	882	1,466	63	1,529	1,200	70	1,270	2,292	74	2,365
iii) Civil Supplies	1,369	144	1,513	1,565	154	1,719	731	150	881	840	163	1,003
iv) Others +	52	137	189	137	144	281	144	150	293	135	163	298
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)</b>	<b>1,777</b>	<b>36,330</b>	<b>38,108</b>	<b>2,395</b>	<b>37,715</b>	<b>40,110</b>	<b>4,702</b>	<b>41,774</b>	<b>46,475</b>	<b>6,845</b>	<b>42,407</b>	<b>49,253</b>
<b>A. Organs of State</b>	–	<b>1,500</b>	<b>1,500</b>	–	<b>1,373</b>	<b>1,373</b>	<b>100</b>	<b>1,856</b>	<b>1,956</b>	<b>65</b>	<b>1,471</b>	<b>1,536</b>
<b>B. Fiscal Services (i to ii)</b>	<b>379</b>	<b>1,055</b>	<b>1,433</b>	<b>431</b>	<b>1,177</b>	<b>1,608</b>	<b>3,304</b>	<b>1,735</b>	<b>5,039</b>	<b>5,412</b>	<b>1,313</b>	<b>6,725</b>
i) Collection of Taxes and Duties	379	1,055	1,433	431	1,177	1,608	3,304	1,735	5,039	5,412	1,313	6,725
ii) Other Fiscal Services	–	–	–	–	–	–	–	–	–	–	–	–
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	–	<b>17,139</b>	<b>17,139</b>	–	<b>18,273</b>	<b>18,273</b>	–	<b>18,734</b>	<b>18,734</b>	–	<b>20,272</b>	<b>20,272</b>
1. Appropriation for Reduction or Avoidance of Debt	–	–	–	–	–	–	–	–	–	–	–	–
2. Interest Payments (i to iv)	–	17,139	17,139	–	18,273	18,273	–	18,734	18,734	–	20,272	20,272
i) Interest on Loans from the Centre	–	17,126	17,126	–	18,273	18,273	–	18,676	18,676	–	20,259	20,259
ii) Interest on Internal Debt	–	–	–	–	–	–	–	–	–	–	–	–
of which:												
(a) Interest on Market Loans	–	–	–	–	–	–	–	–	–	–	–	–
(b) Interest on NSSF	–	–	–	–	–	–	–	–	–	–	–	–
iii) Interest on Small Savings, Provident Funds, etc.	–	–	–	–	–	–	–	–	–	–	3	3
iv) Others	–	13	13	–	–	–	–	59	59	–	10	10
<b>D. Administrative Services (i to v)</b>	<b>1,399</b>	<b>8,016</b>	<b>9,414</b>	<b>1,964</b>	<b>8,289</b>	<b>10,253</b>	<b>1,298</b>	<b>8,946</b>	<b>10,243</b>	<b>1,369</b>	<b>9,005</b>	<b>10,373</b>
i) Secretariat - General Services	25	760	786	226	737	963	70	805	875	110	777	887
ii) District Administration	26	144	170	51	141	192	18	163	181	19	154	173
iii) Police	753	3,313	4,067	735	3,399	4,134	540	3,819	4,359	537	3,825	4,363
iv) Public Works	49	1,028	1,076	199	1,098	1,297	125	1,038	1,163	117	1,078	1,195
v) Others ++	545	2,770	3,316	754	2,914	3,668	544	3,120	3,665	585	3,170	3,755
<b>E. Pensions</b>	–	<b>8,568</b>	<b>8,568</b>	–	<b>8,550</b>	<b>8,550</b>	–	<b>10,419</b>	<b>10,419</b>	–	<b>10,281</b>	<b>10,281</b>
<b>F. Miscellaneous General Services</b>	–	<b>53</b>	<b>53</b>	–	<b>54</b>	<b>54</b>	–	<b>84</b>	<b>84</b>	–	<b>66</b>	<b>66</b>
of which:												
Payment on account of State Lotteries	–	–	–	–	–	–	–	–	–	–	–	–
<b>III. Grants-in-Aid and Contributions</b>	–	<b>345</b>	<b>345</b>	–	<b>380</b>	<b>380</b>	–	<b>379</b>	<b>379</b>	–	<b>403</b>	<b>403</b>
of which:												
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	–	345	345	–	380	380	–	379	379	–	403	403

– : Nil/Negligible/Not available.

\* : Include expenditure on Information and Publicity, Secretariat-Social Services, other Social Services, etc.

@ : Include expenditure on Non-Ferrous Mining and Metallurgical Industries.

\*\* : Include expenditure on other Industries and other Outlays on Industries and Minerals.

@@ : Include expenditure on Port and Light Houses, Civil Aviation, Road Transport, Inland Water Transport, etc.

+ : Include expenditure on Foreign Trade and Export Promotion, Census Survey and Statistics and Other General Economic Services.

++ : Include expenditure on Public Service Commission, Treasury and Accounts, Administration, Jails, Supplies and Disposal, Stationery and Printing, Other Administrative Services, etc.

Also see notes to Appendices.

Source : Budget Documents of the State Governments.

## Appendix III: Capital Receipts of States and Union Territories with Legislature

(Rs. lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>16,479,976</b>	<b>3,419,815</b>	<b>3,122,771</b>	<b>4,221,354</b>	<b>707,621</b>	<b>219,529</b>	<b>579,684</b>	<b>604,581</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>1,345,390</b>	<b>1,631,269</b>	<b>1,558,420</b>	<b>2,327,571</b>	<b>73,200</b>	<b>34,043</b>	<b>29,724</b>	<b>15,081</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>799,253</b>	<b>1,251,156</b>	<b>1,075,477</b>	<b>1,428,052</b>	<b>69,444</b>	<b>25,286</b>	<b>32,118</b>	<b>37,847</b>
1. Market Loans	195,637	191,273	272,594	492,845	28,571	2,573	2,573	13,897
2. Loans from LIC	16,108	19,793	19,793	21,772	95	113	113	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	76,468	97,990	97,990	135,000	4,500	4,500	4,500	6,416
5. Loans from National Co-operative Development Corporation	1,210	3,746	3,746	3,746	643	500	650	650
6. WMA from RBI	—	300,000	100,000	300,000	24,370	5,522	6,997	6,997
7. Special Securities issued to NSSF	454,412	517,000	400,000	350,000	10,527	10,325	3,000	3,000
8. Others@ of which:	55,418	121,354	181,354	124,689	738	1,753	14,285	6,887
Land Compensation and other Bonds	—	—	—	—	—	—	—	—
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>51,283</b>	<b>200,606</b>	<b>112,678</b>	<b>147,849</b>	<b>20,324</b>	<b>9,641</b>	<b>8,392</b>	<b>55</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	49,739	200,606	112,678	147,849	96	8,782	8,342	—
2. Central Plan Schemes	2	—	—	—	—	497	—	—
3. Centrally Sponsored Schemes	1,540	—	—	—	188	—	50	55
4. Non-Plan (i to ii)	2	—	—	—	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	2	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	20,040	362	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>18,243</b>	<b>117,221</b>	<b>61,947</b>	<b>27,580</b>	<b>282</b>	—	<b>175</b>	<b>180</b>
1. Housing	44	50,000	17,070	2,270	—	—	—	—
2. Urban Development	343	400	200	100	—	—	—	—
3. Crop Husbandry	510	200	200	210	—	—	—	—
4. Food Storage and Warehousing	1	2	5	5	—	—	—	—
5. Co-operation	1,143	15,000	6,360	4,025	32	—	—	—
6. Minor Irrigation	—	8,500	1,000	100	—	—	—	—
7. Power Projects	4,454	1,000	242	1,947	—	—	—	—
8. Village and Small Industries	3	54	25	25	2	—	—	—
9. Industries and Minerals	1,996	2,050	545	481	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	6,938	11,505	11,505	12,657	248	—	175	180
12. Others**	2,811	28,510	24,795	5,760	—	—	—	—
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	<b>3</b>	—	—	—	—	—	—	—
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	<b>141,792</b>	<b>169,436</b>	<b>169,436</b>	<b>186,379</b>	<b>12,945</b>	<b>10,488</b>	<b>11,558</b>	<b>12,136</b>
1. State Provident Funds	116,707	140,772	140,772	154,849	12,389	9,888	11,055	11,608
2. Others	25,085	28,664	28,664	31,530	556	600	503	528
<b>VIII. Reserve Funds (1 to 4)</b>	<b>85,184</b>	<b>80,965</b>	<b>87,387</b>	<b>84,036</b>	<b>1,692</b>	<b>1,650</b>	<b>1,000</b>	<b>1,000</b>
1. Depreciation/Renewal Reserve Funds	140	34	34	34	—	—	—	—
2. Sinking Funds	29,972	21,864	21,864	24,072	800	400	1,000	1,000
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	55,072	59,067	65,489	59,930	892	1,250	—	—
<b>IX. Deposits and Advances (1 to 4)</b>	<b>1,706,665</b>	<b>1,295,430</b>	<b>1,310,845</b>	<b>1,407,457</b>	<b>14,829</b>	<b>10,595</b>	<b>13,312</b>	<b>13,978</b>
1. Civil Deposits	876,696	269,706	280,697	312,390	10,211	7,952	10,967	11,515
2. Deposits of Local Funds	517,885	640,821	645,306	688,718	—	—	—	—
3. Civil Advances	18,694	24,050	24,050	25,000	4,618	2,643	2,345	2,463
4. Others	293,390	360,853	360,792	381,349	—	—	—	—
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>12,780,602</b>	—	—	—	<b>480,045</b>	<b>102,741</b>	<b>441,852</b>	<b>463,944</b>
1. Suspense	-7,202	—	—	—	5,106	32,885	-17,957	-18,855
2. Cash Balance Investment Accounts	4,255,238	—	—	—	473,680	68,549	459,665	482,648
3. Deposits with RBI	7,669,933	—	—	—	—	—	—	—
4. Others	862,633	—	—	—	1,259	1,307	144	151
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	<b>600</b>	—	<b>600</b>
<b>XII. Miscellaneous Capital Receipts</b>	—	<b>305,000</b>	<b>305,000</b>	<b>940,000</b>	—	—	—	—
of which: Disinvestment	—	100,000	100,000	—	—	—	—	—
<b>XIII. Remittances</b>	<b>896,952</b>	—	—	—	<b>108,061</b>	<b>58,527</b>	<b>71,276</b>	<b>74,840</b>

## Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	ASSAM				BIHAR			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>2,095,729</b>	<b>2,093,338</b>	<b>7,217,720</b>	<b>5,579,636</b>	<b>9,882,178</b>	<b>1,244,194</b>	<b>1,244,194</b>	<b>913,050</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>162,435</b>	<b>223,817</b>	<b>229,699</b>	<b>253,695</b>	<b>503,378</b>	<b>517,884</b>	<b>517,884</b>	<b>481,603</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>352,196</b>	<b>261,073</b>	<b>273,173</b>	<b>239,565</b>	<b>376,854</b>	<b>649,883</b>	<b>649,883</b>	<b>576,961</b>
1. Market Loans	88,028	87,035	90,035	119,565	72,763	239,931	239,931	211,723
2. Loans from LIC	-39	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	11,688	15,000	15,000	18,800	4,694	59,004	59,004	64,904
5. Loans from National Co-operative Development Corporation	39	—	—	1,200	1,821	845	845	231
6. WMA from RBI	188,070	100,000	100,000	50,000	—	100,000	100,000	100,000
7. Special Securities issued to NSSF	64,410	59,038	68,138	50,000	86,670	250,000	250,000	200,000
8. Others@ of which:	—	—	—	—	210,906	103	103	103
Land Compensation and other Bonds	—	—	—	—	48,209	3	3	3
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>5,549</b>	<b>16,980</b>	<b>10,762</b>	<b>14,849</b>	<b>181</b>	<b>385</b>	<b>385</b>	<b>677</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	4,791	12,633	5,717	9,849	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	172	—	—	—	170	374	374	666
4. Non-Plan (i to ii)	91	45	45	—	11	11	11	11
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	91	45	45	—	11	11	11	11
5. Ways and Means Advances from Centre	—	—	5,000	5,000	—	—	—	—
6. Loans for Special Schemes	495	4,302	—	—	—	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>3,757</b>	<b>4,310</b>	<b>4,310</b>	<b>4,741</b>	<b>5,086</b>	<b>5,116</b>	<b>5,116</b>	<b>2,589</b>
1. Housing	—	—	—	—	2	1	1	2
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	15	13	13	14	4,474	4,211	4,211	1,675
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	—	—	—	—
8. Village and Small Industries	3	5	5	6	24	31	31	30
9. Industries and Minerals	—	—	—	—	11	59	59	59
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	3,739	4,292	4,292	4,721	430	814	814	823
12. Others**	—	—	—	—	145	—	—	—
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	<b>5,000</b>	<b>5,000</b>	<b>5,000</b>	<b>5,000</b>	—	—	—	—
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	<b>61,652</b>	<b>65,800</b>	<b>65,800</b>	<b>71,208</b>	<b>108,766</b>	<b>129,800</b>	<b>129,800</b>	<b>108,766</b>
1. State Provident Funds	59,501	63,000	63,000	68,308	104,147	125,800	125,800	104,147
2. Others	2,151	2,800	2,800	2,900	4,619	4,000	4,000	4,619
<b>VIII. Reserve Funds (1 to 4)</b>	<b>14,947</b>	<b>47,115</b>	<b>47,115</b>	<b>40,848</b>	<b>43,962</b>	<b>15,323</b>	<b>15,323</b>	<b>19,075</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	14,400	17,600	17,600	20,400	—	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	547	29,515	29,515	20,448	43,962	15,323	15,323	19,075
<b>IX. Deposits and Advances (1 to 4)</b>	<b>163,685</b>	<b>85,300</b>	<b>85,300</b>	<b>95,650</b>	<b>188,606</b>	<b>443,687</b>	<b>443,687</b>	<b>204,982</b>
1. Civil Deposits	119,880	45,000	45,000	45,000	66,498	50,000	50,000	73,311
2. Deposits of Local Funds	632	300	300	650	117,868	90,000	90,000	130,671
3. Civil Advances	43,173	40,000	40,000	50,000	4,240	2,000	2,000	1,000
4. Others	—	—	—	—	—	301,687	301,687	—
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>1,299,133</b>	<b>1,512,760</b>	<b>6,631,260</b>	<b>5,012,775</b>	<b>8,951,749</b>	—	—	—
1. Suspense	-15,723	10,000	10,000	10,000	21,145	—	—	—
2. Cash Balance Investment Accounts	1,313,202	1,500,000	6,618,500	5,000,000	8,930,147	—	—	—
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	1,654	2,760	2,760	2,775	457	—	—	—
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts</b>	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XIII. Remittances</b>	<b>189,810</b>	<b>95,000</b>	<b>95,000</b>	<b>95,000</b>	<b>206,974</b>	—	—	—

## Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	CHHATTISGARH				GOA			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>3,743,571</b>	<b>2,076,252</b>	<b>1,997,641</b>	<b>2,106,000</b>	<b>940,254</b>	<b>289,980</b>	<b>282,481</b>	<b>291,621</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>145,144</b>	<b>173,414</b>	<b>166,246</b>	<b>243,785</b>	<b>83,569</b>	<b>85,108</b>	<b>77,610</b>	<b>86,750</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>117,806</b>	<b>140,300</b>	<b>108,900</b>	<b>168,500</b>	<b>69,608</b>	<b>67,709</b>	<b>67,709</b>	<b>83,794</b>
1. Market Loans	—	10,000	—	25,000	8,322	13,961	13,961	30,046
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	18,232	21,000	18,400	35,000	—	1,500	1,500	1,500
5. Loans from National Co-operative Development Corporation	188	1,300	500	500	—	200	200	200
6. WMA from RBI	—	18,000	—	18,000	—	10,000	10,000	10,000
7. Special Securities issued to NSSF	99,386	90,000	90,000	90,000	60,980	40,648	40,648	40,648
8. Others@ of which:	—	—	—	—	306	1,400	1,400	1,400
Land Compensation and other Bonds	—	—	—	—	—	—	—	—
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>5,628</b>	<b>14,610</b>	<b>18,845</b>	<b>27,903</b>	<b>232</b>	<b>21,962</b>	<b>14,462</b>	<b>7,500</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	5,073	14,000	17,706	26,682	—	21,962	14,462	7,500
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	555	400	829	911	67	—	—	—
4. Non-Plan (i to ii)	—	210	310	310	166	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	210	310	310	166	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>1,792</b>	<b>7,386</b>	<b>29,279</b>	<b>47,583</b>	<b>633</b>	<b>883</b>	<b>883</b>	<b>900</b>
1. Housing	—	—	—	—	39	68	68	68
2. Urban Development	167	433	433	20,433	6	30	30	30
3. Crop Husbandry	4	158	398	402	0	4	4	4
4. Food Storage and Warehousing	164	106	20,111	15,150	—	—	—	—
5. Co-operation	918	483	483	651	36	17	17	34
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	197	4,591	6,751	9,230	—	—	—	—
8. Village and Small Industries	7	15	14	11	—	3	3	3
9. Industries and Minerals	—	—	—	—	36	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	196	303	125	125	505	712	712	712
12. Others**	139	1,297	964	1,581	10	50	50	50
<b>V. Inter-State Settlement</b>	—	<b>1</b>	<b>1</b>	<b>1</b>	—	—	—	—
<b>VI. Contingency Fund</b>	<b>4,147</b>	<b>4,000</b>	<b>4,129</b>	<b>4,000</b>	<b>22</b>	—	—	—
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	<b>37,939</b>	<b>46,166</b>	<b>46,411</b>	<b>46,697</b>	<b>12,616</b>	<b>12,210</b>	<b>12,210</b>	<b>12,210</b>
1. State Provident Funds	34,688	42,506	42,506	42,506	12,372	12,000	12,000	12,000
2. Others	3,251	3,660	3,905	4,191	244	210	210	210
<b>VIII. Reserve Funds (1 to 4)</b>	<b>24,716</b>	<b>51,867</b>	<b>59,507</b>	<b>55,347</b>	<b>3,561</b>	<b>3,300</b>	<b>3,301</b>	<b>3,301</b>
1. Depreciation/Renewal Reserve Funds	—	1	1	1	—	—	—	—
2. Sinking Funds	5,000	10,000	10,000	10,000	1,504	2,000	2,000	2,000
3. Famine Relief Fund	31	29	29	29	—	—	—	—
4. Others	19,685	41,837	49,477	45,317	2,058	1,300	1,301	1,301
<b>IX. Deposits and Advances (1 to 4)</b>	<b>102,002</b>	<b>116,384</b>	<b>72,990</b>	<b>98,390</b>	<b>8,634</b>	<b>8,466</b>	<b>8,466</b>	<b>8,466</b>
1. Civil Deposits	81,219	47,779	47,779	47,779	8,206	8,245	8,245	8,245
2. Deposits of Local Funds	15	10	10	10	—	—	—	—
3. Civil Advances	20,741	22,000	22,000	22,000	405	220	220	220
4. Others	27	46,595	3,201	28,601	23	1	1	1
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>3,191,615</b>	<b>1,454,070</b>	<b>1,454,070</b>	<b>1,454,070</b>	<b>692,816</b>	<b>120,450</b>	<b>120,450</b>	<b>120,450</b>
1. Suspense	1,006	4,721	4,721	4,721	12,781	5,000	5,000	5,000
2. Cash Balance Investment Accounts	2,038,883	900,000	900,000	900,000	539,805	60,000	60,000	60,000
3. Deposits with RBI	492,466	245,581	245,581	245,581	—	—	—	—
4. Others	659,260	303,768	303,768	303,768	140,231	55,450	55,450	55,450
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts</b>	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XIII. Remittances</b>	<b>257,927</b>	<b>241,469</b>	<b>203,510</b>	<b>203,510</b>	<b>152,132</b>	<b>55,000</b>	<b>55,000</b>	<b>55,000</b>

## Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	GUJARAT				HARYANA			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>10,397,640</b>	<b>6,976,211</b>	<b>13,082,013</b>	<b>6,107,584</b>	<b>9,579,804</b>	<b>10,035,763</b>	<b>14,413,907</b>	<b>15,665,860</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>1,236,317</b>	<b>947,801</b>	<b>850,979</b>	<b>909,664</b>	<b>267,410</b>	<b>431,941</b>	<b>473,515</b>	<b>390,849</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>930,659</b>	<b>984,428</b>	<b>728,932</b>	<b>973,881</b>	<b>330,860</b>	<b>336,944</b>	<b>187,619</b>	<b>376,693</b>
1. Market Loans	60,227	60,227	—	80,000	52,081	58,499	—	74,963
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	12,939	—	—	—	70,043	110,200	45,000	137,800
4. Loans from National Bank for Agriculture and Rural Development	—	—	—	—	14,958	27,750	21,169	29,320
5. Loans from National Co-operative Development Corporation	—	1	—	—	53	1,460	1,460	1,600
6. WMA from RBI	—	100,000	—	100,000	—	10,000	1,000	1,000
7. Special Securities issued to NSSF	782,432	730,000	611,831	690,260	190,121	120,045	110,000	99,000
8. Others@ of which:	75,061	94,200	117,101	103,621	3,604	8,990	8,990	33,010
Land Compensation and other Bonds	—	—	—	—	—	—	—	—
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>135,660</b>	<b>79,208</b>	<b>75,558</b>	<b>42,105</b>	<b>4,015</b>	<b>36,660</b>	<b>5,331</b>	<b>5,251</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	141,779	79,207	75,558	42,104	3,209	36,070	4,861	4,741
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	970	—	—	—	292	440	320	360
4. Non-Plan (i to ii)	2,056	—	—	—	514	150	150	150
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	2,056	—	—	—	514	150	150	150
5. Ways and Means Advances from Centre	—	1	—	1	—	—	—	—
6. Loans for Special Schemes	-9,145	—	—	—	—	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>178,369</b>	<b>21,295</b>	<b>83,595</b>	<b>23,425</b>	<b>28,990</b>	<b>18,378</b>	<b>222,669</b>	<b>19,410</b>
1. Housing	351	1,000	1,000	1,000	66	159	166	163
2. Urban Development	1,056	1,592	1,592	1,602	24	17	17	14
3. Crop Husbandry	5	10	10	5	1	22	—	—
4. Food Storage and Warehousing	41	1,000	1,000	1,000	476	376	420	—
5. Co-operation	1,039	2,500	2,500	2,500	176	522	252	425
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	164,859	—	62,300	—	11,972	—	202,229	—
8. Village and Small Industries	-143	117	117	117	6,922	8,403	8,411	8,307
9. Industries and Minerals	162	50	50	50	880	440	900	1,200
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	6,120	7,729	7,729	8,679	8,319	8,293	9,067	9,067
12. Others**	4,879	7,297	7,297	8,472	154	147	1,207	234
<b>V. Inter-State Settlement</b>	—	1	1	1	—	—	—	—
<b>VI. Contingency Fund</b>	<b>726</b>	—	<b>17,371</b>	—	—	—	—	—
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	<b>88,430</b>	<b>113,229</b>	<b>93,563</b>	<b>117,925</b>	<b>116,561</b>	<b>109,814</b>	<b>123,533</b>	<b>135,798</b>
1. State Provident Funds	76,856	102,321	80,529	106,041	115,615	108,846	122,568	134,823
2. Others	11,574	10,908	13,034	11,884	946	968	965	975
<b>VIII. Reserve Funds (1 to 4)</b>	<b>196,270</b>	<b>138,551</b>	<b>200,100</b>	<b>140,957</b>	<b>49,749</b>	<b>24,365</b>	<b>24,375</b>	<b>25,142</b>
1. Depreciation/Renewal Reserve Funds	60	105	100	105	5,266	5,465	5,475	5,495
2. Sinking Funds	121,532	80,000	80,000	88,000	5,593	5,100	5,100	5,402
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	74,678	58,446	120,000	52,852	38,890	13,800	13,800	14,245
<b>IX. Deposits and Advances (1 to 4)</b>	<b>1,219,307</b>	<b>1,156,127</b>	<b>1,101,477</b>	<b>1,155,372</b>	<b>189,322</b>	<b>201,526</b>	<b>205,323</b>	<b>211,504</b>
1. Civil Deposits	339,672	312,000	312,000	312,000	127,349	113,000	143,000	143,000
2. Deposits of Local Funds	798,317	700,000	700,000	750,000	1,872	1,450	2,223	2,334
3. Civil Advances	15,699	17,000	17,000	17,000	5,401	6,000	5,400	6,000
4. Others	65,619	127,127	72,477	76,372	54,700	81,076	54,700	60,170
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>6,842,912</b>	<b>4,072,212</b>	<b>10,372,212</b>	<b>3,237,352</b>	<b>8,609,614</b>	<b>9,158,075</b>	<b>13,395,057</b>	<b>14,642,062</b>
1. Suspense	-3,117	167,860	167,860	4,500	-38,606	1,650,075	1,700,000	1,777,500
2. Cash Balance Investment Accounts	5,517,087	1,000,000	7,300,000	100,000	8,639,604	—	—	—
3. Deposits with RBI	—	1,800,000	1,800,000	1,800,000	—	7,500,000	11,686,441	12,855,085
4. Others	1,328,942	1,104,352	1,104,352	1,332,852	8,616	8,000	8,616	9,477
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts</b>	<b>794</b>	—	<b>140</b>	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XIII. Remittances</b>	<b>804,513</b>	<b>411,160</b>	<b>409,065</b>	<b>416,566</b>	<b>250,694</b>	<b>150,000</b>	<b>250,000</b>	<b>250,000</b>

## Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>1,988,148</b>	<b>413,877</b>	<b>445,122</b>	<b>436,535</b>	<b>367,777</b>	<b>281,263</b>	<b>346,616</b>	<b>415,129</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>235,013</b>	<b>201,212</b>	<b>231,957</b>	<b>218,870</b>	<b>192,699</b>	<b>151,414</b>	<b>189,243</b>	<b>241,828</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>198,620</b>	<b>174,937</b>	<b>196,991</b>	<b>186,244</b>	<b>111,724</b>	<b>72,163</b>	<b>88,246</b>	<b>143,800</b>
1. Market Loans	46,885	46,750	59,687	59,800	15,224	16,746	16,746	20,700
2. Loans from LIC	89	8,242	10,000	10,000	11,300	10,000	10,000	10,000
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	12,509	20,500	25,077	10,000	21,000	10,000	15,000	20,000
5. Loans from National Co-operative Development Corporation	543	31	367	28	—	—	—	—
6. WMA from RBI	23,278	14,000	14,500	19,000	—	—	—	—
7. Special Securities issued to NSSF	81,604	37,614	84,460	87,416	60,000	30,000	30,000	59,600
8. Others@ of which:	33,712	47,800	2,900	—	4,200	5,417	16,500	33,500
Land Compensation and other Bonds	—	—	—	—	—	—	—	—
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>2,805</b>	<b>14,408</b>	<b>14,408</b>	<b>14,358</b>	<b>39,426</b>	<b>55,237</b>	<b>52,100</b>	<b>51,606</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	2,408	14,372	14,372	14,322	39,426	55,237	52,100	51,606
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	340	36	36	36	—	—	—	—
4. Non-Plan (i to ii)	57	—	—	—	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	57	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>2,197</b>	<b>2,367</b>	<b>2,458</b>	<b>2,268</b>	<b>355</b>	<b>355</b>	<b>377</b>	<b>311</b>
1. Housing	47	52	49	48	20	16	23	14
2. Urban Development	—	—	—	—	—	—	—	—
3. Crop Husbandry	3	7	7	7	5	5	5	5
4. Food Storage and Warehousing	7	9	9	8	—	—	—	—
5. Co-operation	223	380	380	320	2	3	10	3
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	55	—	—	—	—	—	—	—
8. Village and Small Industries	22	24	118	24	—	—	—	—
9. Industries and Minerals	—	—	—	—	5	5	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	1,824	1,864	1,865	1,835	300	300	300	250
12. Others**	17	31	31	27	23	26	39	39
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	<b>102,631</b>	<b>54,500</b>	<b>63,600</b>	<b>66,000</b>	<b>100,394</b>	<b>99,243</b>	<b>103,982</b>	<b>113,758</b>
1. State Provident Funds	101,100	52,900	62,000	64,400	98,000	96,719	101,462	111,116
2. Others	1,531	1,600	1,600	1,600	2,394	2,524	2,520	2,642
<b>VIII. Reserve Funds (1 to 4)</b>	<b>21,378</b>	—	—	—	<b>77,464</b>	<b>18,341</b>	<b>58,226</b>	<b>66,285</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	—	—	—	—	—	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	21,378	—	—	—	77,464	18,341	58,226	66,285
<b>IX. Deposits and Advances (1 to 4)</b>	<b>70,769</b>	<b>37,387</b>	<b>37,387</b>	<b>37,387</b>	<b>2,300</b>	<b>2,300</b>	<b>2,300</b>	<b>2,300</b>
1. Civil Deposits	55,042	7,987	7,987	7,987	1,300	1,300	1,100	1,100
2. Deposits of Local Funds	1,038	21,500	21,500	21,500	—	—	—	—
3. Civil Advances	14,141	7,250	7,250	7,250	1,000	1,000	1,200	1,200
4. Others	548	650	650	650	—	—	—	—
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>1,313,095</b>	<b>82,241</b>	<b>82,241</b>	<b>82,241</b>	<b>22,815</b>	<b>20,324</b>	<b>27,840</b>	<b>23,604</b>
1. Suspense	21,751	17,100	17,100	17,100	16,815	14,324	21,840	17,604
2. Cash Balance Investment Accounts	1,291,161	15,000	15,000	15,000	3,600	3,600	3,600	3,600
3. Deposits with RBI	—	50,000	50,000	50,000	—	—	—	—
4. Others	183	141	141	141	2,400	2,400	2,400	2,400
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts</b>	—	—	—	—	—	—	<b>245</b>	<b>165</b>
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XIII. Remittances</b>	<b>276,652</b>	<b>48,037</b>	<b>48,037</b>	<b>48,037</b>	<b>13,300</b>	<b>13,300</b>	<b>13,300</b>	<b>13,300</b>

## Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	JHARKHAND				KARNATAKA			
	2005-06 (Revised Estimates)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>552,124</b>	<b>828,765</b>	<b>828,765</b>	<b>833,083</b>	<b>10,158,729</b>	<b>2,272,177</b>	<b>2,150,988</b>	<b>2,575,430</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>233,355</b>	<b>499,928</b>	<b>499,928</b>	<b>459,776</b>	<b>682,532</b>	<b>318,702</b>	<b>519,513</b>	<b>495,246</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>200,358</b>	<b>462,255</b>	<b>462,255</b>	<b>454,660</b>	<b>463,687</b>	<b>255,000</b>	<b>320,000</b>	<b>255,000</b>
1. Market Loans	23,562	33,855	33,855	38,426	41,478	—	—	—
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	35,000	82,000	82,000	63,070	25,093	60,000	60,000	60,000
5. Loans from National Co-operative Development Corporation	25,000	18,000	18,000	20,430	194	—	—	—
6. WMA from RBI	—	—	—	—	—	135,000	—	135,000
7. Special Securities issued to NSSF	51,796	151,100	151,100	171,499	396,923	60,000	260,000	60,000
8. Others@ of which:	65,000	177,300	177,300	161,235	—	—	—	—
Land Compensation and other Bonds	—	—	—	—	—	—	—	—
<b>III. Loans and Advances from the Centre (1 to 6)</b>	—	—	—	—	<b>102,667</b>	<b>117,941</b>	<b>118,752</b>	<b>199,071</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	106,612	117,891	117,891	198,660
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	941	—	111	111
4. Non-Plan (i to ii)	—	—	—	—	46	50	750	300
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	46	50	750	300
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	-4,931	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>992</b>	<b>1,193</b>	<b>1,193</b>	<b>1,354</b>	<b>12,355</b>	<b>4,461</b>	<b>4,461</b>	<b>4,907</b>
1. Housing	5	6	6	7	600	572	572	630
2. Urban Development	—	—	—	—	—	51	51	57
3. Crop Husbandry	—	—	—	—	6	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	—	—	—	—	175	151	151	166
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	500	500	500	568	636	—	—	—
8. Village and Small Industries	56	56	56	64	48	39	39	42
9. Industries and Minerals	—	—	—	—	463	65	65	71
10. Road Transport	—	—	—	—	5	—	—	—
11. Government Servants, etc.+	430	630	630	715	622	-675	-675	-742
12. Others**	—	—	—	—	9,801	4,258	4,258	4,683
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	<b>15,000</b>	<b>15,000</b>	<b>15,000</b>	<b>15,000</b>	<b>3,891</b>	<b>500</b>	<b>500</b>	<b>500</b>
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	<b>33,795</b>	<b>39,112</b>	<b>39,112</b>	<b>44,347</b>	<b>165,055</b>	<b>192,995</b>	<b>192,995</b>	<b>207,431</b>
1. State Provident Funds	32,795	37,812	37,812	42,917	85,362	99,099	99,099	106,512
2. Others	1,000	1,300	1,300	1,430	79,693	93,896	93,896	100,919
<b>VIII. Reserve Funds (1 to 4)</b>	<b>7,000</b>	<b>16,182</b>	<b>16,182</b>	<b>19,839</b>	<b>130,736</b>	<b>83,700</b>	<b>83,700</b>	<b>89,961</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	6	—	—	—
2. Sinking Funds	—	—	—	—	1,907	—	—	—
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	7,000	16,182	16,182	19,839	128,824	83,700	83,700	89,961
<b>IX. Deposits and Advances (1 to 4)</b>	<b>103,659</b>	<b>103,659</b>	<b>103,659</b>	<b>95,642</b>	<b>1,592,609</b>	<b>578,080</b>	<b>578,080</b>	<b>621,320</b>
1. Civil Deposits	13,341	13,341	13,341	14,475	333,674	85,000	85,000	91,358
2. Deposits of Local Funds	38,100	38,100	38,100	14,919	702,438	420,000	420,000	451,416
3. Civil Advances	6,618	6,618	6,618	6,618	7,766	—	—	—
4. Others	45,600	45,600	45,600	59,630	548,732	73,080	73,080	78,546
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>65,114</b>	<b>65,114</b>	<b>65,114</b>	<b>65,264</b>	<b>7,411,064</b>	<b>831,500</b>	<b>644,500</b>	<b>903,682</b>
1. Suspense	38,514	38,514	38,514	38,514	-55,880	26,500	26,500	28,482
2. Cash Balance Investment Accounts	20,000	20,000	20,000	20,000	5,769,055	305,000	118,000	337,800
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	6,600	6,600	6,600	6,750	1,697,889	500,000	500,000	537,400
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts</b>	—	—	—	—	—	—	—	<b>70,000</b>
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XIII. Remittances</b>	<b>126,206</b>	<b>126,250</b>	<b>126,250</b>	<b>136,977</b>	<b>276,664</b>	<b>208,000</b>	<b>208,000</b>	<b>223,558</b>

## Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	KERALA				MADHYA PRADESH			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>5,371,791</b>	<b>5,083,525</b>	<b>6,199,606</b>	<b>6,055,082</b>	<b>6,338,379</b>	<b>5,169,959</b>	<b>9,027,894</b>	<b>3,874,225</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>636,421</b>	<b>894,813</b>	<b>922,151</b>	<b>915,127</b>	<b>884,285</b>	<b>633,251</b>	<b>540,398</b>	<b>649,800</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>1,136,648</b>	<b>1,036,497</b>	<b>1,516,266</b>	<b>1,362,842</b>	<b>486,682</b>	<b>1,075,949</b>	<b>576,658</b>	<b>728,992</b>
1. Market Loans	180,115	179,395	187,171	210,138	126,082	282,833	142,147	228,634
2. Loans from LIC	44,000	44,000	44,000	44,000	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	12,256	12,000	12,000	12,000
4. Loans from National Bank for Agriculture and Rural Development	12,571	45,200	45,150	45,200	42,879	56,000	56,000	70,000
5. Loans from National Co-operative Development Corporation	13,535	3,400	3,000	1,500	1,963	1,416	1,416	1,558
6. WMA from RBI	614,625	460,500	938,000	788,000	—	500,000	150,000	200,000
7. Special Securities issued to NSSF	267,802	300,000	294,944	270,002	303,502	216,000	212,095	209,600
8. Others@ of which:	4,000	4,002	4,001	4,002	—	7,700	3,000	7,200
Land Compensation and other Bonds	—	2	1	2	—	—	—	—
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>60,329</b>	<b>135,078</b>	<b>133,407</b>	<b>138,338</b>	<b>29,383</b>	<b>60,509</b>	<b>43,386</b>	<b>109,706</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	24,139	97,882	97,882	103,088	28,710	59,064	41,941	108,261
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	1,190	2,156	500	225	510	1,445	1,445	1,445
4. Non-Plan (i to ii)	25	40	25	25	163	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	25	40	25	25	163	—	—	—
5. Ways and Means Advances from Centre	35,000	35,000	35,000	35,000	—	—	—	—
6. Loans for Special Schemes	-25	—	—	—	—	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>5,150</b>	<b>9,349</b>	<b>9,319</b>	<b>7,964</b>	<b>285,198</b>	<b>4,369</b>	<b>5,826</b>	<b>4,378</b>
1. Housing	-161	117	117	76	227	233	282	274
2. Urban Development	93	343	343	350	443	1,612	1,428	1,639
3. Crop Husbandry	—	24	24	24	106	—	—	—
4. Food Storage and Warehousing	105	100	100	107	—	105	90	85
5. Co-operation	918	1,911	1,911	948	2,339	973	1,464	968
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	281,682	—	1,024	—
8. Village and Small Industries	432	775	775	544	15	58	58	58
9. Industries and Minerals	36	2,578	2,578	2,595	13	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	3,194	2,768	3,243	2,768	8	851	851	731
12. Others**	533	734	229	552	365	538	629	623
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	<b>1,504</b>	<b>100</b>	—	<b>100</b>	—	<b>4,000</b>	<b>11,814</b>	<b>10,000</b>
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	<b>777,725</b>	<b>1,054,122</b>	<b>1,046,647</b>	<b>1,169,760</b>	<b>132,968</b>	<b>144,513</b>	<b>142,000</b>	<b>142,349</b>
1. State Provident Funds	159,575	309,196	309,244	363,306	113,153	119,370	121,000	125,300
2. Others	618,150	744,926	737,403	806,454	19,815	25,143	21,000	17,049
<b>VIII. Reserve Funds (1 to 4)</b>	<b>24,824</b>	<b>26,689</b>	<b>28,169</b>	<b>29,408</b>	<b>67,546</b>	<b>65,898</b>	<b>81,805</b>	<b>60,641</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	38	36	38	36
2. Sinking Funds	13,059	16,111	16,593	18,828	—	100	100	100
3. Famine Relief Fund	—	—	—	—	29	19	29	29
4. Others	11,765	10,578	11,576	10,580	67,479	65,743	81,638	60,476
<b>IX. Deposits and Advances (1 to 4)</b>	<b>160,215</b>	<b>427,597</b>	<b>454,315</b>	<b>489,073</b>	<b>415,639</b>	<b>497,994</b>	<b>449,983</b>	<b>551,634</b>
1. Civil Deposits	110,169	104,258	117,160	137,970	248,189	163,856	261,000	274,000
2. Deposits of Local Funds	45,364	321,050	333,115	347,065	13,781	4,300	15,000	5,000
3. Civil Advances	144	60	44	43	25,789	35,000	30,000	30,000
4. Others	4,538	2,229	3,996	3,995	127,880	294,838	143,983	242,634
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>2,628,090</b>	<b>1,894,799</b>	<b>2,434,818</b>	<b>2,240,868</b>	<b>4,289,260</b>	<b>2,766,500</b>	<b>7,216,400</b>	<b>1,716,500</b>
1. Suspense	440,845	413,878	460,290	460,304	-2,729	15,000	15,000	15,000
2. Cash Balance Investment Accounts	389,641	30,005	223,505	30,005	2,631,668	1,500,000	6,000,000	500,000
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	1,797,604	1,450,916	1,751,023	1,750,559	1,660,321	1,251,500	1,201,400	1,201,500
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts</b>	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XIII. Remittances</b>	<b>577,306</b>	<b>499,294</b>	<b>576,665</b>	<b>616,729</b>	<b>631,703</b>	<b>550,227</b>	<b>500,022</b>	<b>550,025</b>



## Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	MAHARASHTRA				MANIPUR			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>12,017,317</b>	<b>6,614,943</b>	<b>14,498,153</b>	<b>10,709,259</b>	<b>507,171</b>	<b>469,310</b>	<b>452,953</b>	<b>541,320</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>2,265,254</b>	<b>1,967,881</b>	<b>1,688,376</b>	<b>1,724,464</b>	<b>62,861</b>	<b>25,438</b>	<b>43,905</b>	<b>49,193</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>2,316,845</b>	<b>1,202,169</b>	<b>1,448,478</b>	<b>1,494,919</b>	<b>43,127</b>	<b>57,568</b>	<b>47,487</b>	<b>45,133</b>
1. Market Loans	157,267	173,760	173,700	204,452	20,491	22,147	21,990	20,424
2. Loans from LIC	50,000	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	16,450	100,000	20,000	100,000	799	1,000	1,000	1,000
5. Loans from National Co-operative Development Corporation	8,009	32,730	30,768	28,651	15	—	—	—
6. WMA from RBI	368,493	300,000	266,483	300,000	9,090	10,000	—	—
7. Special Securities issued to NSSF	1,593,946	566,488	927,748	861,815	12,732	24,321	24,397	23,609
8. Others@	122,679	29,191	29,779	—	—	100	100	100
of which:								
Land Compensation and other Bonds	—	20	—	—	—	—	—	—
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>49,019</b>	<b>69,378</b>	<b>62,973</b>	<b>81,853</b>	<b>506</b>	—	<b>671</b>	<b>621</b>
1. State Plan Schemes	46,954	63,413	50,000	72,925	29	—	671	621
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	2,066	5,865	12,873	8,828	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	377	—	—	—
4. Non-Plan (i to ii)	—	100	100	100	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	100	100	100	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	100	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>55,125</b>	<b>51,451</b>	<b>50,502</b>	<b>53,434</b>	<b>64</b>	<b>70</b>	<b>123</b>	<b>128</b>
1. Housing	3,263	3,407	3,800	3,800	—	1	1	1
2. Urban Development	434	1,243	1,075	1,390	—	—	—	—
3. Crop Husbandry	6	8	8	8	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	1,125	1,633	1,390	1,460	31	7	32	32
6. Minor Irrigation	2	10	1	1	—	—	—	—
7. Power Projects	27,249	21,468	21,400	21,400	—	—	—	—
8. Village and Small Industries	123	175	100	175	—	7	—	—
9. Industries and Minerals	2,743	475	650	800	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	11,812	14,036	13,601	15,826	33	55	40	45
12. Others**	8,368	8,997	8,477	8,575	—	—	50	50
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	<b>195,452</b>	—	—	—	—	—	—	—
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	<b>179,385</b>	<b>216,066</b>	<b>202,585</b>	<b>232,527</b>	<b>24,027</b>	<b>10,200</b>	<b>8,200</b>	<b>8,600</b>
1. State Provident Funds	161,680	191,155	181,722	205,095	23,837	10,000	8,000	8,400
2. Others	17,705	24,911	20,863	27,433	190	200	200	200
<b>VIII. Reserve Funds (1 to 4)</b>	<b>550,383</b>	<b>493,521</b>	<b>590,781</b>	<b>591,018</b>	<b>1,036</b>	<b>572</b>	<b>572</b>	<b>589</b>
1. Depreciation/Renewal Reserve Funds	99	71	81	72	—	—	—	—
2. Sinking Funds	52,043	52,600	52,600	56,100	—	—	—	—
3. Famine Relief Fund	24	30	30	30	—	—	—	—
4. Others	498,217	440,819	538,069	534,816	1,036	572	572	589
<b>IX. Deposits and Advances (1 to 4)</b>	<b>837,093</b>	<b>656,189</b>	<b>885,859</b>	<b>900,268</b>	<b>51,772</b>	<b>15,400</b>	<b>10,400</b>	<b>10,400</b>
1. Civil Deposits	757,444	609,376	831,675	851,558	32,912	10,000	5,000	5,000
2. Deposits of Local Funds	-29,999	304	21	202	—	—	—	—
3. Civil Advances	36,630	35,008	37,502	37,508	889	400	400	400
4. Others	73,019	11,501	16,661	11,000	17,971	5,000	5,000	5,000
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>6,490,782</b>	<b>2,827,608</b>	<b>9,994,073</b>	<b>6,158,979</b>	<b>281,426</b>	<b>323,000</b>	<b>323,000</b>	<b>408,000</b>
1. Suspense	-5,101	35,662	8,273	9,679	22,508	5,000	5,000	5,000
2. Cash Balance Investment Accounts	6,572,596	2,400,000	5,749,500	6,000,000	252,615	315,000	315,000	400,000
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	-76,713	391,946	4,236,300	149,300	6,303	3,000	3,000	3,000
<b>XI. Appropriation to Contingency Fund</b>	<b>105,000</b>	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts</b>	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XIII. Remittances</b>	<b>1,238,233</b>	<b>1,098,561</b>	<b>1,262,904</b>	<b>1,196,260</b>	<b>105,213</b>	<b>62,500</b>	<b>62,500</b>	<b>67,849</b>

## Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	MEGHALAYA				MIZORAM			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>1,282,059</b>	<b>1,295,563</b>	<b>1,194,634</b>	<b>1,208,305</b>	<b>433,939</b>	<b>51,841</b>	<b>740,667</b>	<b>53,533</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>46,156</b>	<b>43,890</b>	<b>31,962</b>	<b>44,436</b>	<b>52,681</b>	<b>34,264</b>	<b>39,278</b>	<b>33,293</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>33,957</b>	<b>25,315</b>	<b>26,023</b>	<b>40,604</b>	<b>30,664</b>	<b>26,730</b>	<b>26,608</b>	<b>25,423</b>
1. Market Loans	15,825	10,827	12,535	28,246	11,466	10,454	12,474	13,353
2. Loans from LIC	—	300	300	—	4,396	4,918	4,918	2,000
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	1,403	2,600	2,600	3,000	830	1,400	1,400	1,400
5. Loans from National Co-operative Development Corporation	154	238	238	168	246	—	—	—
6. WMA from RBI	9,234	4,050	4,050	4,050	6,324	6,000	3,000	6,670
7. Special Securities issued to NSSF	5,641	5,500	5,500	4,640	2,650	3,300	3,300	2,000
8. Others@ of which:	1,700	1,800	800	500	4,752	658	1,516	—
Land Compensation and other Bonds	—	—	—	—	—	—	—	—
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>323</b>	<b>12,351</b>	<b>562</b>	<b>677</b>	<b>980</b>	<b>750</b>	<b>1,100</b>	<b>1,320</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	148	11,514	300	638	604	750	750	1,320
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	160	15	220	15	360	—	350	—
4. Non-Plan (i to ii)	15	42	42	24	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	15	42	42	24	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	780	—	—	16	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>1,852</b>	<b>2,000</b>	<b>2,000</b>	<b>1,800</b>	<b>2,298</b>	<b>2,283</b>	<b>2,299</b>	<b>2,270</b>
1. Housing	7	12	12	—	1,783	1,750	1,800	1,820
2. Urban Development	—	—	—	10	1	1	1	1
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	—	—	—	—	—	—	—	—
5. Co-operation	8	7	7	5	38	31	47	48
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	14	—	—	—	—	—	—	—
8. Village and Small Industries	—	1	1	—	—	1	1	1
9. Industries and Minerals	—	—	—	1	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	1,824	1,980	1,980	1,784	461	500	450	400
12. Others**	—	—	—	—	15	—	—	—
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	<b>8,168</b>	<b>21,000</b>	<b>17,732</b>	<b>21,000</b>	<b>10</b>	<b>10</b>	<b>10</b>	<b>10</b>
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	<b>8,850</b>	<b>7,850</b>	<b>7,850</b>	<b>8,635</b>	<b>18,868</b>	<b>17,750</b>	<b>17,750</b>	<b>19,000</b>
1. State Provident Funds	8,850	7,850	7,850	8,635	18,280	17,500	17,500	18,750
2. Others	—	—	—	—	588	250	250	250
<b>VIII. Reserve Funds (1 to 4)</b>	<b>1,956</b>	<b>2,143</b>	<b>2,072</b>	<b>2,254</b>	<b>970</b>	<b>1,208</b>	<b>1,700</b>	<b>2,400</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	826	982	911	1,059	600	700	700	1,400
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	1,129	1,161	1,161	1,195	370	508	1,000	1,000
<b>IX. Deposits and Advances (1 to 4)</b>	<b>34,313</b>	<b>24,770</b>	<b>14,590</b>	<b>14,823</b>	<b>29,534</b>	<b>1,710</b>	<b>30,500</b>	<b>1,710</b>
1. Civil Deposits	30,154	21,566	11,386	11,619	28,402	1,700	30,000	1,700
2. Deposits of Local Funds	—	2	2	2	—	—	—	—
3. Civil Advances	4,159	3,202	3,202	3,202	1,131	10	500	10
4. Others	—	—	—	—	—	—	—	—
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>1,125,205</b>	<b>1,140,758</b>	<b>1,064,478</b>	<b>1,058,745</b>	<b>258,792</b>	<b>1,400</b>	<b>620,700</b>	<b>1,400</b>
1. Suspense	-1,776	5,173	3,058	2,253	5,157	—	—	—
2. Cash Balance Investment Accounts	268,684	374,165	300,000	300,000	252,654	—	19,200	—
3. Deposits with RBI	858,004	761,100	761,100	756,171	—	—	600,000	—
4. Others	293	320	321	321	981	1,400	1,500	1,400
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts</b>	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XIII. Remittances</b>	<b>67,437</b>	<b>59,376</b>	<b>59,326</b>	<b>59,768</b>	<b>91,825</b>	—	<b>40,000</b>	—

## Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	NAGALAND				ORISSA			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>515,884</b>	<b>122,350</b>	<b>204,856</b>	<b>209,385</b>	<b>4,212,578</b>	<b>1,578,713</b>	<b>1,347,720</b>	<b>2,127,724</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>44,020</b>	<b>52,160</b>	<b>53,246</b>	<b>34,285</b>	<b>397,985</b>	<b>368,199</b>	<b>289,450</b>	<b>396,073</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>70,878</b>	<b>77,786</b>	<b>81,672</b>	<b>96,009</b>	<b>210,527</b>	<b>309,436</b>	<b>160,001</b>	<b>169,990</b>
1. Market Loans	25,383	28,148	29,319	30,459	50,613	163,908	—	108,458
2. Loans from LIC	2,477	2,100	2,940	1,475	—	2,697	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	2,634	2,850	2,650	2,650	18,441	30,000	30,000	30,000
5. Loans from National Co-operative Development Corporation	167	238	238	400	—	—	1	2
6. WMA from RBI	27,492	35,000	35,000	50,000	—	50,000	—	—
7. Special Securities issued to NSSF	2,036	1,200	2,450	2,650	141,473	61,530	130,000	31,530
8. Others@ of which:	10,689	8,250	9,075	8,375	—	1,301	—	—
Land Compensation and other Bonds	—	—	—	—	—	—	—	—
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>10,477</b>	<b>10,000</b>	—	—	<b>-1,030</b>	<b>105,745</b>	<b>92,266</b>	<b>192,342</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	-1,588	105,325	91,610	189,909
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	360	—	—	—	476	420	625	2,433
4. Non-Plan (i to ii)	—	—	—	—	82	—	31	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	—	—	—	—	82	—	31	—
5. Ways and Means Advances from Centre	10,000	10,000	—	—	—	—	—	—
6. Loans for Special Schemes	117	—	—	—	—	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>540</b>	<b>574</b>	<b>574</b>	<b>516</b>	<b>34,760</b>	<b>27,640</b>	<b>19,126</b>	<b>24,641</b>
1. Housing	21	424	424	381	544	—	—	—
2. Urban Development	—	—	—	—	136	—	—	—
3. Crop Husbandry	—	—	—	—	395	—	—	—
4. Food Storage and Warehousing	—	—	—	—	133	—	—	—
5. Co-operation	469	14	14	13	176	—	—	—
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	14,833	5,514	5,514	11,029
8. Village and Small Industries	—	22	22	20	62	—	—	—
9. Industries and Minerals	—	—	—	—	4,001	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	50	114	114	103	13,903	18,116	13,112	13,100
12. Others**	—	—	—	—	577	4,010	500	512
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	—	—	—	—	<b>8,080</b>	<b>15,000</b>	<b>15,000</b>	<b>15,000</b>
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	<b>13,619</b>	<b>9,800</b>	<b>9,800</b>	<b>10,050</b>	<b>274,218</b>	<b>192,804</b>	<b>192,804</b>	<b>200,854</b>
1. State Provident Funds	13,391	9,550	9,550	9,800	273,905	192,504	192,504	200,504
2. Others	228	250	250	250	313	300	300	350
<b>VIII. Reserve Funds (1 to 4)</b>	<b>462</b>	<b>180</b>	<b>300</b>	<b>300</b>	<b>110,482</b>	<b>124,451</b>	<b>200,948</b>	<b>68,368</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	—	—	—	—	66,007	78,807	148,807	30,007
3. Famine Relief Fund	—	—	—	—	24	—	—	—
4. Others	462	180	300	300	44,451	45,644	52,141	38,361
<b>IX. Deposits and Advances (1 to 4)</b>	<b>6,877</b>	<b>1,260</b>	<b>12,000</b>	<b>2,000</b>	<b>239,733</b>	<b>345,030</b>	<b>208,968</b>	<b>311,018</b>
1. Civil Deposits	5,674	1,000	11,000	1,000	145,401	127,060	170,406	150,000
2. Deposits of Local Funds	—	—	—	—	39,710	33,502	33,502	45,000
3. Civil Advances	1,203	260	1,000	1,000	4,009	4,560	4,560	4,560
4. Others	—	—	—	—	50,613	179,908	500	111,458
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>337,446</b>	<b>8,740</b>	<b>20,500</b>	<b>20,500</b>	<b>3,102,216</b>	<b>264,562</b>	<b>264,562</b>	<b>910,510</b>
1. Suspense	3,990	1,490	4,000	4,000	-7,378	8,000	8,000	8,000
2. Cash Balance Investment Accounts	320,071	6,500	6,500	6,500	3,107,148	255,500	255,500	900,000
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	13,386	750	10,000	10,000	2,446	1,062	1,062	2,510
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts</b> of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XIII. Remittances</b>	<b>75,585</b>	<b>14,010</b>	<b>80,010</b>	<b>80,010</b>	<b>233,592</b>	<b>194,045</b>	<b>194,045</b>	<b>235,001</b>

## Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	PUNJAB				RAJASTHAN			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>4,324,606</b>	<b>6,926,564</b>	<b>14,799,187</b>	<b>14,906,811</b>	<b>9,242,091</b>	<b>6,325,881</b>	<b>9,045,528</b>	<b>7,105,043</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>508,540</b>	<b>561,346</b>	<b>556,602</b>	<b>690,493</b>	<b>746,206</b>	<b>668,991</b>	<b>666,306</b>	<b>772,018</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>510,640</b>	<b>537,430</b>	<b>414,777</b>	<b>525,640</b>	<b>485,948</b>	<b>744,997</b>	<b>392,341</b>	<b>477,531</b>
1. Market Loans	119,930	123,240	114,677	235,005	104,074	212,513	149,901	267,531
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	23,601	32,400	32,400	40,035	31,823	50,000	50,310	50,000
5. Loans from National Co-operative Development Corporation	10	500	500	500	1,931	400	484	400
6. WMA from RBI	26,917	100	—	100	—	300,000	—	10,000
7. Special Securities issued to NSSF	340,182	381,190	267,200	250,000	348,120	182,084	191,646	149,600
8. Others@ of which:	—	—	—	—	—	—	—	—
Land Compensation and other Bonds	—	—	—	—	—	—	—	—
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>2,401</b>	<b>13,725</b>	<b>2,079</b>	<b>46,758</b>	<b>63,581</b>	<b>75,652</b>	<b>51,366</b>	<b>100,600</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	2,219	13,465	1,819	46,458	148,869	70,854	46,040	93,090
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	161	—	—	—	1,331	4,048	5,322	7,510
4. Non-Plan (i to ii)	21	260	260	300	-46,237	750	5	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	21	260	260	300	-46,237	750	5	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	-40,382	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>13,670</b>	<b>24,190</b>	<b>39,619</b>	<b>7,591</b>	<b>23,760</b>	<b>10,783</b>	<b>51,434</b>	<b>11,006</b>
1. Housing	21	18	5	6	181	138	133	133
2. Urban Development	62	200	—	—	2,214	200	200	200
3. Crop Husbandry	1,316	5	5	6	456	505	404	404
4. Food Storage and Warehousing	3,365	—	—	—	13	2	1	1
5. Co-operation	31	22	20	23	4,775	4,541	6,219	2,772
6. Minor Irrigation	—	—	—	—	—	1	1	1
7. Power Projects	271	15,000	30,644	—	14,490	4,496	14,238	6,412
8. Village and Small Industries	366	1,914	2,010	1,236	19	20	228	228
9. Industries and Minerals	275	—	—	—	655	168	345	175
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	7,810	6,837	6,929	6,316	608	481	29,380	448
12. Others**	153	194	4	5	350	231	286	233
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	<b>148,294</b>	<b>152,371</b>	<b>190,726</b>	<b>188,788</b>	<b>247,061</b>	<b>264,212</b>	<b>263,797</b>	<b>284,441</b>
1. State Provident Funds	144,996	148,259	187,239	185,101	168,669	176,707	173,882	185,758
2. Others	3,298	4,112	3,487	3,687	78,392	87,505	89,916	98,683
<b>VIII. Reserve Funds (1 to 4)</b>	<b>21,867</b>	<b>30,397</b>	<b>26,142</b>	<b>47,568</b>	<b>58,959</b>	<b>114,938</b>	<b>155,977</b>	<b>188,504</b>
1. Depreciation/Renewal Reserve Funds	284	7,348	1,656	17,774	191	—	201	201
2. Sinking Funds	—	7,000	—	5,000	—	—	35,000	60,000
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	21,583	16,049	24,486	24,794	58,768	114,938	120,776	128,304
<b>IX. Deposits and Advances (1 to 4)</b>	<b>146,235</b>	<b>96,976</b>	<b>206,312</b>	<b>206,713</b>	<b>4,295,125</b>	<b>4,286,691</b>	<b>4,742,840</b>	<b>5,190,428</b>
1. Civil Deposits	136,227	91,198	200,098	200,398	429,064	426,386	440,977	455,178
2. Deposits of Local Funds	24	39	4	4	3,725,770	3,576,533	4,104,611	4,410,330
3. Civil Advances	4,592	5,739	3,808	3,908	3,737	6,002	5,008	5,008
4. Others	5,392	—	2,403	2,403	136,554	277,770	192,244	319,912
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>3,379,198</b>	<b>5,986,001</b>	<b>13,792,827</b>	<b>13,756,849</b>	<b>3,753,584</b>	<b>507,204</b>	<b>3,058,367</b>	<b>507,128</b>
1. Suspense	23,276	66,711	36,809	—	3,782	6,161	6,175	6,165
2. Cash Balance Investment Accounts	2,215,181	974,143	3,531,265	3,531,565	3,749,102	500,000	3,051,329	500,000
3. Deposits with RBI	—	4,010,891	8,898,393	8,898,423	—	—	—	—
4. Others	1,140,741	934,256	1,326,361	1,326,861	699	1,043	863	963
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts</b>	—	—	—	—	<b>81</b>	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XIII. Remittances</b>	<b>102,302</b>	<b>85,474</b>	<b>126,705</b>	<b>126,905</b>	<b>313,992</b>	<b>321,405</b>	<b>329,405</b>	<b>345,405</b>

## Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	SIKKIM				TAMIL NADU			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>234,236</b>	<b>194,510</b>	<b>233,899</b>	<b>245,645</b>	<b>13,357,803</b>	<b>8,126,200</b>	<b>13,824,675</b>	<b>10,123,403</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>11,884</b>	<b>24,681</b>	<b>24,043</b>	<b>30,587</b>	<b>1,129,832</b>	<b>1,128,871</b>	<b>1,147,367</b>	<b>1,141,897</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>13,962</b>	<b>20,586</b>	<b>20,930</b>	<b>28,391</b>	<b>919,951</b>	<b>980,058</b>	<b>897,621</b>	<b>972,385</b>
1. Market Loans	10,399	15,352	15,696	24,633	161,888	278,511	278,511	342,163
2. Loans from LIC	964	964	964	964	—	26,000	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	800	800	800	2,000	51,778	108,500	98,363	109,916
5. Loans from National Co-operative Development Corporation	—	—	—	—	1,832	747	747	306
6. WMA from RBI	—	—	—	—	67,512	100,000	100,000	150,000
7. Special Securities issued to NSSF	1,755	3,426	3,426	750	614,451	420,000	420,000	370,000
8. Others@ of which:	44	44	44	44	22,490	46,300	—	—
Land Compensation and other Bonds	—	—	—	—	—	—	—	—
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>544</b>	<b>359</b>	<b>759</b>	<b>795</b>	<b>44,168</b>	<b>134,826</b>	<b>69,228</b>	<b>145,052</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	218	350	350	386	43,330	133,776	68,260	143,992
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	284	—	400	400	790	1,000	918	1,010
4. Non-Plan (i to ii)	13	9	9	9	48	50	50	50
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	13	9	9	9	48	50	50	50
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	29	—	—	—	—	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>14</b>	<b>71</b>	<b>71</b>	<b>51</b>	<b>89,213</b>	<b>137,119</b>	<b>174,477</b>	<b>126,093</b>
1. Housing	—	—	—	—	2,244	94	23	23
2. Urban Development	—	—	—	—	8,414	1,044	925	914
3. Crop Husbandry	—	—	—	—	10	—	2	1
4. Food Storage and Warehousing	—	—	—	—	30,003	30,018	60,000	60,003
5. Co-operation	—	—	—	—	1,919	29,242	40,028	1,499
6. Minor Irrigation	—	—	—	—	3	—	—	—
7. Power Projects	—	—	—	—	8,488	11,525	11,525	12,507
8. Village and Small Industries	—	—	—	—	327	667	667	667
9. Industries and Minerals	—	—	—	—	11,262	12,931	12,920	12,931
10. Road Transport	—	—	—	—	—	8,000	8,000	8,000
11. Government Servants, etc.+	14	71	71	51	9,300	14,935	11,608	12,429
12. Others**	—	—	—	—	17,243	28,662	28,779	17,119
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	—	<b>10</b>	<b>67</b>	—	—	<b>1,652</b>	—	—
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	<b>7,381</b>	<b>7,696</b>	<b>8,333</b>	<b>8,075</b>	<b>294,316</b>	<b>288,856</b>	<b>349,425</b>	<b>365,316</b>
1. State Provident Funds	7,162	7,500	8,100	7,800	291,534	282,840	344,478	360,132
2. Others	219	196	233	275	2,782	6,016	4,947	5,184
<b>VIII. Reserve Funds (1 to 4)</b>	<b>2,855</b>	<b>4,105</b>	<b>4,255</b>	<b>4,165</b>	<b>630,984</b>	<b>463,727</b>	<b>263,078</b>	<b>190,859</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	23	—	—
2. Sinking Funds	1,100	1,173	1,173	1,173	299,568	245,074	88,574	47,236
3. Famine Relief Fund	—	—	—	—	1	1	1	1
4. Others	1,755	2,932	3,082	2,992	331,415	218,629	174,503	143,622
<b>IX. Deposits and Advances (1 to 4)</b>	<b>2,823</b>	<b>2,121</b>	<b>2,121</b>	<b>2,823</b>	<b>891,414</b>	<b>897,885</b>	<b>996,672</b>	<b>1,006,201</b>
1. Civil Deposits	2,823	2,121	2,121	2,823	595,520	587,741	720,633	732,112
2. Deposits of Local Funds	—	—	—	—	155,747	145,088	160,623	160,623
3. Civil Advances	—	—	—	—	6,837	5,716	6,880	6,886
4. Others	—	—	—	—	133,310	159,340	108,536	106,580
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>162,927</b>	<b>110,404</b>	<b>148,204</b>	<b>157,616</b>	<b>10,275,015</b>	<b>5,032,348</b>	<b>10,865,475</b>	<b>7,108,829</b>
1. Suspense	-222	235	235	232	255,511	166,095	245,707	245,696
2. Cash Balance Investment Accounts	73,564	30,000	67,800	67,800	8,343,597	3,500,000	8,422,482	4,699,007
3. Deposits with RBI	—	—	—	—	—	—	—	—
4. Others	89,585	80,169	80,169	89,584	1,675,907	1,366,253	2,197,286	2,164,126
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts</b>	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XIII. Remittances</b>	<b>43,729</b>	<b>49,158</b>	<b>49,158</b>	<b>43,729</b>	<b>212,742</b>	<b>189,732</b>	<b>208,699</b>	<b>208,669</b>

## Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	TRIPURA				UTTARAKHAND			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>991,262</b>	<b>669,252</b>	<b>1,468,565</b>	<b>983,641</b>	<b>3,993,743</b>	<b>1,325,089</b>	<b>1,198,161</b>	<b>1,226,244</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>43,473</b>	<b>71,668</b>	<b>38,168</b>	<b>54,487</b>	<b>244,462</b>	<b>275,347</b>	<b>144,421</b>	<b>183,011</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>33,641</b>	<b>57,368</b>	<b>24,750</b>	<b>35,800</b>	<b>196,904</b>	<b>223,300</b>	<b>145,620</b>	<b>163,133</b>
1. Market Loans	13,720	10,368	3,500	12,000	56,846	53,800	37,081	54,363
2. Loans from LIC	—	3,000	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	173	3,000	3,000	5,000	14,319	17,500	16,256	19,250
5. Loans from National Co-operative Development Corporation	—	—	—	—	1,067	2,500	2,521	1,320
6. WMA from RBI	—	—	—	—	22,024	30,000	30,000	20,000
7. Special Securities issued to NSSF	20,025	41,000	18,250	18,800	102,647	117,000	59,762	68,200
8. Others@ of which:	-277	—	—	—	—	2,500	—	—
Land Compensation and other Bonds	—	—	—	—	—	—	—	—
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>369</b>	—	—	—	<b>786</b>	<b>4,955</b>	<b>2,027</b>	<b>6,441</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	157	—	—	—	786	2,455	498	6,441
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	372	—	—	—	—	1,000	629	—
4. Non-Plan (i to ii)	11	—	—	—	—	1,500	901	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	11	—	—	—	—	1,500	901	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	-171	—	—	—	—	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>386</b>	<b>304</b>	<b>250</b>	<b>289</b>	<b>3,637</b>	<b>17,965</b>	<b>11,933</b>	<b>15,636</b>
1. Housing	20	23	—	—	—	—	—	—
2. Urban Development	—	—	—	—	—	100	—	50
3. Crop Husbandry	—	—	—	—	—	—	—	—
4. Food Storage and Warehousing	1	—	—	—	—	—	—	—
5. Co-operation	3	3	—	—	33	45	—	21
6. Minor Irrigation	—	—	—	—	—	—	—	—
7. Power Projects	—	—	—	—	3,028	6,700	1,289	3,710
8. Village and Small Industries	2	3	—	—	1	10,001	10,002	10,005
9. Industries and Minerals	—	—	—	—	—	—	—	—
10. Road Transport	—	—	—	—	—	—	—	—
11. Government Servants, etc.+	360	271	250	289	571	1,089	640	1,821
12. Others**	—	4	—	—	4	31	2	29
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	—	—	—	—	<b>1,614</b>	<b>4,000</b>	<b>874</b>	<b>2,800</b>
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	<b>37,529</b>	<b>47,400</b>	<b>41,250</b>	<b>45,200</b>	<b>32,077</b>	<b>36,661</b>	<b>24,534</b>	<b>27,560</b>
1. State Provident Funds	37,194	47,000	40,910	44,900	31,372	35,790	23,664	26,690
2. Others	335	400	340	300	705	871	871	871
<b>VIII. Reserve Funds (1 to 4)</b>	<b>764</b>	<b>1,100</b>	<b>500</b>	<b>500</b>	<b>25,648</b>	<b>33,500</b>	<b>28,500</b>	<b>26,000</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—	—	—	—	—
2. Sinking Funds	—	—	—	—	14,500	15,500	15,500	13,000
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	764	1,100	500	500	11,148	18,000	13,000	13,000
<b>IX. Deposits and Advances (1 to 4)</b>	<b>21,079</b>	<b>35,060</b>	<b>20,800</b>	<b>20,800</b>	<b>219,953</b>	<b>184,364</b>	<b>166,328</b>	<b>166,328</b>
1. Civil Deposits	20,243	23,000	20,000	20,000	141,791	76,723	66,628	66,628
2. Deposits of Local Funds	—	—	—	—	69,124	107,641	99,700	99,700
3. Civil Advances	836	12,060	800	800	9,038	—	—	—
4. Others	—	—	—	—	—	—	—	—
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>826,471</b>	<b>483,020</b>	<b>1,315,156</b>	<b>826,052</b>	<b>3,245,047</b>	<b>618,791</b>	<b>616,792</b>	<b>616,792</b>
1. Suspense	8,765	3,000	8,000	6,000	15,075	24,572	22,572	22,572
2. Cash Balance Investment Accounts	817,613	480,000	1,307,066	820,002	863,885	—	—	—
3. Deposits with RBI	—	—	—	—	1,821,104	—	—	—
4. Others	93	20	90	50	544,983	594,219	594,220	594,220
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts</b> of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XIII. Remittances</b>	<b>71,022</b>	<b>45,000</b>	<b>65,858</b>	<b>55,000</b>	<b>268,077</b>	<b>201,553</b>	<b>201,553</b>	<b>201,553</b>

## Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	UTTAR PRADESH				WEST BENGAL			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>30,430,128</b>	<b>6,672,854</b>	<b>6,066,080</b>	<b>31,990,709</b>	<b>11,018,834</b>	<b>9,436,861</b>	<b>15,126,315</b>	<b>16,286,156</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>2,291,352</b>	<b>1,534,476</b>	<b>1,377,490</b>	<b>1,601,467</b>	<b>1,934,857</b>	<b>1,676,341</b>	<b>1,407,545</b>	<b>1,649,968</b>
<b>I. External Debt #</b>	—	—	—	—	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>1,612,186</b>	<b>2,342,942</b>	<b>1,189,506</b>	<b>2,457,095</b>	<b>1,519,141</b>	<b>1,667,585</b>	<b>1,402,546</b>	<b>1,626,113</b>
1. Market Loans	418,471	324,727	324,791	428,698	174,132	175,929	264,893	306,265
2. Loans from LIC	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	148,000	150,000	150,000	150,000	—	—	—	—
4. Loans from National Bank for Agriculture and Rural Development	44,813	53,215	53,215	55,000	—	1,000	1,000	1,000
5. Loans from National Co-operative Development Corporation	45	—	—	—	3,682	1,793	1,793	2,028
6. WMA from RBI	308,115	1,000,000	—	1,000,000	26,956	100,000	100,000	100,000
7. Special Securities issued to NSSF	688,870	800,000	650,000	800,000	1,072,550	1,262,700	920,000	1,010,000
8. Others@	3,872	15,000	11,500	23,397	241,821	126,163	114,860	206,820
of which:								
Land Compensation and other Bonds	—	—	—	—	3	30	30	30
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>121,674</b>	<b>57,872</b>	<b>50,265</b>	<b>51,265</b>	<b>58,396</b>	<b>103,673</b>	<b>77,966</b>	<b>104,836</b>
1. State Plan Schemes	169,817	57,607	50,000	50,000	57,896	103,673	77,966	104,836
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	1,485	—	—	1,000	500	—	—	—
4. Non-Plan (i to ii)	65	265	265	265	—	—	—	—
(i) Relief for Natural Calamities	—	—	—	—	—	—	—	—
(ii) Others	65	265	265	265	—	—	—	—
5. Ways and Means Advances from Centre	1,288	—	—	—	—	—	—	—
6. Loans for Special Schemes	-50,981	—	—	—	—	—	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>58,505</b>	<b>38,793</b>	<b>38,793</b>	<b>60,799</b>	<b>63,133</b>	<b>22,658</b>	<b>25,374</b>	<b>7,334</b>
1. Housing	5,507	1,337	1,337	5,986	31	150	150	150
2. Urban Development	2,765	1,535	1,535	1,293	1	95	95	95
3. Crop Husbandry	14	1,440	1,440	1,442	—	50	50	50
4. Food Storage and Warehousing	5	15	15	14	—	4	4	4
5. Co-operation	2,378	968	968	1,141	149	275	275	275
6. Minor Irrigation	—	—	—	—	-9	7	7	7
7. Power Projects	33,453	100	100	100	58,382	14,409	14,439	—
8. Village and Small Industries	586	4,324	4,324	4,424	24	108	108	108
9. Industries and Minerals	2,003	14,656	14,656	32,181	31	1,205	4,044	1,245
10. Road Transport	—	49	49	49	—	200	200	200
11. Government Servants, etc.+	3,312	4,303	4,303	4,098	4,441	6,000	5,000	5,000
12. Others**	8,482	10,067	10,066	10,071	83	155	1,002	200
<b>V. Inter-State Settlement</b>	—	—	—	—	—	—	—	—
<b>VI. Contingency Fund</b>	<b>29,852</b>	—	<b>2,562</b>	<b>1,000</b>	<b>401</b>	—	<b>195</b>	—
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	<b>360,537</b>	<b>405,236</b>	<b>405,336</b>	<b>438,663</b>	<b>112,968</b>	<b>138,859</b>	<b>123,975</b>	<b>136,270</b>
1. State Provident Funds	346,336	390,543	390,643	423,970	109,976	135,859	120,975	133,070
2. Others	14,201	14,693	14,693	14,693	2,992	3,000	3,000	3,200
<b>VIII. Reserve Funds (1 to 4)</b>	<b>318,142</b>	<b>339,848</b>	<b>339,868</b>	<b>360,917</b>	<b>160,029</b>	<b>56,899</b>	<b>86,333</b>	<b>97,499</b>
1. Depreciation/Renewal Reserve Funds	9,647	12,000	12,000	12,000	—	—	1	—
2. Sinking Funds	263,680	287,207	287,207	305,793	110,719	—	30,000	36,000
3. Famine Relief Fund	—	—	—	—	—	—	—	—
4. Others	44,815	40,641	40,661	43,124	49,310	56,899	56,332	61,499
<b>IX. Deposits and Advances (1 to 4)</b>	<b>1,654,938</b>	<b>550,962</b>	<b>552,548</b>	<b>552,548</b>	<b>948,006</b>	<b>979,946</b>	<b>1,125,010</b>	<b>1,232,068</b>
1. Civil Deposits	722,706	266,750	268,336	268,336	193,440	207,832	204,202	217,090
2. Deposits of Local Funds	550,967	284,212	284,212	284,212	472,013	379,030	443,765	476,055
3. Civil Advances	15,242	—	—	—	18,011	17,016	17,011	17,512
4. Others	366,023	—	—	—	264,542	376,068	460,032	521,411
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>25,450,222</b>	<b>2,685,702</b>	<b>3,235,702</b>	<b>27,816,922</b>	<b>7,913,976</b>	<b>6,230,189</b>	<b>12,045,361</b>	<b>12,826,619</b>
1. Suspense	-1,229,231	75,015	75,015	75,015	20,511	8,980	27,049	8,007
2. Cash Balance Investment Accounts	8,387,958	—	550,000	25,000,000	6,156,986	200,000	5,000,000	5,000,000
3. Deposits with RBI	14,960,390	—	—	—	—	4,500,000	5,200,000	5,800,000
4. Others	3,331,105	2,610,687	2,610,687	2,741,907	1,736,479	1,521,209	1,818,312	2,018,612
<b>XI. Appropriation to Contingency Fund</b>	—	—	—	—	—	—	—	—
<b>XII. Miscellaneous Capital Receipts</b>	—	—	—	—	—	—	—	—
of which: Disinvestment	—	—	—	—	—	—	—	—
<b>XIII. Remittances</b>	<b>824,072</b>	<b>251,500</b>	<b>251,500</b>	<b>251,500</b>	<b>242,785</b>	<b>237,053</b>	<b>239,556</b>	<b>255,418</b>

## Appendix III: Capital Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	ALL STATES			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	<b>171,165,373</b>	<b>90,214,578</b>	<b>141,140,794</b>	<b>147,396,347</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>16,460,713</b>	<b>15,178,150</b>	<b>14,315,426</b>	<b>16,095,316</b>
<b>I. External Debt #</b>	—	—	—	—
<b>II. Internal Debt (1 to 8)</b>	<b>13,642,770</b>	<b>15,066,850</b>	<b>12,562,587</b>	<b>15,174,996</b>
1. Market Loans	2,279,480	2,826,762	2,497,768	3,681,787
2. Loans from LIC	129,389	122,127	93,028	90,211
3. Loans from SBI and other Banks	243,238	272,200	207,000	299,800
4. Loans from National Bank for Agriculture and Rural Development	487,457	904,709	813,784	979,461
5. Loans from National Co-operative Development Corporation	62,346	70,045	67,474	65,418
6. WMA from RBI	1,722,501	3,688,172	1,959,030	3,368,817
7. Special Securities issued to NSSF	7,857,642	6,481,509	6,229,895	5,974,619
8. Others@ of which:	860,715	701,326	694,608	714,883
Land Compensation and other Bonds	48,212	55	34	35
<b>III. Loans and Advances from the Centre (1 to 6)</b>	<b>809,676</b>	<b>1,352,512</b>	<b>1,019,729</b>	<b>1,491,828</b>
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	875,421	1,280,888	951,774	1,425,278
2. Central Plan Schemes	2,068	6,362	12,873	8,828
3. Centrally Sponsored Schemes	13,589	11,334	12,129	16,177
4. Non-Plan (i to ii)	-42,852	3,482	2,953	1,544
(i) Relief for Natural Calamities	—	—	—	—
(ii) Others	-42,852	3,482	2,953	1,544
5. Ways and Means Advances from Centre	46,288	45,001	40,000	40,001
6. Loans for Special Schemes	-84,838	5,444	—	—
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	<b>890,356</b>	<b>532,583</b>	<b>848,181</b>	<b>459,177</b>
1. Housing	14,861	59,577	27,039	16,852
2. Urban Development	16,160	8,896	7,925	28,177
3. Crop Husbandry	2,835	2,436	2,556	2,566
4. Food Storage and Warehousing	34,314	31,737	81,755	76,377
5. Co-operation	22,625	62,952	66,752	19,017
6. Minor Irrigation	-4	8,518	1,008	108
7. Power Projects	624,561	85,303	372,195	66,903
8. Village and Small Industries	8,902	26,822	27,114	26,094
9. Industries and Minerals	24,572	34,682	36,812	51,789
10. Road Transport	5	8,249	8,249	8,249
11. Government Servants, etc.+	87,372	108,174	128,111	104,230
12. Others**	54,151	95,238	88,665	58,815
<b>V. Inter-State Settlement</b>	—	2	2	2
<b>VI. Contingency Fund</b>	<b>273,869</b>	<b>70,272</b>	<b>90,254</b>	<b>74,410</b>
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	<b>3,652,398</b>	<b>4,037,188</b>	<b>4,087,012</b>	<b>4,408,743</b>
1. State Provident Funds	2,759,440	2,973,286	3,035,863	3,266,437
2. Others	892,957	1,063,902	1,051,149	1,142,306
<b>VIII. Reserve Funds (1 to 4)</b>	<b>2,633,565</b>	<b>2,240,535</b>	<b>2,407,215</b>	<b>2,216,781</b>
1. Depreciation/Renewal Reserve Funds	15,731	25,084	19,587	35,718
2. Sinking Funds	1,002,810	842,218	814,729	726,570
3. Famine Relief Fund	109	79	89	89
4. Others	1,614,915	1,373,154	1,572,810	1,454,404
<b>IX. Deposits and Advances (1 to 4)</b>	<b>15,317,136</b>	<b>13,042,895</b>	<b>13,842,073</b>	<b>14,611,283</b>
1. Civil Deposits	5,633,247	3,681,876	4,365,739	4,463,573
2. Deposits of Local Funds	7,220,666	6,763,882	7,391,993	7,888,410
3. Civil Advances	274,742	253,814	238,798	249,588
4. Others	2,188,482	2,343,322	1,845,543	2,009,712
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>125,180,232</b>	<b>48,300,513</b>	<b>100,251,011</b>	<b>102,137,752</b>
1. Suspense	-450,427	2,801,951	2,898,760	2,752,488
2. Cash Balance Investment Accounts	83,194,425	14,437,462	50,293,911	54,673,927
3. Deposits with RBI	25,801,897	18,867,572	29,241,515	30,405,260
4. Others	16,634,337	12,193,527	17,816,824	14,306,077
<b>XI. Appropriation to Contingency Fund</b>	<b>105,000</b>	<b>600</b>	—	<b>600</b>
<b>XII. Miscellaneous Capital Receipts</b>	<b>875</b>	<b>305,000</b>	<b>305,385</b>	<b>1,010,165</b>
of which: Disinvestment	—	100,000	100,000	—
<b>XIII. Remittances</b>	<b>8,659,500</b>	<b>5,265,631</b>	<b>5,727,344</b>	<b>5,810,610</b>



Appendix III: Capital Receipts of States and Union Territories with Legislature (Concl'd.)

(Rs. lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XIII)</b>	621,613	18,732	421,714	37,189	35,948	81,880	45,161	79,300
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	621,613	18,732	421,714	37,189	35,948	81,880	45,161	79,300
<b>I. External Debt #</b>	-	-	-	-	-	-	-	-
<b>II. Internal Debt (1 to 8)</b>	589,645	-	400,214	-	-	48,710	-	42,500
1. Market Loans	-	-	-	-	-	-	-	-
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
4. Loans from National Bank for Agriculture and Rural Development	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	589,645	-	400,214	-	-	-	-	-
8. Others@ of which: Land Compensation and other Bonds	-	-	-	-	-	48,710	-	42,500
<b>III. Loans and Advances from the Centre (1 to 6)</b>	-	-	-	-	35,333	32,500	44,328	36,200
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	35,333	32,500	44,328	36,200
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan (i to ii) (i) Relief for Natural Calamities (ii) Others	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-
<b>IV. Recovery of Loans and Advances (1 to 12)</b>	31,968	18,732	21,500	37,189	615	670	834	600
1. Housing	-	-	-	-	-	-	-	-
2. Urban Development	-	-	-	-	-	-	-	-
3. Crop Husbandry	-	-	-	-	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	-	-	-	-	-	-	-	-
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	-	-	-	-	-	-	-
8. Village and Small Industries	-	-	-	-	-	-	-	-
9. Industries and Minerals	-	-	-	-	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	494	600	500	500	-	-	-	-
12. Others**	31,474	18,132	21,000	36,689	615	670	834	600
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	-	-	-	-	-	-	-
1. State Provident Funds	-	-	-	-	-	-	-	-
2. Others	-	-	-	-	-	-	-	-
<b>VIII. Reserve Funds (1 to 4)</b>	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-
<b>IX. Deposits and Advances (1 to 4)</b>	-	-	-	-	-	-	-	-
1. Civil Deposits	-	-	-	-	-	-	-	-
2. Deposits of Local Funds	-	-	-	-	-	-	-	-
3. Civil Advances	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	-	-	-	-	-	-	-
1. Suspense	-	-	-	-	-	-	-	-
2. Cash Balance Investment Accounts	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Miscellaneous Capital Receipts of which: Disinvestment</b>	-	-	-	-	-	-	-	-
<b>XIII. Remittances</b>	-	-	-	-	-	-	-	-

- : Nil/Negligible/Not available.

\* : Sum of Items I to XIII where Items V to XI, XIII and II(3) are on a net basis while Items II(6) and X(2 and 3) are excluded. ItemsII(6) and X (2 and 3) have been taken as financing items for overall surplus/deficit.

# : As per the Constitution of India, States can not raise resources directly from external agencies.

@ : Include Land Compensation Bonds, loans from Khadi and Village Industries Commission, CWC, etc.

+ : Comprises recovery of loans and advances from Government Servants for housing, purchase of conveyance, festivals, marriages, etc.

\*\* : Include recovery of loans and advances for Education, Art and Culture, Social Security and Welfare, Fisheries and Animal Husbandry, etc.

Also see Notes to Appendices.

Source : Budget Documents of the State Governments.

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature  
ANDHRA PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>802,011</b>	<b>15,709,060</b>	<b>16,511,071</b>	<b>1,041,450</b>	<b>2,281,810</b>	<b>3,323,260</b>	<b>1,056,084</b>	<b>2,058,250</b>	<b>3,114,334</b>	<b>1,730,524</b>	<b>2,484,678</b>	<b>4,215,203</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>802,011</b>	<b>537,047</b>	<b>1,339,058</b>	<b>1,041,450</b>	<b>493,264</b>	<b>1,534,714</b>	<b>1,056,084</b>	<b>493,900</b>	<b>1,549,984</b>	<b>1,730,524</b>	<b>590,896</b>	<b>2,321,421</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>769,938</b>	<b>-3,770</b>	<b>766,169</b>	<b>1,001,811</b>	<b>4,725</b>	<b>1,006,536</b>	<b>1,016,444</b>	<b>4,725</b>	<b>1,021,169</b>	<b>1,282,432</b>	<b>4,475</b>	<b>1,286,907</b>
<b>1. Developmental (a + b)</b>	<b>767,390</b>	<b>-3,803</b>	<b>763,587</b>	<b>993,732</b>	<b>4,234</b>	<b>997,966</b>	<b>1,008,366</b>	<b>4,234</b>	<b>1,012,600</b>	<b>1,271,444</b>	<b>4,234</b>	<b>1,275,678</b>
<b>(a) Social Services (1 to 9)</b>	<b>15,590</b>	<b>-</b>	<b>15,590</b>	<b>53,277</b>	<b>51</b>	<b>53,329</b>	<b>53,262</b>	<b>51</b>	<b>53,313</b>	<b>58,784</b>	<b>51</b>	<b>58,835</b>
1. Education, Sports, Art and Culture	3,296	-	3,296	4,261	-	4,261	4,261	-	4,261	9,862	-	9,862
2. Medical and Public Health	549	-	549	1,100	-	1,100	1,100	-	1,100	5,770	-	5,770
3. Family Welfare	30	-	30	30	-	30	30	-	30	30	-	30
4. Water Supply and Sanitation	206	-	206	118	-	118	103	-	103	103	-	103
5. Housing	419	-	419	2,942	51	2,993	2,942	51	2,993	5,942	51	5,993
6. Urban Development	-	-	-	-	-	-	-	-	-	-	-	-
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	10,047	-	10,047	39,962	-	39,962	39,962	-	39,962	32,763	-	32,763
8. Social Security and Welfare	869	-	869	1,215	-	1,215	1,215	-	1,215	315	-	315
9. Others *	175	-	175	3,650	-	3,650	3,650	-	3,650	4,000	-	4,000
<b>(b) Economic Services (1 to 10)</b>	<b>751,800</b>	<b>-3,803</b>	<b>747,997</b>	<b>940,455</b>	<b>4,183</b>	<b>944,637</b>	<b>955,104</b>	<b>4,183</b>	<b>959,287</b>	<b>1,212,660</b>	<b>4,183</b>	<b>1,216,843</b>
1. Agriculture and Allied Activities (i to xi)	787	-65	723	2,977	-	2,977	2,877	-	2,877	3,012	-	3,012
i) Crop Husbandry	16	-	16	-	-	-	-	-	-	135	-	135
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	48	-	48	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	170	-	170	845	-	845	745	-	745	745	-	745
vi) Forestry and Wild Life	507	-	507	62	-	62	62	-	62	62	-	62
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	48	-65	-17	2,070	-	2,070	2,070	-	2,070	2,070	-	2,070
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	32,053	-	32,053	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	615,775	-	615,775	846,214	-	846,214	846,214	-	846,214	1,122,705	-	1,122,705
5. Energy	1	-	1	-	-	-	-	-	-	-	-	-
6. Industry and Minerals (i to iv)	4,478	-6	4,472	5,228	-	5,228	5,228	-	5,228	4,576	-	4,576
i) Village and Small Industries	200	-6	194	205	-	205	205	-	205	203	-	203
ii) Iron and Steel Industries	-	-	-	200	-	200	200	-	200	200	-	200
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	4,278	-	4,278	4,823	-	4,823	4,823	-	4,823	4,173	-	4,173
7. Transport (i + ii)	87,644	-3,730	83,914	71,286	4,159	75,445	71,286	4,159	75,445	67,618	4,159	71,777
i) Roads and Bridges	81,417	-3,730	77,687	66,136	4,159	70,295	66,136	4,159	70,295	60,468	4,159	64,627
ii) Others **	6,227	-	6,227	5,150	-	5,150	5,150	-	5,150	7,150	-	7,150
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

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Appendix

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**ANDHRA PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	11,062	-2	11,059	14,750	24	14,774	29,500	24	29,524	14,750	24	14,774
i) Tourism	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others @@	11,062	-2	11,059	14,750	24	14,774	29,500	24	29,524	14,750	24	14,774
<b>2. Non-Developmental (General Services)</b>	<b>2,548</b>	<b>34</b>	<b>2,582</b>	<b>8,079</b>	<b>491</b>	<b>8,570</b>	<b>8,078</b>	<b>491</b>	<b>8,569</b>	<b>10,988</b>	<b>241</b>	<b>11,229</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	<b>439,859</b>	<b>439,859</b>	-	<b>618,592</b>	<b>618,592</b>	-	<b>419,664</b>	<b>419,664</b>	-	<b>713,951</b>	<b>713,951</b>
1. Market Loans	-	57,386	57,386	-	53,018	53,018	-	53,018	53,018	-	100,817	100,817
2. Loans from LIC	-	3,594	3,594	-	31,781	31,781	-	31,781	31,781	-	35,885	35,885
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	201	201	-	6,221	6,221	-	3,492	3,492	-	13,683	13,683
5. Loans from National Co-operative Development Corporation	-	7,779	7,779	-	3,181	3,181	-	2,386	2,386	-	1,016	1,016
6. WMA from RBI	-	-	-	-	300,000	300,000	-	100,000	100,000	-	300,000	300,000
7. Special Securities issued to NSSF	-	-28,945	-28,945	-	18,295	18,295	-	14,641	14,641	-	20,368	20,368
8. Others	-	399,844	399,844	-	206,096	206,096	-	214,346	214,346	-	242,183	242,183
of which: Land Compensation Bonds	-	243,610	243,610	-	12,180	12,180	-	12,180	12,180	-	24,361	24,361
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>57,382</b>	<b>57,382</b>	-	<b>78,765</b>	<b>78,765</b>	-	<b>78,329</b>	<b>78,329</b>	-	<b>81,475</b>	<b>81,475</b>
1. State Plan Schemes	-	51,551	51,551	-	71,938	71,938	-	76,146	76,146	-	79,395	79,395
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	154	154	-	211	211	-	211	211	-	210	210
3. Centrally Sponsored Schemes	-	645	645	-	580	580	-	580	580	-	603	603
4. Non-Plan (i to ii)	-	646	646	-	637	637	-	628	628	-	623	623
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	646	646	-	637	637	-	628	628	-	623	623
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	4,386	4,386	-	5,398	5,398	-	765	765	-	644	644
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>32,072</b>	<b>43,576</b>	<b>75,649</b>	<b>39,639</b>	<b>91,184</b>	<b>130,823</b>	<b>39,639</b>	<b>91,184</b>	<b>130,823</b>	<b>448,092</b>	<b>90,997</b>	<b>539,089</b>
<b>1. Developmental Purposes (a + b)</b>	<b>32,072</b>	<b>39,882</b>	<b>71,955</b>	<b>39,639</b>	<b>85,025</b>	<b>124,664</b>	<b>39,639</b>	<b>85,025</b>	<b>124,664</b>	<b>448,092</b>	<b>83,837</b>	<b>531,930</b>
<b>a) Social Services (1 to 7)</b>	<b>19,139</b>	<b>38,382</b>	<b>57,521</b>	<b>26,793</b>	<b>82,798</b>	<b>109,591</b>	<b>26,793</b>	<b>82,798</b>	<b>109,591</b>	<b>384,546</b>	<b>81,611</b>	<b>466,157</b>
1. Education, Sports, Art and Culture	-	200	200	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	1,700	4,800	6,500	1,000	5,986	6,986	1,000	5,986	6,986	11,900	6,585	18,485
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	2,500	2,500	-	2,500	2,500	-	2,500	2,500	-	2,500	2,500
5. Housing	16,640	27,685	44,325	25,373	69,312	94,685	25,373	69,312	94,685	372,226	67,526	439,752
6. Government Servants (Housing)	-	2,265	2,265	-	5,000	5,000	-	5,000	5,000	-	5,000	5,000
7. Others	799	932	1,731	420	-	420	420	-	420	420	-	420
<b>b) Economic Services (1 to 10)</b>	<b>12,934</b>	<b>1,500</b>	<b>14,434</b>	<b>12,846</b>	<b>2,227</b>	<b>15,073</b>	<b>12,846</b>	<b>2,227</b>	<b>15,073</b>	<b>63,546</b>	<b>2,227</b>	<b>65,773</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	103	-	103	2,575	-	2,575	2,575	-	2,575	1,075	-	1,075
5. Major and Medium Irrigation, etc.	1,070	-	1,070	-	-	-	-	-	-	-	-	-
6. Power Projects	3,956	-	3,956	5,197	-	5,197	5,197	-	5,197	19,897	-	19,897

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**ANDHRA PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	7,805	1,500	9,305	5,074	2,227	7,301	5,074	2,227	7,301	42,574	2,227	44,801
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>3,694</b>	<b>3,694</b>	-	<b>6,159</b>	<b>6,159</b>	-	<b>6,159</b>	<b>6,159</b>	-	<b>7,159</b>	<b>7,159</b>
a) Government Servants (other than Housing)	-	3,694	3,694	-	6,159	6,159	-	6,159	6,159	-	7,159	7,159
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	<b>79</b>	<b>79</b>	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>93,653</b>	<b>93,653</b>	-	<b>105,145</b>	<b>105,145</b>	-	<b>105,145</b>	<b>105,145</b>	-	<b>115,659</b>	<b>115,659</b>
1. State Provident Funds	-	79,487	79,487	-	88,851	88,851	-	88,851	88,851	-	97,736	97,736
2. Others	-	14,166	14,166	-	16,293	16,293	-	16,293	16,293	-	17,923	17,923
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>81,865</b>	<b>81,865</b>	-	<b>60,723</b>	<b>60,723</b>	-	<b>60,727</b>	<b>60,727</b>	-	<b>66,229</b>	<b>66,229</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	28,089	28,089	-	21,003	21,003	-	21,003	21,003	-	21,003	21,003
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	53,775	53,775	-	39,720	39,720	-	39,724	39,724	-	45,226	45,226
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>1,584,414</b>	<b>1,584,414</b>	-	<b>1,322,677</b>	<b>1,322,677</b>	-	<b>1,298,477</b>	<b>1,298,477</b>	-	<b>1,411,893</b>	<b>1,411,893</b>
1. Civil Deposits	-	781,564	781,564	-	349,650	349,650	-	337,998	337,998	-	365,572	365,572
2. Deposits of Local Funds	-	516,382	516,382	-	657,113	657,113	-	643,735	643,735	-	708,507	708,507
3. Civil Advances	-	17,781	17,781	-	23,003	23,003	-	23,003	23,003	-	25,003	25,003
4. Others	-	268,687	268,687	-	292,911	292,911	-	293,742	293,742	-	312,811	312,811
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>12,538,395</b>	<b>12,538,395</b>	-	-	-	-	-	-	-	-	-
1. Suspense	-	-274,659	-274,659	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Account	-	4,292,664	4,292,664	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	7,669,933	7,669,933	-	-	-	-	-	-	-	-	-
4. Others	-	850,457	850,457	-	-	-	-	-	-	-	-	-
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>873,606</b>	<b>873,606</b>	-	-	-	-	-	-	-	-	-
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>6,332</b>			<b>96,555</b>			<b>8,435</b>			<b>6,148</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>-6,411</b>			<b>-99,583</b>			<b>-5,354</b>			<b>-3,648</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>-79</b>			<b>-3,028</b>			<b>3,081</b>			<b>2,500</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>-37,505</b>			<b>-3,028</b>			<b>3,081</b>			<b>2,500</b>
a) Opening Balance			28,615			-6,403			-8,890			-5,809
b) Closing Balance			-8,890			-9,431			-5,809			-3,309
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>			<b>37,426</b>			-			-			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)</b>			-			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**ARUNACHAL PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>43,903</b>	<b>643,083</b>	<b>686,986</b>	<b>31,320</b>	<b>206,139</b>	<b>237,458</b>	<b>67,708</b>	<b>561,852</b>	<b>629,560</b>	<b>30,138</b>	<b>595,256</b>	<b>625,394</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>43,903</b>	<b>33,029</b>	<b>76,932</b>	<b>31,320</b>	<b>26,175</b>	<b>57,495</b>	<b>67,708</b>	<b>18,887</b>	<b>86,595</b>	<b>30,138</b>	<b>22,755</b>	<b>52,893</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>43,869</b>	<b>-107</b>	<b>43,762</b>	<b>31,232</b>	<b>-58</b>	<b>31,174</b>	<b>67,547</b>	<b>-18</b>	<b>67,529</b>	<b>30,075</b>	<b>-17</b>	<b>30,058</b>
<b>1. Developmental (a + b)</b>	<b>42,262</b>	<b>-107</b>	<b>42,155</b>	<b>29,663</b>	<b>-58</b>	<b>29,605</b>	<b>64,072</b>	<b>-18</b>	<b>64,054</b>	<b>28,015</b>	<b>-17</b>	<b>27,998</b>
<b>(a) Social Services (1 to 9)</b>	<b>9,022</b>	<b>-</b>	<b>9,022</b>	<b>5,091</b>	<b>-</b>	<b>5,091</b>	<b>16,885</b>	<b>8</b>	<b>16,893</b>	<b>3,679</b>	<b>-</b>	<b>3,679</b>
1. Education, Sports, Art and Culture	2,434	-	2,434	247	-	247	5,985	8	5,993	1,060	-	1,060
2. Medical and Public Health	510	-	510	760	-	760	3,123	-	3,123	2	-	2
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	1,706	-	1,706	1,124	-	1,124	1,854	-	1,854	708	-	708
5. Housing	590	-	590	846	-	846	921	-	921	766	-	766
6. Urban Development	2,184	-	2,184	1,767	-	1,767	4,177	-	4,177	865	-	865
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-
8. Social Security and Welfare	1,384	-	1,384	334	-	334	744	-	744	262	-	262
9. Others *	214	-	214	13	-	13	81	-	81	16	-	16
<b>(b) Economic Services (1 to 10)</b>	<b>33,240</b>	<b>-107</b>	<b>33,133</b>	<b>24,571</b>	<b>-58</b>	<b>24,514</b>	<b>47,187</b>	<b>-26</b>	<b>47,161</b>	<b>24,336</b>	<b>-17</b>	<b>24,319</b>
1. Agriculture and Allied Activities (i to xi)	2,363	-107	2,256	409	-58	351	1,749	-26	1,723	457	-17	440
i) Crop Husbandry	161	-	161	221	-	221	317	-	317	317	-	317
ii) Soil and Water Conservation	-	-	-	-	-	-	508	-	508	11	-	11
iii) Animal Husbandry	498	-	498	56	-	56	270	-	270	-	-	-
iv) Dairy Development	-	-	-	-	-	-	4	-	4	-	-	-
v) Fisheries	39	-	39	17	-	17	32	-	32	-	-	-
vi) Forestry and Wild Life	500	-	500	40	-	40	-	-	-	40	-	40
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-107	-107	-	-58	-58	-	-26	-26	-	-17	-17
ix) Agricultural Research and Education	12	-	12	45	-	45	50	-	50	50	-	50
x) Co-operation	1,153	-	1,153	30	-	30	568	-	568	39	-	39
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	241	-	241	62	-	62	131	-	131	90	-	90
3. Special Area Programmes of which: Hill Areas	5,628	-	5,628	2,098	-	2,098	6,155	-	6,155	2,785	-	2,785
4. Major and Medium Irrigation and Flood Control	586	-	586	550	-	550	1,230	-	1,230	580	-	580
5. Energy	12,409	-	12,409	10,527	-	10,527	15,507	-	15,507	9,290	-	9,290
6. Industry and Minerals (i to iv)	286	-	286	10	-	10	117	-	117	-	-	-
i) Village and Small Industries	5	-	5	5	-	5	14	-	14	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	141	-	141	2	-	2	100	-	100	-	-	-
iv) Others #	140	-	140	3	-	3	3	-	3	-	-	-
7. Transport (i + ii)	9,548	-	9,548	10,054	-	10,054	20,690	-	20,690	10,885	-	10,885
i) Roads and Bridges	9,301	-	9,301	9,607	-	9,607	20,171	-	20,171	10,431	-	10,431
ii) Others **	247	-	247	447	-	447	519	-	519	454	-	454
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**ARUNACHAL PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	2,179	–	2,179	862	–	862	1,608	–	1,608	249	–	249
i) Tourism	2,164	–	2,164	826	–	826	1,575	–	1,575	219	–	219
ii) Others @@	15	–	15	36	–	36	33	–	33	30	–	30
<b>2. Non-Developmental (General Services)</b>	<b>1,607</b>	<b>–</b>	<b>1,607</b>	<b>1,569</b>	<b>–</b>	<b>1,569</b>	<b>3,475</b>	<b>–</b>	<b>3,475</b>	<b>2,060</b>	<b>–</b>	<b>2,060</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>–</b>	<b>11,422</b>	<b>11,422</b>	<b>–</b>	<b>23,695</b>	<b>23,695</b>	<b>–</b>	<b>15,296</b>	<b>15,296</b>	<b>–</b>	<b>16,744</b>	<b>16,744</b>
1. Market Loans	–	–	–	–	–	–	–	–	–	–	–	–
2. Loans from LIC	–	–	–	–	–	–	–	–	–	–	–	–
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	–	–	–	–	–	–	–	–	–	–	–
5. Loans from National Co-operative Development Corporation	–	–	–	–	–	–	–	–	–	–	–	–
6. WMA from RBI	–	–	–	–	–	–	–	–	–	–	–	–
7. Special Securities issued to NSSF	–	–	–	–	13,258	13,258	–	3,000	3,000	–	3,000	3,000
8. Others	–	11,422	11,422	–	10,437	10,437	–	12,296	12,296	–	13,744	13,744
of which: Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>–</b>	<b>21,467</b>	<b>21,467</b>	<b>–</b>	<b>2,183</b>	<b>2,183</b>	<b>–</b>	<b>3,253</b>	<b>3,253</b>	<b>–</b>	<b>5,668</b>	<b>5,668</b>
1. State Plan Schemes	–	21,467	21,467	–	2,183	2,183	–	3,253	3,253	–	5,668	5,668
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	–	–	–	–	–	–	–	–	–	–	–	–
4. Non-Plan (i to ii)	–	–	–	–	–	–	–	–	–	–	–	–
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	–	–	–	–	–	–	–	–	–	–	–
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	–	–	–	–	–	–	–	–	–	–	–
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>34</b>	<b>248</b>	<b>282</b>	<b>88</b>	<b>355</b>	<b>443</b>	<b>161</b>	<b>356</b>	<b>517</b>	<b>63</b>	<b>360</b>	<b>423</b>
<b>1. Developmental Purposes (a + b)</b>	<b>34</b>	<b>–</b>	<b>34</b>	<b>88</b>	<b>–</b>	<b>88</b>	<b>161</b>	<b>–</b>	<b>161</b>	<b>63</b>	<b>–</b>	<b>63</b>
<b>a) Social Services (1 to 7)</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Medical and Public Health	–	–	–	–	–	–	–	–	–	–	–	–
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	–	–	–	–	–	–	–	–	–	–	–	–
5. Housing	–	–	–	–	–	–	–	–	–	–	–	–
6. Government Servants (Housing)	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	–	–	–	–	–	–	–	–	–	–	–
<b>b) Economic Services (1 to 10)</b>	<b>34</b>	<b>–</b>	<b>34</b>	<b>88</b>	<b>–</b>	<b>88</b>	<b>161</b>	<b>–</b>	<b>161</b>	<b>63</b>	<b>–</b>	<b>63</b>
1. Crop Husbandry	–	–	–	–	–	–	–	–	–	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	32	–	32	88	–	88	161	–	161	63	–	63
5. Major and Medium Irrigation, etc.	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	–	–	–	–	–	–	–	–	–	–	–	–

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**ARUNACHAL PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	2	-	2	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>248</b>	<b>248</b>	-	<b>355</b>	<b>355</b>	-	<b>356</b>	<b>356</b>	-	<b>360</b>	<b>360</b>
a) Government Servants (other than Housing)	-	248	248	-	355	355	-	356	356	-	360	360
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>1,606</b>	<b>1,606</b>	-	<b>5,850</b>	<b>5,850</b>	-	<b>6,549</b>	<b>6,549</b>	-	<b>6,876</b>	<b>6,876</b>
1. State Provident Funds	-	1,426	1,426	-	5,600	5,600	-	6,046	6,046	-	6,348	6,348
2. Others	-	180	180	-	250	250	-	503	503	-	528	528
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>806</b>	<b>806</b>	-	<b>1,650</b>	<b>1,650</b>	-	<b>9,998</b>	<b>9,998</b>	-	<b>1,000</b>	<b>1,000</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	800	800	-	400	400	-	1,000	1,000	-	1,000	1,000
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	6	6	-	1,250	1,250	-	8,998	8,998	-	-	-
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>12,718</b>	<b>12,718</b>	-	<b>10,595</b>	<b>10,595</b>	-	<b>13,287</b>	<b>13,287</b>	-	<b>13,412</b>	<b>13,412</b>
1. Civil Deposits	-	8,302	8,302	-	7,952	7,952	-	10,941	10,941	-	10,949	10,949
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	4,416	4,416	-	2,643	2,643	-	2,346	2,346	-	2,463	2,463
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>489,043</b>	<b>489,043</b>	-	<b>102,741</b>	<b>102,741</b>	-	<b>441,855</b>	<b>441,855</b>	-	<b>478,773</b>	<b>478,773</b>
1. Suspense	-	14,063	14,063	-	32,885	32,885	-	-17,957	-17,957	-	5,974	5,974
2. Cash Balance Investment Account	-	473,680	473,680	-	68,549	68,549	-	459,668	459,668	-	472,648	472,648
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,300	1,300	-	1,307	1,307	-	144	144	-	151	151
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	<b>600</b>	<b>600</b>	-	-	-	-	<b>600</b>	<b>600</b>
<b>XII. Remittances</b>	-	<b>105,880</b>	<b>105,880</b>	-	<b>58,527</b>	<b>58,527</b>	-	<b>71,276</b>	<b>71,276</b>	-	<b>71,840</b>	<b>71,840</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>-3,731</b>			<b>-23,452</b>			<b>-56,873</b>			<b>-37,813</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>18,174</b>			<b>19,048</b>			<b>42,047</b>			<b>16,276</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>14,443</b>			<b>-4,404</b>			<b>-14,826</b>			<b>-21,537</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>38,813</b>			<b>1,118</b>			<b>-7,832</b>			<b>-4,540</b>
a) Opening Balance			-22,585			-11,366			-5,692			-13,427
b) Closing Balance			16,228			-10,248			-13,524			-17,967
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>			-			-			<b>3</b>			<b>-10,000</b>
<b>iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)</b>			<b>-24,370</b>			<b>-5,522</b>			<b>-6,997</b>			<b>-6,997</b>

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**ASSAM**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>111,181</b>	<b>2,146,748</b>	<b>2,257,929</b>	<b>282,968</b>	<b>1,950,338</b>	<b>2,233,306</b>	<b>293,447</b>	<b>7,071,749</b>	<b>7,365,196</b>	<b>288,828</b>	<b>5,417,187</b>	<b>5,706,014</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>111,181</b>	<b>43,950</b>	<b>155,131</b>	<b>282,968</b>	<b>80,817</b>	<b>363,785</b>	<b>293,447</b>	<b>83,728</b>	<b>377,175</b>	<b>288,828</b>	<b>91,246</b>	<b>380,073</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>100,876</b>	<b>7,657</b>	<b>108,532</b>	<b>269,337</b>	<b>8,625</b>	<b>277,962</b>	<b>279,816</b>	<b>11,535</b>	<b>291,351</b>	<b>273,765</b>	<b>11,172</b>	<b>284,937</b>
<b>1. Developmental (a + b)</b>	<b>100,491</b>	<b>7,000</b>	<b>107,491</b>	<b>266,430</b>	<b>7,528</b>	<b>273,958</b>	<b>276,909</b>	<b>10,138</b>	<b>287,047</b>	<b>270,919</b>	<b>9,879</b>	<b>280,798</b>
<b>(a) Social Services (1 to 9)</b>	<b>3,525</b>	<b>983</b>	<b>4,507</b>	<b>33,842</b>	<b>485</b>	<b>34,327</b>	<b>33,442</b>	<b>1,095</b>	<b>34,537</b>	<b>45,917</b>	<b>1,449</b>	<b>47,366</b>
1. Education, Sports, Art and Culture	322	—	322	262	—	262	262	—	262	86	100	186
2. Medical and Public Health	1,133	48	1,181	780	100	880	780	100	880	179	100	279
3. Family Welfare	—	1	1	5	—	5	5	—	5	—	—	—
4. Water Supply and Sanitation	—	—	—	27,100	—	27,100	27,100	—	27,100	30,779	—	30,779
5. Housing	167	130	297	667	385	1,052	667	385	1,052	750	344	1,094
6. Urban Development	1,899	804	2,703	4,927	—	4,927	4,527	610	5,137	14,111	905	15,016
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3	—	3	101	—	101	101	—	101	—	—	—
8. Social Security and Welfare	—	—	—	—	—	—	—	—	—	—	—	—
9. Others *	—	—	—	—	—	—	—	—	—	12	—	12
<b>(b) Economic Services (1 to 10)</b>	<b>96,967</b>	<b>6,017</b>	<b>102,984</b>	<b>232,588</b>	<b>7,043</b>	<b>239,631</b>	<b>243,467</b>	<b>9,043</b>	<b>252,510</b>	<b>225,002</b>	<b>8,430</b>	<b>233,432</b>
1. Agriculture and Allied Activities (i to xi)	20	—	20	252	—	252	252	—	252	1,380	—	1,380
i) Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
ii) Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
iii) Animal Husbandry	—	—	—	—	—	—	—	—	—	392	—	392
iv) Dairy Development	—	—	—	—	—	—	—	—	—	2	—	2
v) Fisheries	3	—	3	66	—	66	66	—	66	16	—	16
vi) Forestry and Wild Life	—	—	—	—	—	—	—	—	—	150	—	150
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	10	—	10	64	—	64	64	—	64	120	—	120
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	6	—	6	122	—	122	122	—	122	701	—	701
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—
3. Special Area Programmes of which: Hill Areas	27,525	—	27,525	107,542	—	107,542	118,420	—	118,420	89,942	—	89,942
4. Major and Medium Irrigation and Flood Control	11,200	—	11,200	27,669	—	27,669	27,670	—	27,670	32,155	—	32,155
5. Energy	20,535	—	20,535	47,166	—	47,166	47,166	—	47,166	31,485	—	31,485
6. Industry and Minerals (i to iv)	197	—	197	7,550	—	7,550	7,550	—	7,550	14,679	600	15,279
i) Village and Small Industries	177	—	177	110	—	110	110	—	110	—	—	—
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	19	—	19	7,440	—	7,440	7,440	—	7,440	14,679	600	15,279
7. Transport (i + ii)	37,361	6,017	43,378	41,515	6,688	48,202	41,515	8,688	50,202	54,831	7,830	62,661
i) Roads and Bridges	37,331	4,517	41,848	41,060	5,354	46,414	41,060	7,354	48,414	53,911	7,830	61,741
ii) Others **	30	1,500	1,530	455	1,334	1,789	455	1,334	1,789	920	—	920
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—



**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**ASSAM**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	129	-	129	895	356	1,251	895	356	1,251	530	-	530
i) Tourism	129	-	129	43	356	399	43	356	399	528	-	528
ii) Others @@	-	-	-	852	-	852	852	-	852	2	-	2
<b>2. Non-Developmental (General Services)</b>	<b>385</b>	<b>657</b>	<b>1,041</b>	<b>2,907</b>	<b>1,097</b>	<b>4,004</b>	<b>2,907</b>	<b>1,397</b>	<b>4,304</b>	<b>2,846</b>	<b>1,293</b>	<b>4,139</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	<b>245,767</b>	<b>245,767</b>	-	<b>135,067</b>	<b>135,067</b>	-	<b>135,067</b>	<b>135,067</b>	-	<b>105,838</b>	<b>105,838</b>
1. Market Loans	-	16,263	16,263	-	17,890	17,890	-	17,890	17,890	-	33,287	33,287
2. Loans from LIC	-	47	47	-	39	39	-	39	39	-	38	38
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	4,477	4,477	-	5,000	5,000	-	5,000	5,000	-	3,500	3,500
5. Loans from National Co-operative Development Corporation	-	-	-	-	220	220	-	220	220	-	564	564
6. WMA from RBI	-	219,819	219,819	-	100,000	100,000	-	100,000	100,000	-	50,000	50,000
7. Special Securities issued to NSSF	-	2,574	2,574	-	4,715	4,715	-	4,715	4,715	-	6,658	6,658
8. Others	-	2,588	2,588	-	7,204	7,204	-	7,204	7,204	-	11,791	11,791
of which: Land Compensation Bonds	-	-	-	-	4,289	4,289	-	4,289	4,289	-	8,576	8,576
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>10,088</b>	<b>10,088</b>	-	<b>35,943</b>	<b>35,943</b>	-	<b>35,944</b>	<b>35,944</b>	-	<b>23,211</b>	<b>23,211</b>
1. State Plan Schemes	-	8,279	8,279	-	9,143	9,143	-	9,144	9,144	-	9,286	9,286
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	11,268	11,268	-	11,268	11,268	-	2,452	2,452
3. Centrally Sponsored Schemes	-	-	-	-	2,461	2,461	-	2,461	2,461	-	828	828
4. Non-Plan (i to ii)	-	49	49	-	4,474	4,474	-	4,474	4,474	-	2,926	2,926
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	49	49	-	4,474	4,474	-	4,474	4,474	-	2,926	2,926
5. Ways and Means Advances from Centre	-	-	-	-	5,000	5,000	-	5,000	5,000	-	5,000	5,000
6. Loans for Special Schemes	-	-	-	-	2,086	2,086	-	2,086	2,086	-	1,207	1,207
7. Others	-	1,760	1,760	-	1,512	1,512	-	1,512	1,512	-	1,512	1,512
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>10,305</b>	<b>257</b>	<b>10,562</b>	<b>13,631</b>	<b>1,181</b>	<b>14,812</b>	<b>13,631</b>	<b>1,181</b>	<b>14,812</b>	<b>15,063</b>	<b>1,025</b>	<b>16,088</b>
<b>1. Developmental Purposes (a + b)</b>	<b>10,305</b>	<b>72</b>	<b>10,377</b>	<b>13,631</b>	<b>367</b>	<b>13,998</b>	<b>13,631</b>	<b>367</b>	<b>13,998</b>	<b>15,063</b>	<b>305</b>	<b>15,368</b>
<b>a) Social Services (1 to 7)</b>	<b>2,005</b>	<b>72</b>	<b>2,077</b>	<b>115</b>	<b>367</b>	<b>481</b>	<b>115</b>	<b>367</b>	<b>481</b>	<b>431</b>	<b>305</b>	<b>736</b>
1. Education, Sports, Art and Culture	-	-	-	-	5	5	-	5	5	-	5	5
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	42	-	42	37	-	37	37	-	37	65	-	65
6. Government Servants (Housing)	-	72	72	-	362	362	-	362	362	-	300	300
7. Others	1,963	-	1,963	77	-	77	77	-	77	366	-	366
<b>b) Economic Services (1 to 10)</b>	<b>8,300</b>	-	<b>8,300</b>	<b>13,516</b>	-	<b>13,516</b>	<b>13,516</b>	-	<b>13,516</b>	<b>14,632</b>	-	<b>14,632</b>
1. Crop Husbandry	-	-	-	3	-	3	3	-	3	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	4	-	4	4	-	4	-	-	-
4. Co-operation	-	-	-	50	-	50	50	-	50	262	-	262
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	8,126	-	8,126	13,105	-	13,105	13,105	-	13,105	14,120	-	14,120

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**ASSAM**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	74	-	74	253	-	253	253	-	253	50	-	50
8. Other Industries and Minerals	100	-	100	-	-	-	100	-	100	200	-	200
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	102	-	102	2	-	2	-	-	-
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>186</b>	<b>186</b>	-	<b>815</b>	<b>815</b>	-	<b>815</b>	<b>815</b>	-	<b>720</b>	<b>720</b>
a) Government Servants (other than Housing)	-	186	186	-	815	815	-	815	815	-	720	720
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	<b>5,000</b>	<b>5,000</b>	-	<b>5,000</b>	<b>5,000</b>	-	<b>5,000</b>	<b>5,000</b>	-	<b>5,000</b>	<b>5,000</b>
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>23,089</b>	<b>23,089</b>	-	<b>24,346</b>	<b>24,346</b>	-	<b>24,346</b>	<b>24,346</b>	-	<b>26,668</b>	<b>26,668</b>
1. State Provident Funds	-	21,819	21,819	-	21,600	21,600	-	21,600	21,600	-	23,868	23,868
2. Others	-	1,270	1,270	-	2,746	2,746	-	2,746	2,746	-	2,800	2,800
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>33,381</b>	<b>33,381</b>	-	<b>47,115</b>	<b>47,115</b>	-	<b>47,115</b>	<b>47,115</b>	-	<b>40,848</b>	<b>40,848</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	14,400	14,400	-	17,600	17,600	-	17,600	17,600	-	20,400	20,400
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	18,981	18,981	-	29,515	29,515	-	29,515	29,515	-	20,448	20,448
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>168,812</b>	<b>168,812</b>	-	<b>85,300</b>	<b>85,300</b>	-	<b>85,300</b>	<b>85,300</b>	-	<b>95,650</b>	<b>95,650</b>
1. Civil Deposits	-	134,223	134,223	-	45,000	45,000	-	45,000	45,000	-	45,000	45,000
2. Deposits of Local Funds	-	41	41	-	300	300	-	300	300	-	650	650
3. Civil Advances	-	34,548	34,548	-	40,000	40,000	-	40,000	40,000	-	50,000	50,000
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>1,464,389</b>	<b>1,464,389</b>	-	<b>1,512,760</b>	<b>1,512,760</b>	-	<b>6,631,260</b>	<b>6,631,260</b>	-	<b>5,012,775</b>	<b>5,012,775</b>
1. Suspense	-	12,017	12,017	-	10,000	10,000	-	10,000	10,000	-	10,000	10,000
2. Cash Balance Investment Account	-	1,450,958	1,450,958	-	1,500,000	1,500,000	-	6,618,500	6,618,500	-	5,000,000	5,000,000
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,413	1,413	-	2,760	2,760	-	2,760	2,760	-	2,775	2,775
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>188,309</b>	<b>188,309</b>	-	<b>95,000</b>	<b>95,000</b>	-	<b>95,000</b>	<b>95,000</b>	-	<b>95,000</b>	<b>95,000</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>7,304</b>			<b>-139,967</b>			<b>-147,477</b>			<b>-126,378</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>150,908</b>			<b>-43,478</b>			<b>-63,010</b>			<b>89,741</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>158,212</b>			<b>-183,446</b>			<b>-210,486</b>			<b>-36,637</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>-11,292</b>			<b>-183,446</b>			<b>-210,486</b>			<b>-36,637</b>
a) Opening Balance			-25,209			-16,102			-36,501			-246,987
b) Closing Balance			-36,501			-199,548			-246,987			-283,624
<b>ii. Withdrawals from (-)/Additions to (+)     Cash Balance Investment Account (net)</b>			<b>137,756</b>			-			-			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means     Advances and Overdrafts from RBI (net)</b>			<b>31,749</b>			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**BIHAR**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>165,247</b>	<b>9,695,113</b>	<b>9,860,360</b>	<b>462,517</b>	<b>907,901</b>	<b>1,370,418</b>	<b>540,268</b>	<b>924,358</b>	<b>1,464,626</b>	<b>583,498</b>	<b>677,881</b>	<b>1,261,379</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>165,247</b>	<b>316,000</b>	<b>481,247</b>	<b>462,517</b>	<b>181,591</b>	<b>644,108</b>	<b>540,268</b>	<b>198,048</b>	<b>738,316</b>	<b>583,498</b>	<b>246,434</b>	<b>829,932</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>155,039</b>	<b>53,351</b>	<b>208,390</b>	<b>432,161</b>	<b>59,056</b>	<b>491,217</b>	<b>502,812</b>	<b>72,269</b>	<b>575,081</b>	<b>557,935</b>	<b>80,957</b>	<b>638,892</b>
<b>1. Developmental (a + b)</b>	<b>151,070</b>	<b>50,129</b>	<b>201,199</b>	<b>422,813</b>	<b>45,350</b>	<b>468,163</b>	<b>492,533</b>	<b>54,354</b>	<b>546,887</b>	<b>549,667</b>	<b>72,785</b>	<b>622,452</b>
<b>(a) Social Services (1 to 9)</b>	<b>24,724</b>	<b>8,119</b>	<b>32,843</b>	<b>41,548</b>	<b>26,396</b>	<b>67,944</b>	<b>48,086</b>	<b>34,847</b>	<b>82,933</b>	<b>52,242</b>	<b>50,749</b>	<b>102,991</b>
1. Education, Sports, Art and Culture	2,914	—	2,914	4,583	—	4,583	10,727	—	10,727	8,116	—	8,116
2. Medical and Public Health	13,791	—	13,791	13,187	—	13,187	13,287	31	13,318	13,310	—	13,310
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	4,279	7,822	12,101	16,048	25,922	41,970	16,088	34,342	50,430	20,428	49,855	70,283
5. Housing	22	297	319	399	474	873	399	474	873	399	894	1,293
6. Urban Development	—	—	—	—	—	—	—	—	—	—	—	—
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,718	—	3,718	5,932	—	5,932	6,186	—	6,186	3,487	—	3,487
8. Social Security and Welfare	—	—	—	950	—	950	950	—	950	6,053	—	6,053
9. Others *	—	—	—	449	—	449	449	—	449	449	—	449
<b>(b) Other Services (1 to 10)</b>	<b>126,346</b>	<b>42,010</b>	<b>168,356</b>	<b>381,265</b>	<b>18,954</b>	<b>400,219</b>	<b>444,447</b>	<b>19,507</b>	<b>463,954</b>	<b>497,425</b>	<b>22,036</b>	<b>519,461</b>
1. Agriculture and Allied Activities (i to xi)	8,500	819	9,319	200	673	873	400	726	1,126	100	290	390
i) Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
ii) Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
iii) Animal Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	—	—	—	—	—	—	—	—	—	—	—	—
vi) Forestry and Wild Life	—	80	80	—	80	80	—	80	80	—	90	90
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	8,500	739	9,239	200	593	793	400	646	1,046	100	200	300
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	40,423	—	40,423	102,516	—	102,516	130,966	—	130,966	124,277	—	124,277
3. Special Area Programmes of which: Hill Areas	—	—	—	—	—	—	—	—	—	—	—	—
4. Major and Medium Irrigation and Flood Control	18,226	40,920	59,146	88,642	15,900	104,542	91,685	16,400	108,085	123,452	20,365	143,817
5. Energy	30,201	—	30,201	45,157	—	45,157	45,157	—	45,157	57,486	—	57,486
6. Industry and Minerals (i to iv)	529	—	529	20,533	—	20,533	20,547	—	20,547	22,359	—	22,359
i) Village and Small Industries	—	—	—	—	—	—	—	—	—	—	—	—
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	529	—	529	20,533	—	20,533	20,547	—	20,547	22,359	—	22,359
7. Transport (i + ii)	27,499	—	27,499	122,317	2,380	124,697	153,792	2,380	156,172	166,914	1,380	168,294
i) Roads and Bridges	26,042	—	26,042	122,217	2,380	124,597	153,692	2,380	156,072	165,814	1,380	167,194
ii) Others **	1,457	—	1,457	100	—	100	100	—	100	1,100	—	1,100
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**BIHAR**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
10. General Economic Services (i + ii)	968	271	1,239	1,900	1	1,901	1,900	1	1,901	2,837	1	2,838
i) Tourism	548	271	819	1,500	—	1,500	1,500	—	1,500	2,400	—	2,400
ii) Others @@	420	—	420	400	1	401	400	1	401	437	1	438
<b>2. Non-Developmental (General Services)</b>	<b>3,969</b>	<b>3,222</b>	<b>7,191</b>	<b>9,348</b>	<b>13,706</b>	<b>23,054</b>	<b>10,279</b>	<b>17,915</b>	<b>28,194</b>	<b>8,268</b>	<b>8,172</b>	<b>16,440</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	—	<b>53,572</b>	<b>53,572</b>	—	<b>171,569</b>	<b>171,569</b>	—	<b>171,569</b>	<b>171,569</b>	—	<b>220,220</b>	<b>220,220</b>
1. Market Loans	—	38,450	38,450	—	41,790	41,790	—	41,790	41,790	—	77,963	77,963
2. Loans from LIC	—	11	11	—	11	11	—	11	11	—	11	11
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	4,657	4,657	—	1,720	1,720	—	1,720	1,720	—	2,017	2,017
5. Loans from National Co-operative Development Corporation	—	1,327	1,327	—	962	962	—	962	962	—	800	800
6. WMA from RBI	—	—	—	—	100,000	100,000	—	100,000	100,000	—	100,000	100,000
7. Special Securities issued to NSSF	—	8,990	8,990	—	16,454	16,454	—	16,454	16,454	—	18,509	18,509
8. Others	—	137	137	—	10,632	10,632	—	10,632	10,632	—	20,920	20,920
<i>of which: Land Compensation Bonds</i>	—	70	70	—	10,563	10,563	—	10,563	10,563	—	20,850	20,850
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	—	<b>44,503</b>	<b>44,503</b>	—	<b>48,125</b>	<b>48,125</b>	—	<b>47,113</b>	<b>47,113</b>	—	<b>42,853</b>	<b>42,853</b>
1. State Plan Schemes	—	39,094	39,094	—	43,004	43,004	—	41,721	41,721	—	41,721	41,721
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	62	62	—	63	63	—	60	60	—	60	60
3. Centrally Sponsored Schemes	—	144	144	—	147	147	—	134	134	—	147	147
4. Non-Plan (i to ii)	—	302	302	—	10	10	—	297	297	—	925	925
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	302	302	—	10	10	—	297	297	—	925	925
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	4,901	4,901	—	4,901	4,901	—	4,901	4,901	—	—	—
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>10,208</b>	<b>164,574</b>	<b>174,782</b>	<b>30,356</b>	<b>2,841</b>	<b>33,197</b>	<b>37,456</b>	<b>7,097</b>	<b>44,553</b>	<b>25,563</b>	<b>2,404</b>	<b>27,967</b>
<b>1. Developmental Purposes (a + b)</b>	<b>10,208</b>	<b>164,468</b>	<b>174,676</b>	<b>30,356</b>	<b>2,556</b>	<b>32,912</b>	<b>37,456</b>	<b>6,462</b>	<b>43,918</b>	<b>25,563</b>	<b>2,119</b>	<b>27,682</b>
<b>a) Social Services (1 to 7)</b>	—	<b>262</b>	<b>262</b>	—	<b>160</b>	<b>160</b>	—	<b>210</b>	<b>210</b>	—	<b>210</b>	<b>210</b>
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	—	262	262	—	160	160	—	210	210	—	210	210
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
<b>b) Economic Services (1 to 10)</b>	<b>10,208</b>	<b>164,206</b>	<b>174,414</b>	<b>30,356</b>	<b>2,396</b>	<b>32,752</b>	<b>37,456</b>	<b>6,252</b>	<b>43,708</b>	<b>25,563</b>	<b>1,909</b>	<b>27,472</b>
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	453	—	453	552	—	552	552	2,921	3,473	81	—	81
5. Major and Medium Irrigation, etc.	—	74	74	—	—	—	—	—	—	—	—	—
6. Power Projects	9,752	163,775	173,527	29,804	1,908	31,712	29,804	1,908	31,712	25,379	1,908	27,287

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**BIHAR**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	3	-	3	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	7,100	-	7,100	100	-	100
9. Rural Development	-	350	350	-	485	485	-	485	485	-	1	1
10. Others	-	7	7	-	3	3	-	938	938	3	-	3
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>106</b>	<b>106</b>	-	<b>285</b>	<b>285</b>	-	<b>635</b>	<b>635</b>	-	<b>285</b>	<b>285</b>
a) Government Servants (other than Housing)	-	106	106	-	285	285	-	635	635	-	285	285
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>72,265</b>	<b>72,265</b>	-	<b>128,300</b>	<b>128,300</b>	-	<b>128,300</b>	<b>128,300</b>	-	<b>83,806</b>	<b>83,806</b>
1. State Provident Funds	-	63,746	63,746	-	115,800	115,800	-	115,800	115,800	-	70,520	70,520
2. Others	-	8,519	8,519	-	12,500	12,500	-	12,500	12,500	-	13,286	13,286
<b>VIII. Reserve Funds (1 to 4)</b>	-	-	-	-	<b>15,323</b>	<b>15,323</b>	-	<b>15,323</b>	<b>15,323</b>	-	<b>15,775</b>	<b>15,775</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	15,323	15,323	-	15,323	15,323	-	15,775	15,775
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>147,149</b>	<b>147,149</b>	-	<b>482,687</b>	<b>482,687</b>	-	<b>482,687</b>	<b>482,687</b>	-	<b>231,866</b>	<b>231,866</b>
1. Civil Deposits	-	43,368	43,368	-	85,000	85,000	-	85,000	85,000	-	76,195	76,195
2. Deposits of Local Funds	-	99,272	99,272	-	90,000	90,000	-	90,000	90,000	-	150,671	150,671
3. Civil Advances	-	4,509	4,509	-	6,000	6,000	-	6,000	6,000	-	5,000	5,000
4. Others	-	-	-	-	301,687	301,687	-	301,687	301,687	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>8,955,740</b>	<b>8,955,740</b>	-	-	-	-	-	-	-	-	-
1. Suspense	-	18,111	18,111	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Account	-	8,930,461	8,930,461	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	7,168	7,168	-	-	-	-	-	-	-	-	-
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>203,959</b>	<b>203,959</b>	-	-	-	-	-	-	-	-	-
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>22,131</b>			<b>-126,224</b>			<b>-220,431</b>			<b>-348,329</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>8,071</b>			<b>61,123</b>			<b>-75,240</b>			<b>348,326</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>30,202</b>			<b>-65,101</b>			<b>-295,671</b>			<b>-3</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>29,888</b>			<b>-65,101</b>			<b>-295,671</b>			<b>-3</b>
a) Opening Balance			-142,448			62,893			188,758			5,000
b) Closing Balance			-112,560			-2,208			-106,913			4,997
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>			<b>314</b>			-			-			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)</b>			-			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**CHHATTISGARH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>179,500</b>	<b>3,750,495</b>	<b>3,929,995</b>	<b>268,434</b>	<b>1,936,414</b>	<b>2,204,848</b>	<b>335,287</b>	<b>1,855,535</b>	<b>2,190,822</b>	<b>379,819</b>	<b>1,911,003</b>	<b>2,290,822</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>179,500</b>	<b>47,294</b>	<b>226,794</b>	<b>268,434</b>	<b>33,576</b>	<b>302,010</b>	<b>335,287</b>	<b>24,140</b>	<b>359,428</b>	<b>379,819</b>	<b>48,787</b>	<b>428,606</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>148,312</b>	<b>378</b>	<b>148,690</b>	<b>262,771</b>	<b>380</b>	<b>263,151</b>	<b>251,790</b>	<b>3,141</b>	<b>254,931</b>	<b>352,740</b>	<b>3,150</b>	<b>355,890</b>
<b>1. Developmental (a + b)</b>	<b>145,558</b>	<b>376</b>	<b>145,934</b>	<b>256,073</b>	<b>320</b>	<b>256,393</b>	<b>244,016</b>	<b>2,790</b>	<b>246,806</b>	<b>344,531</b>	<b>2,889</b>	<b>347,421</b>
<b>(a) Social Services (1 to 9)</b>	<b>36,480</b>	<b>252</b>	<b>36,732</b>	<b>62,168</b>	<b>144</b>	<b>62,312</b>	<b>60,463</b>	<b>144</b>	<b>60,607</b>	<b>85,182</b>	<b>138</b>	<b>85,320</b>
1. Education, Sports, Art and Culture	7,726	-	7,726	15,512	-	15,512	16,015	-	16,015	20,942	-	20,942
2. Medical and Public Health	3,848	-	3,848	11,421	-	11,421	10,774	-	10,774	16,433	-	16,433
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	1,025	-	1,025	1,737	-	1,737	1,964	-	1,964	3,710	-	3,710
5. Housing	1,707	-	1,707	2,620	-	2,620	3,464	-	3,464	3,316	-	3,316
6. Urban Development	1,575	-	1,575	12,150	-	12,150	8,150	-	8,150	17,202	-	17,202
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	18,373	-	18,373	16,097	-	16,097	17,150	-	17,150	19,947	-	19,947
8. Social Security and Welfare	1,984	218	2,202	1,565	110	1,675	1,721	110	1,831	2,349	136	2,486
9. Others *	242	34	276	1,066	34	1,100	1,226	34	1,260	1,283	2	1,285
<b>(b) Economic Services (1 to 10)</b>	<b>109,078</b>	<b>124</b>	<b>109,202</b>	<b>193,905</b>	<b>176</b>	<b>194,081</b>	<b>183,552</b>	<b>2,646</b>	<b>186,198</b>	<b>259,350</b>	<b>2,751</b>	<b>262,101</b>
1. Agriculture and Allied Activities (i to xi)	2,547	82	2,629	6,220	155	6,375	8,724	151	8,875	9,014	1	9,015
i) Crop Husbandry	58	50	108	70	5	75	70	1	71	43	1	44
ii) Soil and Water Conservation	1,579	-	1,579	2,125	-	2,125	2,125	-	2,125	2,195	-	2,195
iii) Animal Husbandry	15	-	15	1	-	1	181	-	181	20	-	20
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	40	-	40	150	-	150	100	-	100	100	-	100
vi) Forestry and Wild Life	837	-	837	2,070	-	2,070	2,724	-	2,724	2,730	-	2,730
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	20	32	52	225	150	375	25	150	175	15	-	15
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-1	-	-1	1,579	-	1,579	3,499	-	3,499	3,910	-	3,910
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	4,552	-	4,552	13,478	-	13,478	15,582	-	15,582	17,513	-	17,513
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	54,707	-	54,707	77,550	-	77,550	76,502	-	76,502	88,340	-	88,340
5. Energy	2,500	-	2,500	-	-	-	3	-	3	3	-	3
6. Industry and Minerals (i to iv)	4,142	2	4,144	6,351	2	6,353	6,340	-	6,340	10,666	-	10,666
i) Village and Small Industries	4,142	2	4,144	6,351	2	6,353	6,340	-	6,340	10,666	-	10,666
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	40,358	40	40,398	89,376	-	89,376	75,472	2,495	77,967	131,600	2,750	134,350
i) Roads and Bridges	40,159	-	40,159	89,372	-	89,372	75,432	-	75,432	131,508	-	131,508
ii) Others **	199	40	239	4	-	4	40	2,495	2,535	92	2,750	2,842
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**CHHATTISGARH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	271	-	271	930	19	949	930	-	930	2,215	-	2,215
i) Tourism	271	-	271	930	-	930	930	-	930	2,215	-	2,215
ii) Others @@	-	-	-	-	19	19	-	-	-	-	-	-
<b>2. Non-Developmental (General Services)</b>	<b>2,755</b>	<b>2</b>	<b>2,757</b>	<b>6,698</b>	<b>60</b>	<b>6,758</b>	<b>7,775</b>	<b>351</b>	<b>8,125</b>	<b>8,209</b>	<b>260</b>	<b>8,469</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	<b>27,884</b>	<b>27,884</b>	-	<b>37,477</b>	<b>37,477</b>	-	<b>18,252</b>	<b>18,252</b>	-	<b>51,375</b>	<b>51,375</b>
1. Market Loans	-	8,539	8,539	-	9,536	9,536	-	9,575	9,575	-	15,861	15,861
2. Loans from LIC	-	-	-	-	646	646	-	-	-	-	646	646
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	16,720	16,720	-	2,825	2,825	-	2,587	2,587	-	6,272	6,272
5. Loans from National Co-operative Development Corporation	-	1,240	1,240	-	707	707	-	780	780	-	849	849
6. WMA from RBI	-	-	-	-	18,000	18,000	-	-	-	-	18,000	18,000
7. Special Securities issued to NSSF	-	1,322	1,322	-	2,893	2,893	-	2,893	2,893	-	4,475	4,475
8. Others	-	63	63	-	2,870	2,870	-	2,417	2,417	-	5,272	5,272
of which: Land Compensation Bonds	-	-	-	-	2,417	2,417	-	2,417	2,417	-	4,832	4,832
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>16,471</b>	<b>16,471</b>	-	<b>11,280</b>	<b>11,280</b>	-	<b>1,308</b>	<b>1,308</b>	-	<b>10,828</b>	<b>10,828</b>
1. State Plan Schemes	-	9,631	9,631	-	10,672	10,672	-	1,141	1,141	-	10,643	10,643
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	1,192	1,192	-	100	100	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	2,552	2,552	-	290	290	-	68	68	-	86	86
4. Non-Plan (i to ii)	-	3,096	3,096	-	218	218	-	99	99	-	99	99
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	3,096	3,096	-	218	218	-	99	99	-	99	99
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>31,187</b>	<b>2,561</b>	<b>33,748</b>	<b>5,663</b>	<b>2,439</b>	<b>8,102</b>	<b>83,497</b>	<b>1,439</b>	<b>84,936</b>	<b>27,079</b>	<b>1,434</b>	<b>28,513</b>
<b>1. Developmental Purposes (a + b)</b>	<b>31,187</b>	<b>2,561</b>	<b>33,748</b>	<b>5,663</b>	<b>2,418</b>	<b>8,081</b>	<b>83,497</b>	<b>1,418</b>	<b>84,915</b>	<b>27,079</b>	<b>1,413</b>	<b>28,492</b>
<b>a) Social Services (1 to 7)</b>	<b>3,707</b>	<b>2,520</b>	<b>6,227</b>	<b>2,802</b>	<b>2,027</b>	<b>4,829</b>	<b>59,177</b>	<b>1,027</b>	<b>60,204</b>	<b>7,166</b>	<b>1,022</b>	<b>8,188</b>
1. Education, Sports, Art and Culture	2,000	-	2,000	50	-	50	50	-	50	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	807	-	807	1,500	-	1,500	5,773	-	5,773	4,065	-	4,065
5. Housing	-	515	515	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	5	5	-	20	20	-	20	20	-	15	15
7. Others	900	2,000	2,900	1,252	2,007	3,259	53,353	1,007	54,360	3,101	1,007	4,108
<b>b) Economic Services (1 to 10)</b>	<b>27,480</b>	<b>40</b>	<b>27,521</b>	<b>2,861</b>	<b>391</b>	<b>3,252</b>	<b>24,320</b>	<b>391</b>	<b>24,711</b>	<b>19,913</b>	<b>391</b>	<b>20,304</b>
1. Crop Husbandry	-	40	40	-	391	391	-	391	391	-	391	391
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	4,032	-	4,032	335	-	335	20,377	-	20,377	15,925	-	15,925
4. Co-operation	1,508	-	1,508	1,687	-	1,687	2,605	-	2,605	2,562	-	2,562
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	20,525	-	20,525	-	-	-	500	-	500	500	-	500

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**CHHATTISGARH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	15	-	15	38	-	38	38	-	38	26	-	26
8. Other Industries and Minerals	1,400	-	1,400	800	-	800	800	-	800	900	-	900
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	1	-	1	-	-	-	-	-	-
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>1</b>	<b>1</b>	-	<b>21</b>	<b>21</b>	-	<b>21</b>	<b>21</b>	-	<b>21</b>	<b>21</b>
a) Government Servants (other than Housing)	-	1	1	-	21	21	-	21	21	-	21	21
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	<b>1</b>	<b>1</b>	-	<b>1</b>	<b>1</b>	-	<b>1</b>	<b>1</b>
<b>VI. Contingency Fund</b>	-	<b>4,147</b>	<b>4,147</b>	-	<b>4,000</b>	<b>4,000</b>	-	<b>4,129</b>	<b>4,129</b>	-	<b>4,000</b>	<b>4,000</b>
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>39,866</b>	<b>39,866</b>	-	<b>40,036</b>	<b>40,036</b>	-	<b>40,336</b>	<b>40,336</b>	-	<b>44,290</b>	<b>44,290</b>
1. State Provident Funds	-	36,478	36,478	-	36,836	36,836	-	36,836	36,836	-	40,290	40,290
2. Others	-	3,388	3,388	-	3,200	3,200	-	3,500	3,500	-	4,000	4,000
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>10,856</b>	<b>10,856</b>	-	<b>39,561</b>	<b>39,561</b>	-	<b>85,567</b>	<b>85,567</b>	-	<b>43,041</b>	<b>43,041</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	1	1	-	1	1	-	1	1
2. Sinking Funds	-	5,000	5,000	-	10,000	10,000	-	10,000	10,000	-	10,000	10,000
3. Famine Relief Fund	-	-	-	-	7	7	-	29	29	-	29	29
4. Others	-	5,856	5,856	-	29,553	29,553	-	75,537	75,537	-	33,011	33,011
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>90,481</b>	<b>90,481</b>	-	<b>107,152</b>	<b>107,152</b>	-	<b>47,972</b>	<b>47,972</b>	-	<b>95,429</b>	<b>95,429</b>
1. Civil Deposits	-	68,424	68,424	-	41,947	41,947	-	25,747	25,747	-	44,924	44,924
2. Deposits of Local Funds	-	-	-	-	5	5	-	5	5	-	5	5
3. Civil Advances	-	21,177	21,177	-	21,900	21,900	-	21,900	21,900	-	21,900	21,900
4. Others	-	880	880	-	43,300	43,300	-	320	320	-	28,600	28,600
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>3,298,383</b>	<b>3,298,383</b>	-	<b>1,454,117</b>	<b>1,454,117</b>	-	<b>1,451,461</b>	<b>1,451,461</b>	-	<b>1,453,461</b>	<b>1,453,461</b>
1. Suspense	-	2,396	2,396	-	-6	-6	-	-2,662	-2,662	-	-663	-663
2. Cash Balance Investment Account	-	2,143,656	2,143,656	-	900,000	900,000	-	900,000	900,000	-	900,000	900,000
3. Deposits with RBI	-	492,466	492,466	-	245,581	245,581	-	245,581	245,581	-	245,581	245,581
4. Others	-	659,865	659,865	-	308,542	308,542	-	308,542	308,542	-	308,542	308,542
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>259,469</b>	<b>259,469</b>	-	<b>239,971</b>	<b>239,971</b>	-	<b>201,930</b>	<b>201,930</b>	-	<b>203,995</b>	<b>203,995</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>-81,650</b>			<b>-128,596</b>			<b>-193,183</b>			<b>-184,821</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>138,137</b>			<b>119,991</b>			<b>167,831</b>			<b>180,134</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>56,487</b>			<b>-8,605</b>			<b>-25,352</b>			<b>-4,687</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>-48,286</b>			<b>-8,605</b>			<b>-25,352</b>			<b>-4,687</b>
a) Opening Balance			769			-13,718			-48,518			-73,870
b) Closing Balance			-47,517			-22,323			-73,870			-78,557
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>			<b>104,773</b>			-			-			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)</b>			-			-			-			-



**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**GOA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>58,218</b>	<b>882,068</b>	<b>940,286</b>	<b>73,202</b>	<b>214,135</b>	<b>287,337</b>	<b>67,611</b>	<b>213,215</b>	<b>280,826</b>	<b>73,876</b>	<b>215,856</b>	<b>289,732</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>58,218</b>	<b>7,585</b>	<b>65,803</b>	<b>73,202</b>	<b>9,263</b>	<b>82,465</b>	<b>67,611</b>	<b>8,343</b>	<b>75,954</b>	<b>73,876</b>	<b>10,984</b>	<b>84,860</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>57,885</b>	<b>152</b>	<b>58,037</b>	<b>72,833</b>	<b>-</b>	<b>72,833</b>	<b>67,029</b>	<b>-</b>	<b>67,029</b>	<b>72,617</b>	<b>-</b>	<b>72,617</b>
<b>1. Developmental (a + b)</b>	<b>48,370</b>	<b>152</b>	<b>48,522</b>	<b>63,650</b>	<b>-</b>	<b>63,650</b>	<b>57,790</b>	<b>-</b>	<b>57,790</b>	<b>63,052</b>	<b>-</b>	<b>63,052</b>
<b>(a) Social Services (1 to 9)</b>	<b>9,588</b>	<b>-</b>	<b>9,588</b>	<b>21,822</b>	<b>-</b>	<b>21,822</b>	<b>14,706</b>	<b>-</b>	<b>14,706</b>	<b>20,733</b>	<b>-</b>	<b>20,733</b>
1. Education, Sports, Art and Culture	1,647	-	1,647	4,191	-	4,191	3,824	-	3,824	3,888	-	3,888
2. Medical and Public Health	1,517	-	1,517	1,653	-	1,653	1,847	-	1,847	1,508	-	1,508
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	5,980	-	5,980	15,000	-	15,000	8,057	-	8,057	14,822	-	14,822
5. Housing	6	-	6	290	-	290	290	-	290	27	-	27
6. Urban Development	329	-	329	430	-	430	430	-	430	230	-	230
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	105	-	105	105	-	105	105	-	105	105	-	105
8. Social Security and Welfare	-	-	-	150	-	150	150	-	150	150	-	150
9. Others *	4	-	4	3	-	3	3	-	3	3	-	3
<b>(b) Economic Services (1 to 10)</b>	<b>38,782</b>	<b>152</b>	<b>38,934</b>	<b>41,828</b>	<b>-</b>	<b>41,828</b>	<b>43,084</b>	<b>-</b>	<b>43,084</b>	<b>42,319</b>	<b>-</b>	<b>42,319</b>
1. Agriculture and Allied Activities (i to xi)	1,247	152	1,399	1,297	-	1,297	1,172	-	1,172	1,047	-	1,047
i) Crop Husbandry	200	-	200	191	-	191	191	-	191	117	-	117
ii) Soil and Water Conservation	113	-	113	190	-	190	190	-	190	150	-	150
iii) Animal Husbandry	83	-	83	88	-	88	88	-	88	68	-	68
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	146	-	146	130	-	130	130	-	130	121	-	121
vi) Forestry and Wild Life	100	-	100	116	-	116	56	-	56	76	-	76
vii) Plantations	21	-	21	22	-	22	22	-	22	-	-	-
viii) Food Storage and Warehousing	-	152	152	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	2	-	2	5	-	5	5	-	5	5	-	5
x) Co-operation	582	-	582	555	-	555	490	-	490	510	-	510
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	8	-	8	117	-	117	117	-	117	141	-	141
3. Special Area Programmes of which: Hill Areas	152	-	152	171	-	171	171	-	171	205	-	205
4. Major and Medium Irrigation and Flood Control	15,868	-	15,868	16,362	-	16,362	16,392	-	16,392	16,016	-	16,016
5. Energy	10,228	-	10,228	10,350	-	10,350	10,350	-	10,350	10,608	-	10,608
6. Industry and Minerals (i to iv)	808	-	808	1,471	-	1,471	2,129	-	2,129	1,935	-	1,935
i) Village and Small Industries	404	-	404	1,061	-	1,061	219	-	219	430	-	430
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	4	-	4	10	-	10	10	-	10	5	-	5
iv) Others #	400	-	400	400	-	400	1,900	-	1,900	1,500	-	1,500
7. Transport (i + ii)	10,279	-	10,279	11,525	-	11,525	12,337	-	12,337	12,067	-	12,067
i) Roads and Bridges	9,806	-	9,806	10,000	-	10,000	10,981	-	10,981	10,900	-	10,900
ii) Others **	473	-	473	1,525	-	1,525	1,356	-	1,356	1,167	-	1,167
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)

GOA

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	50	-	50	50	-	50	-	-	-
10. General Economic Services (i + ii)	192	-	192	485	-	485	366	-	366	300	-	300
i) Tourism	192	-	192	485	-	485	366	-	366	300	-	300
ii) Others @@	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental (General Services)</b>	<b>9,515</b>	<b>-</b>	<b>9,515</b>	<b>9,183</b>	<b>-</b>	<b>9,183</b>	<b>9,239</b>	<b>-</b>	<b>9,239</b>	<b>9,565</b>	<b>-</b>	<b>9,565</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>-</b>	<b>4,534</b>	<b>4,534</b>	<b>-</b>	<b>15,220</b>	<b>15,220</b>	<b>-</b>	<b>15,120</b>	<b>15,120</b>	<b>-</b>	<b>17,028</b>	<b>17,028</b>
1. Market Loans	-	1,750	1,750	-	1,925	1,925	-	1,925	1,925	-	3,067	3,067
2. Loans from LIC	-	199	199	-	199	199	-	199	199	-	199	199
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	408	408	-	613	613	-	613	613	-	583	583
5. Loans from National Co-operative Development Corporation	-	14	14	-	18	18	-	18	18	-	18	18
6. WMA from RBI	-	-	-	-	10,000	10,000	-	10,000	10,000	-	10,000	10,000
7. Special Securities issued to NSSF	-	594	594	-	1,000	1,000	-	900	900	-	1,750	1,750
8. Others	-	1,569	1,569	-	1,465	1,465	-	1,465	1,465	-	1,411	1,411
<i>of which: Land Compensation Bonds</i>	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>-</b>	<b>2,526</b>	<b>2,526</b>	<b>-</b>	<b>3,661</b>	<b>3,661</b>	<b>-</b>	<b>2,761</b>	<b>2,761</b>	<b>-</b>	<b>3,557</b>	<b>3,557</b>
1. State Plan Schemes	-	2,478	2,478	-	3,600	3,600	-	2,700	2,700	-	3,460	3,460
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	3	3	-	4	4	-	4	4	-	2	2
3. Centrally Sponsored Schemes	-	28	28	-	40	40	-	40	40	-	40	40
4. Non-Plan (i to ii)	-	17	17	-	17	17	-	17	17	-	55	55
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	17	17	-	17	17	-	17	17	-	55	55
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>333</b>	<b>373</b>	<b>706</b>	<b>369</b>	<b>382</b>	<b>751</b>	<b>582</b>	<b>462</b>	<b>1,044</b>	<b>1,259</b>	<b>399</b>	<b>1,658</b>
<b>1. Developmental Purposes (a + b)</b>	<b>333</b>	<b>140</b>	<b>473</b>	<b>369</b>	<b>50</b>	<b>419</b>	<b>582</b>	<b>130</b>	<b>712</b>	<b>1,259</b>	<b>120</b>	<b>1,379</b>
<b>a) Social Services (1 to 7)</b>	<b>158</b>	<b>140</b>	<b>298</b>	<b>66</b>	<b>50</b>	<b>116</b>	<b>516</b>	<b>130</b>	<b>646</b>	<b>509</b>	<b>120</b>	<b>629</b>
1. Education, Sports, Art and Culture	127	-	127	-	-	-	450	-	450	450	-	450
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	29	-	29	50	-	50	50	-	50	50	-	50
6. Government Servants (Housing)	-	140	140	-	50	50	-	130	130	-	120	120
7. Others	2	-	2	16	-	16	16	-	16	9	-	9
<b>b) Economic Services (1 to 10)</b>	<b>175</b>	<b>-</b>	<b>175</b>	<b>303</b>	<b>-</b>	<b>303</b>	<b>66</b>	<b>-</b>	<b>66</b>	<b>750</b>	<b>-</b>	<b>750</b>
1. Crop Husbandry	62	-	62	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	13	-	13	281	-	281	44	-	44	99	-	99
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**GOA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	10	-	10	10	-	10	-	-	-
10. Others	100	-	100	12	-	12	12	-	12	651	-	651
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>233</b>	<b>233</b>	-	<b>332</b>	<b>332</b>	-	<b>332</b>	<b>332</b>	-	<b>279</b>	<b>279</b>
a) Government Servants (other than Housing)	-	233	233	-	332	332	-	332	332	-	279	279
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>7,877</b>	<b>7,877</b>	-	<b>9,210</b>	<b>9,210</b>	-	<b>9,210</b>	<b>9,210</b>	-	<b>9,210</b>	<b>9,210</b>
1. State Provident Funds	-	7,798	7,798	-	9,000	9,000	-	9,000	9,000	-	9,000	9,000
2. Others	-	79	79	-	210	210	-	210	210	-	210	210
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>2,768</b>	<b>2,768</b>	-	<b>3,301</b>	<b>3,301</b>	-	<b>3,301</b>	<b>3,301</b>	-	<b>3,301</b>	<b>3,301</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	1,504	1,504	-	2,000	2,000	-	2,000	2,000	-	2,000	2,000
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,264	1,264	-	1,301	1,301	-	1,301	1,301	-	1,301	1,301
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>9,367</b>	<b>9,367</b>	-	<b>6,911</b>	<b>6,911</b>	-	<b>6,911</b>	<b>6,911</b>	-	<b>6,911</b>	<b>6,911</b>
1. Civil Deposits	-	5,439	5,439	-	3,190	3,190	-	3,190	3,190	-	3,190	3,190
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	405	405	-	220	220	-	220	220	-	220	220
4. Others	-	3,523	3,523	-	3,501	3,501	-	3,501	3,501	-	3,501	3,501
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>703,923</b>	<b>703,923</b>	-	<b>120,450</b>	<b>120,450</b>	-	<b>120,450</b>	<b>120,450</b>	-	<b>120,450</b>	<b>120,450</b>
1. Suspense	-	8,203	8,203	-	5,000	5,000	-	5,000	5,000	-	5,000	5,000
2. Cash Balance Investment Account	-	557,602	557,602	-	60,000	60,000	-	60,000	60,000	-	60,000	60,000
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	138,118	138,118	-	55,450	55,450	-	55,450	55,450	-	55,450	55,450
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>150,548</b>	<b>150,548</b>	-	<b>55,000</b>	<b>55,000</b>	-	<b>55,000</b>	<b>55,000</b>	-	<b>55,000</b>	<b>55,000</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>17,768</b>			<b>2,643</b>			<b>1,657</b>			<b>1,891</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>-2,186</b>			<b>-3,416</b>			<b>-3,486</b>			<b>-791</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>15,583</b>			<b>-773</b>			<b>-1,829</b>			<b>1,100</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>-2,214</b>			<b>-773</b>			<b>-1,829</b>			<b>1,100</b>
a) Opening Balance			-1,325			-1,325			-3,539			-5,368
b) Closing Balance			-3,539			-2,098			-5,368			-4,268
<b>ii. Withdrawals from (-)/Additions to (+)         Cash Balance Investment Account (net)</b>			<b>17,797</b>			-			-			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means         Advances and Overdrafts from RBI (net)</b>			-			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**GUJARAT**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>719,165</b>	<b>9,629,851</b>	<b>10,349,016</b>	<b>651,299</b>	<b>6,322,835</b>	<b>6,974,134</b>	<b>841,799</b>	<b>12,405,126</b>	<b>13,246,925</b>	<b>758,810</b>	<b>5,480,902</b>	<b>6,239,711</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>719,165</b>	<b>157,774</b>	<b>876,939</b>	<b>651,299</b>	<b>294,425</b>	<b>945,724</b>	<b>841,799</b>	<b>174,091</b>	<b>1,015,890</b>	<b>758,810</b>	<b>282,982</b>	<b>1,041,791</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>678,687</b>	<b>17,179</b>	<b>695,866</b>	<b>627,986</b>	<b>22,371</b>	<b>650,357</b>	<b>810,350</b>	<b>18,809</b>	<b>829,158</b>	<b>719,138</b>	<b>24,192</b>	<b>743,331</b>
<b>1. Developmental (a + b)</b>	<b>671,466</b>	<b>15,463</b>	<b>686,929</b>	<b>622,467</b>	<b>18,743</b>	<b>641,210</b>	<b>804,372</b>	<b>17,588</b>	<b>821,961</b>	<b>706,022</b>	<b>18,974</b>	<b>724,996</b>
<b>(a) Social Services (1 to 9)</b>	<b>174,418</b>	<b>7,459</b>	<b>181,878</b>	<b>178,264</b>	<b>10,038</b>	<b>188,302</b>	<b>181,775</b>	<b>5,544</b>	<b>187,319</b>	<b>200,681</b>	<b>10,018</b>	<b>210,699</b>
1. Education, Sports, Art and Culture	14,309	418	14,727	24,290	737	25,027	25,244	574	25,818	29,788	2,833	32,621
2. Medical and Public Health	2,647	-	2,647	7,324	-	7,324	6,330	-	6,330	9,626	-	9,626
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	65,025	977	66,002	65,037	600	65,637	87,885	1,007	88,893	86,220	200	86,420
5. Housing	7,657	5,986	13,643	9,305	7,661	16,966	10,460	3,559	14,018	8,193	5,685	13,878
6. Urban Development	2,251	-	2,251	2,308	-5	2,303	2,465	-	2,465	5,070	-5	5,065
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,110	188	1,299	2,747	564	3,311	1,641	234	1,875	5,118	795	5,913
8. Social Security and Welfare	58	-	58	424	1	425	313	1	314	428	1	429
9. Others *	81,360	-110	81,250	66,829	480	67,309	47,438	169	47,607	56,238	510	56,748
<b>(b) Economic Services (1 to 10)</b>	<b>497,047</b>	<b>8,004</b>	<b>505,051</b>	<b>444,203</b>	<b>8,705</b>	<b>452,908</b>	<b>622,597</b>	<b>12,044</b>	<b>634,641</b>	<b>505,341</b>	<b>8,956</b>	<b>514,297</b>
1. Agriculture and Allied Activities (i to xi)	11,789	249	12,038	14,723	338	15,061	21,445	488	21,933	17,845	599	18,444
i) Crop Husbandry	145	-	145	102	-	102	79	-	79	73	-	73
ii) Soil and Water Conservation	67	-	67	100	-	100	100	-	100	98	-	98
iii) Animal Husbandry	-	-	-	30	-	30	-	-	-	38	-	38
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-11	-	-11	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	11,679	224	11,903	12,342	300	12,642	19,117	470	19,587	16,880	575	17,455
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	44	26	70	30	38	68	30	18	48	10	24	34
ix) Agricultural Research and Education	524	-	524	922	-	922	922	-	922	709	-	709
x) Co-operation	-660	-	-660	1,197	-	1,197	1,197	-	1,197	38	-	38
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	80	-	80	40	-	40	40	-	40	50	-	50
4. Major and Medium Irrigation and Flood Control	-	-	-	-	-	-	-	-	-	-	-	-
5. Energy	225,139	-	225,139	294,715	-	294,715	408,351	-	408,351	352,461	-	352,461
6. Industry and Minerals (i to iv)	194,991	-	194,991	56,626	-	56,626	118,832	-	118,832	53,054	-	53,054
i) Village and Small Industries	31	-	31	385	-	385	353	-	353	308	-	308
ii) Iron and Steel Industries	24	-	24	127	-	127	95	-	95	50	-	50
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	7	-	7	258	-	258	258	-	258	258	-	258
7. Transport (i + ii)	64,868	7,492	72,360	77,214	8,325	85,539	73,076	8,025	81,101	80,823	8,325	89,148
i) Roads and Bridges	63,041	7,370	70,411	75,289	7,825	83,114	69,611	7,825	77,436	78,898	7,825	86,723
ii) Others **	1,827	122	1,949	1,925	500	2,425	3,465	200	3,665	1,925	500	2,425
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**GUJARAT**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	150	—	150	500	—	500	500	—	500	800	—	800
10. General Economic Services (i + ii)	—	262	262	—	42	42	—	3,531	3,531	—	32	32
i) Tourism	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others @@	—	262	262	—	42	42	—	3,531	3,531	—	32	32
<b>2. Non-Developmental (General Services)</b>	<b>7,221</b>	<b>1,716</b>	<b>8,937</b>	<b>5,519</b>	<b>3,628</b>	<b>9,147</b>	<b>5,978</b>	<b>1,220</b>	<b>7,198</b>	<b>13,117</b>	<b>5,218</b>	<b>18,335</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>—</b>	<b>54,182</b>	<b>54,182</b>	<b>—</b>	<b>286,694</b>	<b>286,694</b>	<b>—</b>	<b>82,952</b>	<b>82,952</b>	<b>—</b>	<b>300,166</b>	<b>300,166</b>
1. Market Loans	—	24,904	24,904	—	36,404	36,404	—	36,404	36,404	—	63,864	63,864
2. Loans from LIC	—	—	—	—	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	2,189	2,189	—	2,130	2,130	—	2,247	2,247	—	2,247	2,247
4. Loans from NABARD	—	232	232	—	234	234	—	234	234	—	159	159
5. Loans from National Co-operative Development Corporation	—	2,111	2,111	—	2,072	2,072	—	2,092	2,092	—	408	408
6. WMA from RBI	—	—	—	—	100,000	100,000	—	—	—	—	100,000	100,000
7. Special Securities issued to NSSF	—	—	—	—	133,994	133,994	—	30,115	30,115	—	110,405	110,405
8. Others	—	24,748	24,748	—	11,860	11,860	—	11,859	11,859	—	23,083	23,083
<i>of which: Land Compensation Bonds</i>	—	—	—	—	—	—	—	—	—	—	—	—
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>—</b>	<b>58,657</b>	<b>58,657</b>	<b>—</b>	<b>51,240</b>	<b>51,240</b>	<b>—</b>	<b>54,662</b>	<b>54,662</b>	<b>—</b>	<b>55,942</b>	<b>55,942</b>
1. State Plan Schemes	—	57,024	57,024	—	47,302	47,302	—	53,349	53,349	—	54,628	54,628
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	436	436	—	436	436	—	436	436	—	436	436
3. Centrally Sponsored Schemes	—	446	446	—	437	437	—	461	461	—	463	463
4. Non-Plan (i to ii)	—	751	751	—	415	415	—	416	416	—	414	414
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	751	751	—	415	415	—	416	416	—	414	414
5. Ways and Means Advances from Centre	—	—	—	—	1	1	—	—	—	—	1	1
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	2,649	2,649	—	—	—	—	—	—
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>40,478</b>	<b>29,944</b>	<b>70,422</b>	<b>23,313</b>	<b>36,250</b>	<b>59,563</b>	<b>31,449</b>	<b>19,915</b>	<b>51,364</b>	<b>39,671</b>	<b>4,929</b>	<b>44,600</b>
<b>1. Developmental Purposes (a + b)</b>	<b>40,478</b>	<b>22,511</b>	<b>62,989</b>	<b>23,313</b>	<b>30,200</b>	<b>53,513</b>	<b>31,449</b>	<b>15,275</b>	<b>46,724</b>	<b>39,671</b>	<b>151</b>	<b>39,822</b>
<b>a) Social Services (1 to 7)</b>	<b>328</b>	<b>9,313</b>	<b>9,640</b>	<b>660</b>	<b>20,200</b>	<b>20,860</b>	<b>1,952</b>	<b>275</b>	<b>2,227</b>	<b>6,107</b>	<b>151</b>	<b>6,258</b>
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	9,090	9,090	—	—	—	—	—	—	—	—	—
5. Housing	—	129	129	—	—	—	—	150	150	—	1	1
6. Government Servants (Housing)	—	94	94	—	20,200	20,200	—	125	125	—	150	150
7. Others	328	—	328	660	—	660	1,952	—	1,952	6,107	—	6,107
<b>b) Economic Services (1 to 10)</b>	<b>40,151</b>	<b>13,198</b>	<b>53,349</b>	<b>22,653</b>	<b>10,000</b>	<b>32,653</b>	<b>29,497</b>	<b>15,000</b>	<b>44,497</b>	<b>33,564</b>	<b>—</b>	<b>33,564</b>
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	12	—	12	62	—	62	62	—	62	52	—	52
4. Co-operation	4,080	—	4,080	449	—	449	448	—	448	242	—	242
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	13,318	5,882	19,200	9,547	—	9,547	6,346	15,000	21,346	1,241	—	1,241

## Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)

### GUJARAT

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	26	-	26	178	-	178	218	-	218	29	-	29
8. Other Industries and Minerals	10,987	-	10,987	12,417	-	12,417	12,423	-	12,423	12,000	-	12,000
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	11,727	7,316	19,044	-	10,000	10,000	10,000	-	10,000	20,000	-	20,000
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>7,433</b>	<b>7,433</b>	-	<b>6,050</b>	<b>6,050</b>	-	<b>4,640</b>	<b>4,640</b>	-	<b>4,778</b>	<b>4,778</b>
a) Government Servants (other than Housing)	-	2,160	2,160	-	3,380	3,380	-	2,470	2,470	-	2,581	2,581
b) Miscellaneous	-	5,273	5,273	-	2,670	2,670	-	2,170	2,170	-	2,197	2,197
<b>V. Inter-State Settlement</b>	-	-	-	-	<b>1</b>	<b>1</b>	-	-	-	-	<b>1</b>	<b>1</b>
<b>VI. Contingency Fund</b>	-	<b>7,611</b>	<b>7,611</b>	-	-	-	-	<b>17,371</b>	<b>17,371</b>	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>62,582</b>	<b>62,582</b>	-	<b>113,229</b>	<b>113,229</b>	-	<b>93,563</b>	<b>93,563</b>	-	<b>117,925</b>	<b>117,925</b>
1. State Provident Funds	-	57,408	57,408	-	102,321	102,321	-	80,529	80,529	-	106,041	106,041
2. Others	-	5,174	5,174	-	10,908	10,908	-	13,034	13,034	-	11,884	11,884
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>193,053</b>	<b>193,053</b>	-	<b>173,551</b>	<b>173,551</b>	-	<b>235,100</b>	<b>235,100</b>	-	<b>168,457</b>	<b>168,457</b>
1. Depreciation/Renewal Reserve Funds	-	18	18	-	105	105	-	100	100	-	105	105
2. Sinking Funds	-	125,000	125,000	-	80,000	80,000	-	80,000	80,000	-	88,000	88,000
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	68,035	68,035	-	93,446	93,446	-	155,000	155,000	-	80,352	80,352
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>1,173,431</b>	<b>1,173,431</b>	-	<b>1,156,127</b>	<b>1,156,127</b>	-	<b>1,101,477</b>	<b>1,101,477</b>	-	<b>1,155,372</b>	<b>1,155,372</b>
1. Civil Deposits	-	269,930	269,930	-	312,000	312,000	-	312,000	312,000	-	312,000	312,000
2. Deposits of Local Funds	-	769,999	769,999	-	700,000	700,000	-	700,000	700,000	-	750,000	750,000
3. Civil Advances	-	15,701	15,701	-	17,000	17,000	-	17,000	17,000	-	17,000	17,000
4. Others	-	117,801	117,801	-	127,127	127,127	-	72,477	72,477	-	76,372	76,372
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>7,229,647</b>	<b>7,229,647</b>	-	<b>4,072,212</b>	<b>4,072,212</b>	-	<b>10,372,212</b>	<b>10,372,212</b>	-	<b>3,237,352</b>	<b>3,237,352</b>
1. Suspense	-	4,395	4,395	-	167,860	167,860	-	167,860	167,860	-	4,500	4,500
2. Cash Balance Investment Account	-	5,827,842	5,827,842	-	1,000,000	1,000,000	-	7,300,000	7,300,000	-	100,000	100,000
3. Deposits with RBI	-	-	-	-	1,800,000	1,800,000	-	1,800,000	1,800,000	-	1,800,000	1,800,000
4. Others	-	1,397,410	1,397,410	-	1,104,352	1,104,352	-	1,104,352	1,104,352	-	1,332,852	1,332,852
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>803,564</b>	<b>803,564</b>	-	<b>411,160</b>	<b>411,160</b>	-	<b>409,065</b>	<b>409,065</b>	-	<b>416,566</b>	<b>416,566</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>359,377</b>			<b>2,077</b>			<b>-164,911</b>			<b>-132,127</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>-39,862</b>			<b>629</b>			<b>180,285</b>			<b>165,086</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>319,515</b>			<b>2,706</b>			<b>15,374</b>			<b>32,959</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>8,761</b>			<b>2,706</b>			<b>15,374</b>			<b>32,959</b>
a) Opening Balance			13,258			69,759			22,019			37,392
b) Closing Balance			22,019			72,465			37,393			70,351
<b>ii. Withdrawals from (-)/Additions to (+)     Cash Balance Investment Account (net)</b>			<b>310,755</b>			-			-			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means     Advances and Overdrafts from RBI (net)</b>			-			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**HARYANA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>169,217</b>	<b>9,553,869</b>	<b>9,723,086</b>	<b>164,146</b>	<b>9,840,773</b>	<b>10,004,919</b>	<b>209,346</b>	<b>14,118,934</b>	<b>14,328,280</b>	<b>284,787</b>	<b>15,493,292</b>	<b>15,778,079</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>169,217</b>	<b>49,832</b>	<b>219,049</b>	<b>164,146</b>	<b>66,644</b>	<b>230,790</b>	<b>209,346</b>	<b>67,699</b>	<b>277,046</b>	<b>284,787</b>	<b>96,353</b>	<b>381,140</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>165,186</b>	<b>-3,955</b>	<b>161,231</b>	<b>161,686</b>	<b>-8,988</b>	<b>152,698</b>	<b>205,686</b>	<b>-2,624</b>	<b>203,062</b>	<b>281,797</b>	<b>-2,089</b>	<b>279,708</b>
<b>1. Developmental (a + b)</b>	<b>156,969</b>	<b>-3,955</b>	<b>153,014</b>	<b>153,435</b>	<b>-8,988</b>	<b>144,447</b>	<b>196,905</b>	<b>-2,624</b>	<b>194,281</b>	<b>272,197</b>	<b>-2,089</b>	<b>270,108</b>
<b>(a) Social Services (1 to 9)</b>	<b>43,911</b>	<b>-</b>	<b>43,911</b>	<b>46,113</b>	<b>-</b>	<b>46,113</b>	<b>51,238</b>	<b>-</b>	<b>51,238</b>	<b>86,384</b>	<b>-</b>	<b>86,384</b>
1. Education, Sports, Art and Culture	2,300	-	2,300	2,560	-	2,560	4,219	-	4,219	3,956	-	3,956
2. Medical and Public Health	1,782	-	1,782	1,906	-	1,906	1,906	-	1,906	3,274	-	3,274
3. Family Welfare	2	-	2	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	37,438	-	37,438	38,983	-	38,983	42,450	-	42,450	71,410	-	71,410
5. Housing	631	-	631	728	-	728	728	-	728	685	-	685
6. Urban Development	-	-	-	-	-	-	-	-	-	-	-	-
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	240	-	240	300	-	300	300	-	300	315	-	315
8. Social Security and Welfare	1,212	-	1,212	922	-	922	926	-	926	1,400	-	1,400
9. Others *	306	-	306	714	-	714	709	-	709	5,344	-	5,344
<b>(b) Agricomic Services (1 to 10)</b>	<b>113,058</b>	<b>-3,955</b>	<b>109,103</b>	<b>107,322</b>	<b>-8,988</b>	<b>98,334</b>	<b>145,667</b>	<b>-2,624</b>	<b>143,043</b>	<b>185,813</b>	<b>-2,089</b>	<b>183,724</b>
1. Agriculture and Allied Activities (i to xi)	1,031	-3,998	-2,967	247	-9,049	-8,802	637	-2,878	-2,241	779	-2,150	-1,371
i) Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-3,998	-3,998	-	-9,049	-9,049	-	-2,878	-2,878	-	-2,150	-2,150
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	1,031	-	1,031	247	-	247	637	-	637	779	-	779
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	46,916	-	46,916	35,700	-	35,700	35,660	-	35,660	55,500	-	55,500
5. Energy	27,545	-	27,545	41,800	-	41,800	78,580	-	78,580	83,300	-	83,300
6. Industry and Minerals (i to iv)	559	-	559	335	-	335	750	-	750	156	-	156
i) Village and Small Industries	9	-	9	31	-	31	30	-	30	23	-	23
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	550	-	550	304	-	304	720	-	720	133	-	133
7. Transport (i + ii)	36,007	43	36,051	28,440	61	28,501	28,440	254	28,694	45,198	61	45,259
i) Roads and Bridges	32,249	-	32,249	22,500	-	22,500	22,500	-	22,500	40,876	-	40,876
ii) Others **	3,759	43	3,802	5,940	61	6,001	5,940	254	6,194	4,322	61	4,383
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)

### HARYANA

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	1,000	-	1,000	800	-	800	1,600	-	1,600	880	-	880
i) Tourism	1,000	-	1,000	800	-	800	1,600	-	1,600	880	-	880
ii) Others @@	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental (General Services)</b>	<b>8,217</b>	<b>-</b>	<b>8,217</b>	<b>8,251</b>	<b>-</b>	<b>8,251</b>	<b>8,781</b>	<b>-</b>	<b>8,781</b>	<b>9,600</b>	<b>-</b>	<b>9,600</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>-</b>	<b>100,726</b>	<b>100,726</b>	<b>-</b>	<b>166,428</b>	<b>166,428</b>	<b>-</b>	<b>90,747</b>	<b>90,747</b>	<b>-</b>	<b>211,505</b>	<b>211,505</b>
1. Market Loans	-	13,387	13,387	-	13,389	13,389	-	14,728	14,728	-	25,343	25,343
2. Loans from LIC	-	321	321	-	317	317	-	317	317	-	314	314
3. Loans from SBI and other Banks	-	70,600	70,600	-	110,200	110,200	-	45,000	45,000	-	137,800	137,800
4. Loans from NABARD	-	8,992	8,992	-	8,769	8,769	-	8,072	8,072	-	9,745	9,745
5. Loans from National Co-operative Development Corporation	-	760	760	-	755	755	-	807	807	-	888	888
6. WMA from RBI	-	-	-	-	10,000	10,000	-	1,000	1,000	-	1,000	1,000
7. Special Securities issued to NSSF	-	5,050	5,050	-	10,292	10,292	-	8,714	8,714	-	13,120	13,120
8. Others	-	1,617	1,617	-	12,706	12,706	-	12,109	12,109	-	23,294	23,294
<i>of which: Land Compensation Bonds</i>	-	-	-	-	10,111	10,111	-	10,111	10,111	-	20,223	20,223
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>-</b>	<b>10,025</b>	<b>10,025</b>	<b>-</b>	<b>13,351</b>	<b>13,351</b>	<b>-</b>	<b>10,149</b>	<b>10,149</b>	<b>-</b>	<b>10,104</b>	<b>10,104</b>
1. State Plan Schemes	-	8,976	8,976	-	11,129	11,129	-	9,037	9,037	-	9,037	9,037
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	191	191	-	191	191	-	191	191	-	191	191
3. Centrally Sponsored Schemes	-	135	135	-	122	122	-	129	129	-	133	133
4. Non-Plan (i to ii)	-	375	375	-	355	355	-	446	446	-	396	396
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	375	375	-	355	355	-	446	446	-	396	396
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	347	347	-	1,554	1,554	-	347	347	-	347	347
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>4,031</b>	<b>13,636</b>	<b>17,667</b>	<b>2,460</b>	<b>16,054</b>	<b>18,514</b>	<b>3,660</b>	<b>15,427</b>	<b>19,087</b>	<b>2,990</b>	<b>15,633</b>	<b>18,623</b>
<b>1. Developmental Purposes (a + b)</b>	<b>4,031</b>	<b>5,513</b>	<b>9,545</b>	<b>2,460</b>	<b>7,901</b>	<b>10,361</b>	<b>3,660</b>	<b>7,274</b>	<b>10,934</b>	<b>2,990</b>	<b>7,100</b>	<b>10,090</b>
<b>a) Social Services (1 to 7)</b>	<b>620</b>	<b>5,413</b>	<b>6,033</b>	<b>520</b>	<b>6,301</b>	<b>6,821</b>	<b>520</b>	<b>6,300</b>	<b>6,820</b>	<b>600</b>	<b>6,500</b>	<b>7,100</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	620	5,413	6,033	520	6,300	6,820	520	6,300	6,820	600	6,500	7,100
7. Others	-	-	-	-	1	1	-	-	-	-	-	-
<b>b) Economic Services (1 to 10)</b>	<b>3,411</b>	<b>100</b>	<b>3,511</b>	<b>1,940</b>	<b>1,600</b>	<b>3,540</b>	<b>3,140</b>	<b>974</b>	<b>4,114</b>	<b>2,390</b>	<b>600</b>	<b>2,990</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	362	-	362	450	-	450	450	-	450	740	-	740
5. Major and Medium Irrigation, etc.	-	-	-	-	1,500	1,500	-	500	500	-	500	500
6. Power Projects	499	-	499	1,400	-	1,400	500	-	500	500	-	500



**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**HARYANA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	2,460	-	2,460	-	-	-	2,100	-	2,100	850	-	850
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	90	-	90	90	-	90	90	-	90	300	-	300
10. Others	-	100	100	-	100	100	-	474	474	-	100	100
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>8,123</b>	<b>8,123</b>	-	<b>8,153</b>	<b>8,153</b>	-	<b>8,153</b>	<b>8,153</b>	-	<b>8,533</b>	<b>8,533</b>
a) Government Servants (other than Housing)	-	8,123	8,123	-	8,153	8,153	-	8,153	8,153	-	8,533	8,533
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>81,085</b>	<b>81,085</b>	-	<b>76,021</b>	<b>76,021</b>	-	<b>79,451</b>	<b>79,451</b>	-	<b>87,365</b>	<b>87,365</b>
1. State Provident Funds	-	79,589	79,589	-	74,806	74,806	-	79,077	79,077	-	86,984	86,984
2. Others	-	1,496	1,496	-	1,215	1,215	-	374	374	-	381	381
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>48,337</b>	<b>48,337</b>	-	<b>22,750</b>	<b>22,750</b>	-	<b>32,034</b>	<b>32,034</b>	-	<b>23,776</b>	<b>23,776</b>
1. Depreciation/Renewal Reserve Funds	-	3,950	3,950	-	3,790	3,790	-	3,870	3,870	-	4,069	4,069
2. Sinking Funds	-	5,593	5,593	-	5,100	5,100	-	5,100	5,100	-	5,402	5,402
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	38,794	38,794	-	13,860	13,860	-	23,064	23,064	-	14,305	14,305
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>173,519</b>	<b>173,519</b>	-	<b>191,326</b>	<b>191,326</b>	-	<b>192,836</b>	<b>192,836</b>	-	<b>197,993</b>	<b>197,993</b>
1. Civil Deposits	-	112,630	112,630	-	103,000	103,000	-	131,000	131,000	-	130,000	130,000
2. Deposits of Local Funds	-	1,407	1,407	-	1,250	1,250	-	1,736	1,736	-	1,823	1,823
3. Civil Advances	-	5,402	5,402	-	6,000	6,000	-	5,400	5,400	-	6,000	6,000
4. Others	-	54,081	54,081	-	81,076	81,076	-	54,700	54,700	-	60,170	60,170
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>8,884,164</b>	<b>8,884,164</b>	-	<b>9,213,831</b>	<b>9,213,831</b>	-	<b>13,450,914</b>	<b>13,450,914</b>	-	<b>14,699,005</b>	<b>14,699,005</b>
1. Suspense	-	43,797	43,797	-	1,535,075	1,535,075	-	1,645,000	1,645,000	-	1,712,500	1,712,500
2. Cash Balance Investment Account	-	8,831,246	8,831,246	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	7,670,306	7,670,306	-	11,797,284	11,797,284	-	12,977,012	12,977,012
4. Others	-	9,121	9,121	-	8,450	8,450	-	8,630	8,630	-	9,493	9,493
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>246,332</b>	<b>246,332</b>	-	<b>150,000</b>	<b>150,000</b>	-	<b>250,000</b>	<b>250,000</b>	-	<b>250,000</b>	<b>250,000</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>48,361</b>			<b>201,151</b>			<b>196,469</b>			<b>9,709</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>121,342</b>			<b>-32,001</b>			<b>-65,314</b>			<b>114,878</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>169,703</b>			<b>169,150</b>			<b>131,155</b>			<b>124,587</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>-21,939</b>			<b>-1,156</b>			<b>20,312</b>			<b>2,660</b>
a) Opening Balance			-3,870			-4,446			-25,809			-5,496
b) Closing Balance			-25,809			-5,602			-5,497			-2,836
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>			<b>191,642</b>			<b>170,306</b>			<b>110,843</b>			<b>121,927</b>
<b>iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)</b>			-			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**HIMACHAL PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>82,992</b>	<b>1,918,038</b>	<b>2,001,030</b>	<b>76,034</b>	<b>313,803</b>	<b>389,837</b>	<b>104,840</b>	<b>317,968</b>	<b>422,808</b>	<b>104,968</b>	<b>306,549</b>	<b>411,517</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>82,992</b>	<b>129,051</b>	<b>212,043</b>	<b>76,034</b>	<b>100,638</b>	<b>176,672</b>	<b>104,840</b>	<b>104,803</b>	<b>209,643</b>	<b>104,968</b>	<b>88,884</b>	<b>193,852</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>81,641</b>	<b>435</b>	<b>82,076</b>	<b>74,966</b>	<b>1,000</b>	<b>75,966</b>	<b>103,701</b>	<b>2,893</b>	<b>106,594</b>	<b>102,192</b>	<b>7,622</b>	<b>109,814</b>
<b>1. Developmental (a + b)</b>	<b>76,770</b>	<b>133</b>	<b>76,903</b>	<b>70,061</b>	<b>1,000</b>	<b>71,061</b>	<b>98,148</b>	<b>2,893</b>	<b>101,041</b>	<b>97,257</b>	<b>7,622</b>	<b>104,879</b>
<b>(a) Social Services (1 to 9)</b>	<b>36,899</b>	<b>-</b>	<b>36,899</b>	<b>28,900</b>	<b>1,000</b>	<b>29,900</b>	<b>49,035</b>	<b>1,893</b>	<b>50,928</b>	<b>30,975</b>	<b>4,700</b>	<b>35,675</b>
1. Education, Sports, Art and Culture	4,089	-	4,089	5,856	-	5,856	9,988	-	9,988	10,258	-	10,258
2. Medical and Public Health	4,841	-	4,841	4,072	-	4,072	4,341	-	4,341	3,367	-	3,367
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	19,405	-	19,405	13,190	-	13,190	28,903	3	28,905	14,790	-	14,790
5. Housing	4,907	-	4,907	4,554	-	4,554	4,575	891	5,466	722	4,700	5,422
6. Urban Development	46	-	46	35	1,000	1,035	35	1,000	1,035	35	-	35
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,309	-	3,309	1,111	-	1,111	1,111	-	1,111	1,351	-	1,351
8. Social Security and Welfare	258	-	258	5	-	5	5	-	5	395	-	395
9. Others *	44	-	44	77	-	77	77	-	77	57	-	57
<b>(b) Economic Services (1 to 10)</b>	<b>39,871</b>	<b>133</b>	<b>40,004</b>	<b>41,161</b>	<b>-</b>	<b>41,161</b>	<b>49,113</b>	<b>1,000</b>	<b>50,113</b>	<b>66,282</b>	<b>2,922</b>	<b>69,204</b>
1. Agriculture and Allied Activities (i to xi)	1,057	-77	979	1,753	-	1,753	2,029	1,000	3,029	1,788	1,500	3,288
i) Crop Husbandry	-634	-	-634	60	-	60	57	1,000	1,057	74	1,500	1,574
ii) Soil and Water Conservation	580	-	580	950	-	950	950	-	950	955	-	955
iii) Animal Husbandry	350	-	350	327	-	327	325	-	325	321	-	321
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	132	-	132	93	-	93	93	-	93	107	-	107
vi) Forestry and Wild Life	653	-	653	275	-	275	388	-	388	279	-	279
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	70	-77	-7	22	-	22	23	-	23	24	-	24
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-94	-	-94	27	-	27	193	-	193	29	-	29
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	350	-	350	450	-	450	450	-	450	343	-	343
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	10,439	-	10,439	16,168	-	16,168	19,878	-	19,878	26,054	-	26,054
5. Energy	-	-	-	-	-	-	-	-	-	9,100	-	9,100
6. Industry and Minerals (i to iv)	762	-	762	2,418	-	2,418	2,418	-	2,418	2,227	-	2,227
i) Village and Small Industries	722	-	722	2,418	-	2,418	2,418	-	2,418	2,227	-	2,227
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	40	-	40	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	27,172	210	27,383	20,243	-	20,243	24,210	-	24,210	26,526	1,422	27,948
i) Roads and Bridges	25,229	47	25,276	18,414	-	18,414	22,484	-	22,484	23,145	-	23,145
ii) Others **	1,943	163	2,107	1,829	-	1,829	1,726	-	1,726	3,381	1,422	4,803
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**HIMACHAL PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	91	-	91	129	-	129	128	-	128	245	-	245
i) Tourism	91	-	91	129	-	129	128	-	128	245	-	245
ii) Others @@	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental (General Services)</b>	<b>4,871</b>	<b>302</b>	<b>5,173</b>	<b>4,906</b>	<b>-</b>	<b>4,906</b>	<b>5,553</b>	<b>-</b>	<b>5,553</b>	<b>4,935</b>	<b>-</b>	<b>4,935</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>-</b>	<b>148,440</b>	<b>148,440</b>	<b>-</b>	<b>107,662</b>	<b>107,662</b>	<b>-</b>	<b>110,726</b>	<b>110,726</b>	<b>-</b>	<b>94,670</b>	<b>94,670</b>
1. Market Loans	-	4,371	4,371	-	4,408	4,408	-	4,431	4,431	-	7,696	7,696
2. Loans from LIC	-	8,620	8,620	-	8,712	8,712	-	8,693	8,693	-	4,942	4,942
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	706	706	-	3,022	3,022	-	1,960	1,960	-	4,600	4,600
5. Loans from National Co-operative Development Corporation	-	241	241	-	23	23	-	274	274	-	354	354
6. WMA from RBI	-	25,527	25,527	-	14,500	14,500	-	14,500	14,500	-	19,000	19,000
7. Special Securities issued to NSSF	-	1,346	1,346	-	1,002	1,002	-	-	-	-	-	-
8. Others	-	107,629	107,629	-	75,996	75,996	-	80,868	80,868	-	58,078	58,078
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>-</b>	<b>5,641</b>	<b>5,641</b>	<b>-</b>	<b>6,356</b>	<b>6,356</b>	<b>-</b>	<b>5,508</b>	<b>5,508</b>	<b>-</b>	<b>5,471</b>	<b>5,471</b>
1. State Plan Schemes	-	4,424	4,424	-	5,188	5,188	-	4,856	4,856	-	4,856	4,856
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	4	4	-	3	3	-	3	3	-	2	2
3. Centrally Sponsored Schemes	-	420	420	-	412	412	-	416	416	-	404	404
4. Non-Plan (i to ii)	-	239	239	-	247	247	-	233	233	-	209	209
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	239	239	-	247	247	-	233	233	-	209	209
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	554	554	-	506	506	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>1,351</b>	<b>62</b>	<b>1,413</b>	<b>1,068</b>	<b>120</b>	<b>1,188</b>	<b>1,139</b>	<b>175</b>	<b>1,314</b>	<b>2,776</b>	<b>120</b>	<b>2,896</b>
<b>1. Developmental Purposes (a + b)</b>	<b>1,351</b>	<b>1</b>	<b>1,353</b>	<b>1,068</b>	<b>60</b>	<b>1,128</b>	<b>1,139</b>	<b>30</b>	<b>1,169</b>	<b>2,776</b>	<b>30</b>	<b>2,806</b>
<b>a) Social Services (1 to 7)</b>	<b>1,072</b>	<b>1</b>	<b>1,073</b>	<b>1,057</b>	<b>60</b>	<b>1,117</b>	<b>1,057</b>	<b>30</b>	<b>1,087</b>	<b>2,356</b>	<b>30</b>	<b>2,386</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	1,072	1	1,073	1,036	60	1,096	1,036	30	1,066	2,326	30	2,356
7. Others	-	-	-	21	-	21	21	-	21	30	-	30
<b>b) Economic Services (1 to 10)</b>	<b>279</b>	<b>-</b>	<b>279</b>	<b>11</b>	<b>-</b>	<b>11</b>	<b>82</b>	<b>-</b>	<b>82</b>	<b>420</b>	<b>-</b>	<b>420</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	81	-	81	-	-	-	71	-	71	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	197	-	197	-	-	-	-	-	-	400	-	400

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**HIMACHAL PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	1	-	-	11	-	11	11	-	11	20	-	20
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>61</b>	<b>61</b>	-	<b>60</b>	<b>60</b>	-	<b>145</b>	<b>145</b>	-	<b>90</b>	<b>90</b>
a) Government Servants (other than Housing)	-	61	61	-	60	60	-	145	145	-	90	90
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>71,622</b>	<b>71,622</b>	-	<b>31,000</b>	<b>31,000</b>	-	<b>31,000</b>	<b>31,000</b>	-	<b>31,000</b>	<b>31,000</b>
1. State Provident Funds	-	71,011	71,011	-	30,400	30,400	-	30,400	30,400	-	30,400	30,400
2. Others	-	611	611	-	600	600	-	600	600	-	600	600
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>20,102</b>	<b>20,102</b>	-	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	20,102	20,102	-	-	-	-	-	-	-	-	-
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>60,487</b>	<b>60,487</b>	-	<b>37,387</b>	<b>37,387</b>	-	<b>37,387</b>	<b>37,387</b>	-	<b>37,387</b>	<b>37,387</b>
1. Civil Deposits	-	42,738	42,738	-	7,987	7,987	-	7,987	7,987	-	7,987	7,987
2. Deposits of Local Funds	-	3,066	3,066	-	21,500	21,500	-	21,500	21,500	-	21,500	21,500
3. Civil Advances	-	14,141	14,141	-	7,250	7,250	-	7,250	7,250	-	7,250	7,250
4. Others	-	542	542	-	650	650	-	650	650	-	650	650
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>1,346,205</b>	<b>1,346,205</b>	-	<b>82,241</b>	<b>82,241</b>	-	<b>82,241</b>	<b>82,241</b>	-	<b>82,241</b>	<b>82,241</b>
1. Suspense	-	20,878	20,878	-	17,100	17,100	-	17,100	17,100	-	17,100	17,100
2. Cash Balance Investment Account	-	1,324,765	1,324,765	-	15,000	15,000	-	15,000	15,000	-	15,000	15,000
3. Deposits with RBI	-	-	-	-	50,000	50,000	-	50,000	50,000	-	50,000	50,000
4. Others	-	562	562	-	141	141	-	141	141	-	141	141
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>265,044</b>	<b>265,044</b>	-	<b>48,037</b>	<b>48,037</b>	-	<b>48,037</b>	<b>48,037</b>	-	<b>48,037</b>	<b>48,037</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>22,970</b>			<b>24,540</b>			<b>22,314</b>			<b>25,015</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>9,246</b>			<b>-25,410</b>			<b>-5,399</b>			<b>-25,017</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>32,216</b>			<b>-870</b>			<b>16,915</b>			<b>-2</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>-3,637</b>			<b>-1,370</b>			<b>16,915</b>			<b>-2</b>
a) Opening Balance			-13,281			1,370			-16,916			-
b) Closing Balance			-16,918			-			-1			-2
<b>ii. Withdrawals from (-)/Additions to (+)         Cash Balance Investment Account (net)</b>			<b>33,604</b>			<b>-</b>			<b>-</b>			<b>-</b>
<b>iii. Increase (-)/Decrease(+) in Ways and Means         Advances and Overdrafts from RBI (net)</b>			<b>2,249</b>			<b>500</b>			<b>-</b>			<b>-</b>

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**JAMMU AND KASHMIR**

(Rs. lakh)

Item	2005-06 (Revised Estimates)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>341,620</b>	<b>207,795</b>	<b>549,415</b>	<b>407,143</b>	<b>177,351</b>	<b>584,494</b>	<b>340,810</b>	<b>196,944</b>	<b>537,754</b>	<b>464,348</b>	<b>244,495</b>	<b>708,843</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>326,231</b>	<b>48,106</b>	<b>374,337</b>	<b>391,559</b>	<b>63,090</b>	<b>454,649</b>	<b>321,974</b>	<b>58,653</b>	<b>380,627</b>	<b>450,448</b>	<b>85,959</b>	<b>536,407</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>326,231</b>	<b>9,957</b>	<b>336,188</b>	<b>391,559</b>	<b>10,160</b>	<b>401,719</b>	<b>321,974</b>	<b>11,065</b>	<b>333,039</b>	<b>450,448</b>	<b>26,409</b>	<b>476,857</b>
<b>1. Developmental (a + b)</b>	<b>286,878</b>	<b>8,583</b>	<b>295,461</b>	<b>346,730</b>	<b>8,860</b>	<b>355,590</b>	<b>278,913</b>	<b>10,318</b>	<b>289,231</b>	<b>397,929</b>	<b>26,409</b>	<b>424,338</b>
<b>(a) Social Services (1 to 9)</b>	<b>76,246</b>	<b>739</b>	<b>76,985</b>	<b>84,894</b>	<b>1,091</b>	<b>85,985</b>	<b>83,277</b>	<b>992</b>	<b>84,269</b>	<b>107,618</b>	<b>16,315</b>	<b>123,933</b>
1. Education, Sports, Art and Culture	14,746	—	14,746	13,278	—	13,278	18,340	—	18,340	17,522	—	17,522
2. Medical and Public Health	7,907	—	7,907	8,607	—	8,607	18,361	—	18,361	22,984	—	22,984
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	21,807	—	21,807	20,565	—	20,565	15,625	—	15,625	14,200	—	14,200
5. Housing	300	—	300	300	—	300	300	—	300	350	—	350
6. Urban Development	13,574	—	13,574	16,468	—	16,468	14,296	—	14,296	25,574	—	25,574
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,661	—	2,661	1,810	—	1,810	1,898	—	1,898	1,810	—	1,810
8. Social Security and Welfare	9,041	739	9,780	16,595	1,091	17,686	8,848	992	9,840	16,467	1,203	17,671
9. Others *	6,210	—	6,210	7,271	—	7,271	5,609	—	5,609	8,710	15,112	23,822
<b>(b) Agricomic Services (1 to 10)</b>	<b>210,632</b>	<b>7,844</b>	<b>218,476</b>	<b>261,836</b>	<b>7,769</b>	<b>269,605</b>	<b>195,636</b>	<b>9,326</b>	<b>204,962</b>	<b>290,311</b>	<b>10,094</b>	<b>300,405</b>
1. Agriculture and Allied Activities (i to xi)	12,432	7,844	20,276	16,961	7,769	24,730	13,873	9,309	23,182	14,429	10,094	24,523
i) Crop Husbandry	5,220	400	5,620	4,470	383	4,853	4,995	246	5,241	4,520	150	4,670
ii) Soil and Water Conservation	1,287	—	1,287	5,566	—	5,566	872	—	872	2,824	—	2,824
iii) Animal Husbandry	905	—	905	905	—	905	1,347	—	1,347	1,105	—	1,105
iv) Dairy Development	80	—	80	80	—	80	—	—	—	—	—	—
v) Fisheries	700	—	700	700	—	700	980	—	980	740	—	740
vi) Forestry and Wild Life	2,675	—	2,675	3,675	—	3,675	3,757	—	3,757	3,675	—	3,675
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	115	7,444	7,559	115	7,386	7,501	115	9,063	9,178	115	9,544	9,659
ix) Agricultural Research and Education	1,200	—	1,200	1,200	—	1,200	1,273	—	1,273	1,200	—	1,200
x) Co-operation	250	—	250	250	—	250	534	—	534	250	400	650
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	13,362	—	13,362	39,362	—	39,362	37,552	—	37,552	39,239	—	39,239
3. Special Area Programmes of which: Hill Areas	—	—	—	—	—	—	—	—	—	—	—	—
4. Major and Medium Irrigation and Flood Control	12,463	—	12,463	24,563	—	24,563	25,208	—	25,208	24,563	—	24,563
5. Energy	103,711	—	103,711	99,530	—	99,530	74,876	—	74,876	108,424	—	108,424
6. Industry and Minerals (i to iv)	6,153	—	6,153	7,052	—	7,052	7,327	—	7,327	9,790	—	9,790
i) Village and Small Industries	5,568	—	5,568	6,467	—	6,467	6,584	—	6,584	9,123	—	9,123
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	255	—	255	255	—	255	413	—	413	337	—	337
iv) Others #	330	—	330	330	—	330	330	—	330	330	—	330
7. Transport (i + ii)	5,045	—	5,045	3,998	—	3,998	9,728	—	9,728	9,990	—	9,990
i) Roads and Bridges	4,855	—	4,855	3,808	—	3,808	9,538	—	9,538	9,200	—	9,200
ii) Others **	190	—	190	190	—	190	190	—	190	790	—	790
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**JAMMU AND KASHMIR**

(Rs. lakh)

Item	2005-06 (Revised Estimates)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	298	—	298	298	—	298	748	—	748	751	—	751
10. General Economic Services (i + ii)	57,168	—	57,168	70,072	—	70,072	26,324	17	26,341	83,125	—	83,125
i) Tourism	4,905	—	4,905	5,905	—	5,905	7,458	—	7,458	9,540	—	9,540
ii) Others @@	52,263	—	52,263	64,167	—	64,167	18,866	17	18,883	73,585	—	73,585
<b>2. Non-Developmental (General Services)</b>	<b>39,353</b>	<b>1,374</b>	<b>40,727</b>	<b>44,829</b>	<b>1,300</b>	<b>46,129</b>	<b>43,062</b>	<b>747</b>	<b>43,808</b>	<b>52,519</b>	—	<b>52,519</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	—	<b>14,769</b>	<b>14,769</b>	—	<b>25,730</b>	<b>25,730</b>	—	<b>31,200</b>	<b>31,200</b>	—	<b>42,030</b>	<b>42,030</b>
1. Market Loans	—	—	—	—	—	—	—	—	—	—	—	—
2. Loans from LIC	—	—	—	—	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	—	—	—	—	—	—	—	—	—	—	—
5. Loans from National Co-operative Development Corporation	—	—	—	—	—	—	—	—	—	—	—	—
6. WMA from RBI	—	—	—	—	—	—	—	—	—	—	—	—
7. Special Securities issued to NSSF	—	—	—	—	—	—	—	—	—	—	—	—
8. Others	—	14,769	14,769	—	25,730	25,730	—	31,200	31,200	—	42,030	42,030
of which: Land Compensation Bonds	—	—	—	—	—	—	—	—	—	—	—	—
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	—	<b>18,807</b>	<b>18,807</b>	—	<b>17,127</b>	<b>17,127</b>	—	<b>11,299</b>	<b>11,299</b>	—	<b>11,282</b>	<b>11,282</b>
1. State Plan Schemes	—	—	—	—	—	—	—	—	—	—	—	—
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—	—	—	—	—
4. Non-Plan (i to ii)	—	—	—	—	—	—	—	—	—	—	—	—
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	—	—	—	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	18,807	18,807	—	17,127	17,127	—	11,299	11,299	—	11,282	11,282
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	—	<b>4,572</b>	<b>4,572</b>	—	<b>10,072</b>	<b>10,072</b>	—	<b>5,088</b>	<b>5,088</b>	—	<b>6,237</b>	<b>6,237</b>
<b>1. Developmental Purposes (a + b)</b>	—	<b>4,452</b>	<b>4,452</b>	—	<b>5,007</b>	<b>5,007</b>	—	<b>5,007</b>	<b>5,007</b>	—	<b>6,106</b>	<b>6,106</b>
<b>a) Social Services (1 to 7)</b>	—	—	—	—	<b>1,000</b>	<b>1,000</b>	—	<b>1,000</b>	<b>1,000</b>	—	<b>2,500</b>	<b>2,500</b>
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	1,000	1,000	—	1,000	1,000	—	2,500	2,500
<b>b) Economic Services (1 to 10)</b>	—	<b>4,452</b>	<b>4,452</b>	—	<b>4,007</b>	<b>4,007</b>	—	<b>4,007</b>	<b>4,007</b>	—	<b>3,606</b>	<b>3,606</b>
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	—	—	—	—	—	—	—	—	—	—	—	—
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**JAMMU AND KASHMIR**

(Rs. lakh)

Item	2005-06 (Revised Estimates)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	2,361	2,361	-	2,125	2,125	-	2,125	2,125	-	1,913	1,913
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	2,091	2,091	-	1,882	1,882	-	1,882	1,882	-	1,693	1,693
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>120</b>	<b>120</b>	-	<b>5,065</b>	<b>5,065</b>	-	<b>81</b>	<b>81</b>	-	<b>131</b>	<b>131</b>
a) Government Servants (other than Housing)	-	120	120	-	65	65	-	81	81	-	131	131
b) Miscellaneous	-	-	-	-	5,000	5,000	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>45,398</b>	<b>45,398</b>	-	<b>50,015</b>	<b>50,015</b>	-	<b>50,892</b>	<b>50,892</b>	-	<b>54,778</b>	<b>54,778</b>
1. State Provident Funds	-	44,397	44,397	-	48,995	48,995	-	49,695	49,695	-	53,568	53,568
2. Others	-	1,001	1,001	-	1,020	1,020	-	1,197	1,197	-	1,210	1,210
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>67,631</b>	<b>67,631</b>	-	<b>18,538</b>	<b>18,538</b>	-	<b>36,999</b>	<b>36,999</b>	-	<b>49,792</b>	<b>49,792</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	67,631	67,631	-	18,538	18,538	-	36,999	36,999	-	49,792	49,792
<b>IX. Deposits and Advances (1 to 4)</b>	<b>15,389</b>	<b>11,943</b>	<b>27,332</b>	<b>15,584</b>	<b>12,616</b>	<b>28,200</b>	<b>18,836</b>	<b>12,523</b>	<b>31,359</b>	<b>13,900</b>	<b>17,069</b>	<b>30,969</b>
1. Civil Deposits	-	1,100	1,100	-	1,100	1,100	-	1,100	1,100	-	1,100	1,100
2. Deposits of Local Funds	15,389	9,643	25,032	15,584	10,316	25,900	18,836	10,223	29,059	13,900	14,769	28,669
3. Civil Advances	-	1,200	1,200	-	1,200	1,200	-	1,200	1,200	-	1,200	1,200
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>21,358</b>	<b>21,358</b>	-	<b>19,793</b>	<b>19,793</b>	-	<b>24,578</b>	<b>24,578</b>	-	<b>23,598</b>	<b>23,598</b>
1. Suspense	-	15,358	15,358	-	13,793	13,793	-	18,578	18,578	-	17,598	17,598
2. Cash Balance Investment Account	-	3,600	3,600	-	3,600	3,600	-	3,600	3,600	-	3,600	3,600
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,400	2,400	-	2,400	2,400	-	2,400	2,400	-	2,400	2,400
<b>XI. Appropriation to Contingency Fund</b>	-	<b>60</b>	<b>60</b>	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>13,300</b>	<b>13,300</b>	-	<b>13,300</b>	<b>13,300</b>	-	<b>13,300</b>	<b>13,300</b>	-	<b>13,300</b>	<b>13,300</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>-181,637</b>			<b>-303,234</b>			<b>-191,138</b>			<b>-293,715</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>181,623</b>			<b>293,531</b>			<b>191,376</b>			<b>278,904</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>-14</b>			<b>-9,703</b>			<b>238</b>			<b>-14,811</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>-14</b>			<b>-9,703</b>			<b>238</b>			<b>-14,811</b>
a) Opening Balance			-165,900			-165,900			-197,964			-197,964
b) Closing Balance			-165,914			-175,603			-197,726			-212,940
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>			-			-			-			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)</b>			-			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**JHARKHAND**

(Rs. lakh)

Item	2005-06 (Revised Estimates)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>267,473</b>	<b>417,406</b>	<b>684,879</b>	<b>375,266</b>	<b>407,338</b>	<b>782,604</b>	<b>376,716</b>	<b>386,284</b>	<b>763,000</b>	<b>351,094</b>	<b>435,369</b>	<b>786,463</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>267,473</b>	<b>98,637</b>	<b>366,110</b>	<b>375,266</b>	<b>78,501</b>	<b>453,767</b>	<b>376,716</b>	<b>72,447</b>	<b>449,163</b>	<b>351,094</b>	<b>77,063</b>	<b>428,157</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>222,188</b>	<b>-</b>	<b>222,188</b>	<b>273,440</b>	<b>-</b>	<b>273,440</b>	<b>274,990</b>	<b>-</b>	<b>274,990</b>	<b>292,364</b>	<b>5,330</b>	<b>297,694</b>
<b>1. Developmental (a + b)</b>	<b>212,923</b>	<b>-</b>	<b>212,923</b>	<b>264,922</b>	<b>-</b>	<b>264,922</b>	<b>266,473</b>	<b>-</b>	<b>266,473</b>	<b>281,449</b>	<b>-</b>	<b>281,449</b>
<b>(a) Social Services (1 to 9)</b>	<b>68,374</b>	<b>-</b>	<b>68,374</b>	<b>90,839</b>	<b>-</b>	<b>90,839</b>	<b>91,309</b>	<b>-</b>	<b>91,309</b>	<b>113,368</b>	<b>-</b>	<b>113,368</b>
1. Education, Sports, Art and Culture	19,627	-	19,627	27,570	-	27,570	27,620	-	27,620	28,663	-	28,663
2. Medical and Public Health	6,300	-	6,300	14,349	-	14,349	14,749	-	14,749	22,642	-	22,642
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	25,713	-	25,713	30,684	-	30,684	30,704	-	30,704	22,142	-	22,142
5. Housing	3,991	-	3,991	3,885	-	3,885	3,885	-	3,885	4,260	-	4,260
6. Urban Development	6,030	-	6,030	6,983	-	6,983	6,983	-	6,983	25,700	-	25,700
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	6,713	-	6,713	7,368	-	7,368	7,368	-	7,368	9,960	-	9,960
8. Social Security and Welfare	-	-	-	-	-	-	-	-	-	-	-	-
9. Others *	-	-	-	-	-	-	-	-	-	-	-	-
<b>(b) Economic Services (1 to 10)</b>	<b>144,549</b>	<b>-</b>	<b>144,549</b>	<b>174,083</b>	<b>-</b>	<b>174,083</b>	<b>175,164</b>	<b>-</b>	<b>175,164</b>	<b>168,081</b>	<b>-</b>	<b>168,081</b>
1. Agriculture and Allied Activities (i to xi)	1,055	-	1,055	845	-	845	2,027	-	2,027	1,476	-	1,476
i) Crop Husbandry	370	-	370	410	-	410	410	-	410	410	-	410
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	685	-	685	435	-	435	570	-	570	517	-	517
vi) Forestry and Wild Life	-	-	-	-	-	-	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-	-	-	-	-	-	1,046	-	1,046	549	-	549
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	57,594	-	57,594	60,233	-	60,233	60,233	-	60,233	55,698	-	55,698
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	44,811	-	44,811	48,870	-	48,870	48,770	-	48,770	53,390	-	53,390
5. Energy	3,000	-	3,000	5,300	-	5,300	5,300	-	5,300	-	-	-
6. Industry and Minerals (i to iv)	200	-	200	210	-	210	210	-	210	100	-	100
i) Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	200	-	200	210	-	210	210	-	210	100	-	100
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	35,889	-	35,889	56,525	-	56,525	56,525	-	56,525	55,413	-	55,413
i) Roads and Bridges	29,650	-	29,650	52,010	-	52,010	52,010	-	52,010	54,247	-	54,247
ii) Others **	6,239	-	6,239	4,515	-	4,515	4,515	-	4,515	1,166	-	1,166
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-



**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**JHARKHAND**

(Rs. lakh)

Item	2005-06 (Revised Estimates)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	2,000	-	2,000	2,100	-	2,100	2,100	-	2,100	2,004	-	2,004
i) Tourism	2,000	-	2,000	2,100	-	2,100	2,100	-	2,100	2,004	-	2,004
ii) Others @@	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental (General Services)</b>	<b>9,265</b>	<b>-</b>	<b>9,265</b>	<b>8,518</b>	<b>-</b>	<b>8,518</b>	<b>8,517</b>	<b>-</b>	<b>8,517</b>	<b>10,915</b>	<b>5,330</b>	<b>16,245</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>-</b>	<b>15,074</b>	<b>15,074</b>	<b>-</b>	<b>12,520</b>	<b>12,520</b>	<b>-</b>	<b>17,520</b>	<b>17,520</b>	<b>-</b>	<b>16,736</b>	<b>16,736</b>
1. Market Loans	-	12,925	12,925	-	8,529	8,529	-	8,529	8,529	-	6,582	6,582
2. Loans from LIC	-	-	-	-	-	-	-	-	-	-	-	-
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	590	590
5. Loans from National Co-operative Development Corporation	-	700	700	-	310	310	-	310	310	-	300	300
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	1,449	1,449	-	3,480	3,480	-	3,481	3,481	-	3,856	3,856
8. Others	-	-	-	-	201	201	-	5,201	5,201	-	5,408	5,408
of which: Land Compensation Bonds	-	-	-	-	200	200	-	200	200	-	150	150
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>-</b>	<b>13,513</b>	<b>13,513</b>	<b>-</b>	<b>24,861</b>	<b>24,861</b>	<b>-</b>	<b>13,707</b>	<b>13,707</b>	<b>-</b>	<b>13,874</b>	<b>13,874</b>
1. State Plan Schemes	-	11,707	11,707	-	22,900	22,900	-	11,724	11,724	-	11,752	11,752
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	20	20	-	20	20	-	20	20	-	20	20
3. Centrally Sponsored Schemes	-	65	65	-	65	65	-	86	86	-	156	156
4. Non-Plan (i to ii)	-	61	61	-	216	216	-	218	218	-	286	286
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	61	61	-	216	216	-	218	218	-	286	286
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	1,660	1,660	-	1,660	1,660	-	1,659	1,659	-	1,659	1,659
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>45,285</b>	<b>70,050</b>	<b>115,335</b>	<b>101,826</b>	<b>41,120</b>	<b>142,946</b>	<b>101,726</b>	<b>41,219</b>	<b>142,945</b>	<b>58,730</b>	<b>41,123</b>	<b>99,854</b>
<b>1. Developmental Purposes (a + b)</b>	<b>45,285</b>	<b>69,050</b>	<b>114,335</b>	<b>101,826</b>	<b>40,320</b>	<b>142,146</b>	<b>101,726</b>	<b>40,419</b>	<b>142,145</b>	<b>58,730</b>	<b>40,423</b>	<b>99,154</b>
<b>a) Social Services (1 to 7)</b>	<b>6,704</b>	<b>1,309</b>	<b>8,013</b>	<b>5,951</b>	<b>1,186</b>	<b>7,137</b>	<b>5,951</b>	<b>1,186</b>	<b>7,137</b>	<b>6,920</b>	<b>1,250</b>	<b>8,170</b>
1. Education, Sports, Art and Culture	394	-	394	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	3,625	-	3,625	3,738	-	3,738	3,738	-	3,738	4,800	-	4,800
5. Housing	210	1	211	122	-	122	122	-	122	120	-	120
6. Government Servants (Housing)	-	900	900	-	900	900	-	900	900	-	900	900
7. Others	2,475	408	2,883	2,091	286	2,377	2,092	286	2,377	2,000	350	2,350
<b>b) Economic Services (1 to 10)</b>	<b>38,581</b>	<b>67,741</b>	<b>106,322</b>	<b>95,875</b>	<b>39,134</b>	<b>135,009</b>	<b>95,775</b>	<b>39,233</b>	<b>135,008</b>	<b>51,810</b>	<b>39,173</b>	<b>90,983</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	8,000	-	8,000	8,000	-	8,000	1,100	-	1,100
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	34,477	67,741	102,218	87,300	39,134	126,434	87,300	39,133	126,433	50,700	39,133	89,833

## Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)

### JHARKHAND

(Rs. lakh)

Item	2005-06 (Revised Estimates)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	4,004	-	4,004	475	-	475	475	-	475	10	-	10
9. Rural Development	100	-	100	100	-	100	-	100	100	-	40	40
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>1,000</b>	<b>1,000</b>	-	<b>800</b>	<b>800</b>	-	<b>800</b>	<b>800</b>	-	<b>700</b>	<b>700</b>
a) Government Servants (other than Housing)	-	1,000	1,000	-	800	800	-	800	800	-	700	700
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	<b>15,000</b>	<b>15,000</b>	-	<b>15,000</b>	<b>15,000</b>	-	<b>15,000</b>	<b>15,000</b>	-	<b>15,000</b>	<b>15,000</b>
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>18,458</b>	<b>18,458</b>	-	<b>19,300</b>	<b>19,300</b>	-	<b>19,300</b>	<b>19,300</b>	-	<b>22,562</b>	<b>22,562</b>
1. State Provident Funds	-	15,458	15,458	-	16,000	16,000	-	16,000	16,000	-	19,262	19,262
2. Others	-	3,000	3,000	-	3,300	3,300	-	3,300	3,300	-	3,300	3,300
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>7,000</b>	<b>7,000</b>	-	<b>16,182</b>	<b>16,182</b>	-	<b>16,182</b>	<b>16,182</b>	-	<b>19,838</b>	<b>19,838</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	7,000	7,000	-	16,182	16,182	-	16,182	16,182	-	19,838	19,838
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>90,408</b>	<b>90,408</b>	-	<b>90,408</b>	<b>90,408</b>	-	<b>90,408</b>	<b>90,408</b>	-	<b>111,809</b>	<b>111,809</b>
1. Civil Deposits	-	9,885	9,885	-	9,885	9,885	-	9,885	9,885	-	13,027	13,027
2. Deposits of Local Funds	-	28,361	28,361	-	28,361	28,361	-	28,361	28,361	-	32,590	32,590
3. Civil Advances	-	6,562	6,562	-	6,562	6,562	-	6,562	6,562	-	6,562	6,562
4. Others	-	45,600	45,600	-	45,600	45,600	-	45,600	45,600	-	59,630	59,630
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>59,897</b>	<b>59,897</b>	-	<b>59,897</b>	<b>59,897</b>	-	<b>59,897</b>	<b>59,897</b>	-	<b>65,147</b>	<b>65,147</b>
1. Suspense	-	38,397	38,397	-	38,397	38,397	-	38,397	38,397	-	38,397	38,397
2. Cash Balance Investment Account	-	20,000	20,000	-	20,000	20,000	-	20,000	20,000	-	20,000	20,000
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,500	1,500	-	1,500	1,500	-	1,500	1,500	-	6,750	6,750
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>128,006</b>	<b>128,006</b>	-	<b>128,050</b>	<b>128,050</b>	-	<b>128,050</b>	<b>128,050</b>	-	<b>138,950</b>	<b>138,950</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>-132,754</b>			<b>46,163</b>			<b>65,765</b>			<b>46,619</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>-155,316</b>			<b>-71,272</b>			<b>-108,986</b>			<b>-50,688</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>-288,070</b>			<b>-25,109</b>			<b>-43,221</b>			<b>-4,069</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>-288,070</b>			<b>-25,109</b>			<b>-43,221</b>			<b>-4,069</b>
a) Opening Balance			92,115			21,000			21,000			-4,109
b) Closing Balance			-195,955			-4,109			-22,221			-8,178
<b>ii. Withdrawals from (-)/Additions to (+)     Cash Balance Investment Account (net)</b>			-			-			-			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means     Advances and Overdrafts from RBI (net)</b>			-			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**KARNATAKA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>606,234</b>	<b>9,780,654</b>	<b>10,386,888</b>	<b>674,318</b>	<b>1,748,567</b>	<b>2,422,885</b>	<b>802,064</b>	<b>1,627,656</b>	<b>2,429,720</b>	<b>727,460</b>	<b>2,012,942</b>	<b>2,740,402</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>606,234</b>	<b>87,005</b>	<b>693,239</b>	<b>674,318</b>	<b>100,092</b>	<b>774,410</b>	<b>802,064</b>	<b>114,181</b>	<b>916,245</b>	<b>727,460</b>	<b>270,558</b>	<b>998,018</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>580,640</b>	<b>1,553</b>	<b>582,193</b>	<b>654,759</b>	<b>593</b>	<b>655,352</b>	<b>787,843</b>	<b>14,100</b>	<b>801,943</b>	<b>684,202</b>	<b>136,521</b>	<b>820,723</b>
<b>1. Developmental (a + b)</b>	<b>558,848</b>	<b>1,553</b>	<b>560,401</b>	<b>631,842</b>	<b>593</b>	<b>632,435</b>	<b>752,847</b>	<b>14,100</b>	<b>766,947</b>	<b>646,632</b>	<b>131,021</b>	<b>777,653</b>
<b>(a) Social Services (1 to 9)</b>	<b>110,321</b>	<b>209</b>	<b>110,530</b>	<b>139,235</b>	<b>104</b>	<b>139,339</b>	<b>151,677</b>	<b>104</b>	<b>151,781</b>	<b>193,304</b>	<b>20,713</b>	<b>214,017</b>
1. Education, Sports, Art and Culture	5,058	209	5,267	5,902	104	6,006	5,902	104	6,006	15,625	345	15,970
2. Medical and Public Health	769	-	769	11,683	-	11,683	16,883	-	16,883	28,340	-	28,340
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	72,009	-	72,009	73,093	-	73,093	77,188	-	77,188	119,705	3,418	123,123
5. Housing	21,587	-	21,587	25,635	-	25,635	27,635	-	27,635	7,800	13,000	20,800
6. Urban Development	3,381	-	3,381	3,200	-	3,200	3,200	-	3,200	-	3,950	3,950
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	6,637	-	6,637	17,756	-	17,756	18,503	-	18,503	18,128	-	18,128
8. Social Security and Welfare	357	-	357	1,140	-	1,140	1,140	-	1,140	2,310	-	2,310
9. Others *	523	-	523	826	-	826	1,226	-	1,226	1,396	-	1,396
<b>(b) Economic Services (1 to 10)</b>	<b>448,527</b>	<b>1,344</b>	<b>449,871</b>	<b>492,607</b>	<b>489</b>	<b>493,096</b>	<b>601,170</b>	<b>13,996</b>	<b>615,166</b>	<b>453,328</b>	<b>110,308</b>	<b>563,636</b>
1. Agriculture and Allied Activities (i to xi)	2,661	-945	1,716	2,939	-	2,939	4,216	-	4,216	7,791	-	7,791
i) Crop Husbandry	4	-	4	30	-	30	30	-	30	1,330	-	1,330
ii) Soil and Water Conservation	1,999	-	1,999	865	-	865	865	-	865	1,000	-	1,000
iii) Animal Husbandry	10	-	10	500	-	500	1,100	-	1,100	3,280	-	3,280
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	560	-4	556	636	-	636	1,048	-	1,048	1,731	-	1,731
vi) Forestry and Wild Life	78	-	78	81	-	81	346	-	346	154	-	154
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	10	-	10	10	-	10	10	-	10	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-	-941	-941	817	-	817	817	-	817	296	-	296
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	-	96	96	-	121	121	7,500	121	7,621	10,744	-	10,744
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	332,625	344	332,969	374,692	368	375,060	440,601	375	440,976	305,225	81,768	386,993
5. Energy	5,000	-	5,000	-	-	-	-	13,500	13,500	25,000	10,600	35,600
6. Industry and Minerals (i to iv)	1,210	-	1,210	3,482	-	3,482	9,614	-	9,614	12,418	-	12,418
i) Village and Small Industries	525	-	525	2,480	-	2,480	2,480	-	2,480	2,255	-	2,255
ii) Iron and Steel Industries	680	-	680	1,000	-	1,000	7,127	-	7,127	10,001	-	10,001
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	5	-	5	2	-	2	7	-	7	162	-	162
7. Transport (i + ii)	101,141	1,904	103,045	109,574	-	109,574	132,952	-	132,952	81,716	12,000	93,716
i) Roads and Bridges	100,570	1,904	102,474	108,924	-	108,924	126,431	-	126,431	80,566	12,000	92,566
ii) Others **	571	-	571	650	-	650	6,521	-	6,521	1,150	-	1,150
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**KARNATAKA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	5,890	-55	5,835	1,920	-	1,920	6,287	-	6,287	10,434	5,940	16,374
i) Tourism	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others @@	5,890	-55	5,835	1,920	-	1,920	6,287	-	6,287	10,434	5,940	16,374
<b>2. Non-Developmental (General Services)</b>	<b>21,792</b>	<b>-</b>	<b>21,792</b>	<b>22,917</b>	<b>-</b>	<b>22,917</b>	<b>34,996</b>	<b>-</b>	<b>34,996</b>	<b>37,570</b>	<b>5,500</b>	<b>43,070</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>-</b>	<b>39,337</b>	<b>39,337</b>	<b>-</b>	<b>184,034</b>	<b>184,034</b>	<b>-</b>	<b>48,099</b>	<b>48,099</b>	<b>-</b>	<b>218,574</b>	<b>218,574</b>
1. Market Loans	-	24,928	24,928	-	23,398	23,398	-	23,398	23,398	-	46,527	46,527
2. Loans from LIC	-	3,473	3,473	-	3,467	3,467	-	3,467	3,467	-	3,469	3,469
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	245	245	-	3,234	3,234	-	2,245	2,245	-	5,473	5,473
5. Loans from National Co-operative Development Corporation	-	4,506	4,506	-	4,096	4,096	-	4,150	4,150	-	4,088	4,088
6. WMA from RBI	-	-	-	-	135,000	135,000	-	-	-	-	135,000	135,000
7. Special Securities issued to NSSF	-	-	-	-	11,467	11,467	-	11,467	11,467	-	17,893	17,893
8. Others	-	6,185	6,185	-	3,372	3,372	-	3,372	3,372	-	6,124	6,124
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>-</b>	<b>41,750</b>	<b>41,750</b>	<b>-</b>	<b>46,405</b>	<b>46,405</b>	<b>-</b>	<b>43,347</b>	<b>43,347</b>	<b>-</b>	<b>46,373</b>	<b>46,373</b>
1. State Plan Schemes	-	39,661	39,661	-	8,499	8,499	-	5,476	5,476	-	8,423	8,423
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	371	371	-	369	369	-	369	369	-	368	368
3. Centrally Sponsored Schemes	-	971	971	-	989	989	-	999	999	-	1,076	1,076
4. Non-Plan (i to ii)	-	665	665	-	714	714	-	669	669	-	672	672
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	665	665	-	714	714	-	669	669	-	672	672
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	82	82	-	35,834	35,834	-	35,834	35,834	-	35,834	35,834
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>25,594</b>	<b>4,366</b>	<b>29,960</b>	<b>19,559</b>	<b>4,060</b>	<b>23,619</b>	<b>14,221</b>	<b>8,635</b>	<b>22,856</b>	<b>43,258</b>	<b>4,090</b>	<b>47,348</b>
<b>1. Developmental Purposes (a + b)</b>	<b>25,594</b>	<b>2,775</b>	<b>28,369</b>	<b>19,559</b>	<b>3,100</b>	<b>22,659</b>	<b>14,221</b>	<b>7,600</b>	<b>21,821</b>	<b>43,258</b>	<b>3,100</b>	<b>46,358</b>
<b>a) Social Services (1 to 7)</b>	<b>14,276</b>	<b>-</b>	<b>14,276</b>	<b>16,155</b>	<b>-</b>	<b>16,155</b>	<b>7,155</b>	<b>4,500</b>	<b>11,655</b>	<b>41,800</b>	<b>-</b>	<b>41,800</b>
1. Education, Sports, Art and Culture	959	-	959	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	462	-	462	-	-	-	-	-	-	-	-	-
3. Family Welfare	35	-	35	100	-	100	100	-	100	100	-	100
4. Water Supply and Sanitation	5,250	-	5,250	12,300	-	12,300	3,300	4,500	7,800	20,900	-	20,900
5. Housing	4,640	-	4,640	-	-	-	-	-	-	15,000	-	15,000
6. Government Servants (Housing)	4	-	4	700	-	700	700	-	700	300	-	300
7. Others	2,926	-	2,926	3,055	-	3,055	3,055	-	3,055	5,500	-	5,500
<b>b) Economic Services (1 to 10)</b>	<b>11,318</b>	<b>2,775</b>	<b>14,093</b>	<b>3,404</b>	<b>3,100</b>	<b>6,504</b>	<b>7,066</b>	<b>3,100</b>	<b>10,166</b>	<b>1,458</b>	<b>3,100</b>	<b>4,558</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	800	-	800	1,000	-	1,000	650	-	650
4. Co-operation	-	-	-	123	-	123	1,433	-	1,433	501	-	501
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	1,813	-	1,813	1,652	-	1,652	1,652	-	1,652	-	-	-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**KARNATAKA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries		-	9	525	-	525	525	-	525	3	-	3
8. Other Industries and Minerals	7,459	2,775	10,234	-	3,100	3,100	1,751	3,100	4,851	-	3,100	3,100
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	2,037	-	2,037	304	-	304	705	-	705	304	-	304
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>1,591</b>	<b>1,591</b>	-	<b>960</b>	<b>960</b>	-	<b>1,035</b>	<b>1,035</b>	-	<b>990</b>	<b>990</b>
a) Government Servants (other than Housing)	-	226	226	-	672	672	-	747	747	-	702	702
b) Miscellaneous	-	1,365	1,365	-	288	288	-	288	288	-	288	288
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	<b>500</b>	<b>500</b>	-	<b>500</b>	<b>500</b>	-	<b>500</b>	<b>500</b>
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>99,468</b>	<b>99,468</b>	-	<b>98,775</b>	<b>98,775</b>	-	<b>98,775</b>	<b>98,775</b>	-	<b>106,163</b>	<b>106,163</b>
1. State Provident Funds	-	50,679	50,679	-	54,142	54,142	-	54,142	54,142	-	58,192	58,192
2. Others	-	48,789	48,789	-	44,633	44,633	-	44,633	44,633	-	47,971	47,971
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>115,762</b>	<b>115,762</b>	-	<b>33,100</b>	<b>33,100</b>	-	<b>33,100</b>	<b>33,100</b>	-	<b>89,961</b>	<b>89,961</b>
1. Depreciation/Renewal Reserve Funds	-	14	14	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	7,398	7,398	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	108,350	108,350	-	33,100	33,100	-	33,100	33,100	-	89,961	89,961
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>1,629,449</b>	<b>1,629,449</b>	-	<b>646,600</b>	<b>646,600</b>	-	<b>646,600</b>	<b>646,600</b>	-	<b>621,320</b>	<b>621,320</b>
1. Civil Deposits	-	300,776	300,776	-	96,000	96,000	-	96,000	96,000	-	91,358	91,358
2. Deposits of Local Funds	-	707,236	707,236	-	450,000	450,000	-	450,000	450,000	-	451,416	451,416
3. Civil Advances	-	8,384	8,384	-	-	-	-	-	-	-	-	-
4. Others	-	613,053	613,053	-	100,600	100,600	-	100,600	100,600	-	78,546	78,546
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>7,576,270</b>	<b>7,576,270</b>	-	<b>529,500</b>	<b>529,500</b>	-	<b>529,500</b>	<b>529,500</b>	-	<b>565,882</b>	<b>565,882</b>
1. Suspense	-	-52,785	-52,785	-	29,500	29,500	-	29,500	29,500	-	28,482	28,482
2. Cash Balance Investment Account	-	5,986,505	5,986,505	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,642,550	1,642,550	-	500,000	500,000	-	500,000	500,000	-	537,400	537,400
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>272,699</b>	<b>272,699</b>	-	<b>205,000</b>	<b>205,000</b>	-	<b>205,000</b>	<b>205,000</b>	-	<b>223,558</b>	<b>223,558</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>-10,707</b>			<b>-455,708</b>			<b>-396,733</b>			<b>-502,772</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>231,115</b>			<b>153,453</b>			<b>283,153</b>			<b>162,666</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>220,408</b>			<b>-302,255</b>			<b>-113,579</b>			<b>-340,106</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>2,958</b>			<b>2,745</b>			<b>4,421</b>			<b>-2,306</b>
a) Opening Balance			2,257			5,157			5,216			9,637
b) Closing Balance			5,215			7,902			9,637			7,331
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>			<b>217,450</b>			<b>-305,000</b>			<b>-118,000</b>			<b>-337,800</b>
<b>iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)</b>			-			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**KERALA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>107,771</b>	<b>4,934,788</b>	<b>5,042,558</b>	<b>218,765</b>	<b>4,334,478</b>	<b>4,553,243</b>	<b>240,682</b>	<b>5,423,973</b>	<b>5,664,655</b>	<b>223,466</b>	<b>5,320,345</b>	<b>5,543,812</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>107,771</b>	<b>161,356</b>	<b>269,127</b>	<b>218,765</b>	<b>145,766</b>	<b>364,531</b>	<b>240,682</b>	<b>146,519</b>	<b>387,201</b>	<b>223,466</b>	<b>180,390</b>	<b>403,856</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>81,741</b>	<b>-48</b>	<b>81,694</b>	<b>138,185</b>	<b>1,710</b>	<b>139,895</b>	<b>159,507</b>	<b>1,744</b>	<b>161,251</b>	<b>130,985</b>	<b>977</b>	<b>131,962</b>
<b>1. Developmental (a + b)</b>	<b>74,865</b>	<b>-154</b>	<b>74,712</b>	<b>134,868</b>	<b>1,610</b>	<b>136,478</b>	<b>153,337</b>	<b>1,625</b>	<b>154,963</b>	<b>129,402</b>	<b>876</b>	<b>130,279</b>
<b>(a) Social Services (1 to 9)</b>	<b>13,399</b>	<b>-108</b>	<b>13,292</b>	<b>12,661</b>	<b>1,175</b>	<b>13,837</b>	<b>14,336</b>	<b>1,175</b>	<b>15,511</b>	<b>8,541</b>	<b>-3</b>	<b>8,538</b>
1. Education, Sports, Art and Culture	4,071	-	4,071	1,822	1,178	3,000	2,084	1,178	3,262	687	-	687
2. Medical and Public Health	5,704	-	5,704	3,078	-	3,078	4,414	-	4,414	2,185	-	2,185
3. Family Welfare	103	-	103	220	-	220	220	-	220	-	-	-
4. Water Supply and Sanitation	-	-	-	2,500	-	2,500	2,500	-	2,500	500	-	500
5. Housing	612	-103	509	587	-3	584	587	-3	584	700	-3	697
6. Urban Development	-	-	-	-	-	-	-	-	-	-	-	-
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,420	-2	2,418	4,214	-	4,214	4,217	-	4,217	4,330	-	4,330
8. Social Security and Welfare	425	-3	422	215	-	215	215	-	215	104	-	104
9. Others *	65	-	65	26	-	26	99	-	99	35	-	35
<b>(b) Economic Services (1 to 10)</b>	<b>61,466</b>	<b>-46</b>	<b>61,420</b>	<b>122,206</b>	<b>435</b>	<b>122,641</b>	<b>139,002</b>	<b>450</b>	<b>139,452</b>	<b>120,862</b>	<b>879</b>	<b>121,741</b>
1. Agriculture and Allied Activities (i to xi)	4,427	-58	4,369	13,175	404	13,580	12,530	418	12,948	13,931	847	14,779
i) Crop Husbandry	130	-25	105	1,705	28	1,733	1,105	36	1,141	1,130	30	1,160
ii) Soil and Water Conservation	965	-	965	2,542	-	2,542	2,542	-	2,542	1,108	-	1,108
iii) Animal Husbandry	308	-	308	2,204	-	2,204	2,204	-	2,204	1,565	-	1,565
iv) Dairy Development	6	-	6	-	-	-	-	2	2	-	250	250
v) Fisheries	1,184	5	1,189	3,160	-	3,160	3,185	-	3,185	2,404	-	2,404
vi) Forestry and Wild Life	679	-	679	1,035	-	1,035	964	-	964	1,950	-	1,950
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	166	300	466	350	376	726	350	380	730	525	567	1,092
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	770	-338	432	1,680	-	1,680	1,680	-	1,680	2,650	-	2,650
xi) Others @	220	-	220	500	-	500	500	-	500	2,600	-	2,600
2. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	20,837	-	20,837	20,367	-	20,367	22,607	-	22,607	17,743	-	17,743
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-
6. Industry and Minerals (i to iv)	3,124	-	3,124	2,378	-	2,378	5,194	-	5,194	1,517	-	1,517
i) Village and Small Industries	624	-	624	1,928	-	1,928	1,988	-	1,988	162	-	162
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	2,500	-	2,500	450	-	450	3,206	-	3,206	1,355	-	1,355
7. Transport (i + ii)	31,087	12	31,099	82,239	30	82,269	93,375	30	93,405	85,125	30	85,155
i) Roads and Bridges	28,433	-	28,433	65,831	-	65,831	76,485	-	76,485	67,307	-	67,307
ii) Others **	2,654	12	2,666	16,408	30	16,438	16,890	30	16,920	17,818	30	17,848
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**KERALA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	700	–	700
10. General Economic Services (i + ii)	1,991	–	1,991	4,047	1	4,048	5,296	2	5,298	1,845	2	1,847
i) Tourism	1,972	–	1,972	2,537	–	2,537	3,593	–	3,593	1,335	–	1,335
ii) Others @@	19	–	19	1,510	1	1,511	1,703	2	1,705	510	2	512
<b>2. Non-Developmental (General Services)</b>	<b>6,876</b>	<b>106</b>	<b>6,982</b>	<b>3,317</b>	<b>100</b>	<b>3,417</b>	<b>6,169</b>	<b>119</b>	<b>6,288</b>	<b>1,583</b>	<b>100</b>	<b>1,683</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	–	<b>737,199</b>	<b>737,199</b>	–	<b>538,941</b>	<b>538,941</b>	–	<b>1,014,326</b>	<b>1,014,326</b>	–	<b>903,977</b>	<b>903,977</b>
1. Market Loans	–	34,484	34,484	–	38,168	38,168	–	38,110	38,110	–	66,323	66,323
2. Loans from LIC	–	13,116	13,116	–	16,041	16,041	–	16,041	16,041	–	19,000	19,000
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	30,918	30,918	–	1,775	1,775	–	1,630	1,630	–	3,802	3,802
5. Loans from National Co-operative Development Corporation	–	15,126	15,126	–	7,000	7,000	–	7,000	7,000	–	5,000	5,000
6. WMA from RBI	–	638,150	638,150	–	460,500	460,500	–	938,000	938,000	–	788,000	788,000
7. Special Securities issued to NSSF	–	2,857	2,857	–	6,962	6,962	–	5,058	5,058	–	7,371	7,371
8. Others	–	2,548	2,548	–	8,495	8,495	–	8,487	8,487	–	14,481	14,481
of which: Land Compensation Bonds	–	5	5	–	5,801	5,801	–	5,793	5,793	–	11,585	11,585
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	–	<b>59,671</b>	<b>59,671</b>	–	<b>64,765</b>	<b>64,765</b>	–	<b>60,067</b>	<b>60,067</b>	–	<b>62,510</b>	<b>62,510</b>
1. State Plan Schemes	–	23,689	23,689	–	26,212	26,212	–	24,287	24,287	–	26,728	26,728
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	108	108	–	107	107	–	107	107	–	107	107
3. Centrally Sponsored Schemes	–	430	430	–	396	396	–	421	421	–	424	424
4. Non-Plan (i to ii)	–	280	280	–	248	248	–	249	249	–	249	249
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	280	280	–	248	248	–	249	249	–	249	249
5. Ways and Means Advances from Centre	–	35,000	35,000	–	35,000	35,000	–	35,000	35,000	–	35,000	35,000
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	164	164	–	2,803	2,803	–	2	2	–	2	2
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>26,029</b>	<b>2,682</b>	<b>28,712</b>	<b>80,580</b>	<b>850</b>	<b>81,430</b>	<b>81,176</b>	<b>8,380</b>	<b>89,556</b>	<b>92,481</b>	<b>927</b>	<b>93,408</b>
<b>1. Developmental Purposes (a + b)</b>	<b>26,029</b>	<b>2,166</b>	<b>28,195</b>	<b>80,580</b>	<b>210</b>	<b>80,791</b>	<b>81,176</b>	<b>7,645</b>	<b>88,821</b>	<b>92,481</b>	<b>210</b>	<b>92,691</b>
<b>a) Social Services (1 to 7)</b>	<b>10,523</b>	<b>136</b>	<b>10,659</b>	<b>66,792</b>	<b>190</b>	<b>66,981</b>	<b>66,846</b>	<b>174</b>	<b>67,020</b>	<b>80,829</b>	<b>189</b>	<b>81,018</b>
1. Education, Sports, Art and Culture	–	–	–	–	–	–	9	–	9	–	–	–
2. Medical and Public Health	125	–	125	702	–	702	702	–	702	–	–	–
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	9,604	–	9,604	65,450	–	65,450	65,495	–	65,495	80,000	–	80,000
5. Housing	350	128	478	351	141	492	351	141	492	550	155	705
6. Government Servants (Housing)	–	–	–	–	40	40	–	25	25	–	25	25
7. Others	444	8	452	289	9	298	289	8	297	279	9	288
<b>b) Economic Services (1 to 10)</b>	<b>15,506</b>	<b>2,030</b>	<b>17,536</b>	<b>13,789</b>	<b>21</b>	<b>13,809</b>	<b>14,330</b>	<b>7,471</b>	<b>21,801</b>	<b>11,652</b>	<b>21</b>	<b>11,673</b>
1. Crop Husbandry	261	–	261	17	21	38	17	21	38	–	21	21
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	537	–	537	600	–	600	600	–	600	1,000	–	1,000
4. Co-operation	1,831	–	1,831	1,950	–	1,950	1,950	–	1,950	1,465	–	1,465
5. Major and Medium Irrigation, etc.	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	6,628	–	6,628	5,909	–	5,909	5,400	–	5,400	6,600	–	6,600

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**KERALA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	1,055	–	1,055	1,837	–	1,837	1,887	–	1,887	137	–	137
8. Other Industries and Minerals	1,000	–	1,000	1,300	–	1,300	1,300	–	1,300	950	–	950
9. Rural Development	–	–	–	–	–	–	–	–	–	–	–	–
10. Others	4,196	2,030	6,226	2,175	–	2,175	3,175	7,451	10,626	1,500	–	1,500
<b>2. Non-Developmental Purposes (a + b)</b>	–	<b>516</b>	<b>516</b>	–	<b>640</b>	<b>640</b>	–	<b>735</b>	<b>735</b>	–	<b>717</b>	<b>717</b>
a) Government Servants (other than Housing)	–	516	516	–	640	640	–	735	735	–	717	717
b) Miscellaneous	–	–	–	–	–	–	–	–	–	–	–	–
<b>V. Inter-State Settlement</b>	–	–	–	–	–	–	–	–	–	–	–	–
<b>VI. Contingency Fund</b>	–	<b>215</b>	<b>215</b>	–	<b>100</b>	<b>100</b>	–	–	–	–	<b>100</b>	<b>100</b>
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	–	<b>772,714</b>	<b>772,714</b>	–	<b>869,046</b>	<b>869,046</b>	–	<b>915,044</b>	<b>915,044</b>	–	<b>978,101</b>	<b>978,101</b>
1. State Provident Funds	–	98,885	98,885	–	155,302	155,302	–	155,340	155,340	–	198,252	198,252
2. Others	–	673,829	673,829	–	713,744	713,744	–	759,704	759,704	–	779,849	779,849
<b>VIII. Reserve Funds (1 to 4)</b>	–	<b>13,050</b>	<b>13,050</b>	–	<b>28,430</b>	<b>28,430</b>	–	<b>31,390</b>	<b>31,390</b>	–	<b>29,759</b>	<b>29,759</b>
1. Depreciation/Renewal Reserve Funds	–	–	–	–	–	–	–	–	–	–	–	–
2. Sinking Funds	–	–	–	–	16,111	16,111	–	16,593	16,593	–	18,828	18,828
3. Famine Relief Fund	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	13,050	13,050	–	12,319	12,319	–	14,797	14,797	–	10,931	10,931
<b>IX. Deposits and Advances (1 to 4)</b>	–	<b>163,079</b>	<b>163,079</b>	–	<b>430,069</b>	<b>430,069</b>	–	<b>446,231</b>	<b>446,231</b>	–	<b>475,607</b>	<b>475,607</b>
1. Civil Deposits	–	116,637	116,637	–	109,189	109,189	–	133,237	133,237	–	141,572	141,572
2. Deposits of Local Funds	–	43,449	43,449	–	317,538	317,538	–	309,039	309,039	–	329,190	329,190
3. Civil Advances	–	138	138	–	74	74	–	70	70	–	77	77
4. Others	–	2,854	2,854	–	3,269	3,269	–	3,885	3,885	–	4,769	4,769
<b>X. Suspense and Miscellaneous (1 to 4)</b>	–	<b>2,605,207</b>	<b>2,605,207</b>	–	<b>1,895,038</b>	<b>1,895,038</b>	–	<b>2,395,328</b>	<b>2,395,328</b>	–	<b>2,247,595</b>	<b>2,247,595</b>
1. Suspense	–	403,804	403,804	–	413,360	413,360	–	420,506	420,506	–	466,267	466,267
2. Cash Balance Investment Account	–	404,179	404,179	–	30,005	30,005	–	223,505	223,505	–	30,005	30,005
3. Deposits with RBI	–	–	–	–	–	–	–	–	–	–	–	–
4. Others	–	1,797,224	1,797,224	–	1,451,673	1,451,673	–	1,751,318	1,751,318	–	1,751,324	1,751,324
<b>XI. Appropriation to Contingency Fund</b>	–	–	–	–	–	–	–	–	–	–	–	–
<b>XII. Remittances</b>	–	<b>581,018</b>	<b>581,018</b>	–	<b>505,529</b>	<b>505,529</b>	–	<b>551,462</b>	<b>551,462</b>	–	<b>620,793</b>	<b>620,793</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>367,295</b>			<b>530,283</b>			<b>534,952</b>			<b>511,272</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>-312,916</b>			<b>-541,479</b>			<b>-591,648</b>			<b>-525,116</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>54,379</b>			<b>-11,196</b>			<b>-56,697</b>			<b>-13,844</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>16,316</b>			<b>-11,196</b>			<b>-56,697</b>			<b>-13,844</b>
a) Opening Balance			-10,731			-48,132			14,672			-42,025
b) Closing Balance			5,585			-59,328			-42,025			-55,869
<b>ii. Withdrawals from (-)/Additions to (+)     Cash Balance Investment Account (net)</b>			<b>14,538</b>			–			–			–
<b>iii. Increase (-)/Decrease(+) in Ways and Means     Advances and Overdrafts from RBI (net)</b>			<b>23,525</b>			–			–			–



**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)  
MADHYA PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>373,772</b>	<b>5,966,020</b>	<b>6,339,792</b>	<b>523,485</b>	<b>4,721,479</b>	<b>5,244,964</b>	<b>520,898</b>	<b>8,723,220</b>	<b>9,244,118</b>	<b>624,192</b>	<b>3,438,892</b>	<b>4,063,084</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>373,772</b>	<b>467,397</b>	<b>841,169</b>	<b>523,485</b>	<b>184,772</b>	<b>708,256</b>	<b>520,898</b>	<b>235,724</b>	<b>756,622</b>	<b>624,192</b>	<b>214,446</b>	<b>838,638</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>369,981</b>	<b>292,347</b>	<b>662,328</b>	<b>478,508</b>	<b>38,346</b>	<b>516,853</b>	<b>485,641</b>	<b>31,586</b>	<b>517,227</b>	<b>568,446</b>	<b>19,700</b>	<b>588,146</b>
<b>1. Developmental (a + b)</b>	<b>361,175</b>	<b>289,020</b>	<b>650,195</b>	<b>471,680</b>	<b>30,646</b>	<b>502,326</b>	<b>477,684</b>	<b>30,586</b>	<b>508,269</b>	<b>564,077</b>	<b>16,700</b>	<b>580,776</b>
<b>(a) Social Services (1 to 9)</b>	<b>62,945</b>	<b>574</b>	<b>63,518</b>	<b>64,811</b>	<b>629</b>	<b>65,440</b>	<b>81,075</b>	<b>569</b>	<b>81,644</b>	<b>89,246</b>	<b>684</b>	<b>89,930</b>
1. Education, Sports, Art and Culture	4,202	—	4,202	6,969	—	6,969	7,191	—	7,191	7,040	—	7,040
2. Medical and Public Health	6,317	37	6,354	10,776	414	11,190	13,047	354	13,401	17,430	369	17,798
3. Family Welfare	81	—	81	337	—	337	337	—	337	337	—	337
4. Water Supply and Sanitation	30,576	—	30,576	20,023	—	20,023	36,223	—	36,223	37,725	—	37,725
5. Housing	414	—	414	499	—	499	499	—	499	471	—	471
6. Urban Development	8,078	356	8,435	6,451	—	6,451	5,644	—	5,644	5,058	—	5,058
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	13,028	—	13,028	17,078	—	17,078	17,373	—	17,373	18,668	—	18,668
8. Social Security and Welfare	183	180	363	2,604	215	2,819	688	215	903	1,607	315	1,922
9. Others *	65	—	65	73	—	73	73	—	73	910	—	910
<b>(b) Agricomic Services (1 to 10)</b>	<b>298,230</b>	<b>288,447</b>	<b>586,677</b>	<b>406,870</b>	<b>30,017</b>	<b>436,886</b>	<b>396,608</b>	<b>30,017</b>	<b>426,625</b>	<b>474,830</b>	<b>16,016</b>	<b>490,846</b>
1. Agriculture and Allied Activities (i to xi)	3,016	749	3,765	4,397	—	4,397	5,758	—	5,758	4,984	—	4,984
i) Crop Husbandry	141	25	166	153	—	153	153	—	153	—	—	—
ii) Soil and Water Conservation	1,515	—	1,515	1,110	—	1,110	1,834	—	1,834	1,265	—	1,265
iii) Animal Husbandry	36	—	36	—	—	—	—	—	—	44	—	44
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	29	—	29	49	—	49	554	—	554	73	—	73
vi) Forestry and Wild Life	549	—	549	476	—	476	476	—	476	751	—	751
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	233	724	957	25	—	25	158	—	158	—	—	—
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	513	—	513	2,584	—	2,584	2,583	—	2,583	2,851	—	2,851
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	38,576	—	38,576	39,498	—	39,498	44,253	—	44,253	50,779	—	50,779
3. Special Area Programmes of which: Hill Areas	—	—	—	—	—	—	—	—	—	—	—	—
4. Major and Medium Irrigation and Flood Control	125,377	—	125,377	188,933	—	188,933	158,892	—	158,892	176,709	—	176,709
5. Energy	36,195	287,422	323,617	67,638	30,000	97,638	47,152	30,000	77,152	68,857	16,000	84,857
6. Industry and Minerals (i to iv)	11,898	21	11,919	2,296	12	2,308	20,914	12	20,926	1,703	11	1,714
i) Village and Small Industries	1,341	21	1,362	1,279	12	1,290	1,267	12	1,278	1,006	11	1,017
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	5	—	5	6	—	6	6	—	6	9	—	9
iv) Others #	10,552	—	10,552	1,012	—	1,012	19,642	—	19,642	689	—	689
7. Transport (i + ii)	80,666	250	80,916	99,168	—	99,168	115,005	—	115,005	164,822	—	164,822
i) Roads and Bridges	79,041	—	79,041	97,928	—	97,928	110,265	—	110,265	160,772	—	160,772
ii) Others **	1,625	250	1,875	1,240	—	1,240	4,740	—	4,740	4,050	—	4,050
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**MADHYA PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	2,502	5	2,506	4,939	5	4,944	4,635	5	4,640	6,975	5	6,980
i) Tourism	2,502	-	2,502	4,939	-	4,939	4,635	-	4,635	6,975	-	6,975
ii) Others @@	-	5	5	-	5	5	-	5	5	-	5	5
<b>2. Non-Developmental (General Services)</b>	<b>8,806</b>	<b>3,327</b>	<b>12,133</b>	<b>6,827</b>	<b>7,700</b>	<b>14,527</b>	<b>7,958</b>	<b>1,000</b>	<b>8,958</b>	<b>4,369</b>	<b>3,000</b>	<b>7,369</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	<b>56,385</b>	<b>56,385</b>	-	<b>576,317</b>	<b>576,317</b>	-	<b>228,449</b>	<b>228,449</b>	-	<b>323,932</b>	<b>323,932</b>
1. Market Loans	-	31,653	31,653	-	33,223	33,223	-	35,755	35,755	-	51,084	51,084
2. Loans from LIC	-	350	350	-	350	350	-	347	347	-	347	347
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	22	22
4. Loans from NABARD	-	3,019	3,019	-	6,000	6,000	-	5,612	5,612	-	11,835	11,835
5. Loans from National Co-operative Development Corporation	-	4,301	4,301	-	2,500	2,500	-	2,463	2,463	-	2,000	2,000
6. WMA from RBI	-	-	-	-	500,000	500,000	-	150,000	150,000	-	200,000	200,000
7. Special Securities issued to NSSF	-	6,133	6,133	-	7,713	7,713	-	7,713	7,713	-	11,726	11,726
8. Others	-	10,929	10,929	-	26,531	26,531	-	26,559	26,559	-	46,918	46,918
of which: Land Compensation Bonds	-	9,432	9,432	-	22,751	22,751	-	22,751	22,751	-	36,071	36,071
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>39,011</b>	<b>39,011</b>	-	<b>43,183</b>	<b>43,183</b>	-	<b>42,689</b>	<b>42,689</b>	-	<b>44,216</b>	<b>44,216</b>
1. State Plan Schemes	-	34,637	34,637	-	41,592	41,592	-	41,065	41,065	-	42,653	42,653
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	277	277	-	276	276	-	276	276	-	276	276
3. Centrally Sponsored Schemes	-	891	891	-	930	930	-	930	930	-	873	873
4. Non-Plan (i to ii)	-	386	386	-	384	384	-	417	417	-	414	414
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	386	386	-	384	384	-	417	417	-	414	414
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	2,820	2,820	-	1	1	-	1	1	-	-	-
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>3,791</b>	<b>79,653</b>	<b>83,445</b>	<b>44,977</b>	<b>26,926</b>	<b>71,903</b>	<b>35,257</b>	<b>83,001</b>	<b>118,258</b>	<b>55,746</b>	<b>26,621</b>	<b>82,367</b>
<b>1. Developmental Purposes (a + b)</b>	<b>3,791</b>	<b>79,654</b>	<b>83,446</b>	<b>44,977</b>	<b>26,906</b>	<b>71,882</b>	<b>35,257</b>	<b>82,955</b>	<b>118,212</b>	<b>55,746</b>	<b>26,550</b>	<b>82,296</b>
<b>a) Social Services (1 to 7)</b>	<b>6,944</b>	<b>49,444</b>	<b>56,389</b>	<b>24,075</b>	<b>26,055</b>	<b>50,130</b>	<b>14,054</b>	<b>26,055</b>	<b>40,109</b>	<b>25,659</b>	<b>26,050</b>	<b>51,709</b>
1. Education, Sports, Art and Culture	539	-	539	1,148	-	1,148	60	-	60	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	5,031	-	5,031	3,455	-	3,455	1,005	-	1,005	5,279	-	5,279
5. Housing	355	-	355	300	-	300	300	-	300	-	-	-
6. Government Servants (Housing)	-	13	13	-	125	125	-	125	125	-	120	120
7. Others	1,020	49,431	50,451	19,172	25,930	45,102	12,690	25,930	38,620	20,380	25,930	46,310
<b>b) Economic Services (1 to 10)</b>	<b>-3,153</b>	<b>30,210</b>	<b>27,057</b>	<b>20,902</b>	<b>851</b>	<b>21,752</b>	<b>21,203</b>	<b>56,900</b>	<b>78,103</b>	<b>30,087</b>	<b>500</b>	<b>30,587</b>
1. Crop Husbandry	-	210	210	-	601	601	-	500	500	-	500	500
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	250	250	-	-	-	-	-	-
4. Co-operation	2,945	-	2,945	1,453	-	1,453	1,453	-	1,453	1,883	-	1,883
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-12,171	30,000	17,829	19,394	-	19,394	19,394	56,400	75,794	28,200	-	28,200

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Appendix

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**MADHYA PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	46	-	46	50	-	50	50	-	50	-	-	-
8. Other Industries and Minerals	6,000	-	6,000	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	27	-	27	6	-	6	306	-	306	4	-	4
<b>2. Non-Developmental Purposes (a + b)</b>	-	-1	-1	-	21	21	-	46	46	-	71	71
a) Government Servants (other than Housing)	-	-1	-1	-	21	21	-	46	46	-	71	71
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	1	1	-	1	1	-	1	1
<b>VI. Contingency Fund</b>	-	814	814	-	4,000	4,000	-	5,814	5,814	-	10,000	10,000
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	132,848	132,848	-	138,513	138,513	-	128,523	128,523	-	133,173	133,173
1. State Provident Funds	-	121,467	121,467	-	114,370	114,370	-	116,000	116,000	-	120,000	120,000
2. Others	-	11,381	11,381	-	24,143	24,143	-	12,523	12,523	-	13,173	13,173
<b>VIII. Reserve Funds (1 to 4)</b>	-	53,064	53,064	-	64,948	64,948	-	81,740	81,740	-	82,643	82,643
1. Depreciation/Renewal Reserve Funds	-	-	-	-	36	36	-	38	38	-	36	36
2. Sinking Funds	-	-	-	-	100	100	-	100	100	-	100	100
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	53,064	53,064	-	64,812	64,812	-	81,602	81,602	-	82,507	82,507
<b>IX. Deposits and Advances (1 to 4)</b>	-	356,090	356,090	-	507,044	507,044	-	394,851	394,851	-	526,608	526,608
1. Civil Deposits	-	195,902	195,902	-	176,406	176,406	-	210,000	210,000	-	250,000	250,000
2. Deposits of Local Funds	-	5,467	5,467	-	2,300	2,300	-	10,000	10,000	-	1,000	1,000
3. Civil Advances	-	26,060	26,060	-	34,000	34,000	-	30,000	30,000	-	30,000	30,000
4. Others	-	128,660	128,660	-	294,338	294,338	-	144,851	144,851	-	245,608	245,608
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	4,327,966	4,327,966	-	2,766,500	2,766,500	-	7,216,500	7,216,500	-	1,716,500	1,716,500
1. Suspense	-	-12,758	-12,758	-	15,000	15,000	-	15,000	15,000	-	15,000	15,000
2. Cash Balance Investment Account	-	2,676,198	2,676,198	-	1,500,000	1,500,000	-	6,000,000	6,000,000	-	500,000	500,000
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,664,526	1,664,526	-	1,251,500	1,251,500	-	1,201,500	1,201,500	-	1,201,500	1,201,500
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	6,000	6,000	-	-	-
<b>XII. Remittances</b>	-	627,840	627,840	-	555,702	555,702	-	504,067	504,067	-	555,500	555,500
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			43,116			-75,005			-216,224			-188,860
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			3,332			97,022			176,337			200,673
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			46,448			22,017			-39,887			11,814
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			1,919			22,017			-39,887			11,814
a) Opening Balance			2,489			-26,870			4,410			-35,477
b) Closing Balance			4,408			-4,853			-35,477			-23,663
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>			44,530			-			-			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)</b>			-			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)  
MAHARASHTRA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>767,493</b>	<b>10,840,374</b>	<b>11,607,867</b>	<b>599,396</b>	<b>5,361,067</b>	<b>5,960,463</b>	<b>875,953</b>	<b>13,391,985</b>	<b>14,267,938</b>	<b>931,788</b>	<b>9,537,923</b>	<b>10,469,711</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>767,493</b>	<b>872,180</b>	<b>1,639,674</b>	<b>599,396</b>	<b>514,005</b>	<b>1,113,401</b>	<b>875,953</b>	<b>603,806</b>	<b>1,479,759</b>	<b>931,788</b>	<b>553,128</b>	<b>1,484,915</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>680,136</b>	<b>327,706</b>	<b>1,007,842</b>	<b>537,567</b>	<b>214,349</b>	<b>751,916</b>	<b>832,552</b>	<b>219,021</b>	<b>1,051,573</b>	<b>865,509</b>	<b>203,502</b>	<b>1,069,012</b>
<b>1. Developmental (a + b)</b>	<b>674,951</b>	<b>325,817</b>	<b>1,000,768</b>	<b>530,735</b>	<b>208,087</b>	<b>738,822</b>	<b>814,956</b>	<b>211,072</b>	<b>1,026,028</b>	<b>843,940</b>	<b>193,919</b>	<b>1,037,859</b>
<b>(a) Social Services (1 to 9)</b>	<b>124,898</b>	<b>-181</b>	<b>124,718</b>	<b>24,184</b>	<b>113</b>	<b>24,297</b>	<b>95,958</b>	<b>58</b>	<b>96,016</b>	<b>76,872</b>	<b>108</b>	<b>76,980</b>
1. Education, Sports, Art and Culture	1,230	-	1,230	3,788	-	3,788	12,036	-	12,036	7,729	-	7,729
2. Medical and Public Health	9,050	-	9,050	5,535	-	5,535	8,254	-	8,254	9,361	-	9,361
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	100	-	100	100	-	100	100	-	100	300	-	300
5. Housing	1,097	-	1,097	967	-	967	967	-	967	3,527	-	3,527
6. Urban Development	88,964	1	88,966	1,000	2	1,002	3,242	2	3,244	3,700	2	3,702
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	20,782	-	20,782	8,297	-	8,297	63,878	-	63,878	46,030	-	46,030
8. Social Security and Welfare	296	-182	114	85	111	196	435	56	491	243	106	349
9. Others *	3,379	-	3,379	4,412	-	4,412	7,047	-	7,047	5,983	-	5,983
<b>(b) Economic Services (1 to 10)</b>	<b>550,053</b>	<b>325,998</b>	<b>876,050</b>	<b>506,551</b>	<b>207,974</b>	<b>714,525</b>	<b>718,997</b>	<b>211,014</b>	<b>930,011</b>	<b>767,068</b>	<b>193,811</b>	<b>960,879</b>
1. Agriculture and Allied Activities (i to xi)	19,558	13,029	32,587	62,390	15,936	78,326	76,211	20,584	96,795	60,845	23,836	84,680
i) Crop Husbandry	-	65	65	-	-	-	-	-	-	-	-	-
ii) Soil and Water Conservation	12,732	611	13,344	27,329	1,746	29,075	36,020	2,808	38,828	34,520	5,352	39,872
iii) Animal Husbandry	94	-	94	146	-	146	161	-	161	378	-	378
iv) Dairy Development	94	-	94	165	-	165	189	-	189	222	-	222
v) Fisheries	1,220	-	1,220	6,337	-	6,337	3,170	-	3,170	2,831	-	2,831
vi) Forestry and Wild Life	726	171	897	1,357	179	1,536	1,654	179	1,833	1,684	170	1,853
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	12,182	12,182	807	14,011	14,818	807	17,598	18,405	807	18,314	19,120
ix) Agricultural Research and Education	5	-	5	85	-	85	85	-	85	94	-	94
x) Co-operation	4,687	-	4,687	26,164	-	26,164	34,125	-	34,125	20,310	-	20,310
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	46,376	-	46,376	39,385	-	39,385	68,120	-	68,120	113,020	-	113,020
3. Special Area Programmes of which: Hill Areas	4,261	-	4,261	4,525	-	4,525	4,539	-	4,539	4,525	-	4,525
4. Major and Medium Irrigation and Flood Control	316,030	290,402	606,431	218,949	166,617	385,566	363,359	165,009	528,367	337,662	141,769	479,431
5. Energy	56,219	-	56,219	75,923	-	75,923	79,469	-	79,469	133,550	-	133,550
6. Industry and Minerals (i to iv)	12,974	-	12,974	2,176	-	2,176	2,175	-	2,175	3,395	-	3,395
i) Village and Small Industries	1,725	-	1,725	1,876	-	1,876	1,875	-	1,875	3,395	-	3,395
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	11,250	-	11,250	300	-	300	300	-	300	-	-	-
7. Transport (i + ii)	94,626	13,857	108,483	103,058	15,557	118,615	124,985	15,557	140,542	113,956	18,480	132,436
i) Roads and Bridges	93,330	-	93,330	103,058	-	103,058	124,985	-	124,985	113,956	-	113,956
ii) Others **	1,296	13,857	15,153	-	15,557	15,557	-	15,557	15,557	-	18,480	18,480
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**MAHARASHTRA**

(Rs. lakh)

State Finances: A Study of Budgets of 2007-08

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	4	-	4	10	-	10	6	-	6	10	-	10
10. General Economic Services (i + ii)	5	8,709	8,714	135	9,864	9,999	134	9,864	9,998	106	9,726	9,832
i) Tourism	30	-	30	100	-	100	100	-	100	100	-	100
ii) Others @@	-25	8,709	8,684	35	9,864	9,899	34	9,864	9,898	6	9,726	9,732
<b>2. Non-Developmental (General Services)</b>	<b>5,184</b>	<b>1,890</b>	<b>7,074</b>	<b>6,832</b>	<b>6,262</b>	<b>13,094</b>	<b>17,597</b>	<b>7,948</b>	<b>25,545</b>	<b>21,569</b>	<b>9,584</b>	<b>31,153</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	<b>521,615</b>	<b>521,615</b>	-	<b>449,287</b>	<b>449,287</b>	-	<b>420,446</b>	<b>420,446</b>	-	<b>522,998</b>	<b>522,998</b>
1. Market Loans	-	42,590	42,590	-	46,993	46,993	-	46,993	46,993	-	77,685	77,685
2. Loans from LIC	-	19,493	19,493	-	13,411	13,411	-	19,484	19,484	-	25,034	25,034
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	606	606	-	2,252	2,252	-	6,408	6,408
5. Loans from National Co-operative Development Corporation	-	32,722	32,722	-	12,900	12,900	-	13,947	13,947	-	12,592	12,592
6. WMA from RBI	-	368,493	368,493	-	300,000	300,000	-	266,483	266,483	-	300,000	300,000
7. Special Securities issued to NSSF	-	20,598	20,598	-	43,895	43,895	-	43,895	43,895	-	71,253	71,253
8. Others	-	37,719	37,719	-	31,482	31,482	-	27,392	27,392	-	30,025	30,025
of which: Land Compensation Bonds	-	4	4	-	10	10	-	9	9	-	5	5
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>52,549</b>	<b>52,549</b>	-	<b>40,168</b>	<b>40,168</b>	-	<b>32,585</b>	<b>32,585</b>	-	<b>41,653</b>	<b>41,653</b>
1. State Plan Schemes	-	31,694	31,694	-	38,362	38,362	-	30,774	30,774	-	39,716	39,716
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	83	83	-	83	83	-	83	83	-	83	83
3. Centrally Sponsored Schemes	-	968	968	-	1,025	1,025	-	1,040	1,040	-	1,201	1,201
4. Non-Plan (i to ii)	-	14,494	14,494	-	698	698	-	688	688	-	653	653
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	14,494	14,494	-	698	698	-	688	688	-	653	653
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	5,311	5,311	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>87,357</b>	<b>338,803</b>	<b>426,160</b>	<b>61,829</b>	<b>110,203</b>	<b>172,032</b>	<b>43,401</b>	<b>198,239</b>	<b>241,640</b>	<b>66,278</b>	<b>84,977</b>	<b>151,256</b>
<b>1. Developmental Purposes (a + b)</b>	<b>87,357</b>	<b>329,439</b>	<b>416,796</b>	<b>61,829</b>	<b>104,595</b>	<b>166,424</b>	<b>43,401</b>	<b>192,761</b>	<b>236,162</b>	<b>66,278</b>	<b>79,010</b>	<b>145,289</b>
<b>a) Social Services (1 to 7)</b>	<b>5,249</b>	<b>36,886</b>	<b>42,135</b>	<b>42,772</b>	<b>44,365</b>	<b>87,137</b>	<b>25,409</b>	<b>45,567</b>	<b>70,975</b>	<b>45,645</b>	<b>50,381</b>	<b>96,026</b>
1. Education, Sports, Art and Culture	-	6	6	-	-	-	-	15	15	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	24	-	24	68	-	68	68	-	68	62	-	62
4. Water Supply and Sanitation	-	951	951	-	951	951	-	951	951	-	808	808
5. Housing	-	18,808	18,808	-	22,599	22,599	-	23,694	23,694	-	25,738	25,738
6. Government Servants (Housing)	-	17,109	17,109	-	20,720	20,720	-	20,830	20,830	-	23,805	23,805
7. Others	5,225	13	5,238	42,704	95	42,799	25,340	76	25,417	45,583	30	45,613
<b>b) Economic Services (1 to 10)</b>	<b>82,108</b>	<b>292,553</b>	<b>374,661</b>	<b>19,057</b>	<b>60,230</b>	<b>79,287</b>	<b>17,992</b>	<b>147,194</b>	<b>165,187</b>	<b>20,633</b>	<b>28,630</b>	<b>49,263</b>
1. Crop Husbandry	-	757	757	-	5	5	-	870	870	-	5	5
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	1,541	202,577	204,118	6,235	57,802	64,037	5,201	137,110	142,311	4,392	16,176	20,568
5. Major and Medium Irrigation, etc.	-	-	-	267	-	267	246	-	246	311	-	311
6. Power Projects	76,206	89,220	165,426	7,006	2,423	9,429	7,007	7,516	14,523	8,736	12,449	21,185

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**MAHARASHTRA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	3,325	-	3,325	2,722	-	2,722	2,744	-	2,744	5,440	-	5,440
8. Other Industries and Minerals	-	-	-	794	-	794	814	1,698	2,512	-	-	-
9. Rural Development	100	-	100	-	-	-	33	-	33	-	-	-
10. Others	936	-	936	2,033	-	2,033	1,949	-	1,949	1,753	-	1,753
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>9,364</b>	<b>9,364</b>	-	<b>5,608</b>	<b>5,608</b>	-	<b>5,478</b>	<b>5,478</b>	-	<b>5,967</b>	<b>5,967</b>
a) Government Servants (other than Housing)	-	3,554	3,554	-	5,608	5,608	-	5,478	5,478	-	5,967	5,967
b) Miscellaneous	-	5,809	5,809	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	<b>128,857</b>	<b>128,857</b>	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>120,704</b>	<b>120,704</b>	-	<b>143,899</b>	<b>143,899</b>	-	<b>131,449</b>	<b>131,449</b>	-	<b>146,223</b>	<b>146,223</b>
1. State Provident Funds	-	112,998	112,998	-	130,442	130,442	-	122,038	122,038	-	131,801	131,801
2. Others	-	7,707	7,707	-	13,457	13,457	-	9,412	9,412	-	14,423	14,423
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>448,521</b>	<b>448,521</b>	-	<b>331,977</b>	<b>331,977</b>	-	<b>406,580</b>	<b>406,580</b>	-	<b>400,254</b>	<b>400,254</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	4	4	-	4	4	-	4	4
2. Sinking Funds	-	52,043	52,043	-	52,600	52,600	-	52,600	52,600	-	56,100	56,100
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	396,478	396,478	-	279,373	279,373	-	353,976	353,976	-	344,149	344,149
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>694,546</b>	<b>694,546</b>	-	<b>536,714</b>	<b>536,714</b>	-	<b>744,685</b>	<b>744,685</b>	-	<b>781,611</b>	<b>781,611</b>
1. Civil Deposits	-	613,886	613,886	-	471,759	471,759	-	691,116	691,116	-	686,155	686,155
2. Deposits of Local Funds	-	45	45	-	303	303	-	9	9	-	200	200
3. Civil Advances	-	36,551	36,551	-	35,025	35,025	-	37,509	37,509	-	37,522	37,522
4. Others	-	44,063	44,063	-	29,627	29,627	-	16,050	16,050	-	57,734	57,734
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>6,766,119</b>	<b>6,766,119</b>	-	<b>2,651,694</b>	<b>2,651,694</b>	-	<b>9,982,876</b>	<b>9,982,876</b>	-	<b>6,160,490</b>	<b>6,160,490</b>
1. Suspense	-	-37,636	-37,636	-	35,688	35,688	-	18,975	18,975	-	11,190	11,190
2. Cash Balance Investment Account	-	6,788,726	6,788,726	-	2,600,000	2,600,000	-	5,727,900	5,727,900	-	6,000,000	6,000,000
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	15,028	15,028	-	16,006	16,006	-	4,236,001	4,236,001	-	149,300	149,300
<b>XI. Appropriation to Contingency Fund</b>	-	<b>185,000</b>	<b>185,000</b>	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>1,255,953</b>	<b>1,255,953</b>	-	<b>882,776</b>	<b>882,776</b>	-	<b>1,256,104</b>	<b>1,256,104</b>	-	<b>1,196,215</b>	<b>1,196,215</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>625,578</b>			<b>854,479</b>			<b>208,616</b>			<b>239,546</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>-384,156</b>			<b>30,585</b>			<b>-319,250</b>			<b>51,067</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>241,422</b>			<b>885,064</b>			<b>-110,634</b>			<b>290,613</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>25,292</b>			<b>685,064</b>			<b>-89,034</b>			<b>290,613</b>
a) Opening Balance			-25,143			367,998			148			-88,886
b) Closing Balance			149			1,053,062			-88,886			201,727
<b>ii. Withdrawals from (-)/Additions to (+)     Cash Balance Investment Account (net)</b>			<b>216,130</b>			<b>200,000</b>			<b>-21,600</b>			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means     Advances and Overdrafts from RBI (net)</b>			-			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**MANIPUR**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>67,624</b>	<b>469,816</b>	<b>537,441</b>	<b>89,948</b>	<b>472,429</b>	<b>562,377</b>	<b>99,982</b>	<b>437,123</b>	<b>537,105</b>	<b>50,644</b>	<b>522,231</b>	<b>572,875</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>67,624</b>	<b>6,208</b>	<b>73,832</b>	<b>89,948</b>	<b>28,557</b>	<b>118,505</b>	<b>99,982</b>	<b>28,075</b>	<b>128,057</b>	<b>50,644</b>	<b>30,106</b>	<b>80,750</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>61,578</b>	<b>3</b>	<b>61,581</b>	<b>83,926</b>	<b>4</b>	<b>83,930</b>	<b>94,097</b>	<b>4</b>	<b>94,101</b>	<b>49,759</b>	<b>4</b>	<b>49,763</b>
<b>1. Developmental (a + b)</b>	<b>42,804</b>	<b>3</b>	<b>42,807</b>	<b>62,398</b>	<b>4</b>	<b>62,402</b>	<b>81,297</b>	<b>4</b>	<b>81,301</b>	<b>48,640</b>	<b>4</b>	<b>48,644</b>
<b>(a) Social Services (1 to 9)</b>	<b>13,039</b>	<b>3</b>	<b>13,042</b>	<b>22,702</b>	<b>1</b>	<b>22,703</b>	<b>28,426</b>	<b>1</b>	<b>28,427</b>	<b>13,019</b>	<b>1</b>	<b>13,020</b>
1. Education, Sports, Art and Culture	1,043	—	1,043	3,561	—	3,561	4,753	—	4,753	1,776	—	1,776
2. Medical and Public Health	455	—	455	2,837	—	2,837	3,144	—	3,144	529	—	529
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	8,556	—	8,556	10,471	—	10,471	14,917	—	14,917	8,652	—	8,652
5. Housing	655	3	658	1,718	1	1,719	1,718	1	1,719	818	1	819
6. Urban Development	925	—	925	2,436	—	2,436	3,186	—	3,186	1,116	—	1,116
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	236	—	236	348	—	348	123	—	123	61	—	61
8. Social Security and Welfare	819	—	819	831	—	831	5	—	5	—	—	—
9. Others *	351	—	351	500	—	500	580	—	580	67	—	67
<b>(b) Economic Services (1 to 10)</b>	<b>29,765</b>	<b>—</b>	<b>29,765</b>	<b>39,697</b>	<b>3</b>	<b>39,700</b>	<b>52,870</b>	<b>3</b>	<b>52,873</b>	<b>35,622</b>	<b>3</b>	<b>35,625</b>
1. Agriculture and Allied Activities (i to xi)	1,156	—	1,156	218	—	218	157	—	157	200	—	200
i) Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
ii) Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
iii) Animal Husbandry	15	—	15	25	—	25	25	—	25	10	—	10
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	13	—	13	26	—	26	29	—	29	29	—	29
vi) Forestry and Wild Life	—	—	—	—	—	—	—	—	—	—	—	—
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	-15	—	-15	2	—	2	2	—	2	2	—	2
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	1,143	—	1,143	166	—	166	101	—	101	159	—	159
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	18	—	18	15	—	15	15	—	15	15	—	15
3. Special Area Programmes of which: Hill Areas	2,410	—	2,410	150	—	150	1,852	—	1,852	960	—	960
4. Major and Medium Irrigation and Flood Control	13,916	—	13,916	18,827	—	18,827	21,800	—	21,800	20,023	—	20,023
5. Energy	2,865	—	2,865	7,089	—	7,089	11,031	—	11,031	5,660	—	5,660
6. Industry and Minerals (i to iv)	1,541	—	1,541	6,299	—	6,299	6,298	—	6,298	6,251	—	6,251
i) Village and Small Industries	1,528	—	1,528	6,277	—	6,277	6,276	—	6,276	6,215	—	6,215
ii) Iron and Steel Industries	1	—	1	16	—	16	16	—	16	36	—	36
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	12	—	12	7	—	7	7	—	7	—	—	—
7. Transport (i + ii)	7,607	—	7,607	6,983	3	6,986	10,977	3	10,980	2,103	3	2,106
i) Roads and Bridges	7,536	—	7,536	6,883	3	6,886	10,927	3	10,930	2,003	3	2,006
ii) Others **	71	—	71	100	—	100	50	—	50	100	—	100
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**MANIPUR**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	252	-	252	115	-	115	739	-	739	409	-	409
i) Tourism	252	-	252	115	-	115	739	-	739	409	-	409
ii) Others @@	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental (General Services)</b>	<b>18,774</b>	<b>-</b>	<b>18,774</b>	<b>21,528</b>	<b>-</b>	<b>21,528</b>	<b>12,801</b>	<b>-</b>	<b>12,801</b>	<b>1,119</b>	<b>-</b>	<b>1,119</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>-</b>	<b>16,432</b>	<b>16,432</b>	<b>-</b>	<b>13,436</b>	<b>13,436</b>	<b>-</b>	<b>3,057</b>	<b>3,057</b>	<b>-</b>	<b>5,193</b>	<b>5,193</b>
1. Market Loans	-	1,597	1,597	-	2,385	2,385	-	1,760	1,760	-	3,718	3,718
2. Loans from LIC	-	-	-	-	300	300	-	300	300	-	300	300
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	266	266	-	265	265	-	267	267	-	267	267
6. WMA from RBI	-	14,573	14,573	-	10,000	10,000	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	-7	-7	-	128	128	-	176	176	-	309	309
8. Others	-	3	3	-	358	358	-	554	554	-	600	600
of which: Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>-</b>	<b>4,333</b>	<b>4,333</b>	<b>-</b>	<b>24,477</b>	<b>24,477</b>	<b>-</b>	<b>24,436</b>	<b>24,436</b>	<b>-</b>	<b>24,428</b>	<b>24,428</b>
1. State Plan Schemes	-	231	231	-	1,998	1,998	-	195	195	-	195	195
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	28	28	-	28	28	-	32	32	-	27	27
3. Centrally Sponsored Schemes	-	82	82	-	92	92	-	71	71	-	71	71
4. Non-Plan (i to ii)	-	3,929	3,929	-	22,217	22,217	-	24,098	24,098	-	24,097	24,097
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	3,929	3,929	-	22,217	22,217	-	24,098	24,098	-	24,097	24,097
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	62	62	-	41	41	-	38	38	-	38	38
7. Others	-	-	-	-	102	102	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>6,046</b>	<b>13</b>	<b>6,059</b>	<b>6,023</b>	<b>640</b>	<b>6,663</b>	<b>5,885</b>	<b>578</b>	<b>6,463</b>	<b>885</b>	<b>480</b>	<b>1,365</b>
<b>1. Developmental Purposes (a + b)</b>	<b>6,046</b>	<b>13</b>	<b>6,059</b>	<b>6,023</b>	<b>320</b>	<b>6,343</b>	<b>5,885</b>	<b>71</b>	<b>5,956</b>	<b>885</b>	<b>125</b>	<b>1,010</b>
<b>a) Social Services (1 to 7)</b>	<b>6,000</b>	<b>13</b>	<b>6,013</b>	<b>5,000</b>	<b>320</b>	<b>5,320</b>	<b>5,000</b>	<b>71</b>	<b>5,071</b>	<b>-</b>	<b>125</b>	<b>125</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	13	13	-	320	320	-	71	71	-	125	125
7. Others	6,000	-	6,000	5,000	-	5,000	5,000	-	5,000	-	-	-
<b>b) Economic Services (1 to 10)</b>	<b>46</b>	<b>-</b>	<b>46</b>	<b>1,023</b>	<b>-</b>	<b>1,023</b>	<b>885</b>	<b>-</b>	<b>885</b>	<b>885</b>	<b>-</b>	<b>885</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	20	-	20	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-



**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**MANIPUR**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	758	-	758	620	-	620	620	-	620
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	26	-	26	265	-	265	265	-	265	265	-	265
<b>2. Non-Developmental Purposes (a + b)</b>	-	-	-	-	<b>320</b>	<b>320</b>	-	<b>507</b>	<b>507</b>	-	<b>355</b>	<b>355</b>
a) Government Servants (other than Housing)	-	-	-	-	320	320	-	507	507	-	355	355
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>9,067</b>	<b>9,067</b>	-	<b>11,800</b>	<b>11,800</b>	-	<b>6,300</b>	<b>6,300</b>	-	<b>6,288</b>	<b>6,288</b>
1. State Provident Funds	-	8,794	8,794	-	11,500	11,500	-	6,000	6,000	-	6,000	6,000
2. Others	-	273	273	-	300	300	-	300	300	-	288	288
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>231</b>	<b>231</b>	-	<b>572</b>	<b>572</b>	-	<b>572</b>	<b>572</b>	-	<b>589</b>	<b>589</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	231	231	-	572	572	-	572	572	-	589	589
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>8,121</b>	<b>8,121</b>	-	<b>37,900</b>	<b>37,900</b>	-	<b>18,576</b>	<b>18,576</b>	-	<b>12,401</b>	<b>12,401</b>
1. Civil Deposits	-	3,490	3,490	-	30,000	30,000	-	5,000	5,000	-	7,000	7,000
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	879	879	-	400	400	-	576	576	-	401	401
4. Others	-	3,752	3,752	-	7,500	7,500	-	13,000	13,000	-	5,000	5,000
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>302,677</b>	<b>302,677</b>	-	<b>322,100</b>	<b>322,100</b>	-	<b>322,100</b>	<b>322,100</b>	-	<b>406,998</b>	<b>406,998</b>
1. Suspense	-	27,547	27,547	-	4,000	4,000	-	4,000	4,000	-	4,000	4,000
2. Cash Balance Investment Account	-	266,432	266,432	-	315,000	315,000	-	315,000	315,000	-	399,998	399,998
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	8,698	8,698	-	3,100	3,100	-	3,100	3,100	-	3,000	3,000
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>128,940</b>	<b>128,940</b>	-	<b>61,500</b>	<b>61,500</b>	-	<b>61,500</b>	<b>61,500</b>	-	<b>65,849</b>	<b>65,849</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>-10,971</b>			<b>-93,069</b>			<b>-84,153</b>			<b>-31,558</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>40,444</b>			<b>79,741</b>			<b>77,650</b>			<b>40,402</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>29,473</b>			<b>-13,328</b>			<b>-6,503</b>			<b>8,844</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>10,173</b>			<b>-13,328</b>			<b>-6,503</b>			<b>8,846</b>
a) Opening Balance			-24,151			-10,618			-9,782			-16,285
b) Closing Balance			-13,978			-23,946			-16,285			-7,439
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>			<b>13,817</b>			-			-			<b>-2</b>
<b>iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)</b>			<b>5,483</b>			-			-			<b>-</b>

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**MEGHALAYA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>26,622</b>	<b>1,243,218</b>	<b>1,269,840</b>	<b>44,197</b>	<b>1,279,996</b>	<b>1,324,194</b>	<b>44,200</b>	<b>1,186,731</b>	<b>1,230,930</b>	<b>60,622</b>	<b>1,197,170</b>	<b>1,257,792</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>26,622</b>	<b>6,707</b>	<b>33,329</b>	<b>44,197</b>	<b>8,323</b>	<b>52,520</b>	<b>44,200</b>	<b>8,322</b>	<b>52,521</b>	<b>60,622</b>	<b>10,901</b>	<b>71,523</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>25,854</b>	<b>79</b>	<b>25,933</b>	<b>40,107</b>	<b>-</b>	<b>40,107</b>	<b>40,109</b>	<b>-</b>	<b>40,109</b>	<b>57,786</b>	<b>-</b>	<b>57,786</b>
<b>1. Developmental (a + b)</b>	<b>24,733</b>	<b>79</b>	<b>24,812</b>	<b>36,764</b>	<b>-</b>	<b>36,764</b>	<b>36,764</b>	<b>-</b>	<b>36,764</b>	<b>53,995</b>	<b>-</b>	<b>53,995</b>
<b>(a) Social Services (1 to 9)</b>	<b>11,373</b>	<b>79</b>	<b>11,452</b>	<b>13,669</b>	<b>-</b>	<b>13,669</b>	<b>13,669</b>	<b>-</b>	<b>13,669</b>	<b>21,147</b>	<b>-</b>	<b>21,147</b>
1. Education, Sports, Art and Culture	70	-	70	220	-	220	220	-	220	700	-	700
2. Medical and Public Health	1,698	-	1,698	1,906	-	1,906	1,906	-	1,906	3,149	-	3,149
3. Family Welfare	25	-	25	120	-	120	120	-	120	120	-	120
4. Water Supply and Sanitation	7,786	-	7,786	8,823	-	8,823	8,823	-	8,823	14,935	-	14,935
5. Housing	182	79	261	339	-	339	338	-	338	494	-	494
6. Urban Development	812	-	812	1,450	-	1,450	1,450	-	1,450	131	-	131
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-
8. Social Security and Welfare	800	-	800	810	-	810	810	-	810	1,617	-	1,617
9. Others *	-	-	-	2	-	2	2	-	2	1	-	1
<b>(b) Economic Services (1 to 10)</b>	<b>13,360</b>	<b>-</b>	<b>13,360</b>	<b>23,095</b>	<b>-</b>	<b>23,095</b>	<b>23,095</b>	<b>-</b>	<b>23,095</b>	<b>32,848</b>	<b>-</b>	<b>32,848</b>
1. Agriculture and Allied Activities (i to xi)	461	-	461	1,535	-	1,535	1,535	-	1,535	1,827	-	1,827
i) Crop Husbandry	38	-	38	38	-	38	38	-	38	60	-	60
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	7	-	7	8	-	8	8	-	8	20	-	20
vi) Forestry and Wild Life	60	-	60	904	-	904	904	-	904	995	-	995
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	342	-	342	563	-	563	563	-	563	712	-	712
xi) Others @	14	-	14	22	-	22	22	-	22	40	-	40
2. Rural Development	43	-	43	50	-	50	50	-	50	50	-	50
3. Special Area Programmes of which: Hill Areas	2,614	-	2,614	3,460	-	3,460	3,460	-	3,460	3,045	-	3,045
4. Major and Medium Irrigation and Flood Control	758	-	758	844	-	844	844	-	844	2,180	-	2,180
5. Energy	-	-	-	-	-	-	-	-	-	-	-	-
6. Industry and Minerals (i to iv)	841	-	841	1,293	-	1,293	1,293	-	1,293	937	-	937
i) Village and Small Industries	526	-	526	748	-	748	748	-	748	710	-	710
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	25	-	25	25	-	25	25	-	25
iv) Others #	315	-	315	520	-	520	520	-	520	202	-	202
7. Transport (i + ii)	8,603	-	8,603	15,891	-	15,891	15,891	-	15,891	24,799	-	24,799
i) Roads and Bridges	8,281	-	8,281	15,541	-	15,541	15,541	-	15,541	24,374	-	24,374
ii) Others **	322	-	322	350	-	350	350	-	350	425	-	425
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**MEGHALAYA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	40	-	40	22	-	22	22	-	22	10	-	10
i) Tourism	40	-	40	22	-	22	22	-	22	10	-	10
ii) Others @@	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental (General Services)</b>	<b>1,121</b>	<b>-</b>	<b>1,121</b>	<b>3,343</b>	<b>-</b>	<b>3,343</b>	<b>3,345</b>	<b>-</b>	<b>3,345</b>	<b>3,791</b>	<b>-</b>	<b>3,791</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>-</b>	<b>13,776</b>	<b>13,776</b>	<b>-</b>	<b>9,816</b>	<b>9,816</b>	<b>-</b>	<b>9,816</b>	<b>9,816</b>	<b>-</b>	<b>12,444</b>	<b>12,444</b>
1. Market Loans	-	2,748	2,748	-	2,750	2,750	-	2,750	2,750	-	4,820	4,820
2. Loans from LIC	-	28	28	-	28	28	-	28	28	-	27	27
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	23	23	-	330	330	-	330	330	-	635	635
5. Loans from National Co-operative Development Corporation	-	217	217	-	282	282	-	282	282	-	240	240
6. WMA from RBI	-	9,234	9,234	-	4,050	4,050	-	4,050	4,050	-	4,050	4,050
7. Special Securities issued to NSSF	-	182	182	-	296	296	-	296	296	-	422	422
8. Others	-	1,344	1,344	-	2,080	2,080	-	2,080	2,080	-	2,250	2,250
of which: Land Compensation Bonds	-	-	-	-	70	70	-	70	70	-	140	140
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>-</b>	<b>1,795</b>	<b>1,795</b>	<b>-</b>	<b>2,157</b>	<b>2,157</b>	<b>-</b>	<b>2,157</b>	<b>2,157</b>	<b>-</b>	<b>2,107</b>	<b>2,107</b>
1. State Plan Schemes	-	1,506	1,506	-	1,846	1,846	-	1,846	1,846	-	1,816	1,816
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	2	2	-	2	2	-	2	2	-	2	2
3. Centrally Sponsored Schemes	-	86	86	-	88	88	-	88	88	-	101	101
4. Non-Plan (i to ii)	-	37	37	-	41	41	-	41	41	-	40	40
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	37	37	-	41	41	-	41	41	-	40	40
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	72	72	-	88	88	-	88	88	-	66	66
7. Others	-	92	92	-	92	92	-	92	92	-	82	82
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>768</b>	<b>294</b>	<b>1,062</b>	<b>4,091</b>	<b>400</b>	<b>4,491</b>	<b>4,091</b>	<b>400</b>	<b>4,491</b>	<b>2,836</b>	<b>400</b>	<b>3,236</b>
<b>1. Developmental Purposes (a + b)</b>	<b>768</b>	<b>11</b>	<b>779</b>	<b>4,091</b>	<b>50</b>	<b>4,141</b>	<b>4,091</b>	<b>50</b>	<b>4,141</b>	<b>2,836</b>	<b>50</b>	<b>2,886</b>
<b>a) Social Services (1 to 7)</b>	<b>-</b>	<b>11</b>	<b>11</b>	<b>100</b>	<b>50</b>	<b>150</b>	<b>100</b>	<b>50</b>	<b>150</b>	<b>-</b>	<b>50</b>	<b>50</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	100	-	100	100	-	100	-	-	-
6. Government Servants (Housing)	-	11	11	-	40	40	-	40	40	-	40	40
7. Others	-	-	-	-	10	10	-	10	10	-	10	10
<b>b) Economic Services (1 to 10)</b>	<b>768</b>	<b>-</b>	<b>768</b>	<b>3,991</b>	<b>-</b>	<b>3,991</b>	<b>3,991</b>	<b>-</b>	<b>3,991</b>	<b>2,836</b>	<b>-</b>	<b>2,836</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	74	-	74	160	-	160	160	-	160	136	-	136
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	694	-	694	3,831	-	3,831	3,831	-	3,831	2,200	-	2,200

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**MEGHALAYA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	500	-	500
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>283</b>	<b>283</b>	-	<b>350</b>	<b>350</b>	-	<b>350</b>	<b>350</b>	-	<b>350</b>	<b>350</b>
a) Government Servants (other than Housing)	-	283	283	-	350	350	-	350	350	-	350	350
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	<b>8,168</b>	<b>8,168</b>	-	<b>21,000</b>	<b>21,000</b>	-	<b>17,732</b>	<b>17,732</b>	-	<b>21,000</b>	<b>21,000</b>
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>4,420</b>	<b>4,420</b>	-	<b>3,000</b>	<b>3,000</b>	-	<b>3,000</b>	<b>3,000</b>	-	<b>3,150</b>	<b>3,150</b>
1. State Provident Funds	-	4,420	4,420	-	3,000	3,000	-	3,000	3,000	-	3,150	3,150
2. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>1,920</b>	<b>1,920</b>	-	<b>2,143</b>	<b>2,143</b>	-	<b>2,072</b>	<b>2,072</b>	-	<b>2,254</b>	<b>2,254</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	825	825	-	982	982	-	911	911	-	1,059	1,059
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,095	1,095	-	1,161	1,161	-	1,161	1,161	-	1,195	1,195
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>18,153</b>	<b>18,153</b>	-	<b>22,190</b>	<b>22,190</b>	-	<b>11,860</b>	<b>11,860</b>	-	<b>13,460</b>	<b>13,460</b>
1. Civil Deposits	-	13,993	13,993	-	18,986	18,986	-	8,656	8,656	-	10,256	10,256
2. Deposits of Local Funds	-	-	-	-	2	2	-	2	2	-	2	2
3. Civil Advances	-	4,160	4,160	-	3,202	3,202	-	3,202	3,202	-	3,202	3,202
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>1,126,763</b>	<b>1,126,763</b>	-	<b>1,158,102</b>	<b>1,158,102</b>	-	<b>1,078,556</b>	<b>1,078,556</b>	-	<b>1,080,391</b>	<b>1,080,391</b>
1. Suspense	-	-900	-900	-	2,486	2,486	-	1,370	1,370	-	1,464	1,464
2. Cash Balance Investment Account	-	269,288	269,288	-	377,265	377,265	-	300,000	300,000	-	300,000	300,000
3. Deposits with RBI	-	858,004	858,004	-	778,000	778,000	-	776,836	776,836	-	778,571	778,571
4. Others	-	371	371	-	351	351	-	350	350	-	356	356
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>67,850</b>	<b>67,850</b>	-	<b>61,188</b>	<b>61,188</b>	-	<b>61,138</b>	<b>61,138</b>	-	<b>61,964</b>	<b>61,964</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>12,824</b>			<b>-8,631</b>			<b>-20,560</b>			<b>-27,087</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>7,246</b>			<b>34,037</b>			<b>34,002</b>			<b>50,968</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>20,069</b>			<b>25,406</b>			<b>13,442</b>			<b>23,881</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>19,465</b>			<b>5,406</b>			<b>-2,294</b>			<b>1,481</b>
a) Opening Balance			-21,191			-13,396			-1,726			-4,018
b) Closing Balance			-1,726			-7,990			-4,020			-2,538
<b>ii. Withdrawals from (-)/Additions to (+)     Cash Balance Investment Account (net)</b>			<b>604</b>			<b>20,000</b>			<b>15,736</b>			<b>22,400</b>
<b>iii. Increase (-)/Decrease(+) in Ways and Means     Advances and Overdrafts from RBI (net)</b>			-			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**MIZORAM**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>45,626</b>	<b>391,621</b>	<b>437,247</b>	<b>24,125</b>	<b>28,258</b>	<b>52,383</b>	<b>48,245</b>	<b>709,858</b>	<b>758,103</b>	<b>28,869</b>	<b>32,619</b>	<b>61,488</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>45,626</b>	<b>12,772</b>	<b>58,398</b>	<b>24,125</b>	<b>10,681</b>	<b>34,806</b>	<b>48,245</b>	<b>9,119</b>	<b>57,364</b>	<b>28,869</b>	<b>12,380</b>	<b>41,249</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>45,380</b>	<b>-243</b>	<b>45,137</b>	<b>24,125</b>	<b>-</b>	<b>24,125</b>	<b>48,245</b>	<b>-</b>	<b>48,245</b>	<b>28,869</b>	<b>-</b>	<b>28,869</b>
<b>1. Developmental (a + b)</b>	<b>44,034</b>	<b>-243</b>	<b>43,791</b>	<b>22,496</b>	<b>-</b>	<b>22,496</b>	<b>46,435</b>	<b>-</b>	<b>46,435</b>	<b>27,406</b>	<b>-</b>	<b>27,406</b>
<b>(a) Social Services (1 to 9)</b>	<b>8,994</b>	<b>-</b>	<b>8,994</b>	<b>3,013</b>	<b>-</b>	<b>3,013</b>	<b>11,793</b>	<b>-</b>	<b>11,793</b>	<b>4,173</b>	<b>-</b>	<b>4,173</b>
1. Education, Sports, Art and Culture	1,321	-	1,321	-	-	-	1,290	-	1,290	106	-	106
2. Medical and Public Health	254	-	254	21	-	21	66	-	66	5	-	5
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	5,840	-	5,840	2,349	-	2,349	7,803	-	7,803	3,273	-	3,273
5. Housing	198	-	198	260	-	260	300	-	300	300	-	300
6. Urban Development	614	-	614	89	-	89	178	-	178	125	-	125
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-
8. Social Security and Welfare	742	-	742	264	-	264	2,126	-	2,126	324	-	324
9. Others *	25	-	25	30	-	30	30	-	30	40	-	40
<b>(b) Economic Services (1 to 10)</b>	<b>35,040</b>	<b>-243</b>	<b>34,797</b>	<b>19,483</b>	<b>-</b>	<b>19,483</b>	<b>34,642</b>	<b>-</b>	<b>34,642</b>	<b>23,233</b>	<b>-</b>	<b>23,233</b>
1. Agriculture and Allied Activities (i to xi)	940	-243	697	410	-	410	1,633	-	1,633	518	-	518
i) Crop Husbandry	163	-	163	167	-	167	478	-	478	230	-	230
ii) Soil and Water Conservation	295	-	295	-	-	-	243	-	243	1	-	1
iii) Animal Husbandry	11	-	11	29	-	29	29	-	29	52	-	52
iv) Dairy Development	-	-	-	4	-	4	4	-	4	-	-	-
v) Fisheries	-	-	-	-	-	-	-	-	-	-	-	-
vi) Forestry and Wild Life	260	-	260	-	-	-	559	-	559	105	-	105
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-243	-243	20	-	20	130	-	130	38	-	38
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	211	-	211	179	-	179	179	-	179	92	-	92
xi) Others @	-	-	-	11	-	11	11	-	11	-	-	-
2. Rural Development	275	-	275	194	-	194	211	-	211	250	-	250
3. Special Area Programmes of which: Hill Areas	5,403	-	5,403	877	-	877	7,133	-	7,133	879	-	879
4. Major and Medium Irrigation and Flood Control	1,261	-	1,261	3,006	-	3,006	3,357	-	3,357	2,911	-	2,911
5. Energy	12,261	-	12,261	4,310	-	4,310	8,842	-	8,842	4,950	-	4,950
6. Industry and Minerals (i to iv)	436	-	436	215	-	215	635	-	635	235	-	235
i) Village and Small Industries	436	-	436	215	-	215	635	-	635	235	-	235
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	13,986	-	13,986	10,471	-	10,471	12,536	-	12,536	13,490	-	13,490
i) Roads and Bridges	13,790	-	13,790	10,255	-	10,255	12,332	-	12,332	13,384	-	13,384
ii) Others **	196	-	196	216	-	216	204	-	204	106	-	106
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

## Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)

### MIZORAM

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	478	-	478	-	-	-	295	-	295	-	-	-
i) Tourism	478	-	478	-	-	-	295	-	295	-	-	-
ii) Others @@	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental (General Services)</b>	<b>1,346</b>	<b>-</b>	<b>1,346</b>	<b>1,629</b>	<b>-</b>	<b>1,629</b>	<b>1,810</b>	<b>-</b>	<b>1,810</b>	<b>1,463</b>	<b>-</b>	<b>1,463</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>-</b>	<b>14,308</b>	<b>14,308</b>	<b>-</b>	<b>11,003</b>	<b>11,003</b>	<b>-</b>	<b>9,686</b>	<b>9,686</b>	<b>-</b>	<b>16,175</b>	<b>16,175</b>
1. Market Loans	-	1,500	1,500	-	1,650	1,650	-	1,878	1,878	-	2,271	2,271
2. Loans from LIC	-	730	730	-	1,533	1,533	-	1,609	1,609	-	1,967	1,967
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	4,874	4,874	-	672	672	-	672	672	-	714	714
5. Loans from National Co-operative Development Corporation	-	138	138	-	138	138	-	187	187	-	187	187
6. WMA from RBI	-	6,324	6,324	-	6,000	6,000	-	3,000	3,000	-	6,670	6,670
7. Special Securities issued to NSSF	-	47	47	-	112	112	-	112	112	-	164	164
8. Others	-	695	695	-	898	898	-	2,228	2,228	-	4,202	4,202
<i>of which:</i> Land Compensation Bonds	-	-	-	-	-	-	-	-	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>-</b>	<b>1,867</b>	<b>1,867</b>	<b>-</b>	<b>1,908</b>	<b>1,908</b>	<b>-</b>	<b>1,908</b>	<b>1,908</b>	<b>-</b>	<b>1,823</b>	<b>1,823</b>
1. State Plan Schemes	-	1,488	1,488	-	1,539	1,539	-	1,539	1,539	-	1,501	1,501
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	121	121	-	108	108	-	108	108	-	128	128
4. Non-Plan (i to ii)	-	168	168	-	168	168	-	168	168	-	93	93
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	168	168	-	168	168	-	168	168	-	93	93
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	90	90	-	93	93	-	93	93	-	101	101
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>246</b>	<b>3,163</b>	<b>3,409</b>	<b>-</b>	<b>3,769</b>	<b>3,769</b>	<b>-</b>	<b>525</b>	<b>525</b>	<b>-</b>	<b>1,051</b>	<b>1,051</b>
<b>1. Developmental Purposes (a + b)</b>	<b>246</b>	<b>3,153</b>	<b>3,399</b>	<b>-</b>	<b>3,254</b>	<b>3,254</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>536</b>	<b>536</b>
<b>a) Social Services (1 to 7)</b>	<b>-</b>	<b>3,148</b>	<b>3,148</b>	<b>-</b>	<b>3,254</b>	<b>3,254</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>536</b>	<b>536</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	3,148	3,148	-	3,254	3,254	-	-	-	-	536	536
6. Government Servants (Housing)	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>b) Economic Services (1 to 10)</b>	<b>246</b>	<b>5</b>	<b>251</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	246	-	246	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**MIZORAM**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	5	5	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>10</b>	<b>10</b>	-	<b>515</b>	<b>515</b>	-	<b>525</b>	<b>525</b>	-	<b>515</b>	<b>515</b>
a) Government Servants (other than Housing)	-	10	10	-	515	515	-	525	525	-	515	515
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	<b>10</b>	<b>10</b>	-	<b>10</b>	<b>10</b>	-	<b>10</b>	<b>10</b>	-	<b>10</b>	<b>10</b>
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>9,018</b>	<b>9,018</b>	-	<b>7,200</b>	<b>7,200</b>	-	<b>7,200</b>	<b>7,200</b>	-	<b>8,000</b>	<b>8,000</b>
1. State Provident Funds	-	8,770	8,770	-	7,000	7,000	-	7,000	7,000	-	7,750	7,750
2. Others	-	248	248	-	200	200	-	200	200	-	250	250
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>1,827</b>	<b>1,827</b>	-	<b>1,258</b>	<b>1,258</b>	-	<b>1,750</b>	<b>1,750</b>	-	<b>2,450</b>	<b>2,450</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	600	600	-	700	700	-	700	700	-	1,400	1,400
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,227	1,227	-	558	558	-	1,050	1,050	-	1,050	1,050
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>29,776</b>	<b>29,776</b>	-	<b>1,710</b>	<b>1,710</b>	-	<b>29,552</b>	<b>29,552</b>	-	<b>1,710</b>	<b>1,710</b>
1. Civil Deposits	-	28,645	28,645	-	1,700	1,700	-	29,052	29,052	-	1,700	1,700
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	1,131	1,131	-	10	10	-	500	500	-	10	10
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>247,138</b>	<b>247,138</b>	-	<b>1,400</b>	<b>1,400</b>	-	<b>619,881</b>	<b>619,881</b>	-	<b>1,400</b>	<b>1,400</b>
1. Suspense	-	-4,084	-4,084	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Account	-	250,245	250,245	-	-	-	-	18,550	18,550	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	600,000	600,000	-	-	-
4. Others	-	977	977	-	1,400	1,400	-	1,331	1,331	-	1,400	1,400
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>84,757</b>	<b>84,757</b>	-	-	-	-	<b>39,346</b>	<b>39,346</b>	-	-	-
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>-5,716</b>			<b>-541</b>			<b>-18,084</b>			<b>-7,954</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>6,564</b>			<b>13,680</b>			<b>17,637</b>			<b>16,285</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>848</b>			<b>13,139</b>			<b>-447</b>			<b>8,331</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>3,257</b>			<b>13,139</b>			<b>203</b>			<b>8,331</b>
a) Opening Balance			-13,877			-15,675			-10,621			-10,417
b) Closing Balance			-10,621			-2,536			-10,417			-2,086
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>			<b>-2,409</b>			<b>-</b>			<b>-650</b>			<b>-</b>
<b>iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)</b>			<b>-</b>			<b>-</b>			<b>-</b>			<b>-</b>

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**NAGALAND**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>50,474</b>	<b>485,353</b>	<b>535,828</b>	<b>69,146</b>	<b>95,968</b>	<b>165,114</b>	<b>78,817</b>	<b>169,092</b>	<b>247,909</b>	<b>83,660</b>	<b>195,373</b>	<b>279,033</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>50,474</b>	<b>24,352</b>	<b>74,826</b>	<b>69,146</b>	<b>24,278</b>	<b>93,424</b>	<b>78,817</b>	<b>17,467</b>	<b>96,284</b>	<b>83,660</b>	<b>20,273</b>	<b>103,933</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>50,439</b>	<b>1,347</b>	<b>51,786</b>	<b>68,596</b>	<b>389</b>	<b>68,985</b>	<b>78,267</b>	<b>1,582</b>	<b>79,848</b>	<b>82,878</b>	<b>881</b>	<b>83,759</b>
<b>1. Developmental (a + b)</b>	<b>44,256</b>	<b>1,347</b>	<b>45,603</b>	<b>58,311</b>	<b>389</b>	<b>58,700</b>	<b>71,574</b>	<b>1,582</b>	<b>73,156</b>	<b>61,182</b>	<b>881</b>	<b>62,064</b>
<b>(a) Social Services (1 to 9)</b>	<b>15,508</b>	<b>-</b>	<b>15,508</b>	<b>22,209</b>	<b>-</b>	<b>22,209</b>	<b>27,649</b>	<b>-</b>	<b>27,649</b>	<b>21,484</b>	<b>-</b>	<b>21,484</b>
1. Education, Sports, Art and Culture	1,897	-	1,897	5,446	-	5,446	5,391	-	5,391	4,014	-	4,014
2. Medical and Public Health	1,163	-	1,163	2,121	-	2,121	2,354	-	2,354	3,873	-	3,873
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	5,738	-	5,738	4,584	-	4,584	4,495	-	4,495	1,313	-	1,313
5. Housing	2,976	-	2,976	3,760	-	3,760	5,052	-	5,052	4,707	-	4,707
6. Urban Development	2,566	-	2,566	4,971	-	4,971	7,171	-	7,171	5,738	-	5,738
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	-	-	-	-	-	-	-	-
8. Social Security and Welfare	731	-	731	968	-	968	2,868	-	2,868	1,398	-	1,398
9. Others *	438	-	438	360	-	360	318	-	318	443	-	443
<b>(b) Economic Services (1 to 10)</b>	<b>28,747</b>	<b>1,347</b>	<b>30,094</b>	<b>36,102</b>	<b>389</b>	<b>36,491</b>	<b>43,925</b>	<b>1,582</b>	<b>45,507</b>	<b>39,698</b>	<b>881</b>	<b>40,579</b>
1. Agriculture and Allied Activities (i to xi)	2,837	1,308	4,146	3,361	9	3,371	3,346	1,202	4,548	3,598	501	4,099
i) Crop Husbandry	660	-	660	812	-	812	592	-	592	1,296	-	1,296
ii) Soil and Water Conservation	24	-	24	20	-	20	20	-	20	20	-	20
iii) Animal Husbandry	102	-	102	350	-	350	370	-	370	353	-	353
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	183	-	183	193	-	193	293	-	293	184	-	184
vi) Forestry and Wild Life	1,172	-	1,172	1,315	-	1,315	1,400	-	1,400	707	-	707
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	234	8	242	195	9	204	195	502	696	219	1	220
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	462	1,300	1,762	477	-	477	477	700	1,177	819	500	1,319
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	50	-	50	-	-	-	-	-	-	-	-	-
3. Special Area Programmes of which: Hill Areas	5,759	-	5,759	9,027	-	9,027	11,946	-	11,946	9,537	-	9,537
4. Major and Medium Irrigation and Flood Control	82	-	82	105	-	105	105	-	105	6	-	6
5. Energy	7,620	-	7,620	9,256	-	9,256	9,286	-	9,286	12,466	-	12,466
6. Industry and Minerals (i to iv)	3,335	-	3,335	2,687	-	2,687	2,780	-	2,780	2,608	-	2,608
i) Village and Small Industries	35	-	35	60	-	60	60	-	60	64	-	64
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	1,422	-	1,422	615	-	615	615	-	615	558	-	558
iv) Others #	1,878	-	1,878	2,012	-	2,012	2,105	-	2,105	1,986	-	1,986
7. Transport (i + ii)	8,597	39	8,636	10,513	380	10,893	15,310	380	15,690	10,937	380	11,317
i) Roads and Bridges	8,025	39	8,064	9,938	380	10,318	14,569	380	14,949	10,044	380	10,424
ii) Others **	572	-	572	575	-	575	741	-	741	893	-	893
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-



**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**NAGALAND**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	50	—	50	50	—	50	50	—	50	100	—	100
10. General Economic Services (i + ii)	417	—	417	1,103	—	1,103	1,103	—	1,103	447	—	447
i) Tourism	328	—	328	1,008	—	1,008	1,008	—	1,008	395	—	395
ii) Others @@	89	—	89	95	—	95	95	—	95	52	—	52
<b>2. Non-Developmental (General Services)</b>	<b>6,184</b>	<b>—</b>	<b>6,184</b>	<b>10,285</b>	<b>—</b>	<b>10,285</b>	<b>6,692</b>	<b>—</b>	<b>6,692</b>	<b>21,695</b>	<b>—</b>	<b>21,695</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>—</b>	<b>27,784</b>	<b>27,784</b>	<b>—</b>	<b>46,876</b>	<b>46,876</b>	<b>—</b>	<b>48,873</b>	<b>48,873</b>	<b>—</b>	<b>67,365</b>	<b>67,365</b>
1. Market Loans	—	3,965	3,965	—	4,757	4,757	—	4,757	4,757	—	7,927	7,927
2. Loans from LIC	—	435	435	—	550	550	—	654	654	—	826	826
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	647	647	—	881	881	—	902	902	—	1,134	1,134
5. Loans from National Co-operative Development Corporation	—	520	520	—	443	443	—	1,201	1,201	—	77	77
6. WMA from RBI	—	16,631	16,631	—	35,000	35,000	—	35,000	35,000	—	50,000	50,000
7. Special Securities issued to NSSF	—	918	918	—	11	11	—	961	961	—	1,011	1,011
8. Others	—	4,669	4,669	—	5,235	5,235	—	5,399	5,399	—	6,392	6,392
of which: Land Compensation Bonds	—	—	—	—	—	—	—	—	—	—	—	—
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>—</b>	<b>11,825</b>	<b>11,825</b>	<b>—</b>	<b>11,972</b>	<b>11,972</b>	<b>—</b>	<b>1,973</b>	<b>1,973</b>	<b>—</b>	<b>1,986</b>	<b>1,986</b>
1. State Plan Schemes	—	1,449	1,449	—	1,783	1,783	—	1,783	1,783	—	1,693	1,693
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	33	33	—	5	5	—	5	5	—	7	7
3. Centrally Sponsored Schemes	—	113	113	—	67	67	—	67	67	—	178	178
4. Non-Plan (i to ii)	—	88	88	—	12	12	—	12	12	—	12	12
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	88	88	—	12	12	—	12	12	—	12	12
5. Ways and Means Advances from Centre	—	10,000	10,000	—	10,000	10,000	—	—	—	—	—	—
6. Loans for Special Schemes	—	49	49	—	60	60	—	60	60	—	51	51
7. Others	—	92	92	—	44	44	—	44	44	—	44	44
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>35</b>	<b>26</b>	<b>61</b>	<b>550</b>	<b>40</b>	<b>590</b>	<b>550</b>	<b>40</b>	<b>590</b>	<b>782</b>	<b>40</b>	<b>822</b>
<b>1. Developmental Purposes (a + b)</b>	<b>35</b>	<b>8</b>	<b>43</b>	<b>550</b>	<b>22</b>	<b>572</b>	<b>550</b>	<b>22</b>	<b>572</b>	<b>782</b>	<b>22</b>	<b>804</b>
<b>a) Social Services (1 to 7)</b>	<b>—</b>	<b>8</b>	<b>8</b>	<b>—</b>	<b>22</b>	<b>22</b>	<b>—</b>	<b>22</b>	<b>22</b>	<b>—</b>	<b>22</b>	<b>22</b>
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	—	8	8	—	22	22	—	22	22	—	22	22
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
<b>b) Economic Services (1 to 10)</b>	<b>35</b>	<b>—</b>	<b>35</b>	<b>550</b>	<b>—</b>	<b>550</b>	<b>550</b>	<b>—</b>	<b>550</b>	<b>782</b>	<b>—</b>	<b>782</b>
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	35	—	35	550	—	550	550	—	550	782	—	782
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**NAGALAND**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>19</b>	<b>19</b>	-	<b>19</b>	<b>19</b>	-	<b>19</b>	<b>19</b>	-	<b>19</b>	<b>19</b>
a) Government Servants (other than Housing)	-	19	19	-	19	19	-	19	19	-	19	19
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>13,175</b>	<b>13,175</b>	-	<b>9,000</b>	<b>9,000</b>	-	<b>11,800</b>	<b>11,800</b>	-	<b>12,290</b>	<b>12,290</b>
1. State Provident Funds	-	12,899	12,899	-	8,730	8,730	-	11,520	11,520	-	12,000	12,000
2. Others	-	276	276	-	270	270	-	280	280	-	290	290
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>781</b>	<b>781</b>	-	<b>180</b>	<b>180</b>	-	<b>300</b>	<b>300</b>	-	<b>300</b>	<b>300</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	781	781	-	180	180	-	300	300	-	300	300
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>11,482</b>	<b>11,482</b>	-	<b>3,260</b>	<b>3,260</b>	-	<b>4,000</b>	<b>4,000</b>	-	<b>12,000</b>	<b>12,000</b>
1. Civil Deposits	-	10,274	10,274	-	3,000	3,000	-	3,000	3,000	-	11,000	11,000
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	1,209	1,209	-	260	260	-	1,000	1,000	-	1,000	1,000
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>340,196</b>	<b>340,196</b>	-	<b>10,240</b>	<b>10,240</b>	-	<b>20,515</b>	<b>20,515</b>	-	<b>20,500</b>	<b>20,500</b>
1. Suspense	-	-529	-529	-	1,490	1,490	-	4,000	4,000	-	4,000	4,000
2. Cash Balance Investment Account	-	320,071	320,071	-	6,500	6,500	-	6,500	6,500	-	6,500	6,500
3. Deposits with RBI	-	-	-	-	1,500	1,500	-	15	15	-	-	-
4. Others	-	20,654	20,654	-	750	750	-	10,000	10,000	-	10,000	10,000
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>78,736</b>	<b>78,736</b>	-	<b>14,010</b>	<b>14,010</b>	-	<b>80,010</b>	<b>80,010</b>	-	<b>80,010</b>	<b>80,010</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>-30,805</b>			<b>-41,263</b>			<b>-43,037</b>			<b>-69,647</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>20,667</b>			<b>52,642</b>			<b>40,671</b>			<b>60,546</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>-10,139</b>			<b>11,380</b>			<b>-2,366</b>			<b>-9,101</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>723</b>			<b>9,880</b>			<b>-2,381</b>			<b>-9,101</b>
a) Opening Balance			-33,940			-26,349			-21,701			-24,082
b) Closing Balance			-33,217			-16,469			-24,082			-33,183
<b>ii. Withdrawals from (-)/Additions to (+)     Cash Balance Investment Account (net)</b>			-			<b>1,500</b>			<b>15</b>			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means     Advances and Overdrafts from RBI (net)</b>			<b>-10,862</b>			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**ORISSA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>98,094</b>	<b>4,136,041</b>	<b>4,234,134</b>	<b>128,301</b>	<b>1,402,933</b>	<b>1,531,234</b>	<b>159,593</b>	<b>1,262,903</b>	<b>1,422,496</b>	<b>188,508</b>	<b>2,043,791</b>	<b>2,232,300</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>98,094</b>	<b>116,191</b>	<b>214,285</b>	<b>128,301</b>	<b>183,070</b>	<b>311,371</b>	<b>159,593</b>	<b>192,510</b>	<b>352,103</b>	<b>188,508</b>	<b>320,507</b>	<b>509,015</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>96,313</b>	<b>7,494</b>	<b>103,806</b>	<b>123,211</b>	<b>11,711</b>	<b>134,922</b>	<b>150,808</b>	<b>11,711</b>	<b>162,520</b>	<b>172,189</b>	<b>19,188</b>	<b>191,377</b>
<b>1. Developmental (a + b)</b>	<b>95,284</b>	<b>3,254</b>	<b>98,539</b>	<b>120,699</b>	<b>3,850</b>	<b>124,549</b>	<b>148,964</b>	<b>4,780</b>	<b>153,744</b>	<b>168,540</b>	<b>11,319</b>	<b>179,859</b>
<b>(a) Social Services (1 to 9)</b>	<b>11,514</b>	<b>397</b>	<b>11,910</b>	<b>27,238</b>	<b>1,533</b>	<b>28,771</b>	<b>32,056</b>	<b>1,529</b>	<b>33,585</b>	<b>47,169</b>	<b>1,594</b>	<b>48,763</b>
1. Education, Sports, Art and Culture	228	—	228	696	—	696	747	—	747	680	—	680
2. Medical and Public Health	1,638	—	1,638	1,789	—	1,789	2,905	—	2,905	1,277	—	1,277
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	7,017	—	7,017	19,201	500	19,701	23,233	650	23,883	33,330	700	34,030
5. Housing	1,338	397	1,735	1,287	1,033	2,320	886	879	1,765	3,846	894	4,740
6. Urban Development	155	—	155	712	—	712	525	—	525	1,419	—	1,419
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,137	—	1,137	3,553	—	3,553	3,760	—	3,760	6,618	—	6,618
8. Social Security and Welfare	—	—	—	—	—	—	—	—	—	—	—	—
9. Others *	—	—	—	—	—	—	—	—	—	—	—	—
<b>(b) Economic Services (1 to 10)</b>	<b>83,771</b>	<b>2,858</b>	<b>86,629</b>	<b>93,461</b>	<b>2,317</b>	<b>95,778</b>	<b>116,908</b>	<b>3,251</b>	<b>120,159</b>	<b>121,371</b>	<b>9,725</b>	<b>131,096</b>
1. Agriculture and Allied Activities (i to xi)	3,053	2,437	5,490	3,518	—	3,518	3,055	—	3,055	3,044	—	3,044
i) Crop Husbandry	-1	—	-1	—	—	—	—	—	—	—	—	—
ii) Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
iii) Animal Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	21	—	21	486	—	486	301	—	301	359	—	359
vi) Forestry and Wild Life	1,613	2,437	4,050	1,960	—	1,960	1,687	—	1,687	1,685	—	1,685
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	1,419	—	1,419	1,072	—	1,072	1,067	—	1,067	1,000	—	1,000
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—
3. Special Area Programmes of which: Hill Areas	—	—	—	—	—	—	—	—	—	—	—	—
4. Major and Medium Irrigation and Flood Control	48,402	—	48,402	53,621	—	53,621	73,909	—	73,909	72,904	—	72,904
5. Energy	—	—	—	—	—	—	—	—	—	—	—	—
6. Industry and Minerals (i to iv)	10	-356	-346	30	—	30	30	—	30	55	—	55
i) Village and Small Industries	—	—	—	—	—	—	—	—	—	—	—	—
ii) Iron and Steel Industries	10	—	10	30	—	30	30	—	30	30	—	30
iii) Non-Ferrous Mining and Metallurgical Industries	—	-356	-356	—	—	—	—	—	—	—	—	—
iv) Others #	—	—	—	—	—	—	—	—	—	25	—	25
7. Transport (i + ii)	31,131	759	31,890	35,438	2,297	37,735	38,641	3,231	41,872	44,262	9,705	53,967
i) Roads and Bridges	31,019	759	31,778	35,091	2,297	37,388	38,327	3,231	41,558	41,216	9,705	50,921
ii) Others **	111	—	111	347	—	347	314	—	314	3,046	—	3,046
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**ORISSA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
10. General Economic Services (i + ii)	1,175	18	1,193	854	20	874	1,272	20	1,292	1,106	20	1,126
i) Tourism	575	—	575	854	—	854	1,272	—	1,272	1,106	—	1,106
ii) Others @@	600	18	618	—	20	20	—	20	20	—	20	20
<b>2. Non-Developmental (General Services)</b>	<b>1,028</b>	<b>4,239</b>	<b>5,267</b>	<b>2,512</b>	<b>7,861</b>	<b>10,373</b>	<b>1,845</b>	<b>6,931</b>	<b>8,776</b>	<b>3,649</b>	<b>7,869</b>	<b>11,518</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	—	<b>51,516</b>	<b>51,516</b>	—	<b>179,981</b>	<b>179,981</b>	—	<b>122,859</b>	<b>122,859</b>	—	<b>233,765</b>	<b>233,765</b>
1. Market Loans	—	40,299	40,299	—	39,348	39,348	—	70,168	70,168	—	141,768	141,768
2. Loans from LIC	—	331	331	—	314	314	—	314	314	—	304	304
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	831	831	—	1,972	1,972	—	4,384	4,384	—	5,392	5,392
5. Loans from National Co-operative Development Corporation	—	431	431	—	275	275	—	332	332	—	75	75
6. WMA from RBI	—	—	—	—	50,000	50,000	—	—	—	—	—	—
7. Special Securities issued to NSSF	—	2,938	2,938	—	75,368	75,368	—	34,937	34,937	—	67,418	67,418
8. Others	—	6,687	6,687	—	12,704	12,704	—	12,723	12,723	—	18,809	18,809
of which: Land Compensation Bonds	—	—	—	—	5,514	5,514	—	5,514	5,514	—	11,029	11,029
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	—	<b>52,243</b>	<b>52,243</b>	—	<b>33,641</b>	<b>33,641</b>	—	<b>43,224</b>	<b>43,224</b>	—	<b>43,503</b>	<b>43,503</b>
1. State Plan Schemes	—	19,667	19,667	—	28,350	28,350	—	41,674	41,674	—	41,932	41,932
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	338	338	—	338	338	—	338	338	—	338	338
3. Centrally Sponsored Schemes	—	755	755	—	703	703	—	692	692	—	707	707
4. Non-Plan (i to ii)	—	18,836	18,836	—	2,744	2,744	—	358	358	—	364	364
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	18,836	18,836	—	2,744	2,744	—	358	358	—	364	364
5. Ways and Means Advances from Centre	—	9,903	9,903	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	2,744	2,744	—	1,506	1,506	—	162	162	—	162	162
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>1,781</b>	<b>4,939</b>	<b>6,720</b>	<b>5,090</b>	<b>7,737</b>	<b>12,827</b>	<b>8,784</b>	<b>14,715</b>	<b>23,500</b>	<b>16,319</b>	<b>24,052</b>	<b>40,371</b>
<b>1. Developmental Purposes (a + b)</b>	<b>1,781</b>	<b>1,427</b>	<b>3,208</b>	<b>5,090</b>	<b>1,484</b>	<b>6,574</b>	<b>8,784</b>	<b>1,484</b>	<b>10,268</b>	<b>16,319</b>	<b>1,500</b>	<b>17,819</b>
<b>a) Social Services (1 to 7)</b>	<b>589</b>	<b>1,427</b>	<b>2,017</b>	<b>1,090</b>	<b>1,484</b>	<b>2,574</b>	<b>1,013</b>	<b>1,484</b>	<b>2,497</b>	<b>12,942</b>	<b>1,500</b>	<b>14,442</b>
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	589	—	589	1,090	—	1,090	1,013	—	1,013	12,942	—	12,942
6. Government Servants (Housing)	—	1,427	1,427	—	1,484	1,484	—	1,484	1,484	—	1,500	1,500
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
<b>b) Economic Services (1 to 10)</b>	<b>1,192</b>	—	<b>1,192</b>	<b>4,000</b>	—	<b>4,000</b>	<b>7,771</b>	—	<b>7,771</b>	<b>3,377</b>	—	<b>3,377</b>
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	203	—	203	—	—	—	—	—	—	1	—	1
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	984	—	984	4,000	—	4,000	—	—	—	3,360	—	3,360

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**ORISSA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	1	-	1	1	-	1
8. Other Industries and Minerals	-	-	-	-	-	-	6,859	-	6,859	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	6	-	6	-	-	-	911	-	911	15	-	15
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>3,511</b>	<b>3,511</b>	-	<b>6,253</b>	<b>6,253</b>	-	<b>13,231</b>	<b>13,231</b>	-	<b>22,552</b>	<b>22,552</b>
a) Government Servants (other than Housing)	-	466	466	-	753	753	-	731	731	-	552	552
b) Miscellaneous	-	3,045	3,045	-	5,500	5,500	-	12,500	12,500	-	22,000	22,000
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	<b>15,000</b>	<b>15,000</b>	-	<b>15,000</b>	<b>15,000</b>	-	<b>15,000</b>	<b>15,000</b>
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>139,403</b>	<b>139,403</b>	-	<b>172,924</b>	<b>172,924</b>	-	<b>172,804</b>	<b>172,804</b>	-	<b>180,804</b>	<b>180,804</b>
1. State Provident Funds	-	139,116	139,116	-	172,504	172,504	-	172,504	172,504	-	180,504	180,504
2. Others	-	287	287	-	420	420	-	300	300	-	300	300
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>128,446</b>	<b>128,446</b>	-	<b>126,444</b>	<b>126,444</b>	-	<b>200,941</b>	<b>200,941</b>	-	<b>68,710</b>	<b>68,710</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	66,001	66,001	-	78,800	78,800	-	148,800	148,800	-	30,000	30,000
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	62,445	62,445	-	47,644	47,644	-	52,141	52,141	-	38,710	38,710
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>224,847</b>	<b>224,847</b>	-	<b>385,690</b>	<b>385,690</b>	-	<b>209,106</b>	<b>209,106</b>	-	<b>321,018</b>	<b>321,018</b>
1. Civil Deposits	-	131,544	131,544	-	162,520	162,520	-	165,344	165,344	-	160,000	160,000
2. Deposits of Local Funds	-	38,673	38,673	-	38,502	38,502	-	38,502	38,502	-	45,000	45,000
3. Civil Advances	-	4,017	4,017	-	4,760	4,760	-	4,760	4,760	-	4,560	4,560
4. Others	-	50,613	50,613	-	179,908	179,908	-	500	500	-	111,458	111,458
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>3,293,983</b>	<b>3,293,983</b>	-	<b>275,048</b>	<b>275,048</b>	-	<b>277,786</b>	<b>277,786</b>	-	<b>902,736</b>	<b>902,736</b>
1. Suspense	-	-20,420	-20,420	-	8,500	8,500	-	8,490	8,490	-	8,490	8,490
2. Cash Balance Investment Account	-	3,312,406	3,312,406	-	264,849	264,849	-	267,622	267,622	-	891,633	891,633
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,996	1,996	-	1,699	1,699	-	1,674	1,674	-	2,613	2,613
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>233,171</b>	<b>233,171</b>	-	<b>194,757</b>	<b>194,757</b>	-	<b>194,757</b>	<b>194,757</b>	-	<b>235,016</b>	<b>235,016</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>183,700</b>			<b>56,829</b>			<b>-62,653</b>			<b>-112,943</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>48,119</b>			<b>-47,480</b>			<b>74,775</b>			<b>104,576</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>231,819</b>			<b>9,349</b>			<b>12,122</b>			<b>-8,367</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>26,561</b>			-			-			-
a) Opening Balance			-21,286			-21,653			6,528			-14,893
b) Closing Balance			5,275			-21,653			6,528			-14,893
<b>ii. Withdrawals from (-)/Additions to (+)     Cash Balance Investment Account (net)</b>			<b>205,258</b>			<b>9,349</b>			<b>12,122</b>			<b>-8,367</b>
<b>iii. Increase (-)/Decrease(+) in Ways and Means     Advances and Overdrafts from RBI (net)</b>			-			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**PUNJAB**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>131,326</b>	<b>4,090,190</b>	<b>4,221,515</b>	<b>211,859</b>	<b>6,536,047</b>	<b>6,747,906</b>	<b>312,460</b>	<b>14,320,882</b>	<b>14,633,342</b>	<b>388,453</b>	<b>14,366,452</b>	<b>14,754,905</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>131,326</b>	<b>93,102</b>	<b>224,427</b>	<b>211,859</b>	<b>170,829</b>	<b>382,688</b>	<b>312,460</b>	<b>168,121</b>	<b>480,581</b>	<b>388,453</b>	<b>149,864</b>	<b>538,317</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>131,326</b>	<b>20,364</b>	<b>151,689</b>	<b>208,153</b>	<b>29,491</b>	<b>237,644</b>	<b>298,654</b>	<b>30,013</b>	<b>328,667</b>	<b>388,453</b>	<b>28,947</b>	<b>417,401</b>
<b>1. Developmental (a + b)</b>	<b>128,906</b>	<b>13,763</b>	<b>142,669</b>	<b>197,547</b>	<b>17,080</b>	<b>214,627</b>	<b>290,654</b>	<b>20,913</b>	<b>311,567</b>	<b>376,139</b>	<b>17,764</b>	<b>393,904</b>
<b>(a) Social Services (1 to 9)</b>	<b>31,347</b>	<b>3,052</b>	<b>34,399</b>	<b>43,109</b>	<b>3,920</b>	<b>47,029</b>	<b>73,175</b>	<b>2,469</b>	<b>75,644</b>	<b>127,551</b>	<b>4,368</b>	<b>131,919</b>
1. Education, Sports, Art and Culture	1,861	6	1,867	12,170	6	12,176	10,965	6	10,972	30,627	6	30,634
2. Medical and Public Health	76	219	296	2,617	732	3,349	1,126	542	1,668	6,662	732	7,394
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	14,629	-	14,629	27,730	350	28,080	23,585	350	23,935	42,822	350	43,172
5. Housing	3,200	22	3,222	-	-	-	14,185	20	14,205	1,016	529	1,545
6. Urban Development	11,113	2,750	13,863	-	2,770	2,770	22,405	1,470	23,875	40,168	2,750	42,918
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	444	-	444	444	4	448	500	-	500
8. Social Security and Welfare	469	55	523	136	62	198	270	72	342	75	-	75
9. Others *	-1	-	-1	12	-	12	194	4	198	5,680	-	5,680
<b>(b) Economic Services (1 to 10)</b>	<b>97,559</b>	<b>10,711</b>	<b>108,270</b>	<b>154,438</b>	<b>13,160</b>	<b>167,598</b>	<b>217,479</b>	<b>18,444</b>	<b>235,923</b>	<b>248,589</b>	<b>13,396</b>	<b>261,985</b>
1. Agriculture and Allied Activities (i to xi)	1,017	30	1,048	4,091	101	4,192	3,041	2,811	5,852	2,639	103	2,741
i) Crop Husbandry	-	49	49	-	100	100	6	100	106	500	100	600
ii) Soil and Water Conservation	836	2	837	1,033	1	1,034	1,199	2	1,201	913	2	915
iii) Animal Husbandry	82	-	82	1,174	-	1,174	503	-	503	970	-	970
iv) Dairy Development	-	-29	-29	-	-	-	-	-	-	-	-	-
v) Fisheries	17	-	17	510	-	510	-	-	-	-	-	-
vi) Forestry and Wild Life	362	-	362	40	-	40	-	-	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	9	9	1	-	1	-	2,710	2,710	-	1	1
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-280	-	-280	1,333	-	1,333	1,333	-	1,333	255	-	255
xi) Others @	-	-	-	-	-	-	-	-	-	-	-	-
2. Rural Development	2,035	2,461	4,496	15,761	2,550	18,311	21,469	2,550	24,019	27,455	4,250	31,705
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	24,142	6,300	30,442	31,016	8,768	39,784	30,694	11,353	42,047	77,000	8,153	85,153
5. Energy	4,528	-	4,528	200	-	200	200	-	200	45	-	45
6. Industry and Minerals (i to iv)	563	19	582	-	24	24	4	24	28	2,810	20	2,830
i) Village and Small Industries	563	19	582	-	24	24	4	24	28	2,810	20	2,830
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-	-	-	-	-
7. Transport (i + ii)	35,543	1,902	37,445	41,200	1,711	42,911	39,491	1,614	41,105	114,298	869	115,167
i) Roads and Bridges	35,543	-	35,543	39,775	531	40,306	39,205	754	39,959	110,510	88	110,598
ii) Others **	-	1,902	1,902	1,425	1,180	2,605	286	860	1,146	3,788	781	4,569
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**PUNJAB**

(Rs. lakh)

State Finances: A Study of Budgets of 2007-08

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	901	—	901	5,632	—	5,632	3,994	—	3,994	2,576	—	2,576
10. General Economic Services (i + ii)	28,829	—	28,829	56,538	6	56,544	118,587	92	118,679	21,766	1	21,767
i) Tourism	55	—	55	934	—	934	482	—	482	3,195	—	3,195
ii) Others @@	28,774	—	28,774	55,604	6	55,610	118,105	92	118,197	18,571	1	18,572
<b>2. Non-Developmental (General Services)</b>	<b>2,420</b>	<b>6,601</b>	<b>9,020</b>	<b>10,606</b>	<b>12,411</b>	<b>23,017</b>	<b>8,000</b>	<b>9,100</b>	<b>17,100</b>	<b>12,314</b>	<b>11,183</b>	<b>23,497</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	—	<b>150,373</b>	<b>150,373</b>	—	<b>158,031</b>	<b>158,031</b>	—	<b>127,146</b>	<b>127,146</b>	—	<b>146,923</b>	<b>146,923</b>
1. Market Loans	—	22,110	22,110	—	22,124	22,124	—	24,336	24,336	—	32,752	32,752
2. Loans from LIC	—	104	104	—	105	105	—	100	100	—	100	100
3. Loans from SBI and other Banks	—	41,744	41,744	—	44,866	44,866	—	44,866	44,866	—	48,756	48,756
4. Loans from NABARD	—	12,654	12,654	—	32,795	32,795	—	13,465	13,465	—	14,405	14,405
5. Loans from National Co-operative Development Corporation	—	643	643	—	—	—	—	2	2	—	1	1
6. WMA from RBI	—	55,247	55,247	—	100	100	—	—	—	—	100	100
7. Special Securities issued to NSSF	—	12,739	12,739	—	39,390	39,390	—	20,210	20,210	—	27,184	27,184
8. Others	—	5,133	5,133	—	18,651	18,651	—	24,167	24,167	—	23,626	23,626
<i>of which: Land Compensation Bonds</i>	—	—	—	—	3,187	3,187	—	3,187	3,187	—	3,187	3,187
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	—	<b>16,009</b>	<b>16,009</b>	—	<b>26,766</b>	<b>26,766</b>	—	<b>21,092</b>	<b>21,092</b>	—	<b>21,029</b>	<b>21,029</b>
1. State Plan Schemes	—	11,329	11,329	—	22,275	22,275	—	17,162	17,162	—	17,162	17,162
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	650	650	—	640	640	—	651	651	—	628	628
4. Non-Plan (i to ii)	—	3,343	3,343	—	3,309	3,309	—	3,278	3,278	—	3,240	3,240
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	3,343	3,343	—	3,309	3,309	—	3,278	3,278	—	3,240	3,240
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	687	687	—	542	542	—	—	—	—	—	—
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	—	<b>3,348</b>	<b>3,348</b>	<b>3,706</b>	<b>1,507</b>	<b>5,213</b>	<b>13,805</b>	<b>34,737</b>	<b>48,542</b>	—	<b>1,820</b>	<b>1,820</b>
<b>1. Developmental Purposes (a + b)</b>	—	<b>1,997</b>	<b>1,997</b>	<b>3,706</b>	<b>84</b>	<b>3,790</b>	<b>13,805</b>	<b>33,094</b>	<b>46,899</b>	—	—	—
<b>a) Social Services (1 to 7)</b>	—	<b>1,128</b>	<b>1,128</b>	<b>3,119</b>	—	<b>3,119</b>	<b>4,293</b>	—	<b>4,293</b>	—	—	—
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	1,128	1,128	3,107	—	3,107	4,281	—	4,281	—	—	—
6. Government Servants (Housing)	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	12	—	12	12	—	12	—	—	—
<b>b) Economic Services (1 to 10)</b>	—	<b>869</b>	<b>869</b>	<b>587</b>	<b>84</b>	<b>671</b>	<b>9,512</b>	<b>33,094</b>	<b>42,606</b>	—	—	—
1. Crop Husbandry	—	—	—	—	—	—	8,750	—	8,750	—	—	—
2. Soil and Water Conservation	—	289	289	—	—	—	175	—	175	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	—	84	84	587	84	671	587	3,094	3,681	—	—	—
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	—	—	—	—	—	—	—	30,000	30,000	—	—	—

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**PUNJAB**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	125	125	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	371	371	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>1,351</b>	<b>1,351</b>	-	<b>1,423</b>	<b>1,423</b>	-	<b>1,643</b>	<b>1,643</b>	-	<b>1,820</b>	<b>1,820</b>
a) Government Servants (other than Housing)	-	1,351	1,351	-	1,423	1,423	-	1,643	1,643	-	1,820	1,820
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>109,384</b>	<b>109,384</b>	-	<b>110,215</b>	<b>110,215</b>	-	<b>113,968</b>	<b>113,968</b>	-	<b>96,916</b>	<b>96,916</b>
1. State Provident Funds	-	107,738	107,738	-	108,259	108,259	-	112,239	112,239	-	95,101	95,101
2. Others	-	1,646	1,646	-	1,956	1,956	-	1,729	1,729	-	1,815	1,815
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>2,791</b>	<b>2,791</b>	-	<b>22,968</b>	<b>22,968</b>	-	<b>473</b>	<b>473</b>	-	<b>975</b>	<b>975</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	10	10	-	10	10	-	10	10
2. Sinking Funds	-	-	-	-	7,000	7,000	-	-	-	-	500	500
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	2,791	2,791	-	15,958	15,958	-	463	463	-	465	465
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>154,703</b>	<b>154,703</b>	-	<b>109,802</b>	<b>109,802</b>	-	<b>184,416</b>	<b>184,416</b>	-	<b>184,817</b>	<b>184,817</b>
1. Civil Deposits	-	129,417	129,417	-	91,198	91,198	-	158,356	158,356	-	158,356	158,356
2. Deposits of Local Funds	-	11	11	-	511	511	-	56	56	-	56	56
3. Civil Advances	-	4,587	4,587	-	5,739	5,739	-	3,818	3,818	-	3,918	3,918
4. Others	-	20,687	20,687	-	12,354	12,354	-	22,187	22,187	-	22,487	22,487
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>3,529,827</b>	<b>3,529,827</b>	-	<b>5,984,903</b>	<b>5,984,903</b>	-	<b>13,681,813</b>	<b>13,681,813</b>	-	<b>13,757,571</b>	<b>13,757,571</b>
1. Suspense	-	22,299	22,299	-	66,711	66,711	-	15,368	15,368	-	-	-
2. Cash Balance Investment Account	-	2,367,872	2,367,872	-	974,143	974,143	-	3,441,439	3,441,439	-	3,531,565	3,531,565
3. Deposits with RBI	-	-	-	-	4,010,891	4,010,891	-	8,898,393	8,898,393	-	8,898,693	8,898,693
4. Others	-	1,139,656	1,139,656	-	933,158	933,158	-	1,326,613	1,326,613	-	1,327,313	1,327,313
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>103,391</b>	<b>103,391</b>	-	<b>92,364</b>	<b>92,364</b>	-	<b>127,224</b>	<b>127,224</b>	-	<b>127,454</b>	<b>127,454</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>284,112</b>			<b>178,656</b>			<b>76,020</b>			<b>152,175</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>-124,192</b>			<b>-140,614</b>			<b>-219,060</b>			<b>-183,948</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>159,920</b>			<b>38,042</b>			<b>-143,040</b>			<b>-31,773</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>-21,101</b>			<b>38,042</b>			<b>-53,214</b>			<b>-32,043</b>
a) Opening Balance			8,152			168,861			-12,782			-65,997
b) Closing Balance			-12,949			206,903			-65,996			-98,040
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>			<b>152,691</b>			<b>-</b>			<b>-89,826</b>			<b>270</b>
<b>iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)</b>			<b>28,330</b>			<b>-</b>			<b>-</b>			<b>-</b>



**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**RAJASTHAN**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>463,609</b>	<b>8,691,907</b>	<b>9,155,516</b>	<b>512,885</b>	<b>5,802,614</b>	<b>6,315,499</b>	<b>545,631</b>	<b>8,506,666</b>	<b>9,052,297</b>	<b>558,489</b>	<b>6,532,134</b>	<b>7,090,623</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>463,609</b>	<b>108,506</b>	<b>572,115</b>	<b>512,885</b>	<b>145,724</b>	<b>658,609</b>	<b>545,631</b>	<b>167,445</b>	<b>713,076</b>	<b>558,489</b>	<b>199,109</b>	<b>757,598</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>423,308</b>	<b>6,140</b>	<b>429,448</b>	<b>495,662</b>	<b>6,744</b>	<b>502,406</b>	<b>514,968</b>	<b>14,182</b>	<b>529,150</b>	<b>525,671</b>	<b>5,051</b>	<b>530,722</b>
<b>1. Developmental (a + b)</b>	<b>414,811</b>	<b>3,122</b>	<b>417,933</b>	<b>489,035</b>	<b>4,038</b>	<b>493,073</b>	<b>506,197</b>	<b>3,712</b>	<b>509,909</b>	<b>520,281</b>	<b>3,134</b>	<b>523,415</b>
<b>(a) Social Services (1 to 9)</b>	<b>170,758</b>	<b>3,108</b>	<b>173,866</b>	<b>268,317</b>	<b>4,036</b>	<b>272,353</b>	<b>270,634</b>	<b>3,707</b>	<b>274,341</b>	<b>251,733</b>	<b>3,133</b>	<b>254,866</b>
1. Education, Sports, Art and Culture	4,242	—	4,242	7,918	—	7,918	8,205	—	8,205	7,363	—	7,363
2. Medical and Public Health	6,564	—	6,564	5,977	—	5,977	7,947	—	7,947	5,524	—	5,524
3. Family Welfare	—	—	—	—	—	—	—	—	—	124	—	124
4. Water Supply and Sanitation	78,821	1,952	80,773	126,705	3,000	129,705	140,263	2,562	142,825	170,386	2,400	172,786
5. Housing	372	1,156	1,528	850	1,036	1,886	427	1,036	1,463	1,080	733	1,813
6. Urban Development	72,849	—	72,849	113,782	—	113,782	97,581	109	97,690	53,735	—	53,735
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	5,548	—	5,548	8,128	—	8,128	9,487	—	9,487	9,084	—	9,084
8. Social Security and Welfare	576	—	576	869	—	869	1,039	—	1,039	900	—	900
9. Others *	1,786	—	1,786	4,088	—	4,088	5,685	—	5,685	3,537	—	3,537
<b>(b) Economic Services (1 to 10)</b>	<b>244,053</b>	<b>14</b>	<b>244,067</b>	<b>220,718</b>	<b>2</b>	<b>220,720</b>	<b>235,563</b>	<b>5</b>	<b>235,568</b>	<b>268,548</b>	<b>1</b>	<b>268,549</b>
1. Agriculture and Allied Activities (i to xi)	11,339	12	11,351	11,198	—	11,198	11,723	—	11,723	8,999	—	8,999
i) Crop Husbandry	753	12	765	320	—	320	299	—	299	499	—	499
ii) Soil and Water Conservation	1,633	—	1,633	1,765	—	1,765	2,225	—	2,225	1,279	—	1,279
iii) Animal Husbandry	16	—	16	190	—	190	189	—	189	145	—	145
iv) Dairy Development	—	—	—	—	—	—	—	—	—	—	—	—
v) Fisheries	35	—	35	27	—	27	36	—	36	45	—	45
vi) Forestry and Wild Life	7,812	—	7,812	6,500	—	6,500	6,083	—	6,083	3,305	—	3,305
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	328	—	328	233	—	233
ix) Agricultural Research and Education	246	—	246	234	—	234	275	—	275	325	—	325
x) Co-operation	846	—	846	2,162	—	2,162	2,288	—	2,288	3,168	—	3,168
xi) Others @	-2	—	-2	—	—	—	—	—	—	—	—	—
2. Rural Development	24,672	—	24,672	21,112	—	21,112	27,640	—	27,640	13,950	—	13,950
3. Special Area Programmes of which: Hill Areas	5,387	—	5,387	4,457	—	4,457	7,304	—	7,304	4,542	—	4,542
4. Major and Medium Irrigation and Flood Control	99,142	—	99,142	94,596	—	94,596	81,680	—	81,680	95,111	—	95,111
5. Energy	63,060	—	63,060	50,100	—	50,100	69,893	—	69,893	106,300	—	106,300
6. Industry and Minerals (i to iv)	2,585	—	2,585	1,338	—	1,338	1,708	—	1,708	1,765	—	1,765
i) Village and Small Industries	141	—	141	184	—	184	148	—	148	275	—	275
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	140	—	140	501	—	501	481	—	481	497	—	497
iv) Others #	2,304	—	2,304	653	—	653	1,079	—	1,079	993	—	993
7. Transport (i + ii)	29,988	—	29,988	30,185	—	30,185	29,638	—	29,638	30,922	—	30,922
i) Roads and Bridges	29,988	—	29,988	30,185	—	30,185	29,638	—	29,638	30,922	—	30,922
ii) Others **	—	—	—	—	—	—	—	—	—	—	—	—
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**RAJASTHAN**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	41	—	41	58	—	58	37	—	37	—	—	—
10. General Economic Services (i + ii)	7,839	2	7,841	7,674	2	7,676	5,940	5	5,945	6,959	1	6,960
i) Tourism	3,953	—	3,953	2,789	—	2,789	1,915	—	1,915	2,076	—	2,076
ii) Others @ @	3,886	2	3,888	4,885	2	4,887	4,025	5	4,030	4,883	1	4,884
<b>2. Non-Developmental (General Services)</b>	<b>8,497</b>	<b>3,018</b>	<b>11,515</b>	<b>6,627</b>	<b>2,706</b>	<b>9,333</b>	<b>8,771</b>	<b>10,470</b>	<b>19,241</b>	<b>5,390</b>	<b>1,917</b>	<b>7,307</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	—	<b>62,925</b>	<b>62,925</b>	—	<b>401,552</b>	<b>401,552</b>	—	<b>114,463</b>	<b>114,463</b>	—	<b>164,642</b>	<b>164,642</b>
1. Market Loans	—	39,750	39,750	—	43,371	43,371	—	43,408	43,408	—	91,277	91,277
2. Loans from LIC	—	652	652	—	18,525	18,525	—	18,525	18,525	—	18,518	18,518
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	623	623	—	2,565	2,565	—	2,565	2,565	—	5,790	5,790
5. Loans from National Co-operative Development Corporation	—	1,447	1,447	—	699	699	—	666	666	—	778	778
6. WMA from RBI	—	—	—	—	300,000	300,000	—	—	—	—	10,000	10,000
7. Special Securities issued to NSSF	—	8,527	8,527	—	19,546	19,546	—	19,546	19,546	—	32,738	32,738
8. Others	—	11,926	11,926	—	16,846	16,846	—	29,753	29,753	—	5,541	5,541
<i>of which: Land Compensation Bonds</i>	—	—	—	—	1,844	1,844	—	14,751	14,751	—	1,844	1,844
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	—	<b>36,324</b>	<b>36,324</b>	—	<b>36,517</b>	<b>36,517</b>	—	<b>37,259</b>	<b>37,259</b>	—	<b>38,322</b>	<b>38,322</b>
1. State Plan Schemes	—	34,505	34,505	—	34,651	34,651	—	35,420	35,420	—	36,420	36,420
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	4	4	—	4	4	—	4	4	—	3	3
3. Centrally Sponsored Schemes	—	1,182	1,182	—	1,207	1,207	—	1,202	1,202	—	1,267	1,267
4. Non-Plan (i to ii)	—	633	633	—	655	655	—	633	633	—	632	632
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	633	633	—	655	655	—	633	633	—	632	632
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>40,301</b>	<b>3,117</b>	<b>43,418</b>	<b>17,223</b>	<b>911</b>	<b>18,134</b>	<b>30,663</b>	<b>1,541</b>	<b>32,204</b>	<b>32,818</b>	<b>1,094</b>	<b>33,912</b>
<b>1. Developmental Purposes (a + b)</b>	<b>40,301</b>	<b>3,114</b>	<b>43,415</b>	<b>17,223</b>	<b>911</b>	<b>18,134</b>	<b>30,663</b>	<b>1,540</b>	<b>32,203</b>	<b>32,818</b>	<b>1,094</b>	<b>33,912</b>
<b>a) Social Services (1 to 7)</b>	<b>40</b>	<b>856</b>	<b>896</b>	<b>40</b>	<b>750</b>	<b>790</b>	<b>25</b>	<b>1,200</b>	<b>1,225</b>	<b>30</b>	<b>1,000</b>	<b>1,030</b>
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	40	856	896	40	750	790	25	1,200	1,225	30	1,000	1,030
<b>b) Economic Services (1 to 10)</b>	<b>40,261</b>	<b>2,258</b>	<b>42,519</b>	<b>17,183</b>	<b>161</b>	<b>17,344</b>	<b>30,638</b>	<b>340</b>	<b>30,978</b>	<b>32,788</b>	<b>94</b>	<b>32,882</b>
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	1,094	—	1,094	778	—	778
4. Co-operation	4,119	319	4,438	2,183	161	2,344	2,044	162	2,206	3,210	94	3,304
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	36,142	—	36,142	15,000	—	15,000	27,500	—	27,500	28,800	—	28,800

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**RAJASTHAN**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries		927	927	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	1,012	1,012	-	-	-	-	178	178	-	-	-
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>3</b>	<b>3</b>	-	-	-	-	<b>1</b>	<b>1</b>	-	-	-
a) Government Servants (other than Housing)	-	3	3	-	-	-	-	1	1	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>109,356</b>	<b>109,356</b>	-	<b>146,781</b>	<b>146,781</b>	-	<b>129,078</b>	<b>129,078</b>	-	<b>143,003</b>	<b>143,003</b>
1. State Provident Funds	-	76,558	76,558	-	108,473	108,473	-	92,504	92,504	-	101,129	101,129
2. Others	-	32,798	32,798	-	38,308	38,308	-	36,574	36,574	-	41,874	41,874
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>62,603</b>	<b>62,603</b>	-	<b>113,466</b>	<b>113,466</b>	-	<b>138,582</b>	<b>138,582</b>	-	<b>158,114</b>	<b>158,114</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	100	100
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	50,000	50,000
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	62,603	62,603	-	113,466	113,466	-	138,582	138,582	-	108,014	108,014
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>4,252,245</b>	<b>4,252,245</b>	-	<b>4,267,994</b>	<b>4,267,994</b>	-	<b>4,723,722</b>	<b>4,723,722</b>	-	<b>5,169,338</b>	<b>5,169,338</b>
1. Civil Deposits	-	408,827	408,827	-	423,786	423,786	-	438,825	438,825	-	452,526	452,526
2. Deposits of Local Funds	-	3,690,482	3,690,482	-	3,560,966	3,560,966	-	4,088,172	4,088,172	-	4,392,371	4,392,371
3. Civil Advances	-	3,748	3,748	-	6,002	6,002	-	5,008	5,008	-	5,008	5,008
4. Others	-	149,188	149,188	-	277,240	277,240	-	191,717	191,717	-	319,433	319,433
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>3,843,889</b>	<b>3,843,889</b>	-	<b>507,244</b>	<b>507,244</b>	-	<b>3,018,434</b>	<b>3,018,434</b>	-	<b>507,165</b>	<b>507,165</b>
1. Suspense	-	5,616	5,616	-	6,161	6,161	-	6,172	6,172	-	6,162	6,162
2. Cash Balance Investment Account	-	3,836,617	3,836,617	-	500,000	500,000	-	3,011,329	3,011,329	-	500,000	500,000
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,656	1,656	-	1,083	1,083	-	933	933	-	1,003	1,003
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>315,308</b>	<b>315,308</b>	-	<b>321,405</b>	<b>321,405</b>	-	<b>329,405</b>	<b>329,405</b>	-	<b>345,405</b>	<b>345,405</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>174,090</b>			<b>10,384</b>			<b>-46,770</b>			<b>14,420</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>-66,002</b>			<b>-4,300</b>			<b>9,646</b>			<b>21,476</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>108,088</b>			<b>6,084</b>			<b>-37,124</b>			<b>35,896</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>20,573</b>			<b>6,084</b>			<b>2,876</b>			<b>35,896</b>
a) Opening Balance			-42,203			-42,312			-21,630			-18,754
b) Closing Balance			-21,630			-36,228			-18,754			17,142
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>			<b>87,515</b>			-			<b>-40,000</b>			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)</b>			-			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**SIKKIM**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>34,574</b>	<b>210,402</b>	<b>244,976</b>	<b>51,837</b>	<b>173,804</b>	<b>225,641</b>	<b>65,096</b>	<b>213,831</b>	<b>278,927</b>	<b>63,250</b>	<b>220,437</b>	<b>283,687</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>34,574</b>	<b>3,240</b>	<b>37,814</b>	<b>51,837</b>	<b>3,975</b>	<b>55,812</b>	<b>65,096</b>	<b>3,975</b>	<b>69,071</b>	<b>63,250</b>	<b>5,378</b>	<b>68,628</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>34,574</b>	<b>-</b>	<b>34,574</b>	<b>51,837</b>	<b>-</b>	<b>51,837</b>	<b>65,096</b>	<b>-</b>	<b>65,096</b>	<b>63,250</b>	<b>-</b>	<b>63,250</b>
<b>1. Developmental (a + b)</b>	<b>32,837</b>	<b>-</b>	<b>32,837</b>	<b>50,084</b>	<b>-</b>	<b>50,084</b>	<b>62,871</b>	<b>-</b>	<b>62,871</b>	<b>60,312</b>	<b>-</b>	<b>60,312</b>
<b>(a) Social Services (1 to 9)</b>	<b>10,896</b>	<b>-</b>	<b>10,896</b>	<b>17,711</b>	<b>-</b>	<b>17,711</b>	<b>20,407</b>	<b>-</b>	<b>20,407</b>	<b>19,249</b>	<b>-</b>	<b>19,249</b>
1. Education, Sports, Art and Culture	2,495	-	2,495	3,689	-	3,689	4,374	-	4,374	2,548	-	2,548
2. Medical and Public Health	794	-	794	333	-	333	268	-	268	685	-	685
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	5,190	-	5,190	8,555	-	8,555	10,227	-	10,227	9,100	-	9,100
5. Housing	2,134	-	2,134	2,665	-	2,665	2,820	-	2,820	4,349	-	4,349
6. Urban Development	270	-	270	1,886	-	1,886	2,055	-	2,055	2,015	-	2,015
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	13	-	13	213	-	213	288	-	288	125	-	125
8. Social Security and Welfare	-	-	-	370	-	370	375	-	375	427	-	427
9. Others *	-	-	-	-	-	-	-	-	-	-	-	-
<b>(b) Economic Services (1 to 10)</b>	<b>21,940</b>	<b>-</b>	<b>21,940</b>	<b>32,373</b>	<b>-</b>	<b>32,373</b>	<b>42,464</b>	<b>-</b>	<b>42,464</b>	<b>41,063</b>	<b>-</b>	<b>41,063</b>
1. Agriculture and Allied Activities (i to xi)	512	-	512	491	-	491	729	-	729	674	-	674
i) Crop Husbandry	96	-	96	161	-	161	111	-	111	265	-	265
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
iii) Animal Husbandry	97	-	97	64	-	64	72	-	72	82	-	82
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	20	-	20	24	-	24	24	-	24	95	-	95
vi) Forestry and Wild Life	250	-	250	200	-	200	245	-	245	185	-	185
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	28	-	28	20	-	20	35	-	35	36	-	36
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	21	-	21	22	-	22	62	-	62	1	-	1
xi) Others @	-	-	-	-	-	-	180	-	180	10	-	10
2. Rural Development	651	-	651	1,932	-	1,932	2,512	-	2,512	5,283	-	5,283
3. Special Area Programmes of which: Hill Areas	2,483	-	2,483	1,922	-	1,922	2,922	-	2,922	-	-	-
4. Major and Medium Irrigation and Flood Control	195	-	195	207	-	207	612	-	612	660	-	660
5. Energy	8,802	-	8,802	9,285	-	9,285	17,264	-	17,264	14,335	-	14,335
6. Industry and Minerals (i to iv)	791	-	791	610	-	610	381	-	381	86	-	86
i) Village and Small Industries	355	-	355	500	-	500	240	-	240	75	-	75
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	4	-	4	10	-	10	10	-	10	-	-	-
iv) Others #	432	-	432	100	-	100	131	-	131	11	-	11
7. Transport (i + ii)	7,147	-	7,147	14,116	-	14,116	14,734	-	14,734	16,222	-	16,222
i) Roads and Bridges	7,035	-	7,035	11,049	-	11,049	11,667	-	11,667	13,079	-	13,079
ii) Others **	112	-	112	3,067	-	3,067	3,067	-	3,067	3,143	-	3,143
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**SIKKIM**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	45	-	45	45	-	45	87	-	87
10. General Economic Services (i + ii)	1,359	-	1,359	3,765	-	3,765	3,265	-	3,265	3,716	-	3,716
i) Tourism	1,359	-	1,359	3,765	-	3,765	3,265	-	3,265	3,716	-	3,716
ii) Others @@	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental (General Services)</b>	<b>1,737</b>	<b>-</b>	<b>1,737</b>	<b>1,753</b>	<b>-</b>	<b>1,753</b>	<b>2,225</b>	<b>-</b>	<b>2,225</b>	<b>2,938</b>	<b>-</b>	<b>2,938</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>-</b>	<b>2,094</b>	<b>2,094</b>	<b>-</b>	<b>2,713</b>	<b>2,713</b>	<b>-</b>	<b>2,713</b>	<b>2,713</b>	<b>-</b>	<b>3,976</b>	<b>3,976</b>
1. Market Loans	-	1,565	1,565	-	1,721	1,721	-	1,721	1,721	-	2,565	2,565
2. Loans from LIC	-	275	275	-	379	379	-	379	379	-	404	404
3. Loans from SBI and other Banks	-	-	-	-	-	-	-	-	-	-	-	-
4. Loans from NABARD	-	-	-	-	81	81	-	81	81	-	178	178
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	59	59	-	98	98	-	98	98	-	156	156
8. Others	-	195	195	-	434	434	-	434	434	-	673	673
of which: Land Compensation Bonds	-	-	-	-	239	239	-	239	239	-	478	478
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>-</b>	<b>1,146</b>	<b>1,146</b>	<b>-</b>	<b>1,242</b>	<b>1,242</b>	<b>-</b>	<b>1,242</b>	<b>1,242</b>	<b>-</b>	<b>1,377</b>	<b>1,377</b>
1. State Plan Schemes	-	980	980	-	1,081	1,081	-	1,081	1,081	-	1,187	1,187
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	105	105	-	97	97	-	97	97	-	98	98
4. Non-Plan (i to ii)	-	6	6	-	9	9	-	9	9	-	28	28
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	6	6	-	9	9	-	9	9	-	28	28
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	9	9
7. Others	-	55	55	-	55	55	-	55	55	-	55	55
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>20</b>	<b>20</b>	<b>-</b>	<b>20</b>	<b>20</b>	<b>-</b>	<b>25</b>	<b>25</b>
<b>1. Developmental Purposes (a + b)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>10</b>	<b>10</b>	<b>-</b>	<b>10</b>	<b>10</b>	<b>-</b>	<b>15</b>	<b>15</b>
<b>a) Social Services (1 to 7)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>10</b>	<b>10</b>	<b>-</b>	<b>10</b>	<b>10</b>	<b>-</b>	<b>15</b>	<b>15</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	10	10	-	10	10	-	15	15
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>b) Economic Services (1 to 10)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**SIKKIM**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental Purposes (a + b)</b>	-	-	-	-	<b>10</b>	<b>10</b>	-	<b>10</b>	<b>10</b>	-	<b>10</b>	<b>10</b>
a) Government Servants (other than Housing)	-	-	-	-	10	10	-	10	10	-	10	10
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	<b>10</b>	<b>10</b>	-	-	-	-	<b>57</b>	<b>57</b>	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>6,082</b>	<b>6,082</b>	-	<b>4,641</b>	<b>4,641</b>	-	<b>6,060</b>	<b>6,060</b>	-	<b>6,660</b>	<b>6,660</b>
1. State Provident Funds	-	6,022	6,022	-	4,600	4,600	-	6,000	6,000	-	6,600	6,600
2. Others	-	60	60	-	41	41	-	60	60	-	60	60
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>2,567</b>	<b>2,567</b>	-	<b>3,505</b>	<b>3,505</b>	-	<b>4,255</b>	<b>4,255</b>	-	<b>4,230</b>	<b>4,230</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	1,100	1,100	-	1,173	1,173	-	1,173	1,173	-	1,173	1,173
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,467	1,467	-	2,332	2,332	-	3,082	3,082	-	3,057	3,057
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>2,515</b>	<b>2,515</b>	-	<b>2,121</b>	<b>2,121</b>	-	<b>2,121</b>	<b>2,121</b>	-	<b>2,823</b>	<b>2,823</b>
1. Civil Deposits	-	2,515	2,515	-	2,121	2,121	-	2,121	2,121	-	2,823	2,823
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>146,627</b>	<b>146,627</b>	-	<b>110,404</b>	<b>110,404</b>	-	<b>148,205</b>	<b>148,205</b>	-	<b>157,617</b>	<b>157,617</b>
1. Suspense	-	-290	-290	-	236	236	-	236	236	-	232	232
2. Cash Balance Investment Account	-	58,376	58,376	-	30,000	30,000	-	67,800	67,800	-	67,800	67,800
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	88,541	88,541	-	80,168	80,168	-	80,169	80,169	-	89,585	89,585
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>49,361</b>	<b>49,361</b>	-	<b>49,158</b>	<b>49,158</b>	-	<b>49,158</b>	<b>49,158</b>	-	<b>43,729</b>	<b>43,729</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>-25,928</b>			<b>-31,131</b>			<b>-45,030</b>			<b>-38,039</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>19,675</b>			<b>24,768</b>			<b>44,897</b>			<b>38,435</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>-6,253</b>			<b>-6,363</b>			<b>-133</b>			<b>396</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>8,935</b>			<b>-6,363</b>			<b>-133</b>			<b>396</b>
a) Opening Balance			8,158			-5,636			17,093			16,960
b) Closing Balance			17,093			-11,999			16,960			17,356
<b>ii. Withdrawals from (-)/Additions to (+)     Cash Balance Investment Account (net)</b>			<b>-15,188</b>			-			-			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means     Advances and Overdrafts from RBI (net)</b>			-			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**TAMIL NADU**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>436,930</b>	<b>13,139,363</b>	<b>13,576,293</b>	<b>572,435</b>	<b>7,440,229</b>	<b>8,012,664</b>	<b>654,058</b>	<b>13,148,293</b>	<b>13,802,351</b>	<b>787,044</b>	<b>9,330,563</b>	<b>10,117,607</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>436,930</b>	<b>236,621</b>	<b>673,551</b>	<b>572,435</b>	<b>442,898</b>	<b>1,015,333</b>	<b>654,058</b>	<b>600,435</b>	<b>1,254,493</b>	<b>787,044</b>	<b>349,053</b>	<b>1,136,097</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>407,209</b>	<b>-1,753</b>	<b>405,456</b>	<b>556,061</b>	<b>87,103</b>	<b>643,164</b>	<b>626,930</b>	<b>11,841</b>	<b>638,771</b>	<b>768,791</b>	<b>17,346</b>	<b>786,137</b>
<b>1. Developmental (a + b)</b>	<b>392,705</b>	<b>189</b>	<b>392,894</b>	<b>547,423</b>	<b>75,284</b>	<b>622,707</b>	<b>616,912</b>	<b>-</b>	<b>616,912</b>	<b>749,457</b>	<b>305</b>	<b>749,762</b>
<b>(a) Social Services (1 to 9)</b>	<b>112,591</b>	<b>-467</b>	<b>112,124</b>	<b>124,240</b>	<b>311</b>	<b>124,551</b>	<b>123,103</b>	<b>315</b>	<b>123,418</b>	<b>158,104</b>	<b>266</b>	<b>158,370</b>
1. Education, Sports, Art and Culture	26,095	-44	26,051	17,608	-	17,608	17,400	-	17,400	19,061	-	19,061
2. Medical and Public Health	24,498	-	24,498	18,206	-	18,206	10,123	-	10,123	17,237	-	17,237
3. Family Welfare	126	-	126	4,062	-	4,062	3,079	-	3,079	1,709	-	1,709
4. Water Supply and Sanitation	38,701	-	38,701	52,334	-	52,334	48,601	-	48,601	48,254	-	48,254
5. Housing	2,670	-	2,670	9,421	-	9,421	12,191	-	12,191	26,458	-	26,458
6. Urban Development	9,037	-794	8,243	14,643	-	14,643	18,148	-	18,148	38,058	-	38,058
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	10,804	55	10,859	7,584	-	7,584	12,447	-	12,447	6,571	-	6,571
8. Social Security and Welfare	143	-	143	154	-	154	145	-	145	203	-	203
9. Others *	517	316	833	228	311	539	969	315	1,284	553	266	819
<b>(b) Economic Services (1 to 10)</b>	<b>280,114</b>	<b>656</b>	<b>280,770</b>	<b>423,183</b>	<b>74,973</b>	<b>498,156</b>	<b>493,809</b>	<b>-315</b>	<b>493,494</b>	<b>591,353</b>	<b>39</b>	<b>591,392</b>
1. Agriculture and Allied Activities (i to xi)	18,117	-268	17,849	22,485	74,765	97,250	149,631	-529	149,102	152,268	-220	152,048
i) Crop Husbandry	45	-	45	134	-	134	184	-	184	15	15	30
ii) Soil and Water Conservation	1,034	-	1,034	2,431	-	2,431	3,349	-	3,349	4,008	-	4,008
iii) Animal Husbandry	1,287	-	1,287	4,741	-	4,741	4,773	-	4,773	314	-	314
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	378	-	378	523	-	523	663	-	663	1,486	-	1,486
vi) Forestry and Wild Life	9,535	-	9,535	13,333	-	13,333	13,551	-	13,551	12,775	-	12,775
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	36	-	36	36	-	36	193	-	193
ix) Agricultural Research and Education	184	-	184	203	-	203	203	-	203	205	-	205
x) Co-operation	5,654	-268	5,386	634	74,765	75,399	126,422	-529	125,893	132,530	-235	132,295
xi) Others @	-	-	-	450	-	450	450	-	450	742	-	742
2. Rural Development	60,996	-	60,996	84,167	-	84,167	93,250	-	93,250	83,646	-	83,646
3. Special Area Programmes of which: Hill Areas	2,254	-	2,254	3,334	-	3,334	3,294	-	3,294	3,207	-	3,207
4. Major and Medium Irrigation and Flood Control	26,505	-	26,505	52,271	-	52,271	41,760	-	41,760	57,261	-	57,261
5. Energy	2,500	-	2,500	2,500	-	2,500	17,500	-	17,500	10,000	-	10,000
6. Industry and Minerals (i to iv)	-686	900	214	164	-	164	164	-	164	175	50	225
i) Village and Small Industries	14	900	914	49	-	49	49	-	49	68	50	118
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-700	-	-700	115	-	115	115	-	115	107	-	107
7. Transport (i + ii)	163,513	24	163,537	256,837	208	257,045	185,947	211	186,158	282,844	209	283,053
i) Roads and Bridges	162,413	24	162,437	245,887	208	246,095	168,347	211	168,558	271,551	209	271,760
ii) Others **	1,100	-	1,100	10,950	-	10,950	17,600	-	17,600	11,293	-	11,293
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**TAMIL NADU**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	20	–	20	196	–	196	654	–	654
10. General Economic Services (i + ii)	6,915	–	6,915	1,405	–	1,405	2,067	3	2,070	1,298	–	1,298
i) Tourism	815	–	815	1,405	–	1,405	2,067	–	2,067	1,298	–	1,298
ii) Others @@	6,100	–	6,100	–	–	–	–	3	3	–	–	–
<b>2. Non-Developmental (General Services)</b>	<b>14,504</b>	<b>-1,942</b>	<b>12,562</b>	<b>8,638</b>	<b>11,819</b>	<b>20,457</b>	<b>10,018</b>	<b>11,841</b>	<b>21,859</b>	<b>19,334</b>	<b>17,041</b>	<b>36,375</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	–	<b>241,959</b>	<b>241,959</b>	–	<b>338,942</b>	<b>338,942</b>	–	<b>514,199</b>	<b>514,199</b>	–	<b>359,967</b>	<b>359,967</b>
1. Market Loans	–	40,495	40,495	–	44,469	44,469	–	44,568	44,568	–	81,434	81,434
2. Loans from LIC	–	6,778	6,778	–	7,223	7,223	–	7,223	7,223	–	7,550	7,550
3. Loans from SBI and other Banks	–	1,371	1,371	–	1,478	1,478	–	1,478	1,478	–	1,593	1,593
4. Loans from NABARD	–	742	742	–	49,444	49,444	–	56,682	56,682	–	68,659	68,659
5. Loans from National Co-operative Development Corporation	–	2,110	2,110	–	1,518	1,518	–	1,677	1,677	–	1,428	1,428
6. WMA from RBI	–	106,657	106,657	–	100,000	100,000	–	100,000	100,000	–	150,000	150,000
7. Special Securities issued to NSSF	–	5,068	5,068	–	11,503	11,503	–	11,503	11,503	–	18,942	18,942
8. Others	–	78,738	78,738	–	123,307	123,307	–	291,068	291,068	–	30,361	30,361
of which: Land Compensation Bonds	–	–	–	–	28,311	28,311	–	196,214	196,214	–	–	–
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	–	<b>30,211</b>	<b>30,211</b>	–	<b>30,550</b>	<b>30,550</b>	–	<b>30,532</b>	<b>30,532</b>	–	<b>31,712</b>	<b>31,712</b>
1. State Plan Schemes	–	28,889	28,889	–	29,213	29,213	–	29,194	29,194	–	30,340	30,340
of which: Advance release of Plan Assistance for Natural Calamities	–	65	65	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	124	124	–	124	124	–	124	124	–	123	123
3. Centrally Sponsored Schemes	–	646	646	–	661	661	–	661	661	–	711	711
4. Non-Plan (i to ii)	–	552	552	–	552	552	–	553	553	–	538	538
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	552	552	–	552	552	–	553	553	–	538	538
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	–	–	–	–	–	–	–	–	–	–	–
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>29,721</b>	<b>74,231</b>	<b>103,952</b>	<b>16,374</b>	<b>87,782</b>	<b>104,156</b>	<b>27,128</b>	<b>145,341</b>	<b>172,469</b>	<b>18,253</b>	<b>91,622</b>	<b>109,875</b>
<b>1. Developmental Purposes (a + b)</b>	<b>29,475</b>	<b>72,960</b>	<b>102,435</b>	<b>16,114</b>	<b>85,952</b>	<b>102,066</b>	<b>27,018</b>	<b>143,551</b>	<b>170,569</b>	<b>18,093</b>	<b>89,933</b>	<b>108,026</b>
<b>a) Social Services (1 to 7)</b>	<b>15,964</b>	<b>19,211</b>	<b>35,175</b>	<b>3,217</b>	<b>16,310</b>	<b>19,527</b>	<b>11,846</b>	<b>22,314</b>	<b>34,160</b>	<b>10,000</b>	<b>16,233</b>	<b>26,233</b>
1. Education, Sports, Art and Culture	–	250	250	–	–	–	–	250	250	–	250	250
2. Medical and Public Health	–	–	–	–	–	–	–	–	–	–	–	–
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	11,775	15,782	27,557	–	5,460	5,460	1,129	11,214	12,343	–	5,133	5,133
5. Housing	–	650	650	–	650	650	–	650	650	–	650	650
6. Government Servants (Housing)	4,189	–	4,189	–	10,200	10,200	–	10,200	10,200	–	10,200	10,200
7. Others	–	2,529	2,529	3,217	–	3,217	10,717	–	10,717	10,000	–	10,000
<b>b) Economic Services (1 to 10)</b>	<b>13,511</b>	<b>53,749</b>	<b>67,260</b>	<b>12,897</b>	<b>69,642</b>	<b>82,539</b>	<b>15,172</b>	<b>121,237</b>	<b>136,409</b>	<b>8,093</b>	<b>73,700</b>	<b>81,793</b>
1. Crop Husbandry	–	1,634	1,634	–	–	–	–	255	255	–	–	–
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	30,000	30,000	–	30,000	30,000	–	60,000	60,000	–	60,000	60,000
4. Co-operation	2,924	6,057	8,981	168	27,000	27,168	168	37,000	37,168	220	–	220
5. Major and Medium Irrigation, etc.	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	2,358	–	2,358	2,000	4,599	6,599	–	4,599	4,599	–	–	–



**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**TAMIL NADU**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	219	3,521	3,740	25	-	25	-	16	16	-	-	-
8. Other Industries and Minerals	-	9,719	9,719	-	8,016	8,016	-	16,976	16,976	-	11,200	11,200
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	8,010	2,818	10,828	10,704	27	10,731	15,004	2,391	17,395	7,873	2,500	10,373
<b>2. Non-Developmental Purposes (a + b)</b>	<b>246</b>	<b>1,271</b>	<b>1,517</b>	<b>260</b>	<b>1,830</b>	<b>2,090</b>	<b>110</b>	<b>1,790</b>	<b>1,900</b>	<b>160</b>	<b>1,689</b>	<b>1,849</b>
a) Government Servants (other than Housing)	210	1,271	1,481	200	1,829	2,029	50	1,789	1,839	100	1,689	1,789
b) Miscellaneous	36	-	36	60	1	61	60	1	61	60	-	60
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	<b>1,637</b>	<b>1,637</b>	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>261,556</b>	<b>261,556</b>	-	<b>285,462</b>	<b>285,462</b>	-	<b>292,198</b>	<b>292,198</b>	-	<b>311,054</b>	<b>311,054</b>
1. State Provident Funds	-	257,195	257,195	-	279,999	279,999	-	289,125	289,125	-	307,839	307,839
2. Others	-	4,361	4,361	-	5,463	5,463	-	3,073	3,073	-	3,215	3,215
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>638,386</b>	<b>638,386</b>	-	<b>462,863</b>	<b>462,863</b>	-	<b>233,637</b>	<b>233,637</b>	-	<b>184,586</b>	<b>184,586</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	300,514	300,514	-	244,981	244,981	-	90,894	90,894	-	49,141	49,141
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	337,872	337,872	-	217,882	217,882	-	142,743	142,743	-	135,445	135,445
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>892,112</b>	<b>892,112</b>	-	<b>933,926</b>	<b>933,926</b>	-	<b>987,329</b>	<b>987,329</b>	-	<b>983,591</b>	<b>983,591</b>
1. Civil Deposits	-	607,879	607,879	-	615,139	615,139	-	721,335	721,335	-	720,325	720,325
2. Deposits of Local Funds	-	149,956	149,956	-	158,501	158,501	-	153,106	153,106	-	153,106	153,106
3. Civil Advances	-	6,803	6,803	-	5,757	5,757	-	6,862	6,862	-	6,872	6,872
4. Others	-	127,474	127,474	-	154,529	154,529	-	106,026	106,026	-	103,288	103,288
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>10,802,096</b>	<b>10,802,096</b>	-	<b>5,023,034</b>	<b>5,023,034</b>	-	<b>10,724,970</b>	<b>10,724,970</b>	-	<b>7,142,298</b>	<b>7,142,298</b>
1. Suspense	-	234,085	234,085	-	163,027	163,027	-	252,547	252,547	-	252,222	252,222
2. Cash Balance Investment Account	-	8,979,226	8,979,226	-	3,500,000	3,500,000	-	8,293,032	8,293,032	-	4,699,007	4,699,007
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,588,785	1,588,785	-	1,360,007	1,360,007	-	2,179,391	2,179,391	-	2,191,069	2,191,069
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>198,928</b>	<b>198,928</b>	-	<b>190,567</b>	<b>190,567</b>	-	<b>208,246</b>	<b>208,246</b>	-	<b>208,387</b>	<b>208,387</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>456,282</b>			<b>113,536</b>			<b>-107,124</b>			<b>5,797</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>195,131</b>			<b>-112,923</b>			<b>-24,661</b>			<b>-10,138</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>651,413</b>			<b>613</b>			<b>-131,785</b>			<b>-4,341</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>-23,361</b>			<b>613</b>			<b>-2,335</b>			<b>-4,341</b>
a) Opening Balance			29,661			-1,018			6,301			3,965
b) Closing Balance			6,300			-405			3,966			-376
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>			<b>635,629</b>			<b>-</b>			<b>-129,450</b>			<b>-</b>
<b>iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)</b>			<b>39,145</b>			<b>-</b>			<b>-</b>			<b>-</b>

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**TRIPURA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>61,842</b>	<b>994,810</b>	<b>1,056,652</b>	<b>97,840</b>	<b>637,672</b>	<b>735,512</b>	<b>93,852</b>	<b>1,449,299</b>	<b>1,543,151</b>	<b>123,363</b>	<b>958,097</b>	<b>1,081,460</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>61,842</b>	<b>29,139</b>	<b>90,981</b>	<b>97,840</b>	<b>40,088</b>	<b>137,928</b>	<b>93,852</b>	<b>16,900</b>	<b>110,752</b>	<b>123,363</b>	<b>18,945</b>	<b>142,308</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>61,840</b>	<b>12,577</b>	<b>74,417</b>	<b>97,838</b>	<b>6,722</b>	<b>104,560</b>	<b>93,848</b>	<b>7,973</b>	<b>101,821</b>	<b>123,349</b>	<b>7,852</b>	<b>131,201</b>
<b>1. Developmental (a + b)</b>	<b>54,294</b>	<b>11,830</b>	<b>66,124</b>	<b>67,995</b>	<b>4,080</b>	<b>72,075</b>	<b>81,749</b>	<b>5,157</b>	<b>86,906</b>	<b>77,928</b>	<b>4,768</b>	<b>82,696</b>
<b>(a) Social Services (1 to 9)</b>	<b>24,756</b>	<b>95</b>	<b>24,851</b>	<b>25,955</b>	<b>330</b>	<b>26,285</b>	<b>37,115</b>	<b>224</b>	<b>37,339</b>	<b>35,811</b>	<b>387</b>	<b>36,198</b>
1. Education, Sports, Art and Culture	4,312	3	4,315	3,162	5	3,167	9,855	5	9,860	6,605	9	6,614
2. Medical and Public Health	5,521	92	5,613	8,744	325	9,069	11,265	219	11,484	11,431	378	11,809
3. Family Welfare	—	—	—	200	—	200	200	—	200	200	—	200
4. Water Supply and Sanitation	8,519	—	8,519	7,457	—	7,457	9,851	—	9,851	11,012	—	11,012
5. Housing	2,572	—	2,572	3,053	—	3,053	3,000	—	3,000	4,000	—	4,000
6. Urban Development	—	—	—	—	—	—	—	—	—	—	—	—
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,306	—	3,306	2,226	—	2,226	1,780	—	1,780	1,804	—	1,804
8. Social Security and Welfare	526	—	526	993	—	993	636	—	636	441	—	441
9. Others *	—	—	—	120	—	120	528	—	528	319	—	319
<b>(b) Economic Services (1 to 10)</b>	<b>29,538</b>	<b>11,735</b>	<b>41,273</b>	<b>42,040</b>	<b>3,750</b>	<b>45,790</b>	<b>44,634</b>	<b>4,933</b>	<b>49,567</b>	<b>42,116</b>	<b>4,381</b>	<b>46,497</b>
1. Agriculture and Allied Activities (i to xi)	3,406	-151	3,255	3,278	500	3,778	3,576	863	4,439	3,416	500	3,916
i) Crop Husbandry	720	-201	519	789	—	789	513	—	513	624	—	624
ii) Soil and Water Conservation	320	—	320	380	—	380	—	—	—	—	—	—
iii) Animal Husbandry	848	—	848	1,084	—	1,084	1,092	—	1,092	777	—	777
iv) Dairy Development	—	—	—	142	—	142	—	—	—	95	—	95
v) Fisheries	265	—	265	112	—	112	122	—	122	2	—	2
vi) Forestry and Wild Life	117	50	167	152	500	652	1,041	863	1,904	758	500	1,258
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	332	—	332	47	—	47	111	—	111	112	—	112
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	300	—	300
x) Co-operation	354	—	354	252	—	252	397	—	397	373	—	373
xi) Others @	449	—	449	320	—	320	300	—	300	375	—	375
2. Rural Development	745	—	745	1,819	—	1,819	621	570	1,191	383	1	384
3. Special Area Programmes of which: Hill Areas	3,760	—	3,760	5,058	—	5,058	3,229	—	3,229	4,219	—	4,219
4. Major and Medium Irrigation and Flood Control	4,020	—	4,020	6,523	—	6,523	9,267	—	9,267	7,316	—	7,316
5. Energy	2,516	10,425	12,941	9,901	2,000	11,901	7,560	2,200	9,760	9,028	2,400	11,428
6. Industry and Minerals (i to iv)	1,052	—	1,052	1,086	—	1,086	1,086	—	1,086	1,122	—	1,122
i) Village and Small Industries	—	—	—	—	—	—	—	—	—	—	—	—
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	1,052	—	1,052	1,086	—	1,086	1,086	—	1,086	1,122	—	1,122
7. Transport (i + ii)	13,468	1,461	14,929	13,814	1,250	15,064	18,034	1,300	19,334	15,676	1,380	17,056
i) Roads and Bridges	13,370	—	13,370	13,713	—	13,713	17,314	—	17,314	15,274	—	15,274
ii) Others **	98	1,461	1,559	101	1,250	1,351	720	1,300	2,020	402	1,380	1,782
8. Communications	3	—	3	4	—	4	4	—	4	—	100	100

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**TRIPURA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	74	—	74	30	—	30	406	—	406	397	—	397
10. General Economic Services (i + ii)	494	—	494	527	—	527	850	—	850	559	—	559
i) Tourism	23	—	23	42	—	42	352	—	352	3	—	3
ii) Others @@	471	—	471	485	—	485	498	—	498	556	—	556
<b>2. Non-Developmental (General Services)</b>	<b>7,546</b>	<b>747</b>	<b>8,293</b>	<b>29,843</b>	<b>2,642</b>	<b>32,485</b>	<b>12,099</b>	<b>2,816</b>	<b>14,915</b>	<b>45,421</b>	<b>3,084</b>	<b>48,505</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	—	<b>13,641</b>	<b>13,641</b>	—	<b>30,007</b>	<b>30,007</b>	—	<b>5,842</b>	<b>5,842</b>	—	<b>7,904</b>	<b>7,904</b>
1. Market Loans	—	1,792	1,792	—	1,971	1,971	—	1,971	1,971	—	4,549	4,549
2. Loans from LIC	—	—	—	—	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	700	700	—	16	16	—	81	81	—	138	138
5. Loans from National Co-operative Development Corporation	—	17	17	—	13	13	—	40	40	—	—	—
6. WMA from RBI	—	—	—	—	—	—	—	—	—	—	—	—
7. Special Securities issued to NSSF	—	203	203	—	25,193	25,193	—	665	665	—	800	800
8. Others	—	10,929	10,929	—	2,814	2,814	—	3,085	3,085	—	2,417	2,417
of which: Land Compensation Bonds	—	—	—	—	—	—	—	—	—	—	—	—
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	—	<b>2,689</b>	<b>2,689</b>	—	<b>2,909</b>	<b>2,909</b>	—	<b>2,784</b>	<b>2,784</b>	—	<b>2,789</b>	<b>2,789</b>
1. State Plan Schemes	—	2,358	2,358	—	2,596	2,596	—	2,550	2,550	—	2,550	2,550
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	5	5	—	4	4	—	8	8	—	7	7
3. Centrally Sponsored Schemes	—	104	104	—	83	83	—	37	37	—	35	35
4. Non-Plan (i to ii)	—	65	65	—	66	66	—	66	66	—	65	65
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	65	65	—	66	66	—	66	66	—	65	65
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	119	119	—	122	122	—	123	123	—	132	132
7. Others	—	38	38	—	38	38	—	—	—	—	—	—
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>2</b>	<b>233</b>	<b>235</b>	<b>2</b>	<b>450</b>	<b>452</b>	<b>4</b>	<b>300</b>	<b>304</b>	<b>14</b>	<b>400</b>	<b>414</b>
<b>1. Developmental Purposes (a + b)</b>	<b>2</b>	<b>173</b>	<b>175</b>	<b>2</b>	<b>340</b>	<b>342</b>	<b>4</b>	<b>180</b>	<b>184</b>	<b>14</b>	<b>220</b>	<b>234</b>
<b>a) Social Services (1 to 7)</b>	—	<b>173</b>	<b>173</b>	—	<b>340</b>	<b>340</b>	—	<b>180</b>	<b>180</b>	—	<b>220</b>	<b>220</b>
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	—	173	173	—	340	340	—	180	180	—	220	220
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
<b>b) Economic Services (1 to 10)</b>	<b>2</b>	—	<b>2</b>	<b>2</b>	—	<b>2</b>	<b>4</b>	—	<b>4</b>	<b>14</b>	—	<b>14</b>
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	2	—	2	2	—	2	4	—	4	14	—	14
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**TRIPURA**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>60</b>	<b>60</b>	-	<b>110</b>	<b>110</b>	-	<b>120</b>	<b>120</b>	-	<b>180</b>	<b>180</b>
a) Government Servants (other than Housing)	-	60	60	-	110	110	-	120	120	-	180	180
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>30,575</b>	<b>30,575</b>	-	<b>33,454</b>	<b>33,454</b>	-	<b>33,620</b>	<b>33,620</b>	-	<b>36,800</b>	<b>36,800</b>
1. State Provident Funds	-	30,123	30,123	-	33,000	33,000	-	33,160	33,160	-	36,500	36,500
2. Others	-	452	452	-	454	454	-	460	460	-	300	300
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>53</b>	<b>53</b>	-	<b>1,100</b>	<b>1,100</b>	-	<b>80</b>	<b>80</b>	-	<b>500</b>	<b>500</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	53	53	-	1,100	1,100	-	80	80	-	500	500
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>22,066</b>	<b>22,066</b>	-	<b>35,000</b>	<b>35,000</b>	-	<b>19,900</b>	<b>19,900</b>	-	<b>19,800</b>	<b>19,800</b>
1. Civil Deposits	-	21,230	21,230	-	23,000	23,000	-	19,000	19,000	-	19,000	19,000
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	836	836	-	12,000	12,000	-	900	900	-	800	800
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>837,802</b>	<b>837,802</b>	-	<b>483,025</b>	<b>483,025</b>	-	<b>1,311,620</b>	<b>1,311,620</b>	-	<b>832,050</b>	<b>832,050</b>
1. Suspense	-	2,113	2,113	-	3,000	3,000	-	2,500	2,500	-	2,000	2,000
2. Cash Balance Investment Account	-	835,494	835,494	-	480,000	480,000	-	1,309,070	1,309,070	-	830,000	830,000
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	195	195	-	25	25	-	50	50	-	50	50
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>75,174</b>	<b>75,174</b>	-	<b>45,005</b>	<b>45,005</b>	-	<b>67,180</b>	<b>67,180</b>	-	<b>50,002</b>	<b>50,002</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>-47,511</b>			<b>-66,260</b>			<b>-72,583</b>			<b>-87,822</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>63,253</b>			<b>44,116</b>			<b>54,778</b>			<b>63,961</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>15,742</b>			<b>-22,144</b>			<b>-17,805</b>			<b>-23,861</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>-2,139</b>			<b>-22,144</b>			<b>-19,809</b>			<b>-33,859</b>
a) Opening Balance			4,360			20,000			24,080			30,000
b) Closing Balance			2,221			-2,144			4,271			-3,859
<b>ii. Withdrawals from (-)/Additions to (+)     Cash Balance Investment Account (net)</b>			<b>17,881</b>			-			<b>2,004</b>			<b>9,998</b>
<b>iii. Increase (-)/Decrease(+) in Ways and Means     Advances and Overdrafts from RBI (net)</b>			-			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)  
UTTARAKHAND**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>177,421</b>	<b>3,792,389</b>	<b>3,969,810</b>	<b>270,897</b>	<b>1,081,766</b>	<b>1,352,663</b>	<b>178,749</b>	<b>1,128,634</b>	<b>1,307,382</b>	<b>246,893</b>	<b>1,081,904</b>	<b>1,328,797</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>177,421</b>	<b>27,877</b>	<b>205,298</b>	<b>270,897</b>	<b>32,024</b>	<b>302,921</b>	<b>178,749</b>	<b>74,893</b>	<b>253,641</b>	<b>246,893</b>	<b>38,670</b>	<b>285,563</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>165,756</b>	<b>4,786</b>	<b>170,542</b>	<b>239,870</b>	<b>13,700</b>	<b>253,570</b>	<b>169,649</b>	<b>55,749</b>	<b>225,398</b>	<b>231,161</b>	<b>6,575</b>	<b>237,736</b>
<b>1. Developmental (a + b)</b>	<b>152,575</b>	<b>-760</b>	<b>151,815</b>	<b>223,487</b>	<b>1,050</b>	<b>224,537</b>	<b>161,036</b>	<b>47,536</b>	<b>208,572</b>	<b>216,544</b>	<b>46</b>	<b>216,590</b>
<b>(a) Social Services (1 to 9)</b>	<b>20,620</b>	<b>182</b>	<b>20,802</b>	<b>45,931</b>	<b>1,050</b>	<b>46,981</b>	<b>36,350</b>	<b>8</b>	<b>36,358</b>	<b>44,061</b>	<b>45</b>	<b>44,106</b>
1. Education, Sports, Art and Culture	6,403	—	6,403	16,963	—	16,963	12,521	—	12,521	17,435	—	17,435
2. Medical and Public Health	7,340	—	7,340	13,278	—	13,278	12,933	—	12,933	13,045	—	13,045
3. Family Welfare	—	—	—	2,815	—	2,815	1,679	—	1,679	2,905	—	2,905
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	1,282	182	1,464	4,364	1,050	5,414	2,163	8	2,171	2,120	45	2,165
6. Urban Development	—	—	—	—	—	—	—	—	—	—	—	—
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,561	—	4,561	7,266	—	7,266	6,524	—	6,524	7,508	—	7,508
8. Social Security and Welfare	677	—	677	335	—	335	120	—	120	550	—	550
9. Others *	357	—	357	910	—	910	410	—	410	498	—	498
<b>(b) Economic Services (1 to 10)</b>	<b>131,955</b>	<b>-942</b>	<b>131,013</b>	<b>177,556</b>	<b>—</b>	<b>177,556</b>	<b>124,686</b>	<b>47,528</b>	<b>172,214</b>	<b>172,483</b>	<b>1</b>	<b>172,484</b>
1. Agriculture and Allied Activities (i to xi)	8,686	-944	7,742	15,941	—	15,941	3,236	47,528	50,764	5,485	1	5,486
i) Crop Husbandry	15	121	136	761	—	761	362	895	1,257	317	—	317
ii) Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
iii) Animal Husbandry	677	—	677	1,405	—	1,405	718	—	718	615	—	615
iv) Dairy Development	330	—	330	388	—	388	281	—	281	—	—	—
v) Fisheries	50	—	50	437	—	437	320	—	320	110	—	110
vi) Forestry and Wild Life	7,447	—	7,447	11,450	—	11,450	388	—	388	2,570	—	2,570
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	66	-1,065	-999	500	—	500	341	46,633	46,974	973	1	974
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	100	—	100	1,000	—	1,000	826	—	826	900	—	900
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	3,177	—	3,177	8,250	—	8,250	6,881	—	6,881	10,064	—	10,064
3. Special Area Programmes of which: Hill Areas	—	—	—	—	—	—	—	—	—	—	—	—
4. Major and Medium Irrigation and Flood Control	22,534	2	22,536	37,370	—	37,370	32,123	—	32,123	45,468	—	45,468
5. Energy	21,034	—	21,034	33,890	—	33,890	15,893	—	15,893	22,848	—	22,848
6. Industry and Minerals (i to iv)	17,650	—	17,650	14,455	—	14,455	2,289	—	2,289	6,785	—	6,785
i) Village and Small Industries	240	—	240	360	—	360	358	—	358	200	—	200
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	17,410	—	17,410	14,095	—	14,095	1,931	—	1,931	6,585	—	6,585
7. Transport (i + ii)	54,250	—	54,250	60,475	—	60,475	58,987	—	58,987	76,878	—	76,878
i) Roads and Bridges	46,646	—	46,646	54,300	—	54,300	53,664	—	53,664	70,431	—	70,431
ii) Others **	7,604	—	7,604	6,175	—	6,175	5,323	—	5,323	6,447	—	6,447
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**UTTARAKHAND**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	–	–	–	–	–	–	–	–	–	–	–	–
10. General Economic Services (i + ii)	4,624	–	4,624	7,175	–	7,175	5,277	–	5,277	4,955	–	4,955
i) Tourism	4,624	–	4,624	7,175	–	7,175	5,277	–	5,277	4,955	–	4,955
ii) Others @@	–	–	–	–	–	–	–	–	–	–	–	–
<b>2. Non-Developmental (General Services)</b>	<b>13,181</b>	<b>5,546</b>	<b>18,727</b>	<b>16,383</b>	<b>12,650</b>	<b>29,033</b>	<b>8,613</b>	<b>8,213</b>	<b>16,826</b>	<b>14,617</b>	<b>6,529</b>	<b>21,146</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	–	<b>43,651</b>	<b>43,651</b>	–	<b>43,957</b>	<b>43,957</b>	–	<b>45,337</b>	<b>45,337</b>	–	<b>46,612</b>	<b>46,612</b>
1. Market Loans	–	16,489	16,489	–	8,099	8,099	–	8,099	8,099	–	15,252	15,252
2. Loans from LIC	–	–	–	–	–	–	–	–	–	–	–	–
3. Loans from SBI and other Banks	–	–	–	–	–	–	–	–	–	–	–	–
4. Loans from NABARD	–	3	3	–	4,400	4,400	–	4,400	4,400	–	5,000	5,000
5. Loans from National Co-operative Development Corporation	–	839	839	–	1,000	1,000	–	1,000	1,000	–	1,300	1,300
6. WMA from RBI	–	25,501	25,501	–	30,000	30,000	–	30,000	30,000	–	20,000	20,000
7. Special Securities issued to NSSF	–	819	819	–	400	400	–	1,780	1,780	–	5,000	5,000
8. Others	–	–	–	–	58	58	–	58	58	–	60	60
of which: Land Compensation Bonds	–	–	–	–	–	–	–	–	–	–	–	–
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	–	<b>3,083</b>	<b>3,083</b>	–	<b>2,813</b>	<b>2,813</b>	–	<b>2,813</b>	<b>2,813</b>	–	<b>2,904</b>	<b>2,904</b>
1. State Plan Schemes	–	1,028	1,028	–	2,620	2,620	–	913	913	–	2,150	2,150
of which: Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	1	1	–	1	1	–	1	1	–	1	1
3. Centrally Sponsored Schemes	–	105	105	–	122	122	–	122	122	–	173	173
4. Non-Plan (i to ii)	–	68	68	–	70	70	–	70	70	–	80	80
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	68	68	–	70	70	–	70	70	–	80	80
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–	–	–	–	–
6. Loans for Special Schemes	–	–	–	–	–	–	–	–	–	–	–	–
7. Others	–	1,882	1,882	–	–	–	–	1,707	1,707	–	500	500
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>11,665</b>	<b>1,858</b>	<b>13,523</b>	<b>31,027</b>	<b>1,555</b>	<b>32,582</b>	<b>9,100</b>	<b>994</b>	<b>10,094</b>	<b>15,732</b>	<b>2,580</b>	<b>18,312</b>
<b>1. Developmental Purposes (a + b)</b>	<b>11,665</b>	<b>1,757</b>	<b>13,422</b>	<b>31,027</b>	<b>1,190</b>	<b>32,217</b>	<b>9,100</b>	<b>920</b>	<b>10,020</b>	<b>15,732</b>	<b>2,190</b>	<b>17,922</b>
<b>a) Social Services (1 to 7)</b>	<b>300</b>	<b>1,757</b>	<b>2,057</b>	<b>5,400</b>	<b>1,190</b>	<b>6,590</b>	<b>400</b>	<b>920</b>	<b>1,320</b>	<b>450</b>	<b>2,190</b>	<b>2,640</b>
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–	–	–	–	–
2. Medical and Public Health	–	–	–	–	–	–	–	–	–	–	–	–
3. Family Welfare	–	–	–	–	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	300	–	300	400	–	400	400	–	400	450	–	450
5. Housing	–	–	–	–	–	–	–	–	–	–	–	–
6. Government Servants (Housing)	–	1,209	1,209	–	1,040	1,040	–	905	905	–	1,290	1,290
7. Others	–	548	548	5,000	150	5,150	–	15	15	–	900	900
<b>b) Economic Services (1 to 10)</b>	<b>11,365</b>	–	<b>11,365</b>	<b>25,627</b>	–	<b>25,627</b>	<b>8,700</b>	–	<b>8,700</b>	<b>15,282</b>	–	<b>15,282</b>
1. Crop Husbandry	–	–	–	35	–	35	–	–	–	285	–	285
2. Soil and Water Conservation	–	–	–	–	–	–	–	–	–	–	–	–
3. Food Storage and Warehousing	–	–	–	–	–	–	–	–	–	–	–	–
4. Co-operation	176	–	176	501	–	501	67	–	67	201	–	201
5. Major and Medium Irrigation, etc.	–	–	–	–	–	–	–	–	–	–	–	–
6. Power Projects	11,189	–	11,189	25,091	–	25,091	8,633	–	8,633	14,796	–	14,796

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**UTTARAKHAND**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	-	-	-	-	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>101</b>	<b>101</b>	-	<b>365</b>	<b>365</b>	-	<b>73</b>	<b>73</b>	-	<b>390</b>	<b>390</b>
a) Government Servants (other than Housing)	-	101	101	-	290	290	-	72	72	-	290	290
b) Miscellaneous	-	-	-	-	75	75	-	2	2	-	100	100
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>22,063</b>	<b>22,063</b>	-	<b>28,233</b>	<b>28,233</b>	-	<b>34,233</b>	<b>34,233</b>	-	<b>31,725</b>	<b>31,725</b>
1. State Provident Funds	-	21,119	21,119	-	27,389	27,389	-	33,389	33,389	-	30,881	30,881
2. Others	-	944	944	-	844	844	-	844	844	-	844	844
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>25,779</b>	<b>25,779</b>	-	<b>17,500</b>	<b>17,500</b>	-	<b>15,500</b>	<b>15,500</b>	-	<b>17,500</b>	<b>17,500</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	14,500	14,500	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	11,279	11,279	-	17,500	17,500	-	15,500	15,500	-	17,500	17,500
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>200,360</b>	<b>200,360</b>	-	<b>158,121</b>	<b>158,121</b>	-	<b>158,121</b>	<b>158,121</b>	-	<b>158,121</b>	<b>158,121</b>
1. Civil Deposits	-	128,152	128,152	-	63,113	63,113	-	63,113	63,113	-	63,113	63,113
2. Deposits of Local Funds	-	63,115	63,115	-	95,008	95,008	-	95,008	95,008	-	95,008	95,008
3. Civil Advances	-	9,093	9,093	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>3,201,007</b>	<b>3,201,007</b>	-	<b>614,334</b>	<b>614,334</b>	-	<b>614,334</b>	<b>614,334</b>	-	<b>614,334</b>	<b>614,334</b>
1. Suspense	-	-43,179	-43,179	-	20,114	20,114	-	20,114	20,114	-	20,114	20,114
2. Cash Balance Investment Account	-	875,642	875,642	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	1,821,104	1,821,104	-	-	-	-	-	-	-	-	-
4. Others	-	547,440	547,440	-	594,220	594,220	-	594,220	594,220	-	594,220	594,220
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>289,802</b>	<b>289,802</b>	-	<b>201,553</b>	<b>201,553</b>	-	<b>201,553</b>	<b>201,553</b>	-	<b>201,553</b>	<b>201,553</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>39,164</b>			<b>-27,575</b>			<b>-109,222</b>			<b>-102,553</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>-7,394</b>			<b>-15,571</b>			<b>35,804</b>			<b>94,390</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>31,770</b>			<b>-43,146</b>			<b>-73,418</b>			<b>-8,163</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>16,536</b>			<b>-43,146</b>			<b>-73,418</b>			<b>-8,163</b>
a) Opening Balance			-1,639			-11,042			10,407			822
b) Closing Balance			14,897			-54,188			-63,011			-7,341
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>			<b>11,757</b>			-			-			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)</b>			<b>3,477</b>			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**UTTAR PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>875,066</b>	<b>29,403,454</b>	<b>30,278,520</b>	<b>1,284,542</b>	<b>5,486,709</b>	<b>6,771,251</b>	<b>1,325,403</b>	<b>5,157,467</b>	<b>6,482,869</b>	<b>1,685,179</b>	<b>30,858,066</b>	<b>32,543,245</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>875,066</b>	<b>447,126</b>	<b>1,322,192</b>	<b>1,284,542</b>	<b>348,330</b>	<b>1,632,872</b>	<b>1,325,403</b>	<b>368,874</b>	<b>1,694,277</b>	<b>1,685,179</b>	<b>468,823</b>	<b>2,154,002</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>817,201</b>	<b>53,922</b>	<b>871,123</b>	<b>1,227,152</b>	<b>116,569</b>	<b>1,343,721</b>	<b>1,272,214</b>	<b>137,112</b>	<b>1,409,326</b>	<b>1,635,036</b>	<b>207,931</b>	<b>1,842,967</b>
<b>1. Developmental (a + b)</b>	<b>791,401</b>	<b>48,368</b>	<b>839,768</b>	<b>1,202,331</b>	<b>81,262</b>	<b>1,283,593</b>	<b>1,236,293</b>	<b>92,810</b>	<b>1,329,103</b>	<b>1,604,385</b>	<b>175,513</b>	<b>1,779,898</b>
<b>(a) Social Services (1 to 9)</b>	<b>114,213</b>	<b>1,670</b>	<b>115,883</b>	<b>195,659</b>	<b>2,176</b>	<b>197,835</b>	<b>222,017</b>	<b>3,688</b>	<b>225,705</b>	<b>195,327</b>	<b>6,623</b>	<b>201,950</b>
1. Education, Sports, Art and Culture	32,212	—	32,212	21,254	35	21,289	32,788	1,285	34,073	32,378	1,328	33,706
2. Medical and Public Health	47,182	—	47,182	138,031	1,104	139,135	150,814	1,105	151,918	116,778	1,207	117,985
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	23,206	—	23,206	18,553	—	18,553	19,172	—	19,172	10,597	—	10,597
5. Housing	2,537	974	3,511	7,434	974	8,408	8,856	1,236	10,092	8,888	4,050	12,938
6. Urban Development	—	—	—	—	—	—	—	—	—	1,000	—	1,000
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	7,880	—	7,880	5,592	—	5,592	5,592	—	5,592	20,254	—	20,254
8. Social Security and Welfare	534	—	534	652	6	658	652	6	658	531	6	537
9. Others *	661	696	1,357	4,143	57	4,200	4,144	57	4,201	4,900	33	4,933
<b>(b) Economic Services (1 to 10)</b>	<b>677,188</b>	<b>46,698</b>	<b>723,886</b>	<b>1,006,672</b>	<b>79,086</b>	<b>1,085,758</b>	<b>1,014,276</b>	<b>89,122</b>	<b>1,103,397</b>	<b>1,409,058</b>	<b>168,890</b>	<b>1,577,948</b>
1. Agriculture and Allied Activities (i to xi)	20,634	2,521	23,155	36,223	87	36,310	37,134	87	37,221	43,470	1	43,471
i) Crop Husbandry	132	1,949	2,081	9,978	—	9,978	10,628	—	10,628	10,281	—	10,281
ii) Soil and Water Conservation	—	—	—	—	—	—	—	—	—	892	—	892
iii) Animal Husbandry	3,659	—	3,659	5,601	86	5,687	5,638	86	5,724	10,012	—	10,012
iv) Dairy Development	55	—	55	—	—	—	—	52	—	—	—	—
v) Fisheries	—	—	—	—	—	—	—	—	—	—	—	—
vi) Forestry and Wild Life	14,742	—	14,742	16,915	—	16,915	17,087	—	17,087	20,439	—	20,439
vii) Plantations	509	—	509	470	—	470	470	—	470	587	—	587
viii) Food Storage and Warehousing	—	572	572	—	1	1	—	1	—	—	1	1
ix) Agricultural Research and Education	1,275	—	1,275	3,109	—	3,109	3,109	—	3,109	130	—	130
x) Co-operation	262	—	262	150	—	150	150	—	150	1,130	—	1,130
xi) Others @	—	—	—	—	—	—	—	—	—	—	—	—
2. Rural Development	66,319	—	66,319	56,151	—	56,151	56,524	—	56,524	67,266	—	67,266
3. Special Area Programmes of which: Hill Areas	54,630	—	54,630	59,950	15,000	74,950	59,950	15,000	74,950	67,000	15,000	82,000
4. Major and Medium Irrigation and Flood Control	164,127	—	164,127	236,688	—	236,688	172,452	—	172,452	227,433	—	227,433
5. Energy	76,008	—	76,008	283,966	28,075	312,041	263,634	28,075	291,709	544,205	121,578	665,783
6. Industry and Minerals (i to iv)	2,027	14,591	16,617	952	—	952	994	—	994	925	—	925
i) Village and Small Industries	18	—	18	100	—	100	103	—	103	225	—	225
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	38	—	38	30	—	30	30	—	30	—	—	—
iv) Others #	1,970	14,591	16,561	822	—	822	861	—	861	700	—	700
7. Transport (i + ii)	289,114	29,586	318,699	324,679	35,924	360,603	419,429	45,959	465,389	451,679	32,311	483,990
i) Roads and Bridges	285,227	29,586	314,812	318,128	35,924	354,052	409,878	35,924	445,803	447,593	30,271	477,863
ii) Others **	3,887	—	3,887	6,551	—	6,551	9,551	10,035	19,586	4,087	2,040	6,127
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—



**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**UTTAR PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	-	-	-	-	-	-	-	-	-	200	-	200
10. General Economic Services (i + ii)	4,329	-	4,329	8,063	-	8,063	4,159	-	4,159	6,881	-	6,881
i) Tourism	4,329	-	4,329	8,063	-	8,063	4,159	-	4,159	6,881	-	6,881
ii) Others @@	-	-	-	-	-	-	-	-	-	-	-	-
<b>2. Non-Developmental (General Services)</b>	<b>25,800</b>	<b>5,554</b>	<b>31,354</b>	<b>24,821</b>	<b>35,307</b>	<b>60,128</b>	<b>35,921</b>	<b>44,302</b>	<b>80,223</b>	<b>30,651</b>	<b>32,418</b>	<b>63,069</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	<b>715,175</b>	<b>715,175</b>	-	<b>1,241,571</b>	<b>1,241,571</b>	-	<b>241,571</b>	<b>241,571</b>	-	<b>1,261,097</b>	<b>1,261,097</b>
1. Market Loans	-	217,742	217,742	-	26	26	-	26	26	-	21	21
2. Loans from LIC	-	722	722	-	692	692	-	692	692	-	661	661
3. Loans from SBI and other Banks	-	140,000	140,000	-	150,000	150,000	-	150,000	150,000	-	150,000	150,000
4. Loans from NABARD	-	28,533	28,533	-	25,844	25,844	-	25,844	25,844	-	26,491	26,491
5. Loans from National Co-operative Development Corporation	-	239	239	-	341	341	-	341	341	-	346	346
6. WMA from RBI	-	310,663	310,663	-	1,000,000	1,000,000	-	-	-	-	1,000,000	1,000,000
7. Special Securities issued to NSSF	-	15,459	15,459	-	34,039	34,039	-	34,039	34,039	-	53,313	53,313
8. Others	-	1,817	1,817	-	30,629	30,629	-	30,629	30,629	-	30,265	30,265
of which: Land Compensation Bonds	-	28	28	-	11	11	-	11	11	-	11	11
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	-	<b>118,174</b>	<b>118,174</b>	-	<b>119,041</b>	<b>119,041</b>	-	<b>119,041</b>	<b>119,041</b>	-	<b>119,005</b>	<b>119,005</b>
1. State Plan Schemes	-	115,252	115,252	-	116,251	116,251	-	116,251	116,251	-	116,116	116,116
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	11	11	-	11	11	-	11	11	-	11	11
3. Centrally Sponsored Schemes	-	2,126	2,126	-	2,003	2,003	-	2,004	2,004	-	2,083	2,083
4. Non-Plan (i to ii)	-	785	785	-	776	776	-	776	776	-	797	797
i) Relief for Natural Calamities	-	-	-	-	-	-	-	-	-	-	-	-
ii) Others	-	785	785	-	776	776	-	776	776	-	797	797
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-	-	-	-	-
6. Loans for Special Schemes	-	-	-	-	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>57,865</b>	<b>10,519</b>	<b>68,384</b>	<b>57,390</b>	<b>21,151</b>	<b>78,541</b>	<b>53,189</b>	<b>21,151</b>	<b>74,340</b>	<b>50,143</b>	<b>30,792</b>	<b>80,934</b>
<b>1. Developmental Purposes (a + b)</b>	<b>57,865</b>	<b>10,373</b>	<b>68,238</b>	<b>57,390</b>	<b>20,569</b>	<b>77,959</b>	<b>53,189</b>	<b>20,219</b>	<b>73,408</b>	<b>50,143</b>	<b>29,649</b>	<b>79,792</b>
<b>a) Social Services (1 to 7)</b>	<b>31,339</b>	<b>4,745</b>	<b>36,084</b>	<b>35,316</b>	<b>12,718</b>	<b>48,034</b>	<b>31,116</b>	<b>9,868</b>	<b>40,984</b>	<b>38,292</b>	<b>12,728</b>	<b>51,020</b>
1. Education, Sports, Art and Culture	789	-	789	791	-	791	791	-	791	791	-	791
2. Medical and Public Health	-	-	-	-	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	19,914	-	19,914	14,000	-	14,000	19,000	-	19,000	20,000	-	20,000
5. Housing	-	-	-	-	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	894	894	-	2,718	2,718	-	4,868	4,868	-	7,728	7,728
7. Others	10,636	3,851	14,487	20,525	10,000	30,525	11,325	5,000	16,325	17,501	5,000	22,501
<b>b) Economic Services (1 to 10)</b>	<b>26,526</b>	<b>5,628</b>	<b>32,154</b>	<b>22,074</b>	<b>7,851</b>	<b>29,925</b>	<b>22,074</b>	<b>10,351</b>	<b>32,425</b>	<b>11,851</b>	<b>16,921</b>	<b>28,772</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
4. Co-operation	2,045	-	2,045	6,339	-	6,339	6,339	-	6,339	3,295	-	3,295
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-	-	-	-	-
6. Power Projects	8,991	-	8,991	-	-	-	-	-	-	-	-	-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**UTTAR PRADESH**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	246	220	466	-	301	301	-	301	301	-	201	201
8. Other Industries and Minerals	2,844	5,318	8,162	2,029	7,500	9,529	2,029	7,500	9,529	3,600	7,500	11,100
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	12,400	90	12,490	13,706	50	13,756	13,706	2,550	16,256	4,956	9,220	14,176
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>146</b>	<b>146</b>	-	<b>582</b>	<b>582</b>	-	<b>932</b>	<b>932</b>	-	<b>1,143</b>	<b>1,143</b>
a) Government Servants (other than Housing)	-	146	146	-	582	582	-	932	932	-	1,143	1,143
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	<b>18,277</b>	<b>18,277</b>	-	-	-	-	<b>213</b>	<b>213</b>	-	<b>1,000</b>	<b>1,000</b>
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>164,529</b>	<b>164,529</b>	-	<b>233,647</b>	<b>233,647</b>	-	<b>233,647</b>	<b>233,647</b>	-	<b>267,021</b>	<b>267,021</b>
1. State Provident Funds	-	157,904	157,904	-	228,359	228,359	-	228,360	228,360	-	261,733	261,733
2. Others	-	6,625	6,625	-	5,288	5,288	-	5,288	5,288	-	5,288	5,288
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>1,970</b>	<b>1,970</b>	-	<b>141,564</b>	<b>141,564</b>	-	<b>141,564</b>	<b>141,564</b>	-	<b>225,248</b>	<b>225,248</b>
1. Depreciation/Renewal Reserve Funds	-	100	100	-	3,000	3,000	-	3,000	3,000	-	3,000	3,000
2. Sinking Funds	-	-	-	-	97,927	97,927	-	97,927	97,927	-	179,147	179,147
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	1,870	1,870	-	40,637	40,637	-	40,637	40,637	-	43,100	43,100
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>1,321,080</b>	<b>1,321,080</b>	-	<b>525,965</b>	<b>525,965</b>	-	<b>525,965</b>	<b>525,965</b>	-	<b>527,551</b>	<b>527,551</b>
1. Civil Deposits	-	509,965	509,965	-	259,710	259,710	-	259,710	259,710	-	261,296	261,296
2. Deposits of Local Funds	-	494,397	494,397	-	266,255	266,255	-	266,255	266,255	-	266,255	266,255
3. Civil Advances	-	15,331	15,331	-	-	-	-	-	-	-	-	-
4. Others	-	301,387	301,387	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>26,189,713</b>	<b>26,189,713</b>	-	<b>2,835,701</b>	<b>2,835,701</b>	-	<b>3,485,702</b>	<b>3,485,702</b>	-	<b>27,966,922</b>	<b>27,966,922</b>
1. Suspense	-	-1,283,654	-1,283,654	-	75,015	75,015	-	75,015	75,015	-	75,015	75,015
2. Cash Balance Investment Account	-	9,202,961	9,202,961	-	-	-	-	650,000	650,000	-	25,000,000	25,000,000
3. Deposits with RBI	-	14,960,390	14,960,390	-	-	-	-	-	-	-	-	-
4. Others	-	3,310,017	3,310,017	-	2,760,686	2,760,686	-	2,760,687	2,760,687	-	2,891,907	2,891,907
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>810,096</b>	<b>810,096</b>	-	<b>251,500</b>	<b>251,500</b>	-	<b>251,500</b>	<b>251,500</b>	-	<b>251,500</b>	<b>251,500</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>969,160</b>			<b>-98,395</b>			<b>-316,789</b>			<b>-552,536</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>-126,799</b>			<b>112,317</b>			<b>335,899</b>			<b>614,632</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>842,361</b>			<b>13,922</b>			<b>19,110</b>			<b>62,096</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>24,810</b>			<b>13,922</b>			<b>-80,890</b>			<b>62,096</b>
a) Opening Balance			-9,755			-50,317			323,425			548,147
b) Closing Balance			15,055			-36,395			242,535			610,243
<b>ii. Withdrawals from (-)/Additions to (+)     Cash Balance Investment Account (net)</b>			<b>815,003</b>			-			<b>100,000</b>			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means     Advances and Overdrafts from RBI (net)</b>			<b>2,548</b>			-			-			-

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Appendix

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**WEST BENGAL**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>247,118</b>	<b>10,010,710</b>	<b>10,257,828</b>	<b>369,032</b>	<b>8,184,208</b>	<b>8,553,240</b>	<b>356,870</b>	<b>13,926,785</b>	<b>14,283,655</b>	<b>430,009</b>	<b>15,098,567</b>	<b>15,528,576</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>247,118</b>	<b>699,936</b>	<b>947,054</b>	<b>369,032</b>	<b>393,535</b>	<b>762,567</b>	<b>356,870</b>	<b>416,394</b>	<b>773,264</b>	<b>430,009</b>	<b>462,377</b>	<b>892,386</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>135,565</b>	<b>29,709</b>	<b>165,274</b>	<b>202,094</b>	<b>2,133</b>	<b>204,227</b>	<b>213,286</b>	<b>1,933</b>	<b>215,219</b>	<b>269,962</b>	<b>2,078</b>	<b>272,040</b>
<b>1. Developmental (a + b)</b>	<b>133,343</b>	<b>29,146</b>	<b>162,489</b>	<b>193,688</b>	<b>1,098</b>	<b>194,786</b>	<b>204,111</b>	<b>994</b>	<b>205,105</b>	<b>256,097</b>	<b>1,093</b>	<b>257,190</b>
<b>(a) Social Services (1 to 9)</b>	<b>31,228</b>	<b>365</b>	<b>31,593</b>	<b>66,891</b>	<b>42</b>	<b>66,933</b>	<b>50,533</b>	<b>17</b>	<b>50,550</b>	<b>90,186</b>	<b>26</b>	<b>90,212</b>
1. Education, Sports, Art and Culture	611	249	860	2,197	—	2,197	2,321	—	2,321	4,345	—	4,345
2. Medical and Public Health	7,955	—	7,955	16,938	—	16,938	13,734	—	13,734	18,616	—	18,616
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	18,116	—	18,116	37,552	—	37,552	24,902	—	24,902	54,561	—	54,561
5. Housing	1,039	105	1,144	3,444	32	3,476	3,130	17	3,147	3,433	26	3,459
6. Urban Development	377	—	377	891	—	891	2,182	—	2,182	1,595	—	1,595
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,285	—	1,285	1,196	—	1,196	1,868	—	1,868	3,678	—	3,678
8. Social Security and Welfare	1,302	11	1,313	3,097	10	3,107	1,661	—	1,661	2,901	—	2,901
9. Others *	543	—	543	1,576	—	1,576	735	—	735	1,057	—	1,057
<b>(b) Economic Services (1 to 10)</b>	<b>102,115</b>	<b>28,781</b>	<b>130,896</b>	<b>126,797</b>	<b>1,056</b>	<b>127,853</b>	<b>153,578</b>	<b>977</b>	<b>154,555</b>	<b>165,911</b>	<b>1,067</b>	<b>166,978</b>
1. Agriculture and Allied Activities (i to xi)	4,192	3	4,195	6,674	900	7,574	5,101	900	6,001	12,378	900	13,278
i) Crop Husbandry	246	3	249	1,230	—	1,230	1,450	—	1,450	1,600	—	1,600
ii) Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
iii) Animal Husbandry	55	—	55	139	—	139	139	—	139	965	—	965
iv) Dairy Development	572	—	572	641	—	641	365	—	365	454	—	454
v) Fisheries	1,575	—	1,575	1,915	—	1,915	1,915	—	1,915	4,415	—	4,415
vi) Forestry and Wild Life	615	—	615	1,500	—	1,500	600	—	600	2,500	—	2,500
vii) Plantations	120	—	120	152	—	152	159	—	159	170	—	170
viii) Food Storage and Warehousing	68	—	68	186	900	1,086	152	900	1,052	1,150	900	2,050
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	100	—	100
x) Co-operation	722	—	722	141	—	141	151	—	151	454	—	454
xi) Others @	219	—	219	770	—	770	170	—	170	570	—	570
2. Rural Development	3	—	3	5	—	5	5	—	5	5	—	5
3. Special Area Programmes of which: Hill Areas	5,744	25	5,769	6,736	—	6,736	9,700	—	9,700	15,742	—	15,742
of which: Hill Areas	80	—	80	88	—	88	96	—	96	95	—	95
4. Major and Medium Irrigation and Flood Control	19,321	255	19,576	44,087	54	44,141	30,293	—	30,293	47,643	56	47,699
5. Energy	35,175	28,493	63,668	19,416	—	19,416	59,744	—	59,744	28,500	—	28,500
6. Industry and Minerals (i to iv)	4,606	—	4,606	2,576	—	2,576	9,110	—	9,110	5,975	—	5,975
i) Village and Small Industries	2,935	—	2,935	538	—	538	1,089	—	1,089	2,848	—	2,848
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	1,671	—	1,671	2,038	—	2,038	8,021	—	8,021	3,127	—	3,127
7. Transport (i + ii)	31,885	—	31,885	44,751	49	44,800	35,983	69	36,052	53,056	102	53,158
i) Roads and Bridges	20,663	—	20,663	43,383	49	43,432	31,852	69	31,921	50,867	102	50,969
ii) Others **	11,222	—	11,222	1,368	—	1,368	4,131	—	4,131	2,189	—	2,189
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**WEST BENGAL**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
10. General Economic Services (i + ii)	1,189	5	1,194	2,552	53	2,605	3,642	8	3,650	2,612	9	2,621
i) Tourism	349	—	349	352	—	352	937	—	937	1,362	—	1,362
ii) Others @@	840	5	845	2,200	53	2,253	2,705	8	2,713	1,250	9	1,259
<b>2. Non-Developmental (General Services)</b>	<b>2,222</b>	<b>563</b>	<b>2,785</b>	<b>8,406</b>	<b>1,035</b>	<b>9,441</b>	<b>9,175</b>	<b>939</b>	<b>10,114</b>	<b>13,865</b>	<b>985</b>	<b>14,850</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	—	<b>607,566</b>	<b>607,566</b>	—	<b>382,962</b>	<b>382,962</b>	—	<b>418,787</b>	<b>418,787</b>	—	<b>460,156</b>	<b>460,156</b>
1. Market Loans	—	47,321	47,321	—	49,217	49,217	—	49,217	49,217	—	86,653	86,653
2. Loans from LIC	—	451	451	—	500	500	—	450	450	—	440	440
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	278	278	—	271	271	—	280	280	—	280	280
5. Loans from National Co-operative Development Corporation	—	3,089	3,089	—	3,200	3,200	—	3,280	3,280	—	3,830	3,830
6. WMA from RBI	—	26,956	26,956	—	100,000	100,000	—	100,000	100,000	—	100,000	100,000
7. Special Securities issued to NSSF	—	407,184	407,184	—	85,869	85,869	—	85,868	85,868	—	108,890	108,890
8. Others	—	122,287	122,287	—	143,905	143,905	—	179,692	179,692	—	160,063	160,063
of which: Land Compensation Bonds	—	2	2	—	9,849	9,849	—	9,849	9,849	—	19,668	19,668
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	—	<b>82,311</b>	<b>82,311</b>	—	<b>88,371</b>	<b>88,371</b>	—	<b>87,514</b>	<b>87,514</b>	—	<b>93,318</b>	<b>93,318</b>
1. State Plan Schemes	—	57,820	57,820	—	64,471	64,471	—	63,614	63,614	—	70,243	70,243
of which: Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	39	39	—	34	34	—	34	34	—	34	34
3. Centrally Sponsored Schemes	—	490	490	—	459	459	—	459	459	—	425	425
4. Non-Plan (i to ii)	—	16,326	16,326	—	16,329	16,329	—	16,329	16,329	—	16,261	16,261
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	16,326	16,326	—	16,329	16,329	—	16,329	16,329	—	16,261	16,261
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	7,636	7,636	—	7,078	7,078	—	7,078	7,078	—	6,355	6,355
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>111,553</b>	<b>7,306</b>	<b>118,859</b>	<b>166,938</b>	<b>20,069</b>	<b>187,007</b>	<b>143,584</b>	<b>8,161</b>	<b>151,745</b>	<b>160,047</b>	<b>6,825</b>	<b>166,872</b>
<b>1. Developmental Purposes (a + b)</b>	<b>111,553</b>	<b>7,122</b>	<b>118,675</b>	<b>166,938</b>	<b>19,419</b>	<b>186,357</b>	<b>143,584</b>	<b>7,736</b>	<b>151,320</b>	<b>160,047</b>	<b>6,400</b>	<b>166,447</b>
<b>a) Social Services (1 to 7)</b>	<b>2,721</b>	<b>131</b>	<b>2,852</b>	—	<b>12,234</b>	<b>12,234</b>	<b>7,342</b>	<b>190</b>	<b>7,532</b>	<b>11,563</b>	<b>130</b>	<b>11,693</b>
1. Education, Sports, Art and Culture	—	—	—	—	5	5	—	5	5	—	5	5
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	—	—	—	—	—
6. Government Servants (Housing)	—	87	87	—	100	100	—	75	75	—	75	75
7. Others	2,721	44	2,765	—	12,129	12,129	7,342	110	7,452	11,563	50	11,613
<b>b) Economic Services (1 to 10)</b>	<b>108,832</b>	<b>6,991</b>	<b>115,823</b>	<b>166,938</b>	<b>7,185</b>	<b>174,123</b>	<b>136,242</b>	<b>7,546</b>	<b>143,788</b>	<b>148,484</b>	<b>6,270</b>	<b>154,754</b>
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	206	—	206	224	20	244	176	20	196	297	20	317
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	102,500	—	102,500	157,112	—	157,112	127,908	200	128,108	137,450	200	137,650

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**WEST BENGAL**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	61	107	168	324	75	399	122	150	272	295	150	445
8. Other Industries and Minerals	1,445	6,386	7,831	2,890	6,690	9,580	1,640	6,448	8,088	3,878	5,325	9,203
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	4,620	498	5,118	6,388	400	6,788	6,396	728	7,124	6,564	575	7,139
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>184</b>	<b>184</b>	-	<b>650</b>	<b>650</b>	-	<b>425</b>	<b>425</b>	-	<b>425</b>	<b>425</b>
a) Government Servants (other than Housing)	-	184	184	-	650	650	-	425	425	-	425	425
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	<b>195</b>	<b>195</b>	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>84,197</b>	<b>84,197</b>	-	<b>104,582</b>	<b>104,582</b>	-	<b>92,560</b>	<b>92,560</b>	-	<b>101,670</b>	<b>101,670</b>
1. State Provident Funds	-	81,872	81,872	-	102,082	102,082	-	90,060	90,060	-	99,070	99,070
2. Others	-	2,325	2,325	-	2,500	2,500	-	2,500	2,500	-	2,600	2,600
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>147,167</b>	<b>147,167</b>	-	<b>53,319</b>	<b>53,319</b>	-	<b>94,505</b>	<b>94,505</b>	-	<b>93,117</b>	<b>93,117</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	110,719	110,719	-	-	-	-	30,000	30,000	-	36,000	36,000
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	36,448	36,448	-	53,319	53,319	-	64,505	64,505	-	57,117	57,117
<b>IX. Deposits and Advances (1 to 4)</b>	-	<b>1,072,165</b>	<b>1,072,165</b>	-	<b>1,035,376</b>	<b>1,035,376</b>	-	<b>1,169,475</b>	<b>1,169,475</b>	-	<b>1,259,366</b>	<b>1,259,366</b>
1. Civil Deposits	-	149,415	149,415	-	188,262	188,262	-	193,667	193,667	-	179,388	179,388
2. Deposits of Local Funds	-	441,190	441,190	-	434,030	434,030	-	498,765	498,765	-	541,055	541,055
3. Civil Advances	-	18,018	18,018	-	17,016	17,016	-	17,011	17,011	-	17,512	17,512
4. Others	-	463,542	463,542	-	396,068	396,068	-	460,032	460,032	-	521,411	521,411
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>7,736,780</b>	<b>7,736,780</b>	-	<b>6,260,343</b>	<b>6,260,343</b>	-	<b>11,817,733</b>	<b>11,817,733</b>	-	<b>12,826,619</b>	<b>12,826,619</b>
1. Suspense	-	-368,824	-368,824	-	8,980	8,980	-	7,802	7,802	-	8,007	8,007
2. Cash Balance Investment Account	-	6,383,783	6,383,783	-	230,153	230,153	-	4,791,619	4,791,619	-	5,000,000	5,000,000
3. Deposits with RBI	-	-	-	-	4,500,000	4,500,000	-	5,200,000	5,200,000	-	5,800,000	5,800,000
4. Others	-	1,721,821	1,721,821	-	1,521,210	1,521,210	-	1,818,312	1,818,312	-	2,018,612	2,018,612
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	<b>243,314</b>	<b>243,314</b>	-	<b>237,053</b>	<b>237,053</b>	-	<b>236,117</b>	<b>236,117</b>	-	<b>255,418</b>	<b>255,418</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>987,804</b>			<b>913,774</b>			<b>634,281</b>			<b>757,578</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>-739,097</b>			<b>-833,924</b>			<b>-841,963</b>			<b>-716,778</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>248,706</b>			<b>79,851</b>			<b>-207,682</b>			<b>40,800</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>21,909</b>			<b>49,698</b>			<b>700</b>			<b>40,800</b>
a) Opening Balance			-23,109			-400			-1,200			-500
b) Closing Balance			-1,200			49,298			-500			40,300
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>			<b>226,797</b>			<b>30,153</b>			<b>-208,381</b>			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)</b>			-			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**ALL STATES**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>7,512,121</b>	<b>163,134,637</b>	<b>170,646,758</b>	<b>9,576,786</b>	<b>79,347,060</b>	<b>88,923,846</b>	<b>10,636,467</b>	<b>130,894,611</b>	<b>141,531,078</b>	<b>12,252,577</b>	<b>136,009,973</b>	<b>148,262,550</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>7,496,732</b>	<b>4,868,023</b>	<b>12,364,755</b>	<b>9,561,202</b>	<b>4,204,937</b>	<b>13,766,139</b>	<b>10,617,631</b>	<b>4,477,503</b>	<b>15,095,134</b>	<b>12,238,677</b>	<b>4,947,254</b>	<b>17,185,931</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>6,918,691</b>	<b>837,262</b>	<b>7,755,952</b>	<b>8,827,431</b>	<b>626,836</b>	<b>9,454,266</b>	<b>9,833,852</b>	<b>660,346</b>	<b>10,494,198</b>	<b>11,061,799</b>	<b>817,754</b>	<b>11,879,553</b>
<b>1. Developmental (a + b)</b>	<b>6,681,966</b>	<b>800,306</b>	<b>7,482,272</b>	<b>8,531,358</b>	<b>506,061</b>	<b>9,037,418</b>	<b>9,532,175</b>	<b>534,545</b>	<b>10,066,719</b>	<b>10,687,439</b>	<b>698,030</b>	<b>11,385,469</b>
<b>(a) Social Services (1 to 9)</b>	<b>1,387,176</b>	<b>26,530</b>	<b>1,413,706</b>	<b>1,764,294</b>	<b>54,625</b>	<b>1,818,919</b>	<b>1,973,452</b>	<b>58,439</b>	<b>2,031,891</b>	<b>2,202,539</b>	<b>121,366</b>	<b>2,323,906</b>
1. Education, Sports, Art and Culture	170,763	841	171,604	215,973	2,065	218,038	264,528	3,160	267,688	292,860	4,621	297,481
2. Medical and Public Health	171,803	397	172,200	309,030	2,675	311,705	337,781	2,351	340,132	355,223	2,785	358,008
3. Family Welfare	366	1	367	7,789	-	7,789	5,670	-	5,670	5,425	-	5,425
4. Water Supply and Sanitation	507,387	10,751	518,138	649,615	30,372	679,987	712,615	38,914	751,529	845,777	56,923	902,700
5. Housing	65,263	9,227	74,491	92,819	12,694	105,513	113,385	8,552	121,937	99,416	30,949	130,366
6. Urban Development	227,029	3,118	230,147	196,579	3,767	200,346	208,029	3,192	211,221	242,644	7,602	250,246
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	123,916	241	124,157	159,428	564	159,992	222,106	238	222,343	218,214	795	219,009
8. Social Security and Welfare	23,385	1,018	24,403	35,683	1,606	37,289	28,057	1,453	29,509	41,450	1,768	43,217
9. Others *	97,264	936	98,199	97,378	882	98,260	81,282	579	81,861	101,531	15,923	117,454
<b>(b) Economic Services (1 to 10)</b>	<b>5,294,790</b>	<b>773,776</b>	<b>6,068,566</b>	<b>6,767,064</b>	<b>451,436</b>	<b>7,218,499</b>	<b>7,558,722</b>	<b>476,106</b>	<b>8,034,828</b>	<b>8,484,899</b>	<b>576,664</b>	<b>9,061,563</b>
1. Agriculture and Allied Activities (i to xi)	148,839	22,380	171,220	238,209	92,531	330,740	377,796	82,635	460,430	377,394	36,786	414,180
i) Crop Husbandry	8,678	2,448	11,126	21,802	516	22,319	22,068	2,278	24,345	23,836	1,796	25,633
ii) Soil and Water Conservation	24,980	613	25,593	46,406	1,747	48,153	53,043	2,809	55,852	51,239	5,354	56,593
iii) Animal Husbandry	9,196	-	9,196	19,059	86	19,145	19,223	86	19,309	21,507	-	21,507
iv) Dairy Development	1,137	-29	1,108	1,420	-	1,420	894	2	897	773	250	1,023
v) Fisheries	7,461	1	7,462	16,877	-	16,877	14,384	-	14,384	16,129	-	16,129
vi) Forestry and Wild Life	62,968	2,962	65,930	75,798	1,059	76,857	73,091	1,592	74,682	74,454	1,335	75,788
vii) Plantations	650	-	650	644	-	644	651	-	651	757	-	757
viii) Food Storage and Warehousing	1,380	15,958	17,339	2,655	13,765	16,419	2,912	75,050	77,962	4,571	27,186	31,756
ix) Agricultural Research and Education	3,448	-	3,448	5,803	-	5,803	5,922	-	5,922	3,118	-	3,118
x) Co-operation	28,041	427	28,469	45,672	75,358	121,030	183,976	817	184,793	176,674	865	177,539
xi) Others @	900	-	900	2,073	-	2,073	1,633	-	1,633	4,337	-	4,337
2. Rural Development	392,520	2,557	395,077	484,557	2,671	487,228	574,081	3,241	577,322	620,211	4,251	624,462
3. Special Area Programmes of which: Hill Areas	128,091	25	128,116	209,347	15,000	224,347	240,115	15,000	255,115	206,637	15,000	221,637
of which: Hill Areas	6,747	-	6,747	8,118	-	8,118	8,100	-	8,100	8,032	-	8,032
4. Major and Medium Irrigation and Flood Control	2,275,404	338,223	2,613,627	2,859,105	191,707	3,050,812	3,081,913	193,137	3,275,050	3,388,470	252,111	3,640,581
5. Energy	738,904	326,340	1,065,244	889,930	60,075	950,005	1,003,238	73,775	1,077,013	1,348,492	150,578	1,499,070
6. Industry and Minerals (i to iv)	82,101	15,171	97,272	93,579	38	93,617	117,638	36	117,674	115,556	681	116,237
i) Village and Small Industries	22,257	936	23,193	33,368	38	33,406	33,334	36	33,370	43,263	81	43,344
ii) Iron and Steel Industries	691	-	691	1,246	-	1,246	7,373	-	7,373	10,267	-	10,267
iii) Non-Ferrous Mining and Metallurgical Industries	2,208	-356	1,853	1,663	-	1,663	1,900	-	1,900	1,531	-	1,531
iv) Others #	56,945	14,591	71,536	57,303	-	57,303	75,032	-	75,032	60,495	600	61,095
7. Transport (i + ii)	1,384,024	59,866	1,443,890	1,791,884	79,022	1,870,906	1,928,984	94,355	2,023,338	2,244,650	101,396	2,346,046
i) Roads and Bridges	1,329,991	40,515	1,370,506	1,720,281	59,110	1,779,392	1,835,041	62,290	1,897,332	2,163,247	73,952	2,237,199
ii) Others **	54,033	19,350	73,384	71,603	19,912	91,514	93,943	32,064	126,007	81,403	27,444	108,847
8. Communications	3	-	3	4	-	4	4	-	4	-	100	100

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**ALL STATES**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	1,518	–	1,518	6,693	–	6,693	6,032	–	6,032	6,275	–	6,275
10. General Economic Services (i + ii)	143,386	9,215	152,600	193,755	10,393	204,148	228,921	13,928	242,850	177,213	15,761	192,974
i) Tourism	32,982	271	33,253	46,817	356	47,173	45,818	356	46,174	52,146	–	52,146
ii) Others @@	110,403	8,944	119,347	146,938	10,037	156,975	183,103	13,573	196,676	125,067	15,761	140,828
<b>2. Non-Developmental (General Services)</b>	<b>236,725</b>	<b>36,955</b>	<b>273,680</b>	<b>296,073</b>	<b>120,775</b>	<b>416,848</b>	<b>301,677</b>	<b>125,801</b>	<b>427,478</b>	<b>374,360</b>	<b>119,723</b>	<b>494,084</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	–	<b>4,431,966</b>	<b>4,431,966</b>	–	<b>6,210,080</b>	<b>6,210,080</b>	–	<b>4,483,783</b>	<b>4,483,783</b>	–	<b>6,545,963</b>	<b>6,545,963</b>
1. Market Loans	–	749,000	749,000	–	550,558	550,558	–	587,206	587,206	–	1,051,106	1,051,106
2. Loans from LIC	–	59,728	59,728	–	105,123	105,123	–	110,653	110,653	–	120,980	120,980
3. Loans from SBI and other Banks	–	255,904	255,904	–	308,674	308,674	–	243,591	243,591	–	340,418	340,418
4. Loans from NABARD	–	120,484	120,484	–	159,290	159,290	–	145,103	145,103	–	197,481	197,481
5. Loans from National Co-operative Development Corporation	–	80,783	80,783	–	42,918	42,918	–	44,684	44,684	–	37,405	37,405
6. WMA from RBI	–	1,823,774	1,823,774	–	3,683,150	3,683,150	–	1,952,033	1,952,033	–	3,361,820	3,361,820
7. Special Securities issued to NSSF	–	476,103	476,103	–	567,373	567,373	–	363,237	363,237	–	606,731	606,731
8. Others	–	866,189	866,189	–	792,994	792,994	–	1,037,276	1,037,276	–	830,021	830,021
of which: Land Compensation Bonds	–	253,151	253,151	–	117,347	117,347	–	298,150	298,150	–	163,010	163,010
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	–	<b>814,071</b>	<b>814,071</b>	–	<b>869,778</b>	<b>869,778</b>	–	<b>818,697</b>	<b>818,697</b>	–	<b>843,320</b>	<b>843,320</b>
1. State Plan Schemes	–	620,814	620,814	–	650,397	650,397	–	627,896	627,896	–	671,271	671,271
of which: Advance release of Plan Assistance for Natural Calamities	–	65	65	–	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	3,486	3,486	–	13,682	13,682	–	13,588	13,588	–	4,761	4,761
3. Centrally Sponsored Schemes	–	14,262	14,262	–	14,225	14,225	–	14,024	14,024	–	13,037	13,037
4. Non-Plan (i to ii)	–	66,196	66,196	–	55,581	55,581	–	55,242	55,242	–	54,167	54,167
i) Relief for Natural Calamities	–	–	–	–	–	–	–	–	–	–	–	–
ii) Others	–	66,196	66,196	–	55,581	55,581	–	55,242	55,242	–	54,167	54,167
5. Ways and Means Advances from Centre	–	54,903	54,903	–	50,001	50,001	–	40,000	40,000	–	40,001	40,001
6. Loans for Special Schemes	–	392	392	–	2,489	2,489	–	2,489	2,489	–	1,603	1,603
7. Others	–	54,018	54,018	–	83,403	83,403	–	65,458	65,458	–	58,479	58,479
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>578,041</b>	<b>864,404</b>	<b>1,442,445</b>	<b>733,771</b>	<b>490,068</b>	<b>1,223,839</b>	<b>783,779</b>	<b>710,302</b>	<b>1,494,081</b>	<b>1,176,878</b>	<b>442,456</b>	<b>1,619,334</b>
<b>1. Developmental Purposes (a + b)</b>	<b>577,795</b>	<b>824,791</b>	<b>1,402,586</b>	<b>733,511</b>	<b>442,318</b>	<b>1,175,829</b>	<b>783,669</b>	<b>661,246</b>	<b>1,444,914</b>	<b>1,176,718</b>	<b>382,209</b>	<b>1,558,927</b>
<b>a) Social Services (1 to 7)</b>	<b>127,679</b>	<b>176,485</b>	<b>304,164</b>	<b>241,039</b>	<b>233,440</b>	<b>474,479</b>	<b>270,679</b>	<b>205,927</b>	<b>476,606</b>	<b>675,845</b>	<b>205,067</b>	<b>880,912</b>
1. Education, Sports, Art and Culture	4,808	456	5,264	1,989	10	1,999	1,360	275	1,635	1,241	260	1,501
2. Medical and Public Health	2,287	4,800	7,087	1,702	5,986	7,688	1,702	5,986	7,688	11,900	6,585	18,485
3. Family Welfare	59	–	59	168	–	168	168	–	168	162	–	162
4. Water Supply and Sanitation	56,306	28,323	84,629	100,843	8,911	109,754	99,840	19,165	119,005	135,494	8,441	143,935
5. Housing	22,855	52,192	75,047	30,530	95,956	126,486	31,628	93,947	125,575	400,953	94,606	495,558
6. Government Servants (Housing)	5,885	30,096	35,981	2,256	70,210	72,466	2,256	51,911	54,167	3,226	58,390	61,616
7. Others	35,478	60,619	96,097	103,551	52,367	155,918	133,725	34,642	168,368	122,870	36,786	159,656
<b>b) Economic Services (1 to 10)</b>	<b>450,116</b>	<b>648,306</b>	<b>1,098,422</b>	<b>492,472</b>	<b>208,879</b>	<b>701,350</b>	<b>512,989</b>	<b>455,319</b>	<b>968,308</b>	<b>500,873</b>	<b>177,142</b>	<b>678,015</b>
1. Crop Husbandry	323	2,641	2,963	55	1,017	1,072	8,770	2,037	10,807	285	917	1,202
2. Soil and Water Conservation	–	289	289	–	–	–	175	–	175	–	–	–
3. Food Storage and Warehousing	4,581	30,000	34,581	1,801	30,250	32,051	23,137	60,000	83,137	18,405	60,000	78,405
4. Co-operation	23,000	209,037	232,036	34,605	85,067	119,672	35,088	180,307	215,395	22,621	16,290	38,911
5. Major and Medium Irrigation, etc.	1,070	74	1,144	267	1,500	1,767	246	500	746	311	500	811
6. Power Projects	326,183	356,618	682,801	387,348	48,064	435,412	344,077	154,756	498,834	342,879	53,690	396,570

## Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)

### ALL STATES

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	7,541	4,900	12,441	6,709	376	7,085	8,558	467	9,025	7,451	351	7,802
8. Other Industries and Minerals	35,239	26,559	61,798	20,705	27,431	48,136	35,291	37,847	73,138	22,138	29,038	51,176
9. Rural Development	291	350	640	211	485	696	144	585	729	320	41	361
10. Others	51,890	17,838	69,728	40,771	14,689	55,459	57,505	18,819	76,324	86,463	16,315	102,778
<b>2. Non-Developmental Purposes (a + b)</b>	<b>246</b>	<b>39,613</b>	<b>39,859</b>	<b>260</b>	<b>47,750</b>	<b>48,010</b>	<b>110</b>	<b>49,057</b>	<b>49,167</b>	<b>160</b>	<b>60,247</b>	<b>60,407</b>
a) Government Servants (other than Housing)	210	24,120	24,330	200	34,216	34,416	50	34,096	34,146	100	35,662	35,762
b) Miscellaneous	36	15,493	15,529	60	13,534	13,594	60	14,961	15,021	60	24,585	24,645
<b>V. Inter-State Settlement</b>	-	-	-	-	<b>3</b>	<b>3</b>	-	<b>2</b>	<b>2</b>	-	<b>3</b>	<b>3</b>
<b>VI. Contingency Fund</b>	-	<b>190,020</b>	<b>190,020</b>	-	<b>64,610</b>	<b>64,610</b>	-	<b>65,826</b>	<b>65,826</b>	-	<b>56,610</b>	<b>56,610</b>
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	<b>2,606,062</b>	<b>2,606,062</b>	-	<b>3,003,623</b>	<b>3,003,623</b>	-	<b>2,998,351</b>	<b>2,998,351</b>	-	<b>3,169,180</b>	<b>3,169,180</b>
1. State Provident Funds	-	1,775,177	1,775,177	-	2,099,360	2,099,360	-	2,066,214	2,066,214	-	2,200,519	2,200,519
2. Others	-	830,885	830,885	-	904,263	904,263	-	932,137	932,137	-	968,661	968,661
<b>VIII. Reserve Funds (1 to 4)</b>	-	<b>2,110,717</b>	<b>2,110,717</b>	-	<b>1,804,031</b>	<b>1,804,031</b>	-	<b>1,929,387</b>	<b>1,929,387</b>	-	<b>1,793,246</b>	<b>1,793,246</b>
1. Depreciation/Renewal Reserve Funds	-	4,082	4,082	-	6,946	6,946	-	7,024	7,024	-	7,326	7,326
2. Sinking Funds	-	734,087	734,087	-	636,477	636,477	-	576,401	576,401	-	571,254	571,254
3. Famine Relief Fund	-	-	-	-	7	7	-	29	29	-	29	29
4. Others	-	1,372,548	1,372,548	-	1,160,601	1,160,601	-	1,345,933	1,345,933	-	1,214,638	1,214,638
<b>IX. Deposits and Advances (1 to 4)</b>	<b>15,389</b>	<b>14,575,518</b>	<b>14,590,907</b>	<b>15,584</b>	<b>13,142,668</b>	<b>13,158,252</b>	<b>18,836</b>	<b>13,645,774</b>	<b>13,664,610</b>	<b>13,900</b>	<b>14,445,932</b>	<b>14,459,832</b>
1. Civil Deposits	-	4,850,151	4,850,151	-	3,702,599	3,702,599	-	4,167,379	4,167,379	-	4,225,811	4,225,811
2. Deposits of Local Funds	15,389	7,062,194	7,077,583	15,584	6,832,761	6,848,345	18,836	7,404,773	7,423,609	13,900	7,955,173	7,969,073
3. Civil Advances	-	266,787	266,787	-	256,023	256,023	-	242,096	242,096	-	253,479	253,479
4. Others	-	2,396,386	2,396,386	-	2,351,285	2,351,285	-	1,831,525	1,831,525	-	2,011,469	2,011,469
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	<b>127,865,204</b>	<b>127,865,204</b>	-	<b>48,066,652</b>	<b>48,066,652</b>	-	<b>99,880,720</b>	<b>99,880,720</b>	-	<b>102,079,870</b>	<b>102,079,870</b>
1. Suspense	-	-1,226,637	-1,226,637	-	2,673,371	2,673,371	-	2,762,909	2,762,909	-	2,713,051	2,713,051
2. Cash Balance Investment Account	-	86,670,496	86,670,496	-	14,375,064	14,375,064	-	49,800,134	49,800,134	-	54,327,756	54,327,756
3. Deposits with RBI	-	25,801,897	25,801,897	-	19,056,278	19,056,278	-	29,368,109	29,368,109	-	30,549,857	30,549,857
4. Others	-	16,619,448	16,619,448	-	11,961,938	11,961,938	-	17,949,567	17,949,567	-	14,489,206	14,489,206
<b>XI. Appropriation to Contingency Fund</b>	-	<b>185,060</b>	<b>185,060</b>	-	<b>600</b>	<b>600</b>	-	<b>6,000</b>	<b>6,000</b>	-	<b>600</b>	<b>600</b>
<b>XII. Remittances</b>	-	<b>8,654,355</b>	<b>8,654,355</b>	-	<b>5,068,112</b>	<b>5,068,112</b>	-	<b>5,695,424</b>	<b>5,695,424</b>	-	<b>5,815,040</b>	<b>5,815,040</b>
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>4,095,958</b>			<b>1,412,020</b>			<b>-764,465</b>			<b>-1,074,784</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>-701,283</b>			<b>-817,438</b>			<b>-556,582</b>			<b>1,197,299</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>3,394,675</b>			<b>594,582</b>			<b>-1,321,047</b>			<b>122,514</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>-182,671</b>			<b>473,296</b>			<b>-946,866</b>			<b>331,086</b>
a) Opening Balance			-411,809			224,361			220,787			-222,441
b) Closing Balance			-594,479			697,657			-726,079			108,480
<b>ii. Withdrawals from (-)/Additions to (+)     Cash Balance Investment Account (net)</b>			-			-			-			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means     Advances and Overdrafts from RBI (net)</b>			-			-			-			-



**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**NATIONAL CAPITAL TERRITORY OF DELHI**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>265,213</b>	<b>197,423</b>	<b>462,636</b>	<b>311,163</b>	<b>269,818</b>	<b>580,981</b>	<b>312,023</b>	<b>982,522</b>	<b>1,294,545</b>	<b>574,837</b>	<b>284,553</b>	<b>859,390</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>265,213</b>	<b>197,423</b>	<b>462,636</b>	<b>311,163</b>	<b>269,818</b>	<b>580,981</b>	<b>312,023</b>	<b>982,522</b>	<b>1,294,545</b>	<b>574,837</b>	<b>284,553</b>	<b>859,390</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>143,965</b>	<b>6,278</b>	<b>150,243</b>	<b>195,918</b>	<b>414</b>	<b>196,332</b>	<b>198,129</b>	<b>424</b>	<b>198,553</b>	<b>342,876</b>	<b>580</b>	<b>343,456</b>
<b>1. Developmental (a + b)</b>	<b>135,596</b>	<b>6,278</b>	<b>141,874</b>	<b>173,243</b>	<b>414</b>	<b>173,657</b>	<b>183,359</b>	<b>424</b>	<b>183,783</b>	<b>327,171</b>	<b>-</b>	<b>327,171</b>
<b>(a) Social Services (1 to 9)</b>	<b>27,776</b>	<b>5,902</b>	<b>33,678</b>	<b>53,501</b>	<b>-</b>	<b>53,501</b>	<b>42,069</b>	<b>-</b>	<b>42,069</b>	<b>65,266</b>	<b>-</b>	<b>65,266</b>
1. Education, Sports, Art and Culture	7,842	-	7,842	17,485	-	17,485	15,588	-	15,588	23,198	-	23,198
2. Medical and Public Health	12,931	-	12,931	16,720	-	16,720	17,355	-	17,355	19,164	-	19,164
3. Family Welfare	-	-	-	-	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-	-	-	-	-
5. Housing	1,684	-	1,684	3,600	-	3,600	3,000	-	3,000	2,830	-	2,830
6. Urban Development	3,499	5,902	9,401	11,810	-	11,810	3,071	-	3,071	12,860	-	12,860
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	271	-	271	2,301	-	2,301	1,600	-	1,600	2,900	-	2,900
8. Social Security and Welfare	738	-	738	980	-	980	800	-	800	3,180	-	3,180
9. Others *	811	-	811	605	-	605	655	-	655	1,134	-	1,134
<b>(b) Economic Services (1 to 10)</b>	<b>107,820</b>	<b>376</b>	<b>108,196</b>	<b>119,742</b>	<b>414</b>	<b>120,156</b>	<b>141,290</b>	<b>424</b>	<b>141,714</b>	<b>261,905</b>	<b>-</b>	<b>261,905</b>
1. Agriculture and Allied Activities (i to xi)	10,301	-	10,301	840	-	840	662	-	662	3,468	-	3,468
i) Crop Husbandry	19	-	19	40	-	40	22	-	22	25	-	25
ii) Soil and Water Conservation	-	-	-	15	-	15	5	-	5	10	-	10
iii) Animal Husbandry	154	-	154	132	-	132	134	-	134	100	-	100
iv) Dairy Development	-	-	-	-	-	-	-	-	-	-	-	-
v) Fisheries	5	-	5	3	-	3	1	-	1	3	-	3
vi) Forestry and Wild Life	10,123	-	10,123	650	-	650	500	-	500	620	-	620
vii) Plantations	-	-	-	-	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-	-	-	-	-
x) Co-operation	-	-	-	-	-	-	-	-	-	2,700	-	2,700
xi) Others @	-	-	-	-	-	-	-	-	-	10	-	10
2. Rural Development	3,205	-	3,205	3,320	-	3,320	6,944	-	6,944	5,320	-	5,320
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-	-	-	-	-
4. Major and Medium Irrigation and Flood Control	3,792	376	4,168	2,855	414	3,269	1,588	424	2,012	6,861	-	6,861
5. Energy	326	-	326	2,003	-	2,003	16,103	-	16,103	81,489	-	81,489
6. Industry and Minerals (i to iv)	945	-	945	4,269	-	4,269	418	-	418	1,912	-	1,912
i) Village and Small Industries	945	-	945	4,214	-	4,214	418	-	418	1,862	-	1,862
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	55	-	55	-	-	-	50	-	50
7. Transport (i + ii)	89,072	-	89,072	105,630	-	105,630	115,384	-	115,384	162,713	-	162,713
i) Roads and Bridges	53,818	-	53,818	53,500	-	53,500	79,722	-	79,722	84,300	-	84,300
ii) Others **	35,254	-	35,254	52,130	-	52,130	35,662	-	35,662	78,413	-	78,413
8. Communications	-	-	-	-	-	-	-	-	-	-	-	-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**NATIONAL CAPITAL TERRITORY OF DELHI**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	—	—	—	140	—	140	—	—	—	20	—	20
10. General Economic Services (i + ii)	179	—	179	685	—	685	191	—	191	122	—	122
i) Tourism	169	—	169	600	—	600	100	—	100	—	—	—
ii) Others @@	10	—	10	85	—	85	91	—	91	122	—	122
<b>2. Non-Developmental (General Services)</b>	<b>8,369</b>	<b>—</b>	<b>8,369</b>	<b>22,675</b>	<b>—</b>	<b>22,675</b>	<b>14,770</b>	<b>—</b>	<b>14,770</b>	<b>15,705</b>	<b>580</b>	<b>16,285</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>—</b>	<b>5,824</b>	<b>5,824</b>	<b>—</b>	<b>97,898</b>	<b>97,898</b>	<b>—</b>	<b>766,246</b>	<b>766,246</b>	<b>—</b>	<b>116,691</b>	<b>116,691</b>
1. Market Loans	—	—	—	—	—	—	—	—	—	—	—	—
2. Loans from LIC	—	—	—	—	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	—	—	—	—	—	—	—	—	—	—	—
5. Loans from National Co-operative Development Corporation	—	—	—	—	—	—	—	—	—	—	—	—
6. WMA from RBI	—	—	—	—	—	—	—	—	—	—	—	—
7. Special Securities issued to NSSF	—	5,824	5,824	—	97,898	97,898	—	766,246	766,246	—	116,691	116,691
8. Others	—	—	—	—	—	—	—	—	—	—	—	—
<i>of which:</i> Land Compensation Bonds	—	—	—	—	—	—	—	—	—	—	—	—
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>—</b>	<b>16,542</b>	<b>16,542</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>26</b>	<b>26</b>	<b>—</b>	<b>—</b>	<b>—</b>
1. State Plan Schemes	—	16,542	16,542	—	—	—	—	26	26	—	—	—
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—	—	—	—	—	—	—	—	—
4. Non-Plan (i to ii)	—	—	—	—	—	—	—	—	—	—	—	—
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	—	—	—	—	—	—	—	—	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>121,248</b>	<b>168,778</b>	<b>290,026</b>	<b>115,245</b>	<b>171,506</b>	<b>286,751</b>	<b>113,894</b>	<b>215,826</b>	<b>329,720</b>	<b>231,961</b>	<b>167,282</b>	<b>399,243</b>
<b>1. Developmental Purposes (a + b)</b>	<b>121,248</b>	<b>112,449</b>	<b>233,697</b>	<b>115,245</b>	<b>113,972</b>	<b>229,217</b>	<b>113,894</b>	<b>88,242</b>	<b>202,136</b>	<b>231,961</b>	<b>95,970</b>	<b>327,931</b>
<b>a) Social Services (1 to 7)</b>	<b>82,249</b>	<b>—</b>	<b>82,249</b>	<b>90,004</b>	<b>—</b>	<b>90,004</b>	<b>93,659</b>	<b>—</b>	<b>93,659</b>	<b>137,855</b>	<b>—</b>	<b>137,855</b>
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	67,762	—	67,762	74,800	—	74,800	74,800	—	74,800	117,225	—	117,225
5. Housing	—	—	—	—	—	—	1,500	—	1,500	2,500	—	2,500
6. Government Servants (Housing)	53	—	53	100	—	100	100	—	100	100	—	100
7. Others	14,434	—	14,434	15,104	—	15,104	17,259	—	17,259	18,030	—	18,030
<b>b) Economic Services (1 to 10)</b>	<b>38,999</b>	<b>112,449</b>	<b>151,448</b>	<b>25,241</b>	<b>113,972</b>	<b>139,213</b>	<b>20,235</b>	<b>88,242</b>	<b>108,477</b>	<b>94,106</b>	<b>95,970</b>	<b>190,076</b>
1. Crop Husbandry	—	—	—	20	—	20	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	1	—	1	25	—	25	—	—	—	12	—	12
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	26,600	15,000	41,600	19,000	15,000	34,000	9,100	—	9,100	42,646	—	42,646

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**

**NATIONAL CAPITAL TERRITORY OF DELHI**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	109	-	109	158	-	158	85	-	85	177	-	177
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	22,000	-	22,000
9. Rural Development	6,000	-	6,000	6,000	-	6,000	5,000	-	5,000	-	-	-
10. Others	6,289	97,449	103,738	38	98,972	99,010	6,050	88,242	94,292	29,271	95,970	125,241
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>56,329</b>	<b>56,329</b>	-	<b>57,534</b>	<b>57,534</b>	-	<b>127,584</b>	<b>127,584</b>	-	<b>71,312</b>	<b>71,312</b>
a) Government Servants (other than Housing)	-	43	43	-	100	100	-	150	150	-	150	150
b) Miscellaneous	-	56,286	56,286	-	57,434	57,434	-	127,434	127,434	-	71,162	71,162
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>VIII. Reserve Funds (1 to 4)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IX. Deposits and Advances (1 to 4)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. Civil Deposits	-	-	-	-	-	-	-	-	-	-	-	-
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. Suspense	-	-	-	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Account	-	-	-	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>158,979</b>			<b>-562,250</b>			<b>-872,831</b>			<b>-822,201</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>432,814</b>			<b>356,307</b>			<b>426,633</b>			<b>531,551</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>591,794</b>			<b>-205,493</b>			<b>-446,198</b>			<b>-290,650</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>591,794</b>			<b>-205,493</b>			<b>-446,198</b>			<b>-290,650</b>
a) Opening Balance			-			-			-			-
b) Closing Balance			-			-			-			-
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>			-			-			-			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)</b>			-			-			-			-

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**PUDUCHERRY**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>28,959</b>	<b>8,910</b>	<b>37,869</b>	<b>63,256</b>	<b>7,870</b>	<b>71,126</b>	<b>37,142</b>	<b>9,834</b>	<b>46,976</b>	<b>58,142</b>	<b>11,200</b>	<b>69,342</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>28,959</b>	<b>8,910</b>	<b>37,869</b>	<b>63,256</b>	<b>7,870</b>	<b>71,126</b>	<b>37,142</b>	<b>9,834</b>	<b>46,976</b>	<b>58,142</b>	<b>11,200</b>	<b>69,342</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>28,881</b>	<b>—</b>	<b>28,881</b>	<b>63,148</b>	<b>—</b>	<b>63,148</b>	<b>37,036</b>	<b>—</b>	<b>37,036</b>	<b>58,108</b>	<b>—</b>	<b>58,108</b>
<b>1. Developmental (a + b)</b>	<b>26,277</b>	<b>—</b>	<b>26,277</b>	<b>60,259</b>	<b>—</b>	<b>60,259</b>	<b>33,725</b>	<b>—</b>	<b>33,725</b>	<b>55,499</b>	<b>—</b>	<b>55,499</b>
<b>(a) Social Services (1 to 9)</b>	<b>9,367</b>	<b>—</b>	<b>9,367</b>	<b>24,471</b>	<b>—</b>	<b>24,471</b>	<b>7,837</b>	<b>—</b>	<b>7,837</b>	<b>35,662</b>	<b>—</b>	<b>35,662</b>
1. Education, Sports, Art and Culture	3,869	—	3,869	3,227	—	3,227	1,860	—	1,860	2,708	—	2,708
2. Medical and Public Health	1,051	—	1,051	2,555	—	2,555	1,584	—	1,584	1,857	—	1,857
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	3,763	—	3,763	4,485	—	4,485	3,615	—	3,615	6,568	—	6,568
5. Housing	322	—	322	463	—	463	256	—	256	595	—	595
6. Urban Development	—	—	—	13,400	—	13,400	—	—	—	23,615	—	23,615
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	207	—	207	103	—	103	307	—	307	103	—	103
8. Social Security and Welfare	43	—	43	43	—	43	43	—	43	93	—	93
9. Others *	112	—	112	196	—	196	172	—	172	123	—	123
<b>(b) Economic Services (1 to 10)</b>	<b>16,910</b>	<b>—</b>	<b>16,910</b>	<b>35,788</b>	<b>—</b>	<b>35,788</b>	<b>25,889</b>	<b>—</b>	<b>25,889</b>	<b>19,837</b>	<b>—</b>	<b>19,837</b>
1. Agriculture and Allied Activities (i to xi)	553	—	553	823	—	823	1,840	—	1,840	443	—	443
i) Crop Husbandry	80	—	80	90	—	90	82	—	82	15	—	15
ii) Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
iii) Animal Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
iv) Dairy Development	36	—	36	104	—	104	104	—	104	10	—	10
v) Fisheries	7	—	7	6	—	6	1,005	—	1,005	7	—	7
vi) Forestry and Wild Life	—	—	—	—	—	—	—	—	—	—	—	—
vii) Plantations	—	—	—	—	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—	—	—	—	—
x) Co-operation	350	—	350	518	—	518	545	—	545	391	—	391
xi) Others @	80	—	80	105	—	105	105	—	105	20	—	20
2. Rural Development	—	—	—	—	—	—	—	—	—	—	—	—
3. Special Area Programmes of which: Hill Areas	—	—	—	—	—	—	—	—	—	—	—	—
4. Major and Medium Irrigation and Flood Control	3,199	—	3,199	5,745	—	5,745	4,074	—	4,074	2,538	—	2,538
5. Energy	2,862	—	2,862	3,028	—	3,028	3,487	—	3,487	3,745	—	3,745
6. Industry and Minerals (i to iv)	4,173	—	4,173	7,320	—	7,320	9,071	—	9,071	6,950	—	6,950
i) Village and Small Industries	514	—	514	430	—	430	426	—	426	450	—	450
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	—	—	—	—	—	—	—
iv) Others #	3,659	—	3,659	6,890	—	6,890	8,645	—	8,645	6,500	—	6,500
7. Transport (i + ii)	5,487	—	5,487	17,646	—	17,646	6,568	—	6,568	5,452	—	5,452
i) Roads and Bridges	3,997	—	3,997	14,016	—	14,016	5,937	—	5,937	4,888	—	4,888
ii) Others **	1,490	—	1,490	3,630	—	3,630	631	—	631	564	—	564
8. Communications	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Contd.)**  
**PUDUCHERRY**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
9. Science, Technology and Environment	—	—	—	—	—	—	—	—	—	—	—	—
10. General Economic Services (i + ii)	636	—	636	1,226	—	1,226	850	—	850	709	—	709
i) Tourism	606	—	606	1,191	—	1,191	765	—	765	674	—	674
ii) Others @@	30	—	30	35	—	35	85	—	85	35	—	35
<b>2. Non-Developmental (General Services)</b>	<b>2,604</b>	<b>—</b>	<b>2,604</b>	<b>2,888</b>	<b>—</b>	<b>2,888</b>	<b>3,311</b>	<b>—</b>	<b>3,311</b>	<b>2,609</b>	<b>—</b>	<b>2,609</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>—</b>	<b>93</b>	<b>93</b>	<b>—</b>	<b>291</b>	<b>291</b>	<b>—</b>	<b>291</b>	<b>291</b>	<b>—</b>	<b>709</b>	<b>709</b>
1. Market Loans	—	—	—	—	—	—	—	—	—	—	—	—
2. Loans from LIC	—	—	—	—	—	—	—	—	—	—	—	—
3. Loans from SBI and other Banks	—	—	—	—	—	—	—	—	—	—	—	—
4. Loans from NABARD	—	—	—	—	—	—	—	—	—	—	—	—
5. Loans from National Co-operative Development Corporation	—	—	—	—	—	—	—	—	—	—	—	—
6. WMA from RBI	—	—	—	—	—	—	—	—	—	—	—	—
7. Special Securities issued to NSSF	—	93	93	—	291	291	—	291	291	—	709	709
8. Others	—	—	—	—	—	—	—	—	—	—	—	—
<i>of which: Land Compensation Bonds</i>	—	—	—	—	—	—	—	—	—	—	—	—
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>—</b>	<b>8,508</b>	<b>8,508</b>	<b>—</b>	<b>7,179</b>	<b>7,179</b>	<b>—</b>	<b>9,340</b>	<b>9,340</b>	<b>—</b>	<b>10,185</b>	<b>10,185</b>
1. State Plan Schemes	—	4,400	4,400	—	3,708	3,708	—	4,708	4,708	—	4,862	4,862
<i>of which: Advance release of Plan Assistance for Natural Calamities</i>	—	—	—	—	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	—	6	6	—	6	6	—	7	7	—	9	9
4. Non-Plan (i to ii)	—	4,101	4,101	—	3,465	3,465	—	4,626	4,626	—	5,315	5,315
i) Relief for Natural Calamities	—	—	—	—	—	—	—	—	—	—	—	—
ii) Others	—	4,101	4,101	—	3,465	3,465	—	4,626	4,626	—	5,315	5,315
5. Ways and Means Advances from Centre	—	—	—	—	—	—	—	—	—	—	—	—
6. Loans for Special Schemes	—	—	—	—	—	—	—	—	—	—	—	—
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
<b>IV. Loans and Advances by State Governments (1 + 2)</b>	<b>78</b>	<b>307</b>	<b>385</b>	<b>109</b>	<b>400</b>	<b>509</b>	<b>107</b>	<b>202</b>	<b>309</b>	<b>34</b>	<b>306</b>	<b>340</b>
<b>1. Developmental Purposes (a + b)</b>	<b>78</b>	<b>64</b>	<b>142</b>	<b>109</b>	<b>150</b>	<b>259</b>	<b>107</b>	<b>21</b>	<b>128</b>	<b>34</b>	<b>40</b>	<b>74</b>
<b>a) Social Services (1 to 7)</b>	<b>—</b>	<b>64</b>	<b>64</b>	<b>—</b>	<b>150</b>	<b>150</b>	<b>—</b>	<b>21</b>	<b>21</b>	<b>2</b>	<b>40</b>	<b>42</b>
1. Education, Sports, Art and Culture	—	—	—	—	—	—	—	—	—	—	—	—
2. Medical and Public Health	—	—	—	—	—	—	—	—	—	—	—	—
3. Family Welfare	—	—	—	—	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	—	—	—	—	—	—	—	—	—	—	—	—
5. Housing	—	—	—	—	—	—	—	—	—	2	—	2
6. Government Servants (Housing)	—	64	64	—	150	150	—	21	21	—	40	40
7. Others	—	—	—	—	—	—	—	—	—	—	—	—
<b>b) Economic Services (1 to 10)</b>	<b>78</b>	<b>—</b>	<b>78</b>	<b>109</b>	<b>—</b>	<b>109</b>	<b>107</b>	<b>—</b>	<b>107</b>	<b>32</b>	<b>—</b>	<b>32</b>
1. Crop Husbandry	—	—	—	—	—	—	—	—	—	—	—	—
2. Soil and Water Conservation	—	—	—	—	—	—	—	—	—	—	—	—
3. Food Storage and Warehousing	—	—	—	—	—	—	—	—	—	—	—	—
4. Co-operation	1	—	1	22	—	22	22	—	22	—	—	—
5. Major and Medium Irrigation, etc.	—	—	—	—	—	—	—	—	—	—	—	—
6. Power Projects	—	—	—	—	—	—	—	—	—	—	—	—

**Appendix IV: Capital Expenditure of States and Union Territories with Legislature (Concl'd.)**  
**PUDUCHERRY**

(Rs. lakh)

Item	2005-06 (Accounts)			2006-07 (Budget Estimates)			2006-07 (Revised Estimates)			2007-08 (Budget Estimates)		
	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL	PLAN	NON-PLAN	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13
7. Village and Small Industries	25	-	25	21	-	21	21	-	21	19	-	19
8. Other Industries and Minerals	-	-	-	-	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-	-	-	-	-
10. Others	52	-	52	65	-	65	63	-	63	14	-	14
<b>2. Non-Developmental Purposes (a + b)</b>	-	<b>243</b>	<b>243</b>	-	<b>250</b>	<b>250</b>	-	<b>181</b>	<b>181</b>	-	<b>266</b>	<b>266</b>
a) Government Servants (other than Housing)	-	243	243	-	250	250	-	181	181	-	266	266
b) Miscellaneous	-	-	-	-	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>VII. Small Savings, Provident Funds, etc. (1+2)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. State Provident Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>VIII. Reserve Funds (1 to 4)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>IX. Deposits and Advances (1 to 4)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. Civil Deposits	-	-	-	-	-	-	-	-	-	-	-	-
2. Deposits of Local Funds	-	-	-	-	-	-	-	-	-	-	-	-
3. Civil Advances	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	-	-	-	-	-	-	-	-	-	-	-
1. Suspense	-	-	-	-	-	-	-	-	-	-	-	-
2. Cash Balance Investment Account	-	-	-	-	-	-	-	-	-	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-	-	-	-	-
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	-	-	-	-	-	-	-	-	-	-	-
<b>A. Surplus (+)/Deficit (-) on Capital Account</b>			<b>-1,919</b>			<b>10,754</b>			<b>-1,814</b>			<b>9,958</b>
<b>B. Surplus (+)/Deficit (-) on Revenue Account</b>			<b>746</b>			<b>-13,754</b>			<b>-13,474</b>			<b>-19,006</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>			<b>-1,173</b>			<b>-3,000</b>			<b>-15,288</b>			<b>-9,048</b>
<b>D. Financing of Overall Surplus (+)/Deficit (-) (C = i to iii)</b>												
<b>i. Increase(+)/Decrease (-) in Cash Balances</b>			<b>-1,173</b>			<b>-3,000</b>			<b>-15,288</b>			<b>-9,048</b>
a) Opening Balance			25,510			3,000			24,336			9,048
b) Closing Balance			24,336			-			9,048			-
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>			-			-			-			-
<b>iii. Increase (-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)</b>			-			-			-			-

- : Nil/Negligible/Not Available.

\$ : Sum of Items I to IV while items at II(3) and II(6) are excluded item II(3) has been taken on a net basis under capital receipts while item II(6) has been taken as financing item for overall surplus/deficit.

\* : Include outlay on Information and Publicity, other Social Services, etc.

@ : Include outlay on other Agricultural Programmes, etc.

# : Include outlay on Cement and Non-Metallic Industries, Petro-Chemical Industries, Chemical Industries, Engineering Industries, Telecommunication and Electronic Industries, Consumer Industries, Atomic Energy Industries, other Industries and Minerals, etc.

\*\* : Include outlay on Indian Railway Commercial Lines, Indian Railway Strategic Lines, Ports and Light Houses, Shipping, Civil Aviation, Road Transport, Inland Water Transport, Other Transport, etc.

@@: Include outlay on Foreign Trade and Export Promotion Technology, other General Economic Services, Investments in General Financial and Trading Institutions, International Financial Institutions, etc.

Also see notes to Appendices.

Source : Budget Documents of the State Governments.

## NOTES TO APPENDICES

### Notes to Appendix I:

1. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others' except for Sales Tax where the relevant amount is shown against the sub-group 'State Sales Tax'.
2. In case of 'Grants from the Centre', where details are not available in respect of 'State Plan Schemes', 'Central Plan Schemes', 'Centrally Sponsored Schemes' and 'Non-Plan Grants', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of grants for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
3. Figures in respect of Jammu and Kashmir and Jharkhand for 2005-06 (Accounts) relate to revised estimates.
4. The data are subject to rounding-off.

### Notes to Appendix II:

1. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
2. Figures in respect of Jammu and Kashmir and Jharkhand for 2005-06 (Accounts) relate to revised estimates.
3. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
4. The data are subject to rounding-off.

### Notes to Appendix III:

1. All figures are on a gross basis including those under 'Public Account'. Further, WMA from RBI is included under 'Internal Debt' while 'Cash Balance Investment Account' and 'Deposits with RBI' are included under 'Suspense and Miscellaneous'. Total capital receipts taking public accounts on a net basis are also given to have comparable data with those of the previous years.
2. Sub-groups 'Small Savings, Provident Funds, etc.', 'Reserve Funds', 'Deposits and Advances', 'Suspense and Miscellaneous' and 'Remittances' pertain to the 'Public Account'.
3. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others'.
4. In case of 'Loans and Advances from the Centre', where details are not available in respect of 'State Plan Schemes', 'Central Plan Schemes', and 'Centrally Sponsored Schemes', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of loans for 'Central Plan Schemes', and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
5. Figures in respect of Jammu and Kashmir and Jharkhand for 2005-06 (Accounts) relate to Revised Estimates.
6. The data are subject to rounding-off.

### Notes to Appendix IV:

1. All figures are on a gross basis including those under 'Public Account' and 'Contingency Fund'. Total capital expenditure exclusive of public accounts are also given to have comparable data with those of the previous years.
2. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
3. Figures in respect of Jammu and Kashmir and Jharkhand for 2005-2006 (Accounts) relate to Revised Estimates.
4. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
5. The data are subject to rounding-off.